

INDEX TO LOK SABHA DEBATES

(EIGHTH SERIES)

VOLUMES XL TO XLII

ELEVENTH SESSION OF THE EIGHTH LOK SABHA

July 27, 1988 to September 5, 1988

Shravana 5, 1910 (Saka) to Bhadra 14, 1910 (Saka)



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CONTENTS

			PAGES
1. How to use the Index	(i)
2. Part-I—Subject Index	1—239
3. Part-II—Name Index	243—459

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated and printed in the following order : Part I-SUBJECT INDEX, Part II-NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals and parenthesis followed by the date of the Debates and column number or numbers, as the case may be (Printed as (XLII—16,8,88) 2:4)

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL (S)".

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE (S)", "RAILWAY TRAIN(S)" etc.

All the papers laid on the Table on the Lok Sabha are indexed only under the main heading "PAPER(S) LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H. Dis	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M	Motion
Q.P.	Question of Privilege
Pts.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

PART-I—SUBJECT INDEX

INDEX

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PART-I—SUBJECT INDEX

A

AIDS

AIDS Patients (XL—1.8.88), 7-14.

AIDS Surveillance Centres (XL—1.8.88), 45-52.

AIDS in Tebar Jail, Delhi (XLII—31.8.88), 80.

AIDS Test on Foreign students (XLII—5.9.88), 77.

AIDS treatment in AIIMS (XLI—29.8.88), 113.

Malpractices in issuing Non-AIDS Certificate (XL—8.8.88), 203.

AIIMS

Bed availability in AIIMS (XLI—29.8.88), 79.

Measures to improve working of AIMS (XLI—22.8.88), 107-8.

AIR Broadcasts in Adivasi languages (XLII—30.8.88), 252.

A.I.R. channel for National Programme (XL—9.8.88), 358-9.

A.I.R. Silver Jubilee celebrations (XL—9.8.88), 142-44.

Committee on AIR news format (XLI—16.8.88), 309.

Coverage of Question Hour on AIR and TV (XLII—30.8.88), 261.

Development of A.I.R. Stations in Kerala (XLI—16.8.88), 166.

Expansion of AIR and Doordarshan (XLII—30.8.88), 75.

Expansion of A.I.R. and T.V. in 7th Plan Period (XLII—30.8.88), 38-39.

Expansion of AIR and TV Network in Maharashtra in the 7th Plan period (XLII—30.8.88), 112.

Expansion of A.I.R. network in Orissa (XL—9.8.88), 379-80.

Expansion of AIR Panaji (XLI—23.8.88), 235.

Expansion of A.I.R. network in West Bengal (XL—2.8.88), 304-305.

Extension of Time by A.I.R. and Doordarshan (XL—9.8.88), 34-36.

FM Radio Stations for Goa (XLI—16.8.88), 223.

Guidelines on TV/A.I.R. Advertisements (XLI—16.8.88), 37-38.

Implementation of pay scales of News Readers (XLI—16.3.88), 135.

Independent status for A.I.R., Baroda Centre (XLI—16.8.88), 287.

Land for A.I.R. Pithoragarh, U.P. (XLI—16.8.88), 270.

Neglect of Pahari Programmes by

- A.I.R., Shimla and Doordarshan Centre, Jalandhar (XLII—30.8.88), 192
- Norms for Posting and Transfer in New sections of AIR and Doordarshan (XLII—30.8.88), 111.
- Opportunity to Political Parties on AIR and Doordarshan in Bye-Elections (XLI—16.8.88), 147.
- Policy on Acquiring Land for T.V. and A.I.R. (XLI—16.8.88), 114.
- Posting of AIR Staff Correspondents in Orissa (XLI—23.8.88), 254-58.
- Round the Clock Broadcast on AIR Stations (XL—9.8.88), 4-8.
- Sanskrit programmes on TV and A.I.R. (XL—9.8.88), 152-53.
- Selection of Artists for AIR and Doordarshan (XLII—30.8.88), 186.
- Setting up of new F.M. Radio Stations (XLI—16.8.88), 319.
- Setting up of Radio Station at Berhampore, West Bengal (XL—9.8.88), 119-20.
- Steps to improve AIR Broadcasting in Border areas (XLI—16.8.88), 310.
- Use of All India Radio for campaign against social evils (XLI—16.8.88), 221.
- Workshop on A.I.R., high frequency (XLI—23.8.88), 85.
- Working of A.I.R., Shimla (XLI—16.8.88), 263.
- ASWACS**
- Alternative for ASWACS Programme (XLI—17.8.88), 130.
- ABRASIVE INDUSTRY**
- Modernisation of Abrasive Industry (XLI—23.8.88), 183.
- ACCELERATOR TECHNOLOGY**
- Accelerator technology for Energy Cyclotrons Project (XLII—31.8.88), 240-41.
- ACETALDEHYDE**
- Shortage of Acetaldehyde (XL—9.8.88)

374.

ACCIDENTS

- Compensation to victims of Road Accidents in Delhi (XLI—18.8.88), 227-30.
- Kerosene Oil Burn Accidents in Assam (XLI—23.8.88), 126.
- Loss Suffered due to accident to Bangalore-Trivandrum Express (XLI—22.8.88), 61.
- Road accidents (XL—11.8.88), 302-4.
- Road Accidents (XLI—18.8.88), 204-14.
- Road Accidents in Metropolitan Cities (XLI—11.8.88), 55-58.
- Treatment of Accident Victims without prior completion of Medical Legal formalities (XLII—5.9.88), 67.

ACID

- Sulphuric Acid and Phosphoric Acid plant at Paradeep in Orissa (XL—11.8.88), 325.

ACCOMMODATION

- Allotment of Govt. accommodation to employees of Central Ordnance Depot, Kanpur (XL—27.7.88), 237.

ACCOUNTS

- Irregularities in accounts of Delhi Electric Supply Undertaking (XLI—2.8.88), 10-14.

ACTS

- Cases pending in courts re. Urban Land Ceiling Act (XLI—29.8.88), 87.
- Consultative Committee under Tamil Nadu State Legislature (Delegation of Powers) Act, 1988 (XL—10.8.88), 173-74.
- Demand for withdrawal of drugs (Prices Contr.) order and Psychotropic Drugs Act (XLI—23.8.88), 154.
- Implementation of Delhi Apartment Ownership Act, 1986 (XLI—29.8.88), 43.

- Inspection of Companies, under section 209A of Companies Act (XLI—16.8.88), 172.
- Registration under IDR Act (XLI—23.8.88), 338.
- Translation of Acts (XL—5.8.88), 277-88.
- ADIVASIS**
- Subsidies to Adivasis under IRDP (XLI—18.8.88), 50-51.
- ADMISSION**
- Admission of Students to Colleges (XL—28.7.88), 10-17.
- ADMINISTERED PRICES**
- Mopping up of resources through administered Prices (XL—29.7.88), 29.
- ADMINISTRATIVE REFORMS COMMISSION**
- Appointment of administrative reforms Commission (XL—10.8.88), 194.
- ADMINISTRATIVE TRIBUNAL**
- Cases pending in Central Administrative Tribunal (XLI—17.8.88), 185-86.
- ADULT EDUCATION**
- Adult Education Centres (XL—28.7.88) 155-59.
- Adult Education Centres in Adivasi and Backward Areas (XL—28.7.88), 81-82.
- Adult Education Centres in Punjab (XL—28.7.88), 89-90.
- Adult Education Centres in various Districts of Orissa (XLII—1.9.88), 93.
- Adult Education Centres in U.P. (XLII—1.9.88), 158-61.
- Adult Education Programme in Goa (XLI—11.8.88), 160-61.
- Enrolment under Adult Education Programme (XLI—11.8.88), 46-52.
- Libraries at Village Level to encourage Adult Literacy (XLI—11.8.88), 122-23.
- Monitoring of Adult Education Scheme (XL—28.7.88), 96-97.
- Voluntary agencies engaged in Adult Education (XL—28.7.88), 209-10.
- Central allocations for Adult Illiteracy (XL—4.8.88), 244.
- ADULTRATION CASES**
- Adulteration cases detected in Delhi (XLI—22.8.88), 120.
- ADVANCE LICENSING SCHEME**
- Modifications in Advance Licensing Scheme (XLI—12.6.88), 108-9.
- ADVERTISEMENTS**
- Earnings from Advertisements (XLII—30.8.88), 255.
- New policy on Newsprint distribution and advertisements (XLI—23.8.88), 71-72.
- Registration of small and medium newspaper for Govt. Advertisements (XLI—23.8.88), 156.
- Revenue earned by Doordashan from advertisements (XLII—30.8.88), 302.
- AERIAL SEEDING**
- (XLII—1.9.88), 151.
- AERO CLUBS**
- Functioning of Aero Club at Safdarjung Airport (XLI—29.8.88), 112.
- AERONAUTICAL LABORATORY**
- Development of a computer by National Aeronautical Laboratory (XLII—31.8.88), 253-54.
- AEROPLANES**
- Complaints re. non-maintenance of Aeroplanes (XLI—22.8.88), 133-34.
- Landing of Tahiti Aeroplane at Ahmedabad (XL—10.8.88), 143-44.
- AFGHAN REFUGEES**
- Resettlement of Afghan Refugees (XL—27.7.88), 112.
- AFGHANISTAN**
- Afghanistan's desire to become

- SAARC Member (XL—10.8.88), 190.
- India's Assistance in Formation of Govt. in Afghanistan (XL—27.7.88) 156,
- India-Syrian Agreement for implementation of Geneva Accord on Afghanistan (XL—3.8.88), 175-76.
- AFFORESTATION**
- Afforestation of Barren Areas in Karnataka (XL—11.8.88), 299.
- Afforestation of hilly areas in U.P. (XL—28.7.88), 173-75.
- Afforestation programme (XLI—1.9.88) 302-4.
- Afforestation Programme (XLI—11.8.88), 127.
- Afforestation Programme (XLI—11.8.88), 258-59.
- Afforestation programme in Rajasthan (XLII—1.9.88), 301-2.
- Computer based monitoring of afforestation Projects (XL—28.7.88), 238-40.
- Himalayan afforestation Scheme (XL—10.8.88), 232-33.
- Maintenance of Ecological Balance (XLI—18.8.88), 131.
- U.N. aided afforestation project (XLI—18.8.88), 56-57.
- AFRICAN NATIONAL CONGRESS**
- Demand to grant diplomatic status to African National Congress (Under Rule 377) (XL—1.8.88), 300-1.
- AGE LIMIT**
- Increase in Age Limit for Recruitment for Govt. Jobs (XLII—31.8.88), 140-42.
- AGED PERSONS**
- Progress made by the Inter-Ministerial Committee for aged persons (XL—3.8.88), 164.
- AGNI**
- Launch of Agni (XL—3.8.88), 196-97.

Launch of Long range Missile Agni (XL—3.8.88), 194.

Testing of AGNI Missile (XL—10.8.88), 185-86.

AGRA

Demand to connect Agra with other parts of the country by more trains and to increase reservation quota etc. (Under Rule 377) (XL—9.8.88), 413-14.

AGREEMENTS

Agreement with Yugoslavia on Information and Broadcasting (XL—9.8.88), 86-87.

Features of Sino-Indian Cultural Agreement (XLII—21.8.88), 137.

New agreement with M/s Bofors for manufacture of Field Gun (XL—27.7.88), 110.

AGRICULTURE

For hectare average of agricultural production (XLI—18.8.88), 81-82.

Growth of Agriculture in Eastern States (XL—28.7.88), 85-86.

Indo-Soviet agreement to set up Joint Industries in Agriculture (XL—4.8.88), 240-41.

Linkage between Agriculture and Industry (XL—4.8.88), 184.

Minimum Support Prices for Turmeric and Chillies (XLI—18.8.88), 83-84.

AGRICULTURE

Need to take suitable measures for development of agriculture in Orissa (Under Rule 377) (XLII—5.9.88), 396-97.

Production of Crops during 1987-88 (XLI—18.8.88), 249-52.

Soyabean cultivation (XLI—18.8.88), 238-39.

AGRICULTURE BASED ARTICLES

Prices of Agriculture Based Articles (XL—4.8.88), 112-15.

AGRICULTURAL COLLEGES

Setting up of Agricultural Colleges (XL—4.8.88), 106.

AGRICULTURAL CROPS

Increase in prices of commercial crops (XL—4.8.88), 118-20.

AGRICULTURAL INPUTS

Short term Loan to states for Agricultural Inputs (XLII—1.9.88), 341-42.

AGRICULTURAL LABOURERS

Insurance Scheme for Agricultural Labourers (XLI—12.8.88), 313-14.

Need to enact a law to safeguard the interests of Agricultural Labourers (Under Rule 377) (XLII—5.9.88), 394-50.

AGRICULTURAL LAND

Acquisition of Agricultural Land (XL—4.8.88), 90.

AGRICULTURAL MARKETING

Committee for studying problems of Agriculture Marketing (XLI—18.8.88), 67.

AGRICULTURAL PRODUCE

Establishment of wholesale markets of Agricultural produce in Delhi (XL—4.8.88), 182-83.

AGRICULTURAL PRODUCTS

Demand for increasing the procurement price of agricultural product (Under Rule 377) (XL—2.8.88), 442-43.

Export of Farm Products (XL—29.7.88), 32-34.

AGRICULTURE PRODUCTION

Crop Prospects (XL—4.8.88), 11-18.

Growth rate of Agricultural Production (XL—28.7.88), 211-19.

AGRICULTURAL PUMPS

Funds for Agricultural pumps (XLII—1.9.88), 150.

AGRICULTURAL SECTOR

Effects of Nuclear War on Agricultural

Sector (XLII—1.9.88), 218-19.

AGRICULTURAL SCIENTISTS

Revision of pay scales of Agricultural Scientists (XLII—1.9.88), 20.

AGRICULTURAL UNIVERSITY

New Integrated Post Management Technology developed by Tamil Nadu Agricultural University (XLI—18.8.88), 154.

AGRICULTURISTS

Rate of Interest on NABARD Loans to Agriculturists (XLI—19.8.88), 189-90.

AGRO-BASED INDUSTRIES (XLI—18.8.88), 140-41.

Agro-based Industries (XLII—1.9.88), 277-78.

Opening of Agro-based Industries (XLI—18.8.88), 254-55.

Punjab Agro Industries Corporation's tie with Voltas Ltd. for Agro-based products (XLI—18.8.88), 58-59.

AGRO-FORESTRY (XLI—18.8.88), 263-64.

AGRO-FORESTRY COLLEGES (XLI—18.8.88), 80.

AHMEDABAD

Applications under Industrial Disputes Act, 1947 received in the Office of Regional Labour Commissioner, Ahmedabad (XLI—22.8.88), 63.

Telephone Service in Rural Areas of Ahmedabad (XLI—23.8.88), 201.

AHMEDABAD & PUNJAB

Direct Link between Ahmedabad and Punjab (XLI—22.8.88), 139.

Setting up of short-wave Tower between Mandla and Jabalpur, MP (XLII—30.8.88), 141.

AIR TRAINING PROGRAMME

A. I. R. training programme for talented Rural and Urban Youths (XL—2.8.88), 164-65.

Recommendations of APC on Price Policy (XLII—1.9.88), 268.

ASEAN COUNTRIES

Call by ASEAN countries for withdrawal of Vietnamese troops from Kampuchea (XL—27.7.88), 143-44.

ASLV-D2 MISSION

Amount spent on ASLV-D2 Mission (XL—10.8.88), 14-20.

AID AND ASSISTANCE

Financial aid to 'AWARE' Organisation (XLII—1.9.88), 217-18.

Financial assistance to Karnataka (XLII—1.9.88), 220-21.

AIDS AND GRANTS

Allocation to Kerala for 1987-88 (XL—10.8.88), 112-13.

Central Assistance to Kerala for post Graduate course in Homoeopathy (XLI—29.8.88), 121.

Central assistance for new scheme to Orissa (XL—10.8.88), 167-69.

Financial assistance to Bhutan (XL—10.8.88), 50-51.

Financial assistance for social security schemes in Andhra Pradesh (XL—10.8.88), 72-73.

Growth incentives to North-Eastern States (XL—10.8.88), (XL—51-52).

Increase in Allocation to Rajasthan (XL—10.8.88), 226.

Need to allocate sufficient grant for the development of Visakhapatnam under rule 377), (XLI—22.8.88), 257-58.

Non-utilisation of financial assistance given to States (XLI—23.8.88), 205.

Transport subsidy to Assam Government (XL—9.88), 200

AID INDIA CONSORTIUM

Aid India Consortium Pledge for Assistance (XL—29.7.88), 233-36.

AIR ACCIDENTS

AIR ACCIDENTS (XL—8.8.88), 193.

Air accidents at Delhi Airpor (XLII—5.9.88), 271.

Crash Landing of IC 493 at Baroda (XLII—5.9.88), 194.

AIRBUS

Review of Airbus Contract (XL—8.8.88), 63.

AIR CARGO COMPLEX

Capacity of Air Cargo Complex in Bombay (XL—8.8.88), 206.

AIR CRAFTS

Acquisition of F-7 Aircrafts by Pakistan (XL—27.7.88), 101-02.

Airbus A 320 (XLII—5.9.88), 247.

Faults in Boeing Aircrafts (XLI—23.8.88), 229.

Indigenously Manufactured Aircrafts (XLII—274-275).

Inquiry into the shooting down incident of Iranian Aircrafts by US Warships (XLI—17.8.88), 54.

Inter-Ministerial Committee on Feasibility of Promoting Aircraft Manufacturing facilities (XLI—17.8.88), 35.

Mishaps to Aircrafts due to Poor Maintenance (XLII—5.2.88), 94.

Private Aircrafts (XLII—5.9.88), 242.

Purchase of 40-seater aircraft (XLI—5.8.88), 85.

Shortage down of Iranian Aircraft (XL—27.7.88), 41-42.

Shooting down of Iranian Aircraft by USA (XL—27.7.88), 44.

Trainee Aircraft for Haryana (XLI—22.8.88), 199

AIRCRAFT CARRIERS

Indigenous production of submarines and aircraft carriers (XL—10.8.88), 166.

AIR FLIGHTS

Demand for re-routing certain Indian Airlines flights from Delhi to Calcutta and Delhi to Andamans under rule 377), (XL—28.7.88), 278-79.

Delay in departure of IC-136 on 16

July, 1988 (XLII—5.9.88), 202.
 Delay in flights due to Bomb scare, (XL—8.8.88), 32.
 Delay in flight No IC 487 (XLII—5.9.88), 278.
 Direct flight between Rajkot to Delhi (XLII—5.9.88), 24.
 Direct Flight from Trivandrum to Gulf (XLII—5.9.88), 200.
 Diversion of Pune-Delhi Flights (XLII—5.9.88), 302.
 Morning Baroda-Delhi-Baroda Flights (XL—8.8.88), 139
 Representations re. Flight Fatigue (XLI—23.8.88), 255.

AIR FORCE

Indigenous Development of Air Surveillance Warning and Control System (XL—10.8.88), 98.
 Navigation system for Air Force (XLII—31.8.88), 215-216.
 Procedure for selection of Airman in Air Force (XL—27.7.88), 217-18.
 VIP Squadron of Air Force (XL—10.8.88), 113-116.
 VIP Squadron of Air Force (XL—10.8.88), 113-116.

AIR FORCE AMMUNITION DEPOT

Constructions Around Air Force Ammunition Depot, Gurgaon (XLII—31.8.88), 257-258.

AIR INDIAN

Accounts to Air India Aircrafts (XLI—23.8.88), 255.
 Air India agency at Ranchi (XLI—22.8.88), 155-156.
 Air India Charter Flights (XLII—5.9.88), 363.
 Air India carrying on gulf route (XLI—22.8.88), 165.
 Air India funds in foreign countries (XL—1.8.88), 181-182
 Appointment of Non-official chairman on Air India/Indian Airlines Board (XL—8.8.88), 80.
 Award of business to Private Sector

Hotels by Air India and Indian Airlines (XLI—23.8.88), 260.
 Cancellation of Air India Flights (XL—8.8.88), 26.
 Disruption in A.I. Schedule (XLII—5.9.88), 83.
 General Sales agencies of Air India (XL—8.8.88), 235.
 Grounding of Air India and Indian Airlines Boeings at Airports (XL—8.8.88), 120.
 Handling of Cargo by Air India at Kennedy Airport (XLII—5.9.88), 129.
 Heavy Routes of AI/IA (XL—8.8.88), 163.
 Loss to Air India on VVIP Flights (XLII—5.9.88), 362.
 Maintenance Facilities to Indian Airline and Air India (XLI—22.8.88), 19-22.
 Newspapers purchased by Air India and Indian Airlines (XL—8.8.88), 130.
 Painting of Huge Eye Balls on the Engines on Planes (XL—1.8.88), 59.
 Persons employed on daily wages by AI/IA (XL—1.8.88), 195.
 Profits of Air India (XLI—29.8.88), 149.
 Provision of Plastic head and mouth cover bags to passengers of IA/AI (XLI—29.8.88), 59.
 Raising of Loans by Air India (XLII—5.9.88), 79
 Removal of SC/ST employees of Air India (XLI—23.8.88), 244.
 Resignation by Check Pilots of Air India (XLII—5.9.88), 243.
 Resumption of Air India Flights to Canada (XL—8.8.88), 67.
 SC/ST Employees in Air India (XLI—22.8.88), 55-57.
 Sex Discrimination in Air India and Indian Airlines (XLI—29.8.88), 42.
 Shifting of Air India Office at Calicut

(XLI—23.8.88), 235.

Unutilised routes of Air India (XL—8.8.88), 45.

AIR POLLUTION

Demand for immediate steps for controlling air pollution in Manganese Mines and Ferro Plants in Orissa (u/r 377) (XLI—29.8.88), 279-80.

AIRLINES

Board of Directors of Indian Air Lines/Air India (XL—1.8.88), 274-277.

Expenditure on residential Accommodation for Officers of Airlines (XL—1.8.88), 207.

Privatisation of Airlines (XL—1.8.88), 196-196.

AIR NAURN PILGTS

Strike by Air Naurn Pilots (XLII—5.9.88), 248.

AIR MAIL

Introduction of Air Mail facilities to Vijaywada City (XLI—23.8.88), 291.

AIRPORT

Acquisition of Land for Bhubaneswar Airport (XLII—5.9.88), 333.

Airport Management (XLI—29.8.88), 34.

Allotment of Commercial Plots in the Peripheri of Kota Airport (XL—1.8.88), 135.

Buses Plying from Indira Gandhi International Airport without Stage Carriage Permits (XL—28.7.88), 287-258.

Cancellation of flight at airport in AP (XL—8.8.88), 115

Construction of Airport in Malaysia by International Airports Authority of India (XLI—22.8.88), 209-210.

Construction of Television Tower in the vicinity of Indira Gandhi International Airport (XLI—23.8.88), 234.

Delay of flights from Hyderabad Airport (XLI—12.8.88), 114-115.

Development of Ahmedabad Airport (XLI—23.8.88), 200.

Development of Aurangabad Airport (XLI—22.8.88), 121-102.

Development of Bhubaneswar Airport (XLII—5.9.88), 319.

Development of Kolhapur Airport (XLII—5.9.88), 295.

Expansion of Cochin Airport (XL—1.8.88), 266-267.

Malfunctioning of V.H.F. system at Bombay Airport (XL—1.8.88), 234.

Modernisation of Visakhapatnam Airport (XLI—29.8.88), 47.

Night Landing Facilities as Kanpur Airport (XLI—29.8.88), 55.

Night landing facility at Ranchi (XLI—29.8.88), 156.

Potholes on Runway at Bombay Airport (XLI—29.8.88), 108.

Provision of latest Navigational Communication Equipments at Airports (XL—1.8.88), 86.

Replacement of outdated equipments (XLI—22.8.88), 59-60.

Traffic and Freight at Calicut Airport (XL—1.8.88), 264 266.

Transit lounge space at Terminal-II of Trivandrum Airport (XL—8.8.88), 93.

Transport facility between arrival and departure Terminals at I.G.I.A. (XLI—29.8.88), 92.

Upgradation of Nasik Airport (XLI—12.8.88), 113.

Maiting facility for relatives at Srinagar (XLI—22.8.88), 22-25.

Workshop on Airport Management (XL—8.8.88), 13.

AIR SERVICES

Airlink to port Blair (XLI—29.8.88), 33.

Air service between Nagpur Aurangabad Pune Bombay (XLII—5.9.88), 315.

Air Service to Satara City (XLI—5.9.88), 128.

Air Taxi Service Routes (XL—8.8.88), 68.

Cancellation of Hyderabad-Pune Flights (XLII—5.9.88), 87.

Extension of Delhi-Gorakhpur flights upto Kathmandu and Allahabad (XLI—29.8.88), 107.

Morning flights between Delhi-Lucknow (XLI—29.8.88), 183.

AIR, SURVEILLANCE

Air Surveillance Warning and Control System Project (XLI—17.8.88), 37-39.

AIR TRAVEL

Competition between IATA and General Sales Agents (XL—8.8.88), 294.

ALCOHOL

Cancer and Heart Attack Due to Alcohol (XLI—29.8.88), 51.

Export of Alcohol (XLI—16.8.88), 103.

Production of Alcohol from Sugarcane or Molasses (XLI—14.8.88), 113.

Use of alcohol in Petrol engines (XLII—30.8.88), 319.

ALGAE

Algae as a source of Petrol (XLI—17.8.88), 137.

ALIGARH MUSLIM UNIVERSITY

Elections of Chancellor and Pro-Chancellor of the Aligarh Muslim University (XLI—18.8.88), 22).

ALL INDIA BANK OFFICERS ASSOCIATION

All India Bank officers Association call for agitation against Amendments to the Industrial Disputes Act, 1947 (XL—29.7.88), 37.

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

Decisions taken by All India Council for Technical Education (XL—4.8.88), 39-40.

ALL INDIA PORT AND DOCK WORKERS FEDERATION

Strike notice by All India Dock workers Federation (XLI—18.8.88), 123-124.

ALL INDIA SERVICE

Accountability of All India Service Personnel (XLI—17.8.88), 108.

PARTY KARNATAKA MAHARASHTRA DELEGATION.

Meeting of All Party Karnataka Maharashtra Delegations with Union Home Minister (XLI—3.8.88), 199-200.

ALLOWANCE

Extra Work Allowance (XLI—3.8.88), 30.

ALMORA

Opening of regional offices of General Insurance Corporation in Almora district of Uttar Pradesh (XL—5.8.88), 253-254.

ALMORA-NAINITAL REGIONAL RURAL BANK

Opening of branches of Almora-Nainital Regional Rural Bank (XLI—12.8.88), 270.71.

ALLOTMENT OF HOUSES

Allotment of houses by DDA (XLI—27.8.88), 110.

ALLOTMENT OF LAND

Allotment of Land to Group Housing Societies in Delhi (XLI—22.8.88), 111.

Allotment of Land to Meebhau of U.P. Samaj Coop House Building Society (XLI—22.8.88), 66-67.

Allotment of Land to Ministry of Works, Housing and Supply Coop. House Building Society (XLI—22.8.88), 67-68.

ALLOY STEEL PLANT

Need to make Alloy Steel Plant, Durgapur, technically and economically viable (Under Rule 377) (XLI—22.8.88), 288.

ALUMINIUM

Allied Aluminium Industries of Kerala (XL-4.8.88), 180.

Alumina Producing Plants (XLI-11.8.88), 161-64.

Contamination in foodgrains due to use of Aluminium Phosphide fumigants (XL-4.3.88), 183-184.

Gap between Demand and Supply of Aluminium (XL-4.8.88), 179-180.

Installed Capacity for production of Aluminium (XLI-18.8.88), 223-224.

Perspective plan for Aluminium Production (XLI-11.8.88),

Shortage of electrical grade aluminium (XLI-18.8.88), 87.

Use of Aluminium in place of wood (XL-4.8.88), 206.

ALUMINIUM UTEVSILS

Harmful effects of preparation and serving of food in aluminium Utevsils (XL-8.8.88), 198.

AMBASSADORS

Appointment of retired officials as Ambassadors/High Commissioners (XLI-17.8.88), 95-97.

AMBEDKAR

Declaration of Ambedkar's Birthday as a National Holiday (XL-3.8.88), 31-32.

AMBEDKAR

Amendment to Commissions of Inquiry Act, 1952 (XLI-31.8.88), 260-261.

Direct Tax Laws and Wealth (Inheritance) Duty Bill, 1988 (St.) (XLII-5.9.88), 519-28.

AMENITIES

Amenities in Government Quarters (XLI-22.8.88), 68.

AMERICAN COUNTRIES

Outcome of foreign secretary's visit to South American countries (XLI-17.8.88), 176.

AMIR KHUSRO

Memorial to Hazrat Amir Khuro (XLI-18.8.88), 263.

AMMONIA STORAGE

Handling of Hazardous Substances (XLII-1.9.88), 202-203.

AMMUNITIONS

Defects in ammunitions supplied by ordnance factories (XL-27.7.88), 152.

AMNESTY INTERNATIONAL

Amnesty international report on IPKP (XL-10.8.88), 174.

ANCIENT TEMPLES

Protection and Maintenance of Ancient Temples in Hilly Areas (XL-28.7.88), 86-87.

A & N ISLANDS

Apprenticeship training to youth in Andaman & Nicobar Islands (XLI-29.8.88), 136.

Clearance of private building construction in Andaman and Nicobar Islands (XLI-23.8.88), 240.

Demand for re-routing certain Indian Airlines flights from Delhi to Calcutta and Delhi to Andaman (Under Rule 377) (XL-28.7.88), 278-79.

Development of Tourism in A&N Islands (XLI-29.8.88), 136.

Disease among Andaman Tribals (XL-10.8.88), 141-42.

Employment potential in A&N Islands (XL-3.8.88), 187-188.

Food to A&N Islands (XLI-29.8.88), 135.

Passengers allowed to sail for Andaman Islands in a Broken ship (XLII-1.9.88), 338-39.

Reserved seats for tribals in Andaman (XLI-18.8.88), 166-67.

Setting up a Centre of Oceanography Studies in A&N Islands (XLII-31.8.88), 242-243.

Study on Dwidwling Tribal Population in Andaman and Nicobar Islands (XL-10.8.88), 221.

- Unemployment in A&N Islands (XLII—31.8.88), 137-138.
- Vacancies in Andaman and Nicobar Administration (XLII—31.8.88), 38-39.
- ANDHRA PRADESH**
- Allocation of fund for minor irrigation to A.P. (XL—5.8.88), 251-252.
- Assistance to Primary Weavers Societies in Andhra Pradesh (XL—29.7.88), 185-88.
- Banking facilities in Naglonda and Ranga Raddy districts (XL—5.8.88), 107-108.
- Bauxite mines found in Chintapalli (XLI—18.8.88), 181-83.
- Clearance to A.P. Industrial Development Corp. for Linear Alkyl benzene Project (XLII—30.8.88).
- Commissioning of Godavary Fertilizer Factory at Kulinanda, A.P. (XLII—1.9.88), 174.
- Complaints about Denial of Employment to Tribals in A.P. (XLII—31.8.88), 36-37.
- Constitution of Telecom. Advisory Committee at Sangareddy town of Andhra Pradesh (XL—2.8.88), 337-38.
- Conversion of Manual Exchange into Automatic Exchange in Jeggaishpet in Andhra Pradesh (XL—9.8.88), 388.
- Cotton Seeds Research Laboratory in Prakasam and Guntur districts (A.P.) (XLII—1.9.88), 10.
- Cultivation of Silk and tasar in Andhra Pradesh (XL—29.7.88), 69-70.
- Declaration of National Highways in A.P. (XLI—18.8.88), 158-60.
- Demand for proper support and assistance to weavers in A.P. (Under Rule 377) (XLI—29.8.88), 280.
- Demand for a railway line between Nizamabad and Warangal via Kirisnagar, A.P. (Under Rule 377) (XLI—10.8.88), 253.
- Deep sea fishing Industry in A.P. (XLII—1.9.88), 346-48.
- Development of Drainage System in Delta Region of Andhra Pradesh (XLI—12.8.88), 204-05.
- Disney-Land in A.P. (XLI—22.8.88), 231.
- Distt. Science Centres in Andhra Pradesh (XL—4.8.88), 235.
- Energisation of pump sets in A.P. (XLI—23.8.88), 244.
- Establishment of Industries at Growth Centres in A.P. (XLI—23.8.88), 144.
- Financial assistance for social security schemes in Andhra Pradesh (XL—10.8.88), 72-73.
- Fishing Harbour at Bhavanpadu (AP) (XLII—1.9.88), 337.
- Gas Based Thermal Plant in Andhra Pradesh (XL—2.8.88), 79.
- Illegal felling of trees by Naxalites in A.P. (XLI—18.8.88), 225.
- Implementation of Technology Mission in Kurnool District (A.P.) (XL—4.8.88), 244-245.
- Industries in A.P. (XLI—23.8.88), 242.
- Kendriya Vidyalayas in A.P. (XLII—1.9.88), 263-65.
- Loans Advanced by Bank in Nalgonda Andhra Pradesh (XL—29.7.88), 277-78.
- Loan to Backward Class Families in A.P. (XLII—31.8.88), 270.
- LP transmitters installed in A.P. (XLI—23.8.88), 282.
- Loans to weaker sections in Andhra Pradesh under DRDA Scheme (XL—29.7.88), 183-86.
- LPG Connections in Andhra Pradesh (XLI—16.8.88), 137.
- LPG facility in Andhra Pradesh (XLI—23.8.88), 89.
- Managuru Project in A.P. (XLII—30.8.88), 147.
- Market Intelligence Centre at Vijayawada A.P. (XLI—11.8.88), 221-22.

- Modern space fuel plant in Andhra Pradesh (XLI—17.8.88), 92-93.
- Navodaya Vidyalayas in Andhra Pradesh (XL—4.8.88), 236-238.
- Open cast mining in A.P. (XLI—23.8.88), 317.
- Opening of New Post Offices in A.P. (XLI—23.8.88), 240-41.
- Opening of petrol pumps in Andhra Pradesh (XL—9.8.88), 161-163.
- Over-crowding in Andhra Ports (XLII—1.9.88), 346.
- Polavaram project in A.P. (XLI—19.8.88), 136-137.
- Power Projects in A.P. (XLI—23.8.88) 52.
- Recognition to Mahila Vishv Vidyalaya of Andhra Pradesh (XL—4.8.88), 195-197.
- Royalty on crude oil on A.P. (XLI—23.8.88), 162.
- Setting up of Industries in Andhra Pradesh (XLII—30.8.88), 234.
- Setting up of Public Sector Industry in Rangareddy district of Andhra Pradesh (XLI—16.8.88), 303.
- Settlement of Compensation Cases of Land Losers in VSP Steel Plant in A.P. by Lok Adalats (XLI—12.8.88), 205-07.
- Spare parts manufacturing unit of Maruti cars in A.P. (XLI—23.8.88), 316.
- Suspension of Crop Insurance Scheme in Khammam District at Andhra Pradesh (XLII—1.9.88), 118-119.
- Upgradation of Kendriya Vidyalayas in A.P. (XLI—18.8.88), 87-90.
- Upgradation of PIB at Vijayawada A.P. (XLI—23.8.88), 292.
- Upliftment schemes for Tribals in A.P. (XLI—31.8.88), 205-207.
- TV Relay Centre at Nandyal, A.P. (XLII—30.8.88), 135.
- TV Relay Station in East Godavari District, A.P. (XLII—30.8.88), 15-18.
- T.V. Relay Station in Nalgond A.P. (XLII—30.8.88), 183.
- ANDHARA PRADESH BILLS**
- President's assent to A.P. Bills (XLII—31.8.88), 202-204.
- ANDHRA PRADESH INDUSTRIAL DEV. CORPORATION**
- Merger of M/s Sponge Iron Ltd. with A.P. Industrial Development Corporation (XLII—1.9.88), 130-31.
- ANDHRA PRADESH SCOOTERS**
- Refund of Registration Fee by M/s A.P. Scooters (XL—2.8.88), 111-112.
- Refund of Registration Fee by M/s A.P. Scooters (XL—2.8.88), 111-112.
- ANGANWADIS**
- Performance of Anganwadi Centres (XLI—11.8.88), 63-64.
- Service Conditions of Anganwadi Workers (XL—28.7.88), 27-29.
- ANIMAL DISEASE LABORATORY**
- High Security Animal Disease Laboratory in Bhopal (XLII—1.9.88), 140-41.
- ANNOUNCEMENT(S)**
- Announcement Re. Discussion on Reported Income of Jyotsna Holding Private Ltd. from Sumitomo Corporation (XL—1.8.88), 355.
- Announcement by Speaker re ; Notices Received from Deputy Registrar, Bombay High Court (XL—27.7.88), 247.
- ANNUAL REPORT**
- Annual Report of and Review in the working of the India Tea and Restaurants Limited Bombay for 86-87 and Statement for delay in laying these papers (XLI—23.8.88), 353.
- Annual Report of and Review on the working of the Delhi State Industrial Corporation Limited New Delhi for 86-87 and Statement for delay in laying These papers (XLI—23.8.88), 354.

ANOMALIES COMMITTEE

Anomalies Committee (XLI—17.8.88), 9.

ANTA SAWAIMADHOPUR PIPELINE

Laying of Anta-Sawaimadhapur pipeline (XL—9.8.88), 382-83.

ANTARETICA

Data from Indian Base Station, Schira machar Hills, Antarctica (XLI—17.8.88), 97-98.

Studies on Antarctica by Seventh expedition (XL—27.7.88), 219-20.

ANTI POVERTY PROGRAMMES

Allocation to Kerala for anti-poverty Programmes (XL—27.7.88), 110-11.

Utilisation of amount for Anti-Poverty Programmes to Rajasthan (XL—10.8.88), 226-28.

ANTIQUES ACT

Amendments to Antiques Act, 1972 (XL—28.7.88), 97-98.

'ANURADHA'

Cosmic Ray Experiment 'Anuradha' (XLI—17.8.88), 85-88.

ARABIC AND PERSIAN RESEARCH INSTITUTE

Theft of Imperial Formations from the Arabic and Persian Research Institute, Tonk (XL—4.8.88), 277-278.

ARABIAN COUNTRIES

Indian workers held up in Arabian countries (XLII—31.8.88), 45.

ARECANUT

Need to provide financial assistance to arecanut growers of Kerala, Karnataka and Assam (Under Rule 377) (XL—8.8.88), 281.

ARMS

Arms Licence for Obsolete Arms (XLII—31.8.88), 46-47.

Guidelines re. issuing of Arms Licences (XL—27.7.88), 160.

Illegal arms factories (XL—3.8.88), 46-50.

ARMS AND AMMUNITION

Arms and ammunition recovered by IPKF (XLII—31.8.88), 208-209.

Arms Production (XL—10.8.88), 187-88.

Export of defence related production (XL—10.8.88), 212-13.

Memorandum of Understanding on Arms Export by Sweden to India (XL—10.8.88), 64-65.

News item captioned "Pak Arms Industry Thriving" (XL—10.8.88), 206-207.

Seizure of Arms in Punjab (XL—10.8.88), 171.

ARMS (AMENDMENT) ORDINANCE

Disapproval of Arms (Amendment) Ordinance (St. Res.) (XL—5.8.88), 353.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 498-557.

Statement Re. Arms (Amendment) Ordinance 1988 (St.) (XL—1.8.88), 290-96.

ARUNACHAL PRADESH

State of Arunachal Pradesh (Amendment) Bill Int. (XLII—9.9.88), 390.

ARMED FORCES

Check on loss of public money and Stores in Armed Forces (XL—27.7.88), 163.

Long term plan for modernisation of 'Army' (XL—10.8.88), 174-75.

Losses in purchase of blankets for Armed Forces (XL—3.8.88), 36.

Strength of horses with the Armed Forces (XL—10.8.88), 66-68.

Use of LPG in Armed Forces (XLI—17.8.88), 161.

ARMED FORCES PERSONNEL

Sale of Diesel by Armed Forces Personnel at Leh (XL—27.7.88), 198-99.

ARMY

Batman system in Army (XLII—31.8.88), 237.

Presence of Army in Tripura (XLI—17.8.88), 143-144.

Private Armies in Rural Bihar (XLI—17.8.88), 138-139.

Recruitment in Army (XLII—31.8.88), 33-34.

ARMY BASE WORKSHOP

Appointment in 510 Army Base Workshop, Meerut Cantt. (XLII—31.8.88) 252-253.

ARMY HQS

Burglary of Files in Army Headquarters (XLI—17.8.88), 182-183.

ARMY LAND

Unauthorized occupation of Army Land in Danapur Cantt. (XLI—31.8.88), 49-50.

ARREST

Arrest of a former Naval Officer (XL—27.7.88), 231.

ART OBJECTS

Acquisition of Art Objects (XLI—18.8.88), 246.

Art Objects sent Abroad (XL—28.7.88) 195-208.

Damage to Art objects sent to USSR (XLI—18.8.88), 91-92.

Financial assistance to people engaged in performing Arts (XL—4.8.88), 127-129.

ARTS DELEGATIONS

Arts delegations sent abroad by ICCR (XLII—31.8.88), 172-182.

ARTIFICIAL RAINS

Artificial rains by cloud seeding (XL—27.7.88), 117-18.

ARUNACHAL PRADESH

Overdrafts by Arunachal Pradesh (XLI—19.8.88).

ASBESTOS INDUSTRY

Committee to monitor hazards of Asbestos Industry (XLI—23.8.88), 345-47.

ASHOKA PAPER MILL

Demand for starting production in Ashoka Paper Mill, Sambalpur, Bihar (Under Rule 377) (XLI—16.8.88), 381-82.

Reopening of Ashok Paper Mills (XLI—23.8.88), 57-58.

ASHOK YATRI NIWAS

Appointment of Security Guards in Ashok Yatri Niwas (XL—1.8.88), 98.

Rooms tariffs in Ashok Yatri Niwas (XLI—22.8.88), 214-215.

ASIAD

Refund on colour TVs purchased during Asidad (XLII—30.8.88), 136.

ASSAM

Adoption of Villages in Assam by State Bank of India (XLI—19.8.88), 260.

Demand and production of LPG Cylinders in Assam (XLI—23.8.88), 143.

I.I.T. and a Central University in Assam (XL—4.8.88), 55-56.

Implementation of Assam Accord (XLI—17.8.88), 101-102.

Karbi-Longphi Hydel Project in Assam (XLI—23.8.88), 293-94.

Kerosene Oil Burn Accidents in Assam (XLI—23.8.88), 126.

Modernisation of Telephone Exchanges in Assam (XL—9.8.88), 109-114.

Need to consider the Demands of Shram Parishad, a constituent of Asom Gana Parishad (Under Rule 377) (XLI—19.8.88), 356-57.

Need to construct bridges over Kabuli and Luit rivers in Lakhimpur Assam (Under Rule 377) (XL—9.8.88), 416.

Overall Development of Assam (XL—27.7.88), 225.

Railway lines in Assam (XLI—29.8.88) 157.

Telephone connections in Assam (XLI—16.8.88), 123.

ASSAM ACCORD

Assam Accord (XL—27.7.88), 225.

ASSETS

Assets of Azad Hind Govt. (XLII—31.8.88), 244-245.

ASSISTANCE

Central assistance to Orissa (XLII—31.8.88), 129-130.

ASSENT TO BILL (XLII—2.9.88), 9.

Tamil Nadu Appropriation (No. 2) Bill 1988 (XLII—5.9.88), 387-88.

ATROCITIES

Atrocities on Harijans and Adivasis (XLI—16.8.88), 386-470.

Atrocities on Harijans and Adivasis in different parts of the country (Dis) (XLI—12.8.88), 332-93.

ATOM BOMBS

News-Item captioned "Pak has four Complete A-Bombs" (XL—27.7.88), 35-36.

ATOMIC ENERGY

Curtailment of New Atomic Power Plants (XLI—17.8.88), 8-10.

Cost benefit survey of Atomic Energy (XLII—31.8.88), 89-90.

Atomic Power Plant in Haryana (XL—27.7.88), 213.

Atomic Power Plant with Soviet Help (XL—27.7.88), 206.

Atomic Power Reactors with U-233 as fuel (XLII—31.8.88), 209-210.

Commissioning of Narora Atomic Power Units (XLI—17.8.88), 119-120.

Delay in Installing Atomic Power Plants (XL—3.8.88), 197-198.

Functioning of Atomic Power Units (XL—27.7.88), 172-73.

Kaiga Atomic Power Plant (XL—3.8.88), 139.

Location of Atomic Plant at Nagarjansagar (XL—3.8.88), 89-90.

New Atomic Power Plants (XL—10.8.88), 137.

Outages in Rajasthan Atomic Power Station (XL—10.8.88), 171-72.

Setting up of Nuclear Power Plant in Kerala (XL—10.8.88), 149.

ATMOSPHERE

Continuous built-up of Green-House effect (XLI—11.8.88), 145-46.

ATROCITIES ON WOMEN

Alleged Atrocities on Tribal Women in Tripura (XL—27.7.88), 156-58.

ATTACHMENT OF PROPERTY

Scheme for attachment of property under Income-Tax Act to more cities (XL—29.7.88), 108-106.

AUCTION

Boycotting of Government Auctions by Timber Merchants (XLI—12.8.88), 301.

AUDIT

Audit of Accounts of Companies in Joint Sector (XLII—30.12.88), 32-33.

Audit of Scientific Institutions (XLI—12.8.88), 260-61.

Audition Training Institutes in New Delhi (XL—2.8.88), 237.

AURANGABAD

Development of Aurangabad Airport (XLI—22.8.88), 101-102.

AUTO-RICKSHAW

Display of revised fare charts by Auto-rickshaw Drivers (XL—4.8.88), 288.

AUTO MOBILES

Diesel Car (XLI—23.8.88), 211.

Export of Automobiles (XL—5.8.88), 182.

Spare parts manufacturing unit of Maruti cars in A.P. (XLI—23.8.88), 316.

AUTOMOBILE INDUSTRY

Cess from automobile industry (XL—9.8.88), 51.

Collaboration with Japanese automobile industry (XLII—30.8.88), 241.

AWARDS

Valjyantha Nursery School, Avadi
(XLII—31.8.88), 153-154.

AVIATION

Constraints in Aviation Sector (XLI—
22.8.88), 102.

AWARD

Award for Import Substitution Research
(XLII—31.8.88), 281.

Awards to authors/poets (XL—
9.8.88), 54-55.

AWARE ORGANISATION:

Financial aid to 'AWARE' Organisa-
tion (XLII—1.9.88), 217-18.

Treatment of Burns, Bedsores and
Ulcers with Honey (XLI—22.8.88),
98-99.

AYURVEDIC COLLEGS

Introduction of Post Graduate courses
in Ayurvedic Colleges (XL—8.8.88),
114.

AYURVEDIC DRUGS

Effectiveness of Ayurvedic Drugs
(XLI—31.8.88), 211-212.

AZAD HIND GOVT.

Aspects of Azad Hind Govt. (XLII—
31.8.88), 244-245.

AZAMGARH

Linking of Azamgarh District in Uttar
Pradesh with Metropolitan cities by
S.T.D. (XL—28.8.88), 206.

B**BALCO**

Demands of BALCO employees
(XLI—18.8.88), 18-23.

USA's assistance to BALCO (XLI—
11.8.88), 138-39.

BARC

Manufacture of Radioisotopes by
BARC (XLI—17.8.88), 39-40.

BCG VACCINE

Efficiency and side effects of BCG
vaccine (XLI—22.8.88), 122-124.

B.H.E.L.

Agreement between BHEL and ISRO
for Solar Cells (XLII—30.8.88), 35-
36.

Diversification programme in 'BHEL'
(XI—9.8.88), 103.

Export of Solar Pumps manufactured
by BHEL (XI—2.8.88), 363-68.

Import of power generation and boiler
equipment by Bharat Heavy Ele-
ctricals Ltd. (XLII—30.8.88), 231.

Production Complex of Bharat Heavy
electricals Sine Ltd in Bangalore
(XLII—30.8.88), 312.

Production of reversible type hydro-
electric Unit by BHEL (XL—
9.8.88), 373.

Setting up of hydro machines for
development of station by BHEL
(XLI—16.8.88), 197.

Solar Cells by BHEL to LSRO (XL—
3.8.88), 70-72.

Supply of Defective Machinery by
BHEL to Upper Kolab Power
Project, Orissa (XLI—16.3.88),
251.

BIPI (BUREAU OF INDUSTRIAL COSTS AND PRICE)

Strategic planning for growing infra-
structure (XLI—23.8.88), 348.

B.P.C.L.

Settlement between BPCL and its
Employees (XL—9.8.88), 317-318.

Value Addition and Production of
Petrochemicals Products by
B.P.C.L. (XLI—16.8.88), 279.

B.S.F.

Recruitment to BSF and CRPF in
U.P. (XL—10.8.88), 150-154.

BABRI MASJID

Talks re. Ram Janam Bhoomi and
Babri Masjid issue (XLII—21.8.88),
12-18.

BABY FOOD

Ban on baby food products advertise-
ment (XL—11.8.88), 13-24.

BACKWARD AREA(S)

Backward Area Development Programme (XI—2.8.88), 281.

Committee on development of Backward Area (XL—2.8.88), 313.

Declaration of West Dinajpur district of West Bengal as 'A' category backward district (XL—9.8.88), 63.

Development of backward areas (XL—10.8.88), 129.

Development of backward areas of Maharashtra (XLI—23.8.88), 296.

Funds for backward areas Hyderabad Karnataka (XL—10.8.88), 109-110.

Industrial Units in Backward Areas of Gujarat (XLI—16.8.88), 61.

Need to accept the recommendations of Mandal Commission for treating Teluga, Kapu and Balijas backward classes (under rule 377), (XL—8.8.88), 282.

Need to set up dairy farms in backward areas of the country (under rule 377), (XLI—19.8.88), 356.

New Package of Incentives for Industries in Backward Areas (XL—2.8.88), 372-74.

Recommendations for Working Groups on Industrialisation of Backward Areas (XL—16.8.88), 85.

Setting up of industries in backward areas (XLI—16.8.88), 169.

BACKWARD CLASSES

Loan to Backward Classes Families in A.P. (XLII—31.8.88), 220.

BADARPUR THERMAL POWER STATION

Project for use of Fly Ash by the Badarpur Thermal Station (XL—9.8.88), 115-116.

BADRENATH SHRINE

Cracks in Badrenath Shrine Complex (XLI—18.8.88), 42-43.

BAJAL COMMITTEE

Recommendations of Bajal Committee (XL—2.8.88), 40-41.

BAKRESWAR THERMAL POWER Project (XL—2.8.88), 334.

Need to early clearance to the Bakreswar Thermal Power Project in West Bengal (Under Rule 377) (XLII—5.9.88), 400-401.

BAL BHAVANS

Bal Bhavans in the country (XL—28.7.88), 113-116.

BAL SEWIKAS

Training Programme of ICCW for Bal Sewikas (XLII—1.9.88), 285-97

BALANCE OF PAYMENTS

Balance of Payments (XL—29.7.88), 129.

Increase in balance of Payment Deficit (XL—5.8.88), 41-42.

BALANCE OF TRADE (XL—5.8.88) 273-274.

Import Export and Balance of Trade (XL—29.7.88), 98-104

BALIAPAL TEST RANGE

Rehabilitation of persons displaced from Baliapal Test Range (XL—27.7.88), 187-88.

BALOTRA PACHPADRA

Cancellation of Balotra Pachpadra Salt Train (XLI—22.8.88), 112.

BANANA

Assistance to States to promote Banana and Potato Cultivation (XLII—1.2.88), 112.

BANARAS HINDU UNIVERSITY

Centre for advanced study in Metallurgy in Banaras Hindu University (XLI—11.8.88), 32-33.

BANGALORE

Complaints of Excess Metering in Bangalore (XLI—16.8.88), 111.

Construction of Bulk Vending Milk Booths in Bangalore (XLII—1.9.88) 270-71.

Defence Land in Bangalore Centt.
(XL—3.8.88), 130.

House Bldg.-Advance to Govt. Em-
ployees in Bangalore (XLI—22.8.88),
182-183.

Institution of Computerised Trunk
Manuf. Exchanges at Bangalore
(XLI—30.8.88), 315.

Loss suffered due to accident of
Bangalore-Trivandrum Express
(XLI—22.8.88), 61.

Military Hospitals in Bangalore
(XLI—17.8.88), 113.

Need to set up a bench of the Supreme
Court at Bangalore (under rule 377)
(XL—8.8.88), 284-85.

Opening of Singapore Visa Office at
Bangalore (XLI—8.8.88), 113-114.

Own a telephone under Rs. 30,000
Deposit Scheme in Bangalore City
(XLI—23.8.88), 328.

Shifting of Central Coffee Research
Institute to Bangalore (XL—23.7.88)
240-41.

Transfer of telephone in Bangalore
City (XLI—23.8.88), 328.

Waiting List for Telephones in Ulsoor
Exchange, Bangalore (XL—2.8.88),
212-13.

BANGLADESH

Agreement between Bangladesh and
India for extraction of Oil (XLI—
30.8.88), 225.

Bangladesh Infiltrators (XL—10.8.88),
186-87.

Bangladesh Refugees (XLI—17.8.88),
37.

Cattle Lifters from Bangladesh
(XLI—31.8.88), 269-270.

Import of Jute from Bangladesh (XL—
29.7.88), 54.

Indian Citizens held up in Bangladesh
(XL—3.8.88), 97.

Migration from Bangladesh. (XLI—
31.8.88), 275.

Scheme to allow people to go to
Pakistan and Bangladesh without

clearance from Protectorate of
Immigrants (XLI—23.8.88), 268.

Supply of Rly. coaches to Bangladesh
(XLI—19.8.88), 301-302.

(BANK(S))

Action plan on Corruption in banks
(XLI—12.8.88), 249.

Agreement between Soviet and Indian
Banks (XLI—12.8.88), 182-83.

Assistance by Banks for upliftment of
Masses (XLI—19.8.88), 178-179.

Bank Branches in Purua District,
Bihar (XLI—19.8.88), 86-87.

Bank Computerisation (XLI—19.8.88)
192-193.

Banks credit to Kerala for industrial
development (XLI—12.8.88), 130-
31.

Banking facilities in Nagonda and
Ranga Reddy districts (XL—5.8.88)
107-108.

Bank Frauds (XLI—19.8.88), 111-112.

Banks loans to needy people in rural
areas of Orissa (XLI—19.8.88),
233-234.

Bank loans to minorities (XLI—
12.8.88), 189-90.

Bank Loans to NCCF (XLI—19.8.88)
228-229.

Bank loans to professionals (XLI—
12.8.88), 131-33.

Bank money locked up in sick units
(XLI—19.8.88), 88-89.

Bank Officials staying in Five Star
Hotels (XLI—19.8.88), 261-262.

Clerk-Officer ratio in Nationalised
Banks (XLI—19.8.88), 49.

Computerisation of Cheque Clearance
(XL—5.8.88), 6-8.

Cooperative bank in Orissa (XLI—
19.8.88), 202.

Corruption in Bhagirath Gramin Bank
(XL—5.8.88), 71-72.

Court cases of State Bank of Hydraba-
bad (XL—5.8.88), 126.

- Credit Card Scheme of Dena Bank (XL-5.8.88), 142.
- Crop Loans by Nationalised Banks (XLI-19.8.88), 3.
- Customer and counter services in State Bank of India (XL-5.8.88), 127-128.
- Customer Services Nationalised Banks (XL-5.8.88), 243-246.
- Demands for SBI Officers Federation (XL-5.8.88), 179-180.
- Economic co-operation between SBI and Soviet banks (XL-5.8.88), 135.
- Exemption to export finance profits of bank from tax (XLI-19.8.88), 195-96.
- Expenditure on litigation of banks (XLI-19.8.88), 154-95.
- Financial Institutions and Banks investment in Guest Keen Williams Ltd, Calcutta (XLI-19.8.88), 235.
- Fraud in Bank of Baroda Branches in Calcutta (XL-5.8.88), 124-126.
- Fraud in Chansore Branch of State Bank of India (XLI-19.8.88), 146-147.
- Improvement of efficiency and customer service in nationalised banks (XLI-19.8.88), 288-289.
- Indian Banks Abroad (XL-29.7.88), 128-29.
- Inter-Bank transfer of officers in Nationalised Banks (XLI-19.8.88), 134.
- Investment by IFCI and Nationalised Banks in Steel Allied Products Limited, Calcutta (XL-5.8.88), 136-137.
- Jewellery Missing from Bank Lockers (XLI-12.8.88), 78-79.
- Loans Advanced by Banks (XLI-19.8.88), 228-229.
- Loans advanced by Commercial Banks (XLI-19.8.88), 123-124.
- Loans advanced by Nationalised Banks branches in Bhopal Sehore and Dewas (XLI-19.8.88), 250-251.
- Maintenance of SLR and CRR by Syndicate Bank (XLI-19.8.88), 132-133.
- Maintenance of Statutory Liquidity Ratio by Nationalised Banks (XL-5.8.88), 285-288.
- Meeting of Chief Vigilance Officers of nationalised banks (XL-5.8.88), 146-147.
- Multi Role Security Gadget in Banks (XL-29.7.88), 42.
- Nationalised Banks Funds outstanding against Large Textiles Units (XL-5.8.88), 38-40.
- Opening of Banks Branches (XL-29.7.88), 55-98.
- Opening of bank branches in hilly and tribal areas (XLI-12.8.88), 266-67.
- Opening of bank branches in Kerala (XLI-12.8.88), 243-46.
- Opening of Bank branches in Maharashtra (XL-29.7.88), 222-26.
- Opening of bank branches in Rajasthan (XL-5.8.88), 149-152.
- Opening of Bank Branches in rural areas (XL-12.8.88), 238.
- Opening of Bank Branches in West Bengal (XL-5.8.88), 183-185.
- Opening of branches of Gramin Banks in Kangra District of Himachal Pradesh (XL-5.8.88), 166-167.
- Opening of Regional Office of Punjab National Bank at Hamirpur in Himachal Pradesh (XL-5.8.88), 165-166.
- Pigmy scheme of Nationalised Banks (XLI-19.8.88), 225.
- Poverty alleviation schemes of public sector banks (XLI-19.8.88), 198.
- Pre-recruitment training centre opened by Banks for minority communities (XLI-19.8.88), 236-240.
- Professions identified by Nationalised Banks for advancing loans (XLI-12.8.88), 274.

- Profits of State Bank of Indore (XL—5.8.88), 43-44.
- Proposal to establish Bank Security Force (XL— 5.8.88), 107.
- Revi Guide-Lines to Banks regarding Rural lending (XL—29.7.88), 29+30.
- Realisation of bank loans (XLI— (19.8.88), 112-114.
- Recovery of bank credit from sick units (XLI—19.8.88), 37.
- Reservation for Scheduled Tribes in Banks in Himachal Pradesh (XLI— 12.8.88), 122-24.
- Robberies Frauds in Nationalised Banks (XLI—19.8.88), 39-48.
- SC/ST employees in Nationalised banks (XLI—19.8.88), 104-105.
- Scheduled Caste & Scheduled Tribe Employees Banks (XLI—19.8.88), 240-246.
- Setting up of Rural Banks (XLI— 126-127.
- Special Audit of branches of State Bank of Indore (XL—5.8.88), 242-243.
- Special Cell for Women Entrepreneurs by Punjab National Bank (XL— 5.8.88), 260-261.
- Study group on finance of cooperative banks (XLI—19.8.88), 68-69.
- Syndicate Bank branches in north Zone (XL—5.8.88), 12+130.
- Transfer of Employees Leaders in State Bank of Indore (XLI— 19.8.88), 260-261.
- Working Capital Assistance by Banks to Small Scale Industries in Orissa (XLI—19.8.88), 127-128.
- Working group on deposit mobilisation of Commercial Banks (XL— 29.7.88), 202-203.
- BANK ASSISTANT**
- Assistance to Doctors chartered Accountants and other Professional by Banks (XL—29.7.88), 219.
- BANK COMMISSION**
- Commission taken by Banks Managers on Loans given under Self Employment Schemes (XL—29.7.88), 219-20.
- BANK CREDIT**
- Credit-Deposit Ratio (XL—29.7.88), 273-78.
- Flow of credit to Punjab (XL— 29.7.88), 86-87.
- BANK DEPOSIT**
- Bank Deposits (XL—12.8.88), 68-69.
- Credit-Deposit Ratio (XL—29.7.88), 273-78.
- BANK EMPLOYEES**
- Revision of pay scales of Bank Employees (XL—29.7.88), 120.
- BANK FRAUDS**
- Frauds in Public Sector Banks (XL— 29.7.88), 242-48.
- BANK OF INDIA**
- Fraud in London Branch of Bank of (XLI—12.8.88), 183-84.
- BANK LOANS**
- Banks Loans against security of jewellery (XL—29.7.88), 201-202.
- Bank loans to students to prosecute studies (XL—5.8.88), 118-122.
- Complaints regarding loans distributed to poor people and marginal farmers (XL—5.8.88), 137-138.
- Interest on Banks Loans to Farmers (XL—29.7.88), 25-26.
- 'Karja chhod' movement in Haryana (XL—5.8.88), 59.
- Loans Advanced by Banks in Naigonda, Andhra Pradesh (XL— 29.7.88), 277-71.
- Loan from export Imported Bank Japan (XL—29.7.88), 47.
- Loans Advanced by Banks (XL— 29.7.88), 202.
- Loans advanced by Banks in Gujarat (XL—29.7.88), 1,5-116.
- Need to direct banks for liberal grant of loans to young entrepreneurs (Under Rule 377) (XLII—2.9.88), 18.

Recovery of Bank loans from Migrants from Punjab (XLI—19.8.88), 302-303.

Recovery of Banks Loans from Sick Units (XL—5.8.88), 210.

Recovery of loans by State Bank of Indore (XL—29.7.88), 67-68.

BANK OFFICERS

Memorandum by the State Bank of India Staff Federation and Officers' Federation (XL—5.8.88), 67-68.

Service conditions of Bank Officers (XLI—19.8.88), 129-130.

BANK RECRUITMENT

Ban on recruitment in Public Sector Banks (XL—29.7.88), 97-98.

BANK ROBBERIES

Bank Robberies in Punjab (XLI—12.8.88), 309-12.

BANKING

Banking facilities in Kerala (XLI—19.8.88), 120-121.

Programme conducted by Corporation Bank on Marketing in Banking Services (XL—29.7.88), 211-12.

Re-orientation of Banking Services in West Bengal (XL—29.7.88), 127.

BAREFOOT BANKERS

Introduction of 'Barefoot Bankers' (XL—5.8.88), 36-37.

BARODA

Baroda Rly. Station (XLI—22.8.88), 211-212.

Compensation for Cancelled Flights to Baroda (XLI—22.8.88) 211-212.

BANK SHOE CO. M/S

Export obligation of Bata Shoe Company (XLI—16.8.88), 194.

BAUXITE

Bauxite mines found in Chintapalli (XLI—18.8.88), 181-83.

BEACH HOTELS

Relaxation in Limit for construction of Beach Hotels (XL—1.8.88), 76.

BEGGARS

Rehabilitation of Beggars (XLI—17.8.88), 32.

BERHAMPUR

Letting up of a bench of Central Administrative Tribunal at Berhampur (XLII—31.8.88), 80-81.

BETAL

Export of Betal Leaves (XLI—19.8.88), 87.

Preservation of betel leaves (XLII—1.7.88), 93

Subsidy on transportation of betal baskets (XLI—29.8.88), 59.

BHAGIRATH GRAMIN BANK

Corruption in Bhagirath Gramin Bank (XL—5.8.88), 71-72.

BHAGVAN MAHAVIR NATIONAL PARK

Development of Bhagvan Mahavir National Park (XLI—11.8.88), 162.

BHARAT COKING COAL Ltd.

Loss sustained by Bharat Coking Coal Ltd. (XL—9.8.88), 246-304.

BHARAT EARTH MOVERS LTD.

Trailers supplied by Bharat Earth Movers Limited (XL—10.8.88), 47-48.

BHARAT ELECTRONICS

Assistance to space Programme by BEL (XLII—31.8.88), 109-110.

Capacity expansion of Talaja Plant of Bharat Electronics Ltd. (XL—27.7.88), 35.

Capacity Increase by BEL (LX—3.8.88), 184-185.

Electronics Units of BEL in Gujarat (XLII—31.8.88), 103.

Joint Venture of BEL with Samtel India (LX—3.8.88), 186-187.

Manufacture of Electronic Voting machines in BEL (XL—3.8.88), 290.

Project cost of BEL'S CTV Project (XLII—31.8.88), 273-274.

- Supply of microwave radion equipment by Bharat Electronics Limited (XL—10.8.88), 148.
- BHARAT GOLD MINES**
- Bharat Gold Mines (XL—4.8.88), 109.
- Sale of Gold by Bharat Gold Mines Ltd. (XLI—18.8.88), 10-14.
- BHASA INDONESIA PROGRAMMES**
- Bhasa Indonesia Programmes of Jawaharlal Nehru University (XLII—1.9.88), 161.
- BHAYANDER**
- Pinform at Bhayander (XLI—22.8.88), 237.
- BHILAI STEEL PLANT**
- Production of longer length rails by Bhilai Steel Plant (XLI—11.8.88), 297.
- Production of Rails by Bhilai Steel Plant (XL—4.8.88), 149-150.
- Strike by Rolling Mills for non-supply of raw material by Bhilai Steel Plant (XLII—1.9.88), 107.
- BHOPAL**
- High Security Animal Disease Laboratory in Bhopal (XLII—1.9.88), 140-41.
- Non-payment of teaching allowance to the teachers of Kendriya Vidyalayas, Bhopal Region (XLII—1.9.88), 149.
- BHOPAL GAS TRAGEDY**
- Suffering of Bhopal Gas Victims (XLI—29.8.88), 155.
- BHUBANESWAR**
- Earth Station at Bhubaneswar (XLI—28.8.88), 344.
- Helicopter Service from Bhubaneswar to Raipur (XLI—22.8.88), 57-59.
- BHUTAN**
- Financial assistance to Bhutan (XL—16.8.88), 50-51.
- BICYCLE**
- Export of bicycle to France (XLI—12.8.88), 190-91.
- BIDIS**
- Export of Bidis (XL—29.7.88), 48-50.
- Gap between demand & supply of Bidis (XLI—23.8.88), 407.
- BIDI COMPANIES**
- Top Bidi manufacturing companies (XL—5.8.88), 50-51.
- BIDI WORKERS**
- Expenditure on Welfare of workers out of Cess Collection (XLI—29.8.88), 27.
- House Bldg. loans for workers in Orissa (XLII—5.9.88), 72.
- Hospital for Bidi workers at Gunmalganj (XLI—22.8.88), 102-103.
- Hospital for Bidi workers at 'Bajar More' Murshidabad (XL—8.8.88), 37.
- News-item "Women bidi workers denied benefits" (XL—1.8.88), 70-71.
- Protection to Women Bidi workers (XLI—29.8.88), 179.
- Wage Board for Bidi workers (XLII—5.9.88), 188.
- BIECCO LAWRIE LTD.**
- Closure of Biecco Lawrie Ltd. (XLI—9.8.88), 359-60.
- BIHAR**
- Bihar's request for increase in capacity rates on minerals (XLI—11.8.88), 111-12.
- Coal washerise in Bihar (XLII—30.8.88), 43.
- Commissioning of Electronic Telephone Exchange at Gopalganj, Bihar (XLI—23.8.88), 203.
- Demand for starting production in Ashoka Paper Mill, Bhubaneswar, Bihar (Under rule 377), (XLI—16.3.88), 381-82.
- ESI Hospitals in Bihar (XLI—29.8.88), 115.
- Electrification of villages in Bihar

(XLI—23.8.88), 111-20.
 Electrification of Villages in Bihar (XL—9.8.88), 42.
 Evaluation of District Industries Centres in Bihar (XL—2.8.88), 314.
 Fertilizer off take in Bihar (XL—4.8.88), 274.
 Floods in Bihar (XLI—11.8.88), 76.
 Generation of hydel power in Bihar (XLI—23.8.88), 340.
 IPS officers in Bihar (XLII—31.8.88), 133-134.
 Jaldhara Scheme for Bihar (XLII—30.8.88), 346.
 LPG agency for Bihar Shariff (XL—27.8.88), 113-114.
 LPG Facility in Bihar (XLII—30.8.88), 124.
 Muzoore in Bihar (XL—3.8.88), 195.
 Mental patients in Bihar (XLI—23.8.88), 203.
 Mahana Reservoir of Bihar (XL—29.7.88), 79.
 National Highways in Bihar (XL—4.8.88), 111-112.
 Navodaya Kendriya Vidyalayas in Bihar (XLI—18.8.88), 226-27.
 Navodaya Vidyalayas in Bihar (XLII—1.9.88), 223-24.
 Need to take necessary steps for rehabilitation of the people affected by floods and earthquakes in North Bihar (Under Rule 377), (XLII—5.9.88), 399-400.
 Need to start work on Darbhanga-Simastipur broad gauge conversion project (Under Rule 377) (XL—4.8.88), 314.
 Opening of fodder banks in Bihar (1.9.88), 21-22.
 Ordnance factory in Markacho, Bihar (XLI—17.8.88), 180-181.
 Petroleum outlets in Bihar (XLI—29.7.88), 307.
 Power schemes for Bihar and U.P. (XLI—23.8.88), 307.

Private Armes in Bihar (XLI—17.8.88), 138-139.
 Reported capsizing of a launch near Manihari Ghat in Bihar resulting in drowning of several hundred persons (CA) (XLI—17.8.88), 202-21.
 Representation from Bihar against freight equalisation policy (XLI—17.8.88), 176-177.
 Setting up of Branch Post Office in Villages of Bihar (XL—2.8.88), 154-157.
 Setting up of Cement Factory in Palamau District, Bihar (XLI—16.8.88), 154.
 Shortage of LPG in Bihar (XLII—30.8.88), 166-67.
 Tilaiya-Thather and Abranga Reservoir Scheme of Bihar (XLI—19.8.88), 125.
 Transmission lines for supply of power to Bihar (XL—9.8.88), 135-136.
 Tribal autonomous bodies in Bihar (XL—10.8.88), 219.

DEBATES

Condolences on Loss of Life on Account of Earthquake in North Bihar and other Parts of the Country (Condolence) (XLI—22.8.88), 3.
 Demand for examining the technical feasibility of schemes submitted by Bihar Housing Board before loans are advanced to it by HUDCO (under rule 377) (XL—28.7.88), 281-82.
 Demand for steps for a permanent solution of flood problems in North Bihar (under rule 377) (XL—28.7.88), 282.

BILASPUR

Freedom Fighters cases from Bilaspur (XLI—17.8.88), 174-175.

BILATERAL PROBLEMS

Indo-Bangladesh negotiations on bilateral problems (XLI—17.8.88), 181.

BILATERAL RELATIONS

Outcome of Talks held between Foreign Secretaries of Pakistan and

India on Bilateral Relations (XL—27.7.88), 153-56.

BILLS

Agriculturists loans (Amendment) Bill (Amendment of Section 4) By Dandavate, Prof. Madhus Only (XLI—12.8.88), 430.

Aircraft (Amendment) Bill Int. (XL—28.7.88), 277.

Consid. (XL—4.8.88), 391.

Consid (XL—5.8.88), 349-53.

IC. Consid (XL—5.8.88), 353.

Motion to pan (XL—5.8.88), 353.

Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Bill Coosid. (XL—28.7.88), 283-308.

Clause Consid (XL—28.7.88), 308-10.

Motion to pass (XL—28.7.88), 310.

Message from Rajya Sabha re : agreeing to the Bill without any amendments (XLI—17.8.88), 200.

Aligarh Muslim University (Amendment) Bill (Amendment of Sec. 8 etc) by Sh. Syed Shahabuddin Int (XL—29.7.88), 352.

Appropriation (No. 3) Assent Bills to (XL—28.7.88), 271-72.

Appropriation (No. 4) Bill, 1988 Int (XLI—23.8.88), 494-95.

Consid (XLI—23.8.88), 495.

Cl. Consid (XLI—23.8.88), 495-96.

Motion to pass (XLI—23.8.88), 496.

Appropriation (Railways) No. 4 Bill Int. (XLII—1.9.88), 387-88.

ARMS (Amendment) Bill Int. (XL—1.8.88), 290.

Consid (XL—5.8.88), 353-54.

Consid (XL—8.8.88), 300-15.

Cl. Consid (XL—9.8.88), 558.

Motion to pass (XL—9.8.88), 558.

Message from Rajya Sabha re : Agreeing to the Bill without any amendment (XLI—18.8.88), 279.

Auroville Foundation Bill-As passed by Rajya-Sabha-laid (XLII—2.9.88).

Auroville foundation Bill As Passed by Rajya Sabha Consid. (XLII—5.9.88), 477-472.

Clause Consideration (XLII—5.9.88), 496.

Motion to pass (XLII—5.9.88), 496.

Banking Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill Int. (XLII—5.9.88).

Banning of Smoking Bill by Basavaraja Sbrl G. S. Int. (XLI—12.8.88), 395.

Benami Transactions (Prohibition) Bill As Passed by Rajya Sabha—Laid (XLII—1.9.88), 437.

Benami Transactions (Prohibition) Bill-As passed by Rajya Sabha Consid (XLII—2.9.88), 17-43.

Cl. Consid (XLII—2.9.88), 43-44.

Motion to pass (XLII—2.9.88), 44-45.

Bharat Petroleum Corporation Limited (Determination of condition of services of employees) Bill which was passed by U.S. on 13.5.88 returned by Rajya Sabha duly passed by them with certain amendments (XLI—10.8.88), 243.

Bharat Petroleum Corporation Ltd. (Determination of Conditions of Service of Employees) Bill Returned by Rajya Sabha with amendments—Laid (XLI—10.8.88), 244.

Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Bill Rajya Sabha Amendment—Consid. (XLII—31.8.88), 343-6.

Cl. Consid (XLII—31.8.88), 363-65.

Cinema Workers and Cinema Theatre Workers (Regulation of Employment) Amendment Bill Message from R.S re-their agreeing to the amendments made by R.S. (XL—1.8.88), 281.

Code of Criminal Procedure (Amend-

- ment) Bills—Areated to (XL—28.7.88), 272.
- Commission of Inquiry (Amendment) Bill Int (XLI—29.8.88), 277.
- Companies (Amendment Bill—Assent-16d (XL—28.7.88), 271-72.
- Constitution (Amendment) Bill (Amendment of articles 74 and 162) by Shahabuddin Sh. Syed Int. (XLI—12.8.88), 397.
- Constitution of (Amendment) Bill (Amendment of Article 16) by Agarwal Sh. Jaiprakash Int. (XLI—12.8.88), 451-52.
- Constitution (Amendment) Bill—(Amendment of Article 311) by Karup Swash Consid (XLI—12.8.88), 448-51.
- Constitution (Sixtieth Amendment) Bill—Int (XLI—22.8.88), 254.
- Custom (Amendment) Bill—Assented to (XL—28.7.88), 271-72.
- Custom and Cultural Excise Laws (Amendment) Bill Assented to (XLI—28.7.88), 271-72.
- Defamation Bill Int. (XLI—29.8.88), 275-77.
- Consid (XLI—29.8.88), 337-384. 387-404.
- Consid (XLII—30.8.88), 362-456.
- Cl Consid. (XLII—30.8.88), 493-545.
- Motion to pass (XLII—30.8.88), 494-500.
- Delhi Regl Control (Amendment) Bill As Passed by Rajya Sabha-Laid (XLII—1.9.88), 365.
- Delhi Regl Control (Amendment) Bill Consid (XLII—5.9.88), 451.
- Cl. Consid (XLII—5.9.88), 451
- Motion to pass (XLII—5.9.88), 451.
- Delhi University (Amendment) Bill 1988 Message from Rajya Sabha re. enclosing the Bill as passed by Rajya Sabha (XLI—4.8.88), 332.
- Delhi University (Amendment). Bill 1988 as passed By Rajya Sabha) Consid. (XLI—11.8.88), 333.
- Dock workers (Regulation of Employment) Amentment, Bill 1988 (as passed by Rajya Sabha) laid (XLI—11.8.88), 333.
- Consid (XLII—5.9.88), 465-77.
- Motion to Consid (XLII—5.9.88), 447.
- Clause consideration (XLII—5.9.88), 447.
- Moton to pass (XLII—5.9.88), 477.
- Message froms Rajya Sabha re enclosing the Bill as passed by Rajya Sabha (XLI—11.8.88), 332.
- Employees Providant Funds and Miscellaneous Provision(Amendment) Bill—Assented to(XL—28.7.88), 272.
- Finance Bill, 1988, Assented (XL 3/4 28.7.88), 271-72.
- Food Corporations (Amendment) Bill Consid (XL—28.7.88), 510-16. (XL—29.7.88) 349-51. (XL—1.8.88), 303-41.
- Consid. (XL—4.8.88), 315-18.
- Clause considration (XL—4.8.88), 317.
- Motion to pass (XL—4.8.88), 318.
- Assented to (XL—11.2.88), 9.
- Masses Froms Rajya Sabha re returning the Bill Without any recommendation (XLI—13.8.88), 280-201.
- High Court of Andhra Pradesh Establishment of a permanent Bench at Guntur) Bill by Sh. Sobhanndres wara Rao Int (XL—29.7.88), 352.
- Human Resources (Utilisation) Bill by Sidral Shri Int (XLI—12.8.88), 396-397.
- Indian Fisheries (Amendment) Bill, (Amendment of Section 3 etc. by Dandwari Madhu Int. (XLI—12.3.88), 430-31.
- Indian Medical Council (Amendment) Bill Concurrence in Rajya Sabha recommendation to appoint Members to Joint Committee. (XLII—31.7.88), 302.
- Jamia Millia Islamia Bill As passed by Rajya Sabha-Laid (XLII—9.8.88), 300.

- Consid (XLII—2.9.88), 45-115.
- Cl. Consid (XLII—2.9.88), 115-149.
- Motion to pass (XLII—2.9.88), 149-50.
- Message from Rajya Sabha re : enclosing the copy of the Bill (XLII 31.8.88), 299.
- Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill (XL—4.8.88).
- Motion to consider (XL—11.8.88), 318.
- Clause consideration (XL—4.8.88), 384-90.
- Motion to pass (XL—4.8.88), 390.
- Message from Rajya Sabha re : agreeing to the Bill without any amendment (XLI—29.8.88), 274.
- LOK PAL BILL**
- Extension of time for presentation of Report of Joint Committee (XLII—5.9.88), 389.
- Marriage (Curtalement of Expenditure), Bill by Shri G.S. Basavarajulu, (XL—29.7.88), 351-52.
- Maternity Benefit (Amendment), Bill As passed by Rajya Sabha Land, (XLI—17.8.88), 301.
- Message from Rajya Sabha re : enclosing the copy of the Bill, (XLI—11.8.88), 200.
- The Merchant Shipping (Amendment), Bill, as passed by Rajya Sabha 1988 Laid. (XLI—11.8.88), 333.
- Consid, (XLII—5.2.88), 451-464.
- Motion to pass (XLII—5.9.88), 464.
- Clause consideration (XLII—5.9.88), 464.
- Consid, (XLII—5.9.88), 464.
- Clauses consideration (XLII—5.9.88), 464.
- Messages from Rajya Sabha re : enclosing the Bill as passed by Rajya Sabha (XLI—11.8.88), 332.
- Monopolies and Restrictive Trade Practices (Amendment) Bill, 1st (XLII—2.9.88), 10-11,

- Motor Vehicles Bill Consid (XLI—18.8.88), 423-28.
- Consid (XLI—19.8.88), 339-379.
- Consid (XLI—22.8.88), 260-343.
- Cl. consid (XLI—22.8.88), 343-379.
- Motion to pass (XLI—22.8.88), 380.
- Messages from Rajya Sabha re : agreeing to the Bill without any amendment (XLII—2.9.88), 8.
- Muslim Women (Protection of Rights on divorce) (Substitution of new long Title for the existing long Title etc) by Shababuddin Shri Syed Int, (XLI—12.8.88), 394-95.
- National Security (Amendment) Bill, Int. (XL—1.8.88), 298.
- National Security (Amendment) Bill, (Consid) (XLI—16.8.88), 476-502.
- Consid (XLI—17.8.88), 227-283, 285-303.
- cl. Consid (XLI—11.8.88), 309.
- Motion to pass (XLI—17.8.88), 303-304.
- Message from Rajya Sabha re : agreeing to the Bill without any amendment (XLI—29.8.88), 273-74.
- Need for pass discussion with Representation of Trade union regarding the Provisure of Industrial Disention (Amendment) Bill, and the Hospitals and Other institutions (Redressed of Grievances of Employees) Bill (Matter Under rule 377) (XL—27.7.88), 257-400.
- Prevention of Corporation Bill Returned by Rajya Sabha with amendments-laid (XLI—16.8.88), 378-79.
- (Omission of Section 6) by Deadvate Sh. Madhu Int. (XLI—12.8.88), 429-30.
- Message from Rajya Sabha intimating the amendments made by it in the Bill (XLI—16.8.88), 377-78.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill, Int. (XLI—19.8.88), 328-29.

Consid. (XLI—29.8.88), 281-336.
 Consid. (XLII—31.8.88), 312-39.
 cl. consid (XLI—31.8.88), 339-40.
 Motion to pass (XLI—31.8.88), 340-42.
Message from Rajya Sabha re : agreeing to the Bill without any amendment (XLII—2.9.88), 81.
Prohibition Bill by Basavaragu Sh. G.S. Int. (XLI—12.8.88), 395-96.
Promotion of Secularism Bill by Mehta Sh. Hanooobhai Int. (XLI—12.8.88), 397-98.
Punjab Appropriation (No.2) Bill 1988 Int. (XLI—18.8.88), 368.
Consid (XLI—18.8.88), 369.
 cl. consid (XLI—18.8.88), 369.
Motion to pass (XLI—18.8.88), 369.
Message from Rajya Sabha re : returning The Bill without any recommendation (XLI—23.8.88), 3:4.
Assented to (XLII—2.9.88), 9.
Railways Bill—
Extension of time for presentation of Report of Joint Committee. (XLI—31.8.88), 303.
Rajghat Samadhi (Amendment) Bill—Assented to (XL—28.7.88), 271-72.
Religious Institutions (Prevention of Misuse (Bill Int (XL—1.8.88), 247.
Consid (XLI—11.8.88), 358-417.
 cl. consid (XLI—11.8.88), 417-424.
Motion to pass (XLI—11.8.88), 424.
Message from Rajya Sabha re : agreeing to the Bill without any amendment (XLI—22.8.88), 253.
Reservation of Posts in Govt. services and seats in Educational Institutions (for Economically Weaker Section of People) Bill, Consid (XL—29.7.88), 353-402.
Withdrawn.
Consid. (XLI—12.8.88), 398-423, 431-46.
Right to Reply in the Press Bill by

Gadgil V.N. Int. (XLI—12.8.88), 398.
Sixth Schedule to the Constitution (Amendment) Bill Int. (XLII—5.9.88), 393.
Special Protection group Bill Assented to (XL—28.7.88), 272.
State of Arunachal Pradesh (Amendment) Bill Int. (XLII—5.9.88), 390.
Consid. (XLII—5.9.88), 498-519.
clause consideration (XLII—5.9.88), 496.
Motion to pass (XLI—5.9.88), 496.
Tamil Nadu Appropriation (No.2) Bill, 1988 Int. (XLI—18.8.88), 422-23.
Consid (XLI—28.8.88), 423.
 Cl. consid (XLI—18.8.88), 423.
Motion to pass (XLI—18.8.88), 423.
Message from Rajya Sabha re : returning the Bill without any recommendation (XLI—29.8.88), 273.
Youth Welfare Bill by Sidnal Sh. S.B. Int. (XLI—12.8.88), 3:6.
Water (Prevention and Control of pollution) Amendment Bill Consid. (XLII—5.9.88), 402-15.
Motion to pass (XLII—5.8.88), 415.
clause consideration (XL—11.5.88), 415.

BIOGAS

Installation of Biogas plants (XLII—30.8.88), 215.
National Project on Biogas Development in Goa (XL—9.8.88), 202-203.
Setting up of Biogas plants (XLII—30.8.88), 203.
Setting up of Biogas plants in Gujarat (XLI—16.8.88), 149.

BIO-RESOURCES

Identification of projects by Standing Committee on Bio-Resources (XL—28.7.88), 130-135.

BIRSA MUNDA

Commemorative Postal Stamp '88

Bira Nunda (XL—2.8.88), 291-303.

BLACK ECONOMY

Findings of N.L.F.P. and Wanchoo Commission on Black Economy (XLI—12.8.88), 302-304.

Steps to Curb the use of Black Money (XLI—12.8.88), 230-31.

BLACK THUNDER

Amnesty to youths arrested during Black Thunder Operation (XL—27.7.88), 150-51.

Accept during Operation Black Thunder (XL—27.7.88), 113.

BLINDNESS

Implementation of Blindness and T.B. Control Programme (XLI—12.8.88), 229.

Non-utilisation of funds for control of Blindness (XLI—23.8.88), 212.

Number of Deaf, Dumb and Blinds (XLI—17.8.88), 162-169.

Plan of action for prevention of blindness (XL—1.8.88), 185-186.

Problems of vision and blindness (XLI—22.8.88), 78-81.

Rehabilitation of Blinds (XL—27.7.88), 203.

Take over of Management of Keezmad Blind School (XLI—17.8.88), 4.

Technology Mission on blindness in Eighth Plan (XLI—17.8.88), 112-113.

BLOOD

Ban on Private Sale of Blood (XL—1.8.88), 221-222.

DEBATES

Demand for setting guidelines for checking the quality of blood donated to Blood Banks (Under Rule 377), (XLI—16.8.88), 385.

BLOOD COLLECTION

Improvement in Blood collection System (XLI—22.8.88), 215-217.

BLOOD COLLECTION CENTRES

Steps to modernise and upgrade Blood Collection Centres (XLI—23.8.88), 212.

BOARD OF DIRECTORS

Experts/professionals on Board of Directors (XLI—22.8.88), 225-226.

Members of Board of Directors (XLI—22.8.88), 72-73.

BODOS OF ASSAM

Demand for Separate U.T. by Bodos of Assam (XLII—31.8.88), 271-272.

BODY SCAN

Body Scan in Nimbans (XLII—5.9.88), 339.

BOEING COMPANY

Withdrawal of Lease offer by Boeing Company (XLII—5.9.88), 47.

BOFORS

Bofors Guns (XL—27.7.88), 105.

MOU with Bofors (XLI—12.8.88), 291-92.

BOFORS CONTRACT

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of Commission in connection with the Bofors Contract (Disc.) (XL—29.7.88), 304-41.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payments of commission in connection with the Bofors Contract (Disc.) (XL—28.7.88), 317-430.

BOKRO GENERAL HOSPITAL

Unauthorised structures opposite Bokaro General Hospital (XLII—1.9.88), 37.

BOKARO STEEL PLANT

Explosion in Bokaro Steel Plant (XLI—11.8.88), 76-78.

Fire incident in Bokaro Steel Plant (XL—11.8.88), 310-11.

Untoward incidents in Bokaro Steel Plant (XLI—18.8.88), 23-30.

BOMBAY

Amalgamation of Properties acquired under Income Tax Act. in Bombay (XL—5.8.88), 82-84.

Clearance of Woollen Rags piled up in Bombay Port (XLI—18.8.88), 242-43.

Decongestion of Bombay Metropolis (XL—1.8.88), 233.

Divisional Railway Users Consultative Committee (Bombay) (XLI—22.8.88), 237-238.

Inclusion of Kalyan Complex area in Bombay Telephone Nigam (XL—2.8.88), 136-137.

Improvement of housing condition in Bombay (XI—1.8.88), 236.

Introduction of Express train between Bombay and Vijayawada (XLI—22.8.88), 94.

Need to provide a railway terminal at Dombivilli, Maharashtra (Under Rule 377) (XL—4.8.88), 310.

Pollution in Bombay (XL—28.7.88), 128-129.

Sale of Defence Land in Bombay (XLI—31.8.88), 42.

Shifting of Thorium Plant from Bombay to Orissa (XLI—31.8.88), 219-240.

World Bank assistance for Bombay Urban Transport Project (XLI—22.8.88), 95.

BOMBAY AIRPORT

Transit facilities at Bombay Airport (XLI—22.8.88), 228-229.

BOMBAY HIGH

Action plan for the protection of Bombay High (XL—10.8.88), 212.

Production Of Oil and Gas at Bombay High (XLI—16.8.88), 110.

BOMBAY HIGH COURT

Bombay High Court Judgement on T.V. Interviews (XL—2.8.88), 33-34.

BONDED LABOUR

Action against persons under Bonded

Labour System Abolition Act (XL—1.8.88), 23.

(XL—1.8.88), 113-114.

Bonded Labour (XLI—22.8.88), 35-36.

Bonded Labour in Orissa (XL—1.8.88), 183.

Funds allotted to Uttar Pradesh for rehabilitation of Bonded Labour (XLI—23.8.88), 193.

Identification of bonded Labour (XL—1.8.88), 183.

Meeting of Central Standing Committee on bonded/migrant and casual labour (XL—1.8.88), 230.

Seminar on Bonded Labour (XL—8.8.88), 187.

Special courts for bonded labour cases (XL—8.8.88), 76.

BONDS

Proposal for Floating of Highway Bonds (XL—4.8.88), 40.

BONUS

Output Linked Bonus Scheme in Ports (XLI—18.8.88), 245-46.

Productivity linked Bonus to Employees of National Hydro Electric power Corporation (XLI—30.8.88), 195.

BOOK STALLS

Allotment of Book Stalls to M/s Gulab Singh & Sons (XLI—22.8.88), 167-168.

BOOKS

Unsold books lying with Publications Division (XLI—16.8.88), 233.

BORDER

Concentration of Pakistan forces on Indo-Pak Border (XL—27.7.88), 186-187.

Crossing of border by Chinese Fighter Planes (XL3/4—27.7.88), 228-24.

Fencing Across Indo-Pak Border (XL—27.7.88), 185-86.

Issue of Identity cards in Border areas (XLI—17.8.88), 173-74.

BORDER AREA DEVELOPMENT PROGRAMME

Assistance to State under Border area under Development Programme (XLI—18.8.88), 188-194.

New Schools under Border Area Development Programme (XL—1.9.88), 300-301.

BORDER DISPUTE

Border Dispute with China (XL—27.7.88), 95.

BORDER TRADE

Border trade with China (XL—29.7.88), 221-22.

BOTTLING PLANT

Bottling Plant efficiency of DMS (XLII—1.8.88), 90-91.

BRAHMAPUTRA

Floods in Brahmaputra River (XL—4.8.88), 205.

Need for extensive dredging of Brahmaputra river to make it navigable throughout the year. (Under Rule 377) (XLII—31.8.88), 310.

BRAIN DRAIN

Brain Drain from Software Units (XL—27.7.88), 197-98.

BRAIN TUMOR

Incidence of Brain Tumor (XLII—5.9.88), 101.

BRASIL

Indian Delegation to Brazil (XLI—17.8.88), 29-30.

BREAD

Increase in control Price of Bread (XLII—5.8.88), 103.

Sale of Bread in black market (XLII—5.9.88), 266.

BREEDING

Bio-genetic Control on Breeding of Insects (XLII—11.8.88), 245.

Cross breeding of sheeps for better yield of wood (XL—4.8.88), 145-146.

BREWERIES

Investment of united Breweries Group in Petrochemical Industries (XLII—30.8.88), 107.

BRIDGES

Bridges in Goa (XLII—5.9.88), 66.

Bridges in Kerala being financed out of Central Road Fund (XL—28.7.88), 235-236.

Demand for early clearance for the proposal for construction of a bridge on Kanhar river in Mirzapur district of Uttar Pradesh (Under Rule 377) (XLI—1.9.88).

Design of Varapuzha Bridge (XLI—18.8.88), 41.

Need to construct bridges over Kabuli and Luid rivers in Lakhimpur, Assam (Under Rule 377) (XL—9.8.88), 416.

Over-bridge at Jaipur-Keonjhar Road (XLII—5.9.88), 339.

Over-bridge in Fazabad U.P. (XLII—5.9.88), 108.

Over-bridge near Dakota Riv. Station W.B. (XLII—5.9.88), 88.

Over-bridges at Hapur, Meerabad and Ramnagar (XLII—5.9.88), 289.

Railway Bridges at Bibinagar and Aler (XLII—5.9.88), 135.

Repair of Bridges (XLII—5.9.88), 102.

Suggestions to prevent Train Accidents on Bridges (XLI—22.8.88), 217.

BRITISH

Package Tours of Tea Gardens for British (XLI—22.8.88), 135.

BRITISH AIRWAYS

British Airways Flights from Calcutta (XL—8.8.88), 55.

Action taken by Ministries on MPP suggestions during Budget discussion (XLII—30.8.88), 256.

BUILDING MATERIALS

Technology for Building Materials

(XLII—31.8.88), 288-289.

BUNDELKHAND

Need to set up a Central Commission for overall development of Bundelkhand region (Under rule 377) (XLI—17.8.88), 224.

BURMA

Rice import from Burma (XLI—22.8.88) 184-185.

BUSINESS HOUSES

Invested capital of twenty big Business Houses (XL—2.8.88), 334-37.

BUSINESS OF HOUSE

Business of the House (XLI—23.8.88), 355-60.

Business of the House (XL—5.8.88), 307-311.

(XLI—12.8.88), 324-332.

(XLI—19.8.88), 300-16.

BYE PASS

Need to provide a bye-pass from Rayanapadu to National Highway No. 9 via Mustabada and Kesarepalli (under rule 377) (XLI—17.8.88), 226.

C

CAG

CAG report on maintenance of Aircrafts by Directorate of Agricultural Aviation (XL—1.8.88), 107.

CBI

CBI cases against Government Officials (XLI—17.8.88), 109.

CBI Cases of Kerala (XLI—17.8.88), 40-41

CBI cases of ministries (XL—3.8.88), 138-139.

CBI raids on premises of officers of Ministry of Communications (XL—9.8.88), 398-400.

CBI investigations into theft of blank passport forms from RPO, Ahmedabad (XL—3.8.88), 190.

Registration of cases against organisations by CBI and Kudal Commission Report (XL—10.8.88), 157-64.

CCI&B

Malfunctioning of Regional CCI&B offices (XLI—19.8.88), 59.

C-DOT SYSTEM

Introduction of C-DOT System in Orissa (XLI—30.8.88), 310.

CFRI

Complaints against CFRI Dhanbad (XL—3.8.88), 121.

CFTRI

Locations of Central Food Technological Research Institutes (XLII—31.8.88), 24-28.

CGHS

Appointment of Unani Physicians on regular basis in CGHS (XLI—23.8.88), 210.

Ban on purchase of imported Homeopathic Medicines by CGHS (XLI—29.8.88), 104.

Bldg. for CGHS Dispensary, Harinagar (XLII—5.9.88), 146.

Hospitals and dispensaries covered under CGHS in Muzaffar Nagar (Uttar Pradesh) XL—1.8.88), 84.

Opening of CGHS Dispensaries in Delhi (XL—8.8.88), 134.

Opening of new CGHS dispensary in Bangalore (XL—1.8.88), 187-188.

Poor supply of medicines in Trans Yamuna CGHS Dispensaries (XLII—5.9.88), 189.

Pathological services in CGHS Dispensaries (XLI—22.8.88), 136-137.

CGWB

Formation of Regional Directorates under CGWB (XLI—19.8.88), 105-106.

CIL

Acquisition of land for development of new mines by Coal India Ltd. (XLII—30.8.88), 309.

Modernisation of Coal Ministry Projects by Coal India Ltd. Calcutta (XLII—30.8.88), 74.

Purchase of machines by Coal India Ltd. (XLII—30.8.88), 64.

Rationalisation of work-force in Coal India Ltd. (XLII—30.8.88), 307.

CLRI

World Bank aid to CLRI for new Complexes (XLII—31.8.88), 118.

CLW

Manufacture of Modern Bogie Prototype at CLW (XL—8.8.88), 149.

Vacant Posts of CLW (XLI—22.8.88), 16-19.

COD, KANPUR

Punishment of officers involved in fire accident in COD, Kanpur (XLI—17.8.88), 54-55.

COPL

Recommendations made by Sub-Committee of COPL on Bhagirath Publication (XLI—19.8.88), 300-301.

CPTA

Refusal of berths to Ship Breaking Industry by CPTA (XL—28.7.88), 144.

C.P.W.D.

Backlog in vacancies of Engineers in C.P.W.D. (XL—8.8.88), 142.

Civil Works executed by CPWD (XLII—5.9.88), 204.

Construction activities by CPWD (XLI—22.8.88), 150.

Deficits by JEs of CPWD (XL—1.8.88), 155-167.

Implementation of demands of JEs of CPWD (XL—8.8.88), 38.

Registration of Muster Roll Workers in CPWD (XL—1.8.88), 101-102.

DABATES

Need to implement early the agreement arrived at with the association of Jr. Engineers of CPWD (Under Rule 377) (XLII—5.9.88), 399.

CRPF:

Deployment of CRPF etc. in States

(XL—10.8.88), 209-210.

Recruitment to BSF and CRPF in U.P. (XL—10.8.88), 150-54.

Recruitment of CRPF (XL—27.7.88), 43-46.

Restructuring of PAC and CRPF (XL—10.8.88), 76.

Shifting of Internal Security Academy of CRPF (XLI—17.8.88), 51.

Wireless allowance to C.R.P.F. Personnel (XL—10.8.88), 43.

CSD (Defence)

Recruitment of staff to Canteen Staff Deptt. (XL—3.8.88), 130-131.

C'SF

Shortage of House for CISF personnel (XL—3.8.88), 153-154.

CSIR

CSIR Regional Research laboratory, Bhopal (XL—27.7.88), 228.

Finding of C.S.I.R. laboratories (XL—3.8.88), 52.

Recommendations of the group set to look into the management of CSIR (XLII—31.3.88), 235-236.

Revamping of CSIR Laboratories (XL—3.8.88), 33-35.

Recommendations of the group set up to look into the management of CSIR (XLII—31.3.88), 235-236.

Roster system in CSIR for production of SC/STs (XLII—31.8.88), 55.

CSS

Panel of CSS Deputy Secretaries (XLI—17.8.88), 181-182.

C.T.B.

Central Translation Bureau and National Institute of Translation (XLI—11.8.88), 54.

CTV PROJECT

Project cost of BEL's CTV Project (XLII—31.3.88) 273-274.

CABLES

Import of Technology to Produce

Fibre Optics Cables (XL—2.8.88), 419-21.

Jelly filled cables project of Hindustan Cables Ltd. (XLI—23.8.88), 225.

CADRE REVIEW

Cadre review for Civilian Drawing staff (XLII—31.8.88), 40.

CALCUTTA

Complaints against 46-49, Exchange of Calcutta Telephones (XL—2.8.88), 263.

Container Terminal at Calcutta Port (XLI—18.8.88), 144-45.

Flyovers in Calcutta (XL—1.8.88), 71.

Fraud in Bank of Baroda Branches in Calcutta (XL—5.8.88), 124-126.

Joint venture company for repair of dredgers at Calcutta (XLI—11.8.88), 62-63.

Second T.V. channel for Calcutta and Madras (XL—2.8.88), 265.

Seminar on Telecommunication Service at Calcutta (XL—2.8.88), 109-110.

Telephone Services in Calcutta (XL—9.8.88), 191-193.

DEBATES

Demand for re-routing certain Indian Airlines flights from Delhi to Calcutta and Delhi to Andamans (under rule 377) (XL—28.7.88), 278-79.

CALCUTTA METRO

Computerised Signalling System for Calcutta Metro (XL—1.8.88), 37.

CALICUT

T.V. Transmission centre at Calicut (XLII—30.8.88), 232.

CALICUT AIRPORT

Runway at Calicut Airport (XLI—22.8.88), 98.

CALLING ATTENTION

Reported capsizing of a lurch near Manbari Ghat in Bihar resulting

in drowning of several hundred persons (XLI—17.8.88), 202-21.

Reported distribution of adulterated/ineffective pesticides to farmers in Punjab (XLI—19.8.88), 317-38.

Reported outbreak of Kala-azar in various parts of the country (XLI—11.8.88), 337-53.

Reported supply of adulterated Rapreseed Oil through Fair Price shop in Calcutta causing paralysis to a large number of people (XL—5.8.88), 317-38.

CANADA

Assistance by Canada in Oil and Gas Exploration (XL—2.8.88), 39-40.

Canadian assistance for Mineral Exploration (XL—4.8.88), 178-179.

Canadian Assistance in Power Generation (XL—2.8.88), 428-29.

CANCER

Cancer Detection Camps (XLI—22.8.88), 134.

Cancer Detection Centres in Delhi (XL—1.4.88), 247.

Cancer Hospitals (XLII—5.9.88), 109.

Control of cancer (XLI—29.8.88), 137.

Indo-UK Cooperation for Cancer (XL—1.8.88), 64.

Skin Cancer (XLII—5.9.88), 139.

CANEGROWERS

Need to direct the State Govts to ensure payment of dues to cane-growers by the sugar mills (under rule 377). (XLI—17.8.88), 223-24.

CANTONMENT

Allotment of land for Balmiki in Ranikhet Cantonment (XL—10.8.88), 169-70.

Development of Secunderabad Cantonment (XL—10.8.88), 98-99.

CANTONMENT LAND

Construction of road on Cantonment

- Land in UP (XLI—17.8.88), 179-180.
- CANTONMENT ACT-1924**
 Notices issued under Section 135 of Cantonment Act 1924 by Kanpur Cantonment Board (XLII—31.8.88) 7-12.
- CAPITAL**
 War Memorial in the Capital (XLII—21.8.88), 259-260.
- CAPITAL GOODS**
 Report of working group on Capital Goods (XLI—18.8.88), 171.
- CAPITAL GAIN**
 Capital Gains Accounts Scheme (XL—29.7.88), 178-79.
- CAPITAL INVESTMENT**
 Investment capital of twenty big Business Houses (XLI—2.8.88), 334-37.
- CAPITAL ISSUES**
 Venture Capital Programme to encourage response to Capital Issues (XLI—12.8.88), 232-33.
- CAPITAL MARKET**
 Abid Hussain Report on Capital Market (XL—29.7.88), 239.
- Proposals to sustain upswing in Capital Markets (XLI—19.8.88), 227.
- CAPITATION FEE**
 Capitation Fee big Medical College in Karnataka (XLI—22.8.88), 183-184.
- Capitation Fee in Technical Institutions (XL—4.8.88), 28-29.
- Capitation Fees Changed by Educational Institutions (XL—28.7.88), 194-195.
- CAPTIVE POWER PLANT**
 Setting up of Captive Power Plants (XL—9.8.88), 283-84.
- CAPTIVE POWER STATIONS**
 Diesel for Captive Power Generation for Export-oriented Units (XL—5.8.88), 288).
- CARBON**
 Scarcity of Carbon Black (XLI—23.8.88), 281.
- CARDAMOM**
 Benefits to workers in Cardamom Plantations (XL—29.7.88), 122.
- Cardamom Orchards in the Country (XLI—18.8.88), 248.
- Demand for Indian Cardamom Flavoured Soft Drinks (XLI—29.7.88), 36-37.
- Fall in prices of Cardamom (XL—5.8.88), 133-134.
- CARGO**
 Accumulation of Cargo (XLII—5.9.88), 92.
- CARGO BERTH**
 Technical problems at General Cargo Berth at Vlskhatnam Port (XLII—1.9.88), 334-35.
- CARPET INDUSTRY**
 Scheme for promotion and development of Carpet industry (XL—5.8.88), 252.
- CASAVA PLANT**
 Production of Alcohol from Casava Plant Starch (XL—3.8.88), 185-186.
- CASH COMPENSATORY SUPPORT SCHEME (XL—5.8.88), 273-275.**
- CASH CROPS**
 Representation against import policy regarding cash Crops spices (XL—5.8.88), 123-124.
- DEBATES**
 Representation against import policy Re. Cash Crops and spices. (HAH DIS) (XLII—31.8.88), 417-445.
- CASHEW**
 Area under Cashew Cultivation in Kerala (XLII—1.9.88), 190.
- Cashewnuts Requirement in Kerala (XL—29.4.88), 285.
- Export of Cashew Kernel from Kerala (XL—29.7.88), 212-14.
- Import of Raw Cashew (XL—29.7.88),

57.

Loss to Kerala Government in Cashewnut Procurement (XL-29.7.88), 285-86.

CASHEWNUIT

Acreege under Cashewnut Cultivation (XLII-1.9.88), 154.

Monopoly procurement of cashewnuts (XL-5.8.88), 2.0.

CATTLE LIFTER

Cattle Lifters from Bangladesh (XLII-31.8.88), 209-270.

CEILING

Ceiling on NRI Investment (XLI-19.8.88), 63-64.

CEMENT

Allocation of levy cement (XLI-23.8.88), 62-70.

Cement Export (XL-9.8.88), 117-118.

Dry Process Plants for Cement Industry (XLI-16.8.88), 279.

Dual Pricing Policy for Cement (XLI-23.8.88), 271.

Excise duty on Cement (XLII-30.8.88), 65.

Incentives to Cement Industry (XL-2.8.88), 144-146.

XLI-23.8.88), 327.

Price of Cement (XLII-30.8.88), 46.

Production cost of Fly Cement (XL-2.8.88), 49-70.

Proposal for Decontrol of sale of Cement (XL-2.8.88), 39.

Setting up of Cement Factory in Palamau Districts, Bihar (XLI-16.8.88), 154.

Setting up of Mini Cement Plants (XLI-16.8.88), 326.

Substitute for Cement (XL-2.8.88), 69.

Utilisation of cement in Road Construction, lining of Canals etc. (XLI-16.8.88), 127.

CEMENT PLANT

Need for allocation of adequate funds for setting up of slag cement plant at Rourkela (u/r 377) (XL-27.7.88) 256-57.

CEMENT CORPORATION OF INDIA

Production in Factories run by Cement Corporation of India (XL-9.8.88), 150-153.

CEMENT INDUSTRY

Financial assistance to Cement Industry (XLI-23.8.88)r 54-56.

CEMENT PLANTS

Slag based Cement Plants (XL-4.8.88), 59.

Supply of coal to Cement Plants (XL-2.8.88), 38-39.

CEMENT PROJECT

Slag based Cement Project at Bhilai (XL-28.7.88), 119-120.

CEMENT UNIT

Jaipur Udyog, Ltd. Cement unit at Sawaimadhopur (Rajasthan), (XL-9.8.88), 100-102.

Proposals to modernise Public Sector Cement Units (XL-9.8.88), 353-34.

CENTRAL ADMINISTRATIVE TRIBUNAL

Economy in Expenditure in Defending Cases in C.A.T. and Supreme Court (XLI-12.8.88), 73-74.

Pending cases before Central Administrative Tribunal (XL-27.7.88), 196-97.

Setting up of a bench of Central Administrative Tribunal at Berhampur (XLII-31.8.88), 80-81.

CENTRAL AGENCY

Central agency to check manufacturing dates of processed food items (XLI-22.8.88), 77-78).

CENTRAL ASSISTANCE

Central Assistance to Mill Districts of U.P. (XLII-31.8.88), 18-24.

Central assistance to Orissa for Tribals (XLII-31.8.88), 228-233.

Special Central Assistance for Tribal Development (XLII—31.8.88), 35-36.

CENTRAL BOARD OF EXERCISE

Vacant Post of Chairman of the Central Board of Excise and Customs (XLI—12.8.88), 303-1

CENTRAL CIVIL SERVICE

Promotion of Group A officers under Central Civil Services (XLII—31.8.88), 29.

CENTRAL COALFIELDS LTD.

Improvement of Performance by Coal Companies under Central Coalfields Ltd. (XLI—17.8.88), 274.

Medicine Raclet in Central Coalfields Ltd. (XLII—30.8.88), 105-106.

Report of Committee on Re-organisation of Administrative set up of Central Coalfields Limited (XLI—16.8.88), 191.

CENTRAL COFFEE RESEARCH INSTITUTE

Shifting of Central Coffee Research Institute to Bangalore (XL—29.7.88), 240-241.

CENTRAL EXCISE DUTY

Removal of Central Excise on Diesel Oil (XL—5.8.88), 208-209.

CENTRAL FORCES

Development of Central Forces in State (XLII—31.8.88), 145-153.

CENTRAL GOVERNMENT EMPLOYEES

Residential Accommodation for Central Government employees (XL—8.8.88), 46.

DEBATES

Need to release D.A. instalment due to Central Government employees (Under Rule 377) (XLII—30.8.88), 360.

CENTRAL HAJ COMMITTEE

Need to reconstitute the Central Haj Committee (Under Rule 377) (XL—4.8.88).

CENTRAL INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT

Shifting of Central Industrial Tribunal-cum Labour Court, Delhi (XL—8.8.88), 112.

Central Institute of post Harvest Engineering and Technology at Jabalpur (XLII—1.9.88), 244-45.

CEREALS

Fixation of Support Price of Cereals (XL—4.8.88), 91-95.

CENTRAL LAWS

Drogatory clause in Central Laws in relation to Leprosy patients (XL—8.8.88), 51.

CENTRAL PROJECTS

Delay in Central Projects (XL—27.7.88), 218-19.

Delay of Central Projects in Gujarat (XL—27.7.88), 121-122.

Cost escalation of Central Projects (XL—10.8.88), 51.

Funds for Central Projects in A.P. (XL—27.7.88), 173-80.

Funds for Central Projects in Rajasthan (XL—10.8.88), 60-62.

Increase in cost of Central Projects (XL—10.8.88), 91-96.

New Central Projects for Kerala (XLI—17.8.88), 134-135.

CENTRAL PUBLIC UNDERTAKINGS

Induction of Technocrats and Probationer Managers in Central Public Undertakings (XL—9.8.88), 399-400.

CENTRAL RESEARCH INSTITUTE FOR YOGA

Pending court cases of ex-employees of Central Research Institute for yoga (XLI—29.8.88), 70.

CENTRAL ROAD FUND

Proposal to enhance Central Road Fund (XLI—11.8.88), 44-45.

CENTRAL SCHEMES

'Central Schemes lack flexibility' (XL—10.8.88), 170.

CENTRAL SCHOOL

Handing over possession of land to Central School in Lodhi Complex, New Delhi (XLI—23.8.88), 210.

CENTRAL SECRETARIAT

Central Secretariat Stenographers Service Rules (XLII—31.8.88), 41-42.

CENTRE STATE RELATIONS

Centre-State Relations (Res.) (XLI—19.8.88), 379-422.

Centre-State Relations (Res.) (XL—5.8.88), 355-402.

CENTRAL UNIVERSITY

I.I.T. and a Central University in Assam (XL—4.9.88), 55-56.

CHAKMA REFUGEES

Chakma Refugees in Tripura Refugee Camps (XL—10.8.88), 193.

Visit of Bangladesh team to Chakma Refugee Camps (XL—27.7.88), 90-91.

(XL—3.8.88), 124-125.

Death of Chakma Tribal Refugees (XL—10.8.88), 223-24.

CHAMBAL

Opening of gas agencies in Chambal Division (XL—2.8.18), 215-16.

CHAMBER OF INDIAN TRADE AND INDUSTRY

Suggestions by Chamber of Indian Trade and Industry (XLII—31.8.88), 237-239.

CHANDIGARH

Report of Committee to Improve of PGIMER Chandigarh (XLI—22.8.88), 62-63.

CHARI REPORT

Chari Report (XL—2.8.88), 370-72.

CHARLES CORREA COMMITTEE

Recommendation of Charles Correa Committee (XLII—5.8.88), 135.

CHARTERED ACCOUNTANTS

Appointment of Chartered Accountants to Boards of Directors of

Directors of Companies (XLI—29.8.88), 279.

CHATTOPADHYAYA COMMISSION

Recommendations of Chattopadhyaya Commission (XL—4.8.88), 239.

Unrest due to non-implementation of Chattopadhyaya Commission Report (XLII—1.9.88), 295-97.

CHECK POSTS

Plan to Improve Check Posts in U.P. (XLII—31.8.88), 2.

CHEMICALS

Export of Chemicals (XLI—23.8.88), 189.

List of Hazardous and Toxic Chemicals (XLII—1.9.88), 352-53.

Toxic Chemicals lying in Union Carbide Factory (XLI—29.8.88), 290.

CHEMICAL INDUSTRIES

Industrial Licence for Alcohol Based Chemical Industries in Karnataka (XLI—13.8.88), 193.

CHEQUES

Cashing of outstation cheques (XLI—29.8.88), 102.

Dishonouring of Cheques issued by Mining and Allied Machinery Corporation (XL—2.8.88), 207.

CHHOTA NAGPUR

Need to survey the rocky terrain in Chhota Nagpur area for locating water resources (under rule 377) (XL—1.8.88), 300.

CHIEF MINISTERS

Meeting of Chief Ministers to check Atrocities on weaker Sections (XLII—31.8.88), 246-247.

CHIEF SECRETARIES

Conference of Chief Secretaries (XLII—31.8.88), 31-33.

CHILD ABUSE

Seminar on Child Abuse (XLII—1.9.88), 125-127.

Study on Child Abuse (XLII—1.9.88), 348-49.

CHILD BLINDNESS

Survey on Child Blindness (XLII—5.9.88), 134.

CHILD LABOUR

Child Labour in Glass Industry in Ferozabad, Uttar Pradesh (XL—1.8.88), 109.

I.L.O.O. Statistics on Child Labour (XL—1.8.88), 112.

CHILD LABOUR ACT.

Framing of Rules under Child Labour Act, 1986 (XLI—22.8.88), 207-208.

CHILD LIFTING

Child Lifting cases in Delhi (XLI—17.8.88), 143-144.

CHILD MARRIAGES

Child Marriages (XLI—12.8.88), 298-300.

Rise in Minors' Marriages (XL—12.8.88), 298-99.

CHILD MORTALITY

Child Mortality due to insanitation and unsafe drinking water (XLI—22.8.88), 40-41.

CHILD SACRIFICE

(XL—3.8.88), 107.

CHILDREN

Adventurous programmes for Children of weaker sections (XLI—11.8.88), 253-54.

Export of Deformed Children to Middle East countries (XL—3.8.88), 197.

Exploitation of Children (XL—1.8.88), 186-187.

Prevention of Deafness in Children Scheme (XL—10.8.88), 138-39.

Sale of orphan and Abandoned Children (XLI—17.8.88), 51.

CHILDREN NUTRITION PROGRAMME

Funds for children nutrition programme (XLI—11.8.88), 180-81.

CHILKA LAKE

Desilting of Chilka Lake (XL—4.8.88), 145.

CHINA

Border trade with China (XL—29.7.88), 221-22.

F-7 Fighter Planes handedover by China to Pakistan (XLII—31.8.88), 81-82.

Import of Raw Silk from China (XL—29.7.88), 124-25.

Import of silk from China (XL—29.7.88), 283-84.

News item captioned 'China saw rapid paratroop force' (XL—3.8.88), 80.

Visit of Indian delegations to China (XL—10.8.88), 55-57.

Chinese posters in pithoragarh of U.P. (XLII—31.8.82), 156-157.

Chinese Leaflets founds in Manipur (XLII—31.8.88), 2 6-277.

Co-operation with China in Farm Sector (XL—4.8.88), 299.

Joint Ventures with China (XLII—30.8.88), 73.

CHIT FUND COMPANIES

Deposits with Chit Fund and Finance Companies (XL—29.8.88), 175-76.

CHITTORGARH

Need to allow export of garlic and issue licences for manufacture of garlic powder or capsules to ensure remunerative price to the farmers of Chittorgarh (Under Rule 377) (XLI—5.9.88), 398.

CHOLERA

Cholera Vaccine (XLI—22.8.88), 33.

Death due to Cholera in Delhi (XLI—22.8.88), 187-189.

Report on causes of outbreak of Cholera/Gastro-enteritis (XLI—22.8.88), 190.

Use of unhygienic syringes for mass inoculation against Cholera (XLI—23.8.88), 201.

DEBATES

Demand for sending a team of doctors

along with medicines and vaccines to the cholera and gastro enteritis affected district in UP (Under Rule 377) (XLI—10.8.88), 251.

Incidence of Gastro-enteritis/cholera in the Union Territory of Delhi (St) (XL—27.7.88), 305-309.

CHROME ORE

Chrome Ore Reserves (XL—4.8.88), 207.

CHUKHA AND JALDHAKA HYDEL PROJECT

Chukha and Jaldhaka Hydel Project (XL—2.8.88),

CHULHAS

Expenditure on improved Chulhas (XLI—16.8.88),

CIGARETTES

Ban on Sale of Cigarettes (XLI—22.8.88), 34-35.

Nicotin and Tar value of Indian Cigarettes (XL—2.8.88), 44-45.

Smuggling of cigarettes (XLI—19.8.88), 36-37.

CIVIC AMENITIES

Water and Sanitation Facilities (XLI—29.8.88) 87.

CIVIL DEFENCE

Work undertaken by Delhi Civil Defence Directorate (XLII—31.8.88), 121-122.

CIVIL RIGHTS

Cases under Protection of Civil Rights (XL—10.8.88), 97.

CIVILIAN

Cadre review for Civilian Drawing Staff (XLII—31.8.88), 40.

Cadre Review Committee for Civilian Workshop Officers of EMB (XLII—31.8.88), 120.

CIVIL SERVICES

Cadre of Civil Services for Goa (XL—27.7.88), 77.

Candidates appeared/Selected for IAS/IPS during 1987 (XL—27.7.88), 215-17.

CLEARANCE TO PROJECTS

Delay in giving clearance to Projects (XL—10.8.88), 46-47.

CLOTH

Cloth at affordable price (XLI—19.8.88), 152.

Diversion of controlled and Janata Cloth from U.P. to Delhi by NCCF (XLI—23.8.81) 242.

Harmful effects of Synthetic Cloth (XLI—29.8.88), 51.

Production cost of Janata Cloth and Controlled Cloth (XLI—12.8.88), 62.

COAL

Availability of Coal in Orissa (XLI—16.8.88), 100.

Bilateral corporation by coal sector with advanced countries (XLII—30.8.88), 238.

Coal linkage to Chandrapura Unit (XLI—23.8.88), 198.

Coal Projects behind Schedule (XLII—30.8.88), 245.

Coal Reserves (XLI—23.8.88), 244.

Coal washeries in Bihar (XLII—30.8.88), 43.

Coking Coal Reserves (XLII—30.8.88), 107.

Completion of Dankuni Coal Complex (XLI—23.8.88), 72-73.

Construction of Dankuni Coal Complex (XLI—23.8.88), 230.

DECLINE in production of Superior grade coal (XLI—23.8.88), 299.

Demand of Coal in Industrial Sector (XLI—23.8.88), 38-44.

Fall in Coal Production at Singareni Coal Mines A-P. (XLI—23.8.88), 148.

French Assistance for Coal Mining Projects (XLI—16.8.88), 294.

French collaboration for Coal Mining Projects (XLI—23.8.88), 173.

Import of Coal (XLII—30.8.88), 226.

Investment in coal sector (XLII—30.8.88), 184.

- Khedig Coal project (XLI—23.8.88), 260.**
- Loss to Coal Industry (XLI—23.8.88), 125-126.**
- Payment of royalty on coal to States (XL—9.8.88), 53.**
- Production of Coal (XL—9.8.88), 104-106.**
- Raising of coal production by Central Coalfields Ltd. (XL—2.8.88), 140-141.**
- Remunerative prices for coal (XL—9.8.88), 244-245.**
- Requirement and production of coal (XL—2.8.88), 49-50.**
- Royalty on coal (XL—9.8.88), 202.**
- Sale of Coal in Black Market (XLI—23.8.88), 123-25.**
- Supply of coal by Coal India Limited (XL—2.8.88), 319-20.**
- Supply of coal to cement plants (XL—2.8.88), 38-39.**
- Supply of coal to Durgapur project Ltd. Durgapur (XLI—23.8.88), 75.**
- Target of Coal Production (XLI—26.8.88), 337.**
- Targets and achievements of power and coal (XLI—16.8.88), 98.**
- COAL COMPANIES**
- Interaction between lower priority industries in non core sector and coal companies (XLII—30.8.88), 243.**
- Joint Bipartite Committee on Coal Industry (XLII—30.8.88), 90.**
- Utilisation of services of Coal Mining Research Station by coal companies (XL—9.8.88), 207-209.**
- COAL INDIA LTD.**
- Acquisition of land for development of new mines by Coal India Ltd. (XLII—30.8.88), 309.**
- Analysis of Coal India Ltd. Samples at Private Laboratories (XLI—16.8.88), 289.**
- Loss in Coal India Ltd. (XL—9.8.88), 41-42.**
- Modernisation Programmes of Coal Mining of Coal India Ltd. (XLI—16.8.88), 143.**
- Productivity output in Coal India Ltd. (XL—2.8.88), 381-82.**
- Projects and Investigations by Coal India Limited (XLI—16.8.88), 188.**
- COAL MINES**
- Abolition of Contract System in Coal Mines (XLII—5.9.88), 49.**
- Coal mine workers suffering from Silicosis disease (XLI—23.8.88), 260.**
- Memorandum from National Council for Safety in Mines Employees' Association Dhanbad (XLI—29.8.88), 1-8.**
- Provision for jobs to dependents of dead or retired labourers of coal mines (XLI—23.8.88), 259.**
- Uniform wages in Coal Mines (XLI—23.8.88), 316.**
- COAL MINING**
- Need for considering States demands for acquiring land for coal mining under land Acquisition Act and amending the Coal Bearing Areas (Acquisition and Development) Act. (under rule 377) (XLI—16.8.88), 380.**
- COAST GUARDS**
- Patrol Vessels for coast Guards (XLII—31.8.88), 254.**
- COOCH BEHAR**
- Introducing of Express train between New Cooch Behar/New Alipurdwar/Howrah (XLI—22.8.88), 137-138.**
- COCHIN**
- Construction of M.V. Sanjivini in Cochin Shipyard (XLI—18.8.88), 92-93.**
- Design of Varapuzha Bridge (XLI—18.8.88), 41**
- Proposal for development of Cochin harbour (XLI—11.8.88), 76-79.**

Shortage of workers in Cochin Port
(XLI—18.8.88), 60-61.

COCONUT

Assistance for coconut cultivation
(XLI—11.8.88), 141-44.

Coconut Development and Research
Centres (XL—4.8.88), 291-292.

Compensation for losses to Coconut
grovers due to diseases affecting
trees (XL—4.8.88), 121-122.

Floor price for Coconut (XL—4.8.88),
233-234.

Loss of Coconut due to Diseases
(XL—4.8.88), 233.

New Schemes for Development of
Coconut (XL—4.9.88), 231-232.

Promotion of Coconut Products in
Kerala (XL—11.8.88), 321-22.

Research on diseases affecting coconut
Trees (XLI—11.8.88), 249-50.

Revival of Coconut as Oilseed Crop
(XL—4.8.88), 284.

COCONUT PLANTATION

Demand for early clearance of the
revised project for development of
coconut plantation submitted by the
Government of Karnataka (under
rule 377) (XLI—10.8.88), 253-54.

COFFEE

Coffee cultivation in tribal areas of
Orissa (XLI—19.8.88), 223-224.

Stemborer menace in Coffee growing
areas in Karnataka (XLI—19.8.88),
223-224.

Production and export of tea and
coffee (XLI—12.8.88), 281-83.

DEBATES

Need to amend the Coffee Act to
prevent the Karnataka State Govern-
ment from imposing Purchase Tax
on Coffee in order to help coffee
growers (Under Rule 377) (XL—
4.8.88), 311.

COFFEE BOARD

Losses incurred by Coffee Board
(XL—23.7.88), 3-4.

Sales depot of Coffee Board at Uisoor

(XL—5.8.88), 123.

COFFEE PLANTATION

Load under Coffee Plantation (XL—
5.8.88), 72-74.

COINS

Production of coins (XL—5.8.88), 109,
110.

Production of coins (XL—5.8.88),
104-105.

COIR GOODS

Import of Machinery to make Coir
(XLII—30.8.88), 120.

Research and Development measures
for Coir goods (XLI—16.8.88),
370.

COIR INDUSTRY

Mechanisation of Coir Industry
(XLI—23.8.88), 250.

COKE

Production of Formed Coke for Steel
Mills (XL—2.8.88), 36.

Scarcity of Soft Coke in States
(XL—2.8.88), 263-65.

COKING COAL

Handling of Coking Coal in Visakha-
patnam Steel Plant (XLII—1.2.88),
203.

Import of coking coal (XLI—11.8.88),
296-97.

COLD STORAGE

Cold Storage facilities for preserving
Fruits and Vegetables (XLII—
1.9.88), 177-82.

Cold Storage in W.B. (XLII—1.3.88),
350.

Technology to set up Cold Storage
with Solar Power (XL—2.8.88),
214-15.

COLLECTORS

Transfer of District Collectors (XLI—
17.8.88), 128-129.

COLLEGES

Admission of SC/ST students in
college of vocational studies (XLI—
18.8.81), 56.

Autonomous status of colleges (XL—4.8.88), 216-217.

Autonomous colleges in Delhi (XL—4.8.88), 66-67.

Guidelines for Private Engineering Colleges (XL—4.8.88), 33-34.

Grant of Autonomous Status to Colleges (XLI—11.8.88), 281-83. 283-92.

Grant of autonomous status to Colleges during Fourth Plan (XL—4.8.88), 171-173.

New Colleges in Delhi (XLI—11.8.88), 248-49.

Under graduate Colleges by UGC (XLI—10.8.88), 89.

Setting up of Agricultural college (XL—4.8.88), 106.

DEBATES

Need to declare Kavi Samrat Upen-
dra Bhanj Training College, Dhan-
nagar, Orissa as a comprehensive
college for teachers education (U/R
377) (XL—27.7.88), 252-53.

COLLIERIES

Accidents in Collieries of Eastern
Coalfields Ltd. (XLI—22.8.88), 240.

Extra charges by collieries (XL—
9.8.88), 49-50.

Collieries attached by Cement Com-
panies in Karnataka (XLII—
30.8.88), 131.

Pollution in Collieries (XLI—18.8.88),
135-37.

COLOUR PICTURE TUBE

Manufacture of colour picture tubes
with foreign collaboration (XL—
3.8.88), 116-117.

COLOMBO PLAN

Training of Officers under Colombo
Plan (XLII—30.8.88), 149.

COMMERCE

Advisory committee/bodies under
Ministry of Commerce (XLI—
19.8.88), 275-276.

COOPERATIVE COMMERCIAL BANKS

Need to write off the loans taken by
cotton growers of Guntur and Prak-
asam districts of A.P. from Coop.
and commercial banks (Under Rule
377) 257.

COMMISSIONS OF INQUIRY

Amendment to Commissions of Inqu-
iry Act, 1952 (XLII—31.8.88), 260-
261.

COMMISSION AGENTS

Commission Agents associated with
Singarauli Super Thermal Power
plant (XLII—30.8.88), 216.

COMMISSION OF RAILWAY SAFETY

Implementation of recommendations
of Commission of Railway Safety
(XL—8.8.88), 231.

COMMITTEE

Committee on curtailment of expendi-
ture (XL—29.7.88), 58.

Committee on Indian Printing Indus-
try (XLI—23.8.88), 343.

Implementation of recommendations
of Sikri Committee (XLI—29.8.88),
176.

Report of Sub-Committee of Parlia-
mentary (Consultative) Committee
in the organised Labour (XLI—
29.8.88), 114.

Report of Committee on Sex deter-
mination Tests (XLI—29.8.88),
107.

Sivaraman Committee Report (XLII—
31.8.88), 139.

DEBATES

Business Advisory Committee 55th
Report Presented (XI—27.7.88),
350.

Business Advisory Committee Fifth
Report-Adopted (XL—28.7.88), 276.

Business Advisory Committee (56th
Report-Presented) (XL—8.8.88),
385-86.

Business Advisory Committee 47
Report-Presented (XLI—16.8.88),
502.

Business Advisory Committee Fifty,

- ninth Report Adopted (XLII—31.8.88), 303-304.
- Business Advisory Committee Fifty-sixth report-presented (XLII—30.8.88), 492.**
- Business Advisory Committee Fifty-Sixth Report-adopted (XL—9.8.88), 410.**
- Business Advisory Committee 57th Report adopted (XLI—17.8.88), 222.**
- Business Advisory Committee 58th Report presented (XLI—28.8.88), 387.**
- Business Advisory Committee 58th Report-Adopted (XLI—23.8.88), 300-61.**
- Committee on Absence of Members from the Sitzings of the House Thirteenth Report Presented (XLII—1.9.88), 366.**
- Committee on Absence of Members from the sittings of the House Minutes-Laid (XLII—5.9.88), 388.**
- Committee on Absence of Members from the sittings of the House Minutes-Laid (XLII—5.9.88).**
- Committee on Absence of Members from Sitzings of the House Minutes Laid (XLII—5.9.88), 388.**
- Committee on Government Assurances Thirteenth Report-Presented (XLII—31.8.88), 300-302.**
- Committee on Private Members' Bill and Resolutions Fifty-Sixth Report Presented (XLII—30.8.88), 355.**
- Committee on Private Members' Bill & Resolutions 5th Report-Presented (XLI—10.8.88), 245.**
- Committee on Private Members' Bills and Resolutions Fifty Fifth Report adopted (XLI—12.8.88), 393-94.**
- Committee on Private Members' Bills and Resolutions 54th Report-adopted (XL—5.8.88), 354-55.**
- Committee on Private Members' Bills and Resolutions of 54th and 56th Sitzings Laid (XLII—2.9.88), 10.**
- Committee on Private Members' Bills and Resolutions-Fifth-fourth report presented (XL—3.8.88), 215-19.**
- Committee of Privileges Third Report Presented (XLII—5.9.88), 388.**
- Committee of Privileges Third Report-Presented (XLII—5.9.88).**
- Committee of Privileges Third Report-Presented (XLII—5.9.88), 388.**
- Committee of Privileges Second Report Laid (XLII—1.9.88), 366.**
- Committee on Public Undertakings-Thirty-Seventh Report. Presented (XLI—19.8.88), 310.**
- Extension of time for presentation of Report (XL—28.7.88), 275-76.**
- Committee on the welfare of Scheduled Castes and Scheduled Tribes Report of Study Tours-Laid (XLI—29.8.88) 274-75.**
- Committee on the welfare of Scheduled Castes and Scheduled Tribes Resquesting Rajya Sabha to nominate a member of Rajya Sabha on the Committee in plals of Sh M. Kambal re stgred from Rajya Sabha (XLII—30.8.88), 355.**
- Committee on the Welfare of Scheduled Tribes (XLII—30.8.88), 355.**
- Election to Committees—**
- Agricultural and Processed Food Products Export Development Authority (XL—29.7.88), 303.**
- ELECTION TO COMMITTEE**
- All India Council for Technical Education (XL—28.7.88), 275.**
- Election to Committee Coir Board (XL—2.8.88), 437-39.**
- Election to Committee Rubber Board (XL—5.8.88), 354-55.**
- Elections to Committees-Tobacco Board (XL—29.7.88), 303-04.**
- Estimates Committee-Action Taken Statements Laid (XLI—11.8.88), 333.**
- Estimates Committee Action Taken Statements on 28th Report (8ghth for Sabha) Laid (XLI—11.8.88), 333.**

Financial Committee-A Review.Laid
(XL—28.7.88), 271.

Indian Medical Council (Amendment)
Bill Concurrence in Rajya Sabha
recommendation to appoint Mem-
bers to Joint Committee (XLII—
31.8.88), 302.

Joint Committee of the Houses on the
Indian Medical Council (Amendment)
Bill 1987 Message from Rajya Sabha
re : extension of time for the presen-
tation of the Report of the Joint
Committee (XLI—22.8.88), 252-53.

Joint Committee of the House on the
Shipping Agents (Licencing) Bill
1987 Message from Rajya Sabha re :
extension of time on the presen-
tation of the report Bill the first day
of the last work of 150th Session of
Rajya Sabha (XLI—18.8.88), 278-
79.

Joint Committee on offices of Profit-
Recommendation to Rajya Sabha
to elect Member (XL—4.8.88), 309.

LOK PAL BILL

Extension of time for presentation of
Report of Joint Committee (XLII—
5.9.88), 389.

Parliamentary Committees Summary
of work-Laid (XLII—1.9.88), 365.

RAILWAYS BILL

Extension of time for presentation of
Report of Joint Committee (XLII—
31.8.88), 303.

COMMITTEE AND COMMISSION

Commission on Demand Drafts (XLI
—19.8.88), 215.

Complaints filed before National Con-
sumers Dispute Redressal Com-
mission (XLI—5.9.88), 361.

Objectives of the proposed National
Science and Technology Com-
mission (XLI—31.8.88), 169-170.

Reaction of UP Government to Jas-
want Singh Commission's recom-
mendations (XLI—19.8.88), 255.

COMMUNAL FORCES

Acts to meet Divisive and Communal

Forces (XLI—17.8.88), 169-170.

COMMUNAL PARTIES

Ban on communal parties (XL—
10.8.88), 47.

COMMUNAL RIOTS

Communal Riots (XL—27.7.88), 229-
31.

COMMUNICATION FACILITIES

Communication facilities in rural
areas (XI—9.8.83), 203-206.

Earth Station at Bhubaneswar (XLI—
23.8.88), 344.

Electronic mail service and remote
area network (XLI—23.8.88), 186.

Purchase of Control Command of
Communication System (XLI—
17.8.88), 56.

COMPANIES

Blacklisted companies (XLI—23.8.88),
60-61.

Capital Issue by Companies with Fore-
ign Shareholding (XLI—12.8.88),
224-26.

Expenditure by Companies (XL—
5.8.88), 62-63.

Need to ensure compliance of the
Companies Act by Sanjay Paper
Mill and Sant Kabir Coop Spinning
Mill Khajitabad, U.P. so on to
stop exploitation of workers (Under
Rule 377) (XL—3.8.88) 226.

Non-payment of equity shares money
by companies in Calcutta Region
(XLI—30.8.88), 107.

Reconstitution of Company Law Board
(XLI—23.8.88), 251.

DEBATES

Reconstitution of Company Law Board
(XLI—23.8.88), 251.

Refund of term deposits by companies
(XLI—23.8.88), 71.

Show Cause Notice to Companies
with Foreign Share Holdings (XLI
—12.8.88), 227-28.

Steps to check floating of bogus invest-
ment companies (XL—29.7.88), 52.

Violation of Companies Act (XL—9.8.88), 184-185.

COMPENSATION

Compensation paid to families of the deceased IPKF personnel (XL—10.8.88), 119-122.

Compensation to Indian Victims in Shooting down of Iranian Airliner (XL—10.8.88), 38-39.

Compensation on Vayudoot Service (XLI—22.8.88), 110-111.

Compensation paid to Swadeshi Cotton Mills (XL—29.7.88), 147.

COMPENSATORY ALLOWANCE

Eighth Finance Commission Award for payment of Compensatory Allowance to staff in Tribal Areas (XL—5.8.88), 154.

COMPUTER(S)

Aircraft Control through Digital Computers (XL—10.8.88), 101-102.

Computer manufacturing in collaboration with USA (XL—3.8.88), 127-128.

Computer in RBI and other Nationalised Banks (XL—29.7.88), 153-54.

Computer systems in JNU (XLI—1.9.88), 105-106.

Computer programme by NCUI (XLI—11.8.88), 295-96.

Development of a computer by National Aeronautical Laboratory (XLII—31.8.88), 253-254.

Indo-Soviet agreement on computer and electronics (XL—3.8.88), 123-124.

Indian Share in World Computer Software Market (XLI—17.8.88), 13-18.

Institutes offering Computer Courses in Delhi (XL—11.8.88), 317-18.

Language of Computer Training (XL 3.8.88), 168-169.

Natural Language for Computers (XL—10.8.88), 49-50.

Personnel Computer for Growth Micro Electronics (XLI—17.8.88), 72-73.

Super Computer from USSR (XL—3.8.88), 40.

Super Computer (XL—10.8.88), 53-54.

Utilisation rate of computers and word Processors in J.N.U., IIT and Delhi University (XLII—1.9.88) 335-36.

COMPUTERISATION

Computerisation of Electricity Bill (XLI—23.8.88), 120-21.

Computerisation in Departments of Posts & Telecommunications (XLII—30.8.88), 235.

Computerisation of Reservation in Trains (XL—8.8.88), 247.

Computerisation of Goods Booking (XL—8.8.88), 247.

Computerisation of Cheque Clearance (XL—5.8.88), 6-8.

CONDOLENCES

Condolences on Loss of Life on Account of Earthquake in North Bihar and other Parts of the Country (XLI—22.8.88), 3.

CONFERENCE

Conference of Chief Secretaries (XLII—31.8.88), 31-33.

Conference of Income Tax Commissioners (XL—29.7.88), 77.

Conference of State Information Ministers (XL—2.8.88), 413-19.

Recommendations or Conference of State Information Ministers (XL—2.8.88), 409-11.

CONFIDENTIAL REPORT

New proforma for confidential report (XL—3.8.88), 125-126.

CONSIGNMENT TAX

Consignment Tax (XL—5.8.88), 130-131.

CONSOLIDATION OF LAND

Introduction of Computers for Consolidation of Land Holdings (XL—28.7.88), 125.

CONSUMABLE ITEMS

Quality of Consumable Items (XLII—5.8.88), 224.

CONSUMERS

Year of Consumers (XLI—22.8.88), 96-97.

CONSUMER ASSOCIATIONS

Memorandum by Consumer Associations to MRTP Commission (XLI—23.8.88), 258.

CONSUMER GOODS

Collaboration Agreement for Consumer Goods (XLI—16.8.88), 117.

CONSUMERS PRODUCTS

Gift Schemes in Consumers Products (XLII—30.8.88), 108.

CONSUMER PROTECTION ACT

Promotion and Implementation of Consumer Protection Act (XLI—22.8.88), 181.

CONSUMER PROTECTION MOVEMENT

Need for consumer protection movement in the country (Under Rule 377) (XL—3.8.88), 224-25.

CONTRABAND GOODS

Seizure of contraband goods (XL—5.8.88), 139-140.

CONTRACEPTIVES

Need to step up indigenous production of Copper-T and other contraceptives (Under Rule 377) (XLII—30.8.88), 357-58.

CONTROLLED CLOTH

Controlled Cloth Declines in off sale of NTC (XL—29.7.88).

Recession in controlled cloth of NTC (XL—29.7.88), 270.

Subsidy on controlled cloth (XL—5.8.88), 282-83.

CONTRACTORS

Payments due to contractors (XLI—19.8.88), 51.

Private contractors in Public Sector

Industries (XLII—30.8.88), 324.

CONTRACT LABOUR

Contract Labour System (XLI—22.8.88), 131-132.

COOKING GAS

Allotment of LPG dealership to Backward Classes (XL—2.8.88), 338-39.

Compressed and associated gas for domestic use (XLII—30.8.88), 162.

Leakage of gas from LPG cylinders in Delhi (XLII—30.8.88), 72.

LPG agencies in East Delhi (XL—2.8.88), 125-126.

LPG Agencies in Uttar Pradesh (XL—2.8.88), 110-111.

LPG agency for Bihar Shariff (XL—2.8.88), 113-114.

LPG facility in Andhra Pradesh (XLI—23.8.88), 89.

LPG facility in Bihar (XLII—30.8.88), 124.

LPG facility in Kerala (XL—2.8.88), 68.

LPG facility in Tripura (XL—2.8.88), 112-113.

LPG Facility in West Bengal (XL—2.8.88), 89-93.

Manufacture of LPG cylinders (XL—2.8.88), 253-54.

Opening of gas agencies in Chambal Division (XL—2.8.88), 215-16.

Shortage of LPG in Bihar (XLII—30.8.88), 166-67.

Supply of cooking gas through pipelines (XLI—23.8.88), 199-200.

Supply of LPG Cylinders to Basti, Gorakhpur and Deoria (XL—2.8.88), 399-400.

Under-filling of gas cylinders (XL—2.8.88), 289-90.

Waiting list for LPG connections (XL—2.8.88), 253.

COOKING GAS AGENCIES

Allotment of LPG agencies and petrol

pump dcaal Ships to SC/ST Minorities disabled, war Widows Ex-Serviceman and Deaf and Deaf and Deaf (XL—2.8.88). 358-59.

COOPERATIVES

Electrification of Narwan Cooperative Group Housing Society in Paiparganj Delhi (XLII—30.8.88), 77.

Introduction of Women's Cooperative Network (XLII—31.8.88), 248-249.

CO-OPERATIVE SOCIETIES ACT

Proposal to Amend Cooperative Societies Act (XLI—19.8.88), 151.

Release of Amount to Kerala in Cooperative Sector (XL—4.8.88), 294.

Strengthening of Co-operative Societies (XL—4.8.88), 164-165.

Supply of Power to Cooperative Group Housing Societies in Delhi (XL—2.8.88), 391-93.

Village Cooperative Societies (XLII—1.9.88), 209-210.

Workers Co-Operatives for Revival of Sick Units (XL—29.7.88), 25.

COPPER

Copper-based Industries (XLII—1.9.88), 351.

Import of Tin and Copper (XL—4.8.88), 278-279.

Production of copper (XL—11.8.88), 303-05.

CORRUPTION

Action Plan to check Corrupt Practice (XLI—17.8.88), 73-76.

Cost Accounting Records (Formulation) Rules 1988 (XLI—23.8.88), 353.

COST AUDIT

Cost Audit by Drug and other Companies (XL—9.8.88), 77-78.

COST BENEFIT

Cost benefit survey of Atomic Energy (XLII—31.8.88), 89-90.

COTTAGE INSURANCE SCHEME

Cottage Insurance Scheme (XL—5.8.88), 250-251.

COTTON

Alternatives of Pesticides for Cotton Crop (XLII—1.9.88), 89.

Cotton Export Quota for Maharashtra (XL—29.7.88), 119.

Cotton Production (XLI—18.8.88), 149-50.

CCS on Export of Cotton from Maharashtra (XL—29.7.88), 278-79.

Export of Cotton (XL—29.7.88), 87.

Extension of period of Maharashtra Raw Cotton Act, 1971 (XLI—19.8.88), 110.

Hedging in Kapas (XLI—29.8.88), 84.

Import of Cotton by State Textile Mills (XLI—12.8.88), 233-34.

Import of Cotton to provide Yarn to Handloom Industry (XL—29.7.88), 181-82.

Measures to check up trend in Cotton Prices (XL—29.7.88), 146-47.

Production of cotton (XLI—11.8.88), 98-100.

Supply of cotton to Spinning Mills

COTTON GROWERS

Assistance to Cotton Growers in A.P. (XL—29.7.88), 48.

Committee on suicides by Cotton Growers in Prakasam and Guntur Districts (XL—29.7.88), 113-15.

DEBATES

Need to write off the loans taken by cotton growers of Guntur and Prakasam districts of A.P. from Coop. and commercial banks (Under Rule 377) 257.

COTTON SEEDS

Cotton Seeds, Research Laboratory in Prakasam and Guntur districts (A.P.) (XLII—1.9.88)

Crisis in Scientific Cotton Seed Processing Units (XL—8.8.88), 267.

COTTON YARN

Rise in price of Cotton Yarn (XL—5.8.88), 67.

COURTS

Appointment of Judges of Supreme Court (XL—5.8.88), 264.

Use of regional languages in the work of courts (XLI—12.8.88), 283-84.

Outstanding cases pending decision in High Courts (XL—5.8.88), 60-62.

COW SLAUGHTER

Need to ban Cow slaughter (Under Rule 377) (XLI—17.8.88), 225.

CRECHES

Provision of Creches in Government colonies (XL—10.8.88), 127-128.

CREDIT CAMP

Credit Camp in Ujjain (XLI—12.8.88), 45.

CREDIT DEPOSIT

Credit Deposit ratio in Rajasthan (XLI—19.8.88), 75-78.

CREDIT RATINGS

Credit Ratings of Companies (XLI—12.8.88), 196-97.

CREDIT SYSTEM

News-Item Captioned "Credit System Helping Rural Rich" (XL—4.8.88), 42.

Survey to study credit system (XL—5.8.88), 199-201.

CRIMES

Cases registered by Crimes against Women Cell (XL—27.7.88), 190-91.

Crime in PUNJAB (XL—10.8.88), 211.

CROCODILE

Commercial Crocodile rearing (XLI—18.8.88), 238.

CROPS

Frog Killings Affecting Crops (XL—4.8.88), 294-95.

New Integrated Pest Management Technology developed by Tamil

Nadu Agricultural University (XLI—18.8.88), 154.

Production of Cash Crops (XLII—1.9.88), 241-42.

CROP COMPENSATION

Committee on payment of crop compensation to villagers of Nimcha in Raniganj Coalfields, West Bengal (XLII—30.8.88), 188.

CROP INSURANCE SCHEME

Amt. pending with GIC as dues of farmers under Crop Insurance Scheme (XLII—1.8.88), 154-55.

Changes in Crop Insurance Scheme (XLII—1.8.88), 275-76.

Coverage of Crop Insurance Scheme (XL—4.8.88), 60-61.

Crop Insurance Scheme (XL—28.7.88),
Crop Insurance Scheme (XLI—18.8.88)
261.

Crop Insurance Scheme (XLI—18.8.88)
69-72.

Halting implementation of Crop Insurance Schemes (XLI—11.8.88), 41-42.

Losses due to Crop Insurance Scheme (XL—28.7.88), 90.

Misuse of Comprehensive Crop Insurance Scheme in States (XLI—11.8.88) 222-23.

Payment of claims under Crop Insurance Scheme (XLI—1.9.88), 181-34.

Proposal to give up comprehensive Crop Insurance Scheme (XL—4.8.88), 229.

Revision of Crop Insurance Scheme (XLI—18.8.88), 236.

Stoppage of Crop Insurance cover to Second Paddy Crops Kerala (XL—4.8.88), 61.

Suspension of Crop Insurance Scheme in Khamam District of Andhra Pradesh (XLII—1.9.88), 118-119.

CROP LOANS

Interest on crop loans (XL—5.8.88), 66-67.

CULTURE

Cultural Exchange Programme with Turkey (XLI—18.8.88), 229-231.

CULTURAL AGREEMENT

Features of Sino-Indian Cultural Agreement (XLII—31.8.88), 137.

CURRENCY NOTES

Counterfeit Currency Note Rakat (XLI—17.8.88), 187-188.

Circulation of fake 100-Rupee currency notes (XL—29.7.88), 79-80.

Seizure of Fake Currency Notes (XL—10.8.88), 26-29.

Setting up of Currency Note Printing Press in Salboni (XL—29.7.88), 126-27.

Quality of currency notes (XI—12.8.88), 249-50.

CUSTOMS

Pending cases of Customs & excise (XLI—19.8.88), 235-236.

Reorganisation of Central Excise and Customs Departments (XLI—12.8.88), 41-42.

Seizure of Goods by Customs Authorities (XL—29.7.88), 187-88.

Violation of Customs and other duties by Cigarette Companies (XLI—10.8.88), 207-208.

Outstanding amount of Central Excise and Customs Duty (XLI—12.8.88), 264-65.

CZECHOSLOVAKIA

Trade with Czechoslovakia (XL—29.7.88), 107-108.

D**DCP (VIGILANCE)**

Inquiry in to public complaints by DCP (Vigilance) of Delhi (XLII—31.8.88), 251-252.

DDA

Additions/alterations in DDA flats in South Delhi colonies (XLI—29.8.88), 64.

Allotment of DDA flats (XII—8.8.88),

215.

Allotment of Government accommodation to SC/ST engineers in DDA (XLII—5.9.88), 393.

Allotment of houses by DDA (XLI—22.8.88), 110.

Allotment of houses by DDA (XLI—29.8.88), 71.

Allotment of land for Secondary School by DDA (XLII—5.9.88), 64.

Allotment of land to Jamia Millia Islamia University by Delhi Development Authority (XL—8.8.88), 90.

Allotment of Plots for Coal Depots by DDA (XL—1.8.88), 245-247.

Allotment of plots to SC/ST in Rohini by DDA (XLII—3.9.88), 142.

Allotment under R.P.S. scheme by DDA (XLI—29.8.88), 115.

Amount Allocated/spent by DDA (XL—8.8.88), 105.

Construction of 356 flats under S.F.S in Poshchim Puri, New Delhi (XL—1.8.88), 179-180.

Deputy Directors in DDA (XLII—5.9.88), 341.

Encroachment on DDA land (XLII—5.9.88), 101.

Housing Schemes Undertaken by Delhi Development Authority (XL—8.8.88), 135.

Institutional areas development by DDA in South Delhi (XLII—3.9.88), 141.

MIG flats under N.P.H.S. 1979 (XLI—29.8.88), 119.

Out of turn allotment by DDA to SC & ST (XLI—29.8.88), 104.

Racket in Janta flats at Lawrence Road Delhi (XLI—29.8.88), 150.

Racket in Sale of DDA Flats (XL—8.8.88), 133.

Requests Pending for Payment of Compensation (XL—1.8.88), 179.

Reserved quota for posts of stenographers in DDA (XLI—5.9.88), 343.

SC/ST engineers in DDA (XLI—22.8.88), 191-192.

Sale of Acquired Land of DDA (XL—1.8.88), 249.

Trifurcation of DDA (XLI—23.7.88), 204.

DDA AND MCD

Differences between DDA and MCD to dispose of Garbage and Sewerage system in Delhi (XLI—22.8.88), 153-54.

DESU

Delay in Taking up of Work by Delhi Electric Supply Undertaking (XLI—16.8.88), 278.

Electricity share of DESU from Northern Grid (XL—2.8.88), 327-28.

Faulty Power Transformers of Delhi Electric Supply Undertaking (XLII—30.8.88), 104-105.

Handing Over of Sub-Station Site in Mayapuri Phase II to DESU (XLII—5.9.88), 105.

Handing over of sub-station site in Mayapuri Phase II to DESU (XL—1.8.88), 83-85.

Irregularities in accounts of Delhi Electric Supply Undertaking (XL—2.8.88), 10-14.

Losses in DESU (XL—9.8.88), 368-69.

Memorandum by DESU workers Union (XLI—23.8.88), 283.

Outstanding amount of D.E.S.U. against consumers (XL—9.8.88), 87-88.

Wrong billing and delay in sending bills by D.E.S.U. (XL—9.8.88), 327-329.

DMS

Administrative expenditure of Delhi Milk Scheme (XL—28.7.88), 143-144.

Bottling plant efficiency of DMS (XLII—1.9.88), 90-91.

Packing and chilling capacity of DMS (XLI—11.8.88), 100-01.

Setting up of DMS Booths in Nodia (XLI—13.8.88), 63.

Supply of DMS Milk in Polythene Packs (XLI—18.8.88), 259-60.

Supply of milk to DMS and Modher Dairy (XL—4.8.88), 136-137.

DTC

Accidents involving DTC Buses (XL—4.8.88), 180-181.

Complaints of Commuters against Private Buses (XL—4.8.88), 75-76.

Construction of Bus Queue shelters (XLI—18.8.88), 131-132.

DTC Bus-Queue Shelters (XL—11.8.88), 318-19.

D.T.C. bus service between Delhi and certain towns of Uttar Pradesh (XL—4.8.88), 115-116.

DTC bus service between Delhi and Nabhur (U.P.) (XL—4.8.88), 46-47.

DTC

Demand for action to remove causes of inconvenience being faced by lady passengers in DTC buses at present (under rule 377) (XL—28.7.88), 278.

Employment to Widows of DTC Employees died in Harness (XL—28.7.88), 117.

Harassment and humiliation of a girl student in DTC bus (St.) (XLI—17.8.88), 283-84.

Incidents of DTC from a private bus before and after strike (XLI—18.8.88), 46-48.

Introduction of new DTC routes via-a-vis services of existing routes (XLI—11.8.88), 139.

Janata Adalat of D.T.C (XL—4.8.88), 65-66.

Losses of DTC (XL—11.8.88), 43-44.

Loss suffered by DTC due to Pilferage (XL—4.8.88), 234.

Losses to DTC (XL—28.7.88), 104.

Proposal for change in present system of operation of Buses under DTC (XLI—11.8.88), 254-55.

Reconsideration of cases of DTC Employees removed from service (XL—28.7.88), 142-43.

Value of goods stolen from various depots of DTC (XLII—1.9.88), 59.

DWCRA

Allocation of amount to Uttar Pradesh under DWCRA (XLI—11.8.88), 80-84.

Funds to State under DWCRA (XL—4.8.88), 58-59.

DACOITIES AND ROBBERIES

Dacoities and Robberies in Dalhi (XL—10.8.88), 167-68.

DAILY WAGES

New Policy for daily wages (XLII—31.8.88), 285-286.

Regularisation of daily-wage workers (XL—3.8.88), 144-145.

DAIRY

Dairy Development (XL—29.8.88), 83-84.

Capital outlay for Technology Mission on Dairy (XLII—1.9.88), 93.

Construction of Cold Storage for NDDS (XLI—18.8.88), 142-143.

Dairy Development Technology Mission (XLI—11.8.88), 282-293.

Performance of Dairies in Metro Cities (XLII—1.9.88), 274-75.

Technology mission on Dairy Development (XLI—18.8.88), 257-257.

Technology Mission on Dairying (XLII—1.8.88), 272-273.

Army Dairy Farms (XLI—17.8.88), 159-161.

DAIRY FARM

Need to set up dairy farms in backwards area of the country (U/R 377) (XLI—19.8.88), 356.

State owned Dairies/Dairy Farms (XLI—18.8.88), 117.

Import of Dairy Products (XL—4.8.88), 121.

DAMAN

Drinking water problem in Daman (XLII—1.9.88), 128-29.

DAMS

Concern over construction of big Dams (XL—4.8.88), 218-289.

Construction of big Dams (XLI—12.8.88), 223-34.

Construction of Narmada Sagar Dam (XL—29.7.88), 14-18.

Construction work of Rajghat Dam Project (XL—29.7.88), 100-109.

Cracks in Dams of Gujrat (XLI—19.8.88), 28-29.

Status of Old Dams (XLI—19.8.88), 240.

Threat Posed by Pooyankutty Dam (XL—4.8.88), 29.

DANDAKARANYA

Rehabilitation of Families at Dandakaranya (XL—27.7.88), 209-210.

DANDAKARANYA PROJECT

Execution of Dandakaranya Project (XL—10.8.88), 227.

DANKUNI COAL COMPLEX

Dankuni Coal Complex Work Bengal (XLII—30.8.88), 33-34.

DARBHANGA

Maitthil University, Darbhanga (XLI—18.8.88), 40-41.

DARJEELING FUND

Mis-utilisation of Darjeeling funds (XL—3.8.88), 113-115.

DARJEELING HILL AREA

Talks regarding Darjeeling Hill Area (XL—27.7.88), 9.

DARJEELING MAIL

(XL—1.8.88), 11.

DATA BANK

Data Bank of Industries (XLI—23.8.88), 314.

DAULPHIN HELICOPTERS

Import of Dalphin Helicopters (XLI—12.8.88), 71-72.

DAY TRAINS

Introduction of day trains between Delhi & Jammu (XLI—22.8.88), 121.

DE-ADDICTION

De-addiction Centres (XLII—31.8.88), 79-80.

De-addiction programmes as part of curriculum (XL—11.8.88), 310.

DEAF, DUMB AND BLINDS

Number of Deaf, Dumb and Blinds (XLI—17.8.88), 162-169.

DEARNESS, ALLOWANCE

DA to Central Government Employees (XL—29.7.88), 229.

DA Instalment due to Central Govt. employees (XLI—19.8.88), 94-95.

Need to release D.A. instalment due to Central Government employees. (Under Rule 377) (XLII—30.8.88), 860.

Proposal for exemption of Dearness Allowance from Income Tax (XL—5.8.88), 135-136.

DEAFNESS

Prevention of Deafness in Children Scheme (XL—10.8.88), 138-39.

DEATHS

Deaths in Police and Judicial custody (XL—27.7.88), 118-119.

(XL—3.8.88), 147-

Report of the Committee on Unnatural Deaths (XLII—31.8.88), 280-281.

DEBRIS

Debris in Space (XLII—31.7.88), 75-76.

DEBT

Debt position (XLI—12.8.88), 167.

Debt Servicing (XL—29.7.88), 206-208, (XL—29.7.88), 206-208.

Exchange on External debt (XLI—19.8.88), 253-255.

Foreign Debt (XLI—19.8.88), 65.

DECEASED ALLOTEES

Transfer of Flats of deceased allottees (XLI—22.8.88), 134-135.

DECEASED EMPLOYEES

Ex-Gratia Payment to Children of deceased Employees (XLI—17.8.88), 115.

DECENTRALISATION

Decentralisation of Planning in Industrial Sector (XL—27.7.88), 97.

DECLARED GOODS

Definition of Declared Goods (XL—5.8.88), 164-165.

DEEP SEA MINING

Deep Sea Mining (XL—29.7.88), 93-94.

DEFLECTIONS

Law on Deflections (XL—29.7.88), 268.

DEFENCE

Accommodation for Defence Officers in Delhi (XLI—17.8.88), 42-43.

Committee on Defence Expenditure (XL—27.7.88), 97-98.

Defence Expenditure (XL—27.7.88), 98.

Investment of Capital by private Industrialists in Defence Research (XLII—31.8.88), 135-136.

Land acquired for construction of Defence Channel (XLI—17.8.88), 159.

Loss of Defence Material due to theft etc. (XL—27.7.88), 214-216.

Recruitment in Rajasthan for Defence Forces (XLII—31.8.88), 243.

Sale of Defence Land in Bombay (XLII—31.8.88), 42.

Talks with Spain on Defence Research and Development (XL—10.8.88), 165.

Theft of weapons from Defence Installations (XLII—31.8.88), 64-65.

DEFICIT

Scheme to Control Budgetary Deficit
(XL—29.7.88), 27-28.

DEHRADUN

Lime-stone quarrying in Dehradun
(XL—1.8.88), 44-45.

DELHI

Demand for setting up one more
Thermal Power Station to meet the
increased power requirement of
Delhi (Under Rule 377) (XLI—
1.9.88), 368-69.

Gang Rape Incident in Mangolpuri,
Delhi on 29.8.1988 (St.) (XLI—
1.9.88), 371.

Harassment and humiliation of girl
student in a DTC bus (St.) (XLI—
27.8.88), 283-84.

Need to complete the remaining part
of Ajmeri Gate Delhi Gate Deve-
lopment Scheme (under rule 377)
(XL—8.8.88) 223.

Need to improve sanitation and remo-
val of accumulated rain water in
Delhi (under rule 377) (XLI—
22.8.88), 259.

DELHI ADMINISTRATION

Demand for direction to Delhi Admi-
nistration to accord permission for
repairs to old damaged houses in
Delhi especially in the Daryaganj
Area (under rule 377) (XLI—
29.8.88), 278.

DELHI MILK SCHEME

Purchase of Machines by Delhi Milk
Scheme (XL—4.9.88), 186-187.

DELHI

Abolition of Leases hold System in
Delhi (XL—1.8.88), 200-201.

Adulteration cases detected in Delhi
(XL—22.8.88), 120.

Allotment of Land to Group Housing
Scooters in Delhi (XLI—23.8.88),
111.

Allotment of Industrial plots in Narain
(XLI—30.8.88), 159.

Allotment of Industrial Plots at Pat-
parganj, Delhi (XLI—16.8.88), 287.

Allotment of LIG flats in Paschim
Puri (XL—1.8.88), 134.

Autonomous colleges in Delhi (XL—
4.8.88), 66-57.

Basic Facilities in resettlement Colo-
nies in Delhi (XLI—22.8.88), 190.

Battery operated buses in Delhi (XL—
4.8.88), 87.

Charges by Mahanagar Telephone
Nigam Ltd. New Delhi (XLI—
30.8.88), 92.

Child lifting cases in Delhi (XLI—
17.8.88), 143-144.

Civic amenities to Urban villages in
Delhi (XLI—29.8.88), 99.

Collapse of Public Distribution System
in Delhi (XL—1.8.88), 136-138.

Compensation to victims of Road
Accidents in Delhi (XLI—18.8.88),
227-228.

Construction of Storm water Drains
in Nirman Vihar (XLI—29.8.88),
106.

Crime in Delhi (XLI—17.8.88), 172.

Dacoities and Robberies in Delhi
(XL—10.8.88) 167-68.

Death due to cholera in Delhi (XLI—
22.8.88), 187-89.

DELHI CITY MUSEUM (XL—
4.8.88).

Demolition of Houses in Delhi (XL—
1.8.88), 105-6.

Deposits of Harappan Age found in
Delhi (XLI—11-8.88), 30-31.

Development of Ajmeri Gate area
(XL—8.8.88), 129.

Differences between DDA and MCD
to dispose of Garbage and Sewerage
system in Delhi (XLI—22.8.88),
153-54.

Electricity Demand in Delhi (XL—
9.8.88), 384-86.

Electrocution of Naked Wire in Delhi
(XLI—30.8.88), 151.

Electrification of Narwan Cooperative
Group Housing Society in Patparganj

- ganj Delhi (XLII—30.8.88), 77-78.
- Establishment of wholesale markets of Agricultural produce in Delhi (XL—4.8.88), 182-83.
- FPS in Delhi (XLI—22.8.88), 120.
- Fake Land Transaction in Delhi (XLI 22.8.88), 168-72.
- Fake Visa Racket in Delhi (XLII—31.8.88), 59-60.
- Faulty Power Transformers of Delhi Electric Supply Undertaking (XLII—30.8.88), 104-5.
- Foreign contribution received by organisations in Delhi (XL—10.8.88) 153-55.
- Glazing of Varandahs of Moti Bagh Quarters (XL—1.8.88), 74.
- House Tax in Delhi (XL—3.8.88), 51.
- Incidents of cheating in Delhi University Examinations (XLII—1.9.88), 114-15.
- Increase in price of land in Delhi (XL—8.8.88), 211.
- Increase in vegetable prices in Delhi (XL—4.8.88), 88-89.
- Industrial Ventures floated by Engineers/Professionals in Delhi (XLII—30.8.88), 36-38.
- Industries in Crowded Localities of Delhi (XL—4.8.88), 73.
- Inquiry into public complaints by DCP (Vigilance) of Delhi (XLII—31.8.88), 251-52.
- Institutes offering Computer Courses in Delhi (XL—11.8.88), 317-18.
- Lack of fire fighting equipments in Small Scale Industrial Houses in Delhi (XLII—31.8.88), 57.
- Leakage of gas from LPG cylinders in Delhi (XLII—30.8.88), 72.
- Load shedding in Delhi (XL—2.8.88), 226-27.
- Localities connected with Mini Buses etc. in Delhi (XL—4.8.88), 137.
- Long distance trains from Delhi to Jaunpur and Varanasi (XLI—22.8.88), 189.
- LPG agencies in East Delhi (XL—2.8.88), 125-26.
- LPG agencies in Delhi (XLI—16.8.88), 257.
- LPG Agencies to War Widows in Delhi (XLII—30.8.88), 343.
- Master Plan for Delhi Zoo (XLII—5.9.88), 250.
- Memorandum about Sales Tax in Delhi (XLII—31.8.88), 250-51.
- National Wind Mill Project in Delhi (XLII—30.8.88), 145.
- New Engineering College and Polytechnics in Delhi (XLII—1.9.88), 171-72.
- Non-conventional Energy Conference in Delhi (XL—2.8.88), 406-7.
- Police posts functioning in tents in Delhi (XLII—31.8.88), 97.
- Polio Incidence in Delhi (XLI—29.8.88), 138.
- Pollution from Stone Crushers in Delhi (XL—4.8.88), 177-78.
- Power sub-station in Karawal Nagar, Delhi (XL—9.8.88), 377.
- Privately owned Nursing Homes/Hospitals in Delhi (XL—1.8.88), 31-32.
- Punjab migrants in Delhi (XL—10.8.88) 59-60.
- Racket issuing fake Driving Licences in Delhi (XL—4.8.88), 240.
- Recovery of Rare Idols in Delhi (XLI—18.8.88), 165-66.
- Registration of Societies in Delhi (XL—9.8.88), 210-14.
- Rehabilitation under Ajmeri Gate Development Scheme (XLI—29.8.88) 102.
- Removal of Jhuggies from Paschim Vihar (XL—1.8.88), 66.
- Removal of Production Assistants

from service in Delhi Doordarshan (XLII—30.8.88), 62-63.

Reorganisation of administrative set up of Delhi (XL—27.7.88), 105-106.

Road accidents involving private buses in Delhi (XL—28.7.88), 228.

Sale of unsold vegetables by Mother Dairy, Delhi (XL—4.8.88), 111.

Sales Tax collection in Delhi (XL—10.8.88), 71-72.

School at Paschimpuri, Delhi (XL—4.8.88), 68.

Schools getting grants from Govt. in Delhi (XLII—1.9.88), 245-65.

Seizure of Charas in Capital (XL—3.8.88), 57.

Seizure of Hashish in Delhi (XL—10.8.88), 139-0.

Seizure of Heroin in Delhi (XL—3.8.88), 104.

Sewer lines in resettlement colonies in Delhi (XLI—22.8.88), 106.

Shifting of Daryaganj Sabzi Mandi (XLI—29.8.88), 120.

Shifting of offices of Public Undertakings from Delhi (XLII—30.8.88), 154.

Shortage of Drinking Water in Delhi (XL—1.8.88), 199-200.

Smuggling cases in Delhi (XL—5.8.88) 14-23.

Standard of Education in Delhi Schools (XLI—11.8.88), 57-58.

Street lighting in Delhi (XL—2.8.88), 245-46.

Strike in Central Telegraph Office, New Delhi (XLI—23.8.88), 163.

Suicides in Delhi (XL—10.8.88), 55-56.

Telephone system in Delhi (XLI—16.8.88), 242.

Temporary Connections in Mayur Vihar Extension (XLII—30.8.88), 156.

Telephone system in Delhi (XLI—2.8.88), 242.

Theft of power in Delhi (XLI—28.8.88) 284.

Tirath Ram Hospital, Delhi (XLI—22.8.88), 230.

Twin Tower Project at Laxmi Nagar, Delhi (XL—9.8.88), 323-24.

Underground Parking in Chandni Chowk, Delhi (XLII—5.9.88), 267.

Unfit water for human consumption in Delhi (XLI—22.8.88), 91-92.

Vacancies in Delhi Region of Kashiya Vidyalaya Sangathan (XL—4.8.88), 34-36.

Water Pollution in Delhi (XLII—1.9.88), 111-12.

Work Cuture in Delhi Telephones (XL—2.8.88), 82.

Work undertaken by Delhi Civil Defence Directorate (XLII—31.8.88) 121-22.

DELHI ADMINISTRATION

Merger of Cadres in Delhi Administration (XLI—17.8.88), 183-84.

DELHI HOSPITALS

Committee for zonal and referral system for Delhi Hospitals (XL—8.8.88), 199.

DELHI-HYDERABAD

Super-Fast Train on Metro Gauge between Delhi-Hyderabad (XLI—22.8.88), 120.

DELHI POLICE

Modern weapons to Delhi Police (XL—27.7.88), 189-90.

Murder of four persons by Delhi Police (XLII—31.8.88), 64.

Purchase of Wireless Sets by Delhi Police (XL—27.7.88), 96-97.

Ration store for Delhi Police employees (XL—27.7.88), 190.

Recruitment of Constables in Delhi Police (XL—27.7.88), 99-100.

- Redressal to Grievances by Delhi Police (XLI—17.8.88), 175.
- Registration of cases by Delhi Police (XLI—17.8.88), 156-57.
- SCs/STs in Delhi Police (XLI—17.8.88), 44-50.
- Uniform for ladies in Delhi police (XLII—31.8.88), 56.
- DELHI POPULATION**
- Increase in Delhi Population (XL—8.8.88), 185.
- DELHI SCHOOL**
- Membership of Delhi School Teachers' Coop. Housing Bldg. Society (XLI—22.8.88), 112-13.
- DELHI-SITAPUR**
- Conversion of Sitapur-Burwal Link and Direct Link between Sitapur and Delhi (XLI—22.8.88), 232.
- DELHI TEACHERS CO-OP. HOUSE BUILDING SOCIETY**
- Plots to Members of Delhi Teachers Coop. House Bldg. Society (XLI—22.8.88), 105.
- DELHI UNIVERSITY**
- Eligibility of Delhi University Staff to contest elections to Legislative Bodies (XL—5.8.88), 163.
- Utilisation rate of Computers and Wood Processors in J.N.U. and Delhi University (XLII—1.9.88), 35-36.
- DELIMITATION OF CONSTITUENCIES**
- Delimitation of Constituencies (XL—5.8.88), 207.
- DELINQUENT HOMES**
- Delinquent homes in Goa (XLII—31.8.88), 130.
- DEMANDS FOR GRANTS (PUN-JAB)** (XLI—17.8.88), 304-14.
- DEMANDS FOR GRANTS (T.N.) 1988-89** (XLI—18.8.88), 369-22.
- DEMANDS FOR GRANTS (PUN-JAB) 1988-89** (XLI—18.8.88), 284-96.
- Supplementary Demands for Grants (Railways), 1888-89** (XLII—1.9.88), 380-86.
- DENA BANK**
- Loan linked recurring deposit scheme of Dena Bank (XLI—12.8.88), 217.
- DENTISTS**
- 2-Days Educational Training for Dentists (XL—8.8.88), 94.
- DENUDEATION**
- Illegal felling of trees by Naxalites in A.P. (XLI—18.8.88), 225.
- Unauthorised felling of Trees (XLI—18.8.88), 156-58.
- DEPARTMENTAL PUBLICATIONS**
- News Captioned "Five Lakh Publications Unsold" (XL—1.8.88), 243-44.
- DEPUTATIONS AND DELEGATIONS ABROAD**
- Visit of Indian delegations to China (XL—10.8.88), 55-57.
- DEPUTY SECRETARIES**
- Panel of CSS Deputy Secretaries (XLI—17.8.88), 181-82.
- Vacancies of Deputy Secretaries (XLI—17.8.88), 171-72.
- DESALINATION**
- Increase in Salinity (XL—29.7.88), 6-9.
- DESERT DEVELOPMENT**
- Study in Desert Development (XL—4.8.88), 150-51.
- DESIGN CENTRES**
- Setting up of Design Centres (XL—27.7.88), 145-46.
- DEVALUATION**
- World Bank report on devaluation of rupee (XL—29.7.88), 77-78.
- DEVELOPED COUNTRIES**
- Transfer of assets to developed countries (XL—29.7.88), 124.

DEVELOPING COUNTRIES

Rise in poverty of developing countries (XLI—12.8.88), 128-29.

DEVELOPMENT

Assistance for development of hill areas (XLI—17.8.88), 147-48.

Assistance for development of small and medium towns (XLI—22.8.88), 163-64.

Development of Khasrajah (XLI—22.8.88), 221-22.

New Technologies for Development (XLI—17.8.88), 36.

Clearance of Developmental Projects (XLI—11.8.88), 28-30.

DEXTROSE

Contaminated Bottle of Dextrose (XLI—22.8.88), 30-31.

DHAULI-GANGA PROJECT

Clearance of Dhaulti-Ganga Project (XL—4.8.88), 273.

DHARAMSHALAS

Yatrikas/Dharamshalas at Nanded (XL—8.8.88), 55.

DIABETES

Treatment for Diabetes (XLI—22.8.88) 234.

DIAMOND

Construction of Diamond Parks (XLI 12.8.88), 229-30.

Diamond yielding rocks (XL—4.8.88), 47-48.

Exploitation of Gold and Diamond in Orissa (XLI—18.8.88), 57-58.

DIESEL

Allotment of petrol, Diesel, Kerosene Dealership to one person (XLI—23.8.88), 302.

Diesel Fuel to Trawlers (XLI—18.8.88) 152-53.

Diesel Oil to exporting Industrial Units (XL—29.7.88), 171-72.

Supply of diesel to consumers at international prices (XL—2.8.88), 224-25.

Supply of diesel to fishing and marine products industry (XLI—12.8.88), 129-30.

Technology for running Gas Fired Diesel Engines (XL—2.8.88).

DIPLOMATIC STATUS

Demand to grant diplomatic status to African National Congress (Under Rule 377) (XL—1.8.88), 300-1.

DISABLED

Amt. spent on disabled persons (XL—3.8.88), 190-93.

Rehabilitation of Disabled (XL—10.8.88), 144-47.

Disabled beneficiaries in 1987-88 (XL—3.8.88), 159-162.

DISARMAMENT

UN session on Disarmament (XL—3.8.88), 135-136.

DISCUSSION

Accident to 26 DN Bangalore-Trivandrum Express between Sasthankotta and Perinad Stations of Southern Rly on 8th July, 1988 (XLI—11.8.88), 424-96.

Atrocities on Harijans and Adivasis in different parts of the country (XLI—12.8.88), 332-393.

Atrocities on Harijans and Adivasis (XLI—16.8.88), 386-470.

Atrocities on Harijans and Adivasis in different parts of the country (XL—2.8.88), 507-48.

Floods in various parts of the country (XL—3.8.88), 219-22.

Floods in various parts of the country (XL—8.8.88), 285-99.

Floods in various parts of the country (XL—3.8.88), 248-334.

Incidence of Gastro-enteritis/Cholera in Union Territory of Delhi (XL—1.8.88), 342-54, 356-420.

Memorandum of Settlement on Tripura (XLII—30.8.88), 456-491.

Reported income of Jyotana Holding Private Ltd. from Sumitomo Corporation (XL—2.8.88), 445-507.

Reported Income of Jyotsna Holding Pvt. Limited from Sumitomo Corp. (XL—3.8.88), 228-48.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (XL—28.7.88), 317-430.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of Commission in connection with the Bofors Contract (XL—29.7.88), 304-41.

DISEASES

Absorption of employees of ICMR Malaria Project (XLI—5.9.88), 86.

Cholera and Gastro-Enterities in Northern India (XL—8.8.88), 130.

Control of diseases (XLI—23.8.88), 187.

Data on Contagious and infectious diseases (XL—29.8.88), 155.

Death of Children due to Vaccine Preventable Diseases (XLII—5.9.88), 121.

Elephantiasis in the country (XLI—29.8.88), 94.

Fluorosis in Orissa (XL—8.8.88), 115.

Guinea worm infection (XLI—8.8.88), 152.

Hypertrophic Cardiomyopathy (XLI—29.8.88), 157.

Malaria in U.P. (XLII—5.9.88), 21.

New Treatment of Heart Attack "Thrombolytic Therapy" (XLI—29.8.88), 94.

Polio and other water borne diseases (XLI—23.8.88) 214.

Popularisation of Oral Rehydration Therapy (XLI—23.8.88), 192.

Steps to make available Hepatitis vaccines (XLI—29.8.88), 157.

DEBATES

Incidence of Gastro-enteritis cholera

in the Union Territory of Delhi (ST) (XL—27.7.88), 305-309.

DISNEYLAND

Disney-Land in A.P. (XLI—22.8.88), 231.

DISPENSARIES

Opening of Unani CGHS dispensary at Bhubaneswar (XLI—29.8.88), 79.

DISTILLERIES

Issuing of Licences for Distilleries and Breweries in Karnataka (XLII—30.8.88), 10.

DISTRICT INDUSTRIES CENTRES

Working of District Industries Centres (XLII—30.8.88), 305.

DISTRICT INFORMATION CENTRES

District Information Centres (XL—27.7.88), 205-06.

DISTRICT SCIENCE CENTRES

Distt. Science Centres in Andhra Pradesh (XL—4.8.88), 235.

DIVIDENDS

Dividend under various schemes of Unit Trust of India (XLI—19.8.88), 190-191.

Unclaimed dividends (XLI—23.8.88), 262.

DIVISIVE FORCES

Acts to meet Divisive and Communal Forces (XLI—17.8.88), 169-170.

DOCK

Facilities for handling Salt and Sulphur at Haldia Dock (XL—28.7.88), 92.

Findings of Japanese Consultant Group on development of Calcutta-Haldia Dock System (XL—28.7.88), 255.

Proposal to abolish Dock Labour Boards (XLII—1.9.88), 93-94.

DOCKYARD

Modernisation of Rajabagan Dockyard (XL—4.8.88), 292-293.

DOCTORS

Implementation of Package Benefits for Doctors (XL—1.8.88), 30-32.

Implementation of package benefits for doctors (XLII—5.9.88), 292.

Implementation of revised pay scales for doctors of ISM and Homocopathy (XL—8.8.88) 82.

Non-practising Allowance to Army Medical Corps Doctors (XLII—31.8.88), 233-234.

N.P.A. allowance of Doctors and its consideration of benefits (XLI—29.8.88), 52.

Treatment of NPA as pay for allotment of Govt accommodation to Doctors (XLI—22.8.88), 205-206.

Withholding of Salary of Doctors of R.M.L. Hospital (XLI—22.8.88), 49.

DOCUMENTARIES

Telecast of documentaries on public sector enterprises (XLII—30.8.88), 170.

DOLLARS

Trade deficit in terms of US Dollars (XL—29.7.88), 55.

DOORDARSHAN

Cable television in Sikkim (XL—9.8.88), 199-200.

Cancellation of Malayalam Film 'Enadu' on Doordarshan (XL—9.8.88), 198.

Colour outdoor broadcast Vans (XLI—16.8.88), 321.

Doordarshan News Service (XLII—30.8.88), 85.

Doordarshan Studio at Patna (XLI—16.8.88), 107.

Expansion of AIR and Doordarshan (XLII—30.8.88), 75.

Expansion of T.V. network in Orissa (XL—9.8.88), 131-133.

Extension of Time by A.I.R. and Doordarshan (XL—9.8.88), 34-36.

Extension of Time for T.V. Programmes (XL—9.8.88), 395.

Filling up of posts of News Correspondents/Asstt. News Editor etc.

in Doordarshan (XLI—23.8.88), 189.

Implementation of pay scales of News Readers (XLI—16.8.88), 135.

Norms for Posting and Transfer in New Sections of AIR and Doordarshan (XLII—30.8.88), 111.

Opportunity to Political Parties on AIR and Doordarshan in Bye-Elections (XLI—16.8.88), 148.

Pak Programmes viewed in Delhi (XLI—16.8.88), 8-11.

Plan to make Doordarshan People-oriented (XLI—16.8.88), 260.

Profit earned by Doordarshan through advertisements (XL—9.8.88), 333-34.

Removal of Production Assistants from service in Delhi Doordarshan (XLI—30.8.88), 62-63.

Reorientation of Doordarshan Programmes to Promote Population Control (XLI—16.8.88), 269.

Revenue earned by Doordarshan from advertisements (XLII—30.8.88), 302.

Rural oriented T.V. Programmes (XL—9.8.88), 229-230.

Second channel for Hyderabad Doordarshan (XL—2.8.88), 339-40.

Selection of artists for AIR and Doordarshan (XLII—30.8.88), 186.

Selection of Feature Films for Doordarshan (XL—2.8.88), 228-30.

Selection of Films on Doordarshan (XLI—16.8.88), 39-40.

Setting up of T.V. Studio in Ujjain, Madhya Pradesh (XLI—16.8.88), 163.

TV centres for relaying Bombay Doordarshan Programmes in Maharashtra (XLI—16.8.88), 122.

TV Serials (XLI—23.8.88), 53.

T.V. Station at Chitradurga, Karnataka (XL—9.8.88), 337-38.

T.V. Towers at Narkanda, Dalash, Bharmor, Pangi Tisa, Himachal Pradesh (XLI—16.8.88), 163.

- T.V. Transmitter at Bhanjanagar, Orissa (XL—9.8.88), 39-40.
- Telecast of advertisements and other programmes by Doordarshan (XL—9.8.88), 334-35.
- Telecast of Kannad programmes on Second Channel of Madras Doordarshan (XL—9.8.88), 338.
- Telecast of 'Lav-Kush' Episode (XL—9.8.88), 44-45.
- Telecast of Peter Brooks' play "Mahabharata" (XL—9.8.88), 244.
- Telecast of Serial Mahabharat (XLI—16.8.88), 322.
- Time for Agricultural Programmes on Doordarshan (XLI—16.8.88), 249.
- Vacancies in programme and engineering cadres of Doordarshan (XL—2.8.88), 146-148.
- Vacant posts in Doordarshan (XL—9.8.88), 3:5.
- Vacant incident at doordarshan kendra in Trivandrum (XLI—23.8.88), 342.
- DORNIER AIRCRAFT**
- Orders from British Aerospace for Dornier Aircrafts (XLII—31.8.88), 83-84.
- Manufacture of Dornier Planes (XL—27.7.88), 146.
- DOWRY**
- Demand of dowry by IAS officers (XL—10.8.88), 113.
- Dowry deaths (XL—27.7.88), 85-88.
- Dowry Deaths in the Capital (XLI—17.8.88), 71.
- Evil of bride-money taking (XLII—1.9.88), 148.
- DRAWING STAFF**
- Promotions for Drawing Staff (XLII—31.8.88), 120-121.
- DREDGERS**
- Sinking of Dredger Mattanchery (XLII—1.9.88), 137.
- Proposal for a Dredger Repair Complex (XL—28.7.88), 253.

Joint venture company for repair of dredgers at Calcutta (XLI—11.8.88) 62-63.

Dredging Corporation of India Plan to diversify its operation (XLI—11.8.88), 126-36.

DEBATES

Need for extension dredging of Brahmaputra river to make it navigable throughout the year (Under Rule 377) (XLII—31.8.88), 310.

DRILLING

Drilling in Krishna Godavari basin (XLII—30.8.88), 142.

DRINKING WATER

Assistance to Maharashtra for Drinking Water Scheme (XLI—18.8.88), 164-6.

Assistance for Drinking Water Projects in Kerala (XL—1.8.88), 83.

Conference on safe drinking water to rural population (XLII—1.9.88), 11-14.

Drinking water problem in Daman (XLII—1.9.88), 128-29.

Drinking Water Supply Scheme for Kerala (XLI—18.8.88), 153.

Drinking Water Supply to Urban Population (XL—1.8.88), 209-212.

Lack of Drinking water facilities at Historical Places (XLII—1.9.88), 153.

DRINKING WATER

Need for Central assistance for supply ing drinking water to Pali (Rajasthan) from Indira Gandhi Canal (Under Rule 377) (XLII—2.9.88), 11.

Provisions of drinking water to Hyderabad/Secunderabad (XL—8.8.88), 179.

Scarcity of drinking water in Tamil Nadu (XLI—22.8.88), 82.

Schemes for supply of drinking Water (XLI—11.8.88), 66-70.

Shortage of drinking in Maharashtra (XL—18.8.88), 151-52.

- Technology Mission on drinking water for Gujarat (XLII—1.9.88), 209.
- DRIP IRRIGATION**
- Drip Irrigation (XLI—23.8.88), 257.
- DRIVING LICENCES**
- Racket issuing fake Driving Licences in Delhi (XL—4.8.88), 240.
- DROUGHT**
- Compensation to drought affected States (XL—4.8.88), 174.
- Developing of Drought Warning and Assessment System (XL—10.8.88), 140-41.
- Drought assistance to Orissa (XLI—11.8.88), 101.
- Drought assistance to States (XL—28.7.88), 153-155.
- Settlement of Gujarat drought claim by GIC (XL—11.8.88), 323-24.
- Implementation of Central Schemes for drought prone areas in Maharashtra (XLI—18.8.88), 73-74.
- Drought relief to Rural Labour (XL—4.8.88), 279.
- Non-utilisation of Drought Relief Funds (XLI—18.8.88), 78-79.
- Stoppage of Food Grain under Drought Relief Work (XLI—11.8.88), 53-54.
- Drought situation in Jamnagar District of Gujarat (XLII—1.9.88), 121.
- DR. PARPIA COMMITTEE**
- Report of Dr. Parpia Committee on Research and Development (XL—11.8.88), 322-23.
- DR. RAM MANOHAR LOHIA HOSPITAL**
- Shortage of Medicines in Dr. Ram Manohar Lohia Hospital (XL—22.8.88), 3-6.
- Specialists belonging to SC/ST Working in Dr. R.M.L. Hospital (XLI—22.8.88), 39-40.
- DRUGS**
- Ban on harmful and ineffective drugs (XLII—5.9.88), 60.
- Ban on use of Tandril, Zolandin, Sugarnil, Butazolodin, Butacote (XLII—5.9.88), 75.
- Collision between Drug Traffickers and Punjab Terrorists (XL—3.8.88), 143.
- Deaths due to use of Spurious Drugs (XL—1.8.88), 239-241.
- Distribution policy for allocation of canalised drugs (XL—2.8.88), 273-81.
- Drug addict zones in Calcutta (XL—3.8.88), 58.
- PSYCHOTROPIC DRUGS**
- Demand for withdrawal of drugs (Prices Control) order and Psychotropic Drugs Act (XLI—23.8.88), 154.
- Drug Trafficking in India (XLI—19.8.88), 257-259.
- Increase in drug trafficking and Smuggling (XLI—12.8.88), 143-146.
- Machinery to Dispose of Drugs (XLI—12.8.88), 297-98.
- Modification in Ordinance for Preventing Drug Peddlers (XLI—12.8.88), 199-200.
- Narcotic Drugs and Psychotropic Substances Act, 1985 (XL—5.8.88), 169-170.
- Netherlands help to check Drug Peddling and Smuggling (XLI—19.8.88), 87.
- New Drugs from Sea (XL—27.7.88), 201-02.
- Seizure of drugs (XL—5.8.88), 58-59.
- Seizure of narcotics (XLI—12.8.88), 46-48.
- Seizure of narcotics in Pushkar (XLI—12.8.88), 84-86.
- Seizure of Narcotics in Duruga (XLI—12.8.88), 164-68.
- Setting up of Drug Testing Centres (XL—1.8.88), 231-232.
- Supply of Drugs to Combat Diseases (XLII—5.8.88), 131.
- Survey about drug addicts (XL—3.8.88), 74-76.

Use of new type of drugs to control
Blood pressure (XLII—5.9.88), 327.

Use of outdated Drugs at NDRI
Karnal (XLII—1.9.88), 265-67.

DRUG COMPANIES

Cost Audit by Drug and other Com-
panies (XI—9.8.88), 77-78.

Loss to Public Sector Drug Compani-
es (XLI—23.8.88), 313.

Profitability and performance Studies
of Drug Companies (XL—9.8.88),
350-51.

DRUGS AND COSMETICS UNITS

Complaints against Drugs and Cos-
metics manufactures by MRTP Com-
mission (XLI—16.8.88), 126.

DRUGS AND MEDICINES

Controlled Release Preparations (XLI
—23.8.88), 243.

Decline in Bulk Drug Production
(XLII—30.8.88), 327.

Experiments of Homoeopathic medi-
cines on animals (XLI—29.8.88),
67.

Homoeopathic medicines for Gastro-
Enteritis patients in Delhi (XLI—
23.8.88), 256.

Import of Items for manufacturing
medicines (XLI—23.8.88), 321.

Manufacture of prophylactic drugs for
allergic diseases (XLII—30.8.88),
167.

Production of Life Saving Drugs (XLI
—16.8.88), 187.

Proposal to decontrol drugs (XL—
9.8.88), 369.

Recovery of overcharged amount from
Therapeutic Industries (XLII—
30.8.88), 235.

Rise in prices of drugs required for
endemic diseases (XLI—23.8.88),
169.

Sale of Drugs through Super Bazar
(XLI—29.8.88), 93.

Sale of Expired Date Medicines in
Remote Areas (XLI—29.8.88), 6.

Selling of Rifampicin and INH-3 Cap-
sules at Higher Prices (XLI—
23.8.88), 130.

Steps to Stop Sale of Banned Estrogen
and Progesterone (XLI—22.8.88),
1.7-198.

DEBATES

Demand for remedial action to reduce
the prices of Sera, vaccines and
and Paracetamol to prevent exploi-
tation of the poor consumers (Under
Rule 377) (XL—2.8.88), 443-44.

Disapproval of prevention of Illicit
Traffic in Narcotic Drugs and Psycho-
tropic Substance Ordinance (St Res)
(XLI—29.8.88), 281-336.

Disapproval of prevention of Illicit
Traffic in Narcotic Drugs and Psy-
chotropic Substances Ordinance
(St-Res) (XLII—31.8.88), 312-39.

Need for strict implementation of or-
der banning certain drugs (Under
Rule 377) (XLI—11.8.88), 354.

Prevention of Illicit Traffic in Narco-
tic Drugs and Psychotropic Sub-
stances Ordinance (St) (XLI—
19.8.88), 339.

DRUG MANUFACTURERS ABROAD

Establishment of Units by Indian drug
Manufacturers abroad (XLII—
30.8.88), 176.

DRUG PRICES

Hike in vital drug prices (XL—2.8.88),
3-10.

DRUGS (PRICES CONTROL) ORDER

Demand for nationalising the drugs
manufacturing industry and with-
drawal of the new Drugs (Prices
Control) Order (Under Rule 377)
(XL—2.8.88), 444.

DRUG TRAFFICKING

Arrest of International Drug Syndi-
cate in Capital (XL—5.8.88), 220.
222.

Drug Trafficking in Delhi (XL—
27.7.88), 210-12.

Punjab terrorists links with Drugs

Traffickers in Pakistan (XL—10 8.88), 23-26.

DRUG UNITS

Establishment of Units by Iddian drug Manufacturers abroad (XLII—30.8.88), 198.

DRYLAND FARMING

Dryland Farming (XLII—1.9.88), 188-89.

DUAL POLICY

Dual policy on edible oil (XLI—22.8.88), 145.

DUBESHWARI COLLIERY

Accident in Dubeshwari Colliery W.B. (XLI—22.8.88), 179-181.

DURGAPUR PLANT

Modernisation of Alloy Steel Plant, Durgapur (XL—4 8.88), 46.

Supply of coal to Durgapur Project Ltd, Durgapur (XLI—23.8 88), 75.

Modernisation of DSP (XLI—1.9.88), 29-32.

Modernisation of Durgapur Steel Plant (XL—28.7 88), 35-36

DUTY CONCESSIONS

Need to ensure that duty concessions announced on Polyester Filament yarn and Fibre Yarn in Budget are available to the consumers and weavers (Under Rule 377) (XLI—18.8.88), 279-80.

DUTIES

Duties on FAX Machines (XLI—19 8 88), 262-263.

DUTY DRAWBACK SCHEME

Extension of Duty Drawback Scheme (XLI—12.8.88), 109-14.

DUTY RELIEF

Duty relief extended to consumers by Textile Industry (XL—29 7.88), 207-208.

DWARKA

Marine Archaeological Studies at Dwarka (XL—3.8.88), 183-184.

B

EARTHQUAKE

Condolence on Loss of Life on Account of Earthquake in North Bihar and other Parts of the Country Loadings (XLI—22.8.88), 3.

Damage due to Earthquake (St), (XLI—23.8.88), 442-45.

EARTHQUAKES

Earth Tremors in Idukki, Kerala (XL—27.7.88), 65-66.

Loss due to Earthquake (XLII—1.9.88), 267-68.

Need to provide assistance to the people of Bihar U.P. and Nepal affected by Earthquake and floods (Under Rule 377), (XLII—31.8 88), 307-308.

Need to take necessary measures for rehabilitation of the people affected by floods and earthquake in North Bihar (Under Rule 377), (XLII—5.8.88), 399-400.

Tremors in Idukki District of Kerala (XLI—11.8.88), 187-88.

ECOLOGICAL IMBALANCE

Ecological imbalance due to Mining activities (XL—4.8.88), 51-52.

ECONOMIC COOPERATION

Jordan's offer for Economic Cooperation between Countries of Middle East and South Asia (XLI—12.8.88) 302.

ECONOMIC OFFENDERS

Economic offenders (XL—5.8.88), 246-247

EDIBLE OILS

Availability of Edible Oils (XL—1.8.88) 204.

Dual policy on edible oil (XLI—22.8.88), 145.

Dual Pricing policy on Edible Oils (XLI—22.8.88), 74.

Export of edible oils (XLI—29.8.88), 80.

Import of Edible Oilseeds (XL—

1.8.88), 152-153.

Import of edible oils (XL—1.8.88), 184.

Import of Edible Oils (XLI—22.8.88), 12-16.

Import of edible oils (XLII—5.9.88), 144.

Import and Production of Edible Oils (XLI—22.8.88), 239-240.

Increase in quota of edible oil for Kerala (XLI—22.8.88), 143-144.

Loss of edible oils during post-harvest Technology (XL—22.8.88), 75-76.

Market Intervention Policy for Edible Oils (XL—1.8.88), 89.

Need for reduction in the import of edible oil (Under Rule 377) (XL—9.8.88), 413.

New Pricing Policy of Edible Oils (XL—1.8.88), 82.

Production and consumption of Edible Oils (XL—1.8.88), 152-153.

Production and requirement of Edible Oils 22.8.88), 195-196.

Prices of edibles (XLI—19.8.88), 200-202.

Reduction in Price of Imported Edible Oils (XLII—5.9.88), 78.

Requirement and Production of Edible Oils (XL—1.8.88), 243.

Requirement vis-a-vis availability of Edible Oils (XL—1.8.88), 94.

Sale of Adulterated Edible Oils (XLII—5.9.88) 209.

Sale of Imported Edible Oil by STC (XL—5.8.88), 178-179.

Self-sufficiency in edible oils (XLI—11.8.88), 85-86.

Supply of Edible Oil NCCF, Calcutta to a store in Imphal (XLI—23.8.88), 245.

Supply of Edible Oil to Gujarat (XLI—22.8.88), 210-211.

Supply of Imported edible oils to Vanaspati Industry (XLI—22.8.88), 177-179.

Use of obsolete technology by edible oil expellers (XLI—22.8.88), 160-161.

Use of indigenous oils by Vanaspati Units (XLI—23.8.88), 193.

EDUCATION

Achievements of Primary Education (XL—4.8.88), 201-204.

Allocations made to States for Education (XL—18.7.88), 137-140.

Assistance to States under Border area under Development Programme (XLI—18.8.88) 188-194.

Central Aid to Kerala for promotion of Literacy (XLI—11.8.88), 247-48.

Central scheme for books grants to Primary and Middle Schools (XLI—11.8.88), 161-62.

Conference of Education Secretaries (XLI—18.8.88), 200-204.

Enrolment in primary Scheme towards universalisation of education (XL—28.7.88), 37-39.

Literacy projections regarding Female Literacy (XLI—11.8.88), 211-13.

Norms for teachers-pupil ratio (XLI—11.8.88), 120-22.

Schools covered under Computer Literacy and Studies in Schools project (XLI—11.8.88), 169-70.

Shortage of teachers for technical education (XLI—11.8.88), 201-03.

Standard of Education in Delhi Schools (XLI—11.8.88), 57-58.

Teachers Training by the District Institutes of Education & Training (XLI—18.8.88), 43-45.

Technical Education in Goa (XLI—11.8.88), 159-60.

Uniformity in Medical Education (XL—1.8.88), 43-45.

Vocational education of women (XL—11.8.88), 307-09.

Women's Education (XL—28.7.88), 163-164.

EDUCATIONAL INSTITUTIONS

Unfair trade practices by private

Educational Institutions (XLI—23.8.88), 175.

EBPC

MOU signed by SDI with EBPC (XL—29.7.88), 56.

EIGHTH FIVE YEAR PLAN

Eighth Five Year Plan (XL—27.7.88), 199-200.

Priorities for Indigenous System of Medicines during 8th Plan (XLI—22.8.88).

Scheme/Projects for 8th Plan (XL—27.7.88), 132-143

Strategy for eighth Plan (XL—27.7.88) 144.

Technology Mission for Pesticides vis-a-vis environment in Eighth Plan (XLI—17.8.88), 42.

ELECTIONS

Contesting of Elections by employees of Autonomous Bodies (XL—28.7.88), 256.

Eligibility of Delhi University Staff to contest elections to Legislative Bodies (XL—5.8.88), 163.

Multiplicity of candidates in Election (XL—5.8.88), 206.

Proposal to curb the number of Electoral Contestants (XL—5.8.88), 219-220.

Public funding of election (XLI—(XLI—12.8.88), 177.

Recommendations for Simultaneous Elections to State Assemblies and Lok Sabha (XLI—19.8.88), 133-134.

ELECTIONS COMMISSION

Proposal to make Election Commission a Multi-Member Body (XL—5.8.88), 214-216.

Suggestions from the Election Commission (XLI—12.8.88), 6-15.

Suggestions by Election Commission re-booth capturing (XLI—19.8.88), 103-104.

ELECTIONS LAWS

Amendment to Election Laws (XL—5.8.88), 97-98.

ELECTION TO COMMITTEES

Agricultural and Processed Food Products Export Development Authority (XL—29.7.88), 303.

All India Council for Technical Education (XL—28.7.88), 275.

Coir Board (XL—2.8.88), 437-39.

Committee on the welfare of scheduled Caste and scheduled Tribes (XLI—30.8.88), 355.

Election to Committee-Rubber Board (XL—5.8.88), 339.

National Oilseeds and Vegetable Oil Development Board (XL—4.8.88), 307-308.

National Welfare Board for Seafarers (XL—4.8.88—308,

Electoral reforms (XL—5.8.88), 267.

ELECTORAL ROLLS

Memorandum Regarding Revision of Electoral Rolls in Assam (XLI—17.8.88), 33.

Revision of Electoral Rolls (XLI—19.8.88), 157-158.

ELECTRIC CONNECTIONS

Demand for authorising the Rajasthan State Electricity Board to get loans from BPC of float debenture to raise funds for giving electric connections to farmers tubewells etc. (Under Rule 377) (XLI—10.8.88), 249-50.

ELECTRICITY BOARDS

Central intervention about clearance of dues by States Electricity Board (XL—2.8.88), 349-50.

ELECTRICITY

Cost factor in production of power (XL—9.8.88), 357-58.

Distribution of surplus power (XL—9.8.88), 149.

Electricity Demand in Delhi (XL—9.8.88), 384-86.

Gap between Demand and Supply of Electricity (XLI—16.8.88), 68.

Gap between Demand and Supply of Electricity (XL-9.8.88), 63-65.

Generation and conservation of Power (XL-9.8.88), 278-299.

Induction of Power during Eighth Five Year Plan (XL-9.8.88), 171-177.

Power demand and generation (XL-9.8.88), 305-314.

Power Generation Capacity (XL-9.8.88), 153-158.

Power Generation Target (XL-9.8.88), 380-81.

Power Production in Kerala (XL-9.8.88), 389-90.

Scheme to generate Hydro-electric Power in Bihar (XLI-16.8.88), 6-7.

Street Lighting in Delhi (XL-2.8.88), 245-46.

Survey of Energy position in Orissa (XL-9.8.88), 361-62.

Temporary Connections in Mayur Vihar Extension, Delhi (XLII-30.8.88), 156.

Transmission lines for supply of power to Bihar (XL-9.8.88), 135-136.

Transmission losses in States (XLII-20.8.88), 269.

ELECTRICITY TARIFFS

Uniformity in Tariff rates of State Electricity Boards (XLI-23.8.88), 109.

ELECTRIFICATION

Demand for direction to U.P. Government and the State Electricity Board to utilize the amount given by the Rural Electrification Corp. for electrification of rural areas only in the hilly regions of the State (under rule 377) (XL-2.8.88), 439-40.

Electrification of villages (XI-2.8.88), 50-56.

Electrification of Villagers in Bihar (XLI-9.8.88), 42.

Electrification of villages in Barabanki district, U.P. (XLI-2.8.88), 341-42.

Electrification of villages in Gujrat

(XLI-11.8.88).

Electrification of villages in Kerala (XL-9.8.88), 88-90.

Electrification of Villages in Orissa (XL-9.8.88), 242-243.

Environmental clearance of electrification projects (XL-4.9.88), 272.

ELECTROCUTION

Electrocution by Naked wire in Delhi (XLII-30.8.88), 151.

ELECTRONICS

Allocation for development of Electronics in Kerala (XL-3.8.88), 153.

Central assistance to the Electronic units in UP and AP (LX-3.8.88), 166-167.

Delicensing Policy in Electronics (XLII-31.8.88), 208.

Electronics export to U.S.A. (XL-10.8.88), 214-16.

Electronic Industries in States (XL-3.8.88), 177-180.

Electronics Units of BEL in Gujrat (XLII-31.8.88), 1-3.

Indo US Scientific Committee on Micro Electronics (XL-2.8.88), 171-173.

Report of BICP on Electronic Industry (XLI-17.8.88), 66-70.

Self-reliance in Electronics (XLII-31.8.88), 113-114.

Share of consumer electronic goods in total production (XLI-17.8.88), 106.

Smuggling of electronic goods (XL-5.8.88), 185-188.

Taking over of Electronic Research laboratories by Government (XLI-17.8.88), 61.

World Bank suggestion on Perspective plan for electronics (XL-5.8.88), 98.

ELECTRONICS COMMISSION

Status of the Electronics Commission (XLII-31.8.88), 31.

ELECTRONIC FACTORY

Second Digital Electronic Switching
Factory (XL—2.8.88), 231-232.

ELECTRONIC GOODS

Electronic goods produced in India
vis-a-vis Imported from Abroad
(XL—27.7.88), 89-90.

Export of Electronic Goods (XL—
27.7.88), 83-84.

Incentive for multinationals for pro-
curing electronic goods (XL—
10.8.88), 130.

India-Hungary agreement for manufac-
turing electronics goods (XL—
10.8.88), 172-73.

Manufacture of Electronic Switches
System (XLII—30.8.88).

ELECTRONIC INDUSTRIES

Electronic Industries in Palghat (XL—
27.7.88), 116-17.

Electronics Industry in Ujjain (XL—
10.8.88), 222-24.

New Electronic industries in Kerala
(XL—27.7.88) 114-115.

**ELECTRONIC INFORMATION SYS-
TEM**

Import of Electronic Information
System (XL—10.8.88), 196-97.

ELECTRONIC MAIL SERVICE

Electronic mail service and remote
area network (XLI—21.8.88), 186.

ELECTRONIC SWITCHING

Setting up of Electronic Switching Sys-
tem Manufacturing Units (XLII—
81.8.88), 281-285.

ELECTROPATHY

Demand for Govt's recognising the
electropathy system of treatment
(*for 377*) 384-85.

EME

Cadre Review Committee for Civilian
Workshop Officers of EME (XLII—
31.8.88), 120.

EMU COACHES

Shortage of EMU coaches (XLI—
12.8.88), 155.

EMPLOYEES

Employees in Central Public Sector
Industries in Kerala (XLI—23.8.88),
381.

Wage Revision of Public Sector Em-
ployees (XLII—30.8.88), 349.

EMPLOYMENT

Agitation by Backward Communities
Demanding Employment Quotas
(XLI—17.8.88), 79.

Creation of self-employment opportu-
nities (XLII—5.9.88), 139.

Employment generated under NREP
& RLEGP (XL—28.7.88), 233.

Employment Generation in Rural
Areas (XL—27.7.88), 252-37.

Employment on compassionate ground
(XLII—33.8.88), 71.

Employment on Compassionate Gro-
und (XLII—5.9.88), 205.

Increase in Employment with the
growth of Handloom, Powerloom
and Textile Units (XL—5.8.88), 223.

Provision for Jobs to dependents of
dead or retired labourers of coal
mines (XLI—23.8.88), 259.

EMPLOYMENT ABROAD

Registration of Persons returning from
abroad with Employment Exchange
(XL—1.8.88), 261-252.

EMPLOYMENT EXCHANGE

Computerization of Employment Ex-
change (XL—8.8.88), 224.

Mobile employment Exchanges for
Minorities (XLII—5.8.88), 105.

Utilisation of Employment Exchanges
(XLII—29.8.88), 46.

EMPLOYMENT FOR WOMEN

Decline in Employment for Women
(XL—8.8.88), 210.

EMPLOYMENT NEWS

Publication of Employment News in
Kannada (XLI—23.8.88), 272.

EMPLOYMENT RACKET

Employment racket in D.W.S. and S.D.U. (XL—8.8.88), 72.

EMPLOYMENT SCHEME

Target for Self-Employment Scheme for Unemployed Educated Youth (XL—2.8.88) 34-46-

EMIGRANTS

Complaint against Malpractice in Office of Protector of Emigrants (XL—11.8.88), 23-94.

Indian Emigrants (XLI—22.8.88), 73-74.

EMIGRATION

Non charging of Emigration Endorsement Fees by HPCs (XLI—17.8.88), 136-137.

ENEMY PROPERTY

Pending Enemy Property Claims (XL—3.9.88), 75-76.

ENERGY

Commercial Energy Fuels (XLI—23.8.88), 112.

Conservation of Energy (XL—2.8.88), 376-77.

Development of Energy Villages (XL—2.8.88), 141-42.

Energy requirement in Rural Areas (XL—9.8.88), 364.

Foreign Cooperation in field of Energy (XL—9.8.88), 8-19.

IDBI Scheme Assistance for Energy Conservation (XL—29.7.88), 89-90.

National Energy Conservation Organisation (XLI—16.8.88), 136.

New Pricing Policy for Energy (XL—2.8.88), 369.

New and Renewable Sources of Energy (XLI—23.8.88), 328.

Non-conventional Energy Conference in Delhi (XL—2.8.88), 406-407.

Project proposals for alternative sources of energy from Kerala (XLII—30.8.88), 294.

Propagation of Energy Conservation Message On AIR and TV (XLI—

23.8.88), 522.

Requirement of Energy (XL—9.8.88), 149-150.

Requirement of Energy in Orissa (XLI—16.8.88), 368.

Separate Energy Conservation Forum (XLI—23.8.88), 152-53.

ENERGY CYCLOTRONE PROJECT

Accelerator technology for Energy Cyclotrone Project (XLII—31.8.88), 240,241.

ENERGY VILLAGES

Development of Energy Villages (XL—2.8.88), 141-142.

Energy villages in States (XLII—30.8.88), 163.

ENGINE OIL

Pilot plant for recycling used engine oil (XLI—17.8.88), 161-162.

ENGINEERING COLLEGES

New Engineering Collage and Polytechnics in Delhi (XLII—1.9.88), 171 72.

ENGINEERING EXPORTS

MOU signed by SBI with EEPC (XL—29.7.88), 56.

ENGINEERING GOODS

Delays under IPRE Engineering goods Exporters (XL—5.8.88), 81-82.

Export of Engineering Goods (XL—5.8.88), 182-183.

ENGINEERING INDUSTRY

Raw material for Engineering Industry (XLI—23.8.88), 322.

Engineering Projects (India) Ltd, (XL—2.8.88), 285-86.

Implementation of Engineering Projects in Orissa (XL—10.8.88), 74.

ENCYCLOPAEDIA

Urdu Encyclopaedia (XL—4.8.88), 1-7.

ENCEPHALITIS

Outbreak of Encephalitis (XL—8.8.88), 183.

ENVIRONMENT

Environmental clearance of proposals from U.P. (XLI—11.8.88), 11.

SAARC study for protection and conservation of environment (XL—4.8.88), 43-44.

Steering Group on Environment, Forests and Wetlands Dev. (XL—3.8.88), 143-144.

ENVIRONMENTAL CLEARANCE

Environmental clearance of Development Projects (XLII—1.9.88), 231-34.

Mineral Projects pending environmental clearance (XLII—1.8.88), 8-10.

ENVIRONMENTAL POLLUTION

Action plan on Environmental pollution (XLI—11.8.88), 35-36.

ENVIRONMENTAL PROGRAMME

Environmental Programme launched on World Environment Day (XL—28.7.88), 95-96.

ENCROACHMENT

Encroachment of Railway Land (XLI—22.8.88), 52.

EPIDEMICS

Causes of Recent Epidemic in Delhi (XLII—5.9.88), 98.

EPF

Default in EPF contribution (XLI—22.8.88), 100-101.

EPF Arrears outstanding against Employers in West Bengal (XLI—29.8.88), 49.

EPF dues outstanding against Andhra Steel Corp. Ltd. Bangalore (XLII—5.9.88), 227.

Extension of EPF Act to employees of Establishments and Shops in Delhi (XL—8.8.88), 214.

House bldg. loans to employees of EPF officers (XLI—29.8.88), 80.

Non-deposit of E.P. Fund by Dynacraft Machine Ltd. Andheri, Bombay (XLII—5.9.88), 84.

Non-deposit of EPF dues by Indus

trial Undertakings in Bangalore (XLII—5.9.88), 266.

Payment of EPF dues to retired employees in Kerala (XLI—22.8.88), 143.

Remittance of EPF dues by Nirma Chemical Works & Associates. (XLII—5.9.88), 59.

Review of Working of EPF Organisation (XL—1.8.88), 28-29.

EPILEPTIC PATIENTS

Modification of Law for Divorce for Epileptic Patients (XL—8.8.88), 68.

EQUAL OPPORTUNITIES COMMISSION

Demand for constituting an Equal Opportunities Commission to ensure Implementation of the recommendations of the National Commission on self-employed women (under rule 377), (XL—2.8.88), 442.

EQUITY CAPITAL

Offering of equity capital of Public undertakings to General Public (XL—9.8.88), 372-373.

ERNAKULAM

Pending applications for telephone connections in Ernakulam (XL—2.8.88), 143-144.

Steps to avert Shopal type disaster in Ernakulam (XLII—31.8.88), 222-223.

ESI Hospitals in Bihar (XLI—29.8.88), 115.

ESPIONAGE

Espionage net work in J&K (XLII—31.8.88), 215.

EASTERN COALFIELDS LTD.

Accidents in Collieries of Eastern Coalfields Ltd. (XLI—22.8.88), 240.

Loss of Lives due to subsidence in Eastern Coalfields Ltd. (XLI—23.8.88), 27-28.

EASTERN COAL USERS CONSULTATIVE COUNCIL

Meeting of Eastern Coal Users Consultative Council (XLI—16.9.88), 31-35.

ESSENTIAL COMMODITIES

Changes in allocation Policy of essential commodities (XL—8.8.88), 121.

Hike in Prices of Essential Commodities (XL—1.8.88), 125-128.

Rise in prices of essential commodities (XLI—22.8.88), 174-175.

ESTROGN AND PROGESTERONE

Steps to Stop sale of Banned Estrags and Progesterone (KLI—22.8.88), 197-198.

ET&T

Manufacture of VCP/VCR by ET&T (XLII—31.8.88), 260.

ETHYLENE UNIT

Saudi Arabia offer to set up Ethylene Unit in Joint Sector (XL—9.8.88), 165.

EUCALYPTUS

Adverse effects of Eucalyptus Trees (XLII—1.9.88), 299-300.

EXAMINATIONS

Incidents of cheating in Delhi University Examinations (XLII—1.9.88), 114-115.

EXCAVATIONS

Excavations at Bailal Dhipi in Nadia District (XLI—11.8.88), 53.

EXCHANGE RATE

Exchange value of Rupee (XL—29.7.88), 106-108.

Study on Import of Exchange rate fluctuation on Industrialisation (XL—29.7.88), 304.

EXCHANGE RISK PROTECTION SCHEME

(XL—29.7.88), 171.

EXCISE AND CUSTOMS

Excise and Customs Duty paid by M/s ITC Ltd. and M/s NTC Ltd. (XLI—19.8.88), 102-103.

Outstanding amount of Central Excise and Customs Duty (XLI—12.8.88), 254-65.

EXCISE DEPTT

Rechristment of Inspectors in Central Excise Department (XLI—12.8.88), 72-73.

EXCISE DUTY

Central Excise Duty Evasion (XLI—12.8.88), 292-296.

Collection of excise duty on Synthetic Detergents (XLI—19.8.88), 74-75.

Deposit of Excise Duty by Small Scale Units, Bahadurgarh (XLI—12.8.88), 177.

Excise duty evasion by Golden Tobacco Company (XLI—19.8.88), 230-231.

Excise duty on Cement (XLII—30.8.88), 65.

Excise duty on Nirma brand toilet soap (XLI—29.8.88), 90-91.

Excise duty relief to paper industry (XLI—29.8.88), 169-170.

Irregularities in determining value of goods under Central Excise (XL—5.8.88), 129.

Lavy of excise duty on Excessible goods used for captive consumption (XL—5.8.88), 66-67.

Loopholes in excise rules (XLI—12.8.88), 61-62.

Restitution of excise duty from cigarette companies (XLI—19.8.88), 119-200.

Reduction of Excise Duty on PFY (XL—29.7.88), 225.

Reorganisation of Central Excise and Customs Departments (XLI—12.8.88), 41-42.

Revenue from excise duty (XLI—12.8.88), 187.

Violation of Excise and Tax Laws by Companies belonging to JK Group (XLI—12.8.88), 229-30.

EX-GRATIA PAYMENT

Ex-Gratia payment to Children on deceased Employees (XLI—12.8.88), 115.

EXHIBITION

Tatien Engineering Exhibition at Moscow (XL—5.8.88), 52-54.

EX-INA PERSONNEL

Freedom Fighters Pension to Widows of EX-INA Personnel (XLII—31.8.88), 243-244.

EX-PARTE DECREES

Ex-parte Decrees passed against Bhamdar (XLII—31.8.88), 265-267.

EXPLOSIVE DEVICES

Steps taken to caution people about Explosive Devices (XL—19.8.88), 75.

EXPLOSIVE RULES 1983

No objection certificate from district authorities under explosives rules, 1983 (XLII—30.8.88), 345.

EXPORT

Abolition of export duty on coffee (XLI—29.8.88), 29-30.

Agro-based Industries in export sector (XLI—19.8.88), 284-285.

Amount recovered from Export duty on Pepper (XL—5.8.88), 280-282.

Cement Export (XL—9.8.88), 117-118.

Cement Export (XLI—12.8.88), 191.

Competition in Export of ready made Garments with other Countries (XL—29.7.88), 230-231.

Competition in fishing and marine products export (XLI—29.8.88), 100-101.

Concessions to Leather Industry to boost Export (XLI—12.8.88), 62-63.

Decline in Export of Iron Ore to Japan (XLI—19.8.88), 247-248.

Declining trend in Handicraft Export (XL—29.7.88), 238-40.

Discussion with EEC and Soviet Union regarding Export of Cotton Handloom etc. (XL—29.7.88), 233-34.

Export of Agarbatti (XLI—19.8.88), 297-298.

Export of Alfanso Mangoes (XL—29.7.88), 149-150.

Export of Automobiles (XL—5.8.88), 182.

Export of Bed Linen to Finland (XL—24.7.88), 107.

Export of bicycle to France (XLI—12.8.88), 190-91.

Export of Bidis (XL—29.7.88), 48-50.
Export of Cardamon (XLI—19.8.88), 108-109.

Export of Cashew Cashew Kernels (XLI—12.8.88), 305-07.

Export of Chemicals (XLI—23.8.88), 289.

Export of Cotton (XL—29.7.88), 89.

Export of Cotton Made ups Groups II to USA (XLI—19.8.88), 138.

Export of defence related products (XL—10.8.88), 212-13.

Export to China (XLI—5.8.88), 243-244.

Export of De-oiled Cakes to Europe (XLI—12.8.88), 204.

Export dues of African countries (XLI—12.8.88), 242.

Export of Electronic Goods (XL—27.7.88), 83.

Export of farm and agricultural products (XLI—12.8.88), 50-56.

Export of Farm Products (XL—29.7.88), 32-34.

Export of fruits and Vegetables to USSR (XLI—19.8.88), 128-129.

Export of Gems and Jewellery (XL—29.7.88), 201.

Export from Kandla and Madras Export Promotion Zones (XLI—12.8.88), 74-76.

Export of Maruti Vehicles (XL—9.8.88), 304-206.

Export of NTC cloth to USSR (XLI—12.8.88), 170.

- Export of Molasses (XLI—30.8.88), 140.
- Export Obligations on Business Houses (XLI—19.8.88), 100.
- Export of peacock feathers (XL—5.9.88), 58.
- Export of Pepper (XLI—19.8.88), 159.
- Export of Pranis (XLI—12.8.88), 150-52-
- Export processing zone at Visakhapatnam (XLI—29.8.88), 20-25.
- Export by Public Sector Under takings (XLI—16.8.88), 318.
- Export of SEX Sea Foods (XLI—19.8.88), 130-31.
- Export of shoes uppers by STC to GIR (XLI—12.8.88), 240-41.
- Export of T.V. Serials (XLI—22.8.88), 319.
- Export target fixed by Government and CAPXIL (XL—5.8.88), 247.
- Export of Textiles (XLI - 19.8.88), 114-117.
- Export of textiles (XLI—12.8.88), 170-71.
- Export of Textile machinery to Pakistan (XLI—19.8.88), 278-279.
- Export of Trucks (XLI—23.8.88), 129.
- Export of VCR/VCP (XLI—31.8.88), 37-38.
- Export of yarn, fabrics etc. to Malaysia (XL—5.8.88), 278.
- FIED suggestions for promoting exports (XLI—19.8.88), 66-67.
- Facilities for electronics export to USA (XLI—17.8.88), 62-63.
- Fall in Export of finished Leather (XL—5.8.88), 185.
- Filip to processed food a exports (XLI—12.8.88), 50.
- Fulfilment of Export obligations (XLI—19.8.88), 152-153.
- Fulfilment of Export Obligations (XL—5.8.88), 189.
- Garment Export Target (XL—29.7.88), 234-35.
- Import of exchange rates variation on imports and exports (XLI—19.8.88) 101.
- Impact of low quality of Pepper on export (XLI—19.8.88), 106-107.
- Impact of non-availability of raw material on engineering exports (XLI—19.8.88), 290-291.
- Import, Export and Balance of Trade (XL—29.7.88), 98-104.
- Imposition of penal traffic on Indian Exports by United States (XL—5.8.88), 163-164.
- Improvement in Export Performance (XL—29.7.88), 118-22.
- Income-Tax exemption on earnings from Export (XL—29.7.88), 121-22-
- Incentive for Exporters (XLI—12.8.88) 149-50.
- Increase in Export of Non-Traditional Items (XL—5.8.88), 204-206.
- Irradiation of Food and Spices for Export purposes (XL—5.8.88), 226-227.
- Issue of Rice Export Licences (XLI—12.8.88), 314-15.
- Limited Foreign Exchange Market scheme to boost export (XLI—12.8.88), 113-14.
- Need to allow export of garlic and issue licences for manufacture of garlic powder or capsules to ensure remunerative price to the farmers of Chittorgarh (Under Rule 377) (XLI—5.9.88), 398.
- Non-fulfilment of Export Obligations (XL—29.7.88), 145.
- Plan to double exports by Delhi Exporters Association (XLI—19.8.88), 53-54.
- Plan to export tea to France (XLI—12.8.88), 105-06.
- Precedence to export requirements over domestic needs (XLI—19.8.88)

196-197.

Problems of Exporters (XL—5.8.88), 180-181.

Production And export of typewriters (XLII—30.88) 167.

Production and export of watches (XLI—23.8.88), 168.

Projects financed by Textile Export Promotion Fund (XLI—186-187.

Proposal to diversify Export of Garments (XLI—19.8.88), 248-250.

Relief in duty to promote exports (XLI—12.8.88), 141-42.

Reservation of export cargo for Indian vessels (CLI—11.8.88), 64.

Scheme to promote export of South Indian Tea (XL—31.8.88), 281.

Steps to Boost Exports to Japan (PLI—12.8.88), 222.

Steps to eliminate Competition in Cardamom Export (XLI—19.8.88), 217.

Suggestion of Delhi Exporters Association to Simplex Procedures (XLI—12.8.88), 68.

Technology Exports (XLI—19.8.88), 182-184.

EXPORTERS

Cash compensation to Handloom exporters (XLI—19.8.88), 180-181.

Problems Faced by Processed Food Exporters in the country (XLI—29.7.88), 286.

Proposal for incentive to exporters in thrust areas (XLI—19.8.88), 289-290.

EXPORT APPLICATIONS

Clearance of Export Applications (XL—29.7.88), 104-105.

EXPORT DUTY

Export Duty on Spices (XLI—12.8.88), 93.

EXPORT HOUSE

Additional facilities to Export House (XLI—19.8.88), 158-159.

EXPORT ORIENTED UNITS

Export Oriented Units in Sikkim (XL—5.8.88), 275-276.

EXPORT IMPORT BANK

Loan from Export Import Bank Japan (XL—29.7.88), 47.

EXPORT PROMOTION

Export Promotion measures (XL—29.7.88), 210-11.

EX-SERVICEMEN

Charter of demands submitted by Pithoragarh ex-servicemen (XL—3.8.88), 54-56.

Financial Assistance to Ex-servicemen of Mahboob Nagar and Ranga Reddy Districts A.P. (XL—27.7.88), 174, 181-82.

Re-employment to Ex-servicemen (XL—3.8.88), 12-15.

Rehabilitation of Ex-servicemen in Kerala (XL—27.7.88), 115-16.

Rehabilitation of Ex-Servicemen in Punjab (XLI—17.8.88), 116-117.

Rehabilitation of widows of Ex-servicemen (XLI—17.8.88), 121-122.

Terms offered under Re-employment Scheme for Ex-servicemen (XL—10.8.88), 44-46.

EXTERNAL DEBT (XL—5.8.88), 79.

EXTREMISTS

Central Team to States to study extremist Problem (XL—27.7.88), 224-25.

EYE DONATION

Donation of Eyes after death (XLII—5.9.88), 184.

F

FACT

Modernisation of FACT units in Kerala (XLII—1.9.88), 335.

Suggestions made by FAO (XLII—1.9.88), 297-99.

FG(R) AGT

Registration of Organisations under FC(R) Act, 1976 during 1987 (XL—3.8.88), 151-52.

FCI

Allegations of Malpractices and Irregularities against FCI Officers (XL—1.8.88), 40-41.

BPE Guidelines for Fixation of Salary in FCI (XLII—5.9.88), 106.

CBI Inquiry into Bungling in FCI, Kotai (XLII—5.9.88), 93.

Closure of FCI Rice Mills (XLII—5.9.88), 138.

Construction of FCI godowns by private parties (XLI—8.8.88), 182.

Cost Structure of F.C.I. (XL—1.8.88), 39.

Curtailment of Expenditure Incurred by Food Corporation of India (XL—1.8.88), 269.

FCI Godowns in Uttar Pradesh (XL—1.8.88), 2-2-60.

Loss of foodgrains in FCI Godowns (XLII—5.9.88), 323.

Supply of Wheat by FCI to Roller Flour Mills in Maharashtra (XL—1.8.88), 133-34.

Wage Revision in F.C.I. (XLII—5.9.88), 51.

Supply of foodgrains from FCI to F.P.S. (XL—1.2.88), 135.

FCIL

Manufacture of Video Projection System by FCIL (XL—3.8.88), 84-85.

FERA

Cases filed for FERA violations (XL—5.8.88), 121-23.

FERA Violations (XL—29.7.88), 217-18.

FERA Violations by Tata Group of Industries (XL—5.8.88), 286-87.

FAMILY PLANNING

Need to step up indigenous production of Copper-T and other contracep-

tives (Under Rule 377) (XLII—30.8.88), 357-58.

FARMERS

Need to allow export of garlic and issue licences for manufacture of garlic powder or capsules to ensure remunerative price to the farmers of Chhittorgarh (Under Rule 377) (XLII—5.9.88), 398.

Need to ensure remunerative price to farmers for garlic and coriander (Under Rule 377) (XLII—2.9.88), 15-16.

Need to provide better irrigation facilities to the farmers of Chambal region of Morena district of MP (Under Rule 377) (XLII—2.9.88), 14-15.

Losses in Food Corp. of India (XLII—5.9.88), 158.

FACTORIES

Amendment to Factories (Amendment) Act, 1987 (XL—1.8.88), 99-100.

Closure of Factories at Dalmia Nagar, Bihar (XL—8.8.88), 128.

FAIR PRICE SHOPS

FPS in Delhi (XLI—22.8.88), 120.

FAIRS AND EXHIBITION

Proposal to Organise Handloom Fairs (XL—29.7.88), 35.

FAKE LAND TRANSACTION

Fake Land Transaction in Delhi (XLI—22.8.88), 168-72.

FAMILY COURTS

Family Courts (XL—5.8.88), 42-43.

FAMILY PLANNING

Distribution of Family Planning Devices (XLI—29.8.88), 56.

Failure of Family Planning Operations (XLI—8.8.88), 233.

Illiterate Women having more children than Educated (XL—8.8.88), 239.

Implementation of Family Planning Programme (XL—1.8.88), 271.

Implementation of Family Planning

Programme in States (XL-8.8.88), 41.

Loan by I.D.A. for Family Planning (XL-1.8.88), 235-36.

National Award for Achieving Family Planning Targets (XL-1.8.88), 131.

News item Captioned "Kickbacks in Condom Imports Deal" (XL-8.8.88), 177.

Non Achievement of Sterilisation Target (XL-8.8.88), 176.

Shifting of time for Nirrodh Advertisement Telecast (XL-8.8.88), 69.

Test of contraceptive injections (XLII-5.9.88), 224.

FAMILY WELFARE

Allocations for Family Welfare Schemes in Maharashtra (XL-1.8.88), 78-81.

Allocation to U.P. for Family Welfare Programme (XL-8.8.88), 116.

Reimbursement of expenditure on Family Welfare (XL-1.8.88), 76-77.

Study regarding marriage before legal age (XL-1.8.88), 184-86.

FAMILY WELFARE AND CHILD HEALTH

Steering Committee on Population, Family Welfare and Child Health (XL-21.7.88), 77.

FAMILY WELFARE PROGRAMMES

Centrally assisted health and family welfare programmes in A.P. (XLII-5.9.88), 250.

FAMILY WELFARE SCHEMES

Allocation to Rajasthan and Gujarat for Family Welfare Schemes (XLI-29.8.88), 161.

FARAKKA POWER PLANT

Farakka (Stage-II) Power Project (XLI-16.8.88), 66.

Farakka Super Thermal Power Project (XL-2.8.88).

Procurement of Power Generation

Equipment for Farakka Thermal Power Station (XLII-30.8.88), 34-35.

FARM

Subsidy for Farm Inputs (XL-28.7.88), 65

FARMERS

Assistance to Small and Marginal (XLII-1.9.88), 194-95.

Commercial plots to farmers in lieu of Acquired Land (XLI-29.8.88), 185.

Farmers' Share in National Income (XLII-31.8.88), 82.

Job facility to farmers in lieu of acquired land (XL-8.8.88), 98.

Landless Peasants (XLII-1.9.88), 174-76.

Loan by Cooperative and Commercial Banks to farmers for planting fruit garden at lower rates (XLII-1.9.88), 280-81.

Supply of Quality Fertilizers Pesticides to Farmers (XL-4.8.88), 25.

FARM CARD SCHEME

Farm Card Scheme (XLI-12.8.88), 142-43.

FARM PRODUCTS

Re-despatch of contaminated farm products to Third World Countries (XL-4.8.88), 67-68.

FARM SECTOR

Co-operation with China in Farm Sector (XL-4.8.88), 259.

FARMING

Dryland Farming (XLII-1.9.88), 188-89.

FAST FOODS

Check on Nutritional Values of Fast Foods (XLI-18.8.88), 145.

FAX FACILITY

Extension of FAX facility (XLI-23.8.88), 97.

FAX FACILITY (XLI-23.8.88), 159.

FOLLOWSHIP

Revision of Rates of Followship of Research Scholars (XL—4.8.88), 37.

FENCING

Fencing Across Indo-Pak Border (XL—27.7.88), 185-86.

FERTILITY CONTROL

Vaccine for Fertility Control in Women (XL—8.8.88), 181.

FERTILIZER

Ammonia and Urea Plants of Haldia Fertilizer Complex (XLI—11.8.88), 235-36, 247.

Annual consumption of Fertilizers (XLII—1.9.88), 183-84.

Buffer Stock of Fertilizers (XLI—18.8.88), 45.

Decentral of Fertilizer Distribution (XL—28.7.88), 104-5.

Fall in Chemical Fertilizer Production (XL—4.8.88), 113.

Fertilizer off take in Bihar (XL—4.8.88), 274.

Import of Fertilizers (XLII—1.9.88), 206-8.

Non-availability of Fertilizers at Fixed Price (XL—28.7.88), 248-49.

Notification of Licensing conditions for import of fertilizers from Japan (XLI—19.8.88), 31-32.

Permission to use foreign technology for fertilizer production (XLI—11.8.88), 34.

Pricing Policy of Fertilizers (XLII—1.9.88), 166-67.

Production of Fertilizers (XLI—18.8.88), 216.

Report on Haldia Fertilizer Project (XLI—18.8.88), 52-53.

Shortage of Fertilizers (XLI—11.8.88), 157.

Supply of Quality Fertilizers Pesticides to Farmers (XL—4.8.88), 28.

Use of Chemical Fertilizers (XLII—

1.9.88), 273-74.

FERTILIZER PLANTS

India's assistance for Fertilizer Plant in Tanzania (XLI—18.8.88), 162.

Letter of intents for gas based fertilizer projects (XL—4.8.88), 84-86.

Need to expedite the execution of work on the gas based fertilizer plant at Shahjahanpur (Under Rule 377) (XL—3.8.88), 223-24.

New Nitrogen Fertilizer Plants in 8th Plan (XLI—13.8.88), 14-18.

Production capacity of Fertilizer Plants (XLI—18.8.88), 93-106.

Setting up of gas-based Fertilizer Units in Gulf countries (XLII—1.9.88), 220.

States without fertilizer plants (XLII—1.9.88), 135-36.

Demand for investigating into delay in returning by National Museum Authority sculptures hired from Museum in Orissa for exhibition on Festival of India in USSR (Under Rule 377) (XLI—16.8.88), 381.

FESTIVAL OF INDIA

Amount spent on closing ceremony of Festival of India in USSR (XLII—1.9.88), 276-77.

Expenditure incurred by ICCR on festivals of India (XLII—31.3.88), 214-15.

Expenditure on Festival of India held Abroad (XLII—1.9.88), 110-11.

Return of Sculptures taken for Festival of India (XLII—1.9.88), 201-202.

15 POINT PROGRAMME

Implementation of 15 Point Programme for minorities in U.P. (XLII—31.8.88), 199.

FIGHTER PLANES

F-78 Fighter Planes handed over by China to Pakistan (XLII—31.8.88), 81-82.

FIJI

Charge on India for involvement group in Fiji (XL—3.8.88), 188-89.

Conversion of Indians into Christianity in Fiji (XL—10.8.88), 59.

FILARIASIS

Persons suffering from Filariasis in country (XLI—22.8.88), 193-94.

FILES

Burglary of Files in Army Headquarters (XLI—17.8.88), 182-83.

FILMS

Import of Films by NFDC (XLI—23.8.88), 204.

Import of films from USA (XLI—23.8.88), 308-10.

Nationalisation of films distribution (XLII—30.8.88), 69.

Telecast of Malayalam Films (XLII—30.8.88), 99.

Telecast of Nepali Film 'Samjhana' (XLII—30.8.88), 122.

FILM CENTRE

Setting up of Film Centre in West Bengal (XL—2.8.88), 63-64.

FILMS DIVISION

Funds provided by States to Films Division (XL—9.8.88), 136-37.

FILM INDUSTRY

Workshop on Problems of Film Industry (XL—2.8.88), 398-99.

FILM ROLLS

Shortage of Black and White Film Rolls in Kerala (XL—9.8.88), 178-179.

FILM VIEWERS

Scientific Study of film viewers' reaction to film censorship (XLII—1.9.88), 38.

FINANCE

Rise in External Finance (XLI—19.8.88), 222-23.

FINANCIAL ASSISTANCE

Financial assistance to encourage Inter-Caste Marriages (XLII—31.8.88), 44-45.

Need to provide financial assistance to arecanut growers of Kerala, Karnataka and Assam (Under Rule 377) (XL—8.8.88), 281.

FINANCIAL INSTITUTIONS

Resource constraints in Financial Institutions (XL—29.7.88), 209-10.

FINE ARTS TRAINING

Training programme in fine arts for Talented Rural Youth in Rajasthan (XLI—11.8.88), 125-26.

FINLAND

Export of Bed Liners to Finland (XL—29.7.88), 107.

Trade agreement with Finland (XLI—12.8.88), 216-17.

FIRE

Fire at Nehru Place, New Delhi (XL—27.7.88), 185.

Fire at Tank wagon Loading Gantry of Mathura Refinery (St.) (XLII—30.8.88), 491-92.

Loss caused by forest fires (XLI—11.8.88), 165-67.

FIRE FIGHTING

News item captioned "Bizzare display of fire fighting (XLI—22.8.88), 139-140.

FIRE FIGHTING EQUIPMENT

Lack of fire fighting equipments in Small Scale Industrial Houses in Delhi (XLII—31.8.88), 57.

FIRE INCIDENT

Fire in Hazira Gas Processing Complex (XLI—23.8.88), 276.

FIRE SAFETY

Fire Safety Measures in Multi-Storey Bldgs. (XL—27.7.88), 204.

FIRE SAFETY

Funds for providing fire safety measures (XL—3.8.88), 137-38.

FIRE SAFETY MEASURES

Fire Safety Measures in High Rise Buildings (XL—10.8.88), 77-90.

FISH

Marine Fish Catch (XLII—19.88), 191-92.

Steps to check falling fish output (XL—3.8.88), 163-64.

FISHERIES

Amount released to States for development of Fish production (XLI—11.8.88), 42-43.

Deep sea fishing (XLI—11.8.88), 192-93.

Demand for planned development of fisheries in Harou region of Rajasthan (Under Rule 377) (XLI—10.8.88), 248-49.

Disappearance of certain varieties of Fish (XLI—18.8.88), 163.

Fish Harvest in Alleppey and Ernakulum Districts (XL—11.8.88), 311-12.

Fisheries Harbour at Munambam in Kerala (XLI—18.8.88) 159-61.

Introduction of 4 stroke diesel fuelled out-Board Motor in Fisheries Sector in Kerala (XLII—19.88), 43-44.

Special advances for deep sea fishing vessels from SCICI—XLI—11.8.88), 97-98.

Steps for Prawn Cultivation in Orissa (XLI—11.8.88), 164-65.

Studies in Marine Resources for Deep Sea Fishing (XLI—11.8.88), 294-55.

Target for Fish production (XLI—11.8.88), 251-54.

FISHES

Extinction of certain Species of Fishes from Kerala Coast (XLII—19.88), 269.

FISHING

Alleged scuttling of Fishing Trawlers (XLI—19.8.88), 217-218.

Collection of administrative charges by SCICI from Fishing Industry (XLI—19.8.88).

Committee consisting of nominated Public Representatives (XLI—18.8.88), 213-216.

Deep sea fishing Industry in A.P. (XLII—19.88), 346-48.

Fishing by Jt. Venture Companies beyond Territorial Waters (XLII—19.88), 204-205.

Illegal Fishing (XLII—19.88), 348.

Loans outstanding against Fishing Companies (XLI—19.8.88), 263-75.

Promotion of Deep Sea Fishing (XLII—19.88), 221-22.

Setting up of Fishing Harbour at Agardanda and Rawas (XLI—18.8.88), 258-59.

FISHING BOATS

Defective fishing Boats (XLI—19.88), 344-45.

Exportation of Orissa coast by Multi Purpose Fishing Boats (XLII—19.88), 345-46.

FISHING HARBOUR

Fishing Harbour at Bhavanpadu (AP) (XLI—19.88).

FISHING INDUSTRIES

Co-operation to Fishing Industries for acquiring indigenous Fishing Vessels (XL—4.8.88), 148-149.

FISHING PROJECT

Mirkatwada Fishing Harbour Project, Mandrabhira (XL—4.8.88), 196-199.

FISHING TRAWLERS

Illegal activities of Multi Purpose Fishing Trawlers (XLII—19.88), 333-34.

Loan for fishing Trawlers (XLII—19.88), 343-44.

Seizure of fishing trawlers by Vishakhapatnam and Paradip Port Trusts (XLII—19.88), 281-82.

FISHERMEN

Amount spent under National Welfare Funds for Fishermen (XLII—1.9.88), 185-86.

Excise Duty Exemption to Fishermen (XLI—12.8.88), 311-12.

FISH RESOURCES

Exploitation of Tuna Fish Resources (XL—4.8.88), 207-208.

FISH Seed Farm

Tillari fish seed farm in Maharashtra (XLII—1.9.88), 120-121.

FISH STORAGE

Cold storage for fish at sea ports (XLII—1.9.88), 147.

FIVE YEAR PLAN (7th)

Expansion of A.I.R. and T.V. in 7th Plan Period (XLII—30.8.88), 38-39.

Target of Steel Production in Seventh Plan (XL—4.8.88), 74.

FLAG

Manufacturing and Selling of Erroneous National Flag (XL—10.8.88), 221-22.

FLIGHTS

Compensation for Cancelled Flights to Baroda (XLI—22.8.88), 211-212.

Cancellation of Delhi Khajuraho-Varamasi-Kathmandu flight (XLI—22.8.88), 222.

Delay in Lucknow Delhi flight (XLI—22.8.88), 190-191.

FLOODS

Semand for steps for a permanent solution of flood problems in North Bihar (Under Rule 377) (XL—28.7.88), 282.

Fresh Floods (XL—4.8.88), 77-80.

Flood in Brahmaputra river (XL—5.8.88), 141-143.

Floods in various parts of the Country (Disc) (XL—3.8.88), 248-334.

Floods in various parts of the country (Disc) (XL—8.8.88), 285-99.

Flood Restoration Work in Malda, West Bengal (XL—29.7.88), 31-32.

Flood situation in Assam and West Bengal (St) (XLI—29.8.88), 384-86.

Flood Situation in Khiri-Lakhimpur Distt. of U.P. (XLI—12.8.88), 126-27.

Floods in Bihar (XLI—11.8.88), 76.

Floods in Brahmaputra River (XL—4.8.88), 205.

Loss due to floods (XLI—22.8.88), 61-62.

FLOOD FORECASTING NETWORK

Flood Forecasting Network at Lower Ganga Division (XL—5.8.88), 169.

FLOOD RELIEF

Financial assistance to West Bengal for flood relief (XL—28.7.88), 53-54.

Need to provide assistance to the people of Bihar U.P. and Nepal affected by earthquake and floods (Under Rule 377) (XLII—31.8.88), 307-308.

Need to take necessary measures for rehabilitation of the people affected by floods and earthquake in North Bihar (Under Rule 377) (XLII—5.9.88), 399-400.

FLOOD WARNING SYSTEM

Talks between India and Nepal on early Flood warning System (XL—29.7.88), 213-15.

FLOWERS

Growing of flowers in hill areas of U.P. (XLII—1.9.88), 235.

FLUORIDE

Ban on Marketing and Advertising of Fluoride Toothpaste (XLI—22.8.88) 238-239.

FLUORISIS

Action Plan to Combat Fluorosis (XL—1.8.88), 62-63.

FLUOROSIS

Fluorosis in Maharashtra (XL—8.8.88), 208.

FLYOVERS

Flyover at Shamli (XLI—29.8.88), 30.

FLYING SQUADS

Flying Squads to help women in distress (XL—3.8.88), 155-156.

FODDER BANKS

Opening of fodder banks in Bihar (XLII—1.9.88), 21-22.

FOOD

Food rendered unfit for human consumption (XLII—5.9.88), 322.

FOOD ADULTERATED

Reported supply of adulterated Rapeseed oil through Fair Price Shops in Calcutta causing paralysis to a large number of people (CA) (XL—5.8.88), 317-38.

FNUTS AND VEGETABLES

Demand for feed processing plants for oranges at Bhawani Mandi and for other perishable crops at Chabra and Kota in Rajasthan (Under Rule 377) (XLI—29.8.88), 280-81.

FOOD AND VEGETABLE PROCESSING UNITS

Setting up of Food Vegetable Processing Units to Check Loss in Transit (XL—4.8.88), 24-28.

FOOD ARTICLE

Subsidised food article to Orissa for Tribal sub-plan areas (XL—8.8.88), 111.

FOOD CROPS

Production of Food Crops during 1987-88 (XL—28.7.88), 147-150.

FOODGRAMIS

Demand for restoring the quota of rice, wheat, palm oil etc. to Karnataka—Under Rule 377 (XL—28.7.88), 280-81.

FOOD IRRADIATION

Programme for food irradiation (XL—27.7.88), 106-07.

FOOD PROCESSING

Export commitments of companies in

Food Processing (XL—5.8.88), 189-190.

Food Irradiation (XLII—31.8.88), 34-35.

Food Processing Industries (XL—28.7.88), 221-222.

Foreign Collaborations in Food Processing Sector (XL—5.8.88), 163.

Items of food processing in need of Technology Upgradation (XL—11.8.88), 322.

Potato chips, fruit juice, juice concentrate and soft drink units (XLI—11.8.88), 165-66.

Setting up of new food processing units (XLI—11.8.88), 60-61.

Setting up of soyabean processing plant (XLI—11.8.88), 181.

FOOD PROGRESSING INDUSTRIES

Action Programme with targets of Food Processing Industries (XL—4.8.88), 81-82.

Entry of Big Business Houses in Food Processing Industries (XLII—1.9.88) 35-36.

Implementation of Special Food Production (XL—28.7.88), 219-220.

Interest on loans for projects in Food Processing Industry (XLII—1.9.88), 145-47.

Recommendations of expert panel on Food Processing Industries (XLI—11.8.88), 44.

Scheme to encourage setting up of Food Industries under Cottage industries (XL—28.7.88), 34-35.

Value of output of major items of Food Processing Industry (XL—4.8.88), 285.

FOOD PROCESSING SECTOR

Proposal to allow free flow of investment in Food Processing Sector (XLII—1.9.88), 329.

FOOD PROGRAMME

School Food Programme in Maharashtra (XL—28.7.88), 110.

FOOD QUOTA

Food quota for Maharashtra (XL—8.8.88), 88.

FOOD SAMPLES

Mobile Laboratories to Test Food Samples (XLI—22.8.88), 232-233.

FOOD GRAINS

Action Plan submitted by Kerala for Development of Paddy Cultivation (XL—11.8.88), 319-20.

Allotment of Imported Maize to Sikkim (XLI—11.8.88), 29-30.

Buffer Stock of Foodgrains (XL—1.8.88), 92.

Contamination in foodgrains due to use of Aluminium Phosphide fumigants (XL—4.8.88), 183-184.

Damage of foodgrains (XLI—23.8.88), 195.

Damage to foodgrains (XLI—11.8.88), 109-10.

Damage to Foodgrains in West Bengal (XL—8.8.88), 77.

Demand *via-a-via* supply of Foodgrains to Kerala (XL—1.8.88), 128.

Destruction of Foodgrains Production (XL—8.8.88), 37.

Foodgrains Production (XLI—11.8.88) 153-55.

Hike in Food Subsidy (XL—1.8.88), 267-270.

Implementation of Special Foodgrains Production Programme in West Bengal (XL—4.8.88), 151.

Import of Foodgrains (XL—1.8.88), 111-112.

Import of pulses (XLI—18.8.88), 266-72.

Increase in Availability of Foodgrains per capita (XLI—11.8.88), 101-03.

Licences to foodgrains dealers (XLI—5.9.88), 157.

Loss of foodgrains during transit (XL—1.8.88), 237-238.

Loss of foodgrains in FCI Godowns

(XLH—5.9.88), 323.

Per hectare production of wheat and rice (XLI—11.8.88), 114-16.

Procurement of foodgrains (XLI—5.9.88), 328.

Production of Kharif Crops in Maharashtra (XLI—11.8.88), 224-25.

Production of Paddy in Kerala (XLI—11.8.88), 250-52.

Production of Rice (XL—4.8.88), 104-105.

Production of rice (XLI—11.8.88), 163-64.

Reduction in Foodgrains Quota to States (XL—1.8.88), 211-214.

Requirement of Foodgrains (XL—8.8.88), 267.

Rice production per hectare (XLI—11.8.88), 155-56.

Setting up of Special Monitoring Squads for implementation of schemes under SFPP (XLI—18.8.88), 135.

Special Funds for Kharif Operations (XLI—11.8.88), 282.

Supply of Foodgrain and Edible Oil to Kerala (XL—1.8.88), 266.

Supply of foodgrains to Desert Areas of Rajasthan at subsidised rates (XLI—29.8.88), 40.

Support Price Policy for Foodgrains (XLI—11.8.88), 296.

Transportation of foodgrains (XLI—22.8.88), 146-147.

Transportation of Imported Foodgrains (XLI—29.8.88), 53.

FOOD STOCK

Food Stock for Bihar (XLI—5.9.88), 183.

FOREIGN AGREEMENT

Indo-Soviet agreement to set up Joint Industries in Agriculture (XL—4.8.88), 240-241.

Protocols signed by India during 1988 (XL—10.8.88), 155-58.

FOREIGN AID

- British Assistance for Indian Projects (XL—5.8.88), 271-272.
- Japanese aid for Ghatghar Pumped Storage Scheme of Maharashtra (XL—9.8.88), 396-97.
- FOREIGN AIRLINES**
- Unfair Trade Practices by Foreign Airlines (XL—8.8.88), 190.
- FOREIGN ASSIGNMENTS**
- Deputation of Indian Experts on Foreign Assignments (XL—27.7.88), 72-74.
- FOREIGN ASSISTANCE**
- Development of Visakhapatnam and Kakinada Ports with Foreign Assistance and Technology (XLI—11.8.88), 26-27.
- External assistance to Maharashtra (XL—5.8.88), 190.
- Financial assistance from West Germany (XI—5.8.88), 248-249.
- Flow of Concessional Aid to Developing Countries (XL—5.8.88), 243-250.
- GDR assistance for development of water Transport System (XLI—11.8.88), 256-57.
- Utilisation of foreign assistance (XLII—30.8.88), 90.
- FOREIGN BANKS**
- Investment by Foreign Banks in priority sector (XL—5.8.88), 262.
- Profitability of Foreign Banks (XL—5.8.88), 171-172.
- FOREIGN BUYERS**
- Complete Cell for Foreign Buyers (XL—5.8.88), 192.
- FOREIGN CARS**
- Import of Foreign Cars (XLI—12.8.88), 307.
- FOREIGN COLLABORATION**
- Collaboration for Manufacture of Fire-resistant Doors (XLI—16.8.88), 83.
- Collaboration with Japan in high tech. areas (XLI—23.8.88), 59-60.
- Collaboration with Japanese automobile industry (XLII—30.8.88), 241.
- Collaboration with USA based firm (XLII—30.8.88), 159.
- Foreign Collaborations (XL—9.8.88), 319.
- Foreign collaboration for DGTD listed Items (XL—9.8.88), 313-318.
- Foreign Collaborations in Food Processing Sector (XL—5.8.88), 163.
- Foreign collaboration in High Technology (XL—10.8.88), 124-126.
- Foreign collaboration in industry (XL—9.8.88), 321-322.
- Foreign collaboration of Non-priority Items (XL—2.8.88), 115-116.
- French collaboration for Coal Mining Projects (XLI—23.8.88), 173.
- Guideline on Foreign Collaboration (XLI—23.8.88), 237.
- Joint Ventures with China (XLII—30.8.88), 73.
- Special Fast Channel for clearing Industrial collaboration with Japan (XLI—23.8.88), 280.
- FOREIGN CONTRIBUTION**
- Foreign contribution received by organisations in Delhi (XL—10.8.88), 153-55.
- Receiving of foreign contribution by Organisations (XLI—17.8.88), 123-128.
- FOREIGN COUNTRIES**
- ITDC Hotels in Foreign countries (XLI—22.8.88), 27-29.
- FOREIGN CURRENCY**
- Soviet offer of Foreign Currency Funds for Industrial Projects (XL—29.7.88), 179.
- FOREIGN DEBT**
- Percentage of Commercial Borrowings in Foreign Debt (XL—5.8.88), 215-216.
- FOREIGN DONATIONS**

Restrictions on Foreign Donations
(XLI—31.8.88), 78.

FOREIGN EXCHANGE

Collection of Foreign Exchange by
Tourists going abroad (XL—29.7.88)
156-57.

Decline in Foreign Exchange Reserves
(XLI—29.7.88), 30-31.

Decline in Foreign Exchange Reserves
(XLI—12.8.88), 35.36.

Foreign Exchange Cover System (XLI
—19.8.88), 153.

Foreign Exchange Reserves (XLI—
12.8.88), 151-52.

FOREIGN FILMS

Import of Foreign Films (XLI—
23.8.88), 156.

FOREIGN INVESTMENT

Foreign Investment (XL—5.8.88), 212-
213.

Foreign Investment (XL—9.8.88), 400-
404.

Increase of Foreign Investment by
Suzuki in Maruti Udyog Ltd.
(XL—9.8.88), 181.

FOREIGN INVESTMENT COMPANIES

Repatriation of dividends on Foreign
Investment of Companies (XL—
29.7.88), 136.

FOREIGN INVESTMENT POLICY

(XL—29.7.88), 309.

FOREIGN SCHOLARS

ICCR's grant-in-aid to Foreign scho-
lars (XLI—31.8.88), 193-198.

FOREIGN SECRETARY

Outcome of foreign secretary's visit
to South American countries
(XLI—17.8.88), 170.

FOREIGN SERVICE

Institute for Training in Foreign
Service (XLI—31.8.88), 268-269.

FOREIGN TECHNOLOGY

Foreign technology for consumer
Products (XL—9.8.88), 319-320.

FOREIGN TOURS

Foreign tours by officers of ICCR
(XLI—31.8.88), 66-74.

Foreign Tours by Union Ministers
(XL—5.8.88), 301.

FOREIGN TOURISTS

Flow of Foreign Tourists to South
(XLI—22.8.88), 223-224.

Foreign Tourists visiting Khajuraho
(XLI—22.8.88), 220-221.

Reducing the visa fee for foreign
tourists (XLI—17.8.88), 144-45.

FOREIGN TRADE

Fall in trade with West Asian coun-
tries (XL—5.8.88), 98-100.

Foreign Trade handled at Calcutta
Port (XLI—11.8.88), 1-8.

Settlement of trade dispute with
United States (XL—5.8.88), 59-60.

Trade with Poland (XL—5.8.88), 76.

Trade with USSR (XL—5.8.88), 261.

FOREIGN TRADE AGREEMENT

Trade Protocol with China (XL—
29.7.88), 232-33.

FOREIGN VEGETATION

Depletion in Soil Fertility due to
plantation of Foreign Vegetation
(XL—4.8.88), 29-30.

FOREIGNERS

Foreigners in Indian Jails (XLII—
31.8.88), 142-145.

Legislation to ban sex by Indian with
Foreigners (XL—1.8.88), 95-98.

FOREST

Conservation of Himgiri Forest
(XLI—18.8.88), 140.

Creation of post of Principal Chief
Conservator of Forests (XLI—
1.9.88), 136-37.

Decrease in forest cover in Kerala
(XL—4.8.88), 63-64.

Denudation of Forests (XL—11.8.88),
317.

Denudation of Kolban Forest, Bihar
(XL—27.8.88), 232-233.

Denudation of Shimlhal Forest (XL—4.9.88), 285.

Destruction of Sambhal Pargans Forests (XL—5.8.88), 185.

Encroachment on Forest Land on Hill Stations (XLI—11.8.88), 251.

Environmental Clearance of Development Projects (XLI—18.8.88), 186.

Forest Cover (XL—28.6.88), 145-148.

Forest clearance Projects of Madhya Pradesh (XL—4.8.88), 97.

Forest Land allotted to Punjab State Industrial Development Corporation (XL—28.7.88), 175-176.

Illegal felling of trees (XL—4.8.88), 268-270.

Involvement of Public in Conservation of Forests (XLI—18.8.88), 216-217.

Plan-wise allocation made for Development of Forests (XLI—11.8.88), 235-237, 46.

Study on Eco-System in N.E. States (XLI—18.8.88), 122-123.

Violation of Forest (Conservation) Act, 1980 (XL—28.7.88), 122-124.

FOREST CLEARANCE

Forests Clearance Scheme (XLII—1.9.88), 165.

FOREST LAND

Allotment of forest Land to SC/STs in M.P. (XL—217.88), 107.

Allotment of forest land in Kerala (XL—28.7.88), 107-108.

FOREST POLICY

Integrated Forest Policy (XLII—1.9.88), 189.

FOREST PRODUCE

Abolition of royalty on minor forest produce (XL—4.8.88), 139.

FORESTRY

Social Forestry Programme (XL—4.8.88), 210-214.

Wasteland Development for Profitable Forestry (XL—28.7.88), 36.

FOURTH PAY COMMISSION

Implementation of Fourth Pay Commission's recommendations about upgradation of posts of PS to Secretaries (XLII—31.8.88), 53-54.

FREEDOM FIGHTERS

Detection of Bogus Freedom Fighters (XLI—17.8.88), 171-172.

Freedom Fighters cases from Binsapur (XLI—17.8.88), 174-175.

Freedom Fighters Pension Application from Kerala (XL—27.7.88), 227-28.

Freedom Fighters Pension Cases (XL—3.8.88), 32-33.

Freedom Fighters Pension Cases (XL—10.8.88), 224-25.

Freedom Fighter Pension cases from Hoshiarpur (XL—3.8.88), 86-87.

Freedom Fighters Pension cases from West Bengal (XL—10.8.88), 41-42.

Freedom Fighters Pension to participants of Goa Liberation Struggle (XL—27.7.88), 131-32.

Freedom Fighters Pension to widows of EX-INA personnel (XLII—31.8.88), 243-244.

Increase in Freedom Fighters Pension (XL—27.7.88), 227.

Medical help to Freedom Fighters (XL—10.8.88), 163-64.

Newspaper "Bismil Anr Azad Atankvadi Thai" (XLII—1.9.88), 174-25.

Railway passes to the widows of Freedom Fighters (XLI—17.8.88), 140.

Freight Computerisation Plan (XL—1.8.88), 8-90.

Representation from Bihar against freight equalisation policy (XLI—17.8.88), 176-177.

FRENCH FIRM

Collaboration with French Firm for Rocket know How (XLII—31.8.88), 249-250.

FRIGATES

British Frigates to Pakistan (XL—10.8.88), 205.

FROGS

Commercial exploitation of Frogs (XLII—1.9.88), 236.

Frog Killings Affecting Crops (XL—4.9.88), 294-95.

FRUITS AND VEGETABLES

Exploitation of producers of vegetables and fruits (XLII—1.9.88), 141.

National Fruits (XLH—1.9.88), 192-93.

Production of citrus fruits in hill areas of Uttar Pradesh (XLI—11.8.88), 34-35.

Production of Fruits (XLI—18.8.88), 243-44.

Research Centres for Citrus Fruits in UP (XLI—18.8.88), 133-34.

Snails in the fruit and vegetable gardens in Orissa (XLI—18.8.88), 180-81.

FRUITS RESEARCH CENTRES

Setting up of Regional Fruits Research Centres (XLII—1.9.88), 279-90.

FUEL

Atomic Power Reactors with U 233 as fuel (XLII—31.8.88), 209-210.

Change in Fuel Technology (XLI—18.8.88), 63-64.

Commercial Emergency Fuels (XLI—23.8.88), 172.

FUEL POLICY

Karnataka Proposal for a Separate Fuel Policy for State Road Transport Undertakings (XL—28.7.88), 74.

FUNDS

Funds for National Leprosy Eradication programme (XLI—22.8.88), 86-90.

Misuse of Funds in Tribal Areas (XLI—17.8.88), 114.

Utilisation of funds for post Matric Scholarship (XLII—31.8.88), 50-54.

FURNACE OIL

Supply of Furnace Oil to Kerala

(XLII—30.8.88), 319.

G**GADGIL FORMULA**

Modified Gadgil Formula for Central Assistance (XLI—17.8.88), 33-34.

GAEKWAD SH. FATEH SINGH RAO PRATAP SINGH RAO OBTAINING REFERANCE

Death of former member Sh. (XLII—2.9.88), 2.

GAMES AND SPORTS

Construction of Indoor Games Training Centre in Himachal Pradesh (XL—4.8.88), 138-139.

Construction of Sports Complex in H.P. (XLI—18.8.88), 1-5.

Introduction of River Rafting and water Sports Facilities (XLI—23.8.88), 232.

Manufacture of Sports Goods (XLI—16.8.88), 255.

Physical Education Supervisors in Delhi Admn. Schools (XLI—18.8.88), 134.

GANDHIJI

Mahatma Gandhi's Letters and Papers (XLII—1.9.88), 219.

Rare collection of Gandhiji's papers and letters (XLI—17.8.88), 91-92.

GANG

News Item "Policeman Victim of Land Grab Gang" (XLII—31.8.88), 115-116.

GANGA ACTION PLAN

Ganga Action Plan (XL—4.8.88), 129-130.

Ganga Action Plan (XLI—11.8.88), 139-41.

Ganga Action Plan (XL—4.8.88), 116.

Scheme Under Ganga Action Plan (XL—28.7.88), 126.

GANGA CANAL

Need to direct the Haryana Government to construct the portion of Ganga Canal Link passing through

- that State (Under Rule 377) (XLII—2.9.88), 12.
- GANGA FLOOD CONTROL BOARD**
- Eleventh meeting of Ganga Flood Control Board (XL—29.7.88), 145-48.
- GANGES**
- Cleaning of Ganges (XLI—18.8.88), 120-121.
- GANGULI COMMITTEE**
- Recommendations of Ganguli Committee (XL—9.8.88), 114-115.
- GARLIC**
- Garlic prices (XLI—11.8.88), 93-95.
- Need to ensure remunerative price to farmers for garlic and coriander (Under Rule 377), 15-16.
- GARMENT**
- CCS for Garment Exports to Non-quota Countries (XL—5.8.88), 226-227.
- Ready Made Garments (XLI—12.8.88) 197.
- Garment Export Target (XL—29.7.88), 234-35.
- Incentives to Garment Exporters (XL—29.7.88), 199.
- GARUDA**
- Excavation of Flying Garuda (XL—28.7.88), 121.
- GAS**
- Compressed and associated gas for domestic use (XLII—0.8.88), 162.
- Demand for Gas from Gujarat State Electricity Board (XLII—30.8.88), 88-90.
- Demand of Gas (XLI—23.8.88), 164.
- Development of Western Offshore Oil and Gas Field (XL—2.8.88), 93-08.
- Flaring up of Gas (XL—2.8.88), 37-38.
- Flaring up of Gas (XL—2.8.88), 353-54.
- Gas find in Coastal Region of Orissa (XLI—16.8.88), 43-44.
- Gas Processing Complex at Hazira (XLI—16.8.88), 112.
- Joint Ventures for Exploration of Oil and Gas (XLII—30.8.88), 345.
- Location of Oil and Gas in Assam (XLI—16.8.88), 343.
- Supply of Gas for Power Generation in Maharashtra (XLI—16.8.88), 88.
- Supply of Gas to Maharashtra for Energy Production (XLI—16.8.88), 171.
- Transportation of surplus gas from Assam and Tripura Gas Fields to West Bengal (XL—2.8.88), 254.
- Utilisation of Gas in Maharashtra (XLII—30.8.88), 123.
- Utilisation of gas found in North Eastern Region (XLI—23.8.88), 195.
- Utilisation of Natural Gas for power Generation (XL—2.8.88), 379-81.
- GAS AFFECTED PEOPLE**
- Payment of Compensation to Gas Affected People (XL—2.8.88), 374.
- GAS GRID**
- Setting up of National Gas Grid (XL—2.8.88), 421-22.
- GAS BASED FERTILIZER PLANTS**
- Need to expedite the execution of work on the gas based fertilizer plant at Shahjahanpur (Under Rule 377) (XL—3.8.88), 223-24.
- GAS LEAKAGE**
- Gas leakage from Union Carbide Factory, Bhopal (XLI—23.8.88), 121-23.
- GAS PIPELINES**
- Building of Gas pipelines (XLII—1.9.88), 169.
- Compensation to villagers affected during laying of HBJ pipeline in Uttar Pradesh (XLII—30.8.88), 45.
- Construction of Gas Trunk Pipeline (XLII—33.8.88), 329.
- GASTRO ENTERITIES**
- Demand for sending a team of doc-

tors along with medicines and vaccines to the cholera and gastro enteritis affected district in UP (Under Rule 377) (XLI—10.8.88), 251.

Report on causes of outbreak of Cholera/Gastro-enteritis (XLI—22.8.88), 197.

GEM

Exploitation of Gem Stones in Orissa (XLI—18.8.88), 144.

GEMS AND JEWELLERY

Export of Gems and Jewellery (XL—29.7.88), 28.

GENERAL INSURANCE CORPORATION

Amt. pending with GIC as dues of farmers under Crop Insurance Scheme (XLII—1.9.88), 154-55.

Opening of regional offices of General Insurance Corporation in Almora district of Uttar Pradesh (XL—5.8.88), 253-254.

Payment of Claims by General Insurance Corporation (XLI—12.8.88), 200-02.

Vocational course in General Insurance by Central Board of Secondary Education (XLII—1.9.88), 331-33.

GENEVA ACCORD

Implementation of Geneva Accord on Afghanistan (XL—27.7.88), 208.

GERM WARFARE

Research on Germ Warfare (XLII—31.8.88), 267-268.

GHARIALS

Extinction of Gharials (XLI—11.8.88), 199-202.

GHAZIABAD

Ghaziabad Telephone Exchange (XLI—23.8.88), 108-109.

GIFT SCHEMES

Gift Schemes in Consumers Products (XLII—30.8.88), 109.

GLACIERS

Efforts to melt Himalayan Glacier (XL—5.8.88).

GLOBAL TENDERS

Issue of Global Tenders for purchasing and importing projects equipment by National Thermal Power Corp. (XLI—23.8.88), 76.

GOA

Bridges in Goa (XLII—5.9.88), 66.
Central Investment Subsidy Scheme in Goa (XLII—30.8.88), 196.

Crisis in Goa's Mining Industry (XLI 11.8.88), 16-19.

Delinquent homes in Goa (XLII—31.8.88), 130.

Expansion of AIR Panaji (XLI—23.8.88), 235.

Financial assistance for Bird Sanctuary in Goa (XLII—1.9.88), 186.

FM Radio Stations for Goa (XLI—16.8.88), 223.

Growth centres in Goa (XLII—30.8.88), 79.

Need to establish a separate High Court for Goa (Under Rule 377) (XL—9.8.88), 145.

Need to provide concessional loans to the Barge Owners in Goa and declare barge industry as port oriented industry (Under Rule 377) (XL—1.8.88), 301-02.

Replacement and expansion of Telephone Exchanges in Goa (XLI—23.8.88), 230.

Sports Complex at Fatorda Goa (XLII—1.9.88), 186-87.

Separate High Court in Goa (XLI—12.8.88), 67.

Setting up of T.V. Studio in Goa (XLI—16.8.88), 83.

Technical Education in Goa (XLI—11.8.88), 159-60.

Telephone Advisory Committee for Goa (XLI—23.8.88), 73.

Upgradation of Goa Telecommunications

tion Division (XLII—30.8.88), 197.
Updating of Land Records in Goa
(XLI—1.9.88), 188.

GODAVARY FERTILIZER FACTORY

Commissioning of Godavary Fertilizer
Factory at Kainanda, AP (XLII—
1.9.88), 174.

GODOWNS

Report on Construction of Godowns
(XLII—5.9.88), 96.

GOITRE

Achievement of Target by National
Goitre Control Programme (XL—
1.8.88), 63.

Goitre Patients (XLI—22.8.88), 126-
131.

GOLD

Decline in Gold production (XLI—
18.8.88), 75-76.

Exploitation of gold and diamond
deposits in Orissa (XLI—28.8.88),
57-58.

Gold haul in Chandigarh (XLI—
19.8.88), 93.

Gold Melting Plant at Parel (XLI—
12.8.88), 210-11.

Gold supply from Kolar Gold Mines
(XL—5.8.88), 269-271.

Gold Import for Export-Oriented
Units (XL—5.8.88), 181-182.

Kolar Goldfields (XLI—18.8.88), 49-
50.

Price of gold and silver (XLI—
19.8.88), 37-38.

Sale of Gold by Bharat Gold Mines
Ltd. (XLI—18.8.88), 10-14.

Seizure of Gold in Delhi and Punjab
(XL—29.7.88), 229-30.

Seizure of Gold by Directorats of
Revenue Intelligence (XL—5.8.88),
240.

Smuggling of Gold (XL—29.7.88), 90-
91.

GOLD CONTROL ACT

Working of Gold Control Act (XI—
5.8.88), 49-50.

GOLD MINES

Bharat Gold Mines (XL—4.8.88), 109.

GOLD RESERVE

Depletion of Gold Reserves (XL—
28.7.88), 31-33.

GOLDEN TEMPLE

Beautification Plan of Golden Temple
(XL—27.7.88), 190-94.

Recovery of dead bodies and arms
ammunition from Golden Temple
(XLII—17.8.88), 140-142.

GOODS BOOKING

Computerisation of Goods Booking
(XL—8.8.88), 247.

GORKHA NATIONAL LIBERATION FRONT

Demands of Gorkha National Libera-
tion Front (St) (XLI—23.8.88), 455-
60.

GOVERNMENT ACCOMMODATION

Allotment of Type II Govt. accom-
modation (XLII—5.9.88), 45.

Amenities in Government Quarters
(XLI—22.8.88), 68.

Construction of Additional Room in
Sarojini Nagar and Nanaji Nagar
quarters (XLII—5.9.88), 346.

Fixtures and fitting in Sarojini Nagar
(XLII—5.9.88), 347.

Government Accommodation to
Employees of Delhi Admn. (XLII—
5.9.88), 55.

Garages in Government Quarters
(XLII—5.9.88), 347.

Maintenance of Govt. quarters (XLI—
22.8.88), 109-110.

Retention of Government accommoda-
tion after transfer from Delhi (XLII
5.9.88), 351.

Retention of Government Accommoda-
tion after Transfer from Delhi
(XL—8.8.88), 141.

GOVT. JOBS

Increase in Age Limit for Recruitment
for Govt. Jobs (XLII—31.8.88),

- 140-141.
- GOVT. OFFICES**
- Procurement of stationery by Govt. offices (XLI—22.8.88), 173-174.
- GOVERNMENT POSTS**
- Filling up of posts of News Correspondents/Asstt. News Editor etc. in Doordarshan (XLI—23.8.88), 89.
- GOVERNMENT RECRUITMENT**
- Ban on Recruitment in Ministries (XL—29.7.88), 58-59.
- GOVERNMENT SERVANT**
- Action against Tamil Nadu Government Employees and Teachers participated in Strike (XL—10.8.88), 204-205.
- GOVERNMENT EMPLOYEES**
- Hunger strike by employees of Ordnance Factories (XL—10.8.88), 54-55.
- IAS Officers having own Houses (XLII—5.9.88), 365.
- Pay scales of Senior Computers of C.W.C. (XL—5.8.88), 63-64.
- Promotional Avenues of Extra Departmental Employees (XLI—23.8.88), 289.
- Record of wealth possessed by Govt. officials (XL—3.8.88), 76-77.
- Retrenchment of Extra Departmental Employees (XLI—23.8.88), 289.
- Strength of Secretaries and Addl. Secretaries (XL—27.7.88), 169-70.
- Strike by Tamil Nadu Government Employees and teachers (XL—10.8.88), 36-37.
- Time Bound Promotion (XLII—31.8.88), 257.
- Vacancies of Asstts. Grade TV General Cadre of IFS(B) (XLII—31.8.88 61-62.
- Vacancies of Deputy Secretaries (XLI—17.8.88), 171-172.
- GOVT OFFICES**
- Procurement of stationery by Govt. offices (XLI—22.8.88), 173-174.
- G.P. FUND**
- Decentralisation of GP Funds Accounts of Defence Civilians (XLI—17.8.88), 77.
- GRAM PANCHAYAT**
- Gram Panchayat Elections in States (XL—28.7.88), 60-64.
- Setting up of Gram Nyayalayas (XLI—12.8.88), 267-68.
- Scheme to provide TV sets to Gram Panchayats (XLII—30.8.88), 129.
- GREEN REVOLUTION**
- Production in green revolution belt (XLI—11.8.88), 297-98.
- Spread of Green Revolution (XLI—11.8.88), 258.
- GRIEVANCES**
- Redressal of Grievances by Delhi Police (XLI—17.8.88), 175.
- GROUNDNUT**
- R & D wing for increase in groundnut yield (XLI—11.8.88), 95.
- GROUND WATER DEVELOPMENT PROGRAMME**
- Undertaking of Exploitation work under Ground Water Development Programme (XLII—1.9.88), 107-108.
- GROUND RENT**
- Deposit of ground rent of multi-storied flats (XLI—22.8.88), 148-149.
- Rise in Ground Rent arrears (XL—8.8.88), 254.
- GROUP HOUSING SOCIETIES**
- Allotment of Land to Group Housing Societies in Delhi (XLI—22.8.88), 111.
- Land to EPDP Cooperative Group Housing Society in Chittaranjan Park (XLI—29.8.88), 50.
- GROUP INSURANCE SCHEME**
- (XL—29.7.88), 241-42.
- GROWTH RATE**
- Growth Rate in Maharashtra (XL—8.8.88), 210.

GROWTH CENTRES

Identification of Growth Centres in No Industry Districts (XL—2888), 283-284.

Selection and location of Growth Centres (XLI—23.8.88), 197.

GUJARAT

Complaints about Transportation charges by Gujarat Narmada Valley Fertilizers (XLII—1.9.88), 196.

Conversion of local trains into fast trains in Gujarat (XLI—22.8.88), 92.

Deployment of Army and Para-Military Forces in Gujarat (XLI—17.8.88), 188.

Demand for providing more halts for recently converted fast/super fast trains in Gujarat (Under Rule 377) (XLI—16.8.88), 382-83.

Drought situation in Jamnagar District of Gujarat (XLII—1.9.88), 121.

Electrification of Villages in Gujarat (XL—2.8.88), 129-35.

Loans advanced by Banks in Gujarat (XL—29.7.88), 115-16.

Opening of Post and Telegraph Offices in Districts of Gujarat (XLI—16.8.88), 268.

Provision of house sites and houses in Gujarat (XL—1.8.88), 188-189.

Setting up of Biogas Plants in Gujarat (XLI—16.8.88), 149.

Recommendations of Tripartite Committee appointed by Gujarat on Textile Crisis (XL—5.8.88), 205.

Royalty on Crude oil to Gujarat (XL—2.8.88), 248-44.

Settlement of Gujarat drought claims by GIC (XL—11.8.88), 323-24.

Setting up of industries in Gujarat (XL—2.8.88), 356-58.

Strikes and Lockouts in Gujarat (XL 1.8.88), 94-96.

Supply of Edible Oil to Gujarat (XL—22.8.88), 210-211.

TV Relay Centre at Chhota Udaipur,

Gujarat (XLII—30.8.88), 388.

Technology Mission on denim, ropes for Gujarat (XLII—1.9.88), 209.

Utilisation of natural gas in Gujarat for power generation (XLI—23.8.88) 193.

Workers rendered jobless due to closure of textile mills and other industries in Gujarat (XL—1.8.88), 189-190.

GULF

Destruction of Indian ships in Gulf (XLII—1.9.88), 148-49.

Indian Labour in Gulf countries (XLI—22.8.88), 97-98.

Setting up of gas-based Fertilizer Units in Gulf countries (XLII—1.9.88), 270.

UN Peace Mission to Gulf (XLII—31.8.88), 30-31.

Air India earning on gulf routes (XLI—22.8.88), 165.

GUN FACTORY

Stores stolen from Field Gun Factory, Kanpur (XLII—31.8.88), 264.

GURGAON

Construction Around Air Force Ammunition Depot, Gurgaon (XLII—31.8.88), 272-278.

Courses held at Management Development Institute, Gurgaon (XLII—31.8.88), 101-102.

G.V.K. RAO COMMITTEE

Recommendations of G.V.K. Rao Committee (XL—3.8.88), 200-201.

GWALIOR

Need to set up a high power TV transmitter at Gwalior (Under Rule 377) (XLII—5.9.88), 401.

H**HCL**

Losses suffered by HCL (XLI—18.8.88), 82-83.

HDW SUBMARINES

Blue Prints of HDW Submarines (XL-27.7.88), 193-95.

HIL

Exploration of Oil by HIL in Vietnam (XL-2.8.88), 1-3.

HMT

Expansion of HMT Ltd. Kalamassery (XLI-22.8.88), 247.

New Projects of HMT Ltd. (XLI-23.8.88), 152.

Production and Demand of HMT Watches (XLI-23.8.88), 329.

Sale of spurious H.M.T. watches (XLI-23.8.88), 197.

HPCL

Recruitment policy in HPCL (XLI-16.8.88), 215.

HUDCO

Allotment of Flats under New Pattern HUDCO Scheme, 1979 (XL-8.88), 115-116.

HUDCO Assistance for Jabipur City (XLII-5.8.88), 108.

HUDCO Policy to finance building of houses in Karnataka Tamil Nadu (XL-1.8.88), 88-89.

DEBATES

Demand for examining the technical feasibility of schemes submitted by Bihar Housing Board before loans are advanced to it by HUDCO (under rule 377), (XL-28.7.88), 281-82.

HAJ PILGRIMS

Aeroplanes/ships, engaged for Haj Pilgrims (XL-27.7.88), 146-47.

Applications for Haj Pilgrimage (XLI-17.8.88), 61-62.

Arrangements for transportation of Haj pilgrims (XL-10.8.88), 73-74.

Arrangement made to carry Haj pilgrims (XL-3.8.88), 58-59.

(XL-3.8.88), 186.

Haj Pilgrims (XL-10.8.88), 1-5.

Loss to Air India on transportation

of Haj Pilgrims (XL-1.8.88), 272-273.

Medical facilities to Haj pilgrims (XL-3.8.88), 84.

Money charged by Haj Committee from Haj pilgrims (XL-27.7.88), 84.

Purchase of Hotel at Mecca for Haj pilgrims (XL-3.8.88), 54-55.

Sea Voyage for Haj (XL-10.8.88), 63-64.

HALDIA

Japanese assistance for setting up of second oil jetty at Haldia (XL-4.8.88), 57.

Ship repairing yard at Haldia (XL-4.9.88), 217-218.

HALDIA FERTILIZER PROJECT

Report on Haldia Fertilizer Project (XLI-18.8.88), 52-53.

HALDIA PETROCHEMICAL COMPLEX (XL-2.8.88), 317-18.

HALDIA REFINERY

Expansion of Haldia Refinery (XLI-16.8.88), 59.

HALF AN HOUR DISCUSSION (3)

Closure of Chamber Union Carbide India Ltd. (XLI-17.8.88), 215-22.

Representation Against Import Policy Re: Cash Crops and spices (XLII-31.8.88), 47-445.

Unemployment (XLI-10.8.88), 348-68.

HAMDARD DAWAKHANA

Contribution by Hamdard Dawakhana (Wakil) Group (XL-29.8.88), 196.

Tax Concessions to Hamdard Dawakhana Organisations (XL-28.8.88), 85-87.

HAMPI

Unauthorised near-Vijaynagar Monument at Hampi (XLII-31.8.88), 270.

HANDICAPPED

Application of Technology in Institutions for Handicapped (XLII-31.8.88), 98-99.

Concessions/Facilities to the Handicapped (XLI—22.8.88), 227-228.

Institutes for Disabled and Handicapped (XLII—2.9.88), 96-97.

Integrated Programmes for Mentally Retarded and Handicapped persons (XLI—31.8.88), 277-278.

Recruitment of handicapped in Central Government Offices (XLI—17.8.88), 55-56.

Schemes for handicapped in rural areas (XL—10.8.88), 195-96.

Survey about handicapped persons (XLI—17.8.88), 175-176.

Vacancies for physically handicapped (XLI—31.8.88), 207-208.

HANDICRAFTS

Declining trend in Handicraft Exports (XL—29.7.88), 239-40.

Seminar on Problem and Prospects of Handicrafts (XL—5.8.88), 89-97.

HANDLOOM INDUSTRY

Import of Cotton to provide Yarn to Handloom Industry (XL—27.7.88), 181-82.

Production of handloom to meet National Rural Requirement (XL—29.7.88), 204-208.

HANDLOOM

Competition between Handloom and Powerlooms (XL—29.7.88), 40-42.

Cost Escalation in Raw Material for Handlooms (XL—5.8.88), 34-36.

Discussion with EEC and Soviet Union regarding Export of Cotton Handloom etc. (XL—29.7.88), 233-34.

Handloom Sector in Orissa (XLI—19.8.88), 121-122.

Institute of Handloom Technology (XL—29.7.88), 51.

Intensive Handloom Development Scheme in hill areas of UP (XLI—19.8.88), 176-177.

Proposal to Organise Handloom Fair (XL—29.7.88), 35.

Special Rebate on the Sale of Handloom (XL—29.7.88), 36.

Stock of Handloom Cloth in Kerala and Tamil Nadu (XL—5.8.88), 225-226.

Demand for Handloom Cloth (XL—29.7.88), 256-58.

HANDLOOM WEAVERS

Change in textile policy in the interest of handloom weavers (XL—29.7.88), 65-66.

Concessions to Handloom Weavers Working Individually (XL—29.7.88), 44-46.

Facilities to Handloom Weavers (XL—29.7.88), 160-164.

HANDLOOM WORKERS

Decreasing number of Handloom Workers (XL—29.7.88), 136-38.

HARIJANS

Entry of Harijan in to the Nathdwara Temple (XL—10.8.88), 29-36.

Harijans entry into temple (XL—3.8.88), 77-78.

DEBATES

Atrocities on Harijans and Adivasis (XLI—16.8.88), 386-470.

Atrocities on Harijans and Adivasis in different parts of the country. (Dis.) (XLI—12.8.88), 332-43.

HARYANA

Conversion of manual telephone exchange in to electronic telephone exchanges at Coochana (Haryana) (XLI—23.8.88), 339.

'Kanjachhod' movement in Haryana (XL—5.8.88), 59.

Krishi Vigyan Kendra Shikohpur (Haryana) (XLI—1.9.88), 106-109.

Projects taken up under NREP in Haryana (XLI—11.8.88), 38-40.

Setting up of Public Sector Units in Sirsa Haryana (XLI—30.8.88), 128.

TV Centre at Sirsa Haryana (XLI—30.8.88), 301.

Trainee Aircraft for Haryana (XLI—

22.8.88), 199.

DEBATES

Need to direct the Haryana Government to construct the portion of Ganga Canal Link passing through that State (under rule 377), (XLI—2.9.88), 12.

HATCHERIES

Setting up of Hatcheries in Maharashtra (XLI—19.8.88), 219.

HAWKERS

Unlicensed hawkers in trains (XLI—22.8.88), 23.

HAZIRA GAS PROCESSING COMPLEX

Fire in Hazira Gas Processing Complex (XLI—23.8.88), 278.

HEALTH

Education Commission on Health Sciences (XL—1.8.88), 92-93.

Per capita expenditure on Health Services (XL—1.8.88), 173-176.

Performance and shortcomings of Basic Health facilities for Rural Masses (XL—1.8.88), 177-178.

States Health Ministers Conference (XL—1.8.88), 32-35.

HEALTH AND FAMILY WELFARE SCHEMES

Allocation to Himachal Pradesh for Health and Family Welfare Schemes (XL—8.8.88), 95.

HEALTH CARDS

Proposal to introduce Health Cards for residents of Delhi (XL—8.8.88), 225.

HEALTH SCHEMES

Central assistance to Bihar under Centrally sponsored health schemes (XL—8.8.88), 238.

Proposals under special health schemes for rural areas in Maharashtra (XL—8.8.88), 245.

HEALTH SERVICES

Encouragement to privatisation of Health Service (XLI—22.8.88), 212-

214.

HEART ATTACK

Incidence of heart attack among Younger Generation (XL—1.8.88), 91-92.

HEAVY ENGINEERING CORPORATION

Order for Heavy Engineering Corp. at Hatia, Ranchi (XLI—30.8.88),

HEAVY WATER

Functioning of Heavy Water Plants (XL—27.7.88), 203-04.

Heavy Water for Madras Atomic Power Station (XL—27.7.88), 188.

Heavy Water from Norway (XL—27.7.88), 109.

Production and consumption of heavy water (XL—3.1.88), 79-80.

Production of Heavy Water (XL—27.7.88), 127-29.

Production of Heavy Water by Tuticorin Heavy Water Project (XL—27.7.88), 95-96.

Reports re. Diversion of Soviet Heavy Water to India (XL—27.7.88), 163-64.

Site for Pressurised Heavy Water Reactors (XLI—31.8.88), 241-245.

HELICOPTER

Helicopter Crash (XLI—22.8.88), 81-82.

Helicopter Service from Bhubaneswar to Kalpur (XLI—22.8.88), 57-59.

Helicopter service from Bombay (XLI—5.9.88), 314.

Helicopter services to Hill Areas and Places of Tourist Interest (XL—8.8.88), 211.

Maintenance of Helicopters (XLI—22.8.88), 219-223.

Manufacture of Chetak and Cheetah Helicopters (XLI—31.8.88), 63-64.

Modifications in Westland Helicopters (XL—1.8.88), 228-229.

Purchase of Westland Helicopters

(XLII—5.9.88), 99.

Purchase of Westland Helicopters
(XLII—5.9.88), 292.

Use of Westland Helicopters by ON-
GC (XLI—23.8.88), 336.

HEMLOCK SEMI-CONDUCTION COR- PORATION

Deal with Hemlock Semi-conductor
Corporation (U.S.A.) (XL—
10.8.88), 39-40.

HERITAGE SITES

Improvement of heritage sites (XLI—
1.9.88), 121-122.

HEROIN

Seizure of Heroin in Punjab (XL—
29.7.88), 228-29.

HIGH COURT

Bench of A.P. High Court (XLI—
19.8.88), 133-136.

Bench of Karnataka High Courts at
Dharwad, Karnataka (XL—29.7.88),
239-40.

Civil cases relating to revenue pending
in High Courts (XL—29.7.88), 109-
110.

Outstanding cases Pending decision
in High Courts (XL—5.8.88), 60-62.

Pending cases in High Courts and
Supreme Court (XLI—12.8.88), 152-
61.

Pending cases in Supreme Court and
High Courts (XLI—19.8.88), 203-
207.

Separate High Court in Goa (XLI—
12.8.88), 67.

Setting up of a Bench of Kerala High
Court at Thuvandrum (XL—29.7.88),
26-27.

Working days in High Court
and Supreme Court (XLI—12.8.88),
257-58.

DEBATES

Need to establish a separate High
Courts for Goa (Under Rule 377)
(XL—9.8.88), 415.

Need to reconsider the proposal for

grant of anticipatory bail by High
Courts only (under rule 377), (XL—
8.8.88), 283.

Need to set up a separate bench of
Griha High Court at Sambalpur
(u/r 377) (XLI—22.8.88), 253.

HIGH TECHNOLOGY

Indo-US collaboration in Technology
(XL—8.8.88), 162-163.

HIGHWAYS

ADB Assistance for Development of
National and State Highways (XL—
4.8.88), 290.

Allocation for development and main-
tenance of National Highways during
1988-89 (XL—4.8.88), 52-54.

Construction of New Bridges on
National Highway No. 2 in UP
(XLI—1.9.88), 163-64.

Development and repair of National
Highways in Kerala (XL—4.8.88),
276.

Four laning of Edappilly Airways sec-
tion of National Highway in Kerala
(XL—5.8.88), 69-71.

Funds for Maintenance of National
Highways in Andhra Pradesh
(XL—28.8.88), 36-37.

Highway Projects by IREC in India
and Abroad (XLI—29.8.88), 164-65.

Highway Projects in Karnataka with
World Bank Assistance (XL—
4.8.88), 117.

Improvement of National Highway
No. 6 in West Bengal (XL—4.8.88),
122.

National Highways in Bihar (XL—
4.8.88), 111-112.

Proposal for Floating of Highway
Bonds (XL—4.8.88), 40.

Widening of National Highways (XL—
28.7.88), 30.

HILL AREAS

Assistance for development of hill
Areas (XLI—17.8.88), 147-154.

Meetings for Development Plan of
hill Areas (XL—10.8.88) 131-132.

HILL AREA DEVELOPMENT PROGRAMME

Inclusion of more areas in hill area Development Programme (HL—27.7.88), 73-76.

HILL DEVELOPMENT

Diversion of Funds for Hill Development (XL—27.7.88), 40-41.

HILL RESORTS

Promotion of Hill Resorts (XL—1.8.88), 219-220.

HILL DISTRICT

Demand for declaring Mirzpur district of UP a hilly district and constructing roads connecting villages with main roads (under rule 377) (XL—29.7.88), 279-80.

HIMACHAL PRADESH

Amount allocated for promotion of Tourism Schemes in Himachal Pradesh (XL—1.8.88), 129.

Central University in Himachal Pradesh (XLI—11.8.88), 195-77.

Construction of Indoor Games Training Centre in Himachal Pradesh (XL—4.9.88), 138-139.

Construction of Sports Complex in H.P. (XLI—18.8.88), 1-5.

Group Dialling between Exchanges in Himachal Pradesh (XL—9.8.88), 75.

Handing over of Bldg. to Himachal Pradesh Govt. (XLII—5.9.88), 160.

Integrated digital network in H.P. (HLII—30.8.88), 191.

Opening of branches of Gramin Bank in Kangra District of Himachal Pradesh (XL—5.8.88), 166-167.

Opening of Branch Post Offices in H.P. (XLI—22.8.88), 225-76.

Opening of Post Offices in rural Areas of Himachal Pradesh (XL—2.8.88), 235-36.

Opening of LPG Agency at Una in Himachal Pradesh (XLI—16.8.88), 67.

Opening of Regional Office of Punjab

National Bank at Hamirpur in Himachal Pradesh (XL—5.8.88), 165-166.

Sugar/vegetable oil factory in H.P. (XLI—22.8.88), 154-155.

Supply of Soyabean and Pulses seeds to Himachal Pradesh (XL—4.8.88), 74-75.

T.V. Towers at Narkanda Delesh Bharmor Pangi Ham Himachal Pradesh (XLI—16.8.88), 163.

Tunnel under Kohrang Pass in Lahul and Spiti District (XLII—31.8.88), 39-40.

Vayudoot service in H.P. (XLI—22.8.88), 106-107.

HIMALAYAN

Himalayan afforestation Schemes (XL—10.8.88), 232-33.

HINDI

Names of Govt. Companies in Hindi (XL—27.7.88), 111-12.

Use of Hindi in Tourism (XLI—23.8.88), 254.

HINDUSTAN AERONAUTICS LIMITED

Death of HAL Officers (XL—10.8.88), 191-192.

Inquiry in to the working of Hindustan Aeronautics Ltd. (XL—27.7.88), 102-103.

HINDUSTAN CABLES LTD.

Jelly filled cables project of Hindustan Cables Ltd. (XLI—23.8.88), 225.

Modernisation of Hindustan Cables Ltd. (XLI—16.8.88), 138.

Setting up of Electronic/Electronic Complex by Hindustan Cables Ltd. at Durgapur (XL—9.8.88), 351.

HINDUSTAN FERTILIZER CORPORATION

Co-operation in Farm Projects by Hindustan Fertilizers Corporation with U.K. (XL—11.8.88), 321.

Report submitted by Foreign Consultants to Hindustan Fertilizer Corp. (XLI—18.8.88), 256.

HINDUSTAN LATEX LTD.

Production Capacity of Hindustan Latex Ltd. Trivandrum (XLI—29.8.88), 48.

HINDUSTAN LEVER LTD.

Tax Hiding of Hindustan Lever Ltd. (XL—5.8.88) 95.

Transfer of Immovable property of Hindustan Lever Limited (XLI—12.8.88), 284-85.

HINDUSTAN NEWSPRINT LTD.

Profit/Loss by Hindustan Newsprint Ltd. Kerala (XLI—28.8.88), 249.

HINDUSTAN PHOTO FILMS MANUFACTURING CO. LTD.

Supply of Film Rolls by Hindustan Photo Films Manufacturing Co. Ltd. (XLI—16.8.88), 116.

HIRAKUD HYDEL POWER STATION

Renovation and Modernisation of Hirakud Hydel Power Station (XL—9.8.88), 4 -41.

HISTORY

History of modern India by Indian Council of historical research (XL—10.8.88), 381-82.

HOLIDAY HOMES

Holiday Homes at Almora and Pithoragarh (XLII—5.9.88), 290.

Location of Holiday Homes (XLII—5.9.88) 81.

HOMAGE TO MARTYRS OF FREEDOM MOVEMENT

(XLII—5.9.88), 403-404.

HOMAGE TO VICTIMS OF SECOND ATOMIC BOMB DROPPED ON NAGASAKI

(XL—9.8.88), 404-405.

HONEY

Treatment of Burn, Bedsores and Ulcers with Honey (XLI—22.8.88), 98-99.

HONORARIUM

Honorarium paid to Female Attendants (XLI—22.8.88), 8-12.

HOOGY BRIDGE

Progress of construction of Second Hooghly Bridge (XL—28.7.88), 254-255.

HORTICULTURE

Area under Horticulture (XLI—18.8.88), 247-48.

Upgradation of quality of Horticulture (XLI—11.8.88), 205.

HOSPITALS

Charges for services availed of at Hospitals in Delhi and Pondicherry (XL—1.8.88), 216.

Committee to improve working of hospitals under AIIMS (XL—8.8.88), 207.

Death of Patients in Dr. Ram Manohar Lohia Hospital due to reaction of Medicines or Blood Transfusion (XL—1.8.88), 198-199.

Financial aid to T.B. Hospital in Delhi (XLII—5.9.88), 239.

Financial problem of Late Ram Swarup T.B. Hospital (XLII—5.9.88), 229.

Functioning of ESI Hospitals (XLII—5.9.88), 307.

Funds allocated to Hospital Services Consultancy Corporation (XLII—5.9.88), 338.

Hospital in South Eastern Coalfields Ltd. (XLII—30.8.88), 182.

Military Hospitals in Bangalore (XLI—17.8.88), 113.

New Building of Late Ram Swarup T.B. Hospital (XLII—6.9.88), 240.

Shortage of Radioactive Isotope Technicians in Hospitals in Delhi (XL—8.8.88), 253.

Supply of Adulterated Nitrous Oxide Gas to Hospital (XLI—22.8.88), 73.

HOSTEL

Grant for Construction of Hostel Bldg. in M.P. (XLII—31.8.88), 99-103.

Reservation for SC/STs in Delhi University Hostels (XLI—18.8.88), 77, 78.

Women Hostels in Orissa (XLI—18.8.88), 154-55.

HOT ROLLED COILS

Production and Demand of Hot Rolled Coils (XL—28.7.88), 5-10.

HOTELED

Construction of Hotel at Belur (XL—1.8.88), 188.

Legislation for Hotels (XLII—5.9.88), 316.

NDMC dues against hotels (XL—8.8.88), 234.

Promotion of Hotel Industry (XL—1.8.88), 192-193.

Room Tariff of Hotels (XL—8.8.88), 163.

Setting up of hotels by Non-Resident Indians (XLI—22.8.88), 99.

HOTEL CORPORATION OF INDIA

Privatisation of Hotel Corporation of India Units (XL—8.8.88), 106.

HOTEL INDUSTRY

Investment by public sector in hotel industry (XL—8.8.88), 85.

Separate wage board for hotel industry (XLI—22.8.88), 159-160.

HOUSE BUILDING ADVANCE

House Bldg. Advance to Govt Employees in Bangalore (XLI—22.8.88), 182-183.

HOUSE BUILDING SOCIETY

Allotment of Land to Ministry of Works, Housing and Supply Coop. House Building Society (XLI—22.8.88), 67-68.

DDA demand from Govt. Servants Cooperative House Building Society Ltd. Vasant Vihar (XL—1.8.88), 180-181.

Draw of lots by Coop. Group Housing Societies (XLII—5.9.88), 89.

Elections to Parwana Co-operative House Building Society (XL—1.8.88), 72.

House-sites to Rural Landless Families (XLI—22.8.88), 224-25.

HOUSING

Allotment of land to registered Societies in Delhi (XL—8.8.88), 206.

Association of Private Sector for Housing in Delhi (XL—8.8.88), 30.

Financing of Housing Activities by Banks (XL—29.7.88), 133-34.

Implementation of National Housing Policy (XL—1.8.88), 226-227.

LIC loans for Housing (XLI—12.8.88) 163-68.

Newsitem captioned "Bombay's housing problem soluble" (XL—1.8.88), 232-233.

Special Programme for Low Cost Houses (XL—1.8.88), 35-36.

DEBATES

Declaration of Housing as a Fundamental Right (Pet) (XLII—5.9.88), 388-89.

HOUSING INDUSTRY

Housing as Industry (XLI—22.8.88), 179.

HOWITZER DEAL

Documents published in The Hindu re. alleged Payment of Commissions in Howitzer Deal (XL—27.7.88), 42-43.

HOWRAH

Relief to South-bound passengers from Howrah (XLI—22.8.88), 144-145.

HUNGARY

Co-operation with Hungary on T.V. Programmes (XLI—16.8.88), 157.

India-Hungary agreement for manufacturing electronics goods (XL—10.8.88), 172-73.

HUSBAND AND WIFE

Posting of husband and wife at same station (XLII—31.8.88), 114-115.

HUT INSURANCE SCHEME

Hut Insurance Scheme (XL—29.7.88),

169.

HYDEL POWER PROJECT

- Bodhghat Hydel Power Project (XL—23.8.88), 160.
- Chukha and Jaldbake Hydel Project (XLI—2.8.88), 87-89.
- Commissioning of Mukerian Hydel Project (XLI—9.8.88), 370-71.
- Dalhousi Hydroelectric power project (XLI—23.8.88), 312.
- Environmental Clearance of Hydel Project (XLI—18.8.88), 236.
- Execution of Hydro-Electric Projects in Orissa (XL—9.8.88), 362.
- Generation of hydel power in Bihar (XLI—23.8.88), 340.
- Hydel Power Projects in Uttar Pradesh (XL—9.8.88), 343-46.
- Shortfall in Thermal and Hydel Generating Capacity (XL—9.8.88), 386-88.
- Hydel Power Projects in Kerala (XL—23.8.88), 315.
- Karbi-Longphri Hydel Project in Assam (XLI—23.8.88), 293-94.
- Pozzankutty Hydro Electric project (XLI—23.8.88), 315.
- Setting up of Hydel Projects in Uttar Pradesh during Eighth Five Year Plan (XLI—16.8.88), 246.
- Setting up of Thermal and Hydel Projects (XLI—16.8.88), 339.
- Survey Work of Micro-Hydel Project in Uttar Pradesh (XLI—16.8.88), 269.
- Suspension of staff in Tahakri Hydel Project U.P. (XLI—23.8.88), 287.
- Tehri and Nathpa Zhakri Hydel Projects (XLI—16.8.88), 287.
- Utilisation of installed capacity of Thermal and Hydel Projects (XL—9.8.88), 116-117.
- Wildlife animals affected by Bodhghat Project (XLI—18.8.88), 190-51.

HYDERABAD

Delay of flights from Hyderabad Airport (XLI—22.8.88), 114-115.

Pending applications for Telephone connections in Hyderabad and Secunderabad (XL—2.8.88), 200-11.

Setting up of Centre for Missa-Fixing at NIRD, Hyderabad (XLI—11.8.88), 27-28.

HYDRO ELECTRIC UNIT

Production of reversible type hydroelectric Unit by BHSL (XL—9.8.88), 373.

HYGIENE

Poor state of hygiene and cleanliness of Safdarjung Hospital (XLI—22.8.88), 161.

GWALIOR RAYONS UNITS.

Take over of Gwalior Rayons Unit (XLI—16.8.88), 229.

I

IAAI

Hike in landing and parking charges by IAAI (XL—8.8.88), 205.

Representation of IAAI on Board of Directors of Air India (XL—1.8.88) 273-274.

IAC

News item captioned "The third horses in IAC" (XLI—5.9.88), 56.

IAC FLIGHTS

Delay to IAC Flights (XL—1.8.88), 261-262.

IAS

News item Captioned "Government May demonopolise IAS Hold on Top Posts" (XL—10.8.88), 231-32.

IAS OFFICERS

Appointment of IAS officers to Public Sector Units (XLI—31.8.88), 222.

Appointment of IAS officers in States (XLI—31.8.88), 42-43.

Demand of dowry by IAS officers (XL—10.8.88), 113.

Postings of IAS officers in Public

- Undertakings (XLI—31.8.88), 239-240.
- ICAR**
- Collaboration between ICAR and ICRIASAT (XL—28.7.88), 188-192.
- ICAR Package Schemes to Farmers (XLI—18.8.88), 235.
- Plant and Machinery laying id'ls with ICAR (XLI—1.9.88), 239.
- Post-Matric Scholarship to SC/ST Candidates of I.C.A.R., Pusa, New Delhi (XL—28.7.88), 54-55.
- Purchase of Ship by ICAR (XLI—1.9.88), 185.
- ICCR**
- Arts delegations sent abroad by ICCR (XLI—31.8.88), 172-182.
- Centre for South and South East Asia set up by ICCR (XLI—31.8.88), 84-86.
- Expenditure incurred by ICCR on festivals of India (XLI—31.8.88), 214-215.
- Foreign tours by officers of ICCR (XLI—31.8.88), 66-74.
- ICCR, a grant-in-aid to Foreign scholars (XLI—31.8.88), 193-198.
- ICCR Library (XLI—31.8.88), 36.
- Programme chalked out by ICCR to celebrate Centenary of Maulana Azad (XLI—31.8.88), 213-214.
- Travel agents approved by ICCR (XLI—17.8.88), 130-131.
- ICCW**
- Revision of Pay Scales of Staff of the Training Institutes under ICCW (XLI—11.8.88), 73-74.
- Training Programms of ICCW for Bal Sewikas (XLI—1.9.88), 285-97.
- I.C.D.S.**
- Guidelines for Anganwadi centres under ICDS (XLI—11.8.88), 123-24.
- ICMR**
- ICMR suggestion for Control of AIDS (XL—1.8.88), -8345.
- IDBI**
- Currency-cum-interest rate Swap between IDBI and Salomon Tokyo (XLI—12.8.88), 242-43.
- IDBI assistance for modernisation of NIC mills (XL—5.8.88), 281-282.
- IDBI assistance for modernisation of Textile Mills (XL—29.7.88), 24-25.
- IDBI assistance to electronics sector of West Bengal (XLI—12.8.88), 60-61.
- IDBI Loan to IDFCOL and Pabnaal Coop. Synthetic Spinning Mills Ltd. (XLI—19.8.88), 70-71.
- IDBI Schemes Assistsants For Energy Conservation (XL—29.7.88), 89-90.
- IDBI scheme for discombing machinery BMs (XL—5.8.88), 229-230.
- Quality Assistance and Modernisation Scheme of IDBI (XLI—12.8.88), 194-96.
- IFCI**
- Disbursement and writing off of Loans by IFCI (XL—29.7.88), 298-301.
- Loans advanced by Industrial Finance Corporation of India (XL—5.8.88), 224.
- Investment by IFCI and Nationalised Banks in Steel and Allied Products Limited, Calcutta (XL—5.8.88), 136-137.
- IFS(B)**
- Vacancies of Asstts. Grade IV General Cadre of IFS(B) (XLI—31.8.88) 61-62.
- IISCO**
- Modernisation of IISCO (XL—28.7.88), 75.
- IITS**
- Faculty members belonging to Scheduled Tribes in IITs (XLI—11.8.88) 137.
- Liaison Officer for SCs/STs in IITs (XL—11.8.88), 215.
- IMF**
- IMF Report on price Behaviour in

- countries (XL—29.7.88), 106.
- International Monetary Fund Credit (XLI—5.8.88), 49.
- Loan from IMF to meet deficit (XLI—19.8.88), 107-108.
- Outstanding debt of World Bank and IMF (XLI—19.8.88), 251-254.
- INSAT-IC**
- Indian Telecommunications Satellite (XL—2.8.88), 356.
- Launch of INSAT-IC (XLI—17.8.88), 89.
- Launches of INSAT-TC (XL—17.8.88), 102.
- Snags in INSAT-IC (XLI—17.8.88), 94-95.
- Utility of INSAT-IC (XL—10.8.88), 58-59.
- I.P.K.F.**
- Amnesty International report on IPKF (XL—10.8.88), 174.
- Arms and ammunition recovered by IPKF (XLII—31.8.88), 200-209.
- Compensation paid to families of the deceased IPKF personnel (XL—10.8.88), 119-122.
- Defence equipments carried back by IPKF (XL—3.8.88), 93.
- Expenditure on IPKF (XL—27.7.88), 217.
- Indo-Srilanka Talks on withdrawal of IPKF (XL—10.8.88), 229-30.
- LTE MEN killed in IPKF Operation (XL—27.7.88), 102.
- Performance of IPKF (XLI—17.8.88), 137-138.
- IPS OFFICERS**
- IPS officers in Bihar (XLII—31.8.88), 133-134.
- IRCC**
- Highway Projects by IRCC in India and Abroad (XLII—1.9.88), 164-65.
- IRD P**
- Allotment of House sites under IRDP

- in Madhya Pradesh (XLI—11.8.88), 51-52.
- Assistance to farmers in AP Under IRDP (XLI—19.8.88), 179-180.
- Assistance to poor farmers in Bihar under IRDP (XLI—19.8.88), 124-125.
- Assistance to Poor Farmers in Dadra and Nagar Haveli under IRDP (XLI—19.8.88), 215-216.
- LIC Scheme for IRDP Beneficiaries (XLI—18.8.88), 71-73.
- Loan under IRDP (XLII—1.9.88), 227-30.
- Loans under IRDP in West Bengal (XLI—11.8.88), 112.
- Simplification of Procedures for IDRP (XL—4.8.88), 295-98.
- Subsidies to Adivasis under IRDP (XLI—18.8.88), 50-51.
- ISI**
- ISI Marks on Car Tyres (XLI—22.8.88), 241-242.
- Replacement of ISI by BIS (XLI—23.8.88), 202.
- ISBT**
- Improvement of condition of ISBT (XL—1.8.88), 81.
- ISM**
- Priorities for godagerious System of Medicines during 8th Plan (XLI—22.8.88), 197.
- ISRO**
- Agreement between BHEL and ISRO for Solar Cells (XLII—30.8.88), 35-36.
- ISTM**
- Recruitment of officers in ISTM (XL—3.8.88), 69-70.
- ITBP**
- Recruitment of ITBP (XLI—17.8.88), 98.99.
- ITDC**
- ITDC Hotel at Bannerghatta, Karaa.

taka (XL—8.8.88), 257.

ITDC hotels in Tamil nadu (XLI—22.8.88), 60.

Supply of items of furniture etc. by ITDC to Ministers and Officials (XLI—23.8.88), 235.

Transfer of Akbar Hotel to India Tourism Development Corporation (XLI—29.8.88), 148.

ITDC Hotels in Foreign countries (XLI—22.8.88), 27-29.

Wrong billing by ITDC Hotels in New Delhi (XLII—5.9.88), 313.

ITDP

Monitoring of Integrated Tribal Development Project (XLI—29.8.88) 60.

I.T.Is

Seats in I.T.Is Delhi (XLII—5.9.88), 265.

IDENTITY CARDS

Issue of Identity cards in Border areas (XLI—17.8.88), 173-174.

IDOLS

Recovery of Rare Idole in Delhi (XLI—18.8.88), 165-66.

IMMORAL TRAFFIC

Immoral Traffic (XLII—1.9.88), 128.

Immoral traffic of Nepali girls (XLII—31.8.88), 45-46.

IMMOVABLE PROPERTY

Legislation re. Immovable property (XLI—22.8.88), 103.

IMMUNISATION

Action plan for implementation of immunisation (XL—8.8.88), 199.

Effectiveness of Diphtheria Vaccination under Universal Immunisation Programme (XLII—5.9.88), 195.

Seminar on National policy on Immunisation (XL—5.9.88), 252.

IMPORT

Award for Import Substitution Research (XLII—31.8.88), 281.

Gold Import for Export-Oriented Units (XL—5.8.88), 181-182.

Impact of Import Policy on Coir Industry (XLI—19.8.88), 185-186.

Import, Export and Balance of Trade (XL—29.7.88), 93-104.

Import of Airborne Early Warning Systems (XLI—17.8.88), 115-116.

Import of Almonds (XLI—19.8.88), 296-297.

Import of Coins (XLI—19.8.88), 259-260.

Import of coking coal (XLI—11.8.88), 296-97.

Import of cotton for spinning mills (XLI—19.8.88),

Import of cotton for spinning mills (XLI—12.8.88), 115-16.

Import of Edible Oils (XLI—22.8.88), 12 16.

Import of Films from USA (XLI—23.8.88), 273.

Import of films from USA (XLI—23.8.88), 308-10.

Import of Heavy Melting Scrap from USSR (XL—29.7.88), 128.

Import of Industrial Robots (XLII—31.8.88), 5.

Import of items for manufacturing medicines (XLI—23.8.88), 321.

Import of know how by Indian Telephone Industries (XLI—23.8.88), 325.

Import of Machinery to make Coir (XLII—30.8.88), 128.

Import of patrol vessels (XL—3.8.88), 127.

Import of Petroleum Products (XLI—23.8.88), 202.

Import of rails (XLI—22.8.88), 95-96.

Import of raw Jute to compete in Export Market (XL—5.8.88), 64.

Import of Steel Items (XL—28.7.88), 56-59.

Import of Tyres (XLI—23.8.88), 128.

Import Equipments (XLII—31.8.88), 14-11.

Impact of Import of Cash Crops on Domestic Production (XLI—12.8.88) 184-85.

Import of Raw Jute (XLI—12.8.88), 149.

Impact of uprends in World Commodity Prices in Import Bill (XLI—19.8.88), 51-52.

Import of Cinnamon, Cassia, Cloves, Nutmeg and Mace (XL—29.7.88), 153-54.

Import of Coal (XLII—30.8.88), 226.

Import of Cotton by State Textile Mills (XLI—12.8.88), 233-34.

Import of Dauphin Helicopters (XLI—22.8.88), 71-72.

Import and Distribution of Rapeseed Oil (XLI—12.8.88), 42-43.

Import and Production of Edible Oils (XLI—22.8.88), 239-240.

Import Bill for Polymers (XL—9.8.88), 113-114.

Import of Capital Goods (XL—2.8.88) 400-401.

Import of Carcass of used tyres (XL—9.8.88), 229.

Import of Foreign Cars (XLI—12.8.88), 307.

Import of Luxury Items (XLI—12.8.88), 287-289.

Import of PSF through STC (XLI—12.8.88), 140-41.

Import of raw silk from china (XL—29.7.88), 124-25.

Import of Rice and Wheat (XL—1.8.88), 90-21.

Import of rice from Thailand (XL—1.8.88), 110.

Price paid for import of cotton (XLI—12.8.88), 141.

Production and Import of Pesticides (XLII—30.8.88), 96.

Protocol with USSR for import of

Locomotives and Rolls (XLI—1.8.88), 250-251.

Reported ban on Import of Indian Garments by Australia (XLI—19.8.88), 52-53.

Suggestion for reduction in Non-essential Imports (XL—28.7.88), 170-71.

Unauthorized Import of Birds and Animals (XLI—12.8.88), 72-73.

DEBATES

Need for reduction in the import of credit of (Under Rule 377) (XL—9.8.88), 413.

IMPORT AND EXPORT

Crisis in iron ore mining industry due to reduction in export of iron ore (XLI—18.8.88), 90-91.

Impact of Import-Export Policy on Domestic prices of various Co-conut and Rubber (XL—19.8.88),

IMPORT DUTIES

Committee to decide reduction or hike in import duties (XL—5.8.88), 266-267.

IMPORTED GOODS

Transport strategy for movement of imported foodgrains (XLI—22.8.88), 82-83.

IMPORT POLICY

Representation against import policy Re : Cash Crops and Spices (HANS DIS) (XLII—34.8.88), 417-445.

INCEDENCE OF DUTIES

Collection of Duties at Manufacturing Stage of PSF and PFY (XL—29.7.88), 294-85.

INCOME

Decline in income of rural families (XLI—18.8.88), 80-81.

INCOME TAX

Auction of Properties acquired under Income Tax Act in Bombay (XL—5.8.88), 82-84.

Cases of Search and Seizures (XL—4.8.88), 152-153.

Call in Income Tax Deptt to unearth unaccounted income (XLI—19.8.88),

Concession in interest on out standing Income Tax (XLI—19.8.88), 126.

Conference of Income Tax Commissioners (XL—29.7.88), 77.

Exemption of DA, CCA and HRA from Income Tax (XLI—19.8.88), 231-232,

Exemption of lotteries from Income Tax (XL—5.8.88), 132-133.

Income by way of searches and seizures by in cash Tax Department (XLI—19.8.88), 281-283.

Income Declared Under the Amnesty Scheme 1985-87 (XL—5.8.88), 284-285,

Income Tax arrears against big business houses (XL—5.8.88), 46-49,

Income-Tax exemption on earnings from Export (XL—28.7.88), 121-22.

Income Tax Exemption to Thirumala Tirupati Devasthanam (XLI—12.8.88), 15-20.

Income Tax Notices to Civil Supplies Corporation and Essential Commodities Corporation of A.P. (XL—19.8.88), 293-294,

Income Tax pending realisation (XLI—29.7.88), 63-64.

Income Tax Raids (XL—29.7.88), 71-72.

Income Tax raids (XL—29.7.88), 188-90,

Income Tax raids against Tobacco Processors, Merchants etc. in Ahmedabad, Bombay, Calcutta etc. (XL—29.7.88), 169-70.

Income Tax raids on Mafia Gangs operating in Dhanbad and other areas (XL—5.8.88), 189-199.

Modification of Income Tax Rules (XLI—5.8.88), 170-171.

New scheme to collect Income Tax Arrears (XL—29.7.88), 258.

Outstanding Income-tax (XL—29.7.88) 868.

Pending Income Tax Cases (XLI—12.8.88), 20-25.

Permanent account numbers for Income tax payers (XL—29.7.88), 72-73.

Proposal for exemption of Dearness Allowance from Income Tax (XL—5.8.88), 135-138.

Rebate on Interest on the Arrears of Income Tax (XL—29.7.88), 217.

Tax dues from Indian Express Newspapers (Bombay) Pvt. Ltd. (XL—5.8.88), 217.

INCOME TAX OFFICE

Closure of Income Tax Office at Chhatarpur, Madhya Pradesh (XLI—12.8.88), 162-63.

INDIA

At Publication brought out abroad wherein distorted facts about India were published (XL—17.8.88), 107.

INDIANS

Attack on Indians in Somalia (XLI—17.8.88), 99-101.

Motor Vehicle Tax charged by Nepal from Indians (XLII—31.8.88), 129.

INDIAN AIRLINES

Acquisition of Boeing 737 on lease by IA (XL—1.8.88), 235.

Additional IA Flights between Delhi Hyderabad (XL—8.8.88), 43.

Appointment of Non-official chairman on Air India/Indian Airlines Board (XL—8.8.88), 80.

Cancellation/Delay of IA Flights (XLII—5.9.88), 109.

Change in Indian Airlines Schedule (XLII—5.8.88), 17.

Change in Route of IC-293/296 (XLI—29.8.88), 35.

IA

Cost of IA Tickets (XLI—29.8.88), 16.

Delay/cancellation of IA/Vayudoot flights (XL—22.8.88), 53-54.

- Delay in arrival/departure of Indian Airlines flight at Bhopal and Indore (XL—1.8.88), 75-76.
- Delay in obtaining Aroplanes for Indian Airlines (XLI—22.8.88), 71.
- Disruption of reservation system due to load shedding (XL—1.8.88), 182.
- Dividend to Staff of Indian Airlines (XLII—5.9.88), 96.
- Drain of Indian Airlines Pilot to Gulf Air (XLII—5.9.88), 49.
- Facilities at reservation counters of IA (XLI—22.8.88), 107.
- Frequency of Bombay-Calicut-Bombay Flight (XL—1.8.88), 114-115.
- Grounding of Air India and Indian Airlines Boeings at Airports (XL—8.8.88), 120.
- Heavy Routes of AI/IA (XL—8.8.88), 163.
- Increase in traffic in Indian Airlines (XL—29.8.88), 240.
- Indian Airlines, Vayudoot Service in West Bengal (XLI—29.8.88), 45.
- Interline Passage Policy of I.A. (XLI—29.8.88), 187.
- Leasing of Aircrafts for IA by loan (XLI—23.8.88), 263.
- Maintenance facilities to Indian Airlines and Air India (XLI—22.8.88), 19-22.
- Newspapers purchased by Air India and Indian Airlines (XL—8.8.88), 180.
- No smoking flights in Indian Airlines (XLI—29.8.88), 103.
- Overloading of IA Flights (XLI—22.8.88), 51-52.
- Proposal to cut down Capacity of Indian Airlines (XL—1.8.88), 132-133.
- Provision of Plastic head and mouth cover bags to passengers of IA/AI (XLI—29.8.88), 59.
- Purchase of aircraft and introduction of new services by IA (XLI—23.8.88), 264.
- Purchase of beer by Indian Airlines (XL—1.8.88), 197.
- Recruitment of Trainee Technicians in Indian Airlines (XL—1.8.88), 72-73.
- Steps to improve Customer Services on Indian Airlines (XL—1.8.88), 20-26.

DEBATES

Demand for re-routing certain Indian Airlines flights from Delhi to Calcutta and Delhi to Andamans (under rule 377) (XL—28.7.88), 278-79.

INDIAN COUNCIL OF HISTORICAL RESEARCH

Research Projects of the Indian Council of Historical Research (XL—4.8.88), 200-201.

Working of Indian Council of Historical Research (XL—28.7.88), 22-26.

INDIAN COUNCIL MEDICAL RESEARCH

Proposals of Indian Council of Medical Research to improve standard of Medical Institutions (XLI—22.8.88), 194-195.

INDIAN DEFENCE PERSONNEL

Indian Defence Personnel Embassy in Pak Jais (XLII—31.8.88), 205.

INDIAN EMBASSY

Complaint against Indian Embassy in Somalia for lack of cooperation to Indians in distress (XLII—31.8.88), 216-217.

INDIAN EXPERTS

Deputation of Indian Experts on Foreign Assignments (XL—27.7.88) 72-74.

INDIAN FORESTS ACT

Amendment of Indian Forests Act, 1927 (XL—4.8.88), 62.

INDIAN FIRMS

Construction of Hotels by India

- Firms in USSR (XLI—22.8.88), 280.**
- INDIAN IMMIGRANTS**
- Report on victimisation of Indian immigrants in jail in UK (XL—27.7.88), 108-09.
- INDIAN INSTITUTE OF INFORMATION TECHNOLOGY**
- Indian Institute of Information Technology (XLII—31.8.88), 87-88.
- INDIAN INSTITUTE OF BIO-CHEMISTRY**
- Office of the Indian Institute of Bio-Chemistry in W.B. (XL—27.7.88), 72.
- INDIAN LANGUAGE**
- Need for a comprehensive national policy on Indian Language (Under Rule 377) (XLII—31.8.88), 308-309.
- INDIAN MISSIONS ABROAD**
- Furnishings at Residences of Heads of Indian Missions Abroad (XL—10.8.88), 43-44.
- INDIAN MISSIONARIES ABROAD**
- Documentary on Indians and Indian Missionaries abroad (XLI—23.8.88), 334.
- INDIA PAPER PULP COMPANY LTD.**
- Liquidation of India Paper Pulp Company Ltd. West Bengal (XLI—23.8.88), 61.
- INDIAN POW'S**
- Indian prisoners handed over by Pakistan at Wagah border (XL—3.8.88), 91-92.
- INDIAN RARE EARTHS**
- Suspension of the workers of Indian Rare Earths, Orissa (XLII—31.8.88) 272-73.
- INDIAN ROAD CONSTRUCTION CORPORATION**
- Deputations/appointments of Indian Road Construction Corporation Limited (XL—4.8.88), 131-33.
- Losses of Indian Road Construction Corporation Limited (XL—4.8.88), 133.
- Staff strength in Indian Road Construction Corp. (XLI—18.8.88), 125-130.
- INDIAN TELEPHONE INDUSTRIES**
- Electronic Components base for Industries (XLII—30.8.88), 277.
- Imported equipments lying unutilised in Indian Telephone Industries Limited (XLI—16.8.88), 131.
- Reconstitution of Board of Directors of Indian Telephone Industries (XL—9.8.88), 119.
- INDIAN WORKERS ABROAD**
- News-Item captioned "Indian Workers tale of woes in Iraq" (XL—1.8.88), 65-66.
- INDIAN OCEAN**
- Indo-European agreement to obtain data on the Indian Ocean from its Satellite (XLI—17.8.88), 111-12.
- INDIAN WATERS**
- Foreign fishing trawlers in Indian Waters (XLII—31.8.88), 217-18.
- INDIAN WORKERS**
- Indian workers held up in Arabian countries (XLII—31.8.88), 45.
- Non-Payment of Wages to Indian workers in Iraq (XL—27.7.88), 94-95.
- INDIA UNITED MILL**
- Decision to close down India United Mill No. 2 in Bombay (XLI—19.8.88), 219-20.
- INDIRA AWAS YOJANA**
- Houses under Indira Awas Yojana (XLII—1.9.88), 166.
- INDIRA GANDHI**
- Film on Indira Gandhi (XL—2.8.88), 169-79.
- INDIRA GANDHI CANAL**
- Need to expedite Sanction to the Wasteland Development Project in

- Indira Gandhi Canal Area (Under Rule 377) (XLII—5.9.88), 396.
- INDIRA GANDHI INTERNATIONAL AIRPORT**
- Crash Landing of Boeing 737 at Indira Gandhi International Airport (XL—1.8.88), 27-28.
- Security Arrangements at Indira Gandhi International Airport (XL—1.8.88), 29.
- INDIRA GANDHI NATIONAL OPEN UNIVERSITY**
- Centres of Indira Gandhi National Open University in U.P. (XLI—18.8.88).
- Sale of application forms of Indira Gandhi National Open University (XLII—1.9.88), 27-28.
- INDRA VIKAS PATRA**
- Need to allow commission to authorised agents on the sale of Indira Vikas Patras and to make N.S.C. more attractive (Under Rule 377) (XLII—30.8.88), 358-59.
- INDO-BANGLADESH**
- Indo-Bangladesh negotiations on bilateral problems (XLI—17.8.88), 181.
- INDO-DANISH**
- Indo-Danish Joint Ventures (XL—2.8.88), 126-27.
- INDO-FRENCH COOPERATION**
- Indo-French Cooperation in Science & Technology (XL—3.8.88), 91.
- INDO-GERMAN**
- Indo German collaboration in Science and Technology (XLII—31.8.88), 236.
- INDO-NEPAL TALKS**
- Talks between India and Nepal on early Flood Warning System (XL—29.7.88), 213-15.
- Talks between India and Nepal on water resources development (XL—29.7.88), 215.
- INDO-PAK BORDERS**
- Crossing of border by Pakistan army and fighter planes (XL—3.8.88), 23-29.
- INDO-PAK BORDER FENCING**
- Families Affected by Indo-Pak Border Fencing (XL—27.7.88), 65.
- Persons killed while undertaking Indo-Pak fencing work (XL—29.8.88), 55.
- INDO-PAK TALKS**
- Indo-Pak Talks (XL—27.7.88), 161-62.
- Talks between India and Pakistan on Afghan Problem (XL—3.8.88), 89.
- INDO-PAK TRADE**
- Involvement of Private Sector in Indo-Pak Trade (XLI—12.8.88), 312-13.
- INDO-PAK TRAVEL**
- Relaxation in Indo-Pak Travel Norms (XLI—22.8.88), 68.69.
- INDO SOVIET COOPERATION**
- Seminar on Indo-Soviet Cooperation in Moscow (XL—27.7.88), 226-27.
- INDO-SRI LANKA ACCORD**
- Implementation of Indo-Sri Lanka Accord (XL—27.7.88), 30-34.
- INDO-USSR VENTURE**
- Indo-USSR Joint Venture (XLI—12.8.88), 70.
- INDRAVATI PROJECT**
- Indravati Project (XL—2.8.88), 408-409.
- INDUSTRIES**
- Concessions to Industries based on Agricultural Products (XL—4.8.88), 187-89.
- Copper-based Industries (XLII—1.9.88), 351.
- Difficulties of Small and Big Industries in Kota (Rajasthan) (XLII—16.8.88), 267.

- Encouragement for setting up of Industries (XL—9.8.88), 365-66.
- Establishment of Industries at Growth Centres in A.P. (XLI—23.8.88), 144.
- Evaluation of District Industries Centres in Bihar (XL—2.8.88), 314.
- Financial assistance to encourage and promote Food Processing Industries in States (XLI—18.8.88), 218-22.
- Foreign collaboration in industry (XL—9.8.88), 321-22.
- Growth of industry in North-Eastern Region (XL—2.8.88), 306-12.
- Growth rate of industrial activities (XL—9.8.88), 146-48.
- Growth rate of major industrial goods (XLII—30.8.88), 180.
- Incentives to Industries (XLI—18.8.88), 253-54.
- Industrial units in Punjab (XLI—23.8.88), 323.
- Industrialisation of Kerala (XL—9.8.88), 388-89.
- Industrial output (XL—5.8.88), 335-366.
- Industrial Pollution (XLI—18.8.88), 124-25.
- Industries in A.P. (XLI—23.8.88), 242.
- Industries set up in backward regions of Kerala (XL—9.8.88), 139-40.
- Investment in industrial sector in Kerala (XL—9.8.88), 147.
- Investment in industrial sector in Kerala (XL—9.8.88), 375-76.
- Offer of foreign currency funds by Soviet Union for industrial projects (XL—5.8.88), 140-42.
- Licences granted for setting up of Industries in Madhya Pradesh (XL—9.8.88), 123-32.
- Linkage between Agriculture and Industry (XL—4.8.88), 184.
- New Package of Incentives for Industries in Backward Areas (XL—2.8.88) 372-74.
- No Industry Tehsil scheme (XL—9.8.88), 138-39.
- Regional Imbalance in Industrial Development (XLI—16.8.88), 146.
- Relaxation of Rules regarding setting up of Industries by Small Entrepreneurs (XL—9.8.88), 193-95.
- Research activities in Industrial Sector (XL—3.8.88), 152-53.
- Restructuring of Taxes for Sick Industries (XLI—19.8.88), 227-28.
- Revival of Sick Industries in Orissa (XL—9.8.88), 362-63.
- Selection and location of Growth Centres (XLI—23.8.88), 197-98.
- Setting up of Industries (XLI—23.8.88) 92.
- Setting up of Industries during Seventh Plan (XLI—16.8.88), 66.
- Setting up of Industries in Andhra Pradesh (XLI—30.8.88), 234.
- Investment in Industries in Central Sector (XLI—16.8.88), 69.
- Setting up of Industries in Backward Area (XLI—9.8.88), 35-39.
- Setting up of Industries in Karnataka (XL—9.8.88), 196.
- Setting up of Industries in Orissa (XLI—23.8.88), 254.
- Setting up of Industries in Punjab, Haryana and H.P. (XLI—23.8.88), 121-22.
- Setting up of industries in Tripura (XL—2.8.88), 57.
- Setting up of industries in West Bengal (XL—2.8.88), 59-60.
- Setting up of Industries with Central Assistance (XLII—30.8.88), 275.
- Setting up of Mineral based industries in Orissa (XLII—1.8.88), 24-27.
- Setting up of Natural Gas based Industry (XL—9.8.88), 241-242.
- Strategic planning for growing infrastr-

reactors (XLI—22.8.88), 340.

Subsidiary industries at Rourkela (XL—4.9.82), 115.

Subsidy for setting up of industries in chalis (XL—9.8.88), 351-52.

Need to set up industries in Chamarajanager (Mysore) (XLII—2.9.88), 15.

INDUSTRIAL ACCIDENTS

(XL—8.8.88), 123.

INDUSTRIAL DEVELOPMENT

Allocation for Industrial Development to Punjab (XLI—17.8.88), 118-119.

Allocation for Industrial Development in W.B. (XL—27.7.88), 122-28.

Industrial development of Mysore (XL—2.8.88), 361-63.

INDUSTRIAL LICENCES

Industrial Licences for Tamil Nadu (XLI—23.8.88), 53-54.

Issue of Industrial Licences (XLI—23.8.88), 263.

Setting up of Apex Committee for Industrial Licences (XL—9.8.88), 210.

INDUSTRIAL PLOTS

Allotment of Industrial plots in Narsala (XLII—30.8.88), 169.

Concession and incentives under New Industrial Policy (XL—9.8.88), 179.

Industrial Liberalisation Measures (XLI—30.8.88), 127.

Liberalisation of Industrial Policy (XLII—31.8.88), 138.

INDUSTRIAL RELATION ACT

Implementation of Industrial Relations Act (XLI—22.8.88), 104-105.

Representations about Industrial Relations Bill (XL—5.8.88), 157.

INDUSTRIAL TECHNOLOGY

Setting up of National Industrial Technology Data Bank/Fund (XLI—23.8.88), 331.

INDUSTRIAL UNITS

Purchase of Goods from Ancillary

Industrial Units (XLII—5.9.88), 130.

INDUSTRIAL WORKERS

Real Wages of Industrial workers (XLII—5.9.88), 55-

INDUSTRIALISATION

Industrialisation of Backward Areas (XL—2.8.88), 403-4.

Industrialisation of Backward Districts (XL—2.8.88), 167-168.

Industrialisation of Rural Area (XL—2.8.88),

Programme of Corporative Industrialisation (XLII—1.9.88), 3.

Study on Import of Exchange rate fluctuation on Industrialisation (XL—29.7.88), 204.

INDUSTRIAL DEVELOPMENT REGULATION ACT

Registration under IDR Act (XLI—25.8.88), 338.

INDUSTRIAL DISPUTES ACT

All India Bank Officers Association call for agitation against Amendments to the Industrial Disputes Act, 1947 (XL—29.7.88), 37.

INFANT FOOD

Protein in Infant Food (XL—8.8.88), 208.

INFLATION

Inflation in Metropolitan Cities (XL—29.7.88), 85-86.

Rate of Inflation (XL—29.7.88), 209-09.

Rise in Inflation in 1986 and 1987 (XL—5.8.88), 174-176.

INFORMATION CENTRES

Setting up of information centres in broader areas (XL—9.8.88), 89.

INLAND CONTAINER DEPOTS

Inland Container Depots (XL—5.8.88), 147-148.

INLAND WATER TRANSPORT

Inland Water Transport Potential

between Kakinada and Madras (XLI—18.8.88), 60.

INSANITATION

Child mortality due to insanitation and unsafe drinking water (XLI—22.8.88), 40-41.

INSAT

Failure of Augmented Satellite Launch Vehicle-12 (ASLV D 2) and Launching of INSAT I-C (ST) (XL—27.7.88), 251-51.

INSECTS

Bio-genetic Control on Breeding of Insects (XLII—31.8.88), 245.

INSECTICIDES

Eradication of Mosquitoes resistant to Insecticides (XL—1.8.88), 270.

Conference on Neem and Insecticides of Plant origin in Nairobi (XL—4.8.88), 215.

Use of Fenpropathrin, Methoys and Trisproso for White Fly (XLI—18.8.88), 260-61.

DEBATES

Demand for aerial spray of Insecticides in Ganganagar district of Rajasthan and for giving subsidy to the farmers (Under Rule 377) (XL—9.8.88), 412-13.

INSTITUTE FOR FARM MACHINERY TRAINING AND TESTING

Need to finalise the site for Setting up of the Central Institute for Farm Machinery Training and Testing (under rule 377) (XLI—2.9.88), 12-13.

INSTITUTE OF HANDLOOM TECHNOLOGY

Institute of Handloom Technology (XL—29.7.88), 51.

INSTITUTE OF INTERNATIONAL FINANCE

IIF study in India's dept position (XL—29.7.88), 76.

INSTITUTE OF MATHEMATICAL SCIENCE

Crisis in Institute of Mathematical

Science (XLII—31.8.88), 113.

DEBATES

Need to resolve the crisis developing in the Institute of Mathematical Science Madras (under rule 377) (XLI—17.8.88), 226.

INSULIN

News Captioned New rapid acting Insulin (XL—1.8.88), 242.

INSURANCE

Coverage of Crop Insurance Scheme (XL—4.8.88), 60-61.

Insurance Schemes for Agricultural Labourers (XLI—12.8.88), 313-14.

Kut Insurance Scheme (XL—2.7.88), 169.

Payment of Indemnity Claims to Farmers under Crop Insurance Scheme (XL—28.7.88), 230-231.

Personal accident Insurance social security scheme (XLI—12.8.88), 276-80.

Sickness Insurance Scheme (XLI—19.8.88), 25-28.

INSURANCE SCHEME

Changes in Crop Insurance Scheme (XLII—1.9.88), 275-76.

Proposal to give up comprehensive Crop Insurance Scheme (XL—4.8.88), 229.

Sickness Insurance Scheme for Small Scale Units (XL—5.8.88), 88-89.

INTEGRATED DEVELOPMENT SCHEME

Need to develop certain towns of Garg Ganjam district in Orissa under the Integrated Development Scheme (under rule 377) (XL—1.8.88), 299.

INTER CASTE MARRIAGES

Financial assistance to encourage Inter-Caste Marriages (XLII—31.8.88), 44-45.

INTENT LETTERS

Letter of Intent issued for West Bengal (XL—2.8.88), 233-34.

INTEREST RATE

Deregulation of Interest Rate Structure (XLI—19.8.88), 61-62.

Interest on Bank Loans to Farmers (XL—29.7.88), 25-26.

Rationalisation of Interest rate structure (XLI—19.8.88), 198-199.

INTERNATIONAL AIRLINES

Flights of International Airlines from Calcutta (XL—8.8.88), 32.

INTERNATIONAL AIRPORT

Common user Terminal Equipment (XL—8.8.88), 53.

Growth of Air Traffic at International Airport (XL—8.8.88), 14.

INTERNATIONAL AIRPORT AUTHORITY

Construction of Airports in Malaysia by International Airport Authority of India.

INTERNATIONAL MANAGEMENT EDUCATION PROJECT

(XLI—11.8.88), 206.

INTERIM RELIEF

Interim Relief of M/sing and Allied Machinery Corp. (XLI—30.9.88), 157.

INTERODUCTION OF MINISTERS

(XL—27.7.88), 1-2.

INVESTMENT

Effect of price rise on planned investment (XLI—23.8.88), 71-72.

Foreign Investment (XLI—19.8.88), 130.

INDUSTRIAL INVESTMENT

(XLI—23.8.88), 278.

Industrial Investment (XL—2.8.88), 231-233.

Investment in shares (XLI—19.8.88), 197.

Investment Rights (XLI—30.8.88), 283.

NRI's Investment (XLI—19.8.88), 171-172.

INVESTMENT COMPANIES

Steps to check floating of bogus investment companies (XL—29.7.88), 52.

INVESTMENT OF CAPITAL

Investment of Capital by private Industrialists in Defence Research (XLI—31.8.88), 135-136.

IODILED CALT

Production of Iodised Salt (XLI—23.8.88), 47.

IRAN

Monitoring of cease-fire between Iran Iraq by India (XL—10.8.88), 219-20.

Nuclear Deal between Pakistan and Iran (XL—10.8.88), 223.

Resolving of conflict between Iran and Iraq (XL—27.7.88), 221-23.

IRON

Supply of Pig Iron to M/S Sran Engineering Co. Ltd. (XLI—1.9.88), 200-201.

IRAQ

Monitoring of cease-fire between Iran-Iraq by India (XL—10.8.88), 219-20.

Resolving of conflict between Iran and Iraq (XL—27.7.88), 221-22.

IRELAND

Air Service between India and Ireland (XL—1.8.88), 130-131.

IRON ORE

Crisis in iron ore mining industry due to reduction in export of iron ore (XLI—18.8.88), 90-91.

Export of Iron Ore (XL—5.8.88), 84-85.

Impact of Low prices on Iron Ore Industry (XL—5.8.88), 104.

Increased Import of Indian Iron Ore by Romania (XL—5.8.88), 83-84.

Price hike in iron Ore Exported to Japan (XL—19.8.88), 889.

Target for export of iron ore (XLI—5.8.88), 265-266.

DEBATES

Demand for increasing the procure-
ment of iron ore from Benuapani-
Barjanda Sector and Mayurbhanj
District of Orissa (under rule 377)
(XL—2.88), 440-41.

IRON ORE MINES

Closing of Iron Ore Mines in Orissa
(XLI—29.8.88), 67.

IRON PLANT

Setting up Sponge Iron in Orissa
(XL—4.8.48), 205-206.

IRON POWER

USSR help for manufacture of Iron
Power. (XLI—18.8.88), 224-225.

IRRADIATED FOOD

Damage to kidney due to consumption
of irradiated food (XLII—5.8.88),
228.

IRRADIATION

Government stand on irradiation
(XLII—2.9.88), 229.

IRRIGATION

Allocation of fund for minor irrigation
to A. P. (XL—5.8.88), 251-252.

Changes in the pattern of funding for
Irrigation Development (XL—
29.7.88), 80-81.

Construction work of Rajghat Dam
Projects (XL—29.7.88), 108-109.

Delay in completion of irrigation
schemes in UP (XLI—19.8.88), 34-
36.

Drp Irrigation (XLI—23.8.88), 257.

Installation of pump sets for Irrigation
(XLI—19.8.88), 55-56.

Irrigation Bounds by Karnataka
(XL—5.8.88), 230-231.

Irrigation for Hilly and Backward
States (XL—29.7.88), 134-35.

Irrigation project of A. P. pending for
approval (XLI—19.8.88), 170-71.

Irrigation projects with cost-escalation
in Gujrat (XLI—19.8.88), 142-143.

Irrigation scheme pending for

clearance in Gujrat (XLI—19.8.88),
276-277.

Sources for irrigation in Kerala
(XLI—19.8.88), 159-160.

Tehri Dam Project (XLII—30.8.88),
236.

DEBATES

Need for early clearance to the Paki-
digudam Tank Medium Project of
Chandrapur District of Maharashtra
(Under Rule 377) (XL—4.8.88),
310-11.

IRRIGATION PROJECTS

Amount locked up in Irrigation
Projects (XL—29.7.88), 94-94.

Central allocation for minor Irrigation
in Orissa (XL—5.8.88), 202.

Clearance of Irrigation projects from
Maharashtra (XLI—11.8.88), 95-96.

Environmental Clearance of irrigation
project (XLI—18.8.88), 48-49.

Execution of Upper Indravati and
Upper Kolab Projects in Orissa
(XLI—23.8.88), 51-52.

Harabhangi Medium Irrigation Pro-
ject of Orissa (XL—5.8.88), 143.

Inclusion of Irrigation Projects under
C.A.D. Programme (XL—5.8.88),
40-41.

Irrigation Project (XL—29.7.88), 148.

Irrigation Projects of Orissa funded
by world Bank/IDP (XL—29.7.88),
182-84.

Irrigation Schemes for Punjab (XL—
5.8.88), 36.

Major Irrigation Projects (XL—
29.7.88), 249-54.

Setting up a Financial Institution for
providing fund to Irrigation Project
(XL—29.8.88), 78.

Teesta Barrage Projects of West Ban-
gal 51.

DEBATES

Need to clear the Chambal Command
area Project Phase II (Under rule
377) (XLII—30.8.81), 359-40.

Need to provide necessary resources to U.P. for early completion of Srju Canal Irrigation Project in Basti district (Under rule 377) (XL-9.8.88), 280-81.

IRRIGATION SCHEME

Centrally sponsored Irrigation Scheme of Maharashtra (XLI-12.8.88), 287-88.

ISLAND DEVELOPMENT AUTHORITY

Island Development Authority (XL-10.8.88), 132-136.

ISRAEL

Diplomatic Relations with Israel (XL-10.8.82), 220-221.

ITALY

Cultural Exchange Programme with Spain and Italy (XL-4.8.88), 166.

J

JCM

Aims and Objectives of JCM (XL-3.8.88), 52-54.

JABALPUR

Central Institute of Post Harvest Engineering and Technology at Jabalpur (XLII-1.9.88), 244-45.

Underground Drainage Scheme for Jabalpur (XLII-5.9.88), 301.

Urban Development Project for Jabalpur (XLI-29.8.88), 92.

JABALPUR ORDNANCE FACTORY

Inquiry report on blasts in Jabalpur Ordnance Factory (XLI-31.8.88), 59.

JAGDALPUR

Demand for starting work relating to extension of the Dalli Rajhara Railway Line to Jagdalpur under Rule 377) (XLI-10.8.88), 250.

JAIPUR

S.T.D. Facility in Jaipur Town (XLII-30.8.88), 323.

JAIPUR UDYOG LTD.

Jaipur Udyog Ltd. Cement unit at

Sawaimadhapur (Rajasthan) (XL-9.8.88), 100-102.

JALDHARA SCHEME

Jaldhara Scheme for Bihar (XLII-30.8.88), 346.

JAMMU & KASHMIR

Expionage net work in J&K (XLII-31.8.88), 215.

Mini hydel projects in J&K (XLII-30.8.88), 161.

Need to check Stinger anti-aircraft missiles from falling into the hands of terrorists (Under Rule 377) (XL-1.8.88), 301.

Planning of hill areas of J&K (XLII-31.8.88), 116-117.

Transmission line from Manipur to Jammu and Kashmir (XL-2.8.88), 352-53.

JANAKPURI NEW DELHI

Allotment of MIG flats in Janakpuri New Delhi (XLI-22.8.88), 64-65.

JANATA CLOTH

Alleged Irregularities, in transaction of Janata cloth in Bihar (XLI-12.8.88), 33-35.

Demand-vs-Supply of Janata Cloth in U.P. (XL-29.7.88), 83-85.

Price fixed for Janata Cloth (XLI-12.8.88), 99-104.

JANTA SOAP

Hotel in sale price of janta Soap (XLII-30.8.88), 349.

JAPAN

Collaboration with Japan in high tech. areas (XLI-23.8.88), 59-60.

Economic relations with Japan (XLI-12.8.88), 2:0-51.

HBJ Pipeline contract with Japan (XLII-30.8.88), 142.

Jewellery Export to Japan (XL-29.7.88), 237-38.

Loan from Export Import Bank Japan (XL-29.7.88), 47.

Manufacture of VCR in collaboration with Japan (XLII—31.8.88), 255-256.

Special Fast Channel for clearing Industrial collaboration with Japan (XLI—23.8.88), 280.

Steps to Boost Exports to Japan (XLI—12.8.88), 222.

Visit of High Level Delegation to Japan (XL—28.7.88), 116.

Visit of Japanese business delegation (XLI—19.8.88), 187.

JAUNPUR TOWN PROTECTION SCABME

Jaunpur Town Protection Scheme (XL—5.8.88), 153-154.

JEEPS

Manufacture of Jeeps (XLI—16.8.88), 64.

JEWELLERY

Bank Loans against security of Jewellery (XI—29.7.88), 201-202.

Jewellery Export to Japan (XL—29.7.88), 237-38.

Diamond and Jewellery Export Zones (XL—29.7.88), 236.

JHA COMMIEE REPORT

Implementation of Jha Committee Report (XLI—12.8.88), 98-99.

JHUGGI DWELLERS

Sale of Land by Jhuggi Dwellers (XL—1.8.88), 248-249.

JHUGGI JHONPARIES

Rehabilitation of people living in Jhonparies (XLI—22.8.88), 37-38.

JHUGGIS

Removal of Jhuggis from Gole Market (XLI—22.8.88), 140-141.

JAWAHARLAL NEHRU UNIVERSITY

Bhaas Indonesia Programmes of Jawaharlal Nehru University (XLII—1.9.88), 161.

Computer systems in JNU (XLII—1.9.88), 105-106.

Utilisation rate of computers and word Processors in J.N.U., IIT and Delhi University (XLII—1.9.88), 335-36.

JOINT COMMITTEE ON OFFICES OF PROFIT

Recommendation to Rajya Sabha to Elect Mamba (XL—4.8.88), 309.

JORDANIAN AIRLINES

Jordanian Airlines Flights to India (XL—8.8.88), 183.

JOURNALISTS

Arrest of Journalists under NSA in Punjab (XLI—17.8.88), 174.

Attacks on Journalists (XLII—31.8.88), 139-140

Rick Insurance Scheme for Journalists (XLI—23.8.88), 201.

JOURNALS

Indian Science Journals (XLI—17.8.88 57-60.

JUANG TRIBE

Schemes for Juang Tribe Orissa (XLII—31.8.88), 48-49.

JUDGES

Amendments in the Existing Law to appoint Judges (XL—5.8.88), 77-79.

Appointment of Judges of Supreme Court (XL—5.8.88), 264.

Proposal to appoint more High Court Judges (XL—5.8.88), 217-220.

Quota for SC/ST and Adivasis Judges in Courts (XLI—12.8.88), 225-26.

Seniority List of High Court and Supreme Court Judges (XLI—12.8.88), 239-40.

Vacant posts of Judges and pendency of cases (XLI—12.8.88), 117-19.

JUMBO PLANE

Damage to Jumbo Plans at Frankfurt (XI—1.8.88), 247-248.

JUTE

Assistance for production of jute (XLII—1.9.88), 222.

- Import of Jute from Bangladesh** (XL—29.7.88), 54.
- Import of Raw Jute** (XLI—12.8.88), 149.
- Import of raw Jute to compete in Export Market** (XL—5.8.88), 64.
- Jute purchase centre in Assam** (XLI—19.8.88), 134-135.
- Low production of jute** (XLII—1.9.88), 119-120.
- Production of Raw Jute** (XL—5.8.88), 195-196.
- Tampering with raw jute stock of Jute Corporation of India by Jute Mills** (XL—29.7.88), 158-59.
- USSR Offer to purchase jute from India** (XL—29.7.88), 27.
- JUTE CORPORATION OF INDIA**
- Non-utilisation of funds by JCI** (XL—29.7.88), 73-74.
- Scheduled Casts/Scheduled Tribe Employees in Jute Corporation of India** (XL—29.7.88), 116-19.
- Tampering with raw jute stock of Jute Corporation of India by Jute Mills** (XL—29.7.88), 158-59.
- JUTE GOODS**
- Marketing subsidy for Non-traditional Jute Goods** (XLI—12.8.88), 234-35.
- JUTE INDUSTRY**
- Installed capacity of Jute Industry** (XL—29.7.88), 270-72.
- JUTE MANUFACTURING DEVELOPMENT COUNCIL**
- Irregularities in Accounts of Jute Manufacturing Development Council** (XL—5.8.88), 80-81.
- JUTE MILLS**
- Jute Modernisation Fund** (XL—5.8.88),
- JUVENILE DELINQUENTS**
- Welfare Homes for Juvenile Delinquents** (XL—10.8.88), 185.
- JUVENILE JUSTICE ACT**
- Implementation of Juvenile Justice Act** (XLII—31.8.88), 237-248.

JYOTSNA HOLDING PRIVATE LTD.

Announcement Re. Declaration on Reported Income of Jyotsna Holding Private Ltd. from Sumitomo Corporation (XL—1.8.88), 353.

Reported Income of Jyotsna Holding Private Limited from Sumitomo Corporation (SI) (XL—1.8.88), 282, 89.

Reported Income of Jyotsna Holding Pvt. Limited from Sumitomo Corp. (Disc) (XL—3.8.88), 228-48.

K**KALA AZAR**

Anti-Kala-azar Programme (XL—8.8.88), 108.

DEBATES

Reported outbreak of Kala-azar in various parts of the country (CA) (XLI—11.8.88), 337-53.

KALAHANDI

Creation of Postal Division for Kala-handi District (XL—2.8.88), 79-80.

KAMANI TUBES

Proposal from workers of Kamani Tubes, Bombay for taking over Management (XL—4.8.88), 298.

KANNADA

Judgement of Karnataka High Court in Kannada (XLII—31.8.88), 281-282.

KANPUR

Stores stolen from Field Gun Factory, Kanpur (XLII—31.8.88), 246.

DEBATES

Need to accelerate the work of setting up the water treatment plant at Jajmau (Kanpur) (Under Rule 377) (XL—4.8.88), 913.

KANPUC CANTONMENT

Conversion of dry-type latrine in Kanpur Cantonment (XL—10.8.88), 65-76.

KANPUR ORDNANCE FACTORIES

Settlement of widow pension cases in Kanpur Ordnance Factories (XLII—31.8.88), 117-118.

KAPOOR-MITTAL COMMITTEE

Kapoor-Mittal Committee (XL—10.8.88), 137-138.

KARNAL REFINERY

Construction of Karnal Refinery (XL—2.8.88), 180.

KARNATAKA

Afforestation of Barren Areas in Karnataka (XL—10.8.88), 299.

Bench of Karnataka High Court at Dharwad Karnataka (XL—29.7.88), 239-40.

Capitation fee by Medical colleges in Karnataka (XLI—22.8.88), 183-184.

Clearance to Splanning Mills in Karnataka (XL—5.8.88), 83.

Closure of Mehboob Shahi Kumbarg Mills, Karnataka (XL—5.8.88), 111.

Collieries attached to Cement Companies in Karnataka (XLII—30.8.88) 131.

Development of Western Ghats in Karnataka (XL—4.8.88), 41.

Execution of Yelahanka Project in Karnataka (XL—9.8.88), 137.

Financial assistance to Karnataka (XLII—1.9.88), 220-21.

Govt. accommodation in Karnataka (XLII—5.9.88), 514.

Highway projects in Karnataka with World Bank Assistance (XL—4.8.88), 117.

Houses for economically weaker sections in Karnataka (XLII—5.9.88), 65.

Induction of more power Capacity in Karnataka (XL—2.8.88), 81.

Industrial Licences for Alcohol Based Chemical Industries in Karnataka (XLI—23.8.88), 193.

Irrigation Bounds by Karnataka (XL—5.8.88), 230-231.

Issuing of Licences for Distilleries and Breweries in Karnataka (XLI—16.8.88), 89.

Public Sector Industries in Karnataka (XL—2.8.88), 122-124.

Recognition to private medical colleges in Karnataka (XLI—22.8.88), 172-173.

Scheme of Karnataka Government to Assist Backward Class People (XLI—12.8.88), 199.

Sea-erosion in Karnataka (XL—5.8.88), 138.

Setting up of Industries in Karnataka (XL—9.8.88), 196.

Setting up of Long Distance Public Call Offices in Karnataka (XL—2.8.88), 157-159.

Setting up of Wind Power Station in Karnataka (XL—2.8.88), 226.

Sick Industries in Karnataka (XL—2.8.88), 45-47.

Supply of Rice to Karnataka (XL—1.8.88), 26-28.

T.V. Station at Chitradurga, Karnataka (XL—9.8.88), 337-38.

World Bank Assistance for Power Projects in Karnataka (XL—2.8.88), 350-51.

DEBATES

Demand for early clearance of the revised project for development of coconut plantation submitted by the Government of Karnataka (Under Rule 377) (XLI—10.8.88), 253-54.

Demand for restoring the quota of rice, wheat palm oil etc to Karnataka (Under Rule 377) (XL—28.7.88), 280.81.

KARNATAKA BILL

President's assent to Karnataka Bill (XL—3.8.88), 115-116.

KARNATAKA HIGH COURT

Judgement of Karnataka High Court in Kannada (XLII—31.8.88), 281-282.

KARNATAKA WOMEN'S DEVELOPMENT CORPORATION

Karnataka Women's Development Corporation (XLI—11.8.88), 74-75.

KASHMIR

Schemes to attract Foreign Tourists to Kashmir (XLII—5.9.88), 107.

KATI HAR HARISHCHANDRAPUR ROAD

Construction of Katihar-Harishchandrapur Road (XLII—1.9.88), 109-110.

KATRA MOSQUE

Renovation of Katra Mosque (XLII—1.9.88), 94-95.

KEDARNATH

Facilities for Pilgrims to Kedarnath (XL—8.8.88), 51.

KENDRIYA BHANDAR

Ex-parte Decrees passed against Kendriya Bhandar (XLII—31.8.88), 265-267.

KENDRIYA VIDYALAYA

Ad-hoc appointments in Kendriya Vidyalaya, Moscow (XL—4.8.88), 81.

Admission in Kendriya Vidyalayas on Fake Transfer Certificates (XLII—1.9.88), 35.

Admission in Kendriya Vidyalayas to wards of nards of nationalised banks (XL—11.8.88), 298-99.

Conveyance advance to the employees of Kendriya Vidyalaya Sangathan (XL—4.8.88), 276-277.

Construction of Building for Kendriya Vidyalaya, Cannanore, Kerala (XLII—1.9.88), 239-40.

Facilities to Teachers of Kendriya Vidyalayas in North-Eastern Region (XL—28.7.88), 168-169.

Grants to associations in Kendriya Sangathan (XLII—1.9.88), 23-24.

In-service courses for teachers of Kendriya Vidyalayas (XL—28.7.88), 98-100.

Kendriya Vidyalayas and Navodaya Vidyalayas in Panjab (XLI—18.8.88), 232-35.

Kendriya Vidyalayas and Navodaya

Vidyalayas in Rajasthan and Gujarat (XLI—18.8.88), 195-200.

Kendriya Vidyalayas and Navodaya Vidyalayas in Uttar Pradesh (XL—28.7.88), 41-50.

Kendriya Vidyalayas in A.P. (XLII—1.9.88), 263-65.

Kendriya Vidyalayas in Andhra Pradesh (XLI—11.8.88), 182-87.

Kendriya Vidyalayas in Delhi (XLI—18.8.88), 8-10.

Kendriya Vidyalayas in M.P. (XLI—18.8.88), 237-38.

Kendriya Vidyalayas in M.P. (XLII—1.9.88), 225-26.

Navodaya and Kendriya Vidyalayas in Bihar (XLI—18.8.88), 226-27.

Non-payment of teaching allowance to the teachers of Kendriya Vidyalayas, Bhopal Region (XLII—1.9.88), 149.

SC/ST Teachers in Kendriya Vidyalaya Sangathan (XLI—18.8.88), 139.

Surplus Teachers in Kendriya Vidyalayas (XLII—1.9.88), 20-20.

Transfer guidelines of Kendriya Vidyalaya Sangathan (XL—28.7.88), 169-173.

Upgradation of Kendriya Vidyalayas in A.P. (XLI—18.8.88), 87-90.

Vacancies in Delhi Region of Kendriya Vidyalaya Sangathan (XL—4.8.88), 34-36.

KENDRIYA VIDYALAYA SANGATHAN

Implementation of Transfer Guidelines in Kendriya Vidyalaya Sangathan (XLII—1.9.88), 150-51.

Promotion of Assistant Commissioners in Kendriya Vidyalaya Sangathan (XL—28.7.88), 65.

Review Committee Report on Kendriya Vidyalaya Sangathan (XL—28.7.88), 164-167.

Seniority of KVS Teachers specially recruited for North Eastern Region (XLI—11.8.88), 37-38.

Surplus Teachers in Kendriya Vidyalaya Sangathan (XL—28.7.88)

Vacancies of Principals and Vice-Principals in Kendriya Vidyalaya Sangathan (XLI—11.8.88), 118.

KERALA

- Action Plan submitted by Kerala for Development of Paddy Cultivation (XL—11.8.88), 319-20.
- Agro-Aviation Base in Kerala (XLII—5.9.88), 324.
- Allocation for development in non-conventional energy in Kerala (XL—9.8.88), 139-141.
- Allocation for Tribal Welfare to Kerala (XL—27.7.88), 224.
- Allocation to Kerala for 1987-88 (XL—10.8.88), 112-113.
- Allied Aluminium Industries of Kerala (XL—4.8.88), 180.
- Area under Cashew Cultivation in Kerala (XLII—1.9.88), 190.
- Cashewnuts Requirement in Kerala (XL—29.7.88), 205.
- Central Aid to Kerala for promotion of Literacy (XLI—11.8.88), 247-48.
- Central assistance in setting up design and research centres in Kerala (XL—3.8.88), 80-81.
- Central Assistance to Kerala for post Graduate course in Homoeopathy (XLI—29.8.88), 121.
- Central Investment in Kerala (XLII—30.8.88), 318.
- Central Sector Power Projects in Kerala (XLI—28.8.88), 24-27.
- Community T.V. sets in Malapparam, Kerala (XL—9.8.88), 355-58.
- Construction of Building for Kendriya Vidyalaya, Cannanore, Kerala (XLII—1.9.88), 239-40.
- Construction of Sea Walls to prevent Sea Erosion in Kerala (XL—5.8.88) 178.
- Damage to Paddy Crop in Kuttanad region of Kerala (XL—4.8.88), 281-282.
- Decrease in forest cover in Kerala (XL—4.8.88), 63-64.

- Development and repair of National High ways in Kerala (XL—4.8.88), 276.
- Development of A.I.R. Stations in Kerala (XLI—16.8.88), 166.
- Drinking Water Supply Scheme for Kerala (XLI—18.8.88), 153.
- EPF dues outstanding against establishments in Kerala (XLII—5.9.88), 148.
- ESI and BPF facilities to Bldg. Construction Workers in Kerala (XLII—5.9.88), 91.
- Elephantiasis Cases in Kerala (XL—1.8.88), 249-250.
- Engineering Colleges in Kerala (XL—28.7.88), 241-242.
- Electrification of villages in Kerala (XL—9.8.88), 88-90.
- Expansion of Central Undertakings in Kerala (XLII—30.8.88), 110.
- Export of Cashew Kernel from Kerala (XL—29.7.88), 212-14.
- Financial Assistance to Kerala for Development of Iowas (XL—1.8.88), 267.
- Fisheries Harbour at Munambam in Kerala (XLI—18.8.88), 159-61.
- Fish Harvest in Alleppey and Brahmkulam Districts (XL—11.8.88), 311-12.
- Four laning of Edappally-Alwaye section of National Highway in Kerala (XL—4.8.88), 69-71.
- Freedom Fighters Pension Applications from Kerala (XL—27.7.88), 27-28.
- Growth of noxious weed in Kerala (XLII—1.9.88), 236-37.
- Hydro-electric Power Generation potential in Kerala (XLII—30.8.88), 133.
- Hydel power Projects in Kerala (XLI—23.8.88), 315.
- Implementation of 20-Point Programme by Kerala (XL—10.8.88), 197-202.

- Incentives for Textile Production in Kerala (XL—29.7.88), 131-33.
- Increase in quota of edible oil for Kerala (XLI—22.8.88), 143-144.
- Introduction of 4 stroke diesel fuelled out-Board Motor in Fisheries Sector in Kerala (XLII—1.9.88), 43-44.
- Investment in industrial sector in Kerala (XL—9.8.88), 147.
- Investment in industrial sector in Kerala (XL—9.8.88), 375-76.
- Industries set up in backward regions of Kerala (XL—9.8.88), 139-1.0.
- Involvement of voluntary organisations in rural development in Kerala (XL—11.8.88), 207-08.
- Irrigation Projects of Kerala (XLI—12.8.88), 223.
- Kerala Project for net making Machines from Japan (XLI—19.8.88), 126-127.
- LPG facility in Kerala (XL—2.8.88), 68.
- Loss to Kerala Government in Cashewnut Procurement (XL—29.7.88), 285-8.
- Maintenance of Bogies in Kerala (XLII—5.9.88), 190.
- Modernisation of FACT unit in Kerala (XLII—1.9.88), 335.
- Modernisation of Tele-communication System in Kerala (XLI—1.8.88), 87.
- More time for local language programmes in Kerala (XLI—30.8.88), 234.
- Navodaya Vidyalayas in Kerala (XL—10.8.88), 299-300.
- News-Item captioned "Tension Kerala Coast" (XLI—11.8.88), 36-37.
- New Central Projects for Kerala (XLI—17.8.88), 134-135.
- News-Item captioned "Tension Kerala Coast" (XLI—11.8.88), 36-37.
- Optical Fibre Project in Kerala (XLI—23.8.88), 196.
- Opening of New Post Offices and Telegraph Offices in Kerala (XLI—16.8.88), 161.
- Passenger Amenities at Olevokode Railway Station (XL—1.8.88) 260.
- Passport applications pending in RPOs in Kerala (XL—3.8.88), 68.
- Payment of BPF dues to retired employees in Kerala (XLI—22.8.88) 143.
- Pollution of sea Water in Kerala (XLII—1.9.88), 268-69.
- Power Production in Kerala (XL—9.8.88), 389-90.
- Power Shortage in Kerala (XL—2.8.88), 191-192.
- Power shortage in Kerala (XLII—30.8.88), 317.
- Prawn Farm in Kerala with Assistance of Kuwait Fund (XLI—16.8.88), 42.
- President's assent to Kerala Bill (XLI—17.8.88), 120-121.
- Private Lending Institutions in Kerala (XL—5.8.88), 259-260.
- Profit/Loss by Hindustan Newsprint Ltd. Kerala (XLI—23.8.88), 249.
- Profit/Loss by Public Sector Undertakings in Kerala (XLII—30.8.88), 275.
- Project proposals for alternative sources of energy from Kerala (XLII—30.8.88), 214.
- Promotion of Coconut Products in Kerala (XL—11.8.88), 321-22.
- Reduction in supply of rice to Kerala (XL—1.8.88), 229-230.
- Release of Amount to Kerala in Cooperative Sector (XL—4.8.88), 294.
- Release of Kaparbhala plots to Kerala Government (XL—8.8.88), 2-4.
- Sanitation facilities in villages of Fishermen in Kerala (XLII—1.9.88) 130.
- Sea-Erosion along Kerala Coast (XLI—12.8.88), 202-03.
- Setting up of LPG Agencies at Malayaram in Kerala (XLI—16.8.88), 183.

Setting up of medical colleges in Kerala (XLI—22.8.88), 75.

Setting up of Nuclear Power Plant in Kerala (XL—10.8.88), 149.

Shortage of Black and White Film Rolls in Kerala (XL—9.8.88), 178-179.

Sick Small Industrial Units in Kerala (XL—9.8.88), 84-86.

Special aid to Kerala (XLI—19.8.88), 105.

Stock of Handloom Cloth in Kerala and Tamil Nadu (XL—5.8.88), 225-226.

Stoppage of Crop Insurance cover to Second Paddy Crops Kerala (XL—4.8.88), 61.

Superannuated person working in Central Public Sector Undertakings in Kerala (XLII—30.8.88), 72.

Supply of electricity to Kerala from Central Grid (XL—2.8.88), 236.

Supply of foodgrains to tribal in Kerala (XLII—5.9.88), 155.

Supply of Furnace Oil to Kerala (XLII—30.8.88), 319.

Supply of Kerosene to Fishermen of Kerala (XLII—1.9.88), 167-68.

TV Transmission Centre at Malapuram Kerala (XLII—30.8.88), 233.

Telephone connections in every village in Kerala (XLI—2.8.88), 193-194.

Training centres for TV programme producers in Kerala (XLI—23.8.88), 199.

Waiting list for telephone connections in Pathanamthitta District of Kerala (XL—9.8.88), 164-165.

DEBATES

Need to improve the railway facilities in Kerala (Under Rule 377) (XL—9.8.88), 415-16.

KERALA COAST

Extinction of certain Species of Fishes of Fishes from Kerala Coast (XLII—1.9.88), 269.

KEROSENE

Kerosene out lets in Orissa (XLII—30.8.88), 350.

Supply of Kerosene at Uniform rate (XL—1.8.88), 61.

Supply of Kerosene to Fishermen of Kerala (XLII—1.9.88), 167-68.

KHADI GRAMODYOG BHAVAN

Renovation work in Khadi Gramodyog Bhawan New Delhi (XLI—16.8.88), 172.

KHADI AND VILLAGE INDUSTRIES

Development of Khadi and Village Industries in Uttar Pradesh (XL—9.8.88), 349-350.

KHADI AND VILLAGE INDUSTRIES COMMISSION

Accumulated stock of khadi with K.V.I.C. (XI—9.8.88), 51-53.

Allotment of Work to Workers and Officers of KVIC (XL—9.8.88), 186-187.

Trading Cadre Managers in Sales Offices of KVIC (XLI—23.8.88), 203-204.

Technical Know-how for Development of KVIC (XL—9.9.88), 188-189.

KHADIA COAL PROJECT

Khadia Coal Project (XLI—23.8.88), 260.

KHAJURABO

Development of Khajurabo (XLI—22.8.88), 221-222.

Foreign Tourists visiting Khajurabo (XLI—22.8.88), 220-221.

KHARIF CROP(S)

Production of Kharif Crops (XL—28.7.88), 151-152.

KOLAR GOLDFIELDS

Kolar Goldfields (XLI—18.8.88), 49-50.

KODAIKANAL

Explosion in TV Tower at Kodaikanal (XL—2.8.88), 162.

KONARK

Construction of Marine Drive from
Konark to Gopalpur on Sea Coast
(XL—1.8.88), 86-87.

KRISHNA BASIN

Poor Inflow in Krishna Basin (XLI—
12.8.88), 44-45.

**KRISHNA GODAVARI BASIN PRO-
JECT**

Employees workign in Krishna-Goda-
vari Basin Project (XLI—16.8.88),
35-36.

KRISHI VIGYAN KENDRA

Krishi Vigyan Kendra (XLII—1.9.88),
60.

Krishi Vigyan Kendra, Shikohpur
(Haryana) (XLII—1.9.88), 108-109.

Krishi Vigyan Kendras (XLI—
11.8.88), 215-22.

Krishi Vigyan Kendra, Bhanjanagar
(XLI—18.8.88), 179.

Need to Construct the building of
Krishi Vigyan Kendra, Bhanjanagar
(Orissa) and also implement the
training scheme meant for cultivators
(Under Rule 377) (XLII—
5.9.88)

KUDAL COMMISSION REPORT

Registration of cases against organisa-
tions by CBI on Kudal Commission
Report (XL—10.8.88), 157-64.

KUDREMUKH

Losses suffered by Kudremukh Iron
Ore Company (XL—4.8.88), 56-57.

KUMBH MELA

Arrangement to cope with Kumbh
Mela traffic (XLI—22.8.88), 147.

KUTIRJYOTI SCHEME

Electrification of villages in Mahara-
shtra under Kuteer Jyoti scheme
(XLII—30.8.88), 257.

Kuteer Jyoti Scheme in Orissa (XLII
—30.8.88), 327.

L**LTTE**

LTTE Men killed in IPKF Operations
(XL—27.7.88), 102.

News Item Captioned 'Foreign Hand
Sways LTTE (XL—10.8.88), 234'

LABOUR

Exploitation of Labour from Orissa
(XLII—5.9.88), 319.

Labour from Orissa to Punjab (XL—
8.8.88), 133.

LABOUR COURTS

Labour Courts in Kerala (XL—
8.8.88), 143.

LABOURERS

Legislation of Working conditions of
Farm Labour (XLI—29.8.88), 53.

Minium wages for Industrial and
Agricultural Labour (XLII—5.9.88),
244.

LABOUR EXPORT

Racket in Labour Export (XL—8.8.88),
256.

LABOUR FORCE

Labour Force (XLII—31.8.88), 223-
226.

LABOUR LAWS

Violation of Labour Laws by recruit-
ing Agencies (XL—1.8.88), 214.

LAC INDUSTRY

Nationalisation of Lac Industry
(XLII—1.9.88), 43.

**LADAKH INSTITUTE OF HIGHER
STUDIES**

Ladakh Institute of Higher Studies
(XLI—18.8.88), 54-55.

LAKSHADWEEP

Committee on Improvement of Port-
Shipping & Lighterage facilities in
Lakshadweep Islands (XLII—
1.9.88), 259-60.

LAL DORA

Increase in Lal Dora of Delhi villages
(XLII—5.9.88), 199.

LAND

Allocation of Land to private builders

- for houses (XLI—22.8.88), 141.
- Ban on Sale of Agricultural Land in Delhi for Residential purposes (XLI—29.8.88), 17.
- Irrigation Land (XL—29.7.88), 141-46
- Lab-to-Land Programme (XL—28.7.88), 243-244-
- Unauthorized occupation of land by non-tribals (XL—11.8.88), 303.
- Unauthorized sale of land in village Adakpur Bagh Mochi N. Delhi (ALII—5.9.88), 64.
- Urban Land Ceiling Laws (PLI—29.8.88), 35.
- LAND ACQUISITION**
- Land acquired for construction of Defence Channel (XLI—17.8.88), 159.
- LAND CEILING**
- Legislation on Land Ceiling (XLII—1.9.88), 4-6.
- LAND ENCROACHMENT**
- Encroachment on Land of Mining and Allied Machinery Corp. Ltd. (XLII—30.8.88), 158.
- LAND EROSION**
- Problem of land erosion in States (XL—4.8.88), 141-144.
- LAND RECORDS**
- Updating of Land Records in Goa (XLII—1.9.88), 138.
- LAND RESOURCES**
- Management of land resources (XLII—1.9.88), 112-114.
- LAND SLIDING**
- Land Sliding Accidents (XL—4.8.88), 32-33.
- LANGUAGE**
- District Centres for English language teaching (XLI—11.8.88), 170-76.
- Recognition of "Pahari" language (XLI—11.8.88), 168-169.
- DEBATES**
- Need for a comprehensive national policy on Indian language (XLII—31.8.88), 308-309.
- LANGUAGE FORMULA**
- Revised Three Language Formula (XLII—1.9.88), 18-19.
- LANJIA SAURA TRIBE**
- Schemes for Lanjia Saura Tribe (XL—10.8.88), 126-127.
- LAUNCH MISHAP**
- Reported capsizing of a launch near Manihari Ghat in Bihar resulting in drowning of several hundred persons (CA) (XLI—17.8.88), 202-21.
- LAW COMMISSION**
- Law Commissions in States (XLI—19.8.88), 141-142.
- Report of Law Commission (XL—5.8.88), 264.
- LEASE OF HOUSES**
- Terms of Lease of Houses taken by N. Rly for its officers (XLI—22.8.88), 199-205.
- LEASING COMPANIES**
- Hire Purchase Finance by Leasing Companies (XL—5.8.88), 172-173.
- LEATHER**
- Fall in Export of finished Leather (XL—5.8.88), 185.
- Modernisation of Leather Industry (XLI—16.8.88), 57.
- LEATHER INDUSTRY**
- Concessions to Leather Industry to boost Export (XLI—12.8.88), 62-63.
- LEATHER UNITS**
- Concessions to leather units (XL—9.8.82), 50.
- LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE**
- (XLII—2.9.88), 9-10.
- LEGAL AID**
- Code of Conduct for legal aid Lawyers (XLI—12.8.88), 36-37.

- Free Legal Aid to Poor (XL—29.7.88), 176-77.
- Legal aid to Poor People (XL—29.7.88), 258-66.
- LEGISLATION**
- Legislation on Securities and Exchange Board of India (XLI—19.8.88), 97-98.
- Legislation re. Immovable Property (HLI—22.8.88), 163.
- LENDING INSTITUTIONS**
- Private Lending Institutions in Kerala (XL—5.8.88), 259-260.
- LEPROSY**
- Incidence of Leprosy (XL—8.8.88), 148.
- Irregularities in implementation of MDT for Leprosy (XL—8.8.88), 83.
- Non-achievement of Targets of National Leprosy Eradication Programme (XLI—29.8.88), 46.
- LEPROSY VACCINE**
- Pre-clinical trials of Leprosy vaccine (XLII—5.3.88), 327.
- LETTERS OF INTENT**
- Issue of Letters of Intent (XLII—30.8.88), 320.
- Issue of Letters of Intent in Andhra Pradesh (XL—9.8.88), 37, 72.
- Letter of Intent for Caproplactum Project at Rourkela in Orissa (XLII—23.8.88), 253.
- Letters of Intent (XL—9.8.88), 352-53.
- LETTERS OF INTENT**
- (XLII—30.8.88), 284.
- Validity period of Letters of Intent (XLII—30.8.88), 105.
- LEUKEMIA**
- Food irradiation causes Leukemia (XLII—5.9.88), 85.
- LEVY SUGAR**
- Supply of Levy sugar to Orissa (XLII—5.9.88), 225.
- LIFE INSURANCE CORPORATION**
- Branch offices and divisions of Life Insurance Corporation (XLI—19.8.88), 154-155.
- Claims pending with LIC (XL—5.8.88), 228-229.
- Housing Schemes of LIC (XL—29.7.88), 88-89.
- Implementation of "Jivandhara" (XLI—11.8.88), 119-20.
- LIC loans for purchase of House Flat (XLI—19.8.88), 62-63.
- LIC Scheme for IRDP Beneficiaries (XLI—18.8.88), 71-73.
- Loans advanced by LIC for water supply and sewerage schemes (XLI—19.8.88), 225-226.
- Opening of branch offices of LIC in Uttar Pradesh (XL—5.8.88), 252-253.
- LIBRARY (IES)**
- ICCR Library (XLII—31.8.88), 36.
- LIBYAN ARMY**
- Recruitment of Indians in Libyan Army (XL—8.8.88), 269.
- LICENCE**
- Arms Licence for Obsolete Arms (XLII—31.8.88), 46-47.
- Industrial Licence for Export oriented in Maharashtra (XL—2.8.88), 237.
- Issue of Industrial Licences (XL—2.8.88), 181-189.
- Issue of Industrial Licences (XLI—16.8.88), 200.
- Issue of Licences to MRTP Companies (XLI—16.8.88), 128.
- Issuing of Licences for Distilleries and Breweries in Karnataka (XLI—16.8.88), 89.
- Issuing of Licences for Distilleries and Breweries in Karnataka (XLII—30.8.88), 104.
- Licences for Manufacture of Polyester Filament Yarn (XL—2.8.88), 162, 164.
- Licences issued for "No Industry

- Districts" in Punjab (XLII—30.8.88), 95.
- LICENSING POLICY**
- Industrial Licensing Policy (XLII—30.8.88), 26-29.
- Liberalisation of Industrial Licensing System (XL—28.8.88), 43-44.
- LIGHT AND SOUND PROGRAMME**
- Permission for Light and Sound Programme at Shanwarwada Fort (XLII—1.9.88), 110.
- LIGHT HOUSES**
- Modernisation of Lighthouses (XL—4.8.88), 293-94.
- LIGNITE**
- Survey and Exploration of Lignite in Rajasthan (XLII—30.8.88), 126.
- LINEAR ALKYL BENEZENE PROJECT**
- Clearance to A.P. Industrial Development Corp. for Linear Alkyl Benzene Project (XLII—30.8.88), 137.
- LITERACY**
- Aid to Voluntary Agencies for Spreading Literacy (XL—28.7.88), 135-138.
- National Literacy Mission Authority (XL—28.7.88), 101-103.
- LOANS AND ADVANCES**
- Assistance to cotton Growers in A.P. (XL—29.7.88), 89.
- Bank Loans to Educated Unemployed Persons and Farmers in Gujrat and Delhi (XLI—12.8.88), 144-50.
- Bank Loans to professionals (XLI—12.9.88), 131-33.
- Collection of loans from Fishing Companies (XLI—19.8.88), 109-110.
- Disbursement and writing off of Loans by IFCI (XL—29.7.88), 202-201.
- Interest on loans for project in Food processing Industry (XLII—1.9.88), 145.47.
- Loan by Cooperative and Commercial Bank to farmers for planting fruit garden at lower rates (XLII—1.9.88), 180-81.
- Loan for fishing Trawlers (XLII—1.9.88), 343-44.
- Loan from Japan and A.D.B. (XLII—5.9.88), 227.
- Loans under Operation Flood III (XLII—1.9.88), 138-39.
- Loans received by Government (XL—29.7.88), 154-56.
- Raising of finances through foreign and internal loan (XL—29.7.88), 75-76.
- Refinancing of crop loans (XLI—12.8.88), 189.
- Release of Central Assistance to ORDA (XLI—23.8.88), 46-47.
- Repayment of outstanding loans of sick shipping companies (XL—29.7.88), 53.
- Setting up of Industries with Central Assistance (XLII—30.8.88), 275.
- Short term Loan to states for Agricultural Inputs (XLII—1.9.88), 341-342.
- Writing off of loans by IFCI (XLI—12.8.88), 107-08.
- DEBATES**
- Need for providing financial assistance to Orissa for certain projects to remove regional disparities, (under Rule 3.7) (XLII—31.8.88), 311.
- Need to give financial assistance to Orissa for flood affected people in Keonjhar, Balasore and Cuttack districts (Under Rule 377) (XLI—22.8.88), 256.
- Need to provide adequate financial assistance to Mohal Mills Ltd. to save it from closure (under rule 377) (XLI—19.8.88), 357.
- LOCKOUTS**
- Factories closed/lockouts declared (XLII—5.9.88), 296.
- Lock-out in factories in Maharashtra (XL—8.8.88), 223.

LOCOMOTIVES

Factory for production of electric locomotives in A.P. (XL-1.8.88), 224.

Import of Locomotives (XL-8.8.88), 155.

Procurement of Locomotives (XL-1.8.88), 177.]

LOCO RUNNING STAFF

Training for Loco running staff (XLI-22.8.88), 147-148.

LOHIA MACHINES LTD.

Refund of Registration amount by M/s Lohia Machines Ltd. (XLI-16.8.88), 173.

Scooters Manufactured by M/s LML Limited (XLI-16.8.88), 93.

LOK ADALATS

Lok Adalats in the Country (XL-29.7.88), 130-32.

Lok Adalats to resolve tenancy Disputes (XL-5.8.88), 202-203.

Settlement of Compensation Cases of Land Losers in VSP Steel plant in A.P. by Lok Adalats (XLI-12.8.88), 205-07.

LOTTERIES

Exemption of lotterise from Income Tax (XL-5.8.88),

LIQUID PETROLEUM GAS

Allotment of LPG/Kerosene/Petrol/Diesel Dealerships under Discretionary Quota (XLII-30.8.88), 337.

Allotment of petrol pumps and LPG agencies in Himachal Pradesh (XL-9.8.88), 151-152.

Demand and production of LPG Cylinders in Assam (XLI-23.8.88), 143.

Diversion of LPG to Hotels and Restaurants (XLI-16.8.88), 165.

LPG agencies in Delhi (XLI-16.8.88), 257.

LPG complaint calls in the country (XLI-23.8.88), 297.

LPG Connections and Allotment of LPG Agencies in Gujrat (XLI-16.8.88), 154.

LPG Connections in Andhra Pradesh (XLI-16.8.88), 131.

LPG Cylinder Blast Cases (XLI-16.8.88), 313.

LPG Facility in Car Nicobar (XLII-30.8.88), 11-12.

Meter for measuring quantity of LPG in cylinders (XL-9.8.88), 878.

Opening of LPG Agency at Una in Himachal Pradesh (XLI-16.8.88), 67.

Price of LPG for Domestic and Commercial Use (XLI-16.8.88), 290.

Sanctioning of LPG connections by Marketing Division Officers (XLI-16.8.88) 141.

Setting of LPG Cylinders by Dealers (XLII-30.8.88), 129.

Setting up of Appen-Level LPG Company (XL-9.8.88), 118.

Setting up of LPG Agencies at Malapuram in Kerala (XLI-16.8.88), 105.

Short supply of LPG in Delhi and NOIDA (XL-9.5.88), 185.

Strike by LPG Employees (XLII-5.9.88), 63.

Supply of LPG in Rural Areas of Uttar Pradesh (XLI-16.8.88), 40-41.

Supply of LPG to consumers in Ahmedabad through Pipelines (XL-9.8.88), 198.

Use of LPG in Armed Forces (XLI-17.8.88), 161.

L.P.G. CONNECTIONS

Release of LPG Connections (XL-9.8.88), 79-82.

Release of L.P.G. Connections (XL-9.8.88), 189-192.

Waiting List for LPG Connections in West Bengal (XL-9.8.88), 396.

L.P.G. CYLINDERS

Defective rubber washer in LPG
Cylinders (XLI—23.8.88), 31.

Requirement of LPG Cylinders in
West Bengal (XL—9.8.88), 78-80.

L.P.G. GODOWNS

Shopping of LPG Godowns from
Residential Colonies (XLI—23.8.88)
124.

LOW COST HOUSES

Low cost houses by Corp. Societies
in Rural Areas (XLI—22.8.88), 226-
227.

LUCKNOW

Transmission from Lucknow T.V.
Centre (XLI—23.8.88), 150.

LUCKNOW AIRPORT

Expansion of Lucknow Airport (XL—
8.8.88), 188.

M**MECON**

Appointment of retired Government
officers in MECON (XLI—11.8.88),
181-82.

Merger of MECON with SAIL (XLI
—11.8.88), 179-80.

Steps for revival and profitability of
MECON (XLI—11.8.88), 33-34.

MEG

Shortage of Mono Ethylene Glycol
(XLI—23.8.88), 270.

MES LAND

Debirring of MES land in Ulhasnagar
(XLI—17.8.88), 162.

MFIL

Modernisation of MFIL Cochin (XLI
—29.8.88), 122.

MICR

MICR Cheques (XL—5.8.88), 239.

MIG FLATS

Allotment of MIG flats in Janakpuri,
New Delhi (XLI—22.8.88), 64-65.

Allotment of MIG Houses to SC/ST

(XLI—22.8.88), 30.

MITCO

Opening of MITCO Purchase Centre
at Mirzapur (XLI—19.8.88), 257.

M.M.T.C.

Expansion of Export Business of
MMTC (XL—29.7.88), 177-78.

Import of Steel by MMTC (XLI—
18.8.88), 264-65.

MMTC Scheme to Supply non-ferrous
metals (XL—5.8.88), 101-103.

Performance of MMTC (XL—5.8.88),
263-264.

MODVAT

Clarification on procedural matters
relating to MODVAT (XLI—
19.8.88), 286-287.

MRTP ACT

Action taken for violation of MRTP
Act (XL—2.8.88), 167-168.

Amendments to MRTP Act (XL—
9.8.88), 141-142.

Companies taken out from the purview
of MRTP Act (XL—2.8.88), 137-
139.

MRTP COMMISSION

Cases of Immovable Property before
MRTP Commission (XL—2.8.88),
422-26.

Complaints by voluntary organisations
against misleading advertisements
received by MRTP Commission
(XLI—16.8.88), 234.

Interim injunctions issued by MRTP
Commission (XL—2.8.88), 283-85.

Memorandum by Consumer Associa-
tions to MRTP Commission (XLI—
23.8.88), 25-28.

MSTC

Allotment of Ships for Breaking from
MSTC (XL—28.7.88), 144.

Guidelines issued by MSTC regarding
allotment of ships for ship-breaking
at Calcutta (XLI—11.8.88), 167-68.

MACHINERY

- Inquiry into purchase of West German machinery (XLI—12.8.88), 211-12.
- MACHINERY MANUFACTURERS CORPORATION**
- Liquidation of Machinery Manufacturers Corporation (XL—5.8.88), 241.
- MADAN COMMITTEE**
- Implementation of Madan Committee Recommendations by Delhi Adm. (XLI—18.8.88),
- MADHYA PRADESH**
- Need to include the Adivasis in border areas of U.P. in the list of STs as has been done in the case of Adivasis living in M.P. (Under Rule 377) (XLI—22.8.88), 255.
- Need to provide better irrigation facilities to the farmers of Chambal region of Morena district of MP (Under Rule 377) (XLII—2.9.88), 14-15.
- Need to set up an Oil Refinery in Damoh district (Madhya Pradesh) (Under Rule 377) (XLI—5.9.88), 398-99.
- DEBATES**
- Allotment of House sites under IRDP in Madhya Pradesh (XLI—11.8.88), 51-52.
- Allotment of petrol pumps in M.P. (XLII—31.8.88), 94.
- Demand for a medical college in Sagar M.P. (Under Rule 377) (XLI—11.8.88), 355-56.
- Development of Touring Places in MP (XL—1.8.88), 115.
- Expansion of telecommunication network in M.P. (XLII—30.8.88), 64-65.
- Financial assistance for sports complexes in M.P. (XLII—1.9.88), 337-38.
- Forest clearance projects of Madhya Pradesh (XL—4.8.88), 99.
- Grant for Construction of Hostel Bldg. in M.P. (XLII—31.8.88), 99-100.
- Kendriya Vidyalayas in M.P. (XLI—18.8.88), 237-38.
- Kendriya Vidyalayas in M.P. (XLII—1.9.88), 525-26.
- Licences granted for setting up of Industries in Madhya Pradesh (XL—9.8.88), 123-132.
- Linking of Mand collieries with Mand Thermal Power Project M.P. (XLII—30.8.88), 253.
- Lower Power TV Transmitter for Harda MP (XLII—30.8.88), 146.
- Navodaya Vidyalayas in M.P. (XLII—1.9.88), 142-44.
- Opening of Public Call offices and Small Telephone Exchanges in M.P. (XLII—30.8.88), 246.
- Opening of Regional Rural Banks in Madhya Pradesh (XL—29.7.88), 82-83.
- Production of garlic, onion and coriander in M.P. (XLI—11.8.88), 116-17.
- Proposal to set up petrochemical complex in Madhya Pradesh (XL—9.8.88), 151.
- Protection of Monuments in Madhya Pradesh (XL—4.8.88), 190-194.
- Research Centres for Citrus Fruits in MP (XLI—18.8.88), 133-134.
- Setting up of Gas Turbine Power Plants in Madhya Pradesh (XLII—30.8.88), 165.
- Setting up of short-wave Tower between Mandla and Jabalpur MP (XLII—30.8.88), 141.
- Setting up of T.V. Studio in Ujjain, Madhya Pradesh (XLI—16.8.88), 163.
- Setting up of T.V. Tower at Mandla, Pradesh (XLII—30.8.88), 233.
- Sick Textile Mills in Madhya Pradesh (XL—5.8.88), 23-26.
- Street light facilities in villages of Madhya Pradesh (XLI—16.8.88), 159.
- TV Relay Centres in Madhya Pradesh (XL—2.8.88), 199-200.
- Wildlife animals affected by Boddighat Project (XLI—18.8.88), 150-51.

MADRAS

Need to resolve the crisis developing in the Institute of Mathematical Science, Madras (Under Rule 377) (XLI—17.8.88), 226.

DEBATES

Inland Water Transport Potential between Kakinada and Madras (XLI—18.8.88), 60.

M.R.T.S. in Madras (XL—1.8.88), 217.

Second T.V. Channel for Calcutta and Madras (XL—2.8.88), 265.

Supply of Water to Madras City from Telugu Ganga Project (XL—5.8.88), 198.

MAHANAGAR TELEPHONE NIGAM LTD

Allotment of Houses to employees of Mahanagar Telephone Nigam Ltd., Delh: (XLI—16.8.88), 325.

Mahanagar Telephone Nigam in other Metropolitan Cities (XL—9.8.88), 324-330.

MAHARASHTRA

Need for early clearance to the Pakdigdam Tank Medium Project of Chandrapur District of Maharashtra (Under Rule 377) (XL—4.8.88),

Need to ensure compensation to the workers who have become jobless as a result of closure of certain sugar mills in Maharashtra (Under Rule 377) (XL—27.7.88), 255.

Need to provide a railway terminal at Dombivili, Maharashtra (Under Rule 377) (XL—4.8.88), 310.

Need to study the working conditions of weavers, particularly in Maharashtra (Under Rule 377) (XL—27.7.88), 254.

DEBATES

Approval to Maharashtra Bill (XL—10.8.88), 190-91.

Assistance to Maharashtra for Drinking Water Scheme (XLI—10.8.88), 164-65.

CCS on Export of Cotton from Maharashtra (XL—29.7.88), 278-79.

Central Assistance to Maharashtra for Tribals (XLII—31.8.88), 242.

Clearance of Irrigation projects from Maharashtra (XLI—11.8.88), 95-96.

Clearance to Power Projects in Maharashtra (XL—9.8.88), 42-43.

Clearance to projects of cooperative spinning Mills in Maharashtra (XL—5.8.88),

Concentrated Rural Poverty in Maharashtra (XLII—31.8.88), 75.

Cotton Export Quota for Maharashtra (XL—29.7.88), 119.

Development of backward areas of Maharashtra (XLI—23.8.88), 296.

Discovery of Oil near Konkan Coast in Maharashtra (XL—2.8.88), 266.

Electrification of villages in Maharashtra (XLII—30.8.88), 123.

Electrification of villages in Maharashtra under Kuteer Jyoti scheme (XLII—30.8.88), 257.

Expenditure on ONGC projects in Maharashtra (XLI—23.8.88), 167.

External assistance to Maharashtra (XL—5.8.88), 190.

Facilities to Tourists visiting Maharashtra (XLI—22.8.88), 149-150.

Implementation of Central Schemes for drought prone areas in Maharashtra (XLI—18.8.88), 73-74.

Industrial licence for Export oriented units in Maharashtra (XL—2.8.88), 237.

Installation of Electronic Telephone Exchange in Osmanabad in Maharashtra (XL—2.8.88), 395-98.

Japanese aid for Ghatghar Pumped Storage Scheme of Maharashtra (XL—9.8.88), 396-97.

Markarwada Fishing Harbour Project Maharashtra (XL—4.8.88), 198-199.

Opening of Bank branches in Maharashtra (XL—29.7.88), 222-26.

Operational Research Units in Maharashtra (XLII—1.9.88), 193-194.

Power Production in Maharashtra (XLI—16.8.88), 113.

Proposals for declaration of state roads in Maharashtra as National Highways (XLI—18.8.88), 46.

Proposals for development of Ports in Maharashtra (XLI—11.8.88), 96-97.

Proposal for utilisation of Krishna River water by Maharashtra (XLI—19.8.88), 151-152.

Raido Station for Osmanabad Maharashtra (XL—2.8.88), 398.

Relief to Maharashtra in respect of small savings resources (XL—5.8.88)- 255-256.

Request from Maharashtra regarding retention of record of births and deaths (XLI—10.8.88), 142-43.

Satpati Fishing Harbour Project Maharashtra (XLI—11.8.88), 19-23.

Setting up of Fishing Harbur at Agaranda and Rawar (XLI—18.8.88), 256-59.

Setting up of Hatcheries in Maharashtra (XL—4.8.88), 198.

Setting up of Gas based Industries in Vidarbha region of Maharashtra (XLI—16.8.88), 122.

Shortage of drinking water in Maharashtra (XLI—18.8.88), 151-152.

Shortfall in Power Production in Maharashtra (XLI—30.8.88), 261.

Special grant to Maharashtra (XL—1.8.88), 226.

Supply of Gas for Power Generation in Maharashtra (XLI—16.8.88), 88.

Supply of Milk and Butter to Maharashtra by National Dairy Development Board (XL—4.8.88), 31.

Survey for a Bye-Pass at Sangammer in Maharashtra (XLI—18.8.88), 248-49.

TV centres for relaying Bombay Door-darshan Programmes in Mahara-

ashtra (XLI—16.8.88), 122.

TV Relay Centre for Osmanabad Maharashtra (XL—2.8.88), 161-162.

Targets under Operation Blackboard in Maharashtra (XLI—18.8.88), 188.

Telecast of Peter Brooks' play "Maha-Bharata" (XL—9.8.88), 244.

Tillari fish seed farm in Maharashtra (XLII—1.9.88), 120-121.

MAHARASHTRA STATE ELECTRICITY BOARD

Funds allotted to Maharashtra State Electricity Board by Rural Electrification Corporation (XLII—30.8.88), 31-32.

MALARIA

Demand for eradicating malaria from Orissa and the rest of the country (Under Rule 377) (XL—28.7.88), 280.

DEBATES

Deaths due to Malaria (XL—8.8.88), 195.

New Policy for Malaria Eradication (XL—1.8.88), 38-39.

Revamping Malaria Control Programme (XL—8.8.88), 59.

TB and Malaria in Orissa (XLI—23.8.88), 189.

MALAYALEES

Fund for rehabilitation of Malayalees returning from Gulf Countries (XL—1.8.88), 41-42.

MALAYSIA

Construction of Airport in Malaysia by International Airports Authority of India (XLI—22.8.88), 210.

MALPE HARBOUR

Development of Malpe Harbour (XLII—1.9.88), 339-40.

MALWA EXPRESS

Stoppage of 168 UP Malwa Express at Mathura (XL—1.8.88), 198.

MANAGEMENT DEVELOPMENT INSTITUTE

Courses held at Management Development Institute Gurgaon (XLII—31.8.88), 101-102.

MANDAL COMMISSION

Need to accept the recommendations of Mandal Commission for treating Telega, Kapu and Bajijas as backward classes (Under Rule 377) (XL—8.8.88), 282.

MANGALADEVI TEMPLE

Dispute over Mangaladevi Temple (XL—10.8.88), 58.

MANGOES

Export of Alfonso Mangoes (XL—29.7.88), 149-50.

MANIPUR

Chinese Leaflets found in Manipur (XLII—31.8.88), 276-277.

DEBATES

Transmission line from Manipur to Jammu and Kashmir (XL—2.8.88), 352-53.

MAP(S)

Map of India (XLI—17.8.88), 101.
Publication of wrong maps (XL—10.8.88), 68-69.

MARATHA RULE

Publication of revised Chronicle of Maratha Rule (XLI—18.8.88), 167-68.

MARINE EXPORTERS

Assistance to Marine Exporters (XL—29.7.88), 218-19.
Cash Assistance to Marine Exporters (XL—5.8.88), 255-226.

MARINE PARK

Central assistance for 'Marine Park' Project (XL—28.7.88), 37.

MARKET INTELLIGENCE CENTRE

Market Intelligence Centre at Vijayawada A.P. (XLI—11.8.88), 221-22.

MARKFED

Markfed proposal to close down aviation wing (XLI—11.8.88), 188-89.

MARUTI UDYOG LTD.

Collaboration of Maruti Udyog Ltd. with Suzuki Motor Company (XL—9.8.88), 122-123.

Dividend declared by Maruti Udyog Ltd. (XLI—16.8.88), 164.

Export of Maruti Vehicles (XL—9.8.88), 304-306.

Increase of Foreign Investment by Suzuki in Maruti Udyog Ltd. (XL—9.8.88), 181.

Production of Maruti Vehicles (XLI—16.8.88), 292.

Safety Tests on Maruti Vehicles (XL—2.8.88), 427-28.

MATA VAISHNO DEVI

Withdrawal of Vayudoot Service to Bilaspur (XL—1.8.88), 215-216.

MATERNAL AND CHILD HEALTH

Setting up of a National Institute of Maternal and Child Health (XL—8.8.88), 94.

MATHEMATICS

Training of teachers in Vedic Mathematics (XL—4.8.88), 112-113.

MATHURA

Branches of State Bank of Indore in Mathura (XL—29.7.88), 66-68.

MATHURA REFINERY

Leakage of Gas in Mathura Refinery (XL—9.8.88), 196-197.

DEBATES

Fire at Tank Wagon Loading Gantry of Mathura Refinery (St) (XLII—30.8.88), 491-92.

MATTERS UNDER RULE 377

Agitation by the Technicians and Technical Supervisors of the Deptt. of Telecommunications for revised pay scales (XLI—17.8.88), 224-25.

Demand for a railway line between Nilzabad and Warangal via Karimnagar A.P. (XLI—10.8.88), 253.

Demand for action to remove causes

- of inconvenience being faced by lady passengers in DTC buses at present (XL—28.7.88), 278.
- Demand for aerial spray of insecticides in Ganganagar district of Rajasthan and for giving subsidy to the farmers (XL—9.8.88), 412-13.**
- Demand for approval of RTP stage III and the Guru Nanak Dev Thermal Plant, Bhatinda, Stage III to meet the long term power needs of Punjab (XL—2.8.88) 445.**
- Demand for authorising the Rajasthan State Electricity Board to get loans from REC or float debentures to raise funds for giving electric connections to farmers tubewells etc. (XL—10.8.88), 249-50.**
- Demand for checking pollution of rivers (XLI—10.8.88), 252.**
- Demand for constituting an Equal Opportunities Commission to ensure implementation of the recommendations of the National Commission on self-employed women (XL—2.8.88), 442.**
- Demand for declaring Mirzapur district of UP a hilly district and constructing roads connecting villages with main roads (XL—28.7.88), 279-80.**
- Demand for direction to Delhi Administration to accord permission for repairs to old damaged houses in Delhi especially in the Daryaganj Area (XLI—29.8.88), 278.**
- Demand for direction to U.P. Government and the State Electricity Board to utilise the amount given by the Rural Electrification Corp. for electrification of rural areas only in the hilly regions of the State (XL—2.8.88), 439-40.**
- Demand for early clearance of the revised project for development of coconut plantation submitted by the Government of Karnataka (XLI—10.8.88), 253-54.**
- Demand for inquiry into the circumstances under which SAIL has appointed M/s Arthur D. Little of USA FOR GIVING advice on safety measures in steel industry (XLI—10.8.88), 251-52.**
- Demand for eradicating malaria from Orissa and the rest of the country (XL—28.7.88), 280.**
- Demand for examining the technical feasibility of scheme submitted by Bihar Housing Board before loans are advanced to it by HUDCO (XL—28.7.88), 281-82.**
- Demand for faster Development of Orissa during 8th Five Year Plan period so as to remove regional disparities (XL—8.8.88), 284.**
- Demand for feed processing plants for orange at Bhawan Mandi and and for other perishable crops at Kota in Rajasthan (XLI—29.8.88), 280-81.**
- Demand for Govt's recognising the electropathy system of treatment 384-85.**
- Demand for immediate steps for controlling air pollution in Manganese Mines and Ferro Plants in Orissa (XLI—29.8.88), 279-80.**
- Demand for improvement in the public distribution system (XL—28.7.88), 277-78.**
- Need for improvement in the working of Telephone Exchanges and installation of electronic exchanges in Akbarpur Jalaipur and Tanda in Faizabad district (XLI—18.8.88), 281-82.**
- Demand for increasing the procurement of Iron ore from Bansaani-Bardli-Barjamda Sector and Mayurbhanj District of Orissa (XL—2.8.88), 440-41.**
- Demand for increasing the procurement price of agricultural Product (XL—2.8.88), 442-43.**
- Demand for inquiry into Railway Department's remissness in removing sand from rail tracks in Jodhpur and Jaisalmer area due to which several trains have been cancelled (XLI—16.8.88), 383-84.**
- Demand for investigating into delay in returning by National Museum**

- Authority sculptures hired from Museums in Orissa for exhibition on Festival of India in USSR (XLI - 16.8.88), 381.
- Demand for investigation into irregularities in the Smelter Division of National Aluminium Co. located at Augul (XLI-29.8.88), 278-79.
- Demand for measures to safeguard the honour of women (XLI-16.8.88), 384.
- Demand for nationalising the drugs manufacturing industry and withdrawal of the new Drugs (Prices Control) Order (XL-2.8.88), 444.
- Demand for planned development of fisheries in Haroti region of Rajasthan (XLI-13.8.88), 248-49.
- Demand for proper support and assistance to weavers in A.P. (XLI-29.8.88), 280.
- Demand for providing more halts for recently converted fast/super fast trains in Gujarat (XLI-16.8.88), 382-83.
- Demand for regular power supply to Mirzapur, Gianpur and Bhadohi in Uttar Pradesh to increase the production of carpets with a view to promote their exports (XLII-1.9.88), 366-67.
- Demand for remedial action to reduce the prices of Sera, vaccines and Paracetamol to prevent exploitation of the poor consumers (XL-2.8.88) 442-44.
- Demand for re-routing certain Indian Airlines flights from Delhi to Calcutta and Delhi to Andamans (XL-28.7.88), 278-79.
- Demand for restoring the quota of rice, wheat, palm oil etc to Karnataka (XL-28.7.88), 280-81.
- Demand for reviewing India's nuclear policy in order to meet the threat posed by Pakistan (XL-2.8.88), 441-42.
- Demand for sending a team of doctors along with medicines and vaccines to the cholera and gastro enteritis affected district in UP (XLI-10.8.88), 251.
- Demand for setting guidelines for checking the quality of blood donated to Blood Banks (XLI-16.8.88), 385.
- Demand for setting up the proposed oil refinery at Paradip without further delay (XLII-1.9.88)
- Need for speedy development of Bharoith Process and Mechanical Engineers Ltd. Madras (XLI-18.8.88), 282-83.
- Demand for starting production in Ashoka paper Mill, Sambalpur Bihar (XLI-16.8.88), 381-82.
- Demand for starting work relating to extension of the Dalli Rajbara Railway Line to Jagdalpur (XLI-10.8.88), 250.
- Demand for steps for a permanent solution of flood problems in North Bihar (XL-28.7.88) 282.
- Demand to connect Agra with other parts of the country by more trains and to increase reservation quota etc. (XL-9.8.88), 413-14.
- Demand to grant diplomatic status to African National Congress (XL-1.8.88), 300-01.
- Need for allocation of adequate funds for setting up of slag cement plant at Rourkela (XL-27.7.88), 256-57.
- Need for abolition of export duty on Pepper (XLII-31.8.88), 304-305.
- Need for a comprehensive national policy on Indian Language (XLII-31.8.88), 308-309.
- Need for Central assistance for supply of drinking water to Pali (Rajasthan) from Indira Gandhi Canal (XLII-2.9.88), 11.
- Need for considering States' demands for acquiring land for coal mining under land Acquisition Act and amending the Coal Bearing Areas (Acquisition and Development) Act (XLI-16.6.88), 380.

- Need for consumer protection movement in the country (XL—3.8.88), 224-25.
- Need for early clearance to the Pakdigudam Tank Medium Project of Chandrapur District of Maharashtra (Under Rule 377) (XL—4.8.88).
- Need for extension dredging of Brahmaputra river to make it navigable throughout the year. (XLII—31.8.88), 310.
- Need for pro discussion with representations of Trade Union regarding the providing of Industrial Disputes (Amendment) Bill and the Hospitals and other Institutions (Redressal of Grievances of Employees) Bill (XL—27.7.88), 257-258.
- Need for providing financial assistance to Orissa for certain projects to remove regional disparities (XLII—31.8.88), 311.
- Need for reduction in the import of edible oil (XL—9.8.88), 413.
- Need for strict implementation of order banning certain drugs (XLI—11.8.88), 354.
- Need for urgent supply of pig iron and hard coke for foundry industry in West Bengal (XLII—31.8.88), 309-10.
- Need to accept the recommendations of Mandal Commission for treating Telega Kapu and Balfajas as backward classes (XL—8.8.88), 282.
- Need to acquire the houses in Afghanistan where Netaji Subhash Chandra Bose stayed after escaping from British Government (XLII—2.9.88).
- Need to allocate sufficient grant for the development of Visakhapatnam (XLI—22.8.88), 257-58.
- Need to allow commission to be authorised agents on the sale of Indira Vikas Patras and to make N.S.C. more attractive. (XLI—30.8.88), 358-59.
- Need to allow export of garlic and issue licences for manufacture of garlic powder or capsules to ensure remunerative price to the farmers
- o. Chithorgarh (Under Rule 377) (XLII—3.8.88), 398
- Need to ban Low slaughter (XLI—19.8.88), 225.
- Need to check Stinger anti-aircraft missiles from falling in to the hands of terrorists (XL—1.8.88), 301.
- Need to clear the Chambal Command area Project Phase II (XLII—30.8.88), 3.9-60.
- Need to complete the remaining part of Ajmeri Gate Delhi Development Scheme (XL—3.8.88), 223.
- Need to consider the Demands of Shram Parishad a constituent of Asom Gana Parishad (XLI—19.8.88), 356-57.
- Need to construct a bypass on National Highway No. 6 near Deogarh in Orissa (XL—3.8.88), 225-26.
- Need to construct bridges over Kabuli and Luit rivers in Lakhimpur Assam (XL—9.8.88), 416.
- Need to construct the building of Krisbi Vigyan Kendra, Bhaunagar (Orissa) and also implement the training scheme meant for cultivators (XLII—5.9.88), 395-96.
- Need to declare 11th November, 1988 the birthday of Maulana Abul Kalam Azad, as a national holiday. (XLII—30.8.88), 357.
- Need to declare Kavi Samrat Upendra Bhanj Training College, Bhaunagar, Orissa as a comprehensive college for teachers education (XL—27.7.88), 252-53.
- Need to declare Nooro Valley as a National Park and a Biosphere Reserve (XLI—18.8.88), 282-84.
- Need to develop certain towns of Ganjam district in Orissa under the Integrated Development Scheme (XL—1.8.88), 299.
- Need to development Needed in Maharashtra as a tourist centre (XL—27.7.88), 253-52.
- Need to develop Vaishali as a tourist centre (XLI—17.8.88), 227.

- Need to direct the Haryana Government to construct the portions of Ganga Canal Link passing through that State (XLII—2.9.88), 12.
- Need to direct the State Govts to ensure payment of dues to cane-growers by the sugar mills (XLI—17.8.88), 223-24.
- Need to early clearance to the Bakreswara Thermal Power Project in West Bengal (XLII—5.8.88), 400-401.
- Need to enact a law to safeguard the interests of Agricultural Labourers (XLII—5.9.88), 374-95.
- Need to enquire in to the issue of forged SC/ST certificates (XLI—17.8.88), 223.
- Need to ensure that duty concessions announced on Polyester Filament yarn and Fibre yarn in Budget are available to the consumers and weavers (XLI—18.8.88), 279-80.
- Need to ensure remunerative price to farmers for garlic and coriander (XLI—2.2.88) 15-16.
- Need to establish technological institutes for rural youth (XLII—30.8.88), 361.62-
- Need to expedite sanction to the Wasteland Development Project in Indira Gandhi Canal Area (Under Rule 377) (XLII—8.9.88).
- Need to formulate Master Plan for development inland Navigation in Orissa (XLI—11.8.88), 354-55.
- Need to direct banks for liberal grant of loans to young entrepreneurs (XLII—2.9.88), 13.
- Need to enforce prohibition throughout the country (XLI—22.8.88), 259-60.
- Need to ensure compensation to the workers who have become jobless as a result of closure of certain sugar mills in Maharashtra (XL—27.7.88), 255.
- Need to establish a separate High Court for Goa (XL—9.8.88), 45.
- Need to expedite the execution of work on the gas based fertilizer plant at Shahjahanpur (XL—3.8.88), 223-24.
- Need to fill up the SC/ST quota in Government services from SC/ST candidates only (XL—9.8.88), 411-12.
- Need to finalise the site for setting up of the Central Institute for Farm Machinery Training and Testing (XLII—2.9.88), 12-13.
- Need to give financial assistance to Orissa for flood affected people in Keonjhar, Balasore and Cuttack districts (XLI—22.8.88), 256.
- Need to implement early the agreement arrived at with the association of Jr. Engineers of CPWD (Under Rule 377) (XLII—9.8.88).
- Need to improve sanitation and removal of accumulated rain water in Delhi (XLI—22.8.88), 257.
- Need to improve the railway facilities in Kerala (XL—9.8.88), 415-16.
- Need to include the Adivasis in border areas of U.P. in the list of STs as has been done in the case of Adivasis living in M.P. (XLI—22.8.88), 255.
- Need to initiate action to bring the mortal remains of Maulana Barkatullah freedom fighter from San Francisco to India. (XLII—31.8.88), 305-306.
- Need to introduce a National Award in memory of Syed Modi, the National Badminton Champion (XL—8.8.88), 278-79.
- Need to introduce passenger train service between Vijayawada and Jaggaiahpet (XL—3.8.88), 227.
- Need to lay a new railway line from Azamgarh to Gussingao, via Atraulia Basvari Tanks. (XLII—31.8.88), 305-307.
- Need to lay the proposed railway line from Rewa to Sultanpur via Amethid (XLI—11.8.88), 335.
- Need to make Alloy Steel Plant,

- Durgapur technically and economically viable (XLI—22.8.88), 288.
- Need to modernise mills under the management of the National Textile Corp. (XL—3.8.88), 227-28.
- Need to open more petrol and diesel pumps in Aliganj district of U.P. (XL—1.8.88), 302.
- Need to prepare and implement a Project to tame Ghaghar river to benefit Rajasthan (XLI—22.8.88), 255-56.
- Need to promote tourism in the country (XLI—17.8.88), 280-8.
- Need to provide a bye pass Rayanapadu to National Highway No. 9 via Mustabadu and Kesarpalli (XLI—17.8.88), 226.
- Need to provide adequate financial assistance to Mohini Mills Ltd. to save it from closure (XLI—19.8.88), 357.
- Need to provide assistance to the people of Bihar, U.P. and Nepal affected by earthquake and floods. (XLII—31.8.88), 307-308.
- Need to provide better irrigation facilities of Chambal region of Morena district of MP (XLII—2.8.88), 14-15.
- Need to provide concessional loans to the Barge Owners in Goa and declare industry as port oriented industry (XL 1.8.88), 301-02.
- Need to provide daily Vayudoot Service between Calcutta-Dhanbad Patna (XL—1.8.88), 259.
- Need to provide financial assistance to arecanut growers of Kerala, Karnataka and Assam (XL—8.8.88), 281.
- Need to provide necessary resources to U.P. for early completion of Sarju Canal Irrigation Projects in Basti district (XL—8.8.88), 280-81.
- Need to reconsider the proposal for grant of anticipatory bail by High Courts only (XL—8.8.88), 283.
- Need to reconstitute the Central Haj Committee (Under Rule 377) (XL—4.8.88),
- Need to release D.A. instalment due to Central Government employees. (XLII—30.8.88), 360.
- Need to resolve the crisis development in the Institute of Mathematical Science Madras (XLI—17.8.88), 226.
- Need to run a shuttle train between Kamptee and Ambazari Ordnance Factory (XLI—18.8.88), 282.
- Need to run Chambal Express daily (XL—27.7.88), 255-56.
- Need to sanction a thermal power plant in Rajasthan (XL—9.8.88), 41.
- Need to set up a bench of the Supreme Court at Bangalore (XL—8.8.88), 284-85.
- Need to set up a Central Commission for overall development of Bundelkhand region (XLI—17.8.88), 224.
- Need to set up dairy farms in backward areas of the country (XLI—19.8.88), 356.
- Need to set up a high power TV transmitter at Gwalior (Under Rule 377) (XLII—5.8.88),
- Need to set up a separate bench of Orissa High Court at Sambalpur (XLI—22.8.88), 257.
- Need to set up an Oil Refinery in Damoh district (Madhya Pradesh) (Under Rule 377) (XLII—8.8.88), 398-99.
- Need to set up industries in Chamranagar (XLII—2.9.88), 15.
- Need to start work on Darbhanga-Samastipur board gauge conversion project (Under Rule 377) (XL—4.8.88),
- Need to step up indigenous production of Copper T and other contraceptives, (XLII—30.8.88), 257-58.
- Need to strengthen Dabhanga TV transister (XL—8.8.88), 281-82.
- Need to study the working conditions of weavers particularly in Maharashtra (XL—27.7.88), 234.

Need to survey the rocky train in Chhota Nagpur area for locating water resources (XL—1.8.88), 300.

Need to take fire preventive measures in Mathura Oil Refinery (XLII—2.9.88), 13-14.

Need to take necessary measures for rehabilitation of the people affected by floods and earthquake in North Bihar (XLII—5.9.88),

Need to take suitable measures for development of agriculture in Orissa (XLII—5.8.88), 396-97.

Need to undertake studies in to the tidal power potentialities of Sunderbans. (XLII—30.8.88), 361-62.

Need to utilise the services of licenced porters at Vijaywada Station for loading of parcels. (XLII—30.8.81), 380-81.

Need to write off the loans taken by cotton growers of Guntur and Parkasam districts of A.P. from Coop. and commercial banks 257.

MAULANA ABUL KALAM AZAD

Need to declare 1th November, 1987, the birthday of Maulana Abul Kalam Azad, as a national holiday (Under Rule 377) (XLII—30.8.88), 357.

MAULANA BERKATULLAH SH.

Need to initiate action to bring the mortal remains of Maulana Barakati-ullah, freedom fighter from San Francisco to India (Under rule 377) (XLII—31.8.88), 305-306.

MAURITIUS

Aidance to Mauritius for Oceanographic Study (XL—2.8.88), 126-127.

MAYURAKSHI EXPRESS

Running of Mayurakshi Express (XL—1.8.88), 177.

MEASLES

Death of Children due to Measles (XL—1.8.88), 231.

MEAT

Meat and Wool production (XL—4.8.88), 45.

Setting up of Meat and Skin Processing Unit (XL—4.8.88), 61-62.

MEDICAL COLLEGES

Opening of Medical colleges along with Hostel in Rural Areas (XLII—5.9.88), 326.

Recognition to private medical colleges in Karnataka (XLI—22.8.88), 172-173.

Setting up of Medical College at Sagar (XLI—29.8.88), 61.

Setting up of medical Colleges in Kerala (XLI—22.8.88), 75.

MEDICAL COUNCIL OF INDIA

Changes by MCI in Medical Education (XLI—2.8.88) 143.

Composition of Medical Council of India (XLII—5.9.88), 33.

Statement Correcting Answer to S.Q. No. 1062 dt. 12.5.88 Re. Reorientation of Medical Education (ROME) Scheme (St.) (XLI—22.8.88), 253-54.

DEBATES

Reorientation of Medical Education Scheme (XL—10.8.88), 102.

MEDICAL FACILITIES

Medical facilities to Rly. pensioners (XLI—22.8.88), 196-197.

Mobile Medical Facilities (XL—1.8.88), 12-14.

MEDICAL INSTITUTIONS

Shortage of blood in Medical Institutions (XL—1.8.88), 193-194.

MEDICINAL PLANTS

Conservation of Medicinal Plants (XL—4.8.88), 175-177.

Medicinal Plants grown at PRI Dehradun (XL—28.7.88), 223.

Seminars on Medicinal Plants (XL—1.8.88), 100-101.

MEDICINES

Budget provision for Purchase of Medicines for C.G.H.S. (XL—8.8.88), 89.

Control Release Finished Medicines (XLI—22.8.88), 207.

Life Saving Intravenous Fluids Unit in AIIMS (XL—8.8.88), 175.

Production of medicines (XL—9.8.88), 109-110.

Purchase of Rifampicine and Ethambutal (XL—1.8.88), 53-58.

Sale of medicines without prescription (XLI—22.8.88), 65-66.

Shortage of Medicines in Dr. Ram Manohar Lohia Hospital (XLI—22.8.88), 3-6.

MEERUT CANTT

Appointment in 510 Army Base Workshop Meerut Cant. (XCII—31.8.88), 252-253.

MEETINGS

Meeting of Law and Justice Ministers of Non-Hindi Speaking States (XLI—12.8.88), 210.

MEHBOOB SHAHI KULIBARG MILLS

Closure of Hebbob Shani Kulbarg Mills, Karnataka (XL—5.8.88), 111.

MELTING SCRAP

Requirement and Import of Melting scrap (XLII—1.9.88), 399.

(XL—27.7.88), 1.

MEMORIAL

Need to construct memorial for martyrs of the freedom struggle in Shahajahanpur, U.P. (under rule 377) (XLI—18.8.88), 284.

MENTALLY RETARDED PERSONS

Integrated programme for mentally Retarded and Handicapped persons (XLII—31.8.88), 277-278.

Voluntary Organisations for Mentally Retarded Persons (XLII—31.8.88), 157-165.

MESSERS GULAB SINGH AND SONS

Allotment of Book Stalls to M/s Gulab Singh & Sons (XLI—22.8.88) 167-68.

(XLI—23.8.88), 232.

MESSAGES FROM RAJYA SABHA

Alcock Ashdown Company Limited (Acquisition of undertakings) (Amendment Bill, 1988 Agreeing to the Bill without any amendment (XLI—17.8.88), 200.

Appropriation (Railways) No. 4 Bill, 1988 Returning the Bill without any recommendation (XLII—5.9.88), 387.

Arms (Amendment) Bill, 1988 Agreeing to the Bill without any amendment (XLI—18.8.88), 279.

Delhi University (Amendment) Bill, 1988 Re : Enclosing a copy of the Bill as passed by Rajya Sabha (XLI—11.8.88), 332.

Dock workers (Regulation of Employment) Amendment Bill, 1988 Re : Enclosing the Bill as passed by Rajya Sabha (XLI—11.8.88), 332.

Food corporation (Amendment) Bill, 1988 Returning the Bill without any recommendation (XLI—17.8.88), 200-201.

Jamia Milla Islamia Bill, 1988 Enclosing the copy of the Bill (XLII 31.8.88), 299.

Joint Committee of the Houses on the Indian Medical Council (Amendment) Bill 1987 Re : extension of time for the presentation of the Report of Joint Committee (XLI—22.8.88), 252-53.

Joint Committee on the Indian Medical Council (Amendment) Bill, 1987 Message asking Lok Sabha to appoint a member to the Joint Committee in place of Shri P. V. Nora Sinha Rao resigned (XL—5.8.88), 306-307.

Joint Committee of the Houses on the Shipping Agents (Licences) Bill, 1987 Re : Extension of time for the presentation of the report till the first day of the last week of 150th Session of Rajya Sabha (XLI—18.8.88), 278-79.

Labour Laws (Exemption from furnishing Returns and Maintaining Registers by certain Establishments)

Bill, 1988 Agreeing to the Bill with out any amendment (XLI—29.8.88), 274.

Nationity Benefit (Amendment) Bill 1988 Enclosing the copy of the Bill (XLI—17.8.88), 200.

Merchant Shipping (Amendment) Bill, 1988 Re : Enclosing the Bill as passed by Rajya Sabha (XLI—11.8.88), 332.

Motor Vehicles Bill, 1988 Agreeing to the Bill without any amendment (XLII—2.9.88), 8.

National Security (Amendment) Bill, 1988 Agreeing to the Bill without any amendment (XLI—29.8.88), 273-74.

Prevention of compulsion Bill, 1987 Intimating the amendments made by Rajya Sabha in the Bill (XLI—16.8.88), 377-78.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill, 1988, Agreeing to the Bill without any Amendment (XLII—2.9.88), 8.

Re R.S. agreeing to the amendments made by Lok Sabha in the Crime Workers and Cinema Theatre Workers (Regulation of Employment) Amendment Bill (XL— .8.88), 281.

Religious Institutions (Prevention of misuse) Bill, 1988 Re : Agreeing to the Bill without any amendment (XLI—22.8.88), 253.

Returning the Bharat Petroleum Corporation Limited (Determination of conditions of Services of Employees) Bill, as passed by R.S. with certain amendments (XLI—10.8.88), 243.

Tamilnadu Appropriation (No. 2) Bill 1-88 Returning the Bill without any recommendation (XLI—29.8.88), 273.

The Punjab Appropriation (No. 2) Bill, 1988 Returning the Bill without any recommendation (XLI—23.8.88), 354.

METALLIC NODULES

Exploration of Metallic Nodules from the Indian Ocean (XL—27.7.88), 91-92.

Metallic Nodules in Seas Around India (XL—27.7.88), 202-03

METALS

Development of new metals (XL—4.8.88), 42-43.

METRE GAUGE

Super-Fast Trains on Metre Gauge between Delhi-Hyderabad (XLI—22.8.88), 120.

METROPOLITAN CITIES

Rent for buildings hired in Metropolitan Cities (XLI—23.8.88), 47-50.

MICA

Safeguarding interests of Mica Dealers in Bihar (XLI—19.8.88), 255-257.

MICA TRADING CORPORATION

Losses incurred by Mica Trading Corporation (XL—5.8.88), 137.

MICRO PLANNING CENTRES

Setting up of Centre for Micro-Planning at NIRD, Hyderabad (XLI—11.8.88), 27-28.

MICROWAVE TOWER

Setting up of Microwave Tower in Farukhabad district (UP) (XLI—23.8.88), 321.

MIDNAPORE

Storm in Midnapore (XLII—31.8.88), 257-258.

MIGRANTS

Nazarana to Migrant labourers in Punjab (XL—3.8.88), 137.

MIGRANT LABOURERS IN PUNJAB

Killings of migrants labourers in Punjab (XL—3.8.88), 20-25.

MIGRATION

Migration from Bangladesh (XLII—3.8.88), 275.

Military station in Hoshiarpur District of Punjab (XLII—31.8.88), 119-120.

Military Stations in Usa and Hamirpur (XLII—31.8.88), 119.

Recruitment of Engineers to Military Services (XL—10.8.88), 20-23.

MILITARY

US Military Aid to Pakistan (XE—27.7.88), 183.

MILK

Exemption of village Milk Cooperative Societies from Industrial Disputes Act (XLI—23.8.88), 206.

Low Lactose Milk Process (X—4.8.88) 285-286.

Supply of Milk and Butter to Maharashtra by National Dairy Development Board (XL—4.8.88), 31.

MILK BOOTH

Construction of Bulk Vending Milk Booths in Bangalore (XLII—1.9.88) 270-71.

MILK FOOD

Baby Milk Food Powders and Meaning Foods (XLII—1.9.88), 196-97.

Legislation for regularisation of Infant Milk Foods (XLII—1.9.88), 33-35.

Regulation of production of Infant Milk Foods (XL—4.8.88), 215.

MILK POWDER

Manufacture of Milk Powder Based Products (XLII—1.9.88), 203-204.

MILK PRODUCTION

New technique of Milk production (XLII—1.9.88), 19-20.

MILK PRODUCTS

Import of Milk Products (XLI—18.8.88), 64.

Import of Milk Products (XLI—18.8.88), 67-69.

Remunerative Prices to Rural Milk Producers (XLI—4.8.88), 195.

MILLS

Closure of woolen Mills (XLI—19.8.88), 283-284.

MINERALS

Bihar's request for increase in royalty rates on minerals (XLI—11.8.88), 111-112.

Chrome Ore Reserve (XL—2.8.88), 207.

Export of Minerals from Orissa (XL—5.8.88), 203-204.

Lime-stone quarrying in Dehradun (XL—4.8.88) 44-45.

Mineral Export Development Fund (XLII—1.9.88), 278.

Mineral Projects pending environmental clearance (XLII—1.9.88), 8-10

Nickle and Cobalt Extraction (XL—4.8.88), 281.

DEBATES

Production of Iron Ore (XL—4.8.88), 271-272.

Production of Lac and Shellac (XL—5.8.88), 67-68.

Revision of Royalty rates for Minerals (XLI—11.8.88), 264-81.

Lhortfall in mineral production (XLI—11.8.88), 206-10.

Survey for minerals in coastal areas of Andhra and Maharashtra (XL—3.8.88), 55-56.

MINERAL EXPLORATION

Canadian assistance for Mineral Exploration (XL—4.8.88), 178-179.

MINERALS AND METALS

Project reports on fighting fire in coal mines by Central Mine Planning and Design Institute (XL—9.8.88), 167-168.

Utilisation of services of Coal Mining Research Station by coal companies (XL—9.8.88), 207-209.

MINES

Closure of mines in Bihar and Orissa (XL—11.8.88), 30.

Collection of Cass from mine owners of Bellary- Hospet Sector (Karnataka) (XL—1.8.88), 66-68.

- Increase in Fatal Accidents in Coal and other Mines (XL—8.8.88), 161.
- Mines under NMDC (XL—28.7.88), 242-243.
- Phasing out of Un-economic Copper Mines (XL—28.7.88), 141.
- MINE ACCIDENTS**
- Deaths due to Mine Accidents (XL—8.8.88), 44.
- MINES SAFETY**
- Changes in the Directorate General, Mines Safety (XL—8.8.88), 147.
- MINIMUM NEEDS PROGRAMME**
- Allocation for Minimum Needs Programme (XL—3.8.88), 140.
- Allocation to A.P. for Housing under Minimum Needs Programme (XL—46.65).
- Amount spent on Minimum Needs Programme (XL—19.8.88), 40-41.
- Backlog in Minimum Needs Programme (XL—3.8.88), 142-144.
- Expenditure on Minimum Needs Programme (XL—27.7.88), 186.
- MINIMUM WAGES ACT**
- Amendment to Minimum Wages Act (XL—8.8.88), 262.
- MINING**
- Achievement of Central Mining Research station (XLII—31.8.88), 286-288).
- Crisis in Goa's Mining Industry (XLI—11.8.88), 16-19.
- Open cast mining in A.P. (XLI—23.8.88), 317.
- Procurement of equipment for lignite mining in Rajasthan (XLII—30.8.88), 707.
- MINING AND ALLIED MACHINERY CORPORATION**
- Dishonouring of Cheques issued by Minlog and Allied Machinery Corporation (XL—2.8.88), 207.
- MINISTERS**
- Agriculture Minister's visit abroad (XL—4.8.88), 105-106.
- MINISTRIES**
- Action taken by Ministries on MPs suggestions during Budget discussion (XLII—30.8.88), 256.
- New item Captioned "Videsh Mantraya ki Oobapoh se 55 Lakh Rupe ka Phattu Kharch Utahana Para" (XL—10.8.88), 230.
- MINORITIES**
- Bank loans to minorities (XL—12.8.88), 289-90.
- 15 Point Programme for minorities (XLII—31.8.88), 88-89.
- Implementation of 15 Pt. Programme for minorities in Kerala (XL—3.8.88), 140-141.
- Implementation of 15 Point Programme for minorities in U.P. (XLII—31.8.88), 199.
- Participation of minorities in National Life (XLII—31.8.88), 78-79.
- Recruitment of minorities (XL—22.8.88), 124-125.
- Use of Minority Languages in Government Offices/Central Public Undertakings (XLI—17.8.88), 122-123.
- Work done by Minorities Cell (XL—3.8.88) 198.
- MIRZAPUR**
- Demand for declaring Mirzapur district of UP a hilly district and constructing roads connecting villages with main roads (under rule 377) (XL—28.7.88), 279-80.
- MISSILE**
- New item captioned 'Pak Test Fires Delhi, Bombay range Missile'. (XL—27.7.88), 41.
- Missile Programme of India (XL—3.8.88), 199.
- MISSIONARIES**
- Documentary on Indians and Indian Missionaries abroad (XLI—23.8.88), 334.

MIZORAM

Dhaleswari Hydel Project, Mizoram
(XLII—30.8.88), 70.

MOBILE LABORATORIES

Mobile Laboratories to Test Food
Samples (XLI—22.8.88), 232-233.

MODEL COMPANIES

Private and Public Sector Units as
Model Companies (XLII—31.8.88),
38.

**MODERN FOOD INDUSTRIES
(INDIA) LTD.**

Loss/profit of Modern Food Industries
(India) Ltd. (XLI—22.8.88), 76-77.

MOHINI MILLS

Mohini Mills (XL—29.7.88), 64-65.

Winding up proceeding against Mohini
Mills, Calcutta (XLI—19.8.88),
167-168.

MOLASSES

Accumulation of molasses in sugar
mills (XL—9.8.88), 104.

Export of Molasses (XLII—30.8.88),
140.

MONETARY AND FISCAL POLICIES

Study on Monetary and Fiscal Policies
(XLII—31.8.88), 165-169.

MONGOLIA

Indo-Mongolian Co-operation in
Agricultural Sector (XLI—11.8.88),
57-58.

Indo-Mongolia co-operation in Science
and Technology (XL—10.8.88),
57-58.

MONUMENTS

Construction of Shanti Stupa (Peace
Pagoda) in Badha Jayanti Park,
New Delhi (XL—8.8.88), 56.

Development of areas Around
Buddhist Stupas (XLI—11.8.88),
72.

Discovery of ancient fort in Chandka
Elephant Project (XLI—11.8.88),
39-40.

Financial Assistance from Japan for

Development of Buddhist Places
(XL—8.8.88), 125.

Maintenance of Ancient Buildings in
Rajasthan (XL—11.8.88), 316-17.

Preservation of Monuments in Delhi
& Agra (XLI—18.8.88), 122.

Protection of Monuments in Madhya
Pradesh (XL—4.8.88), 190-194.

**MOOLCHAND SHARBATI DEVI
HOSPITAL TRUST**

Alleged harassment to Moolchand
Sharbati Devi Hospital Trust,
Meerut, by Income Tax Officials
(XLI—12.8.88), 290-91.

MORTALITY RATE

High mortality rate among children
(XL—8.8.88), 242.

Mortality rate among women (XL—
8.8.88), 81.

MOSCOW

Ad-hoc appointments in Kendriya
Vidyalyaya, Moscow (XL—4.8.88),
81.

MOSQUE

Renovation of Katra Mosque (XLII—
1.8.88), 94-95.

MOSQUITOES

Mosquito menace in Cochin (XL—
8.8.88), 111.

MOTELS

Construction of Motels (XLI—
29.8.88), 99.

MOTHER DAIRY

Financial position of Mother Dairy,
Delhi (XL—4.8.88), 227.

Increase in price of Mother Dairy
Milk (XL—4.8.88), 273-274.

Losses in Mother Dairy (XLII—
1.9.88), 36.

Mother Dairy vegetable booths in
NOIDA (XL—4.8.88), 64-65.

Sale of unsold vegetables by Mother
Dairy, Delhi (XLI—4.8.88), 111.

Supply of milk to DMS and Mother
Dairy (XL—4.8.88), 136-137.

- Supply of Mother Dairy Milk in NOIDA (XLI—11.8.88), 58-59.
- MOTOR ENGINES**
- Fuel Efficiency Level of Motor Engines (XL—9.8.88), 45-46.
- MOTOR VEHICLES**
- Norms of Fuel Efficiency of Automobiles (XLI—2.8.88), 427.
- Re-calibration of Three Wheeler Scooter and Taxi Meters (XLI—11.8.88), 73.
- MULTINATIONALS**
- Incentive for multinationals for procuring electronic goods (XL—10.8.88), 130.
- MULTI STOREYED FLATS**
- Deposit of ground rent of multi-storeyed flats (XLI—22.8.88), 143-149.
- Fire Safety Measures in High Rise Buildings (XL—10.8.88), 77-90.
- MUNICIPAL CORPORATION**
- Election of Municipal Corporations (XLII—5.9.88), 129.
- MUNICIPAL FACILITIES**
- Municipal Facilities to Trans-Yamuna Colonies (XLII—31.8.88), 270-271.
- MURDERS**
- Murders in Big Hostels of Delhi (XL—27.7.88), 78-82.
- Murder of four persons by Delhi Police (XLII—31.8.88), 64.
- MUSEUM**
- Acquisition of Art Objects (XLI—18.8.88), 246.
- Acquisition of Land for Museum (XL—4.8.88), 71.
- Private museum (XL—11.8.88), 309-10.
- MUSLIMS**
- Muslim Community as Back ward (XLI—17.88), 30-89
- MUTUAL FUNDS**
- Setting up of Mutual Funds (XL—

12.8.88), 268-69.

DABATES**MYSORE**

- Establishment of a National Development and Research Centre for Automobile Tyres at Mysore (XLI—13.8.88), 129.
- Industrial Development of Mysore (XL—2.8.88), 361-63.
- Need to set up industries in Chamarajanagar (Mysore) (under rule 377) (XLII—2.9.88), 15.

N**NABARD**

- Ceiling on Call Deposits and Short Term Deposits by NABARD (XLI—19.8.88), 218-219.
- Cut in Refinance Support by NABARD (XLI—19.8.88), 50-51.
- Schemes launched by NABARD in W-B. (XLI—18.8.88), 137.
- Setting up of Special Monitoring Squads for implement of scheme under (XLI—28.8.88), 135.

NAFED

- Purchase of products by NAFED from Sired (Karnataka) (XLI—11.8.88), 120.

NALCO

- Strength SC/ST Employees in NALCO (XL—28.7.88), 209-210.
- Suspension of Production in NALCO's Orissa Plant (XL—4.8.88), 209-210.

NAM

- NAM's Harare Summit recommendations (XL—27.7.88), 170-72.

NBCC

- NBCC Housing Projects in Pitampura (XLI—22.8.88), 116-118.
- N.B.C.C. Projects in West Bengal (XL—8.8.88), 168.

NCCF

- Charges against Sr. officers of NCCF (XLI—19.8.88), 89.

Irregularities in NCCF (XLI—22.8.88), 234-235.

Loss to NCCF in the export of rice through Kandla Port (XLI—23.8.88), 241.

Purchase Policy of NCCF (XLI—22.8.88), 235-236.

Supply of Edible Oil by NCCF, Calcutta to a store in Imphal (XLI—23.8.88), 245.

NCERT

Educational T.V. Programme by NCERT (XL—28.7.88), 159-160.

Prices of NCERT Books (XL—4.8.88), 282-83.

Seminar of Educational Administrations Organised by NCERT (XL—28.7.18), 95.

Unused Books Lying with NCERT (XLII—11.8.88), 87-88.

NCR

Assistance to Rajasthan for NCR (XLI—29.8.88), 185.

Funds for N.C.R. Plan (XLI—29.8.88) 124.

Inclusion of Rajasthan in National Capital Region (XLI—29.8.88), 187.

National Capital Region plan (XLII—5.9.88), 194.

NCUI

Computer programme by NCUI (XLI—11.8.88), 295-96.

N.D.D.B.

Construction of Cold Storage for NDDB (XLI—13.8.88), 142-43.

Manufacture of Paper-based Terapak Material by NDDB (XLII—1.9.88), 122-123.

Retirement of NDDB staff (XLII—1.9.88), 260.

Supply by Milk and Butter to Maharashtra by National Dairy Development Board (XL—4.8.88), 31.

NDMC

Consumption of water in NDMC area

(XL—1.8.88), 71.

Consumption of water in NDMC Area (XLII—5.9.88), 132.

Horticulture Department of NDMC (XLII—5.9.88), 197.

Irregularities in purchase of plants in NDMC (XLII—5.9.88), 145.

NDRI KARNAL

Use of outdated drugs at NDRI Karnal (XLI—1.9.88), 265-67.

NFDC

Import of Films by NFDC (XLI—23.8.88), 204.

NHDC

Failure of National Handloom Development Corporation to supply yarn (XL—5.8.88), 186.

NIHFV

Non-inclusion of Research Officers in faculty of National Institute of Health and Family Welfare (XLI—25.8.88), 94-96.

NISIET

Research studies conducted by NISIET (XL—2.8.88), 29-33.

NNCF

Diversion of goods by NNCF, Calcutta (XLI—23.8.88), 208.

NOIDA

Mother Dairy vegetable booths in NOIDA (XL—4.8.88), 64-65.

Supply of Mother Dairy Milk in NOIDA (XLI—11.8.88), 58-59.

NPT

India's signing of NPT (XLII—31.8.88), 200-201.

NRDC

Technology exported by NRDC (XLII—31.8.88), 210-211.

NREP

Foodgrains to States under NREP (XLI—11.8.88), 146-50.

Monday's Created under NREP and RLEGP (XLI—11.8.88), 384-85.

- News Item Captioned "Bungling Mars NREP Schemes in Bihar (XLII—1.9.88), 22-23.**
- Projects taken up under NREP in Haryana (XLI—11.8.88), 38-40.**
- Projects undertaken under NREP (XLII—1.9.88), 64-88.**
- Supply of rice against foodgrains under NREP and RLEGP to Kerala (XLI—11.8.88), 145.**
- NRUCC**
- Constitution of NRUCC (XL—8.8.88), 54.**
- N S.C.**
- Losses of National Seeds Corporation (XLI—11.8.88), 177-79.**
- Need to allow commission to authorised agents on the sale of Indira Vikas Patras and to make N S C. more attractive. (Under Rule 377) (XLII—30.8.88), 358-59.**
- NSC NAGALAND**
- NSCN Links (XLI—11.8.88) 170-171.**
- N.T.C.**
- Annual gravitation Service for National Textile Corporation (XL—29.8.88), 69-70.**
- Assistance from financial institutions for modernisation of NTC mills (XLI—12.8.88), 130-**
- Avenues to Fix up Responsibility for Losses in NTC (XLI—12.8.88), 295-96.**
- CBI Raids on NTC Officers (XLI—12.8.88), 41.**
- Closure of NTC Mills in Karnataka (XLI—12.8.88), 77-78.**
- Costs escalation formula for NTC (WBABO) (XLI—12.8.88), 63-64.**
- Decision to close down NTC mills in West Bengal (XL—5.8.88), 110.**
- Funds to NTC to meet working capital requirement (XLI—12.8.88), 237-79.**
- IDET assistance for modernisation of NTC mills (XL—1.8.88), 288-82.**
- Investment in Modernisation of NTC Mills (XLI—12.8.88), 37.**
- Loan from Japan and Switzerland for modernisation of NTC Mills (XL—29.7.88), 119-20.**
- Loss in National Textile Corporation (XLI—12.8.88) 231-32.**
- Loss in NTC Bombay (XLI—19.8.88), 122-123.**
- Losses incurred by NTC Mills (XL—29.7.88), 191-70.**
- NTC mills in Karnataka (XLI—19.8.88), 224-225.**
- N.T.C. showrooms in Almora and Pithoragarh in Uttar Pradesh (XLI—12.8.88), 269-70.**
- Need to modernise mills under the management of the National Textile Corp. (under rule 377) (XL—3.8.88) 227-28.**
- No objection certificate from district authorities under explosives rules 1981 (XLII—30.8.88), 345.**
- Non- deposit of EPF Contribution by mills under NTC (XLI—29.8.88), 39.**
- Non-utilisation of Installed capacity of NTC (XLI—19.8.88), 280-281.**
- Payment of legal dues to NTC workers (XLI—19.8.88), 155-156.**
- Performance of IAS Officers in NTC Management (XLI—12.8.88), 209.**
- Production in NTC Mills in Bombay (XL—5.8.88), 108-109.**
- Recession in controlled cloth of NTC (XL—29.7.88), 270.**
- Restructuring of NTC Mills (XL—29.7.88), 268-69.**
- Retrenchment of NTC Workers (XL—29.7.88), 281.**
- Retrenchment of workers under NTC Mills in West Bengal (XL—29.7.88), 78-79.**
- SC/ST employees in National Textiles Corporation (XL—5.8.88), 115-116.**
- Selling of Bharat Mata Cinema in**

- Bombay by NTC (XLI—29.8.88), 110-111.
- Surplus labour in NTC Mills (XL—29.7.88), 9-14.
- Unemployment due to Amalgamation Scheme in NTC (XL—5.9.88), 1-6.
- Vacant top level posts in NTC (XL—29.7.88), 189-90.
- NTPC**
- Agreement for Budgetary Support to N.T.P.C. (XL—2.8.88), 382-83.
- Arrears of State Electricity Boards payable to NTC (XLI—23.8.88), 2-15.
- Issue of Global Tenders for purchasing and importing projects equipment by National Thermal Power Corp. (XLI—23.8.88), 76.
- Recovery of Over dues by NTPC power state Electricity our Boards (XLII—30.8.88), 323.
- SC/ST Employees in N.T.P.C. (XLI—16.8.88), 167.
- NAGALAND**
- Approval of the Proclamation in Relation to the State of Nagaland (St. Res.) (XL—8.8.88), 315-85.
- Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 416-98.
- NAGASAKI**
- Homage to Victims of Second Atomic Bomb Dropped on Nagasaki (XL—9.8.88), 404-405.
- Activities of Naga Insurgents (XL—3.8.88), 146-147.
- NAGA INSURGENCY**
- (XL—3.8.88), 181-182.
- NAGAPATTINAM RLY. STN.**
- Modification of Nagapattinam Rly. Station on Southern Rly. (XLI—22.8.88), 29-30.
- NAGPUR**
- Diversion of National Highway Passin through Nagpur City (XLI—18.8.88), 123.
- Telephone Lines in Nagpur (XL—2.8.88), 142-143.
- NAGARJUNA SAGAR CANAL**
- Delay in Clearance of Nagarjuna Sagar Left Canal Project (XL—4.8.88), 229-230.
- NAIROBI**
- Conference on Neem and Insecticides of plant origin in Nairobi (XL—4.8.88), 215.
- NANDED MAHARASHTRA**
- Need to develop Nanded in Maharashtra as a tourist centre (XL—27.7.88), 253-54.
- NARCOTICS**
- Arrests under Narcotics and Psychotropic Substances Act (XL—5.8.88), 192-94.
- Narcotic Drugs and Psychotropic Substance Act, 1985 (XL—5.8.88), 267.
- Programme to check trafficking in Narcotics (XL—5.8.88), 190-92.
- Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Ordinance (St Res) (XLI—29.8.88), 281-336.
- Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinances. (St. Res) (XLI—31.8.88), 312-39.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance (St) (XLI—19.8.88), 339.
- Seizure of Hashish in Delhi (XL—10.8.88), 139-40.
- Seizure of narcotics on Indo-Burma border (XLI—19.8.88), 277-278.
- Smuggling of narcotic, drugs and other contraband (XL—5.8.88), 272-274.
- NARMADA**
- Review of Narmada Sagar Project (XXI—19.8.88), 15-20.
- Techno-economic study on Narmada River (XL—4.8.88), 124.
- NARMADA PROJECT**

Environmental impact of Narmada Project (XL—4.8.88), 288-89.
 Clearance to Narmada Sagar Irrigation (XL—3.8.88), 122-123.

NARMADA VALLY FERTILIZERS

Complaints about Transportation charges by Gujrat Narmada Valley Fertilizers (XLII—2.8.88), 196.

NARORA

Commissioning of Narora Atomic power Units (XLI—17.8.88), 119-120.

NASIK

Upgradation of Nasik Airport (XLI—22.8.88), 113.

NATHDWARA TEMPLE

Entry of Harijan in to the Nathdwara Temple (XL—19.8.88), 29-36.

NATIONAL ALUMINIUM COMPANY

Demand for investigation in to Irregularities in the Smelter Division of National Aluminium Co. located at Angal (under rule 377) (XLI—29.8.88), 278-79.

NATIONAL AIRPORT AUTHORITY

Budgetary support to National Airports Authority (XLII—5.9.88), 335.

NATIONAL AWARD

Need to introduce a National Award in memory of ayad Modi, the National Badminton Champions (u/r 377) (XL—8.8.88), 278-79.

NATIONAL BICYCLE CORPORATION OF INDIA LTD.

Wage scales of workers of National Bicycle Corporation of India Ltd. (XL—9.8.88), 105-106.

NATIONAL DRUGS AND PHARMACEUTICALS AUTHORITY

Setting up of National Drugs and Pharmaceuticals Authority (XL—2.8.88), 127.

NATIONAL EQUITY FUND

(XLI—12.8.88), 168-70.

NATIONAL HEALTH POLICY

Community Involvement in National Health policy Implementation (XLI—29.8.88), 21.

NATIONAL HIGHWAY

Construction of Dehu Road Hadapsar and Dehu Road Katraj Diversion of National Highway in Pune (XLI—18.8.88), 61-62.

Declaration of National Highways in A.P. (XLI—18.8.88), 138-60.

Deficiencies on National Highways (XLI—18.8.88), 30-38.

Diversion of National Highway Passing through Nagpur City (XLI—18.8.88), 123.

Length of National Highways (XLI—18.8.88), 262-53.

National Highway Authority (XL—28.7.88), 161-162.

National Highways in Orissa (XLI—18.8.88), 93.

Need to construct a by pass on National Highways No. 6, near Deogarh in Orissa (under rule 377) (XL—3.8.48), 225-26.

Need to provide a bye-pass from Rayanapadu to National Highway No. 9 via Mustabadu and Kearepalli (under rule 377) (XLI—27.8.88), 226.

Proposals for declaration of State roads in Maharashtra as National Highways (XLI—18.8.88), 96.

Request for more Funds for proper maintenance of National Highways in Punjab (XLI—18.8.88), 231-32.

Road Bridges on National Highways (XLI—11.8.88), 232-36.

Survey for a Bye-Pass at Sangammar in Maharashtra (XLI—31.8.88), 248-49.

Target of addition of roads to National Highway System (XLI—18.8.88), 161-62.

Widening of National Highways in the North (XL—28.7.88), 93-94.

Widening of National Highway No. 15 in Rajasthan (XLI—11.8.88), 59-60.

- National Highway Finance Corporation** (XLI—11.8.88), 256.
- NATIONAL HOLIDAY**
- Need to declare 11th November, 1988, the birthday of Maulana Abul Kalam Azad, as a national holiday, (Under Rule 377) (XLII—30.8.88), 257.
- NATIONAL INCOME**
- Foreigner's Share in National Income (XLII—31.8.88), 82.
- (XL—3.1.88), 92.
- NATIONAL INDUSTRIAL TECHNOLOGY DATA BANK**
- Funding of National Industrial Technology Data Bank (XLI—30.8.88), 62.
- Setting up of National Industrial Technology Data Bank (XLI—23.8.88), 45-46.
- Setting up of National Industrial Technology Data Bank/Fund (XLI—23.8.88), 331.
- NATIONAL INSTITUTE OF OCEANOGRAPHY**
- Studies under by NIO during 9th Plan (XL—27.7.88), 113-14.
- NATIONAL INSTITUTE OF TRANSLATION**
- Centre Translation Bureau and National Institute of Translation (XLI—11.8.88), 54.
- NATIONAL JUDICIAL SERVICE COMMISSION** (XL—29.7.88), 111-13.
- NATIONAL LABOUR INSTITUTE**
- Study by National Labour Institute on payment of minimum wages (XLI—22.8.88), 182.
- NATIONAL LAW SCHOOL BANGALORE**
- National Law School Bangalore (XLI—12.8.88), 97-98.
- NATIONAL LEPROSY ERADICATION PROGRAMME**
- Funds for National Leprosy Eradication programme (XLI—22.8.88), 86.
- 89.
- NATIONAL LITERACY MISSION**
Achievements under National Literacy Mission (XL—28.7.88), 141-142.
- NATIONAL MALARIA ERADICATION PROGRAMME**
- Central Assistance to Madhassira for NMEP (XL—8.8.88), 247.
- NATIONAL MONUMENTS**
- National Monuments in Andhra Pradesh (XL—28.7.88), 145.
- NATIONAL PARK**
- Need to declare Neora Valley as a National Park and a Biosphere Reserve (Under Rule 377) (XLI—18.8.88), 283-84.
- NATIONAL POLICE COMMISSION**
- Implementation of Recommendations of National Police Commission (XLII—31.8.88), 62-63.
- NATIONAL SECURITY**
- Disapproval of National Security (Amendment) Ordinance 1988 (St Res) (XLI—16.8.88), 470-302.
- National Security (Amendment) Ordinance, Disapproval of (St Res) (XLI—17.8.88), 277-283, 285-301.
- NATIONAL SEEDS CORP.**
- Supply of seed to States by National Seed Corp. (XLI—18.8.88), 84-86.
- NATIONAL TRANSPORT POLICY**
- Implementation of National Transport Policy by Railways (XLI—22.8.88), 71.
- NATIONAL WIND MILL PROJECT**
- National Wind Mill Project in Delhi (XLII—30.8.88), 145.
- NATIONALISED BANKS**
- Adoption of villages by nationalised banks in Kerala (XLI—12.8.88), 114-15.
- Adoption of villages in Nagonda by Nationalised Banks (XLI—12.8.88), 123-25.
- Appointment of SCs and STs 88

Directors in Boards of Nationalised Banks (XLI—12.8.88), 106-07.

Ban on recruitment in Public Sector Banks (XL—27.7.88), 97-98.

Computer in RBI and other Nationalised Banks (XL—29.7.88), 153-54.

Frauds in Nationalised Banks (XLI—12.8.88), 137-39.

NATURAL CALAMITIES

Disaster Management (XLI—18.8.88), 138-39.

Loss of lives and property due to natural calamities (XL—4.8.88), 249-266.

Relief to Natural calamities victims (XLII—1.9.88) 343.

NATURAL GAS

Power projects in coastal areas using natural gas or oil (XLII—30.8.88), 169.

Production of Natural Gas from Bombay High (XL—9.8.88), 179-180.

Setting up of Natural Gas based Industry (XL—9.8.88), 241-242.

Utilisation of Natural Gas (XLI—23.8.88), 107-108.

Utilisation of Natural Gas in Gujarat for Power Generation (XLI—23.8.88), 193.

NAVAL ACADEMY

Progress of Ezhimala Naval Academy (XL—3.8.88), 164-165.

NAVIGABILITY OF GANGA

Navigability of Ganga between Hardwar and Allahabad (XL—28.7.88), 175.

NAVODAYA VIDYALAYA

Food served in Navodaya Vidyalayas (XLII—1.9.88), 161-62.

Kendriya Vidyalayas and Navodaya in Punjab (XLI—18.8.88), 232-35.

Kendriya Vidyalayas and Navodaya Vidyalayas in Rajasthan and Gujarat (XLI—18.8.88), 195-200.

Languages taught in Navodaya Vidyalayas (XLI—11.8.88), 263-64.

Navodaya and Kendriya Vidyalayas in Bihar (XLI—18.8.88), 226-227.

Navodaya Vidyalayas (XLII—1.9.88), 310-327.

Navodaya Vidyalayas and Operation Black-Board (XLI—11.8.88), 223-24.

Navodaya Vidyalayas in a uniform manner (XLI—18.8.88), 141-42.

Navodaya Vidyalayas in Andhra Pradesh (XL—4.8.88), 236-238.

Navodaya Vidyalayas in Bihar (XLII—1.9.88), 223-24.

Navodaya Vidyalayas in Delhi (XL—28.7.88), 85.

Navodaya Vidyalaya in Kalukhera, District Ratlam (XL—23.7.88), 162-163.

Navodaya Vidyalayas in Kerala (XL—10.8.88), 299-300.

Navodaya Vidyalayas in M. P. (XLII—1.9.88) 142-44.

Problems in setting up Navodaya Vidyalayas (XL—28.7.88), 135.

Rural Students in Navodaya Vidyalayas (XLI—18.8.88), 186-87.

Setting up of Navodaya Vidyalayas (XLI—18.8.88), 119-120.

Shortage of Teachers for Navodaya Vidyalayas (XL—28.7.88), 26-27.

Standard of teaching in Navodaya Vidyalayas (XL—4.8.88),

Training Programme for Teachers of Navodaya Vidyalayas (XL—28.7.88), 222.

Vacancies in Navodaya Vidyalayas (XLII—1.9.88), 95-96.

Working of Navodaya Vidyalayas (XLI—11.8.88) 17-58.

NAVY

Airborne Early Warning System for Navy (XLII—31.8.88) 29-30.

Blue Water Navy (XLI—17.8.88), 114.

- Off-shore patrol vessels (XL—10.8.88), 214.
- Support facilities for Navy vessels (XLI—17.8.88), 135-136.
- NAVY VESSELS**
- Support facilities for Navy vessels (XLI—17.8.88), 135-136.
- NAVIGATION SYSTEM**
- Navigation system for Air Force (XLII—31.8.88), 215-216.
- Need to formulate Master Plan for development of Inland Navigation in Orissa (Under Rule 377) (XLI—11.8.88), 354-55.
- NAXALITES**
- Naxalite Activities (XL—27.7.88), 158-59.
- Use of Video to propagate Naxalism (XL—10.8.88) 69-70.
- NEEM PRODUCTS**
- Marketing of Neem Products (XLI—16.8.88), 84.
- NEHRU**
- Nehru Sound and Light Show (XL—28-7.88), 101.
- NEHRU YUVA KENDRAS**
- Activities of Nehru Yuva Kendras (XLI—18.8.88), 221-223.
- New programme undertaken by Nehru Yuva Kendras (XLII—1.9.88), 283-84.
- NEIGHBOURING COUNTRIES**
- Visit to official delegation to Nepal Burma and Bangladesh (XL—29.7.88), 157-58.
- NELSON MANDELA**
- Release of Nelson Mandela (XL—3.8.88), 166.
- Unconditional Release of Nelson Mandela the Great Freedom Fighter of South Africa (Res) (XLI—11.8.88), 326-27.
- NEPAL**
- Agreement with Nepal for railway links (XLI—29.8.88), 63.
- Decline in Trade with Nepal (XLI—12.8.88), 81-82.
- Motor Vehicle Tax charged by Nepal from Indians (XLII—31.8.88), 129.
- Power from Nepal (XL—2.8.88), 117.
- NEPALI GIRLS**
- Immoral traffic of Nepali girls (XLII—31.8.88), 45-46.
- NETAJI**
- Need to acquire the house in Afghanistan where Netaji Subhash Chandra Bose stayed after escaping from British Government (Under Rule 377) (XLII—5.9.88), 394.
- NEW BANK OF INDIA**
- General Managers and Deputy General Managers in New Bank of India (XLI—12.8.88), 45-46.
- Maintenance of Statutory Liquidity ratio by New Bank of India (XLI—12.8.88), 219-20.
- Maintenance of Statutory Liquidity Ratio by New Bank of India and Syndicate Bank (XLI—12.8.88), 220.
- Working of New Bank of India (XL—12.8.88), 218-19.
- NEW COOCHBEHAR**
- New Coochbehar Rly. station (XLI—22.8.88), 187-190.
- NEW DELHI**
- Allotment of Vendors' Stalls/Trolleys at New Delhi Railway Station (XL—1.8.88), 262-26.
- Audition Training Institutes in New Delhi (XL—2.8.88), 237-38.
- Construction of TV Tower in Pitampura (XL—2.8.88), 246-47.
- Demolition operation in Sitapuri Dabri Delhi (XL—1.8.88), 102-103.
- Stalls at New Delhi Railway Station (XLI—22.8.88), 41.
- Weather forecasting centre in New Delhi (XL—3.8.88), 103.

NEW EDUCATION POLICY

Implementation of New Education Policy by T.N. (XLI—18.8.88), 121-122.

NEW JERSEY

Racial attacks on Indians living in New Jersey (XLII—31.8.88), 136.

NEWS PAPERS

Export Committee on Small and Medium News papers (XLI—23.8.88), 317.

Holding of newspapers by Business houses (XLII—30.8.88), 207.

Prosecution of Newspapers Establishments for Violation of Working Journalists (Fixation of Rates of Wages) Act (XLI—29.8.88), 34.

Recommendations of fact Finding Committee on Newspaper Economics (XLI—23.8.88), 123.

Registration of Newspapers Periodicals published in various Districts of W.B. (XLI—23.8.88), 245.

Registration of small and medium newspaper for Govt. Advertisements (XLI—23.8.88), 156.

Scheme for Medium and Small Newspapers in Regional Languages (XLII—30.8.88), 295.

Separate Laws for Press, Newspapers and Books (XL—2.8.88), 401-402.

NEWSPRINT

Demand and Import for April new (XL—9.8.88), 380.

New policy on Newsprint distribution and advertisements (XLI—23.8.88), 71-72.

NEWSPRINT POLICY

Impact of Newsprint Policy (XLI—23.8.88), 96.

NYEVELLI LIGNITE PROJECT

Hungarian credit offer of Nyevelli Lignite project (XLI—12.8.88), 116-17.

NHAVA SHEVA PORT TRUST

Additional amount sought for by Nhava Sheva Port Trust (XLI—11.8.88), 2:7.

NICKEL

Rise in prices of Nickel and Cobalt (XLII—1.9.88), 151-53.

Sharp Rise in Zinc and Nickel Prices (XLI—16.8.88), 370.

NICOTIN

Nicotin and Tar value of Indian Cigarettes (XL—2.8.88), 44-45.

Use of Nicotine as Pesticide (XL—28.7.88), 125.

NIGERIA

India's help sought by Nigeria in removing Chemical Waste (XL—3.8.88), 100.

NIRMA CHEMICALS

M/s Nirma chemicals works (XLI—23.8.88), 355.

NITRONS OXIDE GAS

Supply of Adulterated Nitrons Oxide Gas to Hospital (XLI—22.8.88), 73.

NO INDUSTRY DISTRICT

Declaration of Kalashandi Orissa as No Industry District (XLII—30.8.88), 135.

Development of 'no Industry' Districts (XLI—16.8.88), 126.

Growth Centres in 'No Industry Districts' (XLI—16.8.88), 275.

NON-CONVENTIONAL

Allocation for development in non-conventional energy in Kerala (XL—9.8.88), 139-141.

Increase in funds on conventional Energy Sources (XL—9.8.88), 360-61.

NON FERROUS METALS

Re-opening of Tarikhet Bronze Factory in Almera UP (XLII—30.8.88), 45.

NON-FORMAL EDUCATION

Non-formal Education Centres (XL—28.7.88), 129-130.

NON-PRACTISING ALLOWANCE

Non-practising Allowance to Army Medical Corps Doctors (XLI—31.8.88), 233-24.

Treatment of NPA as pay for allotment of Govt. accommodation to Doctors (XLI—22.8.88), 205-206.

NON RESIDENT INDIANS

NRI Investment (XX—5.8.88), 131-132.

Air taxi service by non resident Indians (XL—8.8.88), 243.

Interest rates of foreign currency accounts of NRIs (XL—5.8.88), 268-270.

Licences to NRIs in Tamil Nadu (XLI—16.8.88), 84.

Non-resident Indian's offer to invest in hotels in Rajasthan (XL—8.8.88), 81.

Review of NRI investment Policy (XL—5.8.88), 227-228.

Setting up of hotels by Non-Resident Indians (XLI—22.8.88), 99.

Tax evasion by non-Resident Indians (XLI—12.8.88), 247-48.

NRI FILMS

Rejection of NRI films (XL—4.8.88), 72-73.

NORTH-EASTERN PROJECTS

Watch dog panel for North-Eastern Projects (XL—3.8.88), 155-160.

NORTH EASTERN REGION

Study on Eco-System in N.E. States (XLI—18.8.88), 122-123.

NORTH EASTERN STATES

Economical viability of North Eastern States (XL—10.8.88), 115-118.

Link between various insurgent group in North-East (XL—10.8.88), 119-120.

Per capita plan allocation to North-Eastern States (XLI—31.8.88), 112-113.

Unified cadre for North-eastern States (XL—8.8.88), 172-174.

NORTHERN COLFIELDS

Off take of coal at Northern Colfields Ltd. (XLI—16.8.88), 184.

NORTHERN RAILWAY

Terms of Lease of Houses taken by N. Ry. for its officers (XLI—22.8.88), 199-205.

NUCLEAR ENERGY

Indo-Spain cooperation on Nuclear Energy (XL—3.8.88), 193-194.

Soviet help for Nuclear Energy Programme (XL—3.8.88), 93.

NUCLEAR PLANT

Reported sale of US made Stinger Anti-air Craft Missiles (XL—3.8.88), 17-20.

NUCLEAR POLICY

Demand for reviewing India's nuclear Policy in order to meet the threat posed by Pakistan (Under Rule 377) (XL—2.8.88), 441-42.

NUCLEAR POWER

Nuclear Power Capacity (XLI—31.8.88), 95-97.

Nuclear Power Plant at Nagarjuna-sagar (XL—3.8.88), 35-36.

Nuclear Power Plants with Soviet help (XLI—31.8.88), 3-7.

NUCLEAR WAR

Effects of Nuclear War on Agricultural Sector (XLI—1.9.88), 214-19.

NURSES

Hostel facilities for Nurses in AIIMS (XL—8.8.88), 70.

NUTRITIOUS FOOD

Development and Production of Nutritious Food (XL—8.8.88), 220.

NUTRITIONAL PROGRAMME

Expenditure on Nutritional Programme (XLI—1.9.88), 115-16.

Irregularities in Implementation of Nutrition Programme (XLI—1.9.88), 197-200.

O

OGL

Spices under OGL (XLI-19.8.88), 295-296.

ONGC

Activities/achivements of ONGC in West Bengal (XL-2.8.88), 290-91.

Amendments to ONGC Act (XL-23.8.88), 57.

Assistance to ONGC in environmental management (XL-3.8.88), 50-51.

Contracts between ONGC and foreign Petroleum Companies (XLI-23.8.88), 153.

Corporate Plan of ONGC (XLI-23.8.88) 293.

Development of Safety Vehicle (XL-9.8.88), 47-49.

Expenditure by Oil and Natural Gas Commission (XLII-30.8.88), 276.

Expenditure on ONGC projects in Maharashtra (XLI-23.8.88), 167.

Exploration by Oil India Ltd. and ONGC in Rajasthan (XLII-30.8.88), 184.

Exploration by ONGC in East African States (XLI-16.8.88), 259.

Exploration by ONGC in Tripura (XL-9.8.88), 168-170.

Formation of Advisory councils by ONGC (XL-9.8.88), 163-164.

Import of Pipes, fittings and heavy duty valves by ONGC (XL-2.8.88), 66-67.

ONGC Tenders for Rig Charter Hire (XL-2.8.88), 394-95.

Procurement of Uniform Material by ONGC (XLI-23.8.88), 324.

Procurement of Woollen Uniform Material by ONGC (XL-2.8.88), 378-79.

Research on Bombay High by ONGC and NIO (XL-9.8.88), 320-321.

Review of the working of ONGC (XLI-23.8.88), 295.

Scheme of workers' participation in ONGC (XL-2.8.88), 285-87.

Settlement of accounts between ONGC and suppliers of Woollen cloth (XLI-23.8.88), 85.

Sharing of extra cost burden by ONGC (XLI-16.8.88), 361.

Study on Drilling cost in ONGC (XLI-16.8.88), 185.

Supply of Cranes to ONGC by Voltas (XLI-16.8.88), 95.

Use of Westland Helicopters by ONGC (XLI-23.8.88), 336.

OPD

Construction of OPD blocks in Sa'darjung Hospital (XLI-22.8.88), 60-61.

OREDA

Orissa Renewable Energy Drought fund Agency

Release of Central Assistance to OREDA (XLI-23.8.88), 47-47.

OBITUARY REFERENCES

Obituary References (XLII-2.9.88), 1-2.

Obituary References (XL-27.7.88), 2-6.

Death of a former member Baldi, Sh. Mapaulal (XL-27.7.88), 6.

Death of former member Basl, Sh. Sohan Singh (XL-27.7.88), 4.

Death of a former member of Central legislation Assembly Mishra Sh. Dwanka Prasad (XL-27.7.88), 3-4.

Death of a former member Kalyan scouderacco Sh. M. (XL-27.7.88), 4-5.

Death of a former member Paude Sh. Tarseshwar (XL-27.7.88), 5-6.

Death of President Zia-ul Haq-E President of Pakistan (XLI-18.8.88), 1.

Death of Sh. Ranajaya Singh Ex. M.P. (XLI-19.8.88), 1-2.

OCEAN

Conference to implement UN declaration on Indian Ocean (XLI—17.8.88), 105-106.

Research units/ centres engaged in Ocean Development (XLI—17.8.88), 97.

Satellites for Ocean (XLI—17.8.88), 152.

OCEANOGRAPHY

Setting up a Centre of Oceanography Studies in A&N Islands (XLII—31.8.88), 242-243.

OCEAN SECTOR

Centre for training manpower in Ocean Sector (XL-27.7.88), 223.

OFFICERS

Age of the Command Level Officers (XLI—17.8.88), 52-53.

OFFSHORE OIL INSTALLATION

Precautionary Measures for Offshore Oil Installations (XL—9.8.88), 397-98.

OIL

Agreement between Bangladesh and India for extraction of Oil (XLII—30.8.88), 225.

Assistance by Canada in Oil and Gas Exploration (XL—2.8.88), 39-40.

Best source of oil (XLII—30.8.88), 87.

Development of Western Offshore Oil and Gas Field (XL—2.8.88), 93-108.

Oil recovery pilots (XLII—30.8.88), 293.

Orders for manufacture of Oil Platform (XSII—1.9.88), 239-40.

* Postings and Transfers in Oil Corporations (XLII—30.8.88), 224.

Production of Oil at Neelam field in Western Offshore (XL—9.8.88), 133-134.

Production of Oil by Oil India Ltd. (XLI—16.8.88), 127.

Revival of ceased Oil Wells (XLI—

16.8.88), 153.

Royalty on crude oil on AP. (XLI—23.8.88), 162.

Royalty on Crude Oil to Gujarat (XI—2.8.88), 243-44.

Spurious Mobil Oil (XLI—16.8.88), 99.

Stagnation in domestic crude production (XL—2.8.88), 41-42.

OIL EXPLORATION

Discovery of Oil and Gas in Cachar (XL—9.8.88), 360.

Discovery of Oil near Konkan Coast in Maharashtra (XL—2.8.88), 266.

Disruption in oil exploration work (XL—9.8.88), 102-103.

Drilling at Cochin Bay (XL—9.8.88), 121.

Exploration agreement between ONGC and Angola (XL—9.8.88), 374.

Exploration for Oil and Gas in Orissa (XLII—30.8.88), 1-4.

Exploration of Oil by HIL in Vietnam (XL—2.8.88), 1-3.

Exploration in deep sea waters (XL—9.8.88), 303.

Fuel efficient technologies (XL—2.8.88), 354-56.

Import of Crude Oil (XL—2.8.88), 159-160.

Import of Crude Oil (XL—2.8.88), 213-14.

Increase in the price of Crude oil (XL—2.8.88), 230-31.

Intensification in Overseas Oil Drilling (XLI—16.8.88), 273.

Joint Ventures for Exploration of Oil and Gas (XLII—30.8.88), 345.

Location of Oil and Gas in Assam (XLI—16.8.88), 343.

Off-Shore Exploration in Kerala (XLI—16.8.88), 137.

Oil exploration contracts to foreign companies (XL—9.8.88), 365-68.

Oil exploration Contracts with foreign Companies (XL—2.8.88), 328-30.

OIL PALM

Process for extracting oil from fruit of oil palm (XLI—22.8.88), 172.

OIL REFINERY

Demand for setting up the proposed oil refinery at Paradip without for the delay (Under Rule 377) (XLII—1.9.88), 367-68.

Setting up of New Oil Refineries (XLI 16.8.88), 186.

Shortage of Refining Capacity (XLI—16.8.88), 62.

OIL SEEDS

Achievements of Technology Mission on Oilseeds production (XLI—11.8.88), 45-46.

New methods for Processing Oilseeds (XLII—5.9.88), 51.

New improved varieties of oilseeds crops (XLI—11.8.88), 124-25.

Oil/seeds Production (XL—28.7.88), 164-165.

Oilseeds Technology Mission (XL—4.8.88), 220-221.

Private Companies engaged in Production of Oilseeds (XLII—1.9.88), 89-90.

Production of Oilseeds (XL—4.8.88), 286-287.

Production of Oilseeds (XLII—1.9.88), 59-60.

Revival of Coconut as Oilseed Crop (XL—4.8.88), 289.

Setting up a Seeds Corporation for procurement and marketing of Oil Seeds (XL—4.8.88), 239.

Supply of High Field seeds of oilseeds (XLI—11.8.88) 88-93.

Technology Mission on oilseeds (XLI—11.8.88), 119.

Timely availability of Oil seeds (XLII—1.9.88), 6-8.

OJHA COMMITTEE

Recommendations of Ojha Committee (XLI—19.8.88), 49-50.

OLD DELHI

Development of Old Delhi (XLII—5.9.88), 13.

OPEN GENERAL LICENCE

Revision of OGL (XLI—12.8.88), 126.

OPEN UNIVERSITY

Programmes of study offered by Indira Gandhi National Open University (XL—28.7.88), 152-153.

OPERATIONAL RESEARCH UNITS

Operational Research Units in Maharashtra (XLII—1.9.88), 193-94.

OPERATION BLACK BOARD

Difficulties faced by States under "Operation Black Board" (XLII—1.9.88) 27.

Navodaya Vidyalayas and Operation Black-Board (XLI—11.8.88), 223-24.

Targets under operation Blackboard in Maharashtra (XLI—18.8.88), 188.

Utilisation of amount by Uttar Pradesh under operation black-board (XL—28.7.88), 175.

OPERATION FLOOD

Implementation of operation Flood III (XLII—1.9.88), 172-74.

Loan under Operation Flood-III (XLII—1.9.88), 138-39.

OPIUM

Illegal cultivation of poppy (XLI—12.8.88), 134-35.

Increase in Opium Smuggling (XL—29.8.88), 279-282.

Permission for Opium Cultivation (XL—5.8.88), 210-212.

OPTICAL FIBRE PROJECT

Optical Fibre Project in Kerala (XLI—23.8.88), 198.

OPTIC FAIR

Optic Fair India '88 (XL—9.8.88), 83-84.

ORDINANCE

Disapproval of National Security (Amendment) Ordinance, 1988 (St. Res) (XLI—16.8.88), 470-502.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and psychotropic Substances Ordinances. (St. Res) (XLII—31.8.88), 312-39.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance (St. Res) (XLI—29.8.88), 281-336.

Disapproval of Religious Institutions of Misuse Ordinance, 1988 (St. Res) (XLI—11.8.88), 358-417.

National Security (Amendment) Ordinance Dropped of (St. Res) (XLI—17.8.88), 227-83, 285-307.

National Security (Amendment) Ordinance, 1988 (St) (XL—1.8.88), 298.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance (St) (XLI—19.8.88), 339.

Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St) (XL—1.8.88), 298.

Statement Re. Arms (Amendment) Ordinance 1988 (St) (XL—1.8.88), 2:0-96.

ORDNANCE FACTORIES

Hunger strike by employees of Ordnance Factories (XL—10.8.88), 54-55.

Investment on Ordnance Factory, Medak (XL—3.8.88), 174-175.

Ordnance factory in Markacho, B.har (XLI—17.8.88), 180-181.

Purchase of machinery from local markets by Ordnance Factories (XLII—31.8.88), 65-66.

Report on ammunitions manufactured by Ordnance Factories (XL—3.8.88), 73-74.

Residential accommodation in Medak Ordnance Factory (XL—10.8.88), 207-209.

Surplus work force in Ordnance Factories (XL—27.7.88), 226.

Work on New Ordnance Factories (XL—27.7.88), 213-14.

ORGANISATIONS

Receiving of foreign contribution by Organisations (XLI—17.8.88), 123-128.

ORISSA

Achievements made under RLEGP in Orissa (OLII—1.9.88), 93.

Allocation for power generation in Orissa (XLII—30.8.88), 325.

Allocation in Orissa for Tribal Sub-Plan (XLII—31.8.88), 256-257.

Availability of Coal in Orissa (XLI—16.8.88), 100.

Central allocation for minor Irrigation in Orissa (XL—5.8.88), 212.

Central assistance for new scheme to Orissa (XL—10.8.88).

Central assistance to Orissa (XLII—31.8.88), 129-130.

Central assistance to Orissa for Tribals (XLII—31.8.88), 228-233.

Change of schedule of Delhi-Bhubaneswar flights (XL—1.8.88), 192.

Collaboration in Ib Valley in Orissa (XL—2.8.88) 393-394.

Conservation of Himgiri Forest (XLI 18.8.88), 140.

Declaration of Kalahandi, Orissa as No Industry District (XLII—30.8.88), 135.

Demand for eradicating malaria from Orissa and the rest of the country (under rule 377) (XL—28.7.88), 280.

Demand for faster Development of Orissa during 8th Five Year Plan period so as to remove regional disparities (under rule 377) (XL—

Demand for immediate steps for controlling air pollution in Manganese Mines and Ferro Plants in Orissa (u/r 377 (XLI—29.8.88), 278-79.

Demand for increasing the procurement of Iron ore from Banespali-Barbil-Barjanda Sector and Dayurbhanj District of Orissa (under rule 377) (XL—2.8.88), 440-47.

Demand of Orissa for more Assistance to implement Doctor-Patient ratio in rural Areas (XL—1.8.88), 241.

Development of Monuments in Orissa as Tourist Spots (XL—8.8.88), 18.

Development of Tarabale, Orissa (XL—8.8.88), 30.

Drought assistance to Orissa (XLI—11.8.88), 101.

Electrification of Villages in Orissa (XL—9.8.88), 242-243.

Execution of Hydro-Electric Projects in Orissa (XL—9.8.88), 382.

Execution of Upper Indravati and Upper Korab Projects in Orissa (XLI—23.8.88), 51-52.

Expansion of A.I.R. network in Orissa (XL—9.8.88), 379-80.

Expansion of Telecommunication services in Orissa (XLII—30.8.88), 313.

Expansion of T.V. network in Orissa (XL—9.8.88), 131-133.

Exploitation of Gem Stones in Orissa (XLI—18.8.88), 144.

Exploitation of gold and diamond deposits in Orissa (XLI—18.8.88), 57-58.

Exploitation of Orissa Coast by Multi Purpose Fishing Boats (XLII—345-46.

Exploitation of Orissa Coast by Multipurpose Fishing Boats (XL—4.8.88), 287-88.

Exploration for Oil and Gas in Orissa (XLII—30.8.88), 1-4.

Export of Minerals from Orissa (XLI—5.8.88), 203-204.

Flow of Foreign Tourists to Orissa (XLI—29.8.88), 36.

Grants to universities in Orissa (XLI—11.8.88), 67.

House Bldg-loans for beedi workers in Orissa (XLII—5.9.88), 72.

Implementation of Engineering Projects in Orissa (XL—10.8.88), 74.

Implementation of SEPP in Orissa (XLII—1.9.88), 299.

Increase in Allocation to Orissa (XL—27.7.88), 90.

Introduction of C-DOI System in Orissa (XLII—30.8.88) 310.

Kerosene Outlets in Orissa (XLII—30.8.88), 350.

Kharif rice production in Orissa (XL—4.8.88), 82.

P

PADDY

Damage to Paddy Crop in Kuttanad region of Kerala (XL—4.8.88), 281-282.

PAKISTAN

British Frigates to Pakistan (XL—10.8.88), 119.

British Frigates to Pakistan (XL—10.8.88), 205.

Concern over Pakistan's help to terrorists (XLII—31.8.88), 135.

European Parliament Inquiry Report on Pakistan's efforts to build Atom Bomb (XL—27.7.88), 184-85.

F-78 Fighter Plans Landed over to by China to Pakistan (XLII—31.8.88), 81-82.

Improvement in telecommunication services between India and Pakistan (XL—9.8.88), 325-328.

Increase in Pakistan's Defence Budget (XLI—17.8.88), 89-90.

Indian Defence Personnel languishing in Pak Jails (XLII—31.8.88), 205.

Indians in Pakistani Jails (XL—27.7.88), 173.

Indian ships detained by Pakistan

- (XL—10.8.88), 135-136.
- Expulsion of Muslims from Pakistan Jails (XL—31.8.88), 275-276.
- News item captioned "Pak Arms Industry Thriving" (XL—10.8.88), 206-207.
- News item captioned "Pak buying Fighter Planes from Canberra" (XL—9.8.88), 67-68.
- News item captioned "Pak has four Complete A-Bombs" (XL—27.7.88), 35-36.
- Nuclear Deal between Pakistan and India (XL—10.8.88), 223.
- Pakistan's capability in refuel combat aircraft during flights (XL—3.8.88), 167-168.
- Pak's Earthen Dam on Ravi (XLI—12.8.88), 197-98.
- Pak help to Terrorists (XL—27.7.88), 27-30.
(XL—9.8.88), 109-114.
- Pakistan's move to get submarines for China (XL—3.8.88), 135-136.
- Pakistan's proposal for Nuclear Test Ban Treaty (XL—3.8.88), 176.
- Pak Spies (XL—27.7.88), 214.
- Purchase of diesel Electric Boats by Pakistan Navy (XL—27.7.88), 119-20.
- Scheme to allow people to go to Pakistan and Bangladesh without clearance from Protectorate of Immigrants (XLI—23.8.88), 265.
- Strength of Pakistan's Navy (XL—27.7.88), 207.
- Supply of Chinese Tanks to Pakistan (XL—27.7.88), 195.
- Toture of Indian prisoners in Pakistani Jails (XL—27.7.88), 181-83.
- US nuclear submarine to Pakistan (XL—2.8.88), 193.
- US Orion Maritime Reconnaissance Aircrafts for Pakistan (XLII—31.8.88), 110-11.

DEBATES

Demand for reviewing India's nuclear policy in order to meet the threat posed by Pakistan (under rule 377) (8.8.88), 441-42.

PALAM AIRPORT

Delay of Airbus at Palam (XL—1.8.88), 273.

PALGHAT

Steep manufacturing factory in Palghat (XL—1.8.88), 136.

PALM

Oil Palm Cultivation (XL—4.8.88), 246-247.

PAN MASALAS

Unauthorised ingredients in Pan Masalas (XLI—23.8.88), 265.

PAN PARAG

Effects of Pan Parag with Eorda and Statutory Warning (XL—9.8.88), 194.

PANCHAYATS

Demand for a uniform law for Panchayats (Under Rule 377) (XLII—1.9.88), 368.

PANCHAYAT DAR SEWAK

"Panchayat Dar Sewaks" Scheme (XL—2.8.88), 118-121.

PANCHAYATI RAJ

Chief Secretaries Conference on Panchayati Raj (XLI—1.9.88), 16-17.

Panchayati Raj (XLIII—1.9.88), 172.
Panchayat Raj System in States (XLI—11.8.88), 75.

PANNA NATIONAL PARK

Opening of Panna National Park (XLI—11.8.88), 137-38.

Arrival of tourists to Panna National Park (XLI—83-84).

PAPER

Amount recovered from Export duty on Paper (XL—5.8.88), 280-282.

Manufacture of Paper (XLI—18.8.88), 276.

Shortage of Paper (XL—9.8.88), 40.

PAPER INDUSTRY

Crisis in Paper Industry (XLI—16.8.88), 362.

Excise duty relief to paper industry (XLI—19.8.88), 169-172.

PAPER MILLS

Capacity of Paper Mills (XL—2.8.88), 375-76.

Concessions for Modernisation and Expansion of Paper Mills (XLI—16.8.88), 247.

PAPERS LAID ON THE TABLE

Annual Account and review on Accounts of the Himalayan Mountaineering Institute for 1985-86 (XLII—5.9.88), 374.

Annual Accounts and reviews on the working of National Federations of Industrial Cooperations Ltd., New Delhi for 1983-84 and 1984-85 (XLII—5.9.88), 380-81.

Annual Accounts of the Central Institute of Buddhist Studies, Lok for 1982-83 and 83-84 together with Audit Report thereon and statement for delay in laying these papers (XLI—11.8.88), 330.

Annual Accounts of Chittaranjan National Cancer Research Institute Calcutta for 1986-87 and a statement showing reasons for delay in laying this papers (XLI—5.9.88), 384.

Annual Accounts of the Indian Institute of Management, Bangalore for 1985-86 (XLII—5.9.88), 279.

Annual Accounts of the maintained Institutions of Delhi University for 1985-86 (XLII—5.9.88), 379.

Annual Accounts of the National Institute of Ayurveda for 1986-87 and statement showing reasons for delay in laying it (XLII—5.9.88), 383.

Annual Accounts of the National Institute of Mental Health and Neuro Sciences for 1986-87 along with Audit Report thereon and a

statement showing reasons for delay in laying above paper (XLII—5.9.88) 383.

Annual Accounts of the Spices Board for 26.2.87 to 31.3.87 and statement for delay in laying these papers (XLI—19.8.88), 306.

Annual Assessment Report on the Programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the union for 86-87 (XLII—2.9.88), 8.

Annual Report and review on the working of Jute Corporation of India for 1986-87 (XLII—5.9.88), 382-83.

Annual Administrative Report of Delhi Development Authority for 1986-87 (XLII—5.9.88) 378.

Annual Report of and Review on Central Council for Research in Yoga and Naturopathy, New Delhi for 1986-87 and a statement showing reasons for laying these papers (XL—28.7.88), 270-71.

Annual Reports and reviews on the working of Annual Welfare Board for 1984-85, 1985-86, 1986-87 and a statement showing reasons for delay in laying these papers (XLII—1.9.88), 360-61.

Annual Report and Review in the working of the Assam Agro Industries Development Corporation Limited Guwahati for 78-79 and statement for delay in laying these papers (XLI—11.8.88), 331-32.

Annual Report of and Review on the working of the Beawees Hindu University for 1986-87 and statement for delay in laying these papers (XLI—11.8.88), 329.

Annual Report of and Review on the working of the Bharat Brakes and Valves Limited, Calcutta for 86-87 and statement for delay in laying these papers (XLII—2.9.88), 4. 5.

Annual Report of and Review on the working of the Bharat Potash and

- Mechanical Engineers Limited, Calcutta for 86-87 and statement for delay in laying these papers (XLII—2.9.88), 4-5.
- Annual Report of and Review on the working of the Burn Standard Company Limited, Calcutta for 86-87 and statement for delay in laying these paper (XLII—2.9.88), 5.
- Annual Report of and Review on the working of the Central Institute of Buddhist studies Lok for 1983-84 (XLI—11.8.88), 330.
- Annual Report of and Review on the working of the Central Institute of Higher Tibetan Studies, Varanasi for 1986-87 and statement for delay in laying these papers (XLI—11.8.88), 329-30.
- Annual Report of and Review on the working of the Export-Import Bank of India for 1987 (XLI—29.8.88), 273.
- Annual Report of and Review on the working of the Haryana Agro Industries Corporation Limited Chandigarh for 85-86 and statement for delay in laying these papers (XLI—11.8.88), 331-32.
- Annual Report and Review on the working of Haryana Agro-Industries Corporation Ltd. and a statement showing reasons for delay in laying these papers (XLI—1.9.88), 360.
- Annual Report of and Review on the working of the Hindustan Packing Company Limited Gujarat for 86-87 and statement for delay in laying these papers (XLI—18.8.88), 277-78.
- Annual Report and review on the working of Indira Gandhi National Open University for 1985-86 (XLI—1.9.88), 359-60.
- Annual Report and review on the working of Inland Waterways Authority of India for 1986-87 and a statement showing reasons for delay in laying these papers (XLII—1.9.88), 363.
- Annual Report of and Review on the working of the Industrial Development Bank of India for 1986-87 (XLI—19.8.88), 308.
- Annual Report of and Review on the working of the Industrial Finance Corporation of India for the year ended give 1987 (XLI—19.8.88), 308.
- Annual Report and review on the working of Jute Manufactures Development Council, Calcutta for 1986-87 (XLII—5.9.88), 362.
- Annual Report of and Review on the working of the kidwai memorial of Institute of on cology, Bangalore for 86-87 and statement for delay in laying these papers (XLI—22.8.88), 250-51.
- Annual Report of and Review on the working of the Madhya Pradesh State Agro Industries Development Corporation Limited Bhopal for 1981-82 and statement for delay in laying these papers (XLI—11.8.88), 330-32.
- Annual Report and review on the working of Maruti Udyog Ltd. for 1987-88 (XLII—5.9.88), 375.
- Annual Report of and Review on the working of the National Insurance Company Limited Calcutta for year ending Dec. 1987 (XLII—2.9.88), 6.
- Annual Report of and Review on the working of the National Seed Corporation Limited New Delhi for 86-87 and statement for delay in laying these papers (XLI—18.8.88), 277-78.
- Annual Report of and Review on the working of the New India Assurance Company Limited, Bombay for year ending December 1987 (XLII—2.9.88), 6.
- Annual Report of and Review on the working of the oriental Insurance Company Limited, New Delhi for year ending Dec. 1987 (XLI—2.9.88), 6.
- Annual Report and Review on the working of PFPSU Road Transport

- Corporation for 1985-86 and a statement showing reasons for delay in laying these papers (XLI—1.9.88), 363-64.
- Annual Report of and Review on the working of the Punjab Agro Industries Corporation Chandigarh for 84-85 and statement for delay in laying these papers (XLI—11.8.88), 331-32.
- Annual Report of the and Review on the working of the United India Insurance Company Limited, Madras for 1987 (XLII—2.9.88), 7.
- Annual Report of and Review on the working of the Weighbird (India) Limited Calcutta for 1986-87 and statement for delay in laying these papers (XLII—2.9.88), 5.
- Annual Report and Statement Regarding review on the working of and Annual Accounts of Rashtriya Sanskrit Sangathan for 1986-87 (XLII—5.9.88), 378-79.
- Annual Report of the Coal Mines Labour Welfare Organisation for 85-86 and statement for delay in laying the Report (XL—9.8.88), 409.
- Annual Report of the National Capital Region Planning Board for 1987-88 (PLI—22.8.88), 250.
- Annual Report of the New Delhi Tuberculosis Centre, New Delhi for 1986-87 and statement for delay in laying the same (XLI—22.8.88), 250.
- Annual Report of the Press Council of India for 1987 and statement for delay in laying the Report (XL—9.8.88), 403.
- Annual Report on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in Ministry of Railways (XLII—5.9.88), 386-87.
- Annual Report pertaining to execution of the Provisions of Monopolies and Restrictive Trade Practices Act, 1969 for the year ending 31st December 1986 (XLII—3.9.88), 381.
- Audited Accounts of Dr. Borroah Cancer Institute Guwahati for 1986-87 and a statement showing reasons for delay in laying this paper (XLII—5.9.88), 383-84.
- Law Commissions Reports on Decentralisation of Administration of justice Disputes involving centres of Higher Education (XLI—16.8.88), 376.
- List Containing in intercepted Telephone Numbers (XL—9.8.88), 558.
- Child Labour (Prohibition and Regulation Rules, 1988 (XLII—5.9.88), 387.
- Companies (Central Governments) General Rules and Forms (Third Amendment) Rules, 1988 (XLII—30.8.88), 354.
- Contracts
- Production Sharing Contracts dated 16th December, 1987 between Government of India and oil and Natural Gas Commission and Chevron International Ltd. etc. (XLII—1.9.88), 354.
- Delhi Police (Appointment and Recruitment) Amendment Rules, 1988 (XLII—31.8.88), 299.
- Dr. M.G.R. Medical University, Tamil Nadu (Amendment) Act, 1988 (XLII—5.9.88), 384.
- Explanatory statement giving reasons for immediate legislation by the Benami Transactions (Prohibition of the Right to Recover property) Ordinance (XLII—2.9.88), 7.
- Explanatory Statement giving reasons for immediate legislation by the Bharat Petroleum Corporation Ltd. (Determination of Conditions of service of employees) ordinance, 1988 (XLI—17.8.88), 194.
- Export of Footwear and Foot wear Components (Quality Control and Inspection) Amendment Rules, 1988 (XLI—19.8.88), 308-9.

- Family Court (other qualifications for appointment of judges) Rules, 1988 (XLII-29.88), 5.
- Food Corporation of India Contributory Provident Fund (Ninth Amendment) Regulations, 1988 (XL-8.88) 275.
- Illegal Migrants (Determination by Tribunals) Amendment Rules, 1986 (XLII-31.8.88) 295-96
- Improvement in social, Economic and Political status of women (Bet) (XL 4.8.88), 307.
- Income-Tax (Amendment) Rules 1988 (XLI-17.8.88), 198-99.
- Income-tax (Second Amendment) Rules 1988 (XL-5.8.88), 297.
- Income-Tax (Seventh Amendment) Rules, 1988 (XLII-31.8.88), 296.
- Indian Telegraph (Seventh Amendment) Rules, 1988 (XLI-23.8.88), 351.
- Indo-Tibetan Border Police (Electronic Data Processing Cadre) Recruitment Rules, 1981 (XLII-31.8.88), 297.
- Oil Industry (Development) Board Employees (Leave) Amendment Rules, 1988 (XL-9.8.88), 408-409.
- One hundred and twenty second Report of the Law Commission on Forms for National uniformity in Labour Adjudicated (XLII-31.8.88) 297.
- One hundred Therteth Report of the Law Commission on Benami Transaction a conifaum (XLII-31.8.88), 297.
- Major Port Trusts (Procedure of Board Meetings) Amendment Rules, 1988 (XLII-1.9.88), 363
- Metallifocus Mines (Amendment) (Rulations, 1988 (XLI-22.8.88), 252.
- Monopolies and Restrictive Trade Practices Commission (Amendment) Regulations, 1988 (XLII-30.8.88), 354.
- Order issued by the President in pursuance of Article 240 of the Constitution and the Finance Commission (Miscellaneous Provisions) Act 1951 (XLI-12.8.88), 324.
- National Airports Authority (Lost property) Regulations, 1988 (XL-8.8.88), 273-74.
- News print Allocations Policy for Licensing year 1988-89 (XLI-23.8.88), 351.
- Notification authorising all Sub-Post Offices in Selection Grade to receive subscription under the Public Provident Scheme from 1.7.1988 (XL-29.7.88), 290-91.
- Notifications under Administrative Tribunal Act, 1985 (XLI-17.8.88), 199-200.
- Notifications under Aircraft Act, 1934 (XLI-12.8.88), 245-46.
- Notifications under All-India Services Act (XLI-10.8.88), 242.
- Notifications under All-India Services Act (XL-3.8.88) 215.
- Notifications under All-India Services Act, 1951 (XL-27.7.88), 244-45.
- Notifications under the All India Services Act, 1951 (XLII-31.8.88), 298.
- Notification under Apprentices Act (XL-1.8.88), 280.
- Notification under Asiatic Society Act, 1984 (XL-4.8.88), 304-5.
- Notification under the Banking Regulation Act, 1949 (XL-5.8.88), 304.
- Notifications under Bharathidasan University Act, 1981 (XLII-1.9.88) 351.
- Notifications under the Bureau of Indian Standards Act, 1986 (XLI-22.8.88), 251-52.
- Notifications under Central Excise and Salt Act, 1988 (XL-5.8.88), 300.4.
- Notification under the Central Excise and Salt Act, 1944 (XL-9.888),

- 559-60.
- Notifications under Central Excises and Salt Act, 1944 (XLI—22.8.88), 246-48.
- Notifications under Central Excise and Salt Act (XL—3.8.88), 205-10.
- Notifications under Capital Excises and Salt Act, 1944 (XLI—29.8.88), 271-72.
- Notifications under Central Excises and Salt Act, 1944 (XLI—17.8.88), 194-98.
- Notifications under Central Excise and Salt Act, 1944 (XLI—17.8.88), 330.
- Notifications under Central Reserve Police Force Act, 1949 (XLII—31.8.88), 297-98.
- Notifications under Companies Act, 1956 (XLII—30.8.88), 353-54.
- Notifications under Customs Act, 1962 (XLI—22.8.88), 248-49.
- Notification under Customs Act, 1962 (XL—9.8.88), 560.
- Notification under Customs Act, 1961 (XL—5.8.88), 297-31.0.
- Notifications under Customs Act, 1962 (XLI—12.8.88), 319-324
- Notifications under Customs Act, 1962 (XL—8.8.88), 274.
- Notification under Customs Act. (XL—3.8.88), 210-15.
- Notification under Customs Act, 1962 (XLI—29.8.88), 270.
- Notifications under Customs Act, 1962 (XLII—1.9.88), 56-57.
- Notifications under Customs Act, 1962 (XL—11—5.9.88), 376.
- Notification under Dock Workers (Regulation of Employment) Act, 1948 (XLII—1.9.88), 361-62.
- Notification under Employees' Provident Funds and Miscellaneous Provisions Act, (XL—1.8.88), 280.
- Notification under Environment (Protection) Act, 1986 (XLI—11.8.88), 308.
- Notification under Essential Commodities (XL—1.8.88), 280.
- Notifications under Essential Commodities Act, 1955 (XLI—18.8.88), 276-77.
- Notification under Essential Commodities Act, 1955 (XL—4.8.88), 305.
- Notification under Essential Commodities Act, 1955 (XLII—30.8.88), 353.
- Notification under Essential Commodities Act, (XLII—30.8.88), 355.
- Notifications under the Essential Commodities Act, 1955 (XLII—5.9.88), 385-86.
- Notifications under Finance Act (XL—28.7.88), 261-70.
- Notifications under Food Corporations Act (XL—1.8.88), 281.
- Notifications under Gold (Control) Act 1968 (XL—5.8.88), 296-97.
- Notifications under the Government Saving Bank Act, 1873 (XL—5.8.88) 304.
- Notifications under Imports and Exports (Control) Act, 1947 (XLI—19.8.88), 309.
- Notification under the Import and Exports Control Act, 1947 (XLI—23.8.88), 351-52.
- Notifications under Indian Electricity Act, 1910 (XLI—16.8.88), 377.
- Notifications under Indian Telegraph Act, (XL—2.8.88), 437.
- Notifications under Indian Telegraph Act, 1986 (XLII—30.8.88), 353.
- Notifications under Indira Gandhi National Open University Act, (XL—28.7.88), 270.
- Notifications under Jute Packaging Materials (compulsory use in Packing Commodities) Act, 1987 (XL—5.8.88), 296.
- Notifications under Life Insurance Corporation Act. (XL—29.7.88), 290-91.
- Notifications under Inter State Water

- Disputes Act (XL—29.7.88), 291.
- Notifications under Major Port Trust Act, 1963 (XL—4.8.88), 306-307.
- Notifications under Mater Post Trusts Act, 1963 (XLI—18.8.88), 278.
- Notifications under Merchant Shipping Act, 1958 (XLII—1.9.88), 355.
- Notifications under Monopolies and Restrictive Trade Practices Act, 1969 (XLII—5.9.88), 380.
- Notification under Mother Teresa Women's University Act, 1984 (XLII—1.9.88), 358.
- Notifications under National Dairy Development Board Act, 1987 (XLI—18.8.88), 275.
- Notifications under Navy Act, 1957 (XLI—17.8.88), 199.
- Notification under Petroleum Act, 1934 (XLI—16.8.88), 377.
- Notifications under Representation of the People Act, 1950 (XLI—19.8.88) 307.
- Notification under Sugar Development Fund Act, (XL—1.8.88), 281.
- Notification under Tamil Nadu District Municipalities Act, 1920 (XLII—5.9.88), 378.
- Notifications under Tobacco Board Act (XL—29.7.88), 292.
- Notification under Wealth Tax Act, (XL—28.7.88), 261.
- Petroleum (Amendment) Rules 1988 (XL—9.8.88), 409.
- Presidential order of 7.8.88 in pursuance of the Proclamations (XL—8.8.88), 275-76.
- Proclamation dt. 7.8.1988 issued by President in relation to the State of Nagaland (XL—8.8.88), 275.
- Report dated 6.8.88 of the Governor Nagaland to the President (XL—8.8.88), 276.
- Report of the Controller and Auditor General of India for year ended 31st march 1987 Union Government (Other Autonomous Bodies), under art ch 151 (1) of Constitution (XLI—29.8.88), 272.
- Reports on the working of Bank of Baroda, Punjab National Bank, Indian Bank, Overseas Bank and United Bank of India for the year ended 31.12.87 along with Accounts and the Auditions Report thereon (XL—29.7.88), 289-90.
- Report of the CAG of India ending 31.3.87 Union Government (Civil) Public Dist Sglam of Panchabes in the Directorate General of Supplies and Directrats (XL—29.7.88), 288-89.
- Report of the CAG of India for 1987 Union Government (Commercial) Part V—Lubrazol Ind a Ltd. (XL—2.8.88), 435.
- Report of the CAG of India for 1987 Union Government (Commercial) VI Cochis Refineril Ltd, (XL—2.8.88) 435.
- Report of the Comptroller and Auditor General of India for 1987—Union Government (Commercial) Part III—Bharat Pumps and Comperators Ltd. (XL—1.8.88), 2.9.
- Report of the Comptroller and Auditor General of India for 1987—Union Government (Commercial) Part IV Sudemdit Mine washary of Bharat Coking Coal Limited (XL—8.8.88), 275.
- Results of the Fighteenth Valuation of the Life Insurance Corporation of India as on 31 march 1988 (XLII—31.8.88), 296-97.
- Review on the working of and Annual Report of Kudremukh Iron Ore Company for 1987-88 (XL—4.8.88), 305-6.
- Rice Milling Industry (Regulation and Licensing) Amendment Rules, 1988 (XL—4.8.88) 304.
- States Less Rules 1988 (XL—5.8.88), 295.
- Standards of Weights and Measures (Palkap Commodities) Second Amendment Rules, 1988 (XLI—22.8.88), 251.

Statement Correcting reply given on the 12th may 1988 to Sq No 1082 re : Copracon fee charged by private medical Colleges and Statement for delay in Correcting the reply (XLI—22.8.88), 246.

Statement Correcting answer to USQ No 2558 given on 12.8.88 re : Import of Cotton for spinning Mills (XLI—19.8.88), 307.

Statement correcting reply given to USQ No. 4740 regarding clearance to B'na River Irrigation Project (XL—29.7.88), 291.

Statement Correcting the reply given on 11 may 1988 to USQ No 9530 regarding Dividend to Central Exchequer by Kendriya Bhanar and reasons for delay in reinitiating the same (XLII—31.8.88), 299.

Statement Correcting reply to SQ No 1012 dt, 9.5.88) re : Diversification by Rashtriya Chemicals and Fertilizers Ltd. (XLI—11.8.88), 328.

Statement Correcting the reply given on 2.8.88 to SQ No 96 regarding Liberalisation of Industrial Licensing System (XL—9.8.88), 410.

Statement Correcting reply given on 15 April 1988 to un starred question No. 7076 re : News item Captioned MMTC from to multinationals (XLI—19.8.88), 309.

Statement Correcting reply given on 12.8.88 to USQ No 2519 re : suggestion of Delhi Exporters Association to simplify procedure (XLI—19.8.88) 309.310.

Statement Correcting reply given to USQ No. 8967 by Shri Syed Shahabuddin regarding status Major and Medium Irrigation Project of Bihar (XL—29.7.88), 291.

Statement explaining reasons for not laying the annual Report and audited accounts of Karnataka Dairy Development Corporation for 1986-87 (XLII—1.9.88), 361.

Statement explaining reasons for not laying annual Report and audited accounts of Mugal Limes for 1985-

86 stipulated period (XLII—1.9.88), 363.

Statement indicating the results of Market law floated in may and july 1988 (XL—5.8.88), 304.

Statement re Review on and Annual Report of the National Bicycle Corporation of India, Ltd., Bombay for 1986-87 and Statement Showing reasons for delay in laying these Papers (XL—2.8.88), 434-35.

Statements showing action taken by Government on various assurances promises and undertakings given by Ministers during various sessions of Lok Sabha (XL—5.8.88), 305-306.

Statements showing action taken by Government on various assurances promises and undertakings given by Ministers during the various session of Eighth Lok Sabha (XLII—5.9.88) 384-85.

Statement showing reasons for delay in laying the notifications under Navy Act, 1957 (XLI—17.8.88), 199.

Supplementary Agreement entered into between President of India and Governor of West Bengal to partially amend the Principal Agreement dt. 9.1.1987 re. maintenance and Development of National Highways (XLII—1.9.88), 355.

Tamil Nadu Agricultural Produce Markets (Amendment) Act, 1988 (XLII—1.1.88), 357.

Tamil Nadu Appropriation (No. 2) Bill, 1988 Assented to (XLII—5.9.88), 387-88.

The Arms (Amendment) ordinance, 1988 (XL—27.7.88), 243.

The Benami Transaction (Prohibition) of the Right to Recover Property) ordinance, 1988 (XL—27.7.88), 243.

The Bharat Petroleum Corporation Limited (Detachment of Condition of Service of Employees) ordinance 1988 (XL—27.7.88), 243.

The National Security (Amendment) ordinance, 1988 (XL—27.7.88), 243.

- The Prevention of Illicit Traffic Narcotic Drugs and Psychotropic Substances Ordinance, 1988** (XL—27.7.88) 243.
- The Religious Institutions (Prevention of Misuse) Ordinance, 1988** (XL—27.7.88) 243.
- Thirty-Seventh Report of Union Public Service Commission for 1986-87 and memorandum explaining the reasons for non-acceptance of advice of U.P.S.C. referred to above report** (XLII—5.9.88), 381-82.
- Union Public Service Commission Exemption for Consultation Second Amendment Regulations, 1987** (XLI—10.8.88), 242-43.
- Wealth Tax (Third Amendment Rules) 1988** (XLII—31.8.88), 296.
- PARA MILITARY FORCES**
- Para-military forces personnel killed during GNLf agitation (XL—27.7.88), 121.
- Recruitment to Para Military Forces in UP (XLII—31.8.88), 155-156.
- PARACETAMOL**
- Inclusion of Paracetamol in Price Controlled List (XLII—30.8.88), 39-40.
- PARADIP PHOSPHATE LTD**
- Strength in Paradip Phosphate Limited (XLI—11.8.88), 105-03.
- PARADIP PORT**
- Losses of Paradip Port (XLII—1.9.88) 32-31.
- Need to take steps to check sea erosion of northern coastline of Orissa to save Paradip Port (Under Rule 377) (XL—4.8.88), 311-12.
- DEBATES**
- Demand for setting up the proposed oil refinery at Paradip without further delay (Under Rule 377) (XLII—1.9.88), 367-68.
- PARASHAR PROF. NARAIN CHAND**
- Speed Post facility in Shimla (XLI—23.8.88), 226.
- PASCHIMPURI NEW DELHI**
- Construction of School Building in Paschimpuri, New Delhi (XLI—22.8.88), 67.
- PASSENGERS**
- Gift Pouches for Passengers (XL—8.8.88), 179.
- Relief to South-bound passengers from Howrah (XLI—22.8.88), 144-145.
- PASSENGER AMENITIES**
- Passenger amenities at Shabganj and Jaunpur (XLII—5.9.88), 191.
- Passenger amenities at Ujjain (XL—8.8.88), 231.
- Setting up of Directorate of Passenger Amenities (XL—8.8.88), 117.
- PASSENGER TRAFFIC**
- Passenger Traffic from Tripura (XL—8.8.88), 160.
- PASSPORTS**
- Confiscation of Passports of Indian citizens (XL—3.8.88), 83.
- Delay in issue of Passports (XLII—31.8.88), 130-131.
- Difficulties in getting passports from RPO Delhi (XLII—31.8.88), 233.
- Measures to cut delay in issue of passport (XLI—17.8.88), 31-32.
- Passport applications pending in RPOs in Kerala (XL—3.8.88), 68.
- Passports issued by Regional Passport Offices at Bombay Calcutta and Madras (XL—3.8.88), 78-79.
- PATHOLOGICAL SERVICES**
- Pathological Services in CGHS Deshpande (XLI—22.8.88), 136-137.
- PATIENTS**
- Goitre Patients (XLI—22.8.88), 126-131.
- PATNA**
- Telephone service in Patna, Bihar (XLI—16.8.88), 242.
- PAWAN HANS**
- Acquisition of Copters by Pawan Hans Ltd. (XL—1.8.88), 171-172.

Anomaly in Pay Scales in Telecommunications Department (XLII—30.8.88), 109-10.

Anomaly in pay scales of Telegraphman and Sweeper and Farrash etc. (XL—9.8.88), 341-42.

Difference between Dearness Allowance to Public Sector Employees and Central Government Employees (XL—2.8.88), 42.

Subsistence allowance to extra Departmental employees (XLII—30.8.88), 229.

DEBATES

Need to release D.A. instalment due to Central Government employees (Under Rule 377) (XLII—30.8.88), 360.

PAY COMMITTEE

Recommendations of High Power Pay Committee (XL—2.8.88), 149-153.

PAY COMMISSION

Implementation of Fourth Pay Commission recommendations (XL—29.7.88), 227-28.

PAY PHONES

Public Pay-phone Service (XLI—23.8.88), 86.

PAY SCALES

Implementation of Madan Committee Recommendations by Delhi Admn. (XLI—18.8.88), 38-39.

Implementation of Revised Pay Scales for University and College Teachers (XL—4.8.88), 76-77.

Pay scales of Senior Computers of C.W.C. (XL—5.8.88), 63-64.

F.E.S.B.

Selection of Candidates by PESB (XLII—31.8.88), 153.

PEXSEM SCHEMES

Extension of PEXSEM schemes to more districts (XL—27.7.88), 144-45.

PGIMER

Report of Committee to improve work

ing of PGIMER Chandigarh (XLI—22.8.88), 62-63.

PEERLESS GENERAL FINANCE AND INVESTMENT COMPANY

Scrutiny and audit of activities of Peerless General Finance and Investment Company (XL—29.7.88), 68-69.

PEARLS

Pearls found in Pond near Jadavpur (XL—28.7.88), 233-234.

PEERLESS COMPANY

Saving Scheme of Peerless (XL—5.8.88), 79-81.

PEMPHIGUS

Cure of Pemphigus (XLI—22.8.88), 206-207.

PENSION

Decentralisation of Pension Work (XL—10.8.88), 97.

Delay in Payment of Pensions (XLI—17.8.88), 119.

Freedom Fighters, Pension Cases (XL—10.8.88), 224-25.

Introduction of computers to cut delay in pension payment (XLI—17.8.88), 90-91.

Payment to Pensioners (XL—27.7.88), 92-93.

Pension scheme for Journalists (XL—8.8.88), 186.

War Injury Pension (XLII—31.8.88), 220-221.

PENSIONARY AND GRATUITY BENEFITS

Pensionary and gratuity benefits to Public Sector Employees (XLI—31.8.88), 46.

PEPPER

Pepper Cultivation (XL—28.7.88), 246.

Per hectare production of Pepper (XLI—11.8.88), 24.

Production and export of pepper (XLI—11.8.88), 65.

DEBATES

Need for abolition of export duty on Pepper (Under Rule 377) (XLII—31.8.88), 304-305.

PER CAPITA INCOME

Per capita income of Punjab (XLII—31.8.88), 58-59.

PERFORMANCE

Performance of IPKF (XLI—17.8.88), 137-138.

PERSONAL EXPLANATION BY MEMBER

Personal Explanation by Member (Prof. Madhu Dandavate) (XL—5.8.88), 293-95.

PESTS

Biological Control of pests (XLI—11.8.88), 149-54.

Pests attack on Agricultural Crops (XL—28.7.88), 187-188.

PESTICIDES

Alternatives of Pesticides for Cotton Crop (XLII—1.9.88), 89.

Ban on use of Hazardous Pesticides (XLII—1.9.88) 222-23.

News item Captioned "Govt. Urged to Ban use of Pesticides" (XL—4.8.88), 30.

Pesticides accumulation in Human Body (XL—28.7.88), 129.

Production and Import of Pesticides (XLII—30.8.88), 9.

Regular monitoring of Pesticides (XL—4.8.88), 173-174.

Spraying of Pesticides (XLII—5.9.88), 365.

Supply of Quality Fertilizers Pesticides to Farmers (XL—4.8.88), 28.

Use of Neem as a Pesticide (XLI—11.8.88), 31-32.

DEBATES

Reported distribution of adulterated/ineffective pesticides to farmers in Punjab (CA) (XLI—19.8.88), 317-38.

PETITION

Declaration of Housing as a Fundamental Right (Pet) (XLII—5.9.88), 388-89.

Improvement in social Economic and Political status of women Presented (Pet) (XL—4.8.88), 307.

National Campaign for Housing rights and others regarding declaration of Housing as a Fundamental Right and review of National Housing Policy (XLII—5.9.88), 388-89.

PETRO CHEMICALS

Eighth Plan Proposal for Petrochemicals Sector (XLII—30.8.84), 330.

Export Committee for setting up of Petrochemicals Promotion and Development Authority (XLI—16.8.88), 2:9.

Setting up of Petrochemicals Promotion and Development Authority (XL—9.8.88), 336.

Survey for Petrochemicals in Telangana area of Andhra Pradesh (XLI—16.8.88), 107.

PETROCHEMICAL COMPLEX

Petrochemical Complex at Salempur in Uttar Pradesh (XLI—16.8.88), 63.

Proposal to set up petrochemical complex in Madhya Pradesh (XL—9.8.88), 151.

Setting up of Haldia Petrochemical Complex (XL—2.8.88), 317-18.

Setting up of petrochemical complex at Visakhapatnam (XL—9.8.88), 148-149.

Proposal to set up petrochemical complex at Visakhapatnam (XL—9.8.88), 165-166.

PETROCHEMICAL INDUSTRY

Development of Petrochemical Industry (XLI—23.8.88), 326.

Investment of United Breweries Group in Petrochemical Industries (XLII—30.8.88), 107.

PETROL

Algas as a source of Petrol (XLI—17.8.88), 137.

PETROL PUMPS

- Allotment of Petrol Pumps at Gopalganj in Bihar (XLI—16.8.88), 55.
- Allotment of petrol pumps and LPG agencies in Himachal Pradesh (XL—9.8.88), 151-152.
- Allotment of petrol pumps in M.P. (XLII—30.8.88), 94.
- Artificial Petrol (XLII—31.8.88), 289-290.
- Opening of petrol pumps in Andhra Pradesh (XL—9.8.88), 161-163.
- Patrol Vessels for Coast Guards (XLII—31.8.88), 254.
- Self-mixing petrol pumps in Bangalore (XLII—30.8.88), 316.
- Termination of dealerships for Petrol Outlets (XL—9.8.88), 231-242

DEBATES

- Need to Open more petrol and diesel pumps in Aliganj District of U.P. (Under Rule 37) (XX—1.8.88), 302.

PETROLEUM PRODUCTS

- Allotment of LPG/Kerosene/Petrol/Diesel Dealerships under Discretionary Quota (XLII—30.8.88), 337.
- Allotment of petrol Diesel Kerosene Dealership to one person (XLI—23.8.88), 302.
- Decline in Oil Production at Bombay High North (XL—9.8.88), 385-86.
- Demand and Supply of Petroleum and Petroleum Products (XL—2.8.88), 211-12.
- Import of Petroleum Products (XLI—23.8.88), 202.
- Oil find near Bulandshahr in Uttar Pradesh (XL—9.8.88), 186
- Petroleum outlets in Bihar (XLI—23.8.88), 307.

PHYSICALLY HANDICAPPED

- Vacancies for physically handicapped (XLII—31.8.88), 207-208.

PIG IRON

- Distribution of pig iron (XLI—18.8.88) 244-45.
- Shortage of Pig Iron (XL—28.7.88), 159-160.
- Supply of Pig Iron to Industrial Units in Batala City of Punjab (XLI—18.8.88), 273-74.

DEBATES

- Need for urgent supply of pig iron and hard coke for foundry industry in West Bengal (Under Rule 377) (XLII—31.8.88), 309-10.

PILOTS

- Scarcity of Pilots (XLII—5.9.88), 353.

PIPE LINE

- HBJ Pipe line with Japan (XLII—30.8.88), 142.

PITHORAGARH

- Chinese Posters in Pithoragarh of U.P. (XLI—31.8.88), 156-157.

PLAN (8TH)

- Eighth Plan Proposal for Petrochemicals Sector (XLII—30.8.88), 330.
- Impact of Ganga Action Plan (XL—28.7.82), 18-22.
- New Nitrogen Fertilizer Plants in 8th Plan (XL—18.8.88), 14-18.
- Per capita plan allocation to North-Eastern States (XLII—31.8.88), 112-113.
- Setting up of Radio Stations in M.P. in 7th Plan (XLI—23.8.88), 196.
- TV Centres in Seventh Plan (XLII—30.8.88), 334.
- Technology Mission on blindness in Eighth Plan (XLI—17.8.88), 112-113.
- Telephones and Communication programmes for H.P. in 8th Plan (XLI—23.8.88), 145.

DEBATES

- Demand for faster Development of Orissa during 8th Five Year Plan period so as to remove regional disparities (Under Rule 377) (XL—

8.8.88), 284.

PLANNING

Agro-Climatic Planning (XL—27.7.88)
89.

Discussion on district level planning
(XL—3.8.88), 36-37.

Introduction of Science & Technology
in Planning Process (XLII—31.8.88)
108-109.

Long Range Orientation and Perspec-
tive Planning (XL—10.8.88), 228-
29.

Meeting of State Planning Secretaries
(XL—3.8.88), 37-39.

Nodal agency for monitoring district
level planning (XL—3.8.88), 96-97.

Planning of hill areas of J & K (XLII
—31.8.88), 116-117.

Public participation in Planning Pro-
cess (XLII—31.8.88), 217.

PLANT PROTECTION

Plant Protection Measures (XLII—
1.9.88), 169-70.

PLANTATION

Plantation of Trees (XL—4.8.88), 168-
171.

Protest against plantation of pine trees
in Uttar Pradesh (XL—4.8.88), 272-
273.

Tea Plantations in Forest Land (XLI
—11.8.88) 223.

PLASTICS

Import of Plastics (XL—2.8.88), 405.

Scarcity of Plastic Raw Material (XL
—2.8.88), 166-167.

Use of Plastics in agriculture and food
packaging (XLI—23.8.88), 20-24.

PLATFORM

Platform at Bhayander (XLI—22.8.88)
237.

PLOTS

Allotment of plots on priority basis
(XLII—5.9.88), 147.

Plots to Members of Delhi Teachers
Coop. House Bldg. Society (XLI—

22.8.88), 105.

Plots to Scheduled Castes of Samaypur
Village in Delhi (XLII—5.9.88),
104.

POLAND

Trade with Poland (XL—5.8.88), 76.

POLICE

Restructuring of PAC and CRPF (XL
—10.8.88), 76.

News Item "Policeman Victim of Land
Grab Gang" (XLII—31.8.88), 115-
116.

Police posts functioning in tents in
Delhi (XLII—31.8.88), 97.

POLITICAL PRISONERS

Memorandum from Ex-Andaman Politi-
cal Prisoners (XLI—19.8.88), 91.

POLLING

Mobile polling booths for remote
areas (XLI—19.8.88), 93.

POLLUTION

Air Pollution (XLI—18.8.88), 262.

Coastal Pollution (XLI—18.8.88), 155-
56.

Environmental Pollution in Metro-
politan Cities (XL—28.7.88), 30-31.

Industrial Pollution (XLI—18.8.88),
124-125.

Industrial pollution (XLI—11.8.88),
203-05.

Industrial Pollution (XLII—1.9.88),
271-72.

Industrial Pollution (XL—4.8.88),
283-285.

Industrial Pollution (XL—4.8.88), 110.

Industrial Pollution (XL—4.8.88), 221.

Industries polluting Yamuna river (XL
—4.8.88), 64.

Installation of Generator to Control
Pollution (XLII—1.9.88), 202.

Oil Slicks Pollution in Indian Ocean
(XL—4.8.88), 248-249.

Pollution from Stone Crushers in Delhi
(XL—4.8.88), 177-178.

Pollution in Chandrapura Thermal Power Station in Bihar (XLI—16.8.88), 322.

Pollution in Collieries (XLI—18.8.88), 135-37.

Pollution of Sea Water in Kerala (XLII—1.9.88), 268-69.

Public Sector Units in Orissa causing pollution (XLII—1.9.88), 242.

State Pollution Control Boards (XLI—18.8.88), 217-218.

Water Pollution in Delhi (XLII—1.9.88), 111-112.

DEBATES

Demand for checking pollution of rivers (Under Rule 377) (XL—10.8.88), 252.

POLY JUTE

Manufacture of Poly-Jute Bags (XLI—19.8.88), 302.

Manufacture of polyjute packaging (XLI—19.8.88), 191-192.

POLYESTER

Export of Polyester Staple Fibre to United States (XL—9.8.88), 43-44.

Hike in prices of Polyester filament yarn and polyester staple fibre (XL—9.8.88), 243.

Manufacturers of Polyester Staple Fibre (XL—9.8.88), 46.

New Policy Initiative for Polyester Industry (XL—9.8.88), 45.

FIBRE

Consumption of polyester Staple Fibre (XLI—23.8.88), 127-28

POLYESTER INDUSTRY

Shortage of Mono Ethylene Glycol (XLI—23.8.88), 270.

POLYESTER STAPLE FIBRE

Increase in off take of Polyester Staple Fibre (XLI—16.8.88), 149.

Indigenous Polyester Staple Fibre (XL—2.8.88), 36-37.

Production and Demand of Polyester

Staple Fibre (XLI—16.8.88), 7-6.

POLYESTER YARN

Committee to verify Polyester Filament Yarn capacity (XL—2.8.88), 114-115.

Licences for Manufacture of Polyester filament Yarn (XL—2.8.88), 162-164

DEBATES

Need to ensure that duty concessions announced on Polyester Filament yarn and Fibre Yarn in Budget are available to the consumers and weavers (under rule 377) (XLI—18.8.98), 2.9-80.

POLYMERS

Availability of Polymers (XL—9.8.88), 19-22.

Import Bill for Polymers (XL—9.8.88), 113-114.

Import of Polymers from Yugoslavia (XLI—29.8.88), 343.

New Port for Polymer Import (XLI—16.8.88), 100.

POLYMETALLIC NODULES

Pilot Plant for Processing Polymetallic Nodules of Indian Ocean (XL—27.7.88), 100-01.

POLYTECHNIC

Residential polytechnic for Women (XLI—18.8.88), 139-40.

POOYANCUTTY HYDEL DAM

Study on ecological imbalance due Pooyankutty Hydel Dam Project (XL—4.8.88), 134-136.

Threat Posed by Pooyankutty Dam (XL—4.8.88), 291.

POOYANKUTTI HYDEL PROJECT

Displacement of persons due to Pooyankutti Hydel Project (XL—4.8.88), 274-275.

POPULATION

Changes in Population Control Strategy (XLI—31.8.88), 43-44.

Increase in Rural Urban Population (YL—27.7.88), 71.

Review of strategy to keep Population growth within limits (XL—18.88), 22.

Steering Committee on Population, Family Welfare and Child Health (XL—27.7.88), 77.

PORTS

Amount released for Development of Paradip Port (XLI—18.8.88), 77.

Amount released for development of Paradip Port (XLI—18.8.88), 77.

Concessions to Private Sector for participation in Port Modernisation (XLI—18.8.88), 117-118.

Container Terminal at Calcutta Port (XLI—18.8.88), 144-45.

Deepening of Visakhapatnam Port (XL—28.7.88), 247-248.

Delegation of more Financial Powers to Port Trusts (XL—4.8.88), 107.

Demands of Officers of major Port (XLII—1.9.88), 61-62.

Development of Visakhapatnam Port (XL—4.3.88), 103-104.

Development of Visakhapatnam and Kakinada Ports with Foreign Assistance and Technology (XLI—11.8.88) 26-27.

Dutch assistance for setting up of a modern port (XLI—18.8.88), 55.

Foreign Assistance for Development of Ports (XL—28.7.88) 245-246.

Integrated Development Schemes of Paradip Port (XLI—11.8.88), 251-32.

Output linked Bonus Scheme in Ports (XLI—18.8.88), 245-46.

Privatisation of Ports (XL—27.7.88), 1-5.

Proposals for development of Ports in Maharashtra (XLI—11.8.88), 96-97.

Report of South Korean delegation for improvement of Paradip Port (XLI—18.8.88), 51-52.

Report of the Task Force on Computerisation at Major Ports (XL—28.7.88), 228-229.

Role of private sector in port operations (XLII—1.9.88), 139-36.

Satellite Port near Visakhapatnam (XL—28.7.88), 249.

Setting up of National Ports Authority (XL—28.7.88) 29-30.

Share of Foreign Trade handled by Bombay and Madras Ports (XLI—11.8.88), 225-26.

Shortage of workers in Cochin Port (XLI—18.8.88), 60-61.

Study Group on Problems faced by Exporters at Ports (XLII—1.8.88), 261-62.

Traffic Handled by Major Ports (XLII—1.9.88), 167.

FORD BLAIR

Airlink to Port Blair (XLI—29.8.88), 33.

POST OFFICES

Downgradation of Post Offices in Andhra Pradesh (XLI—16.8.88), 257.

New criteria for opening of New Post Offices in Rural areas (XL—28.88) 239-43.

Opening of extra Departmental Post Offices (XL—9.8.88) 225-230.

Opening of New Post Offices and Telegraph Offices in Kerala (XLI—16.8.88), 161.

Opening of New Post Offices in A.P. (XLI—29.8.88), 240-41.

Opening of Branch Post Offices in A.P. (XLI—23.8.88), 225-26.

Opening of post offices and public all offices in Jabalpur District (XLI—23.8.88) 183.

Opening of post offices and public all offices in Jabipur District (XLI—23.8.88) 183.

Opening of Post Offices in Rural Areas (XLI—16.8.88), 201.

Opening of Post Offices in rural areas (XL—2.8.88), 256-63.

Opening of Post Offices in rural Areas

of Jhilmahal Pradesh (XL—2.8.88), 235-26.

Opening of Post offices in Villages of Cannanore, Wynad and Kasargod districts (XL—9.8.88), 55-56.

Opening of Rural Post Offices (XLII—30.8.88), 19-22

Opening of Rural Post Offices in West Bengal (XL—2.8.88), 303-4.

Scheme of draws in Post Office Savings Bank Accounts (XL—5.8.88), 287-288.

Setting up of Branch Post Offices in villages of Bihar (XL—2.8.88), 154-157.

Computerisation in Departments of Posts & Telecommunications (XLII—30.8.88), 235.

Daily Wage Workers in P&T Offices in UP (XLII—30.8.88), 148.

Destroying of unpaid letters (XL—9.8.88), 337-341.

Dharna by Dar-Tar Mazdoor Manch (XL—9.8.88), 200-202.

Postal delays in Kandl (XLI—23.8.88), 333.

Postal Facilities in Pondani (XLI—16.8.88), 272.

Service conditions of Branch Post Masters and Extra Department Staff (XLI—2.8.88), 15-23.

Speed Post facility in bhunia (XLI—28.8.88), 226.

POSTAL AGENCY

Opening of Postal Agency Counters (XLII—30.8.88), 120-21.

POSTAL DIVISION

Creation of Postal Division for Kalamandi District (XL—2.8.88), 79-80.

Postal Facility in Gram Panchayats (XLI—10.8.88), 253.

Service conditions of Branch Post Masters and Extra Department Staff (XLI—23.8.88), 15-20.

POSTAL STAMPS

Commemorative Postal Stamp on Birsa

Munda (XL—2.8.88), 291-303.

POSTING

Posting of husband and wife at same station (XLII—31.8.88), 114-115.

Posting of Senior Officers in Centre (XLI—31.8.88), 28-29.

Posting and Transfers in Oil Corporations (XLII—30.8.88), 224.

Posting of spouse at the same Station (XL—3.8.88), 165-661.

POTATOS

Assistance to States to promote Banana and Potato Cultivation (XLII—1.9.88), 112.

Per hectare potato yield in U.P. (XLI—18.8.88), 185-186.

POVERTY LINE

Population of Tamil Nadu below Poverty Line (XL—10.8.88), 61-63.

Targets of Poverty Alleviation (XLII—3.8.88), 77-78.

POWER

Allocation for power generation in Orissa (XLII—30.8.88), 325.

Augmentation of power by Sugar Mills (XLII—1.9.88), 242-43.

Committee on sharing of Power from Central Sector Power Stations among States (XL—2.8.88), 406.

Construction of new Hydel projects by National Hydroelectric Power Corporation (XLII—30.8.88), 242.

Demand, production and Consumption of power (XLII—30.8.88), 263.

Gap between power supply and availability (XLI—23.8.88), 173.

Hydro-electric Power Generation potential in Kerala (XLII—30.8.88), 133.

Induction of more power capacity in Karnataka (XL—2.8.88), 81.

Installation of Reversible-Type Hydro Electric Units (XLI—16.8.88), 324.

Installation of Sbant Capacitors in Power System (XLII—30.8.88), 207.

- Long term power plan (XL—9.8.88), 56-63.
- National Grid Authority on Power (XLI—16.8.88), 252.
- Paper Production (XLI—16.8.88), 241.
- Participation of private sector in power Generation (XLII—30.8.88), 223.
- Power Crisis (XL—1.8.88)
- Power from empty space (XLI—17.8.88), 43-44.
- Power from Nepal (XL—2.8.88), 117.
- Power from waves (XLI—16.8.88), 219.
- Power Potential at Ramagundam (XLI—23.8.88), 147.
- Power Production in Maharashtra (XLI—16.8.88), 113.
- Power shortage in Kerala (XLII—30.8.88), 319.
- Power Shortage in Kerala (XL—2.8.88), 191-192.
- Procurement of Power Generation Equipment for Farakka Thermal Power Station (XLII—30.8.88), 34-35.
- Proposal for Thermal stations from states (XLII—30.8.88), 106.
- Representations from Trade Unions of North Bengal on Chukha Transmission System at Maida (XLII—30.8.88), 40.
- Requirement of Power (XLII—30.8.88), 160.
- Saving of power through conservation measures (XLII—30.8.88), 160.
- Setting of new Thermal Plants in power deficit State (XL—2.8.88), 269.
- Shortage of Power in Northern Sector (XLI—15.8.88) 257.
- Shortfall in power production (XLII—30.8.88), 261.

POWER

- Supply of electricity to Kerala from Central Grid (XL—2.8.88), 236.

Supply of Hydro electric Power to Delhi (XL—2.8.88), 377-78.

Supply of Power to Punjab (XLI—16.8.88), 108.

Supply of power to Western area by Vindhyachal Thermal Power Grid (XLII—30.8.88), 254.

Targets and achievements of power and coal (XL—16.8.88), 98.

Transmission losses in States (XLII—30.8.88), 258.

Two time Zone Plan for saving of Power (XL—2.8.88), 254-56.

World Bank Aid for Power Sector (XL—29.7.88), 237.

POWER CUT

Effect of Power cut on Zinc Production (XL—4.8.88), 243-244.

POWER GENERATION

Functioning of indigenous and foreign Power Generation sets (XLI—23.8.88), 171.

Participation by Private Sector in Power Generation (XL—2.8.88), 146.

Shortfall in Power Generation (XL—2.8.88),

Utilisation of Natural Gas in Gujrat for Power Generation (XLI—23.8.88), 193.

POWER HOUSES

Capacity of Power Houses (XL—9.8.88), 395-96.

Construction of Power Houses in U.P. (XLI—23.8.88), 291.

POWER LOOMS

Competition between Handlooms and Powerlooms (XL—29.7.88), 40-42.

Problems of Powerloom Industry (XL—29.7.88), 279.

Task Force for Powerloom (XLI—12.8.88), 94-95.

POWER PLANTS

Captive Power Plants for Steel Plants (XL—4.8.88), 147-148.

Coal linkage to Chandrapura Unit (XLI—23.8.88), 192.

Gas based Power Plants in Rajasthan (XL—9.8.88), 393-394.

Modernisation of SAIL's Power Plants (XL—4.8.82), 117-118.

Production of Talcher Super Thermal Power Plant (XLII—30.8.88), 107.

Security arrangements at major Power Plants (XL—9.8.88), 197.

Setting up of gas turbine power plants in MP (XLII—30.8.88), 165.

Setting up of Solar Power Plants (XL—2.8.88), 47-49.

Setting up of Demonstrative Power Plant with Foreign Collaboration (XLI—11.8.98), 293.

Thermal power station at Visakhapatnam (XLII—30.8.88), 179.

POWER PROJECTS

Appointments on Permanent Basis in Super Thermal Power project at Farakka (XLII—30.8.88), 91.

Award of Contracts for Thermal Power Projects (XLI—16.8.88), 37.

Central Sector power Projects in Kerala (XLI—23.8.88), 24-27.

Clearance to Power Projects in Maharashtra (XL—9.8.88), 42-43.

Completion of Power Projects in Northern Region (XL—2.8.88) 318-26.

Construction work on Power Projects (XL—2.8.88), 14-24.

Dhaleswari Hydel Project, Mizoram (XLII—30.4.88), 70.

Execution of Hydro-Electric Power Projects (XLII—30.8.88), 119.

Execution of Power Projects with Soviet Assistance (XL—2.8.88), 359-60.

Rolaghat Thermal Power Project (XLII—30.8.88), 145.

Loan for Power Projects from World Bank and International Development Fund (XLI—16.8.88), 38.

Mini hydel projects in J & K (XLII—30.8.88), 161.

Power Projects in A.P. (XLI—23.8.88), 52.

Power projects in coastal areas using natural gas or oil (XLII—30.8.88), 169.

Proposals for Power Projects in West Bengal (XL—2.8.88), 42-43.

World Bank Assistance for New Power Projects (XL—2.8.88), 411-13.

World Bank Assistance for Power Projects in Karnataka (XL—2.8.88), 3:0-31.

World Bank Loan for Power Projects in U.P. (XL—2.8.88), 293.

POWER SCHEMES

Power schemes for Bihar and U.P. (XLI—23.8.88), 307.

POWER STATIONS

Belgian Assistance for Mini Power Station in Karnataka (XLI—16.8.88), 297.

Committee on major Thermal Power Stations (XL—2.8.88), 215.

Gas Based Power Stations in Uttar Pradesh (XLI—16.8.88), 345.

Setting up of Wind Power Station in Karnataka (XL—2.8.88), 226.

POWER SUPPLY

Demand for regular power supply to Mirzapur, Gampur and Bhadhel in Uttar Pradesh to increase the production of carps with a view to promote their exports (Under Rule 377). (XLII—1.9.88), 366-67.

POWER THEFTS

Theft of Power in Delhi (XLI—23.8.88), 28.

POWER TRANSMITTER at Coimbatore

(XLI—23.8.88), 191.

National Perspective Power Transmission (XL—2.8.88), 369-70.

PRAWNS

Export of Prawns (XLI—12.8.88),

- 150-52.
Prawn Farm in Kerala with Assistance of Kuwait Fund (XLI—18.8.88), 42.
- PRE-MEDICAL EXAMINATION**
Representation for making Hindi as Medium for Pre-medical Examination (XL—8.8.88) 204.

PRESCRIPTIONS

- Sale of medicines without prescription (XL—22.8.88) 65-66.

PRESIDENT

- President's Assent to Bill (XLI—17.8.88), 92-94.
- President's assent to A.P. Bills (XLI—31.8.88), 202-204.
- President's assent to Kerala Bill (XLI—17.8.88) 120-121.

DEBATES

- Approval of the continuance in force of the Proclamation by the President in respect of the State of Tamil Nadu (St. Res) (XL—27.8.88), 258-350.
- Approval of the proclamation in relation to the State of Nagaland (St. Res) (XL—9.8.88), 416-417.
- Approval of the Proclamation in Relation to the State of Nagaland (St. Res) (XL—8.8.88), 315-85.

PRESS

- Separate Laws for Press, Newspapers and Books (XL—2.8.83), 401-402.

PRESS COMMISSION

- Yearly Review of various media Bodies recommended by Second Press Commission (XLI—30.8.88), 103.

P.I.B.

- Modernisation of P.I.B. (XL—2.8.88), 71.
- Upgradation of PIB at Vjayawada A.P. (XL—23.8.88), 292.

PRICES

- Advice to States for steps to contain prices of wheat and other essential items (XLI—23.8.88), 231.

- Rise in Prices of essential commodities (XLI—22.8.88), 174-178.

- Wholesale and Consumer Price Index (XL—29.7.88), 220-21.

- Recommendations of APC on Price Policy (XLII—1.9.88), 268.

PRICE RISE

- Rise in Prices (XL—29.7.88), 157.

PRIME MINISTER

- Countries visited by Prime Minister (XLI—17.8.88), 184-185.

- Prime Minister's visit Abroad (XL—27.7.88), 148-49.

- P.M.'s meetings with District Administrators (XL—3.8.88), 8-12.

DEBATES

- Prime Minister's visits abroad during June and July, 1988, (St) (XL—29.7.88), 341-48.

- PRIMARY HEALTH CENTRES**
(XLII—5.9.88), 305.

- Primary Health centres during 1988-89 (XLI—29.8.88), 146.

- Target for opening Primary Health Centres in Tribal Areas during Seventh Plan (XL—1.8.88), 42-44.

PRIMARY WEAVERS SOCIETIES

- Assurance to Primary Weavers Societies in Andhra Pradesh (XL—29.7.88), 185-86.

PRINTING INDUSTRY

- Committee on Indian Printing Industry (XLI—23.8.88), 343.

PITAMPURA

- NBCC Housing Projects in Pitampura (XLI—22.8.88), 116-118.

PRIVATE BUSES

- Conditions of private buses operating in Delhi (XL—28.7.88), 40-41.

- Operation of Private Buses on selected Routes in Delhi (XL—28.7.88), 127.

PRIVATE BUILDERS

- Allotment of land to private build-

ders for houses (XLI-22.8.88), 181.

PRIVATE DETECTIVES

Activities of the private detective/ security agencies (XL-3.8.88), 90-91.

PRIVATE SECTOR

Concessions to Private Sector for participation in Port Modernisation (XLI-18.8.89), 117-118.

Joint Ventures among Public Undertaking and Private Sector Units (XLII-36.8.88), 39.

Manufacture of Telecommunication Equipment in Private Sector (XLII-31.8.88), 279-280.

Private Sector Power Generating Companies (XLI-16.8.88), 169.

Registered Research Centres in Private Sector (XLII-31.8.88), 40-41.

PRIVATISATION

Encouragement to privatisation of Health Services (XLI-22.8.88), 212-214.

PS TO SECRETARIES

Implementation of Fourth Pay Commission's recommendations about upgradation of posts of PS to Secretaries (XLI-31.8.88), 53-54.

PROBLEM VILLAGES

Provision of Safe Drinking Water to problem villages (XL-28.7.88), 108-109.

PROCESSED FOOD ITEMS

Central agency to check manufacturing dates of processed food items (XLI-22.9.88), 77-78.

Problems Faced by Processed Food Exporters in the Country (XL-29.7.88), 286.

Process for extracting oil from fruit of oil Palm (XLI-22.8.88), 172.

PROCUREMENT PRICE

Demand for increasing the procurement price of agricultural product (under rule 377) (XL-2.8.88),

442-43.

PRODUCTION

Production and requirement of Edible Oils (XLI-22.8.88), 195-196.

PROFESSION TAX

Levy on Profession Tax (XL-5.8.88), 254.

PROGRAMME

15 Point Programme for minorities (XLII-31.8.88).

PROHIBITION

Prohibition in State/Union Territories (XLII-31.8.88), 227-229.

DEBATES

Need to enforce prohibition throughout the country (under rule 377) (XLI-22.8.88), 259-60.

PROJECT

Allocation of Fund for Indira Gandhi Nabar Project (XLI-19.8.88), 232-233.

Delay in completion of projects (XL-10.8.88), 123-124.

Environmental and Forest Clearance Developmental Projects (XL-28.7.88), 210-212.

Environmental Clearance of Developmental Projects in M.P. (XL-28.7.88), 162.

Expenditure on Non-productive Projects (XLI-19.8.88), 118.

Externally aided Projects (XLI-19.8.88), 222-223.

Irrigation Projects of Kerala (XLI-12.8.88), 223.

Pancheshwar Project (XLI-19.8.88), 176.

Pending projects of U.P. (XL-10.8.88), 176-84.

Projects Undertaken Abroad (XL-8.8.88), 144.

Pun Pun Dardha Project of Bihar (XLI-19.8.88), 92.

Railway projects in W. Bengal (XLI-22.8.88), 142-143.

DEBATES

Demand for early clearance of the revised project for development of coconut plantation submitted by the Government of Karnataka (Under Rule 377) (XLI—10.8.88), 253-54.

PROMISSORY NOTES

Discontinuation of Promissory Notes (XLI—12.8.88), 241-42.

PROMOTION

Promotion and implementation of Consumer Protection Act (XLI—22.8.88), 181.

Promotional Avenues of Extra Departmental Employees (XLI—23.8.88), 289.

Promotions for Drawing Staff (XLII—31.8.88), 120-121.

Promotion from Group 'B' to Group 'A' Posts (XLI—17.8.88), 51.

Promotion of Group A officers under Central Civil Services (XLII—31.8.88), 29.

Time Bound Promotion (XLII—31.8.88), 257.

PROPELLANT FACTORY

Land for Propellant Factory at Warangal (XL—10.8.88), 99.

Propellant Factory at Sagar (XLII—31.8.88), 56-57.

PROPERTY RIGHTS

Property Rights of Women (XL—5.8.88), 219.

P.C.O.

Monthly collection from Public Call Offices in Bangalore city (XL—9.8.88), 336-337.

Opening of Public Call offices and Small Telephone Exchanges in M.P. (XLII—30.8.88).

Setting up of Public Call Offices (XLI—23.8.88), 236.

PUBLIC CONVENIENCES IN VILLAGES (XLII—1.9.88), 97-98.

PUBLIC DISTRIBUTION SYSTEM

Advisory Committee for P.D.S. (XL—1.8.88), 60-61.

R**RLEGP**

Achievements made under RLEGP in Orissa (XLII—1.9.88), 210-13.

Construction of roads under RLEGP (XLII—1.9.88), 237-38.

Foodgrains to States under NREP and RLEGP (XLI—11.8.88), 146-50.

Mandays created under NREP and RLEGP (XL—11.8.88), 304-08.

Supply of rice against foodgrains under NREP and RLEGP to Kerala (XLI—11.8.88), 145.

R.K. FILMS

Telecast of R K. Films (XLI—22.8.88), 335.

RABI PURCHASES

Irregularities in Rabi Purchases 1987 by NCCF, Akola Bombay (XLII—5.9.88), 102.

RABIES

New Treatment of Rabies (XL—1.8.88), 202.

RACIAL ATTACKS

Racial attacks on Indians living in New Jersey (XLII—31.8.88), 136.

RADARS

Low Level Radars (XLII—31.8.88), 82-83.

RADIO ARTISTS

Selection of artists for AIR and Door-darshan (XLII—30.8.88), 186

RADIO COMMUNICATION SYSTEM

Cumular Radio communication System (XLI—23.8.88), 174.

RADIO STATION

Local Radio Station at Phulabari Orissa (XL—2.8.88), 140.

Radio Station for Osmanabad Maharashtra (XL—2.8.88), 278.

Setting up of Radio Stations in M.P.

in 7th plan (XLI—29.8.88), 196.

Setting up of T.V. transmitters and Radio Stations in Seventh Plan (XL—9 8 88), 330-332.

RAIDS

CBI Raids (XL—27.7 88), 153-55.

CRT Raids on NTC Officers (XLI—12.8 88), 41-42.

Income Tax Raids (XLI—12.8.88) 139-40 and 275-76.

Raids by Drug Authorities (XL—8.8 88), 32.

Raids by Income Tax and Central Excise Department (XLI—12.8.88), 91-92.

Raids on Cigarette Companies (XLI—12.8.88), 94.

Raid on the premises of a retired Lt. General (XL—27.7 88), 147-48.

Raid on the Premises of Big Industrial Houses and Film Stars (XLI—12.8 88) 226-27.

Raids to detect Sale of Spurious Drugs during 1987-88 (XLI—22.8.88), 233.

RAILWAYS

Accidents due to shortage to Rly. tracks (XL—3.8.88), 116.

Additional railway line between Delhi and Howrah and terminal facilities at Delhi. New Delhi and Howrah (XLI—23.8 88), 239.

Ad-hoc Appointments of Class TV employees in Northern Railway (XL—1.8 88), 2 2- 43.

Air-Conditioned Coaches attached to Trains (XL—1.8.88), 198

Alleged Irregularities in reservations of Railway tickets at Kanpur (XL—1.8 88), 73-74.

Alternative railway line between Lanka and Badarpur (XLI—22.8.88) 84-85.

Amenities in Trains Running on Samastipur Division of N.E. Rly. (XLI—3.9.88), 54.

Appointment of Chairman, Rly. Recruitment Board, Bhubaneswar (XLI—29.8.88), 142.

Prosdgauge Line between Moradabad and Ramnagar (XL—1.8 88), 261.

Catering service on Howrah-Cochin Express (XL—1.8.88), 141-142.

CBI raids on premises of Railway Officers and Staff (XL—8.8.88), 73.

Change of departure of 952 Da Ex-press from Howrah (XL—1.8.88), 140.

Compensation to land owners on Koraput-Rayagada Section (XL—8.8 88), 64.

Completion of Circular Railway in Calcutta (XL—8.8.88), 143.

Conversion of Mangalore-Miraj section in to Broadgauge (XL—1.8.88), 263.

DRMs' Conference (XL—1.8.88), 98-99.

Diesellisation of Express/Mails trains on N.Rly during 7th plan (XLI—29 8 88), 199.

Difference in Rail Fare between Dahod and Limkheda (XLI—29.8.88), 91.

Dining Car Facility for Long Distance Trains (XL—1 8.88), 30.

Divisional Railway Users Consultative Committee (Bombay) (XLI—22.8.88), 237-238.

EMU Coaches in Eastern Railway (XLII—5.9.88), 202.

Excess fare charges on Northern Rly. Divisions (XLI—29.8.88), 69.

Extension of Sealdah Cantoning Railway to Golabari on Eastern Rly. (XLI—29.8.88), 61.

First class berth quota for Bangalore New Delhi Express train (XL—1.8.88), 187.

Flyover at Shall (XLI—29.8.18), 30.

Freight computerisation programme (XLI—29.8.88), 160.

- Gangmen Working in Railways (XL—8.8.88), 167.
- Halt at Goud Pampali on Howrah-Bombay line (XLI—29.8.88), 118.
- Halt Stations at Bhadutala and Metal Sahar (S.F.R.) (XL—1.8.88), 139.
- Health Services in Railways (XL—8.8.88), 226.
- High Speed Bullet Train in India (XL—1.8.81), 62-63.
- Implementation of National Transport Policy by Railway (XLI—22.8.88), 71.
- Import of Locomotives (XLI—29.8.88), 118.
- Introduction of more Trains on Sahibganj Loopline (XL—1.8.88), 64-65.
- Locomotives and Modernisation of Railways (XLI—5.9.88), 295.
- Mankhurd-Belapur Railway Project (XL—1.8.88), 225-226.
- Manufacturing of Cement sleepers (XLI—29.8.88), 110.
- Missing parcels from New Delhi Parcel Office (XLI—29.8.88), 105.
- Motumari Jaggaibpur Railway line (XL—1.8.88), 131-131.
- National Rly. Users Consultative Council (XLI—23.8.88), 262.
- New diesel engine sheds (XL—8.8.88), 119.
- New Railway Station in Delhi (XL—1.8.88), 110-111.
- Newsitem "raising of Speed of Mail Express trains" (XL—1.8.88), 194-195.
- 9 SED and 6 SSD Trains between Delhi Saharanpur (XL—8.8.88), 67.
- Over-bridge at Mau Nath Bhaujan (XLI—23.8.88), 259.
- Passenger amenities at Gwalior (XLI—29.8.88), 111.
- Passenger amenities at Mahboob Nagar Rly. Stations (XLI—23.8.88), 262.
- Passenger amenities at Railway Stations (XLI—23.8.88), 247.
- Passenger amenities in suburban trains on Howrah-Sealdah route (XLI—23.8.88), 239.
- Performance of Locomotives (XLI—23.8.88), 246.
- Physical verification of Work Force in Railway (XLI—22.8.88), 141-142.
- Projects undertaken by Railways in Turkey (XL—1.8.88), 130.
- Purchase of Wood for Sleepers by Railways (XL—4.8.88), 189-190.
- Quality of food served in Long-Distance Trains (XL—1.8.88), 159-60.
- Rail facilities between Patna and Ahmedabad (XLI—29.8.88), 102.
- Railway Accidents (XL—1.8.88), 108-109.
- Railway facilities in Tribal Areas (XLI—23.8.88), 233.
- Railway projects in W. Bengal (XLI—22.8.88), 142-143.
- Railway Routes to Trivendram (XLI—29.8.88), 55.
- Railway volunteers in W.B. (XLI—29.8.88), 142.
- Raising the speed of trains (XLI—1.8.88), 143-144.
- Reduction of journey time between Bangalore and New Delhi (XL—1.8.88), 187.
- Rescheduling of departure of 952 Dn train from Howrah (XL—1.8.88), 141.
- Reservation and passenger amenities at Vrindavan (XLI—29.8.88), 117.
- Reservation arrangements at Howrah and Esplanade (XL—1.8.88), 45.
- Reservation for Bihar Legislators at Haridwar (XLI—5.9.88), 46.
- Reservation quota for Kanpur (XLI—23.8.88), 213.
- Reservation system (XLI—23.8.88), 259.

- Safety V/S Speed of Trains (XLI—24.8.88), 119.
- Shortage of Staff in S.E. Railway (XL—8.8.88), 172.
- Siding facility at Kalnikunda Rly. Station (XLII—5.9.88), 151.
- Staff on Northern Railway Pay Roll (XLI—29.8.88), 38.
- Super Fast Train between Kanya-kumari and Madras (XL—1.8.88), 60.
- Surcharge on Super Fast Trains (XLI—2.8.88), 152.
- Suspension of train services in Jodhpur Division (XLI—29.8.88), 160.
- Theft of wheel sets from Gorakhpur Godown (E.R.) (XLI—29.8.88), 183.
- Trains between Adra and Howrah (XL—1.8.88), 139-139.
- Violence in Howrah-Kharagpur Section (XLI—29.8.88), 180.
- West-Coast Railway Line (XL—1.8.88), 113.
- Without ticket passengers (XLI—29.8.88), 182.
- World Bank loan for modernisation of Railways (XL—8.8.88), 255.
- Demand for inquiry in to Railway Department's remissness in removing sand from rail tracks in Jodhpur and Jaisalmer area due to which several trains have been cancelled (u/r 377) (XLI—16.8.88), 383-84.
- Demand for providing more halts for recently converted fast/super fast trains in Gujarat (u/r 377), 382-83.
- Need to improve the railway facilities in Kerala (Under Rule 377) (XL—9.8.88), 45-46.

RAILWAY ACCIDENTS

- Accidents and collisions on South Central Railways (Andhra Pradesh) (XL—8.8.88), 258.
- Compensation to families of persons killed in train accidents (XLI—29.8.88), 186.

- Improvement in control system to avoid accidents (XL—8.8.88), 258.
- Loss to Rlys. due to accidents (XLII—5.9.88), 137.
- Railway accident near Kadiri in Guntakal railway division (XL—8.8.88), 10.
- Railway accidents probed by Commissioner of Railway Safety (XLI—8.8.88), 191.
- Railway Accidents in Rajasthan (XL—8.8.88), 71.
- Report of Commissioners of Railway Safety on Railway Accidents (XL—8.8.88), 23.
- Victims in accident of 26 Bangalore Trivandrum Express (XL—8.8.88), 78.
- Accident to 26 DN Bangalore-Trivandrum Express between Sathankotta and Perined Stations of Southern Rly on 8th July, 1988 (Drc) (XLI—11.8.88), 424-96.
- Accident to 26 DN Bangalore-Trivandrum Express between Sathankotta and Perined Stations of Southern Railway (St) (XL—27.7.88), 248-50.

RAILWAY BRIDGES

- Railway bridges in Medhya Pradesh (XL—8.8.88), 91.
- Railway Bridges in Orissa (XLI—22.8.88), 97.
- Railway bridges in Paphamau (XL—8.8.88), 1-2.
- Renovation of Tracks and Bridges in Kerala (XL—8.8.88), 92.
- Repair and renovation of railway bridges (XL—8.8.88), 29.

RAILWAY CATERING SERVICE

- Supply of sub-standard food by Rly. Catering Department (XLI—23.8.88), 237.

RAILWAY COMMITTEES

- (XL—8.8.88), 68.

RAILWAY COMPARTMENTS

- Compartments for non-smokers (XL—8.8.88), 53.

RAILWAY CROSSINGS

- Over bridges on railway crossings (XL—8.8.88), 189
- Ply-over at Okhia Industrial Estate lever Crossing (XLI—29.8.88), 64.
- Unmanned Railway Level Crossing on Eastern Railway (XLI—29.8.88), 55.

RAILWAY EMPLOYEES

- Action Against Railway Employees for Train Accidents (XLI—22.8.88), 235-236.
- Ex-Gratia payment to Widows of Railway Employee (XL—8.8.88), 65.
- Ex-Gratia payment to widows of Railway Employees (XLI—29.8.88), 107.
- Pension to Widows of Rly. employees (XLI—23.8.88), 256.

RAILWAY GUEST HOUSES

- (XL—8.8.88), 191.

RAILWAY LAND

- Encroachment of Railway Land (XLI—22.8.88), 52.
- Occupation by Railway Land by Industrial Houses at Bombay and Delhi (XLII—5.8.88), 340.

RAILWAY LINES

- Additional railway line in Panskura Maldia Section (XLI—23.8.88), 106.
- Additional Railway Lines on S.E. Railway (XLII—29.8.88) 18.
- Ahmedabad Baroda Express Way (XLI—18.8.88), 215.
- Alternative railway line between Lanka and Badarpur (XLI—22.8.88), 84-85.
- Banspani Jakhpur Rly. Line (XLII—5.9.88), 14.
- Bolangir Khurda Railway Line (XL—8.8.88), 110.
- Broad-Gauge Line between new Jaipalgusi Sihguri Sihguri Aluabari Road (XLI—29.8.88), 59.
- Construction and electrification of

Rly. Lines during 1987.88), 25-27.

- Construction of railway lines and cancellation of trains in Bihar (XLI—29.8.88), 73.
- Conversion of Shabganj-Maunath Bhanjan Rly. Line (XLII—5.9.88), 196.
- Dhoraja-Jamnagar Rly. line (Gujrat) (XLI—29.8.88), 98.
- Doubling of Guntakal Macheria Section (XLI—29.8.88), 90.
- Doubling of Hyderabad-Secunderabad route (XLI—29.8.88), 9.
- Doubling of Keyamkulam-Trivandrum Route (XLII—5.9.88), 193.
- Electrification of Kharagpur-Bhubaneswar-Khurda Link (XL—8.8.88), 110.
- Hubli-Karwar Railway Line (XL—8.8.88), 120.
- Introduction of Train Service from Dombivli to Bombay (XLII—5.9.88) 127.
- Jammu Udhampur Rly. Line (XLII—5.9.88), 175.
- Khurda Road Bolangir Rly. line (XLII—5.9.88), 134.
- Lakshmi Kantapur-Namkhana Rly. Line. (XLII—5.9.88), 46.
- Macheria-Raichur railway line (XLI—29.8.88), 86.
- Nangal-Talwara railway line (XLI—29.8.88), 83.
- New Railway Lines in remote Rural Areas (XLII—5.9.88), 47.
- Railway line between Cuna-Etawah (XL—8.8.88), 97.
- Railway lines between Jammu and other hilly regions (XLI—29.8.88), 62.
- Railway Line between NOIDA and Delhi (XLI—29.8.88), 62.
- Railway lines in Assam (XLI—29.8.88) 157.
- Removal of Track in Satyanarayana-

puram (XLI—22.8.88), 212.

Rupsa-Bangiriposi Rly. Line (XLI—29.8.88), 100.

Samastipur/Darbhanga Rly. Line (XLI—22.8.88), 140.

Special line between Delhi-Kanpur (XLI—29.8.88), 86.

Talcher-Sambalpur Rly. Line (XLII—5.9.88), 293.

Trichur-Guruvayur Railway line (XLI—2.8.88), 122.

Underground Rly. Line. (XLII—5.9.88), 325.

DEBATES

Demand for railway line between Nizamabad and Warangal via Karimnagar, A.P.(Under Rule 377)(XLI—10.8.88), 253.

Demand for starting work relating to extension of the Dalli Rajbara Railway Line to Jagdalpur (Under Rule 377) (XLI—10.8.88), 250.

Need to lay a new railway line from Azamgarh to Gusainganj via Atraulia Basvari-Tanda (Under Rule 377) (XLII—31.8.88), 306-307.

Need to lay the proposed railway line from Rewa to Sultanpur via Amethi (Under Rule 377) (XLI—11.8.88), 355.

Need to start work on Darbhanga-Samastipur broad gauge conversion project (Under Rule 377) (XL—4.8.88), 314.

Guwahati-Katihar Rly. link (XLII—5.9.88), 159.

RAILWAY PARCELS

Alleged Bungling in Rly. parcels (XLII—5.9.88), 200.

RAILWAY PASSES

Railway passes to the widows of Freedom Fighters (XLI—17.8.88), 140.

RAILWAY PENSIONERS

Medical facilities to Rly. pensioners (XLI—22.8.81), 196-197.

RAILWAY PORTERS

Licensed Railway Porters (XL—8.9.88), 101.

Need to utilise the services of licensed porters at Vijaywada Station for loading and unloading of parcels (Under Rule 377) (XLII—30.8.88), 360-61.

RAILWAY PROJECTS

Consultancy by RITES about Railway Projects (XLII—5.9.88), 317.

RAILWAY RESERVATION

Demand to connect Agra with other parts of the country by more trains and to increase reservation quota etc. (Under Rule 377) (XL—3.8.88), 413-14.

Reservation quota at Bakhtiyarpur railway Station Eastern Railway (XL—8.8.88), 123.

RAIL ROUTES

Vijaywada-Madras and Vijaywada-Vishakhapatnam Rail Routes (XLI—22.8.88), 110.

RAILWAY SERVICES

Dislocation of Railway Services on S.E. Railway (XL—8.8.88), 127.

Shuttle service between Kalyan-Manmad-Dhoubd-Kalyan (XLII—5.9.88), 303.

RAILWAY STATIONS

Allotment of Stalls at stations (XLI—22.8.88), 218.

Baroda Rly. Station (XLI—22.8.88), 210.

Book Stall contract at New Delhi Rly. Station (XLII—5.9.88), 140.

Catering arrangements at New Delhi Railway Station (XL—8.8.88), 113.

Development of railway stations in UP (XLI—22.8.88), 185-187.

Development of railway stations on S.E. Railway in Orissa (XLII—5.9.88), 340.

Improvement in conditions of railway stations (XL—8.8.88), 5.

Increase in Quota of Berths at Faizabad Rly. Station (XLII—5.9.88), 299.

New Cochin Rly. station (XLI—22.8.88), 189-190.

Old Surendra Nagar Rly Junction Bldg (XLII—5.9.88), 250.

Passenger amenities at Mathura and Maunath Bhanjan Railway Station (XL—8.8.88), 253.

Passenger facilities at Alipondwar Railway Station (XL—8.8.88), 56.

Railway Stations in West Bengal (XLI—22.8.88), 46-50.

Shifting of Parcel Office from Delhi Rly. Station (XLII—5.9.88), 267.

Stalls at New Delhi Railway Station (XLI—22.8.88), 41.

Supply of rotten food at Rly. Stations of North Zone (XLII—5.9.88), 31.

RAILWAY TICKETS

Unauthorised selling of railway tickets (XL—8.8.88), 201.

RAILWAY TRACKS

Demand for inquiry into Railway Department's remissness in removing sand from rail tracks in Jodhpur and Jaisalmer area - due to which several trains have been cancelled (Under Rule 377) (XLI—16.8.88), 383-84.

Maintenance of Rly. Tracks (XLII—22.8.88), 109-110.

RAILWAY TRAINS

Air-conditioned coach on train running between Rajkot and Bhopal (XL—8.8.88), 192.

Cancellation of Passenger Trains in Orissa and Bihar (XLII—5.8.88), 293.

Change in time of Pune-Jhelum Express (XLI—29.8.88), 62.

Change in timings of 25 DN Bombay Delhi AC Express (XLII—5.9.88), 136.

Decalizations of 467 Fast-Passenger Trains on S.B. Railway (XL—

8.8.88), 173.

Discontinuation of Inter-City Express Train Running in Gujarat (XL—8.8.88), 207.

Direct Express train between Barmer and Ahmedabad via Palampur, Mehsana (XLII—5.9.88), 137.

Direct night train between Hubli and Bangalore (XL—8.8.88), 256.

Extension of Super Fast New Delhi Ludhiana to Jalandhar and Hoshiarpur via Duk (XL—8.8.88), 216.

Extension of 3977398 pari Assam Passenger Train to Puri (XLII—5.9.88), 83.

Introduction of local train between Kemptee and Ambarni project (Maharashtra) (XLI—29.8.88), 73.

Introduction of New Superfast Train (XLI—29.8.88), 180.

Introduction of shuttle trains between Hyderabad-Mahboob Nagar, (XLI—23.8.88), 198.

Introduction of superfast/delux trains between Mahboob Nagar and Bangalore (XLI—29.8.88), 83.

Introduction of superfast train from Delhi to Miraj (XLI—29.8.88), 87.

Introduction of superfast train between Hyderabad-Mahboob Nagar Pune-Bombay (XLI—23.8.88), 198

Introduction of train between Mandla Fort and Jabalpur and Mandla Fort to Nagpur (XLI—29.8.88),

Introduction of trains on Bangalore-Dindigul-Madurai Route (XLI—29.8.88), 85.

Investment priorities and upgradation of trains (XL—8.8.88), 123.

Late running of Kahndi Express (XL—8.8.88), 214.

Late running of 355 down Stars-Jhansi Passenger train (XLI—29.8.88), 87.

Local Trains between Bangalore and Hosur (XL—8.8.88), 251.

Local trains from Ujjain to Indore

- Railam and Bhopal (XL—8.8.88), 229.**
- Need to introduce passenger train service between Vijaywada and Jaggaibpur (Under Rule 377) (XL—3.8.88), 227.**
- Need to run a shuttle train between Kamptee and Ambazari Ordnance Factory (Under Rule 377) (XLI—18.8.88), 283.**
- Need to run Chambal Express daily (Under Rule 377) (XL—27.7.88), 255-56.**
- Passenger and Goods Trains running between Bitha-Katni etc. (XL—8.8.88), 266.**
- Provision of Chair Car in Puri Super Fast Express, Nilanchal Express, Utkal Express, and East Coast Express Trains (XL—8.8.88), 171.**
- Rescheduling of Raipur-Waltair Link Express (XL—8.8.88), 267.**
- Rescheduling of timings of Vijaynagar Express (XLII—5.9.88), 345.**
- Restoration of Cancelled trains on Bhanuagar and Rajkot divisions (Western Railway) (XL—8.8.88), 87.**
- Restoration of cancelled trains on N.F. Railway (XL—8.8.88), 252.**
- Shatabdi Express (XLI—23.8.88), 202.**
- Shatabdi Express (XLII—5.9.88), 300.**
- Stoppage of Indrayani Express at Kalyan (XL—8.8.88), 107.**
- Stoppage of Krishna Express and Narsapur Express at Raigarh Station (S.C. Railway) (XLII—5.9.88), 337.**
- Stoppage of 7778 Utkal Express and Jaleswar and 9 UP S Bri Jagannath Express and 46 DN East Coast Express at Basta (XLII—5.9.88), 223.**
- Survey of passenger traffic of local and suburban trains of Bombay (XLII—5.9.88), 321.**
- RAILWAY WAGONS:**
- Light weight Wagons (XLI—23.8.88),**

251:

RAIN

Rain making 'Yagya' in Mathura (XL—27.7.88), 149-50.

RAINFALL

New techniques for forecast of rainfall (XL—27.7.88), 103.

Trend of rainfall (XL—3.8.88), 536.

RAIPUR

Cantonment in Raipur district (XLI—17.8.88), 108.

RAJABOGAN DOCKYARD

Modernisation of Rajabagan Dockyard (XL—4.8.88) 292-293.

RAJASTHAN

Admn. of Tribal Area in Rajasthan (XLII—31.8.88), 134-135.

Afforestation programme in Rajasthan (XLII—1.9.88), 301-302.

Allocation to Rajasthan for 20 Point Programme (XLII—31.8.88), 102-108.

Amount allocated to Rajasthan for Development of Transport (XL—3.8.88), 102.

Assistance to Rajasthan for NCR (XLI—29.8.88), 185.

Electrification of Villages in Rajasthan (XLI—23.8.88), 131.

Exploration by oil India Ltd. and ONGC in Rajasthan (XLII—30.8.88), 184.

Funds for Central Projects in Rajasthan (XLI—10.8.88), 60-62.

Gas based Power Plants in Rajasthan (XL—9.8.88), 393-94.

Increase in Allocation to Rajasthan (XL—10.8.88), 226.

Maintenance of Ancient Buildings in Rajasthan (XL—11.8.88), 1316-17.

Non-clearance of Zuwani Agro-Chemicals Fertilizer Project, Rajasthan (XI—4.8.88), 82-84.

Opening of bank branches in Rajasthan (XL—5.8.88), 149-152.

Procurement of equipment for lignite mining in Rajasthan (XLII—30.8.88), 78.

Recruitment in Rajasthan for Defence Forces (XLII—31.8.88), 243.

SC/ST Families in Rajasthan (XLI—17.8.88), 8-88.

Smuggling in border areas of Rajasthan (XL—29.7.88), 120-21.

Survey and Exploration of Lignite in Rajasthan (XLII—30.8.88) 126.

Training programme in fine arts for Talented Rural Youth in Rajasthan (XLI—11.8.88), 125-26.

Utilisation of amount for Anti Poverty Programmes to Rajasthan (XL—10.8.88), 226-28.

Widening of National Highway No. 15 in Rajasthan (XLI—11.8.88), 59-60.

DEBATES

Demand for aerial spray of insecticides in Ganganagar district of Rajasthan and for giving subsidy to the farmers (Under Rule 377) (XL—9.8.88), 412-13

Demand for feed processing plants for oranges at Bhawani Mandi and for other perishable crops at Chabra and Kota in Rajasthan (Under Rule 377) (XLI—29.8.88), 280-81.

Demand for planned development of fisheries in Maroti region of Rajasthan (Under Rule 377) (XLI—10.8.88), 248-49.

Need to prepare and implement a project to tame Ghaggar river to benefit Rajasthan (Under Rule 377) (XLI—22.8.88), 255-56.

Need to sanction a thermal power plant in Rajasthan (Under Rule 377) (XL—9.8.88), 411.

RAJASTHAN STATE ELECTRICITY BOARD

Demand for authorising the Rajasthan State Electricity Board to get loans from REC or float debentures to raise funds for giving electric connections to farmers tubewells etc.

(Under Rule 377) (XLI—10.8.88), 249-50.

RAJ KAPOOR

Memory of Raj Kapoor (XL—2.8.88), 341.

RAJNANDGAON

S.T.D facility in Rajnandgaon (XL—2.8.88), 216-17.

RAM JANAM BHOOMI

Talks re. Ram Janam Bhoomi and Babri Masjid Issue (XLII—31.8.88) 12-18.

RAM MANOHAR LOHIA HOSPITAL

Withholding of Salary of Doctors of R.M.L. Hospital (XLI—22.8.88), 49.

RANANJAY SINGH (SUBJECT)

Death of former member (XLI—19.8.88), 1-2.

RANCHI

Air India agency at Ranchi (XLI—22.8.88), 155-156.

Order for Heavy Engineering Corp. at Hattia, Ranchi (XLII—30.8.88), 154.

RANIGANJ GROUP OF REFRACTORIES

Modernisation and Expansion of Raniganj Group of Refractories (XL—9.8.88), 75-77.

RANI JHANSI PALACE

Protection of Rani Jhansi Palace (XLII—1.9.88), 138.

RANIKHET CANTONMENT

Ranikhet Cantonment Land for Television Tower (XLII—31.8.88), 155.

RAPESEED OIL

Import and Distribution of Rapeseed Oil (XLI—22.8.88), 42-43.

DABATES

Reported supply of adulterated Rapeseed oil through Fair Price shops in Calcutta causing paralysis to a large number of people (CA) (XL—5.8.88), 317-38.

RASHTRIYA CHEMICALS AND FERTILIZERS

Correcting Statement to USQ NO. 10241 Dt. 9.5.88 re : Investment in new Projects by Rashtriya Chemicals and Fertilizers (SF) (XLI—18.8.88), 274-75.

RASHTRIYA CABMICALS AND FERTILIZERS LIMITED

Rashtriya Chemicals and Fertilizers Limited (XLI—11.8.88) 23-26.

RASHTRIYA UPBHOKTA SEHKARI SANGH

Newsitem "Rashtriya Upbhokta Sehkari Sangh Mein Ghotalon Ki Bhamar" (XLI—22.8.88), 43-45.

RAT MENACE

New method to check rat menace (XLI—22.8.88), 146-147.

RATIONS

Craft for Rapionishment of Rations (XLII—31.8.88), 66-67.

RATION CARDS

Ration Cards in Capital (XL—1.8.88), 154-155.

RATION QUOTA

Ration Quota for Festival Season (XL—1.8.88), 203-204.

RAW MATERIAL

Supply of raw material at International prices to certain Industries (XLI—19.8.88), 107.

RAW SILK

Import of Raw Silk from China (XL—29.7.88), 124-25.

REACTORS

Purchase of pressurised light water reactors from Russia (LX—3.8.88), 173.

Site for Pressurised Heavy water Reactors (XLII—31.8.88), 241-242.

Uranium for Fast Breeder Reactors (XLII—31.8.88), 199-200.

READY MADE GARMENTS

Competition in Export of ready made Garments with other Countries (XL—29.7.88), 230-31.

RECRUITMENT

Irregularity in recruitment in Public Sector Undertakings in Orissa (XLI—23.8.88), 272-73.

New Branch Recruitment Offices (XL—3.8.88), 154-155.

Publicity in Local Languages for Recruitments (XLI—17.8.88), 65.

Recruitment in Army (XLII—31.8.88), 33-34.

Recruitment of minorities (XLI—22.8.88), 124-125.

Recruitment to CRPF (XL—27.7.88), 45-64.

RECURRING DEPOSIT SCHEME

Loan linked recurring deposit scheme of Dena Bank (XLI—12.8.88), 217.

RED FORT

Renovation of Red Fort (XLI—18.8.88), 239-240.

REFINERY

Status of Refinery to Private Petrochemical Complex (XLI—12.8.88), 79-80.

Technological changes in refineries (XL—9.8.88), 375-76.

REFUGEES

Allotment of plots to Refugees of Tihar Village (XLI—29.8.88), 54.

Repatriation of Sri Lankan refugees (XL—3.8.88), 136.

REGIONAL CANCER CENTRE, TRIVANDRUM

CT Scanner for Regional Cancer Centre, Trivandrum (XL—8.8.88), 243.

RAGIONAL FILMS

Telecast of Telugu Films and other Regional Films in National Programme (XLI—23.8.88), 135.

REGIONAL LABOUR COMMISSIONER

Applications under Industrial disputes

Act, 1947 received in the Office of
 Director, Labour Commissioner,
 Ahmedabad (XLI—22.8.88), 63.

REGIONAL LANGUAGES

Official Announcements in regional
 languages (XLI—22.8.88), 63-64.

Use of regional languages in the work
 of courts (XLI—12.8.88), 283-84.

REGIONAL RURAL BANKS

Loans offered by regional rural banks
 (XLI—12.8.88), 279-81.

Opening of branches of Regional
 Rural Bank, Pitroragarh (XLI—
 12.8.88), 274-75.

REGIONAL PASSPORT OFFICE DELHI

Difficulties in getting passports from
 RPO, Delhi (XLII—31.8.88), 233.

Non-payment of Registration Endorse-
 ment Fees by RPOs (XLI—17.8.88)
 132-137.

REGISTRATION OF SOCIETIES

Registration of Societies in Delhi (XL
 —9.8.88), 210-214.

REHABILITATION

Rehabilitation Package for Bengal
 Ironworks Ltd., Bengal Chemicals
 and Pharmaceuticals Ltd., and Smith
 Stanstreet Pharmaceuticals Ltd,
 (XLI—16.8.88), 38.

Rehabilitation of widows of Ex-service
 men (XLI—17.8.88), 121-122.

Schemes for Rehabilitation of outcasts
 from Commahd Areas (XLI—
 12.8.88), 41-42.

RELIES

Reliefs of Harappa Age found in
 Delhi (XLI—11.8.88), 30-31.

RELIANCE INDUSTRIES

License to Reliance Industries Ltd for
 manufacture of Panaxylene (XLII—
 30.8.88), 152.

RELIGIOUS INSTITUTIONS

Disapproval of Religious Institutions
 (Prevention of Misuse) Ordinance
 1988 (St. Res) (XLI—11.8.88), 358-
 417.

RELIGIOUS INSTITUTIONS (PREVEN

TION OF MISUSE) ORDINANCE

Disapproval of Religious Institutions
 (Prevention of Misuse) Ordinance,
 1988 (St Res) (XLI—10.8.88), 254-
 348.

Religious Institution (Prevention of
 Misuse) Ordinance, 1988 (St) (XL—
 1.8.88), 298

RELIGIOUS PLACES

Legislation to ban carrying of Arms in
 religious places (XL—27.7.88), 187-
 88.

Permission for Namaz in Harna Mos-
 que Murshidabad (XLI—27.7.88),
 65-65.

REPTILES

Sanctuaries engaged in breeding repti-
 les (XLII—1.9.88), 218.

RESEARCH CENTRES

Registered Research Centres in Private
 Sector (XLII—31.8.88), 40-41.

RESEARCH FELLOWSHIP

Implementation of the Order for
 enhancement of Research fellow-
 ships (XL—27.7.88), 104-05.

RESEARCH INSTITUTE

Setting up of Research Institute in
 Assam (XLI—16.8.88), 285.

RESEARCH OFFICERS

Non-inclusion of Research Officers
 in faculty of National Institute of
 Health and Family Welfare (XLI—
 22.8.88), 94-95.

RESERVATION

Reservation for SCs and STs in Cent-
 ral Bank of India (XLI—19.8.88),
 89-90.

DEBATES

Need to fill up the SC/ST quota in
 Government services from SC/ST
 candidates only (Under Rule 377)
 (XL—9.8.88), 411-12.

RESERVATION COUNTERS

Facilities at reservation counters of
 IA (XLI—22.8.88), 107.

RESERVATION IN TRAINS

Computerisation of Reservation in Trains (XL—8.8.88), 247.

RESERVOIR

Mehane Reservoir of Bihar (XL—29.7.88), 79.

Sedimentation survey on reservoirs (XLI—19.8.88), 163-166.

RESETTLEMENT COLONIES

Basic facilities in resettlement colonies to Delhi (XLI—22.8.88), 190.

Parks in resettlement colonies in Delhi (XLI—29.8.88), 78.

Water pipes in Resettlement colonies (XLI—29.8.88), 184.

RESIGNATION BY MEMBER

Resignation by member Sh. Arjun Singh (XL—27.11.88), 247.

RESOLUTIONS

Centre-State Relations by Sh. H.M. Patil (XL—5.8.88), 355-402.

Centre-State Relations with drawn (XLI—19.8.88), 379-422.

Implementation of new 20 Point Programmes (XLII—2.9.88), 151-172.

Implementation of new 20 Pt. Programme (XLI—19.8.88), 398-422.

Unconditional Release of Nelson Mandela the Great Freedom Fighter of South Africa Adopted (XLI—11.8.88), 316-27.

RESOURCES

Mopping up of additional resources (XL—3.8.88), 57.

Resource Mobilisation by Union State Govts (XL—3.8.88), 40-42.

Survey for living and non-living resources (XL—3.8.88), 30-31.

RESOURCE MOBILISATION

Resource Mobilisation by states (XL—27.7.88), 78.

RETAIL PRICE

Retail Price of Wheat and Rice (XLI—22.8.88), 55.

RETRENCHMENT

Retrenchment of Extra Departmental Employees (XLI—23.8.88), 289.

Retrenchment of workers under NTC Milk in West Bengal (XL—29.7.88) 28-29.

REVENUE

Civil cases relating to revenue pending in High Courts (XL—29.7.88), 109-10.

Payment of rewards to officers in various Revenue Departments (XLI—19.8.88) 143-144.

RICE

Assignment of rice import to MMTC (XLI—19.8.88), 38-39.

Grow More Rice Programme (XL—4.8.88), 129.

Oriental Hybrid Rice (XLII—1.9.88), 215-36.

Import of rice (XL—8.8.88), 7.

Increase in allocation of rice to A.P. (XLI—29.8.88), 85.

Rice import from Burma (XLI—22.8.88), 184-185.

Rice import from North Korea by MMTC (XL—29.7.88), 172-73.

Rice to Kerala for 'Onam' (XLI—29.8.88), 103.

Supply of rice to States (XL—1.8.88), 143-150.

REFAMPICIN

Selling of Refampicin and INH-3 Capsules at Higher Price (XLI—23.8.88), 130.

RIOTS

Ex-gratia grants to victims of Communal riots (XLI—17.8.88), 52.

RIVERS

Demand for checking pollution of rivers (Under Rule 377) (XLI—10.8.88), 252.

Need to prepare and implement a project to tame Ghaghara river to benefit Rajasthan (Under Rule 377)

(XLI—22.8.88), 235-56.

RIVER BASIN AUTHORITY

River Basin Authority (XL—29.7.88), 22-24.

RIVER PROJECTS

Tehri, Narmada and Bodhghat Projects (XL—9.8.88) 105-107.

ROADS

Allocations to State out of Central Road Fund (XL—4.8.88), 163-164.

Construction of Katihar-Haribachan-drapur Road (XLII—1.9.88), 109-110.

Construction of Road (XLII—1.9.88), 195-96.

Construction of road on Cantonment Land in UP (XLI—17.8.88), 179-180.

Construction of roads under RLEGP (XLII—1.9.88), 237-38.

Demand for declaring Mirzapur district of UP a hilly district and constructing roads connecting villages with main roads (Under Rule 377) (XL—28.7.88), 279-80.

Estimates for approach road to Kuttipuram over bridge (XLII—1.9.88), 190-91.

Forest clearance of Masi-Almora-Saraihet Road (XLI—11.8.88), 191-92.

Improvement of G.T. Road passing through U.P. 158-59.

Improvement of G.T. Road in West Bengal (XLI—11.8.88), 179.

Proper Surfacing of unsurfaced roads (XLI—18.8.88), 164.

Proposals for financial assistance for State roads of Inter-State or Economic Importance (XL—4.8.88), 48-50.

Repair of road between Almora and Pithoragarh (XL—27.7.88), 106.

Road building on Indo-Pak Border (XL—3.8.88), 39-40.

Roads in Rural Areas (XLII—1.9.88), 123-124.

ROAD ACCIDENTS

Assessment of reasons for road accidents by National Road Safety Council (XL—28.7.88), 229-230.

Increase in Road Accidents (XL—28.7.88), 33.

Road Accidents in Delhi (XL—28.7.88), 55-56.

ROAD BRIDGE

Construction of road/bridge in Punjab and Himachal Pradesh (XL—28.7.88), 53.

New Road Bridge over Yamuna (XLII—1.9.88), 349-50.

ROAD DEVELOPMENT

Comprehensive perspective plan for road development (XL—28.7.88), 185-86.

ROAD PROJECT

Environmental Clearance of Road Project (XLI—18.8.88), 15-16.

ROAD SAFETY

Achievement of Road Safety Week (XL—4.8.88), 89-90.

ROBOTS

Import of Industrial Robots (XLII—31.8.88), 54.

ROCKET

Collaboration with French Firm for Rocket Know How (XLII—31.8.88) 249-50.

Expert committee for suitable site for rocket launching (XL—10.8.88), 205-6.

Propellant for Future Rockets (XLI—17.8.88), 10-13.

Rocket Launch Capability (XL—3.8.88), 98-99.

Seizure of rockets in Tamil Nadu (XLI—17.8.88), 146.

ROHINI

Basic amenities in Rohini (XL—1.8.88) 106-7.

Time Limit to construct dwellings on

Plots in Robini (XL—1 8.88), 265-66.

ROHTANG PASS

Tunnel under Rohtang Pass in Lahul and Spiti District (XLII—31.8.88), 39-40.

ROOM TARIFFS

Rooms tariffs in Ashok Yatri Niwas (XLI—22.8.88), 214-15.

ROURKELA

Need for allocation of adequate funds for setting up of slag cement plant at Rourkela (Under Rule 377) (XL—27.7.88), 256-57.

Subsidiary industries at Rourkela (XL—4.8.88), 115.

ROURKELA STEEL PLANT

Technological upgradation of RSP (XL—4.8.88), 130-31.

West German Assistance for Rourkela Steel Plant (XL—28.7.88), 84-85.

ROYALTY

Abolition of royalty on minor forest produce (XL—4.8.88), 139.

Payment of royalty on coal to States (XL—9.8.88), 53.

Royalty on Coal (XL—9.8.88), 202.

Royalty on Crude Oil to Gujarat (XL—2.8.88), 243-44.

Uniform rate of royalty and taxation (XLI—11.8.88), 117-18.

RUBBER

Import duty on rubber (XL—5.8.88), 256.

Per hectare yield of rubber (XLI—12.8.88), 273-74.

Price of Natural Rubber Rubber (XL—5.8.88), 138-39.

Production and Import of Natural Rubber (XL—29.7.88), 174-75.

RUNWAY

Runway at Calicut Airport (XLI—22.8.88), 98.

Runway construction work (XLII—

31.8.88), 131-33.

RUPEE

Erosion in value of Rupee (XL—29.7.88), 272-74.

Exchange value of Rupee (XL—29.7.88), 106-8.

Value of Rupee in major cities (XL—29.7.88), 138-40.

RURAL AREAS

Communication facilities in rural areas (XL—9.8.88), 203-6.

Decline in income of rural families (XLI—18.8.88), 80-81.

Disparity in rural urban income (XL—10.8.88), 118-19.

Energy requirement in Rural Areas (XL—9.8.88), 364.

Low cost houses by Coop. Societies in Rural Areas (XLI—22.8.88), 226-27.

Opening of Rural Post Offices (XLII—30.8.88), 19-22.

Production-Oriented Investment in Rural Areas (XLI—17.8.88), 39.

Schemes for handicapped in rural areas (XL—10.8.88), 195-96.

Switching Equipment for Exchanges in Rural Areas (XLII—31.8.88), 262-64.

Telegraph facilities in Rural Areas (XL—2.8.88), 125.

RURAL BANKS

Opening of Regional Rural Banks in Madhya Pradesh (XL—29.7.88), 82-83.

RURAL DEVELOPMENT

Allocation of funds for Rural Development (XLI—11.8.88), 9-13.

Funds to States under Rural Development Programmes (XL—4.8.88), 152-63.

Involvement of voluntary organisations in rural development in Kerala (XLI—11.8.88), 207-8.

Performance of Rural Development

- Programme (XLI—18.8.88), 145-50.
- Review of rural Development and Poverty (XL—4.8.88), 227-29.
- Science and Technology Committee for Rural Development Programmes (XL—28.7.88), 249-53.
- RURAL DEVELOPMENT PROGRAMMES**
- Implementation of Rural Development Programmes (XLII—1.9.88), 205-206.
- RURAL ELECTRIFICATION**
- Electrification of villages (XLI—23.8.88), 103 &.
- Electrification of villages & pump sets in UP (XLII—30.8.88), 101.
- Electrification of villages in Bihar (XLI—23.8.88), 111-20.
- Electrification of villages in Bihar (XLI—23.8.88), 111-20.
- Electrification of villages in Maharashtra (XLII—30.8.88), 123.
- Electrification of villages in Pauri garhwal District of U.P. (XLII—30.8.88), 215.
- Electrification of Villages in Rajasthan (XLI—23.8.88), 131.
- Rural electrification scheme under 20 Point Programme (XLII—30.8.88), 79.
- RURAL ELECTRIFICATION**
- Demand for direction to U.P. Government, and the State Electricity Board to utilise the amount given by the Rural Electrification Corp. for electrification by the Rural Electrification of rural areas only in the hilly regions of the State (Under Rule 77) (XL—2.8.88), 439-40.
- Funds allotted to Maharashtra State Electricity Board by Rural Electrification Corporation (XLII—30.8.88) 31-32.
- RURAL ELECTRIFICATION SCHEMES**
- Rural Electrification Schemes for Almora and Pithoragarh (XL—9.8.88), 347.
- RURAL EMPLOYMENT**
- Target for Rural Employment Generation (XL—28.8.88), 200-4.
- RURAL ENERGY PLANNING TRAINING COURSE**
- Integrated Rural Energy Planning Training Course, at Indian Institute of Technology, Bombay, (XL—10.8.88), 52-53.
- RURAL FINANCING**
- New programme for general and semi-urban financing by Banks (XL—29.7.88), 215-17.
- RURAL LABOUR**
- National Commission on Rural Labour (XLI—22.8.88), 94-55.
- RURAL LANDLESS**
- House-sites to Rural Landless Families (XLI—22.8.88), 224-25.
- RURAL LENDING**
- RBI Guidelines to Banks regarding Rural Lending (XL—29.7.88), 29-30.
- RURAL POSTAL SERVICE**
- Separate Cell for rural postal service (XLII—30.8.88), 232.
- RURAL POVERTY**
- Concentrated Rural Poverty in Maharashtra (XLI—31.8.88), 75.
- RURAL TELECOMMUNICATIONS**
- Upgradation of Rural Telecommunications Network (XLI—23.8.88), 279-80.
- RURAL TELECOMMUNICATIONS CORPORATION**
- Setting up of Rural Telecommunication Corp. (XLI—18.8.88), 64-65.
- RURAL UNIVERSITY**
- Report of the Gandhi Vidya Mandir re. Rural University (XLII—18.8.88) 187-88.

S

SAAC

Afghanistan's desire to become SAARC Member (XL—10.8.88), 190.

Amount due to Karnataka for hosting SAARC Meeting in 1986 (XL—27.7.88), 112-13.

Ratification of SAARC Convention on Suppression of Terrorism (XLII—31.8.88), 99.

SAARC MEETING (XL—3.8.88), 104-6.

SAARC study for protection and conservation of environment (XL—4.8.88), 43-44.

SAIL

Branch Sales Offices and Stock Yards of SAIL (XLI—18.8.88), 246-47.

Installed Capacity of SAIL Plants (XL—20.7.88), 192-194.

Loss to SAIL (XL—4.8.88), 130.

Merger of MRCON with SAIL (XLI—11.8.88), 179-80.

Modernisation of SAIL's Power Plants (XL—4.8.88), 117-118.

Retraining and Redeployment of SAIL's Work Force (XL—28.7.88), 120-121.

SAIL's Consultancy Agreement with USA firm (XLII—1.9.88), 6364.

SAIL's New Yard at Cochin (XL—28.7.88), 105.

Surplus Workforce in SAIL Plants (XL—4.8.88), 40-41.

SBI

Appointment of Executives in SBI (XLI—12.8.88), 245-47.

Appointment of Peerless as broker by SBI (XLI—12.8.88), 285-86.

Branches of State Bank of Indore in Mathura (XL—29.7.88), 66-68.

Communications to SIB from MPs and MLAs (XL—29.7.88), 57-58.

Computerisation of branches of

State Bank of Mysore (XL—5.8.88), 231-238.

Customer and counter services in State Bank of India (XL—5.8.88), 127-128.

Demands of SBI Officers Federation (XL—5.8.88), 179-180.

Opening of branch of State Bank of India in Dilshad Garden, Delhi (XLI—12.8.88), 169.

Setting up of Mutual Funds (XL—12.8.88), 268-69.

Window dressing by State Bank of India (XL—29.7.88), 199-200.

Withdrawal of Deposits of Customers by Employees of SBI (XLI—12.8.88), 296-97.

SCIL

Expenditure of SCI on Ship repairs repairs in Foreign Shipyards (XL—28.7.88), 88-89.

SCIL India Ltd. (XL—29.7.88), 42-44.

SC/ST

Admission of SC/ST students in college of vocational studies (XLI—18.8.88), 58.

Allotment of houses to SC/ST in khel Gaon (XLII—5.9.88), 354.

Allotment of land for Balmiki in Ranikhet Cantonment (XL—10.8.88), 169-70.

Allotment of MIG Houses to SC/ST (XLI—22.8.88), 30.

Amendment to List of SCs/STs (XL—3.8.88), 125.

Appointment of SCs and STs as Directors in Boards of Nationalised Banks (XLI—12.8.88), 106-07.

Assistance for SCs/STs in Kerala (XLI—17.8.88), 78.

Atrocities on Scheduled Castes (XL—17.8.88), 18-29.

Atrocities on SCs/STs in Bihar (XL—3.8.88), 97.

Atrocities on SC/STs in M.P. (XL—

- 10.8.88), 111,112.
- Backlog of SC ST in Department of Civil Supplies (XLI—29.8.88), 82.
- Carry forward Posts of SC/ST in Indian Airlines (XL—1.8.88), 132.
- Corporation for SC/STs (XL—3.8.88), 99-100
- Economically assisted SC/ST Families, (XL—27.8.88), 65, 67-70
- Faculty members belonging to Scheduled Castes/Scheduled Tribes in I L T. (XLI—11.8.88), 137.
- Free medical aid for SC/ST in Punjab (XL—10.8.88), 211-12.
- Gangs involved in Forgero of Scheduled Castes and Scheduled Tribes Certificates (XL—10.8.88), 166-67.
- Inclusion of Ghatwals in ST List (LX—3.88), 187.
- Liaison Officer for SCs/STs in IBTs (XL—11.8.88), 318.
- Out of turn allotment by DDA to SC & ST (XLI—29.8.88), 109.
- Provision for Special Component Plan (XLI—17.8.88), 109-112.
- Recruitment of SCs/STs and Handicapped persons for Govt Departments (XLI—31.8.88), 170-172.
- Removal of SC/ST employees of Air India (XLI—23.8.88), 244.
- Reservation for Scheduled Castes and Scheduled Tribes in State Bank of Indore (XLI—12.8.88), 119-22.
- Reservation for SC/STs in Delhi University Hostels (XLI—18.8.88), 77-78.
- Reservation for SC/ST in TRIPED (XL—3.8.88), 201.
- Reservation for SC/ST in T.N. (XLII—31.8.88), 107.
- Reservation for Scheduled Tribes in Banks in Himachal Pradesh (XLI—12.8.88), 122-24.
- Reservation Quota of SC and ST employees (XLI—11.8.88), 83-84.
- Roster system in CSIR for promotion of SC/STs (XLII—31.8.88), 55.
- Scheduled Caste/Scheduled Tribe Employees in Jute Corporation of India (XL—29.7.88), 116-17.
- Schemes for Lanjia Saura Tribe (XL—10.8.88), 126-127.
- SC families brought above poverty line in Kerala (XL—27.7.88), 115.
- Scholarship to SC/ST candidates (XLI—17.8.88), 56.
- SC/ST employees (XL—8.8.88), 11.
- SC/ST Employees in Air India (XLI—22.8.88), 55-57.
- SC/ST employees in National Textiles Corporation (XL—5.8.88), 113-116.
- SC/ST Employees in N.T.P.C. (XLI—16.8.88), 157.
- SC/ST employees in M/o Steel and Mines (XLI—11.8.88), 208-211.
- SC/ST Employees in Uranium Corporation of India (XLI—17.8.88), 132-134.
- SC/ST engineers in DDA (XLI—22.8.88), 191-192.
- SC/ST Families in Punjab (XLI—17.8.88), 70-71.
- SC/ST Members on Board of Director of Public Sector Undertakings (XLI—23.8.88), 259.
- SC/ST Teachers in Kendriya Vidyalaya Sangathan (XLI—18.8.88), 139.
- Separate draw for Allotment of flats to SC/ST (XLI—29.8.88), 108.
- Separate schemes for SC/ST in hill areas of Uttar Pradesh (XLI—17.8.88), 156-157.
- Shops for SC/ST (XLI—17.8.88), 53-54.
- Specialists belonging to SC/ST working in Dr. R M L. Hospital (XLI—22.8.88), 39-40.
- Sponsoring of ST Officers for long term foreign training courses (XL—3.8.88), 106-107.
- Vacancies of SC and ST in AIR Sta-

tions and TV Centres in U.P.
(XLI—16.8.88), 122.

DEBATES

Need to enquire in to the issue of
forget SC/ST certificetes (under
rule 377) (XLI—17.8.88), 223.

Need to fill up the SC/ST quota in
Government services from SC/ST
candidate only (Under Rule 377)
(XL—9.8.88), 411-12.

Need to include the Adivansis in bor-
der areas of U.P. in the list of STs
as has been done in the case of
Adivasis living in M.P. (under rule
377) (XLI—22.8.88), 253.

SFPF

Implementation of SFPF in Orissa
(XLII—1.8.88), 299.

STC

Appointment of Chairman of STC
(XLI—19.8.88), 193-194.

Export contracts of S.T.C. (XLI—
12.8.88), 136-37.

Import of PBP through STC (XLI—
12.8.88), 140-41.

Profit in S.T.C. (XL—5.8.88), 262-
263.

Sale of imported Edible Oil by STC
(XL—5.8.88), 178-179.

SAFDARJUNG HOSPITAL

Bed capacity of Safdarjung Hospital
(XLI—22.8.88), 6-63.

Construction of O.P.D. blocks in
Safdarjung Hospital (XLI—
22.8.88), 60-61.

Poor state of hygiened and cleanliness
of Safdarjung Hospital (XLI—
22.8.88), 161.

Roof collapse in Hospital of Safdarjung
Hospitals (XL—8.8.88), 31.

SAFETY DEVICE

Safety Device in the proposed Soviet
Atomic Reactors (XLII—31.8.88),
83.

SAFETY RULES

Violation of Safety rules at Rangpuri
Store Mines, South Delhi (XL—
8.8.88), 57.

SAGAR

Propellant Factory at Sagar (XLI—
1.8.88), 56-57.

SAINIK SCHOOLS

New Sainik Schools (XL—10.8.88),
130-131.

SALARY AND ALLOWANCES

Revision of Pay Scales of Staff of the
Training Institutes under ICCW
(XLI—11.8.88), 73-74.

Wireless allowance to C.P.P.F. Per-
sonnel (XL—10.8.88), 43.

SALBUTAMOL

Marketing of Salbutamol (XL—
1.8.88), 151.

SALES TAX

Memorandum about Sales Tax in
Delhi (XLII—31.8.88), 250-251.

Sales Tax collection in Delhi (XL—
10.8.88), 71-72.

Sales Tax imposed by State Govern-
ment of Maharashtra on Aviation
Fuel (XL—1.8.88), 271-272.

Sales Tax in Delhi (XLII—31.8.88),
76-77.

Sales Tax on Postal Stationery (XLII
—30.8.88), 106.

SALT

Concession to Salt Industry (XL—
9.8.88), 97-99.

Incentives for Salt Manufacture (XLI
—16.8.88), 115.

Notification Banning Sale of non-
iodised salt (XLII—5.9.88), 192.

Opening of Salt Commissioner's Office
in Gujarat (XL—9.8.88), 97.

Production of salt (XL—9.8.88), 88-
96.

Setting up of "Salt Model and Resear-
ch Station" in Andhra Pradesh
(XLI—16.8.88), 250.

BANQUARY

Financial assistance for Bird Sanctuary in Goa (XLII—1.9.88), 186.

Sanctuaries engaged in breeding Reptiles (XLII—1.9.88), 218.

Setting up of Musk Deer Sanctuary in U.P. (XLII—1.9.88), 213-14.

SANITATION

Conversion of dry-type latrines in Kanpur Cantonment (XL—10.8.88), 65-66.

Sanitation facilities in villages of Fishermen in Kerala (XLII—1.9.88), 130.

SANJAY PAPER MILL

Need to ensure compliance of the Companies Act by Sanjay Paper Mill and Sant Kabir Coop. Spinning Mill Khalilabad, U.P. so as to stop exploitation of workers (Under Rule 377) (XL—3.8.88), 226.

SANSAD SAMACHAR

Sansad Samachar Telecast (XLI—23.8.88), 54.

SANSKRIT PATHSHALA

Setting up of Adarsh Sanskrit Pathshala (XL—4.8.88), 165.

SANSKRIT RESEARCH INSTITUTE

Proposal to set up Sanskrit Research Institute (XLI—18.8.88), 116-117.

SANT KABIR COOPERATIVE SPINNING MILL

Need to ensure compliance of the Companies Act by Sanjay Paper Mill and Sant Kabir Coop. Spinning Mill, Khalilabad, U.P. so as to stop exploitation of workers (Under Rule 377) (XL—3.8.88), 226.

SANTHAL PARGANA

Destruction of Santhal Pargana Forests (XL—4.8.88), 185.

SARDAR SAROVER PROJECT

Sardar Sarover Project (XL—5.8.88), 117.

SARKARIA COMMISSION

Implementation of Recommendations of Sarkaria Commission Report (XL—27.7.88), 197.

Views of States on Sarkaria Commission Report (XL—10.8.88), 111.

Views of States on Sarkaria Commission Report (XL—27.7.88), 206-07.

SATELLITE

Licence for use of Satellite (XLII—30.8.88), 94-95.

Linking Bhubaneswar with Dallas in USA through Satellite (XLII—31.8.88), 212-213.

Regional service through Satellite linkage to Orissa (XL—2.8.88), 227-28.

Satellite for Ocean (XLI—17.8.88), 132.

Satellite Port at Enoore (XL—28.7.88) 234.

Utility of Remote Sensing Satellites (XL—3.8.88), 2.8.

DEBATES

Failures of Augmented Satellite Launch Vehicle-D2 (ASLV D2) and Launching of INSAT I.C (S) (XL—27.7.88), 251-52.

SATI

Need to restrict the Shankaracharya of Puri from glorifying Sati and Untouchability (Under Rule 377) (XL—4.8.88) 312-13.

SATPATI FISHING HARBOUR PROJECT

Satpati Fishing Harbour Project, Maharashtra (XLI—11.8.88), 19-23.

SAVING SCHEMES

Scheme of draws in Post Office Savings Bank Accounts (XL—5.8.88), 287-288.

SCHOLARSHIPS

Enhancement of Post Matric Scholarship (XLI—17.8.88), 93.

Enhanced Scholarships to Research Scholars of IITs (XL—28.7.88), 40.

Post Matric Scholarship (XLI—

17.8.88), 145-146.

Scholarship to female (XLI—18.8.88), 81.

UGC scholarships (XLI—18.8.88), 118-119.

Utilisation of funds for Post Matric Scholarship (XLII—31.8.88), 50-54.

SCHOOLS

Affiliation to Schools by Central Board of Secondary Education (XLII—1.9.88), 305-310.

Construction of School Building in Paschimpuri, New Delhi (XLI—22.8.88), 67.

New schools under Border Area Development Programme (XLII—1.9.88), 300-301.

Pay scales of Music Teachers in Kendriya Vidyalayas and Delhi Admn. schools (XLI—18.8.88), 236-37.

Physical Education Supervisors in Delhi Admn. Schools (XLI—18.8.88), 134.

Resident schools in Tribal Areas (XL—10.8.88), 129.

School at Paschimpuri, Delhi (XL—4.8.88), 68.

Schools getting grants from Govt. in Delhi (XLII—1.9.88), 245-58.

Science kits to schools (XLI—18.8.88), 137-38.

SCIENCE AND TECHNOLOGY

Indo German collaboration in Science and Technology (XLII—31.8.88), 236.

Introduction of Science & Technology in Planning Process (XLII—31.8.88), 108-109.

Objectives of the proposed National Science and Technology Commission (XLII—31.8.88), 169-117.

Production of scientific Gadgets (XL—10.8.88), 213-14.

SCIENCE AND TECHNOLOGY ADVISORY COMMITTEE

Setting up a Science and Technology

Advisory Committee for research and development of water resources (XLI—12.8.88), 212-16.

SCIENTIFIC AND INDUSTRIAL RESEARCH

Department of Scientific and Industrial Research (LX—3.8.88), 182-183.

SCIENTIFIC GADGETS

Production of scientific Gadgets (XL—10.8.88), 213-14.

SCIENTIFIC INSTITUTIONS

Financial support to Scientific Institutions (XL—3.8.88), 100-101.

SCIENTISTS

'Black Day' observed by Young Scientists in AIIMS (XL—8.8.88), 112.

Dr. M.V. Rao Committee Report on Agricultural Research Scientists (XL—28.7.88), 230.

Rally staged by Scientists (XL—10.8.88), 128-129.

SCINDIA STEAM NAVIGATION COMPANY

Essar group to buy Scindia Steam Navigation Company (XL—29.7.88), 150.

Letter from M.Ps. regarding affairs of Scindia Steam Navigation Co. Ltd. (XL—5.8.88), 196-197.

Nationalisation of Scindia Steam Navigation Company (XLI—12.8.88), 89-91.

SCOOTERS INDIA LIMITED

Handing over of Scooters India Ltd. to a Private Company (XL—2.8.88), 116-117.

Hand Over of Scooters India Ltd. to Bajaj Auto Ltd. (XL—9.8.88), 185-186.

SECULPTURES

Demand for investigating into delay in returning by National Museum Authority sculptures hired from Museum in Orissa for exhibition on Festival of India in USSR (Under Rule 377) (XLI—16.8.88), 381.

SEA-CUCUMBER

Growing of sea cucumber (XL—4.8.88), 247-248.

SEA EROSION

Construction of Sea Walls to prevent Sea Erosion in Kerala (XL—5.8.88), 178.

Sea-Erosion along Kerala Coast (XLI—12.8.88), 202-03.

Sea Erosion in Karnataka (XL—5.8.88), 138.

DEBATES

Need to take steps to check sea erosion of northern coastline of Orissa to save Paradip Port (Under Rule 377) (XL—4.8.88), 311-12.

SEA HARBOUR

Setting up of working group for deep Sea harbour (XL—4.8.88) 199-200.

SECURITY FORCES

Security Forces Persons killed in Punjab and Chandigarh (XL—10.8.88), 216-18

SECURITY GADGET

Multi-Role Security Gadget in Banks (XL—29.7.88), 42.

SEEDS

Import of Seeds (XLI—1.9.88), 38-42.

Setting up a Seeds Corporation for procurement and marketing of Oil Seeds (XL—4.8.88), 239.

Shortage of Seeds (XLI—11.8.88), 75-76.

SEIZURE

Seizure of bales of duty free raw silk (XLI—12.8.88), 87-88.

Seizure of Gold in Delhi and Punjab (XL—29.7.88), 229-30.

Seizure of Goods by Customs Authorities (XL—29.7.88), 187-88.

Seizure of narcotics in Pushkar (XLI—12.8.88), 84-86.

SELF EMPLOYMENT SCHEME

Assistance under self Employment Schemes in Orissa (XLI—19.8.88), 79-80.

Commission taken by Bank Managers on Loans given under Self Employment Schemes (XL—29.7.88), 219-20.

Self Employment Scheme (XLI—22.8.88), 165-167.

Self Employment Scheme (XLI—19.8.88), 56-59.

SELLING SCHEME AGENTS

Commission to Selling Scheme Agents (XLI—12.8.88), 127-28.

SEMINARS

Recommendations made by Seminar on 'Liberalisation' (XLI—23.8.88), 313.

Seminar on Child Abuse (XLI—1.9.88), 125-127.

Symposium for National Development (XL—3.8.88), 181.

SEOUL OLYMPICS

Selection for Seoul Olympics (XLI—11.8.88), 214-15

SERA

Demand for Remedial action to reduce the prices of Sams, vaccines and Paracetamol to prevent exploitation of the poor Consumers (Under Rule 377) 443-44.

SERICULTURE

Sericulture Development Programme in Orissa (XL—29.7.88), 237.

Sericulture in North and North-Eastern Region (XL—29.7.88), 231-32.

SERVICE ASSOCIATION(S)

Guidelines regarding framing of Constitution by the Service Association (XL—10.8.88), 126.

SERVICE DEBTS

Borrowing to Service Debts (XL—5.8.88), 209-210.

SEWAGRAM

Sewagram (Wardha) (XL—10.8.88), 233.

SEVENTH PLAN

Opening of Medical College in U.P. during Seventh Plan (XL-1.8.88), 261.

Studies undertaken by NIO during 7th Plan (XL-27.7.88), 113-14.

SEWAGE

Central Assistance for sewage works in Urban Areas (XL-1.8.88), 167-170.

Sewer lines in resettlement colonies in Delhi (XLI-22.8.88), 106.

SEX DETERMINATION TESTS

Legislation against sex determination tests (XL-1.8.88), 220-221.

Legislation for Sex Determination Test (XL-1.8.88), 37-38.

SHAHJAHANPUR

Need to expedite the execution of work on the gas based fertilizer plant at Shahjahanpur (Under Rule 37) (XL-3.8.88), 223-24.

SHANKARACHARYA OF PURI

Need to restrict the Shankaracharya of Puri from glorifying Sati and Untouchability (Under Rule 37) (XL-4.8.88), 312-13.

SHARES

Equity of Public Sector Units to private investors (XL-29.7.88), 90.

Non-payment of equity shares money by Companies in Calcutta Region (XLII-30.8.88), 101.

SHANWARWADA FORT

Permission for Light and Sound programme at Shanwarwada Fort (XLII-1.9.88), 110.

SHATABADI EXPRESS

Fast running Shatabadi Express Train between New Delhi and Jhansi (XL-1.8.88), 244-245.

Shatabdi Express (XLI-22.8.88), 91.

Traffic on Shatabdi Express (XLI-22.8.88), 62.

SHEEPS

Cross breeding of sheeps for better yield of wool (XL-4.8.88), 145-146.

SHIMLA

Speed Post facility in Shimla (XLI-23.8.88), 226.

SHIPPING

Committee consisting of nominated Public Representatives (XLI-18.8.88), 215-216.

Encouragement of composed companies for acquisition of Ships (XLI-11.8.88), 255-56.

Esar group to buy Scindia Steam Navigation Company (XL-29.7.88) 180.

Fiscal incentives to subscribers for encouraging investment in public issues of shipping companies (XLI-11.8.88), 110.

Recovery of Loan from Shipping Companies (XL-5.8.88), 194-195.

Repayment of outstanding loans of sick shipping companies (XL-29.7.88), 53.

Shipping tonnage (XLI-18.8.88), 181-82.

Sick Shipping Companies (XL-29.7.88), 59.

Modernisation plan of Shipping Corporation of India (XL-28.7.88), 49-50.

Profit earned by Shipping Corporation of India (XL-28.7.88), 118-119.

Ship Acquisition proposal of Shipping Corporation of India (XLII-1.9.88), 91-92.

Agreement on Minimum Rates by Shipping Lines of India Pakistan (XL-28.7.88), 91-92.

SHIPS

Construction of Ships at Hindustan Shipyard Limited (XL-28.7.88), 246-247.

Destruction of Indian ships in Gulf (XLII-1.9.88), 148-49.

Purchase of ships from Indian and

foreign shipyards (XL—28.7.88), 50-51.

Relaxation for Acquisition of Ships (XL—4.8.88), 221-223.

Sale of Scindia ship Jalavir (XL—29.7.88), 60-61.

Ship Breaking Industries (XLII—1.9.88), 327-29.

Technological skill for repair and building of ships trawlers etc. (XLII—1.9.88), 243-44.

SHIPYARDS

Capacity Utilisation of Shipyards (XL—4.8.88), 98-102.

Competitiveness of Indian Shipyard with Foreign Shipyards (XL—4.8.88), 241-243.

Request for restructuring Capital Base and Revision of Pricing Policy by Hindustan Shipyard Limited (XL—28.7.88) 248.

Ship repairing yard at Haldia (XL—4.8.88), 217-218.

Construction of M.V. Sanjeevini in Cochin Shipyard (XL—18.8.88), 92-93.

Proposal to increase Subsidy to Private Shipyards (XL—4.8.88), 62-63.

Surplus Imported steel and other material in Cochin Shipyard (XLI—18.8.88), 47.

SHOOTING

Coaching Camp for Shooting (XL—28.7.88), 109-110.

SIACHEN

Third round of talks on Siachen Issue (XL—3.8.88), 69.

SICK UNITS

Credit blocked in Sick Units (XL—5.8.88), 223-24.

Recovery of Bank Loans from Sick Units (XL—5.8.88), 210.

Revival of sick units (XLI—12.8.88), 252-56.

Revival of Sick Units by Financial Institutions (XLI—19.8.88), 131-

132.

Revival of Sick Units in West Bengal (XL—5.8.88), 173-174.

Sick Industrial Units (XLI—12.8.88), 171-180.

Sick Industrial units (XLI—23.8.88), 109-111.

Sick Industrial Units (XL—2.8.88), 259-73.

Sick Industrial units (XLII—30.8.88), 61.

Sick Industrial Units in Punjab (XLI—16.8.88), 280.

Sick Industries in Karnataka (XL—2.8.88), 45-47.

Sickness in Small and Tiny Sector (XLI—16.8.88), 371.

Sick Small Industrial Units in Punjab (XLI—16.8.88), 91.

Sick Textile Mills in Madhya Pradesh (XL—5.8.88), 23-26

Sick Units (XLI—12.8.88), 179-181.

Workers Co-Operatives for Revival of Sick Units (XL—29.7.88), 25.

SIKKIM

Allotment of Imported Maize to Sikkim (XLI—11.8.88), 29-30.

Cable television in Sikkim (XL—9.8.88), 199-200.

Export Oriented Units in Sikkim (XL—5.8.88), 275-276.

Yatri Niwas in Sikkim (XL—1.8.88), 218.

SILICON

Requirement of gas for Silicon Industry (XLI—17.8.88), 108.

Technology for production of silicon wafers (XL—3.8.88), 117.

SILK

Advisory Committee to ensure Cocoon's sale within silk exchange (XL—5.8.88), 247-48.

Cultivation of Silk and tassar in Andhra Pradesh (XL—29.7.88), 69-70.

- Duty Concession to Silk Weaving Industry (XLI—16.8.88), 369.**
- Import of Silk from China (XL—29.7.88), 283-84.**
- Incentives for Silk production (XLI—12.8.88), 235-38.**
- Silk cultivation in hill areas of U.P. (XLI—19.8.88), 174-175.**
- Silk production in M.P. (XLI—19.8.88), 30-31.**
- Assistance for improving Silk Industry (XL—5.8.88),**

SINDHIS

- Migration of Sindhis from Pakistan (XLII—31.8.88), 275-276.**

SINGAPORE

- Assistance of Singapore for Housing (XLI—22.8.88), 208-209.**

SINGARAULI SUPER THERMAL POWER PLANT

- Commission Agents associated with Singarauli Super Thermal Power Plant (XLII—30.8.88), 216.**

SINO-INDIAN TALKS

- Sino-Indian Border talks (XL—3.8.88) 49.**

- Sino-Indian talks on culturalites (XL—3.8.88), 133-334.**

SITE SELECTION COMMITTEES

- Report of Site Selection Committee (XLII—31.8.88), 100-101.**

SIVARAMAN COMMITTEE

- Sivaraman Committee Report (XLII—31.8.88), 139.**

SKINS AND HIPES

- Setting up of Meat and Skin Processing Unit (XL—4.8.88), 61-62.**

SLUMS

- Slum Dwellers in States (XL—8.8.88), 153.**

SMALL SAVINGS

- Relief to Maharashtra in respect of small savings resources (XL—5.8.88), 255-256.**

SMALL SCALE SECTOR

- Credit Requirements of Small Scale Sector (XLI—17.8.88), 188.**

- Development of Village and Small Scale Industries (XLI—17.8.88), 189-192.**

- Protection of Interest of Small Scale Industries (XL—9.8.88), 369-370.**

- Separate law for revival of sick units in Small scale Sector (XL—9.8.88), 99-100.**

- Deposit of Excise Duty by Small Scale Units, Bahadurgarh (XLI—12.8.88), 77.**

- Modernisation study of small units (XLI—30.8.88), 179.**

- Sickness Insurance Scheme for Small Scale Units (XL—5.8.88), 88-89.**

- Sickness in Small Scale Industrial Units (XLII—30.8.88), 87.**

- Sickness in Small Scale units (XLI—23.8.88) 56.**

- Sick Small Industrial Units in Kerala (XL—9.8.88), 84-86.**

SMALL SAVINGS

- Collection of funds through Small savings (XLI—23.8.88), 227-29.**

SMOKING

- Assistance to States for ban on Smoking (XL—1.8.88), 107-108.**

SMUGGLING

- Agreement between India and Nepal to check Smuggling Activities (XL—29.7.88), 174-75.**

- Arms smuggling across Indo-Pak border (XL—10.8.88), 102-108.**

- Increase in Opium Smuggling (XL—29.7.88), 279-82.**

- Increase in Smuggling Activities (XL—29.7.88), 282-83.**

- Indo-Bangla Agreement (XL—5.8.88), 60.**

- Insurance cover for smuggling (XLI—11.8.88), 64-65.**

- Private Insurance syndicate encouraging gold smuggling (XLI—12.8.88),**

- 265-56.
- Seizure of narcotics and gold (XLI—12.8.88), 274-75.
- Seizure of Smuggled goods etc. (XLI—12.8.88), 95-96.
- Smuggling cases in Delhi (XL—5.8.88) 14-23,
- Smuggling in border areas of Rajasthan (XL—29.7.88), 120-21.
- Smuggling of ball bearings (XL—5.8.88), 51-52.
- Smuggling of Brown Sugar (XLI—12.8.88), 49.
- Smuggling of Cattle from India to Bangladesh (XLI—12.8.88), 268.
- Smuggling of Narcotics and Gold from Pakistan (XLI—19.8.88), 177-178.
- Smuggling of precious stones (XLI—12.8.88), 47-49.
- Smuggling of Rhino Horns in Calcutta (XL—28.7.88), 231-232.
- Smuggling of Synthetic fabrics and other articles from Bangladesh (XLI—19.8.88), 5-64.
- Treaty with Foreign Govts on Smuggling (XLI—19.8.88), 298-299.
- SNOW LEOPARD RESERVES**
- Setting up of Snow Leopard Reserve (XLI—18.8.88), 125-126.
- SOAPS**
- Hike in prices of Soaps (XL—2.8.88), 128.
- Production and demand of washing soaps (XLI—23.8.88), 337.
- SOCIAL FORESTRY**
- Social Forestry Programme (XLI—18.8.88), 255-56.
- SOCIAL WELFARE BOARD**
- Central Social Welfare Board assists towns to State Social Welfare Boards (XL—4.8.88), 140-141.
- Reconstitution of Central and State Social Welfare Boards (XL—4.8.88), 167-168.
- SODA ASH**

Licences to Nirma Chemical works for production of soda ash (XLII—30.8.88), 44.

SOFT DRINKS

Demand for Indian Cardamom Flavoured Soft Drinks (XL—29.7.88), 36-37.

SOIL CONSERVATION

SOIL Conservation Projects in Bill Areas (XLII—1.9.88), 213-86.

SOIL EROSION

Pritam Singh Committee on Anti-Erosion (XLI—12.8.88), 38.

Soil erosion in northern coastal areas of Orissa (XLI—12.8.88), 103-05.

Soil erosion in Orissa (XLI—12.8.88), 67-68.

SOIL FERTILITY

Depletion in Soil Fertility due to plantation of Foreign Vegetation (XL—4.8.88), 29-30.

SOLAR POWER STATION

Erection of 30 MW Solar Power Station in Bangalore (XL—9.8.88), 333.

SOLAR PUMPS

Export of Solar Pumps manufactured by BHEL (XL—2.8.88), 363-64.

SOLAR ENERGY

Generation of Solar Energy (XLI—23.8.88), 312.

Setting up of Solar Thermal Power Station with Japanese Aid (XLI—16.8.88), 274.

SOLAR POWER

Setting up of 30 MW Solar Power Plants (XL—9.8.88) 332-333,

Setting up of Solar Power Plants (XL—2.8.88), 47-49.

Technology to set up Cold Storage with Solar Power (XL—2.8.88), 214-15.

SOLATION FUND SCHEME

Publicity to Solation Fund Scheme (XL—28.7.88), 220-221.

SOMALIA

Complaint against Indian Embassy in Somalia for lack of cooperation to Indians in distress (XLII—31.8.81), 216-217.

SOUTH

Flow of Foreign Tourists to South (XLI—22.8.88), 223-224.

SOUTH AND SOUTH EAST ASIA

Centre for South and South East Asia set up by ICCR (XLII—31.8.81), 84-85.

SOUTH AFRICA

Unconditional Release of Nelson Mandela, the Grant Freedom Fighter South Africa (Res) (XLI—11.8.88), of 326-27.

Proposal for Nuclear Free South Asia (XLII—31.8.88), 254-255.

SOUTH EASTERN COAL FIELDS LTD

Hospital in South Eastern Coal fields Ltd (XLII—30.8.88), 132.

SOUTH-EASTERN RAILWAY HEAD QUARTER

Shifting of South Eastern Rly. Headquarters (XXI—22.8.88), 126.

SOUTHERN RAILWAYS

Modification of Negapattinam Rly. Station on Southern Rly. (XLI—23.8.88), 29-30.

SOUTH KOREA

Report of South Korean delegation for improvement of Paradip Port (XLI—18.8.88), 51-52.

SOVIET ASSISTANCE

Execution of Power Projects with Soviet Assistance (XL—2.8.88), 3-9.60.

Nuclear Power Plants with Soviet help (XLII—31.8.88), 3-7.

SOVIET ATOMIC REACTOR

Safety Device in the proposed Soviet Atomic Reactors (XLII—31.8.88), 83.

SOVIET UNION

Economic Co-operation between SBI and Soviet banks (XL—5.8.88), 135.

SOYABEAN

Soyabean cultivation (XLI—18.8.88), 238-39.

SPACE

Debris in Space (XLII—31.8.88), 75-76.

SPACE PROGRAMMES

Assistance to Space Programme by BEL (XLII—31.8.88), 109-110.

Space Plans (XL—10.8.88), 99-101.

Space Projects for July, 1988 (XL—27.7.88), 231-32-

SPAIN

Agreements reached with Spain after P.M.'s Visit (XLII—31.8.88), 290-291.

Cultural Exchange Programme with Spain and Italy (XL—4.8.88), 165-166.

Proposed visit to Spanish Team on Defence Cooperation (XL—10.8.88), 216.

Talks with Spain on Defence Research and Development (XL—10.8.88), 165.

SPECIAL COMPONENT PLAN

Allocation for Tribal sub-Plan and Special Component Plan by various ministries (XLI—17.8.88), 158-159.

Provision for Special Component Plan (XLI—17.8.88), 109-112.

SPECIALISTS

Specialists belonging to SC/ST working in Dr. R.M.I. Hospitals (XLI—22.8.88), 39-40.

SPECIES

Endangered species of Animal and Plants (XL—28.7.88), 128-

SPEED POST

Speed post Service in Orissa (XLII—30.8.88), 153.

SPICES

Export case on Pepper (XL—5.8.88), 141-144.

Import of Cinnamon, Cassia, Cloves, Nutmeg and Mace (XL—29.7.88), 153-54.

Import of Spices (XL—5.8.88), 239.

Irradiation of Food and Spices for Export Purposes (XL—5.8.88), 226.

Measures undertaken to increase yield of Spices (XLI—18.8.88), 74-75.

DEBATES

Representation against import policy Re. Cash crops and spices (HAH Div) (XLII—31.8.88), 417-446.

SPINNING MILLS

Clearance to Projects of Co-operative Spinning Mills in Maharashtra (XL—5.8.88), 23-31.

Clearance to Spinning Mills in Karnataka (XL—5.8.88), 83.

Spinning Mills (XLI—19.8.88), 208-209.

SPONGE IRON LTD.

Merger of M/s Sponge Iron Ltd, with A.P. Industrial Development Corporation (XLII—19.8.88), 130-31.

SPORTS

Amount allotted for promotion of Sports (XL—4.8.88), 224-226.

Development of Sports and Sports-persons (XL—4.8.88), 215-216.

Financial assistance for sports complexes in M.P. (XLII—1.9.88), 337-38.

Incentives to Sports Talents (XL—4.8.88), 275-276.

Indo-Yugoslavia Cooperation in Sports (XL—11.8.88), 320-21.

National Sports Talent Search Scheme (XLI—1.8.88), 139-40.

National Water Sports Centre (XL—4.8.88), 108-109.

Sports Complex at Ferozda, Goa (XLII—1.9.88), 186-87.

Sports Development in Rural Areas

(XLII—1.8.88), 155-58.

Sports Goods Export to USSR (XL—29.7.88), 269-70.

SPURIOUS DRUGS

Raids to detect Sale of Spurious Drugs during 1987-88 (XLI—22.8.88), 233.

SPURIOUS FERTILISERS SEEDS

Supply of Spurious Fertilisers- Seeds to Farmers (XL—28.7.88), 75-80.

SPY RING

Spy ring busted in Punjab (XL—27.7.88), 151-52.

SRI LANKA

Amount distributed to families of Indian Soldiers killed in Sri Lanka (XLI—17.8.88), 41-42.

Expenditure on Sri Lanka expatriates (XL—10.8.88), 232.

Indo-Sri Lanka Talks on withdrawal of IPKF (XL—10.8.88), 229-30.

Pull out of Indian troops from Sri Lanka (XL—27.7.88), 188-89.

Sri Lanka Refugees (XLI—17.8.88), 107.

Visit of Defence Minister to Sri Lanka (XL—3.8.88), 94.

SRIRAM SAGAR FLOOD FLOW CHANNEL

Clearance to Sri Ram Sagar Flood Flow Channel (XLI—19.8.88), 200.

STAINLESS STEEL

Increase in Stainless Steel Price (XL—28.7.88), 255-256.

STATE BANK OF INDORE

Leave Fare Concession Facility to employees of State Bank of Indore (XLI—258.59).

Officers of State Bank of Indore staying in hotels (XLI—19.8.88), 92-93.

Reservation for Scheduled Castes and Scheduled Tribes in State Bank of Indore (XLI—12.8.88), 119-22.

Trips made to Delhi by officials of

State Bank of Indore (XLI—29.8.88); 67.

Unclaimed amount in State Bank of Indore (XLI—12.8.88). 58-59.

STATE ELECTRICITY BOARDS

Arrears of State Electricity Boards Payable to NTPC (XLI—23.8.88). 2-15.

Demand for Gas from Gujarat State Electricity Board (XLII—30.8.88). 38-40.

Installation of Sount Capacitors in Power System (XLII—30.8.88). 207.

Losses in State Electricity Boards (XLII—30.8.88). 228.

Uniformity in Tariff rates of State Electricity Boards (XLI—23.8.88). 158.

STATELESS TAMILS

Stateless Tamils of Indian Origin in Sri Lanka (XL—27.7.88). 169.

STATE PLAN BOARD

State Plan Boards (XL—10.8.88). 188-89.

STATEMENT(S)

Accident to 26 DN Bangalore-Trivandrum Express between Savthankotta and Perined Stations of Southern Railway (XL—27.7.88). 248-50.

Amendments to Direct Tax Laws and Wealth (Inheritance) Duty Bills 1988 (XLII—5.9.88). 519.

Correcting Statements to USQ No 10241 of 9.88 re. investment in new projects by Rashtriya chemicals and Fertilizers (XLI—18.8.88). 274-75.

Damage due to Earthquake (XLI—23.8.88). 442-45.

Demands of Gorkha National Liberation Front (XLI—23.8.88) 455-60.

Failure of Augmented Satellite Launch Vehicle D2 (ASLV D 2) and Launching of INSAT 1-C (XL—27.7.88). 251-52.

Fire at Truck Wagon Loading Gantry

of Mathura Refinery. (XLII—30.8.88). 491-92.

Flood situation in Assam and West Bangal (XLI—29.8.88). 394-86.

Gang Rape Incident in Municipal, Delhi on 29.9.88). (XLII—2.9.88). 371.

Harassment and humiliation of a girl student in a DTC bus (XLI—17.8.88). 283-84.

Incident of Gastro-enteritis/chaolers in the Union Territory of Delhi (XL—27.7.88). 305-309

Incident that took place near the Prime Minister's Residences on 1.9.88 when Members of Teluga Desam Party and some M.P.s and M.L.As. started Marching Towards PM's House (XLII—1.9.88). 404-405.

Memorandum of Settlement on Tripura (XLI—12.8.88). 421-24.

National Security (Amendment) Ordinance, 1988 (XL—1.8.88). 298.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance (XLI—19.8.88). 339.

Prime Minister's visits abroad during June and July, 1988 (SI) (XL—29.7.88). 341-48.

STATEMENTS Re

Procurement/Minimum Support Prices of Rabi Crops of 1988-89 (XLII—5.9.88). 482-483.

Religious Institutions (Prevention) of Misuse Ordinance, 1988 (XL—1.8.88). 298.

Reported Income of Jyotson Holding Private Limited from Smitomo Corporation (XL—1.8.88). 282-89.

Reports appearing in the Press about Terrorists Plan to assassinate the Prime Minister and the Home Minister and Pakistan's complicity in Terrorists' nefarious designs (XL—2.8.88). 548-56.

Statement Correcting Answer to S.Q. No. 1062 of 12.8.88). 223-44.

Statement giving additional information with S.Q. No. 198 dated 9th August, 1988 re. topping of telephone (XLI—12.8.88), 452.

Statement Re. Arms (Amendment) Ordinance 1988 (XL—1.8.88), 290-96.

STATES

Appointment of IAS officers in States (XLII—31.8.88), 42-43.

Deployment of Central Forces in States (XLII—31.8.88), 145-153.

Deployment of CRPF etc in States (XL—10.8.88), 209-10.

Energy villages in States (XLII—30.8.88), 163.

Financial assistance to encourage and promote Food Processing Industries in States (XLI—18.8.88), 218-22.

Financial Power to States (XL—29.7.88), 110-112.

Funds to States under DWCRA (XL—4.8.88), 58-59.

Growth incentives to North-Eastern States (XL—10.8.88), 51-52.

Growth of Affluent States vis-a-vis Backward States (XLI—17.8.88), 64-66.

Information from States (XL—8.8.88), 37-38.

Inter State Council (XL—10.8.88), 209-204.

Redressal of grievances in States (XL—19.8.88), 217-19.

STATE TRANSPORT APPELLATE TRIBUNAL

Reconstitution of State Transport Appellate Tribunal (XLI—18.8.88), 39-40.

STATUTORY RESOLUTION

Approval of the continuance in force of the Proclamation by the President in respect of the State of Tamil Nadu Adopted (XL—27.7.88), 258-250.

Approval of the Proclamation in

Relation to the State of Nagaland (XL—8.8.88), 315-385.

Approval of the proclamation in relation to the State of Nagaland Adopted (XL—9.8.8.88), 46-48.

Disapproval of Arms (Amendment) Ordinance Nagtived (XL—9.8.88), 498-557.

Disapproval of Arms (Amendment) Ordinance (XL—5.8.88), 353.

Disapproval of Arms (Amendment) Ordinance 1988 (XL—8.8.88), 300-15.

Disapproval of National Security (Amendment) Ordinance 1988 (XLI—16.8.88), 470-309.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance (XLI—29.8.88), 284-336.

Disapproval of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance. Nagtived (XLII—31.8.88), 312-339.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (XLI—10.8.88), 254-348.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1989 Nagtived (XLI—11.8.88), 318-417.

Disapproval of National Security (Amendment) Ordinance Nagtived (XLI—17.8.88), 227-83, 285-301.

STEEL

Captive Power Plants for Steel Plants (XL—4.8.88), 147-148.

Cess on steel and pig iron (XLII—1.9.88), 5.

Change in Fuel Technology (XLI—18.8.88).

Change in Fuel Technology for Steel Plants (XL—4.8.88), 153.

Changes in Steel Policy (XL—28.7.88), 37.

Closure of Steel Re-rolling Units (XL—28.7.88), 244-245.

- Cold-rolling of Hot-rolled Steel (XLI—11.8.88), 45-46.
- Computerisation of Steel Plants (XLI—11.8.88), 203.
- Establishment of new Steel Plants (XLI—11.8.88), 40-41.
- Indigenous Steel Technology (XLI—18.8.88), 109.
- Loss to Steel Plants due to Power Shortage (XL—4.8.88), 146-147.
- Modernisation of Steel Plant, Durgapur (XL—4.8.88), 46.
- Modernisation of Steel Plants with USSR assistance (XL—4.8.88), 106-107.
- New Steel Plant with USSR Collaboration (XL—4.8.88), 208-209.
- Per Capita Steel consumption (XLI—18.8.88), 163-64.
- Price of Indigenous Steel materials (XLI—18.8.88), 41-42.
- Production of Formed Coke for Steel Mills (XL—2.8.88), 36.
- Production of Rails by Bhilai Steel Plant (XL—4.8.88), 149-150.
- Quantity and category-wise Steel Production (XLI—11.8.88) 226-30.
- Scrap requirement of mini steel industry (XL—11.8.88), 189-90.
- Scrap requirement of Mini Steel Plants (XL—4.8.88), 279-280.
- Self Sufficiency in Steel (XL—28.7.88), 234-235.
- Surplus imported steel and other material in Cochin Shipyard (XLI—18.8.88), 47.
- Target of Steel Production in Seventh Plan (XL—4.8.88), 74.
- Unavoidable incidents in Bokaro Steel Plant (XLI—18.8.88), 23-30.
- STEEL AND ALLIED PRODUCTS LTD**
- Re-opening of Steel and Allied Products Ltd., Calcutta (XLI—16.8.88), 96.
- STEEL INDUSTRY**
- Demand for inquiry into the circum-

stances under which SAIL has appointed M/s Arthur D. Little of USA FOR GIVING advice on safety measures in steel industry (U/r 377) (XLI—10.8.88), 251-52.

STINGER MISSILES

Reported sale of US made Stinger Anti-air Craft Missiles (XL—3.8.88), 15-17.

STOCK EXCHANGE

Increases in Lot numbers of Shares of Listed Companies at Stock Exchange (XLI—12.8.88), 135-36.

Members of Stock Exchanges (XL—5.8.88), 279-280.

Status of National Institution to Stock Exchanges (XLI—12.8.88), 191-92.

Turnover Levy on Jobbers in Stock Exchanges (XL—5.8.88), 267-268.

STOCK MARKET

Revival of Stock Market (XL—29.7.88), 103-104.

STORM

Storm in Mysore (XLI—31.8.88), 257-258.

STRIKE

Strike by Bhartiya Telecommunication Technicians Union (XLI—23.8.88), 277.

Strike by Technicians of Telecommunications Department (XLI—23.8.88), 325.

Strike by Telecom. Technicians (XL—2.8.88), 71-78.

Strike in Central Telegraph Office, New Delhi (XLI—23.8.88), 163.

STUDY GROUP

Kapur Study Group (XLI—31.8.88), 234-235.

SUBSIDY

Central Investment Subsidy Scheme in Goa (XLI—30.8.88), 196.

Subsidies on Short Distance flights (XLI—29.8.88), 159.

SUBMARINES

Alternative for the West German Submarines (XLI—17.8.88), 66-67.

Indigenous production of submarines and aircraft carriers (XL—10.8.88), 166.

Negotiations for HDW Submarines (XL—10.8.88), 189.

Procurement of SSK Class Submarines (XL—3.8.88), 194-195.

SSK Class Submarines (XLII—32.8.88), 221-222.

SUGAR

Hike in quantity of free sale of sugar (XL—8.8.88), 76.

Hike in prices of Free Sale Sugar (XL—8.8.88), 106.

Import of Sugar (XL—8.8.88), 265.

Loss of Foodgrain and Sugar (XL—1.8.88), 238-240.

Production of Sugar (XL—8.8.88), 44.

Sale of Free Sale Sugar by Sugar Companies (XLII—5.9.88), 80.

Sick sugar mills (XL—8.8.88), 212.

Sugar/vegetable oil factory in H.P. (XLI—22.8.88), 154-155.

SUGARCANE

Increase in yield of Sugarcane (XL—4.8.88), 245-246.

R&D in sugarcane (XLII—1.9.88), 116-118.

Sugarcane Production (XL—4.8.88), 124-127.

SUGAR MILLS

Accumulation of molasses in sugar mills (XL—9.8.88), 104.

Augmentation of power by Sugar Mills (XLII—1.9.88), 242-43.

Crisis in Sugar Industry (XL—8.8.88), 74.

Loans for Cooperative Sugar factories (XL—8.8.88), 77.

Setting up of Agro-based sugar factories (XLII—30.8.88), 241.

Sick Sugar Mills (XLI—5.9.88), 249.

Sugar Factories covered under Incentive Schemes (XL—8.8.88), 64.

Taking over of Sick Sugar Mills (XLI—29.8.88), 44.

DEBATES

Need to direct the State Govts to ensure payment of dues to cane-growers by the sugar mills (under rule 377) (XLI—17.8.88), 223-24.

Need to ensure compensation to the workers who have become jobless as a result of closure of certain sugar mills in Maharashtra (under rule 377) (XL—27.7.88), 255.

SUICIDES

Committee on suicides by Cotton Growers in Prakasham and Guntur Districts (XL—29.7.88), 73-15.

Suicide by three sisters (XLII—1.9.88), 124.

Suicides in Delhi (XL—10.8.88), 55-56.

SULABH SAVCHALAYAS

Sulabh Savchalayas in Ranikhet Cantt. Area (XL—27.7.88), 200.

SUMITOMO CORPORATION

Reported Income of Jyotana Holding Pvt. Ltd from Sumitomo Corp. (Dac) (XL—3.8.88), 228-48.

Reported Income of Jyotana Holding Private Limited from Sumitomo Corporation (St. (XL—1.8.88), 282-89.

SUMMARY ASSESSMENT SCHEME

Objection against Summary Assessment Scheme (XL—5.8.88), 101.

SUNDERBANS

Central Assistance to Sunderbans (XL—28.7.88), 59.

Conversion of manual telephone Exchange into automatic exchange at Canning in Sunderbans (XL—

2.8.88), 282.

DEBATES

Need to undertake studies into the tidal power potentialities of Sunderbans. (Under rule 387) (XLII—30.8.88), 361-62.

SUNFLOWER CULTIVATION

Sunflower Cultivation (XL—4.8.88), 197.

SUPER BAZAR

Managing Comm Ites of Super Bazar (XLII—5.9.88), 159.

Super Bazar Branches (XLI—22.8.88), 52.

Super Bazar Sales (XLI—23.8.88), 208

SUPER COMPUTER

Negotiation for Super Computer (XLII—31.8.88), 201-202.

Super Computers (XL—27.7.88), 162-63.

SUPER CONDUCTIVITY

Development in Super Conductivity (XL—3.8.88), 128-129.

SUPER CONDUCTOR

Development of a super conductor by India Physicists (XL—3.8.88), 189-190.

SUPERFAST TRAINS

Increase in Speed of Superfast Mail and Express Trains (XLI—22.8.88), 138-139.

Introduction of Superfast Passenger train between Trivandrum and Howrah (XLI—22.8.88), 145.

Super-Fast Train on Metro Gauge between Delhi Hyderabad (XLI—22.8.88), 120.

SUPER THERMAL POWER PROJECT

Appointments on Permanent Basis in Super Thermal Power Project at Parakar (XLII—30.8.88), 91.

SUPPLEMENTARY DEMANDS FOR GRANTS

Supplementary Demands for Grants

(General), 1988-89 (XLI—22.8.88), 380-86.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 361-442, 445, 54, 460-94, 496-90.

Supplementary Demands for Grants (Railway), 1988-89 (XLI—23.8.88), 496-98.

Supplementary Demands for Grants (Railways), 1988-89 Statement-presented (XLI—10.8.88), 247.

Supplementary Demands for Grants (Railways) 1888-89 (XLII—31.8.88), 365-417, 445-496.

Supplementary Demands for Grants (General), 1988-89 Statement-Presented (XLI—17.8.88) 220.

SUPPRESSION OF TERRORISM

Ratification of SAARC Convention on Suppression of Terrorism (XLII 31.8.88), 99.

SUPPORT PRICES

Procurement/Minimum Support Prices of Rabi Crops of 1988-89 (St.) (XLII—5.9.88), 483-83.

SUPREME COURT

Economy in Expenditure in Defending Cases in C.A.T. and Supreme Court (XLI—12.8.88), 73-74.

Pending cases in High Courts and Supreme Court (XLI—12.8.88), 152-61.

Pending cases in Supreme Court and High Courts (XLI—19.8.88), 263-207.

Supreme Court for Criminal Appellate Jurisdiction (XLI—12-8.88), 235-36.

Working days in High Courts and Supreme Court (XLI—12.8.88), 257-58.

DEBATES

Need to set up a bench of the Supreme Court at Bangalore (under rule 377) XL—8.8.88), 284-85.

SURVEILLANCE

Surveillance by Securities and Ex-

- change Board of India (XLI—19.8.88), 187-188.
- SUZUKI**
- Use of foreign trade mark "Suzuki" (XLI—9.8.88), 199.
- SWACHHA SHAUCHALAYA**
- Provision of amount to Uttar Pradesh for construction of 'Swachha Shauchalay' (XLI—11.8.88), 108-10.
- SWADESHI COTTON MILLS**
- Compensation paid to Swadeshi Cotton Mills (XL—29.7.88), 149.
- Supreme Court Verdict on Swadeshi Cotton Mills (XLI—12.8.88), 39-40.
- SWATANTRA BHARAT MILLS**
- Swatantra Bharat Mills, New Delhi (XL—8.8.88), 73
- SWEDEN**
- Memorandum of Understanding on Arms Export by Sweden to India (XL—10.8.88), 64-65.
- SWEETS**
- Manufacture and Expiry Dates on Tins of Sweets (XLII—5.9.88), 103.
- SWITCHING EQUIPMENT**
- Switching Equipment for Exchanges in Rural Areas (XLII—31.8.88) 262-264,
- SYL CANAL**
- Delay in Completion of SYL Canal due to mass exodus of migrant labourers (XL—29.7.88), 81-82.
- SYED MODI**
- Need to introduce a National Award in memory of Syed Modi, the National Badminton Champion (u/r 377) (XL—8.8.88), 278-79.
- SYNDICATE BANK**
- Maintenance of Statutory Liquidity Ratio by New Bank of India and Syndicate Bank (XLI—12.8.88), 220,
- Profits of Syndicate Bank (XLI—12.8.88), 80-81.
- Promotion policy in Syndicate Bank (XLI—12.8.88), 259-60.
- Syndicate Bank programme for providing Self Employment Avenues (XLI—12.8.88), 96-97.
- SYNTHETIC FIBRE**
- Increase in Price of Polyester Staple Fibre (XLI—23.8.88), 344.
- SYNTHETIC YARN**
- Collection of Duties at Manufacturing Stage of PSF and PFY (XL—29.7.88), 284-85.
- T
- TAJ MAHAL**
- Opening of Taj Mahal during Moonlit Nights (XL—4.8.88), 71-72.
- TALCHER SUPER THERMAL POWER PLANT**
- Production of Talcher Super Thermal Power Plant (XLII—30.8.88), 107.
- TAMIL NADU**
- Action against Tamil Nadu Government Empl yers and Teachers participated in Strike (XL—10.8.88), 204-205.
- Implementation of New Education Policy by T.N. (XL—18.8.88), 121-122.
- Industrial Licences for Tamil Nadu (XLI—23.8.88), 53-54.
- ITDC hotels in Tamil Nadu (XLI—22.8.88), 60.
- Licences to NRIs in Tamil Nadu (XLI—22.8.88), 60.
- Licences to NRIs in Tamil Nadu (XLI—16.8.88), 84.
- Population of Tamil Nadu below Poverty Line (XL—10.8.88), 61-63.
- Reservation for SC/ST in T.N. (XLII—31.8.88), 107.
- Scarcity of drinking water in Tamil Nadu (XLI—22.8.88), 82.
- Seizure of rockets in Tall Nadu (XLI—17.8.88), 146.

Sick textile mills in Tamil Nadu (XLI—12.8.88), 85-90.

Strike by Tamil Nadu Government Employees and teachers (XL—10.8.88), 36-37.

Thermal Power Stations in Tamil Nadu (XL—9.8.88), 169-172.

DEBATES

Approval of the continuance in force of the Proclamation by the President in respect of the State of T.N. (St Res) (XL—27.7.88), 258-350.

TAMIL PROGRAMMES

Demand for Tamil Programmes in Coimbatore (XL—9.8.88), 81-82.

TANZANIA

India's assistance for Fertilizer Plant in Tanzania (XLI—18.8.88), 162.

TASAR

Tasar Production in Orissa (XLI—19.8.88), 2-7.

TEXES

Budget Estimates and Actual Collection of Direct Taxes (XLI—19.8.88) 299-300.

Increase in Direct and Indirect Taxes (XL—29.7.88), 121-24.

Reconsideration of the Provisions of Direct Tax Laws (Amendment) Act (XL—5.8.88), 177.

Recovery of Government Taxes (XLI—12.8.88), 25-32.

Revision in tax concession and incentives (XL—29.7.88), 256.

Tax concessions (XLI—18.8.88), 188-189.

Tax Defaulters (XLI—12.8.88), 1-6.

Tax Evasion Cases (XLI—19.8.88), 216-217.

Uniform rate of royalty and taxation (XLI—11.8.88), 117-18.

Blacklisting of Industrialists for Tax Evasion (XL—5.8.88), 87-88.

Tax evasion by non-Resident Indians (XLI—12.8.88), 247-48.

Tax raids in Gujarat, Bombay, U.P., Calcutta, Madras and Delhi (XL—5.8.88), 103.

T. B.

Implementation of Blindness and T.B. Control Programme (XLI—22.8.88), 229.

TB and Malaria in Orissa (XLI—23.8.88), 189.

T. B. Patients in U.P. (XLI—29.8.88), 89.

TEA

Development of Tea Gardens (XLI—12.8.88), 193-94.

Expenditure incurred on Welfare of Tea Garden Labourers (XLI—19.8.88), 144-145.

Increasing Tea Plantation in Orissa (XLI—12.8.88), 228-30.

Minor Girls working in Assam Tea Estates (XLII—5.9.88), 133.

National Committee on Tea Research (XL—29.7.88), 133.

Package Tour of Tea Gardens for British (XLI—22.8.88), 135.

Production and export of tea and coffee (XLI—12.8.88), 281-83.

Scheme to promote export of South India Tea (XLI—29.7.88), 61-64.

Tea auction in Calcutta (XL—19.8.88) 156-157.

Tea Board Branch Offices in Siliguri and Alipurduar (XLI—19.8.88), 294-295.

Tea Board Directives for welfare of Tea Garden Workers (XLI—19.8.88) 56.

Tea Gardens in Assam (XLI—19.8.88) 143.

TEACHERS

Anomalies in promotional avenues of teachers (XLI—18.8.88), 55-56.

Implementation of Revised Pay Scales for University and College Teachers (XL—4.8.88), 176-77

Incentives to Handicapped Teachers (XV—4.8.88), 55.

Pay scales of Music Teachers in Kendriya Vidyalayas and Delhi Adm. schools (XLI—18.8.88), 236-37.

Permission to teachers to take up part-time Assignments (XLII—1.9.88), 104-105.

Steps to reduce Teachers absenteeism at Primary Level (XL—28.7.88), 86-87.

Surplus Teachers in Kendriya Vidyalayas (XLII—1.9.88), 20-21.

Teachers Training by the District Institutes of Education & Training (XLI—18.8.88), 43-45.

Training of teachers in Vedic Mathematics (XL—4.8.88), 112-113.

TECHNICIANS

Agitation by the Technicians and Technical Supervisors of the Deptt. of Telecommunications for revised pay scales (Under Ru/c 377) (XLI—17.8.88), 224-25.

TECHNOLOGY

Agreement on French Technology (XL—1.8.88), 224-225.

Foreign collaboration in Eight Technology (XV—10.8.88), 124-125.

Impact of Technology for improving Road Traffic (XLI—11.8.88), 123-32.

Impact of Technology from USA by I.T.I. (XL—2.8.88), 248-49.

Indian Institute of Information Technology (XLII—31.8.88), 87-88.

Loss of edible oils during post-harvest Technology (XLI—22.8.88), 75-76.

Technology Information Forecasting & Assessment Council (XL—10.8.88), 121-122.

Transfer of Technology (XLII—30.8.88), 147.

Use of obsolete technology by edible oil exporters (XLI—22.8.88), 160-161.

Working Group of Technology Input and High Technological Industries (XLI—17.8.88), 139-140.

TECHNOLOGICAL INSTITUTES

Need to establish Technological Institutes for rural youth (Under Rule 377) (XLII—30.8.88), 361-62.

TECHNOLOGY MISSION

Implementation of Technology Mission in Kurnool District (A.P.) (XL—4.8.88), 244-245.

Inclusion of Telecommunications in Technological Mission (XLI—23.8.88), 161.

Technology Missions (XL—27.7.88), 16-27.

TECHNICAL EDUCATION

Guidelines for technical education by all India Council for Technical Education (XL—4.8.88), 267-268.

TECHNICAL INSTITUTIONS

Capitation Fee in Technical Institutions (XL—4.8.88), 28-29.

Autonomy for Telecom Department (XL—2.8.88), 317.

TELECOMMUNICATION

Broad-banding of Telecommunication Equipment (XLII—31.8.88), 284.

Canadian assistance in Telecommunications (XLI—23.8.88), 123-24.

Constitution of Telecom Advisory Committee at Sangareddy town of Andhra Pradesh (XL—2.8.88), 337-38.

Disputed cases of Telecommunication Department (XLII—30.8.88), 347.

Formation of Telecom. Advisory Committee under the control of District Telecom. Engineer (XL—2.8.88), 268-69.

Electronic Technology in Telecommunications (XLII—30.8.88), 283.

Expansion of Telecommunication Services in Malappuram District of Kerala (XLI—10.8.88), 41-43.

Expansion of Telecommunication

- services in Orissa (XLII—30.8.88), 313.
- Expansion of telecommunication network in M.P. (XLII—30.8.88), 64-65.
- Expert Panel on Telecommunications (XLI—16.8.88), 230.
- Improvement in telecommunication services between India and Pakistan (XL—9.8.88), 325-328.
- Inclusion of Telecommunications in Technological Mission (XLI—23.8.88), 161.
- Introduction of optical fibres in Telecom Installations (XLI—16.8.88), 211.
- Introduction of Remote Area Business Network (XLII—30.8.88), 155.
- Manufacture of Telecommunication Equipment in Private Sector (XLII—31.8.88), 279-280.
- Modernisation of Telecommunication System in Kerala (XLI—16.8.88), 87.
- Modernisation of Telecommunication network (XLII—30.8.88), 225.
- National Policy on Telecommunications (XL—9.8.88), 1.4.
- National Telecom Network (XLII—30.8.88), 203.
- Photo Facsimile Service (XLI—16.8.88), 161.
- Safety Helments for Protection in Department of Telecommunications (XLI—16.8.88), 366.
- Seminar on Telecommunication Service at Calcutta (XL—2.8.88), 109-110.
- Strike by Telecom Technicians (XL—2.8.88), 71-78.
- Strike by Technicians of Telecommunication Development (XL—23.8.88), 325.
- Upgradation of Goa Telecommunication Division (XLII—30.8.88), 197.

TELEGRAMS

- Delivery of Telegrams (XLII—30.8.88)

150.

- Creation of new Telegraph Engineering Divisions (XL—2.8.88), 262-68.

TELEGRAPH

- Telegraph facilities in Rural Areas (XL—2.8.88), 125.
- Telegraph Offices in West Bengal (XL—2.8.88), 347.

TELEPHONE(S)

- Assessors of Telephone Bills (XLI—16.8.88), 288.
- Charges by Mahanagar Telephone Nigam Ltd. New Delhi (XLI—30.8.88), 92.
- Complaints about malfunctioning of Group Dialling System in West Bengal (XL—2.8.88), 305-306.
- Complaints against 45-49 Exchange of Calcutta Telephones (XL—2.8.88), 263.
- Complaints by Members of Parliament regarding Telephone Bills (XL—9.8.88), 371.
- Complaints of Excess Charging in Bangalore (XLI—16.8.88), 351.
- Complaints regarding tapping of Telephones (XLI—16.8.88), 367.
- Criteria for New Public Call Offices in Rural Areas (XLI—16.8.88), 290.
- Direct Dialling Facility in Kanchi (XLI—23.8.88), 320.
- Direct Dialling System from the capital cities (XL—2.8.88), 217-23.
- Disruption of telephone services during rainy season (XLI—26.8.88), 307.
- Districts linked by S.T.I. in Madhya Pradesh (XLI—16.8.88), 26-28.
- Expansion of Indian Telephone Industries, Paighat (XLII—30.8.88), 40.
- Fault rate per hundred telephones (XL—9.8.88), 219-226.
- FAX machine facility (XLI—16.8.88), 324.
- Group dialling facilities in Tadipatri and other Exchanges of Idukki

- District of Kerala (XL—2.8.88), 194-195.
- Import of Telephone Equipment (XL—9.8.88), 166-167.
- Inclusion of Kalyan Complex area in Bombay Telephone Nigam (XL—2.8.88), 136-137.
- Increase in Monthly Rental of Telephone Connections (XLII—30.8.88), 99-100.
- Installation of local and long distance public call offices in rural areas (XL—2.8.88), 60-63.
- Installation of local Public Call Offices from Telephone Exchanges (XL—2.8.88), 266-67.
- Installation of Long Distance Telephones in West Bengal (XL—2.8.88), 82-85.
- Introduction of group dialling (XLI—16.8.88), 297.
- Linking of Azamgrh District in Uttar Pradesh with Metropolitan cities by S.T.D. (XL—2.8.88), 206.
- Linking of Korba City in Madhya Pradesh with other cities by STD (XL—9.8.88), 121-122.
- Linking of Deverkonda with Hyderabad via Mall by Telephone (XL—9.8.88), 390-91.
- Linking of Villages with National Telephone Network (XLI—16.8.88), 254.
- Long Distance Public Telephones in Assam (XLI—16.8.88), 345.
- National Subscriber Dialling Facilities during 8th Plan (XLI—23.8.88), 44-45.
- Own a telephone under Rs. 30,000 Deposit Scheme in Bangalore City (XLI—23.8.88), 328.
- Parallel Phone System (XLI—16.8.88), 139.
- Parallel Telephone Network (XL—2.8.88), 348-49.
- Pending applications for telephone connections in Trichur district (XL—2.8.88), 64-65.
- Plan to provide STD facility (XL—9.8.88), 354.
- Production of Public Pay Phones (XL—9.8.88), 245-246.
- Public Call Offices in West Bengal (XL—2.8.88), 86-87.
- Public Pay-phone Service (XLI—23.8.88), 86.
- Rates for calls made after 9 p.m. (XL—9.8.88), 166.
- Rise in Security Guarantee Amount of Public Call Offices (XL—2.8.88), 340.
- Rise in Compulsory collection for Public Call Offices (HL—2.8.88), 289.
- Services of 198 public utility phones (XLII—30.8.88), 139.
- Setting up of Long Distance Public Call Offices in Karnataka (XL—2.8.88), 157-159.
- Setting up of M.crowave Tower in Farukhabad district (UP) (XL—23.8.88), 321.
- Setting up of medium type automatic telephone exchanges (XLII—30.8.88) 62-63.
- Shifting of Office of D.E.T. from Etawah to Farukhabad (XLI—23.8.88) 320.
- STD facility at Kanjirapally (XLII—30.8.88), 143.
- STD facility between New Delhi Phulabani district in Orissa (XLII—30.8.88), 130.
- STD Facility from Lakalmpur in U.P. (XLI—16.8.88), 106.
- S.T.D. facility in Bhawani Patna in Orissa (XL—2.8.88), 407-408.
- S.T.D. Facility in Jaipur Town (XLII—30.8.88), 322-323.
- S.T.D. facility between Orissa and New Delhi (XLI—23.8.88), 188.
- S.T.D. facility in Orissa (XLI—23.8.88), 74.
- S.T.D. facility in Rajnandgaon (XL—2.8.88), 216-17.

S.T.D. Link between Keonjhar and New Delhi (XLI—16.8.88), 159.

Supply of equipment to disconnect STD facility in Vijaywada (XL—2.8.88), 238-39.

Tapping of Telephones (XL—9.8.88), 22-23.

Telephone Advisory Committee for Goa (XLI—23.8.88), 73.

Telephone and Telecommunication Equipment (XLI—23.8.88), 321.

Telephones and Communication programmes for H.P. in 8th Plan (XLI—23.8.88), 145.

Telephone complaints (XL—9.8.88), 89-90.

Telephone connections in Andhra Pradesh (XLI—16.8.88), 315.

Telephone connections in Assam (XLI—16.8.88), 123.

Telephone connections in Delhi (XLI—16.8.88), 244.

Telephone connections in every village in Kerala (XL—2.8.88), 193-193.

Telephone connections in rural and urban areas (XL—9.8.88), 181-184.

Telephone connection within Two weeks (XL—9.8.88), 83.

Telephone facilities in villages of Guwbati (XLI—23.8.88), 308.

Telephone facility to every village (XL—2.8.88), 160-161.

Telephone lines in Nagpur (XL—2.8.88), 142-143.

Telephone on demand (XLI—16.8.88), 19.

Telephone Service in Amritsar (XLI—16.8.88), 58.

Telephone Services in Anasol Rani-ganj Area (XLI—23.8.88), 282.

Telephone Service in Calcutta (XL—9.8.88), 191-193.

Telephone Service in Calcutta (XLI—23.8.88), 236.

Telephone service in Rural Areas of

Ahmedabad (XLI—23.8.88), 201.

Telephone System (XLI—16.8.88), 364.

Telephone System at village level in U.P. (XLI—16.8.88), 162.

Telephone system in Barabanki district of Uttar Pradesh (XL—2.8.88), 342.

Telephone system in Delhi (XLI—16.8.88), 242.

Telephone system in Delhi (XL—2.8.88), 288.

Telephone System in Delhi (XLI—16.8.88), 20-25.

Telephone System in Jaunpur (XLI—23.8.88), 15.

Telephone service in Patna Bihar (XLI—16.8.88), 242.

Transfer of Telephones (XL—2.8.88), 85-46.

Transfer of telephones in Bangalore City (XLI—23.8.88), 328.

Use of unapproved telephone devices (XLI—23.8.88), 62.

Varanasi Telephone Advisory Committee (XL—9.8.88), 339.

Waiting list for telephone connections in Pathanamthitta District of Kerala (XLI—9.8.88), 164-165.

Waiting List for Telephones in Utsoor Exchange, Bangalore (XL—2.8.88), 212-13.

Work Cuture in Delhi Telephones (XL—2.8.88), 82.

DEBATES

Statement giving additional information in connection with S.Q. No. 198 dated 9th August, 1988 re. tapping of telephones (St) (SLI—12.8.88), 452.

TELEPHONE CONNECTIONS

Out of turn Telephone Connections on the recommendations of State Advisory Committee (XLI—23.8.88) 149-150.

Pending applications for Telephone connections in Hyderabad and

- Secunderabad (XL—2.8.88), 208-211.
- Pending applications for telephone connections in Ernakulam (XL—2.8.88), 143-144.
- Telephone connections in Almora, Uttar Pradesh (XL—2.8.88), 225-26.
- Telephone connection within two weeks (XL—2.8.88), 202-206.
- Telephone connections in Orissa (XLII—30.8.88), 322.
- Telephone connections in villages (XL—9.8.88), 314-325.
- ### TELEPHONE DIRECTORY
- Publication of Bangalore telephone directory in Kannada (XLII—30.8.88), 315.
- Automation of Telephone exchange (XLII—30.8.88), 244.
- Commissioning of Electronic Telephone Exchange at Gopalganj Bihar (XLII—23.8.88), 201.
- Construction of Building for Electronic Exchange at Ranikhet (U.P.) (XLI—16.8.88), 271.
- Construction of Telephone Exchange Building at Katol (XLII—30.8.88), 141.
- Conversion of manual telephone Exchange in to automatic exchange Ganning in Sunderbans (XL—2.8.88), 282.
- Conversion of Nagpur Telephone Exchange in to Electronic Exchange (XLI—23.1.88), 149.
- Conversion of Raniganj-Asansol area Telephone Exchange (XLI—23.8.88), 291.
- Conversion of Manual Exchange in to Automatic Exchange in Jagdalpur in Andhra Pradesh (XL—9.8.88), 388.
- Conversion of manual exchange in to auto exchange in Berhampore, W.B. (XLI—23.8.88), 333.
- Conversion of manual telephone exchange in to electronic telephone exchange at Gohana (Mizoram) (XLI—23.8.88), 399.
- Conversion of Telephone Exchanges in to Electronic Exchanges in Uttar Pradesh (XLI—16.8.88), 271.
- Conversion of Yeaul Telephone exchange (XLII—33.8.88), 302.
- Ghaziabad Telephone Exchange (XLI—22.8.88), 108-109.
- Group Dialling between Exchanges in Himachal Pradesh (XLI—9.8.88), 75.
- Inclusion of Andal and Pandaravara Exchanges in Rural Automatic Exchanges (XLI—23.8.88), 58-53.
- Installation of electronic Telephone exchanges (XL—2.8.88), 68-69.
- Installation of Automatic Telephone Exchange with STD Facility in Farukhabad (XLI—16.8.88), 106.
- Installation of automatic telephone exchange with STD facility in Hardwar (XL—9.8.88), 206-207.
- Installation of C.DOT Exchanges (XLI—2.8.88), 229.
- Installation of Electronic and Cross Bar Telephone Exchanges (XL—9.8.88), 157-162.
- Installation of Electronic Telephone Exchange in Osmanabad in Maharashtra (XL—2.8.88), 385-98.
- Installation of Computerised Trunk Manual Exchange at Bangalore (XLII—30.8.88), 315.
- Integrated digitel network in H.P. (XLII—30.8.88), 41.
- Manufacture of Telephone Exchange (XLII—31.8.88), 282-283.
- Modernisation of Telephone Exchanges in Assam (XL—9.8.88), 109-114.
- Replacement and expansion of Telephone Exchanges in Goa (XLI—23.8.88), 230.
- Surel Telephone Exchanges in Andhra Pradesh (XLII—30.8.88), 41.
- Scrapping of Stronger Exchanges

(XLI—30.8.88), 193.

Selection of Places to have Electronic exchanges (XL—2.8.88), 80.

Setting up of Electronic Exchange in Palghat District (XLI—16.8.88), 166.

Setting up of Electronic Telephone Exchange in Kerala (XLI—16.8.88), 167.

Setting up of Electronic Telephone Exchange at Lakhimpur, U.P. (XLI—16.8.88), 44.

Setting up of MAX II Automatic Exchange at Madhupur in Bihar (XLI—23.8.88), 152.

Setting up of New Telephone Exchange (XL—9.8.88), 394-94.

Setting up of new telephone exchanges in Haryana (XLII—30.8.88), 299.

Telephone exchanges in States (XL—2.8.88), 57-59.

Need for improvement in the working of Telephone Exchanges and installation of electronic exchanges in Allahpur Jalalpur and Tanda in Faizabad district (under rule 377) (XLI—18.8.88), 281-82.

TELEPHONE INDUSTRIES

Import of know how by Indian Telephone Industries (XLI—23.8.88), 325.

Units of Indian Telephone Industries (XLI—23.8.88), 250.

TELEX EXCHANGE

National Telex Exchanges (XL—9.8.88), 215-220.

TELEGU GANGA PROJECT

Clearance to Telugu Ganga Project (XL—5.8.88).

Clearance to Telugu Ganga Project (XL—10.8.88), 229.

Environmental clearance to Telugu Ganga Project (XLI—11.8.88), 182.

Supply of Water to Madras City from Telugu Ganga Project (XL—5.8.88), 198.

Telga Ganga Project in Hotwaters (XL—5.8.88), 222.

TEN POINT PROGRAMME

Allocation for 10-Point Programme to Bihar (XL—27.7.88), 128-42.

TERM DEPOSITS

Refund of term deposits by companies (XLI—23.8.88), 71.

TERRODIST

Anti-terrorist Call in the Capital (XL—10.8.88), 39.

Bomb Exploding by Terrorists (XL—27.7.88), 159-60.

Concern over Pakistan's help to terrorists (XLII—31.8.88), 135.

Diversion of Explosives for Tamin Dam to Terrorists (XL—10.8.88), 228.

Entry of Terrorists in Delhi (XL—27.7.88), 98-99.

Entry of Punjab Terrorists in to other States (XLII—31.8.88), 60-61.

Help from Canadian National to terrorists in Punjab (XL—10.8.88), 5-9.

Link between various insurgent in North-East (XL—10.8.88), 119-120.

Nexus between narcotics Smuggling and terrorists (XLI—18.8.88), 118-19.

Pak help in Terrorists (XL—27.8.88), 27-30.

Punjab terrorists links with Drugs Traffickers in Pakistan (XL—10.8.88), 23-26.

Terrorist Activities in Punjab (XL—27.7.88), 7-16.

Terrorist Activities in Delhi (XL—27.7.88), 195-95.

White Papers on national recovered from Terrorist (XLII—31.8.88), 261.

TETANUS TOXOID

Tetanus Toxoid Vaccination (XLI—22.8.88) 36.38.

TEXT BOOKS

Removal of Sex Bias from Text Books
(XL—28.7.88), 82-83.

TEXTILES

Dharna by Textile workers (XLI—
19.8.88), 54-55.

Export of textiles (XLI—12.8.88), 170-
71.

Incentives for Textile Production in
Kerala (XL—29.7.88), 132-33.

Manufacture of Cheap Woolen
Blankets and Cloth (XLI—12.1.88),
81-82.

Recommendations of Tripartite
Committee appointed by Gujrat on
Textile Crisis (XL—5.8.88), 286.

Sickness in Textiles Engineering and
Electrical Units (XLI—19.8.88),
172-173.

Textile Exports Promotion Fund
(XLI—12.8.88), 59-60.

Textile Exports to USSR (XL—
5.8.88), 244-245.

Textile Mills in Bombay (XLI—
19.8.88), 98.

Textile Policy (1988) (XLI—19.8.88),
117-118.

TEXTILE INDUSTRY

Duty relief extended to consumer by
Textile Industry (XL—29.8.81),
207-208.

Excess capacity in Textile Industry
(XL—29.7.88), 255.

Suggestions for modernisation of
Textile Industry (XLI—12.8.88),
186.

Procedure adopted by PESB for selec-
tion of Senior Officers in Textiles
Units (XL—27.7.88), 34.

TEXTILE MILLS

Assistance to Sick Textile Mills in
Madhya Pradesh (XL—29.7.88),
221-

Closed Textile Mills in Coimbatore
(XLI—19.8.88), 73-74.

Closed Textile Mills (XLI—12.8.88),
83-84.

Closure of Textile Mills (XL—5.8.88),
147-148.

Closure of Manindra and B.T. Mills
of West Bengal (XL—5.8.88), 134-
135.

Closure of Textile Mills (XL—29.7.88),
55-56.

Excess Capacity in Textile Mill Sector
(XL—5.8.88), 37-38.

IDBI assistance for modernisation of
Textile Mills (XL—29.7.88), 24-28.

Impact of Textile Modernisation Fund
(XL—5.8.88), 206-208.

Modernisation of Hira Mills, Ujjain
(XL—5.8.88), 102-102.

Nationalised Banks Funds outstanding
against Large Textile Units (XL—
5.8.88), 38-40.

Nationalisation of Khndesh Mills,
Bombay (XL—5.8.88), 256.

Permission to sell Land of Textile
Mills in Bombay (XL—5.8.88), 153.

Proposal to restructure Textile Mills
in Bombay (XL—29.7.88), 95.

Shifting of Textile Mills to rural areas
(XL—29.7.88), 255-56.

Sick Textile Mills in Madhya Pradesh
(XL—5.8.88), 23-26.

Sick textile mills in Tamil Nadu
(XLI—12.8.88), 85-90.

Textile Mills in Uttar Pradesh (XL—
29.7.88), 38-39.

Textile Rehabilitation Fund (XL—
5.8.88), 132.

TEXTILE POLICY

Change in textile policy in the interest
of handloom weavers (XL—29.7.88),
65-66.

Committee to review the Textile Policy
(XL—22.7.88), 30.

TEXTILE WORKERS

Interim relief to textile workers of
Bombay (XLI—12.8.88), 126-26.

THEIN DAM

Diversion of Explosives for Thein

Dam to Terrorists (XL—10.8.88), 228.

THERMAL POWER

Bakeswar Thermal Power Project (XLI—23.8.88), 200.

Committee on major Thermal Power Stations (XL—2.8.88), 215.

Demand for setting up one more Thermal Power Station to meet the increased power requirements of Delhi (Under Rule 377) (XLII—1.2.88), 368-69.

Gas Based Thermal Plant in Andhra Pradesh (XL—2.8.88), 79.

Gas-based Thermal Power Plant in Tripura (XLI—23.8.88), 293.

Kayamkulam Thermal Power Plant Kerala (XLI—16.8.88), 103.

Production capacity of Taicher Thermal Power Plant (XLI—23.8.88), 239-40.

Need to sanction a thermal power plant in Rajasthan (Under Rule 377) (XL—9.8.88), 411.

Proposal for Gas based Thermal Plant from Punjab State Electricity Board (XL—9.9.88), 429-30.

Setting up of Thermal Power Projects (XL—9.8.88), 65-74.

Setting of new Thermal Plants in power deficit States (XL—2.8.88), 269.

Setting up of Thermal and Hydel Projects (XLI—16.8.88), 339.

Shortfall in Thermal and Hydel Generating Capacity (XL—9.8.88), 386-88.

Site Selection Committee for Large Thermal Power Stations (XLI—16.8.88), 11-16.

Thermal Power Stations in Tamil Nadu (XL—9.8.88), 169-172.

Thermal Power Station at Trikaripur in Kerala (XLI—17.8.88), 41.

Utilisation of installed capacity of Thermal and Hydel Projects (XL—9.8.88), 116-117.

Namand for approval of RTP Stage III and the Guru Nanak Dev Thermal Plant, Bhatinda Stage III to meet the long term power needs of Punjab (under rule 377) (XLI—2.8.88), 445.

THORIUM PLANT

Shifting of Thorium plant from Bombay to Orissa (XLII—31.8.88), 219-220.

Thorium Plant in Orissa and Bombay (XL—10.8.88), 109.

THREE LANGUAGE FORMULA

Introduction of Three Language Formula (XL—28.7.88), 73-74.

THIRUMALA TIRUPATI DEVASTHANAM

Income Tax Exemption to Thirumala Tirupati Devasthanam (XLI—12.8.88), 15-20.

TICKET COLLECTORS

Maltreatment with ticket collectors/inspectors by passengers (XL—3.8.88), 43-44.

TICKETLESS TRAVELLERS

Ticketless travellers (XLI—22.8.88), 105-106.

TDP

T.D.P. Funded Training Programme (XL—2.8.88), 381.

TIDAL POWER PROJECT

Tidal Power Project in Gulf of Kutch (XLI—16.8.88), 16-20.

DEBATES

Need to undertake studies in to the tidal power potentialities of Sunderbans (Under Rule 377) (XLII—30.8.88), 361-62.

TIHAR JAIL

AIDS in Tihar Jail, Delhi (XLII—31.8.88), 80.

TILE FACTORIES

Production of Tile Factories (XLI—22.8.88), 133.

TIMBER MERCHANTS

Representation by All Timber Merchants Association (XLI—29.8.88), 247.

TIME CAPSULE

Time Capsule for Preserving the Constitutional Documents (XL—3.8.88), 184.

TIN

Import of Tin and Copper (XL—4.8.88), 278-279.

Increase in Tin prices (XLII—1.9.88), 170-171.

TIRTH RAM HOSPITAL

Tirth Ram Hospital, Delhi (XLI—22.8.88), 230.

TIRUPATI

AIR Link for Tirupati (XLII—5.9.88), 151.

TISCO

Writ filed by TISCO (XI—12.8.88), 64-65.

TISSUE CULTURE

Commercialization of Tissue Culture (XLII—1.9.88), 334.

Tissue Culture plants (XLI—18.8.88), 43-44.

TITAGARH PAPER MILLS

Titagarh Paper Mills, West Bengal (XL—2.8.88), 115.

TNV

Talks with TNV (XLI—17.8.88), 155.

TOBACCO

Ban by States on advertisements promoting tobacco (XL—8.8.88), 225.

Control of black shank diseases in Tobacco (XL—4.8.88), 230.

Harmful effects of chewing Tobacco Products (XLI—22.8.88), 49-51.

TODDY TAPPER EMPLOYEES

Minimum wages of Toddy Tapper employees (XLII—5.9.88), 88.

TONK

Theft of Imperial Farmans from the Arabic and Persian Research Institute Tonk (XL—4.8.88), 277-278.

TOOTHPASTES

Ban on Marketing and Advertising of fluoride Toothpastes (XLI—22.8.88), 238-239.

TOURISM

Amount allocated to Kerala for Tourism (XL—8.8.88), 126.

Arrival of tourists to Panna National Park (XLI—12.8.88), 83-84.

Assistance for development of Tourist Sports in Rajasthan (XLII—5.9.88), 153.

Collection of Foreign Exchange by Tourists going aboard (XL—29.7.88), 155-157.

Conference on Tourism (XL—8.8.88), 41.

Construction of Hotels for low Budget Tourists (XL—8.8.88), 226.

Creation of National Tourism Board (XLI—22.8.88), 92-92.

Development of Bodh Gaya, Bihar (XLI—29.8.88), 149.

Development of Tourist Spots in Punjab (XL—8.8.1988), 35.

Development of Monuments in Orissa as Tourist Spots (XL—8.3.1988), 18.

Development of Tourism in the Hill Areas (XL—8.8.1988), 177.

Development of Tourism (XL—1.8.1988), 102-103.

Development of Tourism in A&N Island (XLI—29.8.88), 136.

Development of Tourism in Malabar area of Kerala (XLI—29.8.88), 123.

Development of Tourist Centres in Konkan (XL—8.8.1988), 264.

Development of Tourist spots in Gujarat and Rajasthan (XLII—29.8.88), 175.

Earnings from Tourism (XL—1.8.1988), 153.

Facilities to Tourism on getting Industry Status (XLII—5.9.88), 28.

Facilities to Tourists visiting Maharashtra (XLI—22.8.88), 149-150.

Facilities under Adventure Tourism (XL—18.1988), 40.

Flow of Foreign Tourists to Orissa (XLI—29.8.88), 36.

Flow of tourists to Maharashtra (XLI—23.8.88), 209.

Foreign exchange earnings from Tourism (XLI—19.8.88), 99.

Global changes in the pattern of Tourism (XL—8.8.1988), 213.

Handling of tourist traffic to Andaman (XLI—29.8.88), 116.

Helicopter service to Tourist Places in Orissa (XLII—5.9.88), 294.

Himalayan Tourism (XLII—5.9.88), 187.

Investment in tourism by private parties (XLI—22.8.88), 103-104.

Japanese assistance for improvement in tourist infrastructure at Buddhist Pilgrim Centres (XLI—29.8.88), 32.

Loss to ITDC units (XL—8.8.1988), 99.

Master Plan of Goa on Tourism (XL 8.8.88), 150.

Meeting of State Tourism Ministers (XL—8.8.88), 129.

Mountaineering, Trekking and Adventure Tourism (XLII—5.9.88), 329.

Move to give tourism to private sector (XL—1.8.83), 233.

Pay scales in India Tourism Development Corporation (XLII—5.9.88), 232.

Restaurant and tourist complexes besides National Highways (XL—8.8.88), 230.

Repway Project at Shrivani Nagole (XLI—23.8.88), 199.

Scheme to Attract Tourists (XLI—115-116).

Schemes to attract Foreign Tourists to

Kashmir (XLII—5.9.88), 107.

Setting up of Holiday Complex in Joint Venture (XLI—29.8.88), 177.

Setting up of Tourist Lodge at Ramkhet (XLII—5.9.88), 281.

Tourism in Arab Countries (XL—8.8.88), 263.

Tourism Schemes received from State Governments (XL—1.8.88), 218-220.

Tourist spot of U.P. included in 7th Plan (XLI—23.8.88), 258.

Yatri Niwas at Chirala Sea Resort, A.P. (XLI—29.8.88) 139.

DEBATES

Need to declare Noora Valley as a National Park and a Biosphere Reserve (u/r 377) (XLI—283-84.

Need to promote tourism in the country (under rule 377) (XLI—18.8.88), 280-81.

Need to development Nanded in Maharashtra as a tourist centre—(under rule 377) (XLI—27.7.88), 253-54.

Need to develop Vaishali as a tourist centre (under rule 377) (XLI—17.8.88) 27.

TOWNS

Assistance for development of small and medium towns (XLI—163-164.

World Bank assistance for development of towns (XL—1.8.88), 222-223.

TOY BANKS

Toy Banks (XLI—18.8.88), 109-115.

TRACTORS

Demand and production of tractors (XL—2.8.88), 233-35.

Manufacture of Tractors (XLI—16.8.88), 135.

TRADE

Buying of Indian Goods by China from Third Parties (XLI—12.8.88), 304-06.

- Decline in Trade with Nepal (XLI—12.8.88), 181-82.
- Decline in trade with Syria (XLI—19.8.88), 67-68.
- Direction of Indo-China Trade (XLI—19.8.88), 191-192.
- Encouragement to counter trade (XLI—12.8.88), 189-90.
- Indo-Pak Trade (XLI—12.8.88), 263-64.
- Opening Wagha Border for Trade with Pakistan (XLI—12.8.88), 261-62.
- Talks on Trade during Ms. visit Abroad (XL—29.7.88), 123.
- Trade agreement with Finland (XLI—12.8.88), 116-17.
- Trade with 'Group of 77' (XLI—12.8.88), 308-10.
- Trade with US (XLI—19.8.88), 168-169.
- Trade talks during Minister of State Visit to South Korea and Japan (XLI—12.8.88), 70-71.
- Trade deficit with Japan (XLI—19.8.88), 185.
- Trade Agreements with China (XL—27.7.88), 201.
- Trade deficit in terms of US Dollars (XL—29.7.88), 55.
- Trade with Czechoslovakia (XL—29.7.88), 107-108.
- Trade with Poland under Rupee Payment Agreement (XLI—12.8.88), 133.
- Trade protocol with Yugoslavia (XL—5.8.88), 265-266.
- TRADE MARKS**
- Use of Foreign Trade Marks (XLII—30.8.8), 22-26.
- Visit of a Chinese Trade Delegation (XLI—12.8.88), 71-72.
- TRADE UNIONS**
- Memorandum by DESU workers Union (XLI—23.8.83), 283.
- Registration of Trade Unions (XLI—22.8.88), 209.

DEBATES

Need for prior discussion with representatives of Trade Union regarding the provisions of Industrial Disputes (Amendment) Bill and the hospitals and other Institution (Represent of Grievances of Employees) Bill (Matter under rule 377) (XL—27.7.88), 257-58.

TRADE PROTOCOL WITH CHINA

(XL—29.7.88), 232-33.

TRAFFIC RULES

Persons challaned for violation of Traffic Rules in Delhi (XLI—31.8.88), 97-98.

TRAINS

Action Against Railway Employees for Train Accidents (XLI—22.8.88), 235-236.

Cancellation of Balotra Pachpadra Salt Train (XLI—22.8.88), 112.

Conversion of Local Trains into Fast trains in Gujarat (XLI—27.8.88), 92.

Introduction of day trains between Delhi & Jammu (XLI—22.8.88), 121.

Introduction of Express train between New Cooch-Bihar/New Alipurduar/Howrah (XLI—22.8.88), 137-38.

Introduction of Express train between Bombay and Vijayawada (XLI—22.8.88), 94.

Introduction of Superfast Trains (XLI—22.8.88), 232.

Late Running of Trains (XLI—22.8.88), 232.

Long distance trains from Delhi to Jaipur and Varanasi (XLI—22.8.88), 189.

Stoppage of trains at Urali-Kanchan Rty. Stations (XLI—22.8.88), 65.

Suggestions to prevent Train Accidents on Bridges (XLI—22.8.88), 217.

Traffic on Shatabdi Express (XLI—22.8.88), 62.

Unlicensed hawkers in trains (XLI—22.8.88), 53.

TRAINING

Evaluation of Training undertaken by Members of various Services (XLII—31.8.88), 111-112.

Institute for Training in Foreign Service (XLII—31.8.88), 268-269.

Officers sent for training abroad (XL—3.8.88), 141-142.

Training camps held at All India Level (XLI—11.8.88), 86-87.

Training for Loco running staff (XLI—22.8.88), 147-48.

TRANSFER

Transfer of District Collectors (XLI 17.8.88), 128-29.

TRANSFER OF FLATS

Transfer of Flats of deceased allottees (XLI—22.8.88), 134-135.

TRANSFORMERS

Transformer in Farashkhana, Delhi (XLII—5.9.88), 91.

TRANSPORT

Amount allocated to Rajasthan for Development of Transport (XL—3.8.88), 102.

Assistance for setting up of Transport Nagar (XL—28.7.88), 124-125.

Increase in taxi and autorickshaw fares (XL—28.7.88), 92-93.

New Non-Polluting Power Driven Mass Transportation System (XL—11.8.88), 324-25.

Rail-road Co-ordination along Ganga-tic Belt (XLI—11.8.88), 193-94.

Recommendations of Planning Commission to propose models of Transport (XLII—1.9.88), 353-54.

Transport subsidy to Assam Government (XL—9.8.88), 200.

Transportation of foodgrains (XLI—22.8.88), 146-147.

Transport strategy for movement of Imported foodgrains (XLI—22.8.88), 82-83.

TRANS-YAMUNA CGLONILS

Municipal Facilities to Trans-Yamuna Colonies (XLII—31.8.88), 270-271.

TRANSIT FACILITIES

Transit facilities at Bombay airport (XLI—2.8.88), 228-229.

TRAVANCORE HOUSE

Handing over of Travancore House (XLI—23.8.88), 154.

TRAVEL AGENTS

Appointment of Travel Agents (XL—8.8.88), 97.

Travel agents to Bangalore City (XLII—5.9.88), 335.

Travel agents approved by ICCR (XL—17.8.88), 130-31.

TRAVEL CERTIFICATE

Issue of Emergency Travel Certificate (XLI—17.8.88), 55.

TRAWLERS

Foreign fishing trawlers in Indian Waters (XLII—31.8.88), 217-218.

Diesel Fuel to Trawlers (XLI—18.8.88), 152-53.

TREE PLANTATION

Planting of Trees (XLII—1.9.88), 280.

TREKKING

Trekking facilities in Kumaon Division (XL—8.8.88), 189.

TREMOR

Tremor in North-Eastern Region (XLII—31.8.88), 47-48.

TRIBALS

Allocation for Tribal Welfare to Kerala (XL—27.7.88), 224.

Central Assistance to Maharashtra for Tribals (XLII—31.8.88), 242.

Complaints about Denial of Employment to Tribals in A.P. (XLII—31.8.88), 36-37.

Directives re. allocation for Tribal Development (XL—27.7.88), 220-22.

- Disease among Andaman Tribals (XL—10.8.88), 141-42.
- Rehabilitation of Tribals Engaged in Jhum Cultivation (XLI—11.8.88), 54-55.
- Reserved seats for Tribals in Andaman (XLI—18.8.88), 166-67.
- Study on Dwindling Tribal Population in Andaman and Nicobar Islands (XL—10.8.88), 221.
- Tribal autonomous bodies in Bihar (XL—10.8.88), 219.
- T.V. Serial on 'Lesser Known Tribes' (XLII—30.8.88), 89.
- Unauthorised occupation of land by non-tribals (XL—11.8.88), 383.
- Upliftment schemes for Tribals in A.P. (XLII—31.8.88), 205-207.
- Welfare Programmes for Tribal Community in Gujarat (XL—31.8.88), 51-52.
- TRIBAL AREA**
- Admn. of Tribal Area in Rajasthan (XLII—31.8.88), 134-135.
- Eighth Finance Commission Award payment of Compensatory Allowance to staff in Tribal Areas (XL—5.8.88), 154.
- Misuse of Funds in Tribal Areas (XL—5.8.88), 114.
- Resident schools in Tribal Areas (XL—10.8.88), 129.
- TRIBAL ART**
- Scheme to study Tribal Art (XL—4.8.88), 63.
- TRIBAL DEVELOPMENT**
- Recommendations of working Group for Tribal Development (XLII—31.8.88), 238-239.
- Special Central Assistance for Tribal Development (XL—31.8.88), 35-36.
- TRIBAL LAND**
- Grabbing of Tribal Land in Ranchi (XL—27.7.88), 45.
- Grabbing of Tribal Land by Non-Tribals (XL—27.7.88), 36-38.
- TRIBAL SUB-PLAN**
- Allocation in Orissa for Tribal Sub-Plan (XLII—31.8.88), 256-257.
- Allocation for Tribal sub-Plan and Special Component Plan by various ministries (XLI—17.8.88), 158-159.
- TRIBAL WELFARE**
- Central aid for Tribal Welfare to M.P. (XL—3.8.88), 176-178.
- TRIBUNALS**
- Benches of Central Administrative tribunal in States (XL—3.8.88), 108-109.
- TRICHUR**
- Pending applications for telephone connections in Trichur District (XL—2.8.88), 64-65.
- TRIPURA**
- Exploration by O.N.G.C. in Tripura (XL—9.8.88), 168-170.
- Gas-based Thermal Power Plan in Tripura (XLI—23.8.88), 293.
- LPG facility in Tripura (XL—2.8.88), 112-113.
- Presence of Army in Tripura (XLI—17.8.88), 143.
- Setting up of Industries in Tripura (XL—2.8.88), 57.
- DEBATES**
- Memorandum of Settlement on Tripura (Dis) (XLII—30.8.88), 456-91.
- TURKEY**
- Cultural Exchange Programme with Turkey (XLI—18.8.88), 229-231.
- TUSKERS**
- Poaching of Tuskers (XL—28.7.88), 54.
- TELEVISION**
- Chinese/Pak Telecasts in Calcutta and other places (XLI—16.8.88), 367.
- Co-operation with Hungary on T.V.

- Programmes (XLI—16.8.88), 151.
- Community T.V. sets in Malappuram, Kerala (XL—9.8.88), 355-58.
- Demand for Tamil Programmes in Colabatore (XL—9.8.88), 81-82.
- Expansion of AIR and TV Network in Maharashtra in the 7th plan period (XLII—30.8.88), 112.
- Guidelines on TV A.I.R. Advertisements (XLI—16.8.88), 37-38.
- Income from Advertisements and Rates and Norms and Telecasting Serials (XLI—16.8.88), 289.
- Land for TV programmes production Centre in Orissa (XLII—23.8.88), 171.
- Lower Power TV Transmitter for Harda MP (XLII—30.8.88), 146.
- Manufacture of colour shells for colour T.V. (XL—10.8.88), 74-76.
- Petition to ban TV Serial 'Amir Khusro' (XLI—16.8.88), 55.
- Policy on Acquiring Land for T.V. and A.I.R. (XLI—16.8.88), 114.
- Price of black and white T.V. (XL—3.8.88), 44-45.
- Production of Regional Programmes (XLI—16.8.88), 120.
- Neglect of Pahari Programmes by A.I.R. Shimla and Doordarshan Centre, Jalandhar (XLII—30.8.88), 192.
- News Telecast in Urdu (XLI—16.8.88) 97.
- Refund on colour TVs purchased during Asiad (XLII—30.8.88), 136.
- Sanskrit programmes on TV and A.I.R. (XL—9.8.88), 152-153.
- Scheme to provide TV sets to Gram Panchayats (XLII—30.8.88), 129.
- Second channel in States and installations in Backwar Areas (XL—2.8.88).
- Second T.V. channel for Calcutta and Madras (XLI—2.8.88), 265.
- Separate channel for rural audiences (XLI—23.8.88), 56-57.
- Setting up of B&W T.V. glass shell units by Japanese company (XL—10.8.88), 149-150.
- Setting up of relay centres in West Bengal during Seventh Plan (XLI 16.8.88), 361.
- Setting up of T.V. Relay Centres (XLI—16.8.88), 45.
- Setting up of TV Studio in Goa (XLI—16.8.88) 83.
- Setting of TV Tower at Mandia, Madhya Pradesh (XLII—30.8.88), 333.
- Study on TV Programmes (XLII—30.8.88), 179.
- Telecast of Festivals in Orissa (XLI—16.8.88), 118.
- Telecast of National Projects (XLI—16.8.88), 119.
- Telecast of programme on India by London's Television Net Work (LX—3.8.88), 174.
- Telecast of Telugu Films and other Regional Films in National Programme (XLI—23.8.88), 135.
- TV Centres in Seventh Plan (XLII—30.8.88), 334.
- TV Centre at Sirsa, Haryana (XLII—30.8.88), 301.
- TV Coverage in remote hilly border and tribal areas (XL—2.8.88), 179-180.
- TV Programme producing centres in Seventh Plan (XL—2.8.88), 141.
- T.V. Programme Production Centres Orissa (XLII—30.8.88), 100.
- TV Relay Centre at Chhota Udaipur, Gujarat (XLII—30.8.88), 303.
- TV Relay Centre at Nandyal, A.P. (XLII—30.8.88), 135.
- TV Relay Centre for Osambhad Maharashtra (XL—2.8.88), 161-162.
- T.V. relay centre in Barasni (XLI—23.8.88), 163.

- TV Relay Centres in Madhya Pradesh (XL—2.8.88), 199-200.
- TV Relay Station in East Godavari Districts. A.P. (XLII—30.8.88), 15-18.
- T.V. Relay station in Nalgonda A.P. (XLII—30.8.88), 183.
- TV Transmission Centre at Malapuram, Kerala (XLII—30.8.88), 233.
- T.V. Transmission centre at Calicut (XLII—30.8.88), 232.
- TV PROGRAMMES**
- Changes in T.V. Programmes (XLI—23.8.88), 294-95.
- Increasing frequency of 'Chitramala' Programme (XLI—23.8.88), 239.
- Increasing time of Bengali and other regional programmes (XLI—23.8.88), 190.
- Survey Conducted on Eurotops Programme (XLI—23.8.88), 101-102.
- Propagation of Energy Conservation Message of AIR and TV (XLI—23.8.88), 252.
- Training centres for TV Programme producers in Kerala (XLI—23.8.88), 199.
- Time given for telecast of Urdu Programmes by TV Centres (XLI—2.8.88), 195-199.
- Transmission of Regional Programmes at Palghat (XL—2.8.88), 192-193.
- TV Programmes for Women and Retired Persons (XLII—30.8.88), 120.
- T.V. SERIAL**
- Export of T.V. Serials (XLI—23.8.88), 319.
- Highest charges paid for a T.V. Serial (XL—2.8.88), 117-118.
- Poor quality of T.V. Serials and Mispronunciation of News (XL—2.8.88), 194.
- Telecast of T.V. Serials (XLI—23.8.88), 102-103.
- Showing of repeat TV Serials (XL—

9.8.88), 207.

T.V. Serial on 'Lesser Known Tribes' (XLII—30.8.88), 189.

TV TELECASTS

Sansad Samachar Telecast (XLI—23.8.88), 54.

Telecast of R.K. films (XLI—23.8.88), 235.

TV TRANSMITTERS

LP transmitters installed in A.P. (XLI—23.8.88), 242.

Programmes relayed from T.V. transmitters in Almora and Pithoragarh, U.P. (XL—9.8.88), 347-349.

Setting up of T.V. transmitters and FM Radio Stations in Seventh Plan (XL—9.8.88), 330-332.

Transmission from Lucknow T.V. Centre (XLI—23.8.88), 150.

T.V. TOWERS

Construction of T.V. towers in Border hill areas of UP (XLI—23.8.88), 157.

Construction of TV Tower in Pitampur (XL—2.8.88), 246-47.

Explosion in TV Tower at Kodakana (XL—2.8.88), 162.

Ranikhet Cantonment Land for Television Tower (XLII—31.8.88), 155.

DEBATES

Need to strengthen Darbhanga TV transistor (under rule 377), (XL—8.8.88), 281-82.

Need to set up a high power TV transmitter at Gwellore (Under Rule 377) (XLII—5.9.88), 401.

TWENTY POINT PROGRAMME

Allocation to Rajasthan for 20 Point Programme (XLII—31.8.88), 102-108.

Implementation of 20-Point Programme by Kerala (XL—10.8.88), 197-202.

Implementation of 20-Point Programme (XL—10.8.88), 9-14.

Implementation of 20-Point Programme by States (XL-27.7.88), 19-22.

Inclusion of Areas of Social Concern in 20 Point Programme (XL-27.7.88), 39-40.

Rural electrification scheme under 20 Point Programme (XLII-30.8.88), 79.

DEBATES

Implementation of new 20 Point Programme (Res) (XLII-2.9.88), 157-172.

Implementation of new 20 Pt. Programme (Res) (XLI-19.8.88), 3 & 422.

TWIN TOWER PROJECT

Twin Tower Project at Laxmi Nagar, Delhi (XL-5.8.88), 323-324.

ATYPEWRITERS

Production And export of typewriters (XLII-30.8.88), 167.

TYRES

Enquiry into Sale of Tyres by M/s. J.K. Industries Ltd., Calcutta and M/s. Gupta Tyres Traders, Karnal (XLI-16.8.88), 60.

U

UGC

Guidelines re. appointment of Vice Chancellors (XLI-18.8.88), 183-84.

Involvement of non-officials and Eminent Educationists in the Functioning of U.G.C. (XLI-1.9.88), 282-83.

UGC allocations for Colleges affiliated to Kerala University (XL-28.7.88), 176-179.

UGC Grants to Universities (XLI-18.8.88), 168-180.

UGC scholarships (XLI-18.8.88), 118-119.

Under graduate Colleges by UGC (XLI-18.8.88), 89.

Universities not following UGC guidelines (XL-4.8.88), 87-88.

U.N.D.P.

UNDP assistance (XLI-12.8.88), 82-83.

UNDP Assistance for Sewing Industry (XLI-19.8.88), 285-286.

UNESCO

Shift in U.S. public opinion regarding UNESCO (XL-28.7.88), 121-122.

UNICEF

Financial assistance by UNICEF (XLI-29.8.88), 78.

U.N.O.

Financial position of the United Nations (XL-10.8.88), 207.

U.N. aided afforestation project (XLI-18.8.88), 56-57.

UN Peace Mission to Gulf (XLII-31.8.88), 30-31.

US Orion Maritime Reconnaissance Aircrafts for Pakistan (XLII-31.8.88), 110-111.

U.P.S.C.

Composition of UPSC (XL-10.8.88), 193-94.

Inclusion of Developing Languages as subjects in UPSC (XL-27.7.88), 228-29.

Inclusion of tribal languages in UPSC Exam. (XL-3.8.88), 107-108.

USA

Collaboration with USA based firm (XLII-30.8.88), 159.

Electronics export to U.S.A. (XL-10.8.88), 214-16.

Import of film from USA (XLI-30.8.88), 308-10.

Import of films from USA (XLI-23.8.88), 273.

Imposition of penal tariffs on Indian Exports by United States (XL-5.8.88), 163-164.

Projects Identified for USAID Assistance (XL-29.7.88), 179-80.

Racial attacks on Indians in USA (XL

—3.8.88), 162.

Settlement of trade dispute with United States (XL—5.8.88), 59-60.

Visit of Science Advisor to US President to India (XL—27.7.88), 207-08.

USSR

Agreement with Soviet Union on Joint Enterprises in Private Sector (XLI—16.8.88), 91.

Amount spent on closing ceremony of Festival of India in USSR (XLII—1.9.88), 276-77.

Collaboration with USSR for Martian Environment (XL—10.8.88), 210-11.

Construction of Hotels by Indian in USSR (XLI—22.8.88), 230.

Damage to Art objects sent to USSR (XLI—18.8.88), 91-92.

Drilling by USSR in West Bengal (XLI—16.8.88), 65.

Import of Heavy Melting Scrap from USSR (XL—29.7.88), 128.

Import of Scrap from USSR (XLI—48.8.88), 241.

Modernisation of Steel Plants with USSR assistance (XL—4.8.88), 106-107.

New Steel Plant with USSR Collaboration (XL—4.8.88), 208-209.

Offer of foreign currency funds by Soviet Union for industrial projects (XL—5.8.88), 141-142.

Production Cooperation between Indian and USSR (XLI—16.8.88), 239.

Soviet offer of Foreign Currency Funds for Industrial Projects (XL—29.7.88), 179.

Sport Goods Export to USSR (XL—29.7.88), 269-70.

Textile Export to USSR (XL—5.8.88), 244-245.

USSR help for manufacture of Iron Powder (XLI—18.8.88), 324-225.

USSR Offer to purchase jute from

India (XL—29.7.88), 27.

Visit of Confederation of Engineering to U.S.S.R. (XLI—16.8.88), 495.

UTI

Investment by Unit Trust of India (XL—5.8.88), 44-45.

Launching of India Funds by UTI in U.S. (XLI—12.8.88), 220-21.

UNA

Military Stations in Una and Hamirpur (XLIII—31.8.88), 119.

UNION CARBIDE

Closure of Chamber Unit of Carbide India Ltd. (NAH. Disc) (XLI—17.8.88), 315-29.

Closure of Chamber Unit of Union Carbide India Limited (XL—9.8.88), 137-138.

Gas leakage from Union Carbide Factory, Bhoval (XLI—23.8.88), 121-23.

Toxic Chemicals lying in Union Carbide Factory (XLI—23.8.88), 290.

UNITED KINGDOM

Bringing back "Kohinoor" and "Shah-wani Sword" from U.K. (XL—28.7.88), 120.

British Assistance for Indian Projects (XL—5.8.88), 271-272.

UNIVERSITY (IES)

B. Ed. Course of Berhampur University (XLI—11.8.88), 213-14.

Central University in Himachal Pradesh (XLI—11.8.88), 175-77.

Dates for University Examinations (XLI—11.8.88), 13-16.

Financial Problems with Central Universities (XL—4.8.88).

Grants to New Universities (XL—4.8.88), 219.

Grants to universities in Orissa (XLI—11.8.88), 89.

Language Universities (XLII—1.9.88), 147-148.

Matihli University, Darbhanga (XLI-18.8.88), 40-41.

Medium of instruction in Universities (XLI-11.8.88), 111.

Reservation for SC/STs in Delhi University Hostels (XLI-18.8.88), 77-78.

Revised agreement with University and College Teachers (XLI-11.8.88), 259-63.

UGC Grants to Universities (XLI-18.8.88), 168-80.

Universities not following UGC guidelines (XL-4.8.88), 87-88.

UTTAR PRADESH

Adult Education Centres in U.P. (XLII-1.9.88), 158-61.

Allocation of amount to Uttar Pradesh under DWCRA (XLI-11.8.88), 80-84.

Central Assistance to Hill Districts of U.P. (XLII-31.8.88), 18-24.

Centres of Indira Gandhi National Open University in U.P. (XLI-18.8.88), 184-85.

Clearance of Irrigation Projects of UP (XL-29.7.88), 222.

Compensation to villagers affected during laying of HBJ pipeline in Uttar Pradesh (XLII-30.8.88), 45.

Construction of Power House in U.P. (XAI-23.8.88), 171.

Construction of T.V. towers in Border hill areas of UP (XLI-23.8.88), 157.

D.T.C. bus service between Delhi and certain towns of Uttar Pradesh (XL-4.8.88), 115-116.

DTC bus service between Delhi and Nauror (U.P.) (XL-4.8.88), 46-47.

Daily Wage Workers in R&I Offices in UP (XLII-30.8.88), 148.

Demand-vs-Supply of Janata Cloth in U.P. (XL-29.7.88), 81-85.

Development of Small and Village Industries in Uttar Pradesh (XL-9.8.88), 349-50.

Development of railway stations in UP (XL-22.8.88), 185-887.

Electrification of villages & pump sets in UP (XLII-30.8.88), 109.

Electrification of villages in Raebanki district, U.P. (XL-2.8.88), 341-42.

Electrification of villages in Pauri garhwal District of U.P. (XLII-30.8.88), 215.

Electronics Industry in Azamgarh, UP (XL-3.8.88), 82-83.

Environmental clearance of proposals from U.P. (XLI-11.8.88), 191.

Food Processing Units in Barabanki and Kheri-Lakhimpur Districts of Uttar Pradesh (XL-4.8.88), 167.

Growing of flowers in hill areas of UP (XLII-1.9.88), 235.

Hydel Power Projects in Uttar Pradesh (XL-9.8.88), 342-46.

Land for A.I.R. Pithoragarh U.P. (XLI-16.8.88), 270.

LPG Agencies in Uttar Pradesh (XL-2.8.88), 110-111.

Malaria in U.P. (XLII-5.9.88), 21.

Opening of branch offices of LIC in Uttar Pradesh (XL-5.8.88), 252-253.

Pending projects of U.P. (XL-10.8.88), 176-84.

Per Capita Income of U.P. (XLI-17.8.88), 67-68.

Per hectare potato yield in U.P. (XLI-18.8.88), 185-86.

Petrochemical Complex at Salempur in Uttar Pradesh (XLI-16.8.88), 63.

Production of citrus fruits in hill areas of Uttar Pradesh (XLI-11.8.88), 34-35.

Protest against plantation of pine trees in Uttar Pradesh (XL-4.8.88), 272-273.

Recruitment to Para Military Forces in UP (XLII-31.8.88), 155-156.

Re-opening of Tarikhet-Broom Factory

- in Almora, UP. (XLII—30.8.88), 45.
- Rish reserve of mangrove in U.P. (XLI—18.8.88), 243.
- Scrapping of some projects in UP (XL—3.8.88), 139.
- Separate schemes for SC/ST in hill areas of Uttar Pradesh (XLI—17.8.88), 156-157.
- Setting up of Musk Deer Sanctuary in U.P. (XLII—1.9.88), 213-14.
- Supply of LPG Cylinders to Basti, Gorakhpur and Deoria (XL—2.8.88), 399-400.
- Survey Work of Micro-Hydel Projects in Uttar Pradesh (XLI—16.8.88), 269.
- Suspension of staff in Tanakpur Hydel Project, U.P. (XLI—23.8.88), 187.
- Telephone connections in Almora, Uttar Pradesh (XL—2.8.88), 225-26.
- Telephone system in Barabanki district of Uttar Pradesh (XL—2.8.88), 342.
- Telephone System in Jaunpur (XLI—23.8.88), 155.
- Textile Mills in Uttar Pradesh (XL—29.7.88), 38-39.
- Tourist spot of U.P. included in 7th Plan (XLI—23.8.88), 258.
- Utilisation of Funds for 20-Point Programme in Uttar Pradesh (XLI—17.8.88), 35-36.
- World Bank assistance to U.P. for Drinking Water Supply Projects (XL—1.8.88), 82-83.
- Youth Welfare Programmes in U.P. (XLI—11.8.88), 190-91.

DEBATES

- Demand for direction to U.P. Government and the State Electricity Board to utilise the amount given by the Rural Electrification Corp. for electrification of rural areas only in the hilly regions of the State (Under Rule 377) (XL—2.8.88), 439-40.

Demand for early clearance of the

proposal for construction of a bridge on Kanhar river in Mirzapur district of Uttar Pradesh (Under Rule 377) (XLII—1.9.88), 369.

Demand for sending a team of doctors along with medicines and vaccines to the cholera and gastro enteritis affected district in UP (Under Rule 377) (XLI—10.8.88), 251.

Need to construct memorial for martyrs of the freedom struggle in Need to ensure compliance of the Companies Act by Sanjay Paper Mill and Sant Kabir Coop. Spinning Mill, Khalilabad U.P. so as to stop exploitation of workers (Under Rule 377) (XL—3.8.88), 226.

Need to open more petrol and diesel pumps in Aligarh district of U.P. (Under Rule 377) (XL—1.8.88), 302.

Need to provide necessary resources to U.P. for early completion of Sarju Canal Irrigation Project in Basti district (Under Rule 377) (XL—8.8.88) 280-81.

ULHASNAGAR

Dehiring of MES land in Ulhasnagar (XLI—17.7.88), 162.

UNAUTHORISED COLONIES

Regularisation of Unauthorised Colonies (XLII—5.9.88), 26.

Unauthorised construction at Amrita Sber Gill Marg (XLII—5.9.88), 299.

UNEMPLOMENT

Jobs to unemployed registered in employment Exchanges (XL—1.8.88), 237.

Self-employment scheme for educated unemployed youth (XL—9.8.88), 107.

Special funds for the benefit of Unemployed Youths (XLI—23.8.88), 197.

Unemployment (XL—1.8.88), 14-20.

Unemployment due to Amalgamation Scheme in NTC (XL—5.8.88), 1-6.

Unemployment in A&N Islands (XLII—21.8.88), 137-138.

Unemployment Insurance Scheme (XL—8.8.88), 34.

UNIFORMS

Supply of Combat Uniforms (XLI—17.8.88), 178-179.

Uniform for Ladies in Delhi police (XLII—31.8.88), 56.

UNION MINISTERS

Tours by Union Ministers (XL—10.8.88), 71.

UNION TERRITORIES

Uniformity in Administrative and Government Machinery of Union Territories (XLI—17.8.88), 38.

UNTOUCHABILITY

Need to restrict the Shankaracharya of Puri from glorifying Sati and Untouchability (Under Rule 377) (XL—4.8.88), 312-13.

U.P. SAMAJ CO OP HOUSE BDG. SOCIETY

Allotment of Land to Members of UP Samaj Co-op House Bldg. Society (XLI—22.8.88), 66-67.

URANIUM

SC/ST Employees in Uranium Corporation of India (XLI—17.8.88), 132-134.

Uranium for Fast Breeder Reactors (XLII—31.8.88), 199-200.

URALI-KANCHAN RLY. STATIONS

Stoppage of trains at Urail-Kanchan Rly. Stations (XLI—22.8.88), 65.

URBAN DEVELOPMENT

Utilisation of Central assistance by States for development of towns (XL—8.8.88), 229.

URBAN LAND

Implementation of Urban Land Ceiling Act (XLI—22.8.88), 31-32.

URBAN TRANSPORT AUTHORITY

Urban Transport Authority (XL—1.8.88), 263-264.

URDU

Urdu Encyclopaedia (XL—4.8.88), 1-7.

URDU PROGRAMMES

Time given for telecast of Urdu Programmes by TV Centres (XL—2.8.88), 195-199.

UTKAL CAHMBER OF COMMERCE

Memorandum submitted by Utkal Chamber of Commerce and the Association (XL—2.8.88), 314-16.

V

V.C.R.

Facilities for V.C.R. manufacturers (XL—10.8.88), 420.

Manufacture of VCR in collaboration with Japan (XLII—31.8.88), 255-256.

VCR/VCP

Export of VCR/VCP (XLII—31.8.88), 37-38.

Manufacture of V.C.P. and V.C.R. (XL—10.8.88), 147-148.

Manufacture of VCP/VCR by ET&T (XLII—31.8.88), 260.

VISL

Taking over of VISL (XLI—11.8.88), 114.

VACCINATION

Tetanus Toxoid Vaccination (XLI—22.8.88), 36-38.

VACCINE

Cholera Vaccine (XLI—22.8.88), 33.

Hike in prices of Sera and Vaccines for Diphtheria, Tetanus, Pertussis and Antigen (XL—2.8.88), 249-53.

Vaccine for Prevention and Diagnosis of Typhoid (XL—1.8.88), 202-203.

Vaccine preventable Diseases (XL—1.8.88), 201-202.

VAIJAYANTHA NURSERY SCHOOL

Vaijyantha Nursery School Avadi (XLII—31.8.88), 153-154.

VAISHALI

Need to develop Vaishali as a tourist

- centre (Under Rule 377) (XLI—17.8.88), 227.
- VAMSADHARA**
- Vamsadhara Stage-II (XLI—19.8.88), 171.
- JANASPATI**
- Decline in output of Vanaapati (XL—1.8.88), 213.
- Decline in Vanaapati output (XL—8.8.88), 117.
- Liberalised vanaapati licences (XLI—22.9.88), 150-152.
- Supply of impoated edible oils to Vanaapati Industry (XLI—22.8.88), 177-179.
- Vanaapati Units (XLI—22.8.88), 156-159.
- VAYUDOOT**
- Compensation on Vayudoot Service (XLI—22.8.88), 110-111.
- Extension of Vayudoot Service (XLII—5.9.88), 73.
- Facilities at Vayudoot Airport (XLI—29.8.88), 109.
- Indian Airlines, Vayudoot Service in West Bengal (XLI—29.8.88), 45.
- Linking Vayudoot with Patankot and Jalandhar (XL—1.8.88), 135.
- Need to provide daily Vayudoot Service between Calcutta-Dnanbad-Patna (Under Rule 377) (XL—1.8.88), 299.
- Procurement of Aircraft for Vayudoot Operations (XL—1.8.88), 245.
- Purchase of Aircraft for Vayudoo: (XLI—22.8.88), 6-8.
- Share in Vayudoot (XL—1.8.88), 1.8.179.
- Turbo prop planes for Vayudoot (XLI—29.8.88), 105.
- Vayudoot service between Osmaabad and Bombay (XL—1.8.88), 87.
- Vayudoot Service for Chandrapur (XLI—22.8.88), 39.
- Vayudoot Service in A.P. (XLII—

- 5.9.88), 181.
- Vayudoot service in H.P. (XLII—22.8.88), 106-107.
- Vayudoot Service in M.P. (XLII—5.9.88), 240.
- Vayudoot Service to Sagar M.P. (XLII—5.9.88), 86.
- Vayudoot Service to Ujjain (XL—8.8.88), 105.
- Vayudoot Service to Yamam (XLI—23.3.88), 233.
- Vayudoot Service to Bikaner (XL—1.8.88), 215.
- VECTOR CONTROL RESEARCH CENTRE**
- Discovery of rare fungus by Vector Control Research Centre Pondicherry (XLII—30.8.88), 251.
- VEGETABLES**
- Exploitation of producers of vegetables and fruits (XLII—1.9.88), 141.
- Increase in vegetable prices in Delhi (XL—4.8.88), 88-89.
- Potato Production (XLI—11.8.88), 52-53.
- Production of garlic, onion and coriander M.P. (XLI—11.8.88), 116-17.
- Production of Vegetable Oil (XLII—1.9.88), 216-17.
- VERMA RAMJI**
- Obituary Reference (XL—27.7.88), 3.
- VESSELS**
- Off-shore patrol vessels (XL—16.8.88), 214.
- Representation regarding delay in granting permission to Charter out Indian Flag Vessels (XL—28.7.88), 229.
- VICE CHANCELLORS**
- Guidelines re. appointment of Vice Chancellors (XLI—18.8.88), 183-84.
- VIDEOS**
- Restrictions on use of Videos in States

(XL—28.7.88), 60.

VIDESHSANCHAR NIGAM LTD.

Equity capital of Videsh Sanchar Nigam Ltd. to Public (XL—9.8.88), 163-64.

VIETNAM

Exploration of Oil by HIL in Vietnam (XL—2.8.88), 1-3.

VIGILANCE OFFICERS

Transfer of Vigilance Officers (XL—8.8.88), 136.

VIJAYANAGAR

Unauthorised construction near Vijayanagar Monument at Hampi (XLII—1.9.88), 270.

VIJAYWADA

Need to introduce passenger train service between Vijayawara and Jagtialpet (Under Rule 377) (XL—3.8.88), 227.

Need to utilise the services of licensed porters at Vijayawada Station for loading and unloading of parcels (Under Rule 377) (XLII—30.8.88), 360-64.

Opening of Information Centre at Vijayawada (XLII—30.8.88), 144.

Introduction of Air Mail facilities to Vijayawada City (XLI—23.8.88), 291.

Supply of equipment to disconnect STD facility in Vijayawada (XL—2.8.88), 238-39.

Vijayawada Madras and Vijayawada-Vishakhapatnam Rail Routes (XLI—22.8.88), 110.

VISA

Fake Visa (XLI—17.8.88), 142-143.

Opening of Singapore Visa Office at Bangalore (XLI—17.8.88), 113-114.

VISA FEE

Reducing the visa fee for foreign tourists (XLI—17.8.88), 144-145.

VISA RACKET

Fake Visa Racket in Delhi (XLII—

31.8.88), 59-60.

VISAKHAPATNAM

Allocations of funds for Visakhapatnam (XLI—29.8.88), 65.

Development of Visakhapatnam Naval base (XL—3.8.88), 90.

Development of Visakhapatnam Port (XL—4.8.88), 103-104.

Need to allocate sufficient grant for the development of Visakhapatnam (Under Rule 377) (XLI—22.8.88), 257-58.

Proposal to set up petrochemical complex at Visakhapatnam (XL—9.8.88), 165-166.

Thermal power station at Visakhapatnam (XLII—30.8.88), 179.

VISAKHAPATNAM PORT

Technical problems at General Cargo Berth at Visakhapatnam Port (XLII—1.9.88), 334-35.

VISAKHAPATNAM STEEL PLANT

Construction of VSP (XL—11.8.88), 300-01.

Handling of Coking Coal in Visakhapatnam Steel Plant (XLII—1.9.88), 203.

VISION

Problems of vision and blindness (XLI—22.8.88), 78-81.

VISITS ABROAD

Prime Minister's visits abroad during June and July, 1988 (SI) (XL—29.7.88), 341-48.

PM's visit to China (XL—3.8.88), 98.
PM's visit to Jordan (XL—3.8.88), 169-171.

Visit of Confederation of Engineering Industry to U.S.S.R. (XLI—16.8.88), 175.

VOCATIONAL STUDIES

Admission SC/STs in Colleges of Vocational Studies Shree Soral New Delhi (XL—28.7.88), 256-257.

Vocational course in General Insura-

- nce by Central Board of Secondary Education (XLII—1.9.88), 331-33.
- VOCATIONALISATION OF EDUCATION**
- Area surveys for Vocationalisation of Education (XL—28.7.88).
- VOCATIONAL EDUCATION**
- Setting up of Joint Council of Vocational Education (XL—28.7.88).
- VOCATIONALISATION**
- Vocationalisation Programme (XL—28.7.88), 39-40.
- VOLFARM KETCHUP**
- Misleading advertisements by Volfarm Ketchup (XLI—23.8.88), 211.
- VOLUNTARY AGENCIES**
- Grant in aid to Voluntary Agencies for Welfare Works (XLII—31.8.88), 90-96.
- VOLUNTARY ORGANISATION**
- Assistance to voluntary cultural organisations of Kerala (XL—28.7.88), 179-184.
- Voluntary Organisations for Mentally Retarded Persons (XLII—31.8.88), 157-165.
- Voluntary Organisations getting aid for Welfare of Labour (XL—8.8.88), 60.
- VOLUNTARY RETIREMENT**
- Scheme for Voluntary Retirement of Workers and Employees (XL—1.8.88), 63-64.
- VOTING AGE**
- Voting Age (XL—29.7.88), 1-3.
- VOTING MACHINES**
- Voting machines in elections (XL—29.7.88), 74-75.
- W
- WAPCOS**
- Revised Pay Scales in WAPCOS (XL—29.7.88), 152.
- WAGES**
- Discrimination against women in pay-ment of wages and other amenities (XLI—22.8.88), 120.
- Separate wage board for hotel industry (XLI—22.8.88), 159-160.
- Study about violation of minimum Wages Rules (XL—8.8.88), 202.
- Uniform wages in Coal Mines (XLI—23.8.88) 316.
- Wage Revision of Public Sector Employees (XLII—30.8.88), 349.
- WANKANER**
- Stoppage of Rajkot-Bhopal Superfast Express Train at Wankaner (XLI—22.8.88), 229.
- WAR**
- War Injury Pension (XLII—31.8.88), 220-221.
- WAR MEMORIAL**
- War Memorial in the Capital (XLII—31.8.88), 259-260.
- WAR WIDOWS**
- LPG Agencies to War Widows in Delhi (XLII—30.8.88), 343.
- WARNING SYSTEMS**
- Import of Airborne Early Warning Systems (XLI—17.8.88), 113-116.
- WASTELAND DEVELOPMENT PROJECT**
- Need to expedite Sanction to the Wasteland Development Project in Indira Gandhi Canal Area (Under Rule 377) (XLII—5.9.88), 396.
- WASTELAND**
- Workshop on Wasteland Development (XL—28.7.88), 127-128.
- Production and Demand of HMT Watches (XLI—23.8.88), 329.
- Production and export of watches (XLI—23.8.88), 168.
- WATER**
- Assistance given by WAPOOS to WALAMTARI (XL—29.7.88), 150-51.
- Drinking Water supply in Sarojini

- Nagar Area (XLII—5.9.88), 139.
- Increase in the rates of water supply to industries (XLI—16.8.88), 231.
- Increase in Salinity (XL—29.7.88), 6-9.
- Need to survey the rocky terrain in in Chhota Nagpur area for locating water resources (Under rule 377) (XL—1.8.88), 300.
- Per capita availability of water (XL—5.8.88), 117-118.
- Release of Excess Water from Teaughat Reservoir (XL—29.7.88), 36.
- Report on Water Conservation (XL—29.7.88), 128-26.
- Setting up a Science and Technology Advisory Committee for research and development of water resources (XLI—12.8.88), 212-16.
- Supply of safe drinking water in semi-urban areas (XLI—29.8.88), 139.
- Survey for Water Requirement and Resources (XL—29.7.88), 39-40.
- Talks between India and Nepal on Water Resources Development (XL—29.7.88), 215.
- Water Allocation Priorities (XLI—12.8.88), 161-2.
- Water and Power Consultancy Service (India) Limited (XL—29.7.88), 150-52.
- Water Pricing System (XL—2.8.88), 404.

WATER LOGGING

- Water Logging in the Mahanadi Basin (Orissa) (XL—5.8.88), 241-242.

WATER PLANTS

- ICAR Research on Brackish Water Plants (XLII—1.9.88), 163.

WATER POLLUTION

- Cleaning of rivers in West Bengal (XLI—11.8.88), 83-85.

WATER RESERVOIRS

- Methon and Paachet Reservoirs (XLI—16.8.88), 213.

- Release of Excess Water from Teaughat Reservoir (XL—29.7.88), 36.

WATER SPORTS CENTRE

- National Water Sports Centre (XL—4.8.88), 108-109.

WATER SUPPLY

- Norms fixed under Accelerated Rural Water Supply Programme (XLLI—1.9.88), 37-38.

- Supply of water through Dhansa and Surakhpur Minor (XLI—12.8.88), 92.

WATER TRANSPORT

- Inland Water Development Projects (XLII—1.9.88), 284-85.

- Setting up of Corporation for Water Transport Services (XL—28.7.88), 29.

WATER TREATMENT PLANT

- Need to accelerate the work of setting up the water treatment plant at Jajmau (Kanpur) (Under Rule 377) (XL—4.8.88), 313.

WATERWAYS

- Hydrographic Surveys and Techno-Economic Studies of Waterways (XL—28.7.88), 90-91.

- Water and Land Management Training Institutes (XLI—19.8.88), 288-289.

WAX

- Supply of Paraffin Wax to Panjab (XLII—38.8.88), 140.

WEAKER SECTIONS

- Loans to weaker sections in Andhra Pradesh under DRDA Scheme (XL—29.7.88), 483-86.

- Meeting of Chief Ministers to check Atrocities on Weaker Sections (XLII—31.8.88), 246-247.

- Programme to provide nutritive food to weaker sections (XLI—11.8.88), 71.

- Supply of Foodgrains to Weakest Section of Society (XL—3.8.88), 202-203.

- Wealth Tax collection in Bhubanes,

war and Cuttack (XLI—19.8.88), 291-292.

WEAPONS

Theft of weapons from Defence Installations (XLII—31.8.88), 64-65.

WEATHER

Weather forecasting centre in New Delhi (XL—3.8.88), 103.

WEAVERS

Demand for proper support and assistance to weavers in A.P. (under rule 377) (XLI—29.8.88), 280.

Dharna by Handloom and Powerloom Weavers (XLI—19.8.81), 147-148.

Need to study the working conditions of weavers, particularly in Maharashtra (under rule 377) (XL—254).

Training to woollen cloth/weavers in hill areas of U.P. (XLI—19.8.88), 173-174.

WEEDS

Growth of noxious weed in Kerala (XLII—1.9.88), 236-37.

National Research Centre for Weed Control (XLII—1.9.88), 136.

WEIGHBRIDGES

Weigh bridges on railways (XL—5.8.88), 249.

WELFARE MINISTRY

Advisory Committees in Ministry of Welfare (XLII—31.8.88), 172.

WELFARE WORKS

Grant in aid to Voluntary Agencies for Welfare Works (XLII—31.8.88), 90-96.

WEST ASIA

Fresh Initiatives to solve West Asia Problems (XL—27.7.88), 208-9.

WEST BENGAL

Accident in Dubeehwari Colliery, W. B. (XLI—22.8.88), 179-181.

Activities/achievements of ONGC in West Bengal (XL—2.8.88), 290-91.

Central Electronics Project in W.B. pending for clearance (XL—3.8.88), 45-46.

Cleaning of rivers in West Bengal (XLI—11.8.88), 83-85.

Closure of Manindra and B.T. Mills of West Bengal (XL—5.8.88), 134-135.

Cold storage in W.B. (XLII—1.9.88), 350.

Committee on payment of crop compensation to villagers of Nimocha in Raniganj Coalfields, West Bengal (XLII—30.8.88), 188.

Complaints about malfunctioning of Group Dialling System in West Bengal (XL—2.8.88), 305-306.

Conversion of manual exchange into auto exchange in Berhampore, W. B. (XLI—23.8.88), 333.

Dankuni Coal Complex, West Bengal (XLII—30.8.88), 31-34.

Declaration of West Dinajpur district of West Bengal as 'A' category backward district (XL—9.8.88), 63.

Demolification of Industrial Units in West Bengal (XL—2.8.88), 24-29.

Drilling by USSR in West Bengal (XLI—16.8.88), 65.

Excavations at Ballal Dhipi in Nadia District (XLI—11.8.88), 53.

Expansion of A.I.R. net-work in West Bengal (XL—2.8.88), 304-305.

Flood Restoration Work in Walda, West Bengal (XL—29.7.88), 31-32.

Freedom Fighters Pension case from West Bengal (XL—10.8.88), 41-42.

Implementation of Special Foodgrains Production Programme in West Bengal (XL—4.8.88), 151.

Improvement of G.T. Road in West Bengal (XLI—11.8.88), 179.

Improvement of National Highway No. 6 in West Bengal (XL—4.8.88), 122.

Installation of long Distance Telephone in West Bengal (XL—2.8.88), 82-85.

LPG Facility in West Bengal (XL—2.8.88), 89-93.

Letter of Latent issued for West Bengal (XL—2.8.88), 333-34.

Licences issued to "No industry Districts" in West Bengal (XLI—16.8.86), 60.

Liquidation of India Paper Pulp Company Ltd. West Bengal (XLI—23.8.88), 61.

Loans under IRDP in West Bengal (XLI—11.8.88), 112.

Need for urgent supply of pig iron and hard coke for foundry industry in West Bengal. (Under rule 377) (XLII—3.8.88), 309-10.

Need to early clearance to the Bakreswar Thermal Power Project in West Bengal (Under Rule 377) (XLII—5.9.88), 400-401.

Opening of Rural Post Offices in West Bengal (XL—2.8.88), 303-4.

Outstanding dues from West Bengal State Cooperative Consumers Federation (XL—8.8.88), 260.

Permission for Naman in Katra Mosque Murshidabad (XLI—18.8.88), 65-66.

Plan to improve Check Posts in W.B. (XLII—31.8.88), 62.

Proposals for Power Projects in West Bengal (XL—2.8.88), 42-43.

Public Call Officers in West Bengal (XL—2.8.88), 86-87.

Public sector projects in West Bengal (XL—2.8.88), 65-66.

Railway projects in W. Bengal (XLI—22.8.88), 142-143.

Railway Stations in West Bengal (XLI—22.8.88), 46-50.

Registration of Newspapers/Periodicals published in various Districts of W.B. (XLI—23.8.88), 245.

Release of Funds to West Bengal (XLI—19.8.88), 145-146.

Re-orientation of Banking Services in West Bengal (XL—29.7.88), 127.

Representations from Trade Unions of North Bengal on Chukha Transmission System at Malda (XLII—30.8.88), 190.

Requirement of LPG Cylinders in West Bengal (XL—9.8.88), 78-80.

Schemes launched by NARBARD in W.B. (XLI—18.8.88), 137.

Setting up of Film Centre in West Bengal (XL—2.8.88), 63-64.

Setting up of industries in West Bengal (XL—2.8.88), 59-60.

Setting up of Radio Station at Berhampore, West Bengal (XL—9.8.88), 119-120.

Supply of edible oils to West Bengal (XL—1.8.88), 69-70.

Teesta Barrage Projects of West Bengal (XL—29.7.88), 51.

Telegraph Offices in West Bengal (XL—2.8.88), 347.

Titagarh Paper Mills, West Bengal (XL—2.8.88), 115.

Waiting List for LPG Connections in West Bengal (XL—9.8.88), 396.

WEST GERMANY

Financial assistance from West Germany (XL—5.8.88), 248-49.

Inquiry into purchase of West German machinery (XLI—12.8.88), 211-12.

Introduction of West German Hydraulic mining technology (XLI—16.8.88), 193.

WESTLAND HELICOPTERS

Purchase of Westland Helicopters (XLI—22.8.88), 69-70.

WHO

WHO Report on poisoning from Pesticides (XLI—23.8.88), 200.

WHALES

Conservation of whales (XLI—18.8.88), 53.

WHEAT

Ceiling on Hoarding of Wheat Stock (XL—8.8.88), 86.

Decontrol of wheat (XLI—29.8.88), 72.

Freight Charges on Import of wheat from USA (XL—8.8.88), 261.

Hoarding of Wheat by Big Farmers (XLII—5.9.88), 90.

Import of Wheat (XL—1.8.88), 223-224.

Import of Wheat Seeds (XLII—1.9.88), 273.

Procurement of Wheat (XLI—22.8.88), 240-41.

Procurement of Wheat (XLI—22.8.88), 41-42.

Procurement of wheat (XLI—22.8.88), 125-126.

Production of wheat (XLI—22.8.88), 119-120.

Retail Price of Wheat and Rice (XLI—22.8.88), 35.

Shortfall in Wheat Procurement (XL—1.8.88), 216-17.

Transportation Charge on Imported Wheat (XL—8.8.88), 264.

Wheat products at reasonable price (XL—8.8.88), 181.

WHITE FLY

Use of Fenpropathrin, Methoys and Trippersos for White Fly. (XLI—18.8.88), 260-61.

WHITE PAPER

White Paper on Material Recovered from Terrorists (XLII—31.8.88), 261.

WHOLESALE PRICE INDEX

Rise in Wholesale Price Index (XL—29.7.88), 180-84.

WIDOW PENSION

Settlement of widow pension cases in Manpur Ordnance Factories (XLII—31.8.88), 117-118.

Development of Wild Life (XLII—5.9.88), 143.

Seizure of wild life skins (XLI—11.8.88), 104-05.

Wild Life Development Schemes

(XL—4.8.88), 283.

WIND ENERGY

Harnessing of wind energy from Oceans, Mountains and Plains (XL—2.8.88), 332.

WIND MILLS

Wind Mills (XL—2.8.88), 121-122.

WOMEN

Central Fund for Women (XL—28.8.88), 59-60.

Complaint Cells re. crime against women (XLII—31.8.88), 122-129.

Comprehensive Liberal Laws for Women workers (XLI—29.8.88), 110.

Conference of States Ministers On Women's Developments (XL—4.8.88), 18-24.

Crime against Women (XLI—17.8.88), 103-104.

Demand for constituting an Equal Opportunities Commission to ensure implementation of the recommendations of the National Commission on self-employed women (under rule 377) (XL—2.8.88), 442.

Demand for measures to safeguard the honour of women (u/r 377) (XLI—16.8.88), 38.

Discrimination against women in Payment of wages and other amenities (XLI—22.8.88), 120.

Facility for women entrepreneurs (XLII—16.8.88), 308.

Introduction of women's Cooperative Network (XLII—31.8.88), 248-249.

Job opportunities for women in Public Undertakings (XL—10.8.88), 70-71.

National Commission on Self-Employed Women (XL—4.8.88), 122-124.

National Commission on Women's Problems (XL—11.8.88), 312-16.

National Committee on Women (XLI—18.8.88), 132.

Residential Polytechnic for Women

(XLI—18.8.88), 139-40.

Setting up of Autonomous Bodis to educate and finance women Entrepreneurs (XLI—18.8.88), 132-133.

Setting up of women Entrepreneurs Corp. (XLII—1.9.88), 351-52.

Setting up of Working Women's Hostels (XLII—1.9.88), 44, 58.

Special Cell for Women Entrepreneurs by Punjab National Bank (XL—5.8.88), 260-261.

Suggestions by Study Team on Crimes against women (XL—2.8.88), 201-202.

WOOL

Import of Merino wool (XLI—18.8.88), 62-63.

Wool and wool production (XL—4.8.88), 45.

WOOLEN INDUSTRY

Import duty on Machinery for woolen industry (XL—5.8.88), 261-62.

WOOLEN RAGS

Clearance of woollen Rags piled up in Bombay Port (XLI—18.8.88), 242-43.

WORK FORCE

Physical verification of Work Force in Railways (XLI—22.8.88), 141-142.

WORKERS

Alternative Jobs to Contractor workers (XLI—29.8.88), 54.

Coal mine workers suffering from silicosis disease (XLI—23.8.88), 260.

Minimum Wages for Workers in Bauxite, Fireclay and Cinaclay mines (XLI—9.8.88), 24.

Need to ensure compensation to the workers who have become jobless as result of closure of certain sugar mills in Maharashtra (under rule 377) (XL—27.7.88), 255.

Non-payment of festival allowance to workers of Cannanore Spinning

and Weaving Mills (XLI—19.8.88), 279-280.

Protection of Inter States Migrant Workmen (XLI—29.8.88), 97.

Rehabilitation of workers of Mohini Mills (XLI—19.8.88), 146.

Workers participation in Management (XLI—22.8.88), 221.

Workers participation in Management (XL—8.8.88), 216.

WORKING GROUP

Recommendations of working Group for Tribal Development (XLII—31.8.88), 238-239.

Setting up of working groups covering critical areas (XLI—17.8.88), 177-178.

Working Group of Technology input and High Technological Industries (XLI—17.8.88), 139-140.

WORLD BANK

Assistance for Development Projects from World Bank during 7th plan (XLI—19.8.88), 210-214.

India's suggestion on World Bank anti-poverty Project (XLI—12.8.88), 262-23.

Interest charged by World Bank (XLI—12.8.88), 251-52.

Irrigation Projects of Orissa funded by World Bank IDP (XL—29.7.88), 182-84.

World Bank Aid (XL—29.7.88), 70-71.

World Bank Aid for Power Sector (XL—29.7.88), 232.

World Bank aid to CIRI for Complexes (XLII—21.8.88), 113.

World Bank's appraisal of Iddian Economy (XLI—12.8.88), 192.

World Bank Assistance (XLI—12.8.88), 37-38.

World Bank Assistance (XL—5.8.88), 180.

World Bank assistance for Bombay Urban Development Project (XLI—29.8.88), 75.

- World Bank assistance for Bombay Urban Transport Project (XLI—22.8.88), 95.
- World Bank assistance for Jabalpur City to augment Water Supply (XLII—5.9.88), 301.
- World Bank Assistance for New Power Projects (XL—2.8.88), 411-13.
- World Bank assistance for Power Projects in Karnataka (XL—2.8.88), 350-51.
- World Bank Assistance to Bangalore (XL—8.8.88), 256.
- World Bank Assistance to Cement Units (XLI—16.8.88), 294.
- World Bank Assistance for Production of Raw Silk (XL—5.8.88), 31-35.
- World Bank Development Report (XLI—12.8.88) 143-44.
- World Bank Fund for import of polymers (XLI—30.8.88), 328.
- World Bank Loan for Power Projects in U.P. 393.
- World Bank Loan for Silk production in AP (XL—5.8.88), 197.
- World Bank loan in Power Sector (XLI—16.8.88), 232.
- World Bank Study Reports on Drinking Water Supply (XLI—22.8.88), 70-71.
- World Bank suggestion on perspective plan for electronics (XL—5.8.88), 98.
- WORLD CONSERVATION MONITORING CENTRE**
- Establishment of World Conservation Monitoring Centre (XLI—11.8.88), 199.
- WRIT PETITION**
- Writ petition against Jute packaging materials (XLI—12.8.88), 286-87.
- WRITERS**
- Awards to authors/poets (XL—9.8.88), 54-55.
- Y**

YAMUNA

Industries polluting Yamuna river (XL—4.8.88), 64.

New Road Bridge over Yamuna (XLII—1.9.88), 349-50.

YAMUNA AUTHORITY

Setting up of Yamuna Authority (XLI—18.8.88), 5-7.

YAMUNA HYDRO ELECTRIC PROJECT

Completion of Western Yamuna Hydro Electric Project in Haryana (XL—2.8.88), 189-191.

Demand for subsidy on Yarn (XL—29.7.88), 128-29.

Export Oriented Yarn Spinning (XLI—12.8.88), 1.

Increase in Yarn Price (XL—5.8.88), 213-214.

Price of cotton yarn (XLI—12.8.88), 187-89.

Shortage of Yarn (XLI—12.8.81), 42-44.

YALAHANKA PROJECT

Execution of Yalahanka Project in Karnataka (XL—9.8.88), 137.

YOGA EDUCATION

Physical and Yarn Education in Schools and Collages (XLII—1.9.88), 32-33.

YOUTH

Need to establish technological institutes for rural youth (Under rule 377) (XLII—30.8.88), 261-62.

New Programme for Youth on Opportunities in Defence (XLI—17.8.88), 38-39.

YOUTHS OF HILL AREAS

Training camps for Sports for Youths of Hill Areas (XL—28.7.88), 105-107.

YOUTH WELFARE

Youth Welfare Programmes in U.P. (XLI—11.8.88), 190-91.

YUGOSLAVIA

Agreement with Yugoslavia on Information and Broadcasting (XL—9.8.88), 86-87.

Import of Polymers from Yugoslavia (XLI—23.8.88), 343.

Trade protocol with Yugoslavia (XL—5.8.88), 265-266.

Z

ZAKIR HUSSAIN COLLEGE

Sub-Standard Work in Zakir Hussain College (XLI—11.8.88), 72.

ZERO BUDGETING

Guidelines on Zero Budgeting (XL—29.7.18), 51-52.

ZIA-UL HAQ (SUBJECT

Death of the President of Pakistan President Zia-ul Haq (XLI—18.8.88), 1.

ZINC

Sharp Rise in Zinc and Nickel Prices (XLI—16.8.88), 370.

Effect of Power cut on Zinc production (XL—4.8.88), 243-244.

ZIROCONIUM OXIDE PLANT

Setting up of a Zirconium Oxide plant (XL—27.7.88), 66-71.

ZIWANI AGRO-CHEMICALS FERTILIZER PROJECT

Non-clearance of Ziwani Agro-Chemicals Fertilizer Project, Rajasthan (XL—4.9.88), 83-84.

PART II—NAME INDEX

A

ABBASI, K. J.

Need to provide necessary resources to U.P. for early completion of Sarju Canal Irrigation Project in Basti district (Under rule 377) (XL—8.8.88), 280-81.

ABDUL HAMID, SHRI

15 Point Programme for minorities (XLII—31.8.88), 88-89.

Floods in various parts of the country (Disc) (XL—8.8.88), 325-28.

Jute purchase centre in Assam (XLI—19.8.88), 134-135.

Karbi-Longphi Hydel Project in Assam (XLI—43.8.88), 293-94.

Reopening of Ashok Paper Mills (XLI—23.8.88), 57-58.

ACHARIA, SHRI BASODEB

Appointment of Chief Executives Public Sector undertakings (XL—3.8.88), 71-73.

Appointment of retired Government officers in MBCON (XLI—11.8.88), 181-81.

Atrocities on Harijans and Adivasis (Disc) (XLI—16.8.88), 405-409.

Atrocities on Scheduled Castes (XLI—17.8.88), 23-24.

Availability of Polymers (XL—9.8.88), 20-21.

Closure of FCI Rice Mills (XLII—5.9.88), 138.

Committee on Defence Expenditure (XL—27.7.88), 97-98.

Construction work on Power Projects (XL—2.8.88) 14-24.

Conversion of Raniganj-Asansol area Telephone Exchange (XLI—23.8.88), 291.

Decision to close down NTC mills in West Bengal (XL—5.8.88), 110.

Demands of BALCO employees (XLI—18.8.88), 18-23.

Deregulation of Industrial Utilities in

West Bengal (XL—2.8.88), 24-29.

Disapproval of National Security (Amendment) Ordinance, 1988 (88 Rcs) (XL—16.8.88), 473-78.

Disease among Andaman Tribals (XL—10.8.88), 141-42.

Entry of Hansjans into the Nathdwares temple (XL—10.8.88), 31-36.

Flights of International Airlines from Calcutta (XL—8.8.88), 32.

Foreign Co-operation in field of Emergency (XL—9.8.88), 18.

Foreign Trade handled at Calcutta Port (XLI—11.8.88), 1-8.

Help from Canadian Nationals to terrorists in Punjab (XL—10.8.88), 7.

Hike in vital drug prices (XL—2.8.88), 3-10.

Information from States (XL—30.8.88), 37-38.

Interim Relief to Workers of Mining and Allied Machinery Corp. (XLII—30.8.88), 157.

Labour laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill Consol. (XL—4.8.88), 320.

Loss of Lives due to subsidence in Eastern Confields Ltd. (XLI—23.8.88), 27-38.

Meeting of Eastern Coal Users Consultative Council (XLI—16.8.88), 34-35.

Modernisation of IISCO (XL—28.7.88), 75.

National Security (Amendment) Bill (consid) (XLI—16.8.88), 473-74.

Need for prior discussion with Representatives of Trade owners regarding the provizine of Industrial Dispute (Amendment) Bill and the Disputals and other Institutions (Redressal of Grievance of Employees) Bill (Matters under rule 377) (XL—27.7.88), 257-58.

- Need to make Alloy Steel Plant, Durgam, technically and economically viable (under Rule 377) (XLI—22.8.88), 258.
- New Port for Polymer Import (XLI—16.8.88), 100.
- NRI's Investment (XLI—19.8.88), 171-172.
- Proposal to make Election Commission a Multi-Member Body (XL—5.8.88), 214-216.
- Recovery of bank credit from sick units (XLI—19.8.88), 37.
- SCIL India Ltd. (XL—29.7.88), 42-44.
- Suggestion from the Election Commission (XLI—12.8.88), 6-15.
- Supplementary Demands for Grants (Railways) 1988-89 (XLII—31.8.88), 568-75.
- Tapping of Telephones (XL—9.8.88), 33.
- Urdu Encyclopaedia (XL—4.8.88), 1-7.
- Vacant Posts at CLW (XLI—22.8.88), 18.

AGARWAL, SHRI JAI PRAKASH

- Cases registered by Crimes against Women Cell (XL—27.7.88), 190-91.
- Constitution of (Amendment) Bill (Amendment of Article 14) by Agarwal Sh. Jaiprakash Int (XLI—22.8.88), 451-52.
- Delay in issue of Passports (XLII—31.8.88), 130-131.
- Delhi Rent Control (Amendment) Bill Consid. (XLII—5.9.88), 418-22.
- Demand for direction to Delhi Administration to accord permission for repairs to old damaged houses in Delhi especially in the Daryaganj Area (Under Rule 377) (XLI—29.8.88), 278.
- Development of Ajmeri Gate area (XL—8.8.88), 124.
- Development of Old Delhi (XLII—

- 5.9.88), 3.
- Difficulties in getting passports from RPO, Delhi (XLII—31.8.88), 233.
- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI—10.8.88), 344-47.
- Dowry deaths (XL—27.7.88), 85-88.
- Incidence of Enteric fever/Cholera in Union Territory of Delhi (Disc) (XL—1.8.88), 384-85.
- Income Tax arrears against big business houses (XL—5.8.88), 46-48.
- Kendriya Vidyalayas in Delhi (XLI—18.8.88), 8-10.
- LPG agencies in Delhi (XLI—16.8.88), 257.
- Modern weapons to Delhi Police (XL—27.7.88), 189-90.
- Motor Vehicle Bill Consid (XLI—22.8.88), 321-22.
- Navodaya Vidyalayas in Delhi (XL—28.7.88), 85.
- Need to complete the remaining part of Ajmeri Gate-Delhi Gate Development Scheme (Under Rule 377) (XL—3.8.88), 223.
- New Railway Station in Delhi (XL—1.8.88), 110-111.
- Police posts functioning in tents in Delhi (XLII—31.8.88), 97.
- Prevention of Illicit Traffic of Narcotic Drugs and Psychotropic Substances Ordinance 1988 (XL—5.8.88), 257-259.
- Purchase of products by NAFRD from Sirsi (Karnataka) (XLI—11.8.88), 120.
- Ration store for Delhi Police employees (XL—27.7.88), 190.
- Rehabilitation under Ajmeri Gate Development Scheme (XLI—29.8.88), 102.
- Religious Institutions (Prevention of Misuse) Bill consid (XL—10.8.88), 344-47.
- Rise in Compulsory collection for

- Public Call Offices (XL—2.8.88), 289.
- Seizure of Fake Currency Notes (XL—10.8.88), 28-29.
- Shifting of Parcel Office from Delhi Rly. Station (XLII—5.9.88), 267.
- Supplementary Demands for Grants (General) 1988-89 (XLI—23.8.88), 433-35.
- Telephone connections in Delhi (XLI 16.8.88), 244.
- Telephone system in Delhi (XLI—16.8.88), 242.
- Telephone system in Delhi (XL—2.8.88), 288.
- Telephone System in Delhi (XLI—16.8.88), 2-25.
- Transfer of Telephones (XL—2.8.88), 85-86.
- Unauthorized felling of Trees (XLI—18.8.88), 156-58.
- Under-filling of gas cylinders (XL—2.8.88), 289-90.
- Underground Parking in Chandni Chowk, Delhi (XLII—5.9.88), 267.
- Vacant posts of Senior Radiographers in Govt. Hospitals Delhi (XLI—22.8.88), 113-114.
- Water (Prevention and Control of Pollution), Amendment Bill Consid. (XLII—1.9.88), 432-35.
- AHMED CHOWDHARY KHURSHID**
- Disapproval of National Security (Amendment) Ordinance (St Res) (XLI—17.8.88), 252-54.
- National Security (Amendment) Bill Consid (XLI—17.8.88), 2-2-54.
- AHMAD, SHRI SARFARAZ**
- Air accidents at Delhi Airport (XLII—271).
- Capacity of Paper Mills (XL—2.8.88), 375-76.
- Efforts to Melt Himalayan Glacier (XL—5.8.88), 283-284.
- Expansion of A.I.R. and T.V. in 7th Plan Period (XLII—30.8.88), 38-

- 39.
- Expenditure by Oil and Natural Gas Commission (XLII—30.8.88), 276.
- Faults in Boeing Aircrafts (XLI—23.8.88), 229.
- Hike in sale price of Jamata Soap (XLII—30.8.88), 349.
- Implementation of national of toning Polley (XL—1.8.88), 226-227.
- Loans received by Government (XL—29.7.88), 154-56.
- National Highways in Bihar (XL—4.8.88), 111-112.
- Need to provide daily Vayudoot Service between Calcutta-Dhanbad-Patna (Under Rule 377) (XL—1.8.88), 299.
- News Item captioned 'Lakshya Poora Kerne Ke Pher' Main Jann Ki Parwah Nahin" (XLII—5.9.88), 203.
- Non-Payment of Wages to Indian workers in Iraq (XL—27.7.88), 94-95.
- Pak Programmes viewed in Delhi (XLI—16.8.88), 8-11.
- Plant and Machinery lying idle with ICAR (XLII—1.9.88), 259.
- PMS Visit to Jordan (XL—3.8.88), 169-171.
- Pollution in Chandrapura Thermal Power Station in Bihar (XLI—16.8.88), 322.
- Proposal to make Election Commission a Multi-Member Body (XL—5.8.88), 214-216.
- Purchase of Ship by ICAR (XLII—1.9.88), 185.
- Refund of Registration Fee by M/s. A.P. Scooters (XL—2.8.88), 111-112.
- Reservation for Bihar Legislators at Haridwar (XLII—5.9.88), 46.
- Sale of Adulterated Edible Oils (XLII—5.9.88), 289.
- Sale of application forms of Indira Gandhi National Open University (XLII—1.9.88), 27-28.

Seizure of Fake Currency Notes (XL—10.8.88), 26-29.

Steps to Stop Sale of Banned Estrogen and Progesterone (XLI—22.8.88), 197-198.

Suspension of staff in Tanakhur Hydel Project U.P. (XLI—23.8.88), 187.

Thefts in Barauni Refinery (XLI—16.8.88), 228.

Visit of Indian delegations to China (XL—10.8.88), 55-57.

AHMED SHRI SAIFUDDIN

Admission in Kendriya Vidyalayas on Fake Transfer Certificates (XLII—1.9.88), 3.

AKHTAR HASAN, SHRI

Aeroplanes/ships, engaged for Haj Pilgrims (XL—27.7.88), 146-147.

Applications for Haj Pilgrimage (XLI—17.8.88), 61-62.

Commission taken by Bank Managers on Loans given under Self Employment Schemes (XL—29.7.88), 219-20.

Demand for checking pollution of rivers (Under Rule 377) (XLI—10.8.88), 252.

Demand for improvement in the public distribution system (Under Rule 377) (XL—28.7.88), 277-78.

DTC bus service between Delhi and Nabor (U.P.) (XL—4.8.88), 46-47.

Exploration by O.N.G.C. in Tripura (XL—9.8.88), 168-170.

Facilities at Mata Vaishno Devi Restaurant (XL—1.8.88), 215-216.

Family Courts (XL—5.8.88), 42-43.

Flyover at Shamli (XLI—29.8.88), 30.

Hospitals and dispensaries covered under CGHS in Muzaffar Nagar (Uttar Pradesh) (XL—1.8.88), 84.

Indian Emigrants (XLI—22.8.88), 73-74.

Introduction of Computers for Consolidation of Land Holdings (XL—28.7.88), 125.

Kendriya Vidyalayas and Navodaya Vidyalayas in Uttar Pradesh (XL—28.7.88), 41-50.

Money charged by Haj Committee from Haj Pilgrims (XL—27.7.88), 84.

Textile Mills in Uttar Pradesh (XL—29.7.88), 38-09.

Toy Banks (XLI—18.8.88), 109-115.

Training camps held at All India Level (XLI—11.8.88), 86-87.

ANNANAMBI SHRI R.

Demands for Grants (Tamil Nadu) 1988-89 (XLI—18.8.88), 407-409.

Disapproval of Religious Institutions (Prevention of Misses) Ordinance 1988 (St Res) (XLI—10.8.88), 339-42.

Implementation of new 20 Pt. Programme (Res) (XL—19.8.88), 416-19.

Religious Institutions (Prevention of Finance) Bill Consd (XCI—10.8.88) 339-42.

Supplementary Demands for Grants (General) 1988-89 (XLI—23.8.88), 429-33.

ANSARI, SHRI ABDUL HANNAN

Alleged irregularities, in transaction of Janata cloth in Bihar (XLI—12.8.88), 33-35.

Floods in various parts of the Country (Disc) (XL—3.8.88), 290-94.

Need to direct the State Govts to ensure payment of dues to cane-growers by the sugar mills (Under Rule 377) (XLI—17.8.88), 223-24.

ANSARI Z.R.

Introduction of Ministers (XL—27.7.88), 2.

Jamia Millia Islamia Bill As passed by Rajya Sabha Consd (XLII—2.9.88), 104-115.

Water (Prevention and Control of Pollution) Amendment Bill Consd. (XLII—1.9.88), 34-99.

Water (Prevention and Control of

- Pollution) Amendment Bill Consid (XLII—5.9.88), 402-15.
- ANTONY, SHRI P. A.**
- Development of Tourism (XL—1.8.88) 103-106.
- Import of Raw Cashew (XL—29.7.88), 57.
- Modernisation of FACT unit in Kerala (XLII—1.9.88), 335.
- Pending applications for telephone connections in Trichur district (XL—2.8.88), 64-65.
- Power shortage in Kerala (XL—2.8.88), 191-192.
- Production and Import of Natural Rubber (XL—29.7.88), 174-75.
- Quality of food served in Long Distance Trains (XL—1.8.88), 59-60.
- Scheme to study Tribal Art (XL—4.8.88), 63.
- Shifting of time for Norodh Advertisement Telecast (XL—8.8.88), 69.
- Telecast of Malayalam Films (XLII—30.8.88), 99.
- Temporary Connections in Mayur Vihar Extension Delhi (XLII—30.8.88), 156.
- Transit facilities at Bombay Airport (XLI—22.8.88), 228-229.
- Traffic and Freight at Calicut Airport (XL—1.8.88), 264-266.
- APPALNARASIMHAN P.**
- Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill Consid. (XL—4.8.88), 358.
- ATAUR RAHMAN. SHRI**
- Disaporeval of National Security (Amendment) Ordinance, 1988 (St. Res) (XLI—16.8.88), 413-94.
- Haj Pilgrims (XL—10.8.88), 5.
- National Security (Amendment), Bill Consid (XLI—16.8.88), 493-94.
- ATHITHAN, SHRI R. DHANUSKODI**
- Allotment of LIG flats in Paschim Puri (XL—1.8.88), 134.

ATHWAL, SHRI CHARANJIT SINGH

- Atrocities on Harijans and Adivasis in different parts of the country. (Dis) (XLI—12.8.88), 388-93.
- Disapproval of Religions Institutions (Prevention of Misuse) Ordinance 1988 (St Res) (XLI—10.8.88), 329, 34.
- Religious Institutions (Prevention of Misuse) Bill consid (XLI—10.8.88), 329-34.

AWASTHI, SHRI JAGDISH

- Admission of Students to Colleges (XL—28.7.88), 10-17.
- Alleged irregularities in reservations of Railway tickets at Kanpur (XL—1.8.88), 73-74.
- Allotment of Govt accommodation to employees of Central Ordnance Depto, Kanpur (XL—27.7.88), 237.
- Commissioning of Narora Atomic Power Units (XLI—17.8.88), 119-120.
- Construction of Karnal Refinery (XL—9.8.88), 180.
- Decline in oil Production of Bombay High North (XL—9.8.88), 385-86.
- Launch of INSAT-1C (XLI—17.8.88), 89.
- Murder of four persons by Delhi Police (XLII—31.8.88), 64.
- Need to accelerate the work of setting up the water treatment plant at Jajmau (Kanpur) (Under Rule 377) (XL—4.8.88), 313.
- Payment to Pensioners (XL—27.7.88), 92-93.
- Procedure for selection of Airmen in Air Force (XL—27.7.88), 217-18.
- Setting up of Directorate of Passenger Amenities (XL—8.8.88), 118.
- Special line between Delhi Kanpur (XLI—29.8.88), 86.
- Streamlining of Public Distribution System (XLI—22.8.88), 136.
- UGC scholarships (XLI—18.8.88), 118-119.

AZIZ QURESHI

Implementation of new 20 Pt. Programme (Res) (XLI—19.8.88), 419-22.

B**BAGDI, SHRI MAGANLAL**

Obituary References (XL—27.7.88), 6.

BATRAGI SHRI BALKAVI

Accident to 26 DN Bangalore-Trivandrum Express between Sasthankotta and Puzhin Stations of Southern Ry on 8th July, 1988 (Disc) (XLI—11.8.88), 471-73.

Accountability of All India Service Personnel (XLI—17.8.88), 8.

Crop Prospects (XL—4.8.88), 11-18.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Ordinance (St Res) (XLI—29.8.88), 290-96.

Foreign Co-operation in field of Energy (XL—9.8.88), 15.

Honorarium paid to Female Attendants (XLI—22.8.88), 11.

Improvement in conditions of railway stations (XL—8.8.88), 10.

Need to ensure remunerative price to farmers for garlic and coriander (Under Rule 377) (XLII—2.9.88), 15-16.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Considered (XLI—29.8.88), 290-96.

Railway bridge in Phaphamau (XL—8.8.88), 4.

BATRAWA, SHRI BANWARI LAL

Drinking Water supply in Sarojini Nagar Area (XLII—5.9.88), 137.

Ex-parte Decrees passed against Khandriya Bhandar (XLII—31.8.88), 261-267.

Fixtures and fitting in Sarojini Nagar Quarters (XLII—5.9.88), 347.

License for use of Satellite (XLII—30.8.88), 94-95.

Withholding of Salary of Doctors of R.M.L. Hospital (XLI—22.8.88), 49.

BAJPAI DR RAJENDRA KUMARI

Atrocities on Havians and Adivasis (Dis) (XLI—16.8.88), 450-70.

BALA GOUD, SHRI T.

Alleged scuttling of Fishing Trawlers (XLI—19.8.88), 217-218.

Amt. pending with GIC as dues of farmers under Crop Insurance Scheme (XLII—1.9.88), 154-55.

Collection of loans from Fishing Companies (XLI—19.8.88), 109-110.

Complaints about Denial of Employment to Tribals in A.P. (XLII—31.8.88), 36-37.

Deep sea fishing Industry in A.P. (XLII—1.9.88), 346-348.

Diesel Fuel to Trawlers (XLI—18.8.88), 152-53.

Extra Work Allowance (XL—3.8.88), 30.

Illegal Fishing (XLII—1.9.88), 348.

Inland Water Transport Potential between Kakinanda and Madras (XLI—18.8.88), 60.

LTTE Men killed in IPKF Operations (XL—27.7.88), 102.

Modernisation of Visakhapatnam Airport (XLI—29.8.88), 47.

National Capital Region Plan (XLII—5.9.88), 194.

Over-crowding in Andhra Ports (XLII—1.9.88), 346.

Survey Conducted on Eurotop's programme (XLI—23.8.88), 101-102.

Supply of diesel to fishing and marine products industry (XLI—12.8.88), 129-130.

BALI, SMT VYJAYANTHI MALA

Admission of Students to Colleges (XL—28.7.88), 10-17.

Approval of the continuance in force of the Proclamation by the Presi-

- dent in respect of the State of Tamil Nadu (St. Res) (XL—27.7.88), 287-89.
- Bharat Gold Mines (XL—4.8.88), 109.
- Competition between IATA and General Sales Agents (XL—8.8.88) 232.
- Computerisation of Steel Plants (XLI—11.8.88), 203.
- Crop Insurance Scheme (XLI—18.8.88), 69-72.
- Facility for women entrepreneurs (XLI—16.8.88), 308.
- Investment of surplus funds by Public sector units (XLI—19.8.88), 33-34.
- Joint Ventures among Public Undertakings and Private Sector Units (XLII—30.8.88), 39.
- Policy on Acquiring Land for T.V. and A.I.R., (XLI—16.8.88), 114.
- Poor Inflow in Krishna Basin (XLI—12.8.88), 44-45.
- Privation of Hotel Corporation of India Units (XL—8.8.88), 106.
- Production of Iodised Salt (XLI—20.8.88), 151.
- Shortage of Seeds (XLI—11.8.88), 75-76.
- Shortage of teachers for technical education (XLI—11.8.88), 201-03.
- Staff on Northern Railway Pay Roll (XLI—29.8.88), 38.
- Supply of Drugs to Combat Diseases (XLII—5.9.88), 131.
- BANATWALLA SHRI G.M.**
- Accident to 26 DN Bangalore-Trivandrum Express between Sasthankotta and Perind Stations of Southern Rly on 8th July, 1988 (Disc) (XLI—11.8.88), 465-69.
- Agro-Aviation Base in Kerala (XLII—5.8.88), 324.
- Amendment to Factories (Amendment) Act, 1988 (XL—1.8.88), 99-100.
- Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 485-61.
- Approval of the Proclamation in Relation to the State of Nagaland (St Res) (XL—8.8.88), 320-24.
- Autonomous status of Colleges (XL—4.8.88), 216-217.
- Bank loans to minorities (XLI—12.8.88), 289-90.
- Bank loans to students to prosecute studies (XL—5.8.88), 118-122.
- CCS for Garment Exports to Non-quota Countries (XL—5.8.88), 226-227.
- Capacity of Air Cargo Complex in Bombay (XL—8.8.88), 236.
- Community T.V. sets in Malappuram Kerala (XL—9.8.88), 355-58.
- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance 1988 (St. Res) (XLI—11.8.88), 358-62.
- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance 1988 (St Res) (XLI—10.8.88), 347-48.
- Exemption to export finance profits of bank from tax (XLI—19.8.88), 195-199.
- Ex-gratia grants to victims of Communal riots (XLI—17.8.88), 32.
- Expansion of Telecommunication Services in Malappuram District of Kerala (XLI—16.8.88), 41-43.
- Expenditure on litigation of banks (XLI—19.8.88), 194-195.
- Extension of Time by A.I.R. and Doordarshan (XL—9.8.88), 34-36.
- Frequency of Bombay-Calicut-Bombay Flight (XL—1.8.88), 114-115.
- Grant of autonomous status to Colleges during Seventh Plan (XL—4.8.88), 171-173.
- Hike in landing and parking charges by IAAI (XL—8.8.88), 205.
- Implementation of Revised Pay Scales for University and College Teachers (XL—4.8.88), 76-77.
- Implementation of 20-Point Programme (XL—10.8.88), 14.

Irrigation Bonds by Karnataka (XL—5.8.88), 230-231.

Janta Mitta Insurance Bill-As passed by Rajya Sabha Consid (XLII—2.9.88), 34-64.

LJC loans for purchase of House Flat (XLI—19.8.88), 62-63.

Motor Vehicle Bill Consid (XLI—22.8.88), 305-311.

CL Consid (XLI—22.8.88), 347.

MOU signed by SBI with EEPC (XL—29.7.88), 56.

Mobile employment Exchanges for Minorities (XLII—5.9.88), 185.

Participation of Private Sector in Power Generation (XL—2.8.88), 266.

Postal Facilities in Ponnani (XLI—16.8.88), 272.

Privatisation of Airlines (XL—1.8.88), 196-197.

Recruitment of minorities (XLI—22.8.88), 124-125.

Religious Institutions (Prevention of Misuse) Bill-Consid (XLI—10.8.88), 347-48.

Religious Institutions (Prevention of Misuse) Bill Consid (XLI—11.8.88), 358-62.

CL Consid (XLI—11.8.88), 421-22.

Reorganisation of Central Excise and Customs Departments (XLI—12.8.88), 41-42.

Reservation of export cargo for Indian vessels (CLI—11.8.88), 64.

Revisiting Malaria Control Programme (XL—8.8.88), 59.

Setting up of LPG Agencies at Malapuram in Kerala (XLI—16.8.88), 705.

Traffic and Ertight at Cablaat Airport (XL—1.8.88), 264-266.

Turbo prop planes for Vayudoot (XLI—29.8.88), 105.

Vacant posts in Doordashan (XL—9.8.88), 235.

Vacant Post of Chairman of Central Board of Excise and Customs (XLI—12.8.88), 30-31.

Work done by Minorities Cell (XL—3.8.88), 193.

BANERJEE, KUMARI MAMTA

Accountability of All India Service Personnel (XLI—17.8.88), 3-7.

Appointment of Peerless as broker by SBI (XLI—12.8.88), 285-86.

Atrocities on Harijans and Adivasis in different parts of the country, (Dis) (XLI—12.8.88), 373-76.

Battersea Thermal Power Project (XLI—2.8.88), 334.

Benami Transactions (Prohibitions) Bill-As passed by Rajya Sabha Consid (XLI—2.9.88), 31-83.

Bottling Plant efficiency of DMS (XLII—1.9.88), 90-91.

Conference of State Ministers on Women's Development (XL—4.8.88), 18-24.

Decision to close down NTC MHIs in West Bengal (XL—5.8.88), 110.

Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 324-28.

Denotification of Industrial units in West Bengal (XL—2.8.88), 24-29.

Deck workers (Regulation of Employment) Amendment Bill Consid. (XLII—5.9.88), 466-68.

Fly-overs in Calcutta (XL—4.8.88), 71.

Foreign Trade handled at Calcutta Port (XLI—11.8.88), 6.

Honourarium paid to Female Attendants (XLI—22.8.88), 14.

Implementation of new 20 Point Programmes (Real) (XLII—2.9.88), 155-58.

Incidence to Gastro-enteritis/Cholera in Union Territory of Delhi (Disc) (XL—1.8.88), 397-401.

Labour law Exemption from Furnishing Returns and Maintaining

- Registers by Certain Establishment Bill Consid. (XL—4.8.88), 351.
- Merchant shipping (Amendment) Bill Consid. (XLII—5.9.88), 454-56.
- Motor Vehicle Bill Consid. (XLI—22.8.88), 316-19.
- NBCC Housing Projects in Pirampura (XLI—22.8.88), 116-18.
- Need to declare 11th November, 1988, the birthday of Maulana Abul Kalam Azad, as a national holiday (Under Rule 377) (XLII—30.8.88), 357.
- Need to early clearance to the Bakreswar Thermal Power Project in West Bengal (Under Rule 377) (XLII—5.9.88), 400-401.
- Need to provide adequate financial assistance to Mohini Mills Ltd. to save it from closure (Under Rule 377) (XLII—19.8.88), 357.
- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI—11.8.88), 31-94.
- Religious Institutions (Prevention of Misuse) Bill Consid (XLI—11.8.88) 391-94.
- Reported supply of adulterated rapeseed oil through Fair Price Shops in Calcutta causing paralysis to a large number of people (CA) (XL—5.4.88) 325-29.
- Saving Schemes of Peerless (XL—5.8.88), 79-80.
- Scrutiny and audit of activities of Peerless General Finance and Investment Company (XL—29.7.88), 68-69.
- Setting up of Haldia Petrochemical Complex (XL—2.8.88), 317-18.
- Sickness Insurance Scheme (XLI—19.8.88).
- Supplementary Demands for Grants (General), 1988-88 (XLI—23.8.88), 443-47.
- Telephone Service in Calcutta (XL—9.8.88), 191-93.
- Titagarh Paper Mills, West Bengal (XL—2.8.88), 115.
- BASAVARJESWARI, SMT.**
- Agreement for Budgetary Support to N.T.P.C. (XL—2.8.88), 382-83.
- Amendment to MRTF Act (XL—9.8.88), 141-42.
- Bomb Explosions by Terrorists (XL—27.7.88), 159-60.
- Cess on steel and pig iron (XLII—1.9.88), 5.
- Committee to decide reduction or hike in import duties (XL—5.8.88), 266-67.
- Conference to implement UN Declaration on Indian Ocean (XLI—17.8.88), 105-6.
- Crash Landing of IC 495 at Baroda 5.9.88), 194.
- Development of Tea Gardens (XLI—12.8.88), 193-94.
- Development of Western Ghats in Karnataka (XL—4.8.88), 48.
- Diesel Car (XLI—23.8.88), 261.
- Discussion with EEC and Soviet Union regarding Export of Cotton Handloom etc. (XL—29.7.88), 233-34.
- Effects of Nuclear War on Agricultural Sector (XLII—1.9.88), 240-19.
- Equity capital of Videsh Sanchar Nigam Ltd. to Public (XL—9.8.88), 363-64.
- Eradication of Mosquitoes resistant to Insecticides (XL—1.8.88), 270.
- Expert Panel on Telecommunications (XLI—16.8.88), 230.
- Exploitation of Children (XL—1.8.88) 186-87.
- Facilities for V.C.P. manufacturers (XL—10.8.88), 42.
- Financial assistance to Karnataka (XLII—1.9.88), 220-21.
- French Assistance for Coal Mining Projects (XLI—16.8.88), 294.

- Garment Export Target (XL-29.7.88), 234-35.
- Guidelines re. issuing of Arms Licences (XL-27.7.88), 160.
- Hudco Policy to Finance Building of houses in Karnataka/Tamil Nadu (XL-1.8.88), 88-89.
- IDBI Assistance for Energy Conservation (XL-29.7.88), 8-90.
- Implementation of Family Planning Programme (XL-1.8.88), 271.
- Import of Coal (XLII-30.8.88), 226.
- Improvement in conditions of railway stations (XL-8.8.88), 8.
- Inclusion of Areas of Social Concern in 20 Point Programme (XL-27.7.88), 39-40.
- Increase in drug trafficking and Smuggling (XL-5.8.88), 143-46.
- Indigenous production of submarines and aircraft carriers (XL-10.8.88), 166.
- Indo-French Cooperation in Science & Technology (XL-3.8.88), 91.
- Indo German collaboration in Science and Technology (XLII-31.8.88), 236.
- Indo-Pak Talks (XL-27.7.88), 161.
- Indo-US Scientific Committee on Micro Electronics (XL-3.8.88), 171-73.
- Induction of more power capacity in Karnataka (XL-2.8.88), 81.
- Induction of Power during Eighth Five Year Plan (XL-9.8.88), 171-77.
- Industrial Licensing Policy (XLII-30.8.88), 26-29.
- Industrial Investment (XLI-23.8.88), 278.
- Industrial pollution (XLI-11.8.88), 203-5.
- Industrial Units in Backward Areas of Gujarat (XLI-16.8.88), 61.
- Inter-Ministerial Committee on Feasibility of Promoting Aircraft Manufacturing Facilities (XLI-17.8.88), 35.
- Investment in tourism by private partner (XLI-22.8.88), 103-4.
- Kapur Study Group (XLII-31.8.88), 234-35.
- Legislation on Securities and Exchange Board of India (XLI-19.8.88), 97-98.
- Liberalisation of Industrial Policy (XLII-31.8.88), 138.
- Mahatma Gandhi's Letters and Papers (XLII-1.9.88), 219.
- Massacre in Bihar (XL-3.8.88), 195-196.
- Master Plan for Delhi Zoo (XLII-5.9.88), 250.
- Modernisation of Telecommunication network (XLII-30.8.88), 225.
- National Commission on Self-Employed Women (XL-4.8.88), 122-124.
- National Literacy Mission Authority (XL-28.7.88), 101-3.
- Naxalite Activities (XL-27.7.88), 158-59.
- Need to provide financial assistance to arecanut growers of Kerala, Karnataka and Assam (Under Rule 377) (XL-8.8.88), 281.
- Offer of foreign currency funds by Soviet Union for industrial projects (XL-5.8.88), 140-42.
- Prevention of Deafness in Children Scheme (XL-10.8.88), 138-39.
- Productivity output in Coal India Ltd. (XL-2.8.88), 381-82.
- Projects financed by Textile Export Promotion Fund (XLI-19.9.88), 186-87.
- Purchase of pressurised light water reactors from Russia (XL-3.8.88), 173.
- Raising of Loans by Air India (XLII-5.9.88), 79.
- Recommendations of expert panel on

- Food Processing Industries (XLI—11.8.88), 44.
- Recommendations of the group set up to lock into the management of CSIR (XLII—31.8.88), 235-36.
- Recovery of over dues by NTPC from State Electricity Boards (XLII—30.8.88), 223.
- Relaxation for Acquisition of Ships (XL—4.8.88), 221-23.
- Report of Committee on Sex determination Tests (XLI—29.8.88), 107.
- Report of the Task Force on Computerisation at Major Ports (XL—28.7.88), 228-29.
- Report on Construction of Godowns (XLII—5.9.88), 96.
- Representation regarding delay in granting permission to Charter out Indian Flag Vessels (XL—28.7.88), 229.
- Schemes under Ganga Action Plan (XL—28.7.88).
- Seminar of Educational Administrators organised by NCERT (XL—28.7.88) 95.
- Seminar on National policy on Immunisation (XLII—5.9.88), 252.
- Setting up of B&W T.V. glass shell units by Japanese company (XL—10.8.88), 144-50.
- Setting up of Demonstrative Power Plant with Foreign Collaboration (XLI—16.8.88), 293.
- Setting up of gas-based Fertilizer Units in Gulf countries: (XLII—1.9.88), 220.
- Setting up of Petrochemicals Promotion and Development Authority (XL—9.8.88), 336.
- Setting up a Science and Technology Advisory Committee for research and development of water resources (XLI—12.8.88), 212-16.
- Shortage of Yarn (XLI—12.8.88), 42-44.
- Shortfall in Thermal and Hydel Generating Capacity (XL—9.8.88), 386-88.
- State Health Ministers' Conference (XL—1.8.88), 32-35.
- Strike by Bhartiya Telecommunication Technicians Union (XLI—23.8.88), 277.
- Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 451-54.
- Surveillance by Securities and Exchange Board of India (XLI—19.8.88), 187-88.
- Talks with Spain on Defence Research and Development (XL—10.8.88), 165.
- Target for export of iron ore (XL—5.8.88), 265-66.
- Targets of Poverty Alleviation (XLII—31.8.88), 77-78.
- Tax concessions (XLI—19.8.88), 188-189.
- T.D.P. Funded Training Programme (XL—2.8.88), 381.
- Trade agreement with Finland (XLI—12.8.88), 216-17.
- Trade Protocol with China (XL—29.7.88), 232-33.
- Trade protocol with Yugoslavia (XL—5.8.88), 205-66.
- Transport strategy for movement of imported foodgrains (XLI—22.8.88), 82-83.
- Unified cadre for North-eastern States (XL—3.8.88), 173-74.
- Use of Plastics in agriculture and food packaging (XLI—23.8.88), 20-24.
- Utilisation of Natural Gas for Power Generation (XL—2.8.88), 379-81.
- Visit of Japanese business delegation (XLI—19.8.88), 187.
- Wheat products at reasonable price (XL—8.8.88), 181.
- Workshop on Airport Management (XL—8.8.88) 12.

- World Bank Aid for Power Sector (XL—29.7.88), 232.
- World Bank loan in Power Sector (XLI—16.8.88), 232.
- RAJIVGANDHI, SHRI G.S.**
- Accident to 26 DN Bangalore-Trivandrum Express between Sasihankotta and Pattand Stations of Southern Ry on 8th July, 1988 (Disc) (XLI—11.8.88), 442-45.
- Aid to Voluntary Agencies for Spreading Literacy (XL—28.7.88), 135-138.
- Alternative for the West German Submarines (XLI—17.8.88), 66-67.
- Appointment of Chartered Accountants to Boards of Directors of Companies (XLI—19.8.88), 279.
- Automatisation of Telephone exchanges (XLII—30.8.88), 244.
- Ban on communal parties (XL—10.8.88), 47.
- Bank Loans against security of Jewellery (XL—29.7.88), 201-2.
- Banning of Smoking Bill by Int. (XLI—12.8.88), 395.
- Blue Water Navy (XLI—17.8.88), 114.
- Central Intervention about clearance of dues by States Electricity Boards (XL—2.8.88), 349-50.
- Central Schemes lack flexibility (XL—10.8.88), 170.
- Coal projects behind schedule (XLII—30.8.88), 245.
- Concentration of Pakistan forces on Indo-Pak Border (XL—27.7.88), 186-89.
- Construction of new Hydel Projects by National Hydroelectric Power Corporation (XLII—30.8.88), 242.
- Crash Landing of IC 495 at Baroda (XLII—5.9.88), 194.
- Cut in Refinance Support by NABARD (XLI—19.8.88), 50-51.
- Decline in output of Vanspati (XL—1.8.88), 223.
- Demand for early clearance of the revised project for development of coconut plantation submitted by the Government of Karnataka (XLI—10.8.88), 238-54.
- Demand for reviewing India's nuclear policy in order to meet the threat posed by Pakistan (under rule 377) (XL—2.8.88), 441-42.
- Development of Tea Gardens (XLI—13.8.88), 193-94.
- Economic relations with Japan (XLI—12.8.88), 250-51.
- Encouragement of composed companies for acquisition of Ships (XLI—11.8.88), 255-56.
- Estimated Targets for Foodgrains Production (XL—4.8.88), 37.
- Experiments of Homeopathic medicines on astronauts (XLI—29.8.88), 67.
- Exploration agreement between ONGC and Angola (XL—9.8.88), 374.
- Export of Iron Ore to South Korea (XLII—1.9.88), 129-30.
- Export of Textile machinery to Pakistan (XLI—19.8.88), 278-279.
- F-7P Fighter Plants Located over by China to (XLII—31.8.88), 81-82.
- Fencing Across Indo-Pak Border (XL—27.7.88) 185-86.
- Funds to NTC to meet working capital requirement (XLI—12.8.88), 237-39.
- GDR assistance for development of water Transport System (XLI—12.8.88), 256-57.
- HUDCO Policy to finance building of houses in Karnataka/Tamil Nadu (XL—1.8.88), 88-89.
- Import of Wheat (XL—1.8.88), 223-224.
- Incentives to Cement Industry (XL—2.8.88), 144-146.
- India Hungary agreement for manufacturing electronic goods (XL—10.8.88), 172-173.
- Indian Share in World Computer

- Software Market (XLI—17.8.88), 18.
- Indo-US collaboration in High Technology (XL—3.8.88), 162-163.
- Integrated Oil seeds Policy (XLI—18.8.88), 79.
- Interaction between lower priority Industries in non core sector and coal companies (XLII—30.8.88), 243.
- Investment in tourism by private parties (XLI—22.8.88), 101-105.
- Japanese assistance for improvement in tourist infrastructure at Buddhist pilgrim Centres (XLI—29.8.88), 72.
- Limited Foreign Exchange Market scheme to boost export (XLI—12.8.88), 113-14.
- Loans advanced by Banks (XL—29.7.88), 202.
- Manufacture of Electronic Switches System (XLII—30.8.88), 120.
- Manufacture of Telephone Exchanges (XLII—31.8.88), 282-283.
- Moving of All Parti Karnataka-Maharashtra Delegation with Union Home Minister (XL—3.6.88), 199-200.
- National Highway Finance Corporation (XLI—11.8.88), 256.
- Naxalite Activities (XL—27.7.88), 158-59.
- New Pricing Policy for Energy (XL—2.8.88), 369.
- New Projects of H.M.T Ltd. (XLI—23.8.88), 152.
- Non-utilisation of funds by JCI (XL—29.7.88), 73-74.
- Notification Banning Sale of Non-Iodised salt (XLII—5.9.88), 182.
- Outcome of talks hold between Foreign reentrants of Pakistan and India on Bilateral dialling (XL—27.7.88), 155-56.
- Pension scheme for Journalists (XL—8.8.88), 186.
- Plan to export tea to France (XLI—12.8.88), 105-06.
- Price hike in Iron ore exported to Japan (XLI—19.8.88), 169.
- Procurement of Wheat (XLI—22.8.88) 240-241.
- Production Cooperation between Indian and USSR (XLI—16.8.88), 259.
- Prohibition Bill by Basavanna Sh. G.S. Int. (XLI—12.8.88), 395-96.
- Proposal to allow free flow of investment in Food Processing Sector (XLII—1.9.88), 329.
- Protection of Women Beedi workers (XLI—29.8.88), 179.
- Racial attemps on Indians U.S.A (XL—3.8.88), 162.
- Reconstitution of Board of Directors of Indian Telephone Industries (XL—9.8.88), 119.
- Scooters Manufactured by M/a. LML Limited (XLI—16.8.88) 93.
- Second channel in States and installation on T.V. Stations in Backward Areas (XL—2.8.88), 330-31.
- Seigne of Assam in Project (XL—10.8.88), 171.
- Seminar on Bonded Labour (XL—8.8.88), 187.
- Sharp Rise in Zinc and Nickel Prices (XLI—16.8.88), 370.
- Shortage of Acetaldehyde (XL—9.8.88), 374.
- Shortage of Mono Ethylene Glycol (XLI—23.8.88), 270.
- Shortage of Power in Northern Sector (XLI—16.8.88), 257.
- Strategic planning for growing infrastructure (XLI—23.8.88), 340.
- Spy Ring Prenting in Punjab (XL—27.7.88), 151-52.
- Study on Import of Exchange rate fluctuation on Industrialisation (XL—29.7.88), 204.
- Study on Perfence of Public Sector Industrial Units (XL—9.8.88), 383.
- Suggestion of Indian Chambers of Commerce and Industry for Impro-

- vement of Road Transport (XL—28.7.88), 151-152.
- Technological changes in refineries (XL—9.8.88), 375-76.
- Trade with US (XLI—19.8.88), 168-169.
- Unclaimed dividends (PLI—23.8.88), 262.
- Unemployment insurance Scheme (XL—8.8.88), 34.
- Violence in Howrah-Kharagpur Section (XLI—29.8.88), 180.
- Voluntary Agencies for Adult Education (XL—28.7.88), 66-72.
- Working group on deposit mobilisation of Commercial Banks (XL—29.7.88), 202-203.
- World Bank assistance for development of towns (XL—1.8.88), 222-223.
- World Bank Assistance for Power Projects in Karnataka (XL—2.8.88), 350-51.
- BASI, SHRI SOHAN SINGH**
- Obituary References (XL—27.7.88), 4.
- BASHEER SH. T**
- Flow of Foreign Tourists to South (XLI—22.8.88), 223-224.
- Free Legal Aid to Poor (XL—29.7.88), 176-77.
- Horticulture Department of NDMC (XLII—5.9.88), 187.
- Impact of Ganga Action Plan (XL—28.7.88), 18-22.
- Indian labour in Gulf countries (XLI—22.8.88), 97-98.
- Manufacture of Sports Goods (XLI—16.8.88), 255.
- Modernisation of Telecommunication System in Kerala (XLI—16.8.88), 87.
- Power shortage in Kerala (XL—2.8.88), 191-192.
- Provision of lighting system at Trivandrum Airport (XL—1.8.88), 153-154.
- Reduction in supply of rice to Kerala (XL—1.8.88), 229-230.
- Restructuring of PAC and CRPF (XL—10.8.88), 76.
- Scheme to promote export of South Indian Tea (XL—29.7.88), 61-64.
- Shortage of workers in Cochin Port (XLI—18.8.88), 60-61.
- Super Fast Train between Kanyakumari and Madras (XL—1.8.88), 60.
- BASH, SH. ANIL**
- Accountability of All India Service Personnel (XLI—17.8.88), 1-8.
- Completion of Dankul Coal Complex (XLI—23.8.88), 72-73.
- Construction of Dankul Coal Complex (XLI—28.8.88), 230.
- Decroiffication of Industrial units in West Bengal (XL—2.8.88), 24-29.
- Ganga Action Plan (XLI—11.8.88), 1:9-41.
- Import Mill for Polymers (XL—9.8.88), 113-114.
- Import of Coal (XLII—20.8.88), 226.
- New Coochbehar Rly. station (XLI—22.8.88), 189-190.
- NRI's investment (XLI—22.8.88), 171-172.
- Pritam Singh Committee on Anti-Erosion (XLI—12.8.88), 38.
- Proposals for Power Projects in West Bengal (XL—2.8.88), 42-43.
- Proposal to make Election Commission a Multi-Member Body (XL—5.8.81), 214-216.
- Purchase of Aircraft for Vayudoot (XLI—22.8.88), 6-8.
- Setting up of Electronic/Electrical Complex by Hindustan Cables Ltd. at Durgapur (XL—9.8.88), 351.
- Sickness in Textiles Engineering and Electrical Units (XLI—19.8.88), 172-173.
- Sickness Insurance Scheme (XLI—19.8.88), 25-28.

Steps for revival and Profitability of
MECON (XLI—11.8.88), 33-34.

BHAGAT BR

Approval of the Proclamation in
Salation in the State of Nagaland
(St Res) (XL—8.8.88), 346-57.

BHAGAT. SHRI H.K.L.

Business of the Houses (XLI—23.8.88),
355-56, 63

Business of the House (XL—28.7.88),
294-95, 302-03.

BHAJAN LAL, SHRI

Damage due to Earthquake (St)(XLI—
28.8.88), 442-45.

Flood situation in Assam and West
Bengal (St.) (XLI—29.8.88), 384-
86.

Floods in various parts of the country
(Disc) (XL—8.8.88), 285-99.

Procurement/Minimum Support Prices
of Rabi Crops of 1988-89 (St)
(XPII—5.8.88), 482-83.

Reported distribution of edulterate
ineffective pesticides to farmers in
Punjab (CA) (XLI—19.8.88), 317-
19, 3-4-38.

BHAKTA SHRI MANORANJAN

Airtink to Port Blair (XLI—29.8.88),
33.

Apprenticeship training to youth in
Andaman & Nicobar Islands (XLI—
29.8.88), 136.

Clearance of private building construc-
tion in Andaman and Nicobar
Islands (XLI—23.8.88), 240.

Creation of post of Principal Chief
Conservator of Forests (XLII—
1.9.88), 136-37.

Development of Tourism in A&N
Islands (XLI—29.8.88), 136.

Food to A&N Islands (XLI—29.8.88),
185.

LPG Facility in Car Nicobar (XLII—
30.8.88), 11-12.

Passengers allowed to sail for And-
aman Islands in a Broken ship
(XLII—1.9.88), 338-39.

Setting up a Centre of Oceanography
Studies in A&N Islands (XLII—
31.8.88), 242-243.

Vacancies in Andaman and Nicobar
Administration (XLII—31.8.88),
38-39.

BHANDARI SHRI D.K

Action taken by Ministries on MPs
suggestions during Budget discussion
(XLII—30.8.88), 256.

Allotment of Imported Mafic to Maic
to Sikkim (XLI—11.8.88), 29-30.

Amalgamation schemes for National
Textile Corporation Mills (XL—
29-7.88), 69-70.

Arms Production (XL—10.8.88), 187-
88.

Cash compensatory Support Scheme
(XL—5.8.88), 274-275.

Compensation to India Victims in
Shooting down of Iranian Airliner
(XL—10.8.88), 38-39.

Computer based monitoring of affores-
tation Projects (XL—28.7.88), 238-
240.

Construction of Bus Queue shelters
(XLI—18.8.88), 131-132.

Construction of TV Tower in Pitam-
pura (XL—2.8.88), 246-47.

Contracts between ONGC and foreign
Petroleum Companies (XLI—
23.8.88), 153.

De-addiction programmes as part of
curriculum (XL—11.8.88), 310.

DTC Bus Queue Shelters (XL—
11.8.88), 318-19.

Earnings from Advertisements (XLII—
30.8.88), 255.

Export of Bed Linen to Finland
(XL—29.7.88), 207.

Export of yarn fabrics etc. to Malay-
sia (XL—5.8.88), 278.

Export Oriented Units in Sikkim
(XL—5.8.88), 275-276.

Facilities under Adventure Tourism
(XL—1.8.88), 40.

Financial assistance by UNICEF

(XLI—29.8.88), 78.

Gas Processing Complex at Hazira (XLI—16.1.88), 112.

Gleire Patients (XLI—22.8.88), 126-131.

Impact of non-availability of raw material on engineering exports (XLI—19.8.88), 290-291.

Improvement of efficiency and customer service in nationalised banks (XLI—19.8.88), 288-289.

Indian Delegation to Brazil (XLI—17.8.88), 29-30.

Inland Container Depots (XL—5.8.88), 147-148.

Installation of Electronic and Cross Bar Telephone Exchanges (XL—9.8.88), 157-162.

Launching of INSAT-JC (XLI—17.8.88), 102.

Law Commissions in States (XLI—19.8.88), 141-142.

Legal aid to Poor People (XL—29.7.88), 259-66.

Levy on Cement (XLI—23.8.88), 327.

Licences to foodgrains dealers (XLII—5.9.88), 157.

Management of hazardous substance (XL—28.7.88), 237-236.

Meeting of State Tourism Ministers (XL—8.8.88), 129.

Modern space fuel plant in Andhra Pradesh (XLI—17.8.88), 92-93.

Modifications in Advance Kenning Scheme (XLI—12.8.88), 108-09.

Need to declare Neora Valley as a National Park and a Biosphere Reserve (u/r 377) (XLI—18.8.88), 283-84.

New scheme to collect Income Tax Arrears (XL—29.7.88), 258.

Pak's Ecotourism Damda Ravi, (XLI—12.8.88), 197-98.

Promotion of Hill Resorts (XL—1.8.88), 219-220.

Proposal for incentive to exporters in thrust areas (XLI—19.8.88), 289-290.

Rehabilitation of widows of Ex-servicemen (XLI—17.8.88), 121-122.

Suicide by three sisters (XLII—1.9.88), 124.

Telecast of Nepali Film 'Samjhana' (XLII—30.8.88).

Telephone connections in Delhi (XLI—16.8.88), 244.

Tourism Schemes received from State Governments (XL—1.8.88), 218-220.

Training camps for Sports for Youths of Hill Areas (XI 28.7.88), 105-107.

Translation of Acts (XL—5.8.88), 277-278.

US Orion Maritime Reconnaissance Aircrafts for Pakistan (XLII—31.8.88), 110-111.

Water Allocation Priorities (XLI—12.8.88).

Yatri Niwas in Sikkim (XL—1.8.88), 218.

BHARAT SINGH

Commercial plots to farmers in New of Acquired Land (XLI—29.8.88), 185.

Demand for setting up one more Thermal Power Station to meet the increased power requirement of Delhi (Under Rule 377) (XLII—1.9.88), 368-69.

Incidence of Castro-enteritis/Cholera in Union Territory of Del (Disac) (XL—1.8.88), 376-81.

Increase in Lal Dora of Delhi villages (XLII—5.9.88), 199.

Job facility to farmers in New of acquired land (XL—8.8.88), 98.

Merger of Cadres in Delhi Administration (XLI—17.8.88), 183-184.

Parks in resettlement colonies in Delhi (XLI—29.8.88), 78.

Sewer lines in resettlement colonies

- In Delhi (XLI—22.8.88), 106.
- Supply of water through (Dhana and Sarakhpur Minor (XLI—12.8.88). 92.
- Water pipes in Resettlement colonies (XLI—29.8.88), 184.
- BHARDWAJ, PARASRAM**
- AIR Broadcasts in Adivasi languages (XLII—30.8.88), 252.
- People explosions by terrorists (XL—27.7.88), 159-60.
- Capitation Fee in Technical Institutions (XL—4.8.88), 28-29.
- Central Social Welfare Board assistance to State Social Welfare Boards (XL—4.8.88), 140-41.
- Compartments for non-smokers (XL—8.8.88), 53.
- Comprehensive Liberal Raws for Women workers (XLI—29.8.88), 110.
- Construction of Hotels for low Budget Tourists (XL—8.8.88), 226.
- Cross breeding of sheeps for better yield of wood (XL—4.8.88), 145-146.
- Expansion of telecommunication network in M.P. (XLII—30.8.88), 64-65.
- Gangs involved in Forgery of Scheduled Castes and Scheduled Tribes Certificates (XL—10.8.88), 166-67.
- Gas leakage from Union Carbide Factory, Bhopal (XLI—23.8.88), 121-23.
- Hut Insurance Scheme (XL—29.7.88), 169.
- Import and Production of Edible oil (XLI—22.8.88).
- Import of Heavy Melting Scrap from USSR (XL—29.7.88), 128.
- Indian Banks Abroad (XL—29.7.88), 128-29.
- Indo-UK Cooperation for Cancer (XL—1.8.88), 64.
- Introduction of three Language Formula (XL—28.7.88), 73-74.
- Kendriya Vidyalaya in M.P. (XLII—225-26).
- Manufacture of Modern Bogle Prototype at CLW (XL—8.8.88), 140.
- Modernisation of Leather Industry (XLI—16.8.88), 57.
- National Commission on Rural Labour (XLI—22.8.88), 54-55.
- New technique of milk production (XLII—1.9.88), 19-20.
- Opening of Public Call offices and Small Telephone Exchanges in M.P. (XLII—30.8.88), 246.
- Panel of CSs Deputy Secretaries (XLI—17.8.88), 181-182.
- Publicity to Solatium Fund Scheme (XL—28.7.88), 220-221.
- Recruitment of SCs/STs and Handicapped persons for Govt. Departments (XLII—31.3.88), 170-172.
- RBI Guidelines to Banks regarding Rural Lending (XL—29.7.88), 29-30.
- Review of Rural Development and Poverty (XL—4.8.88), 227-29.
- Robberies/Frauds in Nationalized Banks (XLI—19.8.88), 39-48.
- Scholarship to SC/ST candidates (XLI 17.8.88), 56.
- Selection of Artists for AIR and Doordarshan (XLII—30.8.88), 186.
- Setting up of hydro machines for development of station by BHEL (XLI—16.8.88), 197.
- Survey on Child Blindness (XLII—5.9.88), 134.
- T.V. coverage in remote, hilly, border and tribal areas (XL—2.8.88), 177-180.
- Telephone on demand (XLI—16.8.88), 195.
- U.N. aided afforestation project (XLI 18.8.88), 56.57.
- Utilisation of Central assistance by States for development of towns (XL—8.8.88), 229.

- Wildlife animals affected by Bodinghat Project (XLI—18.8.88), 150-51.
- SIKATA, SHRI R.L.**
- Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 312-15.
- Help from Canadian Nationals to terrorists in Punjab (XL—10.8.88), 9.
- Disapproval of National Security (Amendment) Ordinance (St Res.) (XLI—17.8.88), 232-38.
- National Security (Amendment) Bill Considered (XLI—17.8.88), 232-38.
- BHAI DR. KRUPASINDHU**
- Agro-based Industries (XLI—18.8.88), 140-41.
- Assistance to Doctors, Chartered Accountants and other Professionals by Banks (XL—29.7.88), 219.
- Commercial Crocodile rearing (XLI—18.8.88), 238.
- Compensation to land owners on Koraput-Rayagada Section (XL—8.8.88), 64.
- Conservation of Himgiri Forest (XLI—18.8.88), 140.
- Construction of Diamond Parks (XLI—12.8.88), 229-30.
- Construction work on Power Projects (XL—2.8.88), 14-24.
- Demand for setting up the proposed oil refinery at Paradip without further delay (Under Rule 377) (XLI—1.9.88), 367-68.
- Discif for Captive Power Generation for Export-oriented Units (XL—5.8.88), 288.
- Dutch assistance for setting up of a modern port (XLI—18.8.88), 55.
- Dutch assistance for setting up of a modern port (XLI—18.8.88), 55.
- Electrification of Villages in Orissa (XL—9.8.88), 242-243.
- Employment Generation in Rural Areas (XL—27.7.88), 232-37.
- Execution of Upper Indravati and Upper Kolab Projects in Orissa (XLI—23.8.88), 51-52.
- Expansion of Public Distribution System (XLI—5.9.88), 330.
- Exploration of Metallic Nodules from the Indian Ocean (XL—27.7.88), 91-92.
- Export of Automobiles (XL—5.8.88), 5.8.88), 182.
- French Assistance for Coal Mining Projects (XLI—16.8.88), 299.
- Gold Import for Export-Oriented Units (XL—5.8.88), 181, 182.
- Growth rate of Agricultural Production (XL—28.7.88), 211-219.
- HBJ Pipeline contract with Japan (XLI—30.8.88), 142.
- Hike in vital drug prices (XL—2.8.88), 3-10.
- ICMR suggestion for Control of AIDS (XL—1.8.88), 84-86.
- Implementation of Engineering Projects in Orissa (XL—10.8.88), 74.
- Implementation of 'Jivandhara' (XLI—11.8.88), 119-20.
- Implementation of Special Food Production Programme (XL—28.7.88), 219-220.
- Import of Polymers from Yugoslavia (XLI—23.8.88), 343.
- Import of pulses (XLI—18.8.88), 266-72.
- Import of Technology from USA by I.T.I. (XL—2.8.88), 248-49.
- Income tax pending realisation (XL—29.7.88), 63-64.
- Increase in Stainless Steel Prices (XL—28.7.88), 255-256.
- Increasing Tea Plantation in Orissa (XLI—12.8.88), 228-30.
- Indo-Spain cooperation on Nuclear Energy (XL—3.8.88), 193-194.
- Long term for modernisation of 'Army' (XL—10.8.88), 174-175.
- Manufacture of Telephone Exchanges (XLI—31.8.88), 282-283.
- Manufacture of VCR in collaboration

with Japan (XLII—31.8.88), 255-256.

National Policy on Telecommunications (XL—9.8.88), 1-4.

Need for allocation of adequate funds for setting up of slag cement plant at Bourkela (w/r 377) (XL—27.7.88), 256-57.

Need to set up a separate bench of Orissa High Court at Sambalpur (w/r 377) (XLI—22.8.88), 257.

New Drugs from Sea (XL—27.7.88), 201-02.

New Package of Incentives for Industries in Backward Areas (XL—2.8.88), 372-74.

New Steel Plant with USSR Collaboration (XL—4.8.88), 208-209.

Norms of Fuel Efficiency of Automobiles (XL—2.8.88), 427.

Pilot plant for recycling used engine oil (XLI—17.8.88), 161-162.

Poaching of Tuskers (XL—28.7.88), 34.

Polio and other water borne diseases (XLI—22.8.88), 214.

Postal Facility in Gram Panchayats (XLI—16.8.88), 253.

Privatisation of Airlines (XL—1.8.88), 196-197.

Problems of Exporters (XL—5.8.88), 180-181.

Production of Sugar (XLI—22.8.88), 132-133.

Regional imbalance in Industrial Development (XLI—16.8.88), 146.

Revival of Sick Industries in Orissa (XL—9.8.88), 362-63.

Rise in prices of Nickel and Cobalt (XLII—1.9.88), 151-53.

Rupa-Bangiriposi Rly. Line (XLI—29.8.88), 100.

Sale of Gold by Bharat Gold Mines Ltd. (XLI—18.8.88), 13.

Self-reliance in Electronics (XLII—31.8.88), 113-114.

Seminar on Indo-Soviet Cooperation in Moscow (XL—27.7.88), 226-27.

Setting up of hotels by Non-Resident Indians (XLI—22.8.88), 99.

Setting up of Meat and Skin Processing Unit (XL—4.8.88), 61-62.

Setting up of Natural Gas based Industry (XL—9.8.88), 241-242.

Smuggling cases in Delhi (XL—3.8.88), 14-23.

Social Forestry Programme (XL—4.8.88), 210-214.

Soyabean cultivation (XLI—18.8.88), 238-39.

Space Projects for July, 1988 (PL—27.7.88), 231-32.

Speed Post Service in Orissa (XLII—30.8.88), 153.

Survey of Energy position in Orissa (XL—9.8.88), 361-62.

Suspension of Production in NALCO's Orissa Plant (XL—4.8.88), 209-210.

Tassar Production in Orissa (XLI—19.8.88), 2-7.

Tourism in Arab Countries (XL—8.8.88), 263.

Trade Protocol with China (XL—29.7.88), 232-33.

Trade with Poland (XL—5.8.88), 76.

Transformer in Farnakhbana, Delhi (XLII—5.9.88), 91.

Use of LPG in Armed Forces (XLI—(XLI—17.8.88), 168.

Weather forecasting centre in New Delhi (XL—3.8.88), 103.

West German assistance for Bourkela Steel Plant (XL—28.7.88), 84-85.

World Bank Assistance (XL—3.8.88), 180.

BHOOPATHY, SHRI, G.

Committee on major Thermal Power Stations (XL—2.8.88), 215.

Delay in Installing Atomic Power Plants (XL—3.8.88), 197-198.

- Demand for a railway line between Nizamabad and Warangal via Karimnagar, A.P. (under rule 377) (XLI—10.8.88), 253.
- Detection of Bogus Freedom Fighters (XLI—17.8.88), 171-172.
- Disney-Land in A.P. (XLI—22.8.88), 231.
- Fall in Chemical Fertilizer Production (XL—4.8.88), 113.
- Fall in Coal Production at Singareni Coal Mines, A.P. (XLI—23.8.88), 148.
- Import of rice from Thailand (XL—1.8.88), 110.
- Imported Equipments (XLI—11.8.88), 14-18.
- Income Tax Exemption to Thirumala Tirupati Devasthanam (XLI—12.8.88), 15-20.
- Managara Project in A.P. (XLI—30.8.88), 147.
- Non-utilisation of funds for control of Blindness (XLI—23.8.88), 212.
- Open cast mining in A.P. (XLI—23.8.88), 317.
- Production of Tyres (XLI—16.8.88), 35-36.
- Proposal to appoint more High Court Judges (XL—5.8.88), 217-220.
- Proposal to establish Bank Security Force (XL—5.8.88), 107.
- Ready Made Garments (XLI—12.8.88), 197.
- Spare parts manufacturing unit of Maruti cars in A.P. (XLI—23.8.88), 316.
- Thermal Power Stations in Tamil Nadu (XL—9.8.88), 169-172.
- Uniform wages in Coal Mines (XLI—23.8.88), 316.
- 5.9.88), 128.
- British Frigates to Pakistan (XL—10.8.88), 219-220.
- CCS on Export of Cotton from Maharashtra (XL—29.7.88), 278-79.
- Central Assistance to Maharashtra for NEP (XL—8.8.88), 247.
- Commercial Energy Fuels (XLI—23.8.88) 172.
- Computerization of Goods Booking (XL—8.8.88), 247.
- Computerisation of Reservation in Trains (XL—8.8.88), 247.
- Consignment Tax (XL—5.8.88), 130-131.
- Cosmic Ray Experiment 'Auradha' (XLI—17.8.88), 85-86.
- Cotton Export Quota for Maharashtra (XL—29.7.88), 119.
- Crop Loans by Nationalised Banks (XLI—19.8.88), 33.
- Development of Safety Vehicle (XL—9.8.88), 47-49.
- Discovery of Oil and Gas in Cochar (XL—9.8.88), 360.
- FAX machine facility (XLI—16.8.88), 324.
- Gold Melting Plant at Parel (XLI—12.8.88), 210-11.
- Helicopter service from Bombay (XLI—5.9.88), 314.
- Homoeopathic medicines for Gastro-Enteritis patients in Delhi (XLI—23.8.88), 256.
- House bldg. loans to employees of BPF offices (XLI—29.8.88), 80.
- Increase in funds on non-conventional Energy Sources (XL—9.8.88), 360-361.
- Indian Citizens held up in Bangladesh (XL—3.8.88), 97.
- Industrial licence for Export oriented units in Maharashtra (XL—2.8.88), 237.
- Installation of Reversible-Type Hyder

BHOSALE, PRATAPRAO. B

Air service between Nagpur Aurangabad Pune Bombay (XLI—5.9.88), 315.

Air Service to Satara City (XLI—

- Electric Units (XLI—16.8.88), 323.
- Levy on Profession Tax (XL—5.8.88), 234.
- Loans for Cooperative Sugar factories (XL—8.8.88), 77.
- Meeting of Law and Justice Ministers of Non-Hindi Speaking States (XLI—12.8.88), 210.
- Meeting of Law and Justice Ministers of Non-Hindi Speaking States (XLI 12.8.88), 210.
- Nationalisation of Khandesh Mills, Jalgaon and Shreeaniwas Mills, Bombay (XL—5.8.88), 236.
- Popularisation of Oral Rehydration therapy (XLI—23.8.88), 192.
- Problems of Powerloom Industry (XL—29.7.88), 279.
- Production of Kharif Crops in Maharashtra (XLI—11.8.88), 224-25.
- Proposals for development of Ports in Maharashtra (XLI—11.8.88), 96-97.
- Proposals under special health schemes for rural areas in Maharashtra (XL—8.8.88), 245.
- Publication of revised Chronicle of Maratha Ru'c (XLI—18.8.88), 167-68.
- Purchase of diesel Electric Boats by Pakistan Navy (XL—27.7.88), 119-20.
- Relief to Maharashtra in respect of small savings resources (XL—5.8.88), 255-56.
- Report on victimisation of Indian immigrants in jail in UK (XL—27.7.88), 108-89
- Research on Bombay High by ONGC and NIO (XL—9.8.88), 320-321.
- School Food Programme in Maharashtra (XL—28.7.88), 110.
- Supply of Wheat by FCI to Roller Flour Mills in Maharashtra (XL—1.8.88), 133-34.
- Symposium for National Development (XL—3.8.88), 181.
- Treatment of Burns, Bedsores and Ulcers with Honey (XLI—22.8.88), 98-99.
- Under graduate Colleges by UGC (XLI—18.8.88), 89.
- Utilisation of cement in Road Construction, Lining of Canals etc. (XLI—16.8.88) 121.
- Utilisation of G as in Maharashtra 30.8.88), 123.
- World Bank Assistance (XLI—12.8.88), 37-38.
- BHOYE, SHRI R.M.**
- Bomb Explosions by Terrorists (XL—27.7.88) 159-60.
- Central Assistance to Maharashtra for Tribals (XLII—31.8.88), 242.
- Central Social Welfare Board assistance to State Social Welfare Boards (XL—4.8.88), 140-41.
- Compensation paid to Swadeshi Cotton Mills (XL—29.7.88), 147.
- Comprehensive Liberal Laws for Woman workers (XLI—29.8.88), 110.
- Concentrated Rural Poverty in Maharashtra (XLII—31.8.88), 75.
- Concessions to leather units (XL—9.8.88), 50.
- Cure of Pemphigus (XLII—22.8.88), 206-207.
- Diamond yielding rocks (XL—4.8.88), 47-48.
- European Parliament Inquiry Report on Pakistan's efforts to build Atom Bomb (XL—27.7.88), 184-85.
- Expert Committee for setting up of Petrochemicals Promotion and Development Authority (XLI—16.8.88), 219.
- Exploration in deep sea waters (XL—9.8.88), 303.
- Gangs involved in Forgery of Scheduled Castes and Scheduled Tribes Certificates (XL—10.8.88),
- Illiterate Women having more children than Educated (XL—8.8.88), 259.

Indo-USSR Joint Venture (XLI—12.8.88), 70.

Legislation against sex determination tests (XL—1.8.81), 220-221.

Legislation to ban sun by Indians with foreigners (XL—1.8.88), 95-98.

List of Hazardous and Toxic Chemicals (XLII—1.9.88), 352-53.

Losses suffered by regional rural banks (XLI—12.8.88), 279-81.

Manufacture of Airborne Early Warning Helicopter (XL—3.8.88), 113.

Measures to check up trend in Cotton Prices (XL—29.7.88), 146-47.

MIG Rate under N.P.H.S. 1979 (XLI—29.8.88), 119.

National Fruits (XLII—1.9.88), 192-93.

News-Item captioned "Indian Workers rate of woes in Iraq" (XL—1.8.88), 5-66.

Non-achievement of Targets of National Leprosy Eradication Programme (XLI—29.8.88), 46.

Operational Research Units in Maharashtra (XLII—1.9.88), 191-94.

Personal accident insurance social security scheme (XLI—12.8.88), 276-80.

Price of black and white T.V. (XL—8.8.88), 44-45.

Production of Heavy water by Taticonics Heavy water Project (XL—27.7.88), 95-96.

Programme to check trafficking in Narcotics (XL—5.8.88), 190-191.

Projects undertaken under NREP (XLII—1.9.88), 64-88.

Recruitment policy in APCL (XLI—16.8.88), 215.

Reorientation of Doordarshan Programmes to Promote Population Control (XLI—16.8.88), 269.

RBI Guidelines to Banks regarding Rural Lending (XL—29.7.88), 29-30.

Review of strategy to keep population growth within limits (XL—1.8.88), 221.

Selection of Films on Doordarshan (XLI—16.8.88), 29-40.

Smuggling of cigarettes (XLI—19.8.88), 36-37.

Smuggling of Narcotics and Gold from Pakistan (XLI—19.8.88), 177-178.

Steps taken to caution people about Explosive Devices (XL—19.8.88), 75.

Substitute for Cement (XL—2.8.88), 69.

Supply of raw material at international prices to certain industries (XLI—19.8.88), 167.

Technology mission on Dairy Development (XLI—18.8.88), 257-258.

Unfit water for human consumption in Delhi (XLI—22.8.81), 91-92.

Vaccine preventable Diseases (XL—1.8.88), 201-202.

BHOYE, SHRI S.S.

Contaminated Bottle of Dextrose (XLI—22.8.88), 30-31.

Lack of fire fighting equipments in Small Scale Industrial Houses in Cebu (XLII—31.8.88), 57.

Spyring busted in Punjab (XL—27.7.88), 151-52.

BHUMJ, SHRI HAREN

Yearly Review of various medi Bodies recommended by Second Press Commission (XLII—30.8.88), 103.

BHURIA, SHRI DILEEP SINGH

Production and Demand of Polyester Staple Fibre (XLI—16.8.88), 56.

BIRBAL, SHRI

Demand for aerial spray of insecticides in Ganganagar district of Rajasthan and for giving subsidy to the farmers (Under Rule 377) (XL—9.8.88) 412-13.

Need to direct the Haryana Government to construct the portion of

Ganga Canal Link passing through that State (XLII—2.9.88), 12.

Need to prepare and implement a project to tank Gbagar river to benefit Rajasthan (under rule 377) (XLI—22.8.88), 255-56.

RAO BIRENDRA SINGH,

Coaching Camp for Shooting (XL—28.7.88), 109-110.

Construction Around Air Force Ammunition Depot, Gurgaon (XL—II—3.8.88), 257-258.

Construction of Television Tower in the vicinity of Indira Gandhi International Airport (XLI—23.8.88), 234.

Deaths due to poisonous gas leaked from tube-wells (XLI—22.8.88), 168.

Birendra Singh Rao improvement in report performance (XL—29.7.88), 21-22.

Krishti Vigyan Kendra, Shikohpur (Haryana) (XLII—1.9.88), 108-109.

Posting and Transfers in Oil Corporations (XLII—30.8.88), 224.

Production of Wheat (XLI—22.8.88), 119-120.

Rehabilitation Package for Bengal Immunity Ltd., Bengal Chemicals and Pharmaceuticals Ltd., and Smith Stanistreet Pharmaceuticals Ltd. (XLI—16.8.88), 58.

Revision of Crop Insurance Scheme (XLI—18.8.88), 258.

Telephone Service in Amritsar (XLI—16.8.88), 58.

BISWAS, SHRI AJOY

Activities of private detective/security Agencies (XL—3.8.88), 90-91.

Alleged Atrocities on Tribal Women in Tripura (XL—27.7.88), 157-58.

Amendments to ONGC Act (XLI—23.8.88), 57.

Credit blocked in Sick Units (XL—5.8.88), 223-224.

Corporate Plan of ONGC (XLI—

23.8.88), 213.

Gas-based Thermal Power Plant in Tripura (XLI—23.8.88), 293.

Grabbing of Tribal Land by Non-Tribals (XL—27.7.88), 36-38.

Growth of industry in North Eastern Region (XL—2.8.88), 306-12.

Import of Hot Rolled Coils (XL—28.7.88), 6-10.

Inquiry into public complaints by OCP (Vigilance) of Delhi (XLII—31.8.88), 251-252.

Inter-State Council (XL—10.8.88), 203-204.

LPG facility in Tripura (XL—2.8.88), 112-113.

Per capital pias allocation to North-Eastern States (XLII—31.8.88), 112-113.

Production of coins (XL—5.8.88), 109-110.

Purchase of beer by Indian Airlines (XL—1.8.88), 197.

Purchase of 40-seater aircraft (XLI—22.8.88), 85.

Rehabilitation of Tribals Engaged in Jhum Cultivation (XLI—11.8.88), 54-56.

Review of Working of BPP organization (XL—1.8.88), 28-29.

Study on Dwindling Tribal Population in Andaman and Nicobar Islands (XL—10.8.88), 221.

Wrong billing and delay in sending bills by D.E.S.V. (XL—9.8.88), 327-329.

BRAHMA DUTT, SHRI

Bharat Petroleum Corporation Limited (Intermination of Conditions of Service of Employees) Bill Rajya Sabha Amendment—Consid. (XLII—31.8.88), 343-44.

Fire at Tank Wagon Loading Contry Mathura Refinery, (St) (XLII—30.8.88), 491-92.

BUTA SINGH, S

Approval of the continuance in force of the proclamation by the President in respect of the State to Tamil Nadu (St. Res) (XL—17.8.88), 258-61, 337-349.

Atrocities on Harijans and Adivasis (XLI—16.8.88), 431-37.

Commissions of Inquiry (Amendment) (Bill Int (XLI—29.8.88), 277.

Demand of Gorkh a National Liberation Front (St) (XLI—23.8.88), 455-60.

Disapproval of National Security (Amendment) Ordinance, 1988 (St. Res) (XLI—16.8.88), 472-73.

Disapproval of National Security (Amendment) Ordinance (St.—Res) (XLI—17.8.88), 290-301.

Disapproval of of Religious Institutes (Prevention of misuse) ordinance, 1988 (St. Res.) (XLI—11.8.88), 406-416.

Memorandum of Settlement on Tripura (St) (XL—12.8.88), 423-29.

National Security (Amendment) Bill Considered, (XLI—17.8.88), 290-301.
Ct Considered (XLI—17.8.88), 303.

Motion to Pass (XLI—17.8.88), 303-304.

National Security (Amendment) Bill (Considered) (XLI—16.8.88), 472-73.

Religious Institute (Prevention of misuse) Bill.

Considered (XLI—11.8.88), 406-16.

Ct. Considered. (XLI—11.8.88), 417-424.

Motion to Pass (XLI—11.8.88), 424.

C

CHALIHA, PROF PARAG

Tea Gardens in Assam (XLI—19.8.88), 143.

DEBATES

CHALIHA, SH, PARAG

Need for extensive dredging of Brahmaputra river to make it navigable throughout the year. (Under rule) 377) (XLII—31.8.88), 310.

Floods in various parts of the Country (Disc) (XL—3.8.88), 331-34.

CHANDRAKAR, SHRI CHANDULAL

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 335-38.

CHANDRA S. DEO, SHRI V. KISHORE

Aircraft (Amendment) Bill Considered. (XL—4.8.88), 406.

CHANDRA SEKHAR, SHRIMATI M.

Approval of the continuance in force of the Proclamation by the President in respect of the State of T.N (St Res) (XL—27.7.88), 289-93.

Demands for Grants (Tamil Nadu) 1988-89 (XLI—18.8.88), 384-89.

CHANDRESH KUMARI, SHRIMATI

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 401-405.

Water (Prevention and Control of Pollution) Amendment Bill Considered. (XLII—1.9.88), 430-32.

CHARLES, SARI A

Adoption of villages by nationalised banks in Kerala (XLI—12.8.88), 114-15.

Export cess on pepper (XL—5.8.88),
Extinction of certain species of Fishes from Kerala Coast (XLII—1.9.88), 269.

Facilities for electronics export to USA (XLI—17.8.88), 62-63.

Introduction of 4 stroke diesel fuelled out-Board Motor in Fisheries Sector in Kerala (XLII—1.9.88), 43-44.

Investment in industrial sector in Kerala (XL—9.8.88), 147.

Modification of Trivandrum Railway Station (XL—1.8.88), 112-113.

Navodaya Vidyalayas in Kerala (XL—11.8.88), 299-300.

News-item captioned "Pak has four Complete A-Bouds" (XL—27.7.88), 35-36.

Off-Shore Exploration in Kerala (XLI

—16.8.88), 137.

Pollution of Sea Water in Kerala (XLII—1.9.88), 268-69.

Power shortage in Kerala (XL—2.8.88), 191-192.

Revision of Pay Scales of Staff of the Training Institutes under ICCW (XLI—11.8.88), 73-73.

Setting up of a Bench of Kerala High Court at Trivandrum (XL—29.7.88), 26-37.

Trade deficit with Japan (XLI—19.8.88), 185.

Transit lounge space at Terminal-II of Trivandrum Airport (XL—8.8.88) 93.

DEBATES

Defamation Bill Consid. (XLII—30.8.88), 371-75.

Motor Vehicles Bill Consid. (XLI—19.8.88), 353-56.

Supplementary Demands for Grants (Railways, 1988-89. (XLII—31.8.88), 467-69.

CHAITERJEE, SHRI SOMNATH

Approval of the Proclamation in Relation to the State of Nagaland (St. Res) (XL—8.8.88), 338-46.

Defamation Bill Motion to Pass (XLII—30.8.88), 511-14, 545-49, 555-560.

Reported increase of Jyotasa Holding Private Ltd. From Sultance Corporation (Disc) (XL—2.8.88), 473-81.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (Disc) (XL—28.7.88), 350-62.

DEBATES

Closure of Biecco Lawrie Ltd. (XL—9.8.88), 357-60.

Foreign Debt (XLI—19.8.88), 65.

Guidelines issued by NPTC regarding allotment of ships for ship breaking

at Calcutta (XLI—11.8.88), 167-68.

Import and Distribution of Refined Oil (XLI—22.8.88), 42-43.

Modernisation of Alloy Steel Plant, Durgapur (XL—4.8.88), 46.

Nationalisation of Scindia Steam Navigation Company (XLI—12.8.88), 89-91.

Supply of coal to Durgapur Project Ltd. Durgapur (XLI—23.8.88), 75.

CHATURVEDI, SHRI NARESH CHANDRA

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St. Res), (XLI—11.8.88), 373-75.

Religious Institutions (Prevention of Misuse) Bill Consid. (XLI—11.8.88), 373-75.

Reported income of Jyotasa Holding Private Ltd. from Sumitama Corp. (Disc) (XL—2.8.88), 496-501.

DEBATES

Licence to Reliance Industries Ltd for manufacture of Paraxylene (XLII—30.8.88), 152.

Reservation quota for Kanpur (XLI—23.8.88), 213.

Urdu Encyclopaedia (XL—4.8.88), 1-7.

Use of Hindi in Tourism (XLI—23.8.88), 254.

CHATURVEDI, SHRIMATI VIDYAVATI

Allocation of funds for Rural Development (XLI—11.8.88), 12-13.

Allotment of Work Workers and Officers of KVIC (XL—9.8.88), 186-187.

Arrival of tourists to Panna National Park (XLI—22.8.88), 83-84.

Cancellation of Delhi Khajuraho-Varanasi Kathmandu flight (XLI—22.8.88), 222.

Closure of Income Tax Office at

Chhatrapur, Madhya Pradesh (XLI—12.8.88), 162-63.

Development of Khajuraho (XLII—22.8.88), 221-222.

Foreign Cooperation in field of Energy (XL—9.8.88), 15.

Foreign Tourists visiting Khajuraho (XLI—22.8.88), 220-22.

Manufacturing and Sealing of Error-free National Flag (XL—10.8.88), 221-22.

Opening of Panna National Park (XLI—11.8.88), 137-38.

Renovation work in Khadi Gramodyog Bhawan New Delhi (XLI—16.8.88), 172.

Trading Cadre Managers in Sales Offices of KVIC (XLI—23.8.88), 203-204.

CHAUDHARY, MANPHOOL SINGH

Need to sanction a thermal power plant in Rajasthan (Under Rule 377) (XL—9.8.88), 411.

CHAUDHRY, SHRI KAMAL

Adult Education Centres in Punjab (XL—28.7.88), 89-90.

Allocation for Industrial Development to Punjab (XLI—17.8.88), 118-119.

Abolment of Firms under New Pattern HUDCO schemes, 1979 (XL—1.8.88), 115-126.

Arrest during Operation Black Thunder (XL—27.7.88), 113.

Crime in Punjab (XL—10.8.88), 211.

DA to Central Government Employees (XL—29.7.88), 229.

Damage to Rabi Crop in Punjab (XL—26.7.88), 241.

Development of Tourist Spots in Punjab (XL—8.8.88), 35.

Draw of lots by Croup Housing Society (XLII—5.9.88), 89.

Foreign Tours by Union Ministers (XL—5.8.88), 201.

Drought relief to Rural Labour (XL—

4.8.88), 279.

Forest land allotted to Punjab State Industrial Development Corporation (XL—28.7.88), 175-76.

Flow of credit to Punjab (XL—29.7.88), 86-87.

Free medical aid for SC/ST in Punjab (XL—10.8.88), 211-12.

Freedom Fighter Pension cases from Hoshiarpur (XL—3.8.88), 86-88.

Hike in Prices of Essential Commodities (XL—1.8.88), 125-128.

Hike in Prices of Soaps (XL—2.8.88), 128.

Irrigation Schemes for Punjab (XL—5.8.88), 36.

Kendriya Vidyalayas and Navodaya Vidyalayas in Punjab (XLI—18.8.88), 232-35.

Licences issued for "No Industry Districts" in Punjab (XLII—30.8.88), 95.

Lead shedding in Delhi (XL—2.8.88), 226-27.

Mother Dairy vegetable booths in Noida (XL—4.8.88), 64-65.

New Road Bridge over Yamuna (XLII—1.9.88), 349-50.

Per capita income of Punjab (XLII—31.8.88), 58-59.

Railway Line between Noida and Delhi (XLI—29.8.88), 62.

Registration of cases by Delhi Police (XLI—17.8.88), 156-157.

Rehabilitation of Ex-Servicemen in Punjab (XLI—17.8.88), 116-117.

Request for more Funds for proper maintenance of National Highways in Punjab (XLI—18.8.88), 231-32.

SC/ST Families in Punjab (XLI—17.1.88), 70-71.

Security Forces Personnel killed in Punjab and Chandigarh (XL—10.8.88), 216-18.

Seizure of Gold in Delhi and Punjab (XL—29.7.88), 229-30.

getting up of DMS Booths in Noida (XLI—18.8.88), 63.

Setting up of Industries in Punjab Haryana and H.P. (XLI—23.8.88), 21-22.

Short Supply of LPG in Delhi and Noida (XL—9.8.88), 185.

Sick Small Industrial Units in Punjab (XLI—16.8.88), 90.

Supply of Mother Dairy Milk in Noida (XLI—11.8.88), 58-57.

Telecast of serial "Mahabharat" (XLI—16.8.88), 322.

Tours by Union Ministers (XL—10.8.88), 71.

Vacancies in Navodaya Vidyalayas (XLI—1.9.88), 95-96.

DEBATES

Aircraft Amendment Bill Consid (XL—5.8.88), 343-45.

Demands for Grants (Punjab) 1988-89. (XLI—18.8.88), 331-32

CHAVAN, SHRI ASHOK SHANKAR RAO

Awards to authors/Poets (XL—9.8.88), 54-55.

Centrally sponsored Irrigation Scheme of Maharashtra (XLI—23.8.88), 287-88.

Committee on Indian Printing Industry (XLI—23.8.88), 343.

Demand of Gas (XLI—23.8.88), 164.

Facilities to Tourists visiting Maharashtra (XLI—22.8.88), 149-150.

Facilities at Vayudoot Airport (XLI—28.8.88), 109.

Growth incentives to North-Eastern States (XL—10.8.88), 51-52.

Island Development Authority (XL—10.8.88), 132-136.

Meetings for Development Plan of hill areas (XL—10.8.88), 131-132.

Overloading of IA Flights (XLI—22.8.88), 51-52.

Potato Production (XLI—19.8.88),

52-53.

Report on evaluation of post Comm. and area Development Authority (XLI—19.8.88), 69-70.

Sedimentation survey of reservoirs (XLI—19.8.88), 165-166.

Site Selection Committee for Large Thermal Power Stations (XLI—16.8.88), 11-16.

Supply of seeds to States by National Seeds Corp. (XLI—18.8.88), 84-86.

Showing of repeat TV Series (XL—9.8.88), 207.

Yatrikas/Dharamshalas at Nanded (XL—8.8.88), 55.

DEBATES

Need to develop Nanded in Maharashtra as a tourist centre (under rule 3J) (XL—27.7.88), 253-54.

CHAVAN, SHRIMATI PREMALABAI

Import of Edible Oils (XLI—22.8.88), 16.

CHAVAN, SHRI S.B.

Banking Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill Int. (XLII—391.

Introduction of Ministers (XL—27.7.88), 1.

CHIDAMBARAM SHRI P.

Arms (Amendment) Bill Consid (XL—9.8.88), 542-547.

Motion to Pass (XL—9.8.88), 558.

Arms (Amendment) Bill Consid (XL—8.8.88), 300-301.

Defamation Bill Consid (XLI—29.8.88), 350-60.

Defamation Bill Consid (XLI—30.8.88), 408-36.

Cl. Consid (XLII—20.8.88), 494-96, 97-99, 500, 502, 505, 508, 515-523, 527-28, 532, 542, 553-44.

Motion to Pass (XLII—30.8.88), 545, 555-562.

Defamation Bill-Introduced (XLI—29.8.88), 275.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 30-301.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 342-357

Gang Rape Incident in Mangolpuri Delhi on 1.9.88, 371.

Prevention of Corruption Bill Rajya Sabha Amendment—considered, adopted and agreed to (XLII—1.9.88), 392-94.

Reservation of Posts in Government Services and seats in Educational Institutions for Economically weaker section of People) Bill by Mishra Ram Nagina Coosid (XLI—12.8.88) 434-39.

CHOUHEY, SHRI NARAYAN

Additional Railway Lines on S.E. Railway (XLI—29.8.88), 18.

Bakewar Thermal Power Project (XL—2.8.88), 334.

Basic facilities in resettlement colonies in Delhi (XLI—22.8.88), 190.

Buses Plying from Indira Gandhi International Airport without Stage Carriage Permits (XL—28.7.88), 257-258.

Conditions of private buses operating in Delhi (XL—28.7.88), 40-41.

Demands of Officers of major ports (XLII—1.9.88), 61-63.

Dislocation of Railway Services on S.E. Railway (XL—8.8.88), 127.

Horticulture Department of NDMC (XLII—5.9.88), 157.

Irregularities in purchase of plants in NDMC (XLII—5.8.88), 145.

Mistreatment with ticket collectors inspectors by passengers (XL—3.8.88), 43-44.

Membership of Delhi School Teachers' Coop. Housing Bldg. Society (XLI—22.8.88), 112-13.

Modernisation of Hindustan Cables Ltd, (XLI—16.8.88), 138.

News item captioned "rules relaxed

for I.G.R.U.R. Students" (XLII—3.9.88), 241.

Pooching and chilling Capacity of D.M.S (XLI—11.8.88), 100-01.

Pending Income Tax Cases (XLI—12.8.88), 20-25.

Plots to Members of Delhi Teachers Coop. House Bldg. Society (XLI—22.8.88), 105.

Shatabdi Express (XLI—23.8.88), 202.

Sale of Expired Date Medicines in Remote Areas (XLI—29.8.88), 16.

DEBATES

Bharat petroleum Corporation Limited (Interimisation of Conditions of Employees) Bill Rajya Sabha Amendment Considered (XLII—31.8.88), 352-54.

Centre-State Relations by Sh. H.M. Patel (Res.) (XL—5.8.88), 267-74.

Demands for Grants (Tamil Nadu) 1988-89, (XL—18.8.88), 412-15.

Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Bill Considered (XL—4.8.88), 346.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (Dist) (XL—28.7.88), 318-27.

Supplementary Demands for Grants (Railways) 1988-89 (XLII—404-406).

CHOUHARY, SHRIMATI USHA

Arrears of State Electricity Boards payable to NTPC (XLII—23.8.88), 2-15.

Bldg. for CGHS Dispensary, Harimagar (XLII—5.9.88), 146.

Chinese/Pak Telecasts in Calcutta and other places (XLI—16.8.88), 367.

Cloth at affordable price (XLI—19.8.88), 152.

Conference of State Ministers on Womens Development (XL—4.8.88), 18-24.

Constraints in Aviation Sector (XLI—22.8.88), 102.

Cracks in Badrinath Shrine Complex (XLI—18.8.88), 42-43.

Decline in oil Production at Bombay High North (XL—9.8.88), 385-86.

Food quota for Maharashtra (XL—8.8.88), 38.

Fire Safety Measures in High Rise Buildings (XL—10.8.88), 77-90.

Frauds in Nationalised Banks (XLI—12.8.88), 137-39.

I.L.O. Statistics on Child Labour (XL—1.8.88), 112.

Import of Films from USA (XLI—23.8.88), 273.

Import of Cotton to provide Yarn to Handloom Industry (XL—29.7.88), 181-82.

Increase in Speed to Superfast Mail and Express Trains (XLI—22.8.88), 138-139.

Interest on Bank Loans to Farmers (XL—29.7.88), 25-26.

Investment in tourism by private parties (XLI—22.8.88), 103-104.

Losses in purchase of blankets for Armed Forces (XL—3.1.88), 36.

Pakistanis move to get submarines from China (XL—3.8.88), 136-137.

Programme of Cooperative Industrialisation (XLII—1.9.88), 23.

Punjabi Text books by Punjabi Academy, Delhi (XLII—1.9.88), 168-69.

Racket in Sale of DDA Flats (XL—7.8.88), 135.

Rare collection of Gandhiji's papers and letters (XLI—17.8.88), 91-92.

Rehabilitation of Families at Danda-karanya (XL—27.7.88), 209-10.

Report on victimisation of Indian Immigrants in Jail in UK (XL—27.7.88), 118-09.

Research on Germ Warfare (XLII—31.8.88), 267-268.

Setting up of National Gas Grid (XL—2.8.88), 421-422.

World Bank assistance for Bombay Urban Development Project (XLI—29.8.88), 75.

DEBATES

Benami Transactions (Prohibitions) Bill—As passed by Rajya Sabha Considered (XLI—2.9.88), 35-36.

CHOUDHARI SMT USHA

Demands for Grants (Punjab) 1988-89, (XLI—18.8.88), 348-57.

CHOUDAARY, SHRI JAGANNATH

Foreign Co-operation in field of Emergency (XL—9.8.88), 19.

CHOUDHARY, SHRI NANDLAL

Allotment of petrol pumps in M.P. (XLII—30.8.88), 94.

Propellant Factory of Sagar (XLII—31.8.88), 56-57.

Setting up of Medical College at Sagar (XLI—29.8.88), 61.

Vayudoot Service to Sagar M.P. (XLII—5.9.88), 86.

DEBATES

Demand for a medical college in Sagar, M.P. (under rule 377) (XLI—11.8.88), 355-56.

CHOUDHARY, SHRI SAMAR BRAHMA

Abolition of royalty on minor forest produce (XL—4.8.88), 139.

Admn. of Tribal Area in Rajasthan (XLII—31.8.88), 134-135.

Eighth Finance Commission Award for Payment of Compensatory Allowance to staff in Tribal Areas (XL—5.8.88), 154.

Non-payment of teaching allowance to the teachers of Kendriya vidyalayas Bhopal Region (XLII—1.9.88), 149.

Reservation for SC/ST in TRIFED (XLI—3.8.88), 201.

Special Central Assistance for Tribal Development (XLII—31.8.88), 35-36.

Sponsoring of ST Officers for long term foreign training courses (XLI—3.8.88), 106-107.

Unauthorised occupation of land by non-tribals (XL—11.8.88), 303.

CHOUDHARY, SHRI SAIFUDDIN

Alleged Atrocities on Tribal Women in Tripura (XL—27.7.88), 156-58.

Availability of Polymers (XL—9.8.88) 19-22.

Crisis in Institute of Mathematical Science (XLII—31.8.88), 115.

Defence Expenditure (XL—27.7.88), 98.

Foreign Trade handled at Calcutta Port (XLI—11.8.88), 1-8.

Help from Canadian Nationals to terrorists in Punjab (XL—10.8.88), 5-9.

Loss of Lives due to subsidence in Eastern Coalfields Ltd. (XLI—23.8.88), 27-28.

Mopping up of additional resources (XL—3.8.88), 59.

Nexus between narcotics smuggling and terrorism (XLI—19.8.88), 118-119.

N.P.A. allowance of Doctors and its consideration of benefits (XLI—29.8.88), 52.

Proposal to make Election Commission a Multi-Member Body (XL—6.8.88), 214-216.

Scheme to Control Budgetary Deficit (XL—29.7.88), 27-28.

Setting up of Electronic/Electrical Complex by Hindustan Cables Ltd. at Durgapur (XL—9.8.88), 351.

Share of Foreign Trade handled by Bombay and Madras Ports (XLI—11.8.88), 225-226.

Telephone Services in Assam: Rani-ganj Area (XLI—23.8.88), 282.

DEBATES

Demands for Grants (Punjab) (XLI—17.8.88), 907-14.

Disparoval of Religious Institution

(Prevention of Misuse) Ordinance 1988 (St Res) (XLI—10.8.88), 281-85.

Need to resolve the crisis developing in the Institute of Mathematical Science Madras (under rule 377) (XLI—17.8.88), 226.

Religious Institutions (Prevention of Misuse) Bill Consid (XLI—10.8.88), 281-85.

CHOUDHARY KHURSHID AHMED

Reported income of Jyotana Private Ltd. from Sumitene Corp (Disc) (XL—2.8.88), 501-05.

D

DALWAI, SHRI HUSSAIN

Handing over of Sub-Station Site in Mayur Vihar Phase II to DESU (XLII—5.9.88), 105.

DAMOR, SHRI SOMJIBHAI

Change in timings of 25 DN Bombay-Delhi AC Express (XLII—5.9.88), 135.

Difference in Rail Fare between Jabod and Limkheda (XLI—29.8.88), 91.

Reservation for SC/ST in T.N. (XLII—31.8.88), 107.

DANAVATE, PROF. MADHU

Admission of Students to Colleges (XL—28.7.88), 10-17.

Atrocities on Scheduled Castes (XLI—17.8.88), 27-28.

Central assistance for 'Marine Park' Project (XL—28.7.88), 37.

Check on loss of public money and Stores in Armed Forces (XL—27.7.88), 163.

Complaints by Members of Parliament regarding Telephone Bills (XL—9.8.88), 371.

Continuous built-up of Green-House effect (XLI—11.9.88), 145-46.

Constitution of NBUC (XL—8.8.88), 54.

Crise in Goa's Mining Industry (XLI—11.8.88), 18.

- Crop Prospects (XL—4.8.88), 11-18.
- Delay in departure of IC—186 on 16 July, 1978 (XLII—5.9.88), 202.
- Demand for subsidy on Yarn (XL—29.7.88), 128-29.
- Demand of dowry by IAS officers (XL—10.8.88), 113.
- Development of Army and Para-Military Forces in Gujarat (XLI—17.8.88), 103.
- Development of Kolhapur Airport (XLII—5.9.88), 295.
- Development of Tourist Centres in Konkan (XL—8.8.88), 264.
- Discovery of oil near Konkan Coast in Maharashtra (XL—2.8.88), 266.
- Documents published in The Hindu re. alleged Payment of Commissions in Howitzer Deal (XL—27.7.88), 42-43.
- Encroachment on Forest Land on Hill Stations (XLI—11.8.88), 257.
- Excise duty on Cement (XLII—30.8.88), 65.
- Export of Alanzo Mangoes (XL—29.7.88), 149-50.
- Freedom Fighters' Pension to participants of Goa Liberation Struggle (XL—27.7.88), 131-32.
- Guidelines on Zero Budgeting (XL—29.7.88), 51-52.
- Halting implementation of Crop Insurance Schemes (XLI—11.8.88), 41-42.
- Hike in vital drug prices (XL—2.8.88) 3-10.
- Improvement of housing condition in Bombay (XL—1.8.88), 236.
- Income tax raids (XLI—12.8.88), 275-76.
- Indo-Sri Lanka Talks on withdrawal of IPKF (XL—10.8.88), 229-30.
- Inter-State Council (XL—10.8.88), 203-4.
- Jt. ventures of BEL with Sankel India (XL—3.8.88), 186-87.
- Jobs to unemployed registered in employment Exchanges (XL—1.8.88) 237.
- Law on Defections (XL—29.7.88), 268.
- Levy of excise duty on Exemptible goods used for captive consumption (XL—5.8.88), 66-67.
- Loan from IMF to meet deficit (XLI—19.8.88), 107-8.
- Maintenance facilities to Indian Airlines and Air India (XLI—22.8.88), 21-22.
- Meeting of All Party Karnataka Maharashtra Delegations with Union Home Minister (XL—3.8.88) 199-200.
- Memorandum Regarding Revision of Electoral Roll in Assam (XLI—17.8.88), 33.
- Modification of Income Tax Rules (XL—5.8.88), 170-71.
- MOU between BEL and Rashtriya Chemicals and Fertilizers (XLII—31.8.88), 218-19.
- Narcotic Drugs and Psychotropic Substances Act, 1955 (XL—5.8.88), 169-70.
- Narcotic Drugs and Psychotropic Substance Act, 1985 (XL—29.7.88), 267.
- National Policy on Telecommunications (XL—9.8.88), 4.
- News item captioned "rules relaxed for I.G.R.U.A. Students" (XLII—5.9.88), 241.
- Opportunity to Political Parties on AIR and Doordarshan in Bye-Elections (XLI—16.8.88), 147.
- Physical verification of Work Force in Railways (XLI—22.8.88), 141-42.
- Plan of action for prevention of blindness (XL—1.8.88), 185-86.
- Production cost of Slag Cement (XL—2.8.88), 69-70.

Property Rights of Women (XL—5.8.88), 219.

Purchase of Aircraft for Vayudoot (XLI—22.8.88), 7.

Recovery of Government Taxes (XLI—12.8.88), 29-32.

Refinancing of crop loans (XLI—12.8.88), 189.

Review of Narmada Sagar Project (XLI—19.8.88), 15-20.

Safety V/S Speed of Trains (XLI—29.8.88) 119.

Sale of Defence Land in Bombay (XLII—31.8.88), 42.

Settlement of Gujarat drought claims by GIC (XL—11.8.88), 323-24.

Satpati Fishing Harbour Projects, Maharashtra (XLI—11.8.88), 21.

Second T.V. channel for Calcutta and Madras (XL—2.8.88), 265.

Shifting of Thorium Plan from Bombay to Orissa (XLII—31.8.88), 219-220.

Site Selection Committee for Large Thermal Power Stations (XLI—16.8.88), 15-16.

Slag based Cement Plants (XL—4.8.88) 59.

Slag based Cement Project at Bhilal (XL—28.7.88), 119-20.

Smuggling cases in Delhi (XL—5.8.88) 14-23.

SSK Class Submarines (XLII—31.8.88) 221-22.

Strike by Air Nauru Pilots (XLII—5.9.88), 248.

Suggestion from the Election Commission (XLI—12.8.88), 10-12.

Supply of Kerosene at Uniform rate (XL—1.8.88), 61.

Tapping of Telephones (XL—9.8.88), 22-23.

Tax Defaulters (XLI—12.8.88), 3.

Technology Missions (XL—27.7.88), 26.

Telephone Systems (XLI—16.8.88), 364.

Terrorist Activities in Punjab (XL—27.7.88), 11-14.

Theft of Imperial Farmans from the Arabic and Persian Research Institute, Tonk (XL—4.8.88), 277-78.

Under statement of Real Value of Properties (XLI—12.8.88), 203-204.

Unlward incidents in Bokaro Steel Plants (XLI—18.8.88), 28.

Urdu Encyclopaedia (XL—4.8.88), 1-7.

Use of Westland Helicopters by ONGC (XLI—23.8.88), 336.

Vacant Posts at CLW (XLI—22.8.88), 18.

Wage Revision in F.C.I. (XLII—5.9.88), 51.

War Injury Pension (XLII—31.8.88), 220-21.

Writ filed by TISCO (XLI—12.8.88), 64-65.

DEBATES

Agriculturists loans (Amendment) Bill (Amendment of Section 4) by Dandavate Sh. Madhu lat. (XLI—12.8.88), 430.

Approval of the Proclamation in Relation to the State of Nagaland (St. Res.) (XL—8.8.88), 357-66.

Business of the House (XL—29.7.88), 295.

Defamation Bill Motion to pass (XLII—30.8.88), 549-54.

Indian Fisheries (Amendment) Bill (Amendment of Section 3 etc. by Dandavate Sh. Madhu lat. (XLI—12.8.88), 430-31.

Personal Explanation by Member (Prof. Madhu Dandavate) (XL—5.8.88), 293-95.

Prevention of corruption (Amendment) Bill (Omission of Section 6) by

Dandavate Sb. Madhu Int (XLI—12.8.88), 429-30.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (Disc) (XL—28.7.88), 327-38.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 373-84.

DARDI, SHRI TEJA SINGH

Amount spent on Minimum Needs Programme (XL—10.8.88), 40-41.

Commissioning of Mukerian Hydel Project (XL—9.8.88), 370-71.

Dual Pricing Policy for Cement (XLI—23.8.88), 271.

For hectare average of agricultural production (XLI—18.8.88), 81-82.

Hike in prices for Free Sale Sugar (XL—8.8.88), 106.

Import of Coal (XLII—30.8.88), 225.

Import of oilseeds through NDDB (XLII—1.9.88), 336-37.

Increase in Price of Polyester Staple Fibre (XLI—23.8.88) 344.

Increase in Yarn Price (XL—5.8.88), 213-14.

Indo-Soviet agreement on computer and electronics (XL—3.8.88) 124-125.

Industrial Units in Punjab (XLI—23.8.88), 323.

Kapoor-Mittal Committee (XL—10.8.88), 137-38.

Meter for measuring quantity of LPG in Cylinders (XL—9.8.88), 378.

Privately owned Nursing Homes/Hospitals in Delhi (XL—1.8.88), 31-32.

Project for use of Fly Ash by the Badarpar Thermal Power Station (XL—9.8.88), 115-16.

Proposal to make Election Commission a Multi-Member Body (XL—5.8.88) 214-16.

Punjab Migrants (XL—27.7.88), 43-44.

R&D in sugarcane (XLII—1.9.88), 116-18.

Raw material for Engineering Industry (XLI—23.8.88), 322.

Rehabilitation of people living in Jhuggi Jhonparias (XLI—22.8.88), 37-39.

Report re. Diversion of Soviet Heavy Water to India (XL—27.7.88), 163-164.

Sal: of Gold by Bharat Gold Mines Ltd. (XLI—18.8.88), 10-14.

Scheme to encourage setting up of Food Industries under Cottage industries (XL—28.7.88), 34-35.

Setting up of Food and Vegetable Processing Units to check loss in Transit (XL—4.8.88), 24-28.

Shortfall in power generation (XL—2.8.88), 223-24.

Sick Industrial Units in Punjab (XLI—16.8.88), 280.

Supply of diesel to consumers at inter national prices (XL—2.8.88), 224-25.

Supply of Power to Punjab (XLI—16.8.88), 108.

Surcharge levied due to Famine Conditions (XLI—12.8.88), 208.

Tehri Dam Project (XLII—30.8.88), 230.

Use of indigenous oils by Vanaspati Units (XLI—23.8.88), 193.

DAS, SHRI ANADI CHARAN

Adult Educat.on Centres in various Districts of Orissa (XLII—1.9.88), 93.

Appointment of Chairman, Rty. Recruitment Board, Bhubaneswar (XLI—29.9.88), 142.

Assistance under self Employment

Scheme in Orissa (XLI—19.8.88), 79-80.

Carry forward Posts of SC/ST in Indian Airlines (XL—1.8.88), 132.

Construction of Road (XLII—1.9.88), 195-86.

Cooperative banks in Orissa (XLI—19.8.88), 292.

Declaration of Kalabandi, Orissa as No Industry District (XLII—30.8.88), 135.

Deputations/appointments in Indian Road Construction Corporation Limited (XL—4.8.88), 131-33.

Development of railway stations on S.E. Railway in Orissa (XLII—5.9.88), 340.

East Station at Bhubaneswar (XLI—23.8.88), 344.

Enhancement of Post Matric Scholarship (XLI—17.8.88), 93.

House Bldg. loans for beedi workers in Orissa (XLII—5.9.88), 72.

Indian Institute of Information Technology (XLII—31.8.88), 87-88.

Irregularity in recruitment in Public Sector Undertakings in Orissa (XLI—23.8.88), 272-73.

Linking Bhubaneswar with Dallas in USA through Satellite (XLII—31.8.88), 212-13.

Opening of Unani CGHS dispensary at Bhubaneswar (XLI—29.8.88), 79.

Over-bridge at Jajpur-Keonjhar Road (XLII—5.9.88), 339.

Release of Central Assistance to OREDA (XLI—23.8.88), 46-47.

SC/ST Employees in N.T.P.C. (XLI—16.8.88), 157.

SC/ST Employees in Uranium Corporation of India (XLI—17.8.88), 132-134.

S.T.D. Facility in Jajpur Town (XLII—30.8.88), 323.

Scheduled Caste/Scheduled Tribe

Employees in Jute Corporation of India (XL—29.7.88), 116-19.

Scheme of strengthening of surface and ground water in Orissa (XL—(XLI—19.8.88), 292-293.

Shifting of South Eastern Ry. Headquarters (XLI—22.8.88), 126.

Staff strength in Indian Road Construction Corp. (XLI—18.8.88), 125-130.

Strength in Paradip Phosphate Limited (XLI—11.8.88), 105-08.

Strength of SC/ST Employees in NALCO (XL—28.7.88), 110-113.

Subsidised food article to Orissa for Tribal sub-plan areas (XL—8.8.88), 111.

TB and Malaria in Orissa (XLI—23.8.88), 189.

Telephone connections in Orissa (XLII—30.8.88), 322.

Wealth Tax collection in Bhubaneswar and Cuttack (XLI—19.8.88), 291-292.

DEBATES

Demand for eradicating malaria from Orissa and the rest of the country (Under Rule 377) (XL—28.7.88), 280.

Reservation of Posts in Government Services and seats in Educational institutions for Economically Weaker Section of People) Bill by Mishra Ram Nagi Consid. (XLI—12.8.88), 421-23.

DAS, SHRI BIPIN PAL

Approval of the Proclamation in Relation to the State of Nagaland (St Res) (XL—8.8.88), 322-38.

Committee of Privileges Second Report Laid (XLII—1.9.88), 366.

Committee on Absence of Members from the Sittings of the House Thirteenth Report Presented (XLII—1.9.88), 366.

Floods in various parts of the Country (Disc) (XL—3.8.88), 306-11.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (Disc) (XL—28.7.88), 362-68.

DAS, SHRI R.P.

Achievement of Target by National Goitre Control Programme (XL—1.8.88), 63.

Acts to meet Divisive and Communal Forces (XLI—17.8.88), 169-170.

Construction of office building and staff quarters at Lower Ganga Division (XLI—12.8.88) 285.

Construction of Sports Complex in H.P. (XLI—18.8.88), 1-5.

Cooperative Spinning Mill (XLI—12.8.88), 65-67.

Demand and import for newsprint (XL—9.8.88), 380.

Districts linked by S.T.D. in Madhya Pradesh (XLI—16.8.88), 27.

Encouragement to counter trade (XL—12.8.88), 189-90.

Financial Problems with Central Universities (XL—4.8.88), 56.

Flood Forecasting Network at Lower Ganga Division (XL—5.8.88), 169.

Guidelines issued by MSTC regarding allotment of ships for ship-breaking at Calcutta (XLI—11.8.88), 167-48.

Import of Luxury Items (XLI—12.8.88), 287-89.

Indian Share in World Computer Software Market (XLI—17.8.88), 17.

Industrial Accidents (XL—8.8.88), 173.

Legislation of working conditions of Farm Labour (XLI—29.8.88), 53.

Memorandum from National Council for Safety in Mines Employees Association Dhanbad (XLI—29.8.88), 138.

Ovarbridge at Palpara (XL—1.8.88),

139-140.

Pay scales of Senior Computers of C.W.C. (XL—5.8.88), 63-64.

Per capita expenditure on Health Services (XL—1.8.88), 173-176.

Pollution in Collieries (XLI—18.8.88), 13-37.

Projects and investigations by Coal India Limited (XLI—16.8.88), 188.

Requirement and production of coal (XL—2.8.88), 49-50.

Resource Mobilisation by States (XL—27.7.88), 78.

Sickness in Textiles Engineering and Electrical Units (XLI—19.8.88), 172-173.

Subsidy for Farm Inputs (XL—28.7.88), 55.

Voluntary Organisations getting aid for Welfare of Labour (XL—3.8.88) 60.

Waiting list for LPG connections (XL—2.8.88), 253.

DEBATES

Bharat Petroleum Corporation Limited (Intermination of Conditions of Service of Employees) Bill Rajya Sabha Amendment Consid. (XLI—31.8.88), 346-48, 361-64.

Food Corporations (Amendment) Bill Consid. (XL—1.8.88), 306-09.

DAS, SHRI SUDARSHAN

Alternative railway line between Lanka and Badarpur (XLI—22.8.88), 84-85.

Dhaleswari Hydel Project Mizoram (XLI—30.8.88), 70.

Kerosene Oil Burn Accidents in Assam (XLI—23.8.88), 126.

Railway facilities in Tribal Areas (XLI—23.8.88), 233.

DAS MUNSI SHRI PRIYA RANJAN

Representation against import policy Re : Cash Crops and Spices (HAN DIS) (XLI—31.8.88), 426-36, 441-45.

DATTA, SHRI AMAL

Accountability of All India Service Personnel (XLI—17.8.88), 1-8.

Achievement of Road Safety Week (XL—4.8.88), 89-90.

Appointment of Chief Executives in Public Sector undertakings Solar Cells by BHEL to LSRO (XL—3.8.88), 71-73.

Entry of Harjans into the Nathdwara temple (XL—10.8.88), 31.

Import of Hot Rolled Coils (XL—28.7.88), 6-10.

Nationalised Banks Funds outstanding against Large Textile Units (XL—5.8.88), 38-40.

Nexus between narcotics smuggling and terrorism (XLI—19.8.88), 118-119.

Privatisation of Ports (XL—28.7.88), 1-5.

Recovery of Bank Loans from Sick Units (XL—5.8.88), 210.

Recovery of Government Taxes (XLI—12.8.88), 29.

Road building on Indo-Pak Border (XL—3.8.88), 39-40.

Suggestion from the Election Commission (XLI—12.8.88), 9.

Tax Defaulters (XLI—12.8.88), 1-6.

DEBATES

Defamation Bill Consid (XLI—29.8.88), 370-80.

Incidence of Gastro-enteritis/Cholera in Union Territory of Delhi (Disc) (XL—1.8.88), 369-76.

Motor Vehicles Bill (Consd) (XL—19.8.88), 356-63.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 361-68.

Supplementary Demands for Grants (General), 1988-89 (XLI—22.8.88), 383-86.

DENNIS, SHRI N.

Cancer Hospitals (XLII—5.9.88), 10.

Production and export of typewriters (XLII—30.8.88), 167.

Production and export of watches (XLI—23.8.88), 168. /

DEBATES

Approval of the continuance in force of the Proclamation by the President in respect of the State of Tamil Nadu (St Res) (XL—27.7.88), 296-98.

Demands for Grants (Tamil Nadu) 1988-89 (XLI—18.8.88), 392-97. //

DEO, SHRI V. KISHORE CHANDRA S.

Production and demand of washing soaps (XLI—23.8.88), 337.

DEORA, SHRI MURLI

Supplementary Demands for Grants (General) 1988-89 (XLI—23.8.88), 384-391.

DEV, SHRI SANTOSH MOHAN

Approval of the Proclamation in Relation to the State of Nagaland (St Res) (XL—8.8.88), 316-20.

Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 481-98.

Centre-State Relations (Res) (XLI—19.8.88), 384-90, 95.

Reports appearing in the Press about Terrorists Plan to assassinate the Prime Minister and the Home Minister and Pakistan's complicity in Terrorists' nefarious designs (XL—2.8.88), 548-56.

Sixth Schedule to the Constitution (Amendment) Bill Int. (XLII—5.7.88), 393.

State of Arunachal Pradesh (Amendment) B.I Int. (XLII—5.9.88), 390.

DEVI, PROF. CHANDRA BHANU

Closure of Factories at Dalmia Nagar, Bihar (XL—8.8.88), 128.

Code of Conduct for legal aid Lawyers (XLI—12.8.88), 36-37.

Committee for studying problems of

Agriculture Marketing (XLI—18.8.88), 67.

Concession and incentives under New Industrial Policy (XL—9.8.88), 179.

ESI Hospitals in Bihar (XLI—29.8.88) 115.

Implementation of Urban Land Ceiling Act (XLI—22.8.88), 31-32.

Import of Tin and Copper (XL—4.8.88), 278-279.

Increase in Salinity (XL—29.7.88), 8.

Losses incurred by Mica Trading Corporation (XL—5.8.88), 137.

Loss to SAIL (XL—4.8.88), 130.

Navodaya and Kendriya Vidyalaya in Bihar (XLI—18.8.88), 226-227.

Production and requirement of Edible Oils (XLI—22.8.88), 195-196.

Production of copper (XL—11.8.88), 303-05.

Profit in S.T.C. (XL—5.8.88), 262-263.

Promotion of Group A officers under Central Civil Services (XLII—31.8.88), 29.

Proposal of Indian Council of Medical Research to improve standard of Medical Institutions (XLI—22.8.88), 194-195.

Scheme to generate Hydro-electric Power in Bihar (XLI—16.8.88), 6-7.

Shortage of LPG in Bihar (XLII—30.8.88), 166.67.

T.V. relay centre in Barauni (XLI—23.8.88), 163.

Telephone service in Patna Bihar (XLI—16.8.88), 242.

DEBATES

Need for consumer protection movement in the country (Under Rule 377) (XL—3.8.88), 224-25.

DHARIWAL SHRI SHANTI

Air Pollution (XLI—18.8.88), 252.

Alleged Bungling in Rly. parcels (XLII—5.9.88), 200.

Allotment of Commercial Plots in the Peripheri of Kota Airport (XL—1.8.88), 135.

Amount allocated to Rajasthan for Development of Transport (XL—3.8.88), 102.

Assistance for development of Tourist Spotts in Rajasthan (XLII—5.9.88), 53.

Assistance to Rajasthan for NCR (XLI—29.8.88), 185.

Bank Loans to NCCF (XLI—19.8.88) 228-229.

Capacity of Power House (XL—9.8.88), 395-96.

Cholera and Gastro-Enteritis in Northern India (XL—8.8.88), 130.

Civil works executed by CPWD (XLII 204.

Compensation to families of persons killed in train accidents (XLI—29.8.88), 186.

Contracts between ONGC and foreign Petroleum Companies (XLI—23.8.88), 153.

Construction of Gas Trunk Pipeline (XLII—30.8.88), 329.

Data Bank of Industries (XLI—23.8.88), 314.

Difficulties faced by States under "Operation Black Board" (XLII—1.9.88), 279.

Difficulties of Small and Big Industries in Kota (Rajasthan) (XLI—16.8.88) 267.

Excess fair charges on Northern Rly. Divisions (XLI—29.8.88), 69.

Export of VCR/VCP (XLII—31.8.88), 37-38.

Exploration by Oil India Ltd. and ONGC in Rajasthan (XLII—30.8.88), 184.

Extension of Time for T.V. Programmes (XL—9.8.88), 395.

Fencing Across Indo-Pak Border (XL—27.7.88), 185-86.

Gas based Power Plants in Rajasthan (XL—9.8.88), 393-94.

Import of Tyres (XLI—16.8.88), 268.

Illegal felling of trees by Naxalites in A.P. (XLI—18.8.88), 225.

Inclusion of Rajasthan in National Capital Region (XLI—20.8.88), 187.

Increase in Lot numbers of Shares of Listed Companies at Stock Exchange (XLI—12.8.88), 135-36.

Increase in Opium Smuggling (XL—29.7.88), 279-82.

Increase in the rates of water supply to industries (XLI—16.8.88), 231.

Increase in Smuggling Activities (XL—29.7.88), 282-83.

Investment of Capital by private Industrialists in Defence Research (XLII—21.8.88), 125-136.

Loans Advanced by Banks (XLI—19.8.88), 228-229.

Loan for Power Projects from World Bank and International Development Fund (XLI—16.8.88), 38-39.

Locomotives and Modernisation of Railways (XLII—5.9.88), 255.

Maintenance of Ancient Buildings in Rajasthan (XL—11.8.88), 316-17.

Manufacture of Telecommunication equipment in Private Sector (XLII—31.8.88), 279-280.

Members of Stock Exchanges (XL—5.8.88), 279-280.

Miscellaneous Export Development Fund (XLII—1.9.88), 278.

National Sports Talent Search Scheme (XLII—1.9.88), 139-40.

New criteria for opening of New Post Offices in Rural areas (XL—2.8.88), 239-43.

Non-availability of Fertilizers at Fixed Price (XL—28.7.88), 248-249.

Opening of bank branches in Rajasthan (XL—5.8.88), 149-152.

Passenger amenities at Railway Stations (XLI—23.8.88), 247.

Private contractors in Public Sector Industries (XLII—30.8.88), 324.

Procurement of Wheat (XLI—22.8.88), 41-42.

Production and export of tea and coffee (XLI—12.8.88), 281-83.

Projects pending clearances with Planning Commission (XLI—17.8.88), 81-84.

Railway accidents (XL—1.8.88), 108-109.

Realisation of bank loans (XLI—19.8.88) 112-114.

Refund on colour TVs purchased during Asiad (XLII—30.8.88), 136.

Registration of Small and medium newspaper for Govt. Advertisements (XLI—23.8.88), 156.

Restrictions on use of Videot in Buses (XL—28.7.88), 60.

Retrenchment of NTC Workers (XL—29.7.88), 281.

Runway construction work (XLII—31.8.88), 131-133.

Sale of Bread in black market (XLII—5.9.88), 266.

Seizure of Narcotic Drugs (XL—29.7.88), 164-68.

Setting up of Navodaya Vidyalayas (XLI—18.8.88), 119-120.

Smuggling in border areas of Rajasthan (XL—29.7.88), 120-21.

Supply of milk to DMS and Mother (XL—4.8.88), 136-137.

Training programme in fine arts for Talented Rural Youth in Rajasthan (XLI—11.8.88), 123-26.

Tyre consumption (XLI—16.8.88), 264.

Uranium for Fast Breeder Reactors (XLII—31.8.88), 199-200.

Use of regional languages in the work of courts (XLI—12.8.88), 283-84.

DABATES

Business of the House of the House (XLI—12.8.88), 329.

DHARIWAL

Business of the House (XLI—19.8.88),

312-13.

Business of the House (XL—29.7.88), 300-01.

Delhi Rent Control (Amendment), Bill Consid. (XLI—5.5.88), 433-34.

Demand for creasing the procurement price of agricultural product (under rule 377) (XL—2.8.88), 442-43.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St. Res.) (XLI—10.8.88), 342-44.

Religious Institutions (Prevention of Misuse) Bill Consid. (XLI—10.8.88) 342-44.

Floods in various parts of the country (Disc) (XL—3.8.88), 267-69.

Food Corporations (Amendment) Bill Consid. (XL—1.8.88), 331-32.

Need to clear the Chamber Command area Project Phase II (Under rule 377) (XLI—30.8.88), 359-60.

DHILLON, DR. G.S.

Conference of State Ministers on Women's Development (XL—4.8.88), 18-24.

Terrorist Activities in Punjab (XL—27.7.88), 13.

DEBATES

Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 285-91.

Demand for Grants (Punjab) (XLI—17.8.88), 314.

Disapproval of National Security (Amendment) Ordinance (St.—Res) (XLI—17.8.88), 277-78.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI—10.8.88), 273-81.

Jamia Millia Islamia Bill—As passed by Rajya Sabha Consid (XLII—2.9.88), 71-74.

National Security (Amendment) Bill Consid. (XLI—17.8.88), 270-77.

Religious Institutions (Prevention of Misuse) Bill.consிட. (XLI—10.8.88),

273-81.

DIGAL, SHRI RADHA KANTA

Acquisition of Art Objects (XLI—18.8.88), 246.

Amt. spent on disabled persons (XL—3.8.88), 190-193.

Branch Sales Offices and Stock Yards of SAIL (XLI—18.8.88), 246-47.

Capacity of Paper Mills (XL—2.8.88), 375-76.

Cases of Search and Seizure (XL—5.8.88), 152-153.

Closing of Iron Ore Mines in Orissa (XLI—29.8.88), 67.

Coffee cultivation in tribal areas of Orissa (XLI—19.8.88), 121.

Co-operation with China in Farm Sector (XL—4.8.88), 299.

Crisis in Scientific Cotton Seed Processing Units (XL—8.8.88), 268.

Decentral of Fertilizer Distribution (XL—28.7.88), 104-105.

Decentralization of Planning in Industrial Sector (XL—27.7.88), 97.

Denudation of Forests (XL—11.8.88), 317.

Denudation of Kethan Forest, Bihar (XL—28.7.88),

Denudation of Shimilipal Forest (XL—4.8.88), 283.

Development of a computer by National Aeronautical Laboratory (XLII—31.8.88), 253-254.

Directives re. allocation for Tribal Development (XL—27.7.88), 220-22.

Dredging Corporation of India Plan to diversify its operation (XLI—11.8.88), 126-36.

Employment potential in A&N Islands (LX—3.8.88), 187-184.

Export of Agarbatti (XLI—19.8.88), 297-98.

Export of Chemicals (XLII—23.8.88), 189.

Expansion of Telecommunication services in Orissa (XLII—30.8.88), 313.

Forest Clearance Scheme (XLII—1.9.88), 165.

Full out of Indian troops from Sri Lanka (XL—27.7.88), 188-89.

Functioning of ESI Hospitals (XLII—5.9.88), 352.

Housing Schemes of LIC (XL—29.7.88) 88-89.

Import of Silk from China (XL—29.7.88), 283-84.

Inclusion of Ghatwala in ST List (XL—3.8.88), 187.

India's help sought by Nigeria in removing Chemical Waste (XL—3.8.88), 110.

Introduction of C-DOT System in Orissa (XLII—30.8.88), 310.

Industrial Pollution (XL—4.8.88), 283-85.

Kharada Road-Bolangir Rly. line (XLII—5.9.88), 134.

Labour from Orissa to Punjab (XL—8.8.88), 133.

Local Radio Station at Phulabani, Orissa (XL—2.8.88), 140.

Low Lactose Milk Process (XL—4.8.88), 285-86.

Modernisation of Abrasive Industry (XLI—23.8.88), 183.

Modern space fuel plant in Andhra Pradesh (XLI—17.8.88), 92-93.

Naxalite Activities (XL—27.7.88), 158-59.

Oil find near Bulandshahr in Uttar Pradesh (XL—9.8.88), 186.

Petrol Vessels for Coast Guards (XLII—31.8.88), 254.

Pearls found in Pond near Jadavpur (XL—28.7.88), 233-34.

Pending cases in High Courts and Supreme Court (XLI—12.8.88), 152-61.

Pending cases of customs & excise (XLI—19.8.88), 235-36.

Production of Oilseeds (XL—4.9.88), 286-87.

Projects undertaken by Railways in Turkey (XL—1.8.88), 130.

Proposal to decontrol drugs (XL—9.8.88), 369.

Relaxation in Indo-Pak Travel Norms (XLI—22.8.88), 68-69.

Revival of ceased Oil Wells (XLI—16.8.86), 153.

Satellite for Ocean (XLI—17.8.88), 132.

Schemes for Lanjia Saura Tribes (XL—10.8.88), 126-127.

Setting up of a bench of Central Administrative Tribunal at Berhampur (XLII—31.8.88), 80-81.

Setting up of Snow Leopard Reserve (XLI—18.8.88), 125-126.

Setting up of Solar Thermal Power Station with Japanese Aid (XL—16.8.88), 274.

Smuggling of Rhino Horns in Calcutta (XL—28.7.88), 231-32.

STD facility between New Delhi and Phulabani district in Orissa (XLII 30.8.88), 137.

Studies on Antarctica by Seventh expedition (XL—27.7.88), 219-20.

Tribal autonomous bodies in Bihar (XL—10.8.88), 219.

West German assistance for Rourkela Steel Plant (XL—28.7.88), 84-85.

DEBATES

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 401-404.

DIGHE, SHRI SHARAD

Abid Hussain Report on Capital Markets (XL—29.7.88), 239.

Afghanistan's desire to become SAARC Member (XL—10.8.88), 190.

Appointment of Travel Agents (XL—8.8.88), 97.

Approval to Maharashtra Bill (XL—10.8.88), 190-91.

Beautification Plan of Golden Temple (XL—27.7.88), 190-94.

Closure of Chember Unit of Union Carbide India Limited (XL—9.8.88) 137-38.

Decisions taken by All India Council for Technical Education (XL—4.8.88), 39-40.

Decline in Oil Production at Bombay High North (XL—9.8.88), 385-86.

Documents published in The Hindu re-alleged Payment of Commissions in Howitzer Deal (XL—27.7.88), 42-43.

Elections to Parwana Co-operative House Building Society (XL—1.8.88), 72.

Handling of Cargo by Air India at Kennedy Airport (XLII—5.9.88), 129.

Implementation of National Housing Policy (XL—1.8.88), 226-27.

Import of Crude Oil (XL—2.8.88), 159-60.

Jt. Venture of BEL with Samtel India (XL—3.8.88), 186-87.

Mankurd-Belapur Railway Project (XL—1.8.88), 225-26.

National Commission on Self-Employed Women (XL—4.8.88), 122-124.

Nuclear Power Plant at Nagarjuna-sagar (XL—3.8.88), 35-36.

Participation of Private Sector in Power Generation (XL—2.8.88), 146.

Privatisation of Airlines (XL—1.8.88), 196-97.

Private Sector Power Generating Companies (XLI—16.8.88), 169.

Proposal to re-structure textile Mills in Bombay (XL—29.7.88), 95.

Purchase of Aircraft for Vayudoot (XLI—22.8.88), 7.

Repatriation of Sri Lankan refugees (XL—3.8.88), 136.

Shortfall in Thermal and Hydel Generating Capacity (XL—9.8.88), 386-88.

Special grant to Maharashtra (XL—1.8.88), 226.

Surplus Labour in NTC Mills (XL—29.7.88), 12.

Telephone connection within two weeks (XL—2.8.88), 202-6.

Tourism Plant in Orissa and Bombay (XL—10.8.88), 109.

Unemployment due to Amalgamation Scheme in NTC (XL—5.8.88), 1-6.

DEBATES

Closure of Chembur Unit of Union Carbide India Ltd. (NAH—Disc) (XLI—17.8.88), 315-18.

Declaration of Housing as a Fundamental Right (Pot) (XLII—5.9.88), 388-89.

Food Corporations (Amendment) Bill—Consid (XL—1.8.88), 311-13.

Need to allow commission to authorised agents on the sale of Indira Vikas Patras and to make N.S.C. more attractive (Under Rule 377) (XLII—30.8.88), 358-59.

DIGVIJAY SINGH, SHRI

Arms Licence for Obsolete Arms (XLII—31.8.88), 46-47.

Bio-genetic Control on Breeding of Insects (XLII—31.8.88) 245.

Demand for Gas from Gujarat State Electricity Board (XLII—30.8.88), 88-90.

Development of Ahmedabad Airport (XLI—23.8.88), 200.

Evil of bride-money taking (XLII—1.9.88), 148.

Facilities of Tourism on getting Industry Status (XLII—5.9.88), 28.

Freedom Fighters Pension Cases (XL—3.8.88), 19-20.

Hedging in Kapas (XLI—29.8.88),

84.

Impact of Ganga Action Plan (XL—28.7.88), 18-22.

Imported Equipments (XLII—31.8.88), 16-17.

Leasing of Aircrafts for IA by loan (XLI—22.8.88), 263.

Old Surendra Nagar Ry. Junction B'dg. (XLII—5.9.88), 230.

Rashtriya Chemicals and Fertilizers Limited (XLI—11.8.88), 23-36.

Ticketless travellers (XLI—22.8.88), 105-6.

Use of plastics in agriculture and food packaging (XLI—23.8.88), 23.

WHO Report on poisoning from Pesticides (XLI—23.8.88), 200.

DOMA, SHRI H.A.

Co-operation with Hungary on T.V. Programmes (XLI—16.8.88), 151.

Cellular Radio communication System (XLI—23.8.88), 174.

Fishing Harbour at Bhavanpada (AF) (XLII—1.9.88), 337.

Foreign Trade handled at Calcutta Port (XLI—11.8.88), 4.

India's signing of NPT (XLII—3.8.88), 208-1.

Priorities for Indigenous System of Medicine during 8th Plan (XLI—22.8.88), 197.

Ratification of SAARC Convention on Suppression of Terrorism (XLII—31.8.88), 99.

Validity period of letters of Intent (XLII—30.8.88), 185.

DEBATES

Arms (Amendment) Bill—Consid. (XL—8.8.88), 301-3.

Disapproval of Arms (Amendment) Ordinance, 1988 (St Res) (XL—8.8.88), 301-3.

DUBE, SHRI BHISHMA DEO

Need to include the Adivasis in border areas of U.P. in the list of STs as

has been done in the case of Adivasis living in M.P. (Under Rule 377) (XLI—22.8.88), 255.

Need to run Chambal Express daily (Under Rule 377) (XL—27.7.88), 255-56.

Need to set up a Central Commission for overall development of Bundelkhand region (Under Rule 377) (XLI—17.8.88), 224.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 472-74.

Labour laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill Consid. (XL—4.8.88), 318.

Unemployment (H.A.H. Dis) (XLI—10.8.88), 33-59, 367-68.

G

GADGIL, SHRI V.N.

Audit of Accounts of Companies in Joint Sector (XLII—30.12.88), 32-33.

Cancellation of Hyderabad-Pune Flights (XLII—.9.88), 87.

Change in time of Pune-Jhelum Express (XLI—29.8.88), 62.

Construction of Dehu Road-Hadapsar and Dehu Road-Katraj Diversion of National Highway in Pune (XLI—18.8.88), 61-62.

Development of Kolhapur Airport (XLII—5.9.88), 295.

Diversion of Pune-Delhi Flights (XLII—5.9.88), 302.

Motor Vehicle Bill—Consid (XLI—22.8.88), 301.

Right to Reply in the Press Bill by Gadgil Sh. V.N. Int (XLI—12.8.88) 398.

Stoppage of trains at Urali-Kaonhan Ry. Station (XLI—22.8.88), 65.

Supply of Gas for Power Generation in Maharashtra (XLI—16.8.88), 88.

Permission for Light and Sound pro-

ganado at Shanwerwada Fort (XLI—1.9.88), 110.

GADHVI, SHRI B.K.

Demands for Grants (Punjab) (XLI—17.8.88), 304.

Demond for Grants (Punjab) 1988-89 (XLI—18.8.88), 353-64.

Demands for Grants (Tamil Nadu) 1988-89 (XLI—18.8.88), 415-21.

Punjab Appropriation (No. 2) Still, 1988 Int. (XLI—18.8.88), 367-68.

Consid (XLI—18.8.88), 368.

Cl. Consid (XLI—18.8.88), 369.

Motion to pass (XLI—18.8.88), 369.

Reported income of Jyotana Holding Private Ltd. from Sumitoma Corp. (Disc) (XL—2.8.88), 481-92.

Tamil Nadu Appropriation (No. 2) Bill 1988 Int. (XLI—18.8.88), 422.

Consid. (XLI—18.8.88), 442.

Motion to pass (XLI—18.8.88), 423.

GAIEKWAD, SHRI RANJIT SINGH

AIDs Surveillance Centres (XL—1.8.88), 45-52.

AIDS treatment in AIMS (XLI—29.8.88), 113.

Assistance to States for ban on Smoking (XL—1.8.88), 107-8.

Baroda Rly. Station (XLI—22.8.88), 210.

CBI Investigations into theft of blank passport forms from RPO, Ahmedabad (XL—3.8.88), 190.

Clearance to Narmada Sagar Irrigation Projects (XL—3.8.88), 122-23.

Closure of Textile Mills (XL—5.8.88), 147-48.

Compensation for Cancelled Flights to Baroda (XLI—22.8.88), 211-12.

Concessions/Facilities to the Handicapped (XLI—22.8.88), 227-28.

Conversion of local trains into fast trains in Gujarat (XLI—22.8.88), 92.

Delay of Central Projects in Gujarat (XL—27.7.88), 121-22.

Independent status for A.I.R., Baroda Centre (XLI—16.8.88), 287.

Irrigation projects with cost-escalation in Gujarat (XLI—19.8.88), 142-43.

Issue of Identity cards in Border areas (XLI—17.8.88), 173-74.

Meeting of State Planning Secretaries (XL—3.8.88), 37-39.

Morning Baroda-Delhi-Baroda Flights (XL—8.8.88), 139.

Opening of Post and Telegraph Offices in Districts of Gujarat (XLI—16.8.88), 282.

Opening of Salt Commissioner's Office in Gujarat (XL—9.8.88), 97.

Persons challaned for violation of Traffic Rules in Delhi (XLI—31.8.88), 97-98.

Physical and Yonga Education in Schools and Colleges (XLI—1.9.88), 32-33.

Price paid for import of cotton (XLI—12.8.88), 141.

Production of coins (XL—5.8.88), 104-106.

Production of cotton (XLI—11.8.88), 98-100.

Provision of house sites and houses in Gujarat (XL—1.8.88), 188-89.

Restoration of Cancelled trains on Bhavnagar and Rajkot divisions (Western Railway) (XL—8.8.88), 87.

Royalty on Crude Oil to Gujarat (XL—2.8.88) 243-44.

Setting up of industries in Gujarat (XL—2.8.88), 356-58.

Shortage of Staff for Industrial Undertakings in Vadodara (XLI—16.8.88), 104.

Supply of Edible Oil to Gujarat (XLI—

- 22.8.88), 210-11.
- Techno-economic study on Narmada River (XL—4.8.88), 134.
- Technology Mission on drinking water for Gujarat (XLII—1.9.88), 209.
- Telecast of Programmes on Social Evils (XLII—30.8.88), 6-11.
- Utilisation of Natural Gas in Gujarat for Power Generation (XLI—23.8.88), 193.
- Wild Life Development Scheme (XL—4.8.88), 283.
- GAMIT, SHRI C.D.**
- Air Accidents, (XL—8.8.88), 193.
- Air-conditioned coach on train running between Rajkot and Bhopal (XL—8.8.88), 192.
- Allotment of LPG agencies and petrol pump dealership to SC/ST, Minorities, Disabled, War Widows Ex-servicemen and Deaf and Dumb (XLI—2.8.88), 358-59.
- Bank Loans to Educated Unemployed Persons and Farmers in Gujarat and Delhi (XLI—12.8.88), 144-50.
- CBI raids on premises of Railway Officers and Staff (XL—8.8.88), 73.
- Concessions/Facilities to the Handicapped (XLI—22.8.88), 227-28.
- Physical and Yoga Education in Schools and Colleges (XLII—1.9.88) 22-33.
- Public Sector Investment in Gujarat (XLI—9.8.88), 187-88.
- Railway Accidents (XL—1.8.88), 108-109.
- Scheme to provide TV sets to Gram Panchayats (XLII—30.8.88), 129.
- Seizure of wild life skins (XLI—11.8.88), 104-5.
- Setting up of Biogas Plants in Gujarat (XLI—16.8.88), 149.
- Shooting down of Iranian Aircraft (XL—27.7.88), 41-42.

Strikes and Lockouts in Gujarat (XL—1.8.88), 94-96.

Tax raids in Gujarat, Bombay, U.P., Calcutta, Madras and Delhi (XL—5.8.88), 103.

Temporary Connections in Mayapuri Vihar Extension Delhi (XLII—30.8.88), 156.

Yogic exercises (XLI—29.8.88), 74.

GANGA RAM

Arocities on Harijans and Adivasis in different parts of the country (Dis.) (XLI—12.8.88), 332-38.

Collection of excise duty on Synthetic Detergents (XLI—19.8.88), 74-75.

Licences to Nirma Chemical Works for production of soda ash (XLII—30.8.88), 44.

M/s Nirma Chemicals Works (XLI—23.8.88), 335.

GANGA RAM, SH.

Need to enquire into the issue of forged SC/ST certificates (under rule 377) (XLI—17.8.88), 223.

GANGA RAM, SH.

Need to set up dairy farms in backward areas of the country (w/r 377) (XLI—19.8.88), 356.

Productivity linked Bonuses to Employees of National Hydro Electric Power Corporation (XLII—30.8.88), 195.

Remittance of EPF dues by Nirma Chemical Works & Associates (XLII—5.9.88), 59.

Specialists belonging to SC/ST working in Dr. K.M.L. Hospital (XLI—22.8.88), 39-40.

Utilisation of funds for Post Matric Scholarship (XLII—31.8.88), 50-4.

GAVALI, SHRI SITARMJ.

Agriculture Minister's visit abroad (XL—1.8.88), 105-106.

Arrest of International Drug Syndicate in Capital (XL—5.8.88), 220-222.

- Assistance by Canada in Oil and Gas Exploration (XL—2.8.88), 37-40.
- Assistance to Poor Farmers in Didra and Nagar Haveli under IRDP (XLI—19.8.88), 215-216.
- Canadian Assistance in Power Generation (XL—2.8.88), 428-29.
- Condition of Bankim Chandra Chattopadhyay's House (XLI—18.8.88), 76-77.
- Contaminated Bottle of Dextrose (XLI—22.8.88) 30-31.
- Fire in Hazira Gas Processing Complex (XLI—23.8.88), 278.
- Issue of Rice Export Licences (XLI—12.8.88), 31-15.
- Massacre in Bihar (XL—3.8.88), 195-196.
- NRI Investment (XL—5.8.88), 131-132.
- Oil exploration contracts with Foreign companies (XL—2.8.88), 328-30.
- Polio and other water borne diseases (XLI—23.8.88), 214.
- Proposal to modernise Public Sector Cement Units (XL—9.8.88), 353-54.
- Reservation for SCs and STs in Central Bank of India (XLI—19.8.88), 8-90.
- Review of the working of ONGC (XLI—23.8.88), 295.
- Rise in Security Guarantee Amount of Public Call Offices (XL—2.8.88), 340.
- Seizure of Gold by Directorate of Revenue Intelligence (XL—5.8.88), 240.
- Seizure of Hashish in Delhi (XL—10.8.88), 139-40.
- Setting up of National Industrial Technology Data Bank (XLI—23.8.88), 45-46.
- Setting up Rural Telecommunication Corp. (XLI—18.8.88), 64-65.
- Trainee Aircrafts for Haryana (XLI—22.8.88), 199.
- Upgradation of Rural Telecommunications Network (XLI—23.8.88), 279-80.
- GAVIT, SHRI MANIKRAO HODLYA**
- Acquisition of F-7 Aircrafts by Pakistan (XL—27.7.88), 101-02.
- Charges by Mahanagar Telephone Nigam Ltd. New Delhi (XLI—30.8.88), 92.
- Computerisation of Electricity Bills (XLI—23.8.88), 120-21.
- Condition of Bankim Chandra Chattopadhyay's House (XLI—18.8.88), 76-77.
- Construction of Narmada Sagar Dam (XL—29.7.88), 16-17.
- R-7P fighter planes handed over by China to Pakistan (XLII—31.8.88), 81-82.
- Poor Inflow in Krishna Basin (XLI—12.8.88), 44-45.
- Seminar on Child Abuse (XLII—1.9.88), 125-27.
- Use of All India Radio for campaign against social evils (XLI—16.8.88), 28-31.
- GHOLAP, SHRI S.G.**
- Boycotting of Government Auctions by Timber Merchants (XLI—17.8.88), 301.
- Business of the House (XLI—12.8.88), 330-31.
- Business of the House (XLI—23.8.88), 359.
- Clearance of Irrigation projects from Maharashtra (XLI—11.8.88), 95-96.
- Computerisation of Cheque Clearance (XL—5.8.88), 6-8.
- Concessions to Industries based on Agricultural Products (XL—4.8.88), 187-189.
- Construction of Gas Pipeline in Maharashtra (XLI—16.8.88), 117.
- Crop Prospects (XL—4.8.88), 11-18.

- Dehiring of MES land in Ulhasnagar (XLI—17.8.88), 162.
- Diversity in rural urban income (XL—10.8.88), 118-119.
- Hike in Prices of Essential Commodities (XL—1.8.88), 125-128.
- Implementation of 20-point Programme by States (XL—27.7.88), 119-22.
- Inclusion of Kalyan Complex area in Bombay Telephone Nigam (XL—2.8.88), 136-137.
- Increase in rate of Public Telephone (XL—9.8.88), 120.
- Introduction of Train Service from Dombivli to Bombay (XLII—5.9.88), 127.
- Need to provide a railway terminal at Dombivli, Maharashtra (Under Rule 377) (XL—4.8.88), 310.
- Platform at Bhayander (XLI—22.8.88), 237.
- Selling of LPG Cylinders by Dealers (XLI—30.8.88), 129.
- Shuttle service between Kalyan-Manned-Dhond-Kalyan (XLII—5.9.88), 303.
- Stoppage of Indrayani Express at Kalyan (XL—8.8.88).
- World Bank assistance for Bombay Urban Transport Project (XLI—22.8.88), 95.
- GHOSH, SHRI BIMAL KANTI**
- Allocations made to States for Education (XL—28.7.88), 137-140.
- Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 431-33.
- Availability of Edible Oils (XL—1.8.88), 204.
- Budget provision for Purchase of Medicines for C.C.H.S. (XL—8.8.88), 89.
- Diversion of Funds for Hill Development (XL—27.7.88), 40-41.
- Drinking Water Supply to Urban Population (XL—1.8.88), 209-212.
- Import of Films by NFDC (XLI—23.8.88), 204.
- Import of Sugar (XL—8.8.88), 265.
- GOSH, SHRI BIMALKANTI**
- Improvement of National Highway No.6 to West Bengal (XL—4.8.88), 122.
- Industries in Crowded Localities of Delhi (XL—4.8.88), 73.
- Measures to improve working of AIMS (XLI—22.8.88), 107-108.
- Mortality rate among women (XL—8.8.88), 81.
- Production in Factories run by Cement Corporation of India (XL—9.8.88), 150-152.
- Seizure of Narcotic Drugs (XL—29.7.88), 164-68.
- Suriculture in North and North-Eastern Region (XL—29.7.88), 231-32.
- Special Programme for Low Cost Houses (XL—1.8.88), 35-36.
- Super Computers (XL—27.7.88), 162-63.
- Wasteland Development for Profitable Forestry (XL—28.7.88), 33.
- GHOSHGOSWAMI, SHRIMATI BIBHA**
- Alleged atrocities on tribal women in Tripura (L—27.7.88), 156-58.
- Allocations to States out of Central Road Fund (XL—4.8.88), 163-164.
- Atrocities on Harijans and Adivasis in different parts of the country (Disc) (XL—2.8.88), 530-38.
- Child mortality due to insanitation and unsafe drinking water (XLI—22.8.88), 40-41.
- Coal washeries in Bihar (XLII—30.8.88), 43.
- Concessions to Handloom Weavers Working Individually (XL—29.7.88), 44-46.
- Decreasing number of Handloom Workers (XL—29.7.88), 136-38.
- Demands of SBI Officers Federation

- (XL—5.8.88), 179-180.
- Derogatory clauses in Central Laws in relation to Leprosy patients (XL—8.8.88), 51.
- Enrolment under Adult Education Programme (XLI—11.8.88), 46-52.
- Expansion of A. I. R. network in West Bengal (XL—2.8.88), 304-305.
- Funds to States under DWCRA (XL—4.8.88), 58-59.
- Long term power plan (XL—9.8.88), 56-63.
- LPG Facility in West Bengal (XL—2.8.88), 89-93.
- Office of the Indian Institute of Bio-Chemistry in W.B. (XL—27.7.88), 72.
- Overbridge at Palpara (XL—1.8.88), 139-140.
- Pending Enemy Property Claims (XL—5.8.88), 75-76.
- Security Arrangements at Indira Gandhi International Airport (XL—1.8.88), 29.
- Utilisation of services of Coal Mining Research Station by coal companies (XL—9.8.88), 207-209.
- Value of Rupee in major cities (XL—29.7.88), 138-40.
- GOSWAMI DINESH**
- Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 422-31.

GOSWAMI DINESH

- Defamation Bill Consid (XLII—30.8.88), 365-71.
- Deficiencies on National Highways (XLI—18.8.88), 37.
- Disapproval of prevention of Illicit Traffic in Rashtrian Drug and Telegraphic Substances Ordinance (St. Res.) (XLI—29.8.88) 327-32.
- Disapproval of Religious Institutions (Prevention of Abuse) Ordinance 1988 (St. Res.) (XLI—11.8.88), 364-69.

- Exemption of DA, OCA and MRA from Income Tax (XLI—19.8.88), 231-232.
- Maintenance facilities to Indian Airlines and Air India (XLI—22.8.88), 20.
- P.M.'s meetings with District Administrators (XL—3.8.88), 10.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Consid (XLI—29.8.88), 327-32.
- Punjab Terrorists Links with Drugs Traffickers in Pakistan (XL—10.8.88), 25.
- Sale of Expired Date Medicines in Remote Areas (XLI—29.8.88), 15.
- Religious Institutions (Prevention of Misuse) Bill Consid (XLI—11.8.88), 364-69.
- Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 403-409.

GOWDA, SHRI H.N. NANJE

- Allotment of Ships for Breaking from MSTC (XL—28.7.88), 144.
- Amendments to Fix up Responsibility for Losses in NTC (XLI—12.8.88), 293-96.
- Bank Officials staying in Five Star Hotels (XLI—19.8.88), 261-262.
- Cancellation of Malayalam File "Enadu" on Doordarshan (XL—9.8.88), 198.
- Celling on Hoarding of Wheat Stock (XL—8.8.88), 86.
- Collaboration of Maruti Udyog Ltd. with Suzuki Motor Company (XL—9.8.88), 122-123.
- Extension of run of Shatabdi Express (XLI—22.8.88), 119.
- Fake land transaction in Delhi (XLI—22.8.88), 168-172.
- Five at Narau Place, New Delhi (XL—27.7.88), 185.
- Govt. accommodation in Karnataka (XLII—5.9.88), 314.

- Legislation to ban sex by Indian with Foreigners (XL—1.8.88), 95-98.
- Maintenance of SLR and CRR by Syndicate Bank (XLI—19.8.88), 132-133.
- Measures to out delay in issue of Passport (XLI—17.8.88), 31-32.
- Modernisation of DSP (XLII—1.8.88), 29-32.
- Modernisation of Durgapur Steel Plant (XL—28.7.88), 35-36.
- Move to give tourism to private sector (XL—1.8.88), 233.
- National Capital Region plan (XLII—5.9.84), 194.
- National Parapactive Power Transmission (XL—2.8.88), 369-70.
- New item captioned "China new rapid paratroop force" (XL—3.8.88), 80.
- Police Incidence in Delhi (XLI—29.8.88), 38.
- Procurement of equipment for lignite mining in Rajasthan (XLII—30.8.88), 78.
- Profits of Syndicate Bank (XLI—12.8.88), 80-81-
- Promotion policy in Syndicate Bank (XLI—12.8.88), 259-60.
- Recovery of Loan from Shipping Companies (XL—5.8.88), 194-195.
- Refusal of berths to Ship Breaking Industry by CPTA (XL—28.7.88), 144.
- Repair of Bridges (XLII—5.9.88), 102.
- Replacement of ISI by BIS (XLI—23.8.88), 202.
- River Basin Authority (XL—29.7.88), 22-24.
- Selection of Candidates by PESB (XLII—31.8.88), 153.
- Setting up of Wind Power Station in Karnataka (XL—2.8.88), 226.
- Shatabdi Express (XLI—23.8.88), 202.
- Study Group on Problems faced by Exporters at Ports (XLII—1.9.88), 261-62.
- Syndicate Bank branches in North Zone (XL—5.8.88), 129-130.
- Tapping of Telephones (XL—9.8.88), 31-32.
- Torture of Indian prisoners in Pakistan Jails (XL—27.7.88), 181-83.
- Transport facility between arrival and departure Terminals at I.G.I.A. (XLI—29.8.88), 92.
- UN Peace Mission to Gulf (XLII—31.8.88), 30-31.
- US Military Aid to Pakistan (XL—27.7.88), 183.
- Wrong billing by ITDC Hotels in New Delhi (XLII—2.9.88), 313.
- GIHA (SHRI) PHULRNE**
- Leave of Absence from the Strings of the House (XLII—2.9.88), 9-10.
- GUPTA INDREJIT**
- Accident to 26 DN Bangalore-Triyandrum Express between Sasthankotta and Perimad Stations of Southern Rly on 8th July, 1988(Disc) (XLI—11.8.88), 424-33.
- Alcock Ashdown Company Limited (Acquisition of Undertaking) Amendment Bill (Consid) (XL—28.7.88), 291-95.
- Amalgamation scheme for National Textile Corporation Mills (XL—29.7.88), 69-70.
- Approval of the Proclamation in Relation to the state of Nagaland (St. Res) (XL—8.8.88), 373-82.
- Arms (Amendment) Bill Consid (XL—9.8.88), 499-505.
- Arms (Amendment) Bill Consid (XL—8.8.88), 314-315.
- Ban of Marketing and Advertising of Fluoride Toothpaste (XLI—22.8.88), 238-239.
- Beautification Plan of Golden Temple (XL—27.7.88), 190-94.
- Brain Drain from Software Units (XL—27.7.88), 197-98.
- Business of the House (XL—5.8.88), 311.

- Charges for services availed of as Hospitals in Delhi and Pondicherry (XL—1.8.88), 216.
- Companies taken out from the purview of METP Act (XL—2.8.88), 137-139.
- Concessions to Private Sector for participation in Port Modernisation (XLI—18.8.88), 117-118.
- Construction of Hotels by Indian Firms in USSR (XLI—22.8.88), 230.
- Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 304-312.
- Diplomatic Relations with Israel (XL—10.8.88), 220-21.
- Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res) (XL—8.8.88), 314-15.
- Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res) (XL—9.8.88), 499-505.
- Disapproval of National Security (Amendment) Ordinance (St. Res) (XLI—27.8.88), 232-38.
- Disapproval of Religious Institutions (Preventions of Misuse) Ordinance 1988 (St. Res) (XLI—10.8.88), 302-11.
- Entry of Harijans in to the Nathdwara Temple (XL—10.8.88), 33.
- Explosion in Bokaro Steel Plant (XLI—11.8.88), 76-78.
- Hand Over of Scooters India Ltd. to Bajaj Auto Ltd. (XL—9.8.88), 185-186.
- Implementation of Punjab Areas (XL—27.7.88), 100.
- Implementation of Recommendations of Sarkaria Commission Reg (XL—27.7.88), 197.
- Improvement in export Performance (XL—29.7.88), 20-21.
- Incidence of Gastro-enteritis/Cholera in Union Territory of Delhi (Disc) (XL—1.8.88), 342-54.
- Jelly filled cables project of Hindustan Cables Ltd. (XLI—23.8.88), 225.
- Jordanian Airlines Flights to India (XL—8.8.88), 183.
- Merger of M/s Spongs Iron Ltd. with A.P. Industrial Development Corporation (XLI—1.9.88), 130-31.
- Jt. venture of BEL with Sental India (XL—3.8.88), 186-87.
- Minimum wages of Toddy Tapper employees (XLI—5.9.88), 88.
- Modernisation of Hindustan Cables Ltd. (XLI—16.8.88) 138.
- Mohini Mills (XL—29.7.88), 64-65.
- National Security (Amendment) Bill Consid (XLI—17.8.88), 238-44.
- Participation of Private Sector in Power Generation (XL—2.8.88), 146.
- Payment of Compensation to Gas Affected (XL—2.8.88), 374.
- Pending Income Tax Cases (XLI—12.8.88), 20-25.
- Police Incidence in Delhi (XLI—29.8.88), 38.
- Punjab migrants in Delhi (XL—10.8.88), 59-60.
- Recommendations of Chattopadhyaya Commission (XL—4.8.88), 239.
- Recovery of Bank loans from Migrants from Punjab (XLI—29.8.88), 302-303.
- Rehabilitation of workers of Mohini Mills (XLI—19.8.88), 196.
- Religious Institutions (Prevention of Misuse) cl. Consid (XLI—11.8.88), 420.
- Religious Institutions (Prevention of Misuse) Bill-consid (XLI—10.8.88), 302-11.
- Setting up of Haldia Petrochemical Complex (XL—2.8.88), 317-88.
- Stoppage of Crop Insurance cover to Second Paddy Crops Kerala (XL—4.8.88), 61.
- Subsidies on Short Distance flights (XLI—29.8.88), 159.
- Supply of items of Furniture etc. by

- ITDC to Ministers and Officials (XLI—23.8.88), 235.
- Supply of paraffin Wax to Punjab (XLII—30.8.88), 148.
- Talks re. Ram Janam Bhoomi and Babri Masjid Issue (XLII—31.8.88), 12-18.
- Tapping of Telephones (XL—9.8.88), 29-33.
- Technology Missions (XL—27.7.88), 26-27.
- Transfer of Immovable Property of Hindustan Lever Limited (XLI—12.8.88), 284-85.
- Uniformity in Medical Education (XL—1.8.88), 43-45.
- Use of Foreign Trade Marks (XLII—30.8.88), 24-25.
- Vacant top level posts in NTC (XL—29.7.88), 189-90.
- Violation of Safety rules at Rangpuri Storage Mines South Delhi (XL—8.8.88), 57.
- GUPTA SHRI JANAK RAJ**
- Food Corporations (Amendment) Bill—Consid (XL—28.7.88), 314-16.
- Introduction of day trains between Delhi and Jammu (XLI—22.8.88), 121.
- Land acquired for construction of Defence Channel (XLI—17.8.88), 159.
- Navodaya Vidyalayas and Operation Black Board (XLI—11.8.88), 223-24.
- Supplementary Demands for Grants (Railways 1988-89. (XLII—31.8.88), 375-77.
- GUPTA SHRIMATI PRABHAWATI**
- Accidents involving DTC Buses (XL—4.8.88), 180-181.
- Child Marriages (XLI—12.8.88), 299-300.
- Complaints against Drugs and Cosmetics manufactures by MRTP Commission (XLI—16.8.88), 126.
- Death of Children due to Measles (XL—1.8.88), 231.
- Electrification of Villagers in Bihar (XL—9.8.88), 42.
- Electrocution by Naked Wire in Delhi (XLII—30.8.88), 151.
- Facilities to Punjab Migrants (XL—3.8.88), 81-82.
- Fake Visa (XLI—17.8.88), 142-143.
- F.7p Fghlets Planes handed over by China to Pakistan (XLII—31.8.88), 81-82.
- Incidence of heart attack among Younger Generation (XL—1.8.88), 91-92.
- Lack of Drinking water facilities at Historic places (XLII—1.9.88), 153.
- Land Sliding Accidents (XL—4.8.88), 32-33.
- Arrests by Drug Authorities (XL—8.8.88), 72.
- Setting up of Solar Power Plants (XL—2.8.88), 47-49.
- GURADDI, SHRI S.M.**
- Additional amount sought for by Naava Sheva Port Trust (XLI—11.8.88), 257.
- Advisory Committee to ensure Cocoon's sale within silk exchange (XL—5.8.88), 247-48.
- Application of Technology in Institutions for Handicapped (XLII—31.8.88), 98-99.
- Audit of Scientific Institutions (XLI—12.8.88), 260-61.
- CBI Raids (XL—27.7.88), 153-55.
- Central intervention about clearance dues by States Electricity Boards (XL—2.8.88), 349-50.
- Coal projects behind schedule (XLII—30.8.88), 245.
- Complete Cell for Foreign Buyers (XL—5.8.88), 192.
- Defects in ammunitions supplied by Ordnance factories (XL—27.7.88), 152.

- Development of Tea Gardens (XLI—12.8.88), 193-94.
- Diesel Car (XLI—23.8.88), 251.
- Disabled beneficiaries in 1987-88 (XL—3.8.88), 159-162.
- Drip Irrigation (XLI—23.8.88), 257.
- Education Commission on Health Sciences (XL—1.8.88), 92-93.
- Exploration by ONGC in East African States (XLI—16.8.88), 359.
- Export of Alcohol (XLI—16.8.88), 103.
- Export target fixed by Government and CAPEXIL (XL—5.8.88), 247.
- Extension of Duty Drawback Scheme (XLI—12.8.88), 109-14.
- Fiscal incentives to subscribers for encouraging investment in public issues of shipping companies (XLI—11.8.88), 110.
- R-7p fighter planes handed over by China to Pakistan (XLI—31.8.88), 81-82.
- Impact of low quality of Papper on export (XLI—19.8.88), 106-107.
- Implementation of transfer guidelines in Kendriya Vidyalaya Sansthan (XLII—1.9.88), 150-51.
- Implementation of Urban Land Ceiling Act. (XLI—22.8.88), 31-32.
- Incrdases Import of Indian Iron Ore by Rumanis (XL—5.8.88), 83-89.
- India's Assistance in Formation of Goet. in Afghanistan (XL—27.7.88) 156.
- India's suggestion on World Bank anti poverty Projects (XLI—12.8.88) 262-263.
- Insurance cover for smuggling (XLI—11.8.88), 64-65.
- Irregularities in group housing societies (XLI—29.8.88), 77.
- Joint Ventures for Exploration of Oil and Gas (XLII—30.8.88), 345.
- Kalga Atomic Power Plant (XL—3.8.88), 159.
- Liberalisation of Industrial Licensing System (XL—2.8.88), 43-44.
- JIC Scheme for IRDP Beneficiaries (XLI—8.8.88), 71-73.
- Missile Programme of India (XL—3.8.88), 199.
- New projects of H.M.T. Ltd. (XLI—23.8.88), 152.
- Non-utilisation of funds by JCI (XL—29.7.88), 73-74.
- Nuclear Power Plant at Nagarjunesagar (XL—1.8.88), 35-36.
- Orders from British Aerospace for Dornier Aircrafts (XLII—31.8.88), 83-84.
- Outages in Rajasthan Atomic Power Station (XL—10.8.88), 171-72.
- Outcome of Talks held between Foreign Secretaries of Pakistan and India on Bilateral Relations (XL—27.7.88), 155-56.
- Pak help to Terrorists (XL—27.7.88), 27.
- Price hike in iron ore exported to Japan (XLI—39.8.88), 169.
- Programme conducted by Corporation Bank on Marketing in Banking Services (XL—29.7.88), 211-12.
- Proposal to allow free flow on investment in Food Processing Sector (XLII—2.8.88), 329.
- Power Crisis (XL—2.8.88), 351-52.
- Purchase of Westland Helicopters (XLII—5.9.88), 292.
- Reconstitution of Board of Directors of Indian Telephone Industries (XL—9.8.88), 119.
- Resource constraints in Financial Institutions (XL—29.7.88), 209-210.
- Scrap requirement of mini steel industry (XLI—11.8.88), 189-90.
- Seminar of Educational Administrators organised by NCERT (XL—28.7.88), 95.
- Setting up of Drug Testing Centres (XL—1.8.88), 231-232.

Setting up of TV Transmitter and F.M. Radio Station in South plan (XL—9.8.88), 330-332.

Shortage of Refining Capacity (XLI—16.8.88), 62.

Sickness Insurance Scheme for Small Scale Units (XL—5.8.88), 88-89.

Study on Performance of Public Sector Industrial Units (XL—9.8.88), 383.

Suggestion of Indian Chambers of Commerce and Industry for Improvement of Road Transport (XL—28.7.88), 151-152.

Taking over of VISL (XLI—11.8.88), 114.

Transmission line from Manipur to Jammu and Kashmir (XL—2.8.88), 352-353.

TV Programme producing centres in Seventh Plan (XL—9.8.88), 141.

UNDP assistance (XLI—12.8.88), 82-83.

Watch dog panel for North Eastern Projects (XL—3.8.88), 156-160.

World Bank Assistance for Power Projects in Karnataka (XL—2.8.88), 350-351.

World Bank report on devaluation of rupee (XL—29.8.88), 77-78.

World Bank Study Reports on Drinking Water Supply (XLI—22.8.88), 70-71.

HETRAM SHRI

Atrocities on Harijans and Adivasis in different parts of the country (Dis) (XLI—12.8.88) 376-79.

Defamation Bill Considered (XLII—30.8.88), 400-401.

Members Sworn (XL—27.7.88), 1.

H

HANNAN MOLLAN SHRI

Alleged atrocities on tribal women in Tripura (XL—27.7.88), 156-58.

Appointment of Chief Executive in Public Sector Undertakings (XL—8.8.88), 71-73.

Deal with Hemlock Semi-conductor Corporation (U.S.A.) (XL—10.8.88), 39-40.

Dignification of Industrial Units in West Bengal (XL—2.8.88), 24-29.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Ordinance (St Res) (XLI—29.8.88), 296-300.

Maintenance facilities to Indian Airlines and Air India (XLI—22.8.88), 22.

Need for urgent supply of pig iron and hard coke for foundry industry in West Bengal (Under Rule 377) (XLII—31.8.88), 302-10.

Nexus between narcotics smuggling and terrorism (XLI—19.8.88), 118-119.

Overdrafts by Arunachal Pradesh (XLI—19.8.88), 261.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Bill Considered (XLI—29.8.88), 296-300.

Purchase of beer by Indian Airlines (XL—1.8.88), 197.

Recovery of Government Taxes (XLI—12.8.88), 25-32.

Retrenchment of workers under NTC Mills in West Bengal (XL—29.7.88), 78-79.

Security Arrangements at Indira Gandhi International Airport (XL—1.8.88), 29.

Sex Discrimination in Air India and Indian Airlines (XLI—29.8.88), 42.

Wrong billing and delay in sending bills by D.E.S.U. (XL—9.8.88), 327-329.

HANSDA, SHRI MATILAL

Accidents in Collieries of Eastern Coal-fields Ltd. (XLI—22.8.88), 240.

Activities/achievements of ONGC in West Bengal (XL—2.8.88), 290-91.

Additional railway line between Delhi and Howrah and terminal facilities at Delhi New Delhi and Howrah (XLI—28.8.88), 239.

Additional railway line in Panskura-Haldia Section (XLI—23.8.88), 206.

Analysis of Coal India Ltd. Samples at Private Laboratories (XLI—16.8.88) 189.

Change in Fuel Technology for Steel Plants (XL—4.8.88), 153.

Cold-rolling of Hot-rolled Steel (XLI—11.8.88), 45-46.

Ecological imbalance due to Mining activities (XL—4.8.88).

Economically Arristed SC ST Families (XL—27.8.88), 65, 67-70.

Eleventh meeting of Ganga Flood Control Board (XL—29.7.88), 147-48.

Enquiry into Sale of Tyres by. M/s. J.K. Industries Ltd. Calcutta and M/s. Gupta Tyre Traders Karnal (XLI—16.8.88), 60.

Flights of International Airlines from 32.

Foreign Investment (XL—9.8.88), 400-404.

Ground Announcements in regional languages (XLI—22.8.88), 63-64.

Growth of Air Traffic at International Airports (XL—8.8.88), 161.

Halt Stations at Bhadrala and Metal Sabar (S.E.R.) (XL—1.8.88), 139.

Identification of growth centres in No Industry Districts (XL—2.8.88), 383-91.

Increase in Fatal Accidents in Coal and other Mines (XL—8.8.88), 161.

Increasing time of Bengali and other regional programmes (XLI—23.8.88), 100.

Institute of Handloom Technology (XL—29.7.88), 51.

LakshmiKantapur-Namkhana Rly. Line (XLII—5.9.88), 46.

Memorandum of Understanding with Public Sector Units (XLI—16.8.88), 192.

Power Crisis (XL—2.8.88), 351-52.

Production cost of Janata Cloth and

Controlled Cloth (XLI—12.8.88), 62.

Public Call Offices in West Bengal (XL—2.8.88), 86-87.

Report on Haldia Fertiliser Project (XLI—18.8.88), 52-53.

Requirement of LPG Cylinders in West Bengal (XL—9.8.88), 72-80.

Sale of Imported Edible Oil by STC (XL—5.8.88), 178-179.

Settlement between BPCL and its Employees (XL—9.8.88), 317-318.

Setting up of Currency Notes Printing Press in Salboni (XL—29.7.88), 126-27.

Surplus work force in Ordnance Factories (XL—27.8.88), 226.

Target for opening Primary Health Centres in Tribal Areas during Seventh Plan (XL—1.8.88).

Trains between Adra Howrah (XL—1.8.88), 138-139.

HET RAM, SHRI

Setting up of Public Sector Units in Sirsa, Haryana (XLII—30.8.88), 128.

Setting up of new telephone exchange in Haryana (XLII—30.8.88), 299.

Strike by LPG Employees (XLII—5.9.88), 63.

Strike by LPG Employees (XLII—5.9.88), 63.

I

IYER, SHRI V.S. KRISHNA

Admission in Kendriya Vidyalayas to wards of nationalised banks (XL—11.8.88), 298-99.

Afforestation of Barren Areas in Karnataka (XL—10.8.88), 299.

Amount due to Karnataka for boating SAARC Meeting in 1986 (XL—27.7.88), 112-113.

Appointment of administrative reforms Commission (XL—10.8.88), 194.

Arms (Amendment) Bill Consid (XL—8.8.88), 307-309.

- Attacks on Journalists (XLII—31.8.88), 139-140.
- Belgian Assistance for Mini Power Station in Karnataka (XLI—16.8.88), 291.
- Bench of Karnataka High Court at Dharwad Karnataka (XL—29.7.88), 239-40.
- Body Scan in Nimbans (XLII—5.9.88) 336.
- Budgetary support to National Airports Authority (XLII—5.9.88), 335.
- Business of the House (XLI—23.8.88), 357.
- Business of the House (XLI—19.8.88), 314.
- Candidates appeared/selected for IAS/IPS during 1987 (XL—27.7.88), 215-17.
- Central agency to check manufacturing dates of processed food items (XLI—22.8.88), 77-78.
- Collieries attached to Cement Companies in Karnataka (XLII—30.8.88) 131.
- Complaints of Excess Metering in Bangalore (XLI—16.8.88), 111.
- Composition of UPSC (XL—10.8.88), 193-94.
- Computerisation of branches of State Bank of Mysore (XL—5.8.88), 231-238.
- Construction of Bulk Vending Milk Booths in Bangalore (XLII—1.9.88) 270-71.
- Construction of Hotel at Belur (XL—1.8.88), 188.
- DA to Central Government Employees (XL—29.7.88), 229.
- Declaration of Ambedkar's Birthday as a National Holiday (XL—3.8.88) 31-32.
- Defence Land in Bangalore Cantt. (XL—3.8.88), 130.
- Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 296-302.
- Demand for restoring the quota of rice wheat plam oil etc to Karnataka (Under Rule 377) (XL—28.J.88), 280-81.
- Development of Malpe Harbour (XLII—1.9.88), 339-40.
- Development of Western Ghats in Karnataka (XL—4.8.88), 41.
- Direct sight train between Hubli and Bangalore (XL—8.8.88).
- Disapproval of Arms (Amendment) Ordinance, 1988 (St Res) (XL—8.8.88), 307-09.
- Establishment of a National Development and Research Centre for Automobile Tyres at Mysore (XLI—23.8.88), 129.
- Expenditure on IPKF (XL—27.7.88), 217.
- First class berth quota for Bangalore New Delhi Express train (XL—1.8.88), 187.
- Floods in Brahmaputra River (XL—4.8.88), 205.
- Full out of Indian troops from Sri Lanka (XL—27.7.88), 188-89.
- Funds for backward areas of Hyderabad Karnataka (XL—10.8.88), 109-110.
- House Bldg. Advance to Govt Employees in Bangalore (XLI—22.8.88), 182-183.
- Hubli-Karwar Railway Line (XL—8.8.88), 120.
- Installation of Computerised Trunk Manual Exchanges at Bangalore (XLII—30.8.88), 315.
- Judgement of Karnataka High Court in Kasnada (XLII—31.8.88), 281-282.
- Import of Nylon Truck Tyres (XL—9.8.88), 322-323.
- Indigenously Manufactured Aircrafts (XLII—31.8.88), 274-275.
- Industrial Pollution (XLII—1.9.88), 271-72.
- Introduction of trains on Bangalore-

- Dindigul-Madurai Route (XLI—29.8.88), 85.
- I.T.D.C. Hotel at Bannerghatta, Karnataka (XL—8.8.88), 257.
- Karnataka Women's Development Corporation (XLI—11.8.88), 74-75.
- Loan under Operation Flood-III (XLII—1.9.88), 138-139.
- Local Trains between Bangalore and Hosur (XL—8.8.88), 257.
- Locations of Central Food Technological Research Institutes (XLII—31.8.88), 24-28.
- Manufacture and Expiry Dates on Tins of Sweets (XLII—5.9.88), 103.
- Manufacture of Electronic Voting machines in BEL (XL—3.8.88), 129.
- MICR Cheques (XL—5.8.88), 239.
- Military Hospitals in Bangalore (XLI—17.8.88), 113.
- Mobile polling booths for remote areas (XLI—19.8.88), 93.
- Monthly collection from Public Call Offices in Bangalore city (XL—9.8.88), 336-37.
- Motor Vehicle Bill Consid (XLI—22.8.88), 328-31.
- National Law School, Bangalore (XLI—12.8.88), 97-98.
- Need to up a bench of the Supreme Court at Bangalore (Under Rule 377) (XL—8.8.88), 284-85.
- NTC Mills in Karnataka (XLI—19.8.88), 224-225.
- Opening of new CGHS dispensary in Bangalore (XL—1.8.88), 187-188.
- Opening of Singapore Visa Office at Bangalore (XLI—17.8.88), 113-114.
- Own a telephone under Rs. 30,000 Deposit Scheme in Bangalore City (XLI—23.8.88), 328.
- Pigmy scheme of Nationalised Banks (XLI—19.8.88), 225.
- President's assent Karnataka Bill (XL—3.8.88), 115-116.
- Production and Demand of HMT Watches (XLI—23.8.88), 329.
- Production Complex of Bharat Heavy Electricals Limited in Bangalore (XLII—30.8.88), 313.
- Project cost of BEL's CTV Project (XLII—31.8.88), 273-274.
- Publication of Bangalore telephone directory in Kannada (XLII—30.8.88), 315.
- Publishing of Employment News in Kannada (XLI—23.8.88), 272.
- Publicity in Local Languages for Recruitments (XLI—17.8.88), 65.
- Recruitment of staff to Canteen Stores Deptt. (XL—3.8.88), 130-131.
- Reduction of journey time between Bangalore and New Delhi (XL—1.8.88), 187.
- Reported capsizing of a launch near Manihari Ghat in Bihar resulting in drowning of several hundred persons (CA) (XLI—17.8.88), 202-203.
- Rescheduling of timings of Vijnaynagar Express (XLII—5.9.88), 345.
- Risk Insurance Scheme for Journalists (XLI—23.8.88), 201.
- Ropeway Project at Shravanabelagola (XLI—23.8.88), 199.
- Round the Clock Broadcast on AIR Stations (XL—9.8.88), 4-8.
- Sale of Gold by Bharat Gold Mines Ltd. (XLI—18.8.88), 13.
- Sale of Scindia ship Jalavir (XL—29.7.88), 60-61.
- Sales depot of Coffee Board at Ulsoor (XL—5.8.88), 123.
- Scheme of Karnataka Government to Assist Backward Class People (XLI—12.8.88), 199.
- Self-mixing petrol pumps in Bangalore (XLII—3.8.88), 316.
- Shifting of Central Coffee Research Institute to Bangalore (XL—29.7.88), 240-41.
- Status of Refinery to Private Petrochemical Complex (XLI—12.8.88).

- Stemborer menace in Coffee growing areas in Karnataka (XLI—19.8.88), 223-224.**
- Study on Monetary and Fiscal Policies (XLII—31.8.88), 165-169.**
- Supplementary Demands for Grants (Railways) 1988-89 (XLII—31.8.88), 379-82.**
- Supply of Rice to Karnataka (XL—1.8.88), 26-28.**
- Telecast of Kannad programmes on Second Channel of Madras Doordarshan (XL—9.8.88), 338.**
- Transfer of telephones in Bangalore City (XLI—23.8.88), 328.**
- Travel agents in Bangalore City (XLII—5.9.88), 335.**
- T.V. Station at Chitradurga, Karnataka (XL—9.8.88), 337-38.**
- Unauthorized construction near Vijayanagar Monument at Hampi (XLII—1.9.88), 270.**
- Waiting List for Telephones in Ulsoor Exchange Bangalore (XL—2.8.88), 212-13.**
- World Bank Assistance to Bangalore (XL—8.8.88), 256.**

J

JADEJA, SHRI D.P.

- Action taken for violation of MRTP Act (XL—2.8.88), 167-168.**
- Advisory committee/bodies under Ministry of Commerce (XLI—19.8.88), 275-276.**
- Advisory Committee in Ministry of Welfare (XLII—31.8.88), 172.**
- Airport Management (XLI—29.8.88), 34.**
- Collection of Duties at Manufacturing Stage of PSF and PFY (XL—29.7.88), 284-85.**
- Complaint against Indian Embassy in Somalia for lack of cooperation to Indians in distress (XLII—31.8.88), 216-217.**
- Committee consisting of nominated**

- Public Representatives (XLI—18.8.88), 215-216.**
- Committee to monitor hazards of Asbestos Industry (XLI—23.8.88), 345-47.**
- Consumption of water in NDMC area (XL—1.8.88), 71.**
- Consumption of Water in NDMC Area (XLII—5.9.88), 132.**
- Cost benefit survey of Atomic Energy (XLII—31.8.88), 89-90.**
- Curtalement of New Atomic Power Plants (XLI—17.8.88), 8-10.**
- Deep sea fishing (XLI—11.8.88), 192-99.**
- Delimitation of Constituencies (XL—5.8.88), 207.**
- Delivery of Telegrams (XLII—30.8.88), 180.**
- Drought situation in Jamnagar District of Gujarat (XLII—1.9.88), 121.**
- Duties on FAX Machines (XLI—19.8.88), 262-263.**
- Excess capacity in Textile Industry (XL—29.7.88), 255.**
- Excess Capacity in Textile Mill Sector (XL—5.8.88), 37-38.**
- FAX facility (XLI—23.8.88), 159.**
- Fishing by Jt. Venture Companies beyond Territorial Waters (XLI—1.9.88), 204-205.**
- Foreign fishing trawlers in Indian Waters (XLII—31.8.88), 217-218.**
- Impacts of Textile Modernisation Fund (XL—5.8.88), 206-207.**
- Import of Dairy products (XL—4.8.88), 121.**
- Import of PSF through STC (XLI—12.8.88), 140-41.**
- Import of Plastics (XL—2.8.88), 405.**
- Improvement in conditions of railway stations (XL—8.8.88), 5-7.**
- Incentives for Salt Manufacture (XLI—16.8.88), 114.**
- Involvement of Public in Conservation**

of Forests (XLI—18.8.88), 216-217.

Involvement of Non-Officials and Eminent Education ists in the Functioning of UGC(XLII—1.9.88), 282-83.

Loan for fishing Trawlers (XLII—1.9.88), 343-44.

Loans outstanding against Fishing Companies (XL—19.8.88), 263-275.

Losses incurred by Coffee Board (XL 29.7.88), 5.

Newsitem captioned "Bizarre display of fire fighting"(XLI—22.8.88), 139-140.

Newsitem captioned "Tension Kerala Coast" (XLI—11.8.88), 36-37.

Profits of Air India (XLI—29.8.88), 149.

Public participation in Planning Process (XLII—31.8.88), 217.

Rates for calls made after 9 p.m. (XL—9.8.88), 166.

Recommendations of Tripartite Committee appointed by Gujarat on Textile Crisis (XL—5.8.88), 205.

Reduction of Excise Duty on PFY and PSF (XL—29.7.88), 225.

Removal of Central Excise on Diesel Oil (XL—5.8.88), 203-209.

Revival of Stock Market (XL—29.7.88), 103-104.

Scarcity of Plastic Rpw Material (XL 2.8.88), 166-167.

Seizure of fishing trawlers by Vishakhapatnam and Paradip Port Trusts (XLII—1.9.88), 281-82.

Shifting of Textile Mills to rural areas (XL—29.7.88), 255-56.

Transfer of Akbar Hotel to India Tourism Development Corporation (XLI—29.8.88), 148.

Water (Prevention and Control of Pollution) Amendment Bill Consid.

(XLII—1.9.88), 448-50.

JAGANNATH PRASAD, SHRI

Ex-Gratia payment to widows of Railway Employees (XLI—29.8.88), 107.

JAGATH RAKSHAKAN, DR S

Approval of the continuance in force of the Proclamation by the President in respect of the State of Tamil Nadu (St Res (XL—27.7.88), 276-81.

Centre-State Relations (Res) (XLI—19.8.88), 379-84.

Complaints of Commuters against Private Buses (XL—4.8.88), 73-76.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St. Res) (XLI—11.8.88), 389-90.

Jaipur Udyog Ltd. Cement unit at Sawaimadhopur (Rajasthan) (XL—9.8.88), 100-102.

Religious Institutions (Prevention of Misuse) Bill Consid. (XLI—11.8.88), 388-90.

JAIN, SHRI DAL CHANDER

Faedom Fighters Pension Cases (XL 3.8.88), 32-33.

Leave of Absence from the Sittings of the House (XLII—2.8.88), 9-10.

Need to set up an Oil Refinery in Damoh district (Madhya Pradesh) (Under Rule 377), (XLII—5.9.88), 328-99.

Passenger and Goods Trains running between Bina-Katni etc. (XL—8.8.88), 266.

Railway bridges in Madhya Pradesh (XL—8.8.88), 91.

Supplementary Demands for Grants (Railways) 1988-89 (XLII—31.8.88), 476.

JAIN, SHRI NIHAL SINGH

Demand to connect Agra with other parts of the country by more trains and to increase reservation quota etc. (Under Rule 377) (XL—9.8.88),

413-14.

JAIN, SHRI VIRDHJI CHANDER

Adverse effects of Eucalyptus Trees (XLII—1.9.88), 299-300.

Afforestation programme (XLII—1.9.88), 302-304.

Afforestation programme in Rajasthan (XLII—1.9.88), 301-302.

Allocation of Fund to Indira Gandhi Naba Project (XLI—19.8.88), 232-233.

Allocation to Rajasthan and Gujarat for Family Welfare Schemes (XL—29.8.88), 161.

Allocation to Rajasthan for 20 Point Programme (XLII—31.8.88), 102-104.

Assistance to States under Border area under Development Programme (XLI—18.8.88), 188-194.

Arms (Amendment) Bill Consid. (XL—9.8.88), 518-21.

Atrocities on Harijans and Adivasis in different parts of the country, (Dis) (XLI—12.8.88), 367-70.

Business of the House (XLI—19.8.88), 315-16.

Business of the House (XL—5.8.88), 308-309.

Cancellation of Balotra Pachpadra Salt Train (XLI—22.8.88), 1-2.

Centre-State Relations by Sh. H.M. Patel (Res) (XL—5.8.88), 359-67.

Credit Deposit ratio in Rajasthan (XLI—19.8.88), 75-78.

Defamation Bill Consid. (XLII—30.8.88), 352-65.

Demand for inquiry into Railway Department's remissness in removing sand from rail tracks in Jodhpur area due to which several trains have been cancelled (u/r 377) (XLI—16.8.88), 383-84.

Development of tourist spots in Gujarat and Rajasthan (XLI—29.8.88), 175.

Direct Express train between Barmer

and Ahmedabad via Palampur, Mehsana (XLII—5.9.88), 137.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 518-21.

Disapproval of National Security (Amendment) Ordinance, 1988 (St Res) (XLI—16.8.88), 495-97.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI—10.8.88), 300-02.

Electronic Technology to Telecommunications (XLII—30.8.88), 28.

Exploration by Oil India Ltd. and ONGC in Rajasthan (XLII—30.8.88), 184.

Food Corporations (Amendment) Bill Consid (XL—1.8.88), 316-18.

Funds for Central Projects in Rajasthan (XL—10.8.88), 60r62.

Import of Merino Wool (XLI—18.8.88) 62-63.

Incidence of Gastro-enteritis/Cholera in Union Territory of Delhi (Disc) (XL—1.8.88) 356-59.

Inclusion of Telecommunications in Technological Mission (XLI—23.8.88), 11.

Increase in Allocation to Rajasthan (XL—10.8.88), 226.

Kendriya Vidyalayas and Navodaya Vidyalayas in Rajasthan and Gujarat (XLI—18.8.88), 195-200.

National Security (Amendment) Bill Consid. (XLI—16.8.88), 495-97.

Need to expedite Sanction to the Westland Development Project in Indira Gandhi Canal Area (Under Rule 378) (XLII—5.9.88), 396.

New schools under Border Area Development Programme (XLII—1.9.88), 300-301.

Performance of Rural Development Programme (XLI—18.8.88), 145-50.

Railway Accidents in Rajasthan (XL—

- 8.8.88), 71.
- Recruitment in Rajasthan for Defence Forces (XLI—31.8.88), 243.**
- Religious Institutions (Prevention of Misuse) Bill Consid. (XLI—10.8.88), 300-02.**
- Reservation of Posts in Government Services and seats in Educational Institutions for Economically weaker section of people) Bill by Mohra Ram Nagia Consid. (XLI—12.8.88), 401-405.**
- Round the Clock Broadcast on AIR Stations (XL—9.8.88), 6.**
- SC/ST Families in Rajasthan (XLI—17.8.88), 86-88.**
- Setting up information centres in broader areas (XL—9.8.88), 89**
- Supplementary Demands for Grants (Railways) 1988-89 (XLI—31.8.88), 377-79.**
- Supply of foodgrains to Desert Areas of Rajasthan at subsidised rates (XLI—29.8.88), 40.**
- Survey and Exploration of Lignite in Rajasthan (XLI—30.8.88), 126.**
- Suspension of train services in Jodhpur Division (XLI—29.8.88), 160.**
- Undertaking of Exploitation work under Ground Water Development Programme (XLI—1.9.88), 107-108.**
- Utilisation of amount for Anti Poverty Programmes to Rajasthan (XL—10.8.88), 226-228.**
- Water (Prevention and Control of Pollution) Amendment Bill Consid (XLI—1.9.88), 420-23.**
- Widening of National Highway No. 15 in Rajasthan (XLI—11.8.88), 59-60.**
- JANARTHANAN, SHRI KADAMBUR**
- CBI Raids on NTC Officers (XLI—12.8.88), 41.**
- Diversification programme in 'BHEL' (XL—9.8.88), 103.**
- JANGDE, SHRI KHLAN RAM**
- Vacancies of Deputy Secretaries (XLI—17.8.88), 172-172.**
- JATAV, SHRI KAMMODILAL**
- Agro-Forestry Colleges (XLI—18.8.88), 80.**
- Allotment to forest land to SC/STs in M.P. (XL—28.7.88), 107.**
- Atrocities on Harijans and Adivasis in different parts of the country (Dis) (XLI—12.8.88), 36-63.**
- Atrocities on SC/STs in M.P. (XL—10.8.88), 111-112.**
- Business of the House (XLI—12.8.88), 331-32.**
- Civil cases relating to revenue pending in High Courts (XL—29.7.88), 109-110.**
- Districts linked by S.T.D. in Madhya Pradesh (XLI—25-28.**
- Licences granted for setting up of Industries in Madhya Pradesh (XL 9.8.88), 123-132.**
- Need to provide better irrigation facilities to the farmers of Chambal region of Morena district of MP (under rule 377) (XLI—2.9.88), 14-15.**
- Opening of gas agencies in Chambal Division (XL—2.8.88), 215-16.**
- Prices of gold and silver (XLI—19.8.88), 37-38.**
- Railway line between Cuna-Etawah (XL—8.8.88), 97.**
- Re-employment to Ex-servicemen (XL—3.8.88), 12-15.**
- Rehabilitation of Beggars (XLI—17.8.88), 32.**
- Reservation of Posts in Government Services and seats in Educational Institutions for Economically weaker section of people) Bill by Mishra Ram Neagina Consid (XLI—12.8.88), 431-32.**
- Sansed Samachar Telecast (XLI—23.8.88), 54.**
- JAYAMOHAN, SHRI A.**
- Approval of the continuance in force of**

- the Proclamation by the President in respect of the State of Tamil Nadu (St Res) (XL—27.7.88), 317-21.
- JEEVARATHINAM, SHRI R**
- Approval of the continuance in force of the Proclamation by the President in respect of the State Tamil Nadu (St Res) (XL—27.7.88), 270-76.
- Industrial Licences for Tamil Nadu (XLI—23.8.88), 53-54.
- JENA, SHRI CHINTAMANI**
- Adult Education Centres (XL—28.7.88),
- Adult Education Centres in Adivasi and Backward Areas (XL—24.7.88), 81-82.
- AIDs Surveillance Centres (XL—1.8.88), 45-52.
- Alumina producing plants (XLI—11.8.88), 161-64.
- Amendments in the Existing Law to appoint Judges (XL—5.8.88), 77-79.
- Appointments of IAS officers in States (XLII—31.8.88), 42-43.
- Assistance to Doctors, Chartered Accountants and other Professionals by Banks (XL—29.7.88), 219.
- Assistance to Marine Exporters (XL—29.7.88), 218-19.
- Banspani-Jakhpura Rly. Line (XLII—5.9.88), 14.
- Business of the House (XL—23.8.88), 257.
- Business of the House (XLI—19.8.88), 213-14.
- Business of the House (XLI—12.8.88), 328.
- Capitation Fees charged by Educational Institutions (XL—28.7.88), 194-195.
- Central excise duty evasion (XLI—12.8.88), 292-96.
- Closure of mines in Bihar and Orissa (XL—10.8.88), 301.
- Communal Riots (XL—27.7.88), 229-31.
- Communication facilities in rural areas (XL—9.8.88), 203-206.
- Complaint Cells re. crime against women (XLII—31.8.88), 122-129.
- Conservation of whales (XLI—18.8.88), 53.
- Demand for re-routing certain Indian Airlines flights from Delhi to Calcutta and Delhi to Andamans (under rule 377) (XL—28.7.88), 278-79.
- Desilting of Chilka Lake (XL—4.8.88), 145.
- Development of Monuments in Orissa as Tourist Spots (XL—8.8.88), 18.
- Development of new metals (XL—4.8.88), 42-43.
- Dieselizations of 467 and 468 Fast Passenger Trains on S.E. Railway (XL—8.8.88), 173.
- Discovery of ancient fort in Chandka Elephant Project (XLI—11.8.88), 39-40.
- Export commitments of companies in Food Processing (XL—5.8.88), 189-190.
- Export of farm and agricultural Products (XLI—12.8.88), 50-56.
- Families Affected by Indo-Pak Border Fencing (XL—27.7.88), 65.
- Foreign Investment Policy (XL—29.7.88), 38.
- Fulfillment of Export obligations (XLI 19.8.88), 152-153.
- Fulfillment of Export Obligations (XL—5.8.88), 189.
- Helicopter Service from Bhubaneswar to Raipur (XLI—22.8.88), 57-59.
- Hike in vital drug prices (XL—2.8.88), 3-10.
- IDBI Loan IDICOL and Phulbani Coop. Synthetic Spinning Mills Ltd. (XLI—19.8.88), 70-71.
- Impact of Import of Cash Crops on

- Domestic Production (XLI—12.8.88), 184-85.
- Implementation of new 20 Point Programmes (Real) (XLII—2.9.88), 160-63.
- Import of cotton for spinning mills (XLI—19.8.88), 160-165.
- Import of Hot Rolled Coils (XL—28.7.88), 6-10.
- Import of Films from USA (XLI—23.8.88), 273.
- Import of Foreign Films (XLI—23.8.88), 136.
- Increasing Tea Plantation in Orissa (XLI—12.8.88), 228-30.
- Indian Engineering Exhibition at Moscow (XL—5.8.88), 52-58.
- Indo-Pak Talks (XL—27.7.88), 161.
- Installation of automatic telephone exchange with STD facility in Hardwar (XL—8.8.88), 206-207.
- Integrated Rural Energy Planning Training Course at Indian Institute Technology, Bombay (XL—10.8.88), 52-53.
- Krishni Vigyan Kendra (XLII—1.9.88), 60.
- Letter of Intent for Caprolactum Project at Rourkela in Orissa (XLI—23.8.88), 253.
- Linking Bhubaneswar with Dallas in USA through Satellite (XLII—212-213).
- Lok Adalats in the Country (XL—29.7.88), 130-32.
- Maintenance of Helicopters (XLI—22.8.88), 219-220.
- Merchant shipping (Amendment) Bill Considered (XLII—5.9.88), 471-74.
- Motor Vehicle Tax charged by Nepal from Indians (XLII—31.8.88), 129.
- Need to finalise the site for setting up of the Central Institute for Farm Machinery Training and Testing (Under Rule 377) (XLII—2.9.88), 12-13.
- Need to take suitable measures for development of agriculture in Orissa (Under Rule 377) (XLII—5.9.88), 396-97.
- Panchayati Raj (XLII—1.9.88), 172.
- Problem of land erosion in States (XL—4.8.88), 141-144.
- Production and Demand of Polyester Staple Fibre (XLI—16.8.88), 1-6.
- Production of Heavy Water (XL—27.7.88), 127-29.
- Production of Iron Ore (XL—4.8.88), 271-272.
- Production of Life Saving Drugs (XLI—16.8.88), 187.
- Production of rice (XLI—11.8.88), 163-64.
- Projects pending clearance with Planning Commission (XLI—17.8.88), 81-84.
- Provision of Chair Car in Puri Super Fast Express, Nilanchal Express, Utkal Express and East Coast Express Trains (XL—8.8.88), 171.
- Public Sector Units in Orissa causing pollution (XLII—1.9.88), 242.
- Quality of Consumable Items (XLII—5.9.88), 224.
- Raising the speed of trains (XL—1.8.88), 142-144.
- Reported distribution of adulterated ineffective pesticides to farmers in Punjab (CA) (XLI—19.8.88), 329-34.
- Reported supply of adulterated pressed oil through Fair Price Shops in Calcutta causing paralysis to a large number of people (CA) (XL—5.8.88), 317, 320-24.
- Reservation of Posts in Government Services and seats in Educational Institutions for Economically Weaker Section of People) Bill by Mishra Ram Nagina Considered. (XLI—12.8.88), 409-12.
- Restoration of Train No. 397 and 398 between Puri and Asansol (XL—8.8.88), 171.
- Review of Rural Development and

- Poverty (XL—4.8.88), 227-29.
- Road Accidents (XLI—18.8.88), 204-14.
- Sanctuaries engaged in breeding Reptiles (XLII—1.9.88), 218.
- Scarcity of Soft Coke in States (XLI—2.8.88), 263-65.
- Science kits to schools (XLI—18.8.88), 137-38.
- Second channel in States and installation on T V. Stations in Backwar Areas (XL—2.8.88), 330-31.
- Setting up of Haldia Petrochemical Complex (XL—2.8.88), 319-18.
- Setting up of Industries (XLI—23.8.88), 99.
- Setting up of Industries in Orissa (XLI—23.8.88), 254.
- Setting up of Mini Cement Plants (XLI—16.8.88), 326.
- Setting up of New Oil Refineries (XLI 16.8.88), 186.
- Shifting of Daryaganj Sabzi Mandi (XLI—29.8.88), 120.
- Shortage of Staff in S.E. Railway (XL—8.8.88), 172.
- Smuggling of electronic goods (XL—5.8.88), 185-188.
- Smuggling of precious stones (XLI—12.8.88), 47-49.
- Recovery of rare Idols in Delhi (XLI—18.8.88), 105-66.
- Spinning Mills (XLI—19.8.88), 208-209.
- Stoppage of 77/78 Utkal Express at Jaleswar and 9 UP Shri Jagannath Explies and 46 DN East Coast Express at Basta (XLII—5.9.88), 223.
- Sulphuric Acid and Phosphoric Acid Plant at Paradeep in Orissa (XL—11.8.88), 325.
- Supplementary Demands for Grants (General). 1988-89 (XLI—23.8.88), 470-73.
- Supplementary Demands for Grants (Railways). 1988-89. (XLII—31.8.88) 391-93.
- Supply of rice to States (XL—1.8.88), 143-150.
- Tea auction in Calcutta (XLI—19.8.88), 156-157.
- Technology for Building Materials (XLII—31.8.88), 288-289.
- Testing of AGNI Missile (XL—10.8.88), 185-86.
- Test of contraceptive injections (XLII—5.9.88), 224.
- Treatment for Diabetes (XLI—22.8.88) 234.
- Unemployment (XL—1.8.88), 14.2).
- Utilisation of Employment Exchanges (XLI—29.8.88), 48.
- Vanaspati Units (XLI—22.8.88), 156-159.
- Village Health Guide Scheme (XLI—120).
- Visit of Bangladesh team to Chakma Refugee Camp (XL—27.7.88), 90-91.
- Water (Prevention and Control of Pollution) Amendment Bill Consid. (XLII—1.9.88), 446-47.
- Welfare Home for Juvenile Delinquents (XL—10.8.88), 185.
- Workshop on Wasteland Development (XL—28.7.88), 127-128.
- JHANSI LAKSHMI, SHRIMATI N.P.**
- Delay of Airbus at Palam (XL—1.8.88), 273.
- Expansion of Export Business of MMTC (XL—29.7.88), 177-289.
- Funds provided by States to Films Division (XL—9.8.88), 136-37.
- Import of cotton for spinning mills (XLI—12.8.88), 115-16.
- Industrialisation of Backward Areas (XL—2.8.88), 40-4.
- Interest charged by World Bank (XLI—12.8.88) 351-52.
- Market Intervention Policy for Edible Oils (XL—1.8.88), 89.

- R & D wing for increase in groundnut yield (XLI—11.8.88), 95.
- Rise in Wholesale Price Index (XL—29.7.88), 180-84.
- Shortage of Pig Iron (XL—28.7.88), 159-160.
- Survey for minerals in coastal areas of Andhra Pradesh & Maharashtra (XL—3.8.88), 55-56.
- Telecast of Telugu Films and other Regional Films in National Programme (XLI—23.8.88), 135.
- JHIKRAM, SHRI M.L.**
- Introduction of train between Mandla Fort and Jabalpur and Mandla Fort to Nagpur (XLI—29.8.88), 100.
- Navodaya Vidyalayas in M.P. (XLII—1.9.88), 142-44.
- Setting up of short-wave Tower between Mandla and Jabalpur, MP (XLII—30.8.88), 144.
- Setting up of TV Tower at Mandla, Madhya Pradesh (XLII—30.8.88), 333.
- TV Centre in Seventh Plan (XLII—334).
- JITENDRA PRASAD, SHRI**
- Centre per cent TV coverage (XLII—30.8.88), 89.
- Demand for sending a team of doctors along with medicines and vaccines to the cholera and gastro enteritis affected district in UP (Under rule 377) (XLI—10.8.88), 251.
- Need to construct memorial for martyrs of the freedom struggle in Shahjahanpur, U.P. (under rule 377) (XLI—18.8.88), 284.
- Need to expedite the execution of work on the gas based fertilizer plant at Shahjahanpur (under Rule 377) 3.8.88), 223-24.
- Pensionary and gratuity benefits to Public Sector Sector Employees (XLII—31.8.88), 46.
- States without fertilizer plants (XLII—1.9.88), 135-36.
- JUJHAR SINGH, SHRI**
- Demand for planned development of fisheries in Haroti region of Rajasthan (under rule 377) (XLI—10.8.88), 248-49.
- K**
- KABULI, SHRI ABDUL RASHID**
- Jamla Mills Islamia Bill-As passed by Rajya Sabha Consid (XLII—2.9.88), 76-97.
- KALANIDAI, DR.A.**
- Business of the House (XL—29.7.88), 299.
- Demands for Grants (Tamil Nadu) 1988-89 (XLI—18.8.88), 397-404.
- Need for speedy development of Bharath Process and Mechanical Engineers Ltd. Madras (u/r 377) (XLI—18.8.88), 282-83.
- Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (Disc). (XL—28.7.88), 418-22.
- KALPANA DEVI, DR.T.**
- Arms smuggling across Indo-Pak border (XL—10.8.88), 102, 102-108
- Audition Training Institutes in New Delhi (XL—2.8.88), 237-38.
- Ban by States on advertisements promoting tobacco (XL—8.8.88), 225.
- Decline in Bulk Drug Production (XLII—30.8.88), 327.
- Dowry deaths (XL—27.7.88), 85-88.
- Economic relations with Japan (XLI—12.8.88), 250-51.
- Report Promotion Measures (XL—29.7.88), 210-14.
- Filling up of posts of News Correspondents/Asstt. News Editor etc. in Doordarshan (XLI—23.8.88), 189.
- Hike in Prices of Sera and Vaccines (XLII—30.8.88), 139.

- Import of Locomotives 29.8.88), 118.
- Interest rates of foreign currency accounts of NRIs (XL-5.8.88), 268-270.
- LIC loans for Housing (XLI-12.8.88) 163-68.
- Mobile Laboratories to Test Food Samples (XLI-22.8.88), 232-233.
- Polio and other water borne diseases (XLI-23.8.88), 214.
- Proposal to Amend Cooperatives Societies Act (XLI-19.8.88), 131.
- Proposal to cut down Capacity of Indian Airlines (XL-1.8.88), 132-133.
- Revision of Rates of Fellowship of Research Scholars (XL-4.8.88), 37.
- Seizure of Heroin in Delhi (XL-3.8.88), 101.
- Setting up of Autonomous Bodies to educate and finance women Entrepreneurs (XLI-18.8.88), 132-133.
- Skin Cancer (XLII-5.9.88), 139.
- Strike by Technicians of Telecommunications Department (XL-13.8.88), 325.
- 2-Days Education Training for Dentists (XL-8.8.88), 94.
- Talks on Trade during E.Ms visit Abroad (XL-29.7.88), 123.
- Technical Knowhow for Development of KVIC (XL-9.8.88), 188-189.
- USA's assistance to BALCO (XLI-11.8.88), 138-39.
- Widening of National Highways in A.P. (XLII-1.9.88), 262.

DEBATES

- Incidence of Gastro-enteritis/Cholera in Union Territory of De (Disc) (XL-1.8.88), 359-662.
- KALYAN SUNDARAM, SHRI, M.**
- Obituary References (XL-27.7.88), 4-5.
- KAMAL NATH, SHRI**

- Allotment of Land to Ministry of works, Housing and Supply Coop. House Building Society. (XLII-22.8.88), 67-68.
- Cess from automobile industry (XL-9.8.88), 51.
- Change in pattern of funding for Irrigation Development (XL-29.7.88), 80-81.
- Construction of Storm Water Drains in Nirman Vihar (XLI-29.7.88), 106.
- Credit Ratings of Companies (XLI-12.8.88), 196-97.
- Decline in Vanaspati output (XL-8.8.88), 117.
- Enhanced Scholarships to Research Scholars of IITs (XL-28.7.88), 40.
- Export from Kandla and Madras Export Promotion Zones (XLI-12.8.88), 74-76.
- Gift Purchase for Passengers (XLI-8.8.88), 179.
- Handling of cargo by Air India at Kennedy Airport (XLII-5.9.88), 129.
- Import of Carcass of used tyres (XL-9.8.88), 224.
- Import of defective Cranes (XL-1.8.88), 227-228.
- Modifications in Westland Helicopters (XL-1.8.88), 228-229.
- Non-utilisation of Drought Relief Funds (XLI-18.8.88), 78-79.
- Painting of Huge Eye Balls on the Engines on the Planes (XL-1.8.88), 59.
- Payment of claims under Crop Insurance Scheme (XLII-1.9.88), 131-34.
- Poor supply of medicines in Trans Yamuna CGHS Dispensaries (XLII-5.9.88), 189.
- Reducing the visa fee foreign tourists (XLI-17.8.88), 144-145.
- Reported sale of US made Stinger Anti-air Craft Missiles (XL-3.8.88)

3.8.88), 17-20.

Tax evasion by non-Resident Indians
(XLI—12.8.88), 247-48.

KAMAT, SHRI GURUDAS

Amendment to Commission of Inquiry
Act, 1952 (XLII—31.8.88), 260-261.

Amount spent on closing ceremony of
Festival of India in USSR (XLII—
1.9.88), 276-77.

Collection of Foreign Exchange by
Tourists going abroad (XL—29.7.88)
156-57.

Control Release Finished Medicines
(XLI—22.8.88), 207.

Delay in obtaining Airoplanes for
Indian Airlines (XLI—22.8.88), 71.

Encroachment of Railway Land (XLI—
22.8.88), 52.

Extension time by A.I.R(Doordarshan
(XL—9.8.88), 34-36.

Fake Visa Racket in Delhi (XLII—
(XLII—31.8.88), 59-60.

Fencing Across Indo-Pak Border (XL
27.7.88), 185-86.

Filling up of Vacant posts in Public
Sector units (XL—3.8.88), 118-122.

Fixation of support price of cereals
(XL—4.8.88), 91-95.

Gap between demand & supply of
Bidis (XLI—23.8.88), 101.

Gap between demand & supply of
Bidis (23.8.88), 101.

Nationalisation of films distribution
(XLII—30.8.88), 69.

Pollution in Bombay (XL—28.7.88),
128-129.

Production of Sugar (XL—8.8.88), 44.

Proposal from workers of Kamani
Tubes, Bombay for taking over
Management (XL—4.8.88), 298.

Relaxation in limit for construction
of Beach Hotels (XL—1.8.88), 76.

Setting up of Corporation for Water
Transport Services (XL—28.7.88),
29.

Staff on Northern Railway Pay Roll
(XLI—29.8.88), 38.

T.V. Serial on "Lesser Known Tribes"
(XLII—30.8.88), 189.

Training of youths under trysem
(XLII—1.9.88), 98-104.

Wage Board for Bidi workers (XLII—
5.9.88), 188.

White Paper on material recovered
from terrorists (XLII—31.8.88),
261.

Workers Co-Operatives for Revival of
Sick Units (XL—29.7.88), 25.

**KAMBLE, SHRI ARVIND TULSHI-
RAM**

Installation of Electronic Telephone
Exchange in Osmanabad in Maha-
rashtra (XL—2.8.88), 395-98.

Radio Station for Osmanabad Maha-
rashtra (XL—2.8.88), 398.

TV Relay Centre for Osmanabad
Maharashtra (XL—2.8.88), 161-
162.

Vayudoot service between Osmanabad
and Bombay (XL—1.8.88), 87.

KAMLA KUMARI, KUMARI

Setting up of Cement Factory in
Palamau district, Bihar (XLI—
16.8.88) 154.

DEBATES

Need to provide a railway terminal at
Dombivili, Maharashtra (Under
Rule 377), (XL—4.8.88), 309.

KAMSON, PROF. MEIJINLUNG

Approval of the proclamation in rela-
tion to the State of Nagaland (St.
Res) (XL—9.8.88), 436-41.

KAUSHAL, SHRI JAGAN NATH

Committee of Privileges Third Report
—Presented (XLII—5.9.88), 388.

Defamation Bill Considered (XLII—
30.3.88), 38-497.

Situation arising out of the recent
publication of certain documents
in a national daily in regard to the
alleged payment of commission in

connection with the Bofors Contract (Disc) (XL—28.7.88), 338-50.

KEN, SHRI LALA RAM

Merger of Cadres in Delhi Administration (XLI—17.8.88), 183-184.

KEYUR BHUSHAN, SHRI

M/s Gulab Singh & Sons (XLI—23.8.88), 232.

KHAN SHRI ASLAM SHER

Lower Power TV Transmitter for Harda MP (XLII—30.8.88), 146.

KHAN, SHRI KHURSHID ALAM

Allotment of land to Jamia Millia Islamia University by Delhi Development Authority (XL—8.8.88), 90.

Development of Monuments in Orissa as Tourist Spots (XL—8.8.88), 20.

Elections of Chancellor and Pro-Chancellor of the Aligarh Muslim University (XLI—18.8.88), 229.

Ganga Action Plan (XL—4.8.88), 129-130.

Global changes in the pattern of Tourism (XL—8.8.88), 213.

Haj Pilgrims (XL—10.8.88), 4.

Hospital for Bidi workers at Gursahajanj (XLI—22.8.88), 102-103.

Implementation of 20-Point Programme (XL—10.8.88), 9-14.

Installation of Automatic Telephone Exchange with STD Facility in Farrukabad (XLI—16.8.88), 106.

Late running of Kailash Express (XL—8.8.88), 214.

Medical facilities to Haj Pilgrims (XL—5.8.87), 84.

Memorial to Hazrat Amir Khusro (XLI—18.8.88), 263.

Preservation of Monuments in Delhi & Agra (XLI—18.8.88), 122.

Sub-Standard Work in Zakir Hussain College (XLI—11.8.88), 72.

DEBATES

Jamia Millia Islamia Bill—As passed by Rajya Sabha (Consolidated) (XLII—2.9.88), 82-89.

KHAN, SHRI MOHO. AYUB

Increase in Salinity (XL—29.7.88), 8-9.

Jammu Udbampur Ry. Line (XLII—5.9.88), 185.

Mini hydel projects in J&K (XLII—30.8.88), 161.

Planning of hill areas of J&K (XLII—31.8.88), 116-117.

Tasar Production in Orissa (XLI—19.8.88), 7.

DEBATES

Disapproval of Religious Institutions (Prevention of Misuse) ordinance 1988 (XLI—11.8.88), 403-406.

Members Sworn (XL—27.7.89).

Implementation of new 20 Point Programmes (Res 1) (XLII—2.9.88), 173.

Motor Vehicle Bill—Consolidated (XLI—22.8.88), 312-14.

Religious Institutions (Prevention of Misuse) Bill—Consolidated (XLI—11.8.88), 403-406.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 480-482.

Supplementary Demands for Grants (Railways) 1988-89 (XLII—31.8.88), 385-87.

Supplementary Demands for Grants (General), 1988-89 (XL—23.8.88), 426-29.

KHAN, SHRI MOHD. MAHFOOZ ALI

Accidents due to sabotage to Ry. tracks (XL—3.8.88), 116.

Accumulation of molasses in sugar mills (XL—9.8.88), 104.

Achievements of Primary Education (XL—4.8.88), 201-204.

Amnesty International report on IPKF (XL—10.8.88), 174.

Communal Riots (XL—27.7.88), 229-30.

Completion of Power Projects in Northern Region (XL—2.8.88), 318-26.

Delay in completion of SYL Canal due to mass exodus of migrant Labourers (XL—29.7.88), 81-82.

Demolition operation in Sitapuri-Dabri, Delhi (XL—1.8.88), 102-103.

Drug Trafficking in Delhi (XL—27.7.88), 210-12.

Electricity Demand in Delhi (XL—9.8.88), 384-86.

Electricity share of DESU from Northern Grid (XL—2.8.88), 327-28.

Employment racket in D.W.S. and S.D.U. (XL—8.8.88), 72.

Helicopter Crash (XLI—22.8.88), 82-81-82.

Indigenous Development of Air Surveillance, warning and Control System (XL—10.8.88), 98.

Investment in coal sector (XLII—30.8.88), 181.

Irregularities in accounts of Delhi Electric Supply Undertaking (XL—2.8.88), 10-14.

Life Saving Intravenous Fluids Unit in AIIMS (XL—8.8.88), 175.

Malpractices in issuing Non-AIDS Certificate (XL—8.8.88), 203.

NSCM Links (XLI—17.8.88), 170-171.

Nehru Sound and Light Show (XL—28.7.88), 101.

New agreement with M/s Bofors for manufacture of Field Gun (XL—27.7.88), 110.

Outstanding amount of Central Excise and Customs Duty (XLI—12.8.88), 264-65.

Overstay of Experts abroad (XL—3.8.88), 131-134.

Pollution from Stone Crushers in Delhi (XL—4.8.88), 177-178.

Private Insurance syndicates encourag-

ing gold smuggling (XLI—12.8.88), 265-266.

Production of Sugar (XLI—22.8.88), 132-133.

Re-calibration of Three Wheeler Scooter and Taxi Meters (XLI—11.8.88), 73.

Recovery of overdues by MTPC from State Electricity Boards (XLII—30.8.88), 223.

Reported sale of US made Stinger Anti-air Craft Missiles (XL—3.8.88), 15-17.

Rise in Minors' Marriages (XLI—12.8.88), 298-99.

Road accidents involving private buses in Delhi (XL—28.7.88), 228.

Seizure of narcotics in Pashkar (XLI—12.8.88), 84-86.

Sky ring buster in Punjab (XL—27.7.88), 15:-52.

Study about violation of minimum wages Rules (XL—8.8.88), 202.

Surplus Workforce in SAIL Plants (XL—4.8.88), 40-41.

Twin Tower Project at Laxmi Nagar, Delhi (XL—9.8.88), 323-324.

Unauthorized selling of railway tickets (XL—8.8.88) 201.

Unfair trade practices by private Educational Institutions (XLI—23.8.88), 175.

Utilisation rate of computers and Word Processors in J.N.U., IIT and Delhi University (XLII—1.9.88), 335-36.

Visit to official delegation to Nepal, Burma and Bangladesh (XL—29.7.88), 157-58.

Wholesale and Consumers Price Index (XL—29.7.88), 220-21.

DEBATES

Arms (Amendment) Bill-Consid. (XL—9.8.88), 513-14.

Disapproval of Arms (Amendment) Ordinance 1988 (St. Res.) (XL—9.8.88), 513-14.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St. Res.) (XLI—10.8.88), 325-26.

Motor Vehicle Bill Consid (XLI—22.8.88), 319-21.

Need to open more petrol and diesel pumps in Allganj district of U.P. (under rule 377), (XL—1.8.88), 302.

Religious Institutions (Prevention of Misuse) Bill—Consid. (XLI—10.8.88), 325-26.

Reservation of Posts in Govt. Services and seats in Educational Institutions for Economically Weaker Section of People) Bill—Consid (XL—29.7.88), 391-93.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88) 445-48.

KHAN, SHRI ZULFIQURA ALI

Award for Import Substitution Research (XLII—31.8.88), 281.

Distribution of Family Planning Devices (XLI—29.8.88), 56.

Excise duty on Nirma brand toilet soap (XLI—19.8.88), 90-92.

M/s Nirma Chemicals Works (XLI—23.8.88), 335.

Private Companies engaged in Production of Oilseeds (XLII—1.9.88), 89-90.

Registered Research Centres in Private Sector (XLII—31.8.88), 40-41.

KHAPARDE, KUMARI SAROJ

Statement Correcting Answer to S, Q, No. 1062 dt. 12.5.88 Re. Reorientation of Medical Education (Rome) Scheme (St.) (XLI—22.8.88), 253-54.

KHATTRI, SHRI NIRMAL

Increase in Quota of Berths at Faizabad Rly. Station (XLII—5.9.88), 299.

Over-bridge in Faizabad, U.P. (XLII—5.9.88), 108.

KHISHAB, SHRI R.S.

Amenities in Government Quarters (XLI—22.8.88), 68.

DEBATES

Floods in various parts of the country (Disc) (XL—3.8.88), 328-329.

Reported out break of Kala-Azar in various parts of the country (CA) (XLI—11.8.88), 249.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 409-12.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88) 454-56.

Water (Prevention and Control of Pollution) Amendment Bill Consid. (XLII—1.9.88), 447-48.

KHURSHID AHMED CHOUDHARY

Members Sworn (XL—27.7.88), 1.

Incidence of Castro-crueritis/Coolers in Union Territory of Delhi (Disc) (XL—1.8.88), 388-90.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (Dis) (XL—28.7.88), 4 2-24.

KIDWAI, SHRIMATI MOHSINA

Delhi Rent Control (Amendment) Bill Consid (XLII—5.9.88), 451.

Delhi Rent Control (Amendment) Bill (XLII—5.9.88), 415-17.

KOLANDAIVELU, SHRI P.

A.I.R. training programme for talented Rural and Urban Youths (XL—2.8.88), 1 4-163.

Amount spent on ABLV—D2 Mission (XL—10.8.88), 14-20.

Consultative Committee under Tamil Nadu State Legislature (Delegation of Powers) Act, 1988 (XL—10.8.88) 173-74.

Decentralisation of wheat (XLI—29.8.88), 72.

Implementation of Indo-Sri Lanka Accord (XL—27.7.88), 30-34.

Implementation of New Education Policy by T.N. (XLI—18.8.88), 121-22.

Import of rice from Thailand (XL—1.8.88), 110.

Investment priorities and upgradation of trains (XL—8.8.88), 123.

MRTS in Madras Directors of Air India (XL—1.8.88), 277.

Procurement of wheat (XLI—22.8.88) 125-26.

Production of Oil at Neelam field in Western Off shore (XL—9.8.88), 133-34.

Tax dues from Indian Express Newspapers (Bombay) Pvt. Ltd. (XL—5.8.88), 216.

Training of Officers under Colombo Plan (XLII—30.8.88), 149.

DEBATES

Approval of the continuance in force of the Preclassification by the President in respect of the State Tamil Nadu (St. Res.) (XL—27.7.88), 305, 310-17.

Motor Vehicle Bill—
Consid. (XLI—22.8.88), 279-87.

Accident to 26 DN Bangalore-Tri-vandrum Express between Sasban-kotta and Perinad Stations of Southern Ry on 8th July, 1988 (Disc) (XLI—11.8.88), 451-55

KRISHNA KUMAR, SHRI

Introduction of Ministers (XL—27.7.88), 2.

KRISHNA SINGH, SHRI

Central aid for Tribal Welfare to M.P (XL—3.8.88), 176-78.

Conference of Income Tax Commissioners (XL—29.7.88), 77.

Deaths due to poisonous gas leaked from tube-wells (XLI—22.8.88), 168.

Death of Children due to Measles (XL—1.8.88), 231.

Film on Indira Gandhi (XL—2.8.88),

169-179.

Helicopter Crash (XLI—22.8.88), 81-82.

Increase in taxi and autorickshaw fares (XL—28.7.88), 92-93.

India-Syrian Agreement for Implementation of Geneva Accord on Afghanistan (XL—3.8.88), 175-76.

Indigenous Development of Air Surveillance. Warning and control system (XL—10.8.88), 98.

Inquiry into the shooting down incident of Iranian Aircraft by US Warships (XLI—17.8.88), 54.

Inquiry report on blasts in Jabalpur Ordnance Factory (XLII—31.8.88), 59.

Jordan's offer for Economic Cooperation between Countries of Middle East and South Asia (XLI—12.8.88), 302.

Meeting of Chief Vigilance Officers of Nationalised banks (XL—5.8.88), 146-147.

Modification in Ordinance for Preventing Drug Peddlers (XLI—12.8.88), 199-200.

Non-practising Allowance to Army Medical Corps Doctors (XLII—31.8.88), 233-34.

Outcome of foreign secretary's visit of South American countries (XLI—17.8.88), 176.

Pakistan's proposal for Nuclear Test Ban Treaty (XL—3.8.88), 176.

Proposal for Nuclear Free South Asia (XLII—31.8.88) 254-55.

Rate of Inflation (XL—29.7.88), 208-9.

Recovery of dead bodies and arms ammunition from Golden Temple (XLI—17.8.88), 140-142.

Report of Committee to improve working of PGIMER Chandigarh (XLI—21.8.88), 62-63.

Seizure of Charas in Capital (XL—3.8.88), 57.

Sugarcane Production (XL-4.8.88), 124-127.

Treatment of NPA as pay for allotment of Govt. accommodation to Doctors (XLI-22.8.88), 205-6.

Trade talks during Minister of State Visit to South Korea and Japan (XLI-12.8.19.88), 70-71.

Visit to Defence Minister to Sri Lanka (XI-3.8.88), 94.

World Bank's appraisal of Indian Economy (XLI-12.8.1988), 192.

DEBATES

Need to set up a high power TV transmitter at Gwplior (Under Rule 377) (XLII-5.9.88), 101.

KUJUR, SHRI MAURICE

Reservation of Posts in Govt. services and seats in Educational Institutions (for Economically Weaker Section of People) Bill Constd (XL-29.7.88), 296-400.

KRISHNA SWAMI, DR. A.

Obituary References (XL-27.7.88), 5.

KUMARMANGALAM, SHRI P.R.

Approval of the continuance in force of the Proclamation by the President in respect of the State of I.N. (St Res) (XI-27.7.88), 298-305.

KUNJAMBU, SHRI K.

Bank credit to Kerala for industrial development (XLI-12.8.1988), 130-31.

Development of A.I.R. Stations of in Kerala (XLI-16.8.88), 166.

Development of Sports and Sports-persons (XL-4.8.88), 215-216.

Impact of Import-Export Policy on Domestic prices of Spices, Coconut and Rubber (XLI-19.8.88), 295.

Increase in Availability of Feedgrains per capita (XLI-11.8.88), 101-103.

Increase in Direct and Indirect Taxes (XL-29.7.88), 122-24.

Measures undertaken to increase yield of Spices (XLI-18.8.88), 74-75.

Pending court cases of ex-employees of Central Research Institute for Yona (XLI-29.8.88), 70.

Per hectare production of Pepper (XLI-11.8.88), 249.

Per hectare yield of rubber (LX-12.8.1988), 273-74.

Progress of Exhimala Naval Academy (LX-3.8.88), 164-165.

Research and Development measures for Coir goods (XLI-16.8.88), 370.

SC families brought above poverty line in Kerala (XL-27.7.88), 115.

Setting up of Food and Vegetable Processing Units to check loss in Transit (XL-4.8.88), 24-28.

Supply of foodgrains from FCI Godowns to P.P.S. (XL-1.8.1988), 135.

Supply of foodgrains to tribal in Kerala (XLII-5.9.88), 155.

Telephone connections in every village in Kerala (XL-2.8.88), 193-194.

Waiting list for telephone connections in Pathanamthitta District of Kerala (XL-9.8.88), 164-165.

DEBATES

Supplementary Demands for Grants (Railways), (1988-89 (XLII-31.8.88), 491-9).

KUPPUSWAMY, SHRI C.K.

Closed Textile Mills in Coimbatore (XLI-19.8.88), 73-74.

Demand for Tamil Programmes in Coimbatore (XL-9.8.88), 88-82.

Entry of Big Business Houses in Food Processing Industries (XLII-1.9.88), 35-36.

Expenditure on Sri Lankan repatriates (XL-10.8.1988), 232.

High Power Transmitter at Coimbatore (XLI-23.8.88), 191.

ITDC hotels in Tamilnadu (XLI-22.8.88), 60.

Industrial Pollution (XLI, 11.8.88), 203-05.

Licences to NRIs in Tamil Nadu (XLI-16.8.88), 84.

- Population of Tamil Nadu below poverty line (XL—10.8.1988), 61-63.
- Production of Maruti Vehicles (XLI—16.8.88), 292.
- Separate wage-board for hotel industry (XLI—22.8.88), 159-160.
- KURIEN, PROF. P.J.**
- Allocation for development of Electronics in Kerala (XL—3.8.88), 153.
- Allotment of forest land in Kerala (XL—28.7.88), 107-108.
- Amount allocation to Kerala for Tourism (XL—8.8.1988), 128.
- Benefits to workers in Cardamom Plantations (XL—29.7.88), 172.
- Central assistance in setting up design and research centres in Kerala (XL—3.8.88), 80-81.
- Demand vis-a-vis supply of Foodgrains to Kerala (XL—1.8.1988), 128.
- Depletion of Ozone Layer (XL—4.8.88), 95-97.
- Development of super conductor by Indian Physicists (XL—3.8.88).
- Direct Flight from Trivandrum to Gulf (XLII—5.9.88), 700.
- Doubling of Kayamkulam-Trivandrum Route (XLII 5.9.88), 193.
- Duty Concession to Silk Weaving Industry (XLI—16.8.88), 369.
- Engineering Colleges in Kerala (XL—29.7.88), 241-242.
- Expert Committee on Small and Medium Newspapers (XLI—23.8.88) 37.
- Export Duty on Spices (XLI—12.8.88), 93.
- Export of Cardamom (XLI—19.8.88), 108-109.
- Export cess on pepper (XL—5.8.88), 111-114.
- Fall in prices of Cardamom (XL—5.8.88), 133-134.
- Floor price for Coconut (XL—4.8.88), 238-239.
- Group dining facilities in Todupuzha and other Exchanges of Idukki District of Kerala (XL—2.8.88), 194-195.
- Impact of Tyres (XLI—23.8.88), 239.
- Industrialisation of Kerala (XL—9.8.1988), 368-89.
- Industries set up in backward regions of Kerala (XL—9.8.88), 139-140.
- Irrigation Projects of Kerala (XLI—12.8.1988), 223.]
- Loss of Coconut due to Diseases (XL—4.8.88), 233.
- National Research and Development Centre for Tyre Industry (XLII—30.8.88), 13-15.
- New Schemes for Development of Coconut (XL—4.8.88), 231-232.
- Participation of private sector in power Generation (XLII—30.8.88), 223.
- Pepper Cultivation (XL—28.7.88), 246.
- Power Production in Kerala (XL—9.8.1888), 389-90.
- Rehabilitation of Ex-servicemen in Kerala (XL—27.7.88), 115-16.
- Representations against import policy regarding cash crops and spices (XL—5.8.88), 123-124.
- Research activities in Industrial Sector (XL—3.8.88), 152-153.
- Rice to Kerala for 'Onam' (XLI—29.8.88), 103.
- Setting up of Electronic Telephone Exchange in Kerala (XLI—16.8.88), 167.
- Setting up of medical Colleges in Kerala (XLI—22.8.88), 75.
- Space Plans (XL—10.8.1988), 99-181.
- Syices under CGL (XLI—19.8.88), 295-236.
- Steps to Boost Exports to Japan (XLI—12.8.1988), 222.
- Steps to eliminate Competition in

Cardamom Export (XLI—19.8.88), 217.

World Bank loan for modernisation of Railways (XL—8.8.1988), 255.

DEBATES

Approval of the proclamation in relation to the State of Nagaland (St. Reg.) (XL—9.8.88), 417-22.

Approval of the Proclamation in relation to the State of Nagaland (St. Res.) (XL—8.8.88), 382-85.

Need for abolition of export duty on Pepper. (Under rule 277) (XLII—31.8.88) 305-305.

Reported income of Jyotsee Holdings Private Ltd. from Sumitomo Corporation (Disc) (XL—2.8.88), 466-73.

KURUP, SHRI SURESH

Action Plan submitted by Kerala for Development of Paddy Cultivation (XL—11.8.1988), 319-20.

Assistance for coconut cultivation (XLI—11.8.88), 141-44.

Atrocities on Scheduled Castes (XLI—17.8.88), 25-28.

Catering service on Howrah-Cochin Express (XL 181988), 141-142.

Change of departure of 952 Da Express from Howrah (XL—1.8.88) 140.

Decrease in forest cover in Kerala (PL—4.8.88), 63-64.

Desertification of Industrial Units in West Bengal (XL—2.8.88), 24-29.

Employees in Central Public Sector Industries in Kerala (XLI—23.8.88) 23.

Entry of Harijans into the Nathdemona Temple (XL—10.8.1988), 34.

Help from Canadian Nationals to terrorists in Punjab (XL—10.8.1988), 5-8.

Hike in vital drug prices (XL—2.8.88), 3-10.

Illegal arms factories (XL—3.8.88), 46-50.

Increase in quota of edible oil for Kerala (XLI—22.8.88), 142-144.

Increasing frequency of 'Chitramala' Programme (XLI—23.8.88)—239.

Indian ships detained by Pakistan (XL—10.8.1983), 135-136.

Introduction of Superfast Passenger train between Trivandrum and Howrah (XLI—22.8.88), 145.

LPG facility in Kerala (XL—2.8.88) 68.

Labour Courts in Kerala (XL—8.8.1988), 143.

Mopping up of resources through administered Prices (XL—29.7.88), 29.

NRI's investment (XLI—19.8.88), 171-172.

Opening of New Post Offices and Telegraph Offices in Kerala (XLI—16.8.88), 161.

Payment of EPF dues to retired employees in Kerala (XLI—22.8.88), 143.

Proposal to make Election Commission a Multi-Member Body (XL—5.8.88), 214-216.

Purchase of Aircraft for Vayudoot (XLI—22.8.88), 6—8.

Railway Routes to Trivandrum (XLI—29.8.88), 50.

Rashtriya Chemicals and Fertilizers Limited (XLI—11.8.88), 23-26.

Release of Amount to Kerala in Co-operative Sector (XL—4.8.88), 294.

Release of Kapurthala plots to Kerala Government (XL—8.8.88), 244.

Relief to South-bound passengers from Howrah (XLI—22.8.88), 144-145.

Representation against import policy regarding cash crops & spices (XL—5.8.88), 123-24.

Rescheduling of departure of 925 Da train from Howrah (XL—1.8.88), 141.

Reservation arrangements at Howrah

and Esplanade (XL—1.8.88), 45.
 Sick Small Industrial Units in Kerala (XL—9.8.88), 84-86.
 Settling up of a Zirconium Oxide Plant (XL—27.7.88), 66, 71.
 Sickness in Small Scale units (XLI—23.8.88), 56.
 Sinking of Dredger Mattanchery (XLII—1.9.88), 137.
 Suggestion from the Election Commission (XLI—12.8.88), 6-5.
 Superannuated persons working in Central Public Sector Undertakings in Kerala (XLI—30.8.88), 72.
 Supply of rice against foodgrains under NREP and RLEGP to Kerala (XLI—11.8.88), 145.

TV serials (XLI—23.8.88), 53.
 Telephone connections in villages (XL—9.8.88), 324-325.
 Thermal Power Station at Trikaripur in Kerala (XLI—17.8.88), 41.
 Traffic and Freight and Calicut Airport (XL—1.8.88), 264-66.

DEBATES

Aircraft Amendment Bill Consid (XL—5.8.88), 341-43.
 Approval of the continuance in force of the Proclamation by the President in respect of the State Tamil Nadu (St Res) (XL—27.7.88), 284-87.
 Accident to 26 DN Bangalore-Trivandrum Express between Sasthaukotta Perindand Stations of Southern Ry on 8th July 1 88 (Disc) (XLI—11.8.88), 445-51.
 Constitution (Amendment) Bill (Amendment of Article 311) by Keerap Sa Sevesh Consid (XLI—12.8.88), 448-51.
 Representation against import policy Re : Cash Crops and spices (HAN DIS) (XLII—31.8.88), 418-24.
 Demand for Grants (T.N.) 1988-89 (XLI—18.8.88), 389-92.
 Reported Capsizing of a launch near Manihar Ghat in Bihar resulting in

drowning of several unadred persons (C.A.) (XLI—17.8.88), 212-16.

LACHCHHI RAM, CH.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88) 485-88.

Water (Prevention and Control of Pollution) Amendment Bill Consid (XLII—1.9.88), 453.

LAW, SHRI ASNTOSH

Denotification of Industrial units in West Bengal (XL—2.8.88), 24-29.

LOWANG, SHRI WANGPHA

State of Arunachal Pradesh (Amendment) Bill Consid (XLII—5.9.88) 511-13.

M

MADHUREE SINGH, SHRIMATI

Air Surveillance Warning and Control System Project (XLI—17.8.88), 37-38.

Anti-terrorist Cell in the Capital (XL—10.8.88), 39.

Central exciseduty errasion (XLI—12.8.88), 292-96.

Chakma refugees (XL—3.8.88), 124-125.

Committee for zonal and referral system for Delhi Hospitals (XL—8.8.88), 199.

Conservation of Energy (XL—2.8.88), 376-77.

De-addiction Centres (XLII—3.8.88), 79-80.

Delay in obtaining Aeroplanes for Indian Airlines (XLI—22.8.88), 71.

Delhi City Museum (XL—4.8.88), 248.

Doordarshan Studio at Patna (XLI—16.8.88), 107.

Educational T. V. Programmes by NCERT (XL—28.7.88), 159-160.

Enactment of new Public Health Act (XLI—29.8.88), 141.

- Evaluation of Training undertaken by Members of various Services (XLII 31.8.88), 111-112.
- Financial problems of Lala Ram Swarup T.B. Hospital (XLII—5.9.88), 229.
- Floods in Bihar (XLI—11.8.88), 76.
- Government Accommodation to Employees of Delhi Adma. (XLII—5.9.88), 55.
- Income Tax raids on Mafia Gangs operating in Dhanbad and other areas (XL—5.8.88), 198-199.
- Indo-Bangla Agreement (XL—5.8.88), 60.
- Industrial Pollution (XL—4.8.88), 110.
- Irregularities in implementation of MDI for Leprosy (XL—8.8.88), 83.
- Massacre in Bihar (XL—3.8.88), 195-196.
- Medicine Racket in Central Coalfields Ltd. (XLII—30.8.88), 105-106.
- Mental patients in Bihar (XLI—23.8.88), 203.
- Modifications in Advance Licensing Scheme (XLI—12.8.88), 108-109.
- Naxalite Activities (XL—27.7.88), 158-59.
- News Item Captioned "Bungling Mars NREP Scheme in Bihar (XLII—1.9.88), 22-23.
- New Programme for Rural and Semi-urban Financing by Banks (XL—29.7.88), 215-17.
- Oil Slicks Pollution in Indian Ocean (XL—4.8.88), 248-249.
- Project reports on fighting fires in coal mines by Central Mine Planning and Design Institute (XL—2.8.88), 167-168.
- Punjab Migrants in Delhi (XL—3.8.88), 29-30.
- Purchase of Wireless Sets by Delhi Police (XL—27.7.88), 96-97.
- Racket in Sale of DDA Flats (XL—8.8.88), 135.
- Railway lines between Jammu and Srinagar and other hilly regions (PEI—29.8.88), 62.
- Raising of coal production by Central Coalfields Ltd (XL—2.8.88), 140-141.
- Raising of coal production by Central Coalfields Ltd (XL—2.8.88), 140-141.
- Removal of Sex Bias from Text Books (XL—28.7.88), 82-83.
- Sale of spurious H. M. T. Watches (XLI—23.8.88), 197.
- Setting up a Financial Institution for providing fund to Irrigation Projects (XL—29.7.88), 78.
- Shortfall in mineral production (XLI—11.8.88), 206-10.
- Supply of Hydro-electric Power to Delhi (XL—2.8.88), 377-78.
- Talks between India and Nepal on early Flood Warning System (XL—29.7.88), 213-15.
- Talks between India and Nepal on Water Resources Development (XL 29.7.88), 215.
- Trifurcation of DDA (XLI—23.8.88), 204.

MARAJAN. SHRI Y.S.

- Capacity Increase by BEL (XL—3.8.88), 184-185.
- Cement Export (XL—9.8.88), 117-118.
- Completion of Western Yamuna Hydro-Electric Project in Haryana (XL—2.8.88), 189-191.
- French collaboration for Coal Mining Projects (XLI—23.8.88), 173.
- Import of Airborne Early Warning Systems (XLI—17.8.88), 115-116.
- ITDC Hotels in Foreign countries (XLI—22.8.88), 27-29.
- Jt. Venture of BEL with Samtel India (LX—3.8.88), 186-187.
- Loan from Japan and Switzerland for modernisation of NTC Mills (XL—29.7.88), 119-20.

- Machinery to Dispose of Drugs (XL—12.8.88), 297-98.
- Manufacture of colour shells for colour T.V. (XL—10.8.88), 74-76.
- Offering of equity capital of Public undertakings to General Public (XL 9.8.88), 372-73.
- Perspective plan for Aluminium production (XLI—11.8.88), 32.
- Pricing Policy of Fertilizers (XLII—1.9.88), 166-67.
- Production of Alcohol from Casava Plant Starch (LX—3.8.88), 185-186.
- Production of reversible type hydro-electric Unit by BHEL (XL—9.8.88), 373.
- Proposal for Atomic Power Plant from Punjab S.E.B. (XL—3.8.88), 59-60.
- Proposal for Gas based Thermal Plant from Punjab State Electricity Board (XL—2.8.88), 429-30.
- Provision of latest Navigational Communication Equipments at Airports (XL—1.8.88), 86.
- Purchase of Aircraft for Vayadoot (XLI—22.8.88), 8.
- Report of BICP on Electronics Industry (XLI—17.8.88), 68-70.
- Report of working group on Capital Goods (XLI—86.8.88), 171.
- Scrap requirement of Mini Steel Plants (XL—4.8.88), 279-280.
- Separate law for revival of sick units in small scale sector (XL—9.8.88), 99-100.
- Setting up of petrochemical complex at Visakhapatnam (XL—9.8.88), 148-149.
- Technology Cells in ONGC (XLI—16.8.88), 365.
- Technology for production of silicon wafers (XL—3.8.88), 117.
- Technological upgradation of RSP (XL—4.8.88), 130-31.
- Telecast of documentaries on public sector enterprises (XLII—30.8.88), 170.

DEBATES

- Water (Prevention and Control of Pollution) Amendment Bill¹ Considered. (XLII—1.9.88), 410-13.
- MAHATA, SHRI CHITTA
 - Recommendations of Baljaj Committee (XL—2.8.88), 40-41.
 - Setting up of Haldia Petrochemical Complex (XL—2.8.88), 317-18.
 - Target for Self-Employment Scheme for Unemployed Educated Youth (XL—2.8.88), 342-46.
 - Telegraph Offices in West Bengal (XL—2.8.88), 347.
 - Tyre Prices (XL—2.8.88), 347-48.
- MAHENDRA SINGH, SHRI
 - Assistance to Sick Textile Mill in Madhya Pradesh (XL—29.7.88), 229.
 - Border trade with China (XL—29.7.88), 221-22.
 - Cardamom Orchards in the Country (XL—18.8.88), 248.
 - Conference of State Ministers on Women's Development (XL—4.8.88), 18-24.
 - Construction work of Rajahmundry Dam Project (XL—29.7.88), 108-109.
 - Dairy Development (XL—28.7.88), 83-84.
 - Deaths due to poisonous gas leaked from tube-wells (XLI—22.8.88), 168.
 - Environmental Clearance of Developmental Projects in M.P. (XL—28.7.88), 162.
 - Exploitation of producers of vegetables and fruits (XLII—1.9.88), 141.
 - F-7P Fighter Planes handed over by China to Pakistan (XLII—31.8.88), 81-82.
 - Garlic prices (XLI—11.8.88), 93-95.
 - Implementation of package benefits for doctors (XLII—5.9.88), 292.
 - Inclusion of Irrigation Projects under

- C.A.D. Programme (XL—5.8.88), 40-41.
- Inquiry report on blasts in Jabalpur Ordnance Factory (XLII—31.8.88), 59.
- Jordan's offer for Economic Cooperation between Countries of Middle East and South Asia (XLI—12.8.88), 302.
- Linking of Mand collieries with Mand Thermal Power Project, M. P. (XLII—30.8.88), 253.
- Loan by Cooperative and Commercial Banks to farmers for planting fruit garden at lower rates (XLII—1.9.88), 280-81.
- Manufacturing of Cement sleepers (XLI—9.8.88), 110.
- Navodaya Vidyalaya in Kalukhera, District Ratlam (XL—28.7.88), 162-163.
- Opening of Postal Agency Counters (XLII—30.8.88), 120-21.
- Opening of Regional Rural Banks in Madhya Pradesh (XL—29.7.88), 82-83.
- Pak Infiltrators (XL—3.8.88), 169-174.
- Permission for Opium Cultivation (XL—5.8.88), 210-212.
- Planting of Trees (XLII—1.9.88), 280.
- Prime Minister's visit Abroad (XL—27.7.88), 148-149.
- Projects Undertaken Abroad (XL—8.8.88), 144.
- Protection of Monuments in Madhya Pradesh (XL—4.8.88), 190-94.
- Purchase of Westland Helicopters (XLII—5.9.88), 252.
- Purchase of Wood for Sleepers by Railways (XL—4.8.88) 189-190.
- Regularisation of Unauthorised Colonies (XLII—5.9.88), 26.
- Reconnerative Prices to Rural Milk Producers (XL—4.8.88), 195.
- Research Centres for Citrus Fruits in MP (XLI—18.8.88), 133-34.
- Sanskrit programmes on TV and A.I. R (XL—9.8.88), 152-153.
- Scarcity of Pilots (XLII—5.9.88), 363.
- Setting up of Regional Fruits Research Centres (XLII—1.9.88), 279-80.
- Shatabdi Express (XLI—22.8.88), 91.
- Street light facilities in villages of Madhya Pradesh (XLI—16.8.88), 159.
- Supply of cooking gas through pipelines (XLI—23.8.88), 199-200.
- Supper of power to Western area by Vindhyachal Thermal Power Grid (XLII—30.8.88), 254.
- Talks regarding Darjeeling Hill Area (XL—27.7.88), 39.
- TV Relay Centres in Madhya Pradesh (XL—2.8.88), 199-200.
- Vayudoot service in M.P. (XLII—5.9.88), 240.
- Women's Education (XL—28.7.88), 163-164.
- MAKWANA, SHRI NARSINH**
- Cases Protection of Civil Rights (XL—10.8.88), 97.
- Chief Secretaries Conference on Panchayat Raj (XLII—1.9.88), 16-17.
- Complaints regarding loans distributed to poor people and marginal farmers (XL—5.8.88), 137-138.
- Contract Labour system (XLI—22.8.88), 131-132.
- Load shedding in Delhi (XL—2.8.88), 226-27.
- LPG Connections and Allotment of LPG Agencies to Gujarat (XLI—16.8.88), 104.
- Massacre in Bihar (XL—3.8.88), 193-196.
- Monitoring of Adult Education Scheme (XL—28.7.88), 96-97.
- Recommendations of Ganguli Committee (XL—9.8.88), 114-115.
- Record of wealth possessed by Govt. officials (XL—3.8.88), 76-77.

Smuggling of Gold (XL—29.7.88), 90-91.

Telephone Service in Rural Areas of Ahmedabad (XLI—23.8.88), 201.

NALIK, SHRI DHARAM PAL SINGH

Admission of SC/ST students in college of vocational studies (XLI—18.8.88), 58.

Admission of Scheduled Castes and Scheduled Tribes in Colleges of Vocational Studies, Shiekh Serai, New Delhi (XL—28.7.88), 256-257.

Allotment of Plots for Coal Depots by DDA (XL—1.8.88), 245-247.

Award of Contracts for Thermal Power Projects (XLI—16.8.88), 57.

Ban on purchase of Imported Homeopathic Medicines by CGHS (XLI—29.8.88), 104.

Blacklisted companies (XLI—23.8.88), 61.

Charges by Mahanagar Telephone Nigam Ltd, New Delhi (XLI—30.8.88), 92.

Computerisation of Electricity by Bills (XLI—23.8.88), 120-21.

Construction of 356 flats under S.F.S. in Paschim Puri, New Delhi (XL—1.8.88), 179-180.

Construction of School Building in Paschimpuri, New Delhi (XLI—22.8.88), 67.

Conversion of manual telephone exchange into electronic telephone exchange at Gohana (Haryana) (XLI—23.8.88), 339.

Deposit of Excise Duty by Small Scale Units, Bahadurgarh (XLI—12.8.88),

9 SSD and 6 SSD Trains between Delhi Saharanpur (XL—8.8.88), 67.

Pak help to Terrorists (XL—27.7.88), 29-30.

Post-Matric Scholarship to SC/ST Candidates of I.C.A.R. Pusa, New Delhi (XL—28.7.88), 54.

Production and Import of Pesticides (XLI—30.8.88), 96.

Removal of Jhuggies from Paschim Vihar (XL—1.8.88), 66.

Requests pending for payment of Compensation (XL—1.8.88), 179.

Transformer in Farashkhan, Delhi (XLI—5.9.88), 91.

Vacancies of Asstt. Grade IV General Cadre of IFS (B) (XLII—31.8.88), 61-62.

DEBATES

Demand for a uniform law for Panchayats (Under Rule 377) (XLII—1.9.88), 368.

MALIK, SHRI PURNA CHANDRA

Achievement of Control Mining Research Station (XLII—31.8.88), 286-288.

Assistance for development of small and medium towns (XLI—22.8.88), 163-164.

Captive Power Plants for Steel Plants (XL—4.8.88), 147-148.

Changes in the Directorate General, Mines Safety (XL—8.8.88), 147.

Coking Coal Reserves (XLII—30.8.88), 187.

Committee on payment of crop compensation to villagers of Nimcha in Raniganj Coalfields, West Bengal (XLII—30.8.88), 188.

Complaints about malfunctioning of Group Dialling System in West Bengal (XL—2.8.88), 305-306.

Container Terminal at Calcutta Port (XLI—18.8.88), 144-45.

Conversion of Raniganj-Asansol area Telephone Exchange (XLI—23.8.88), 291.

Demand of BALCO employees (XLI—18.8.88), 18-23.

Export of Engineering Goods (XL—5.8.88), 182-183.

Extension of 397/398 Puri Asansol Passenger Train to Puri (XLII—5.9.88), 83.

External Debt (XL—5.8.88), 39.

Gap between Demand and Supply of Electricity (XLI—16.8.88), 68.

Import of Hot Rolled Coils (XL—28.7.88), 6-10.

Import of Raw Silk from China (XL—29.7.88), 124-25.

Incidence of Leprosy (XL—8.8.88), 148.

Inclusion of Andai and Pandaveewar Exchanges in Rural Automatic Exchanges (XLI—23.8.88), 58-59.

Indian Airlines, Vayudoot Service in West Bengal (XLI—29.8.88), 45.

Issue of letters of intent in Andhra Pradesh (XL—9.8.88), 371-72.

Loss to Steel Plants due to Power Shortage (XL—4.8.88), 146-147.

Mathon and Panchet Reservoirs (XLI—16.8.88), 215.

Number of Deaf, Dumb and Blind (XLI—17.8.88), 162-169.

Opening of Bank Branches in West Bengal (XL—5.8.88), 183-185.

Payment of royalty on coal to States (XL—9.8.88), 53.

Procurement of Locomotives (XL—1.8.88), 177.

Proposal to Organise Handloom Fair (XL—29.7.88), 35.

Report submitted by Foreign Consultants to Hindustani Fertilizer Corp. (XLI—18.8.88), 236.

Royalty on Coal (XL—9.8.88), 202.

Scheme for Voluntary Retirement of Workers and Employees (XL—1.8.88), 63-64.

Seminar on Telecommunication Service at Calcutta (XL—22.8.88), 109-110.

Setting up of Currency Note Printing Press in Salboni (XL—29.7.88), 126-27.

Setting up of Electronic/Electrical Complex by Hindustan Cables Ltd. at Durgapur (XL—9.8.88), 251.

Transfer of assets to developed countries (XL—29.7.88), 124.

Unutilised routes of Air India (XL—8.8.88), 45.

Urdu Encyclopaedia (XL—4.8.88), 17.

Vacant Posts at CLW (XLI—12.8.88), 16-19.

Visit of High Level Delegation to Japan (XL—28.7.88), 116.

DEBATES

Demand for Inquiry in to the circumstances under which SATL has appointed M/s Arthur D. Little of USA for giving advice on safety measures in steel industry under rule 377 (XLI—10.8.88), 251-52.

MALLICK, SHRI LAKSHMAN

Amendment to Minimum Wages Act (XL—8.8.88), 262.

Balance of Payment (XL—29.7.88), 129.

Ban on Sale of Cigarettes (XLI—22.8.88), 34-35.

Bonded Labour (XL—1.8.88), 118-114.

Central assistance to Orissa for Tarbala (XLI—31.8.88), 228-233.

Conference of Child Secretaries (XLI—31.8.88), 31-34.

Credit Card Scheme of Dena Bank (XL—5.8.88), 242.

Delay in giving clearance to projects (XL—10.8.88), 46-47.

Demand for Indian Cardamom Flavoured Soft Drinks (XL—29.7.88), 36-37.

Development of Tarabala' Orissa (XL—8.8.88), 30.

Education Commission on Health Sciences (XL—1.8.88), 92-93.

Enrolment in primary schemes towards universalisation of education (XL—28.7.88), 37-39.

Execution of Dandakaranya Project (XL—10.8.88), 227.

Holding of newspapers by Business houses (XLI—30.8.88), 207.

Impact of Newspaper Policy (XLI—23.8.88), 96.

Import of raw Jute to compete in Export Market (XL—5.8.88), 64.

Incentive for multinationals for procuring electronic goods (XL—12.8.88), 130.

Installation of Shunt Capacitors in Power System (XLII—30.8.88), 207.

Insurance cover for smuggling (XLI—11.8.88), 64-65.

Irregularities in Implementation of Nutrition Programme (XLII—1.9.88), 197-200.

Kharif rice production in Orissa (XL—4.8.88), 82.

Location of Holiday Homes (XLII—5.9.88), 81.

Losses of Paradip port (XLII—1.9.88), 329-31.

News item captioned 'Pak Test Fires Delhi, Bombay range Missile' (XL—27.7.88), 41.

Opening of Rural Post Offices (XLII—30.8.88), 19-22.

Power Crisis (XL—2.9.88), 351-52.

Price of black and white T.V. (XL—3.8.88), 44-45.

Regional service through Satellite linkage to Orissa (XL—2.8.88), 227-28.

Renovation and Modernisation of Hirakud Hydel Power Station (XL—9.8.88), 40-41.

Report of South Korean delegation for improvement of Paradip Port (XLI—18.8.88), 51-52.

Review of Rural Development and Poverty (XL—4.8.88), 227-229.

Setting up of Apex Committee for industrial licences (XL—9.8.88), 210.

Shortage of Pig Iron (XL—28.7.88), 159-160.

Sickness in Small and Tiny Sector (XLI—16.8.88), 371.

Soil erosion in Orissa (XLI—12.8.88), 67-68.

Study group on finances of cooperative banks (XLI—19.8.88), 68-69.

T.V. coverage in remote, hilly, border and tribal area (XL—2.8.88), 179-180.

Use of obsolete technology by edible oil expellers (XLI—22.8.88), 160-161

Use of Video to propagate Naxalism (XL 10.8.88), 69-70.

DEBATES

Need to formulate Master Plan for development of inland Navigation in Orissa (u/r 377) (XLI—11.8.88), 354-55.

Reservation of Posts in Government Services and seats in Educational Institutions for Economically weaker section of people) Bill by Meshra Ram Nag. Consid. (XLI—12.8.88), 412-14.

MALAVIYA, SHRI BAPULAL

Atrocities on Harijans and Adivasis (Disc) (XLI—16.8.88), 417-420.

Reservation of Posts in Govt. services and seat in Educational Institutions (for Economically Weaker Section of People) Bill Consid (XL—29.7.88), 388-90.

MANDAL, SHRI SANAT KUMAR

Agreement between Soviet and Indian Banks (XLI—12.8.88), 182-83.

Ammonia and Urea Plants of Haldia Fertilizer Complex (XLI—11.8.88), 235-36, 947.

Award of business to private Sector Hotels by Air India and Indian Air lines (XLI—23.8.88), 260.

Bakreswar Thermal Power Project (XLI—23.8.88), 200.

Capitation fee by Medical colleges in Karnataka (XLI—22.8.88), 183-184.

Cattle Lifters from Bangladesh (XLII—31.8.88), 269-270.

Central Assistance to Sunderbans (XL—28.7.88), 59.

- Conversion of manual telephone Exchange in to automatic exchange Canning in Sunderbans (XL—2.8.88), 282.
- Cost Audit by Drug and other Companies (XL—9.8.88), 77-78.
- Drilling by USSR in West Bengal (XLI—1.8.88), 65.
- Electoral reforms (XL—5.8.88), 267.
- Engineering Projects (India) Ltd. (XL—2.8.88), 785-86.
- Equiry capital of Videsh Sushar Nigam Ltd. to Public (XL—9.8.88), 363-64.
- Erosion in value of Rupee (XL—29.7.88) 272-74.
- Export obligation of Bata Shoe Company (XLI—16.8.88), 194.
- Extension of run of Shatabdi Express (XLI—22.8.88), 119.
- Extension of Sealdah-Canning Railway to Golahari on Eastern Rly. (XLI—29.8.88), 61.
- Failure of National Handloom Development Corporation to supply yarn (XL—5.8.88), 186.
- Fall in Export of finished Leather (XL—5.8.88), 185.
- Facility power Transformers of Delhi Electric Supply undertaking (XLII—30.8.88), 104-105.
- Findings of Japanese Consultant Group on development of Calcutta-Haldia Duck System (XL—28.7.88), 255.
- Fraud in London Branch of Bank of India (XLI—12.8.88), 183-84.
- Guidelines for Anganwadi centres under ICDS (XLI—11.8.88), 123-24.
- Implementation of Special Foodgrains Production Programme in West Bengal (XL—4.8.88), 151.
- Import of defective Cranes (XL—1.8.88), 227-228.
- Import of Industrial Robots (XLII—31.8.88), 54.
- Import of Jute from Bangladesh (XL—29.7.88), 54.
- Import of rails (XLI—22.8.88), 93-94.
- Import of Steel by MMTC (XLI—18.8.88), 264-65.
- Inquiry in to Lago incident (XLII—5.9.88), 337.
- Installed Capacity for production of Aluminium (XLI—18.8.88), 223-224.
- Interim injunctions issued by MRTD Commission (XL—2.8.88), 283-85.
- Irregularities in Accounts of Jute Manufacturing Development Council (XL—5.8.88), 80-81.
- Japanese assistance for setting up of second oil jetty at Haldia (XL—4.8.88), 51.
- Joint Bipartite Committee on Coal Industry (XLII—30.8.88), 90.
- Kolar Goldfields (XLI—18.8.88), 49-50.
- Lanching of India Funds by UTI in U.S. (XLI—12.8.88), 220-22.
- Loopholes in the excise rules (XLI—12.8.88), 61-62.
- Losses of National Seeds Corporation (XLI—11.8.88), 177-79.
- Loss sustained by Bharat Coking Coal Ltd. (XL—9.8.88), 246-304.
- Meat to Public Distribution System (XL—8.8.88), 58.
- Merger of MBCON with SAIL (XLI—11.8.88), 179-80.
- Migration from Bangladesh (XLII—31.8.88), 275.
- Modernisation of Ligh'houses (XL—4.8.88), 292-294.
- Modernisation of Rajabagan Dockyard (XL—4.8.88), 292-293.
- Mohini Mills (XL—29.7.88), 64-65.
- News Item Captioned "Foreign Hand Sways LTTE (XL—10.8.88), 234.
- News Item captioned "rules relaxed for I.G.R.U.A- Students" (XLII—3.9.88), 241.

Package Tour of Tea Gardens for British (XLI—22.8.88), 135.

Plan to make Doordarshan People-oriented (XLI—16.8.88), 260.

Full out of Indian troops from Sri Lanka (XL—27.7.88), 188-189.

Production of Public Pay Phones (XL—3.8.88), 245-246.

Progress of construction of Second Hooghly Bridge (XL—28.7.88), 254-255.

Proposal of Indian Council of Medical Research to improve standard of Medical Institutions (XLI—22.8.88), 194-195.

Proposal to abolish Dock Labour Boards (XLII—1.9.88), 93-94.

Reduction in price of Imported Edible Oils (XLII—5.9.88), 78.

Release of Funds to West Bengal (XLI—19.8.88), 145-146.

Setting up of relay centres in West Bengal during Seventh Plan (XLI—16.8.88), 361.

Solar Cells by BHEL to LSRO (XL—3.8.88), 70-72.

Storm in Midnapore (XLII—31.8.88), 258-259.

Supply of edible oils to West Bengal (XL—1.8.88), 69-70.

Transportation of surplus gas from Assam and Tripura Gas Fields to West Bengal (XL—2.8.88), 254.

Tremor in North-Eastern Region (XLII—31.8.88), 47-48.

USSR help for manufacture of Iron Powder (XLI—18.8.88), 224-225.

Utility of INSAT-IC (XL—10.8.88), 58-59.

Visit of Bangladesh team to Chakma Refugee Camps (XL—2.7.88), 90-91.

Visit of High Level Delegation to Japan (XL—28.7.88), 116.

Waiting List for LPG Connections in West Bengal (XL—9.8.88), 396.

Work Culture in Delhi Telephones (XL—2.8.88), 82.

DEBATES

Need to undertake studies in to the tidal power potentialities of Sunderbans. (Under rule 377) (XLII—30.8.88), 361-62.

MANE, SHRI MURLIDHAR

Allocations to State out of Central Road Fund (XL—4.8.88), 163-164.

Assistance to States to promote Banana and Potato Cultivation (XLII—1.9.88), 112.

Ban on harmful and ineffective drugs (XLII—5.9.88), 60.

Cancer and Heart Attack Due to Alcohol (XLI—29.8.88), 51.

Committee on sharing of Power from Central Sector Power Stations among States (XL—2.8.88), 406.

Compensation to drought affected States (XL—4.8.88), 174.

Control of cancer (XLI—29.8.88), 137.

Controlled Release Preparations (XLI—23.8.88), 243.

Evaluation of District Industries Centres in Bihar (XL—2.8.88), 314.

Expansion of AIR and Doordarshan (XLII—30.8.88), 75.

Export of Bidis (XL—29.7.88), 401-50. Gold haul in Chandigarh (XLI—19.8.88), 93.

Import of Planes Power U.S.A. (XLI—23.8.88) 273.

Incentive for Exporters (XLI—12.8.88), 149-50.

Incentives to Handicapped Teachers (XL—4.8.88), 55.

Increase in prices of Vaccines for Diptheria, Tetanus, Pertussis and Antigen (XL—2.8.88), 249-53.

Increase in Rural Urban Population (XL—27.7.88), 71.

Linking of Villages with National Telephone Network (XLI—16.8.88), 253.

Losses in Food Corp. of India (XLII—5.9.88), 158.

Marketing of Salbutamol (XL—1.8.88), 151.

Migration of Sindhis from Pakistan (XLII—31.8.88), 275-276.

Modernisation plan of Shipping Corporation of India (XL—28.7.88), 49-50.

New Policy Initiative for Polyester Industry (XL—9.8.88), 45.

Opening of Bank branches in Maharashtra (XL—29.7.88), 222-26.

Polio and other water borne diseases (XLI—23.8.88), 214.

Pollution in Bombay (XL—28.7.88), 128-129.

Poverty alleviation schemes of public sector banks (XLI—19.8.88), 198.

Production of Formed Coke for Steel Mills (XL—2.8.88), 36.

Profitability and performance studies of Drug Companies (XL—9.8.88), 350-51.

Punjab Terrorists links with Drug Traffickers in Pakistan (XL—10.8.88), 23-26.

Purchase of Rifampicine and Ethambutal (XL—1.8.88), 53-58.

Rationalisation of interest rate structure (XLI—19.8.88), 198-199.

Recruitment of handicapped in Central Government Offices (XLI—17.8.88), 55-56.

Resident schools in Tribal Areas (XL—10.8.88), 129.

Sale of medicines without prescription (XLI—22.8.88), 65-66.

Sanctioning of LPG connections by Marketing Division Officers (XLI—10.8.88), 141.

Setting up of Research Institute in Assam (XLI—16.8.88), 255.

Technology Cells in ONGC (XLI—16.8.88), 365.

Telecast of T.V. Serials (XLI—

23.8.88), 102-103.

Termination of dealerships for Petrol Outlets (XL—9.8.88), 231-242.

Top Bidi manufacturing companies (XL—5.8.88), 50-51.

Wage Revision for Public Sector Employees (XL—9.8.88), 241.

MANORAMA SINGH, SHRIMATI

Causes of Recent Epidemic in Delhi (XLII—5.9.88), 58.

Default in EPF contribution (XLI—22.8.88), 100-101.

Faults in Boeing Aircrafts (XLI—23.8.88), 229.

Hike in sale price of ganta Soap (XLII—30.8.88), 349.

Implementation of National Housing Policy (XL—1.8.88), 226-227.

Installation of Biogas Plants (XLII—30.8.88), 215.

Losses of DTC (XLI—11.8.88), 43-44.

News item captioned 'Lankhya Poora Karne Ke Pher' Main Jann Ki Parwah Nahin' (XLII—5.9.88), 203.

Pak Programmes viewed in Delhi (XLI—16.8.88), 8-11.

Plant and Machinery lying idle with ICAR (XLII—1.9.88), 259.

Proposal to make Election Commission a Multi-Member Body (XL—5.8.88) 214-216.

Roof collapse in Hostel of Safdarjung Hospital (XL—8.8.88), 31.

Sale of application forms of Indira Gandhi National Open University (XLII—1.9.88), 27-28.

Steps to Stop Sale of Banned Estragen and Progesterone (XL—22.8.88), 197-198.

MANVENDRA SINGH, SHRI

Air-Conditioned Coaches attached to Trains (XL—1.8.88), 198.

Allocation for Minimum Needs Programme (XL—3.8.88), 140.

- Allocation to U.P. for Family Welfare Programme (XL—8.8.88), 116.
- Allotment of Houses to employees of Mahanagar Telephone Nigam Ltd., Delhi (XLI—16.8.88), 325.
- Anomaly in Pay Scales in Telecommunications Department (XLII—30.8.88), 109-10.
- Anomaly in pay scales of Telegraphman and Sweeper and Farrarh e.c. (XL—9.8.88), 341-42.
- Blue Prints of HDW Submarines (XL—27.7.88), 193-95.
- Branches of State Bank of Indore in Mathura (XL—29.7.88), 66-68.
- CBI cases of ministries (XL—3.8.88), 138-139.
- CBI raids on premises of officers of Communications (XL—9.8.88), 398-400.
- Centre for South and South East Asia set up by ICCR (XLII—31.8.88), 84-88.
- Court cases of State Bank of Hyderabad (XL—5.8.88), 126.
- DA Instalment due to Central Govt employees (XLI—19.8.88), 94-95.
- Death of Patients in Dr. Ram Manohar Lohia Hospital due to reaction of Medicines or Blood Transfusion (XL—1.8.88), 198-199.
- Destroying of unpaid letters (XL—9.8.88), 339-41.
- Development of Tourist Places in M.P. (XL—1.8.88), 115.
- Dining Car Facility for Long Distance Trains (XL—1.8.88), 30.
- Dishonouring of Cheques issued by Mining and Allied Machinery Corporation (XL—2.8.88), 207.
- Ex-Gratia payment to Children of deceased Employees (XLI—17.8.88), 115.
- Expenditure incurred by ICCR on festivals of India (XLII—31.8.88), 214-215.
- Explosion in Bokaro Steel Plant (XLI 11.8.88), 76-78.
- Foreign contribution received by organisations in Delhi (XL—10.8.88), 153-55.
- Haj Pilgrims (XL—10.8.88), 1-5.
- Impact of Ganga Action Plan (XL—28.7.88), 18-22.
- Import of edible oils (XLII—5.9.88), 144.
- Leakage of Gas in Mathura Refinery (XL—9.8.88), 196-197.
- Leave Fare Concession Facility to employees of State Bank of Indore (XLI—12.8.88), 258-59.
- Overdrafts by Arunachal Pradesh (XLI—19.8.88), 261.
- Passenger amenities at Mathura and Maunath-Bhanjan Railway Station (XL—8.8.88), 255.
- Per Capita Income of U.P. (XLI—17.8.88), 67-68.
- Programme chalked out by ICCR to celebrate Centenary of Maulana Azad (XLII—31.8.88), 213-214.
- Protocols signed by India during 1988 (XL—10.8.88), 155-58.
- Recruitment of Constables in Delhi police (XL—27.7.88), 99-100.
- Recruitment to BSF and CRPF in U.P. (XL—10.8.88), 150-154.
- Removal of Jhuggis from Gole Market areas (XLI—22.8.88), 140-141.
- Reservation for Scheduled Castes and Scheduled Tribes in State Bank of Indore (XLI—12.8.88), 119-22.
- Sale of unsold vegetables by Mother Dairy, Delhi (XL—4.8.88), 111.
- Scrapping of some projects in UP (XL 3.8.88), 139.
- Shortage of Drinking Water in Delhi (XL—1.8.88), 199-200.
- Special Audit of branches of State of Indore (XL—5.8.88), 242-243.
- Stoppage of 168 UP Mathwa Express at Mathura (XL—1.8.88), 198.

- Strike in Central Telegraph Office, New Delhi (XLI—23.8.88), 163.
- Terrorist Activities in Delhi (XL—27.7.88), 193-96.
- Time Bound Promotion (XLII—31.8.88), 257.
- Transfer of Employees' Leaders in State Bank of Indore (XLI—19.8.88), 260-261.
- Vacancies of SC and ST in AIR Stations and TV Centres in U.P. (XLI—16.8.88), 122.
- Widening of National Highways (XL—28.7.88), 30.

DEBATES

- Agitation by the Technicians and Technical Supervisors of the Deptt. of Telecommunications for revised pay scales (under rule 377) (XLI—17.8.88), 221-25.
- Need to take fire preventive measures in Mathura Oil Refinery (under rule 377) (XLII—2.9.88), 13-14.

M

MASUDAL HOSSAIN, SHRI SYED

- Amount released to States for development of Fish production (XLI—11.8.88), 42-43.
- Conference of State Information Ministers (XL—2.8.88), 413-19.
- Electrification of villages (XL—2.8.88), 50-56.
- Financial assistance to West Bengal for flood relief (XL—28.7.88), 53-54.
- Foodgrains to States under NREP RLEGP (XLI—11.8.88), 146-50.
- Installation of pump sets for Irrigation (XLI—19.8.88), 55-56.
- Investment in Industries in Central Sector (XLI—16.8.88), 69.
- Jute Modernisation Fund (XL—5.8.88), 68-72.
- Manufacture of LPG cylinders (XL—2.8.88), 252-54.
- Price of Cement (XLII—30.8.88), 46.

HOSSAIN, SHRI SYED MANDAL

- Pritam Singh Committee on Anti-Brosion (XLI—12.8.88), 38.
- Proposals for financial assistance for State roads of Inter-State or Economic Importance (XL—4.8.88), 48-50.
- Real Wages of Industrial workers (XLII—5.9.18), 49.
- Re-orientation of Banking Services in West Bengal (XL—29.7.88), 127.
- Resource Mobilisation by Union State Govts. (XL—3.8.88), 40-42.
- Rise in Inflation in 1986 and 1987 (XL—8.8.88), 174-176.
- Setting up of Currency Note Printing Press in Salboni (XL—29.7.88), 126-27.
- Setting up of Thermal Power Projects (XL—9.8.88), 65-74.
- Sick Units (XLI—12.8.88), 179-81.
- Special Rebate on the Sale of Handloom (XL—29.7.88), 36.
- Transportation of surplus gas from Assam and Tripura Gas Fields to West Bengal (XL—2.8.88), 254.

DEBATES

- Food Corporations (Amendment) Bill—Consid. (XL—1.8.88), 223-24.
- Floods in various parts of the country (Disc) (XL—3.8.88), 265.

MAVANI, SHRIMATI PATEL RAMA-BEN RAMJIBHAI

- Air-conditioned coach on train running between Rajkot and Bhopal (XL—8.8.88), 192.
- Allotment of LPG agencies and petrol pump dealerships to SC/ST, Minorities, Disabled, War Widows, Ex-servicemen and Deaf and Dumb (XL—2.8.88), 358-59.
- Assistance to States for ban on Smoking (XL—1.8.88), 107-8.
- CBI raids on premises of Railway Officers and Staff (XL—8.8.88), 78.

Child lifting cases in Delhi (XLI—17.8.88), 143-44.

Conversion of local trains into fast trains in Gujarat (XLI—22.8.88), 92.

Dhorajz-Jamnagar Rly. line (Gujarat) (XLI—29.8.88), 98.

Dieselisation of Inter City Express Train Running in Gujarat (XL—8.8.88), 209.

Direct flight between Rajkot to Delhi (XLII—5.9.88), 24.

Fake land transaction in Delhi (XLI—22.3.88), 168-72.

Financial assistance to Cement Industry (XLI—23.8.88), 54-56.

Electrification of villages in Gujarat (XLI—2.8.88) 129-35.

Legislation for regularisation of Infant Milk Foods (XLII—1.9.88), 33-35.

Meeting of State Planning Secretaries (XL—3.8.88), 37-39.

Memorandum from Ex-Andaman Political Prisoners (XL—10.8.88), 91.

Opening of Post and Telegraph Offices in Districts of Gujarat (XLI—16.8.88), 282.

Opening of Salt Commissioner's Office in Gujarat (XL—9.8.88), 97.

Persons challaned for violation of Traffic Rules in Delhi (XLII—31.8.88), 97-98.

Production of coins (XL—5.8.88), 104-6.

Production of salt (XL—9.8.88), 92-96.

Railway Accidents (XL—1.8.88), 108-109.

Restoration of Cancelled trains on Bhavnagar and Rajkot divisions (Western Railway) (XL—8.8.88), 87.

Seizure of wild life skins (XLI—11.8.88), 104-5.

Setting up of industries in Gujarat

(XL—2.8.88), 356-58.

Shooting down of Iranian Aircraft by USA (XL—27.7.88), 44.

Stoppage of Rajkot-Bhopal Superfast Express Train at Wankaner (XLI—22.8.88), 229.

Strikes and Lockouts in Gujarat (XL—1.8.88), 94-96.

Tax dues from Indian Express Newspapers (Bombay) Pvt. Ltd. (XL—5.8.88), 216.

Tax raids in Gujarat, Bombay, U.P., Calcutta, Madras and Delhi (XL—5.8.88), 103.

Tidal Power Project in Gulf of Kutch (XLI—16.8.88), 16-20.

Tripartite meeting on Public Sector Undertakings (XL—8.8.88), 207.

TV Programmes for Women and Retired Persons (XLII—30.8.88), 120.

Workers rendered jobless due to closure of textile mills and other industries in Gujarat (XL—1.8.88), 189-90.

DEBATES

Need to enforce prohibition throughout the country (Under Rule 377) (XLI—22.8.88), 259-60.

Need to reconsider the proposal for grant of anticipatory bail by High Courts only (Under Rule 377) (XL—8.8.88), 283.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88) 450-51.

MEHTA, SHRI HAROOBHAI

Credit-Deposit Ratio (XL—29.7.88), 273-78.

Deaths in Police and Judicial custody (XL—27.7.88), 118-19.

Direct Link between Ahmedabad and Punjab (XLI—22.8.88), 139.

Harijans entry into temple (XL—3.8.88), 77-78.

Import of Petroleum Products (XLI—23.8.88), 202.

- Industrial Investment (XL—2.8.88), 282-33.
- Licensed Railway Porters (XL—8.8.88), 101.
- Loans advanced by Banks in Gujarat (XL—29.7.88), 115-16.
- Passenger amenities at Gwalior (XLI—29.8.88), 111.
- Railway accidents (XL—1.8.88), 108-109.
- Setting up of industries in backward areas (XLI—16.8.88), 169.
- Supply of Foodgrains to weapest Section of Society (XL—3.8.88), 3.8.88), 202-3.
- Supply of LPG to consumers in Ahmedabad through Pipelines (XL—9.8.88), 198.
- Textile Rehabilitation Fund (XL—5.8.88), 132.

DEBATES

- Delhi Rent Control (Amendment) Bill Consid. (XLII—5.9.88), 425-30.
- Disapproval of Religious Institutions Prevention of Misuse) Ordinance, 1988 (St. Res) (XLI—10.8.88), 266-73.
- Motor Vehicle Bill Consid. (XLI—22.8.88), 301-5.
- Promotion of Secularism Bill by Mehta Sh. Haroobhai Int. (XLI—12.8.88), 397-98.
- Religious Institutions (Prevention of Misuse) Bill—Consid. (XLI—10.8.88), 266-73.
- Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 482-85.

MEIRA KUMAR, SHRIMATI

- Atrocities on Harijans and Adivasis in different parts of the country (Disc) (PL—2.8.88), 514-21.

MISHRI, SHRI DWARIKA PRASAD

- Obituary Reference (XL—27.7.88), 3-4.

MISHRA, DR. PRABHAT KUMAR

- Assistance for improving Silk Industry (XL—5.8.88), 8-14.
- Decline in income of rural families (XLI—18.8.88), 80-81.
- Destruction of Foodgrains by Rats. (XL—8.8.88), 262.
- Development of Energy Villages (XL—2.8.88), 141-42.
- Hospital in South Eastern Coalfields Ltd. (XLII—30.8.88), 132.
- Job opportunities for women in Public Undertakings (XL—10.8.88), 70-71.
- Linking of Korba City in Madhya Pradesh with other cities in STD (XD—9.8.88), 121-22.
- Loss of Coal Industry (XLI—23.8.88), 123-26.
- Maintenance of Govt. quarters (XLI—22.8.88), 109-10.
- Maintenance of Ry. Tracks (XLI—22.8.88), 109-10.
- New Policy for Malaria Eradication (XL—1.8.88), 38-39.
- Protection of Rani Jhansi Palace (XLII—1.9.88), 136.
- Rise in poverty of developing countries (XLI—12.8.88), 128-29.
- Silk production in M.P. (XLI—19.8.88), 30-31.
- Withdrawal of Vayudoot Service to Bilaspur (XL—1.8.88), 215.

DEBATES

- Business of the House (XL—5.8.88), 309-10.
- Leave of Absence from the sittings of the House (XLII—2.9.88), 9-10.

MISHRA, SHRI RAM NAGINA

- Crossing of border by Pakistan army and fighter planes (XL—3.8.88), 26.
- Terrorist Activities in Punjab (XL—27.7.88), 13.

DEBATES

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988—(St. Rev.) (XLI—11.8.88), 382-85.

Floods in various parts of the country (Disc.) (XL—3.8.88), 287-90.

Religious Institutions (Prevention of Misuse) Bill—Consid (XLI—11.8.88) 382-85.

Reservation of Posts in Government Services and seats in Educational Institutions for Economically weaker Section of people) Bill by Mlabra Ram Nagina Withdrawn Consid. (XLI—12.8.88), 439-48.

MISHRA, SHRI UMAKANT

Central Assistance to Hill Districts of U.P. (XLII—31.8.88), 23.

DABATES

Demand for declaring Mirzapur district of UP a hilly district and constructing roads connecting villages with main roads (Under Rule 377) (XL—28.7.88), 279-80.

Demand for regular power supply to Mirzapur, Ganganpur and Bhabdoli in Uttar Pradesh to increase the production of carpets with a view to promote their exports (Under Rule 377) (XLII—1.9.88), 366-67.

Food Corporation (Amendment) Bill—Consid (XL—1.8.88), 324-26.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 424-26.

MISHRA, SHRI NITYANANDA

Achievements made under RLEGP in Orissa (XLII—1.9.88), 210-19.

Age of the Command Level Officers (XLI—17.8.88), 52-53.

Allocation for power generation in Orissa (XLII—30.8.88), 325.

Army Dairy Farms (XLI—17.8.88), 159-61.

Augmentation of power by Sugar Mills (XLII—1.9.88), 242-43.

Alsborne Early Warning System for Navy (XLII—31.8.88), 29-30.

Bangladesh Infiltrators (XL—10.8.88), 186-87.

Bank loans to needy people in rural areas of Orissa (XLI—19.8.88), 233-34.

Cancellation of Passenger Trains in Orissa and Bihar (XLII—5.9.88), 293.

Central allocation for minor Irrigation in Orissa (XL—5.8.88), 202.

Cracks in Badrinath Shrine Complex (XLI—18.8.88), 42-43.

Deaths due to use of Spurious Drugs (XL—1.8.88), 239-41.

Debt Servicing (XL—29.7.88), 206-208.

Demand of Orissa for more Assistance to implement Doctor—Patient ratio in rural Areas (XL—1.8.88), 241.

Deployment of Central Forces in States (XLII—31.8.88), 145-53.

Distribution of pig Iron (XLI—18.8.88) 244-45.

Drain of Indian Airlines to Gulf Air (XLII—5.9.88), 49.

Electronic mail service and remote area network (XLI—23.8.88), 186.

Environment Pollution in Metropolitan Cities (XL—28.7.88), 30-31.

Expenditure on National Programme (XLII—1.9.88), 115-16.

Export of Deformed Children to Middle East countries (XL—3.8.88), 197.

Export of Minerals from Orissa (XL—5.8.88), 203-4.

Export of Solar Pumps manufactured by BHBL (XL—2.8.88), 363-68.

Flow of Foreign Tourists to Orissa (XLI—29.8.88), 30.

Floods in Orissa (XL—8.8.88), 115.

Growth rate of Industrial activities (XL—9.8.88), 146-48.

Handloom Sector in Orissa (XLI—19.8.88), 121-22.

Helicopter service to Tourist Places in Orissa (XLI—5.9.88), 294.

Increase in Export of Non-Traditional Items (XL—5.8.88), 204-6.

Inquiry into purchase of West German machinery (XLI—12.8.88), 211-12.

Introduction of 'Barefoot Bankers' (XL—5.8.88), 36-37.

Killings of migrants labourers in Punjab (XL - 3.8.88) 20-25.

Kutecr Jyoti Scheme in Orissa (XLI—30.8.88), 3-7.

Libraries at Village Level to encourage Adult Literacy (XLI—11.8.88), 122-23.

Lok Adalats to resolve tenancy Disputes (XL—5.8.88), 202-3.

Loss of Foodgrains and Sugar (XL—1.8.88), 238-40.

Loss of foodgrains during transit (XL—1.8.88), 237-38.

Meeting of Chief Ministers to check Atrocities on Weaker Sections (XLI—31.8.88), 246-47.

Production of handloom to meet National Rural Requirement (XL—29.7.88), 204-6.

Production of Talcher Super Thermal Power Plant (XLI—30.8.88), 107.

Publication of wrong maps (XL—10.8.88), 68-69.

Racial attacks on Indians living in New Jersey (XLI 31.8.88) 136.

Railway Bridges in Orissa (XLI—22.8.88), 97.

Raising of finances through foreign and internal loan (XL—29.7.88), 75-76.

Redressal of grievances in States (XL—10.8.88), 217-19.

Reimbursement of expenditure on Family Welfare (XL—1.8.88), 76-97.

Reserved seats for tribals in Andamans (XLI—18.8.88), 166-67.

Scheme for Rehabilitation of outcast

from Command Areas (XLI—12.8.88), 41-42.

Setting up of Mineral based Industries in Orissa (XLI—1.9.88), 24-27.

Setting up of new food processing units (XLI—11.8.88), 60-61.

Suffering of Bhopal Gas victims (XLI—29.8.88), 135.

Supply of safe drinking water in semi-urban areas (XLI—29.8.88), 139.

Survey of Energy position in Orissa (XL—9.8.88), 361-62.

Talcher-Sambalpur Ry. Line (XLI—5.9.88), 293.

Technology for running Gas Fired Diesel Engines (XL—2.8.88), 135-136.

Technological skill for repair and building of ships trawlers etc. (XLI—1.9.88), 243-44.

Universities not following UGC guidelines (XL—4.8.88), 87-88.

Vocational education of women (XL—11.8.88), 307-09.

Women Hostels in Orissa (XLI—18.8.88), 134-35.

MISRA, SHRI SATYAGOPAL

Expansion of Haldia Refinery (XLI—16.8.88), 59.

Export of Betel Leaves (XLI—19.8.88), 87.

Preservation of betel leaves (XLI—1.9.88), 93.

Railway Stations in West Bengal (XLI—22.8.88), 46-50.

Report on Haldia Fertilizer Project (XLI—18.8.88), 32-33.

Setting up of Currency Note Printing Press in Seiboni (XL—29.7.88), 126-29.

Setting up of Film Centre in West Bengal (XL—2.8.88), 63-64.

Siding facility at Kalakunda Ry. Station (XLI—5.9.88), 131.

Subsidy on transportation of betel baskets (XLI—29.8.88), 59.

Surplus Labour in NTC Mills (XL—29.8.88), 9-14.

DEBATES

Arms (Amendment) Bill—Consid (XL—8.8.88), 310-11.

Disapproval of Arms (Amendment) Ordinance, 1988 (St Res) (XL—8.8.88), 310-11.

MODI, SHRI VISHNU

Ad-hoc Appointments of Class IV employees in Northern Railway (XL—1.8.88), 242-243.

All India Bank Officers Association call for agitation against Amendments to the Industrial Disputes Act, 1947 (AL—29.J.88), 37.

Allotment of Land to Members of U.P. Samaj Coop. House Building Society (XLI—22.8.88), 66-67.

Autonomy for Tejecom, Department (XL—2.8.88), 317.

C.B.I. raids (XL—27.7.88), 153-55.

Circulation of fake 100-Rupree currency notes (XL—29.7.88), 75-80.

FBRA Violations (XL—29.7.88), 217-18.

Improvement of conditions of ISBT (XL—1.8.88), 81.

Indigenous Polyester Staple Fibre (XL—2.8.88), 36-37.

News Captioned "Five Lakh Publications Unsold" (XL—1.8.88), 243-244.

News Captioned "New rapid acting Insulin" (XL—1.8.88), 242.

Rebate on Interest on the Arrears of Income Tax (XL—29.7.88), 217.

Requirement and Production of Edible Oil (XL—1.8.88), 243.

Supply of coal by Coal India Limited (XL—2.8.88), 319-320.

Swatantra Bharat Mills, New Delhi (XL—8.8.88), 73.

MOHANDAS, SHRI K.

CBI Cases of Kerala (XLI—17.8.88), 40-41.

Computerisation in Departments of Posts & Telecommunications (XLII—30.8.88), 235.

Dispute over Maogaladevi Temple (XL—10.8.88), 58.

Effect of price rise on planned investment (XLI—19.8.88), 71-72.

Electrification of villages in Kerala (XL—9.8.88), 88-90.

Expansion of Central Undertakings in Kerala (XLII—30.8.88), 110.

Export Duty on Spices (XLI—12.8.88) 93.

Fall in prices of Cardamom (XL—5.8.88), 133-134.

Financial Powers to States (XL—29.7.88), 110-12.

Hotel facilities for Nurses in AIIMS (XL—8.8.88), 70.

Impact of Import-Export Policy on Domestic prices of Spices, and Rubber (XLI—19.8.88), 296.

Import duty on rubber (XL—5.8.88), 256.

Increase in prices of commercial crops (XL—4.8.88), 118-120.

Increasing frequency of 'Chitramala' Programme (XLI—23.8.88), 239.

Investment in Industrial sector in Kerala (XL—9.8.88), 375-76.

Loss suffered due to accident of Bangalore-Trivandrum Express (XLI—22.8.88), 61.

Massing parcels from New Delhi Parcel Office (XLI—29.8.88), 105.

New Schemes for Development of Coconut (XL—4.8.88), 231-232.

Off-Shore Exploration in Kerala (XLI—16.8.88), 137.

Per hectare production of Pepper (XLI—11.8.88), 249.

Photo Facsimile Service (XLI—16.8.88), 169.

Poor quality of T.V. Serials and Mispronunciation of News (XL—2.8.88), 194.

Production of Paddy in Kerala (XLI—11.8.88), 290-52.

Production of Coconut Product in Kerala (XL—11.8.88), 321-22.

Reduction in supply of rice to Kerala (XL—1.8.88), 229-230.

Research on diseases affecting coconut Trees (XLI—11.8.88), 249-50.

Setting up of new food processing units (XLI—11.8.88), 60-61.

Spices under OGL (XLI—19.8.88), 295-296.

Training centres for TV programme producers in Kerala (XLI—23.8.88), 199.

Unauthorised Import of Birds and Animals (XLI—12.8.88), 72-73.

DEBATES

Accidents to 26 DN Bangalore-Trivandrum Express between Sasthankotta and Perinad Stations of Southern Rly on 8th July, 1988 (Disc) (XLI—11.8.88), 460-62.

Need to improve the railway facilities in Kerala (Under Rule 377) (XL—9.8.88), 415-16.

MOHANTY, SHRI BRAJAMOHAN

Cases Pending in courts re, Urban Land Ceiling Act (XLI—29.8.88), 81.

Construction of Mamee Drive from Konark to Gopalpur on Sea Coast (XL—1.8.88), 86-87.

Development of Monuments in Orissa as Tourist Spots (XL—8.8.88), 21.

Discrimination against women in payment of wages and other amenities (XLI—22.8.88), 120.

Drought assistance to Orissa (XLI—11.8.88), 181.

Drug addict zones in Calcutta (XL—3.8.88), 58.

Exchange value of Rupee (XL—29.7.88), 106-108.

Ex-Gratia payment to Widows of Railway Employees (XL—8.8.88), 65.

Exploration for Oil and Gas in Orissa (XLI—20.8.88), 1-4.

Failure of Family Planning Operations (XL—8.8.88), 235.

Growth of Affluent States vis-a-vis Backward States (XLI—17.8.88), 64-66.

Imporal Traffic (XLI—1.9.88), 126.

'Karja chhod' movement in Haryana (XL—5.8.88), 59.

Price of indigenous steel materials (XLI—18.8.88), 41-42.

Production of Oil and Gas at Bombay High (XLI—16.8.88), 110.

Ship Breaking Industries (XLI—1.9.88), 327-29.

Subsidiary Industries and Roukela (XL—4.8.88), 115.

Telecast of Festivals in Orissa (XLI—16.8.88), 118.

DEBATES

Approval of the proclamation in relations to the State of Nagaland (St. Res.) (XL—9.8.88), 478-81.

Arms (Amendment) Bill Considered (XL—9.8.88), 526-28.

Demand for faster Development of Orissa during 8th Five Year Plan period so as to remove regional disparities (under rule 377) (XL—8.8.88), 284.

Disapproval of Arms (Amendment) Ordinance, 1988, (St. Res.) (XL—9.8.88), 526-28.

Need for providing financial assistance to Orissa for certain projects to remove regional disparities. (Under rule 377), (XLI—31.8.88), 311.

Need to restrict the Shankarcharya of Puri from glorifying Sati and Untouchability (Under Rule 377) (XL—4.8.88), 312-13.

MORE, PROF. RAMKRISHNA

Achievements Primary Education (XL—4.8.88), 201-204.

Amendments to Antiques Act, 1972 (XL—28.9.88), 97-98.

- Arrests under Narcotics and Psychotropic Substances Act (XL—5.8.88), 192-194.
- Borrowing to Service Debts (XL—5.8.88), 209-210.
- Centres for advanced study in Metallurgy in Banaras Hindu University (XLI—11.8.88), 32-33.
- Chakma Refugees in Tripura Refugee Camps (XL—10.8.88), 193.
- Clearance to Projects of Co-operative Spinning Mills in Maharashtra (XL—5.8.88), 27-31.
- Collaboration of Maruti Udyog Ltd. with Suzuki Motor Company (XL—9.8.88), 122-123.
- CSIR Regional Research Laboratory, Bhopal (XL—27.7.88), 228.
- Death of Chakma Tribal Refugees (XL—10.8.88), 223-24.
- Death of Children due to Vaccine Preventable Diseases (XLII—5.9.88), 127.
- Death of HAL Workers (XL—10.8.88) 191-92.
- Decline in Gold production (XLI—18.8.88), 75-76.
- Decline in off-take of NTC Controlled Cloth (XL—29.7.88), 159-60.
- Decoction of Bombay Metropolis (XL—1.8.88), 233.
- Export Committee on Small and Medium Newspapers (XLI—28.8.88), 317.
- Extension of period of Maharashtra Raw Cotton Act, 1971 (XLI—19.8.88), 110.
- Facilities to Handloom Weavers (XL—29.7.88), 160-64.
- Fire at Nehru Place, New Delhi (XL—27.7.88), 185.
- Fly-over at Okhla Industrial Estate level Crossing (XL—29.8.88), 64.
- Funds for Agricultural pumps (XLII—1.9.88), 150.
- Gap between Demand and Supply of Aluminium (XL—4.8.88), 179-180.
- Generation and conservation of Power (XL—9.8.88), 378-79.
- Gift Pouches Passengers (XL—16.8.88), 179.
- Growth Centres (XLI—16.8.88), 363.
- Helicopter Crash (XLI—22.8.88), 81-82.
- Honorarium paid to Female Attendants (XL—22.8.88), 8-12.
- Identification of growth centres in No Industry Districts (XLI—2.8.88), 383-91.
- Illegal cultivation of pappy (XLI—12.8.88),
- Implementation of Family Planning Programme in States (XL—8.8.88), 42.
- Indian prisoners handed over by Pakistan at Wagah border (XL—3.8.88), 91-92.
- Industrialisation of Backward Districts (XL—2.8.88), 167-168.
- Involvement of Private Sector in Indo-Pak Trade (XLI—12.8.88), 312-13.
- Jewellery Missing from Bank Lockers (XLI—12.8.88), 78-79.
- Losses of Shipping Corporation of India on two crude carriers (XL—28.7.88), 186-187.
- Malfunctioning of V.H.P. system at Bombay Airport (XL—1.8.88), 234.
- Management of land resources (XLII—1.9.88), 112-114.
- Marked proposal to close down aviation wing (XLI—11.8.88), 188-89.
- Move to give tourism to private sector (XL—1.8.88), 233.
- National Perspective Power Transmission (XL—2.8.88), 369-70.
- New and Renewable Sources of Energy (XLI—23.8.88), 328.
- Newsitem captioned "Bombay's hou-

- ing problem soluble" (XL—1.8.88), 232-233.
- News Item Captioned "China new rapid paratroop force" (XL—3.8.88), 80.
- Officers sent for training abroad (XL—3.8.88), 141-142.
- Problems Faced by Processed Food Exporters in the Country (XL—2.7.88), 286.
- Publicity to Solatium Fund Scheme (XL—28.7.88), 220-221.
- Replacement of ISI by BIS (XLI—23.8.88), 202.
- Request from Maharashtra regarding retention of record of births and deaths (XL—10.8.88), 142-143.
- River Basin Authority (XL—29.7.88), 22-24.
- Sales Tax collection in Delhi (XL—10.8.88), 71-72.
- Scrap requirement of mini steel industry (XLI—11.8.88), 189-90.
- Seizure of narcotics and gold (XLI—12.8.88), 274-75.
- Setting up of Hatcheries in Maharashtra (XL—4.8.88), 198.
- Setting up 30 MW Solar Power Plants (XL—5.8.88), 332-333.
- Setting up of T.V. Transmitters and F.M. Radio Station in Seventh Plan (XL—9.8.88), 330-332.
- Steps to Stop Sale of Banned Estrige and Progesterone (XLI—22.8.88), 197-198.
- Supply to Milk and Butter to Maharashtra by National Dairy Development Board (XL—4.8.88), 31.
- Talks regarding Darjeeling Hill Area (XL—27.7.88), 39.
- Tampering with raw jute stock of Jute Corporation of India by Jute Mills (XL—29.7.88), 1 & 59.
- Task force for Powerlooms (XLI—12.8.88), 94-95.
- Telecast of programme on India by London's Television Net Work (XL—3.8.88), 174.
- Torture of Indian prisoners in Pakistani Jails (XL—27.7.88), 181-83.
- US Military Aid to Pakistan (XL—27.7.88), 183.
- Visit to official delegation to Nepal, Burma and Bangladesh (XL—29.7.88), 157-58.
- White Paper on material recovered from terrorists (XLII—31.8.88), 261.
- Withdrawal of Lease offer by Boeing Company (XLII—5.9.88), 48.
- MOTILAL SINGH, SHRI**
- Allotment of industrial plots in Narela (XLII—30.8.88), 59.
- Atrocities on Harijans and Adivasis (XSI—16.8.88), 420-21.
- Catering arrangements at New Delhi Railway Station (XL—8.8.88), 113.
- Reservation and allotment of plots/houses/shops to SC/ST (XLII—5.9.88), 359.
- Stalls at New Delhi Railway Station (XLI—2.8.88), 41.
- Unauthorized sale of land in village Adakpur, Bagh Mechi, N. Delhi (XLII—5.9.88), 64.
- MUKHERJEE, SHRI MATI GESTA**
- Allotment of Book Stalls to M/s Gujab Singh & Sons (XLI—22.8.88), 167-68.
- Amalgamation scheme for National Textile Corporation Mills (XL—29.7.88), 69-70.
- Amendments to MRTP Act (XL—5.8.88), 141-142.
- Capacity expansion of Taloja Plant of Bharat Electronics Ltd. (XL—27.7.88), 35.
- Conference of State Ministers on Women's Development (XL—4.8.88), 18-24.
- Construction of Sea Walls to prevent Sea Erosion in Kerala (XL—5.8.88), 178.
- Duty relief extended to consumers by

Textile Industry (XL—24.7.88), 207-08.

Food served in Navodaya Vidyalayas (XLI—1.9.88), 161-62.

Freedom Fighters Pension cases from West Bengal (XL—10.8.88), 41-42.

Freight Charges on Import of wheat from USA (XL—8.8.88), 261.

Fund for rehabilitation of Malayalees returning from Gulf Countries (XL—1.8.88), 41-42.

Hike in vital drug prices (XL—2.8.88), 3-10.

JIP study in India's debt position (XL—29.7.88), 76.

Import of Edible Oilseeds (XL—1.8.88), 152-153.

Medical help to Freedom Fighters (XL—10.8.88), 163-65.

Mohini Mills (XL—29.7.88), 64-65.

National Commission on Self-Employed Women (XL—4.8.88), 122-124.

Performance of Anganwadi Centres (XLI—11.8.88), 63-64.

Polio and other water borne diseases (XLI—23.8.88), 214.

Rain making "Yagya" in Mathura (XL—27.7.88), 149-50.

Removal of production Assistants from service in Delhi Doordarshan (XLI—30.8.88), 63.

Report of Sub-Committee of Parliamentary (Consultative) Committee in the organised Labour (XLI—29.8.88), 114.

Scheme of workers' participation ONGC (XL—2.8.88), 286-87.

Setting up of Haldia Petrochemical Complex (XL—2.8.88), 317-18.

Steps to Stop Sale of Banned Estrogen and Progesterone (XLI—22.8.88), 197-198.

Study regarding marriage before legal age (XL—1.8.88), 184-188.

Talks re. Ram Janam Bhoomi and Babri Masjid Issue (XLI—1.8.88), 12-18.

Tax Hiding of Hindustan Lever Ltd. (XL—5.8.88), 75.

Traffic on Shatabdi Express (XLI—22.8.88), 62.

White Paper on Public Sector (XL—2.8.88), 287-88.

Working of P.D.S. (XLI—23.8.88), 207.

DEBATES

Aircraft (Amendment) Bill Consid. (XL—4.8.88), 402.

Approval of the continuance in force of the Proclamation by the President in respect of the State Tamil Nadu (St Res) (XL—27.7.88), 293-96.

Arms (Amendment) Bill Consid (XL—5.8.88), 353-54.

Atrocities on Harijans and Adivasis (XLI—16.8.88), 423-26.

Depamation Bill Consid (XLI—29.8.88), 399-404.

Demand to grant diplomatic status to African National Congress (under rule 377) (XL—1.8.88), 300-01.

Disapproval of National Security (Amendment) Ordinance 1988 (St Res) (XL—16.8.88), 470-72.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Ordinance (St Res) (XLI—29.8.88), 318-23.

Motor Vehicle Bill Cl. Consid (XLI—22.8.88), 344, 48 52-53, 78-79.

Motor Vehicle Bill Consid (XLI—19.8.88), 372-76.

Disapproval of Arms (Amendment) Ordinance (St Res) (XL—5.8.88), 353-54.

Food Corporations (Amendment) Bill-Consid (XLI.8.88), 318-27.

Improvement in social, Economic and Political status of women (Bet) (XL—4.8.88), 307.

National Security (Amendment) Bill, (Consid) (XLI—16.8.88), 470-72.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Consid (XLI—29.8.88), 318-23.

- Reported income of Jyotani Holding Private Ltd. from Samriteema Corp. (Disc) (XL—2.8.88), 492-96
- MUNDACKAL, SHRI GEORGE JOSEPH**
- STD facility at Konjirapally (XLII—30.8.88), 143.
- MURTHY, SHRI M.V. CHANDRA-SHEKARA**
- Abolition of export duty on coffee (XLI—19.8.88), 29-30.
- Action plan on Environmental pollution (XLI—11.8.88), 35-36.
- Agreement between BHEL and ISRO for Solar Cells (XLII—30.8.88), 35-36.
- Amendment of MRTP and FERA for taking over of sick companies by large companies (XLII—30.8.88), 4.6.
- Collaboration for Manufacture of Fire-resistant Doors (XLI—10.8.88), 83.
- Constraints to Aviation Sector (XLI—22.8.88), 102.
- Cost escalation formula for NTC (WBABO) (XLI—12.8.88), 63-64.
- Deep Sea Mining (XL—27.7.88), 93-94.
- EFF dues outstanding against Andhra Steel Corp. Ltd. Bangalore (XLII—3.9.88), 229.
- Excess duty relief in Paper Industry (XLI—29.8.88), 169-170.
- Financial assistance to People engaged in Performing Arts (XL—4.8.88), 127-129.
- Funds for providing fire safety measures (XL—3.8.88), 137-138.
- Increase in Monthly Rental of Telephone Connections (XLII—30.8.88), 99-100.
- Karnataka Proposal for a Separate Fuel Policy for State Road Transport Undertakings (XL—28.7.88), 74.
- Legislation for Sex Determination Test (XL—1.8.88), 37-38.
- Losses suffered by H.C.I. (XLI—18.8.88), 82-83.
- Newsitem captioned "Pak buying Fighter planes from Canberra" (XL—3.8.88), 67-68.
- Night Landing Facilities at Kanpur Airport (XLI—29.8.88), 55.
- Non-deposit of E.F. Fund by Dynacraft Machine Ltd. Andhari. Bombay (XLII—5.9.88), 84.
- Notices issued under Section 135 of Contention Act 1924 by Kanpur Contention Board (XLI—31.8.88), 7-12.
- Operation of private buses on selected routes in Delhi (XL—28.7.88), 127.
- Payments due to contractors (XLI—19.8.88), 51.
- Procurement of Uniform Material by ONGC (XLI—23.8.88), 124.
- Production of Alcohol from Sugarcane or Molasses (XLI—16.8.88), 113.
- Programmes of study offered by Indira Gandhi National Open University (XLI—28.7.88), 157-159.
- Railway accidents probed by Commissioner of Railway Safety (XL—8.8.88), 191.
- Reduction in Foodgrains Quota to States (XL—1.8.88), 211-214.
- Setting up of Apex-Level LPG Company (XL—9.8.88), 118.
- Settlement of widow pension cases in Kanpur Ordnance Factories (XLII—31.8.88), 117-118.
- Ships Acquisition proposal of Shipping Corporation of India (XLII—1.9.88), 91-92.
- Stores stolen from Field Gun Factory, Kanpur (XLII—31.8.88), 246.
- Supply of coal to cement plants (XL—2.8.88), 38-39.
- World Bank Assistance for Production of Raw Silk (XL—5.8.88), 31-35.
- MURTY, SHRI BHATTAM SRIBAMA**
- Accumulation of Cargo (XLII—5.9.88), 92.
- Action Plan to check Corrupt Practice (XLI—17.8.88), 73-76.

- ADB Assistance for Development of National and State Highways (XL—4.8.88), 290.
- Allocations of funds for Visakhapatnam (XLI—29.8.88), 65.
- Artificial rains by cloud seeding (XL—27.7.88), 117-18.
- Bauxite mines found in Chintapalli (XLI—18.8.88), 181-83.
- Blacklisting of Industrialists for Tax Evasion (XL—5.8.88), 87-88.
- Cancellation of flight at airport in AP (XL—8.8.88), 115.
- Cleaning of rivers in West Bengal (XLI—11.8.88), 83-85.
- Clearance to Sri Ram Sagar Flood Flow Channel (XLI—19.8.88), 200.
- Commercialisation of Tissue Culture (XLII—1.8.88), 334.
- Competitiveness of Indian Shipyard with Foreign Shipyards (XL—4.8.88), 241-243.
- Construction of Ships at Hindustan Shipyard Limited (XL—28.8.88), 246-247.
- Cost Escalation in Raw Material for Handlooms (XL—5.8.88), 34-36.
- Damage to Art objects sent to USSR (XLI—18.8.88), 91-92.
- Deepening of Visakhapatnam Port (XL—28.7.88), 247-248.
- Development of Drainage System in Delta Region of Andhra Pradesh (HLI—12.8.88), 204-05.
- Development of Visakhapatnam Port (XL—4.8.88), 103-104.
- Effect of Power cut on Zinc Production (XL—4.8.88), 243-44.
- Entry of Harijans in to the Nathdwara Temple (XL—10.8.88), 29-36.
- Export processing zone at Visakhapatnam (XLI—19.8.88), 23-24.
- Handling of Coking Coal in Visakhapatnam Steel Plant (XLII—1.8.88), 203.
- Handling of Hazardous Substance (XLII—1.9.88), 202-203.
- Import of Hot Rolled Coils (XL—28.7.88), 6-10.
- Incidents of cheating in Delhi University Examinations (XLII—1.9.88), 114-15.
- Income by way of searches and seizures by Income Tax Department (XLI—19.8.88), 281-283.
- Income Tax Exemption to Thirumala Tirupati Devasthanam (XLI—12.8.88), 15-20.
- Income Tax raids on Mafia Gangs operating in Dhanbad and other areas (XL—5.8.88), 198-199.
- Increase in cost of Central Projects (XL—10.8.88), 91-96.
- Increase in traffic in Indian Airlines (XL—8.8.88), 248.
- Installation of Generator to Control Pollution (XLII—1.9.88), 202.
- Investment of United Breweries Group in Petrochemical Industries (XLII—30.8.88), 107.
- Issue of letters of intent in Andhra Pradesh (XL—9.8.88), 371-72.
- Literacy projections regarding Female Literacy (XLI—11.8.88), 211-13.
- Loan to Backward Class Families in A. P. (XLII—31.8.88), 270.
- Location of Atomic Plant at Nagar, Junagar (XL—3.8.88), 89-90.
- Manufacture of Chetak and Chetan Helicopters (XLII—31.8.88), 63-64.
- National Judicial Service Commission (XL—29.7.88), 111-13.
- Non-utilisation of Installed capacity of NTC (XLI—19.8.88), 280-81.
- Nuclear Power Plants with Soviet help (XLII—31.8.88), 7.
- Pending applications for Telephone connections in Hyderabad and Secunderabad (XL—2.8.88), 208-11.
- Polavaram project of Andhra Pradesh (XLI—19.8.88), 136-137.
- Publication of wrong maps (XL—10.8.88), 68-69.

Request for restructuring Capital Base and Revision of Pricing Policy by Hindustan Shipyard Limited (XL—28.9.88), 248.

Selection and location of Growth Centres (XLI—23.8.88), 197-98.

Setting up of National Ports Authority (XL—28.7.88), 29-30.

Settlement of Compensation Cases of Laid Offers in VSP Steel Plant in A.P. by Lok Adalats (XLI—12.8.88), 205-07.

Shipping tonnage (XLI—18.8.88), 181-82.

Supply of Water to Madras City from Telugu Ganga Project (XL—5.8.88), 198.

Surplus work force in Ordnance Factories (XL—27.7.88), 226.

Targets and achievements of power and coal (XLI—16.8.88), 98.

Technical problems at General Cargo Berth at Visakhapatnam Port (XLII 1.9.88), 374-35.

Utilisation of installed capacity of Thermal and Hydel Projects (XL—9.8.88), 116-17.

White Paper on material recovered from terrorists (XLII—31.8.88), 261.

World Bank Loan for Silk production in AP (XL—5.8.88), 197.

DEBATES

Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 293-95.

Need to allocate sufficient grant for the development of Visakhapatnam (u/r 377) (XLI—22.8.88), 257-58.

MUSHRAN, SHRI AJAY

Central Institute of Post Harvest Engineering and Technology at Jabalpur (XLII—1.9.88), 344-45.

Construction of Telephone Exchange building at Katni (XLII—30.8.88), 141.

HIDCO Assistance for Jabalpur City

(XLII—5.9.88), 108.

National Research Centre for Weed Control (XLII—1.9.88), 136.

Opening of post offices in Jabalpur District (XLI—23.8.88), 183.

Pak help to Terrorists (XL—27.7.88), 29.

Report of Site Selection Committee (XLII—31.8.88), 100-101.

Underground Drainage Scheme for Jabalpur (XLII—5.9.88), 301.

Urban Development Project for Jabalpur (XLI—29.8.88), 92.

World Bank assistance for Jabalpur City to augment Water Supply (XLII—5.9.88), 301.

DEBATES

Business of the House (XL—29.7.88), 301-02.

Delhi Rent Control (Amendment) Bill Conold (XLII—5.9.88), 43-40.

MUTTEMWAR, SHRI VILAS

AIDS Patients (XL—1.8.88), 7-14.

Bank loans to professionals (XLI—12.8.88), 131-33.

Capacity of Paper Mills (XL—2.8.88), 375-76.

Construction of Gas Pipelines in Maharashtra (XLI—16.8.88), 47.

Development of backward areas of Maharashtra (XLI—23.8.88), 296.

Efforts to Melt Himalayan Glacier (XL—5.8.88), 283-234.

Environmental Clearance of irrigation project (XLI—18.8.88), 48-49.

Expansion of AIR and TV Network in Maharashtra in the 7th Plan period (XLII—30.8.88), 112.

Faults in Boeing Aircrafts (XLI—23.8.88), 229.

Financial Assistance from Japan for Development of Buddhist Places (XL—8.8.88), 125.

Freedom Fighters Pension Cases (XL—3.8.88) 32-33

- Speed post Service in Orissa (XLII—30.8.88), 53.
- STD facility between New Delhi and Phulabani district in Orissa (XLII—30.8.88), 130.
- S.T.D. facility between Orissa and New Delhi (XLI—23.8.88), 189.
- S.T.D. facility in Bhawani Patna in Orissa (XL—2.8.88), 407-408.
- STD facility in Orissa (XLI—22.8.88), 34.
- Steps for Prawn Cultivation in Orissa (XLI—11.8.88), 164-65.
- Sulphuric Acid and Phosphoric Acid plant of Paradeep in Orissa (XL—11.8.88), 325.
- Supply of Lasy sugar to Orissa (XLII—5.9.88), 226.
- Supply of Rice to Orissa (XL—1.8.88), 39-40.
- Suspension of Production in NALCOs Orissa Plant (XL—4.8.88), 209-210.
- Suspension of the workers of Indian Rare Earths Orissa (XLI—31.8.88), 272-273.
- T.V. Programme production Centre in Orissa (XLII—30.8.88), 100.
- T.V. Transmitter at Bhanjanagar Orissa (XL—9.8.88), 39-40.
- Telephone connection in Orissa (XLII—30.8.88), 322.
- Water Logging in the Mahanadi Basin (Orissa) (XL—5.8.88), 241-242.
- Women Hostels in (Orissa) (XLI—18.8.88), 154-53.
- OVER BRIDGE**
- Overbridge at Palpara (XL—1.8.88), 138-140.
- Overbridge between Kandivala and Borivali (XLI—22.8.88), 218-219.
- OVERSTAY ABROAD**
- Overstay of Experts abroad (XLI—3.8.88), 131-134.
- OZONE LAYER**
- Depletion of Ozone Layer (XL—4.8.88), 95-97.

P

PANDEY, SHRI DAMODAR

Workshop on Airport Management (XL—8.8.88), 16.

PANDEY, KALI CHARAN

Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill Considered (XL—4.8.88), 377.

PANDEY, SHRI KALI PRASAD

Alleged harassment to Moolchand Sharbatil Devi Hospital Trust, Meerut, by Income Tax Officials (XLI—12.8.88), 290-91.

Allotment of Petrol Pumps at Gopalganj in Bihar (XLI—16.8.88), 55.

CBI Inquiry into Bungling in FCI, Koini (XLII—5.9.88), 93.

Cholera and Gastro-Enteritis in Northern India (XL—8.8.88), 130.

Commissioning of Electronic Telephone Exchange at Gopalganj Bihar (XLI—23.8.88), 203.

Compensation paid to families of the deceased IPKF personnel (XL—10.8.88), 119-122.

Construction of Indoor Games Training Centre in Himachal Pradesh (XL—4.8.88), 138-139.

Dharma by Textile Workers (XLI—19.8.88), 54-55.

Fire incident in Bokaro Steel Plant (XL—11.8.88), 310-11.

Floods in various parts of the Country (Disc) (XL—3.8.88), 212-17.

Highest charges paid for a T.V. Serial (XL—2.8.88), 117-116.

Helicopter Crash (XLI—22.8.88), 81-82.

IPS officers in Bihar (XLII—31.8.88), 133-134.

Loss to Air India on transportation of Haj Pilgrims (XL—1.8.88), 272-273.

New improved varieties of oilseed crops (XLI—11.8.88), 194-95.

- Newsletters Captioned "Videsh Mantralaaya ki Ochapoh se 55 Lakh Rupe ka Phaltu Kharch Utahana Para" (XL—10.8.88), 230.
- Outstanding amount of D.E.S.U. against consumers (XL—9.8.88), 87.88.
- Rail facilities between Patna and Ahmedabad (XLI—29.8.88), 102.
- Transfer of Vigilance Officers (XL—8.8.88), 136.
- Unauthorised occupation of Army Land in Danapur Cantt. (XLII—31.8.88), 49-50.
- World Bank Assistance to Cement Units (XLI—16.8.88), 294.
- PANDEY, DAMODAR**
- Labour laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill Consid (XL—4.8.88), 340.
- PANDEY, SHRI MAJAN**
- Battery operated buses in Delhi (XL—4.8.88), 87.
- Bilateral wage Agreements in Public Sector (XLII—5.9.88), 101.
- Compensation on Vayudoot Service (XLI—22.8.88), 110-111.
- Development of Petrochemical Industry (XLI—23.8.88), 326.
- Export of Textiles (XLI—19.8.88), 114-117.
- Extension of Delhi Gorakhpur flights upto Kathmandu and Allahabad (XLI—29.8.88), 107.
- Increase in rental for public telephones (XLI—23.8.88), 327.
- Khadia Coal Project (XLI—23.8.88), 260.
- Loss to Coal Industry (XLI—23.8.88), 125-26.
- Need to enact a law to safeguard the interests of Agricultural Labourers (Under Rule 377), (XLII—5.9.88), 394-95.
- Need to introduce a National Award in memory of Syed Modi, the National Badminton Champions (Under Rule 377) (XL—8.8.88), 278-79.
- Need to provide assistance to the people of Bihar U.P. and Nepal affected by earthquake and floods (Under Rule 377) (XLII—31.8.88), 307-308.
- New diesel engine sheds (XL—8.8.88), 119.
- New Nitrogen Fertilizer Plants in 8th Plan (XLI—18.8.88), 17.
- Production of medicines (XL—9.8.88), 109-110.
- Round the clock Broadcast on AIR Stations (XL—9.8.88), 7.
- Scholarship to female (XLI—18.8.88), 81.
- Setting up of Women Entrepreneurs Corp. (XLII—1.9.88), 351-52.
- Tasar Production in Orissa (XLI—19.8.88), 5-7.
- Third round of talks on Sichen Issue (XL—3.8.88), 69.
- Recovery of rare Idols in Delhi (XLI—18.8.88), 165-66.
- PANDEY, SHRI MANOJ**
- Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 466-70.
- Centre-State Relations by Sh. H.M. Patel (Res) (XL—5.8.88), 396-402.
- Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Ordinance (St Res) (XLI—29.8.88), 332-37.
- Floods in various parts of the Country (Disc) (XL—3.8.88), 276-81.
- Impact of Ganga Action Plan (XL—28.7.88), 18-22.
- Incidence of Gastro-enteritis/Cholera in Union Territory of Delhi (Disc) (XL—1.8.88), 395-97.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill-Consid (XLI—29.8.88), 332-37.
- Reported income of Jyotsna Holding

- Private Ltd. from Sumitomo Corp (Disc) (XL—2.8.88) 504-07.
- PANDEY SHRI RAJ MANGAL**
- Jamia Millia Islamia Bill-As passed by Rajya Sabha (Consid) (XLII—2.9.88), 99-104.
- PANDE, SHRI TARKESHWAR**
- Obituary References (XL—27.7.88), 5-6.
- PANIGRAHI SHRI SRIBALLAV**
- Adulteration cases detected in Delhi (XLI—22.8.88), 120.
- A.I.R. Silver Jubilee celebrations (XL—9.8.88), 142-144.
- Alcock Ashdown Company Ltd. (Acquisition of Undertakings) Amendment Bill (consid) (XL—28.7.88), 297-99.
- Arms (Amendment) Bill (Consid) (XL—9.8.88), 540-42.
- Auroville foundations Bill As Passed by Rajya Sabha (Consid) (XLII—5.9.88), 492-94.
- Benami Transactions (Prohibition) Bill-As passed by Rajya Sabha (Consid) (XLII—2.9.88), 28-31.
- Business of the House (XLI—23.8.88), 357.
- Construction of Narmada Sagar Dam (XL—29.7.88), 17-18.
- Construction work on Power Project (XL—2.8.88), 14-24.
- Delhi Rent Control (Amendment) Bill (Consid) (XLII—5.9.88), 430-33.
- Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 540-42.
- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St. Res) (XLI—11.8.88), 369-72.
- Drought assistance to States (XL—28.7.88), 153-155.
- Environmental and Forest Clearance of Developmental Projects (XL—28.7.88), 210-212.
- Export of Pepper (XLI—19.8.88), 159.
- Financial Assistance from Japan for Development of Buddhist Places (XL—8.8.88), 125.
- Flash Floods (XL—4.8.88), 77-80.
- Food Corporations (Amendment) Bill (Consid) (XL—1.8.88), 303-06.
- HBJ Pipeline contract with Japan (XLII—30.8.88), 142.
- Halt at Goud-Panpall on Howrah-Bombay line (XLI—29.8.88), 118.
- Import of Seeds (XLII—1.9.88), 38-42.
- Loss due to Earthquake (XLII—1.9.88), 267-68.
- Motor Vehicles Bill (Consid) (XLI—19.8.88), 364-67.
- National Security (Amendment) Bill (Consid) (XLI—17.8.88), 244-48.
- Need for considering States' demands for acquiring land for coal mining under land Acquisition Act and amending the Coal Bearing Areas (Acquisition and Development) Act Under Rule 377) (XLI—16.6.88), 380.
- Need to construct a by pass on National Highway No 6 near Deogarh in Orissa (Under Rule 377) (XL—3.8.88), 225-26.
- Netherlands help to check Drug Peddling and Smuggling (XLI—19.8.88), 87.
- Opening of Bank Branches (XL—29.7.88), 95-98.
- Pending Income Tax Cases (XLI—12.8.88), 24.
- Plant Protection Measures (XLII—1.9.88), 169-170.
- Posting of AIR Staff Correspondents in Orissa (XLI—23.8.88), 254-58.
- Raids by Income Tax and Central Excise Department (XLI—12.8.88), 91-2.
- Religious Institutions (Prevention of Misuse) Bill (Consid) (XLI—11.8.88), 369-72.
- Revision of Pay Scales of Officers of

- Public Undertakings (XLI—16.8.88) 102.
- Sale of Free Sale Sugar by Sugar Companies (XLII—5.9.88), 80.
- Schemes/Projects for 8th Plan (XL—27.7.88), 132-143.
- Service conditions of Branch Post Masters and Extra Departmental Staff (XLI—23.8.88), 15-20.
- Setting up of Electronic Switching System Manufacturing Units (XLII—31.8.88), 284-285.
- Setting up of Rural Banks (XL—5.8.88), 126-127.
- Shifting of International Security Academy of CRPF (XLI—17.8.88), 51.
- Supplementary Demands for Grants (Railways), 1988-89, (XLII—31.8.88), 469-72.
- Supply of Defective Machinery by BHEL to Upper Kolab Power Project, Orissa (XLI—16.8.88), 257.
- Supply of levy sugar to Orissa (XLII—5.9.88), 225.
- Survey about handicapped persons (XLI—17.8.88), 175-176.
- Telecast of Festivals in Orissa (XLI—16.8.88), 118.
- Trend of rainfall (XL—3.8.88), 56.
- Views of States on Sarkaria Commission Report (XL—10.8.88), 111.
- Water (Prevention and Control of Pollution) Amendment Bill Considered (XLII—1.9.88), 438-42.
- PANIKA, SHRI RAM PYARE**
- A.I.R. channel for National Programme (XL—9.8.88), 358-59.
- Cost factor in production of power (XL—9.8.88), 357-58.
- Do-addiction Centres (XLII—31.8.88), 79-80.
- Demand for early clearance of the proposal for construction of a bridge on Kanhar river in Mirzapur district of Uttar Pradesh (Under Rule 377) (XLII—1.9.88), 369.
- Demand of Oilseeds (XLI—11.8.88), 99.
- Discussion on district level planning (XL—3.8.88), 36-37.
- Electrification of Narwan Cooperative Group Housing Society in Patparganj Delhi (XLII—30.8.88), 77-78.
- Environmental programme launched on World Environment Day (XL—28.7.88), 95-96.
- Facilities at reservation counters of IA (XLI—22.8.88), 107.
- Flash Floods (XL—4.8.88), 77-80.
- Improvement in Export Performance (XL—29.7.88), 18-22.
- Modernisation of SAIL's Power Plants (XL—4.8.88), 117-118.
- New methods for Processing Oilseeds (XLII—5.9.88), 51.
- Prime Minister's visit Abroad (XL—27.7.88), 148-49.
- Rise in Prices (XL—29.7.88), 157.
- Setting up of Industries in Backward Areas (XL—9.8.88), 35-39.
- Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 396-401.
- T.V. coverage in remote, hilly, border and tribal areas (XL—2.8.88), 179-180.
- Terrorist Activities in Punjab (XL—27.7.88), 7-10.
- World Bank Assistance for New Power Projects (XL—2.8.88), 411-13.
- PANJA, A.K.**
- Amendments to Direct Tax Laws and Wealth (Inheritance) Duty Bill, 1988 (XLII—5.9.88), 519.
- Appropriation (No. 4) Bill 1988 Int. (XLI—23.8.88), 493-95.
- Considered (XLI—23.8.88), 495.
- Motion to pass (XLI—23.8.88), 496.
- Constitution (Sixtieth Amendment) Bill Int. (XLI—22.8.88), 254.
- Disapproval of prevention of illicit

- Traffic in Narcotic Drugs and Psychotropic Substance Ordinance (St Res) (XLI—29.8.88), 281-85.
- Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance (St Res) (XLII—31.8.88), 320-39.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Int. (XLI—19.8.88), 338-39.
- Prevention of Illicit Traffic in Narcotic in Drugs and Psychotropic Substances Ordinance (St) (XLI—19.8.88), 339.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Consid (XLII—31.8.88), 320-39.
- Motion to pass (XLII—31.8.88), 340-42.
- Disapproval of Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance (St Res) (XLII—31.8.88), 320-39.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Bill Consid (XLI—29.8.88), 281-85.
- Supplementary Demands for Grants (General) 1988-89 (XLI—23.8.88), 474-90.
- PANT, SHRI K.C.**
- Annual Accounts and review on Accounts of Hunaylayan Mout amearing Institution Laid (XLII—5.9.88), 374-75.
- Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of Commission in connection with the Bofors Contract (Disc) (XL—29.7.88), 304-41.
- PANWAR SHRI SATYANARAYAN**
- Credit Camp in Ujjain (XLI—12.8.88), 45.
- Electronics Industry in Ujjain (XL—10.8.88), 222-23.
- Local trains from Ujjain to Indore Retlam and Bhopal (XL—8.8.88), 229.
- Modernisation of Hira Mill, Ujjain (XL—5.8.88), 102.
- Passenger amenities at Ujjain (XL—8.8.88), 231.
- Proposal to set up petrochemical complex in Madhya Pradesh (XL—9.8.88), 151.
- Setting up of Radio Stations in M.P. in 7th Plan (XLI—23.8.88), 196.
- Setting up of T.V. Studio in Ujjain, Madhya Pradesh (XLI—16.8.88), 163.
- Sick Textile Mills in Madhya Pradesh (XL—5.8.88), 23-26.
- Vayudoot Service to Ujjain (XL—8.8.88), 105.
- PARASHER, PROF. NARAIN CHAND**
- Activities of Nehru Yuva Kendras (XLI—18.8.88), 221-223.
- Advisory Committee for P.D.S. (XL—1.8.88), 60-61.
- Allotment of DDA flats (XL—8.8.88), 215.
- Anomalies in promotional avenues of teachers (XLI—18.8.88), 55-56.
- Assets of Azad Hind Govt. (XLII—31.8.88), 244-245.
- Assistance for Development Projects from World Bank during 7th Plan (XL—19.8.88), 210-214.
- Assistance for setting up of Transport Nagars (XL—28.7.88), 124-25.
- Bank Deposits (XLI—12.8.88), 68-69.
- Benches of Central Administrative Tribunal in States (XL—3.8.88), 108-9.
- Branch offices and divisions of Life Insurance Corporation (XLI—19.8.88), 154-55.
- Call by ASEAN countries for withdrawal of Vietnamese troops from Kampuchea (XL—27.7.88), 143-44.

- Central Assistance for sewage works in Urban Areas (XL-1.8.88), 167-70.
- Central University in Himachal Pradesh (XLI-11.8.88), 175-77.
- Centre Translation Bureau and National Institute of Translation (XLI-11.8.88), 54.
- Child sacrifice (XL-3.8.88), 109.
- Collection of funds through Small Savings (XLI-23.8.88), 227-29.
- Competition between Handlooms and Powerlooms (XL-29.7.88), 40-42.
- Comprehensive perspective plan for road development (XL-28.7.88), 185-86.
- Construction of road/bridge in Punjab and Himachal Pradesh (XL-28.7.88), 53.
- Construction of Shanti Stupa (Peace Pagoda) in Budha Jayanti Park, New Delhi (XL-8.8.88), 56.
- Cost escalation of Central projects (XL-10.8.88), 51.
- Creation of new Telegraph Engineering Divisions (XL-2.8.88), 267-68.
- Crime against Women (XLI-17.8.88), 103-4.
- Cultural Exchange Programme with Spain and Italy (XL-4.8.88), 165-66.
- Delay/cancellation of IA/Vayudoot flights (XLI-22.8.88), 53-54.
- Demand by JEs of CPWD (XL-1.8.88), 155-67.
- Dieselisation of Express/Mail trains on N. Rly. during 7th Plan (XLI-23.8.88), 199.
- Differences between DDA and MCD to dispose of Garbage and Sewerage system in Delhi (XLI-22.8.88), 153-54.
- Disruption of telephone services during rainy season (XLI-16.8.88), 307.
- District Centres for English language teaching (XLI-11.8.88).
- Employment on compassionate ground (XLII-30.8.88), 71.
- Employment on Compassionate Ground (XLII-5.9.88), 205.
- Extension of EPF Act to employees of Establishments and Shops in Delhi (XL-8.8.88), 214.
- Extension of PEXSEM schemes to more districts (XL-27.7.88), 144-45.
- Extension of Super Fast New Delhi Ludhiana to Jalandhar and Hoshiarpur via Duk (XL-8.8.88), 216.
- Facilities to Tourism on getting Industry Status (XLII-5.9.88), 28.
- Fault rate per hundred telephones (XL-9.8.88), 219-26.
- Financial assistance to encourage and promote Food Processing Industries in States (XLI-18.8.88), 218-222.
- Financing of Housing Activities by Banks (XL-29.7.88), 133-34.
- Floods in various parts of the country (Disc) (XL-3.8.88), 302-6.
- Formation of Telecom. Advisory Committee under the control of District Telecom. Engineer (XL-2.8.88), 268-69.
- Freedom Fighters Pension Cases (XL-10.8.88), 224-25.
- Freedom Fighters cases from Bilaspur (XLI-17.8.88), 174-75.
- Freedom Fighters Pension to Widows of EX-INA Personnel (XLII-31.8.88), 243-44.
- Group Dialling between Exchanges in Himachal Pradesh (XL-9.8.88), 75.
- House Tax in Delhi (XL-3.8.88), 51.
- I.I.T. and a Central University in Assam (XL-4.8.88), 55-56.
- Implementation of Fourth Pay Commission recommendation (XL-29.7.88), 227-28.

- Inclusion of Developing Languages as subjects in UPSC Exam.** (XL—27.7.88), 228-29.
- Inclusion of more areas in Hill Area Development Programme** (XL—27.7.88), 73-76.
- Inclusion of tribal languages in UPSC Exam.** (XL—3.8.88), 107-8.
- Inland Water Transport Development Projects** (XLII—1.9.88), 284-85.
- Installation of C-DOT Exchanges** (XLI—23.8.88), 229.
- Installation of local Public Call Offices from Telephone Exchanges** (XL—2.8.88), 256-67.
- Insurance Scheme for Agricultural Labourers** (XLI—12.8.88), 313-14.
- Integrated digital network in H.P.** (XLII—30.8.88), 191.
- Inter-Bank transfer of officers in Nationalised Banks** (XLI—19.8.88), 154.
- Introduction of group dialling** (XLI—16.8.88), 297.
- Introduction of optical fibres in Telecom Installations** (XLI—16.8.88), 217.
- Irrigation for Hilly and Backward States** (XL—29.7.88), 134-35.
- Jamia Milli Islamia Bill—As passed by Rajya Sabha Consid.** (XLII—2.9.88), 74-76.
- Lifting Vayudoot with Pathankot and Jalandhar** (XL—1.8.88), 155.
- Long Range Orientation and Perspective Planning** (XL—10.8.88), 228-29.
- Military Station in Hoshiarpur District of Punjab** (XLII—31.8.88), 119-20.
- Military Stations in Una and Hamirpur** (XLII—31.8.88), 119.
- Modified Gadget Formula for Central Assistance** (XLI—17.8.88), 33-34.
- Nangal-Talwara railway line** (XLI—29.8.88), 83.
- National Committee on Tea Research** (XL—29.7.88), 135.
- National Ry. Users Consultative Council** (XLI—23.8.88), 262.
- National Subscriber Dialling Facilities during 8th Plan** (XLI—23.8.88), 44-45.
- National Telex Exchanges** (XL—9.8.88) 215-20.
- Navodaya Vidyalayas in a uniform manner** (XLI—18.8.88), 141-42.
- Need for a comprehensive national policy on Indian language** (Under Rule 377) (XLII—31.8.88), 308-309.
- Neglect of Pahari Programmes by A.I.R., Shimla and Doordarshan Centre, Jalandhar** (XLII—30.8.88), 192.
- New programme undertaken by Nehru Yuva Kendras** (XLII—1.9.88), 283-84.
- New Sainik Schools** (XL—10.8.88), 130-31.
- Opening of bank branches in hilly and tribal areas** (XLI—12.8.88), 266-67.
- Opening of branches of Gramin Banks in Kangra District of Himachal Pradesh** (XL—5.8.88), 166-67.
- Opening of extra Departmental Post Offices** (XL—9.8.88) 225-30.
- Opening of LPG Agency at Una in Himachal Pradesh** (XLI—16.8.88), 67.
- Opening of Branch Post Offices in H.P.** (XLI—23.8.88), 225-26.
- Opening of Post Offices in Rural Areas** (XLI—16.8.88), 201.
- Opening of Regional Offices of Punjab National Bank at Hamirpur in Himachal Pradesh** (XL—5.8.88), 165-66.
- Outstanding cases pending decision in High Courts** (XL—5.8.88), 60-62.
- Fak infiltrators** (XL—3.8.88), 109-114.

- Facilities to Punjab Migrants (XL—3.8.88), 81-82.
- Harmful effects of preparation and serving of food in aluminium Utensils (XL—8.8.88), 198.
- Illegal felling of trees (XL—4.8.88), 268-270.
- Implementation of Package Benefits for Doctors (XL—1.8.88), 30-32.
- Implementation of revised pay scales for doctors of ISM and Homoeopathy (XL—8.8.88), 82.
- Import of power generation and boiler equipment by Bharat Heavy Electricals Ltd. (XLII—30.8.88), 231.
- Inclusion of Paracetamol in Price Controlled List (XLII—30.8.88), 39-40.
- Income from Advertisements and Rates and Norms and Telecasting Serials (XLI—16.8.88), 289.
- Indian Defence Personnel languishing in Pak Jails (XLII—31.8.88), 205.
- Interest on loans for projects in Food Processing Industry (XLII—1.9.88), 145-47.
- Irregularities in Rabi Purchases 1987 by NCCF, Akola, Bombay (XLII—5.9.88), 102.
- Irrigation scheme pending for clearance in Gujarat (XLI—19.8.88), 276-277.
- Irregularities in NCCF (XLI—22.8.88), 234-235.
- Issue of Industrial Licences (XL—2.8.88), 181-189.
- Landing of Tajati Aeroplane at Ahmedabad (XL—10.8.88), 143-44.
- Loss to NCCF in the export of rice through Kandla Port (XLI—23.8.88), 241.
- Medical facilities to Rly. pensioners (XLI—22.8.88), 196-197.
- Multiplicity of candidates in Election (XL—5.8.88), 246.
- Natural Language for Computers (XL—10.8.88), 49-50.
- Navodaya Vidyalayas and Operation Black-Board (XLI—11.8.88), 223-24.
- Ordnance factory in Markachon Bihar (XLI—17.8.88), 180-181.
- Payment of Indemnity Claims to Farmers under Crop Insurance Scheme (XL—28.7.88), 230-231.
- Power from empty space (XLI—17.8.88), 43-44.
- Price of LPG for Domestic and Commercial Use (XLI—16.8.88), 290.
- Production of Fertilizers (XLI—18.8.88), 216.
- Profit/loss earned by Central Public Sector Enterprises (XL—9.8.88), 145-146.
- Progress made by the Inter-Ministerial Committee for aged persons (XL—3.8.88), 164.
- Promotional Avenues of Extra Departmental Employees (XLI—23.8.88), 289.
- Public funding of election (XLI—12.8.88), 117.
- Purchase Policy of NCCF (XLI—22.8.88), 235-236.
- Recommendations for simultaneous Elections to State Assemblies and Lok Sabha (XLI—19.8.88), 133-134.
- Recovery of dues by Land and Development Office (XLII—5.9.88), 316.
- Rent for buildings hired in Metropolitan Cities (XLI—23.8.88), 47-50.
- Retrenchment of Extra Departmental Employees (XLI—23.8.88), 289.
- Revival of sick units (XLI—12.8.88), 252-56.
- Road Accidents (XLI—18.8.88), 204-214.
- Schemes for supply of drinking Water (XLI—11.8.88), 66-70.
- Separate cell for rural postal service (XLII—30.8.88), 232.
- State owned Dairies Dairy Farms (XLI—18.8.88), 117.

- Suggestions by Study Team on Crimes against women (XL-3.8.88), 201-202.
- Supply of Combat Uniforms (XLI-19.8.88), 178-179.
- Supply of Cranes to ONGC by Voltas (XLI-16.8.88), 95.
- Supply of Spurious Fertilisers Seeds to Farmers (XL-28.7.88), 75-80.
- Tax Concessions to Hamdard Dawakhana Organisations (XL-5.8.88), 85-87.
- Training of teachers in Vedic Mathematics (XL-4.8.88), 112-113.
- Voting Age (XL-29.7.88), 1-3.
- PATEL, SHRI H.M.**
- Agreement on Minimum Rates by Shipping Lines of India, Pakistan (XL-28.7.88), 91-92.
- Arrest of a former Naval Officer (XL-27.7.88), 231.
- Centre-State Relations (Res) (XLI-19.8.88), 390-98.
- Compliance of statutory provisions re. furnishing of annual accounts by public sector companies (XLII-30.8.88), 143.
- Filling up of vacant posts in Public Sector units (XL-3.8.88), 118-122.
- Findings of N.L.F.P. and Wanchoo Commission on Black Economy (XLI-12.8.88), 302-04.
- Floods in various parts of the Country (Disc) (XL-3.8.88), 273-76.
- Implementation of Recommendations of Sarkaria Commission Report (XL-27.7.88), 197.
- Income Tax Raids (XL-29.7.88), 71-72.
- Income Tax raids against Tobacco Processors, Merchants etc. in Ahmedabad Bombay, Calcutta etc. (XL-29.7.88), 169-70.
- Issue of Emergency Travel Certificate (XLI-17.8.88), 53.
- Nuclear Power Capacity (XLII-31.8.88), 95-97.
- Purchase of Westland Helicopters (XLI-22.8.88), 69-70.
- Rehabilitation of persons displaced from Ballapur Test Range (XL-27.7.88), 107-08.
- Rise in prices of essential commodities (XLI-22.8.88), 174-178.
- Seizure of gold, cash and jewellery (XL-5.8.88), 109.
- Suggestions by Election Commission re. booth capturing (XLI-19.8.88), 103-104.
- Temporary Connections in Mayur Vihar Extension Delhi (XLII-30.8.88), 156.
- Views of States on Sarkaria Commission Report (XL-27.7.88), 206-07.
- PATEL, SHRI MOHANBHAI**
- Accumulated stock of khadi with K.V.I.C. (XL-9.8.88), 51-53.
- Additional Railway Lines on S.E. Railway (XLI-29.8.88), 20.
- Adult Education Centres (XL-28.7.88) 155-159.
- Air taxi service by non-resident Indians (XL-8.8.88), 243.
- Air Taxi Service Routes (XL-8.8.88) 63.
- Assistance to Doctors, Chartered Accountants and other Professionals by Banks (XL-29.7.88), 219.
- Capitation Fees charged by Educational Institutions (XL-28.7.88), 194-195.
- Ceiling on NRI Investment (XLI-19.8.88), 63-64.
- Central excise Duty evasion (XLI-12.8.88), 292-96.
- Cold-storage facilities for preserving Fruits and Vegetables (XLII-1.9.88) 177-82.
- Concessions to Leather Industry to boost Export (XLI-12.8.88), 62-63.
- Cracks in Dams of Gujarat (XLI-19.8.88), 28-29.

Deaths due to Malaria (XL—8.8.88), 195.

DECLINE in production of Superior grade coal (XLI—23.8.88), 299.

Delay in obtaining Aeroplanes for Indian Airlines (XLI—22.8.88), 71.

Drought assistance to States (XL—28.7.88), 153-155.

Electronics Units of BEL in Gujarat (XLII—31.8.88), 1-3.

Expenditure on Festival of India held abroad (XLII—1.9.88), 110-111.

Export of chemicals (XLI—23.8.88), 189.

Export of Maruti Vehicles (XL—9.8.88), 304-306.

Fencing Across Indo-Pak Border (XL 27.7.88), 183-85.

Foreign collaboration for DGTD listed Items (XL—9.8.88), 313-318.

Foreign Collaborations in Food Processing Sector (XL—5.8.88), 163.

Foreign collaboration of Non-priority Items (XL—2.8.88), 115-116.

Foreigners in Indian Jails (XLII—31.8.88), 142-145.

Fulfillment of Export obligations (XLI—19.8.88), 152-153.

Impact of Import of Cash Crops on Domestic Production (XLI—12.8.88), 184-85.

Import of cotton for spinning mills (XLI—19.8.88), 160-165.

Import of Films from USA (XLI—23.8.88), 273.

Import of Foreign Films (XLI—23.8.88), 135.

Import of Locomotives (XL—8.8.88), 195.

Increase in drug trafficking and smuggling (XL—5.8.88), 143-146.

Indo-Pak Talks (XL—27.7.88), 161.

Indian Engineering Exhibition at Moscow (XL—5.8.88), 52-58.

Industrial pollution (XLI—11.8.88),

203-05.

Installation of automatic telephone exchange with STD facility in Haridwar (XL—9.8.88) 206-207.

Items of food processing in need of Technology Upgradation (XL—11.8.88), 322.

LPG complaint cells in the country (XLI—23.8.88), 297.

LPG Cylinder Blast Cases (XLI—16.8.88), 213.

Late Running of Trains (XLI—22.8.88) 232.

Literacy projections regarding Female Literacy (XLI—11.8.88), 211-13.

Losses in State Electricity Boards (XLII—30.8.88), 228.

Manufacture of Jeeps (XLI—16.8.88), 64.

Minimum wages for Industrial and Agricultural Labour (XLII—5.9.88), 244.

Multi-Role Security Gadget in Banks (XL—29.7.88), 42.

New Atomic Power Plants (XL—10.8.88), 137.

Paper Production (XLI—16.8.88), 241.

Power demand and generation (XL—9.8.88), 305-314.

Production and Demand of Polyester Staple Fibre (XLI—16.8.88), 1.6.

Production capacity of Fertilizer Plants (XLI—18.8.88), 93-108.

Production of Heavy water (XL—27.7.88), 127-29.

Proposal for Thermal Power stations from states (XLII—30.8.88), 186.

Privatisation of Airlines (XL—1.8.88), 196-197.

Procurement of Aircraft for Vayudoot Operations (XL—1.8.88), 245-

Production and consumption of Edible Oils (XL—1.8.88), 151-152.

Production of Iron Ore (XL—4.8.88), 271-273.

- Purchase of aircraft and introduction of new services by IA (XLI—23.8.88), 264.
- Purchase of ships from Indian and foreign shipyards (XL—28.7.88), 50-51.
- Quantity and category-wise Steel production (XLI—11.8.88), 226-31.
- Reconsideration of the Provisions of Direct Tax Laws (Amendment) Act (XL—5.8.88), 177.
- Repatriation of dividends on Foreign Investment of Companies (XL—29.7.88), 136.
- Report of Dr. Parpia Committee on Research and Development (XL—11.8.88), 322-23.
- Seizure of drugs (XL—5.8.88), 58-59.
- Setting up of medium type automatic telephone exchanges (XLII—30.8.88) 62-63.
- Shifting of Daryaganj Sabzi Mandi (XLI—29.8.88), 120.
- Sino Indian Border talks (XL—3.8.88), 49.
- Smuggling of precious stones (XLI—12.8.88), 47-49.
- Step to Stop Sale of Banned Estrogen and Progesterone (XLI—22.8.88), 197-198.
- Taking over of Sick Sugar Mills (XLI—29.8.88), 44.
- Trailers supplied by Bharat Earth Movers Limited (XL—10.8.88), 47-48.
- Treatment of Accident Victims without prior completion of Medico Legal formalities (XLII—5.9.88), 67.
- Unemployment (XL—1.8.88), 14-20.

PATEL, SHRI RAM PUJAN

- Allocation of amount to Uttar Pradesh under DWCRA (XLI—11.8.88), 80-84.
- Appointment of Unani Physicians on regular basis in CGHS (XLI—23.8.88), 210.

- Construction of Power House in U.P. (XLI—23.8.88), 191.
- Gangmen Working in Railways (XL—8.8.88), 167.
- Handing over of Scooters India Ltd. to a Private Company (XL—2.8.88), 116-117.
- Imported equipments laying unutilised in Indian Telephone Industries Limited (XLI—16.8.88), 131.
- Import of Rice & Wheat (XL—1.8.88), 90-91.
- Import of Telephone Equipment (XL—9.8.88), 166-167.
- Newspapers purchased by Air India and Indian Airlines (XL—8.8.88), 180.
- Railway bridge in Phaphamau (XL—8.8.88), 1,2,3.
- Recruitment of Inspectors in Central Excise Department (XLI—19.8.88), 72-73.
- Shops for SC/ST (XLI—17.8.88), 53-54.

PATEL, SHRI SHANTILAL PURUSOTTAM BHAI

- Advice to States for steps to contain prices of wheat and other essential items (XLI—23.8.88), 231.
- Applications under Industrial Disputes Act, 1947 received in the Office of Regional Labour Commissioner, Ahmedabad, (XLI—22.8.88), 63.
- Construction of new Hydel projects by National Hydroelectric Power Corporation (XLII—30.8.88), 242.
- Discovery of rare fungus by Vector Control Research Centre, Pondicherry (XLII—30.8.88), 253.
- Export of Iron Ore to South Korea (XLII—1.9.88), 129-30.
- Hike in vital drug prices (XL—2.8.88), 3-10.
- Interaction between lower priority Industries in non-cond sector and coal companies (XLII—30.8.88), 243.

- Irregularities in group housing societies (XLI—29.8.88), 77.
- Manufacture of Electronic Switches System (XLXI—30.8.88), 120.
- Manufacture of VCP/VCR by BT&T XLII—31.8.88), 260.
- Members Sworn (XL—27.7.89), 1.
- Non-payment of equity share money Companies in Calcutta Region (XLII—30.8.88), 101.
- Protection to Women Beedi workers (XLI—29.8.88), 179.
- PATEL, SHRI U.H.**
- Allotment of LPG agencies and petrol pump dealerships to SC/ST, Minorities, Disabled, War Widows, Ex-servicemen and Deaf and Dumb (XL—2.8.88), 358-59.
- Bank Loans to Educated Unemployed Persons and Farmers in Gujarat and Delhi (XLI—12.8.88), 144-50.
- Concession to Salt Industry (XL—9.8.88), 97-99.
- Dieselisation of Inter City Express Train Running in Gujarat (XL—8.8.88), 207.
- Electrification of villages in Gujarat (XL—2.8.88), 129-135.
- Fake Land Transaction in Delhi (XLI 22.8.88), 166-172.
- Financial assistance to Cement Industry (XLI—23.8.88), 54-56.
- Legislation for regularisation of Infant Milk Foods (XLII—1.9.88), 33-35.
- Need to ban slaughter (under rule 377) (XLI—17.8.88), 225.
- Persons killed while undertaking Indo-Pak fencing work (XL—3.8.88), 55.
- Production of salt (XL—9.8.88), 92-96.
- Provision of house sites and houses in Gujarat (XL—1.8.88), 188-189.
- Shooting down of Iranian Aircraft by USA (XL—27.7.88), 44.
- Telecast of Programmes on Social Evils (XLII—30.8.88), 6-11.
- Tidal Power Project in Gulf of Kutch (XLI—16.8.88), 16-20.
- Tripartite meeting on Public Sector Undertakings (XL—8.8.88), 267.
- Workers rendered jobless due to closure of textile mills and other industries in Gujarat (XL—1.8.88), 189-190.
- Yogic exercises (XLI—20.8.88), 74.
- PATHAK, SHRI ANANDA**
- Agreement between Bangladesh and India for extraction of Oil (XLII—30.8.88), 225.
- Broad-Gauge link between new Jalpalgeri-Siliguri and Siliguri-Atubari Road (XLI—29.8.88), 59.
- Buffer Stock of Foodgrains (XL—1.8.88), 92.
- Business of the House (XLI—23.8.88), 356-57.
- Declaration of West Dinajpur district of West Bengal as 'A' category backward district (XL—9.8.88), 63.
- Decline in Foreign Exchange Reserves (XL—29.7.88), 30-31.
- Demand for nationalising the drugs manufacturing industry and withdrawal of the new Drugs (Prices Control) Order (under rule 377) (XL—2.8.88), 444.
- Demand for withdrawal of drugs (Prices Control) order and Psychotropic Drugs Act (XLI—23.8.88), 154.
- Guwahati-Katihar Rly. link (XLII—5.9.88), 159.
- Immoral traffic of Nepali girls (XLII—31.8.88), 45-46.
- Information from States (XL—10.8.88), 37-38.
- Installation of local and long distance public call offices in rural areas (XL—2.8.88), 60-63.
- Land under Coffee Plantation (XL—5.8.88), 72-74.
- Licences issued to "No Industry

- Districts in West Bengal (XLI - 16.8.88), 60.
- Opening of Post Offices in rural areas (XL-2.8.88), 756-63.
- Privatisation of Ports (XL-28.7.88), 1-5.
- Representations from Trade Unions of North Bengal on Chukha Transmission System at Malda (XLII-30.8.88), 190.
- Residential Accommodation for Central Government employees (XL-8.8.88), 46.
- Schemes under Ganga Action Plan (XL-28.7.88), 126.
- Seizure of balse of duty-free raw silk (XLI-12.8.88), 57-58.
- Sick Industrial Units (XLI-12.8.88), 171-80.
- Use of Foreign Trade Marks (XLII-30.8.88), 22-26.
- Wrong billing and delay in sending bills by D.E.S.U. (XL-9.8.88), 327-329.
- PATIL, SHRI BALASAHEB VIKHE**
- Aid to Voluntary Agencies for Spreading Literacy (XL-28.7.88), 135-138.
- Allocations for Family Welfare Scheme in Maharashtra (XL- 1.8.88), 78-81.
- Allocation of funds for Rural Development (XLI-11.8.88), 11.
- Backlog in Minimum Needs Programme (XL-3.8.88), 142-144.
- Bank Frauds (XLI-19.8.88), 111-112.
- Bilateral cooperation by coal sector with advanced countries (XLII-30.8.88), 238.
- Border Disputes with China (XL-27.7.88), 95-96.
- Business of the House (XLI-23.8.88), 359-60.
- Business of the House (XL-5.8.88), 310.
- CBI cases against Government Officials (XLI-17.8.88), 109.
- Canadian assistance in Telecommunications (XLI-23.8.88), 123-24.
- Ceiling in Income Tax Deptt to unearth unaccounted income (XLI-19.8.88), 226-227.
- Changes in Crop Insurance Scheme (XLII-1.9.88), 275-76.
- Collaboration of Maruti Udyog Ltd. with Suzuki Motor Company (XL-9.8.88), 122-23.
- Collaboration with Japanese automobile industry (XLII-30.8.88), 241.
- Collusion between Drug Traffickers and Punjab Terrorists (XL-3.8.88), 143.
- Committee to review the Textile Policy (XL-2.7.88), 30.
- Computer programme by NCUI (XLI 11.8.88), 295-96.
- Contamination in foodgrains due to use of Aluminium Phosphide fumigants (XL-4.8.88), 183-184.
- Crisis in Sugar Industry (XL-8.8.88), 74.
- Cultural Exchange Programme with Turkey (XLI-18.8.88), 229-231.
- Delay in Taking up of Work by Delhi Electric Supply Undertaking (XLI 16.8.88), 278.
- Developing of Drought Warning and Assessment System (XL-10.8.88), 140-41.
- Diesel Oil to exporting Industrial Units (XL-29.7.88), 171-72.
- Disapproval of Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance (St. Res) (XLI-29.8.88), 300-303.
- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI - 16.8.88), 320-23.
- Disruption in oil exploration work (XL-9.8.88), 102-103.
- Dividend to Staff of Indian Airlines (XLII-5.9.88), 96.

- Dry Process Plants for Cement Industry (XLI—16.8.88), 279.
- Establishment of wholesale markets of Agricultural produce in Delhi (XL—4.8.88), 182-183.
- Evolvement of Sweet Corn (XLII—1.9.88), 275.
- Exchange Risk Protection Scheme (XL—29.7.88), 171.
- Execution of Hydro-Electric Power Projects (XLII—30.8.88), 119.
- Expenditure on Minimum Needs Programme (XL—27.7.88), 186.
- Experts/professionals on Board of Directors (XLI—22.8.88), 225-226.
- Features of Sino-Indian Cultural Agreement (XLII—31.8.88), 137.
- Foreign collaboration in industry (XL—9.8.88), 321-322.
- Furnishing at Residences of Heads of Indian Missions Abroad (XL—10.8.88), 43-44.
- House-sites to Rural Landless Families (XLI—22.8.88), 224-225.
- Identification of projects by Standing Committee on Bio-Resources (XL—28.7.88), 130-135.
- Implementation of 20-Point Programme (XL—10.8.88), 12-13.
- Import duty on Machinery for woolen industry (XL—5.8.88), 261-262.
- Import of coking coal (XLI—11.8.88), 296-97.
- Import of Cotton by State Textile Mills (XLI—12.8.88), 233-34.
- Import of Electronic Information System (XL—10.8.88), 196-97.
- Import of Fertilizers (XLII—1.9.88), 206-208.
- Improvement of heritage sites (XLII—1.9.88), 121-122.
- Incentives to Industries (XLI—253-54).
- Income Tax raids against Tobacco Processors, Merchants etc. in Ahmedabad, Bombay, Calcutta etc. (XL—29.7.88), 169-70.
- Increase in drug trafficking and Smuggling (XL—5.6.88), 143-146.
- Increase in Prices of raw material used in Textile Mills (XLI—19.8.88), 13.
- India's signing of NPT (XLII—31.8.88), 200-201.
- Indo-Pak Talks (XL—27.7.88), 1c1.
- Interline Passage Policy of I.A. (XLI 29.8.88), 187.
- Japanese aid for Ghaghar Pumped Storage Scheme of Maharashtra (XL—9.8.88), 396-97.
- Linkage between Agriculture and Industry (XL—4.8.88), 184.
- Loans advanced by LIC for water supply and sewerage schemes (XLI—19.8.88), 225-226.
- Low cost houses by Coop. Societies in Rural areas (XLI—22.8.88), 226-227.
- MMTC Scheme to Supply non-ferrous metals (XL—5.8.88), 101-03.
- Maintenance facilities to Indian Airlines and Air India (XLI—22.8.88), 19-22.
- Manufacture of Paper (XLI—16.8.88), 276.
- Marketing subsidy for Non-traditional Jute Goods (XLI—12.8.88), 232-34.
- Need to ensure compensation to the workers who have become jobless as a result of closure of certain sugar mills in Maharashtra (under rule 3/7) (XL—27.7.88), 255.
- Need to establish technological institutes for rural youth (Under rule 3/7) 361-62.
- Negotiations for Super Computer (XLII—31.8.88), 201-202.
- New Treatment of Heart Attack "Thrombolytic Therapy" (XLI—29.8.88), 94.
- New Treatment of Rabies (XL—1.8.88) 202.,

- Non charging of Emigration Endorsement Fees by RPOs (XLI—17.8.88), 136-137.
- Non-formal Education Centres (XL—28.7.88), 129-130.
- Non-utilisation of financial assistance given to States (XLI—29.8.88), 205.
- Opening of Agro-based Industries (XLI—18.8.88), 254-55.
- Opening of Medical colleges alongwith Hostel in Rural Areas (XLII—5.9.88), 326.
- Pak infiltrators (XL—3.8.88), 109-114.
- Pesticides accumulation in Human Body (XL—28.7.88), 129.
- Pre-clinical trials of Leprosy vaccine (XLII—5.9.88), 327.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Consid (XLI—29.8.88), 300-303.
- Private and Public Sector Units as Model Companies (XLII—31.8.88), 38.
- Procurement of Wheat (XLI—22.8.88), 41-42.
- Production of longer length rails by Chinal Steel Plant (XLI—11.8.88), 297.
- Production of Tyres (XLI—16.8.88), 35-36.
- Production-Oriented Investment in Rural Areas (XLI—17.8.88), 39.
- Proposals to sustain upswing in Capital Markets (XLI—19.8.88), 227.
- Purchase of Public Sector Bonds by Banks (XLI—12.8.88), 233.
- Racket in Labour Export (XL—8.8.88), 256.
- Ration Quota for Festival Season (XL—1.8.88), 203-204.
- Recommendation of Planning Commission to personale Modes of Transport (XLII—1.9.88), 353-54.
- Rehabilitation of Disabled (XL—10.8.88), 144-147.
- Religious Institutions (Prevention of Misuse) Bill consid, (XLI—10.8.88), 320-23.
- Restructuring of Taxes for Sick Industries (XLI—19.8.88), 227-228.
- Rite in Ground Rent arrears (XL—8.8.88), 254.
- Schemes for handicapped in rural areas (XL—10.8.88), 195-96.
- Setting up of Agro-based sugar factories (XLII—30.8.88), 241.
- Setting up of National Ports Authority (XL—28.7.88), 29-30.
- Setting up of working groups covering critical areas (XLI—17.8.88), 177-178.
- Shortage of Radioactive Isotope Technicians in Hospitals in Delhi (XL—8.8.88), 254.
- Sick Sugar Mills (XLII—5.9.88), 249.
- Special Cell for Women Entrepreneurs by Punjab National Bank (XL—5.8.88), 260-261.
- State Health Ministry's Conference (XL—1.8.88), 32-35.
- Steering Group on Environment, Forests and Wastalands Dev. (XL—3.8.88), 143-146.
- Study on Eco-System in N.E. States (XLI—18.8.88), 122-123.
- Suggestion for reduction in Non-essential Imports (XL—29.7.88), 70-71.
- Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 461-63.
- Supply of Quality Fertilizers Pesticides to Farmers (XL—4.8.88), 28.
- Support facilities for Navy vessels (XLI—17.8.88), 135-136.
- Support Price Policy for Foodgrains (XLI—11.8.88), 296.
- Survey for a Bye-Pass at Sangammer in Maharashtra (XLI—18.8.88).
- Syndicate Bank Programme for Providing Self Employment Avenues (XLI—12.8.88).
- Telegraph facilities in Rural Areas

- (XL—2.8.88), 125.
- Third round of talks on Siachen Issue (XL—3.8.88), 69.
- Trade with USSR (XL—5.8.88), 261.
- Use of new type of drugs to control Blood pressure (XLII—5.9.88), 327.
- Utilisation of Natural Gas for Power Generation (XL—2.8.88), 379-81.
- Vaccine for Prevention and Diagnosis of Typhoid (XL—1.8.88), 202-203.
- Vaccine preventable Diseases (XL—1.8.88), 201-202.
- Value Addition and Production of Petrochemical Products by B.P.C.I. (XLI—16.8.88), 279.
- Venture Capital Programme to encourage response to Capital Issues (XLI—12.8.88), 232-33.
- Village Cooperative Societies (XLII—1.9.88), 209-210.
- Water (Prevention and Control of Pollution) Amendment Bill Considered (XLII—1.9.88), 450-52.
- Working of Directorate of Field Publicity (XLII—10.8.88), 237.
- World Bank loan for modernisation of Railways (XL—8.8.88), 255.
- PATIL, SHRI D.B.**
- Admission of Students to Colleges (XL—28.7.88), 10-17.
- Clearance of Developmental Projects (XLI—11.8.88) 28-30.
- Closed Textile Mills (XLI—12.8.88), 83-84.
- Expenditure on ONGC projects in Maharashtra (XLI—23.8.88) 167.
- Fixation of support price of cereals (XL—4.8.88), 91-95.
- Flaring up of Gas (XL—2.8.88), 27-38.
- Food quota for Maharashtra (XL—8.8.88), 88.
- Income Tax Raids (XL—29.7.88), 188-90.
- Increase in Salinity (XL—22.7.88), 6-9.
- Inspection of Companies under section 209A of Companies Act. (XLI—16.8.88), 172.
- Para-military forces personnel killed during GNLF agitation (XL—27.7.88), 121.
- Permission to sell Land of Textile Mills in Bombay (XL—5.8.88), 153.
- Persons detained and arrested under Terrorists and Disruptive Activities (Prevention Act.) (XL—27.7.88), 164-68.
- Production of Natural Gas from Bombay High (XL—9.8.88), 179-180.
- Proposal for utilisation of Krishna River water by Maharashtra (XLI—19.8.88), 151-152.
- Setting up of Hatcheries in Maharashtra (XLI—19.8.88), 219.
- Supply of Gas to Maharashtra for Energy Production (XLI—16.8.88), 171.
- PATIL, SHRI H.B.**
- Allocation of funds for Rural Development (XLI—11.8.88), 9-13.
- Assistance to Small and Marginal Farmers (XLII—1.9.88), 194-95.
- Bombs explosions by terrorists (XL—27.7.88), 159-60.
- Bonded Labour (XLI—22.8.88), 35-36.
- Cases Pending in Central Administrative Tribunal (XLI—17.8.88), 185-188.
- Collaboration with Japan in high tech. areas (XLI—23.8.88), 59-60.
- Concentration of Pakistan forces on Indo-Pak Border (XL—27.7.88), 186-87.
- Conference of Chief Secretaries (XLII—31.8.88), 31-33.
- Co-operation to Fishing Industries for acquiring Indian-owned Fishing Vessels (XL—4.8.88), 148-149.
- Delay in obtaining Aeroplanes for Indian Airlines (XLI—22.8.88), 71.
- Deregulation of Interest Rate Structure (XLI—19.8.88), 61-62.

- Dual policy on edible oil (XLI—22.8.88), 145.
- Enactment of new Public Health Act (XLI—29.8.88), 141.
- Estimated Targets for Foodgrains Production (XL—4.8.88), 37.
- Funding of National Industrial Technology Data Bank (XLII—30.8.88), 62.
- Himalayan afforestation Scheme (XL—10.8.88), 232-33.
- Houses for economically weaker sections in Karnataka (XLII—5.9.88), 65.
- Increase in drug trafficking and smuggling (XL—5.8.88), 143-146.
- Introduction of Three Language Formula (XL—28.7.88), 73-74.
- New method to check rat menace (XLI—22.8.88), 146.
- New Pricing Policy of Edible Oils (XL—1.8.88), 82.
- New Programme for Rural and Semi-urban Financing by Banks (XL—29.7.88), 215-17.
- Price of Black & white T.V. (XL—3.8.88), 44-45.
- Privatization of Airlines (XL—1.8.88), 196-197.
- Recruitment of SCs/STs and Handicapped persons for Govt. Departments (XLII—31.8.88), 170-172.
- Reports of Law Commission (XL—5.8.88), 264.
- Review of Rural Development and Poverty (XL—4.8.88), 227-29.
- Scheme to Promote export of Sooth Indian Tea (XL—29.7.88), 61-64.
- Scientific Study of film viewers reaction to film censorship (XLII—1.9.88), 38.
- Selection of Films on Doordarshan (XLI—16.8.88), 39-40.
- Self employment scheme for educated unemployed youth (XL—9.8.88), 107-108.
- Self-sufficiency in edible oils (XLI—11.8.88), 85-86.
- Setting up of Design Centres (XL—27.7.88), 145-46.
- Setting up of Long Distance Public Call Offices in Karnataka (XL—2.8.88), 157-159.
- Steering Committee on Population, Family Welfare and Child Health (XL—27.7.88), 77.
- Study on Child Abuse (XLII—1.9.88), 348-49.
- Suggestions by Chamber of Indian Trade and Industry (XLII—31.8.88), 237-239.
- Tax Evasion Cases (XLI—19.8.88), 216-217.
- Technology Mission on oilseeds (XLI—11.8.88), 119.
- Textile Exports Promotion Fund (XLI—12.5.88), 59-60.
- PATIL, SHRI PRAKASH V.**
- Amnesty to youths arrested during Black Thunder Operation (XL—27.7.88), 150-51.
- Cholera Vaccine (XLI—22.8.88), 33.
- Commission to Selling Scheme Agents (XLI—12.8.88), 127-28.
- Electrification of villages in Maharashtra (XLII—30.8.88), 123.
- Electrification of villages in Maharashtra under Kuteer Jyoti scheme (XLII—30.8.88), 257.
- Entry of Punjab Terrorists in to other States (XLII—31.8.88), 60-61.
- Expenditure of SCI on Ship repairs in Foreign Shipyards (XL—28.7.88), 88-89.
- Fluorosis in Maharashtra (XL—8.8.88), 208.
- Flow of tourists to Maharashtra (XLI—23.8.88), 209.
- Food rendered unfit for human consumption (XLII—5.9.88), 322.
- Fuel Efficiency Level of Motor Engines (XL—9.8.88), 45-46.

- Funds for children nutrition programme (XLI—11.8.88), 180-81.
- Growth Rate in Maharashtra (XL—8.8.88), 210.
- Hoarding of Wheat by Big Farmers (XLII—5.9.88), 90.
- IMF Report on price Behaviour in countries (XL—29.7.88), 106.
- Import of Rice and Wheat (XL—1.8.88), 90-91.
- Increase in Employment with the growth of Handloom, Powerloom and Textile Units (XL—5.8.88), 223.
- Introduction of computers to cut delay in pension payment (XLI—17.8.88), 90-91.
- Letters of intent (XL—9.8.88), 352-53.
- Loss of foodgrains in FCI Godowns (XLII—5.9.88), 323.
- Monitoring of Integrated Tribal Development Project (XLI—29.8.88), 60.
- News-item captioned "Pak has four Complete A-Bombs" (XL—27.7.88), 35-36.
- Non-Achievement of Sterilisation Target (XL—8.8.88), 1-8.
- Occupation by Railway Land by Industrial Houses at Bombay and Delhi (XLII—5.9.88), 320.
- Orders for manufacture of Oil Platform (XLII—239-40).
- Performance of TRYSEM (XLII—1.9.88), 238-39.
- Power Production in Maharashtra (XLI—16.8.88), 113.
- Private museums (XL—11.8.88), 309-10.
- Production in NTC Mills in Bombay (XL—5.8.88), 108-109.
- Production of Cash Crops (XLII—1.9.88), 241-42.
- Programme to provide nutritive food to weaker sections (XLI—11.8.88), 71.
- Protein in Infant Food (XL—8.8.88), 208.
- Public conveniences in villages (XLII 1.9.88), 97-8.
- Report on causes of outbreak of Cholera/Gas'ro-enteritias (XLI—22.8.88), 196.
- Selection for Seoul Olympics (XLI—214-15).
- Shortage of Drinking Water in Maharashtra (XLI—18.8.88), 151-52.
- Shortfall in Power Production in Maharashtra (XLI—30.8.88), 261.
- Sick Industrial units (XL—23.8.88), 109-111.
- Subsidy for setting up of industries in tehsils (XL—9.8.88), 351-52.
- Spy ring busted in Punjab (XL—27.7.88), 151-52.
- Sugar Factories covered under Incentives Scheme (XL—8.8.88), 64.
- Survey about drug addicts (XL—3.8.88), 74-76.
- Survey of passenger traffic of local and suburban train of Bombay (XLII—5.9.88), 329.
- Targets under operation Blackboard in Maharashtra (XLI—18.8.88), 188.
- Technology to set up Cold Storages with Solar Power (XL—2.8.88), 214-15.
- Trade Protocol with China (XL—232-33).
- Transmission losses in States (XLII—30.8.88), 259.
- Utilisation of Gas in Maharashtra (XLII—30.8.88), 123.
- PATIL, SHIVRAJ V.**
- Aircraft Amendment Bill Consid. (XL—5.8.88), 346-52.
- Motion to Pass (XL—5.8.88), 353.
- Introduction of Ministers (XL—27.7.88), 2.
- PATIL, SHRI UTTAMRAO**
- Gold Supply from Kolar Gold Mines (XL—5.8.88), 269-71.

Income Tax arrears against big business houses (XL—5.8.88), 46-48.

Production of Coal (XL—9.8.88), 104-105.

Target of Steel Production in Seventh Plan (XL—4.8.88), 74.

PATIL, SHRI VEERENDRA

Appointment of Non-official chairman on Air India/Indian Airlines Board (XL—8.8.88), 80.

Closure of Mehboob Shahi Kulbarg Mills, Karnataka (XL—5.8.88), 111.

Surplus Labour in NTC Mills (XL—29.7.88), 13.

Tapping of Telephones (XL—9.8.88), 30-31.

Temporary Connections in Mayur Vihar Extension Delhi (XLII—30.8.88), 156.

PATIL, SHRI VIJAY N.

Accountability of All India Service Personnel (XLII—17.8.88), 6.

Afforestation Programme (XLI—11.8.88), 122.

Agreement on French Technology (XL—1.8.88), 224-225.

Allotment of Land to Group Housing Societies in Delhi (XLI—22.8.88), 111.

Alock Ashdown Company Limited (Acquisition of Undertakings Amendment Bill (Consid) (XL—28.7.88), 295-96.

Arms (Amendment) Bill Consid. (XL—9.8.88), 511-13.

Assessment of reasons for road accidents by National Road Safety Council (XL—28.7.88), 229-230.

Assistance to space Programme by BEL (XLII—31.8.88), 109-110.

Benami Transactions (Prohibition), Bill—As passed by Raja Sabha consid (XLII—2.9.88), 23-25.

Clarification procedural matters relating to (XLI—19.8.88), 286-287.

Coconut Development and Research Centres (XL—4.8.88), 291-92.

Construction of Gas Pipeline in Maharashtra (XLI—16.8.88), 117.

Construction of Karnal Refinery (XL—9.8.88), 180.

Coverage of Crop Insurance Scheme (XL—4.8.88), 60-61.

Delhi Rent Central (Amendment) Bill Consid. (XLII—5.9.88), 437-39.

Demand for setting guidelines for checking the quality of blood donated to Blood Banks (u/r 377) (XLI—16.8.88), 365.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 511-13.

Disapproval of Religious Institutions (Prevention of Misuse) (XLI—10.8.88), 326-29.

Employment generated under NREP & RLEGP (XL—28.7.88), 235.

Export of Cotton Made ups Groups II to USA (XLII—19.8.88), 138.

Export-Oriented Yarn Spinning (XLI—12.8.88), 71.

Food Corporations (Amendment) Bill — Consid (XL—1.8.88), 329-30.

Foreign Assistance for Development of Ports (XL—28.7.88), 245-246.

Ganga Action Plan (XL—5.8.88), 116.

Gap between power supply and availability (XLI—23.8.88), 173.

Himalayan Tourism (XLII—5.9.88), 187.

Industrial Liberalisation Measures (XLII—30.8.88), 127.

Industrial Pollution (XLI—18.8.88), Investment Limits (XLII—30.8.88), 295.

The ventures of BEL with Samli India (LX—3.8.88), 186-187.

Labour laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill Consid. (XL—4.8.88), 337.

Memorandum about Sales Tax in Delhi (XLII—31.8.88), 250-251.

Memorandum of Settlement on Tripura (Dis)—(XLII—30.8.88), 482-84.

Merger of NREP and RLEGP (XL—22-26).

Modernisation study of small units (XLII—30.8.88), 179.

National Award for Achieving Family Planning Targets (XL—1.8.88), 131.

Need for reduction in the import of edible Oil (Under Rule 377) (XL—9.8.88), 413.

Nickel and Cobalt Extraction (XL—4.8.88), 281.

Off-shore petrol vessels (XL—10.8.88), 214.

Provision of Plastic head and mouth cover bags to passengers of IA/AI (XLI—29.8.88), 59.

Quality Assistance and Modernisation Scheme of IDBI (XLI—12.8.88), 194-95.

Religious Institutions (Prevention of Misuse) Bill—Cons d. (XLI—10.8.88), 326-29.

Religious Institutions (Prevention of Misuse) Bill—Consid. (XLI—10.8.88), 326-29.

Resettlement of Afghan Refugees (XL—27.7.88), 112.

Road accidents (XL—11.8.88), 202-021.

Second Digital Electronic Switching Factory (XL—2.8.88), 231-232.

Shortage of teachers for technical education (XLI—11.8.88), 201-03.

Sports Development in Rural Areas (XLII—1.9.88), 155-56.

Standard of teaching in Navodaya Vidyalayas (XL—4.8.88), 280-281.

Steps to Improve Customer Services on Indian Airlines (XL—1.8.88), 23-24.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88),

467-69.

Supplementary Demands for Grants (Railways), 1988-89. (XLII—31.8.88), 393-95.

Terms offered under Re-employment Scheme for Ex-servicemen (XL—10.8.88), 44-46.

Unfair Trade Practices by Foreign Airlines (XL—8.8.88), 190.

Unlicensed hawkers in trains (XLI—22.8.88), 53.

Water (Prevention and Control of Pollution) Amendment Bill Consid. (XLII—1.9.88),

(XLII—1.9.88), 423-26.

PATIL, SHRI YASHWANTRAO GADAKH

Accommodation for Defence Officers in Delhi (XLI—17.8.88), 42-43.

Agreement with Yugoslavia on Information and Broadcasting (XL—9.8.88), 86-87.

Agro-Climatic Planning (XLI—27.7.88), 89.

Assistance to Maharashtra for Drinking Water Scheme (XLI—18.8.88), 164-65.

Auction of Properties acquired under Income Tax Act in Bombay (XL—5.8.88), 82-84.

Autonomous status of Collages (XL—4.8.88), 216-217.

Beautification Plan of Golden Temple (XL—27.7.88), 190-94.

Bomb explosion by terrorists (XLI—(XL—27.7.88), 159-60.

Buffer Stock of Fertilizers (XLI—18.8.88), 45.

Charges for services availed of at Hospitals in Delhi and Pondicherry (XL—1.8.88), 216.

Concessions for Modernisation and Expansion of Paper Mills (XLI—16.8.88), 247.

Co-operation in Farm Projects by Hindustan Fertilizers Corporation with U.K. (XL—11.8.88), 321.

- Cost Structure of F.C.I. (XL—1.8.88), 39.
- Delay in Payment of Pensions (XLI—17.8.88), 119.
- EPS in Delhi (XLI—22.8.88), 120.
- Earnings from Tourism (XL—1.8.88), 153.
- Export of NTC cloth to USSR (XLI—12.8.88), 170.
- Funds allotted to Maharashtra State Electricity Board by Rural Electrification Corporation (XLII—30.8.88), 31-32.
- Grants of autonomous status to Colleges during Seventh Plan (XL—4.8.88), 171-73.
- Housing Schemes of LIC (XL—29.7.88), 88-89.
- Import of Pulses (XLI—18.8.88), 266-72.
- Increase in Tin Prices (XLII—1.9.88), 170-71.
- Indo-Mongolian Co-operation in Agricultural Sector (XLI—11.8.88), 57-58.
- Indo-Yugoslavia Cooperation in Sports (XL—11.8.88), 320-21.
- Investment by public sector in hotel Industry (XL—8.8.88), 85.
- Launching of INSAT-IC (XLI—17.8.88), 102.
- Launching of India Funds by UTI in U.S. (XLI—12.8.88), 220-22.
- Loss in National Textile Corporation (XLI—12.8.88), 231-32.
- Manufacture of Telecommunication equipment in Private Sector (XLII—31.8.88), 279-80.
- New Engineering College and Polytechnics in Delhi (XLII—1.9.88), 171-72.
- New policy on Newsprint distribution and advertisements (XLI—23.8.88), 71-72.
- Objectives of the proposed National Science and Technology Commission (XLII—31.8.88), 169-70.
- Outstanding Income-tax (XL—29.7.88) 268.
- Power from Nepal (XL—2.8.88), 117.
- Production of Oil India Ltd. (XLI—16.8.88), 127.
- Production of Oilseeds (XLII—1.9.88), 59-60.
- Production of Pulses (XL—28.7.88), 253-54.
- Proposal for a Dredger Repair Complex (XL—28.7.88), 253.
- Proposal to increase Subsidy to Private Shipyards (XL—4.8.88), 62-63.
- Posting of Government officers to Public Sector Undertakings (XLI—16.8.88), 249.
- Raising of Loans by Air India (XLII—5.9.88), 79.
- Recession in controlled cloth of NTC (XL—29.7.88), 270.
- Recovery of over dues by NTPC from State Electricity Boards (XLII—30.8.88), 223.
- Repayment of outstanding loans of sick shipping companies (XL—29.7.88), 53.
- Report of BICP on Electronics Industry (XLI—17.8.88), 68-70.
- Requirement and Import of Melting scrap (XLII—1.9.88), 349.
- Road Accidents in Delhi (XL—28.7.88) 55.56.
- Sales Tax imposed by State Government of Maharashtra on Aviation Fuel (XL—1.8.88), 271-72.
- Satellite Port near Visakhapatnam (XL—28.7.88), 249.
- Science and Technology Committee for Rural Development Programmes (XL—28.7.88), 249-53.
- Seizure of narcotics on Indo-Burma border (XLI—19.8.88), 277-78.
- Setting up of Fishing Harbour at Agardanda and Rawas (XLI—18.8.88), 258-59.

Setting up of Petrochemicals Promotion and Development Authority (XL—9.8.88), 336.

Shortage of Yarn (XLI—12.8.88), 42-44.

Shortfall in Wheat Procurement (XL—1.8.88), 216-17.

Smuggling of Synthetic fabrics and other articles from Bangladesh (XLI—19.8.88), 59-61.

Status of the Electronics Commission (XLII—31.8.88), 31.

Strike by Technicians of Telecommunications Department (XLI—23.8.88), 325.

Technology Cells in ONGC (XLI—16.8.88), 365.

Technology exported by NRDC (XLII—31.8.88), 210-11.

Trade Protocol with China (XL—29.7.88), 232-33.

Transportation of Imported Food-grains (XLI—29.8.88), 53.

US nuclear submarine to Pakistan (XL—3.8.88), 193.

Visit of Confederation of Engineering Industry to U.S.S.R. (XLI—16.8.88), 175.

World Bank aid to CLRI for new Complexes (XLII—31.8.88), 118.

PATNAIK, SHRIMATI JAYANTI

Acquisition of Land for Bhubaneswar Airport (XLI—5.9.88), 333.

Agro-based industries in export sector (XLI—19.8.88), 284-85.

Allocation of levy cement (XLI—23.8.88), 62-70.

Amounts locked up in Irrigation projects (XL—29.7.88), 91-94.

Assistance for production of jute (XLII—1.9.88), 822.

Attack on Indians in Semalia (XLI—17.8.88), 99-101.

Ban on use of Hazardous Pesticides (XLII—1.9.88), 222-23.

Border Dispute with China (XL—27.7.88), 95.

Business of the House (XL—5.8.88), 310.

Centre for training manpower in Ocean Sector (XL—27.7.88), 223.

Changes in allocation policy of essential commodities (XL—8.8.88), 14.

Charge on India for involvement coup in Fiji (XL—3.8.88), 188-89.

Chrome Ore Reserves (XL—4.8.88), 207.

Closure of Steel Re-rolling Units (XL—28.7.88), 24+45.

Collaboration with French Firm for Rocket Know How (XLII—31.8.88), 249-50.

Construction activities by CPWD (XLI—22.8.88), 150.

Crisis in iron ore mining industry due to reduction in export of iron ore (XLI—18.8.88), 0-91.

Decline in Export of Iron Ore to Japan (XLI—19.8.88), 247-48.

Declining trend in Handicraft Exports (XL—29.7.88), 238-40.

Demand and import for newsprint (XL—9.8.88), 380.

Demand for investigating into delay in returning by National Museum Authority sculptures hired from Museums in Orissa for exhibition on Festival of India in USSR (Under Rule 377) (XLI—16.8.88), 381.

Electronics export to U.S.A. (XL—10.8.88), 214-16.

Execution of Hydro-Electric Projects in Orissa (XL—9.8.88), 382.

Expansion of A.I.R. network in Orissa (XL—9.8.88), 379-80.

Expansion of Public Distribution System (XLII—5.9.88), 330.

Expansion of T.V. network in Orissa (XL—9.8.88), 131-33.

- Exploitation of Tuna Fish Resources (XL—4.8.88), 207-8.
- Export to China (XL—5.8.88), 243-44.
- Financial support to Scientific Institutions (XL—3.8.88), 100-1.
- Foreign collaboration in High Technology (XL—10.1.88), 124-26.
- Freight computerisation programme (XLI—29.8.88), 100.
- Growth of Agriculture in Eastern States (XL—28.7.88), 85-86.
- Import of pulses (XLI—18.8.88), 266-72.
- Import of Raw Jute (XLI—12.8.88), 149.
- Indo-Danish Joint Ventures (XLI—2.8.88), 126-27.
- Integrated Development Schemes of Paradip Port (XLI—11.8.88), 251-52.
- Introduction of Remote Area Business Network (XLII—30.8.88), 155.
- Introduction of Science & Technology in Planning Process (XLII—31.8.88) 108-9.
- Introduction of Women's Cooperative Network (XLII—31.8.88) 248-49.
- Issue of Licences to MRTP Companies (XLI—16.8.88), 128.
- Jewellery Export to Japan (XL—29.7.88), 237-38.
- Lab-to-Land Programme (XL—28.7.88) 243-44.
- Mandays created under NREP and RIEGP (XL—11.8.88), 304-8.
- Mineral Projects pending environmental clearance (XLII—1.9.88), 8-10.
- Mines under NMDC (XL—28.7.88), 242-43.
- Mountaineering Trekking and Adventure Tourism (XLII—5.9.88), 329.
- Need to take steps to check sea erosion of northern coast line of Orissa to save Paradip Port (Under Rule 377) (XL—4.8.88), 311-12.
- Oil seeds Production (XL—28.7.88), 164-65.
- Opening of Taj Mahal during Moonlight Nights (XL—4.8.88), 71-72.
- Outcome of talks held between foreign secretaries of Pakistan and India on priilateral relations (XL—27.7.88), 1 5-56.
- Output Linked Bonus Scheme in Ports (XLI—18.8.88), 245-46.
- Pilot Plant for Processing Polymetallic Nodules of Indian Ocean (XL—27.7.88), 100-1.
- Power Generation Target (XL—9.8.88) 380-81.
- Procurement of foodgrains (XLII—5.9.88), 378.
- Promotion of Deep Sea Fishing (XLII—19.8.88), 221-22.
- Promotion of Hotel Industry (XL—1.8.88), 192-93.
- Proposal to diversify Export of Garments (XLI—19.8.88), 248-50.
- Proposed visit to Spanish Team on Defence Cooperation (XL—10.8.88), 216.
- Provision for Special Component Plan (XLI—17.8.88), 109-12.
- Resolving of conflict between Iran and Iraq (XL—27.7.88), 221-23.
- Return of Sculptures taken for Festival of India (XLII—1.9.88), 201-2.
- Rice import from Burma (XLI—22.8.88), 184-85.
- Scheme to allow people to go to Pakistan and Bangladesh without clearance from Protectorate of Immigrants (XLI—23.8.88), 265.
- Self Employment Scheme (XLI—22.8.88), 165-67.
- Sericulture Development Programme in Orissa (XL—29.7.88), 237.
- Setting up of Electronic Switching

- System Manufacturing Units (XLII—31.8.88), 284-85.
- Setting up of Holiday Complex in Joint Venture (XLI—29.8.88), 177.
- Setting up Sponge Iron Plant in Orissa (XL—4.8.88), 205-6.
- Shortage of Drinking Water in Delhi (XL—1.8.88), 199-200.
- Soil erosion in northern coastal areas of Orissa (XLI—12.8.88), 103-5.
- Sports Goods Export to USSR (XL—29.7.88), 269-70.
- Step to improve Customer Services on Indian Airlines (XL—1.8.88), 20-26.
- Super Bazar Branches (XLI—22.8.88), 52.
- Target for Fish production (XLI—11.8.88), 251-54.
- Trade with USSR (XL—5.8.88), 261.
- UNDP Assistance for Sewing Industry (XLI—19.8.88), 285-86.
- Use of Aluminium in place of Wood (XL—4.8.88), 206.
- Valve Addition and Production of Petrochemical Products by B.P.C.L. (XLI—16.8.88), 279.
- Water Logging in the Mahanadi Basin (Orissa) (XL—5.8.88), 241-42.
- Working Capital Assistance by Banks to Small Scale Industries in Orissa (XLI—19.8.88), 160-61.
- World Bank suggestion on perspective plan for electronics (XL—5.8.88), 980.
- PATTNAIK, SHRI JAGANNATH**
- Aircraft (Amendment) Bill Consid. (XL—4.8.88), 405.
- Anti-terrorist Cell in the Capital (XL—10.8.88), 39.
- Arms (Amendment) Bill Consid. (XL—9.8.88), 21-24.
- Atrocities on Harijans and Adivasis (Disc) (XLI—16.8.88), 438-43.
- Ban on harmful and ineffective drugs (XLII—5.9.88), 60.
- Benami Transactions (Prohibition) Bill—As passed by Rajya Sabha Motion to pass (XLII—2.9.88), 44-45.
- Bolangir-Khurda Railway Line (XL—8.8.88), 110.
- Bomb explosion by terrorists (XL—27.7.88), 159-60.
- Business of the House (XLI—23.8.88), 360.
- Central Assistance for new scheme to Orissa (XL—10.8.88), 167-69.
- Creation of National Tourism Board (XLI—22.8.88), 92-94.
- Creation of Postal Division for Kalahandi District (XL—2.8.88), 79-80.
- Credit Requirements of Small Scale Sector (XLI—17.8.88), 188.
- Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 295-98.
- Development of backward areas (XL—10.8.88), 129.
- Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 521-24.
- Disapproval of Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic substance ordinance (St. Res.) (XLII—31.8.88), 318-19.
- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XL—10.8.88), 335-36.
- Distribution policy for allocation of canalised drugs (XL—2.8.88), 273-81.
- European Parliament Inquiry Report on Pakistan's efforts to build Atom Bomb (XL—27.7.88), 184-85.
- Exploitation of Gem Stones in Orissa (XLI—18.8.88), 144.
- Exploitation of gold and diamond deposits in Orissa (XLI—18.8.88), 57-58.
- Funds to NTC to meet working capital

- requirement (XLI—12.8.88), 237-39.
- Gas find in Coastal Region of Orissa (XLI—16.8.88), 43-44.
- Guidelines for Private Engineering Colleges (XL—4.8.88), 33-34.
- Guidelines for technical education by all India Council for Technical Education (XL—4.8.88), 267-68.
- IDBI scheme for discounting machinery Bills (XL—5.8.88), 229-30.
- Indravati Project (XL—2.8.88), 408-409.
- Interest on crop loans (XL—5.8.88), 66-67.
- Irrigation Projects of Orissa funded by World Bank/IDF (XL—29.7.88), 182-84.
- Kharif rice production in Orissa (XL—4.8.88), 82.
- Loans advanced by Commercial Banks (XLI—19.8.88), 123-124.
- Mandays created under NREP and RIEGP (XL—11.8.88), 304-08.
- Merger of NREP and RIEGP (XL—28.7.88), 22-26.
- Mobile Medical Facilities (XL—1.8.88) 13.
- Multi-Role Security Gadget in Banks (XL—29.7.88), 42.
- National Income (XL—3.8.88), 92.
- Need to acquire the house in Afghanistan where Netaji Subhash Chandra Bose stayed after escaping from British Government (Under Rule 377) (XLII—5.9.88), 394.
- News item captioned "The fired old horses in IAC" (XLII—5.9.88), 56.
- Non-utilisation of financial assistance given to States (XLI—23.8.88), 205.
- Performance and shortcomings of Basic Health facilities for Rural Masses (XL—1.8.88), 177-178.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Considered (XLII—31.8.88), 318-19.
- Prevention of Illicit Traffic of Narcotic Drugs and Psychotropic Substance Ordinance 1988 (XL—5.8.88), 257-259.
- Private Aircrafts (XLII—5.9.88), 242.
- Protocol with USSR for Import of Locomotives and Rails (XL—1.8.88), 250-251.
- Recommendations of Conference of State Information Ministers (XL—2.8.88), 409-11.
- Rehabilitation of persons displaced from Ballapal Test Range (XL—27.7.88), 187-08.
- Religious Institutions (Prevention of Misuse) Bill considered (XLI—10.8.88), 335-36.
- Requirement of Energy (XL—9.8.88), 149-150.
- Requirement of Energy in Orissa (XLI—16.8.88), 368.
- Requirement of Foodgrains (XL—8.8.88), 267.
- Rescheduling of Raipur-Waltair Link Express (XL—8.8.88), 267.
- Reservation of Posts in Government Services and seats in Educational Institutions for Economically weaker section of people) Bill by Mishra Ram Nagiba Considered (XLI—12.8.88), 432-34.
- Review of Rural Development and Poverty (XL—4.8.88), 227-29.
- S.T.D. facility in Bhowani Patna in Orissa (XL—2.8.88), 407-408.
- STD facility in Orissa (XLI—23.8.88), 74.
- Self-sufficiency in edible oils (XLI—11.8.88), 85-86.
- Setting up of Public Call Offices (XLI 23.8.88), 236.
- Share in Vayudoot (XL—1.8.88), 178-179.
- Simplification of Procedures for IRDP (XL—4.8.88), 295-98.
- Study on TV Programmes (XLII—30.8.88), 179.
- Supply of Rice to Orissa (XL—1.8.88)

39-40.

Telephone and Telecommunication Equipment (XLI—23.8.88), 321.

Time Culture Plants (XLI—18.8.88), 143-44.

Water and Sanitation Facilities (XLI—29.8.88), 87.

Water (Prevention and Control of Pollution) Amendment Bill Consid (XLII—19.8.88), 428-30.

Withdrawal of Lease offer by Boeing Company (XLII—5.9.88), 48.

PILOT, SHRI RAJESH

Approval of the proclamation to the State of Nagaland (St. Res.) (XL—9.8.88), 443-55.

Dock workers (Regulation of Employment) Amendment Bill Consid (XLII—5.9.88), 465-66.

Harassment and humiliation of a girl student in a DTC bus (St) (XLI—17.8.88), 283-84.

Merchant shipping (Amendment) Bill Consid (XLII—5.9.88), 451-52.

Motor Vehicle Bill Consid (XLI—22.8.88), 331-43.

Cl. Consid (XLI—22.8.88), 344, 46, 53, 54, 60, 61, 62, 364, 65, 67, 69, 70, 77, 379-80.

Motion to pass (XL—22.8.88), 30.

Motor Vehicles Bill Consid (XLI—18.8.88), 424-27.

Reported capsizing of a launch Manhari Ghat in Bihar resulting in drowning of several hundred persons (CA) (XLI—17.8.88), 203-209, 215-221.

POTDUKHE, SHRI SHANTARAM

Anomalies Committee (XLI—17.8.88), 91.

Need for early clearance to the Pakdigudam Tank Medium Project of Chandrapur District of Maharashtra (Under Rule 377) (XL—4.8.88), 310-11.

PRABHAKAR, SHRIMATI SUNDERWATINAWAL

Atrocities on Harijans and Adivasis in different parts of the country (Dis) (XLI—12.8.88), 385-88.

PRADHAN, SHRI K.N.

Business of the House (XL—29.7.88), 296-98.

Collection of excise duty on Synthetic Detergents (XLI—19.8.88), 74-75.

Exemption of lotteries from Income Tax (XL—5.8.88), 132-133.

Extension of run of Shatabdi Express (XLI—22.8.88), 119.

Handing over of sub-station site in Mayur Vihar Phase II to DESU (XL—1.8.88), 83-85.

High Security Animal Disease Laboratory in Bhopal (XLII—1.9.88), 140-141.

Implementation of new 20 Point Programmes (Res) (XLII—2.9.88), 167-69.

Licences to Nirma Chemical Works for production of soda ash (XLII—30.8.88), 44.

Loans advanced by Nationalised Banks branches in Bhopal Sehore and Dewas (XLI—19.8.88), 250-251.

Loss to Riys. due to accidents (XLII—5.9.88), 137.

M/s Nirma Chemicals Works (XLI—23.8.88), 335.

Remittance of EPF dues by Nirma Chemical works & Associates (XLII—5.9.88), 59.

Setting up of Regional Fruits Research Centres (XLII—1.9.88), 279-80.

Shatabdi/Express (XLI—22.8.88), 91.

Short term Loan to states for Agricultural Inputs (XLII—1.9.88), 341-42.

Sick Textile Mills in Madhya Pradesh (XL—5.8.88), 23-26.

Super Bazar Sales (XLI—23.8.88), 208.

Supply of Power to Cooperative Group Housing Societies in Delhi (XL—2.8.88), 391-93.

Time given for telecast of Urdu Programmes by TV Centres (XL—2.8.88), 195-199.

Uniform for ladies in Delhi police (XLII—31.8.88), 56.

Urdu Encyclopaedia (XL—4.8.88), 1-7.

PRADHANI, SHRI K,

Alleged scuttling of Fishing Trawlers (XLI—19.8.88), 217-218.

Collection of administrative charges by SCICI from Fishing Industry (XLI—1.8.88), 41.

Exploitation of Orissa Coast by Multi Purpose Fishing Boats (XLII—1.9.88), 345-46.

Steps to modernise and supervise Blood Collection Centres (XLI—23.8.88), 212.

PRAKASH CHANDRA, SHRI

Acquisition of F-7 Aircrafts by Pakistan (XL—27.7.88), 101-02.

Agriculture Minister's visit abroad (XL—4.8.88), 105-106.

Arrest of International Drug Syndicate in Capital (XL—5.8.88), 220-222.

Assistance to poor farmers in Bihar under IRDP (XLI—19.8.88), 124-125.

Association of Private Sector for Housing in Delhi (XL—8.8.88), 30.

Cancer Detection Centres in Delhi (XL—1.8.88), 247.

Concentration of Pakistan forces on Indo-Pak Border (XL—27.7.88), 186-87.

Condition of Bankim Chandra Chattopadhyays House (XLI—18.8.88), 76-77.

Counterfeit Currency Note Racket (XLI—17.8.88), 187-188.

Damage to Jumbo Plane at Frankfurt (XL—1.8.88), 247-248.

Delay in arrival/departure of Indian Airlines flight at Bhopal and Indore (XL—1.8.88), 75-76.

Demand Production and Consumption of Power (XLII—30.8.88), 263.

Drain of Indian Airlines to Gulf Air (XLII—5.9.88), 49.

Erection of 30 MW Solar Power Station in Bangalore (XL—9.8.88), 333.

Extinction of Obarials (XLI—11.8.88) 199-202.

F-78 Fighter Planes handed over by China to Pakistan (XLII—31.8.88), 81-82.

Fire in Hazira Gas Processing Complex (XLI—23.8.88), 278.

Incentives to Garment Exporters (XL—29.7.88), 199.

Inquiry into the working of Hindustan Aeronautics Ltd. (XL—27.7.88), 102-03.

Issue of Rice Export Licences (XLI—12.8.88), 3.4-15.

LPG Facility in Bihar (XLII—30.8.88), 124.

Loss due to Earthquake (XLII—1.9.88), 267-68.

Loss of lives and property due to natural calamities (XL—4.8.88), 249-266.

Losses of DTC (XL—28.7.88), 104.

Losses Incurred by NTC Mills (XL—29.7.88), 191-200.

NRI Investment (XL—5.8.88), 131-132.

Operation of private buses on selected routes in Delhi (XL—28.7.88), 127.

Polio and other water borne diseases (XLI—23.8.88), 214.

Proposal to modernise Public Sector Cement Units (XL—9.8.88), 353-54.

Quality of currency notes (XLI—12.8.88), 249-50.

Research on Bombay High by ONGC and N.I.O (XL—9.8.88), 320-21.

Rise in Security Guarantee Amount of Public Cell Offices (XL—2.8.88), 340.

Sale of Orphan and Abandoned children (XLI—17.8.88), 53.

Scheme to promote export of South Indian Tea (XL—29.7.88), 61-64.

Seizure of Charas in Capital (XL—3.8.88), 57.

Seizure of Gold by Directorate of Revenue Intelligence (XL—5.8.88), 240.

Seminar on Child Abuse (XL—1.8.88) 125-27.

Seminar on Problem and Prospects of Handicrafts (XL—5.8.88), 89-97.

Setting up of Industries with Central Assistance (XLII—30.8.88), 275.

Setting up of National Industrial Technology Data Bank (XLI—23.8.88), 45-46.

Setting up of Rural Telecommunication Corporation (XLI—18.8.88), 64-65.

Sky Ring Limited in Punjab (XL—27.7.88), 151-52.

Steps to stop sale of Banned Estrogen and Progesterone (XLI—22.8.88), 197-198.

Suspension of Crop Insurance Scheme in Khamam district of A.P. (XLII—1.9.88), 118-119.

Trainee Aircrafts for Haryana (XLI—22.8.88), 191.

Upgradation of Rural Telecommunications Network (XLI—23.8.88), 279-80.

Use of All India Radio for campaign against social evils (XLI—16.8.88), 28-31.

Use of outdated Drugs at NDRI Karnal (XLII—1.9.88), 265-67.

Working of A.I.R. Shimla (XLI—16.8.88), 263.

Working of Indian Council of Historical Research (XL—28.7.88), 25-26.

Workshop on Wastel and Development (XL—28.7.88), 127-128.

World Bank Aid (XL—29.7.88), 70-71.

PUROHIT, SHRI BANWARI LAL

Accident to 26 DN Bangalore-Trivandrum Express between Seethankotta and Perinad Stations of Southern Rly on 8th July, 1988 (Disc) (XLI—11.8.88), 457-60.

Bomb explosions by terrorist (XL—27.7.88), 159-60.

Ceiling on Call Deposits and Short Term Deposits by NABARD (XL—19.8.88), 218-219.

Ceiling on Hoarding of Wheat Stock (XL—8.8.88), 86.

Change in textile policy in the interest of handloom weavers (XL—29.7.88) 65-66.

Clearance to Power Projects in Maharashtra (XL—9.8.88), 42-43.

Clearance to Projects of Co-operative Spinning Mills in Maharashtra (XL—5.8.88), 27-31.

Collaboration between ICAR and ICRISAT (XL—28.7.88), 188-192.

Computerization of Employment Exchange (XL—8.8.88), 224.

Construction of Sports Complex in H.P. (XLI—18.8.88), 4-5.

Conversion of Nagpur Telephone Exchange into Electronic Exchange (XLI—23.8.88), 149.

Death of Children due to Vaccine Preventable Diseases (XLII—5.9.88), 127.

Deaths due to heat stroke (XL—4.8.88), 181-182.

Decongestion of Bombay Metropolis (XL—1.8.88), 233.

Dharna by Textile Workers (XLI—19.8.88), 54-55.

Diversion of National Highway Passing through Nagpur City (XLI—18.8.88), 123.

Excise Duty Exemption to Fishermen (XLI—12.8.88), 311-12.

Expert Committee on Small and Medium Newspapers (XLI—23.8.88), 317.

- Exploration of Tungsten with French Assistance (XL—28.7.88), 94-95.
- Extension of period of Maharashtra Raw Cotton Act, 1971 (XLI—19.8.88), 110.
- External assistance to Maharashtra (XL—5.8.88), 190.
- Facilities to Handloom Weavers (XL—29.7.88), 160-64.
- Fake land transaction in Delhi (XLI—22.8.88), 168-172.
- Funds for Agricultural pumps (XLII—1.9.88), 150.
- Growth Centres (XLI—16.8.88), 363.
- Handing over of Sub-Station site in Mayur Bihar to DESU (XL—27.7.88), 83-85.
- Honorarium paid to Female Attendants (XLI—22.8.88), 8-12.
- ICAR Package Schemes to Farmers (XLI—18.8.88), 235.
- Identification of growth centres in No Industry Districts (XL—2.8.88), 383-51.
- Indo-Pak Talks (XL—27.7.88), 161.
- Interim relief to textile workers of Bombay (XLI—12.8.88).
- Interline Passage of I.A. (XLI—29.8.88), 181.
- Introduction of local train between Kamptee and Ambazari project (Maharashtra) (XLI—29.8.88), 73.
- Introduction of New Superfast Train (XLI—29.8.88), 180.
- Legislation to ban sex by Indian with Foreigners (XL—1.8.88), 95-96.
- Liquidation of Machinery Manufacturers Corporation (XL—5.8.88), 241.
- Lock-out in factories in Maharashtra (XL—8.8.88), 223.
- Losses of Shipping Corporation of India on two crude carriers (XL—28.7.88), 180-187.
- Mahanagar Telephone Nigam in other Metropolitan Cities (XL—9.8.88), 329-330.
- Measures to out delay in issue of passport (XLI—17.8.88), 31-32.
- Migration from Bangladesh (XLII—31.8.88), 275.
- Mirkarwade Fishing Harbour Project, Maharashtra (XLI—4.8.88), 198-199.
- Need to run a shuttle train between Kamptee and Ambazari Ordnance Factory (Under Rule 377) (XLI—18.8.88), 282.
- Need to study the working conditions of weavers, particularly in Maharashtra (Under Rule 377) (XL—27.7.88), 254.
- New and Renewable Sources of Energy (XLI—23.8.88), 318.
- Newsltem captioned 'Bombay's housing problem soluble', (XL—1.8.88), 232-233.
- Pending cases before Central Administrative Tribunal (XL—27.7.88), 196-97.
- Pests attack on Agricultural Crops (XL—28.7.88), 187-188.
- Proposal for Decontrol of sale of Cement (XL—2.8.88), 391.
- Proposal to introduce Health Cards for residents of Delhi (XL—8.8.88) 225.
- Punjab terrorists links with Drugs Traffickers in Pakistan (XL—10.8.88), 23-26.
- Recovery of Loan from Shipping Companies (XL—5.8.88), 194-195.
- Re-employment to Ex-servicemen (XL—3.8.88), 14.
- Request from Maharashtra regarding retention of record of births and deaths (XL—10.8.88), 142-43.
- Satpati Fishing Harbour Project, Maharashtra (XLI—11.8.88), 19-23.
- Setting up of a National Institute of Maternal and Child Health (XL—8.8.88), 94.
- Setting up of Hatcheries in Maharashtra.

- tra (XL—4.8.88), 198.
- Setting up of Hatcheries Maharashtra (XLI—19.8.88), 219.
- Setting up of National Research and Development Centre for Tyres (XLI—16.8.88), 145.
- Setting up of T.V transmitters and FM Radio Stations in Seventh Plan (XL—9.8.88), 330-332.
- Setting up 50 MW Solar Power Plants (XL—9.8.88), 332-37.
- Setting up of working group for deep Sea harbour (XL—4.8.88), 199-200.
- Shooting down of Iranian Aircraft (XL—27.7.88), 41-42.
- Study Group Problems faced by Exporters at Ports (XLII—1.9.88), 261-62.
- Supply of Milk and Butter to Maharashtra by National Dairy Development Board (XL—4.8.88), 31.
- Supply of Power to Cooperative Group Housing Societies in Delhi (XL—2.8.88), 391-93.
- Task Force for Powerloom (XLI—12.8.88), 94.
- Telephone lines in Nagpur (XL—2.8.88), 142-143.
- Terms of Lease of Houses taken by N. Rly. for its officers (XLI—22.8.88), 199-205.
- Violation of Labour Laws by recruiting Agencies (XL—1.9.88), 244.
- Vocational course in General Insurance by Central Board of Secondary Education (XLII—1.9.88), 331-33.
- PURUSHOTHAMAN, SHRI VAKKOM**
- Agro-Aviation Base in Kerala (XLII—5.9.88), 324.
- Air taxi service by non-resident Indians (XL—8.8.88), 243.
- Allocation to Kerala for 1987-88 (XL 10.8.88), 112-113.
- Allocation to Kerala for anti-poverty Programmes (XL—27.7.88), 110-11.
- Allotment under R.P.S. scheme by DDA (XLI—29.8.88), 115.
- Assistance to voluntary cultural organisations of Kerala (XL—28.7.88), 179-184.
- Atrocities on Scheduled Castes (XLI—17.8.88), 18-29.
- CT Scanner for Regional Cancer Centre, Trivandrum (XL—8.8.88), 243.
- Cashewnuts Requirement in Kerala (XL—29.7.88), 285.
- Central Investment in Kerala (XLII 30.8.88), 318.
- Colour outdoor broadcast Vans (XLI—16.8.88), 321.
- Commercial exploitation of Frogs (XLII—1.9.88), 236.
- Construction of roads under REGP (XLII—1.9.88), 237-38.
- Damage to Paddy Crop in Kuttanad region of Kerala (XL—4.8.88), 281-282.
- Development of a super conductor by Indian Physicists (XL—3.8.88), 189-190.
- Development of Tourism (XL—1.8.88), 103-106.
- Disappearance of certain varieties of Fish (XLI—18.8.88), 163.
- Documentary on Indians and Indian Missionaries abroad (XLI—23.8.88), 334.
- Drinking water Supply Scheme for Kerala (XLI—18.8.88), 153.
- ESI and EPF facilities to Bldg. Construction Workers in Kerala (XLII—5.9.88), 91.
- Electoral reforms (XL—5.8.88), 267.
- Elephantiasis Cases in Kerala (XL—1.8.88), 249-250.
- Environmental Clearance of Kuriyakutty-Karippara Project (XL—4.8.88), 290.
- Export cess on pepper (XL—5.8.88), 111-114.
- Export of Prawns (XLI—12.8.88), 150-52.

Exports by Public Sector Undertakings (XLI—16.8.88), 318.

Fish Harvest in Alleppey and Ernakulam Districts (XL—11.8.88), 311-12.

Growing of Hybrid Rice (XLII—1.9.88), 235-36.

Growing of sea cucumber (XL—4.8.88), 247-248.

Growth of noxious weed in Kerala (XLII—1.9.88), 236-237.

Handing over of Travancore House (XLI—23.8.88), 154.

High mortality rate among children (XL—8.8.88), 242.

Hydro-electric Power Generation potential in Kerala (XLII—30.3.88), 133.

Hydrographic Surveys and Techno-Economic Studies of Waterways (XL—28.7.88), 90-91.

IDBI assistance for modernisation of NTC mills (XL—5.8.88), 281-282.

IDBI assistance for modernisation of Textile Mills (XL—29.7.88), 24-25.

Implementation of 15 Pt. programme for minorities in Kerala (XL—3.8.88), 140-141.

Implementation of 20-Point Programme by Kerala (XL—10.8.88), 197-202.

Import of Cinnamon, Cassia, Cloves, Nutmeg and Mace (XL—29.7.88), 153-54.

Import of Raw Cashew (XL—29.7.88), 57.

Increasing time of Bengali and other regional programmes (XLI—23.8.88), 100.

Introduction of River Rafting and Water Sports Facilities (XLI—23.8.88), 232.

Involvement of voluntary organisations in rural development in Kerala (XLI—11.8.88), 207-08.

Kerala Project for net making Machines from Japan (XLI—19.8.88), 126-127.

Loss to Kerala Government Procurement (XL—29.7.88), 285-86.

Mosquito menace in Cochin (XL—8.8.88), 111.

National Water Sports Centre (XL—4.8.88), 108-109.

New Central Projects for Kerala (XLI—17.8.88), 134-35.

Nuclear Power Plants with Soviet help (XLII—31.8.88), 3-7.

Officers sent for training abroad (XL—3.8.88), 141-142.

Oil Palm Cultivation (XL—4.8.88), 246-247.

Passenger Amenities at Olavokode Railway Station (XL—1.8.88), 25.

Passport applications pending in RPOs in Kerala (XL—3.8.88), 68.

Pocyankutty Hydro Electric project (XLI—23.8.88), 315.

Power shortage in Kerala (XL—2.8.88), 191-92.

Power shortage in Kerala (XLII—30.8.88), 317.

Prawn Farm in Kerala with Assistance of Kuwait Fund (XLI—18.8.88), 42.

President's assent to Kerala Bill (XLI—17.8.88), 120-121.

Proposal for development of Cochin harbour (XLI—11.8.88), 78-79.

Protocol with USSR for Import of Locomotives and Rails (XL—1.8.88) 250-51.

Registration of Persons returning from abroad with Employment Exchanges (XL—1.8.88), 251-52.

Release of Kapurthala plots to Kerala Government (XL—8.8.88), 244.

Runway at Calicut Airport (XLI—22.8.88), 98.

Sanitation facilities in villages of Fishermen in Kerala (XLII—1.9.88), 130.

Setting up of new F.M. Radio Stations (XLI—16.8.88), 319.

Shortage of Black and White Film

- Rolls in Kerala (XL—9.8.88), 178-179.
- Shortfall in power generation (XL—2.8.88), 223-24.
- Subsidy on controlled cloth (XL—5.8.88) 282-83.
- Supply of Film Rolls by Hindustan Photo Films Manufacturing Co. Ltd. (XLI—16.8.88), 116.
- Supply of Furnace Oil to Kerala (XLII—30.8.88), 319.
- Telecast of Serial 'Mahabharat' (XLI—16.8.88), 322.
- UGC allocation for Colleges affiliated to Kerala University (XL—28.7.88), 176-179.
- Violent incident at doordarshan Kendra in Trivandrum (XLI—23.8.88), 342.

Q

QURESHI, SHRI AZIZ

- Business of the House (XLI—12.8.88), 330.
- Disapproval of National Security (Amendment) Ordinance 1988 (St Res) (XLI—16.8.88), 480-84.
- Implementation of new 20 Point Programmes (Res1) (XLII—2.9.88), 151-53.
- Jamia Millia Islamia Bill-As passed by Rajya Sabha Consd (XLII—2.9.88) 64-71.
- National Security (Amendment) Bill Consd (XLI—16.8.88), 480-84.
- Need to initiate action to bring the mortal remains of Maulana Barkatullah, freedom fighter, from San Francisco to India. (Matter Under rule 377) (XLII—31.8.88), 305-306.
- Supplementary Demands for Grants (General) 1988-89 (XLI—23.8.88), 360-73.
- Water (Prevention and Control of Pollution) Amendment Bill Consd (XLII—5.9.88), 402-403.
- Water (Prevention and Control of Pollution) Amendment Bill Consd (XLII—1.9.88), 406-10.

R

RAFIQUE ALAM, SHRI

- Introduction of Ministers (XL—27.7.88), 2.

RAGHURAJ SINGH, CHAUDHARY

- Posting of husband and wife at same Station (XLII—31.8.88), 114-115.

RAI, SHRI I. RAMA

- Acres under Cashewnut Cultivation (XLII—1.9.88), 154.
- Commission on Demand Drafts (XLI—19.8.88), 215.
- Formation of Regional Directorates under CGWB (XLI—19.8.88), 10-106.
- India's assistance for Fertilizer Plant in Tanzania (XLI—18.8.88), 162.
- New Nitrogen Fertilizer Plants in 8th plan (XLI—18.8.88), 14-18.
- Production of Tile Factories (XLI—23.8.88), 133.
- Target of addition of National Highway System (XLI—18.8.88), 161-62.

DEBATES

- Accident to 26 DN Bangalore Trivandrum Express between Sasibankotta and Perinad Stations of Southern Rly on 8th July, 1988 (Disc.) (XLI—11.8.88), 462-65.
- Motor Vehicles Bill Consd (XLI—22.8.88), 263-67.

RAI, SHRI KALPANATH

- Introduction of Ministers (XL—27.7.88), 2.
- RAI, SBRI RAJ KUMAR
- Abolition of Lease Hold System in Delhi (XL—1.9.88), 200-201.
- Adult Education Centres in U.P. (XLII—1.9.88), 158-61.
- Allocation to U.P. for Family Welfare Programme (XL—8.8.88), 116.
- Anomaly in Pay scales of Telegraphmen and Sweeper and Farrash etc. (XL—9.8.88), 341-42.
- Arts delegations sent abroad by ICCR (XLII—31.8.88), 172-192.

- Ban on Recruitment in Ministries (XL—29.7.88), 58-59.
- Blue Prints of HDW Submarines (XL—27.7.88), 193-73.
- Daily Wage Workers in P&T Offices in UP (XLII—30.8.88), 148.
- Death due to Cholera in Delhi (XLI—22.8.88), 187-189.
- Demolition of Houses in Delhi (XL—1.8.88), 105-106.
- Destroying of unpaid letters (XL—9.8.88), 339-341.
- Development of 'no Industry' Districts (XLI—16.8.88), 127.
- Development of railway stations in UP (XLI—22.8.88), 185-187.
- Disputed cases of Telecommunication Department (XLII—30.8.88), 347.
- Electronics industry in Azamgarh, UP (XL—3.8.88), 82-83.
- Entry of Terrorists in Delhi (XL—27.7.88), 98-99.
- FCI Godowns in Uttar Pradesh (XL—1.8.88), 252-260.
- Foreign Co-operation in Field of Energy (XL—9.8.88), 15-7.
- Foreign Cooperation in field of Energy (XL—9.8.88), 8-19.
- Funds allotted to Uttar Pradesh for rehabilitation of Bonded Labour (XLI—23.8.88), 183.
- Gas Based Power Stations in Uttar Pradesh (XLI—16.8.88), 345.
- Haj Pilgrims (XL—10.8.88), 1-5.
- ICCR Library (XLII—31.8.88), 36.
- ICCR's grant-in-aid to Foreign scholars (XLII—31.8.88), 193-198.
- Implementation of 15 Point Programme for minorities in U.P. (XLII—31.8.88), 199.
- Implementation of transfer guidelines in Kendriya Vidyalaya Santhan (XLII—1.9.88), 150-51.
- Increase in vegetable prices in Delhi (XL—4.8.88), 88-89.
- Industrial Pollution (XL—4.8.88), 221.
- Late running of 355 down Itarsi-Jhansi Passenger train (XLI—29.8.88), 87.
- Linking of Azamgarh District in Uttar Pradesh with Metropolitan cities by S.T.D. (XL—2.8.88), 206.
- Long distance trains from Delhi to Jaunpur and Varanasi (XLI—22.8.88), 189.
- MOU with Bofors (XLI—12.8.88), 291-92.
- New diesel engine sheds (XL—8.8.88), 119.
- Officers of State Bank of Indore staying in hotels (XLI—19.8.88), 92-93.
- Over bridge at Maunath Bhanjan (XLI—23.8.88), 259.
- Passenger amenities at Shahganj and Jaunpur (XLII—5.9.88), 191.
- Pending Projects of U.P. (XL—10.8.88), 176-84.
- Pension to widows of Rly. employees (XLI—23.8.88), 256.
- Profits of State Bank of Indore (XL—5.8.88), 43-44.
- Prohibition in States/Union Territories (XLII—31.8.88), 227-228.
- Provision of amount to Uttar Pradesh for construction of 'Swachha Shau-chalaya' (XLI—11.8.88), 108-10.
- Recovery of loans by State Bank of Indore (XL—29.7.88), 67-68.
- Schemes under Ganga Action Plan (XL—28.7.88), 126.
- Selling of Rifampicin and INH-3 Capsules at Higher Prices (XLI—23.8.88), 130.
- Setting up of Hydel Projects in Uttar Pradesh during Eighth Five Year Plan (XLI—16.8.88), 346.
- Shifting of Central Industrial Tribunal cum-Labour Court, Delhi (XL—8.8.88), 122.
- Shortage of Houses for CISF personnel (XL—3.8.88), 153-154.
- Shortage of Medicines in Dr. Ram

- Manohar Lohia Hospital (XLI—22.8.89), 3-6.
- Supply of Chinese Tanks to Pakistan (XL—29.7.88), 195.
- Terrorist Activities in Delhi (XL—27.7.88), 195-96.
- Tourist sport of U.P. included in 7th plan (XLI—23.8.88), 254.
- Travel agents approved by ICCR (XLI—17.8.88), 130-131.
- Utilisation of Funds for 20 Point Programme in Uttar Pradesh (XLI—17.8.88), 35-36.
- Varanasi Telephone Advisory Committee (XL—9.8.88), 339.
- Widening of National Highways in the North (XL—28.7.88), 93-94.

DEBATES

- Business of the House (XLI—23.8.88), 35-01.
- Business of the House (XL—29.7.88), 301.
- Business of the House (XL—5.8.88), 30^a.
- Need to fill up the SC/ST quota in Government services from SC/ST candidates only (Under Rule 377) (XL—9.8.88) 411-12.
- RAI, SHRI RAMDEO**
- Supplementary Demands for Grants (Railway) 1988-89 (XLII—31.8.88), 493-96.
- RAJ KARAN SINGH, SHRI**
- Allotment of MIG flats in Janakpuri, New Delhi (XLI—2.8.88), 64-65.
- Allotment of plots to Refugees of Tihar Village (XLI—22.8.88), 54.
- Cadre Review Committee for Civilian Workshops Officers of EMB (XLI—31.8.88), 120.
- Cadre review for Civilian Drawing Staff (XLII—31.8.88), 40.
- Promotions for Drawing Staff (XLII—31.8.88), 120-121.
- Work undertaken by Delhi Civil Defence Directorate (XLII—31.8.88), 121-122.

DEBATES

- Need to lay the proposed railway line from Rewa to Sultanpur via Amethid (under rule 577) (XLI—11.8.88), 355.
- RAJHANS, DR. G.S.**
- Abolition of Lease hold System in Delhi (XL—1.8.88), 200-201.
- Action plan for implementation of immunisation (XL—8.8.88), 199.
- Agreement with Nepal for railway links (XLI—29.8.88), 63.
- Air Surveillance Warning and Control System Project (XLI—17.8.88), 37-38.
- Appointment of Security Guards in Ashok Yatri Niwas (XL—1.8.88), 58.
- Central excise duty enaction (XLI—12.8.88), 292-96.
- Chakma refugees (XL—3.8.88), 124-125.
- Committee for zonal and referral system for Delhi Hospitals (XL—8.8.88), 199.
- Complaints filed before National Consumers Dispute Redressal Commission (XLII—5.9.88), 36.
- Conservation of Energy (XL—2.8.88), 576-77.
- Dates for University Examinations (XLI—11.8.88), 16.
- De-addiction Centres (XLII—31.8.88), 79-80.
- Delay in obtaining Aeroplanes for Indian Airlines (XLI—22.8.88), 71.
- Delhi City Museum (XL—4.8.88), 248.
- Doordarshan Studio at Patna (XLI—16.8.88), 107.
- Educational T.V. Programmes by NCERT (XL—28.7.88), 159-160.
- Enactment of new Public Health Act (XLI—29.8.88), 141.
- Financial aid to T.B. Hospital in Delhi (XLII—5.9.88), 239.
- Government Accommodation to

Employees of Delhi Admn. (XLII—5.9.88), 55.

Income Tax raids on Mafia Gangas operating in Dhanbad and other areas (XL—5.8.88), 198-199.

Indo-Bangla Agreement (XL—5.8.88), 60.

Industrial Pollution (XL—4.8.88), 110.

Irregularities in accounts of Delhi Electric Supply Undertaking (XL—2.8.88), 10-14.

Irregularities in implementation of MDT for leprosy (XL—8.8.88), 83.

Massacre in Bihar (XL—3.8.88), 195-196.

Medicine Racket in Central Coalfields Ltd. (XLII—31.8.88), 105.

Modification in Advance Licensing Scheme (XLI—12.8.88), 10-09.

Naxalite Activities (XL—27.7.88), 158-59.

New Building of Lala Ram Swarup T.B. Hospital (XLII—5.9.88), 240.

New Programme for Rural and Semi-urban Financing by Banks (XL—29.7.88), 215-17.

News item Captioned "Bungling Mars NREP Scheme in (XLI—1.9.88), 22-23.

Oil Slicks Pollution in Indian Ocean (XL—4.8.88), 248-249.

Project reports on fighting fires in coal mines by Central Mine Planning and Design Institute (XL—9.8.88), 16-168.

Punjab Migrants in Delhi (XL—3.8.88), 29-30.

Purchase of Wireless Sets by Delhi Police (XL—7.7.88), 96-97.

Raising of coal Production by Central Coalfields Ltd (XL—2.8.88), 140-141.

Removal of Sex Bias from Text Books (XL—28.7.88), 82-83.

Sale of spurious H.M.T. Watches (XLI—23.8.88), 197.

Shortfall in mineral production (XLI—

11.8.88), 206-10.

Setting up a Financial Institution for providing fund to Irrigation Projects (XL—29.7.88), 78.

Suggestion from the Election Commission (XLI—12.8.88), 15.

Supply of Hydro-electric Power to Delhi (XL—2.8.88), 377-78.

Talks between India and Nepal on early Flood Warning System (XL—28.7.88), 213-15.

Talks between India and Nepal on Water Resources Development (XL—29.7.88), 215.

Trifurcation of DDA (XLI—23.8.88), 204.

DEBATES

Accident to 26 DN Bangalore-Trivandrum Express between Seethankotta and Perined Stations of Southern Rly on 8th July, 1988 (Disc) (XLI—11.8.88), 469-71.

Aircraft (Amendment) Bill Consid. (PL—4.8.88), 400.

Alcock Ashodown Company Ltd. (Acquisition of Undertakings) Amendment Bill Consid (XL—28.7.88), 290-91.

Approval of the continuance in force of the Proclamation by the President in respect of the State of T.N. (St. Res) (XL—27.7.88), 281-84.

Arms (Amendment) Bill Consid (XL—8.8.88), 303-307.

Atrocities on Harijans and Adivasis in different parts of the country. (Dis) (XLI—12.8.88), 370-73.

Closure of Chembur Unit of Union Carbide India Ltd. (MAH Disc) (XLI—17.8.88), 322-24.

Detamation Bill Consid (XLI—29.8.88), 394-99.

Demand for steps for a permanent solution of flood problems in North Bihar (under rule 377) (XL—28.7.88), 282.

Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 341-43.

Delhi Rent Control (Amendment) Bill
Consid. (XLII—5.7.88), 422-25.

Disapproval of Arms (Amendment)
Ordinance, 1988 (St Res) (XL—
303-307.

Floods in various parts of the Country
(Disc) (XL—3.8.88), 256-60.

Food Corporations (Amendment) Bill
Consid (XL—1.8.88), 313-16.

Implementation of new 20 Pt. Progra-
mme (Res) (XLI—19.8.88), 412-16.

Incidence of Gastro-enteritis/Cholera
in Union Territory of Delhi (Disc)
(XL—1.8.88), 391-94.

Labour Laws (Exemption from Farni-
shing Returns and Maintaining
by Registres Certain Establishmen
Bill Consid (XL—4.8.88), 335.

Motor Vehicles Bill Consid (XLI—
29.8.88), 348-53.

Need to start Work on Darbhanga
Samastipur broad gauge conversion
Project (Under Rule 377) (XL—
4.8.88), 314.

Need to strong then Darbhanga TV
transistor (under rule 377) (XL—
8.8.88), 281-82.

Reported distribution of adulterated
ineffective pesticides to farmers in
Punjab (Ce) (XLI—19.8.88), 324-27.

State of Arunachal Pradesh (Amend-
ment) Bill Consid, (XLII—5.9.88),
513-14.

Supplementary Demands for Grants
(Railways) 1988-89 (XLII—31.8.88),
382-85.

RAJU, SHRI ANANDA GAJAPATHI

Allocation of funds for Rural Deve-
lopment (XLI—11.8.88), 10.

Import of Edible Oils (XLI—22.8.88),
15.

Reported sale of US made Stinger
Anti-air Craft Missiles (XL—3.8.88),
19-20.

Sale of Expired Date Medicines in
Remote Areas (XLI—29.8.88), 16.

DEBATES

Supplementary Demands for Grants
(General), 1988-89 (XLI—23.8.88),
391-96.

RAM, SHRI RAM RATAN

Leave of Absence from the sittings of
of the House (XLII—2.9.88), 9-10.

RAM SHRI RAMSHURAP

Allotment of plots to SC/ST in Rohini
by DDA (XLII—5.9.88), 142.

Atrocities on SCs/STs in Bihar (XL—
3.6.88), 97.

Collaboration Agreement for Consu-
mer Goods (XLI—16.8.88), 116.

Development of Bodh Gaya, Bihar
(XLI—29.8.88), 149.

Effects of Pan Parag with Zarda and
Statutory Warning (XL—8.8.88),
154.

Legislation re. immoveable property
(XLI—22.8.88), 103.

Muhane Reservoir of Bihar (XL—
29.7.88), 79.

Raket in Janta Flats at Lawrence
Road, Delhi (XLI—29.8.88).

Reservation and allotment of plots/
houses/shops to SC/ST
(XLII—5.9.88), 359.

Reservation Quota of SC and ST
employees (XLI—11.8.88), 83-84.

Sale of Expired Date Medicines in
Remote Area (XLI—29.8.88), 6.

SC/ST employees (XL—8.8.88), 81.

SC/ST employees in M/O Steel and
Mines (XLI—11.8.88), 209-211.

SC/ST employees in National Textiles
Corporation (XL—5.8.88), 113-116.

Setting up of Branch Post Offices in
villages of Bihar (XL—2.8.88), 154-
157.

DEBATES

Atrocities on Harijans and Adivasis
(XLI—16.8.88), 398-405.

Disapproval of Religious Institutions
(Prevention of Misuse) ordinance,
88 (St. Res) (XLI—11.8.88), 394-
98.

- Food Corporations (Amendment) Bill
Consid (XL—29.7.88), 349-51.
- Food Corporations (Amendment) Bill-
Consid (XL—28.7.88), 346.
- Religious Institutions (Prevention of
Misuse) Bill-Consid (XLI—11.8.88),
394-98.
- RAM BAHADUR SINGH, SHRI**
- Acquisition of Agricultural Land (XL
—4.8.88), 90.
- Assignment of rice import to MMT
(XLI—19.8.88), 38-39.
- Computer in RBI and other Nationa-
lised Banks (XL—29.7.88), 153-54.
- Construction of Narmada Sagar Dam
(XL—29.7.88), 14-18.
- Crime in Delhi (XLI—17.8.88), 172.
- Espionage net work in J&K (XLII—
31.8.88), 215.
- Excise duty evasion by Golden Tobac-
co Company (XLI—19.8.88), 230-
231.
- Facilities for handling Salt and Sul-
phur at Haldia Dock (XL—28.7.88),
92.
- Fraud in Bank of Baroda Branches
in Calcutta (XL—5.8.88), 124-126.
- Funds for National Leprosy Eradica-
tion programme (XLI—22.8.88), 86-
90.
- Harmful effects of Synthetic Cloth
(XLI—29.8.88), 51.
- Heavy Water from Norway (XL—
27.7.88), 109.
- Implementation of Recommendations
of National Police Commission
(XLII—31.8.88), 62-63.
- Institute for Training in Foreign
Service (XLII—31.8.88), 268-69.
- Managing Committee of Super Bazar
(XLII—5.9.88), 159.
- Manufacturers of Polyester Staple
Fibre (XL—9.8.88), 46.
- Navigation system for Air Force
(XLII—31.8.88), 215-216.
- Newspapers 'Bismil Aur Azad Atankvadi
Thai' (XLII—1.9.88), 124-25.
- Recruitment of Engineers to Military
Services (XL—13.8.88), 20-23.
- Report on ammunitions manufactured
by Ordnance Factories (XL—
3.8.82), 73-74.
- Separate Laws for Press, Newspapers
and Books (XL—2.8.88), 401-402.
- Services of 198 and 199 public utility
phones (XLII—30.8.88), 139.
- Theft of wheel-sets from Gorakhpur
Godown (E.R.) (XLI—29.8.88),
183.
- Untoward incidents in Bokaro Steel
Plant (XLI—18.8.88), 23-30.
- Without ticket passengers (XLI—
29.8.88), 182.
- DEBATES**
- Atrocities on Harijans and Adivasis
in different parts of the country
(Disc) (XL—2.8.88), 543-48.
- Bharat Petroleum Corporation Limited
(Intermination of Conditions of
Service of Employees) Bill Rajya
Sabha Amendment—Consid (XLII
31.8.88), 354-57.
- Demand for starting production in
Ashoka Paper Mill, Sambalpur,
Bihar (under rule 377) (XLI—
16.8.88), 381-82.
- RAM DHAN, SHRI**
- Administrative expenditure of Delhi
Milk Scheme (XL—28.7.88), 143-
144.
- Amount Allocated/spent by DDA
(XL—8.8.88), 105.
- Bangladesh Refugees (XLI—17.8.88),
37.
- Committee on curtailment of expendi-
ture (XL—29.7.88), 58.
- Curtailment of Expenditure Incurred
by Food Corporation of India (XL
—1.8.88), 269.
- Decline in Foreign Exchange Reserves
(XLI—12.8.88), 35-36.
- Decline in off-take of NTC Controlled
Cloth (XL—29.7.88), 159-60.

- Demand of Coal in Industrial Sector (XLI—23.8.88), 38-44.**
- Duty relief extended to consumers by Textile Industry (XL—29.7.88), 207-08.**
- Erosion in purchasing power of rupee (XL—5.8.88), 45-46.**
- Filling up of vacant posts in public sector units (XL—3.8.88), 118-122.**
- Hike in Food Subsidy (XL—1.8.88), 267-270.**
- Hike in Prices of Essential Commodities (XL—1.8.88), 125-28.**
- Import of Edible Oils (XLI—22.8.88), 12-16.**
- Import of Oilseeds (XLI—18.8.88), 66-67.**
- Increase in Prices of raw material used in Textile Mill (XLI—19.8.88), 8-15.**
- Massacre in Bihar (XL—3.8.88), 195-196.**
- Memorandum by DESU workers Union (XLI—23.8.88), 283.**
- Meter for measuring quantity of LPG in cylinders (XL—9.8.88), 378.**
- New Colleges in Delhi (XLI—11.8.88), 248-49.**
- Packing and chilling capacity of DMS (XLI—11.8.88), 100-01.**
- Pak's Earthen Dam on Kavi (XLI—12.8.88), 197-98.**
- Power sub-station in Karawal Nagar, Delhi (XL—9.8.88), 377.**
- Production of Heavy Water by Tuticorin Heavy Water Project (XL—27.7.88), 95-96.**
- Proposal to Privatise Public Sector Units (XL—2.8.86), 47.**
- Purchase of Machines by Delhi Milk Scheme (XL—4.8.88), 186-87.**
- Railway Lines in remote Rural Areas (XLI—5.9.88), 47.**
- Reconsideration of cases of DTC Employees removed from service (XL—28.7.88), 142-43.**
- Sales Tax in Delhi (XLI—38.8.88), 76-77.**
- Self-employment scheme for educated unemployed youth (XL—9.8.88), 107.**
- Study by National Labour Institute on payment of minimum wages (XLI—22.8.88), 182.**
- Supply of DMS Milk in Polythene Packs (XLI—1.8.88), 259-60.**
- Supply of Quality Fertilizers Pesticides to Farmers (XL—4.8.88), 7-11.**
- Tehri and Nathpa Zhakri Hydel Projects (XLI—16.8.88), 281.**
- Theft of Power in Delhi (XLI—23.8.88), 284.**
- Transportation Charge on Imported Wheat (XL—8.8.88), 264.**
- Vacant posts in Public Sector Undertakings (XL—3.8.88), 60-68.**
- RAM PRAKASH, CH.**
- Aerial Seeding (XLII—1.9.88), 151.**
- Allotment of houses to SC/ST in Khet Gaon (XLII—5.9.88), 354.**
- Analysis of Coal India Ltd, Samples at Private Laboratories (XLI—16.8.88), 189.**
- Area under Horticulture (XLI—18.8.88), 247-48.**
- Atomic Power Plant in Haryana (XL—27.7.88), 213.**
- Changes in T.V. Programmes (XLI—23.8.88), 294-95.**
- Construction of Motels (XLI—29.8.88), 99.**
- Council for Public Service Communications (XL—9.8.88), 143-144.**
- Deployment of Army and Para-Military Forces in Gujarat (XLI—17.8.88), 103.**
- Development of Village and Small Scale Industries (XLI—17.8.88), 189-192.**
- Development of Western Offshore Oil and Gas Field (XL—2.8.88), 93-108.**

- Doordarshan News Service (XLII—30.8.88), 85.
- Extension of FAX facility (XLI—23.8.88), 47.
- Funds allocated to Hospital Services Consultancy Corporation (XLII—5.9.88), 338.
- Illegal activities of Multi Purpose Fishing Trawlers (XLII—1.9.88), 333-34.
- Illegal Fishing (XLII—1.9.88), 346.
- Loss due to floods (XLI—22.8.88), 1-62.
- Malfunctioning of Regional CCI&E offices (XLI—19.8.88), 59.
- National Committee on Women (XLI—18.8.88), 132.
- National Telecom Network (XLII—30.8.88), 203.
- New techniques for forecast of rainfall (XL—27.7.88), 103.
- Opening of Agro-based Industries (XLI—18.8.88), 254-55.
- Posting of Senior Officers in Centre (XLII—31.8.88), 28-29.
- Projects taken up under NREP in Haryana (XLI—11.8.88), 38-40.
- Propagation of Energy Conservation Message on AIR and TV (XLI—23.8.88), 252.
- Recommendation of Charles Correa Committee (XLII—5.9.88), 135.
- Reorientation of Medical Education Scheme (XL—10.8.88), 102.
- Report of Committee on Re-organisation of Administrative set up of Central Coalfields Limited (XLI—16.8.88), 191.
- Revenue earned by Doordarshan from advertisements (XLII—30.8.88), 302.
- Separate Energy Conservation Forum (XLI—23.8.88), 252-53.
- Setting up of Biogas Plants (XLII—30.8.88), 203.
- Setting up of TV Transmitters and F.M. Radio Stations in Seventh Plan (XL—9.8.88), 330-332.
- State Plan Boards (XL—10.8.88), 188-89.
- Super Computer from USSR (XL—3.8.88), 40.
- Work on New Ordnance Factories (XL—27.7.88), 213-14.
- RAM SAMUJHAWAN, SHRI**
- Aims and Objectives of JCM (XL—3.8.88), 52-54.
- Burglary of Files in Army Headquarters (XLI—17.8.88), 182-183.
- Central Secretariat Stenographers Service Rules (XLII—31.8.88), 41-42.
- News item Captioned: "Government May demonopolise IAS Hold on Top Posts" (XL—10.8.88), 231-32.
- Promotion from Group 'B' to Group 'A' Posts (XLI—17.8.88), 51.
- Redressal of Grievances by Delhi Police (XLI—17.8.88), 175.
- RAMACHANDRAN, SHRI MULLA-PPALLY**
- Achievements of Technology Mission on Oilseeds production (XLI—11.8.88), 45-46.
- Acquisition of Copters by Pawan Hans Ltd. (XL—1.8.88), 171-172.
- AIDs Test on Foreign students (XLII—5.9.88), 77.
- Air India earning on gulf route (XLI—22.8.88), 165.
- Alind Aluminium Industries of Kerala (XL—4.8.88), 180.
- Area under Cashew Cultivation in Kerala (XLII—1.9.88), 190.
- Arrangements for transportation of Haj pilgrims (XL—10.8.88), 73-74.
- Assistance for development of hill areas (XLI—17.8.88), 147-154.
- Assistance to ONGC in Environmental management (XL—3.8.88), 50-51.
- Bal Bhavans in the country (XL—

- (28.7.88), 113-116.
- Best source of oil (XLII—30.8.88), 87.
- Captioned fee by Medical colleges in Karnataka (XLI—22.8.88), 183-184.
- Central Aid to Kerala for promotion of Literacy (XLI—11.8.88), 247-48.
- Central Assistance to Kerala for post Graduate course in Homoeopathy (XLI—29.8.88), 121.
- Coastal Sector Power Projects in Kerala (XLI—23.8.88), 24-27.
- Central Pollution (XLI—16.8.88), 155-56.
- Complaints regarding tapping of Telephones (XLI—16.8.88), 367.
- Conversion of Mangalore-Miraj section into Broadgaugs (XL—1.8.88), 263.
- Courses held at Management Development Institute, Gurgaon (XLII—31.8.88), 101-2.
- Delay in flights due to Bomb scare (XL—8.8.88), 52.
- Deputation of Indian Experts on Foreign Assignments (XL—27.7.88), 72-74.
- Development of Tourism in Malabar areas of Kerala (XLI—29.8.88), 123.
- Displacement of persons due to Pooyankutti Hydel Project (XL—4.8.88), 2 4-75.
- Electronic Components base for Indian Telephone Industries (XLII—30.8.88), 277.
- Endangered species of Animal and Plants (XL—28.7.88), 128.
- Environmental Clearance of Hydel Project (XLI—18.8.88), 236.
- Estimates for approach road to Kuttipuram over-bridge (XLII—1.9.88), 190-91.
- Expansion of HMT Ltd. Kalmassery (XLI—23.8.88), 247.
- Expenditure by Oil and Natural Gas Commission (XLII—30.8.88), 276.
- Export of Cashew Kernel from Kerala (XL—29.7.88), 212-14.
- Export of Pepper (XLI—19.8.88), 159.
- FIEO suggestions for promoting exports (XLI—19.8.88), 66-67.
- Growth Centres in 'No Industry Districts' (XLI—16.8.88), 275.
- High Speed Bullet Train in India (XL—1.8.88), 62-63.
- Import and Production of Edible Oils (XLI—22.8.88), 239-40.
- Incentives for Textile Production in Kerala (XL—29.7.88), 131-33.
- Incentives to Sports Talents (XL—4.8.88), 275-76.
- Indian Science Journals (XLI—17.8.88) 57-60.
- Jt. ventures of BEL with Samtel India (XL—3.8.88), 186-87.
- Loss to ITDC units (XL—8.8.88), 99.
- Losses incurred by Coffee Board (XL—29.7.88), 4.
- Losses suffered by Kudremukh Iron Ore Company (XL—4.8.88), 56-57.
- Maintenance facilities to Indian Airlines and Air India (XLI—22.8.88), 19-22.
- Marine Fish Catch (XLII—1.9.88), 191-92.
- Mechanisation of Coir Industry (XLI—23.8.88), 250.
- Misuse of Funds in Tribal Areas (XLI—17.8.88), 114.
- Modernisation of MFIL, Cochin (XLI—29.8.88), 122.
- Mohini Mills (XL—29.7.88), 64-65.
- Monopoly procurement of cashewnuts (XL—5.8.88), 260.
- Non-payment of festival allowance to workers of Cannanore Spinning and Weaving Mills (XLI—19.8.88), 279-80.

- Norms fixed under Accelerated Ruler Water Supply Programme (XLII—1.9.88), 37-38.
- Opening of post offices in villages of Cannanore, Wynad and Kasargod districts (XL—9.8.88), 55-56.
- Persons suffering from Filariasis in country (XLI—22.8.88), 193-94.
- POSTING of spouse at the same station (XL—3.8.88), 163-66.
- Power from waves (XLI—16.8.88), 49.
- Price of cotton yarn (XLI—12.8.88), 187-89.
- Production Capacity of Hindustan Latex Ltd, Trivandrum (XLI—29.8.88), 48.
- Private Lending Institutions in Kerala (XL—5.8.88), 259-60.
- Profit earned by Shipping Corporation of India (XL—28.7.88), 118-19.
- Profit/Loss by Hindustan Newsprint Ltd, Kerala (XLI—23.8.88), 249.
- Profit/Loss by Public Sector Undertakings in Kerala (XLII—30.8.88), 275-76.
- Progress of Exhimala Naval Academy (XL—3.8.88), 164-65.
- Project proposals for alternative sources of energy from Kerala (XLII—30.8.88), 214.
- Pull out of Indian troops from Sri Lanka (XL 27.7.88), 188-89.
- Recognition to private medical colleges in Karnataka (XLI—22.8.88), 172-73.
- Renovation of Tracks and Bridges in Kerala (XL—8.8.88), 92.
- Representations against import policy regarding cash crops and spices (XL—5.8.88), 123-24.
- Research units/centres engaged in Ocean Development (XLI—17.8.88), 97.
- Residential Polytechnic for Women (XLI—18.8.88), 139-40.
- Revenue from excise duty (XLI—12.8.88), 187.
- Sea-Erosion along Kerala Coast (XLI—12.8.88), 202-3.
- Seizure of narcotics (XLI—12.8.88), 46-48.
- Service Conditions of Anganwadi Workers (XL—28.7.88), 27-29.
- Setting up of Nuclear Power Plant in Kerala (XL—10.8.88), 149.
- Shatabdi Express (XLII—5.9.88), 300.
- Sources for irrigation in Kerala (XLI—19.8.88), 159-60.
- Studies in Marine Resources for Deep Sea Fishing (XLI—11.8.88), 294-95.
- Study on Drilling cost in ONGC (XLI—16.8.88), 185.
- Subsidies to Adivasis under IRDP (XLI—18.8.88), 50-51.
- Suggestions for modernisation of Textile industry (XLI—12.8.88), 186.
- Supply of Kerosene to Fishermen of Kerala (XLII—1.9.88), 167-68.
- Survey for Water Requirement and Resources (XL—29.7.88), 39-40.
- Take over of Gwalior Rayons Unit (XLI—16.8.88), 229.
- Take over of Management of Keezhmad Blind School (XLI—17.8.88), 40.
- Telephone exchanges in States (XL—2.8.88), 57-59.
- Traffic and Freight at Calicut Airport (XL—1.8.88), 264-66.
- Trichur-Guruvayur Railway line (XLI—29.8.88), 122.
- Units of Indian Telephone Industries (XLI—23.8.88), 250.
- Urban Transport Authority (XL—1.8.88), 263-64.
- Winding up proceeding against Mohini Mills, Calcutta (XLI—19.8.88), 167-168.

Accident to 26 DN Bangalore-Trivandrum Express between Sasthankotta and Perinad Stations of Southern Rly. on 8th July, 1988 (Disc.) (XLI—11.8.88), 433-37.

Business of the House (XL—29.7.88), 300.

RAMAIAH, SHRI B.B.

Violation of Companies Act (XL—9.8.88), 184-85.

DABATES

Accident to 26 DN Bangalore-Trivandrum Express between Sasthankotta and Perinad Stations of Southern Rly. on 8th July, 1988 (Disc.) (XLI—11.8.88), 445-57.

Food Corporations (Amendment) Bill—Consid. (XL—29.7.88), 350-51.

RAMAMURTHY, SHRI K.

Affiliation to Schools by Central Board of Secondary Education (XLII—1.9.88), 305-10.

Alternative for ASWACS Programme (XLI—17.8.88), 130.

Batman system in Army (XLII—31.8.88), 237.

Benefits of the Outlay on Public Sector (XL—10.8.88), 225-26.

Cash compensation to Handloom exporters (XLI—19.8.88), 180-81.

Closure of woollen Mills (XLI—19.8.88), 283-84.

Consumption of Polyester Staple Fibre (XLI—23.8.88), 127-28.

Crisis in Paper Industry (XLI—16.8.88), 362.

Data Bank of Industries (XLI—23.8.88), 314.

Decisions taken by All India Council for Technical Education (XL—4.8.88), 39-40.

Delay in completion of projects (XL—XL—10.8.88), 123-24.

Delay under IPRS Engineering Goods Exporters (XL—5.8.88), 81-82.

General Managers and Deputy Gen-

eral Managers in New Bank of India (XLI—12.8.88), 45-46.

Growth Centres (XLI—16.8.88), 363.

History of modern India by Indian Council of historical research (XL—10.8.88), 301-2.

IAS Officers having own Houses (XLII—5.9.88), 365.

Implementation of Fourth Pay Commission's recommendations about upgradation of posts of PS to Secretaries (XLII—31.8.88), 53-54.

Implementation of recommendations Sikri Committee (XLI—29.8.88), 176.

Income, Declared Under the Amnesty Scheme 1985-87 (XL—5.8.88), 284-85.

Indian Share in World Computer Software Market (XLI—17.8.88), 13-18.

Indo-US Scientific Committee on Micro Electronics (XL—3.8.88), 171-73.

Industrial Liberalisation Measures (XLII—30.8.88), 127.

Investment Limits (XLII—30.8.88), 283.

Language Universities (XLII—1.9.88), 147-48.

Launch of Long range Missile Agni (XLI—3.8.88), 124.

Letters of Interest (XLII—30.8.88), 284.

Loss to Air India on account of VVIP Flights (XLII—5.9.88), 362.

Loss of Public Sector Drug Companies (XLI—23.8.88), 313.

Maintenance of Statutory Liquidity Ratio by Nationalised Banks (XL—5.8.88), 285-86.

Maintenance of Statutory Liquidity ratio by New Bank of India (XLI—12.8.88), 219-20.

Maintenance of Statutory Liquidity Ratio by New Bank of India and

Syndicate Bank (XLI—12.8.88), 220.

Map of India (XLI—17.8.88), 101.

Modification of Law for Divorce for Epileptic Patients (XL—8.8.88), 68.

Modification of Nagapattinam Rly. Station on Southern R'y. (XLI—22.8.88), 29-30.

National Equity Fund (XLI—12.8.88), 168-70.

Navodaya Vidyalayas (XLII—1.9.88), 310-27.

Norms for teacher-pupil ratio (XLI—11.8.88), 120-22.

Objection against Summary Assessment Scheme (XL—5.8.88), 101.

Oil recovery pilots (XLII—30.8.88), 293.

"Panchayat Dak S.waks" Scheme (XL - 2.8.88), 118-21.

Per Capita Steel consumption (XLI—18.8.88), 163-64.

Performance of Locomotives (XLI—23.8.88), 246.

Proper Surfacing of unsurfaced roads (XLI—18.8.88), 164.

Recommendations made by Seminar on 'Liberalisation' (XLI—23.8.88), 313.

Recommendations of Ojha Committee (XLI—19.8.88), 49-50.

Recommendations of Working Groups on Industrialisation of Backward Areas (XLI—16.8.88), 85.

Scheme for Medium and Small Newspapers in Regional Languages (XLII—30.8.88), 275.

Setting up of Holiday Complex in Joint Venture (XLI—29.8.88), 177.

Sivaraman Committee Report (XLII—31.8.88), 139.

Suggestions made by FAC (XLII—1.9.88), 297-99.

Supply of cotton to Spinning Mills

(XLI—19.8.88), 181.

Tapping of Telephones (XL—9.8.88), 33.

Teachers Training by the District Institutes of Education & Training (XLI—18.8.88), 43-45.

Technology Exports (XLI—19.8.88), 182-84.

Telephone connection within Two weeks (XL—9.8.88), 83.

Transfer of District Collectors (XLI—17.8.88) 128-129.

Unemployment in A&N Islands (XLII—137-138).

U.S. Nuclear Submarine to Pakistan (XL—3.8.88), 193.

Working of New Bank of India (XLI—12.8.88), 218-19.

RAMASHRAY PRASAD SINGH, SHRI

Admission of Scheduled Castes and Scheduled Tribes in Colleges of Vocational Studies, Shiksh Serai, New Delhi (XL—28.7.88), 256-257.

Allotment of land for Secondary School by DDA (XLII—5.9.88), 64.

Allotment of Land to Members of U.P. Samaj Coop. House Building Society (XLI—22.8.88), 66-67.

Ban on recruitment in Public Sector Banks (XL—29.7.88), 97-98.

Basic amenities in Rohini (XL—1.8.88), 106-107.

Construction of Additional Room in Sarojini Nagar and Nauroji Nagar quarters (XLII—5.9.88), 346.

Conveyance advance to the employees of Kenariya Vidyalaya Sangathan (XL—4.8.88), 276-277.

DA Instalment due to Central Govt employees (XLI—19.8.88), 94-95.

Drinking Water supply in Sarojini Nagar Area (XLII—5.9.88), 139.

Garages in Government Quarters (XLII—5.9.88), 347.

Ghaziabad Telephone Exchange (XLI—23.8.88), 108-109.

Implementation of Madan Committee

- Recommendations by Delhi Admn.** (XLI—18.8.88), 38-39.
- Implementation of transfer guidelines in Kendriya Vidyalaya Santhan** (XLII—1.9.88), 150-51.
- Income Tax raids on Mafia Gangs operating in Dhanbad and other areas** (XL—5.8.88), 198-199.
- Increase in rental for public telephones** (XLI—23.8.88), 327.
- Indian Defence Personnel languishing in Pak Jail's** (XLII—31.8.88), 205.
- Massacre in Bihar** (XL—3.8.88), 195-196.
- Membership of Delhi School Teachers' Coop. Housing Bldg. Society** (XLI—22.8.88), 112-113.
- Merger of Cadres in Delhi Administration** (XLI—17.8.88), 183-184.
- News item Captioned "Kickbacks in Condom Imports Deal"** (XL—8.8.88), 117.
- News item "Policeman Victim of Land Gang"** (XLII—31.8.88), 115-116.
- Payment of Compensation to Gas Affected People** (XL—2.8.88), 374.
- P.M.'s visit to Jordan** (XL—3.8.88), 169-171.
- Provision of Creches in Government colonies** (XL—10.8.88), 127-128.
- Pan Pan Dardha Project of Bihar** (XLI—19.8.88), 92.
- Railway Committee** (XL—8.8.88), 68.
- Railway passes to the widows of Freedom Fighters** (XLI—17.8.88), 140.
- School at Paschimpuri, Delhi** (XL—4.8.88), 68.
- Seniority of KVS Teachers specially recruited for North Eastern Region** (XLI—11.8.88), 37-38.
- Separate draw for Allotment of flats to SC/ST** (XLI—29.8.88), 108.
- Shortfall in Wheat Procurement** (XL—8.8.88), 216-217.
- Thesis in Barauni Refinery** (XL—1.8.88), 524-26.

DEBATES

- Arms (Amendment) Bill Considered** (XL—9.8.88), 424-26.
- Atrocities on Harijans and Adivasis in different parts of the country** (Dis) (XLI—12.8.88), 351-55.
- Demand for examining the technical feasibility of schemes submitted by Bihar Housing Board before loans are advanced to it by MUDCO (Under Rule 377)** (XL—28.7.88), 281-82.
- Demands for Grants (Punjab) 1988-89** (XLI—18.8.88), 351-53.
- Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.)** (XL—9.8.88), 524-26.
- Floods in various parts of the country** (Disc) (XL—3.8.88), 329-31.
- Food Corporations (Amendment) Bill Considered** (XL—1.8.88), 326-28.
- Implementation of new 20 Pt. Programme (Res)** (XLI—19.8.88), 408-12.
- Reported outbreak of Kala azar in various parts of the country** (CA) (XLI—11.8.88), 357, 339-41.
- RAMOOWALIA, SHRI BALWANT SINGH**
- Abolition of Lease Hold System in Delhi** (XL—1.8.88), 200-201.
- Administrative expenditure of Delhi Milk Scheme** (XL—28.7.88), 143-144.
- Amount Allocated/spent by DDA** (XL—8.8.88), 109.
- Amount spent on Minimum Needs Programme** (XL—10.8.88), 40-41.
- Bangladesh Refugees** (XLI—17.8.88), 37.
- Basic facilities in resettlement colonies in Delhi** (XLI—22.8.88), 190.
- Chakma Refuses** (XL—3.8.88), 124-125.
- Commissioning of Mukerian Hydel Project** (XL—9.8.88), 370-71.
- Committee on curtailment of expenditure** (XL—29.7.88), 58.

- Crossing of Border by Pakistan Army of Fighter Planes (XL—3.8.88), 28.
- Curtailment of Expenditure Incurred by Food Corporation of India (XL—1.8.88), 269.
- Decline in off-take of NTC Controlled Cloth (XL—29.7.88), 159-60.
- Demand of Coal in Industrial Sector (XLI—23.8.88), 38-44.
- Dual Pricing Policy for Cement (XLI—23.8.88), 271.
- Duty relief extended to consumers by Textile Industry (XL—29.7.88), 207-208.
- Erosion in purchasing power of rupee (XL—5.8.88), 45-46.
- Filling up of vacant posts in public sector units (XL—3.8.88), 118-122.
- Per hectare average of agricultural production (XLI—18.8.88), 81-82.
- Hike in Food Subsidy (XL—1.8.88), 267-270.
- Hike in Prices of Essential Commodities (XL—1.8.88), 125-128.
- Hike in prices of Free Sale Sugar (XL—8.8.88), 106.
- Import of Coal (XLII—30.8.88), 226.
- Import of Oilseeds (XLI—18.8.88), 66-67.
- Import of oilseeds through NDDB (XLI—1.9.88), 336-37.
- Increase in Price of Polyester Staple Fibre (XLI—23.8.88), 344.
- Increase in Prices of raw material used in Textile Mills (XLI—19.1.88), 8-15.
- Increase in Yarn Price (XL—5.8.88), 213-214.
- Industrial Units in Punjab (XLI—23.8.88), 323.
- Kapoor-Mittal Committee (XL—10.8.88), 137-38.
- Massacre in Bihar (XL—3.8.88), 195-196.
- Meter for measuring quantity of LPG in cylinders (XL—9.8.88), 37.
- New Colleges in Delhi (XLI—11.8.88), 248-49.
- Ndw Policy for daily wages (XLII—31.8.88), 28-286.
- Packing and chilling capacity of DMS (XLI—11.8.88), 100-61.
- Pak's Earthen Dam on Ravi (XLI—11.8.88), 197-98.
- Power sub-station in Karawal Nagar, Delhi (XL—9.8.88), 377.
- Privately owned Nursing Homes/Hospitals in Delhi (XL—1.8.88), 31-32.
- Production of Heavy Water by Tuticorin Heavy Water Project (XL—27.7.88), 95-96.
- Project for use of Fly Ash by the Badarpur Thermal Power Station (XL—9.8.88), 115-116.
- Proposal to introduce Health Cards for residents of Delhi (XL—8.8.88), 225.
- Proposal to make Election Commission a Multi-Member Body (XL—5.8.88), 214-216.
- Purchase of Machines by Delhi Milk Scheme (XL—4.8.88), 186-187.
- Railway Lines in remote Rural Areas (XLII—5.9.88), 47.
- R&D in sugarcane (XLII—1.9.88), 116-118.
- Raw material for Engineering Industry (XLI—23.8.88), 322.
- Reconsideration of cases of DTC Employees removed from service (XL—28.7.88), 142-143.
- Rehabilitation of people living in Jhuggi Jhonparies (XLI—22.8.88), 37-39.
- Report re. Diversion of Soviet Heavy Water to India (XL—27.7.88), 163-64.
- Sale of Gold by Bharat Gold Mines Ltd. (XLI—18.8.88), 10-14.
- Sales Tax in Delhi (XLII—31.8.88), 76-77.
- Scheme to encourage setting up of Food Industries under Coitage

- industries (XL—28.7.88), 34-35.
- Self-employment scheme for educated unemployed youth (XL—9.8.88), 107.
- Shortfall in power generation (XL—2.8.88), 223-24.
- Sick Industrial Units in Punjab (XLI—16.8.88), 280.
- Study by National Labour Institute on payment of minimum wages (XLI—22.8.88), 182.
- Supply of diesel to consumers at international prices (XL—2.8.88), 224-25.
- Supply of DMS Muk in Polythene Packs (XLI—18.8.88), 259-60.
- Supply of Pig Iron to Industrial Units in Batala City of Punjab (XLI—18.8.88), 273-74.
- Supply of Power to Punjab (XLI—16.8.88), 108.
- Supply of Quality Fertilizers Pesticides to Farmers (XL—4.8.88), 7-11.
- Surcharge levied due to Famine Conditions (XLI—12.8.88), 207.
- Tehri and Nathpa Zhakri Hydel Projects (XLI—16.8.88), 287.
- Transportation Charge on Imported Wheat (XL—8.8.88), 263.
- Terrorist Activities in Punjab (XL—27.7.88), 15.
- Use of indigenous ones by Vanaspati Units (XLI—23.8.88), 193.
- Vacant posts in Public Sector Undertakings (XL—3.8.88), 60-68.

DEBATES

- Approval of the Continuance in force to the Proclamation by the President in respect of the State of Tamilnadu (St. Res.) (XL—27.7.88), 334-35.
- Arms (Amendment) Bill Consid. (XL—9.8.88), 303-11.
- Atrocities on Harijans and Adivasis in different parts of the country (Disc) (XL—2.8.88), 507-13.

- Business of the House (XL—29.7.88), 302.
- Business of the House (XLI—19.8.88), 311-12.
- Business of the House (XLI—12.8.88), 329.
- Business of the House (XL—5.8.88), 308.
- Demand for approval of RTP stage III and the Guru Nanak Dev Thermal Plant Bhatinda Stage III to meet the long term power needs of Punjab (Under Rule 377) (XL—2.8.88), 445.
- Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 332-34.
- Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 509-11.
- Disapproval of National Security (Amendment) Ordinance (St. Res.) (XLI—17.8.88), 228-32.
- Disapproval Religious Institutions (Prevention of Misuse) Ordinance 1988 (St. Res.) (XLI—11.8.88), 399-403.
- Motor Vehicle Bill Consid (XLI—22.8.88), 314-16.
- National Security (Amendment) Bill Consid (XLI—17.8.88), 225-32.
- Religious Institutions (Prevention of Misuse) Bill Consid (XLI—11.8.88) 399-403.
- Reported distribution of adulterated ineffective pesticides to farmers in Punjab (CA)(XLI—19.8.88), 317, 319-24.

RAMULU, SHRI H.G.

- Change in Fuel Technology (XLI—18.8.88), 63-64.
- Clearance to Spinning Mills in Karnataka (XL—5.8.88), 83.
- Closure of NIC Mills in Karnataka (XLI—12.8.88), 77-78.
- Collection of Cess from mine owners of Bellary-Hospet Sector Karnataka (XL—1.8.88), 1.6-68.
- Concern over construction of big

Dams (XL—4.8.88) 218-219.

Dharna by Handloom and Powerloom Weavers (XLI—19.8.88), 147-150

Export of Farm and Agricultural Products (XLI—12.8.88), 50-56.

Illegal arms factories (XL—3.8.88), 46-50.

Industrial Licences for Alcohol Based Chemical Industries in Karnataka (XLI—23.8.88), 193.

Industries polluting Yamuna river (XL—4.8.88), 64.

Issuing of Licences for Distillers and Breweries Karnataka (XLII—30.8.88), 104.

Issuing of Licences for Distilleries and Breweries in Karnataka (XLI—16.8.88), 89.

Losses suffered by regional rural banks (XLI—12.8.88), 279-81.

Nationalisation of Lac Industry (XLII—1.9.88), 43.

Public Sector Industries in Karnataka (XL—2.8.88), 122-124.

Setting up of Industries in Karnataka (XL—9.8.88), 196.

Settlement of accounts between ONGC and suppliers of Woollen cloth (XLI—23.8.88), 85.

RANA VIR SINGH

Compensation to villagers affected during laying of HBJ pipeline in Uttar Pradesh (XLII—30.8.88), 45.

DEBATES

Floods in various parts of the Country (Disc) (XL—3.8.88), 295-98.

RANGA, PROF N.G.

Allocation of funds for Rural Development (XLI—11.8.88), 12.

Clearance to Projects of cooperative Spinning Mills in Maharashtra (XL—5.8.88), 27-31.

Hike in vital drug prices (XL—2.8.88), 3-10.

Suggestion from the Election Commission (XLI—12.8.88), 8.

DEBATES

Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 461-63.

Auroville foundation Bill As Passed by Rajya Sabha Consid (XLII—5.9.88), 483-85.

Disapproval of Nation Security (Amendment) Ordinance (St. Res.) (XLI—17.8.88), 270-77.

National Security (Amendment) Bill Consid (XLI—17.8.88), 270-77.

State of Arunachal Pradesh (Amendment) Bill Consid (XLII—5.9.88), 503-506.

Supplementary Demands for Grants (Railways) 1988-89 (XLII—31.8.88), 366-69.

Water (Prevention and Control of Pollution) Amendment Bill Consid (XLII—1.9.88), 413-16.

RAO, SHRI A J.V.B. MAHESWARA

Compressed and associated gas for domestic use (XLII—30.8.88), 162.

Construction of Cold Storage for NDDB (XLI—18.8.88), 142-43.

Incidence of Brain Tumor (XLII—5.9.88), 101.

Pallo and other water borne diseases (XLI—23.8.88).

SC/ST employees in Nationalised banks (XLI—19.8.88), 104-105.

SC/ST Members on Board of Director of Public Sector Undertakings (XLI—23.8.88), 269.

Technology Mission for Pesticides vis-à-vis environment in Eighth Plan (XLI—17.8.88), 42.

Technology Mission on blindness in Eighth Plan (XLI—17.8.88), 112-113.

Use of outdated Drugs at NDRI Karan (XLII—1.9.88), 265-67.

Utilisation of Natural Gas (XLI—23.8.88), 107-108.

Wind Mills (XL—2.8.88), 121-122.

DEBATES

- Atrocities on Harijans and Adivasis in different parts of the country (Disc) (XLI—12.8.88), 363-67.
- Floods in various parts of the Country (Disc) (XL—3.8.88), 320-23.
- Reservation of Posts in Govt. services and seats in Educational Institutions (for Economically Weaker Section of People) Bill-Consid. (XL—(XL—29.7.88), 400-02.
- Reservation of Posts in Government Services and seats in Educational institutions for Economically Weaker Section of People) Bill by Mishra Ram Negi Consid (XLI—12.8.88), 399-401.
- Supplementary Demands for Grants (Railways) 1988-89. (XLII—31.8.88), 28-91.
- RAO, DR. G. VIJAYA RAMA**
- Baby Milk Food Powders and Weaning Foods (XLII—1.9.88), 196-97.
- Ban on baby food products advertisement (XL—11.8.88).
- Biological Control of pests (XLI—11.8.88), 149-59.
- Building of Gas pipelines (XLII—1.9.88), 169.
- Check on Nutritional Values of Fast Foods (XLI—18.8.88), 145.
- Conference on Neem and Insecticides of Plant origin in Nairobi (XL—4.8.88), 215.
- Concern over Pakistan's help to terrorists (XLII—31.8.88), 135.
- Conservation of Medicinal Plants (XL 4.8.88), 175-177.
- Damage to kidney due to consumption of irradiated food (XLII—5.9.88), 127.
- Efficacy and side effects of BCG vaccine (XL—22.8.88), 123-124.
- Exemption of village Milk Cooperative Societies from Industrial Disputes Act (XLI—23.8.88), 206.
- Flaring up of Gas (XL—2.8.88), 353-54.
- Food Irradiation (XLII—31.8.88), 34-35.
- Food irradiation causes Leukemia (XLII—5.9.88), 85.
- Fuel efficient technologies (XL—2.8.88), 354-56.
- Government stand on irradiation (XLII—5.9.88), 229.
- Hungarian credit offer of Nyeveilli Lignite project (XLI—12.8.88), 116-17.
- Import of Milk Products (XLI—18.8.88), 64.
- Increase in Road Accidents (XL—28.7.88), 33.
- Indian Telecommunications Satellite INSAT-1C (XL—2.8.88), 396.
- Integrated Programme for Mentally Retarded and Handicapped persons (XLII—31.8.88), 277-78.
- Irradiation of Food and Spices for Export purposes (XL—5.8.88), 226.
- Losses in Mother Dairy (XLII—1.9.88), 36.
- Marketing of Neem Products (XLI—16.8.88), 84.
- Metallic Nodules in Seas Around India (XL—27.7.88), 202-03.
- National Wind Mill Project in Delhi (XLII—30.8.88), 145.
- Nicotin and Tar value of Indian Cigarettes (XL—2.8.88), 44-45.
- Per capita availability of water (XL—5.8.88), 117-118.
- Production of Vegetable Oil (XLII—1.9.88), 216-17.
- Programme for food irradiation (XL—27.7.88), 106-07.
- Re-despatch of contaminated farm products to Third World Countries (XL—4.8.88), 67-68.
- Regular monitoring of Pesticides (XL—4.8.88), 173-74.
- Regulation of production of Infant Milk Foods (XL—4.8.88), 215.
- Retirement of NDDB staff (XLII—1.9.88), 260.

Road Accidents in Delhi (XL—28.7.88), 55-56.

Safety Tests on Maruti Vehicles (XL—2.8.88), 427-28.

Seminars on Medicinal Plants (XL—1.8.88), 100-101.

Soviet help for Nuclear Energy Programme (XL—3.8.83), 93.

Taking over of Electronics by Government (XLI—17.8.88), 61.

Telephone complaints (XL—9.8.88), 89-90.

Tremors in Idukki District of Kerala (XLI—11.8.88), 187-88.

Unauthorised ingredients in Pan Masalas (XLI—23.8.88), 265.

Use of Neem as a Pesticide (XLI—11.8.88), 31-32.

Use of Nicotine as Pesticide (XL—28.7.88), 125.

Voluntary Organisations for Mentally Retarded Persons (XLII—31.8.88), 157-165.

RAO, SHRI J. VENGAL

Closure of Chembur Unit of Union Carbide India Ltd. (NAH-Disc) (XLI—17.8.88), 318-22, 327-28.

Monopolies and Restrictive Trade Practices (Amendment) Bill Int (XLII—2.9.88), 10-11.

RAO, SHRI K. S.

Admission of Students to Colleges (XL—28.7.88), 10-17.

Aircraft Control through Digital Computers (XL—10.8.88), 101-102.

Allocation of land to private builders for houses (XLI—22.8.88), 141.

Construction work on Power Projects (XL—2.8.88), 14-24.

Decline in Oil Production at Bombay High North (XL—9.8.88), 385-86.

Export processing Visakhapatnam (XLI—19.8.88), 24-25.

Income Tax Exemption to Thirumala Tirupati Devasthanam (XLI—

12.8.88), 19.

Locations of Central Food Technological Research Institutes (XLII—31.8.88), 24-28.

National Highway Finance Corporation (XLI—11.8.88), 256.

New Nitrogen Fertilizer Plants in 8th plan (XLI—18.8.88), 17.

Personnel Computer for Growth Micro Electronics (XLI—17.8.88), 72-73.

Proposal to enhance Central Road Fund (XLI—11.8.88), 44-45.

Recruitment of Engineers to Military Services (XL—10.8.88), 22.

Review of Airbus Contract (XL—8.8.88), 63.

Selection of Feature Films for Door-darshan (XL—2.8.88), 228-30.

Visit of a Chinese Trade Delegation (XLI—12.8.88), 71-72.

DEBATES

Atrocities on Harijans and Adivasis (XLI—16.8.88), 409-13.

Floods in various parts of the Country (Disc) (XL—3.8.88), 260-64.

RAO, SHRI SRIHARI

Assistance for improving Silk Industry (XL—5.8.88), 8-14.

Committee on development of Backward Areas (XL—2.8.88), 313.

Drilling in Krishna Godavari basin (XLII—30.8.88), 142.

Employees working Krishna-Godavari Basin Project (XLI—16.8.88), 35-36.

Expansion of Export Business of MMTC (XL—29.7.88), 177-78.

Increase in Road Accidents (XL—28.7.88), 33.

Industrialisation of Backward Areas (XL—2.8.88), 403-4.

Industrialisation of Rural Areas (XL—2.8.88), 402-403.

National Policy on Telecommunications (XL—9.8.88), 1-4.

- Railway accident near Kodin in Guntakal railway division (XL—8.8.88), 10.
- Rise in the wholesale price Index (XL—29.7.88), 180-81.
- Royalty on crude oil on AP. (XLI—23.8.88), 162.
- Smuggling cases in Delhi (XL—5.8.88), 14-23.
- Stagnation in domestic crude production (XL—2.8.88), 41-42.
- Shortage of Pig Iron (XL—28.7.88), 160-61.
- Water Pricing System (XL—2.8.88), 404.

DEBATES

- Motor Vehicle Bill—Consid (XLI—22.8.88), 322-27.

RAO, SHRI V. KRISHNA

- Assistance for improving Silk Industry (XL—5.8.88), 8-14.

RAO, SHRI V. SOBHANADREESWARA

- Acquisition of land for a Museum (XL—4.8.88), 71.
- Allotment of plots on priority basis (XLII—5.9.88), 147.
- Arrangement made to carry Haj Pilgrims (XL—3.8.88), 58.
- Capital outlay for Technology Mission on Dairy (XLII—1.9.88), 95.
- Clearance to Telegu Ganga Project (XL—5.8.88), 128.
- Committee on suicides by Cotton Growers in Prakasam and Guntur Districts (XL—29.7.88), 113-15.
- Control of black shank diseases in Tobacco (XL—4.8.88), 230.
- Construction and Electrification of Rlylines during—1987-88 (XLI—22.8.88), 27.
- Conversion of Manual Exchange into Automatic Exchange in Jagalahpet in Andhra Pradesh (XL—9.8.88), 388.
- Criteria for New Public Call Offices in Rural Areas (XLI—16.8.88), 250.

- Delay in Clearance of Nagarjuna Sagar Left Canal Project (XL—4.8.88), 229-230.

- Development of areas Around Buddhist Stupas (XLI—11.8.88), 72.

- Doubling of Hyderabad-Secunderabad route (XLI—29.8.88), 91.

- Downgradation of Post Offices in Andhra Pradesh (XLI—16.8.88), 257.

- Expenditure on Welfare of Beedi Workers out of Cess Collection (XLI—29.8.88), 29.

- Export processing zone at Visakhapatnam (XLI—19.8.88), 20-25.

- Financial assistance for pucca houses (XLII—5.9.88), 366.

- Formation of Advisory councils by O.N.G.C. (XL—9.8.88), 163-164.

- Honorarium paid to Female Attendants (XLI—23.8.88), 12.

- Introduction of Air Mail facilities to Vijayawada City (XLI—23.8.88), 291-92.

- Introduction of Express train between Bombay and Vijayawada (XLI—22.8.88), 94.

- Introduction of Post Graduate in courses in Ayurvedic Colleges (XL—8.8.88), 114.

- Investment on Ordnance Factory, Medak (LX—3.8.88), 174-175.

- Irrigation project of A.P. pending for approval (XLI—19.8.88), 170-71.

- Krishni Vigyan Kendras (XLI—11.8.88), 215-22.

- Land for Propellant Factory at Warangal (XL—10.8.88), 99.

- Locations of Central Food Technological Research Institutes (XLII—31.8.88), 27.

- Managuru Project in A.P. (XLII—30.8.88), 147.

- Manufacture of colour picture tubes with foreign collaboration (XL—3.8.88), 116-117.

- Manufacture of Poly-Jute Bags (XLI—

19.8.88), 302.

Market Intelligence Centre at Vijaya-
wada A.P. (XLI—11.8.88), 221-22.

Minimum Support Prices for Turmeric
and Chillies (XLI—18.8.88), 83-84.

Misuse of Comprehensive Crop Insu-
rance Scheme in States (XLI—
11.8.88), 222-23.

Motumarri-Jaggaihpct Railway Line
(XL—1.8.88), 131-132.

MOU between BEL and Rashtriya
Chemicals and Fertilizers (XLI—
31.8.88), 218-219.

No Industry Tehsil scheme (XL—
9.8.88), 138-139.

Opening of Information Centre at
Vijayawada (XLI—30.8.88), 144.

Price paid for import of cotton (XLI—
12.8.88), 141.

P.M.'s meetings with District Admini-
strators (XL—3.8.88), 11.

Proposal to give up comprehensive
Crop Insurance Scheme (XL—
4.8.88), 229.

Provision of Safe Drinking Water to
problem villages (XL—28.7.88), 103-
109.

Purchase of machinery from local
markets by Ordnance Factories
(XLI—31.8.88), 65-66.

Recovery of Government Taxes (XLI
—12.8.88), 27.

Removal of Track in Satyanaryana-
puram (XLI—22.8.88), 212.

Research Studies Conducted by
NISIEI (XL—2.8.88), 29-33.

River Basin Authority (XL—29.7.88),
24.

Separate channel for rural outcences
(XLI—23.8.88), 56-57

Setting up of food and Vegetable Pro-
cessing Units to Check Loss in
Transit (XL—4.8.88), 24-25.

Setting up of "Salt Model and Resear-
ch Station" in Andhra Pradesh
(XLI—16.8.88), 250.

Supply of equipment to disconnect
STD facility in Vijayawada (XL—
2.8.88), 238-239.

Tea Plantations in Forest Land (XLI
—11.8.88), 223.

Technology Missions (XL—27.7.88),
24-25.

Time for Agricultural Programmes on
Doordarshan (XLI—16.8.88), 249.

Upgradation of PIB at Vijayawada,
A.P. (XLI—23.8.88), 292.

Use of Fenpropathrin, Methomys and
Tripperos for White Fly (XLI—
18.8.88), 260-61.

Vamsadbara Stage-II (XLI—19.8.88),
171.

DEBATES

Business of the House (XLI—12.8.88),
330.

Business of the House (XLI—19.8.88),
316.

Closure of Chamber unit of cimor
Carbida India Ltd. (HAS Dise)
(XLI—17.8.88), 325-26.

Floods in various parts of the Country
(Disc) (XL—3.8.88), 252-56.

Motor Vehicle Bill Ci. Coasid (XLI—
22.8.88), 359, 62, 63, 65, 67, 69, 73,
374, 75-76.

Need to introduce passenger train
service between Vijayawada and
Jaggaihpct (Under Rule 377) (XL—
3.8.88), 227.

Need to provide a bye-pass from
Rayanapadu to National Highway
No. 9 via Mustabada and Kesara-
palli (Under Rule 377) (XLI—
17.8.88), 226.

Need to utilise the services of licenced
proters at Vijayawada Station for
loading and unloading of parcels
(Under Rule 377) (XLI—30.8.88),
360-61.

Need to write off the loans taken by
cotton growers of Guntur and
Prakasam districts of A.P. from
Coop. and commercial banks (Under
Rule 377) 257.

Representation against Import policy Re. Cash crops and spices (HAF DIS) (XLII—31.8.88), 439-40.

Reservation of Posts in Government Services and seats in Educational Institutions for Economically Weaker Section of People) Bill by Mishra Ram Nagina Conaid (XLI—12.8.88), 416-21.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofrs Contract (Dis) (XL—28.7.88), 368-74.

RATH, SHRI SOMNATH

Advisory Committees in Ministry of Welfare (XLII—31.8.88), 172.

AIDS Patients (XL—1.8.88), 10-14.

Amount released for Development of Paradip Port (XLI—18.8.88), 77.

Appointment of Chairman Rly. Recruitment Board Bhubaneswar (XLI—29.8.88), 142.

Atomic Power Plant with Soviet Help (XL—27.7.88), 206.

Availability of Coal in Orissa (XLI—16.8.88), 100.

B. Ed. Course of Berhampur University (XLI—11.8.88), 213-14.

Bonded labour in Orissa (XL—1.8.88), 183.

Central allocations for Adult Illiterary (XL—4.8.88), 244.

Central assistance to Orissa (XLII—31.8.88), 129-130.

Change of schedule of Delhi-Bhubaneswar flights (XL—1.8.88), 192.

Changes by MCI in Medical Education (XLI—29.8.88), 143.

Clearance to Narmada Sagar Irrigation Projects (XL—3.8.88), 122-123.

Cold storage for fish at sea ports (XLII—1.9.88), 147.

Compensation paid for property lost in Rly. Custody (XLI—5.9.88), 318.

Competition in fishing and marine products export (XLI—19.8.88), 100, 101.

Complaints against CFRI Dhanbad (XL—3.8.88), 121.

Cost of IA Tickets (XLI—29.8.88), 1-6.

Defective fishing Boats (XLII—1.9.88), 344-45.

Development of Bhubaneswar Airport (XLII—5.9.88), 319.

Development of Monuments in Orissa as Tourist Spots (XL—8.8.88), 21.

District Information Centres (XL—27.7.88), 205-06.

Electrification of Kharegpur-Bhubaneswar-Khurda Link (XL—8.8.88), 110.

Exploitation of Labour from Oriss (XLII—5.9.88), 319.

Exploitation of Orissa Coast by Multi Purpose Fishing Boats (XLII—1.9.88), 345-46.

Exploitation of Orissa Coast by Multipurpose Fishing Boats (XL—4.8.88), 287-288.

Exploration of Oil by HIL in Vietnam (XL—2.8.88), 1-3.

Export of Gems and Jewellery (XL—29.7.88), 28.

Grants to universities in Orissa (XLI—11.8.88), 87.

Harabhangi Medium Irrigation Project of Orissa (XL—5.8.88), 143.

Identification of bonded labour (XL—1.8.88), 183.

Implementation of SFPP in Orissa (XLII—1.9.88), 299.

Import of rails (XLI—22.8.88), 95-96.

Improvement in Blood Collection System (XLI—22.8.88), 215-217.

Increase in Allocation to Orissa (XL—XL—27.7.88), 90.

Indo-Soviet agreement on computer and electronics (XL—3.8.88), 123-124.

Industrial Ventures floated by Engineers/Professionals in Delhi (XLII—30.8.88), 36-38.

Krishi Vigyan Kendra, Bhanjanagar (XLI—18.8.88), 179.

Land for TV production Centre in Orissa (XLI—23.8.88), 171.

Memorandum submitted by Utkal Chamber of Commerce and the Association (XL—2.8.88), 314-16.

Mis-utilisation of Darjeeling funds (XL—3.8.88), 113-115.

Mobile Medical Facilities (XL—1.8.88) 12-14.

Nuclear Deal between Pakistan and Iran (XL—10.8.88), 223.

Posting of Senior Officers in Centre (XLII—31.8.88), 28-29.

Primary Health centres during 1988-89 (XLI—29.8.88), 146.

Prime Ministers unit Aljroad (XL—27.7.88), 148-49.

Production of Maruti Vehicles (XLI—16.8.88), 292.

Production of Rice (XL—4.8.88), 104-105.

Proposals for new railway lines in Orissa (XL—1.8.88), 191.

Purchase of Goods from Ancillary Industrial Units (XLII—5.9.88), 130.

Rates for calls made after 9 P.M. (XL—9.8.88), 166.

Suggestions to prevent Train Accidents on Bridges (XLI—22.8.88), 217.

Suspension of the workers of Indian Rare Earths, Orissa (XLII—31.8.88) 272-273.

Tenure of Chief Executives and Functional Directors of Central Public Undertakings (XL—27.7.88), 204-05.

T.V. Transmitter at Bhanjanagar, Orissa (XL—9.8.88), 39-40.

UGC Grants to Universities (XLI—18.8.88), 168-80.

Utility of Remote Sensing Satellites (XL—3.8.88), 2-8.

West German assistance for Rourkela Steel Plant (XL—28.7.88), 84-85.

DEBATES

Business of the House (XLI—19.8.88), 312.

Defamation Bill Consid (XLI—29.8.88) 380-88.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI—10.8.88), 285-90.

Food Corporations (Amendment) Bill Consid (XL—1.8.88), 309-11.

Implementation of new 20 Pt. Programme (Res) (XLI—19.8.88), 398-408.

Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Bill Consid (XL—4.8.88), 324.

Lok Pal Bill

Extension of time for presentation of Report of Joint Committee (XLII—5.9.88), 389.

Need to construct the building of Krishi Vigyan Kendra, Bhanjanagar (Orissa) and also implement the training scheme meant for cultivators (Under Rule 377) (XLII—5.9.88), 395-96.

Need to declare Kavi Samrat Upendra Bhanj Training College Bhanjanagar Orissa as a comprehensive college for teachers education (Under Rule 377) (XL—27.7.88), 252-53.

Need to develop certain towns of Ganjam district in Orissa under the Integrated Development Scheme (Under Rule 377) (XL—1.8.88), 299.

Religious Institutions (Prevention of Misuse) Bill consid (XLI—10.8.88), 285.90.

Unemployment (H.A.H. Dis) (XLI—10.8.88), 362-64.

RATHADA, SHRI AMARSINH

- Accumulated stock of khadi with K.V.I.G. (XL—9.8.88), 51-53.
- Additional facilities to Export Houses (XLI—19.8.88), 158-159.
- Adult Education Centres (XL—28.7.88) 155-159.
- Adult Education Centres in Adivasi and Backward Areas (XL—28.7.88), 81-82.
- AIDS Surveillance Centres (XL—1.8.88), 45-52.
- Amendments in the Existing Law to appoint Judges (XL—5.8.88), 77-79.
- Annual consumption of Fertilizers (XLII—1.9.88), 183-84.
- Assistance to Marine Exporters (XL—29.7.88), 218-19.
- Ban on use of Tandril, Zolandin Sugarnil, Butazolidin, Butacote (XLII—5.9.88), 75.
- Ceiling on NRI Investment (XLI—19.8.88), 63-64.
- Cold-storage facilities for preserving Fruits and Vegetables (XLII—1.9.88), 177-82.
- Common user Terminal Equipment (XL—8.8.88), 53.
- Complaint Cells re. crime against women (XLII—31.8.88), 122-129.
- Conference on safe drinking water to rural population (XLII—1.9.88), 11-14.
- Cotton Production (XLI—18.8.88), 149-50.
- Deaths due to Malaria (XL—8.8.88), 195.
- Delay in issue of Passports (XLII—31.8.88), 130-131.
- Demand for Handloom Cloth (XL—29.7.88), 256-58.
- Educational T.V. Programmes by NCERT (XL—21.7.81), 159-60.
- Establishment of new Steel Plants (XLI—11.8.88), 40-41.
- Establishment of Units by Indian drug Manufacturers abroad (XLII—30.8.88), 198.
- Expenditure on Festival of India held abroad (XLII—1.9.88), 110-111.
- Export of Electronic Goods (XL—27.7.88), 83-84.
- Export of farm and agricultural products (XLI—12.8.88), 50-56.
- Export of Farm Products (XL—29.7.88), 32-34.
- Export of textiles (XLI—12.8.88), 170-71.
- Extension of Vayudoot Service (XLII—5.9.88), 73.
- Families Affected by Indo-Pak Border Fencing (XL—27.7.88), 65.
- Fencing Across Indo-Pak Border (XL—27.7.88), 185-86.
- Foreign Collaborations (XL—9.8.88), 319.
- Foreign Investment Policy (XL—29.7.88), 38.
- Foreign technology for consumer Products (XL—9.8.88), 319-320.
- Fulfilment of Export obligations (XLI—19.8.88), 152-153.
- Increase in drug trafficking and Amuggling (XL—5.8.88), 143-146.
- Indian workers held up in Arabian countries (XLII—31.8.88), 45.
- Landless Peasants (XLII—1.9.88), 174-76.
- Loss caused by forest fires (XLI—11.8.88), 165-67.
- LPG complaint cells in the country (XLI—23.8.88), 297.
- Manufacture of Dornier Planes (XL—27.7.88), 146.
- Manufacture of Jeeps (XLI—16.8.88), 64.
- Meat and Wool production (XL—4.8.88), 45.
- Non-fulfilment of Export Obligations (XL—29.7.88), 145.
- No smoking flights in Indian Airlines (XLI—29.8.88), 103.
- Paper Production (XLI—16.8.88), 241.

- Potato chips, fruit juice, juice concentrate and soft drink units (XLI—11.8.88), 165-66.
- Privatisation of Airlines (XL—1.8.88), 196-197.
- Procurement of Aircraft for Vayudoot Operations (XL—1.8.88), 245.
- Production capacity of Fertilizer Plants (XLI—18.8.88), 93-108.
- Production capacity of Talcher Thermal Power Plant (XLI—23.8.88), 239-40.
- Production of Sugar (XLI—22.8.88), 132-133.
- Projects pending clearances with Planning Commission (XLI—17.8.88), 81-84.
- Public Pay-phone Service (XLI—23.8.88), 86.
- Punjab Agro Industries Corporation's tie with Voltas Ltd, for Agro-based products (XLI—18.8.88), 58-59.
- Punjab Migrants (XL—27.7.88), 43-44.
- Raids to detect Sale of Spurious Drugs during 1987-88 (XLI—22.8.88), 233.
- Recommendations of G.V.K. Rao Committee (XL—3.8.88), 200-201.
- Recovery of rare Idols in Delhi (XLI—18.8.88), 165-66.
- Release of LPG Connections (XL—9.8.88), 79-82.
- Replacement of outdated equipments at airports (XLI—22.8.88), 59-60.
- Review of Rural Development and Poverty (XL—4.8.88), 227-229.
- Revision of Electoral Rolls (XLI—19.8.88), 157-158.
- Road Accidents (XLI—18.8.88), 204-214.
- Rural electrification scheme under 20 Point Programme (XLII—30.8.88), 79.
- Second channel in States and installation on T.V. Station in Backward Areas (XL—2.8.88), 330-31.
- Seizure of drugs (XL—5.8.88), 58-59.
- Setting of new Thermal Plants in power deficit States (XL—2.8.88), 269.
- Setting up of New Oil Refineries (XLI—16.8.88), 186.
- Shortfall in Wheat Procurement (XL—1.8.88), 216-217.
- Sick Industrial Units (XL—2.8.88), 269-73.
- Slum Dwellers in States (XL—8.8.88), 152.
- Super Computer (XL—10.8.88), 53-54.
- Tea auction in Calcutta (XLI—19.8.88), 156-157.
- Treatment for Diabetes (XLI—22.8.88), 234.
- TV Relay Centre at Chhota Udaipur Gujarat (XLII—30.8.88), 303.
- Underground Rly. Lines (XLII—5.9.88), 325.
- Village Health Guide Scheme (XLI—29.8.88), 120.
- Welfare Programmes for Tribal Community in Gujrat (XL—2.8.88), 51-52.

RATHOD, SHRI UTTAM

- Amendment to Election Laws (XL—5.8.88), 97-98.
- Autonomous colleges in Delhi (XL—4.8.88), 66-67.
- Composition of Medical Council of India (XLII—5.9.88), 33.
- Deposits of Harappan Age found in Delhi (XLI—11.8.88), 30-31.
- Losses due to Crop Insurance Scheme (XL—28.7.88), 90.
- Outcome of Talks held between Foreign Secretaries of Pakistan and India on Bilateral Relations (XL—27.7.88), 155-56.
- Pak help to Terrorists (XL—27.7.88), 27-28.
- Research Projects of the Indian Council of Historical Research (XL—4.8.88), 200-201.

Revamping of CSIR Laboratories (XL—3.8.88), 33-35.

Seizure of smuggled goods etc. (XLI—12.8.88), 95-96.

Sickness in Small Scale Industrial Units (XLII—30.8.88), 87.

Sino-Indian talks on cultural ties (XL—3.8.88), 133-134.

Terms offered under Re-employment Scheme for Ex-servicemen (XL—10.8.82), 44-46.

UN session on Disarmament (XL—3.8.88), 135-136.

Unused Books Lying with NCERT (XLII—11.8.88), 87-88.

Vacancies in programme and engineering cadres of Doordarshan (XL—2.8.88), 146-148.

RATNAM, SHRI N. VENKATA

Craft for Replenishment of Rations (XLII—31.8.88), 66.

Foreign Exchange Reserves (XLI—12.8.88), 15.-52.

Import of exchange rates variation on imports and exports (XLI—19.8.88), 101.

Increase in Pakistan's Defence Budget (XLI—17.8.88), 89-90.

Power Potential at Ramagundam (XLI—23.8.88), 147.

Unrest due to non-implementation of Chattopadhyaya Commission Report (XLII—1.9.88), 295-97.

DEBATES

National Security (Amendment) Bill Cl. Considered. (XLI—27.8.88), 302-303.

Need to accept the recommendations of Mandal Commission for treating Telega, Kapu and Balijas as backward classes (under rule 377) (XL—8.8.88), 282.

RAVANI SHRI NAVIN

Payment of rewards to officers in various Revenue Deptts. (XLI—19.8.88), 143-144.

RAWAT, SHRI HARISH

Additions/alterations in DDA flats in

South Delhi colonies (XLI—19.8.88), 64.

Afforestation of hilly areas in U.P. (XL—28.7.88), 173-175.

Allotment of land for Balmiki in Ranikhet Cantonment (XL—10.8.88), 169-70.

Allotment of Land to Group Housing Societies in Delhi (XLI—22.8.88), 111.

Allotment of Vendors 'Stalls/Trolleys at New Delhi Railway Station (XL—1.8.88), 262-263.

Assistance from financial institutions for modernisation of NTC mills (XLI—12.8.88), 130.

Broadgauge Line between Moradabad and Ramgar (XL—1.8.88), 261.

Central Assistance to Hill Districts of U.P. (XLII—31.8.88), 18-24.

Centres of Indira Gandhi National Open University in U.P. (XLI—18.8.88), 184-85.

Charter of demands submitted by Pithoragarh ex-Servicemen (XL—3.8.88), 94-96.

Chinese Posters in Pithoragarh of U.P. (XLII—31.8.88), 156-157.

Clearance of Dhaul-Ganga Project (XL—4.8.88), 273.

Clearance of Irrigation Projects of U.P. (XL—29.7.88), 222.

Complaints of Commuters against Private Buses (XL—4.8.88), 75r76.

Construction of Building for Electronic Exchange at Ranikhet (U.P.) (XLI—16.8.88), 271.

Construction of road on Cantonment Land in UP (XLI—17.8.88), 179-180.

Construction of T.V. towers in Border hill areas of UP (XLI—23.8.88), 157.

Conversion of Telephone Exchanges in to Electronic Exchanges in Uttar Pradesh (XLI—16.8.88), 271.

Decentralisation of GP Funds Accep.

- units of Defence Civilians (XLI—17.8.88), 77.
- Decentralisation of Pension Work (XL—10.8.88), 97.
- Delay in completion of irrigation schemes in UP (XLI—19.8.88), 34-36.
- Demand-vs-Supply of Janata Cloth in U.P. (XL—29.7.88), 83-85.
- Development of Khadi and Village Industries in Uttar Pradesh (XL—9.8.88), 349-50.
- Development of Tourism in the Hill Areas (XL—8.8.88), 179.
- D.T.C. bus service between Delhi and certain towns of Uttar Pradesh (XL—4.8.88), 115-116.
- Electronic Industries in States (XL—3.8.88), 177-180.
- Environmental Clearance of Developmental Projects (XLI—18.8.88), 180.
- Environmental clearance of Development Projects (XLII—1.8.88), 231-84.
- Environmental clearance of electrification projects (XL—4.8.88), 272.
- Environment clearance of proposals from U.P. (XLI—11.8.88), 191.
- Environmental Clearance of Road Project (XLI—18.8.88), 115-116.
- Expansion of Lucknow Airport (XL—8.8.88), 188.
- Fall in trade with West Asian countries (XL—5.8.88), 98-100.
- Forest clearance of Masl-Almora Saraikeht Road (XLI—11.8.88), 191-92.
- Growing of flowers in hill areas of U.P. (XLII—1.9.88), 235.
- Holiday Homes at Almora and Pithoragarh (XLII—5.9.88), 290.
- Hydel Power Projects in Uttar Pradesh (XL—9.8.88), 342-46.
- Implementation of demands of JEs of CPWD (XL—8.8.88), 38.
- Intensive Handloom Development Scheme in hill areas of UP (XLI—19.8.88), 176-177.
- Land for A.I.R. Pithoragarh U.P. (XLI—16.8.88), 270.
- Malaria in U.P. (XLII—5.2.88), 21.
- Memorandum by DESU Worker union (XLI—23.8.88), 283.
- Merger of Gadres in Delhi Administration (XLI—17.8.88), 183-184.
- Morning flight between Delhi-Lucknow (XLI—29.8.88), 183.
- Navigability of Ganga between Haridwar and Allahabad (XL—28.7.88), 175.
- Notices issued under Section 135 of Contonment Act-1924 by Kanpur Contonment Board (XLII—31.8.88), 11-12.
- N.T.C. showrooms in Almora and Pithoragarh in Uttar Pradesh (XLI—12.8.88), 269-70.
- Opening of branches of Almora Nainital Regional Rural Bank (XLI—12.8.88), 270-71.
- Opening of branches of Regional Rural Bank Pithoragarh (XLI—12.8.88), 271-73.
- Opening of branch offices of LIC in Uttar Pradesh (XL—5.8.88), 252-253.
- Opening of Medical College in U.P. during Seventh Plan (XL—1.6.88), 261.
- Opening of regional offices of General Insurance Corporation in Almora district of Uttar Pradesh (XL—5.8.88), 253-254.
- Over bridges at Hapur, Moradabad and Ramnagar (XL—5.9.88), 289.
- Over-bridges on railway crossings (XL—8.8.88), 189.
- Pancheshwar Project (XLI—19.8.88), 176.
- Per hectare potato yield in U.P. (XLI—18.8.88), 185-86.
- Permission to teachers to take up part

- time Assignments (XLII—1.9.88), 104-105.
- Production of citrus fruits in hill areas of Uttar Pradesh (XLI—11.8.88), 34-35.
- Programmes relayed from T.V. transmitters in Almora and Pithoragarh U.P. (XL—9.8.88), 347-49.
- Protection and Maintenance of Ancient Temples in hilly Areas (XL—28.7.88), 87-88.
- Protest against plantation of pine trees in Uttar Pradesh (XL—4.8.88), 272-273.
- Ranikhet Cantonment Land for Television Tower (XLII—31.8.88), 155.
- Recruitment to Para Military Forces in UP (XLII—31.8.88), 155-156.
- Re-opening of Tarikhar Bronze Factory in Almora, UP (XLII—30.8.88), 45.
- Repair of road between Almora and Pithoragarh (XL—27.7.88), 106.
- Rural Electrification Schemes for Almora and Pithoragarh (XL—9.8.88), 347.
- Rural Students in Navodaya Vidyalayas (XLI—18.8.88), 186-87.
- Scheme for promotion and development of Carpet Industry (XL—5.8.88), 252.
- Separate schemes for SC/ST in hill areas of Uttar Pradesh (XLI—17.8.88), 156-157.
- Setting up of Musk Deer Sanctuary in U.P. (XLII—1.9.88), 213-14.
- Setting up of Tourist Lodge at Ranikhet (XLII—5.9.88), 291.
- Silk cultivation in hill areas of U.P. (XLI—19.8.88), 173-174.
- Soil Conservation Projects in Hill Areas (XLII—1.9.88), 215-16.
- Sriabhi Sauchalayas in Ranikhet Cantt Areas (XL—27.7.88), 200.
- Supply of LPG in Rural Areas of Uttar Pradesh (XLI—16.8.88), 40-41.
- Survey Work of Micro-Hydel Projects in Uttar Pradesh (XLI—16.8.88), 269.
- Tapping of Telephones (XL—9.8.88), 33.
- Telecast of "Lav Episode" (XL—9.8.88), 44-45.
- Telephone connections in Almora, Uttar Pradesh (XL—2.8.88), 225-26.
- Trade Agreements with China (XL—27.7.88), 201.
- Training to woollen cloth/weavers in hill areas of U.P. (XLI—19.8.88), 173-174.
- Trekking facilities in Kumaon Division (XL—8.8.88), 189.
- Utilisation of amount by Uttar Pradesh under operation blackboard (XL—28.7.88), 175.
- Valjaysantha Nursery School, Avadi (XLII—31.8.88), 153-154.
- World Bank assistance to U.P. for Drinking Water Supply Projects (XL—1.8.88), 82-83.

DEBATES

- Accident to 26 DN Bangalore-Trivandrum Express between Sethanbotta and Porined/Stations of Southern Ry. on 8th July, 1988 (Disc.) (XLI—11.8.88), 477-84.
- Alock Ashdown Company Limited (Acquisition of Undertakings Amendment Bill (Consid) (XL—28.7.88), 305-06.
- Approval of the Continuance respect of the Proclamation by the President in respect of the State of Tamilnadu (St. Re.) (XL—27.7.88), 335-37.
- Arms (Amendment) Bill Consid (XL—8.8.88), 309-10.
- Atrocities on Harijans and Adivasis (Disc) (XLI—16.8.88), 406-29.
- Beneficial Transactions (Prohibitions) Bill As passed by Rajya Sabha (Consid) (XLII—2.9.88), 36-39.
- Closure of chamber units of Union

- Consid India Ltd. (HAH Disc) (XLI—13.8.88), 326-27.
- Defamation Bill Consid. (XLII—30.8.88), 397-400.
- Demands for direction to U.P. Government and the State Electricity Board to utilise the amount given by the Rural Electrification Corp. for electrification of rural areas only in the hilly regions of the State (Under rule 377) (XL—2.8.88), 439-40.
- Demands for Grants (T.N.) 1988-89 (XLI—18.8.88), 404-406.
- Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res) (XL—309-10).
- Disapproval of National Security (Amendment) Ordinance (St. Res) (XLI—17.8.88), 254-58.
- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance 1988 (St. Res) (XLI—10.8.88), 343-25.
- Food Corporations (Amendment) Bill Consid (XL—1.8.88), 321-23.
- Implementation of new 23 Point Programmes (Res 1) (XLI—2.9.88), 158-60.
- Incident rabo-cacitris/cholera in Union Territory of Delhi (Disc) (XL—1.8.88), 406-08.
- Labour laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishment Bill Consid. (XL—4.8.88), 360.
- National Security (Amendment) Bill Consid. (XLI—17.8.88), 254-58.
- Need to implement early the agreement arrived at with the association of Jr. Engineers of CPWD (Under Rule 377), (XLII—5.9.88), 399.
- Need to release D.A. instalment due to Central Government employees. (Under rule 377) (XLII—30.8.88), 360.
- Religious Institutions (Prevention of Misuse) Bill Consid. (XLI—10.8.88), 323-25.
- Reported distribution of adulterated ineffective pesticides to farmers in Punjab (CA) (XLI—19.8.88), 327-29.
- Reported income of Jyotsea Holding Private Ltd. from Suntopps Corporation (Disc) (XL—2.8.88), 448-62.
- Representation against import policy Re. Cash Crops and Spices (HAH DTS) (XLI—5.8.88), 441.
- Reservation of Posts in Govt. services and seats in Educational Institutions for Economically Weaker Section of People) Bill Consid (XL—29.7.88), 393-96.
- Supplementary Demands for Grants (Railways), 1988-89. (XLII—31.8.88), 405-67.
- Water (Prevention and Control of Pollution) (Amendment) Bill Consid (XLII—1.9.88), 443-45.

KAWAI, SHRI KAMLA PRASAD

- Child labour in Glass Industry in Ferozpur Union, Punjab (XL—1.8.88), 109.
- Construction of big Dams (XLI—12.8.88), 223-24.
- Corruption in Bagmati Gramin Bank (XL—5.8.88), 71-72.
- Dacoities and Robberies in Delhi (XL—10.8.88), 107-68.
- Death due to Cholera in Delhi (XLI—2.8.88), 187-189.
- Deaths due to Mine Accidents (XL—8.8.88), 44.
- Depletion in Soil Fertility due to plantation of Foreign Vegetation (XL—4.8.88), 29-30.
- Destruction of Santhal Pargana Forests (XL—4.8.88), 185.
- Electrification of villages in Barabanki district U.P. (XL—2.8.88), 341-42.
- Employment to Widows of DTC Employees died in Harness (XL—28.7.88), 117.

Faulty Power Transformers of Delhi Electric Supply Undertaking (XLII—30.8.88), 104-5.

Fire incident in Bokaro Steel Plant (XL—11.8.88), 310-11.

Fire Safety Measures in Multi-Storey Bldgs. (XL—27.7.88), 204.

Food Processing Units at Barabanki and Kheri-Lakhimpur Districts of Uttar Pradesh (XL—4.8.88), 167.

Functioning of Heavy Water Plants (XL—27.7.88), 203-4.

Jute Modernisation Fund (XL—5.8.88) 68-72.

LPG Agencies in Uttar Pradesh (XL—2.8.88), 110-11.

Murders in Big Hostels of Delhi (XL—27.7.88), 78-82.

Plantation of Trees (XL—4.8.88), 168-171.

Rehabilitation of Blinds (XL—27.7.88) 203.

Relaxation of Rules regarding setting up of Industries by Small Entrepreneurs (XL—9.8.88), 193-95.

Room Tariff of Hotels (XL—8.8.88), 163.

Roster system in CSIR for promotion of SC/STs (XLII—31.8.88), 55.

Shortage of Teachers for Navodaya Vidyalayas (XL—26.7.88), 26-27.

Smuggling of Brown Sugar (XLI—12.8.88), 49.

Suicides in Delhi (XL—10.8.88), 55-56.

Supply of High Field seeds of milseeds (XLI—11.8.88), 88-93.

Telephone system in Barabanki district of Uttar Pradesh (XL—2.8.88), 342.

Transfer of Flats of deceased allottees (XLI—22.8.88), 134-35.

Withdrawal of Deposits of Customers by Employees of SBI (XLI—12.8.88), 296-97.

REDDI, SHRI C. MADHAV

Amount spent on ASLV-D2 Mission (XL—10.8.88), 14-20.

Appointment of IAS officers to Public Sector Units (XLII—31.8.88), 222.

Arrest of International Drug Syndicate in Capital (XL—5.8.88), 220-22.

Assistance by Banks for upliftment of masses (XLI—19.8.88), 178-79.

Assistance for improving Silk Industry (XL—5.8.88), 8-14.

Assistance to Farmers in A.P. under IRDP (XLI—19.8.88), 179-80.

Ban on Sale of Agricultural Land in Delhi for Residential Purposes (XLI—29.8.88), 17.

Bofors Guns (XL—27.7.88), 105.

Canadian Assistance in Power Generation (XL—2.8.88), 428-29.

Central excise duty erosion (XLI—12.8.88), 92-96.

Clearance of Export Applications (XL—29.7.88), 104-5.

Condition of Bankim Chandra Chattopadhyay's House (XLI—18.8.88), 76-77.

Counterfeit Currency Note Racket (XLI—17.8.88), 187-88.

Crash Landing of Boeing 737 at Indira Gandhi International Airport (XL—1.8.88), 27-28.

Demand, Production and Consumption of Power (XLII—30.8.88), 263.

Depletion of Gold Reserves (XL—28.7.88), 31-33.

Effectiveness of Diphtheria Vaccination under Universal Immunisation Programme (XLII—5.9.88), 195.

Eighth Five Year Plan (XL—27.7.88), 199-200.

Expenditure on Non-productive Projects (XLI—19.8.88), 118.

Export processing zone at Visakhapatnam (XLI—19.8.88), 23.

Extinction of Gharials (XLI—11.8.88), 199-202.

- Harnessing of Wind energy from Oceans, Mountains and Plains (XL—2.8.88), 332.**
- Farakka Super Thermal Power Project (XL—2.8.88), 332-33.**
- Fire in Hazira Gas processing Complex (XLI—23.8.88), 278.**
- F-7 P Fighter Planes handed over by China to Pakistan (XLII—31.8.88), 81-82.**
- Income Tax Raids (XL—2).7.88), 188-90.**
- Inflation in Metropolitan Cities (XL—29.7.88), 8 -86.**
- Implementation of Recommendations of Sarkaria Commission Report (XL—27.7.88), 197.**
- Import of Technology to Produce Fibre Optics Cables (XL—2.8.88), 419-21.**
- Import of Wheat S.eds (XLII—1.9.88) 273.**
- Issue of Letters of Intent (XLII—30.8.88), 320.**
- Location of Atomic Power Plant at Nagarjunasagar (XL—3.8.88), 89-90.**
- Losses to DTC (XL—28.7.88), 104.**
- Manufacture of paper-based Tetrapak Material by NDDB (XLI—1.9.88), 122-23.**
- Massacre in Bihar (XL—3.8.88), 195-196.**
- Migration from Bangladesh (XLII—31.8.88), 275.**
- National Highway Authority (XL—28.7.88), 161-62.**
- News Item Captioned "Govt. Urged to Ban use of Pesticides" (XL—4.8.88), 30.**
- News Item "raising of speed of Mail Express trains" (XL—1.8.88), 194-95.**
- New Technologies for Development (XLI—17.8.88), 36.**
- Nuclear Power Plants with Soviet help (XLII—31.8.88), 3-6.**
- Nuclear Power Plants with Soviet help (XLII—31.8.88), 3-7.**
- Oil exploration contracts with Foreign companies (XL—2.8.88), 328-30.**
- Operation of Private Buses on Selected routes in Delhi (XL—28.7.88), 127.**
- Performance of Dairies in Metro Cities (XLII—1.9.88), 274-75.**
- Persons employed on daily Wages by A/I/A (XL—1.8.88), 195.**
- Plan to provide STD facility (XL—9.8.88), 354.**
- P.M.'s visit to Jordan (XL—3.8.88), 169-71.**
- Polio and other water borne diseases (XLI—23.8.88), 214.**
- Precautionary Measures for Offshore Oil Installations (XL—9.8.88).**
- Priorities for Indigenous System of Medicines during 8th Plan (XLI—22.8.88), 197.**
- Privatisation of Airlines (XL—1.8.88), 196-97.**
- Proposal to modernise Public Sector Cement Units (XL—9.8.88), 353-54.**
- Railway accident near Kadin in Guntakal railway division (XL—8.8.88), 13.**
- Report of the Committee on Unnatural Deaths (XLII—31.8.88), 280-81.**
- Revision in tax concession and incentives (XL—29.7.88), 256.**
- Rural Telephone Exchanges in Andhra Pradesh (XLII—30.8.88), 41.**
- Sale of Orphan and Abandoned children (XLI—17.8.88), 53.**
- Scarcity of Carbon Black (XLI—23.8.88), 281.**
- Schemes/Projects for 8th Plan (XL—27.7.88), 132-43.**
- Seizure of Hashish in Delhi (XL—10.8.88), 139-40.**
- Seizure of Heroin in Punjab (XL—29.7.88), 225-28.**

Setting up of Industries in A.P.I (XLI—30.8.88), 234.

Sewagram (Wardha) (XL—10.8.88), 233.

Shortage of blood in Medical Institutions (XL—1.8.88), 193-94.

Special Fast Channel for clearing Industrial collaboration with Japan (XLI—23.8.88), 280.

Steps to avoid Bhopal type disaster in Ernakulam (XLII—31.8.88), 222-23.

Steps to stop sale of Banned Estrogen and Progesterone (XLI—22.8.88), 197-98.

Spyring busted in Punjab (XL—27.7.88), 151-52.

Suggestion from the Election Commission (XLI—12.8.88), 13.

Sunflower Cultivation (XL—4.8.88), 197.

Survey for Minerals in coastal areas of Andhra Pradesh & Maharashtra (XL—3.8.88), 55-56.

Tapping of Telephones (XL—9.8.88), 22-33.

Technology Mission on Dairying (XLII—1.9.88), 272-73.

Tetri, Narmada and Bodhghat Projects (XL—9.8.88), 105-7.

Telephone connections in Andhra Pradesh (XLI—16.8.88), 315.

Telugu Ganga Project in Hot Water (XL—5.8.88), 222.

Terrorist Activities in Punjab (XL—27.7.88), 14.

Tetanus Toxoid Vaccination (XLI—(XLI—22.8.88), 36-38.

Toxic Chemicals lying in Union Carbide Factory (XLI—23.8.88), 290.

Trains Aircrafts for Haryana (XLI—22.8.88), 199.

Upgradation of Rival Telecommunications Network (XLI—23.8.88), 279-80.

Use of alcohol in petrol engines (XLII

—30.8.88), 319.

Use of Chemical Fertilizers (XLII—1.9.88), 273-74.

Use of Plastics in agriculture and food packaging (XLI—23.8.88), 23.

Utility of Remote Sensing Satellites (XL—3.8.88), 7-8.

Working of A.I.R. Shimla (XLI—16.8.88), 263.

DEBATES

Attock Ashdown Company Limited (Acquisition of Undertakings Amendment Bill (consd) (XL—28.7.88), 290-97.

Approval of the Proclamation in Relation to the State of Nagaland (St Res) (XL—8.8.88), 224-28.

Disapproval of National Security (Amendment) Ordinance (St. Res) (XLI—17.8.88), 277-83.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Ordinance (St Res) (XLI—29.8.88), 281.

Memorandum of Settlement on Tripura (Dis) (XLII—30.8.88), 456-69.

Motor Vehicles Bill Consd (XLI—19.8.88), 339-48.

National Security (Amendment) Bill Consd. (XLI—17.8.88), 277-83.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill—Consd. (XLI—29.8.88), 281.

Reported income of Jyotna Holding Private Ltd. from Jyotna Corporation (Dis) (XL—2.8.88), 462-66.

Reported outbreak of Kala-azar in various parts of the country (C.A.) (XLI—11.8.88), 347-48.

REDDY, SHRI B.N.

Allotment of Type II Govt. accommodation (XLII—5.9.88), 45.

Assistance to Cotton Growers in A.P. (XL—23.7.88), 46.

- Foodgrain Production (XLI—11.8.88),** 154-55.
- Gas Based Thermal Plant in Andhra Pradesh (XL—2.8.88),** 79.
- Hunger strike by employees of Ordnance Factories (XL—10.8.88),** 54-55.
- Stoppage of Food Grain under Drought Relief Work (XLI—11.8.88)** 53-54.
- REDDY, SHRI C. JANGA**
- Accident in Dubeshwari Colliery, W.B. (XLI—22.8.88),** 179-81.
- Capacity Utilisation of Shipyards (XL—4.8.88),** 98-102.
- Commission Agents associated with Singareni Super Thermal Power plant (XLII—30.8.88),** 216.
- Crop Insurance Scheme (XL—28.7.88)** 74-75.
- Crop Prospects (XL—4.8.88),** 11-15.
- Diversion of goods by NNCF, Calcutta (XLI—23.8.88),** 2.8.
- Dr. M.V. Rao Committee Report on Agricultural Research Scientists (XL—28.7.88)** 230.
- Election of Municipal Corporations (XLII—5.9.88),** 129.
- Farmer's Share in National Income (XLII—31.8.88),** 82.
- Impact of low prices on Iron Ore Industry (XL—5.8.88),** 104.
- Import of Electronic Information System (XL—10.8.88),** 196-97.
- Import of Technology to Produce Fibre Optics Cables (XL—2.8.88),** 419-21.
- Income of DTC from a private bus before and after strike (XLI—18.8.88),** 46-48.
- Indian Defense Personnel languishing in Pak Jails (XLII—31.8.88),** 205.
- Losses in State Electricity Boards (XLII—30.8.88),** 228.
- Loss in National Textile Corporation (XLI—12.8.88),** 231-32.
- Maintenance of Helicopters (XLI—22.8.88),** 219-20.
- Memorandum by Consumer Associations to MRTI Commission (XLI—23.8.88),** 258.
- Message by Guard of Trivandrum Madras Mail Train (XLI—22.8.88),** 218-19.
- News item "Rashtriya Upphokta Sehkari Sangh Mein Ghotalon Ki Bharma" (XLI—22.8.88),** 43-45.
- Opening of MITCO Purchase Centre at Mirzaganj (XLI—19.8.88),** 257.
- Outstanding dues from West Bengal State Cooperative Consumers Federation (XL—8.8.88),** 260.
- Prices of NCERT Books (XL—4.8.88)** 282-83.
- Procurement of Power Generation Equipment for Farakka Thermal Power Station (XLII—30.8.88),** 34-35.
- Procurement of SSK Class Submarines (XL—3.8.88),** 194-95.
- Public Sector Industrial Units without Chief Executives (XL—9.8.88),** 133-136.
- Purchase of Westland Helicopters (XLII—5.9.88),** 9.
- Reaction of UP Government to Jaswant Singh Commission's recommendations (XLI—19.8.88),** 255.
- Recommendations of High Power Pay Committee (XL—2.8.88),** 149-53.
- Report of Sub-Committee of Parliamentary (Consultative) Committee in the organised Labour (XLI—29.8.88),** 114.
- Safeguarding interests of Mica dealers in Bihar (XLI—19.8.88),** 255-57.
- SC/ST Teachers in Kandriya Vidyalaya Sangathan (XLI—18.8.88),** 139.
- Service conditions of Branch Post Masters and Extra Departmental Staff (XLI—23.8.88),** 15-20.

Service conditions of Branch Post Masters and Extra Departmental Staff (XLI—23.8.88), 20.

Steps to Curb the use of Black Money (XLI—12.8.88), 230-31.

Subsistence allowance to extra Departmental employees (XLII—30.8.88), 229.

Supply of Edible Oil by NCCF, Calcutta to a store in Imphal (XLI—28.8.88), 245.

Trips made to Delhi by officials of State Bank of Indore (XLI—19.8.88), 67.

Unclaimed amount in State Bank of Indore (XLI—12.8.88), 53-54.

Voting machines in elections (XL—29.7.88), 94-75.

Workers participation in Management (XLI—22.8.88), 221.

DEBATES

Business of the House (XL—5.8.88), 310-11.

Defamation Bill Consid. (XLII—30.8.88), 407-408.

Floods in various parts of the Country (Disc) (XL—3.8.88), 298-302.

Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (Disc) (XL—28.7.88), 424-26.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.98), 448-50.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 395-98.

REDDY SHRI D.N.

Accidents to Air India Aircrafts (XLI 23.8.88), 255.

Atrocities on Scheduled Castes (XLI—17.8.88), 26.

Copper-based Industries (XLII—1.9.88), 351.

Encroachment on Forest Land on

Hill Stations (XLI—11.8.88), 257.

Exchange on External debt (XLI—19.8.88), 253-55.

Export of edible oils (XLI—29.8.88), 80.

Foreign Investment (XLI—19.8.88), 130.

Impact of exchange rates variation on imports and exports (XLI—19.8.88), 101.

Import of Coal (XLII—30.8.88), 226.
Income Tax Raids (XLI—12.8.88), 139-40.

Introduction of Superfast Trains (XLI 22.8.88), 231.

Outstanding debt of World Bank and IMF (XLI—19.8.88), 251-54.

Privatisation of Ports (XL—28.7.88), 1-5.

Representations re. Flight Fatigue (XLI—23.8.88), 255.

Workshop on Airport Management (XL—8.8.88), 17.

DEBATES

Disapproval of prevention of Illicit Traffic in Narcotic Drug and Psychotropic Substances Ordinance (St Res) (XLI—29.8.88), 285-90.

Incidence of Gastro-enteritis/Cholera in Union Territory of Delhi (Disc) (XL—1.8.88), 401-06.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Consid (XLI—29.8.88), 285-90.

REDDY, SHRI E. AYYAPU

Additional IA Flights between Delhi-Hyderabad (XL—8.8.88), 43.

Amendment to MRTP and FERA for taking over of sick companies by large companies (XLII—30.8.88), 6.

Appointment of Judges of Supreme Court (XL—5.8.88), 264.

Arms and ammunition recovered by IPKF (XLII—31.8.88), 208-09.

Chakma Refugees (XLI—3.8.88), 124-125.

- Construction of VSP (XL—11.8.88), 380-401.
- Declaration of National Highways in A.P. (XLI—18.8.88), 158-60.
- Demand for Separate U.T. by Bodos of Assam (XLII—31.8.88), 271-72.
- Direct Dialling System from the capital cities (XL—2.8.88), 217-23.
- Dividend under various schemes of Unit Trust of India (XLI—19.8.88), 190-191.
- Doubling of Guntakal-Macheria Section (XLI—29.8.88), 50.
- Economical viability of North Eastern States (XL—10.8.88), 115-118.
- Foreign exchange earnings from Tourism (XLI—19.8.88), 99.
- Growth rate of major industrial goods (XLII—30.8.88), 180.
- Hike in quantity of free sale of sugar (XL—8.8.88), 76.
- Implementation of Technology Mission in Kurnool District (A.P.) (XL—4.8.88), 244-245.
- Import of Edible Oils (XLI—22.8.88), 15-16.
- Improvement in Export Performance (XL—29.7.88), 20.
- Incentives for Silk production (XLI—12.8.88), 235-38.
- Income from Advertisements and Rates and Norms and Telecasting Serials (XLI—16.8.88), 289.
- Income Tax Notices to Civil Supplies Corporation and Essential Commodities Corporation of A.P. (XLI—19.8.88), 293-94.
- Induction of Technocrats and Probationary Managers in Central Public Undertakings (XL—9.8.88), 399-400.
- Industrial Liberalisation Measures (XLII—30.8.88), 129.
- Investment Limits (XLII—30.8.88), 283.
- Late Running of Trains (XLI—22.8.88), 289.
- Location of Atomic Plant at Nagarjunasagar (XL—3.8.88), 89-90.
- Low Level Radars (XLII—31.8.88), 82-83.
- National Law School, Bangalore (XLI—12.8.88), 97-98.
- National Policy on Telecommunications (XL—9.8.88), 3.
- Oil exploration contracts to foreign companies (XL—9.8.88), 365-68.
- Opening of Bank branches in rural areas (XLI—12.8.88), 238.
- Performance of MMTC (XL—5.8.88), 263-264.
- Proposal to set up petrochemical complex at Visakhapatnam (XL—9.8.88), 165-166.
- Rate of interest on NABARD Loans to Agriculturists (XLI—19.8.88), 181-190.
- Railway accident near Kadim in Guntakal railway division (XL—8.8.88), 12.
- Railway Guest Houses (XL—8.8.88), 191.
- Reconstitution of State Transport Appellate Tribunal (XLI—18.8.88), 39-40.
- Recovery of dead bodies and arms ammunition from Golden Temple (XLI—17.8.88), 140-42.
- Reports of Law Commission (XL—5.8.88), 264.
- Scheme to Attract Tourists (XLI—22.8.88), 115-116.
- Seizure of contraband goods (XL—5.8.88), 139-140.
- Setting up of Agricultural Colleges (XL—4.8.88), 106.
- Smuggling of Cattle from India to Bangladesh (XLI—12.8.88), 268.
- Supreme Court for Criminal Appellate Jurisdiction (XLI—12.8.88), 235-36.
- Telecast of National Projects (XLI—16.8.88), 119.
- Telecast of serial 'Mahabharat' (XLI

—16.8.88), 322.

Terrorist Activities in Punjab (XL—27.7.88), 11.

Uniform rate of royalty and taxation (XLI—11.8.88), 117-18.

Uniformity in Tariff rates of State Electricity-Boards (XLI—23.8.88), 158.

DEBATES

Approval of the continuance in force of the Proclamation by the President in respect of the State of T.N (St Res) (XL—27.7.88), 265.69.

Defamation Bill Consid (XLI—29.8.88), 360.65.

REDDY, SHRI K. RAMACHANDRA

Acquisition of Boeing 737 on lease by IA (XL—1.8.88), 235.

AIR Link for Tirupati (XLII—5.9.88),

Assistance for Improving Silk Industry (XL—5.8.88), 8-14.

Capital Gains Accounts Scheme (XL 29.7.88), 178-79.

Clearance to Telgu Ganga Project (XL—10.8.88), 22?

Corporation for SC/STs (XL—3.8.88), 99-100.

Delay in giving clearance to projects (XL—10.8.88), 46-47.

Development of Secunderabad Cantonment (XL—10.8.88), 98-99.

Development of Visakhapatnam and Kakinada Ports with Foreign Assistance and Technology (XLI—11.8.88), 26-27.

Diversión of Madras-Hyderabad Delhi flight to Ahmedabad (XLI—23.8.88), 253.

Dual Pricing policy on Edible Oils (XLI—22.8.88), 74.

Implementation of recommendations of Commission of Railway Safety (XL—8.8.88), 231.

Import of cotton for spinning mills (XLI—12.8.88), 115-16.

Income Tax Notices to Civil Supplies Corporation and Essential Commodities Corporation of A.P. (XLI—19.8.88), 293-294.

Increase in allocation of rice to A.P. (XLI—29.8.88), 85.

Increase in yield of Sugarcane (XL—4.8.88), 245-46.

Industrialisation of Backward Areas (XL—2.8.88), 403-4.

Loan by I.D.A. for Family Planning (XL—1.8.88), 235-236.

Modernisation of Steel Plants with USSR assistance (XL—4.8.88), 106-107.

National Grid Authority on Power (XLI—16.8.88), 252.

Notification of Licensing conditions for import of fertilizers from Japan (XLI—19.8.88), 31-32.

Parallel Phone System (XLI—16.8.88), 139.

Postal Facility in Gram Panchayats (XLI—16.8.88), 253.

Power Crisis (XL—2.8.88), 351-352.

Projects Identified for USAID Assistance (XL—29.7.88), 179-80.

Railway accident near Kadla in Guwatkal railway division (XL—8.8.88), 10.

Requirement vis-a-vis availability of Edible Oils (XL—1.8.88), 94.

Rise in Wholesale Price Index (XL—29.7.88), 180-81.

Setting up of petrochemical complex at Visakhapatnam (XL—9.8.88), 148-149.

Shortage of Pig Iron (XL—28.7.88), 160-161.

Sick Shipping Companies (XL—29.7.88), 59.

Soviet offer of Foreign Currency Fund for Industrial Projects (XL—29.7.88), 179.

Supply of imported edible oils to Vanaspathi Industry (XLI—22.8.88), 177-79.

Survey for minerals in coastal areas of Andhra and Maharashtra (XL—3.8.88), 55-56.

Thermal power station at Visakhapatnam (XLI—30.8.88), 179.

Use of unhygienic syringes for mass inoculation against Cholera (XLI—23.8.88), 201.

Utilisation of gas found in North Eastern Region (XLI—23.8.88), 195.

Vaccine for Fertility Control in Women (XL—8.8.88), 181.

DEBATES

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI—10.8.88), 25-66.

Religious Institutions (Prevention of Misuse) Bill-consid (XLI—10.8.88), 25-6.

Reservation of Posts in Govt. services and seats in Educational Institutional for Economically Weaker Section of People) Bill-Consid. (XL—29.7.88), 305-70.

REDDY, SHRI M. RAGHUMA

Adoption of villages in Nalgonda by Nationalised Banks (XLI—12.8.88), 122-25.

Allocation of funds for Rural Development (XLI—11.8.88), 9-13.

Arrest of International Drug Syndicate in Capital (XL—5.8.88), 220-222.

Assistance by Banks for upliftment of masses (XLI—19.8.88), 178-79.

Assistance by Canada in Oil and Gas Exploration (XL—2.8.88), 39-40.

Assistance to Farmers in AP. under IRDP (XLI—19.8.88), 179-80.

Banking facilities in Nalgonda and Ranga Reddy districts (XL—5.8.88), 107-108.

Bofors Guns, (XL—27.7.88), 105.

Canadian assistance for Mineral Exploration (XL—4.8.88), 178-179.

Cancellation of Air India Flights (XL—8.8.88), 26.

Central Excise Duty Evasion (XLI—12.8.88), 292-96.

Clerk-Officer ratio in Nationalised Banks (XLI—19.8.88), 49.

Committee on AIR news format (XLI—16.8.88), 309.

Compensation to Indian Victims in Shooting down of Iranian Airliner (XL—10.1.88), 32-39.

Condition of Boakm Chandra Chattopadhyaya's House (XLI—18.8.88), 76-77.

Conference of State Ministers on Women's Development (XL—4.8.88) 18-24.

Construction of FCI godowns by private parties (XL—8.8.88), 182.

Counterfeit Currency Note Racket (XLI—17.8.88), 187-188.

Crash Landing of Boeing 737 at Indira Gandhi International Airport (XL—1.8.88), 27-28.

Crop Prospects (XL—4.8.88), 11-18.

Delay of flights from Hyderabad Airport (XLI—22.8.88), 114-115.

Demand Production and Consumption of Power (XLI—30.8.88), 263.

Depletion of Gold Reserves (XL—28.7.88), 31-33.

Establishment of Industries at Growth Centres in A.P. (XLI—23.8.88), 144.

Expenditure on Festival of India held abroad (XLI—19.8.88), 110-111.

Export processing zone at Visakhapatnam (XLI—19.8.88), 24.

Extinction of Gharials (XLI—11.8.88), 199-202.

Parakka Super Thermal Power Project (XL—2.8.88), 332-33.

Fire in Hazira Gas Processing Complex (XLI—23.8.88), 278.

F-7P Fighter Planes Landed over by China to Pakistan (XLI—31.8.88), 81-82.

- Harnessing of Wind energy from Oceans, Mountains and Plains (XL—2.2.88)** 332.
- Hike in Prices of Essential Commodities (XL—1.8.88)**, 125-128.
- Increase in Delhi Population (XL—8.8.88)**, 105.
- Inflation in Metropolitan Cities (XL—29.7.88)**, 85-86.
- Implementation of Recommendations of Sarkaria Commission Report (XL—27.7.88)**, 197.
- Jordanian Airlines to India (XL—8.8.88)**, 183.
- Language of Computer Training (XL—3.8.88)**, 168-169.
- Linking of Deverkonda with Hyderabad via Mail by Telephone (XL—9.8.88)**, 390-91.
- Loans Advanced by Banks in Nalgonda Andhra Pradesh (XL—29.7.88)**, 277-78.
- Location of Atomic Power Plant at Nagarugana Sagar (XL—3.8.88)**, 89-90.
- Loss due to Earthquake (XLII—1.9.88)**, 267-68.
- Losses of DTC (XL—28.7.88)**, 104.
- Macheria-Rajchur railway line (XLI—22.8.88)**, 86.
- Massacre in Bihar (XL—3.8.88)**, 195-196.
- Merger of NREP and RLEGP (XL—28.7.88)**, 22-26.
- New Nitrogen Fertilizer Plants in 8th plan (XLI—18.8.88)**, 18.
- News item Captioned "Govt. Urged to Ban use of Pesticides" (XL—4.8.88)**, 30.
- Newsitem "raising of speed of Mail Express trains" (XL—1.8.88)**, 195-195.
- Oil exploration contracts with Foreign companies (XL—2.8.88)**, 328-30.
- Outbreak of Encephalities (XL—8.8.88)**, 103.
- Persons employed on daily Wages by AI/IA (XL—1.8.88)**, 195.
- P.M.'s visit to Jordan (LX—3.8.88)**, 169-171.
- Polio and other water borne diseases (XLI—23.8.88)**, 214.
- Precautionary Measures for Offshore Oil Installations (XL—9.8.88)**, 397-98.
- Proposal to curb the number of Electoral Contestants (XL—5.8.88)**, 219-220.
- Proposal to modernise Public Sector Cement Units (XL—9.8.88)**, 353-54.
- Quality of currency notes (XLI—12.8.88)**, 249-50.
- Rly. Bridges at Bibinagar and Aler (XLII—5.9.88)**, 135.
- Recommendations of APC on Price Policy (XLII—1.9.88)**, 268.
- Recognition to Mahila Vishv Vidyalaya of Andhra Pradesh (XL—4.8.88)**, 195-197.
- Report of the Committee on Unnatural Deaths (XLII—31.8.88)**, 280-281.
- Sale of orphan and Abandoned Children (XLI—17.8.88)**, 53.
- Scarcity of Carbon Black (XLI—23.8.88)**, 281.
- Second channel in States and installation on T.V. Stations in Backwar Areas (XL—2.8.88)**, 330-31.
- Seizure of Hashing in Delhi (XL—10.8.88)**, 139-40.
- Seizure of Heroin in Punjab (XL—29.7.88)**, 225-28.
- Setting up of Industries in A.P. (XLII—30.7.88)**, 234.
- Setting up of New Telephone Exchange (XL—9.8.88)**, 391-94.
- Setting up of Public Sector Industry in Rangareddy district of Andhra Pradesh (XLI—16.8.88)**, 308.
- Sewagram (Wardha) (XL—10.8.88)**, 233.

Shortage of blood in Medical Institutions (XL—1.8.88), 193-194.

Spying Husted in Punjab (XL—27.7.88), 151-52.

Steps to avoid Bhopal type disaster in Ernakulam (XLII—31.8.88), 222-223.

Steps to improve AIR Broadcasting in Border areas (XLI—15.8.88), 310.

Steps to stop Sale of Banned Estrogen and Progesterone (XLI—22.8.88), 197-198.

Stoppage of Krishna Exyress and Narsapur Express at Raigir Station (S.C. Railway) (XLII—5.9.88), 337.

Sunflower Cultivation (XL—4.8.88), 197.

Survey for minerals in coastal areas of Andhra and Maharashtra (XL—3.8.88), 55-56.

Survey for Petrochemicals in Telangana area of Andhra Pradesh (XLI—16.8.88), 101.

Suspension of Crop Insurance Scheme in Khamam district of A.P. (XLII—1.9.88), 118-119.

Tebri, Narmada and Bodhghat Projects (XL—9.8.88), 105-107.

Telephone connections in Andhra Pradesh (XLI—16.8.88), 315.

Telugu Ganga Project in Hot Water (XL—5.8.88), 222.

Trainee Aircrafts for Haryana (XLI—22.8.88), 199.

T.V. Relay station in Nalgonda A.P. (XLII—30.8.88), 183.

Upgradation of Reveal Tele Communications Network (XLI—23.8.88), 279-80.

Use of outdated Drugs at NDRI Karnal (XLII—1.9.88), 265-67.

Voting Age (XL—29.7.88), 3.

REDDY, SHRI M. SUBBA

TV Relay Centre at Nandyal, A.P. (XLII—30.8.88), 135.

DEBATES

Aircraft (Amendment) Bill Consid

(XL—4.8.88), 391.

Accident to 26 DN Bangalore-Trivandrum Express between Sasthankotta and Perinad Stations of Southern Rly on 8th July, 1988 (Disc.) (XLI—11.8.88), 474-77.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 463-67.

REDDY, SHRI MANIK

Allotment of land to registered Societies in Delhi (XL—8.8.88), 200.

Allotment of LPG dealership to Backward Classes (XL—2.8.88), 338-39.

Arrest of International Drug Yrnicicte in Capital (XL—5.8.88), 220-222.

Assistance by Banks forupliftment of masses (XLI—19.8.88), 178-179.

Assistance given by WAPOOS to WALAMTARI (XL—29.9.88), 150-51.

Assistance to Farmers in A.P. under IRDP (XLI—19.8.88), 179-180.

Ban on Sale of Agricultural Land in Delhi for Residential Purposes (XLI—29.8.88), 17.

Bench of A.P. High Court (XLI—19.8.88), 135-136.

Before Guns (XL—27.7.88), 105.

CBI Raids (XL—27.7.88), 153-55.

Central Excise Duty Evasion (XLI—12.8.88), 292-96.

Centrally assisted health and family welfare programmes in A.P. (XLII—5.9.88), 230.

Clearance to Telegu Ganga Project (XL—5.8.88), 128.

Complaint against Malpractices in Office of Protector of Emigrants (XL—1.8.88), 93-94.

Constitution of Telecom Advisory Committee at Sangareddy town of Andhra Pradesh (XL—2.8.88), 337-38.

Counterfeit Currency Note Raket (XLI—17.8.88), 187-188.

- Declaration of National Herghways in A.P. (XLI—18.8.88), 158-65.
- Delimitation of Constituencies (XL—5.8.88), 207.
- Extinction of Gharials (XLI—11.8.88), 199-202.
- E-7P fighter planes handed over by China to Pakistan (XLII—31.8.88), 81-82.
- Implementation of the Order for enhanced Research fellowships (XL—27.7.88)104-05.
- Increase in Delhi Population (XL—8.8.88), 185.
- Kendriya Vidyalayas in A.P. (XLII—1.9.88), 263-65.
- Losses to DTC (XL—28.7.88), 104.
- Massacre in Bihar (XL—3.8.88), 195-196.
- Medicinal Plants grown at FRI Debradun (XL—28.7.88).
- News-item Captioned "Credit System Helping Rural Rich" (XL—4.8.88), 42.
- Non-inclusion of Research Officers in faculty of National Institute of Health and Family Welfare (XLI—22.8.88), 94-95.
- Operation of Private Buses on Selected Routes in Delhi (XL—28.7.88), 127.
- Outbreak of Encephalitis (XL—8.8.88) 183.
- Persons employed on daily wages by A/I/A (XL—1.8.88), 195.
- Polio and other water borne diseases (XLI—23.8.88), 214.
- Price of gold and silver (XLI—19.8.88) 37-38.
- Privatisation of Airlines (XL—1.8.88), 196-197.
- Proposal to modernise Public Sector Cement Units (XL—9.8.88), 353-54.
- Quality of Currency Notes (XLI—12.8.88), 249-50.
- Recruitment of officers in ISTM (XL—3.8.88), 69-70.
- Research on Bombay High by ONGC and NTO (XL—9.8.88), 320-321.
- Research studies conducted by NISIET (XL—2.8.88), 29-33.
- Residential accommodation in Madak Ordnance Factory (XL—10.8.88), 207-209.
- Review of the working of ONGC (XLI 23.8.88), 295.
- Revised Pay Scales in WAPCOS (XL—9.7.88), 152.
- Rise in Security Guarantee Amount of Public Call Offices (XL—2.8.88), 340.
- Rooms tariffs in Ashok Yatri Niwas (XLI—22.8.88), 214-215.
- Rural Telephone Exchanges in Andhra Pradesh (XLII—30.8.88), 41.
- Sale of Diesel by Armed Forces Personnel at Leh (XL—27.7.88), 198-99.
- Sale of Orphan and Abandoned children (XLI—17.8.88), 53.
- Second channel for Hyderabad Door-darshan (XL—2.8.88), 339-40.
- Seizure of Hashish in Delhi (XL—10.8.88), 139-40.
- Setting up of Centre for Micro-Planning at NIRD, Hyderabad (XLI—11.8.88), 27-28.
- Setting up of Industries in A.P. (XLII—30.8.88), 234.
- Setting up of Rural Telecommunication Corp (XLI—18.8.88), 64-65.
- Spy ring busted in Punjab (XL—27.7.88), 151-52.
- Steps to stop sale of Banned Estrogen and Progesterone (XLI—2.8.88), 1v7-198.
- Strength of horses with the Armed Forces (XL—10.8.88), 66-68.
- Suspension of Crop Insurance Scheme in Khamam district of A.P. (XLII—1.9.88), 118-119.
- Tehri, Narmada and Bodhghat Projects (XL—9.8.88), 105-107.

Telugu Ganga Project in Hot Water (XL—5.8.88), 222.

Upgradation of Rural Tele Communications Network (XLI—23.8.88), 279-80.

Water and Land Management Training Institutes (XLI—19.8.88), 287-288.

Water and Power Consultancy Service (India) Limited (XL—29.7.88), 150-32.

Widening of National Highways in A. P. (XLII—1.9.88), 262.

REDDY, SHRI S. JAIPAL

Action against Tamil Nadu Government Employees and Teachers participation in Strike (XL—10.8.88), 204-205.

Entry of Harijans into the Nathana temple (XL—10.8.88), 34-35.

Foreign Co-operation in field of Energy (XL—9.8.88), 15-18.

Import of Capital Goods (XL—2.8.88), 400-401.

Licences for Manufacture of Polyester Filament Yarn (XL—2.8.88), 162-164.

Memorandum of Understanding on Arms Export by Sweden to India (XL—10.8.88), 64-65.

Nuclear Power Plants with Soviet help (XLII—31.8.88), 5.

Permission to use foreign technology for fertilizer production (XLI—11.8.88), 34.

Recovery of Government Taxes (XLI—12.8.88), 27-32.

Sick textile mills in Tamil Nadu (XLI—12.8.88), 85-90.

Steps to improve Customer Services on Indian Airlines (XL—1.8.88), 23-25.

Talka re. Ram Janam Bhoomi and Babri Masjid issue (XLII—31.8.88), 13.

Tapping of Telephones (XL—9.8.88), 27-29.

Waiting Facility for relatives at Seivagar Airport (XLI—22.8.88), 24-25.

DEBATES

Reported income of Jyotsna Holding Private Ltd. from Sumitomo Corporation (Disc) (XL—2.8.88), 44-48.

RIYAN, SHRI BAJU BAN

Alleged Atrocities on Tribal Women in Tripura (XL—27.7.88), 156-58.

Nazarana to Migrant Indians (XL—3.8.88), 137.

Presence of Army in Tripura (XLI—17.8.88), 143.

Privatization of Ports (XL—28.7.88), 1-5.

Proposal to make Election Commission a Multi-Member Body (XL—5.8.88), 214-215.

Road building on Indo-Pak Border (XL—3.8.88), 39-40

Setting up of industries in Tripura (XL—2.8.88), 57.

DEBATES

Memorandum of Settlement on Tripura (Dis) (XLII—30.8.88), 478-82.

Reported capsizing of a launch near Manihari Ghat in Bihar resulting in drowning of several hundred persons (CA) (XLI—17.8.88), 209-12.

ROY, DR. SUDHIR

Achievement of Road Safety Week (XL—4.8.88), 89-90.

Alleged atrocities on Tribal Women in Tripura (XL—27.7.88), 156-58.

Alternative Jobs to Contractor Workers (XLI—29.8.88), 34.

Appointment of Chief Executives in Public Sector undertakings (XL—3.8.88), 71-73.

Bank money locked up in sick units (XLI—19.8.88), 88-89.

Deal with Hemlock Semi-conductor Corporation (U.S.A.) (XL—10.8.88) 39-40.

Grants to associations in Kendriya

Vidyalaya Sangatham (XLII—1.9.88), 23-24.

Installation of electronic Telephone exchanges (XI—2.8.88), 68-69.

Modernisation of IISCO (XL—28.7.88) 75.

Proposal to make Election Commission a Multi-Member Body (XL—5.8.88), 214-216.

Setting up of Electronic Electrical Complex by Hindustan cables Ltd. at Durgapur (XL—9.8.88), 351.

Ship repairing yard at Haldia (XL—4.8.88), 217-218.

Conversion of Rani Ganj Asansol Area Telephone Exchange (XLI—23.8.88), 291.

Wage Revision of Public Sector Employees (XLII—30.8.88), 349.

Urdu Encyclopaedia (XL—4.8.88), 17.

DEBATES

Alcock Ashdown Company Ltd. (Acquisition of Undertakings) Amendment Bill Consid (XL—28.7.88), 284-85.

ROYPRADHAN, SHRI AMAR

Assam Accord (XL—27.7.88), 225.

Bakreswar Thermal Power Project (XL—2.8.88), 334.

Central Team to States to study extremist Problem (XL—2.8.88), 224-25.

Completion of Circular Railway in Calcutta (XL—8.8.88), 143.

Computerisation of Cheque Clearance (XL—5.8.88).

Darjeeling Mall (XL—1.8.88), 111.

Denotification of Industrial units in West Bengal (XL—2.8.88), 24-29.

Entry of Harijans into the Nathdwara temple (XL—10.8.88), 32.

Implementation of Indo-Sri Lanka Accord (XL—27.7.88), 301.

Implementation of Punjab Accord (XL—27.7.88), 100.

Institutes for Disabled and Handicapped (XLII—1.9.88), 96-97.

Introduction of Express train between New Cooch-Bihar/New Alipurduar/Howrah (XLI—22.8.88), 137-138.

Invested capital of twenty big Business Houses (XL—2.8.8.88), 334-37.

Letters of Intent issued for West Bengal (XL—2.8.88), 333-34.

Overall Development of Assam (XL—27.7.88), 225.

Prices of Agriculture Based Articles (XL—4.8.88), 113-115.

Setting up of Haldia Petrochemical Complex (XL—2.8.88), 217-18.

DEBATES

Atrocities on Harijans and Adivasis (XLI—16.8.88), 392-390.

Centre-State Relations by Sh. H. M. Patel (XL—5.8.88), 356-59.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St. Res) (XLI—11.8.88), 375-79.

Religious Institutions (Prevention of Misuse) Bill Consid (XLI—11.8.88), 375-79.

S

SAHA, SHRI AJIT KUMAR

British Airways Flights from Calcutta (XL—8.8.88), 53.

Grabbing of Tribal Land by Non-Tribals (XL—27.7.88), 36-38.

Irrigated Land (XL—29.7.88), 141-46.

Letter from M.Ps. regarding affairs of Scindia Steam Navigation Co. Ltd. (XL—5.8.88), 196-19.

Loan from Export Import Bank, Japan (XL—29.7.88), 47.

Modernisation of IISCO (XL—28.7.88), 75.

Passenger Traffic from Tripura (XL—8.8.88), 160.

Public sector projects in West Bengal (XL—2.8.88), 65-66.

Retail Price of Wheat and Rice (XLI

—22.8.88), 55.

Shortage of EMU coaches (XLI—22.8.88), 155.

Sick Industrial units (XLII—30.8.88), 61.

Tourism Schemes received from State Governments (XL—1.8.88), 218-220.

SAHA, SHRI GADADHAR

Allocation for Industrial Development in W.B. (XL—27.7.88), 122-28.

Encroachment on Land of Mining and Allied Machinery Corp. Ltd. (XLII—30.8.88), 158.

Grabbing of Tribal Land in Ranchi (XL—27.7.88), 45.

Installation of Long Distance Telephones in West Bengal (XL—2.8.88), 82-85.

Introduction of more Trains on Sahabganj Loopline (XL—1.8.88), 64-65.

Production of Lac and Shellac (XL—5.8.88), 76-78.

Release of Excess Water from Tenukhat Reservoir (XL—29.7.88), 36.

Report on Water Conservation (XL—29.7.88), 125-26.

Running of Mayurakshi Express (XL—1.8.88), 177.

Unmanned Railway Level Crossing on Eastern Railway (XLI—29.8.88), 55.

SAHU, SHIV PRASAD

Minimum Wages for Workers in Bauxite, Fireclay and Cinclay Mines (XLI—29.8.88), 24.

Mobile Medical Facilities (XL—1.8.88), 13-14.

Night landing facility at Ranchi (XLI—29.8.88), 158.

Round the clock Broadcast on AIR Stations (XL—9.8.88), 7-8.

SADKIA, GOKUL

Need to construct bridges over Kabuli and Luit rivers in Lakhimpur, Assam

(Under Rule 377) (XL—9.8.88), 416.

Creation of supernumerary posts (XLI—19.8.88), 95-97.

Facilities to Teachers of Kendriya Vidyalayas in North-Eastern Region (XL—28.7.88), 168-169.

Promotion of Assistant Commissioners in Kendriya Vidyalaya Sangathan (XL—28.7.88), 65.

Review Committee Report on Kendriya Vidyalaya Sangathan (XL—28.7.88), 164-167.

Surplus Teachers in Kendriya Vidyalaya Sangathan (XL—28.7.88), 169.

Transfer guidelines of Kendriya Vidyalaya Sangathan (XL—28.7.88), 169-173.

Vacancies in Delhi Region of Kendriya Vidyalaya Sangathan (XL—4.8.88), 34-36.

Vacancies of Principals and Vice-Principals in Kendriya Vidyalaya Sangathan (XLI—11.8.88), 118.

DEBATES

Floods in various parts of the Country (Disc) (XL—3.8.88), 281-83.

SAIT, SHRI AZEBZ

Leave of Absence from the Sittings of the Houses (XLII—2.9.88), 9-10.

SAIT SH. EBRAHIM SULAIMAN

Jamia Millia Islamia Bill-As passed by Raja Sahab (Consid) (XLI—2.9.88), 92-97.

SALAMUDDIN, SHRI

Haj Pilgrims (XL—10.8.88), 3-4.

DEBATES

Disapproval of Religious Institution of Misuse Ordinance 1988 (St Res) (XLI—10.8.88), 297-300.

Religious Institutions (Prevention of Misuse) Bill-consid. (XLI—10.8.88), 297-300.

SAMANT, DR. DATTA

Agreement with Soviet Union on Joint

- Enterprises in Private Sector (XLI 16.8.88), 91.
- Amendment to MRTP and FERA for taking over of sick companies by large companies (XLII—30.8.88), 5.
- Board of Directors of Indian Air Lines/Air India (XL—1.8.88), 274-277.
- Collaboration in Ib Valley in Orissa (XL—2.8.88), 393-94.
- Complaints about Transportation charges by Gujarat Narmada Valley Fertilizers (XLII—1.9.88), 196.
- Decision to close down India United Mill No 2 in Bombay (XLI—19.8.88), 213-220.
- Duty Concession to Silk Weaving Industry (XLI—16.8.88), 369.
- Externally aided Projects (XLI—19.8.88), 222-223.
- Increase in prices of raw material used in textile mills (XLI—19.8.88), 14.
- Manufacture of Video Projection System by BCIL (XL—3.8.88), 84-85.
- Meeting of All Party Karnataka Maharashtra Delegations with Union Home Minister (XL—3.8.88), 199-200.
- Minimum Wages for workers in Bauxite, Fireclay and Cinaclay Mines (XLI—29.8.88), 21.
- Non-clearance of Zuwari Agro-Chemicals Fertilizer Project, Rajasthan (XL—4.8.88), 83-84.
- ONGC Tenders for Rig Charter Hire (XL—2.8.88), 394-95.
- Potholes on Runway at Bombay Airport (XLI—29.8.88), 108.
- Production and Dement of Polyester Staple Fibre (XLI—16.8.88), 5.
- Registration of cases against organisations by CBI on Kudal Commission Report (XL—10.8.88), 157-63.
- Rise in External Finance (XLI—19.8.88), 222-223.
- Sales Tax imposed by State Government of Maharashtra on Aviation Fuel (XL—1.8.88), 271-272.
- Selling of Bharat Mata Cinema in Bombay by NTC (XLI—19.8.88), 110-111.
- Software Export Zone in Puna (XLII 31.8.88), 281.
- Strike by Tamil Nadu Government Employees and teachers (XL—10.8.88), 36-37.
- Strike notice by All India Port and Dock Workers Federation (XLI—18.8.88), 123-124.
- Survey to study credit systems (XL—5.8.88), 199-201.
- Task Force for Powerloom (XLI—12.8.88), 94-95.
- Telephone facility to every village (XL—2.8.88), 160-161.
- Tilari fish seed farm in Maharashtra (XLII—1.9.88), 120-121.
- Unemployment due to Amalgamation Scheme in NTC (XL—5.8.88), 16.
- Unfortunate incidents in Bokaro Steel Plants (XLI—18.8.88), 29.
- Upgradation of Nasik Airport (XLI—22.8.88), 113.
- Wage scales of workers of National Bicycle Corporation of India Ltd. (XL—9.8.88), 105-106.
- World Bank Loan for Power Projects in U.P. (XL—2.8.88), 393.

DEBATES

- Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Bill (Consid) (XL—28.7.88), 299-305.
- Bharat Petroleum Corporation Limited (Intermination of Condition of Service of Employees) Bill Rajya Sabha Amendment—Consid. (XLII—31.8.88), 363-64.
- Defamation Bill Consid. XLII—30.8.88), 375-80.
- Disapproval of National Security (Amendment) Ordinance (St.—Res) (XLI—17.8.88), 285-90.
- Labour laws (Exemption from Furni-

- being Returns and Maintaining Registers by Certain Establishments Bill Consid. (XL—5.8.88), 370.
- National Security (Amendment) Bill Consid. (XLI—17.8.88), 285-90.
- Need to modernise mills under the management of the National Textile Corp. (under rule 371), (XL—3.8.88), 227-28.
- Situation arising out of the receipt publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors Contract (Dis) (XL—28.7.88), 426-30.
- SAMBU, SHRI C.**
- Allotment of land to registered Societies in Delhi (XL—8.8.88), 200.
- Allotment of LPG dealership to Backward Classes (XL—2.8.88), 338-39.
- Assistance given by WAPOOS to WALAMTARI (XL—29.7.88), 150-51.
- Bench of A.P. High Court (XLI—19.8.88), 135-136.
- Cancellation of Air India Flights (XL—8.8.88), 26.
- CBI Raids (XL—27.7.88), 153-55.
- Clearance to A.P. Industrial Development Corp. for Linear Alkyl Benzene Project (XLII—30.8.88), 137.
- Clearance to Telugu Ganga Project (XL—5.8.88), 128.
- Commissioning of Godavari Fertilizer Factory at Kainanda, AP (XLII—1.9.88), 174.
- Complaint against Malpractices in Office of Protector of Emigrants (XL—1.8.88), 93-94.
- Cotton Seeds, Research Laboratory in Prakasam and Guntur Districts (A.P) (XLII—1.9.88), 10.
- Delimitation of Constituencies (XL—5.8.88), 207.
- Energisation of pump sets in A.P. (XLI—23.8.88), 241.
- Environmental clearance to Telugu Ganga Project (XLI—11.8.88), 182.
- Expenditure on Welfare of Beedi Workers out of Cess Collection (XLI—29.8.88), 27.
- Flood in Brahmaputra river (XL—5.8.18), 141-143.
- Food Processing Industries (XL—28.7.88), 221-222.
- Implementation of operation Flood III (XLII—1.9.88), 172-174.
- Implementation of the Order for enhancement of Research fellowships (XL—27.7.88), 104-05.
- Industries in A.P. (XLI—23.8.88), 242.
- In-service courses for teachers of Kendriya Vidyalayas (XL—28.7.88), 98-100.
- Kendriya Vidyalayas in Andhra Pradesh (XLI—11.8.88), 182-87.
- Kendriya Vidyalayas in M.P. (XLI—18.8.88), 237-38.
- Losses incurred by Coffee Board (XL—29.7.88), 3-6.
- LPG Connections in Andhra Pradesh (XLI—16.8.88), 131.
- LPG facility in Andhra Pradesh (XLI—23.8.88), 89.
- LP transmitters installed in A.P. (XLI—23.8.88), 242.
- Medicinal Plants grown at FRI, Dehradun (XL—28.7.88), 223-228.
- Opening of New Post Offices in A.P. (XLI—25.8.88), 240-41.
- Opening of petrol pumps in Andhra Pradesh (XL—9.8.88), 161-63.
- Pay scales of Music Teachers in Kendriya Vidyalayas and Delhi Admn. schools (XLI—18.8.88), 236-37.
- Provisions of drinking water to Hyderabad/Secunderabad (XL—8.8.88), 179.
- Recruitment of officers in ISIM (XL—3.8.88), 69-70.
- Research studies conducted by NISIBT (XL—2.8.88), 29-33.

- Residential accomodation in Medak Ordnance Factory (XL—10.8.88), 207-209.
- Revised Pay Scales in WAPCOS (XL—29.7.88), 152.
- Sale of Diesel by Armed Forces Personnel at Leh (XL—27.7.88), 198-99.
- Setting up of Centre for Micro-Planning NIR.D, Hyderabad (XLI—11.8.88), 27-28.
- Training Programme for Teachers of Navodaya Vidyalayas (XL—28.7.88), 222.
- Upgradation of Kendriya Vidyalayas in A.P. (XLI—18.8.88), 87-90.
- Water and Power Consultancy Service (India) Limited (XL—29.7.88), 150-52.
- Yatri Niwas at Chirala Sea Resort A.P. (XLI—29.8.88), 159.
- SANGMA, SHRI WILLIAMSON**
Members Sworn (XL—27.7.88),
- SANKHAWAR, SHRI ASHKARAN**
Merger of loss incurring Public Sector Undertakings (XL—9.8.88), 90-91.
Telephone System at village level in U.P. (XLI—16.8.88), 162.
- SANYAL, SHRI MANIK**
Appointment of Chief Executive in Public Sector Undertakings (XL—3.8.88), 71-73.
Backward Area Development Programme (XL—2.8.88), 281.
EPF Arrears outstanding against Employers in West Bengal (XLI—29.8.88), 49.
Selection of Places to have Electronics exchange (XL—2.8.88), 80.
Setting up of Industries during Seventh Plan (XLI—16.8.88), 6.
Teesta Barrage Projects of West Bengal (XL—29.7.88), 51.
- SATHE, SHRI VASANT**
Situation arising out of the recent pub-

lication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Befors Contract (Dia) (XL—29.7.88), 390-418.

SAYEED, SHRI P.M.

- Agreement French Technology (XL—1.8.88), 224-225.
- Allegations of Malpractices and Irregularities against FCI Officers (XL—1.8.88), 40-41.
- Ban on Private Sale of Blood (XL—1.8.88), 221-222.
- 'Black Day' observed by Young Scientists in AIIMS (XL—8.8.88), 12.
- Export of peacock feathers (XL—5.8.88), 58.
- Haj pilgrims (XL—3.8.88), 116.
- Jewellery Missing from Bank Lockers (XLI—12.8.88), 78-79.
- Losses of DTC (XL—28.7.88), 104.
- Purchase of Hotel at Macca for Haj Pilgrims (XL—3.8.88), 54-55.
- Road accidents involving private buses in Delhi (XL—28.7.88), 228.
- Sea Voyage for Haj (10.8.88), 63-64.

SCINDIA MADAVRAO

- Accident to 26 DN Bangalore-Trivendrum Express between Sasthankotta and Parised Stations of Southern Ry. on 8th July, 1988 (Disc) (XLI—11.8.88), 480-96.
- Accident to 26 DN Bangalore-Trivandrum Express between Sasthankotta and Perinad Stations of Southern Railway (St.) (XL—27.7.88), 248-50.
- Appropriation (Railways) No. 4 Bill Int. (XLII—4.8.88), 388.
- Constd (XLII—1.9.88), 388.
- Motion to pass (XLII—1.9.88), 389.
- Clare consideration (XLII—1.9.88), 388.
- Supplementary Demands for Grants (Railways), 1988-89 (XLII—1.9.88), 380-86.

Supplementary Demands for Grants (Railways), 1988-89 (XLI—31.8.88), 496.

SEN, SHRI VIR

Tirath Ram Hospital, Delhi (XLI—22.8.88), 230.

SETHI, SHRI ANANTA PRASAD

Allotment of houses by DDA (XLI—29.8.88), 71.

Allotment of houses by DDA (XLI—22.8.88), 110.

Appointment of Execution in SBI (XLI—12.8.88), 245-47.

Appointment of SCs and STs as Directors in Boards of Nationalised Banks (XLI—12.8.88), 106-07.

Communications to SBI from MPs and MLAs (XL—29.7.88), 57-58.

Customer and counter services in State Bank of India (XL—5.8.88), 127-128.

Desilting of Chilka Lake (XL—4.8.88), 145.

Encroachment on DDA Land (XLI—5.9.88), 181.

Grant of autonomous status to Colleges during Seventh Plan (XL—4.8.88), 171-173.

Housing Schemes Undertaken by Delhi Development Authority (XL—8.8.88), 136.

National Highways in Orissa (XLI—18.8.88), 93.

Nodal agency for monitoring district level planning (XL—3.8.88), 96-97.

Proposal for Floating of Highway Bonds (XL—4.8.88), 40.

Service Conditions of Bank Officers (XLI—19.8.88), 129-130.

Technology Missions (XL—27.7.88), 16-24.

Vijayawada-Madars and Vijayawada Vishakapatnam Rail Routes (XLI—22.8.81), 110.

Window dressing by State Bank of India (XL—29.7.88), 199-200.

SHAH, SHRI ANOOP CHAND

Allotment of Stalls at stations (XLI—22.8.88), 218.

Conversion of Vasal Telephone exchange (XLI—30.8.88), 102.

Divisional Railway Users Consultative Committee (Bombay) (XLI—22.8.88), 237-238.

Excise Duty Exemption to Fishermen (XLI 12.8.88), 311-12.

Overbridge between Kandivale and Borivoli (XLI—22.8.88), 218.

Year of Consumers (XLI—22.8.88), 96-97.

DEBATES

Business of the House (XLI—19.8.88), 314-15.

Committee on Absence of Members from the sittings of the House Minutes-Laid (XLI—5.9.88), 388.

SHAHA BUDDIN, SHRI SYED

Absorption of employees of ICRR Malaria Project (XLI—5.9.88), 86.

Action against persons under Bonded Labour System Abolition Act. (XL—1.8.88), 230.

Air India Charter Flights (XLI—5.9.88), 363.

Anti-Kala-azar Programme (XL—8.8.88), 109.

Arms smuggling across Indo-Pak border (XL—10.8.88), 102-108.

Art Objects sent Abroad (XL—28.7.88), 195-208.

Bank Branches in Purnea District, Bihar (XLI—19.8.88), 80-87.

Capitation Fees charged by Educational Institutions (XL—28.7.88), 194-195.

Central assistance to Bihar under Centrally sponsored health schemes (XL—8.8.88), 218.

Countries visited by Prime Minister (XLI—17.8.88), 184-185.

Crop Prospects (XL—4.8.88), 11-18.

Death Sentence (XL—3.8.88), 147.

- Demands and Supply of Petroleum and Petroleum Products (XL—2.8.88), 211-12.
- Demand for Separate U.T. by Bodos of Assam (XLII—31.8.88), 271-272.
- Electrification of villages (XLI—23.8.88), 103-108.
- Export of Cashew Kernels (XLI—12.8.88), 30-07.
- Export of Iron Ore (XL—5.8.88), 84-86.
- Foreign Investment (XL—5.8.88), 213-213.
- Frauds in Public Sector Banks (XL—29.7.88), 242-48.
- General Sales agencies of Air India (XL—8.8.88), 235.
- Gram Panchayat Elections in States (XL—28.7.88), 60-64.
- Grant in aid to Voluntary Agencies for Welfare Works (XLII—31.8.88), 90-96.
- Grant of Autonomous Status to Colleges (XLI—11.8.88), 281-82 283-92.
- Group Insurance Scheme (XL—29.7.88), 241-42.
- Guidelines for Private Engineering Colleges (XL—4.9.88), 33-34.
- Health Services in Railway (XL—8.8.88), 236.
- Implementation of 20 Point Programme (XL—10.8.88), 13.
- Import of Dauphin Helicopters (XLI—22.8.88), 71-72.
- Import, Export and Balance of Trade (XL—29.7.88), 8-104.
- Import of Foreign Cars (XLI—12.8.88), 307.
- Import of Rice and Wheat (XL—1.9.88), 90-91.
- Indo-Bangladesh negotiations on bilateral problems (XLI—17.8.88), 181.
- Installed capacity of Jute Industry (XL—29.7.88), 270-72.
- Installed Capacity of SAIL Plants XL—28.7.88), 192-194.
- Investment by Unit Trust of India (XL—5.8.88), 44-45.
- Labour Force (XLII—31.8.88), 223-226.
- Languages taught in Navodaya Vidyalayas (XLI—11.8.88), 263-64.
- Length of National Highways (XLI—18.8.88), 252-53.
- Major Irrigation Project (XL—29.7.88), 249-250.
- Medium of instruction in Universities (XLI—11.8.88), 111.
- Meeting of Central Standing Committee on bonded/migrant and casual labour (XL—1.8.88), 230.
- Municipal Facilities to Trans-Yamuna Colonies (XLII—31.8.88), 220-221.
- Muslim Community as Backward (XLI—12.8.88), 309
- NAM's Harare Summit recommendations (XL—27.7.88), 176-72-
- Navodaya Vidyalayas in Bihar (XLII—1.9.88), 223-24.
- NDMC dues against hotels (XL—8.8.88), 234.
- Negotiations for HDW Submarines (XL—10.8.88), 189.
- News Telecast in Urdu (XLI—16.8.88), 97.
- Permission for Namaz in Katra Mosque Murshidabad (XLI—18.8.88), 65-66.
- Persons detained and arrested under Terrorists and Disruptive Activities (Prevention Act) (XL—27.7.88), 164-68.
- Pre-recruitment training centres opened Banks for minority communities (XLI—19.8.88), 236-240.
- Price fixed for Janata Cloth (XLI—12.8.88), 99-104-
- Primary Health Centres (XLII—5.2.88), 305.
- Production of consumption of heavy water (XL—3.8.88), 79-80.
- Production of Crops during 1987-88 (XLI—18.8.88), 249-52.

Production of Raw Jute (XL—5.8.88), 195-196.

Prohibition in States/Union Territories (XLII—31.8.88), 227-228.

Protection of Inter-State Migrant Workmen (XLI—29.8.88), 97.

Receiving of foreign contribution by Organisations (XLI—17.8.88), 123-128.

Recruitment to CRPS (XL—27.7.88), 45-64.

Registration of Organisation under PC (R) Act, 1976 during 1987 (XL—3.8.88), 151-152.

Renovation of Red Fort (XLI—18.8.88), 239-240.

Research Projects of the Indian Council of Historical Research (XL—4.8.88), 200-201.

Revised agreement with University and College Teachers (XL—11.8.88), 259-63.

Revised three Language Formula (XLII—1.9.88), 18-19.

Revision of Royalty rates for Minerals (XLI—11.8.88), 264-81.

Scheduled Caste & Scheduled Tribe Employees in Banks (XLI—19.8.88), 240-246.

Seniority List of High Court and Supreme Court Judges (XLI—12.8.88), 239-40.

Setting up of MAX II Automatic Exchange at Madhupur in Bihar (XLI—23.8.88), 152.

Social Forestry Programme (XLI—18.8.88), 255-56.

Stateless Tamils of Indian Origin in Sri Lanka (XL—27.7.88), 169.

Status of Old Dams (XLI—19.8.88), 240-242.

Strength of Secretaries and Addl. Secretaries (XL—27.7.88), 169-70.

Supply of Rly. coaches to Bangladesh (XLI—19.8.88), 301-302.

Telephone connections in rural and urban areas (XL—9.8.88), 181-184.

Trade with "Group of 77" (XLI—12.8.88), 308-10.

Use of Minority Languages in Government Offices Central Public Undertaking (XLI—17.8.88), 122-123.

Utilisation of foreign assistance (XLII—30.8.88), 90.

Vacant posts Chairman/Managing Directors in Public Sector Undertakings (XL—3.8.88), 148-150.

VIP Squadron of Air Force (XL—10.8.88), 113-116.

Voluntary agencies engaged in Adult Education (XL—28.7.88), 209-10.

Constitution (Amendment) Bill (Amendment of articles 74 and 162) by Shahabuddin Syed Int. (XLI—12.8.88), 397.

DEBATES

Disapproval of National Security (Amendment) Ordinance 1988 (St. Res.) (XLI—16.8.88), 484-89.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI—10.8.88), 290-96.

Muslim Women (Protection of Rights on divorce) (Substitution on new long Title for the existing long Title etc.) (Int) by Syed (XLI—12.8.88), 394-95.

Religious Institutions (Prevention of Misuse) Bill consid (XLI—10.8.88), 290-96.

National Security (Amendment) Bill Consid (XLI—16.8.88), 484-89.

SHAHI, P.L.

Auroville foundation Bill As Passed by Rajya Sabha Consid (XLII—5.9.88), 477-78.

Acquisition of land for development of new mines by Coal India Ltd. (XLII—30.8.88), 309.

Action Plan to Combat Fluorosis (XL—1.8.88), 62-63.

Activities of Naga Insurgents (XL—3.8.88), 146-147.

SHAILESH, DR. B.L.

- Agro-Forestry (XLI—18.8.88), 263-64.
- Air India funds in foreign countries (XL—1.8.88), 181-182.
- Algae as a source of Petrol (XLI—17.8.88), 137.
- Amt. spent on disabled persons (XL—3.8.88), 193.
- Arrangement to cope with Kumb Mela traffic (XLI—22.8.88), 147.
- Award of business to Private Sector Hotels by Air India and Indian Airlines (XLI—23.8.88), 260.
- Bringing back "Kohinoor" and "Bhawani Sword" from U.K. (XL—28.7.88), 120.
- Broad-banding of Telecommunication Equipment (XLII—31.8.88), 284.
- Budget Estimates and Actual Collection of Direct Taxes (XLI—19.8.88) 299-300.
- Cable television in Sikkim (XL—9.8.88), 199-200.
- Changes in Industrial Policy (XLI—23.8.88), 330.
- Chinese Leaflets found in Manipur (XLII—31.8.88), 276-277.
- Chinese/Pak Telecasts in Calcutta and other places (XLI—16.8.88), 367.
- Concentration of Pakistan forces on Indo-Pak Border (XL—27.7.88), 186-87.
- Conversion of Indians into Christianity in Fiji (XL—10.8.88), 59.
- Cost Structure of F.C.I. (XL—1.8.88), 39.
- Currency-cum-interest rate Swap between IDBI and Salomon Tokyo (XLI—12.8.88), 242-44.
- Data from Indian Base Station Schirmacher Hills, Antarctica (XLI—17.8.88), 97-98.
- Death of Chakma Tribal Refugees (XL—10.8.88), 223-24.
- DDA demand from Govt. Servants Cooperative House Building Society Ltd. Vasant Vihar (XL—1.8.88),

180-181.

- Deficiencies on National Highways (XLI—18.8.88), 30-38.
- Demand for Separate U.T. by Bodoes of Assam (XLII—31.8.88), 271-272.
- Deposit of ground rent of multi-storied flats (XLI—22.8.88), 148-149.
- Disaster Management (XLI—18.8.88), 138-39.
- Disruption in A.I. Schedule (XLII—5.9.88), 13.
- Disruption of reservation system due to load shedding (XL—1.8.88), 182.
- Dryland Farming (XLII—1.9.88), 188-89.
- Earth Tremors in Idukki, Kerala (XL—27.7.88), 65-66.
- Esvar group to buy Scindia Steam Navigation Company (XL—29.7.88) 150.
- Establishment of World Conservation Monitoring Centre (XLI—11.8.88), 159.
- Excavation of Flying Garuda (XL—28.7.88), 121.
- Ex-Gratia payment to widows of Railway Employees (XLI—29.8.88), 101.
- Export dues of African countries (XLI—12.8.88), 242.
- Filing to processed food exports (XLI—12.8.88), 50.
- Financial position of the United Nations (XL—10.8.88), 207.
- Fire at Nehru Place, New Delhi (XL—27.7.88), 185.
- Foreign Exchange Cover System (XLI—19.8.88), 13.
- Fresh Initiatives to solve West Asia Problems (XL—27.7.88), 208-09.
- Funding of C.S.I.R. Laboratories (XL—3.3.88), 52.
- Funds for N.C.R. Plan (XLI—29.8.88) 124.
- Harmful effects of chewing Tobacco Products (XLI—22.8.88), 49-51.
- Hike in prices of Polyester filament

- yarn and polyester staple fibre (XL—9.8.88), 243.
- Hire Purchase Finance by Leasing Companies (XL—5.8.88), 172-173.
- Impact of Ganga Action Plan (XL—28.7.88), 18-22.
- Impact of uptrends in World Commodity Prices on Import Bill (XLI—19.8.88), 51-52.
- Implementation of Delhi Apartment Ownership Act, 1986 (XLI—29.8.88) 43.
- Implementation of Geneva Accord on Afghanistan (XL—27.7.88), 208.
- Improvement of G.T. Road passing through U.P. (XLI—11.8.88), 158-59.
- Increase in balance of Payment Deficit (XL—5.8.88), 41-42.
- Indigenous Development of Air Surveillance, Warning and Control System (XL—10.8.88), 98.
- Integrated Forest Policy (XLII—1.9.88), 189.
- Introduction of West German Hydraulic mining technology (XLI—16.8.88), 193.
- ISI Marks on Car Tyres (XLI—22.8.88), 241-242.
- Launch of Agni (XL—3.8.88), 196-197.
- Leakage of gas from cylinders in Delhi (XLII—30.8.88), 72.
- Loan from Japan and A.D.B. (XLII—3.9.88), 227.
- Loss in Coal India Ltd. (XL—9.8.88), 41-42.
- Manufacture of Polyjute Packaging (XLI—19.8.88), 191-192.
- Manufacture of Telecommunication equipment in Private Sector (XLII—31.8.88), 279-280.
- Operation of private buses on selected routes in Delhi (XL—28.7.88), 127.
- Outstanding Income-tax (XL—29.7.88) 26-28.
- Parallel Telephone Network (XL—2.8.88), 348-349.
- Performance of IPKF (XLI—17.8.88), 171-172.
- Racial attacks on Indians in U.S.A. (XL—3.8.88), 162.
- Rationalisation of work-force in Coal India Ltd. (XLII—30.8.88), 307.
- Reconstitution of Company Law Board (XLI—23.8.88), 251.
- Remunerative prices for Coal (XL—9.8.88), 244-245.
- Repair and renovation of railway bridges (XL—8.8.88), 29.
- Reservation system (XLI—23.8.88), 259.
- Restructuring of NTC Mills (XL—29.7.88), 268-69.
- Resumption of Air India Flights to Canada (PL—8.8.88), 67.
- Retraining and Redeployment of SAILs Work Force (XL—28.7.88), 120-121.
- Rice import from North Korea by MMTC (XL—29.7.88), 172-73.
- SAARC study for protection and conservation of environment (XL—4.8.88), 43-44.
- SAIL's Consultancy Agreement with USA firm (XLI—1.9.88), 63-64.
- Scrapping of Strowger Exchanges (XLII—30.8.88), 193.
- SCs/STs in Delhi Police (XLI—17.8.88) 44-50.
- Seizure of narcotics on Indo-Burma border (XLI—19.8.88), 277-278.
- Seizure of rockets in Tamil Nadu (XLI—17.8.88), 146.
- Setting up of National Industrial Technology Data Bank/Rued (XLI—23.8.88), 331.
- Setting up of Special Monitoring Squads for implementation of schemes under SFPP (XLI—18.8.88), 135.
- Shortage of Fertilizers (XLI—11.8.88), 157.
- Simplification of Procedures for IRDP

- (XL—4.8.88), 295-98.
- Stagnation in domestic crude production (XL—2.8.88), 41-42.
- Status of National Institution to Stock Exchanges (XLI—12.8.88), 491-92.
- Steps to check floating of bogus investment companies (XL—29.7.88), 52.
- Study in Desert Development (XL—4.8.88), 150-151.
- Technology mission on Dairy Development (XLI—18.8.88), 257-58.
- Telecast of Pater-Brother play "Mahabharata" (XL—9.8.88), 244.
- Threat Posed by Pooyankutti Dam (XL—4.8.88), 291.
- Training for Loco running staff (XLI—22.8.88), 147-148.
- Tremor in North-Bahara Region (XLII—31.8.88), 47-48.
- Transportation of foodgrains (XLI—22.8.88), 146-147.
- Turnover Levy on Jobbers in Stock Exchanges (XL—5.8.88), 267-268.
- Two time Zones Plan for saving of Power (XL—2.8.88), 254-56.
- Use of Neem as a Pesticide (XLI—11.8.88), 31-32.
- Use of unapproved telephone devices (XLI—23.8.88), 62.
- War Memorial in the Capital (XLII—31.8.88), 259-260.
- Working of District Industries Centres (XLII—30.8.88), 305.
- Working of Gold Control Act (XL—5.8.88), 49-50.
- Working of Navodaya Vidyalayas (XLI—11.8.88), 157-58.
- SHAKTAWAT, PROF. NIRMALA KUMARI**
- Imported Equipments (XLII—31.8.88), 17.

DEBATES

- Jamia Millia Islamia Bill As passed by Rajya Sabha (Consid) (XLII—2.9.88), 89-92.

Need to allow export of garlic and issue licences for manufacture of garlic powder or capsules to ensure remunerative price to the farmers of Chittoorgarh (Under Rule 377) (XLII—2.9.88), 396.

SHAMINDER, SINGH SHRI

- Vacant posts of Judges and pendency of cases (XLI—12.8.88), 117-19.
- Working days in High Courts and Supreme Court (XLI—12.8.88), 257-58.

SHANKARANAND SH. B.

- Banani Transactions Prohibitions Bill As passed by Rajya Sabha Consid (XLII—2.9.88), 17-20, 37-43.
- Motion to pass (XLII—2.9.88), 44-45.
- Introduction of Ministers (XL—27.7.88), 2.

SHANKAR LAL, SHRI

- Crop Prospects (XL—4.8.88), 11-18.
- Electrification of Villages in Rajasthan (XLI—23.8.88), 131.

DEBATES

- Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 463-66.
- Banani Transactions (Prohibitions) Bill As passed by Rajya Sabha Consid (XLII—2.9.88), 25-28.
- Centre-State Relations by Sh. H.M. Patel (XL—5.8.88), 390-96.
- Members Sworn (XL—27.7.88), 1.
- Need for Central assistance for supplying drinking water to Pali (Rajasthan) from Indira Gandhi Canal (Under Rule 377) (XLII—2.9.88), 11.
- Supplementary Demands for Grants 1988-89 (XLII—31.8.88), 398-401.
- Water (Prevention and Control of Pollution) Amendment Bill Consid (XLII—1.9.88), 442-43.
- SHARMA, SHRI CHIRANJI LAL**
- Suggestion from the Election Commission (XLI—12.8.88), 13.

DEBATES

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 409-12.

SHARMA NAWAL KISORE

Jamia Mills Islamia Bill-As passed by Rajya Sabha (Copsid) (XLII—2.9.88), 97-99.

SHARMA, SHRI PRATAP BHANU

Crisis in Goa's Mining Industry (XLI—11.8.88), 19.

Curtailment of New Atomic Power Plants (XLI—17.8.88), 10.

Development of Old Delhi (XLIX—5.9.88), 13.

Handing over of sub-station site in Mayur Vihar Phase II to DESU (XL—1.8.88), 83-85.

Nuclear Power Plants with Soviet help (XLII—31.8.88), 6.

Supply of Power to Cooperative Group Housing Societies in Delhi (XLI—2.8.88), 391.

Technology Missions (XL—27.7.88), 26.

DEBATES

Implementation of new 20 Point Programmes (Desl) (XLII—2.9.88), 169-73.

Memorandum of Settlement on Tripura (Dis) (XLII—30.8.88), 488-91.

SHINGDA, SHRI D.B.

Handing over of Sub-Station Site in Mayur Vihar Phase II to DESU (XLII—5.9.88), 105.

SHIV SHANKAR SH. P.

Jamia Millia Islamia Bill-As passed by Rajya Sabha Conslid (XLII—2.9.88), 46-52, 105-114.

Motion to pass (XLII—2.9.88), 149-50.

SHIVENDRA BHADUR SINGH, SHRI

Completion of Western Yamuna Hydro-Electric Project in Haryana (XL—2.8.88), 189-191.

Forest clearance projects of Madhya Pradesh (XL—4.8.88), 97.

Purchase of Control Command of Communication System (XLI—17.8.88), 56.

Safety Helments for Protection in Department of Telecommunications (XLI—16.8.88), 366.

Security arrangements at major Power Plants (XL—9.8.88), 197.

S.T.D. facility in Rajmandraon (XL—2.8.88), 216-17.

SHUKLA, SHRI VIDYA CHARAN

Strike by Re-Rolling Mills for non-supply of raw material by Bhilai Steel Plant (XLII—1.9.88), 107.

SIDDHARTHA, SHRIMATI D.K. THARADEVI

Losses incurred by Coffee Board (XL—29.7.88), 5.

DEBATES

Need to amend the Coffee Act to prevent the Karnataka State Government from imposing Purchase Tax on Coffee in order to help coffee growers (Under Rule 377) (XL—4.8.88), 311.

SIDDIQ, HAFIZ MOHD

Book Stall contract at New Delhi Rly. Station (XLII—5.9.88), 140.

SIDNAL, SHRI S.B.

Additional amount sought for by Nhava Shava Port Trust (XLI—11.8.88), 257.

Advisory Committee to ensure Cocon's sale with the silk exchange (XL—5.8.88), 347-48.

Afforestation Programme (XLI—11.8.88), 258-59.

Agreements Reached with Spain after PM's Visit (XLI—31.8.88), 290-291.

Allotment of Industrial Plots at Patparganj, Delhi (XLI—16.8.88), 257.

Application of Technology in Institutions for Handicapped (XLII—31.8.88), 98-99.

- Audit of Scientific Institutions (XLI—12.8.88), 280-81.
 Ban on communal parties (XL—10.8.88), 47.
 Bank Loans against security of Jewellery (XL—29.7.88), 201-202.
 Buffer Stock of Foodgrains (XL—1.8.88), 92.
 CAP report on maintenance of Aircrafts by Directorate of Agricultural Aviation (XL—1.8.88), 107.
 'Central Schemes lack flexibility' (XL—10.8.88), 170.
 Chart Report (XL—2.8.88), 370-72.
 Coal projects behind schedule (XLII—30.8.88), 245.
 Concentration on of Pakistan forces on Indo-Pak Border (XL—27.7.88), 186-87.
 Cut in Refinance Support by NABARD (XLI—19.8.88), 50-51.
 Deaths due to heat stroke (XL—4.8.88), 181-182.
 Decline in output of Vanaspatti (XL—1.8.88), 223.
 Diesel Car (XLI—23.8.88), 261.
 Discovery of rare fungus by Vector Research Centre Pondicherry (XLII—30.8.88), 259.
 Experiments of Homoeopathic medicines on animals (XLI—29.8.88), 67.
 Exploration agreement between ONGC and Angola (XL—9.8.88), 374.
 Exploration by Oil India Ltd. and ONGC in Rajasthan (XLII—30.8.88), 184.
 Exploration by ONGC in East African States (XLI—16.8.88), 259.
 Export of Alcohol (XLI—16.8.88), 103.
 Export of Iron Ore to South Korea (XLII—1.9.88), 129-30.
 Export target fixed by Government and CAPEXIL (XL—5.8.88), 247.
 Financial assistance from West Germany (XL—5.8.88), 248-49.
 Fiscal incentives to subscribers for encouraging investment in public issues of shipping companies (XLI—11.8.88), 110.
 Flow of Concessional Aid to Developing Countries (XL—5.8.88), 249-250.
 Guidelines on Foreign Collaboration (XLI—23.8.88), 237.
 HUDCO Policy to finance building of houses in Karnataka/Tamil Nadu (XL—1.8.88), 88-89.
 Implementation of Rural Development Programmes (XLII—1.9.88), 205-206.
 Increased Import of Indian Iron Ore by Rumania (XL—5.8.88), 83-84.
 India-Hungary agreement for manufacturing electronics goods (XL—10.8.88), 172-173.
 India's suggestion on World Bank anti-poverty projects (XLI—12.8.88), 262-63.
 Indo-Pak Trade (XLI—12.8.88), 263-64.
 Indo-US collaboration in High Technology (XL—3.8.88), 162-163.
 Japanese assistance for improvement in tourist infrastructure at Buddhist Pilgrim Centres (XLI—29.8.88), 72.
 Kaiga Atomic Power Plant (XL—3.8.88), 179.
 Legislation to ban carrying of Arms in religious places (XL—27.7.88), 187-88.
 Liberalisation of Industrial Licensing System (XL—2.8.88), 43-44.
 LIC Scheme for IRDP Beneficiaries (XLI—18.8.88), 71-73.
 Loans advanced by Banks (XL—29.7.88), 202.
 Low production of jute (XLII—1.9.88), 119-120.
 Manufacture of Telephone Exchange (XLI—31.8.88), 282-283.
 Master Plan for Delhi Zoo (XLII—5.9.88), 250.

- National Commission on Women's Problems (XL—11.8.88), 312-16.
- National Perspective Power Transmission (XL—2.8.88), 369-370.
- New Pricing Policy for Energy (XL—2.8.88), 969.
- News item captioned 'Pak Test Fires Delhi, Bombay range Missile'. (XL—27.7.88), 41.
- Notification Banning Sale of non-Iodised salt (XLII—5.9.88), 192.
- Opening Wagha Border for Trade with Pakistan (XLI—12.8.88), 261-62.
- Orders from British Aerospace for Dornier Aircrafts (XLII—31.8.88), 83-84.
- Outages in Rajasthan Atomic Power Station (XL—10.8.88), 171-72.
- Pension scheme for Journalists (XL—8.8.88), 186.
- Production Cooperation between Indian and USSR (XLI—16.8.88), 259.
- Proposal to allow free flow of investment in Food Processing Sector (XLII—1.9.88), 329.
- Pull out of Indian troops from Sri Lanka (XL—27.7.88), 188-89.
- Racial attacks on Indians in USA (XL—3.8.88), 162.
- Rise in the wholesale Price Index (XL—29.7.88), 180-81.
- Scheme for attachment of property under Incom-Tax Act to more cities (XL—29.7.88), 105-106.
- Seizure of Arms in Punjab (XL—10.8.88), 171.
- Seminar on Bonded Labour (XL—8.8.88), 187.
- Seminar of Educational Administors organised by NCERT (XL—28.7.88), 95.
- Setting up of T.V. transmitters and F.M. Radio stations in Seventh Plan (XL—9.8.88), 330-332.
- Shortage of Acetaldehyde (XL—9.8.88), 374.
- Shortage of Power in Northern Sector (XLI—16.8.88), 257.
- Spread of Green Revolution (XLI—11.8.88), 258.
- Spyring busted in Punjab (XL—27.7.88), 151-52.
- Steps to checkfalling fish output (XL—2.8.88), 163-164.
- Talks between India and Pakistan on Afghan problem (XL—3.8.88), 89.
- Teehnological changes in refineries (XL—9.8.88), 375-76.
- Trade deficit with Japan (XLI—19.8.88), 185.
- Trade with US (XLI—19.8.88), 168-169.
- TV Programme producing centres in Seventh Plan (XL—9.8.88), 141.
- Unclaimed dividends (XLI—23.8.88), 262.
- UNDP assistance (XLI—12.8.88), 82-83.
- Unemployment Insurance Scheme (XL—8.8.88), 24.
- Voluntary Agencies for Adult Education (XL—28.7.88), 66-72.
- Workshop on A.I.R. high frequency (XLI—23.8.88), 85.
- Workshop on Airport Management (XL—8.8.88), 18.
- World Bank assistance for development of towns (XL—1.8.88), 222-223.
- World Bank report on devaluation of rupee (XL—29.7.88), 77-78.
- World Bank Study Reports on Drinking Water Supply (XLI—22.8.88), 70-71.

DEBATES

- Atrocities on Harijans and Adivasis in different parts of the country. (Dis) (XLI—12.8.88), 335-60.
- Human Resources (Utilisation) Bid (XLI—12.8.88), 396-97.

Water (Prevention and Control of Pollution) Amendment Bill Consid. (XLII—1.9.88), 435-38.

SINGH RAM NARAIN

Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 433-36.

Demands for Grants (Punjab) 1988-89 (XLI—11.8.88), 321-24.

Floods in various parts of the country (Disc) (XL—3.8.88), 290-91.

Supplementary Demands for Grants (General), 1988-89 (418-23).

SINGH, SHRI S.D.

Cantonment in Raipur district in (XLI—17.8.88), 108.

Expenditure by oil and Natural Gas Commission (XLII—30.8.88), 276.

Hike in sale price of gamata Soap (XLII—30.8.88), 347.

Plant and Machinery lying idle with ICAR (XLII—1.9.88), 259.

Purchase of machines by Coal India Ltd. (XLII—30.8.88), 64.

Sale of Adulterated Edible Oils (XLII—5.9.88), 289.

Schools getting grants from Govt. in Delhi (XLII—1.9.88), 245-58.

Value of goods stolen from various deports of DTC (XLII—1.9.88), 59.

SINGH, SHRI SANTOSH KUMAR

Appointment in 510 Army Base Workshop, Meerut Cantt. (XLII—31.8.88), 252-253.

Civic amenities to Urban villages in Delhi (XLI—29.8.88), 99.

Conversion of Shahganj-Maunath Bhanjan Rly. Line (XLII—5.9.88), 196.

Direct Dialling Facility in Farukhabad (XLI—23.8.88), 320.

Foreign tours by officers of ICCR (XLI—31.8.88), 66-74.

Handing over possession of land to

Central School in Lodhi Complex, New Delhi (XLI—23.8.88), 210.

Implementation of pay scales of News Readers (XLI—16.8.88), 135.

Import of items for manufacturing medicines (XLI—33.8.88), 321.

Regularisation of daily-wage Workers (XL—9.8.88), 144-145.

Setting up of Microwave Tower in Farukhabad district (UP) (XLI—23.8.88), 321.

Shifting of Office of D.B.T. from Etawah to Farukhabad (XLI—23.8.88), 320.

Transmission from Lucknow T.V. Centre (XLI—23.8.88), 150.

DEBATES

Demand for remedial action to reduce the prices of Sera, vaccines and Paracetamol to prevent exploitation of the poor consumers (under rule 377) (XL—2.8.88), 443-44.

SINGH DEV, LHRI K.P.

Development of Monuments in Orissa as Tourist Sports (XL—8.8.88), 22.

SINGH SH. V.P.

Members Sworn (XL—27.7.88), 1.

Situation arising out of the recent publication of certain documents in a national daily in regard to with the Bofors Contract (Disc) (XL—28.7.88), 374-90.

SINH, SHRI DIGVIJAY

Arms (Amendment) Bill Consid (XL—9.8.88), 538-40.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—(XL—9.8.88), 538-40.

Water (Prevention and Control of Pollution) Amendment Bill Consid (XLII—1.9.88), 399-406.

SINHA, SHRI ATISH CHANDRA

Accelerator technology for Energy Cyclotrone Project (XLII—31.8.88), 240-241.

Change in Indian Airlines Schedule

(XLII—5.9.88), 17.

Closure of Manira and B.T. Mills of West Bengal (XL—5.8.88), 134-135.

Complaints against 45-49 Exchange of Calcutta Telephones (XL—2.8.88), 263.

Computerised Signalling System for Calcutta Metro (XL—1.8.88), 37.

Construction of M.V. Sanjeevini in Coching Shipyard (XLI—18.8.88), 92-93.

Conversion of manual exchange into auto exchange in Berhampore, W.B. (XLI—23.8.88), 333.

Curtailment of Gew Atomic Power Plants (XLI—17.8.88), 10.

Dulhasti Hydroelectric power project (XLI—23.8.88), 332.

BMU Coaches in Eastern Railway (XLII—5.9.88), 202.

Expansion of Export Business of MMTC (XL—29.7.88), 177-78.

Hospital for Bidi workers at 'Sajur More' Murshidabad (XL—8.8.88), 37.

Import of Pipes, fittings and heavy duty valves by ONGC (XL—2.8.88), 66-67.

Increase in Age Limit for Recruitment for Govt. Jobs (XLII—31.8.88), 140-42.

Issue of Global Tenders for purchasing and importing projects equipment by National Thermal Power Corp. (XLI—23.8.88), 76.

Kolaghat Thermal Power Project (XLII—30.8.88), 145.

Land to BPDP Cooperative Group Housing Society in Chittaranjan Park (XLI—29.8.88), 50.

Loan under I.R.D.P. (XLII—1.9.88), 227-30.

Loans under IRDP in West Bengal (XLI—11.8.88), 112.

Modernisation of DSP (XLII—1.9.88), 29-32.

Mobini Mills (XL—29.7.88), 64-65.

Passenger amenities in sub-urban trains on Howrah-Sealdah route (XLI—23.8.88), 239.

Payments due to contractors (XLI—19.8.88), 51.

Postal delays in Kandi (XLI—23.8.88), 333.

Postings of IAS officers in Public Undertakings (XLII—31.8.88), 239-240.

Procurement of Woollen Uniform Material by ONGC (XL—2.8.88), 378-79.

Railway volunteers in W.B. (XLI—29.8.88), 142.

Revision of CGL (XLI—12.8.88), 162.

Setting up of Radio Station at Berhampore, West Bengal (XL—9.8.88), 119-120.

Sharing of extra cost burden by ONGC (XLI—16.8.88), 361.

Site for Pressurised Heavy Water-Reactors (XLII—31.8.88), 241-242.

Supply of Pig Iron to M/s Saran Engineering Co. Ltd. (XLII—1.9.88), 200-01.

Telephone Service in Calcutta (XLI—23.8.88), 236.

UN Peace Mission to Gulf (XLII—31.8.88), 30.

SINHA, SHRIMAT KISHORI

Air Pollution (XLI—18.8.88), 262.

Assistance of Singapore for Housing (XLI—22.8.88), 208-209.

Bihar's request for increase in royalty rates on minerals (XLI—11.8.88), 111-12.

Bombay High Court Judgement on T.V. Interviews (XL—2.8.88), 33-36.

Bonded Labour (XLI—22.8.88), 35-36.

Cashing of outstation cheques (XLI—19.8.88), 102.

Collaboration with USSR for Martian Environment (XL—10.8.88), 210-11.

- Construction of Rirport in Malaysia by International Airports Authority of India (XLI—22.8.88), 209-210.
- Dairy Development Technology Mission (XLI—11.8.88), 282-93.
- Depletion of O one Layer (XL—4.8.88), 95-97.
- Deployment of CRPF etc. in States (XL—10.8.88), 209-10.
- Diverson of LPG to Hotels and Restaurant (XLI—16.8.88), 165.
- DRMs' Conference (XL—1.8.88), 198-99.
- Effectiveness of Ayurvedic Drugs (XLII—31.8.88), 211-212.
- Delicensing Policy in Electronics (XLII—31.8.88), 208.
- Efforts to Melt Himalayan Glacier (XL—5.8.88), 283-284.
- Fast running: Shatabadi Express' Train between New Delhi and Jhansi (XL—1.8.88), 244-245.
- Fertilizer off take in Bihar (XL—4.8.88), 274.
- Framing of Rules under Child Labour Act, 1986 (XLI—22.8.88), 207-208.
- Ganga Action Plan (XL—4.8.88), 116.
- Gold supply from Kolar Gold Mines (XL—5.8.88), 269-271.
- Guinea worm infection (XLI—29.8.88), 152.
- Heavy Water for Madras Atomic Power Station (XL—27.7.88), 108.
- ICAR Research on Brickish Water Plants (XLII—1.9.88), 163.
- Increase in Control Price of Bread (XLII—5.9.88), 103.
- Increase in price of Mother Dairy Milk (XL—4.8.88), 273-274.
- Indo-European agreement to obtain data on the Indian Ocean from its Satellite (XLI—17.8.88), 111-112.
- Interest rates of foreign currency accounts of NRIs (XL—5.8.88), 268-270.
- Introduction of Three Language Eor-
mula (XL—28.7.88), 73-74.
- Investment in shares (XLI—19.8.88), 197.
- Legislation on Securities and Exchange Board of India (XLI—19.8.88), 97-98.
- Link between various insurgent group in North-East (XL—10.8.88), 119-123.
- Manufacture of prophylactic drugs for allergic diseases (XLII—39.8.88), 167.
- Manufacture of Radiolotopes by BARC (XLI—17.8.88), 39-40.
- Narise Archaeological Studies at Dwarka (LX—3.8.88), 183-184.
- Memory of Raj Kapoor (XL—2.8.88), 341.
- New Non-Polluting Power Driven Mass Transportation System (XL—11.8.88), 324-25.
- Precedence to export requirements over domestic needs (XLI—19.8.88), 196.
- Precedence to export requirements over domestic needs (XLI—19.8.88), 197-197.
- Privatisation of Airlines (XL—1.8.88), 196-197.
- Registration of Trade Unions (XLI—22.8.88), 209.
- Power Crisis (XL—2.8.88), 351-52.
- Rail-road Co-ordination along Gange-tic Belt (XLI—11.8.88), 293-94.
- Repair and renovation of railway bridges (XL—8.8.88), 29.
- Rise in prices of drugs required for endemic diseases (XLI—23.8.88), 169.
- Rocket Launch Capability (XL—3.8.88), 98-99.
- Separate law for xxx revival of sick units in small scale sector (XL—9.8.88), 99-100.
- Shortage of electrical grade aluminium (XLI—18.8.88), 87.

- Special Funds for Kharif Operations (XLI—11.8.81), 282.
- Steps to make available Hepatitis vaccines (XLI—29.8.88), 151.
- Steps to reduce Teachers absenteeism at Primary Level (XL—28.7.88), 86-87.
- Strength of Pakistan's Navy (XL—27.7.88), 207.
- Studies in Marine Resources for Deep Sea Fishing (XLI—11.8.88), 294-95.
- SURCHARGE ON SUPER FAST TRAINS** (XLI—29.8.88), 152.
- Technology exported by NRDC (XLII—31.8.88), 210-11
- Theft of weapons from Defence Installations (XLII—31.8.88), 64-65.
- Time Capsule for Preserving the Constitutional Documents (XL—3.8.88), 184.
- Treaty with Foreign Govts on smuggling (XLI—19.8.88), 298-299.
- Turnover Levy on Jobbers in stock Exchanges (XL—5.8.88), 267-268.
- Urban Land Ceiling Laws (XLI—29.8.88), 35.
- USSR Offer to purchase jute from India (XL—29.7.88), 27.
- Vaccine for Fertility Control in Women (XL—8.8.88), 181.
- Visit of Science Advisor to US President to India (XL—27.7.88), 207-08.
- World Bank Development Report (XLI—12.8.88), 143-44.

DEBATES

- Demand for action to remove causes of inconvenience being faced by lady passengers in DTC buses at present (under rule 377) (XL—28.7.88), 278.
- Demand for constituting an Equal Opportunities Commission to ensure implementation of the recommendations of the National Commission on self-employed women (under rule 377) (XL—2.8.88), 442.

- Need for strict implementation of order banning certain drugs (u/r 377) (XLI—11.8.88), 354.
- Need to develop Vaishali as a tourist centre (under rule 377) (XLI—17.8.88), 227.

SINHA, SHRI SATYENDRA NARAYAN

- Abid Hussain Report on Capital Markets (XL—29.7.88), 239.
- Achievements under National Literacy Mission (XL—28.7.88), 141-142.
- Action programme with targets of Food Processing Industries (XL—4.8.88), 81-82.
- Aid India Consortium Pledge for Assistance (XL—29.7.88), 235-36.
- Amendments to MRTP Act (XL—9.8.88), 141-42.
- Appointment of Chairman of SIC (XLI—19.8.88), 193-94.
- Atomic Power Reactors with U-233 as fuel (XLII—31.8.88), 209-210.
- Bank Computerisation (XLI—19.8.88), 192-93.
- British Assistance for Indian Projects (XL—5.8.88), 271-72.
- Buying of Indian Goods by China from Third Parties (XLI—12.8.88), 304-06.
- Changes in Steel Policy (XL—28.7.88), 34.
- Concern over construction of big Dams (XL—4.8.88), 218-19.
- Demand and production of tractors (XL—2.8.88), 233-35.
- Department of Scientific and Industrial Research (LX—3.8.88), 182-183.
- Diamond and Jewellery Export Zones (XL—29.7.88), 236.
- Direction of Inco-China Trade (XLI—19.8.88), 191-192.
- Dividend declared by Maruti Udyog Ltd. (XLI—16.8.88), 169.
- Equity of Public Sector Units to private investors (XL—29.7.88), 90.
- Export Obligations on Business Houses

(XLI—19.8.88), 100.

Export of De-oiled Cakes to Europe (XLI—12.8.88), 304.

Food Stock for Bihar (XLII—5.9.88), 183.

Freight Computerisation Plan (XL—1.8.88), 89-90.

Functioning of indigenous and foreign Power Generation sets (XLI—23.8.88), 171.

Grants to New Universities (XL—4.8.88), 219.

Guidelines re. appointment of Vice Chancellors (XLI—18.8.88).

Implementation of Assam Accord (XLI—17.8.88), 101-102.

Implementation of Jha Committee Report (XLI—12.8.88), 98-99.

Import of Nylon Truck Tyres (XL—9.8.88), 322-323.

Income Tax raids on Mafia Gangs operating in Dhanbad and other areas (XL—5.8.88), 198-199.

Increase in drug trafficking and smuggling (XL—5.8.88), 143-146.

Increase of Foreign Investment by Suzuki in Maruti Udyog Ltd. (XL—9.8.88), 181.

Indigenous Steel Technology (XLI—18.8.88), 109.

Loss of edible oils during Technology (XLI—22.8.88), 75-76.

Manufacture of polyjute Packaging (XLI—19.8.88), 191-192.

Modernisation Programmes of Coal Mining of Coal India Ltd. (XLI—16.8.88), 143.

Naga Insurgency (XL—3.8.88), 181-182.

Oilseeds Technology Mission (XL—4.8.88), 220-221.

Phasing out of Un-economic Copper Mines (XL—28.7.88), 141.

PM's visit to China (XL—3.8.88), 98.

Power Projects in coastal areas using natural gas or oil (XLII—30.8.88),

169.

Privatisation of Airlines (XL—1.8.88), 196-197.

Process for extraction of oil from fruit of oil palm (XLI—22.8.88), 172.

Project for Use of Fly Ash by the Badarpur Thermal Power Station (XL—9.8.88), 115-116.

Propellant for Future Rockets (XLI—17.8.88), 10-13.

Prosecution of Newspaper Establishments for Violation of Working Journalists (Fixation of Rates of Wages) Act (XLI—29.8.88), 34.

Report of Commission re of Railway Safety on Railway Accidents (XL—8.9.88), 23.

Report sale of US made Stinger Anti-air Craft Missiles (XL—3.8.88), 15-17.

Representation from Bihar against freight equalisation policy (XLI—17.8.88), 176-177.

Representation of IAAI on Board of Directors of Air India (XL—1.8.88), 273-274.

Revision of pay scales of Agricultural Scientists (XLII—1.9.88), 20.

Safety Device in the proposed Soviet Atomic Reactors (XLII—31.8.88), 83.

Smuggling of narcotic drugs and other contraband (XL—5.8.88), 272-274.

Special advances for deep sea fishing vessels from SCICI (XLI—11.8.88), 97-98.

DEBATES

Need to check Stinger anti-aircraft missiles from falling in to the hands of terrorists (under rule 377) (XL—1.8.88), 301.

Need to promote tourism in the country (under rule 377) (XLI—18.8.88), 280-81.

SODI SH. MANKURAM

Business of the House (XLI—23.8.88),

359.

Business of the House (XL—29.7.88), 297-98.

Demand for starting work relating to Jagdalpur (under rule 377) (XLI—10.8.88), 250.

SOLANKI, SHRI NATWAR SINH

Closure of Textile Mills (XL—29.7.88), 55-56.

Committee to verify Polyester Filament Yarn capacity (XL—2.8.88), 114-115.

Recommendations of fact Finding Committee on Newspaper Economics (XLI—23.5.88), 123.

Saudi Arabian affair to set up Ethylene Unit in Joint Sector (XL—9.8.88,) 165.

Shifting of Textile Mills to rural areas (XL—29.7.88), 255-56.

SOLANKI SH MADHOW SINH

Interduction of Ministers (XL—27.7.88), 1.

SOREN SH. N.V.N.

Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 470-74.

Approval of the Continuance in force of the Proclamation by the President in respect of the State of I.N. (St. Res.) (XL—22.7.88), 321-27.

Demands for Grants (Tamil Nadu) 1-88-89 (XLI—18.8.88), 375-84.

SOREN, SHRI HARIHAR

Banapani-Jakhpura Rly. Line (XLII—5.9.88), 14.

Cancer Detection Camps (XLI—22.8.88), 134.

Implementation of Juvenile Justice Act (XLII—31.8.88), 247-248.

Kerosene outlets in Orissa (XLII—30.8.88), 350.

Losses of Paradip Port (XLII—1.9.88) 329-31.

Mineral Projects Pending Environmental clearance (XLII—1.9.88), 10.

Physical Education Supervisors in Delhi Admn Schools (XLI—18.8.88), 134.

Risk Insurance Scheme for Journalists (XLI—23.8.88), 201.

Schemes for Juang Tribe, Orissa (XLII—31.8.88), 48-49.

Snages in INSAT-IC (XLI—17.8.88), 94-95.

S.T.D. facility between Orissa and New Delhi (XLI—23.8.88), 188.

S.T.D. Link between Keonjhar and New Delhi (XLI—16.8.88), 159.

T.V. Programme Production Centre in Orissa (XLII—30.8.88), 100.

DEBATES

Business of the House (XL—29.7.88), 299-300.

Demand for immediate steps for controlling air pollution in Manganese Mines and Ferro Plants in Orissa (Under Rule 377) (XLI—29.8.88), 297-80.

Demand for increasing the procurement of iron ore from Banaspani-Barjamda Sector and Mayurbhanj District of Orissa (Under Rule 377) (XL—2.8.88), 440-41.

Need to give financial assistance to Orissa for flood affected people in Keonjhar Balasore and Cuttack districts (Under Rule 377) (XLI—22.8.88), 250.

Water (Prevention and Control of Pollution) Amendment Bill Consid (XLII—1.9.88), 416-20.

SOZ, PROF SAIFUDDIN

Admission of Students to Colleges (XL—28.7.88), 10-17.

Destruction of Indian ships in Gulf (XLII—1.9.88), 148-49.

Norms for Posting and Transfer in New sections of AIR and Doordarshan (XLII—30.8.88), 111.

Out of turn Telephone Connections on the recommendations of State Advisory Committee (XLI—23.8.88) 149-50.

Relief to Natural calamities victims (XLII—1.9.88), 343.

Schemes to attract Foreign Tourists to Kashmir (XLII—5.9.88), 187.

Waiting facility for relatives at Srinagar Airport (XLI—22.8.88), 22-25.

DEBATES

Centre State Relations by Sh. H.M. Patel (Res) (XLI—5.8.88), 383-90.

Disapproval of National Security (Amendment) Ordinance (St. Res.) (XLI—17.8.88), 258-61.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St. Res) (XLI—10.8.88), 313-20.

Motor Vehicle Bill Consid (XLI—22.8.88), 295-301.

Cl, Consid (XLI—22.8.88), 344, 45, 46, 49, 50, 69, 70.

Motor Vehicle Bill Consid (XLI—19.8.88), 340-41.

National Security (Amendment) Bill Consid (XLI—17.8.88), 258-61.

Need to reconstitute the Central Haj Committee (Under Rule 377) (XL—4.8.88), 313-14.

State of Arunachal Pradesh (Amendment) Bill Consid (XL—4.8.88), 313-14.

State of Arunachal Pradesh (Amendment) Bill Consid (XLII—5.9.88), 509-511.

SREENIVASA PRASAD, SHRI V.

Abolition of export duty on coffee (XLI—19.8.88), 2-30.

Action plan on Environmental pollution (XLI—11.8.88), 35-36.

Change in Indian Airlines Schedule (XLII—5.9.88), 17.

Change in Route on IC 295/296 (XLI—2.8.88), 35.

Constraints in Aviation Sector (XLI—22.8.88), 102.

Conversion of dry-type latrines in Kanpur Cantonment (XL—10.8.88),

65-66.

Dankuni Coal Complex, West Bengal (XLII—30.8.88), 32-33.

Decision to close down NTC mills in West Bengal (XL—5.8.88), 110.

Deep Sea Mining (XL—27.7.88), 93-94.

Excise duty relief to paper industry (XLI—19.8.88), 169-170.

Excise duty relief to paper industry (XLI—19.8.88), 19.8.88, 169-70.

Financial assistance to people engaged in performing Arts (XL—4.8.88), 129.

Funds for providing fire safety measures (XL—3.8.88), 137-138.

Investment in Modernisation of NTC Mills (XLI—12.8.88), 37.

Karnataka Proposal for a Separate Fuel Policy for State Road Transport Underkings (XL—28.7.88), 74.

Legislation for Sex Determination Test (XL—1.8.88), 37-38.

Losses suffered by H.C.L. (XLI—18.8.88), 82-83.

Newsitem captioned 'Pak buying Fighter Planes from Canberra' (XL—3.8.88), 67-68.

Non-deposit of EPF dues by Industrial Undertakings in Bangalore (XLII—5.9.88), 268.

Notices issued under Section 135 of Cantonment Act 1924 by Kanpur Cantonment Board (XLII—31.8.88), 7-12.

Procurement of Uniform Material by ONGC (XLI—23.8.88), 324.

Production of Alcohol from Sugar-cane or Molasses (XLI—10.8.88), 113.

Programmes of study offered by Indira Gandhi National Open University (XL—28.7.88).

Railway accidents probed by Commissioner of Railway Safety (XL—8.8.88), 191.

Reduction in Foodgrains Quota to States (XL—1.8.88), 211-214.

Report of Commissioners of Railway Safety on Railway Accidents (XL—8.8.88), 23.

Settlement of accounts between ONGC and suppliers of Woollen cloth (XLI—23.8.88), 85.

Supply of coal to cement plants (XL—2.8.88), 38-39.

Water Pollution in Delhi (XL—1.8.88), 111-112.

World Bank Assistance for Production of Raw Silk (XL—5.8.88), 31-35.

DEBATES

Atrocities on Harijans in different parts of the country (Dis) (XLI—12.8.88), 379&85.

Need to set up industries in Chamara-janagar (Mysore) (Under Rule 377) (XLII—2.9.88), 15.

SULTANPURI, SHRI K.D.

Allocation to Himachal Pradesh for Health and Family Welfare Scheme (XL—8.8.88), 96.

Allotment of petrol pumps and LPG agencies in Himachal Pradesh (XL—9.8.88), 151-152.

Amount allocated for promotion of Tourism Schemes in Himachal Pradesh (XLI—1.8.88), 129.

Backlog of SC & ST in Department of Civil Supplies (XLI—29.8.88), 82.

Construction of Sports Complex in H.P. (XLI—18.8.88), 5.

Damage of foodgrains (XLI—23.8.88), 195.

Generation of Solar Energy (XLI—23.8.88), 312.

Handing over of Bldg. to Himachal Pradesh Govt. (XLII—5.9.88), 160.

Opening of Post Offices in rural areas of Himachal Pradesh (XL—2.8.88), 235-36.

Reservation for Scheduled Tribes in Banks in Himachal Pradesh (XLI—12.8.88), 122-24.

Round the clock Broadcast on AIR Stations (XL—9.8.88), 6.

Supply of Soyabean and Pulses seeds to Himachal Pradesh (XL—4.8.88), 74-75.

Telephones and Communication programmes for H.P. in 8th Plan (XLI—23.8.88), 145.

T.V. Towers at Markanda, Dalash, Bbarmor, Pengi Tisa, Himachal Pradesh (XLI—16.8.88), 168.

Vayuddot service in H.P. (XLI—22.8.88), 106-107.

DEBATES

Approval of the proclamation in relation to the State of Nagaland (St. Res.) (XL—9.8.88), 474-78.

Atrocities on Harijans and Adivasis in different parts of the country (XLI—12.8.88), 338-41.

Benami Transactions (Prohibition) Bill As passed by Rajya Sabha consid (XLII—2.9.88), 33-35.

Disapproval of National Security (Amendment) Ordinance, 1988 (St Res) (XLI—16.8.88), 489-93.

National Security (Amendment) Bill (consid) (XLI—16.8.88), 489-93.

Reservation of Posts in Govt. services and seats in Educational Institutions for Economically Weaker Section of People) Bill Consid (XL—29.7.88), 378-84.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 479-80.

Water (Prevention and Control of Pollution) Amendment Bill(Consid (XLII—1.9.88), 454.

SUKH RAM

Food Corporations (Amendment) Bill Consid (XL—4.8.88), 315, 317-18.

Reported supply of adulterated repressed oil through Fair Price shops in Calcutta causing paralysis to a large number of people (CA) (XL—5.8.88), 317-320, 330-335, 38.

SUMAN, SHRI R.P.

Allotment of Government accommodation to SC/ST engineers in DDA (XLII—5.9.88), 343.

Allotment of MIG Houses to SC/ST (XLI—22.8.88), 30.

Delay in Lucknow Delhi flight (XLI—22.8.88), 190-191.

Deputy Directors in DDA (XLII—5.9.88), 341.

Out of turn allotment by DDA to SC & ST (XLI—29.8.88), 109.

Plots to Scheduled Castes of Samaypur Village in Delhi (XLII—5.9.88), 104.

Reserved quota for posts of stenographers in DDA (XLII—5.9.88), 345.

SC/ST engineers in DDA (XLI—22.8.88), 191-192.

DEBATES

Need to lay a new railway line from Azamgarh to Gusainganj via Atraulia-Basvati-Tanda (Matter Under Rule 377) (XLII—31.8.88), 306-307.

Need for improvement in the working of Telephone Exchanges and installation of electronic exchanges in Akbarpur, Jalalpur and Tanda in Faizabad district (Under Rule 377) (XLI—18.8.88), 281-82.

SUNDARARAJ, SHRI N.

Increase in off take of Polyester Staple Fibre (XLI—16.8.88), 149.

Textile Policy (1985) (XLI—19.8.88), 117-118.

Approval of the Continuance in force of the Proclamation by the President in respect of the State of Tamil Nadu (St. Res.) (XL—27.7.88), 327-34.

SUADHU SINGH CH

Atrasities on Harijans and Adivasles (XLI—16.8.88), 443-45.

Arms (Amendment) Bill Considered (XL—9.8.88), 314-18.

Demands for Grants (XLI—18.8.88), 343-47.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—

9.8.88), 314-18.

SURENDRA SINGH, SHRI

Killing of migrant labourers in Punjab (XL—3.8.88), 24.

SURYAWANSH, SHRI NARASING

Area surveys for Vocationalisation of Education (XL—28.7.88), 118.

Benefits of the Outlay on Public Sector (XL—10.8.88), 225-26.

Changes in Population Control Strategy (XLII—31.8.88), 43-44.

Definition of Declared Goods (XL—5.8.88), 164-165.

Dharna by Dar Tar Mazdoor Manch (XL—9.8.88), 200-202.

Expenditure by oil and natural Gas Commission (XLII—20.8.88), 276.

Extra charges by collieries (XL—9.8.88), 49-50.

Facilities for Pilgrims to Kedarnath (XL—8.8.88), 51.

Fixation of support price of cereals (XL—4.8.88), 91-95.

Implementation of Blindness and T.B. Control Programme (XLI—22.8.88), 229.

Imposition of penal tariffs on Indian Exports by United States (XL—5.8.88), 163-164.

Languages taught in Navodaya Vidyalayas (XLI—11.8.88), 263-64.

Modernisation of P.I.B. (XL—2.8.88), 71.

Off take of coal at Northern Coalfields Ltd. (XLI—16.8.88), 175.

Payment of legal dues to NTC workers (XLI—19.8.88), 155-156.

Petition to ban TV Serial "Amir Khansro" (XLI—16.8.88), 55.

Plan to double exports by Delhi Exporters Association (XLI—19.8.88), 53-54.

Private Armies in Rural Bihar (XLI—17.8.88), 138-139.

Regularisation of daily-wage workers

(XL—9.8.88), 144-145.

Removal of SC/ST employees of Air India (XLI—23.8.88), 244.

Sales Tax on Postal Stationery (XLII—30.8.88), 106.

Setting up of Joint Council of Vocational Education (XL—28.7.88), 117-118.

Settlement of trade dispute with United States (XL—5.8.88), 59-60.

Suggestion of Delhi Exporters Association to Simpler Procedures (XLI—12.8.88), 68.

Transport subsidy to Assam Government (XL—9.8.88), 200.

Unified cadre for North eastern States (LX—3.8.88), 173-174.

Unused Books Lying with NCERT (XLII—11.8.88), 87-88.

Vocationalisation Programme (XL—28.7.88), 34-40.

Working of P.D.S. (XLI—23.8.88), 207.

SWAMI PRASAD SINGH, SHRI

Additional facilities to Export Houses (XLI—19.8.88), 158-159.

Collaboration with USA based firm (XLII—30.8.88), 159.

Construction of New Bridges on Highway No. 2 in UP (XLII—1.9.88), 163-64.

Debt position (XLI—12.8.88), 168.

Deregulation of Interest Rate Structure (XLI—19.8.88), 61-62.

Display of revised fare charts by Autorickshaw Drivers (XL—4.8.88), 288.

Export of Chemicals (XLI—23.8.88), 189.

Import of edible oils (XLII—5.9.88), 144.

Introduction of new DTC routes vis-a-vis services of existing routes (XLI—11.8.88), 139.

Loan from Japan and Switzerland for modernisation of NTC Mills (XL—

29.7.88), 119-20.

Localities connected with Mini Buses etc. in Delhi (XL—4.8.88), 137.

Maintenance of Ecological Balance (XLI—18.8.88), 131.

Modifications in Advance Licensing Scheme (XLI—12.8.88), 108-09.

Monitoring of cease-between Iran-Iraq by India (XL—10.8.88), 219-20.

Opening of CGHS Dispensaries in Delhi (XL—8.8.88), 134.

Pathological services in CGHS Dispensaries (XLI—22.8.88), 136-137.

Post Office Saving Schemes (XL—5.8.88), 154-162.

Rally staged by Scientists (XL—10.8.88), 128-129.

Rationalisation of interest rate structure (XLI—19.8.88), 188-199.

Refund of Registration amount by M/s. Lohia Machines Ltd. (XLI—16.8.88), 173.

SAARC Meeting (XL—3.8.88), 104-106.

Scheme of draws in Post Office Savings Bank Accounts (XL—5.8.88), 287-288.

Unclaimed dividends (XLI—23.8.88), 262.

US nuclear submarine to Pakistan (XL—3.8.88), 193.

SWELL, SHRI G.G.

Amount spent on ASLV-D2 Mission (XL—10.8.88), 19-20.

Implementation of 20-Point Programme (XL—10.8.88), 12.

Utility of Repete Sensing Satellites (XL—3.8.88), 6.7.

T

TANDEL, SHRI GOPAL K.

Drinking water problem in Daman (XLII—1.9.88), 128-129.

TANTI, BHADRESWAR

- Adoption of Villages in Assam by State Bank of India (XLI—19.8.88), 260.
- Bifocals made to States for Education (XL—28.7.88), 137-140.
- Amount Allocated for promotion of Sports (XL—4.8.88), 224-228.
- Availability of Edible Oils (XL—1.8.88), 204.
- Budget provision for Purchase of Medicines for C.G.H.S. (XL—8.8.88), 89.
- Cases filed for FERA violations (XL—5.8.88), 121-123.
- Claims pending with LIC (XL—5.8.88) 228-229.
- Cleaning of Ganges (XLI—18.8.88), 120.
- Committee on Improvement of Port, Shipping & Lighterage facilities in Lakshadweep Islands (XLII—1.9.88) 259-60.
- Community Involvement in National Policy Implementation (XL—29.8.88), 21.
- Compensation to victims of Road Accidents in Delhi (XLI—18.8.88), 227-230.
- Competition in Export of ready-made Garments with other Countries (XL—29.7.88), 230-31.
- Confiscation of Passports of Indian citizens (XL—3.8.88), 83.
- Data on Contagious and infectious diseases (XLI—29.8.88), 155.
- Defective rubber washer in LPG Cylinders (XLI—23.8.88), 311.
- Delay in Central Projects (XL—(XL—27.7.88), 218-19.
- Delay in Flight No IC-487 (XLII—5.9.88), 328.
- Demand and production of LPG Cylinders in Assam (XLI—23.8.88), 143.
- Diversion of Funds for Hill Development (XL—27.7.88), 40-41.
- Drinking Water Supply to Urban Population (XL—1.8.88), 209-212.
- Drug Trafficking in India (XLI—19.8.88), 257-259.
- Encouragement for setting up of Industries (XL—9.8.88), 365-66.
- Energy requirement in Rural Areas (XL—9.8.88), 364.
- Export contracts of S.T.C. (XLI—12.8.88), 136-37.
- Export of Cotton (XL—29.7.88), 87.
- Export Promotion Measures (XL—29.7.88), 210-211.
- Financial position of Mother Dairy, Delhi (XL—4.8.88), 227.
- Flying Squads to help women in distress (XL—3.8.88), 155-156.
- Helicopter Service to Hill Areas and Places of Tourist Interest (XL—8.8.88), 211.
- Housing as Industry (XLI—22.8.88), 179.
- Hypertrophic Cardiomyopathy (XLI—29.8.88), 157.
- Implementation of National Transport Policy by Railways (XLI—22.8.88), 71.
- Import of Coins (XLI—19.8.88), 259-260.
- Import of Crude Oil (XL—2.8.88), 213-14.
- Import of films from USA (XLI—23.8.88) 308-40.
- Increase in price of land in Delhi (XL—8.8.88), 211.
- Industries in Crowded Localities of Delhi (XL—4.8.88), 73.
- Investment in tourism private parties (XLI—22.8.88), 103-104.
- Location of Oil and Gas in Assam (XLI—16.8.88), 343.
- Long Distance Public Telephones in Assam (XLI—16.8.88), 345.
- Losses in DESU (XL—9.8.88), 368-69.
- Minor Girls Working in Assam Tea

Estates (XLII—5.8.88), 133.

Modernisation of Telephone Exchanges in Assam (XL—9.8.88), 109-114.

New Branch Recruitment Offices (XL—3.8.88), 154-155.

New programme for Youth on Opportunities in Defence (XLI—17.8.88), 38-39.

Off-take of Wheat from PDS (XL—1.8.88), 204-208.

Oil exploitation contracts to foreign companies (XL—9.8.88), 305-68.

Professionalisation of Top Management in Public Sector (XLI—23.8.88), 312.

Publication brought out abroad where in distorted facts about India were published (XLI—17.8.88), 107.

Railway accident near Kadin in Guntakal railway division (XL—8.8.88), 12.

Railway lines in Assam (XLI—29.8.88), 157.

Requirement of gas for Silicon Industry (XLI—17.8.88), 108.

Review of NRI investment Policy (XL—5.8.88), 227-228.

Revival of Sick Units by Financial Institutions (XLI—19.8.88), 131-132.

Roads in Rural Areas (XLII—1.9.88), 123-124.

Seizure of Narcotic Drugs (XL—29.7.88), 164-68.

Sericulture in North and North-Eastern Region (XL—29.7.88), 231-32.

Settling up of Thermal and Hydel Projects (XLI—16.8.88), 339.

Share of consumer electronic goods in total production (XLI—17.8.88), 106.

Sick sugar mills (XL—8.8.88), 2-2.

Special Programme for Low Cost Houses (XL—1.8.88), 33-36.

Sri Lankan Refugees (XLI—17.8.88), 107.

Target of Coal Production (XLI—

16.8.88), 337.

Telephone connections in Assam (XLI—16.8.88), 123.

Telephone facilities in villages of Guwahati (XLI—23.8.88), 308.

Transfer of Technology (XLII—30.8.88), 147.

DEBATES

Defamation Bill Consid (XLII—30.8.88), 554-555.

Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 315-17.

Need to consider the Demands of Shram Parishad, a constituent of Assam Gana Parishad (Under Rule 377) (XLI—19.8.88), 356-57.

Reservation of Posts in Govt. services and seats in Educational Institutional for Economically Weaker Section of People) Bill Consid (XL—29.7.88), 384-88.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88) 412-14.

TEWARY PROF. K.K.

Introduction of Ministers (XL—27.7.89), 2.

THAKKAR, SHRIMATI USHA

Clearance to project of cooperative Spinning Mills in Maharashtra (XL—5.8.88), 27-31.

Recruitment of Trainee Technicians in Indian Airlines (XL—1.8.88), 72-73.

DEBATES

Atrocities on Harijans and Adivasis (XLI—16.8.88), 427-31.

THAKUR, SH. C.P.

Floods in various parts of the Country (Disc) (XL—8.88), 318-20.

Reported outbreak of Kala-azar in various parts of the country (CA) (XLI—11.8.88), 341-45.

THAUGOAIU SH. S.

Supplementary Demands for Grants

- (Railways), 1988-89 (XLII—31.8.88)
451-54.
- THOMAS, PROF. K.V.**
- Assistance for Drinking Water Projects
in Kerala (XL—1.8.88), 83.
- Assistance for SCs/STs in Kerala (XLI
—17.8.88), 78.
- Board of Directors of Indian Air Lines
Air India (XL—1.8.88), 274-277.
- Bridges in Kerala being financed out
of Central Road Fund (XL—
28.7.88), 235-236.
- Crossing of border by Chinese Fighter
Planes (XL—27.7.88), 223-24.
- Crossing of border by Pakistan army
and fighter planes (XL—3.8.88), 2 -
29.
- Design of Varapuzhs Bridge (XLI—
18.8.88), 41.
- Development and repair of National
ways in Kerala (XL—4.8.88), 276.
- Drilling at Cochin Bay (XL—9.8.88),
121.
- Elephantiasis in the country (XLI—
29.8.88), 94.
- Engineering Colleges in Kerala (XL—
28.7.88), 241-242.
- Expansion of Cochin Airport (XL—
1.8.88), 266-267.
- Export of Sea Foods (XLI—19.8.88),
130-131.
- Financial Assistance to Kerala for
Development of Towns (XL—
1.8.88), 207.
- Fisheries Harbour at Mbnambam in
Kerala (XLI—18.8.88), 159-61.
- Four laning of Edappally Always sec-
tion of National Highway in Kerala
(XL—4.8.88), 69-71.
- Grounding of Air India and Indian
Airlines Boeings at Airports (XL—
8.8.88), 120.
- Loss/profit of Modern Food Industries
India Ltd. (XLI—2.8.88), 76-77.
- Maintenance of Bogies in Kerala
(XLII—5.9.88), 190.
- New electronic industries in Kerala
(XL—27.7.88), 114-15.
- Pending applications for telephone
connections in Ernakulam (XL—
2.8.88), 143,144.
- Price of Natural Rubber (XL—5.8.88),
138-139.
- Production of Oil and Gas at Bombay
High (XL—16.8.88), 110.
- Representations against import policy
regarding cash crops and splees
(XL—5.8.88), 123-124.
- SAIL's New Yard at Cochin (XL—
28.7.88), 105.
- Supply of electricity to Kerala from
Central Grid (XL—2.8.88), 235.
- Supply of Foodgrain and Edible Oil
to Kerala (XL—1.8.88), 266.
- THOMAS, SHRI THAMPAN**
- Admission of Students to Colleges (XL
—28.7.88), 10-17.
- Agitation by Backward Communities
Demanding Employment Quotas
(XLI—17.8.88), 79.
- Amount spent on ASLV-D2 Mission
(XL—10.8.88), 17-18.
- Cash Assistance to Marine Exporters
(XL—5.8.88), 225-226.
- Committee on sharing of Power from
Central Sector Power Stations
among States (XL—2.8.88), 406.
- Cost of IA Tickets (XLI—29.8.88), 5.
- Difference between Dearness Allow-
ance to Public Sector Employees
and Central Government Employees
(XL—2.8.88), 429.
- Disbursement and writing off of Loans
by IFCI (XL—27.7.88), 200-201.
- Distribution of surplus power (XL—
9.8.88), 149.
- Doubling of Kayamkulam-Trivandrum
Route (XLII—5.9.88), 193.
- Expansion of Cochin Airport (XL—
1.8.88), 266-267.
- Pull out of Indian troops from Sri
Lanka (XL—27.7.88), 188-89.

Furnishings at Residences of Heads of Indian Missions Abroad (XL—10.8.88), 43-44.

Growth rate of industrial activities (XL—9.8.88), 146-148.

Handling of tourist traffic to Andaman (XLI—29.8.88), 116.

Hydel Power Projects in Kerala (XLI—23.8.88), 315.

Import of Machinery to make Coir (XLII—30.8.88), 128.

Improvement in Export Performance (XL—29.7.88), 19-20.

Industrialisation of Kerala (XL—9.8.88), 388-89.

Industries in Public Sector (XLI—23.8.88), 146.

Kayamkulam Thermal Power Plant Kerala (XLI—16.8.88), 107.

Loans advanced by Industrial Finance Corporation of India (XL—5.8.88), 224.

Non-conventional Energy Conference Delhi (XL—2.8.88), 406-407.

Passports issued by Regional Passport Offices at Bombay Calcutta and Madras (XL—3.8.88), 78-79.

Permanent account numbers for Income tax payers (XL—29.7.88), 72-73.

Pooyamkutty Hydro Electric project (XLI—23.8.88), 315.

Production and Demand of Polyester Staple Fibre (XLI—16.8.88), 6.

Recruitment of Engineers to Military Services (XL—10.8.88), 22.

Reorganisation of administrative set up of Delhi (XL—27.7.88), 105-06.

Restrictions on Foreign Donations (XLII—31.8.88), 78.

Sardar Sarovar Project (XL—5.8.88),

Scarcity of drinking water in Tamil Nadu (XLI—22.8.88), 82.

Setting up of Food and Vegetable Processing Units to check loss in Transit (XL—4.8.88), 24-25.

Special aid to Kerala (XLI—19.8.88), 105.

Stock of Handloom Cloth in Kerala and Tamil Nadu (XL—5.8.88), 225-226.

Supply of microwave radio equipment by Bharat Electronics Limited (XL—10.8.88), 148.

West-Coast Railway Line (XL—1.8.88), 113.

Workshop on Airport Management (XL—8.8.88), 15.

Writing off of loans by IFCI (XLI—12.8.88), 107-08.

DEBATES

Accident to 96 DN Bangalore-Trivandrum Express between Sasthankotta and Perinad Stations of Southern Rly on 8th July 1988 (Disc) (XLI—11.8.88), 437-42.

Aircraft (Amendment) Bill Consid (XL—4.8.88), 397.

Alcock Ashdown Company Limited (Acquisition of Undertakings Amendment Bill (consid) (XL—28.7.88), 288-90.

Approval of the continuance in force of the Proclamation by the President in respect of the State of Tamil Nadu (St Res) (XL—27.7.88), 261-65.

Atrocities on Harijans and Adivasis (XLI—16.8.88), 413-17.

Defamation Bill Consid. (XLI—29.8.88) 388-44.

Demands for Grants (T.N.) 1988-89 (XLI—18.8.88), 410-12.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance (Ordinance (St Res) (XLI—29.8.88), 306-11.

Food Corporations (Amendment) Bill—Consid (XL—28.7.88), 311-13.

Incidence of Cholera-typhoid/Cholera in Union Territory of Delhi (Disc) (XL—1.8.88), 381-84.

Labour laws (Exemption from Furnishing Returns and Maintaining

- Registers by Certain Establishments Bill Consid. (XL—4.8.88), 330.
- Memorandum of Settlement on Tripura (Dis)—(XLII—30.8.88), 484-88.
- Motor Vehicles Bill Consid (XLI—19.8.88), 367-72.
- Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Bill Consid. (XLI—29.8.88), 306-11.
- Unemployment (H.A.H.—Dis) (XLI—10.8.88), 348-53.
- THOTA, SHRI GOPAL KRISHNA**
- Delegation of more Financial Powers to Port Trusts (XL—4.8.88), 107.
- Economic co-operation between SBI and Soviet banks (XL—5.8.88), 135.
- Export of Fruits and Vegetables to USSR (XLI—19.8.88), 128-29.
- Manufacture of Tractors (XLI—16.8.88), 135.
- Non-resident Indian's offer to invest in hotels in Rajasthan (XL—8.8.88) 81.
- Trade with Poland under Rupee Payment Agreement (XLI—12.8.88), 133.
- TV Relay Station in East Godavari District, A.P. (XLII—30.8.88), 15-18.
- Vayadoot Service to Yanam (XLI—23.8.88), 233.

DABATES

- Demand for proper support and assistance to weavers in A.P. (Under Rule 377) (XLI—29.8.88), 280.
- THUNGON, SHRI P.K.**

Overdrafts by Arunachal Pradesh (XLI—19.8.88), 261.

DEBATES

- State of Arunachal Pradesh (Amendment) Bill Consid. (XLII—5.9.88), 498-503.
- TIGGA, SHRI SIMON**
- Highway Projects by IRCC in India and Abroad (XLII—1.9.88), 164-

65.

Losses of Indian Road Construction Corporation Limited (XL—4.8.88), 133.

TILAKDHARI SINGH, SH.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 490-91.

TIRAKY, SHRI PIYUS

Accountability of All India Service Personnel (XLI—17.8.88), 7.

Air India agency at Ranchi (XLI—22.8.88), 155-56.

Allocation of funds for Rural Development (XLI—11.8.88), 11.

Amount distributed to families of Indian Soldiers killed in Sri Lanka (XLI—17.8.88), 41-42.

Arrest of Journalists under NSA in Punjab (XLI—17.8.88), 174.

Central Electronics Project in W.B. pending for clearance (XL—3.8.88), 45-46.

Chukha and Jaldhaka Hydel Project (XL—2.8.88), 87-89.

Coal Reserve (XLI—23.8.88), 244.

Cold storage in W.B. (XLII—1.9.88), 350.

Commemorative Postal Stamp on Birs Mandi (XL—2.8.88), 291-303.

Decline in Trade with Nepal (XLI—12.8.88), 181-82.

Expenditure incurred on Welfare of Tea Garden Labourers (XLI—19.8.88), 144-45.

Financial assistance to Bhutan (XL—10.8.88), 50-51.

Financial Institutions and Banks investment in Guest Keen Williams Ltd. Calcutta (XLI—19.8.88), 235.

Decline in trade with Syria (XLI—19.8.88), 67-68.

IDBI assistance to electronics sector of West Bengal (XLI—12.8.88), 60-61.

Import of know-how by Indian Telephone Industries (XLI—23.8.88), 325.

Import of rice (XL—8.8.88), 79.

Joint Ventures with China (XLII—30.8.88), 73.

Ladakh Institute of Higher Studies (XLI—18.8.88), 54-55.

Lime-stone quarrying in Dehradun (XL—4.8.88), 44-45.

Liquidation of India Paper Pulp Company Ltd. West Bengal (XLI—23.8.88), 61.

Measures to check loss in Public Sector Units (XL—9.8.88), 230-32.

Modernisation and Expansion of Raniganj Group of Refractories (XL—9.8.88), 75-77.

N.B.C.C. Projects in West Bengal (XL—8.8.88), 168.

News item captioned 'The fired, old horses in IAC' (XLII—5.9.88), 56.

Opening of Rural Post Offices in West Bengal (XL—2.8.88), 303-4.

Passenger facilities at Allpurduar Railway Station (XL—8.8.88), 56.

Proposal of Indian Council of Medical Research to improve standard of Medical Institutions (XLI—22.8.88), 194-95.

Registration of Newspapers Periodicals published in various Districts of W.B. (XLI—23.8.88), 245.

Resignation by Check Pilots of Air India (XLII—5.9.88), 243.

Revival of Sick Units in West Bengal (XL—5.8.88), 173-74.

Rise in price of Cotton Yarn (XL—5.8.88), 67.

Rural oriented T.V. Programme (XL—9.8.88), 229-30.

SC/ST Employees in Air India (XLI—22.8.88), 55-57.

Setting up of Haldia Petrochemical

Complex (XL—2.8.88), 317-18.

Sino-Indian Border talks (XL—3.8.88) 49.

Strike by Technicians of Telecommunication Department (XLI—23.8.88), 325.

Tea Board Branch Offices in Siliguri and Alipurduar (XL—19.8.88), 294-95.

Tea Board Directives for Welfare of Tea Garden Workers (XLI—19.8.88) 56.

Unauthorised structures opposite Bokaro General Hospital (XLII—1.9.88), 37.

DEBATES

Approval of the proclamation in relation to the State of Nagaland (Sa. Res.) (XL—9.8.88), 441-43.

Atracities as Harijans and Adivasis (XLI—16.8.88), 445-50.

Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 328-31.

Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill) Consid. (XL—4.8.88), 365.

National Security (Amendment) Bill Consid. (XLI—16.8.88), 497-98.

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88) 460-61.

Supplementary Demands for Grants (General), 1988-89 (XLI—23.8.88), 472-74.

TOMAR, SMT. USHA RANI

Demand for measures to safeguard the honour of women (Under Rule 377) (XLI—16.8.88), 384.

TRIPATHI, DR. CHANDRA SHEKAR

Adventurous programmes for Children of weaker sections (XLI—11.8.88), 253-54.

Action Against Railway Employees for Train Accidents (XLI—22.8.88), 235-36.

Agreement between India and Nepal

- to check Smuggling Activities (XL—29.7.88), 174-75.
- Allotment of LPG/Kerosene/Petrol/Diesel Dealerships under Discretionary Quota (XLII—30.8.88), 337.
- BPE Guidelines for Fixation of Salary in FCI (XLII—5.9.88), 106.
- C.B.I. raids (XL—27.7.88), 153-55.
- Committee to improve working of hospitals under AIIMS (XL—8.8.88), 204.
- Complaints of Commuters against Private Buses (XL—4.8.88), 75-76.
- Concession in interest on outstanding Income Tax (XLI—19.8.88), 126.
- Conference of Education Secretaries (XLI—18.8.88), 200-4.
- Crime in Delhi (XLI—17.8.88), 172.
- Damage to foodgrains (XLI—11.8.88), 109-10.
- Decline in Foreign Exchange Reserves (XL—29.7.88), 30-31.
- Defence equipments carried back by IPKF (XL—3.8.88), 93.
- Deposits with Chit Fund and Finance Companies (XL—29.7.88), 175-76.
- Economic offenders (XL—5.8.88), 246-47.
- Electrification of villages & pump sets in UP (XLII—30.8.88), 101.
- Encouragement to privatisation of Health Services (XLI—22.8.88), 212-14.
- Explosion in TV Tower at Kodaikanal (XL—2.8.88), 162.
- Fake Land Transaction in Delhi (XLI—22.8.88), 168-72.
- Improvement in telecommunication services between India and Pakistan (XL—9.8.88), 325-28.
- Indo-Soviet agreement to set up Joint Industries in Agriculture (XL—4.8.88), 240-41.
- Irregularities in determining value of goods under Central Excise (XL—5.8.88), 129.
- Killing of migrant labourers in Punjab (XL—3.8.88), 24.
- Loss of Defence Material due to theft etc. (XL—27.7.88), 214-16.
- LPG Agencies to War Widows in Delhi (XLII—30.8.88), 343.
- Names of Govt. Companies in Hindi (XL—27.7.88), 111-12.
- Pak Infiltrators (XL—3.8.88), 109-14.
- Pak Spies (XL—27.7.88), 214.
- Priorities for Indigenous System of Medicines during 8th Plan (XLI—22.8.88), 197.
- Production and Import of Natural Rubber (XL—29.7.88), 174-75.
- Production of Regional Programmes (XLI—16.8.88), 120.
- Proposal for change in present system of operation of Buses under D.T.C. (XLI—11.8.88), 254-55.
- Proposal to set up Sanskrit Research Institute (XLI—18.8.88), 116-117.
- Racket issuing fake Driving Licences in Delhi (XL—4.8.88), 240.
- Recovery of overcharged amount from Therapeutic Industries (XLII—30.8.88), 335.
- Regularisation of Muster Roll Workers in KPWD (XL—1.8.88), 101-102.
- Rejection of NRI films (XL—4.8.88), 72-73.
- Relief in duty to promote exports (XLI—12.8.88), 141-42.
- Representation by all Timber Merchants Association (XLI—19.8.88), 247.
- Representations for making Hindi as Medium for Per-medical Examination (XL—8.8.88), 204.
- Rice Import from North Korea by MMTTC (XL—29.7.88), 172-73.

Sale of Acquired Land of DDA (XL—1.8.88), 249.

Sale of Land by Juhgi Dwellers (XL—1.8.88), 248-249.

Shortage of Papvr (XL—9.8.88), 40.

Special courts for bonded labour cases (XL—8.8.88), 76.

Supply of Adulterated Nitrous Oxided Gas to Hospital (XLI—22.8.81), 73.

Supply of LPG Cylinders to Basti, Gorakhpur and Deoria (XL—2.8.88), 399-400.

T.B patients in U.P. (XLI—29.8.88), 89.

Telephone connections in villages. (XL—9.8.88), 334-325.

Telephone facility to every village (XL—2.8.88), 160-161.

Workshop on Problems of Film Industry (XL—2.8.88), 398-99.

Wrong billing and delay in sending bills by D.E.S.U. (XL—9.8.88), 327-329.

DEBATES

Arms (Amendment) Bill Const. (XL—9.8.88), 528-33.

Atrocities on Horijans and Adivasis in different parts of the country (Uisc) (XL—2.8.88), 539-43.

Business of the House (XLI—12.8.88), 331.

Closure of Chembur of Union Carbide Indis Ltd. (NAH-Disc.) (XLI—17.8.88), 324-25.

Demand for Govt's recognizing the electropathy system of treatment (u/r 377), 384-85.

Demands for Grants (Punjab) 1988-89 (XLI—18.8.89), 317-21.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res.) (XL—9.8.88), 528-33.

Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988—(St. Res.) (XLI—11.8.88), 379-82.

Labour Laws (Exemption from Furnal-

shing Returns and Maintaining Registers by Certain Establishments Bill Const. (XL—4.8.88), 362.

Need to ensure compliance of the Companies Act by Sanjay Paper Mill and Sant Kabir Coop. Spining Mill, Khalilabad, U.P. so as to stop exploitation of workers (undec rule 377) (XL—3.8.88), 226.

Need to step up indigenous production of Copper-T and other contraceptives. (Under rule 377) (XLI—30.8.88), 357-58.

Religious Institutions (Prevention of Misuse) Bill-Const (XLI—11.8.88), 379-82.

Representation against import policy Re. Cash Crops and spices. (HAH DIS) (XLII—31.8.88), 437-39.

Reservation of Posts in Govt. services and seats in Educational Institutions (for Economically Weaker Setion of People) Bill-Const (XL—29.7.88) 370-77.

Supplementary Demands for Grants (Railways), 1988-89. (XLII—31.8.88), 476-79.

Unemployment (H.A.H—Dis) (XLI—10.8.88), 359-62.

Accidents and collisions on South Central Railways (Andhra Pradesh) (XL—8.8.1988), 258

AIDS Patients (XL—1.8.1988), 7-14.

Admission of Students to Colleges (XL—28.7.88), 1-17.

Agreement on French Technology (XL—1.8.1988), 224-225.

Air Accidents (XL—8.8.1988), 193.

Allocation of found for minor Irrigation to A.P. (XL—5.8.88), 251-252

Allotment of Land to Members of U. P. Samaj Coop. House Building Society (XLI—22.8.88), 66-67

Appointment of retired officials as Ambassadors/High Commissioners (XLI—17.8.88), 95-97.

Assistance of Singapore for Housing (XLI—22.8.88), 208-209.

- Assistance to Primary Weavers Societies in Andhra Pradesh (XL—29.7.88), 185-88.
- British Frigates to Pakistan (XL—10.8.1988), 205.
- Central assistance to the Electronic units in UP and AP (LX—3.8.88), 166-167.
- Clearance of Woollen Rags filed up in Bombay Port (XLI—18.8.88), 242-43.
- Conference of State Ministers on Women's Development (XL—4.8.88), 18-24.
- Construction of Gas Trunk Pipeline (XLII—30.8.88), 329.
- Cottage Insurance Scheme (XL—5.8.88), 250-251.
- Creation of self-employment opportunities (XLII—5.9.88), 157.
- Cultivation of Silk and tassar in Andhra Pradesh (XL—29.7.88), 69-70.
- Debris in Space (XLII—31.8.88), 75-76
- Decline in Foreign Exchange Reserves (XLI—12.8.1988), 35-36.
- Deficiencies on National Highways (XLI—18.8.88), 30-38.
- Licensing Policy in Electronics (XLII—31.8.88), 208.
- Development of Visakhapatnam Naval base (XL—3.8.88), 90.
- Discontinuation of Promissory Notes (XLI—12.8.1988), 241-42.
- Distt. Science Centres in Andhra Pradesh (XL—4.8.88), 235.
- Eighth Plan Proposal for Petrochemical Sector (XLII—30.8.88), 330.
- Expert committee for suitable site for rocket launching (XL—10.8.1988), 205-206.
- Export of Molasses (XLII—30.8.88), 140.
- Export of Polyester Staple Fibre to United States (XL—9.8.88) 43-44.
- Export of shoe-uppers by STC to GDR (XLI—12.8.1988), 240-41
- Factory for production of electric locomotives in A.P. (XL—1.8.1988), 224.
- Fake Land Transaction in Delhi (XLI—22.8.88), 168-172.
- Financial aid to 'AwARE' Organisation (XLII—1.9.88), 217-18.
- Financial assistance for social security schemes in Andhra Pradesh (XL—10.8.1988), 72-73.
- Financial Assistance to Ex-servicemen of Mahboob Nagar and Ranga Reddy Districts of A.P. (XL—27.7.88), 174, 181-82
- Forest Cover (XL—28.7.88), 146-148
- Functioning of Atomic Power Units (XL—27.7.88), 172-73.
- Funds for Central Projects in A. P. (XL—27.7.88), 173-80.
- Funds for Maintenance of National Highways in Andhra Pradesh (XL—28.7.88), 36-37.
- Import of rice (XL—8.8.1988), 79.
- Import of USSR fwmussar (XLI—18.8.88), 241.
- Import of Technology for improving Road Traffic (XLI—11.8.88), 231-32
- Improvement in conditions of railway stations (XL—8.8.1988), 9.
- Import of edible oils (XL—1.8.1988), 184.
- Improvement in control system to avoid accidents (XL—8.8.1988), 258.
- Income Tax Raids (XL—29.7.88), 188-90.
- Increase in the price of Crude oil (XL—2.8.81), 230-231.
- Indians in Pakistani Jails (XL—27.7.88), 173.
- Industrial output (XL—9.8.88), 335-36.
- Introduction of computers to cut delay in pension payment (XLI—17.8.88), 90-91.
- Introduction of shuttle trains between Hyderabad-Mahboob Ngr. (XLI—23.8.88), 198.

- Introduction of superfast train between Hyderabad-Mahboob Nagar Pune-Bombay (XLI—23.8.88), 198.
- Introduction of superfast/delux trains between Mahboob Nagar and Bangalore (XLI—29.8.88), 83.
- Loans to weaker sections in Andhra Pradesh under DRDA Scheme (XL—29.7.88), 183-80.
- Loss suffered by DIC due to Pilferage (XL—4.8.88), 234.
- Manufacture of V.C.P. and V.C.R. (XL—10.8.88), 147-198.
- Meeting of Eastern Coal Users Consultative Council (XLI—16.8.88), 31-35.
- National Monuments in Andhra Pradesh (XL—28.7.88), 144-145.
- Navodaya Vidyalayas in Andhra Pradesh (XL—4.8.88), 236-238.
- News item captioned "Pak Arms Industry Thriving" (XL—10.8.88), 200-207.
- Pakistan's capability to refuel combat aircraft during flights (LX—3.8.88), 167-168.
- Passenger amenities at Mahboob Nagar Rly. Stations (XLI—23.8.88), 262.
- Plan-wise allocation made for development of Forests (XLI—11.8.88), 235, 237-46.
- Power Crisis (XL—2.8.88), 351-52.
- Power Projects in A.P. (XLI—23.8.88), 52.
- Production and export of pepper (XLI—11.8.88), 65.
- Production of Food Crops during 1987-88 (XL—28.7.88), 147-150.
- Production of Kharif Crops (XL—28.7.88), 151-152.
- Profits earned by Doordarshan through advertisements (XL—9.8.88).
- Programme of Cooperative Industrialisation (XLI—1.2.88), 23.
- Production of Fruits (XLI—18.8.88), 243-44.
- Quantity and category-wise Steel production (XLI—11.8.88), 226-31.
- Racial attacks on Indians in USA (LX—3.8.88), 162.
- Release of Nelson Mandela (LX—3.8.88), 166.
- Reported ban on Import of Indian Garments by Australia (XLI—19.8.88), 52-53.
- Requirement of Power (XLI—30.8.88), 328.
- Requirement of Power (XLI—30.8.88), 328.
- Rich reserve of Lingsten in U.P. (XLI—18.8.88), 243.
- Road Bridges on National Highways (XLI—11.8.88), 232-36.
- Seizure of Goods by Customs Authorities (XL—29.7.88), 187-88.
- Setting up a science technology achmi Doey Committee for R. & D of water resources (XLI—12.8.88), 212-16.
- Setting up of Petrochemicals Promotion and Development Authority (XI—9.8.88) 336.
- Setting up a Seeds Corporation for procurement and marketing of Oil Seeds (XL—4.8.88), 239.
- Sprial funds for the benefit of Unemployed Youths (XLI—23.8.88), 117.
- Super-Fast Train on Metre Gauge between Delhi-Hyderabad (XLI—22.8.88), 120.
- Switching Equipment for Exchanges in Rural Areas (XLI—31.8.88), 202-264.
- Telecast of advertisements and other programmes by Doordarshan (XL—9.8.88), 334-35.
- Telecast of serial 'Mahabharat' (XLI—16.8.88), 322.
- Telephone System in Delhi (XLI—16.8.88), 24-25.
- Upgradation of Rural Telecommunications Network (XLI—23.8.88), 279-80.

Upliftment schemes for Tribals in A.P. (XLII—31.8.88), 205-207.

Vacancies for physically handicapped (XLII—31.8.88), 207-208.

DEBATES

Atrocities on Harijans and Adivasis in different parts of the country (disc.) (XL—2.8.88), 521-26.

Demands for Grants (Tamil Nadu) 1988-89 (XLI—18.8.88), 409-10.

TYAGI, SHRI DHARAMVIR SINGH

Computer systems in JNU (XLII—1.9.88), 105-106.

U

UNNIKRISANAN, SHRI K.P.

Airbus A-320 (XLII—5.9.88), 247.

Amount recovered from Export duty on Pepper (XL—5.8.88), 280-282.

Blue Prints of HDW Submarines (XL—27.7.88), 193-95.

Cancellation/Delay of IA Flights (XLII—5.9.88), 10.

Complaints re. non-maintenance of Aeroplanes (XLI—22.8.88), 133-134.

Construction of Building for 'Kendriya Vidyalaya, Cannanore, Kerala (XLII—1.9.88), 239-40.

Electronic goods produced in India vis-a-vis Imported from Abroad (XL—27.7.88), 89-90.

FERA Violations by Tata Group of Industries (XI—5.8.88), 286-287.

Functioning of Aero Club at Saseerjung Airport (XLI—29.8.88), 112.

Impact of Import Policy on Coir Industry (XLI—19.8.88), 185-186.

Import of Crude Oil (XL—2.8.88), 159-160.

Import of Foodgrains (XL—1.8.88), 111-112.

Import of Steel Items (XL—28.7.88), 36-39.

International Monetary Fund Credit (XI—5.8.88), 49.

Percentage of Commercial Borrowings in Foreign Debt (XI—5.8.88), 215-226.

Registration under IDR Act (XLI—23.8.88), 33-38.

Representations against import policy Regarding Cash Crops & Spices (XI—5.8.88), 123-124.

Revival of Coconut as Oilseed Crop (XL—4.8.88), 289.

Role of private sector in port operations (XLII—1.9.88), 125-26.

Study on ecological imbalance due Poyankutty Hydel Dam Project (XL—4.8.88), 134-186.

Trade deficit in terms of US Dollars (XL—29.7.88), 55.

Use of foreign trade mark "Suvakti" (XL—9.8.88), 199.

Value of output of major items of Food Processing Industry (XL—4.8.88), 285.

Victims in accident of 26 Bangalore-Trivandrum Express (XL—8.8.88), 78.

Leave of Absence from the sittings of the House (XLII—2.9.88), 9-10.

DEBATES

V

VENKATESAN, SHRI P.R.S.

Alternatives of Pesticides for Cotton Crop (XLII—1.9.88), 89.

Anomalies in promotional avenues of teachers (XLI—18.8.88), 67-69.

Complaints by voluntary organisations against misleading advertisements received by MRTP Commission (XLI—16.8.88), 234.

Donation of Eyes after death (XLII—5.9.88), 184.

Guidelines on TV/AK A.I.R. Advertisements (XLI—16.8.88), 37-38.

Manufacture of Milk Peder Based Products (XLII—1.9.88), 203-204.

Misleading advertisements by Volfarm Ketchup (XLI—23.8.88), 211.

New Integrated Pest Management Technology developed by Tamil Nadu Agricultural University (XLI—18.8.88), 154.

Optic Fair India '88 (XL—9.8.88), 83-84.

Problems of vision and blindness (XLI—22.8.88), 78-81.

Promotion and implementation of Consumer Protection Act (XLI—22.8.88), 181.

Sale of Drugs through Super Bazaar (XLI—29.8.88), 93.

Spraying of Pesticides (XLI—5.9.88), 365.

VENKATESH, DR. V.

Electrification of villages in Pauri garhwal District of U.P. (XLI—30.8.88),

Investment by Foreign Banks in priority sector (XL—5.8.88), 262.

Investment by IFCI and Nationalised Banks in Steel and Allied Products Limited, Calcutta (XI—2.8.88) 136-137.

Investment in Modernisation of NTC Mills (XLI—12.8.88), 37.

LPG agencies in East Delhi (XL—2.8.88), 125-126.

Modernisation of Coal Mining Projects by Coal India Ltd. Calcutta (XLI—30.8.88), 74.

Mohal Mills (XL—27.7.88), 64-65.

Non-deposit of EPF Contribution by Mills under NTC (XLI—29.8.88), 39.

Opening of branch of State Bank of India in Dilshad Garden, Delhi (XLI—12.8.88), 168.

Performance of IAS Officers in NTC Management (XLI—12.8.88), 209.

Procedure adopted by PESB for selection of Senior Officers in Tax-tile Units (XL—27.7.88), 34.

Punishment to officers involved in fire accident in COD, Kanpur (XLI—17.8.88), 54-56.

Raid on the premises of a retired Lt. General (XL—27.7.88), 147-48.

Recovery of loans by State Bank of Indore (XL—29.7.88), 67-68.

Re-opening of Steel and Allied Products Ltd., Calcutta (XLI—16.8.88), 96.

Surplus imported steel and other material in Cochin Shipyard (XLI—11.8.88), 47.

Talks with TNV (XLI—17.8.88), 155.

Violation of Excise and Tax Laws by Companies belonging to JK Group (XLI—12.8.88), 209-210

VERMA, SHRIMATI USHA

Conversion of Sitapur-Burwal Link and Direct Link between Sitapur and Delhi (XLI—22.8.88), 232.

Flood situation in Khiri-Lakhimpur Distt. of U.P. (XLI—12.88), 126-27.

Food Processing Units in Barabanki Kheri-Lakhimpur Districts of Uttar Pradesh (XL—4.8.88), 167.

Indian Science Journals (XLI—17.8.88), 57.60.

S.T.D. Facility from Lakhimpur in U.P. (XLI—16.8.88), 106.

Setting up of Electronic Telephone Exchange at Lakhimpur, U.P. (XLI—16.8.88), 44.

Supply of rotten food at Rly. Stations of North Zone (XLI—5.9.88), 31.

VIJAYARAGHAVAN, SHRI V.S.

Allocation for development in non-conventional energy in Kerala (XI—9.8.88), 139-141.

Amendment to List of SCs/STs (XL—3.8.88), 125.

Banking facilities in Kerala (XLI—19.8.88), 120-121.

Compensation for losses to Coconut growers due to diseases affecting trees (XL—4.8.88), 121-122.

Development and Production of Nutritious Food (XL—8.8.88), 220.

BPF dues outstanding against establishments in Kerala (XLII—5.9.88), 148.

Electronic Industries in Paigbat (XL—27.7.88), 116-117.

Exemption of DA, CCA and HRA from Income Tax (XLI—19.8.88), 231-232.

Expansion of Indian Telephone Industries, Paigbat (XLII—30.8.88), 40.

Foreedom Fighters Xenion Applications from Kerala (XL—27.7.88), 227-28.

Houses under Indira Awas Yojana (XLII—1.9.88), 166.

Income-Tax exemption on earnings from Export (XL—29.7.88), 121-122.

More time for local language programmes in Kerala (XLII—30.8.88), 234.

New proforma for confidential report (XL—3.8.88), 125-126.

Opening of bank branches in Kerala (XLI—12.8.88), 243-46.

Optical Fibre Project in Kerala (XLI—23.8.88), 198.

P.M.'s meetings with District Administrators (XL—3.8.88), 4-12.

Per hectare production of wheat and rice (XLI—11.8.88), 114-16.

Plan to export tea to France (XLI—12.8.88), 105-06.

Production in green revolution belt (XLI—11.8.88), 297-98.

Proposal for exemption of Dearness Allowance from Income Tax (XL—5.8.88), 135-136.

Renovation of Tracks and Bridges in Kerala (XL—8.8.88), 92.

Setting up of Electronic Exchange Paigbat District (XLI—15.8.88), 16.

Shifting of Air India Office at Calicut (XLI—23.8.88), 245.

Sleeper manufacturing factory in Paigbat (XL—1.8.88), 136.

T.V. Transmission centre at Calicut

(XLII—30.8.88), 232-33-

TV Transmission Centre at Malapuram, Kerala (XLII—30.8.88), 233.

Traffic and Freight at Calicut Airport (XL—1.8.88), 264-266.

Transmission of Regional Programmes at Paigbat (XL—2.8.88), 192-193.

DEBATES

Supplementary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 488-90.

VIRSEN, SHRI

Faculty members belonging to Scheduled Castes/Scheduled Tribes in ITTs (XLI—11.8.88), 137.

Institutes offering Computer Courses in Delhi (XL—11.8.88), 317-18.

Institutional areas developed by DDA in South Delhi (XLII—5-9.88), 141.

Liaison Officer for Scs/Sts in ITTs (XL—11.8.88), 318.

DEBATES

Atrocities on Harijans and Adivasis in different parts of the country (Dis) (XLI—12.8.88), 343-51.

Motor Vehicles Bill Consid (XLI—22.8.88), 273-79.

Reservation of Posts in Govt. services and seats in Educational Institutions (for Economically Weaker Section of People) Bill-Consid (XL—27.7.88), 353-65.

VORA, SHRI MOH LAL

Incidence of Gastro-enteritis/cholera in the Union Territory of Delhi (St) (XL—27.7.88), 305-09

Reported outbreak of Kala-azar in various parts of the country (CA) (XLI—11.8.88), 337-39, 350-53.

VYAS GIRDHARI LAL

Leave of Absence from the Sittings of the House (XLII—2.9.88), 9-10.

W

WADIYAR, SHRI SRIKANTA DATTA NARASIMHARAJA

- Action plan for implementation of
Immudisation (XL— 8.8.88), 199.
- Action plan for the protection of Bom-
bay High (XL— 10.8.88), 212.
- Air Service between India and Ireland
(XL—1.8.88), 130-131.
- Assistance to Mauritius for Oceanog-
raphic Study (XL—3.8.88), 126-127.
- Computer manufacturing in collabora-
tion with USA (XL—3.8.88), 127-
128.
- Customer Services in Nationalised
Banks (XL—5.8.88), 245-246.
- Development in Super Conductivity
(XL—3.8.88), 128-129.
- Development of Wild Life (XLII—
5.9.88), 143.
- Environmental impact of Narmada
Project (XL—4.8.88), 288-289.
- Execution of Power Projects with
Soviet Assistance (XL—2.8.88), 359-
60.
- Executtion of Yalahanka Project in
Karnataka (XL—9.8.88), 137.
- Export of Agarbatti (XLI—19.8.88),
297-298.
- Export of defence related products
(XL—10.8.88), 212-13.
- Export of Trucks (XLI—23.8.88), 129.
- Export to China (XL—5.8.88), 243-
244.
- Farm Card Scheme (XLI—12.8.88),
142-43.
- Highway projects in Karnataka with
World Bank Assistance (XL—
4.8.88), 117.
- Import of Almonds (XLI—19.8.88),
296-297.
- Import of patrol vessels (XL—3.8.88),
127.
- Improvement of Performance by Coal
Companies under Central Coalfields
Ltd. (XLI—17.8.88), 274.
- Industrial development of Mysore
(XL—2.8.88), 261-63.
- Intensification in Overseas Oil Drill-
ing (XLI—16.8.88), 273.
- Internatioool Management Eduction
Project (XLI—11.8.88), 206.
- Investment in tourism by Private Par-
ties (XLI—22.8.88), 103-104.
- Loss in NTC Bombay (XLI—19.8.88),
122-123.
- Loss to ITDC units (XL—8.8.88), 99.
- Panchayat Raj System in States
(XLI—11.8.88), 75.
- Production of scientific Gadgets (XL—
10.8.88), 213-14.
- Project undertaken by Railways in
Turkey (XL—1.8.88), 130.
- Requirement and Import of Melting
scrap (XLII—1.8.88), 349.
- Restaurant and tourist complexes
besides National Highways (XL—
8.8.88), 230.
- Saving of power through conservation
measures (XLII—30.8.88), 160.
- Satellite Port at Ennore (XL—28.8.88),
234.
- Self Sufficiency in Steel (XL—28.8.88),
234-235.
- Setting up of Captive Power Plants
(XL—9.8.88), 383-84.
- Setting up of National Drugs and
Pharmaceuticals Authority (XL—
2.8.88), 127.
- Setting up of Solar Thermal Power
Station with Japanese Aid, (XLI—
16.8.88), 274.
- Setting up of soyabean processing
plant (XLI—1.8.88), 181.
- Setting up of T.V. Relay Centres
(XLI—16.8.88), 45.
- Sick Industries in Karnataka (XL—
2.8.88), 45-47.
- Smuggling of ball bearings (XL—
5.8.88), 51-52.
- Studies undertaken by HLG during
7th plan (XL—27.7.88), 113-14.
- Study on Performance of Public Sector
Industrial Units (XL—9.8.88), 383.
- Survey for living and non-living resou-

rice (XL—3.8.88)- 30-31.

Target for Rural Employment Generation (XL—28.7.88), 103-104.

Technology Information Forcasting & Assessment Council (XL—10.8.88), 121-122.

Textile Export to USSR (XL—5.8.88), 244-245.

Trade with Czechoslovakia (XL—29.7.88), 107-108.

Traffic Handled by Major Ports (XLII—1-9.88), 167.

Unsold books lying with Publications Division (XLI—16.8.88), 233.

Upgradation of quality of Horticulture (XLI—11.8.88), 205.

World Bank Assistance for Power Projects in Karnataka (XL—2.8.88), 350-51.

DEBATES

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substance Ordinance (St. Res)(XLI—29.8.88), 303-306.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Consid (XLI—29.8.88), 303-306.

WALIA CHARANJIT SINGH

Disapproval of National Security (Amendment) Ordinance (St. Res) (XLI—17.8.88), 264-70.

National Security (Amendment) Bill Consid (XLI—17.8.88), 264-70.

Supplementary Trade for Grants (General), 1988-89 (XLI—23.8.88) 439-42.

Y

YADAV, MAHABIR PRASAD

Atrocities on Harijans and Adivasis (Disc) (XLI—16.8.88), 387-92.

Atrocities on Harijans and Adivasis in different parts of the country. (Dis) (XLI—12.8.88), 393.

Demands for Grants (Punjab) 1988-89 (XLI—18.8.88), 302-304.

YADAV, SHRI R.N.

Development of Aurangabad Airport

(XLI—22.8.88), 101-102.

Proposals for declaration of state roads in Maharashtra as National Highways (XLI—18.8.88), 46.

TV centres for relaying Bombay Door-darshan Programmes in Maharashtra (XLI—16.8.88), 122.

Arrears of State Electricity Boards payable to NTPC (XLI—23.8.88), 14.

YADAV, SHRI RAM SINGH

Merger of NREBP and RLEGP (XL—28.7.88), 22-26.

National Energy Conservation Organisation (XLI—16.8.88), 136.

National Policy on Telecommunications (XL—9.8.88), 3-4.

Railway bridge in Paphemen (XL—8.8.88), 4.

DEBATES

Arms (Amendment) Bill Consid, (XL—9.8.88), 533-38.

Auroville foundation Bill As passed by Rajya Sabha Consid (XLII—5.9.88), 487-92.

Benami Transactions (Prohibitions) Bill As passed by Rajya Sabha Consid (XLII—2.9.88), 20-23.

Bharat Petroleum Corporation Limited (Intermination of Conditions of Service of Employees) Bill Rajya Sabha Amendment Consid (XLII—31.8.88), 348-52.

Defamation Bill Consid (XLII—31.8.88), 401-407.

Demands for authorizing the Rajasthan State Electricity Board to get loans from REC or float debentures to raise funds for giving electric connections to farmers tubewells etc. (under rule 377) (XLI—20.8.88), 249-50.

Disapproval of Arms (Amendment) Ordinance, 1988 (St. Res) (XL—9.8.88), 533-38.

Disapproval of National Security (Amendment) Ordinance (St. Res) (XLI—17.8.88), 261-64.

Disapproval of prevention of Illicit Traffic in Narcotic Drugs and psychotropic Substances Ordinance (St Res) (XLI—29.8.88), 3.1-18.

National Security (Amendment) Bill Consid (XLI—17.8.88), 261-64.

Need to direct banks for liberal grant of loans to young entrepreneurs (under rule 377) (XLII—2.9.88), 13.

Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill Consid (XLI—29.88), 317-18.

YADAV, SHRI SUBHASH

Acquisition of F-7 Aircrafts by Pakistan (XL—27.7.88), 101-02.

Association of Private Sector for Housing in Delhi (XL—8.8.88), 30.

Cancer Detection Centres in Delhi (XL—1.8.88), 247.

Damage to Jumbo Plane at Frankfurt (XL—1.8.88), 24-248.

Deep sea Mining (XL—27.7.88), 93-94.

Delay in arrival departure of Indian Airlines flight at Bhopal and Indore (XL—1.8.88), 75-76.

Erection of 30 MW Solar Power Station in Bangalore (XL—9.8.88), 333.

Inquiry in to the working of Hindustan Aeronautics Ltd. (XL—27.7.88), 102-03.

Losses incurred by NTC Mills (XL—29.7.88), 191-200.

Loss of lives and property due to natural calamities (XL—4.8.88), 249-266.

Homes to DTC (XL—28.7.88), 184.

Manufacture of Cheap Woolen Blankets and Cloth (XLI—12.8.88), 81-82.

News-item Captioned "Credit System Helping Rural Rich" (XL—4.8.88), 42.

Ne techniques for forecast of rainfall (XL—27.7.88), 103.

Operation of Private Buses on Selected Routes in Delhi (XL—28.7.88), 127.

Proposal to Privatise Public Sector Units (XL—2.8.87), 47.

Recruitment of Indians in Libyan Army (XL—8.8.88), 269.

Reform in Public Sector Management (XXL—9.8.88), 43.

Research on Bombay High by O.N.G.C. and N.I.O. (XL—9.8.88), 3.0-321.

Rise in Security Guarantee Amount of Public Call Offices (XL—2.8.88), 340.

Scheme to promote export of South Indian Tea (XL—29.7.88), 61-64.

Seizure of Choras in Capital (XL—3.8.88), 57.

Seizure of Gold by Directorate of Revenue Intelligence (XL—5.8.88), 240.

Seminar on Problem and Prospects of Handicrafts (XL—5.8.88), 89-97.

Setting up of Rural Telecommunication Corporation (XLI—18.8.88), 64-65.

SPY ring busted in Punjab (XL—27.7.88), 151-52.

Working of Indian Council of Historical Research (XL—28.7.88), 25-26.

Workshop on Wasteland Development (XL—28.7.88), 127-138.

World Bank Aid (XL—29.7.88), 70-71.

YADAV, SHRI VIJOY KUMAR

AIDS in Tehar Jail, Delhi (XLII—31.8.88), 80.

Allocation for 10-Point Programme to Bihar (XL—27.7.88), 229-42.

Bhasa Indonesia Programmes of Jawaharlal Nehru University (XLII—1.9.88), 161.

Central Fund for Women (XL—21.7.88), 59-60.

Companies taken out from the purview

- of MRTP Act (XL—2.8.88), 137-139.
- Contesting of Elections by employees of Autonomous Bodies (XL—28.7.88), 256.
- Diveraion of Explosives for Their Dem to Terrorists (XL—10.8.88), 228.
- Electrification of villages in Bihar (XLI—23.8.88), 111-20.
- Eligibility of Delhi University Staff to contest elections to Legislative Bodies (XL—5.8.88), 163.
- Energy villages in States (XLII—30.8.88), 163.
- Import of Wheat (XL—1.8.88), 223-224.
- Indian Defence Personnel Lanquishing in Pak Jails (XLII—31.8.88), 205.
- Interest on Bank Loans to Farmers (XL—29.7.88), 25-26.
- Jaldhara Schem for Bihar (XLII—30.8.88), 346.
- Laying of Anta-Sawalmadhopor pipeline (XL—9.8.88), 362-83.
- Letter of intents for gas based fertilizer projects (XL—4.8.88), 81-86.
- LPG agency for Bihar Shariff (XL—2.8.88), 113-114.
- Maitbill University, Darbhanga (XLI—18.8.88), 40-41.
- Malpractices in issuing Non-AIDS Certificate (XL—8.8.88), 203.
- Members of Board of Directors (XLI—22.8.88), 72-73.
- News-Item "Women bidl workera denied benefits" (XL—1.8.88), 70-71.
- Pay scales in India Tourism Development Corporation (XLII—5.9.88), 232.
- Reservaiion quota at Bakhniyarpur (XL—8.8.88), 123.
- Reservation quota for Kanpur (XLI—23.8.88), 213.
- Sex Discrimination in Air India and

- Indian Airlines (XLI—29.8.88), 42.
- Snags in INSAT-IC (XLI—17.8.88), 94-95.
- SKY Ring Prited in Punjab (XL—27.7.88), 151-52.
- Supreme Court Verdict on Swade shi Cotton Mills (XLI—12.8.88), 39-40.
- Terrorist Activities in Punjab (XL—27.8.88), 7-10.
- Transmission lines for supply of power to Bihar (XL—9.8.88) 135-136.
- Wireless allowance to C.R.P.F. Personnel (XL—10.8.88), 43.

DEBATES

- Disapproval of Religious Institutions (Prevention of Misuse) Ordinance, 1988 (St Res) (XLI—10.8.88), 25-56.
- Floods in varicus parts of the Country (Disc) (XL—3.8.88), 249-52.
- Religious Institutions (Prevention of Misuse) Bill (XLI—10.8.88), 254-56.

YADAVA

- Centre-State Relations by Shri H. M. Patal (Res) (XL—5.8.88), 374-83

YAZDANI, DR. GOLAM

- Construction of Katibar-Harishchandrapur Road (XLII—1.9.88), 109-110.
- Over-bridge near Daikoka Rly. Station (W.B.) (XLII—5.9.88), 88.
- Plan to improve Check Posts in W.B. (XLII—31.8.88), 62.

DEBATES

- Supplymentary Demands for Grants (Railways), 1988-89 (XLII—31.8.88), 448-50.

YOGESH, SHRI NOGESHWAR PRASAD

- Cases pending in Central Administrative Tribunal (XLI—17.8.88), 185-188.
- Coal mine workers suffering from Silicosis disease (XLI—23.8.88), 260.

Dates for University Examinations (XLI—11.8.88), 13-16.
 Generation of hydel power in Bihar (XLI—23.8.88), 340
 Implementation of Industrial Relations Act (XLI—22.8.88), 104-105.
 Power Generation Capacity (XL—9.8.88), 153-158.
 Provision for jobs to dependents of dead or retired labourers or coal mines (XLI—23.8.88), 259.
 Recommendations made by Subcommittee of ACPOL on Bhagirath Publication (XLI—19.8.88), 300-301.
 Reservation and passenger amenities at Vrindavan (XLI—29.8.88), 117.
 Sale of Coal in Black Market (XLI—23.8.89), 124-25.
 Setting up of Yamuna Authority (XLI—18.8.88), 5-7.
 Tilaiya-Thather and Auronga Reservoir Scheme of Bihar (XLI—19.8.88), 125.

DEBATES

Aircraft (Amendment) Bill Consid (XL—4.8.88), 410.
 Aircraft Amendment Bill Consid (XL—5.8.88), 339-41.
 Atrocities on Harijans and Adivasis in different parts of the country (XL—2.8.88), 526-30.
 Demands for Grants (Punjab) 1988-85 (XLI—18.8.88), 347-48.
 Disapproval of prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinances (St. Res) (XLII—31.8.88), 314-18.
 Floods in various parts of the Country (Disc) (XL—3.8.88), 323-25.
 Labour laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments Bill Consid (XL—4.8.88), 354.
 Motor Vehicle Bill-Consid (XLI—22.8.88) 287-90.
 National Security (Amendment) Bill Consid (XLI—16.8.88), 398-802.
 Need to survey the rocky terrain in Chhota Nagpur area for locating water resources (under rule 377) (XL—1.8.88), 300.
 Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill. Consid (XLII—31.8.88), 314-18.

Water (Prevention and Control of Pollution) Amendment Bill Consid (XLII—1.9.88), 452-53.

Z

ZAINAL ABEDIN, SHRI

Allocation for development and maintenance of National Highways during 1988-89 (XL—4.8.88), 52-54.
 Appointments on Permanent Basis in Super Thermal Power Project at Farakk (XLII—30.8.88), 91.
 Construction of Sports Complex in H.P. (XLI—18.8.88), 1-5.
 Farakka (Stage-II) Power Project (XLI—16.8.88), 66.
 Flood Restoration Work in Malda, West Bengal (XL—29.7.88), 31-32.
 Foodgrains Production (XLI—11.8.88), 153-55.
 Funds to States under Rural Development Programmes (XL—4.8.88), 152-163.
 Gap between Demand Supply of Electricity (XL—9.8.88), 63-65.
 Irrigation Project (XL—29.7.88), 148.
 Issue of Industrial Licences (XLI—16.8.88), 200.
 Loan from Export Import Bank, Japan (XL—29.7.88), 47.
 Memorandum by the State Bank of India Staff Federation and Officers' Federation (XL—5.8.88), 67-68.
 Nazarana to Migrant Indians (XL—3.8.88), 137.
 Rashtriya Chemicals and Fertilizers Limited (XLI—11.8.88), 23-26.
 Renovation of Katra Mosque (XLII—1.9.88), 94-95.
 Rice production per hectare (XLI—11.8.88), 155-56.
 Schemes launched by NARSAAD in W.B. (XLI—18.8.88), 137.
 Setting up of industries in West Bengal (XL—2.8.88), 59-60.
 Writ petition against Jute packaging materials (XLI—12.8.88), 286-87.

ZAINAL BASHER

Need to ensure that duty concessions announced on Polyester Filament yarn and Fibre Yarn in Budget are available to the consumers and weavers (under rule 377) (XLI—18.8.88), 279-80.

INDEX TO LOK SABHA DEBATES

(EIGHTH SERIES)

VOLUMES XLIII TO XLV

TWELFTH SESSION OF THE EIGHTH LOK SABHA

November 2, 1988 to December 16, 1988

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CONTENTS

			PAGES
1. How to use the Index	(4)
2. Part-I—Subject Index	1—195
3. Part-II—Name Index	199—365

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated and printed in the following order : Part I-SUBJECT INDEX, Part II-NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals and parenthesis followed by the date of the Debates and column number or numbers, as the case may be [Printed as (XLIH—3,11,88) 43]

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL (S)".

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE (S)", "RAILWAY TRAIN(S)" etc.

All the papers laid on the Table on the Lok Sabha are indexed only under the main heading "PAPER(S) LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	...	—	Discussion
H.A.H. Dis	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	—	—	Lok Sabha
M	Motion
Q.P.	...	—	Question of Privilege
Pte.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

PART I—SUBJECT INDEX

INDEX

TO

LOK SABHA DEBATES

(EIGHTH SERIES)

VOLUMES XLIII TO XLV

TWELFTH SESSION OF THE EIGHTH LOK SABHA

November 2, 1988 to December 16, 1988

Kartika 11, 1910 (Saka) to Agrahayana 25, 1910 (Saka)

PART-I—SUBJECT INDEX

A

AIDS

- AIDS among blood donors (XLIV—7.12.88), 332-33.
- AIDS cases and deaths (XLIII—2.11.88), 181.
- AIDS Virus in Donors Blood (XLIII—16.11.88), 106.
- Conference on AIDS (XLIII—16.11.88), 371.
- Full Blown AIDS case (XLIV—30.11.88), 77.
- Import of vaccines to prevent AIDS (XLIII—2.11.88), 174.
- Method to detect AIDS affected persons (XLIV—7.12.88), 187-90.
- News item captioned HIV Infects Someone very Minute" (XLIV—30.11.88), 293-96.
- Rise in AIDS cases (XLIII—2.11.88), 138.
- Spread of AIDS (XLIV—30.11.88), 189.
- Training of Physicians for AIDS Cure (XLIV—7.12.88), 12-16.
- WHO assistance for Research on AIDS (XLIII—2.11.88), 137.

ASLV

- Failure of ASLVs (XLIV—5.12.88),

90-91.

ACCIDENTS

- Bus accidents at Bhakra Canal (XLIII—17.11.88), 198-200.
- Compensation to accident victims in Hazardous Industries (XLIV—30.11.88), 261-62.
- Compensation to Victims of Air and road accidents (XLIII—24.11.88), 187-188.

DEBATES

- Need to impress upon hospitals the need to provide prompt attention to accident victims (Under Rule 377) (XLIII—21.11.88), 278.

ACTS

- Acts of Parliament (XLIII—18.11.88), 124.
- Amendment in Indian Companies Act, 1956 (XLIII—22.11.88), 219.
- Amendment of Acts to improve the position of Hindu Women (XLIV—25.11.88), 10-15.
- Amendment in Indian Companies Act, 1956 (XLIII—22.11.88), 219.
- Amendment of Haj Committee Act (XLIII—30.11.88), 386-87.
- Application of Section 630 of the Companies Act (XLIV—29.11.88), 84.

- Enforcement of Wakf (Amendment) Act 1984 (XLIV—5.12.88), 227-28.
- Exemptions under Urban Land Ceiling Act (XLIII—16.11.88), 225.
- Extension of MRTP Act to building contractors (XLIII—22.11.88), 355.
- Implementation of consumer protection Act (XLIII—16.11.88), 184.
- Inclusion of trades under Apprenticeship Act (XLIV—30.11.88), 199-102.
- Modification of Gold Control Act (XLIV—25.11.88), 154-155.
- Relaxation in MRTP Act (XLIII—22.11.88), 35.

DEBATES

- Demand for further amendment of the Wakf Act, 1954 and in the meantime the universally accepted provisions of the 1988 Act enforced immediately (Under Rule 377) (XLV—14.12.88), 18-19.

ADIVASIS

- Need to increase the amount of scholarship for Harijan/Adivasi students (Under Rule 377) (XLIV—1.12.88), 411-12.

ADJOURNMENT MOTION

- Serious situation arising out of recent accidents involving Indian Airlines Aircraft (XLIV—30.11.88), 569-74.

ADULT EDUCATION

- Adult Education Programmes in Orissa (XLIII—24.11.88), 80-86.
- Misutilization of funds allocated for adults Education (XLIII—3.11.88), 195.
- Targets for Adult Education (XLIII—220-221).

AFFORESTATION

- Achievement of Afforestation targets by National Wasteland Development Board (XLIII—2.11.88), 36.
- Afforestation in North Eastern and other Himalayan States (XLIII—16.11.88), 89.

AGRA

- Demand for re-scheduling timings of trains running between Tormer and Agra Fort (Under Rule 377) (XLIII—2.11.88), 199-200.

AGRICULTURAL LABOUR

- Increase in Agricultural Labour (XLIV—7.12.88), 26-33.

AGRICULTURAL RESEARCH COMPLEX

- Need to upgrade the Agricultural Research Complex at Bilia, Old Goa into a full fledged institute (Under Rule 377) (XLIII—3.11.88), 246-47.

AGRICULTURAL SCIENTISTS

- Revision of pay scales of Agricultural Scientists (XLIV—1.12.88), 113.

AGRICULTURAL

- Agricultural Research (XLIII—3.11.88) 213.
- Cash crop cultivation in Southern Region (XLIII—18.11.88), 220.
- Central Assistance for Rabi Crops (XLIII—3.11.88), 36.
- Clearance of externally aided agricultural Scheme (XLIII—17.11.88), 257-59.
- Committee to check decline in prices of agricultural produce (XLIII—17.11.88), 409-10.
- Credit to Farmers for purchase of Tractors (XLIV—2.12.88), 219.
- Declaration of Agriculture as Industry (XLIII—24.11.88), 221.
- Diversification of traditional pattern of Agriculture (XLIV—1.12.88), 258.
- Meetings to remove weaknesses in implementation of programmes (XLIV—5.12.88), 315-16.
- Recovery of Agricultural Loans (XLIV—25.11.88), 215.
- Resource Allocation for Agricultural Sector (XLIII—21.11.88), 260.
- Short term loans to States for agricultural production (XLIII—24.11.88), 261-64.

Supply of Agricultural Inputs to
Karnataka (XLIII—17.11.88), 284-
85.

AGRICULTURE COLLEGES

Agriculture Colleges in M.P. (XLIV—
1.12.88), 67.

AGRICULTURAL LABOUR

Demands of farmers and Agricultural
Labour (Disc) (XLIII—3.11.88),
334-46.

(XLIII—17.11.88), 447-538.

(XLIII—18.11.88), 316-83.

Need to ensure payment of minimum
wages to agricultural labour (Under
Rule 377), 411.

AGRICULTURE UNIVERSITY

Opening of new Campus by Pant
Nagar Agriculture University (XLIII
—17.11.88), 328-29.

AHEMDABAD

Crashing of an Indian Airlines Act
Crot Ahmedabad and A Vayudoot
Aircraft near Guwahati on 19th
October 1988 (St.) (XLIII—2.11.88),
194-97.

AIDS AND GRANTS

Additional aid to states (XLIII—
17.11.88), 280-84.

Aid to Art Colleges (XLIII—17.11.88),
346.

Assistance to A.P. for I.D.S.M.T./
Urban Basic Service Scheme (XLIII
—16.11.88), 87.

Assistance to U.P. for Development of
Medical Facilities (XLIII—16.11.88),
142.

Central Assistance for outbreak of
Epidemics (XLIII—16.11.88), 350.

Financial assistance for common service
and facility centre (XLIV—29.11.88)
355.

Central Assistance to Goa Under
Centrally Sponsored Scheme (XLIV
—25.11.88), 102-103.

Grants to States (XLIV—25.11.88),
176-178.

AIR ACCIDENTS (XLIII—21.11.88),
183.

Compensation for Indians killed in
Aircraft Accident at Don Muan
Airport Bangkok (XLIII—3.11.88),
205.

Increase in Compensation (XLIII—
21.11.88), 239.

Loss due to bird strike incidents
(XLIV—5.12.88), 167-68.

Loss to Pawan Hans Ltd, due to
accident on 12.8.88 (XLIV—
5.12.88), 85-86.

Reports of Enquiry Committee on
Aircrashes (XLIII—21.11.88), 165.

DEBATES

Crashing of an Indian Airlines Act-
craft at Ahmedabad and A Vayu-
doot Aircraft near Guwahati on
19th October 1988 (St.) (XLIII—
2.11.88), 194-97.

Serious situation arising out of recent
accidents involving Indian Air-lines
Aircraft (Adj. M.) (XLIV—30.11.88)
569-74.

AIR CRAFTS

Acquisition of Advanced Jet Liners
(XLIV—5.12.88), 173.

Collaboration for Development of
Light Combat Aircraft (XLIV—
5.12.88), 279.

Construction of Third Aircraft Carrier
in Cochin Shipyard (XLIII—
17.11.88), 326.

Dumping of Fuel Oil in Sea by AI
Planes (XLIII—21.11.88), 222.

Extension of Wet-Lease Agreement
for II-62M Aircraft (XLIII—
21.11.88), 123.

Flying hours of Boeings (XLIII—
21.11.88), 252.

Grounding of Boeing 737 (XLIV—
28.11.88), 201-202.

Import of microlight aircraft (XLIV—
5.12.88), 223-24.

Insurance claims of the two aircrafts
(XLIV—5.12.88), 287-88.

Manufacture of Aircraft in Private Sector (XLIV—5.12.88), 210.

Replacement of Boeing 737 Aircrafts (XLIV—28.11.88), 77-78.

Structural Faults in Boeings (XLIII—21.11.88), 205.

U.S. Collaboration for L.C.A. Project (XLIII—21.11.88), 182.

AIR INDIA

Ban on recruitment in Indian Airlines/Air India (XLIV—5.12.88), 169-70.

Cancellation of flight by AI, IA and Vayudoot (XLIV—28.11.88), 138-139.

Collaboration in Computerised Reservation System (XLIV—28.11.88), 123-124.

Ferrying of lone passenger by AI (XLIV—5.12.88), 286.

Handing over of Air India counters to British Airways at Heathrow Airport (XLIV—5.12.88), 70-71.

Improvement in financial performance of AI (XLIV—5.12.88), 282.

Loan to IA/AI due to free travel (XLIV—5.12.88), 219.

News item captioned "Air India may slip into the red" (XLIV—5.12.88), 170-71.

Recruitment in Air India, Indian Airlines (XLIV—28.11.88), 93-104.

Stay of Crew of A.I. in Centaur Hotel (XLIV—5.12.88), 314-15.

Withdrawal of Freighter Service by Air India (XLIV—5.12.88), 285.

AIRLINES

Air India's Flight to Japan and US West Coast (XLIII—21.11.88), 227.

Coordination between Indian Airlines/Vayudoot Schedules (XLIII—21.11.88), 181.

Flights cancelled by Air India (XLIII—21.11.88), 207.

Grounding of Air India Planes (XLIII—21.11.88), 206.

Maintenance of Aircraft of Indian Airlines (XLIII—21.11.88), 148.

Operation of Charter Flights by Foreign Airlines (XLIV—5.12.88), 285-86.

Opposition to purchase of Airbus A-320 (XLIII—21.11.88), 153.

Pilots in Indian Airlines/Vayudoot (XLIII—21.11.88), 149.

Profit/Loss of Airlines (XLIII—21.11.88), 142.

Rent-a-Plane Scheme of Vayudoot (XLIII—21.11.88), 183.

Revamping of Vayudoot (XLIII—21.11.88), 255.

AIR POLLUTION

Air pollution in Delhi (XLIV—7.12.88), 361-63.

News captioned 'Air Pollution damaging Forests' (XLIV—30.11.88), 81-82.

AIRPORTS

Accident prone airports (XLIV—5.12.88), 219-20.

Cleaning of Airport Vicinities (XLIV—28.11.88), 77.

Construction of Aerodrome at Gangtok (XLIII—21.11.88), 204.

Construction of Aerodrome at Shirdi (XLIV—5.12.88), 98.

Customs Duty evasion racket at Indira Gandhi International Airport (XLIV—2.12.88), 213.

Development of domestic Airports for landing of International Flights (XLIII—21.11.88), 119.

Development of Imphal Aerodrome (XLIII—21.11.88), 255.

Excess Demurrage Charged at Indira Gandhi International Airports Delhi (XLIII—21.11.88), 233.

Exchange Racket at Airports (XLIV—2.12.88), 170.

Expansion of Nagpur Airport (XLIV—5.12.88), 281-82.

Habil Airport (XLIII—21.11.88), 98.

Modernisation of airports (XLIV—28.11.88), 197-199.

Navigational Aids at Airports (XLIV—28.11.88), 24-26.

Night landing facility at Indore Airport (XLIV—5.12.88), 284.

Night landing facility at Ranchi Airport (XLIV—5.12.88), 95.

Police Harassment to Travellers at Airports (XLIV—28.11.88), 79.

Safe landing of Airbus at Madras Airport (XLIII—21.11.88), 161.

Second Airstrip at Bajpe Airport (XLIII—21.11.88), 203.

Short take off and landing airport at Bombay (XLIII—21.11.88), 99.

AIR SERVICES

Aircraft on lease from Japan (XLIII—21.11.88), 118.

Airlink to State Capitals (XLIII—21.11.88), 176.

Air worthiness certificates (XLIII—21.11.88), 179.

Bird strike accidents (XLIII—21.11.88), 175.

Cancellation of Delhi Goa-Cochin-Trivandrum Flights (XLIII—21.11.88) 65.

Change in the Schedule of Indian Air Lines (XLIII—21.11.88), 115.

Committee to find out Magnetic Power in Indian Soil (XLIII—21.11.88), 165.

International Flights from Calicut (XLIII—21.11.88), 228.

Introduction of Sea Plane Service in Lakshadweep (XLIII—21.11.88), 233.

Introduction of 'Snoozers' Flights (XLIII—21.11.88), 144.

Retirement age of Air-Hostesses (XLIII—21.11.88), 52.

Vayudoot Service to Hissar, Haryana (XLIII—21.11.88), 156.

Vayudoot Service to Nanded (XLIII—21.11.88), 117.

DEBATES

Demand for introducing Hovercraft service along the Konkan region (Under Rule 377) (XLIII—4.11.88), 356.

Need to Introduce Boeing air-services from Belgaum to Goa, Bombay and Bangalore (Under Rule 377) (XLIII—21.11.88) 274.

ALCOHOL

Alcohol from Sugarcane (XLIV—29.11.88), 419.

Applications for Manufacture of Potable Alcohol (XLIII—15.11.88), 87-88.

Use of Alcohol as Motor Fuel (XLIII—22.11.88), 35-36.

Use of Alcohol as substitute Fuel (XLIII—22.11.88), 342.

Use of alcohol in place of petrol in automobiles (XLIII—15.11.88), 303-304.

ALGERIA

Joint Venture in Saudi Arabia and Algeria (XLIII—15.11.88), 56-57.

Petrochemical Complex in Algeria (XLIII—22.11.88), 80.

ALIGARH MUSLIM UNIVERSITY

Need to look into the affairs of the Aligarh Muslim University (Under Rule 377) (XLIV—6.12.88), 459-60.

ALL INDIA INSTITUTE OF MEDICAL SCIENCES

Allocation/Release of amount to AIIMS (XLIV—30.11.88), 197-99.

Deaths due to dengue fever in AIIMS (XLIV—30.11.88), 179-80.

Overcrowding in AIIMS OPD (XLIII—16.11.88), 193.

ALL INDIA RADIO

AIR news bulletins in regional languages on medium wave (XLIII—22.11.88), 321.

A.I.R. Station at Balasore, Orissa (XLIV—6.12.88), 259.

AIR Station at District Headquarters (XLV—6.12.88), 258-259.

- AIR Station at Jaisalmer (XLIV—29.11.88), 118.
- AIR Station at Pithoragarh UP (XLIII—22.11.88), 310.
- A.I.R. Stations in Backward Areas, Maharashtra (XLIV—6.12.88), 168-176.
- AIR Stations in Madhya Pradesh (XLIV—29.11.88), 213.
- AIR Station/IV Centre in Gaya Bihar (XLIV—29.11.88), 283.
- AIR Studio at Markara in Karnataka (XLIV—29.11.88), 315.
- AIR/TV Relay Centres in Kerala (XLIII—22.11.88), 93.
- AIR/TV Transmitters at Hamirpur, H. P. (XLIII—22.11.88), 169.
- Additional Programme on Round the Clock AIR Broadcasting (XLIII—15.11.88), 58.
- Autonomy for AIR/TV (XLIII—22.11.88), 98-99.
- Commissioning of AIR Station, Cananore (XLIII—22.11.88), 55-56.
- Conversion of Almora Air Station into Studio-cum-radio Relay Centre (XLIII—15.11.88), 327-29.
- Damage to AIR/TV Rely Centres Studios by Hoodligans (XLIV—29.11.88), 372.
- Development of AIR Station Calicut, Kerala (XLIII—15.11.88), 399.
- Effect of T.V. on AIR (XLIII—15.11.88), 235-36.
- Expansion of AIR station of Calicut (XLIII—22.11.88), 275.
- Expansion of Doordarshan and AIR in 7th Plan (XLIII—15.11.88), 38.
- Expansion of IV/AIR network (XLIII—15.11.88), 102.
- Facility in AIR Vadodara Gujarat, (XLIV—29.11.88), 165.
- Installation of TV Transmitters/Radio Stations/Field Publicity Units in special Category States (XLIII—15.11.88), 207-24.
- Posts of AIR Station Directors (XLIV—29.11.88), 308.
- Popularisation of AIR/TV programmes (XLIII—22.11.88), 153.
- Ratio of Broadcasting of A.I.R. Baroda Programmes (XLIV—6.12.88), 301-302.
- Recruitment for A.I.R. Station at Berhampur, West Bengal (XLIV—6.12.88), 318.
- Regional Office of Song and Drama Division at Pithoragarh, UP (XLIV—6.12.88), 285-86.
- Regularisation of AIR/Doordarshan artistes (XLIII—15.11.88), 403-405.
- SC/ST employees in AIR (XLIII—15.11.88), 63-64.
- Security measures taken for AIR and Doordarshan Kendras in States (XLIII—22.11.88), 175.
- Setting up of AIR Stations at Hassan, Chitradurga and Hospet, Karnataka (XLIII—15.11.88), 350.
- Setting up AIR stations in Rajasthan (XLIII—15.11.88), 310-18.
- Setting up of new AIR Stations in A. P. (XLIII—15.11.88), 143-144.
- Setting UP of AIR stations in rural areas (XLIII—15.11.88), 302-303.
- Setting up of new AIR studio at Panaji (XLIII—15.11.88), 226-28.
- Setting up of TV Relay Centres and AIR Stations in North Bengal and Sikkim (XLIII—15.11.88), 233-35.
- Special programme on Id-Miladun Nabi on A.I.R. and T.V. (XLIV—6.12.88), 142-143.
- Step to popularise in Tribal areas, Orissa (XLIII—15.11.88), 230-32.
- TV/AIR Programmes for Communal Harmony (XLIII—15.11.88), 353-64.
- Upgradation of A.I.R. Station Hydrabad (XLIV—6.12.88), 216.
- Vacancies of SC/ST in AIR/TV in Punjab Haryana and Delhi (XLIII—22.11.88), 146.

ALUMINIUM

- Arrears from Aluminium Companies (XLIII—3.11.88), 185.

Import of Aluminium Ingots (XLIII—17.11.88), 424-25.

Increase in the price of Aluminium (XLIII—3.11.88), 184.

Price of Aluminium (XLIII—3.11.88), 209.

Shortage of Aluminium (XLIII—3.11.88), 49.

AMNESTY INTERNATIONAL

Amnesty International Report (XLIII—3.11.88), 175.

ALUMINIUM PHOSPHIDE

Need to include Aluminium Phosphide and EDB Ampules in Scheduled Drugs to avoid their misuse (Under Rule 377) (XLIII—21.11.88), 274.

AMBEDKAR DR.

Need to formulate an action plan for the Birth Centenary Celebrations of Dr. Ambedkar (Under Rule 377) (XLV—13.12.88), 21-22.

AMMONIA AND UREA PROJECT

Need to clear the proposal submitted by M/s Century Spinning Manufacturing Company Ltd for setting up ammonia and Urea Project at Paradeep (Under Rule 377) (XLIII—16.11.88), 397-98.

ANDAMAN AND NICOBAR ISLANDS

Development of Fishing Industry in A & N Islands (XLIII—17.11.88), 159-60.

Persons appointed to Group 'D' posts in A & N Islands Administration (XLIV—5.12.88), 139.

Shortage of Senior Selection Grade Officers for posting in A & N Island Administration (XLIV—5.12.88), 139-40.

DEBATES

Damage from Cyclone in West Bengal, Orissa and Andaman and Nicobar Islands on November 29, 1988 and Relief Measures Undertaken (St.) (XLIV—7.12.88), 528-35.

Damage due to cyclons in the States of West Bengal, Orissa and Union Territory of Andaman and Nicobar

Islands (Disc) (XLV—16.12.88), 186-202.

Need to provide essential commodities and financial assistance to the cyclone affected people of Andaman and Nicobar Islands (Under Rule 377) (XLV—13.12.88), 25-26.

ANDHRA PRADESH

Allocation of Bungalows to Andhra Pradesh (XLIII—16.11.88), 85.

Allocation of Fund to A.P. out of Central Road Fund (XLIII—24.11.88), 121-122.

Allotment of Petrol Pumps in A.P. (XLIII—22.11.88), 301.

Andhra Pradesh proposal for Mobilising Funds for State Public Enterprises (XLIII—4.11.88), 279-80.

Assistance for repair of flood damaged National Highways in A.P. (XLIII—3.11.88), 35.

Assistance to A.P. for J.D.S.M.T. Urban Basic Service Scheme (XLIII—16.11.88), 87.

Assistance to Mohammadia Wafk Complex Kurnool (XLIV—5.12.88), 227.

Branches of Life Insurance Corporation of India in Rural areas of Andhra Pradesh (XLIV—25.11.88), 241-242.

Clearance of Irrigation Projects of Andhra Pradesh (XLIV—25.11.88), 81-82.

Clearance to Manugru Project, A.P. (XLIII—15.11.88), 419-22.

Communication facilities in Andhra Pradesh (XLIII—22.11.88), 120.

Community biogas plants in A.P. (XLIII—22.11.88), 47-48.

Computerisation of Nationalised Bank Branches in Andhra Pradesh (XLIV—25.11.88), 48-49.

Conversion of Manual Telephone Exchanges into auto Exchanges in A.P. (XLIII—15.11.88), 248.

Diversion of Assistance meant for Nagarjuna Sagar Hydro-Electrj

- Power Project (XLIII—22.11.88), 83-84.
- Electrification of plat forms in A.P. (XLIII—4.11.88), 53-54.
- Electronic Industries in Andhra Pradesh (XLIII—21.11.88), 62.
- Flood Control Schemes in Andhra Pradesh (XLIII—18.11.88), 45.
- Functioning of NPCC in Andhra Pradesh (XLIV—29.11.88), 69.
- Funds to Andhra Pradesh for Small and Marginal Farmers (XLIII—17.11.88), 259-60.
- High Power TV Tower for A.P. (XLIV—29.11.88), 408.
- Import of pesticides by A.P. (XLIII—24.11.88), 311.
- Industrial ventures floated by Engineers/Professionals in A.P. (XLIV—6.12.88), 165-166.
- Issue of letters of intent to Andhra Pradesh (XLIII—22.11.88), 278.
- Nationalised Banks' branches in Andhra Pradesh (XLIV—25.11.88), 50-52.
- New Telephone connections in A.P. (XLIII—22.11.88), 171.
- Paperless Trunk Exchanges in A.P. (XLIII—22.11.88), 345.
- Promotion of tourism in A.P. (XLIV—3.12.88), 83-84.
- Proposal for Development of Inland waterways in A.P. (XLIII—3.11.88) 142.
- STD Facility at Bapatla and Nidubrolu Towns in A.P. (XLIII—15.11.88), 79.
- Setting up of EST hospitals in Andhra Pradesh (XLIII—16.11.88), 57.
- Setting up of a Electronic Telephone Exchange at Bhongir in Nalgonda District A.P. (XLIII—22.11.88), 199.
- Setting up of industries by NRI in AP (XLIII—22.11.81), 276.
- Setting up of Industries in A.P. with Italian Collaboration (XLIII—15.11.88), 78.
- Setting up of a Museum in Prakasam District of Andhra Pradesh (XLIII—24.11.88), 103-104.
- Shelters in Coastal areas of A.P. (XLIV—30.11.88), 407-408.
- Spinning Mills in A.P. (XLIV—30.11.88), 85-87.
- Survey for Ocean Development in Andhra Pradesh (XLIII—21.11.88), 127.
- Survey on condition of Handloom weavers in Andhra Pradesh (XLIII—16.11.88), 349.
- T.V. Studios in Andhra Pradesh (XLIV—29.11.88), 187.
- Telecom Technology Mission Projects for A.P. (XLIII—15.11.88), 413-15.
- Textile mills in A.P. (XLIII—16.11.88) 144.
- Upliftment of Andhra Pradesh fishermen (XLIII—17.11.88), 67-69.
- Utilisation of gas in A.P. (XLIII—22.11.88), 189.

DABATES

- Need for separate recruitment for class III and IV posts by the Divisional Headquarters, Visakhapatnam for proper representation of tribals from Orissa and Andhra Pradesh (Under Rule 377) (XLIV—28.11.88), 247-48.
- Need to direct Banks and Financial Institutions to make available credit on soft terms to entrepreneurs in Rayalaseema region of A.P. (Under Rule 377) (XLIII—21.11.88), 276.
- Need to sanction and complete the second stage of Sri Ram Sagar project (Andhra Pradesh) (Under Rule 377) (XLIV—6.12.88), 458-59.
- Need to take steps for early completion of on-going power projects in Andhra Pradesh to meet the power shortage (Under Rule 377) (XLV—13.12.88), 24.

ANIMALS

- Animal and Bird Sacrifices (XLII—1.12.88), 45.

Annual loss due to rinderpest (XLIII—17.11.88), 160-64.

Centrally sponsored scheme on animal disease (XLIII—24.11.88), 53-54.

Vasectomy of Lions (XLIV—30.11.88), 322-323.

ANNIVERSARY

Fortieth Anniversary of the Universal Declaration of Human Rights (XLIV—7.12.88), 372-74.

ANNOUNCEMENT BY THE SPEAKER

Notice from Delhi High Court (XLIII—2.11.88), 183-89.

ARCHAEOLOGICAL SURVEY OF INDIA

Appointment of SC/ST officers in ASI (XLIV—1.12.88), 358.

Reservation Rosters for SC/ST in ASI (XLIV—1.12.88), 123.

ARCHAIC LAWS

Archaic Laws Referred to New Law Commission (XLIV—25.11.88), 134-136.

ARMS AND AMMUNITIONS

Arms manufacturing factory unearthed in Delhi (XLIV—5.12.88), 23-26.

Factory for manufacture of Rocket Parts (XLIII—21.11.88), 219.

Arms and ammunition Project MBT (XLIII—21.11.88), 182.

ARMY HEADQUARTERS

Theft of documents from Army Headquarters Office (XLIV—5.12.88), 212-13.

ASIAN DEVELOPMENT BANK

Execution of Power Projects with Asian Development Bank loan (XLIII—15.11.88), 299-360.

Study on Development of Port Sector by Asian Development Bank (XLIII—24.11.88), 45-46.

ASSAM

Central University in Assam (XLIII—17.11.88), 207-208.

Dairy Development Programme in

Assam (XLIII—17.11.88), 332-33.

POH Work at Silliguri (XLIV—25.11.88), 65.

Pending cases for freedom fighter's pension from Assam (XLIII—21.11.88), 22.

Restricted area permits in Assam (XLIV—5.12.88), 82.

Tea Gardens in Assam (XLIII—4.11.88), 44-46.

DEBATES

Reported pollution of river Brahmaputra due to a peculiar disease affecting fish and vegetable plants in Assam (CA) (XLIV—1.12.88), 387-405.

Demand for revision of rate of royalty on oil to Assam (Under Rule 377) (XLV—15.12.88), 18.

Assent to Bill(s) (XLIII—3.11.88), 232-33.

(XLIV—7.12.88), 406.

ATOMIC MINERALS

Atomic minerals in sea-bed (XLIV—5.12.88), 47-48.

Atomic Power Plant in Bihar (XLIV—28.11.88), 7-11.

Demonstration at Naora Atomic Power Plant (XLIV—5.12.88), 43-46.

Equipment supply to Naora Atomic Power Plant from B.H.E.L. (XLIV—5.12.88), 97-98.

Functioning of Atomic Reactors (XLIV—5.12.88), 195-197.

Investment in atomic power plant (XLIV—5.12.88), 74-76.

Kalpakkam Atomic Power Station (XLIV—5.12.88), 150-57.

New Atomic Power Plants (XLIV—28.11.88), 199.

Nuclear danger from Narora Atomic Power Plant (XLIV—5.12.88), 93-95.

Percentage of Atomic Power Production (XLIV—28.11.88), 160-161.

Performance of Rajasthan atomic Power plant (XLIV—5.12.88), 65-66.

Project Report of Kalpakkam Atomic Power Station (XLIV—5.12.88), 149-150.

Progress on Kaiga Atomic Power Plant (XLIII—21.11.88), 95.

ATROCITIES

Reported atrocities on women in different parts of the country and steps taken by Government in that regard (CA) (XLIV—29.11.88), 429-80.

AUSTRIA

Low Cost Housing Technology by Austria (XLIV—30.11.88), 82.

AUTOMOBILES

Assistance to Indigenous Automobiles manufacturers (XLIII—22.11.88), 57-59.

Pilot projects for Use of Natural Gas in Automobiles (XLIII—15.11.88), 39-40.

Rise in prices of Automobiles and Tyres (XLIII—22.11.88), 81.

Use of alcohol in place of petrol in automobiles (XLIII—15.11.88), 303-304.

B

BALCO

Need to direct NALCO, BALCO and SECL to provide jobs to one person from each family displaced by the execution of their projects in Orissa (Matter Under Rule 377) (XLV—13.12.88), 26-27.

BBC

BBC shortings on Indian Cinema (XLIV—1.12.88), 95.

BEL

Conversion of BEL's Talaja Units in to a joint venture company (XLIII—21.11.88), 114.

DEBATES

Privatisation of B.E.I. Talaja unit (Pet) (XLV—15.12.88), 13.

BHEL

Equipment Supply to Narora Atomic Power Plant from B.H.E.L. (XLIV—5.12.88), 97-98.

Japanese loan for BHEL (XLIV—6.12.88), 364.

Negotiation for Technology Transfer by BHEL (XLIII—15.11.88), 406.

Power Equipment Orders for BHEL (XLIII—22.11.88), 99-100.

BPCL

Profits earned by BPCL (XLIII—22.11.88), 197.

B.S.F.

Modernisation of BSF (XLIV—26.11.88), 144.

BSP

Delay in completion of expansion of BSP (XLIV—1.12.88), 331.

BABY FOOD

Permission for expansion of Baby Food manufacturing capacity (XLIII—24.11.88), 158-59.

BACHAWAT WAGE BOARD

NUJ demand for revision of tentative proposal made by Bachawat Wage Board (XLIII—2.11.88), 126.

BACKWARD COMMUNITIES

Safeguards for economically and educationally backward Communities (XLIV—5.12.88), 183-86.

BACKWARD AREAS

Inter-ministerial committee on development of backward areas (XLIV—29.11.81) 303.

Management of Growth Centres in Areas (XLIV—6.12.88), 20-21.

Setting up of Public Sector Units in Backward Areas (XLIV—6.12.88), 96.

DEBATES

Need to set up a Development Board for economically and socially backward areas (under rule 377) (XLV—16.12.88), 34-35.

BACKWARD CLASSES

Need to direct the Government of Rajasthan to ensure proper representation in jobs to backward classes (Under Rule 377) (XLV—15.12.88), 13-14.

BADA POKHRAN HATCHERY

Baba Pokhran Hatchery in Maharashtra (XLIV—1.12.88), 293.

BAHRAIN

Setting up of Fertilizer Plant in Bahrain (XLIII—17.11.88), 414.

BALANCE OF PAYMENTS

(XLIV—25.11.88), 192-193.

Balance of payment position (XLIV—2.12.88), 333.

BALASORE

Need to commission Oil terminal at Paradeep Port and set up LPG bottling plant at Balasore early (under rule 377) (XLV—16.12.88), 30.

BALLOON EXPERIMENT

Balloon Experiment from Hyderabad (XLIV—5.12.88), 8-12.

BAMBOO

Increase in production of bamboo (XLIV—30.11.88), 243-44.

BANGALORE

Clearance of Mail in Bangalore (XLIV—6.12.88), 187-188.

Closure of CGHS Dispensary, Shivajinagar Bangalore (XLIV—30.11.88), 167.

Coffee Board Depots in Bangalore (XLIII—11.4.88), 177.

Construction of a Bye-Pass on National Highway No. 7 in Bangalore (XLIII—3.11.88), 86.

Customer Service Centre in Bangalore City (XLIII—22.11.88), 103-104.

Defence Land required for Road Widening in Bangalore (XLIV—28.11.88), 88.

Day and night service in IA Office at Bangalore (XLIV—18.11.88), 166-67.

Introduction of an Additional Passenger Train between Bangalore and Maddur (XLIV—25.11.88), 200-201.
LPG Bottling Plant in Bangalore (XLIV—29.11.88), 145.

DEBATES

Demand for restoring the original timings of the Mahalakshmi Express startings from Bangalore (Under Rule 377) (XLIII—2.11.88), 202-03.

BANGKOK

Compensation for Indians killed in Aircraft Accident at Don Mueang Airport, Bangkok (XLIII—3.11.88), 205.

BAINGLADESH

Bangladesh media reports accuse India for Floods (XLIII—17.11.88), 133.

Bangladesh's river water problem with India (XLIII—17.11.88), 412.

I.A.F. Helicopters engaged in relief operations in Bangladesh (XLIII—3.11.88), 35.

Outcome of talks held with Bangladesh President (XLIII—24.11.88), 175-176.

Sleeper manufacturing factory in Bangladesh (XLIV—2.11.88), 275.

Torture of chakma tribals by security forces of Bangladesh (XLIII—24.11.88), 192-93.

BANKS

Assistance by Banks to Drought Hit Farmers (XLIV—25.11.88), 181-182.

"Buy Big" Credit Scheme (XLIV—2.12.88), 119.

Bank defaulties (XLIV—2.12.88), 34.

Bank Frauds (XLIII—18.12.88), 253.

CBI investigation in to affairs of State Bank of Indore (XLIV—2.12.88), 85.

Cases of Embezelement in Nationalised Banks in N. Delhi (XLIII—4.11.88), 271-275.

Check off Facility to Registrar Trade Union in Public Sector Banks (XLIV—25.11.88), 206.

- Chief Executives and Executive Directors of Public Sector Banks (XLIV—25.11.88), 205-206.
- Committee for Planning Computerisation in the Banking Industry (XLIV—25.11.88), 111-113.
- Computerisation in Banks (XLIV—25.11.88), 155-158.
- Credit and deposits of Nationalised Banks (XLIV—2.12.88), 328.
- Credit Deposit Ratio (XLIII—18.12.88), 67.
- Currency Chest facilities to Private Banks (XLIV—18.11.88), 63.
- Demarcation and identification of villages for provision of Bank Credit (XLIV—2.12.88), 329.
- Deposits in Nationalised Banks (XLIII—11.4.88), 181-190.
- Deposits of Banks in Raipur (XLIII—18.11.88), 247.
- Deposits of Public Sector Undertakings in Nationalised banks (XLIII—11.4.88), 93.
- Directors on Boards of Nationalised Banks (XLIV—25.11.88), 242-43.
- Executive Director of Union Bank of India (XLIII—18.12.88), 211.
- Expansion of Commercial Banks branches in North-Eastern States (XLIII—18.11.88), 180.
- Expenditure Incurred by State Bank of Indore on Litigations (XLIV—25.11.88), 187-188.
- Expenditure of Officers of State Bank of Indore on Travels (XLIV—2.12.88), 127.
- Facilities to All India State Bank Officers Association (XLIV—2.12.88), 378.
- Financial Irregularities in Nationalised Banks in Delhi (XLIII—4.11.88), 311-314.
- Frauds in Banks (XLIV—2.12.88), 119.
- Fulfillment of Reservation Backlog by Nationalised Banks (XLIII—4.11.88), 275.
- Guidelines for Opening New Regional Offices of Banks (XLIII—4.11.88), 47-48.
- Introduction of Credit Cards by Commercial Banks (XLIV—25.11.88), 141.
- Irregularities in State Bank of Indore (XLIV—25.11.88), 186-88.
- Issue of Short Term Commercial Paper State Bank of India (XLIV—2.12.88), 234.
- Job awards by Central Bank of India (XLIII—18.11.88), 165.
- Licences for opening of branches of State Coop. Banks (XLIV—2.12.88), 257.
- Nationalisation of Scheduled Banks (XLIV—25.11.88), 165.
- Nationalised Banks branches in Andhra Pradesh (XLIV—25.11.88), 50-52.
- New Promotion Policy for Officers in Indian Overseas Bank (XLIV—2.12.88), 207.
- NRIs' Deposits in Banks (XLIII—18.11.88), 47.
- Number of bank dacoities (XLIII—4.11.88), 108-12.
- Opening of Accounts and Policies by Banks and LIC in Nares of Children (XLIV—25.11.88), 74-75.
- Opening of Branches of Foreign Banks (XLIV—25.11.81), 147.
- Opening of Foreign Trade Bank of Soviet Union in India (XLIII—18.11.88), 222.
- Opening of branches of nationalised banks in Thekma in Azamgarh District of U.P. (XLIV—2.12.88), 327.
- Opening of Branches of Regional Rural Bank in Almora District (XLIV—25.11.88), 197-200.
- Opening of more rural banks in North East (XLIII—4.11.88), 210-218.
- Opening of New Branches by Nationalised Banks (XLIII—4.11.81), 271.

Opening of new branches of nationalised banks in H.P. (XLIII—4.11.88), 127-342.

Opening of Regional Offices of State Bank of Indore (XLIV—2.12.88), 304.

Outstanding Loans of Banks and Financial Institutions (XLIV—25.11.88), 169.

Pension Scheme for Bank Employees (XLIV—2.12.88) 260

Peons in Public Sector Banks (XLIV—2.12.88), 377.

Procurement of Gold by Jewellery manufacturers from SBI (XLIV—2.12.88), 270.

Promotions of Peons in New Bank of India (XLIV—25.11.88), 130-31.

Publishing of Diaries and Calendars by Banks (XLIV—25.11.88), 78-79.

Recruitment of Armed Guards in Banks (XLIV—2.12.88), 233.

Regional Managers in State Bank of India in Delhi (XLIV—2.12.88), 344.

Reservation for STs in Indian Overseas Bank (XLIV—2.12.88), 284.

Rise in bank funds (XLIII—4.11.88), 205-07.

Rural Bank Branches in Orissa (XLIII—4.11.88), 86-88.

Rural branches of Commercial Banks (XLIV—2.12.88), 314.

SC/ST employees in State Bank of India Local Head Office, Delhi (XLIV—2.12.88), 144.

Scheduled Caste and Scheduled Tribes Officers in Banks (XLIV—25.11.88), 52.

Selection of candidates for clerical posts in State Bank of Travancore (XLIV—2.12.88), 277.

Setting up of National Small Unit Banks (XLIII—4.11.88), 125-26.

Setting up of Regional Rural Banks (XLIII—18.12.88), 295.

Special Assistants in New Bank of

India (XLIV—25.11.88), 129-130.

Strikes in Public Sector Banks (XLIV—25.11.88), 101-02.

Sweepers in New Bank of India (XLIV—25.11.88), 131-132.

Tax Exemption to Nationalised Banks having Foreign Deposits (XLIV—25.11.88), 149-50.

Technical Services by Bank Branches to Young Entrepreneurs (XLIII—18.11.88), 221.

Transfer Policy re- Women Offices and Clerks (XLIII—4.11.88), 61.

Under staffing in Public Sector Banks (XLIII—4.11.88), 85-86.

Uniformity in Bank Charges (XLIV—25.11.88), 48.

Wages of Workers of Regional Rural Banks (XLIII—18.11.88), 120.

DEBATES

Need to direct Banks and Financial Institutions to make available credit on soft terms to entrepreneurs in Rayalsema region of under rule 377) (XLIII—21.11.88), 276.

Demands of Bank employees (XLIII—4.11.88), 263-64.

Hill allowance to bank employees (XLIV—2.12.88), 107-

Promotions from Clerical Cadre to Officers Cadre in New Bank of India (XLIV—25.11.88), 97-99.

Promotions of Peons in New Bank of India (XLIV—25.11.88), 130-31.

Revision in Pay Scales of Bank Employees (XLIII—4.11.88), 76-77.

BANK LOANS

Bank Loans for construction of Houses in Rural Areas (XLIII—18.11.88), 58.

Bank loans for Houses Building (XLIII—18.11.88), 54.

Bank Loans to NCCF (XLIV—25.11.88), 33-34.

Bank Loans to 1984 Riot Victims (XLIV—25.11.88), 34-35.

- Interest of Bank Loans (XLIV—25.11.88), 213-14.
- Restructuring of Bank lending rates (XLIII—4.11.88), 83.84.
- BANKING SERVICE COMMISSION**
(XLIV—25.11.88), 230.
- Baradwar Steel and Dolomite Quarry (XLIII—17.11.88), 143.44.
- Expansion of Barauni Refinery (XLIV—6.12.88), 366-67.
- BASIC AMENITIES**
- Need to provide basic amenities to the people living in slums in metropolitan cities and to take steps for environmental improvement there (under rule 377) (XLIII—17.11.88), 443-44.
- BAZAR ON WHEELS**
(XLIV—30.11.88), 290-91.
- BEEDI WORKERS**
- Hospital for Beedi Workers at Sagar Madhya Pradesh (XLIV—7.11.88), 56-57.
- Identification of Beedi workers in Kalachek sub-division (West Bengal) (XLIV—7.12.88), 357.
- Welfare of beedi workers (XLIII—2.12.88), 170.
- Comprehensive law on prevention of beggary (XLIII—21.11.88), 254.
- BENGAL CHEMICALS AND PHARMACEUTICALS LTD.**
(29.11.88), 329.
- Capacity utilisation by Bengal Immunity Ltd. (XLIII—22.11.88), 143.
- Production of Benzene (XLIII—22.11.88), 99.
- Diversion of Bhagirathi at Farakka (XLIV—25.11.88).
- BHAKRA CANAL**
- Widening of Approaches to Bhakra Canal (XLIII—15.11.88), 426.
- BHAKRA DAM**
- Threat to Bhakra Dam (XLIII—22.11.88), 51-52.

BHAKRA MANAGEMENT BOARD

Need to inquire in to the role of Bhakra Management Board in releasing water without any pre-warning during recent floods in Punjab (Under Rule 377) (XLIII—3.11.88), 251.

BHANDARE SHRI R.D.

Death of obituary References former members Sh. (XLIII—2.11.88), 1-2.

BHARAT PETROLEUM CORPORATION

Fine in Loading Areas and Aromatic Plant of Rabul Refinery of Bharat Petroleum Corporation Ltd. Bombay on 9.11.1988 (St.) (XLIII—15.11.88), 438-39.

BHAWANI SHRI LAKHANI

Obituary References Death of farmer member Sh. (XLIII—2.11.88), 4.

BHOPAL

Opening of a Consignment Agency Stock Yard in Bhopal by SAIL (XLIII—3.11.88), 81.

BHOPAL GAS TRAGEDY

Need to increase the quantum of assistance to the victims of Bhopal Gas Tragedy (Under Rule 377) (XLIII—22.11.88), 319.

BHARAT HEAVY ELECTRICALS Ltd.

Collaboration agreements by Bharat Heavy Electricals Ltd (XLIV—29.11.88), 329.

BHARAT EARTHMOVERS LTD

Engine Factories of Bharat Earthmovers Limited (XLIV—5.12.88), 313.

BHARAT HEAVY ELECTRICALS

Supply of Gas Turbines by Bharat Heavy Electricals Limited (XLIV—6.12.88) 122-123.

BHARATIYA KISAN UNION

Supply of Water to Bharatiya Kisan Union Kally (XLIV—5.12.88), 304-305.

BHARAT OPHTHALMIC GLASS

- Losses suffered by Bharat Ophthalmic Glass Limited (XLIV—6.12.88), 290-91.
- BHARAT REFRACTORIES LTD**
- Bharat Refractories in Devalthal (XLIII—17.11.88), 136-137.
- BHILAI STEEL PLANT**
- Expansion of Bhilai Steel Plant (XLIV—1.12.88), 221.
- BHOPAL GAS VICTIMS**
- Amount spent on relief and rehabilitation of Bhopal Gas Victims (XLIII—15.11.88), 270-74.
- Deaths in Bhopal Gas Tragedy (XLIII—15.11.88), 205.
- BHUTAN**
- Improvement of relations with Bhutan (XLIII—17.11.88), 206-207.
- Prime Minister's visit to Bhutan (XLIII—17.11.88), 146-47.
- BIHAR**
- Allotment of LPG Agencies and Petrol Pumps in Bihar (XLIII—22.11.88), 39-40.
- Allotment of MS/HSD retail outlets in Bihar (XLIV—29.11.88), 302.
- Amounts sent on Upliftment of Scheduled Tribes in Bihar (XLIV—5.11.88), 235.
- Autonomous Status in Colleges in Bihar (XLIII—3.11.88), 197.
- Bulldozers for houses for Bihar (XLIV—7.12.88) 95-6.
- Completion of Super Thermal Power Plant in Kabaigaon, Bihar (XLIII—15.11.88), 269-70.
- Caprolactum Project in Bihar (XLIII—15.11.88), 275.
- Central Public sector investment in Bihar (XLIII—15.11.88), 270.
- Defective telephone service in North Bihar (XLIII—15.11.88), 106-107.
- Electronics Industry in Bihar (XLIV—5.12.88), 101-102.
- FCI Godown in Bihar (XLIV—30.11.88), 417-26.
- Malpractices in Reservations at Samastipur (XLIV—25.11.88), 72-73.
- Mining Operation Programme in Jamshedpur (XLIII—21.11.88), 94.
- Setting up Industries in Bihar (XLIV—6.12.88), 121-122.
- Spread of Kala Azar in Bihar (XLIV—30.11.88), 137-38.
- Solar photovoltaic powered lighting system at Gaya and Bodhgaya in Bihar (XLIV—29.11.88), 62.
- Supply of essential commodities to Bihar (XLIII—16.11.88), 354.
- Telephone facilities in Police Stations under Operation Siddharth in Bihar (XLIII—15.11.88), 149.
- Tuberculosis in Tribal areas of Orissa, Madhya Pradesh & Bihar (XLIII—16.11.88), 341.
- T.V. Transmission Centre at Santhal Parganas, Bihar (XLIII—22.11.88), 86.
- Upliftment of weaker sections in Bihar (XLIV—5.12.88), 81-82.
- DEBATES**
- Demand for Central Government's taking over Ramacast Limited, Motihani (Bihar) (Under Rule 377) (XLIV—7.12.88), 418-19.
- Demand for sufficient power supply to small scale industries and farmers in Bihar (Under Rule 377) (XLIII—15.11.88), 441-42.
- Need to check smuggling on the borders of Nepal, Bihar and U.P. v/a Gandak river (under rule 377) (XLV—16.12.88), 37-38.
- Need to develop 'Haribar area' a pilgrim centre in Bihar (under rule 377) (XLIII—17.11.88), 445-56.
- Need to issue directions to sugar mills in Bihar to start crushing cane immediately in the interest of workers and cane growers (Under Rule 377) (XLIII—4.11.88), 365.
- Need to provide adequate assistance to Bihar for giving relief to the

- people affected by recent earthquake (under rule 377) (XLIII—16.11.88), 405-406.
- Need to provide early adequate assistance to the people of Bihar who were affected by recent earthquake (under rule 377) (XLV—16.12.88), 29.
- Need to sanction construction of a bridge over river Sikerbana in Bihar in the next year's plan (Under Rule 377) (XLV—15.12.88), 14.
- Need to set up a big industry in Saran (North Bihar) to remove regional imbalance (Under Rule 377) (XLIV—28.11.88), 248-49.
- Need to set up a fruit processing industry in Mithila region of Bihar (Under Rule 377) (XLV—13.12.88), 22-23.
- Need to start train from Patna to Bodh Gaya in Bihar (under rule 377) (XLV—16.12.88), 39.
- BILL (S)**
- The Aircraft (Amendment) Bill, 1988 Assented (XLIII—3.11.88),
- The Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Bill, 1988 Assented to (XLIII—3.11.88),
- The Appropriation (Railways) No. 4 Bill, 1988 Assented to (XLIII—3.11.88),
- Appropriation (No.5) Bill, 1988-Int. (XLIV—6.12.88), 571-72.
- Consid (XLIV—6.12.88), 572.
- Cl. Consid (XLIV—6.12.88), 572-73.
- Motion to Pass (XLIV—6.12.88), 573-74.
- The Arms (Amendment) Bill, 1988 Assented to (XLIII—3.11.88), 233.
- The Auroville Foundation Bill, 1988 Assented to (XLIII—3.11.88), 232.
- Banking, Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill Consid (XLIV—30.11.88), 566-68, 650-52.
- (XLIV—1.12.88), 415-92.
- Consid (XLIV—2.12.88), 416-30.
- Cl. Consid (XLIV—2.12.88), 416-40.
- Motion Motion to Pass (XLIV—2.12.88), 441-47.
- Message from Rajya Sabha re : agreeing to the Bill without any Amendment (XLV—13.12.88), 17.
- Benami Transaction (Prohibitions) Bill 1988 Assented to (XLIII—3.11.88), 232.
- Bharat Petroleum Corporation Limited (Defetermination of Conditions of Service of Employees) Bill 1988 Assented to (XLIII—3.11.88), 232.
- Commission of Inquiry (Amendment) Bill Consid (XLIII—22.11.88), 446-78.
- Consid. (XLIII—24.11.88), 357-84.
- Cl. Consid (XLIII—24.11.88), 385.
- Motion to Pass (XLIII—24.11.88), 385.
- Message from Rajya Sabha re : agreeing to the said Bill as passed by Lok Sabha (XLIV—5.12.88), 351.
- Commissions of Inquiry (Amendment) Bill (Amendment of Section 5) by Prof. Madhya Dandavate Int. (XLIII—4.11.88), 429.
- Constitution (Amendment) Bill (Amendment of article 16) by Prof. P.J. Kurien Int. (XLIII—4.11.88), 422.
- Constitution (Amendment) Bill (Amendment) of article 155) by Shri S. M. Guraddi Int. (XLII—4.11.88), 424.
- Constitution (Amendment) Bill (Amendment of Article 311) by Shri Shahabuddin Consid. (XLIII—4.11.88), 430.
- Constitution (Amendment) Bill (Amendment of article 141) by Shri Sheetersam Nalk Int. (XLIII—4.11.88) 425.
- Constitution (Amendment) Bill (Amendment of article 344 etc.) by

- Shri Shantaram Naik Int. (XLIII—4.11.88), 426.
- Constitution (Amendment) Bill (Amendment of the Preamble) by Shri Shantaram Naik Int. (XLIII—4.11.88), 427.
- Constitution (Amendment) Bill (Amendment of article 311) by Shri Suresh Kurup-Negatived Consid. (XLIV—25.11.88), 326-30.
- Constitution (Amendment) Bill (Amendment of articles 102 and 191) Int. (XLIV—5.11.88), 321.
- Constitution (Amendment) Bill (Amendment of Eighth Schedule) by Shri V.S. Krishna Iyer Int. (XLIV—25.11.88), 323-24.
- Constitution (Scheduled Castes) Order (Amendment) Bill by Shri Syed Shahabuddin Int. (XLIII—4.11.88), 428.
- Constitution (Sixth Amendment) Bill 1988 Message for Rajya Sabha re passing of the said Bill for Rajya Sabha With out any amendment (XLIV—7.12.88), 408.
- Constitution (Sixtieth Amendment) Bill Consid (XLIV—30.10.88), 474-566.
- Cl. Consid (XLIV—30.11.88), 552.
- Motion to Pass (XLIV—30.11.88), 530-38.
- Constitution (Sixty-Second) Amendment Bill Int. (XLV—14.12.88), 19-20.
- Consid, (XLV—14.12.88), 19-198.
- Consid. (XLV—15.12.88), 21-125.
- Motion to Pass (XLV—15.12.88), 141-157.
- The Cine-Workers and Cinema Theatre Workers (Regulation of Employment) Amendment Bill, 1988 Assented to (XLIII—3.11.88).
- Cinematograph (Amendment) Bill (Amendment of section 5B) by Shri V. Tulsi Ram Int. (XLIV—25.11.88), 322.
- Construction Workers (Regulation of Employment and Conditions of Service) Bill by Shri V.S. Krishna Iyer Int. (XLIV—25.11.88), 324.
- Crop Insurance Corporation Bill by Prof. Madhu Dandavate Int. (XLIV—25.11.88), 322.
- Delhi Prohibition of Eve-teasing Bill-As passed by Rajya Sabha-Laid (XLIV—25.11.88), 277.
- Message from Rajya Sabha relating (XLV—25.11.88), 277.
- The Dock Workers (Regulation of Employees) Amendment Bill, 1988 Assented to (XLIII—3.11.88), 232.
- Forest (Conservation) Amendment Bill, 1988 (as passed by Rajya Sabha) Consid (XLIII—2.11.88), 191.
- (XLIV—7.12.88), 420-99, 503-28, 535-39.
- Consid. (XLV—13.12.88), 27-107.
- cl Consid (XLV—13.12.88), 107-125.
- Motion to pass (XLV—13.12.88), 125.
- Foreign Visits by the President and Members of the Council of Ministers Bill by Shri Syed Shahabuddin Int. (XLIII—4.11.88), 428.
- High Court of Orissa (Establishment of a Permanent Branch at Berhampur) Bill by Shri Somnath Rath Int. (XLIII—4.11.88), 425.
- Indian Contract (Amendment) Bill 1988 (As passed by Rajya Sabha) Message from Rajya Sabha enclosing the Bill (XLIII—22.11.88), 371-72. laid (XLIII—22.11.88), 372.
- Indian Telegraph (Amendment) Bill (Amendment of Section 5) by Shri Syed Shahabuddin Int. (XLIII—4.11.88), 430.
- Indian Penal Code (Amendment) Bill (Substitution of new section for section 500, etc.) by Shri Thampen Thomas Int. (XLIV—25.11.88), 324-25.
- The Jamia Millia Islamia Bill 1988

Assented to (XLIII—3.11.88), 233.
 Joint Committee on Lok Pal Bill
 Report of Joint Committee
 presented (XLIV—6.12.88), 418.

The Labour Laws (Exemption from
 Returns and Maintaining Registers
 by Certain Establishments) Bill,
 1988 Assented to (XLIII—3.11.88),
 233.

Maternity Benefit (Amendment) Bill,
 as passed by Rajya Sabha Consid
 (XLIII—29.11.88), 278-89, 292-39.

Cl. Consid (XLIII—29.11.88), 350-
 62.

Motion to Pass (XLIII—29.11.88),
 362.

Assented to (XLIV—7.12.88), 408.

Married Women (Protection of Rights)
 Bill by Shrimati Basavarjesswari Int.
 (XLIII—4.11.88), 423.

The Merchant Shipping (Amendment)
 Bill, 1988 Assented to (XLII—
 3.11.88), 232.

Monopolies and Restrictive Trade
 Practices (Amendment) Bill Consid.
 (XLIII—21.11.88), 362-72.

Consid. (XLIII—22.11.88), 382-436,
 440-446.

Cl. Consid (XLIII—22.11.88), 446.

Motion to pass XLIII—22.11.88),
 446.

Message from Rajya Sabha re Infor-
 ming Lok Sabha about agreeing
 to the Said Bill as passed by Lok
 Sabha (XLIV—2.12.88), 409.

The Motor Vehicles Bill, 1988
 Assented to (XLIII—3.11.88), 233.

Narcotic Drugs and Psychotropic
 Substances (Amendment) Bill Int.
 (XLIV—6.12.88), 455.

Consid (XLV—16.12.88), 42-125.

National Highways Authority of India
 Bill Int. (XLIII—4.11.88), 360.

Consid (XLIII—24.11.88), 386-404.

Consid (XLIV—25.11.88), 295-321.

Consid (XLIV—28.11.88), 252-323.

Consid (XLIV—29.11.88), 577-90.

Cl. Consid (XLIV—29.11.88), 591-
 92.

Motion to Pass (XLIV—29.11.88), 393-
 98.

Message from Rajya Sabha re :
 Agreeing to the Said Bill With out
 any amendment (XLIV—7.12.88),
 407.

The National Security (Amendment)
 Bill, Assented to (XLIII—3.11.88),
 233.

The National Waterway (Sadiya-
 Bhubri Stretch of the Brahmaputra
 River) Bill, 1988 Assented to (XLIII
 —3.11.88), 233.

Official Languages (Amendment) Bill
 (Amendment of Section 3) Int.
 (XLIII—4.11.88), 428.

Oilseeds and Edible Oils Production
 Bill by Prof. Madhu Dandavate Int.
 (XLIV—25.11.88), 323.

Plantation Labour (Amendment) Bill
 Int. (XLV—16.12.88), 27.

The Prevention of Illicit Traffic in
 Narcotic Drugs and Psychotropic
 Substances Bill, 1988 Assented to
 (XLIII—3.11.88), 233.

Punjab Appropriation (No. 3) Bill,
 1988-89 Int. (XLIV—5.12.88), 472-
 73.

Consid. (XLIV—5.12.88), 473.

Cl. Consid. (XLIV—5.12.88), 473-
 74.

Motion to pass (XLIV—5.12.88),
 474.

Message from Rs to say That it has
 no re commendation to make if
 regard to the Bill (XLIV—
 13.12.88), 17.

Punjab Pre-emption Chandigarh and
 Delhi (Recal) Bill, 1988 (as passed
 by Rajya Sabha) laid (XLIII—
 2.11.88), 191.

RAILWAYS BILL

Extension of time for presentation of
 Report of Joint Committee on Rail-
 ways Bill (XLV—24.12.88), 6-7.

The Religious Institutions (Prevention

of Misuse) Bill, 1988 Assented to (XLIII—3.11.88), 233.

Int. (XLV—23.12.88), 20-21.

Consid. (XLV—14.12.88), 19-198.

Consid (XLV—15.12.88), 21-157.

Cl. Consid. (XLV—15.12.88), 158-317.

Moton to pass (XLV—15.12.88), 317-22.

Right to work Bill by Shri Harooobha Mehta Int. (XLIII—4.11.88), 425.

Sixth schedule to the constitution (Amendment) Bill-Consid. (XLIV—29.11.88), 487-543.

Cl. Consid. (XLV—29.11.88), 544-61.

Motion to Pass (XLIV—29.11.88), 561-77.

Message from Rajya Sabha re : Agreeing to the said Bill Without any amendment (XLIV—7.12.88), 407-08.

Salary, Allowances and Pension of Members of Parliament (Amendment) Bill Int. (XLIII—3.11.88), 328-32.

Consid. (XLIII—4.11.88), 366-88.

Scheduled Caste Converts (Reservation of Posts and other Benefits) Bill by Prof. P.J. Kurien Int. (XLIII—4.11.88), 422.

The State of Arunachal Pradesh (Amendment) Assented to (XLIII—3.11.88), 233.

Tamil Nadu Appropriation (No.3) Bill 1988-89 Int. (XLIV—5.12.88), Consid (XLIV—5.12.88), 413.

Cl. Consid (XLIV—5.12.88), 413.

Moton to Pass (XLIV—5.12.88), 414.

Message from R.S. Communicating That Re has no recommendation to make in regard to the Bill (XLV—13.12.88), 17.

Textile Industry (Taking over of Management) Bill by Shri Harooobha Mehta Int. (XLIV—25.11.88), 325.

Unorganised Labour Welfare Fund Bill by Shri Balasahed Vikhe Patil Consid (XLIT—25.11.88), 331-76.

Warehousing Corporations (Amendment) Bill, 1988 Message for Rajya Sabha re : Enclosing a Copy of the Said Bills Passed by Rajya Sabha (XLIII—21.11.88), 271.

load (XLIII—21.11.81), 271.

The Water (Prevention and Control of Pollution Amendment) Bill, 1988 Assented to (XLIII—3.11.88), 233.

BIMA NIWAS YOJNA

(XLIII—18.11.88), 179.

Clearance to Bina River Irrigation Project (XLIV—2.12.88), 49.

Bio-gas Plants (XLIV—29.11.88), 156. (XLIV—6.12.88), 348-49.

Community biogas plants in A.P. (XLIII—22.11.88), 47-48.

Development and use of Bio-Fertilizer (XLIII—17.11.88), 163-192.

Family/Community Biogas Plants set up in Sevanti Plant (XLIV—6.12.88), 176-84.

Setting up of Bio-Gas Plants during 7th Plan (XLIV—22.11.88), 309.

BIOLOGICAL AGENTS

Development of Biological Agents (XLIV—1.12.88), 235.

BIO-SPHERE PROJECT

Bio-sphere Project in Nandga Devi area of Himalayas ranges (XLIII—16.11.88), 342.

BIO-SPHERE RESERVES

(XLIV—30.11.88), 206-208.

BIO-TECHNOLOGY

Commercial application of Bio-technology (XLIV—5.12.88), 88-90.

Selection of Scientists for Research in Biotechnology (XLIV—28.11.88), 191-193.

BIRDS

Animal and Bird Sacrifices (XLIV—1.12.88), 45.

- Protection of migratory birds (XLIII—16.8.88), 582.
- BIRLA INSTITUTE OF TECHNOLOGY**
- Birla Institute of Technology, Mesra, Ranchi (XLIV—1.12.88), 275.
- Grants to Birla Institute of Technology Mesra, Ranchi (XLIII—17.11.88), 197-98.
- BIRLA PROVIDENT FUND TRUST**
- Irregularities in Birla Provident Fund Trust (XLIV—30.11.88), 291.
- BIRTH CENTENARIES**
- Birth Centenary Celebrations of outstanding personalities (XLIII—21.11.88), 24.
- BIRTH RATE**
- Steps to bring down the birth rate (XLIV—7.12.88), 364-68.
- BLACK MONEY**
- Arrests on the Charges of Having Black Money (XLIV—25.11.88), 99-100.
- Circulation of Black Money (XLIII—18.12.88), 35.
- Unearthing of Black Money (XLIII—18.11.88), 244.
- BLACK FURNANCE**
- Need for the Department of Steel to buy the blast furnace from H.B.C. instead of importing a secondhand blast furnace (Under Rule 377) (XLIV—30.11.88), 472-73.
- BLINDNES**
- Blindness due to Malnutrition (XLIII—7.12.88) 155-56.
- Implementation of National Programme for Central of Blindness (XLIV—7.12.88), 269-70.
- Prevention of malnutrition and blindness amongst children (XLIV—7.19.88), 275-76.
- Reviw of Functioning of Institutions for the Blind (XLIV—28.11.88), 124-125.
- BLOOD BANKS**

Insufficient stock of blood in Blood Banks (XLIV—7.12.88), 104.

BODH GAYA

Demand for extending the Bakhtarpur Rajgir railway line up to Bodh Gaya and conversion of Patwa-Islampur railway Line to broad gauge (Under Rule 377) (XLIV—7.12.88), 414-15.

BOFORS

Purchases by Bofors (XLIII—4.11.88), 45-46.

DEBATES

Commission reported to have been paid by M/s Bofors in Howitzer Gun Deal (Disc.) (XLIII—15.11.88), 448-534, 539-558.

Commission reported to have been paid by M/s Bofors in the Howitzer Gun Deal (Disc.) (XLIII—16.11.88), 407-466, 467-576.

BOMB EXPLOSIONS

(XLIV—28.11.88), 26-32.

BOMBAY

Development of Dharavi Slums in Bombay (XLIV—7.12.88), 34-35.

Development of Bombay (XLIV—30.11.88), 148-149.

Inclusion of New Bombay in Bombay Telecommunication Zone (XLIII—22.11.88), 115.

Passenger Steamer service between Bombay and Goa (XLIII—17.11.88), 55-56.

Pollution in Bombay (XLII—16.11.88), 200.

Private proposal for starting Hovercraft service between Bombay and Goa (XLII—17.11.88), 208-29.

Satellite town near Bombay (XLIV—30.11.88), 119.

Slum upgradation in Bombay (XLIV—30.11.88), 321.

Storage of Foodgrains in FCI Godwons in Bombay (XLIV—30.11.88), 275-76.

Trustees of Slums in Bombay (XLIII—16.11.88), 281.

Unhygienic Conditions in Central Govt. staff Colony, Bombay (XLIV—30.11.88), 22-25.

DEBATES

Fire in Leading Areas and Aromatic Plant of Mahul Refinery of Bharat Petroleum Corporation Ltd. Bombay on 9.11.88. (St.) (XLIV—15.11.88), 438-39.

Issue of no objections certificate's by Railway authorities. Bombay to the slum dwellers living on land owned by Railway to avail the civic amenities provided by Municipal Corporation (Under Rule 377) (XLIV—29.11.88), 251.

Need to complete Manmade-Indore railway line to make it possible to open a third railway line between Delhi and Bombay (Under Rule 377) (XLIV—6.12.88), 458.

BOMBAY DYEING

Import of DMT plant by Bombay (XLIV—2.11.88), 85.

BONDED LABOUR

(XLIII—2.11.88), 3.

Rehabilitation of bonded labourers (XLIV—30.11.88), 1-12.

Selection of Voluntary agencies for Rehabilitation of Bonded labour (XLIII—16.11.88), 206.

BONDS

Issue of Bonds in Foreign Countries (XLIII—18.18.88), 36.

BONUS

Bonus to Railway Protection Force Personnel (XLIII—18.11.88), 237.

Ceiling of Bonus (XLIII—18.11.88), 52.

Payment of Bonus of Central Government Employees (XLIII—18.11.88), 227.

Payment of no claim bonus by Insurance Companies (XLIII—18.11.88), 137.

BOOKS

Banning of books (XLIV—29.11.88), 302.

Banning of books (XLIV—5.12.88), 200-201.

Purchase of books for the Defence Forces (XLIV—5.12.88), 186-94.

Sale of NCERT Books (XLIII—17.11.88), 322-23.

BORDER AREAS

Pilot scheme to issue identity cards in border areas (XLIV—29.11.88), 140-41.

Refending of Indo Pak Border (XLIII—21.11.88), 160.

Sealing of border by Pakistan (XLIII—21.11.88), 89.

Seizure of Heroin on Indo-Pak Border in Punjab (XLIII—18.11.88), 14.

Seizure of goods on Indo-Nepal border (XLIII—4.11.88), 316-317.

BOTANICAL GARDEN

Botanical Garden, Trivandrum (XLIV—7.12.88), 92.

BRACKISH WATER FISH FARMERS DEVELOPMENT AGENCY

(ALIV—1.12.88).

BRAHMPUTRA

Reported pollution of river Brahmaputra due to peculiar disease afflicting fish and vegetable plants in Assam (CA) (XLIV—1.12.88), 367-405.

BRAND NAMES

Foreign Brand Names (XLIV—29.11.88), 298.

Use of brand names (XLIII—15.11.88), 123-124.

Simplification of Procedure for Export Brand Rates (XLIV—25.11.88), 114.

BRICKS

Hollow bricks for houses (XLIV—30.11.88), 130.

BRIDE BURNING

Bride Burning Cases in Tamil Nadu (XLIII—21.11.88), 150.

BRIDGE

- Assistance for Construction of Aroor Arukutty Bridge in Kerala (XLIV—1.12.88), 24.**
- Bridge of Nuagen-Mayurbhanj Road Passenger halt (XLIV—2.12.88), 197.**
- Chitauli-Bagha Rail-cum-Road Bridge (XLIII—18.11.88), 135.**
- Construction of bridges by ONGC (XLIII—25.11.88), 319-20.**
- Construction of Bridges over Nallahs on Pathankot Jammu Road (XLIII—21.11.88), 128.**
- Construction of Road/Bridge in Punjab and H.P. (XLIV—1.12.88), 64.**
- Construction of Vypcen-Ernakulam Bridge in Kerala (XLIII—17.11.88), 325-26.**
- Foot Path over Peruman Bridge (XLIII—18.11.88), 101.**
- Jadavpur Flyover (Calcutta) (XLIII—18.12.88), 59.**
- Over Bridges in Sonapat and Panipat (XLIII—18.11.88), 121.**
- Reconstruction of Bridges between Gunter and Nallore on National Highways No. 5 (XLIII—17.11.88), 93.**
- Road bridges in Orissa with Central assistance (XLIII—17.11.88), 377-78.**
- DEBATES**
- Need to construct bridges to connect Vypeen Valarpadam and Muwucadu Islands with the mainland (Under Rule 377) (XLIV—30.11.88), 473.**
- Need to sanction construction of a bridge over river Siserhana in Bihar in the next year's plan (Under Rule 377) (XLV—15.12.88), 14.**
- BRITISH AIRWAYS**
- Handing of Air India counters to British Airways at Heathrow Airport (XLIV—5.12.88), 70-71.**
- BUDDHIST PILGRIMAGE**
- Development of Buddhist Pilgrims**

(XLIII—21.11.88), 55.

Development of Buddhist places of pilgrimage (XLIV—28.11.88), 127.

BULLDOZER

Bulldozers for houses for Bihar (XLIV—7.12.88), 95-96.

BURMA

Evacuation of Indians from Burma (XLIII—1.11.88), 193.

BURMESE REFUGEES

Asylum to Burmese refugees (XLIII—24.11.88), 331.

BUSES

Passenger Buses built on Cargo Chassis (XLIII—24.11.88), 105.

BUSINESS OF THE HOUSE

(XLIII—18.8.88), 810-16.

(XLIV—25.11.88), 278-84.

(XLIV—2.12.88), 410-16.

C

C.B.I.

CBI Raids (XLIV—28.11.88), 144-145.

CBI raids (XLIV—5.12.88), 165-67.

C-DOT

Objectives and functions of C-DOT (XLIII—21.11.88), 71.

CEPC

Functioning of CEPC (XLIII—16.11.88), 87.

CISF

Preference to sports men in recruitment CISF (XLIII—21.11.88), 165.

CSIR

C.S.I.R. University Centres (XLIV—5.12.88), 50-51.

Departmental promotions in C.S.I.R. (XLIV—5.12.88), 95-96.

Expenditure by C.S.I.R. (XLIV—5.12.88), 121-22.

Recommendations made by the Chemical Engineer of U.S.A., now appointed in C.S.I.R. (XLIII—21.11.88), 164.

- CABLE VIDEO SYSTEM (XLIV—29.11.88), 342.**
- CADRE MANAGEMENT PLAN**
Implementation of Cadre Management Plan (XLIV—25.11.88), 41-42.
- CADRE REVIEW COMMITTEE**
Report Cadre Review Committees (XLIV—7.12.88), 336-37.
- CALCUTTA METRO (XLIII—18.11.88), 149.**
- CALICUT**
Expansion of AIR station of Calicut (XLIII—22.11.88), 275.
- CALLIGRAPHY**
World Calligraphy Exhibition in Delhi (XLIV—1.12.88), 360.
- CALLING ATTENTION**
Decision of Government of India to set up a joint venture in collaboration with M/s. PepsiCo Ind., U.S.A. (XLIV—6.12.88), 422-53.
One-day token strike by employees of Indian Airlines resulting in dislocation of air services and inconvenience to passengers (XLIV—28.11.88), 220-46.
Recent strike by workers of industrial establishments in Delhi and nearby areas (XLIV—5.12.88), 351-76.
Reported atrocities on women in different parts of the country and steps taken by Government in that regard (XLIV—29.11.88), 4-9-80.
Reported pollution of river Brahmaputra due to a secular disease afflicting fish and vegetable plants in Assam (XLIV—1.12.88), 387-405.
Sad plight of cotton growers in various parts of the country (XLV—16.12.88), 151-177.
Situation arising out of withdrawal of number of trains by Eastern and South Eastern Railways (XLV—16.12.88), 125-151.
- COLORIE DEFICIENCY**
Calorie deficiency among children (XLIV—7.12.88), 268-69.
- COMBAY BASIN**
Discovery of Oil at Nada in Cambay Basin of Gujarat (St.) (XLIV—6.12.88), 418-22.
- CANCER**
Anti-cancer drug invented by Indian scientist in USA (XLIV—30.11.88), 422-23.
Cancer by use of 'Pan Masala' (XLIII—16.11.88), 204.
Cancer Drug discovered in China (XLIII—16.11.88), 323.
Distribution of Anti-cancer Drugs (XLIV—7.12.88), 57.
Lung cancer cases due to smoking cigarettes (XLIII—16.11.88), 50.
Radio Therapy facility for treatment of cancer in hospitals (XLIII—2.11.88), 145.
- CANE GROWERS**
Need to issue directions to sugar mills in Bihar to start crushing cane immediately in the interest of workers and cane growers (Under Rule 377) (XLIII—4.11.88), 365.
- CAPROLACTUM PROJECT**
Caprolactum Project in Bihar (XLIII—15.11.88) 275.
- CARDAMOM**
Subsidy on air-freight for Cardamom (XLIII—18.11.88), 171.
- CARDIOLOGY**
Course on cardiology and criticalcare nursing (XLIII—2.11.88), 181.
- CARPETS**
Export of carpets (XLIV—30.11.88), 253-54.
- CASHEW APPLES**
Need to set up units for processing cashew apples in Cannanore, Kasargod and Calicut districts of Kerala (Under Rule 377), 473-74.
- CASHEWNUT**

- Cashewnut Factories in Kerala (XLIV—1.12.88), 366.
- Development of Cashew Industry in Kerala (XLIII—17.11.88), 275-76.
- Impact of Monopoly procurement in Kerala on Cashew Export (XLIII—18.11.88), 261.
- Procurement of Cashewnuts in Kerala (XLIV—25.11.88), 191-192.
- Scheme to increase cashewnut production (XLIV—1.12.88), 367.
- CASTOR SEEDS**
- Castor seeds import under advance Licensing Scheme to promote Export of Castor Oil (XLIII—4.11.88), 244-245.
- CASUAL LABOUR**
- Casual Labour in Kerala (XLIII—18.11.88), 217.
- Casual Labourers working in FCI (XLIV—30.11.88), 82-83.
- CATCHMENT AREAS**
- Regularisation of Encroachments in Catchment Areas (XLIII—28.11.88) 102-103.
- CAUVERY BASIN**
- Setting up of Distillation Plant in Cauvery Basin (XLIV—6.12.88), 129-130.
- CEMENT**
- Export of Cement (XLIV—25.11.88), 53-54.
- Price of Levy cement (XLIII—22.11.88), 163.
- Quality Testing of Cement (XLIV—29.11.88), 72.
- Statutory obligation for Packing Cement in Jute bags (XLIV—30.11.88), 260.
- Technologies Developed for production of Cement (XLIII—22.11.88), 335.
- Use of Calcium Sand for Cement manufacturing (XLIII—15.11.88), 256.
- CEMENT CORPORATION OF INDIA**
- CBI inquiry against officials of CCI (XLIV—30.11.88), 110-111.
- Losses suffered by Akaltara Unit of Cement Corp. of India (XLIII—22.11.88), 149.
- CEMENT INDUSTRY**
- Financial position of cement industry (XLIII—15.11.88), 262.
- Utilisation of fly-ash in cement Industry (XLIII—22.11.88), 346.
- CEMENT PLANTS**
- Establishment of New Cement Plant and policy for 8th Plan (XLIII—15.11.88), 239-46.
- Proposal for Tlay VSK Cement Plants (XLIII—22.11.88), 335.
- Setting up of mini cement plants in hilly areas of U.P. (XLIII—22.11.88) 295.
- Supply of coke breeze to Cement Plants (XLIII—22.11.88), 337.
- Use of Energy in Cement Plants (XLIII—22.11.88), 249.
- CENSOR BOARD**
- Working of Censor Board (XLIII—17.11.88), 120.
- CENSUS**
- Need to make available essential data of 1981 census and rectify the mistake of bracketing Pabari and Gojri in Hindi group of languages in Jammu and Kashmir (Under Rule 377) (XLIII—22.11.88), 380.
- CENTRAL ADMINISTRATIVE TRIBUNAL**
- Appeals against judgements of Central Administrative Tribunal (XLIV—5.12.88), 146-147.
- Compilation of Central Administrative Tribunal Judgements (XLIV—5.12.88), 155-56.
- Pending cases with Central Administrative Tribunal (XLIV—5.12.88), 156-66.
- Receipt of cases by Central Administrative Tribunal in Bangalore Bench (XLIV—5.12.88), 152-53.

CENTRAL BOARD OF SECONDARY EDUCATION

Directions by Central Board of Secondary Education Regarding Three Language Formula (XLIII—24.11.88), 37.

Three Language Formula by Central Board of Secondary Education (XLIII—24.11.88), 108-110.

CENTRAL FUNDS

News captioned "Row over diversion of Central funds" (XLIII—17.11.88) 63-64.

CENTRAL GOVERNMENT HEALTH SCHEME

CGHS Dispensary at Bhubaneswar and facilities for Central Govt. employees (XLIV—30.11.88), 205-206.

CGHS Dispensaries in rented bldgs. in Delhi (XLIV—30.11.88), 218-224.

Closure of CGHS Dispensary Shivajinagar, Bangalore (XLIV—30.11.88), 167.

Delay in getting medicines prescribed by Specialists in C.G.H.S. Dispensaries (XLIV—7.12.88), 306-7.

Exclusive Hospital for CGHS employees at Bangalore (XLIV—7.12.88), 341.

Facilities to CGHS beneficiaries to consult Orthopaedic doctors in Hospitals (XLIII—16.11.88), 362.

Facilities to C.G.H.S. beneficiaries to consult senior doctors in Dr. RNL Hospital (XLIV—7.12.88), 82-83.

Opening of C.G.H.S. Dispensaries in Karnataka (XLIV—7.12.88), 81-82.

Opening of CGHS Dispensary at NOIDA (XLIV—30.11.88), 105-106.

Opening of Unani CGHS Dispensaries (XLIV—30.11.88), 289-90.

Pay scales of Lab. Technicians in C.G.H.S. Dispensaries (XLIV—7.12.88), 93-95.

Purchase of Unani Medicines for CGHS Dispensaries (XLIV—

30.11.88), 77-82.

Timings of C.G.H.S. Dispensaries (XLIV—7.12.88), 305-306.

CENTRAL INSTITUTE OF INDIAN LANGUAGES

Branch of the Central Institute of Languages in the North-East (XLIV—1.12.88), 2+6.

Studies in spoken languages and Dialects by Central Institute of Indian Languages (XLIV—1.12.88), 62.

CENTRAL PLANTATIONS CROP RESEARCH INSTITUTE

Need to retain Central Plantation Crop Research Institute, Hlirehalli, Tumkur with ICAR itself (Under Rule 377) (XLIII—22.11.88), 376-77.

CENTRAL PUBLIC WORKS DEPARTMENT

Cadre review in CPWD (XLIV—30.11.88), 319-20.

Strength of Engineers in CPWD (XLIV—30.11.88), 35.44.

Superseding of Junior Engineers in CPWD (XLIV—30.11.88), 69.

CENTRAL ROAD FUND

Orissa proposal for inclusion of new project under Central Road Fund (XLIII—3.11.88), 37.

CENTRAL SOCIAL WELFARE BOARD

Legal status to Central Social Welfare Board (XLIII—3.11.88), 93.

CENTRAL SECRETARIAT SERVICE

Special Pay to Under Secretary/D.S. Director of Central Sectt. Service (XLIV—28.11.88), 119.

CENTRAL WATER COMMISSION

CWC circle office at Bhubaneswar (XLIII—4.11.88), 196.

Cases filed in Administrative Tribunal against CWC (XLIV—2.12.88), 138.

CENTRE FOR CULTURAL RELATIONS AND TRAINING

Implementation of the pension scheme

for CCRT Employees (XLIII—3.11.88), 56.

CENTRE FOR MINE ENVIRONMENT STUDIES (XLIV—30.11.88) 120.

CEREALS

Growth Rate in production of Cereals (XLIII—3.11.88), 211.

New varieties of bajra seeds (XLIII—24.11.88), 32-36.

Shortage of Wheat and Gram seeds (XLIII—3.11.88), 189.

Support prices of Cereals (XLIII—24.11.88), 229-30.

CESS

Imposition of cess to finance export losses (XLIII—15.11.88), 167-68.

CHAMBAL

Need to declare Chambal Complex as National Park (Under Rule 377) (XLIII—21.11.88), 275.

CHATTOPADHYAYA COMMISSION

Chattopadhyaya Commission Report (XLIV—1.12.88), 359.

CHECK POST(S)

Border check posts in West Bengal (XLIV—5.12.88), 134-35.

CHEMICALS

Demand and availability of Petrochemicals Pesticides and chemicals (XLIII—15.11.88), 299.

Exports of Chemicals and Petrochemicals (XLIII—15.11.88), 32.

Measures for safety in hazardous chemical process industries (XLIV—30.11.88), 449-50.

Minimum economic size for Chemical Making Units (XLIII—6.12.88) 307-08.

Phasing out of Harmful Chemicals (XLIII—3.11.88), 195.

Popularisation of Chemical Agaragar (XLIII—17.11.88), 67.

Utilisation of Hydrocarbons in Rajasthan (XLIV—29.11.88), 2-6.

CHEMISTS AND DRUGGISTS

Committee on Trade Margins of Chemists and Druggists (XLIII—22.11.88), 355.

CHIEF ELECTORAL OFFICERS

Meeting of Chief Electoral Officers (XLIII—4.11.88), 239-243.

CHIEF JUSTICES

Conference of Chief Justices (XLIII—18.11.88), 21.

CHILD MARRIAGE

Ban on Child Marriage (XLIV—2.12.88), 88.

CHILD LABOUR

Child Labour (XLIII—2.11.88), 31.

Child Labour (XLIII—2.11.88), 144.

CHILDREN

Child exploitation (XLIII—2.11.88), 135.

Crime against children (XLIV—28.11.88), 48-50.

Focus on Child Centred Education (XLIII—17.11.88), 135-36.

Improvement of Children Educational Programme over Television (XLIII—17.11.88), 299-301.

International Seminar on Adoption of Children (XLIV—28.11.88), 205-206.

New Child Welfare Schemes (XLIII—17.11.88), 125-26.

Proper care of Gifted children (XLIV—5.12.88), 135-37.

Setting up of children's rescue homes (XLIV—5.12.88), 328-29.

CHILKA LAKE

Water sports in Chilka Lake (XLIII—21.11.88), 121.

CHINA

Cancer Drug discovered in China (XLIII—16.11.88), 323.

Chinese missiles in Tibet (XLIV—5.12.88), 173-74.

Development of Grenade launchers

by China (XLIV—5.12.88), 96-97.

Facilities to Indian Exporters to China (XLIV—25.11.88), 209-210.

Impact of imposition of export duty on silk by China (XLIV—30.11.88), 1.8.

Increase in China Maritime Defence Activities (XLIV—5.12.88), 327.

Settlement of Border Issue with China (XLIII—3.11.88), 165.

Sino-Indian Relations (XLIII—3.11.88) 176.

Trade with China (XLIII—18.11.88), 264.

Visit of Chinese Delegation (XLIII—21.11.88), 30.

Visit of High Power Delegation to China (XLIII—3.11.88), 173.

DEBATES

Demand for initiating action to promote permanent friendship and lasting peace with the people and Government of China (Uncor Rule 377) (XLIV—7.12.88), 411-12.

CHOLERA

Enquiry report on spread of cholera in Delhi (XLIII—2.11.88), 113.

Report on Cholera Epidemic in Delhi (XLIII—2.11.88), 22.

Discussion on Cholera Epidemic in Delhi International meeting (XLIV—7.11.88), 187.

Study report on Cholera Epidemic in Delhi (XLIV—7.12.88), 90.

CHOUDHARY SHRI NITIRAJ SINGH

Obituary Reference Death of Shri (XLIII—24.11.88), 1-2.

CIGARETTE

Cigarette Advertisements in Swagat (XLIII—2.11.88), 59.

CITIES

Upgradation of Cities (XLIV—25.11.88), 52-53.

CITIZENSHIP

Citizenship rights to refugees settled

in J & K (XLIV—5.12.88), 52-53.

Citizenship to Tamil Stateless persons in Sri Lanka (XLIII—17.11.88), 288-89.

CIVIL SERVICES EXAMINATION

Dropping of English as Compulsory Paper from Civil Services Examination (XLIII—2.11.88), 33.

CLOTH

Manufacture of Cheap Cloth (XLIV—7.12.88), 173-76.

Per capita Consumption of Cloth (XLIII—16.11.88), 46.

Sale of Controlled Cloth (XLIII—16.11.88), 254.

COAL

Coal Production in Orissa (XLIII—15.11.88), 96-98.

Coal reserves blocked by Jharia (XLIII—22.11.88), 161.

Completion of Coal Projects of Eastern Coalfield (XLIV—6.12.88), 192-199.

Completion of Lajkura Open Cast Coal Project (XLIV—29.11.88), 260.

Development of Coal resources in Orissa (XLIII—22.11.88), 116.

Drying up of Wells and Tanks near Coal Field (XLIII—15.11.88), 391.

Extraction of coal in Gujarat (XLIII—22.11.88), 177.

Fixation of Royalty Rates on Coal (XLIV—6.12.88), 344-48.

Import of coal from Poland (XLIII—24.11.88), 331-332.

Import of Coal from Australia and other Countries (XLIV—6.12.88), 349-50.

Improvement in Coal Sector (XLIII—22.11.88), 304.

Licence for Coal Depots (XLIV—7.12.88), 276-78.

Manpower assessment in coal production (XLIV—29.11.88), 398.

Mining of Coal from Gopalpur Coal.

- field in Orissa (XLIII—22.11.88), 26.
- Moonidih Underground Coal Project Dhanbad (XLIV—6.12.88), 351-52.
- Opening Coal Stock Yard in Sagar, M.P. (XLIV—6.12.88), 95.
- Rajappa Opencast Coal Project, Hazartbagh (XLIV—6.12.88), 383-84.
- Setting up of Coal Washeries (XLIV—6.12.88), 373-74.
- Smuggling of Coal from Talcher Coal Mines (XLIV—6.12.88), 258.
- Stockpiling of imported coking coal at Visakhapatnam Port (XLIII—17.11.88), 49-50.
- Supply of coal to cement industry (XLIV—22.11.88), 355.
- Supply of Coal to Textile Mills in Nagpur (XLIII—15.11.88), 101-102.
- Supply of inferior quality of coal to Power Generating Units (XLIII—22.11.88), 106-107.
- Survey for Coal Deposits (XLIII—22.11.88), 67-69.
- COAL INDIA LTD. M/S**
- Arrears due to Coal India Ltd. from State Electricity Board (XLIV—29.11.88), 358.
- Energy consumption plans by Coal India Ltd. (XLIV—6.12.88), 336.
- Female workers in CIL (XLII—15.11.88), 143-45.
- Opening of CIL Office in Orissa (XLIII—15.11.88), 145-46.
- Setting up of Coal Stock Yards by CIL in M.P. (XLIII—22.11.88), 147.
- DEBATES**
- Demand for establishment of a subsidiary coal coal company under Coal India Limited in the coal belt of Orissa (Under Rule 377) (XLV—14.12.88), 9-10.

COAL INDUSTRY

Recommendations of Chari Committee

on problems of Coal Industry (XLIII—22.11.88), 102-102.

COAL MINES

- Compensation of Kasmunda Gebra Coal Mines (XLIII—15.11.88), 146.
- Nationalisation of Coal Mines (XLIV—29.11.88), 377.
- Pollution caused in Raniganj-Jharia Coal Belt (XLIII—15.11.88), 390.
- Revision of wages of Coal Miners (XLIII—22.11.88), 2-7.
- Utilisation of Jhama Coal Reserve in Jharia (XLIII—22.11.88), 73-74.

COAL MINING

Need to have a separate coal mining company for Orissa with headquarters at Sambalpur (Under Rule 377) (XLV—13.12.88), 21.

COAST GUARDS

Foreign fishing trawlers caught by Coast Guards (XLIII—21.11.88), 115.

COASTAL AREAS;

- Coal-based Power Plant in Coastal Areas (XLIV—6.12.88), 200-201.
- Shelters in Coastal areas of A.P. (XLIV—30.11.88), 407-408.

COCA COLA

Coca-Cola proposal to enter India (XLIII—17.11.88), 265-66.

COCHIN

- Delay in issue of Passports from Regional Passport Office Cochin (XLIII—3.11.88), 225.
- Design of Varapuzha-Floor Bridge (XLIII—3.11.88), 181.
- Hindustan Organic Chemicals Ltd. Unit at Cochin (XLIII—22.11.88), 209.
- Passport applications in regional passport office Cochin (XLIII—17.11.88), 326-27.

COCHIN PORT

Link road connecting Cochin bye-pass and Cochin Port (XLIII—24.11.88), 244-45.

COCHIN REFINERIES

Aromatics Project of Cochin Refineries (XLIII—22.11.88), 213.

COCHIN SHIPYARD

Losses and repair of ships in Cochin Shipyards (XLIII—24.11.88), 64-65.

COCONUT

Coconut Research (XLIII—24.11.88), 3-8.

Disease affecting coconut in Kerala (XLIII—24.11.88), 159-160.

Development of Coconut Plantations in Kerala (XLIII—3.11.88), 52.

Import of Coconut Oil under REP Licence (XLIII—4.11.88), 123-124.

Production of coconut (XLIII—24.11.88), 250-251.

COCONUT DEVELOPMENT BOARD

Election to Committee Coconut Development Board (XLIII—24.11.88), 348-49.

COCONUT OIL

Import and requirement of coconut oil (XLIV—30.11.88), 451.

COFFEE

Plan to popularise Coffee abroad (XLIV—2.12.88), 269.

Popularisation of Coffee in the Country (XLIV—25.11.88), 208-209.

Project for manufacture of soluble coffee (XLIV—2.12.88), 282.

Selling of coffee in open market by Coffee Growers in Karnataka (XLIV—2.12.88), 105.

COFFEE BOARD

Appointment of Coffee Board Chairman (XLIII—18.11.88), 111.

COINS

Issue of Coins with Bust of National Leaders (XLIV—25.11.88), 195-197.

Issue of New Series of Coins (XLIII—18.11.88), 42.

Stainless Steel Coins (XLIII—18.11.88) 250.

COIR

Decline in export of Coir (XLIV—30.11.88), 248.

Development Schemes for Coir Villages (XLIII—22.11.88), 204.

COIR BOARD

Reconstitution of Coir Board (XLIII—22.11.88), 206.

COIR INDUSTRY

Study on Coir Industry (XLIII—22.11.88), 84-85.

COKE

Supply of Coke to States (XLIII—15.11.88), 84-87.

COLD STORAGE

Cold Storage Capacity (XLIII—17.11.88), 113-118.

COLLEGES

Aid to Art Colleges (XLIII—17.11.88) 346.

Autonomous Status in Colleges in Bihar (XLIII—3.11.88), 97.

Development grants to Colleges in Bangalore (XLIV—1.12.88), 263.

Collieries

Allocation for welfare of employees in collieries (XLIII—15.11.88), 107-108.

COLOMBO

Indian Vessel Nirvan Languishing in Colombo Port (XLIII—3.11.88), 143.

COMMAND AREA

Demand for regular supply of water from the Indira Gandhi Canal for Irrigation in the Command area (Under Rule 377) (XLIV—7.12.88), 410-11.

COMMEMORATIVE STAMP

Demand for issuing a commemorative stamp in memory of late Shri M.G. Ramachandran (Under Rule 377) (XLIV—7.12.88), 414.

Need to give recognition to post Vemana by issuing a postal stamp,

opening a Faculty and publishing authoritative translations of his works (Under Rule 377) (XLIV—1.12.88), 412.

COMMERCIAL APARTMENTS

Sale of Commercial Apartments (XLIV—7.12.88), 84.

COMMITTEES COMMISSIONS

Committee for monitoring prices of man-made fabrics and yarns (XLIV—29.11.88), 289.

Committee on working of News Network (XLIV—29.11.88), 223.

Keekar Committee on Newspaper Policy (XLIV—29.11.88), 125.

Meeting of Departmental Promotion Committee (XLIII—16.11.88), 381.

Recommendations of Ganguly Committee for Energy Saving (XLIV—29.11.88), 347.

Report of Sukhbakar and S.K. Singh Committee (XLIII—16.11.88), 379.

Setting up of National Consumer Dispute Redressal Commission (XLIII—16.11.88), 141.

Supplementary report of Keekar Committee (XLIII—22.11.88), 319.

DEBATES

Business Advisory Committee Sixtieth Report Presented (XLIII—2.11.88), 298.

Sixtieth Report Adopted (XLIII—3.11.88), 245.

61st Report presented (XLIII—16.11.88), 394.

61st Report adopted (XLIII—17.11.88), 441.

62nd Report Presented (XLIII—21.11.88), 372.

Sixty-second Reprt Adopted (XLIII—22.11.88), 374.

Sixty-third Report presented (XLIV—30.11.88), 651-52.

63rd Report Adopted (XLIV—1.12.88), 405-08.

Sixty-Fourth Report Adopted (XLV—

13.12.88), 146.

Sixty-fourth Report Adopted (XLV—14.12.88), 7.

Committee of Privileges Extension of time for presentation of Report of the Committee (XLIII—3.11.88), 244.

Committee on Absence of Members from the Sitting of the House Fourteenth Report-Presented (XLIV—6.12.88), 417-18.

Minutes-laid (XLIV—7.12.88), 410.

Committee on Government Assurance-Fourteenth Report-Presented (XLIV—30.11.88), 461.

Committee on Papers Laid on the Table Minutes of the sittings-laid (XLIV—30.11.88), 467-68.

Twenty-first and Twenty-Second Reports-laid (XLIV—30.11.88), 467.

Committee on Private Members' Bills and Resolutions 37th Report-presented (XLIII—16.11.88), 396.

Fifty-Seventh Report-Adopted (XLIII—18.11.88), 383-84.

Fifty-eighth Report-Presented (XLIV—30.11.88), 467.

Fifty-eighth Report-Adopted (XLIV—2.12.88), 478-79.

Minutes-laid (XLIV—21.2.88), 407.

Committee on Public Account Message from Rajya Sabha re. Agreeing to nominate one member from Rajya Sabha to the Said Committee of the Lok Sabha (XLIV—7.12.88), 406-07.

Message from Rajya Sabha re. Election of Sri. Jagesh Desai Member, Rajya Sabha to the Said Committee of Lok Sabha (XLIV—7.12.88), 407.

Committee on Public Undertakings Fifty-eighth Report-Presented (XLIII—4.11.88), 354.

Forty-ninth Report-Presented (XLIII—22.11.88), 372.

Committee on Subordinate Legislation
Twentieth Report-Presented (XLIV
—7.12.88), 409-10.

Committee on the Welfare of Schedu-
led Castes and Schedule Tribes-
Forty-Seventh Report-Presented
(XLIV—6.12.88), 417.

Reports of study Tour of Study
Groups I & II-laid (XLIV—
1.12.88), 387.

Statements showing action taken by
Government on recommendation-
Laid (XLIII—18.11.88), 309-10.

Thirty-ninth, Fortieth and Forty-
First Reports-Presented (XLIV—
28.11.88), 219-20.

Election to Committee-Central Ad-
visory Committee for National
Cadet Corps (XLIII—21.11.88).
274-78.

Institutes of Technology Council
(XLIII—17.11.88), 440.

Public Accounts Committee (XLIII—
3.11.88), 243-44.

Estimates Committee-Action taken
Statements on Reports-laid (XLIII
—17.11.88), 439-40.

Extension of time for presentation of
Report of Joint Committee on
Railways Bill (XLV—14.12.88),
6-7.

Joint Committee on Lok Pal Bill
Evidence-laid (XLIV—6.12.88),
418.

Joint Committee on Lok Pal Bill
Report of Joint Committee-Pre-
sented (XLIV—6.12.88), 418.

Joint Committee on Office of Profit
Election of Members (XLIV—
30.11.88), 466.

Message for Rajya Sabha re. Concurr-
ing in the recommendations of Lok
Sabha (eleven members of Rajya
Sabha to the Said Committee
(XLIV—30.11.88), 465-66.

Seventh Report-Presented (XLIV—
6.12.88), 418.

Public Accounts Committee-Hundred

and thirty-ninth Report-Presented
(XLIV—7.12.88), 409.

Hundred and Fortieth Report-Pre-
sented (XLV—15.12.88), 13.

Railway Convention Committee
Eleventh Report-Presented (XLIV—
7.12.88), 409.

Twelfth Report-Presented (XLV—
14.12.88), 6.

COMMONWEALTH

Commonwealth Finance Minister's
Conference (XLIII—18.11.88), 129.

Decision taken at commonwealth
Finance Ministers (XLIII—4.11.88),
81-83.

Voting rights of Third World Coun-
tries in Commonwealth (XLIII—
18.11.88), 263.

COMMON WEALTH GAMES

Next Commonwealth Games (XLIII—
3.11.88), 226.

COMMUNAL INCIDENTS

Communal Incidents (XLIII—
21.11.88), 240.

COMMUNAL ORGANISATIONS

Ban on communal organisation (XLIV
—28.11.88), 39-41.

DEBATES

Ban on Communal Organisation
(HAH Dis.) (XLIV—5.12.88), 474-
96.

Communal Riots (XLIII—21.11.88),
36.

COMMUNICATIONS

CBI on premises of Officers of
Ministry of Communications (XLIII
—22.11.88), 36-37.

Communication facilities in Andhra
Pradesh (XLIII—22.11.88), 120.

New technology in Communication
(XLIV—29.11.88), 400.

Provision made for Communication in
8th Plan (XLIII—22.11.88), 100-
101.

Setting up of Satellite Communication
System for Lakshadweep (XLIII—

32.11.88), 259.

UNESCO's Programme for the Development of Communication (XLIII—22.11.88), 78-79.

DEBATES

Need for improvement in communication an transport system in Mau (UP) (Under Rule 377) (XLIV—30.11.88), 471-72.

COMPANY (IES)

Companies regd. under Companies Act (XLI—29.11.88), 304.

Delay in Payment by Companies (XLIV—6.12.88), 138.

Failure to Repay Loan by Companies (XLIII—4.11.88), 51-52.

Non-extegston of royalty period Indian Companies (XLIV—29.11.88), 418.

Short Listing of Companies for the Execution of Shahjahanpur Fertilizer Project (XLIII—3.11.88), 85.

Takeover and merger of industrial houses/companies (XLIII—22.11.88), 160.

Withdrawal of Industrial Liberalisation for PERA and other large Companies (XLIII—22.11.88), 118.

DEBATES

Demand for enquiry into reasons for delay in recovering the amounts over-charged by drug manufacturing companies (Under Rule 377) (XLIII—15.11.88), 440.

COMPUTER (S)

Computer Education in Schools (XLIII—24.11.88), 96-98.

Computers in Income Tax Department (XLIV—2.12.88), 141.

Computers in Rural Areas (XLIII—21.11.88), 154.

Computerisation of Rly. Information System (XLIV—2.12.88), 183.

Computerisation in Government Departments (XLIII—21.11.88), 145.

Guidelines requirement of Staff for operating computers (XLIII—

21.11.88), 67.

Impact of Introduction of Computers in Government Departments on Employment (XLIII—21.11.88), 139.

Incentives to boost Software Exports (XLIII—21.11.88), 79.

Negotiation for Super Computer (XLIII—21.11.88), 153.

Proposal to start a Computer Consultancy Organisation (XLIII—21.11.88), 104.

Urdu Computers (XLIII—21.11.88), 76.

COMPUTERISATION

Committee for Planning Computerisation in the Banking Industry (XLIV—25.11.88), 111-113.

Computerisation of Nationalised Banks' Branches in Andhra Pradesh (XLIV—25.11.88), 48-49.

CONDOLENCE (S)

Condolences on Loss of Life on Account of Earthquake in the Soviet Republic of Armenia (XLV—13.12.88), 1-2.

CONDOM (S)

Import of Condoms (XLIII—4.11.88), 313-315.

CONFERENCE SEMINARS

Conference of State Labour Ministers (XLIII—16.11.88), 178.

Conference of State Secretaries In-charge of Agricultural/Irrigation/Command Areas in Delhi (XLIV—25.11.88), 231.

World Administrative Radio Conference (XLIII—21.11.88), 303.

CONJUCTIVITIES

Spread of Conjuctivities in Delhi (XLIII—2.11.88), 183.

CONSUMERS

Appointment of Members on the National Commission for safeguarding the interests of consumers (XLIV—7.12.88), 288.

Protection to consumers interests (XLIV—7.12.88), 39-41.

CONSUMERS PROTECTION COUNCILS

Establishment of Consumer Protection Councils/District Councils (XLIII—16.11.88), 168.

CONTAINER CORPORATION

Container Corporation (XLIV—25.11.88), 33.

CONTRABAND GOODS

Seizure of Contraband Goods (XLIV—2.12.88), 132.

CONTRACEPTIVE (S)

Male contraceptive (XLIV—7.12.88), 318-19.

CONTRACT LABOUR

Contract Labour (XLIV—25.11.88) 218-219.

Contract labour system in Steel Industry (XLIII—24.11.88), 254-255.

CONTRACTORS

Payments to Contractors (XLIV—7.12.88), 55.

COOKING OILS

Production of Cooking Oils (XLIV—7.12.88), 2-6.

CO-OPERATIVE G.H. SOCIETIES

Allotment of land of Cooperative Group Housing Societies (XLIV—7.12.88), 326-27.

COOP GROUP HOUSING SOCIETIES

Civic Amenities in the flats of Co-operative Group Housing Societies (XLIII—16.11.88), 328.

Functioning of Delhi Bengali Hindu Cooperative Housing Society (XLIV—7.12.88), 53-54.

CO-OPERATIVE SECTOR

Study of Industries in Cooperative Sector (XLIII—22.11.88), 299.

COOPERATIVE STORE

Rehabilitation of Weak and Sick

wholesale Cooperative Stores (XLIV—30.11.88), 391-406.

COPRA

Copra processing Unit in Kerala (XLIII—24.11.88), 240.

CORPORATE PLAN

Corporate Plan (XLIII—18.11.88), 34.

CORRUPTION

Corruption Charges against IPS Officers in Uttar Pradesh (XLIII—21.11.88), 168.

COTTON

Export of cotton (XLIV—7.12.88), 252-53.

Export of cotton from Maharashtra (XLIV—30.11.88), 234-35.

Import of cotton against Advance Licences (XLIV—30.11.88), 296-98.

Import of cotton against export of cloth (XLIII—16.11.88), 187.

Price for long staple cotton 129-130.

Production of Cotton (XLIII—17.11.88), 113.

Production of Cotton in Maharashtra (XLIII—17.11.88), 117-118.

Rise in price of Cotton of different Staples and Synthetic Fibres (XLIII 16.11.88), 205.

DEBATES

Demand for insuring that farmers get a minimum of Rs. 1000/- as price a quintal of 'Narma Cotton' (Under Rule 377) (XLV—14.12.88), 12-13.

Need to give clearance to the cotton procurement scheme submitted by the Government of Maharashtra and also to ensure remunerative price for cotton (Under Rule 377) (XLI—15.12.88), 16-17.

COTTON CORPORATION OF INDIA

Satellite Purchase Centres by CCI (XLIV—30.11.88), 248-50.

COTTON GROWERS

Demand for financial assistance to cotton growers of Guntur and Prakasam districts of Andhra Pradesh (Under Rule 277) (XLV—14.12.88), 16-17.

COTTON SEEDS

Shortage of Certified Cotton Seeds (XLIII—24.11.88), 43-44.

COUNCIL FOR POPULATION RESEARCH

Council for Population Research (XLIII—16.11.88), 41.

COUPLE PROTECTION RATE

Couple Protection Rate (XLIN—7.12.88), 159-60.

COURIER SERVICE

Private Courier Service (XLIII—22.11.88), 210.

CRECHES

Creches in premises of Government offices (XLIII—21.11.88), 170.

CREDIT POLICY

Credit Policy (XLIV—15.11.88), 223-224.

Liberalisation of credit policy (XLIII—4.11.88), 201-203.

New Credit Policy (XLIV—25.11.88), 136-139.

CRIME (S)

Crimes against Children in Delhi (XLIII—21.11.88), 230.

Crime Against Women (XLIII—21.11.88), 245.

Crime cases in Punjab & Delhi (XLIV—28.11.88), 163.

Crime Data Bank (XLIII—21.11.88), 178.

Women involved in Criminal Cases (XLIII—21.11.88), 45.

CROPS

Cultivation cost of Food Crops (XLIV—1.11.88), 152.

Quality of Crops (XLIV—1.12.88),

109.

CROP INSURANCE SCHEME

Crop Insurance Scheme (XLIII—3.11.88), 159.

Implementation of Crop Insurance Scheme at Village Level (XLIV—1.12.88), 238.

Review of Comprehensive Crop Insurance Scheme (XLIII—3.11.88), 1-7.

DEBATES

Need to consider 'Mandal' as the defined area in place of 'Taluka' for crop insurance benefits (Under Rule 377) (XLIV—6.12.88), 457.

CRUDE OIL

Crude Oil Prices (XLIII—22.11.88), 198.

Crude Oil production in 8th Plan (XLIII—22.11.88), 221.

Import of Crude Oil and Petroleum Products (XLIV—6.12.88), 152.

Price of Light Middle East Crude Petrol2um (XLIII—22.11.88), 108.

Production of Crude Oil (XLIII—15.11.88), 411-12.

Production of crude oil by Oil & Natural Gas Commission (XLIII—297-8).

Production of Crude Oil from Cauvery and K.G. Basins (XLIII—15.11.88), 426.

Production of Crude Oil in Southern Region (XLIII—15.11.88), 298-96.

Production of Oil in the next ten years (XLIII—22.11.88), 247.

DEBATES

Need to increase domestic production of crude oil to meet the indigenous demand (Under Rule 377) (XLIII—21.11.88), 277.

CUSTOM DUTY

Changes in Customs and Excise Duty Structure (XLIV—25.11.88), 150-151.

Customs Clearance Development at Delhi Cargo Airport (XLIII—18.11.88), 66.

Customs duty Evasion on Coloured Photo Films etc. (XLIII—4.11.88), 266.

Excise and Customs Duty on Capital Goods (XLIV—25.11.88), 29-30.

Exemption of Cold Storage Plants from Customs Duty (XLIV—2.12.88), 2/7.

Raids conducted by Customs Department (XLIII—18.11.88), 193.

Reduction in customs duty on paracetamol and chloramphenicol (XLIV—29.11.88), 100.

CURRENCY NOTES

Issue of new one rupee Notes to MPs (XLIV—21288), 375.

Shortage of Coins and Small Currency Notes (XLIV—2.12.88), 199.

Shortage of 500 Rupee Denomination Notes (XLIV—2.12.88), 230.

CYCLONE

Damage due to cyclone in the States of West Bengal, Orissa and Union Territory of Andaman and Nicobar Islands (Disc (XLV—16.12.88), 186-202.

Damage from Cyclone in West Bengal, Orissa and Andaman and Nicobar Islands on November 29, 1988 and Relief Measures Undertaken (St.) (XLIV—7.12.88), 528-35.

Need for immediate financial and other assistance to the people of West Bengal affected by the recent cyclone (Under Rule 377) (XLIV—1.12.88), 413-14.

CYPRUS

Welcome to the Cyprus Parliamentary Delegation (XLIV—29.11.88), 1-2.

D

DAVP

Advertisements given to newspapers by DAVP (XLIII—15.11.88), 102-

03.

DDT

DDT Deposits in Fatty Tissues of Indians (XLIII—2.11.88), 58.

DGS & D

Streamlining the purchase procedures of DGS&D (XLIII—18.11.88), 174.

DMT

Ban on import of DMT (XLIII—15.11.88), 304.

Manufacture of PTA and DMT (XLIV—29.11.88), 330.

Rise in prices of DMT and PTA (XLIII—15.11.88), 323.

DRDA

Demand for clearance to scheme submitted by D.R.D.A. for construction of cemented drains in Gang Nahar and Bhakhra Nahar areas of Ganganagar in Rajasthan—(Under Rule 377) (XLIV—29.11.88), 484.

DWCD

Recommendations made by D.W.C.D. (XLIII—24.11.88), 248-49.

DACOITIES

Incident of Robberies and Dacoities in Delhi (XLIII—21.11.88), 236.

DAIRY

Dairy Development Programme in Assam (XLIII—17.11.88), 332-33.

Dairy Development Programme in Orissa under OF II (XLIII—3.11.88) 199.

Funds to States under Dairy Development (XLIV—1.12.88), 271.

Imported windpower units at Dairy Institute, Audugudi, Bangalore (XLIII—15.11.88), 423.

State owned Dairies/dairy farms (XLIII—24.11.88), 255-58.

DAMS

Appeals for stopping construction of big dams (XLIV—2.12.88), 303.

Concern over Construction of Big

dams (XLIV—30.11.88), 285-88.

Concern over construction of big dams (XLIV—2.12.88), 392.

Construction of Tallpool Dam near Panchet Reservoir (XLIII—22.11.88) 148.

Introduction of water sports in Tungabhadra Dam (XLIV—5.12.88), 36-39.

Raising height of Panchet Dam of DVC (XLIII—22.11.88), 348.

DEBEATS

Need to clear the Mohane Dam and Punpun Dargha Irrigation Projects of Bihar—(Under Ru's 3/7) (XLIV—28.11.88), 250.

DAMODAR VALLEY CORPORATION

Agreement between DVC and its employees (XLIV—6.12.88), 164.

Clearance to Lower Damodar reclamation and Drainage Scheme (XLIII—18.11.88), 172.

Import of Gas Turbines by Damodar Valley Corporation (XLIV—29.11.88), 56.

Provision of employment in Damodar Valley Corporation (XLIII—22.11.88), 81-82.

Raising height of Panchet Dam of DVC (XLIII—22.11.88), 348.

Sharing of Power from Damodar Valley Corporation Projects (XLIV—6.12.88), 113-14.

DANDAKARENYA PROJECT

Parity in assistance to displaced persons of Dandakarenya Project (XLIV—5.12.88), 79-80.

Transfer of Dandakarenya Project (XLIV—28.11.88), 142-43.

DEBATES

Need to entrust the erstwhile Tagore hospital of Dandakarenya Project to the National Institute of Communicable Diseases, Delhi (Under Rule 377) (XLIV—5.12.88), 377.

Dankuni Coal Complex (XLIV—22.11.88), 51.

DEARNNESS ALLOWANCE(S)

Payment of DA to Central Govt. employees (XLIII—11.4.88), 87-88.

DEATH SENTENCE (XLIV—5.12.88) 236.

DEBENTURES

Guidelines on Debenture Redemption Reserve (XLIV—25.11.88), 135-36.

DEBT

Internal and External Debts (XLIII—18.11.88), 204.

DEEP SEA FISHING

Approval to Proposals for Deep Sea Fishing Ventures (XLIV—1.12.88), 9.

DEFAMATION

National Debate on protection against defamation (XLIII—15.11.88), 38-39.

DEFLECTIONS

Disqualification of Members Shri Lal Duhoma on Ground of Defection (XLIII—24.11.88), 349-50.

DEFENCE

Export of Defence Items (XLIII—21.11.88), 163.

Export of Indian Defence Equipments (XLIII—21.11.88), 140.

Increase in China's Maritime Defence Activities (XLIV—5.12.88), 327.

DEFENCE FORCES

Purchase of books for the Defence Forces (XLIV—5.12.88), 186-94.

DEFENCE LAND

Permanent lease of defence lands to farmers in Nagar Cantonment (XLIV—5.12.88), 143-45.

DEFENCE PERSONNEL

Charges against a retired Army Officer under the official Secrets Act (XLIV 5.12.88), 168-69.

Expenditure on Indian Defence personnel sent to Maldives (XLIV—

5.12.88), 48.

Linking of All Defence Offices with one Telephone Exchange (XLIV—28.11.88), 47.

DEFORESTATION

Need to check illegal felling of trees in the country, particularly in Orissa (Under Rule 377) (XLIII—3.11.88), 248.

DELHI

Agreement by companies engaged in property dealings in Delhi (XLIV—6.12.88), 148-49.

Air pollution in Delhi (XLIV—7.12.88) 361-63.

Allotment of houses by DDA (XLIV—7.12.88), 324.

Allotment of Plots to Registered Applicants instead of Auction in Rohini (XLIV—7.12.88), 299.

Appointment of Home Delivery Agents by DMS (XLIII—3.11.88), 196.

Arms manufacturing factory unearthed in Delhi (XLIV—5.12.88), 23-26.

Badli Industrial Estate (XLIII—15.11.88), 262-63.

Bridge burning cases in Delhi (XLIV—XLIV—28.11.88), 168-70.

CGHS Dispensaries in rented bldgs. in Delhi (XLIV—30.11.88).

Cases of murder in Delhi (XLIV—28.11.88), 137-38.

Civic Amenities in East Delhi Colonies (XLIII—16.11.88), 67.

Civic Amenities in Mayur Vihar, Delhi (XLIII—2.11.88), 49.

Civic amenities in regularised colonies (XLIV—7.11.88), 270.

Committee for unauthorised colonies of Delhi (XLIV—7.12.88), 351.

Conference of State Secretaries In-charge of Agricultural/Irrigation/Command Areas in Delhi (XLIV—25.11.88), 259.

Construction of high Kerbs in Delhi Roads (XLIII—17.11.88), 355.

56.

Construction of SKY-scrapers in Delhi (XLIII—16.11.88), 384.

Crimes against Children in Delhi (XLIII—21.11.88), 230.

Demolition of Unauthorized Construction by DDA in Janakpuri (XLIV—30.11.88), 331-33.

Defective Agencies in Delhi (XLIV—7.12.88), 91-92.

Development charges for laying sewer lines in East Delhi (XLIV—7.12.88) 295-96.

Development of Tourism in Delhi (XLIII—21.11.88), 62.

Disturbances on TV sets in West and North Delhi (XLIII—22.11.88), 189.

Dog Bite in Delhi (XLIII—2.11.88), 90.

Dowry deaths in Delhi (XLIV—5.12.88), 203.

Elections of Delhi Metropolitan Council (XLIII 21.11.88), 113.

Electricity Bills in Delhi (XLIII—22.11.88), 196.

Encroachment in Basant Village, Delhi (XLIV—7.12.88), 317-18.

Enquiry report on spread of Cholera in Delhi (XLIII—2.11.88), 113.

Epidemics in Delhi (XLIII—16.11.88), 375.

Eradication of Mosquitoes in Delhi (XLIII—2.11.88), 88.

Expenditure on T.V. Tower Pitampura (XLIII—22.11.88), 59.

Exploitation by Public Schools in Delhi (XLIII—24.11.88), 70-72.

Fire in NCERT Bldg. in Delhi (XLIII—3.11.88), 63.

Gas from Garbage at Timarpur, Delhi (XLIII—22.11.88), 97.

Growth of Jhuggies in Delhi (XLIII—16.11.88), 16-23.

Guide lines to Delhi Police (XLIV—5.12.88), 255-56.

- Hardships to litigants in Delhi Courts (XLIII—4.11.88), 176.
- High price of Vegetables in Delhi (XLIII—3.11.88), 43.
- High Rise Buildings in Delhi (XLIII—2.11.88), 86.
- Houses to Landless labourers in Delhi (XLIV—30.11.88), 326-27.
- Illegal possession of Govt. Land in Karol Bagh, Delhi (XLIV—30.11.88) 327.
- Incidence of House Burglary in Trans-Yamuna Area (XLIV—5.12.88), 129-31.
- Incident of Robberies and Dacoities in Delhi (XLIII—21.11.88), 236.
- Irregularities in branches of State Bank of Indore in Delhi (XLIII—4.11.88), 223-24.
- Land Grabbing cases in Delhi (XLIV—5.12.88), 132-33.
- Leakage of water pipes in Vasant Vihar Complex (XLIV—7.12.88), 276.
- MIG flats at Lawrence Road, Delhi (XLIII—16.11.88), 364.
- Mass Rapid Transit System for Delhi (XLIII—16.11.88), 48.
- Measures to combat Viral Fever in Delhi (XLIII—2.11.88), 57.
- Memorials their locations in Delhi (XLIV—30.11.88), 257-58.
- Missing items from National Museum in Delhi (XLIII—17.11.88), 205-206.
- NDMC grant for promotion of paramedical and health education (XLIV—7.12.88), 246-47.
- Opening of New Hospitals in Delhi (XLIII—16.11.88), 23-32.
- Out of order telephone in East Delhi (XLIII—22.11.88), 103-4.
- Ownership right to allottees of shops in Sarojini Nagar Market, New Delhi (XLIII—16.11.88), 159.
- Ownership rights to the people of village Pural Naagal, Delhi (XLIV—5.12.88), 56-57.
- Pending applications for electricity connections in Mayapuri Vihar (Phase-2), Delhi (XLIII—15.11.88), 30-31.
- Permission for construction of houses in Rohini (XLIV—7.12.88), 180.
- Possession of flats in Kishangarh (XLIV—7.12.88), 15-72.
- Power Connections in Extended Lal Dora Areas of Delhi (XLIV—6.12.88) 384-85.
- Power cuts in Delhi (XLIII—15.11.88) 353-54.
- Private tuitions by teachers (XLIII—3.11.88), 63.
- Prosecution in Delhi murders (XLIV—28.11.88), 139-40.
- Protected forest in south of Qutab Hotel, Delhi (XLIV—7.12.88), 89-90.
- Purchase of Transformers by Delhi Electric Supply Undertaking (XLIII—15.11.88), 97-98.
- Ravage caused by floods in Delhi (XLIII—3.11.88), 184.
- Regularisation of Unauthorised colonies (XLIV—7.12.88), 36-39.
- Regularisation of Unauthorised colonies in Delhi (XLIII—2.11.88), 101.
- Removal of Jhuggies from Janakpuri (XLIV—30.11.88), 204-5.
- Report on Cholera Epidemic in Delhi (XLIII—2.11.88), 22.
- Rise in floor area in Delhi (XLII—10.11.88), 195.
- Rise in population of Delhi (XLIII—2.11.88), 90.
- Rise in price of wheat in Delhi (XLIV—7.12.88), 420.
- Road accidents in Delhi (XLIII—3.11.88), 1200.
- Setting up of milk booths in Kalkaji Extension (XLIII—24.11.88), 61.
- Setting up of Quality Testing Lab. in Delhi (XLIII—22.11.88), 258.

Shelters at platforms on Delhi and New Delhi Rly, stations (XLIII—4.11.88), 247-48.

Shortage of staff in Delhi schools (XLII—17.11.88), 49.

Spread of Conjunctivitis in Delhi (XLIII—2.11.88), 183.

Spurious Gas Regulators Factory Unearthed in Delhi (XLIV—6.12.88), 362.

Statue of Mahatma Gandhi in Delhi (XLIV—30.11.88), 46-47.

Street Lighting in Delhi (XLIII—22.11.88) 246.

Strike by Industrial Labour in Delhi (XLIV—7.12.88), 240-41.

Study report on Cholera Epidemic in Delhi (XLIV—7.12.88), 90.

TV Tower in Ptampura, Delhi (XLIII—15.11.88), 205-6.

Terrorist attacks in Delhi (XLIII—21.11.88), 240.

Thefts in Hotels Censur, Delhi (XLIV—5.12.88), 303-4.

Theft of electricity in Delhi (XLIII—15.11.88), 147-48.

Traffic light on crossings/Chowks in Delhi (XLIV—5.12.88), 98-01.

Transfer rules in Central Telegraph Office, New Delhi (XLIV—6.12.88), 333.

Unauthorise construction in Delhi (XLIII—16.11.88), 215.

Vacant posts of teachers in Girls Schools in Delhi (XLIII—17.11.88), 159.

Vigilance Cases in Delhi Police (XLIV—28.11.88), 78-80.

Violation of bye laws by high rise bulders in Delhi (XLIII—6.11.88), 39.

Viral fever in Delhi (XLIII—16.11.88), 246.

Voltage Fluctuations in Delhi (XLIV—29.11.88), 277.

Wages of Industrial Workers in Delhi

(XLIII—16.11.88), 319.

Waiting list for telephone connections in Delhi (XLIV—29.11.88), 267.

Water supply in Delhi (XLIII—2.11.88), 58.

Water supply in Delhi (XLIV—7.11.88), 78-79.

DEBATES

Demands for restoration of quota of berths from Nagpur in various trains and restoration of capacity of bogies in trains running from Delhi to South India and Vice-versa (Under Rule 377) (XLV—11.12.88), 11.

Need to complete Manmad-Indore railways line to make it possible to open a third railway line between Delhi and Bombay (Under Rule 377) (XLIV—6.12.88), 458.

Need to fulfil demands of industrial workers of Delhi and Uttar Pradesh who propose to go on strike from 22nd November, 1988 (Under Rule 377) (XLIII—22.11.88), 382.

Need to pay higher compensation to the farmers of Delhi for the land acquired by Delhi Administration (Under Rule 377) (XLIV—6.12.88), 460.

Notice from Delhi High Court (Amendment by States) (XLIII—2.11.88), 185-89.

Recent strike by workers of industrial establishments in Delhi and nearby areas (CA) (XLIV—5.12.88), 351-57.

DELHI CLOTH MILLS

Closure of Delhi Cloth Mills (XLIII—16.11.88), 317.

Irregularities in Provident Fund by DCM (XLIV—30.11.88), 421-22.

Redevelopment proposal of DCM Land (XLIV—7.12.88), 331-32.

DELHI DEVELOPMENT AUTHORITY

Acquisition of land by DDA (XLIII—16.11.88), 332.

- Allotment of Flats in Vasant Kunj (XLIII—16.11.88), 197.
- Allotment of Flats to residents of Slum areas in Delhi (XLIII—16.11.88), 293.
- Allotment of houses by DDA (XLIV—7.12.88), 324.
- Allotment of L.I.G. flats in Paschim Puri (XLIII—16.11.88), 82.
- Allotment of Land by DDA for Institutional areas (XLIII—16.11.88), 77.
- Allotment of MIG/LIG flats by DDA (XLIII—16.11.88), 96.
- Allotment of plots under Rohini Residential Scheme (XLIII—2.11.88), 136.
- Backlog of Vacancies of SC/ST Employees in DDA (XLIV—7.12.88), 105-06.
- Checking of DDA Houses (XLIII—16.11.88), 175.
- Construction of Defective Houses by DDA (XLIII—16.11.88), 53.
- Demolition of Unauthorised Construction by DDA in Janakpuri (XLIV—30.11.88), 331-33.
- Departmental Enquiries against DDA Officials (XLIII—16.11.88), 305.
- Draws for allotment of DDA flats/plots (XLIII—16.11.88), 347.
- Draw of lots for allotment of plots under Rohini Residential Scheme (XLIII—16.11.88), 108.
- Draws of lots under Rohini Residential Scheme (XLIII—2.11.88), 37.
- Increase in prices of Land by DDA (XLIV—7.12.88), 228-29.
- MIG flats at Lawrence Road, Delhi (XLIII—16.11.88), 364.
- New registration for Houses by DDA (XLIII—16.11.88), 218.
- Recked in Janta flats at Lawrence Road New Delhi (XLIV—7.12.88), 83.
- Re-employment of retired officers in D.D.A. (XLIV—30.11.88), 103-04.
- Regularisation of daily wage employees in DDA (XLIII—16.11.88), 304.
- SC/ST daily wage employees in DDA (XLIV—30.11.88), 183-84.
- SC and ST Safai Karmcharies in DDA (XLIV—30.11.88), 353-54.
- Suspension of DDA Officials (XLIII—16.11.88), 303.
- Trifurcation of DDA (XLIII—16.11.88), 143.
- Unauthorised Construction by Allottees of DDA Flats (XLIV—30.11.88), 143-46.
- DELHI ELECTRIC SUPPLY UNDERTAKING**
- Foreign Visit by D.E.S.U. Officers (XLIV—5.12.88), 375.
- Generation of Electricity by D.E.S.U. and acquisition from other sources (XLIV—6.12.88), 21-24.
- Loss to Delhi Electric Supply Undertaking (XLIII—15.11.88), 260-61.
- Losses in DESU (XLIV—29.11.88), 6-9.
- Performance of Delhi Electric Supply Undertaking (XLIII—15.11.88), 425-26.
- Purchase of Transformers by Delhi Electric Supply Undertaking (XLIII—15.11.88), 97-98.
- Scandal in Drugs purchase in DESU (XLIV—16.12.88), 123-24.
- Schedule for Electricity Bills in DESU (XLIV—6.12.88), 122.
- Transmission Losses in DESU (XLIII—15.11.88), 335-36.
- Visit to Sweden by DESU General Manager (XLIV—6.12.88), 370.
- DELHI MILK SCHEME**
- Appointment of Home Delivery Agents by DMS (XLIII—8.11.88), 96.
- Detection of Adulteration in DMS Milk (XLIII—3.11.88), 34.
- Loss suffered by DMS (XLIII—17.11.88), 333.

- Quality control of DMS products (XLIII—24.11.88), 166-69.
- Supply of Milk by Delhi Milk Scheme (XLIII—17.11.88), 137-39.
- Supply of Milk for functions by D.M.S. (XLIII—3.11.88), 201.
- DELHI MUNICIPAL CORPORATION**
- Land to MCD for primary school in Vasant Vihar (XLIV—30.11.88), 239.
- News Item captioned "Ab Samne Aa Raje Hain Nau Crore Na Chaple" (XLIV—5.12.88), 67-69.
- DELHI SCHOOL TEACHERS COOPERATING HOUSE BUILDING SOCIETY**
- Election to managing committee of Delhi School Teachers' Cooperative House Building Society (XLIII—16.11.88), 97.
- DELHI TRANSPORT AUTHORITY**
- Road Tax Payment records in Delhi Transport Authority (XLIII—17.11.88), 129.
- DELHI TRANSPORT CORPORATION**
- Agreement with DTC Employees (XLIII—24.11.88), 38-39.
- Conversion of Special Bus Trips in to Limited Service by DTC (XLIII—17.11.88), 97-98.
- DTC bus service for West Delhi (XLIII—17.11.88), 35.
- DTC Inter-State Services (XLIII—17.11.88), 381-86.
- Eve teasing and molestations of girl students in DTC Buses (XLIII—3.11.88), 106.
- Reinstatement of DTC employees removed from service due to strike (XLIV—1.12.88), 86.
- Removal of Not roadworthy buses (XLIII—3.11.88), 94.
- Withdrawal of DTC buses from Private schools (XLIII—24.11.88), 189-90.
- DELHI URBAN ART COMMISSION**
- (XLII—16.11.88), 45.
- DELIMITATION**
- Delimitation of Constituencies (XLIII—18.11.88), 182.
- DENMARKS**
- Visit of Denmark Trade Delegation (XLIII—15.11.88), 134-35.
- DESALINATION**
- Setting up of Desalination Plants 4.11.88), 278-279.
- DESERT (S)**
- Implementation of Desert Development Programme (XLIII—17.11.88), 333-40.
- DESERT DEVELOPMENT PROGRAMME**
- Implementation of Desert Development Programme (HAH Disc.) (XLIV—28.11.88), 323-34.
- DESERT MEDICINE RESEARCH CENTRE**
- Survey by Desert Medicine Research Centre, Jodhpur on status of malnutrition (XLIV—7.12.88), 84-87.
- DETECTIVE AGENCIES**
- Detective Agencies in Delhi (XLIV—7.12.88), 91-92.
- DETENUEES**
- Jodhpur Detenuees (XLIV—5.12.88), 46-47.
- DEVELOPMENT BOARD**
- Statutory Development Boards for Different Regions in Maharashtra (XLII—21.11.88), 1.
- DEVELOPMENT PROJECT**
- Environment & Forest clearance of Developmental Projects (XLIII—2.11.88), 126.
- DEVELOPMENT SCHEMES**
- Development Schemes in Bombay (XLIV—7.12.88), 215-16.
- DIAMONDS**
- Diamond Industry (XLIII—15.11.88), 74.

Export of Diamonds (XLIV—25.11.88), 153.

DISCUSSION

Commission reported to have been paid by M/s. Bofors in Howitzer Gun Deal (XLIII—15.11.88), 448-534, 539-550.

(XLIII—16.11.88) 407, 466-467-516.

Damage due to cyclone in the States of West Bengal, Orissa and Union Territory of Andaman and Nicobar Islands (XLV—16.12.98), 186-208.

Demands of farmers and Agricultural Labour (XLIII—3.11.88), 333-46.

(XLIII—4.11.88), 386-421.

(XLIII—17.11.88), 447-538.

(XLIII—18.11.88), 316-83.

Dismal Performance of Indian sportsmen in Seoul Olympic Games (XLIV—1.12.88), 492-503.

(XLV—13.12.88), 125-44.

(XLV—16.12.88), 177-186.

Rise in prices of essential commodities (XLIII—24.11.88), 404-52, (XLIV—25.11.88), 284-94.

DISEASES

Committee to find out causes of Viral Fever (XLIII—2.11.88), 86.

Divorce for persons suffering from Spillapay (XLIII—16.11.88), 61.

Measures to combat Viral Fever in Delhi (XLIII—2.11.88), 57.

Medicine to cure conjunctivitis, Diarrhoea ulcers and gastroenteritis is developed by German Homoeopaths (XLIV—7.12.88), 343-44.

News items captioned pblr Kabir Dha Sakta Hal Yeh Bukhur (XLIII—2.11.88), 28.

Suggestion of National Institute of Virology to Control Japanese Bucephalitis (XLIV—30.11.88), 190-91.

Treatment of Communicable Disease (XLIII—16.11.88), 152.

Victims of Dengue Fever (XLIV—

7.12.88), 339-40.

Victims of Epidemics (XLIII—2.11.88) 77.

Virat Fever Patients in Delhi Hospitals (XLIV—30.11.88), 72-74.

DEBATES

Steps needed to check dengue fever and Encephalitis in Gorakhpur Division of UP (Under Rule 377) (XLIII—3.11.88), 245-46.

DISPENSARIES

Opening of CGHS Dispensary at NOIDA (XLIV—30.11.88), 105-06.

DISTRICT INDUSTRIES CENTRES

Revitalisation of District Industries Centres (XLIV—6.12.88), 283.

DISTRICT LEVEL PLANNING

Progress made under district level planning (XLIV—5.12.88), 73-74.

DOCK WORKERS

Demand for resolving the problems of agitating dock workers at New Magalore Port (Under Rule 377) (XLIII—2.11.88), 198-99.

DOCTORS

Doctors left for abroad (XLIV—30.11.88), 127-28.

Intention of Doctors of Central Service to revive strike (XLIV—7.12.98) 155.

Unani and Ayurvedic Doctors (XLIII—16.11.88), 100.

DR. HARI SINGH GAUR UNIVERSITY

Need to declare Dr. Hari Singh Gaur University Sagar as a Central University (Under Rule 377) (XLIV—1.12.88), 414.

DOMESTIC WORKERS

Legislation regarding services of Domestic Workers (XLIV—7.12.88), 57-58.

DOORDARSHAN

Appointment of local people in Doordarshan Kendra, Bangalore (XLIII—15.11.88), 351.

- Demand for more Kannada programmes from Doordarshan Kendra, Bangalore (XLIII—15.11.88), 104-105.
- Effect of T.V. on AIR (XLIII—15.11.88), 235-36.
- Expansion of Doordarshan and AIR in 7th Place (XLIII—15.11.88), 38.
- Expansion of TV/AIR network (XLIII—15.11.88), 102.
- Rates of Advertisements on Doordarshan (XLIII—15.11.88), 133-34.
- Regional Programmes of Doordarshan in Orissa (XLIII—15.11.88), 274-75.
- Regularisation of AIR/Doordarshan artistes (XLIII—15.11.88), 403-05.
- Remuneration to news readers in Doordarshan (XLIV—29.11.88), 149.
- Security measures taken for AIR and Doordarshan Kendras in States (XLIII—22.11.88), 175.
- Setting up of T.V. Centre at Phulbani Orissa (XLIII—15.11.88), 368.
- TV/AIR Programmes for Communal Harmony (XLIII—15.11.88), 353-64.
- Telecast of Kannada Films by Bangalore Doordarshan (XLIII—15.11.88) 347-49.
- Telecast of Telugu Serials from Hyderabad TV Centre (XLIII—15.11.88), 77-78.
- Telecast of two Hindi films in a week (XLII—15.11.88), 108.
- DOORDARSHAN KENDRA**
- Demand for a full-fledged studio at Nagpur Doordarshan Kendra (Under Rule 377) (XLIII—15.11.88) 443-44.
- DOWRY**
- Dowry offers to IAS Probationers (XLIV—5.12.88), 203-06.
- LOWRY DEATHS (XLIV—5.12.88), 177-84.
- Dowry deaths in Delhi (XLIV—5.12.88), 203.

DOWRYLESS MARRIAGES (XLIII—24.11.88), 287-88.

DRAINAGE PROJECTS

LIC Loans for Urban Water Supply Schemes and Drainage Projects (XLIV—25.11.88), 42-43.

DRINKING WATER

Drilling machines for drinking water (XLIV—1.12.88), 127.

Drinking water problem in Coastal Gujarat (XLIV—1.12.88), 119.

Drinking water to Sagar City (XLIV—7.12.88), 202.

DROUGHT

Assistance by Banks to Drought Hit Farmers (XLIV—25.11.88), 181-82.

Assistance to Rajasthan for completion of drought relief scheme (XLIII—17.11.88), 56-57.

Drought Assistance to Madhya Pradesh (XLIII—17.11.88), 353-54.

Drought Relief to Rajasthan (XLIII—XLII—3.11.88), 218.

More Assistance to Drought Affected Areas (XLIV—2.12.88), 338.

Norms of relief for drought and flood (XLIII—24.11.88), 87-88.

DABATES

Demand for assistance to Rajasthan Government to enable it to cope with the drought conditions in Barmer, Jaisalmer and Jodhpur district (Under Rule 377) (XLIII—15.11.88), 442-43.

Demand for financial and other assistance to U.P. Government to meet drought situation in certain parts of the State (Under Rule 377) (XLIV—28.11.88), 483.

Need for providing relief to the drought affected people of Mirzapur district in Uttar Pradesh (Under Rule 377) (XLIII—22.11.88), 381-82.

DRUGS AND MEDICINES

Alarming increase in Spurious Drugs (XLIII—2.11.88), 29.

- Ban on sale of some fixed dose combinations of drugs (XLIII—16.11.88) 49.
- Check on quality of imported drugs (XLIV—7.12.88), 190-01.
- Committee to identify drugs for control of Diseases (XLIV—7.12.88), 213-15.
- Companies whose drugs found sub-standard (XLIII—2.11.88), 153.
- Distribution of Anti-cancer Drugs from Price Control (XLIV—6.12.88), 57.
- Exclusion of Bulk Drugs from Price Control (XLIV—6.12.88), 264.
- Export of Bulk Drugs (XLIII—15.11.88), 93.
- Foreign visits by Chairman and Managing Director of Indian Drugs and Pharmaceuticals Limited (XLIV—6.12.88), 158-162.
- Import of Homoeopathic Medicine *Cinerosia Maritima Succus* (XLIII—2.11.88), 56.
- Import of Penicillin V and G (XLIV—2.12.88), 379.
- Import of raw materials by Drug manufacturers (XLIV—2.12.88), 137.
- Import of substandard drugs (XLIV—7.12.88), 201-02.
- Increase in prices of Drug Formulations (XLIV—6.12.88), 96-97.
- Inspection of Drugs under Manufacture and on sale (XLIV—30.11.88), 363-72.
- News-item Captioned "Malkhana mein Rakhi Heroin Wa Charas Gayab" (XLIV—25.11.88), 159-60.
- Phased Manufacturing Programme by Large Scale Drug Units (XLIII—15.11.88), 73.
- Phased Manufacturing Programme of Drugs (XLIV—6.12.88), 317-18.
- Policy for Import of Penicillin-V (XLIV—25.11.88), 65-66.
- Price list of drugs under Drugs (Prices Control) Order 1987 (XLIII—22.11.88), 121.
- Production of Drugs from Intermediate/Penultimate Stages (XLIV—29.11.88), 350.
- Purchase of drugs under National Health Programme (XLIV—7.12.88) 358-60.
- Purchase of Homoeopathic Medicine '*Cinerosia Maritima*' Succus (XLIII—2.11.88), 179.
- Recovery under Drug Prices Equalisation Account (XLIV—6.12.88), 270-74.
- Reduction in prices of medicines based on Rifampicin (XLIII—15.11.88), 135-36.
- Reduction in prices of Rifampicin (XLIII—22.11.88), 347.
- Study on Doses of Drugs (XLIV—30.11.88) 209-11.
- Supply of sub-standard drugs to Flood affected areas (XLIII—2.11.88), 153.
- Team to assess amount due under Drugs Prices Equalisation Account (XLIV—6.12.88), 309-10.

DEBATES

Demand for continuing import of Rifampicin, a medicine used for treatment of T.B. patients (Under Rule 377) (XLIV—7.12.88), 411.

Demand for enquiry into hike in prices of certain imported drugs whose landed cost is much low (Under Rule 377) (XLV—14.12.88), 10-11.

Need to check drug trafficking (Under Rule 377) (XLIV—6.12.88), 456-57.

Need to include Aluminium Phosphide and EDB Ampules in Scheduled Drugs to avoid their misuse (Under Rule 377) (XLIII—21.11.88), 274.

DRUG ABUSE

U.N. Assistance for Drug Abuse (XLIV—25.11.88), 252-54.

DRUG ADDICTION

Problem of alcoholism and drug addi-

ation in Rural areas (XLIII—21.11.88), 253.

DRUG ADDICTS

Treatment of drug addicts in Delhi Hospitals (XLIV—7.12.88), 253-54.

DRUGS AND PHARMACEUTICALS AUTHORITY

National Drugs and Pharmaceutica's Authority (XLIV—7.12.88), 369.

DRUG COMPANY(IES)

Recovery of overcharged amount from Drug Companies (XLIV—6.12.88), 310-16.

DRUG MANUFACTURING UNIT(S)

Shut Down of Paracetamol Manufacturing Units (XLIII—15.11.88), 73-74.

DRUGS (PRICES CONTROL) ORDER

Violation of the drugs (Prices Control) Order 1987 (XLIII—15.11.88), 273.

DRUG TRAFFICKING

Need to check drug trafficking (Under Rule 377) (XLIV—6.12.88), 456-57.

DRY DOCKS

Import of floating dry docks (XLIII—24.11.88), 181.

DRY LAND FARMING

Food production from dry land (XLIII—24.11.88), 61-62.

Farming Techniques on Dry Land to increase cultivated Area (XLIII—3.11.88), 101.

DYESTUFF INDUSTRY

Incentive Package for Dyestuff Industry (XLIV—2.12.88), 3.

E

EPF

Arrears of EPF (XLIII—2.11.88), 155.

Delay in settlement of EPF cases (XLIII—2.11.88), 174.

EPF Amount Lying Unclaimed (XLIII—16.11.88), 167.

Increase in rate of arrears of EPF

Dues (XLIII—16.11.88), 44.

Inspection of establishments by EPF authorities in Delhi (XLIV—7.12.88), 207-8.

Transfer of staff in EPF Organisation (XLIV—7.12.88), 133-34.

ESI

ESI facilities to the Employees of Shops and Establishments (XLIV—7.12.88), 212-13.

E.S.I. Hospital Bangalore (XLIV—7.12.88), 279-80.

Employees covered under ESI Act (XLIII—16.11.88), 172.

Setting up of EPZs (XLIV—2.12.88), 334.

EARTHQUAKE(S)

States affected by the Earthquake (XLIII—3.11.88), 83.

DEBATES

Condolences on Loss of Life on Account of Earthquake in the Soviet Republic of Armenia (XLV—13.12.88), 1-2.

Need to provide adequate assistance to Bihar for giving relief to the people affected by recent earthquake (Under Rule 377) (XLIII—16.11.88) 405-40.

Need to provide early adequate assistance to the people of Bihar who were affected by earthquake (Under Rule 377) (XLV—16.12.88), 29.

EASTERN COAST

Installation of Multi-Fuel Thermal Power Plant with Soviet aid on Eastern Coast (XLIII—6.12.88), 339-40.

EASTERN GHATS

Development of Eastern Ghats (XLIII—21.11.88), 97.

EASTERN REGION

Allocation of Funds to Eastern Region (XLIV—28.11.88), 54-55.

ECONOMIC OFFENDERS

Agreement with Switzerland to book

economic offenders (XLIII—4.11.88)
200-201.

ECONOMY MEASURES

Economy measures in NCCF (XLIV—
7.12.88), 221-23.

EDIBLE OILS

Distribution of imported Edible Oils
(XLIII—16.11.88), 188.

Edible Oil tragedy in Calcutta (XLIV—
7.12.88), 203-204.

Import of Edible Oils (XLIII—
18.11.88), 173.

Import of edible oils by FCI (XLIII—
2.11.88), 105.

Oil extracted from rice bran (XLIV—
7.12.88), 361-62.

Pesticides in Edible Oils (XLIV—
7.12.88), 251-52.

Production requirement and supply of
edible oils (XLIV—7.12.88), 337-
39.

Regular supply of imported edible oils
(XLIV—30.11.88), 76-77.

Relaxation in stock limits of edible
oil/seededs (XLIV—30.11.88), 69-
70.

Setting up of Units for extraction and
tinning of Coconut Oil in Kerala
(XLIV—7.12.88), 185-86.

Storage of Edible Oils (XLIV—
30.11.88), 221-292.

Supply of edible oils to Maharashtra
(XLIV—30.11.88), 275.

Supply of Rapeseed Oil to West
Bengal (XLIV—7.12.88), 291.

Withdrawal of subsidy on Edible Oils
(XLIV—30.11.88), 349-50.

DEBATES

Allocation of Imported Edible Oils to
Vanaspoti Industry (St) (XLIII—
21.11.88), 271-72.

Need to increase the quota of edible
oil to Maharashtra (Under Rule 377)
(XLIII—3.11.88), 248-49.

EDUCATION

Focus on Child Centred Education
(XLIII—17.11.88), 135-36.

Foster Parent's Scheme to Promote
Girls' Education (XLIII—17.11.88),
307.

Implementation of Three Language
Formula (XLIII—24.11.88), 257-
259.

Implementation of Operation Black-
Board (XLIII—24.11.88), 276-80.

Improvement in Education Standard
(XLIII—17.11.88), 379.

Inter-action between Education and
Industry (XLIII—17.11.88), 301.

Lower rate of Female Literacy (XLIII
—3.11.88), 98.

Measures to promote Educational
Programmes on TV (XLIII—
22.11.88), 202.

National Council of Higher Education
(XLIII—3.11.88), 121.

News-item captioned Funds Paucity
hits Education Targets (XLIII—
3.11.88), 141.

Plan to Intergrate Engineering Educa-
tion with Technical Needs (XLIII—
24.11.88), 41-42.

Progress made towards the implement-
ation of New Education Policy in
Panjab (XLIII—24.11.88), 303.

Progress made under Different Scheme
of Education (XLIII—24.11.88),
311-330.

Promotion of Education Among Hand-
icapped (XLIV—5.12.88), 291-301.

Recommendations made by the Centr-
al Advisory Board (XLIII—
17.11.88), 302-304.

Study of Sanskrit under 10+2 system
(XLIII—3.11.88), 51.

Transfer of deputationists during
middle of academic year (XLIV—
5.12.88), 221-22.

Uniformity in standard of education
(XLIII—3.11.88), 133.

Vocationalisation of Secondary Edu-
cation (XLIII—24.11.88), 224-227.

Voluntary agencies for Non-Formal Education in Orissa (XLIII—24.11.88), 125-156.

DEBATES

Demand for a Uniform Education Policy throughout the country (Under Rule 377) (XLIII—15.11.88) 439-40.

EDUCATIONAL INSTITUTIONS

Holidays observed by Educational (XLIV—1.12.88), 52.

ELECTIONS

Boycott of Assembly Elections by Karni Tribals in Karyakumari (XLIV—25.11.88), 152.

Financing of Elections by the State (XLIV—25.11.88), 26

Restriction on Expenditure by Political Parties during Election (XLIV—25.11.88), 103-104.

Study of USA Elections by Chief Election Commissioner (XLIV—2.12.88), 138.

ELECTION COMMISSION

Recognition of Political Parties by Election Commission (XLIII—4.11.88), 302-312.

ELECTION TO COMMITTEE

Central Advisory Committee for the National Cadet Corps (XLIII—21.11.88), 274-78.

Coconut Development Board (XLIII—24.11.88), 348-49.

Institutes of Technology Council (XLIII—17.11.88), 440.

Marine Products Export Development Authority (XLIII—4.11.88), 360.

Public Accounts Committee (XLIII—3.11.88), 243-44.

Electoral Reforms (XLIII—11.4.88), 40.

ELECTRIC APPLIANCES

Broadbanding scheme for electric fans (XLIII—15.11.88), 320.

ELECTICAL APPLIANCES (QUALITY CONTROL) ORDER

Electrical appliances (Quality Control) Order, 1988 (XLIII—15.11.88), 256-57.

ELECTRICITY

Electricity Bills in Delhi (XLIII—22.11.88), 196.

Electricity rates in various States (XLIII—15.11.88), 391-96.

Theft of electricity in Delhi (XLIII—15.11.88) 147-48.

ELECTRICITY BOARD

Central Assistance to T.N. State Electricity Board (XLIII—15.11.88), 369-70.

Scheme for Incentive to State Electricity Boards (XLIII—22.11.88), 221.

ELECTRIFICATION

Electrification of Karjat-Khopoli Route (Maharashtra) (XLIV—25.11.88), 123-124.

Electrification of Villages (XLIV—6.12.88), 150-151.

ELECTRONIC(S)

Benefits of Electronic Goods to common man (XLIV—28.11.88), 135-137.

Electronic Centres (XLIV—5.12.88), 266-70.

Electronic Industry (XLIV—28.11.88), 43-44.

Electronic Industries in Andhra Pradesh (XLIII—21.11.88), 62.

Electronics industry in Bihar (XLIV—5.12.88), 101-102.

Electronics test and Development Centres in Himachal Pradesh (XLIII—21.11.88), 83.

Electronic units (XLIII—21.11.88), 187.

Export of Electronic Goods (XLIV—28.11.88), 122-123.

Financing agency for Electronics Industry (XLIV—5.12.88), 209-210.

Indo-US Collaboration in Electronics (XLIV—28.11.88), 52-54.

Low Technology Consumer Electronic Products (XLIII—21.11.88), 144.

New entrants in Electronics Industry (XLIII—21.11.88), 75.

Performance of Electronics Industry (XLIII—21.11.88), 59.

Report submitted by Task Force on Electronic Components (XLIII—21.11.88), 211.

ELECTRONIC INDUSTRIES

Need to set up electronic industries in Mithila region of Bihar (Under Rule 377) (XLIV—5.12.88), 378.

ELECTRONIC TRADE AND TECHNOLOGY DEVELOPMENT CORPORATION

New C.T.V. by E.T. & T. (XLIII—21.11.88), 60.

ELEPHANTS

Need to find out a way to check the entry of wild elephants in Salboni and Nisapar area of W.B. (Under Rule 377) (XLV—16.12.88), 39-40.

ELECTROPATHY

Recognition of Electropathy System of Medicines (XLIII—16.11.88), 78.

ELEPHANTIASIS

Elephantiasis Prone Districts (XLIV—7.12.88), 115-124.

EMIGRANTS

Refund of security deposits of Emigrants (XLIII—2.11.88), 92.

EMIGRATION

Clearance of Passage for Emigrants (XLIV—30.11.88), 297-99.

Emigration clearance for Employment Abroad (XLIV—30.11.88), 361-62.

Simplification of emigration procedure (XLIV—30.11.88), 169-70.

EMPLOYEE (S)

Allocation for welfare of employees in collieries (XLIII—15.11.88), 107-108.

Appointment of Kannada Teacher in Lal Bahadur Shastri National Aca-

demi of Administration, Misrorrie (XLIII—21.11.88), 103.

Ban on First Class Travel (XLIII—21.11.88), 119.

Benefits to Employees of Indian Naval Canteen Service (XLIII—21.11.88), 99.

Employees in Parliament Catering Units o Railways (XLIV—2.12.88), 86.

Extra Departmental Employees (XLIII—15.12.88), 399.

Items of Income Tax Employees pending with Jt. Council (XLIV—2.12.88), 380.

Pay scale of Income Tax Inspectors (XLIV—2.12.88), 198.

Promotional prospects of Grands Officers (XLIV—2.12.88), 76.

Recruitment rules for Private Secretary to Secretaries (XLIII—21.11.88), 113.

Termination of services of Defence Nurses on marriage (XLII—21.11.88), 142.

EMPLOYEE STATE INSURANCE ACT

Amendment to the Minimum Wages Act and the Employees State Insurance Act (XLIV—7.12.88), 179-80.

EMPLOYMENT

Effects of modernisation of industries on employment (XLIV—30.11.88), 182-83.

Emigration clearance for Employment Abroad (XLIV—30.11.88), 361-62.

Employment/promotion on fake SC/ST certificates in NDMC Delhi Administration and Delhi Municipal Corporations (XLIV—5.12.88), 36.

Jobs to Educated Unemployed Youth (XLIV—25.11.88), 67-68.

EMPLOYMENT EXCHANGES

Financial assistance for computerization of Employment Exchanges (XLIV—30.11.88), 408-414.

ENCEPHALITIS

Cure for Encephalitis (XLIII—2.11.88), 144.

Deaths due to Encephalitis (XLIV—7.12.88), 220-22.

Increase in Encephalitis Cases (XLIII—2.11.88), 38.

Spread of Encephalitis in UP from Nepal (XLIII—16.11.88), 95.

DEBATES

Steps needed to check dengue fever and Encephalitis in Gorakhpur Division of UP (Under Rule 377) (XLIII—3.11.88), 245-46.

ENERGY

America Collaboration in Energy Sector (XLIII—22.11.88), 39-40.

Conservation of Energy (XLIV—25.11.88), 217-218.

Decline in Hydel-Thermal Mix in Energy System (XLIII—15.11.88), 324-25.

Developments in Renewable and Decentralised Energy Technology (XLIV—29.11.88), 70

Energy Crisis (XLIII—15.11.88), 453-54.

Formulation of Energy Conservation Policy (XLIII—22.11.88), 38-38.

Generators in Rural Areas based on Renewable Sources of Energy (XLIII—15.11.88), 423-24.

Hungarian loan for augmentation of energy resources (XLIII—12.11.88), 259.

Integrated Energy Plan (XLIV—29.11.88), 256.

Introduction of Integrated Energy Pricing System (XLIV—29.11.88), 71.

Non-conventional sources of Energy (XLIV—29.11.88), 255.

Perspective plan for production of energy (XLIV—29.11.88), 107.

Production and Consumption of Energy (XLIII—15.11.88), 277-84.

Recommendations made by Advisory Board of Energy (XLIV—1.12.88),

318.

Schemes Offered by European Economic Community for construction of Energy (XLII—15.11.88), 343-44.

Use of Energy in Cement Plant (XLIII—22.11.88), 249.

Use of Sorghum for energy purposes (XLIII—15.11.88), 308-10.

Wind Energy Programme in Goa (XLIV—29.11.88), 371.

World Bank Finance for Northern Region Transmission System (XLIII—22.11.88), 82-83.

ENGINEER (S)

Strengthen of Engineers CPWD (XLIV—30.11.88), 35-44.

Supersession of Junior Engineers in CPWD (XLIV—30.11.88), 69.

ENGINEERING COLLEGE(S)

Engineering Colleges aided by Government (XLIII—17.11.88), 140.

ENGINEERING EXPERT PROMOTION COUNCIL

EBPC Foreign Offices (XLIV—2.12.88), 235.

ENGINEERING GOODS

Requirement of Steel to Meet Export Target of Engineering Goods (XLIV—25.11.88), 43-44.

ENGINEERING INDUSTRY

Need to take steps to help the Engineering Industry in the country to overcome the crisis caused due to shortage of raw material etc. (Under Rule 377) (XLIII—3.11.88), 247-48.

ENVIRONMENTAL

Ecology seminar on Environmental Problems in Himalayas (XLIV—30.11.88), 149-57.

Himalayan Institute for Environment and Development (XLIII—16.11.88), 88.

Indo-Netherland Projects on Environment (XLIV—30.11.88), 379-80.

Tamilnad Army Battalions for Environmental Protections (XLIV—

5.12.88), 102.

ENVIRONMENTAL PROTECTION

Amount utilised for Environmental Protection (XLIV—7.12.88), 340-41.

Need to provide basic amenities to the people living in slums in metropolitan cities and to take steps for environmental improvement there (under rule 377) (XLIII—17.11.88), 443-44.

EPIDEMICS

Epidemics in Delhi (XLIII—16.11.88), 375.

EQUITY FUND

National Equity Fund (XLIII—18.11.88), 237.

ERA SEHZIAN COMMITTEE

Recommendations of Era Sehzian Committee (XLIII—4.11.88), 230-232.

ERADI COMMISSION

Staff strength for Eradi Commission (XLIII—18.11.88), 108.

Telephone connections in Ernakulam (XLIII—15.11.88), 110-111.

Espionage Cases (XLIV—5.12.88), 231-233.

Espionage Activities of two Officials of Pakistan Embassy (St) (XLIV—1.12.88), 453-4.

ESSENTIAL COMMODITIES

Hike in price of essential commodities (XLIV—30.11.88), 131-136.

Supply of essential commodities to Bihar (XLIII—16.11.88), 354.

Supply of essential commodities to Gujrat (XLIII—16.11.88), 63.

Supply of essential commodities to Maharashtra (XLIV—30.11.88), 1-7, 48.

Supply of Essential Commodities to Punjab (XLIII—16.11.88), 309.

DEBATES

Need to increase the quota of essential commodities for M.P. (under rule

377) (XLIII—16.11.88), 406.

Need to provide essential commodities and financial assistance to the cyclone affected people of Andaman and Nicobar Islands (Under Rule 377) (XLV—13.12.88), 25-28.

Rise in prices of essential commodities (Disc.) (XLIII—24.11.88), 404-52.

EUROPEAN ECONOMIC COMMUNITY

Impact of Integration of EEC in to a Single Market (XLIV—25.11.88), 173-174.

Schemes offered by European Economic Community for construction of Energy (XLIII—15.11.88), 343-44.

Trade with EEC and Japan (XLIV—2.12.88), 255.

EVE-TEASING

Eve-teasing and molestation of Girl students in DTC Buses (XLIII—3.11.88), 106.

EXCISE

Cases of Central Excise Evasion in Kerala (XLIV—25.11.88), 219-222.

Changes in Customs and Excise Duty Structure (XLIV—25.11.88), 150-51

Excise and Customs Duty on Capital Goods (XLIV—25.11.88), 29-30.

Excise duty evasion by cigarette companies (XLIII—18.11.88), 245.

Increase in Excise Duty on Bamboo Industry (XLIV—25.11.88), 82-93.

Opening of another Collectorate at Ranchi, Bihar (XLIII—18.12.88), 130.

Writing off of Excise Dues (XLIV—25.11.88), 99.

EXHIBITION

Crafts Exhibition by Voluntary Organisations (XLIV—5.12.88), 245.

Exhibitions by Soviet Foreign Trade Organisation (XLIV—25.11.88), 76-77

EXPORT

- Action Plan for Exporters by TDA (XLIV—25.11.88), 125-126.
- Action plan to Boost Exports to West (XLIII—4.11.88), 225-226.
- Amount spent on Export Incentives (XLIII—18.11.88), 132.
- Annual Percentage Growth of Exports (XLIII—18.11.88), 126.
- Canalised and non-canalised exports (XLIV—2.12.88), 335.
- Concessions to Export Oriented Units (XLIV—25.11.88), 84-92.
- Exports by Public Sector Undertaking (XLIII—15.11.88), 34-37.
- Export Earnings from Spices (XLIV—25.11.88), 18-25.
- Exports from Eastern Region (XLIII—18.11.88), 38.
- Export of Autoparts to Japan (XLIII—18.11.88), 331.
- Export of Buffalo Orifalo (XLIII—4.11.88), 164.
- Export of Bulk Drugs (XLIII—15.11.88), 93.
- Export of Carpets (XLIV—7.11.88), 60-62.
- Export of Cashew Kernel (XLIII—4.11.88), 48-49.
- Export of Cement (XLIV—25.11.88), 53-54.
- Export of chemicals and Petrol chemicals (XLIII—15.11.88), 32.
- Export of cotton (XLIV—7.12.88), 252-53.
- Export of Engineering Goods (XLIII—4.11.88), 269-271.
- Export of Flowers and Mushrooms (XLIII—4.11.88), 144-145.
- Export of Footwear to Japan and Australia (XLIV—25.11.88), 31.
- Export of Garments (XLIII—16.11.88), 228.
- Export of Gems and Jewels (XLIII—18.11.88), 286.
- Export of manpower to Gulf countries (XLIV—7.12.88), 319-21.
- Export of Molasses by State Trading Corporation (XLIV—25.11.88), 247.
- Export of non-traditional items by Small and Medium enterprises (XLIII—4.11.88), 102.
- Export of Pineapples to West European countries (XLIV—1.12.88), 125.
- Export of Seafood (XLIII—4.11.88), 277-278.
- Export of spices (XLIII—4.11.88), 115-120.
- Export of Turn-Key Cement making projects (XLIII—15.11.88), 252-44.
- Export to African countries (XLIII—4.11.88), 161-162.
- Export to Nepal (XLIV—2.12.88), 105.
- Exports to US, UK and USSR (XLIV—25.11.88), 63-64.
- Facilities to Indian Exporters to China (XLIV—25.11.88), 209-10.
- Guidelines for imports by export oriented units (XLIII—4.11.88), 207-208.
- Impact of Monopoly procurement in Kerala on Cashew Exports (XLIII—18.11.88), 261.
- Imposition of cess to finance export losses (XLIII—15.11.88), 167-68.
- Iron Ore Export (XLIV—25.11.88), 61.
- Licences for Export of Jewellery (XLIII—18.11.88), 56.
- Loss in export of rice through Kandla Port (XLIV—7.12.88), 363-64.
- Malpractices in EOU's (XLIV—25.11.88), 159.
- Measures to Boost Engineering Exports (XLIII—18.11.88), 198.
- Measures to increase exports during current financial year (XLIV—4.11.88), 77-78.

- Modification in Duty Draw Bank Scheme (XLIII—18.11.88), 57.
- National Committee for Spice Exports (XLIV—25.11.88), 215-216.
- Overseas trading offices of Indian firms to promote exports (XLIV—2.12.88), 387.
- Plan for Export of Plastic (XLIV—2.11.88), 29.
- Port-wise export of iron ore (XLIII—18.11.88), 240.
- Problems in Export of Agricultural Products (XLIV—2.12.88), 221.
- Production and Export of Tea (XLIII—18.11.88), 227.
- Production of Flowers for export (XLIV—2.11.88), 281.
- Requirement of Steel to Meet Export Target of Engineering Goods (XLIV—25.11.88), 43-44.
- Revised Export Target During Current Year (XLIV—25.11.88), 4-10.
- Simplification of Export Procedures (XLIV—25.11.88), 39-40.
- Special fund for export projects (XLIII—4.11.88), 191.
- Steps to promote production & export of shrimp (XLIII—4.11.88), 162.
- Strategy for Leather Exports (XLIII—4.11.88), 32-34.
- Unauthorized Export of skulls and skeletons to Bangladesh (XLIV—2.12.88), 231.
- EXPORT AUTHORITY**
- Proposal for Setting up Export Authority (XLIV—25.11.88), 282.
- EXPORT DEVELOPMENT COUNCIL(S)**
- Export Development Councils in States (XLIV—25.11.88), 70.
- EXPORT INSPECTION COUNCIL(S)**
- Minimum wages of workers in Export Inspection Council (XLIV—2.12.88), 181.
- EXPORTER(S)**

Facilities to Diamond exporters (XLIV—2.12.88), 134.

EX-SERVICEMEN

Demand for one rank one Pension (XLIII—21.11.88), 180.

Ex-servicemen in Kerala to be rehabilitated (XLIV—5.12.88), 282-83.

Loans sanctioned to Ex-servicemen by Delhi Finance Corporation (XLIII—21.11.88), 218.

Services of Ex-serviceman in Tannery and Footwear Corporation of India Kanpur (XLIV—6.12.88), 191-192.

Demand for acceptance of the principle of payment of pension to ex-servicemen on the basis of One Rank-One Pension (Under Rule 377) (XLIV—7.12.88), 412-13.

EYE BANKS

Inactive Eye Banks (XLIII—16.11.88), 369.

F

FAO

FAO award to Indian farmer for innovation in sugarcane cultivation (XLIII—17.11.88), 52-59.

F.A.R.

Licences for Fax facility (XLIII—15.11.88), 93-96.

FCI

Casual Labourers working in FCI (XLIV—30.11.88), 82-83.

Demurrage paid by Food Corporation of India (XLIII—2.11.88), 143.

FCI Godown in Bihar (XLIV—30.11.88), 417-20.

FCI Godowns in Almora and Pithoragarh, Uttar Pradesh (XLIII—16.11.88), 298.

FCI Godowns in Kerala (XLIV—7.12.88), 293-98.

Food Corporation of India Godown in Una (XLIII—2.11.88), 56.

Import of edible oils by FCI (XLIII—2.11.88), 105.

Loss to FCI due to Theft, Pilferage, etc. (XLIII—16.11.88), 107.

Moderatisation of Gorakhpur Unit of FCI (XLIV—24.11.88), 166.

Opening of procurement centres by FCI (XLIII—2.11.88), 101.

Proposals for expansion of FCI godowns in Tamil Nadu (XLIV—7.12.88), 171.

Storage of Foodgrains in Godowns in Bombay (XLIV—30.11.88), 275-76.

Supply of Foodgrains and Rice to Retailers Direct from Depot by F.C.I. (XLIV—7.12.88), 239-40.

Upgradation of status of FCI units (XLIV—7.12.88), 236-37.

Wage revision in FCI (XLIII—16.11.88), 153.

Amendments in FERA (XLIII—18.11.88), 33.

Delicensing Facility to MRTP and FERA Companies (XLIII—15.11.88), 296-97.

FERA violations by M/S Concord International (XLIV—2.12.88), 170.

FERA violation by Jybsha Holdings (XLIV—2.12.88), 222.

FICCI

FICCI's suggestions for exports increase (XLIII—4.11.88), 320-321.

FABRICS

Export of Fabrics (XLIV—7.12.88), 264-66.

FACTORY (S)

Magal and Hazardous Factories in Delhi (XLIV—30.11.88), 361-62.

FAIR PRICE SHOPS

Additional quota of Sugar for sale through Fair Price Shops (XLIV—7.12.88), 225-27.

FAMILY COURTS

(XLIII—18.11.88), 160.

Setting up of family courts (XLIV—2.12.88), 332.

FAMILY PENSION

Sharing of Family Pension by the Parents with the Widow (XLIII—21.11.88), 53.

FAMILY PLANNING

Award for One Daughter Family (XLIV—7.12.88), 99-103.

Birth after Vasectomy/Tubectomy Operations (XLIV—30.11.88), 107.

Bogus cases under Family Planning Programme (XLIV—30.11.88), 170-180.

Couples in reproductive age protected by Family Planning Methods (XLIV—30.11.88), 434-450.

Deaths due to Sterilisation Operations (XLIII—2.11.88), 89.

Decline in sterilization and use of oral pills (XLIV—30.11.88), 425-30.

Family Welfare Programme in Gujarat (XLIV—7.12.88), 3-9/302.

Female Infanticides (XLIII—21.11.88), 251.

Forced sterilization cases in U.P. (XLIII—16.11.88), 319.

Heart Attack due to India Criminate use of Birth Control Pills (XLIII—2.11.88), 85.

Implementation of Fourth Pay Commission's recommendations by Family Planning Association of India (XLIV—7.12.88), 308-9.

Incentives to States to achieve Family Planning Targets (XLIV—7.12.88), 271-75.

Involvement of sugar factories in National Family Planning (XLIV—30.11.88), 167-68.

New Method to stop Pregnancy (XLIII—2.11.88), 87.

Role of Ayurvedic, Unani and Homoeopathic systems of medicine in Family Planning (XLIV—30.11.88), 182.

Short film on Dondarshan regarding Family Planning (XLIII—16.11.88), 347.

Supply of Instruments for Family Welfare Programme (XLIV—7.12.88), 5-12.

- Uniform Acceptance of Family Planning Norms (XLIV—30.11.88), 18-22.
- Utilisation of amount earmarked for Health and Family Welfare (XLIV—7.12.88), 309-310.
- Vaccine for Family Planning (XLI—30.11.88), 187.
- Workshop on Small Family (XLIII—16.11.88), 198.
- FARAKKA BHAGIRATHI**
- Diversion of Bhagirathi at Farakka (XLIV—25.11.88), 32-33.
- FARAKKA POWER STATION**
- Procurement of Steam Generators and Electrostatic Precipitators for Farakka Power Station (XLIV—6.12.88), 166-167.
- FARM MACHINERY**
- Centre for Farm machinery training and Testing (XLIII—17.11.88), 262-63.
- FARM RESEARCH**
- Farm Research (XLIII—17.11.88), 126-28.
- FARM(S)**
- Share of Farm Sector in total Domestic Product and National Income (XLIV—5.12.88), 233-35.
- Assistance to small and marginal farmers in Punjab (XLIII—24.11.88), 75-78.
- Assistance to Small and Marginal Farmers under special Programme in Orissa (XLIII—3.11.88), 136.
- Distribution of Skallow and Dugwells to Small and Dugwells to Small and Marginal Farmers (XLIII—17.11.88), 412-13.
- Funds to Andhra Pradesh for Small and Marginal Farmers (XLIII—17.11.88), 259-60.
- Permanent lease of defence lands to farmers in Sagar Cantonment (XLIV—5.12.88), 143-45.
- Recommendations of High Powered Committee for Cotton Growing Farmers (XLIII—24.11.88), 122.

123.

Relief to farmers affected by floods (XLIII—17.11.88), 324-25.

DEBATES

Demand for directives to nationalised and cooperative Banks to grant loans farmers etc. affected by heavy rains (Under Rule 377) (XLIII—2.11.88), 199.

Demand for ensuring that the benefit of lower interest rate on loans is passed on to the farmers as announced in the last budget (Under Rule 377) (XLV—14.12.88), 11-12.

Demand for research by Spices Board in order to check the 'Quack Wilt' disease affecting papper crop in Karala and to pay compensation to the affected farmers (Under Rule 377) (XLIV—29.11.88), 481.

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 447-538.

Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 316-83.

Need to pay higher compensation to the farmers of Delhi for the land acquired by Delhi Administration (Under Rule 377) (XL V—6.12.88), 460.

Need to resume credit flow from NABARD to the farmers (u/r 377) (XLV—16.12.88), 32-33.

FARRUKHABAD

Demand for extension of the Barhan-Etahn Railway line upto Farrukhabad (U.P.)—(Under Rule 377) (XLIV—7.12.88), 419-20.

FERROCHROME PLANT

Modernisation of Ferrochrome Plant at Jaipur Road (XLIII—17.11.88), 317-319.

FERTILIZERS

Capacity utilisation in the gas based fertilizer plants (XLIV—1.12.88), 357.

Consumption and demand of Fertilizers (XLIII—17.11.88), 200-208.

- Designing consumer fertilizer price (XLIII—17.11.88), 411-12.
- Energy consumption of Thal Valsbet Fertilizer Plant (XLIII—24.11.88), 209.
- Export of Fertilizer Plants and Technology (XLIV—1.12.88), 49.
- Export of Fertilizer Plants and Technology (XLIV—1.12.81), 49.
- Fertilizers relocated to Assam (XLIII 17.11.88), 137-38.
- Intensive Fertilizer Promotion Campaign (XLIII—24.11.88), 162-166.
- Pricing Policy on Fertilizers (XLIV—1.12.88), 126.
- Setting up of Fertilizer Plant in Beshrain (XLIII—17.11.88), 414.
- Shortfall in Fertilizer Production (XLIII—17.11.88), 323-24.
- Subsidy on Fertilizers (XLIII—17.11.88), 100-101.
- Subsidy on Fertilizers (XLIII—24.11.88), 184-186.
- FESTIVALS OF INDIA**
- Need to include cultural troupes from Assam in the Festivals of India held abroad (Under Rule 377) (XLIV—5.12.88), 378-79.
- FIBRE YARN**
- Concession to import fibre yarn (XLIV—7.12.88), 32-30.
- FIELD PUBLICITY OFFICERS**
- Filling up of vacancies of field publicity officers (XLIII—15.11.88), 407-8.
- Discrimination against persons of Indian origin in Fiji (XLIII—3.11.88), 77.
- FIJIANS**
- Position of Fijians of Indian origin under New Constitution (XLIII—24.11.88), 243-44.
- FILARIA RESEARCH CENTRE**
- Setting up of Filaria Research Centre in Alleppey (XLIII—2.11.88), 6.
- FILMS**

Check on Violence in Films (XLIII—24.11.88), 92-94.

Exchange of Films with foreign countries (XLIII—22.11.88), 63166.

Indian entries for International Film Festivals at Chicago, USA (XLIV—29.11.88), 210.

Selection of Films for Indian Panorama (XLIV—29.11.88), 185.

Telecast of films on TV (XLIII—22.11.88), 191.

Telecast of two Hindi films in a week (XLII—16.11.88), 108.

FILM FESTIVAL

12th International Film Festival of India (XLIII—15.11.88), 164-65.

FILM INDUSTRY

Crisis in Tamil Film Industry (XLIV—29.11.88), 53.

FINANCIAL ASSISTANCE

Financial assistance to Private Hospitals (XLIV—30.11.88), 48-68.

Financial assistance to State Wakf Boards (XLIV—5.12.88), 228-29.

Financial Assistance to Widows (XLIV—5.12.88), 338.

Request from Government of Kerala for Financial Assistance (XLIII—17.11.88), 131-32.

DEBATES

Demand for adequate financial assistance for proper maintenance of museums in the country (Under Rule 377) (XLIII—24.11.88), 354-55.

Demand for financial and other assistance to U.P. Government to meet drought situation in certain parts of the State (Under Rule 377) (XLIV—29.11.88), 483.

Need for immediate financial and other assistance to the people of West Bengal affected by the recent cyclone (Under Rule 377) (XLIV—1.12.88), 413-14.

Demand for sending Central team to Himachal Pradesh to assess damage

caused by heavy rains in the State and to provide necessary assistance (Madras Rule 379) (XLIV—20.11.88), 482.

FINANCING

External Financing (XLIII—21.11.88), 88.

FINANCE COMMISSION

Ninth Finance Commission Allocation for Kerala (XLIV—25.11.88), 82-83.

FINANCIAL INSTITUTIONS

Appointment of Non-Officials on Boards of Directors of Financial Institutions (XLIV—25.11.88), 148.

Private Financial Institutions (XLIII—18.11.88), 376.

FIRE

Fire in a Plastic Factory in Delhi (XLIII—21.11.88), 89.

Fire incident in Rail Bhavan (XLIII—18.11.88), 207.

Fire safety measures in high rise buildings (XLIV—5.12.88), 86-87.

DERATES

Fire in Loading Area and Atomic Plant of Rahul Refinery of Bharat Petroleum Corporation Ltd., Bombay on 9.11.88 (St.) (XLIII—15.11.88), 438-39.

FISH

Reported pollution of river Brahmaputra due to a peculiar disease affecting fish and vegetable plants in Assam (CA) (XLIV—1.12.88), 387-405.

FISHERMEN

Arrest of Indian Fishermen by Pak Forces (XLIII—24.11.88), 157-158.

Need to approve the project for establishment of non-formal Primary Education Centre for Children of Fishermen in Orissa Under Rule 379 (XLIV—7.12.88), 418-14.

Need to construct wall on the sea coast in Gujarat to save the houses of fishermen from tidal waves

(Under Rule 377) (XLV—16.12.88), 32.

FISHERIES

Central Fisheries University (XLIII—24.11.88), 110-111.

Clearance of Fisheries Project in Kerala (XLIII—17.11.88), 97.

Construction of faculty quarters for professors of fisheries college, Panangad (XLIII—24.11.88), 79-80.

Delay in implementation of Integrated Fishery Project (XLIV—1.12.88) 217.

Duty Free High Speed Diesel Oil to Smaller Mechanised Fishing Crafts (XLIV—1.12.88), 283.

Education for fishermen children (XLIII—24.11.88), 286-87.

External funding of fishery project in Kerala (XLIII—17.11.88), 85-86.

FISH PROCESSING UNITS (XLIII—17.11.88), 83.

Fishermen Missing from Bombay (XLIII—21.11.88), 151.

Housing schemes for fishermen (XLIII—17.11.88), 360-64.

Post-Catch Fish Losses (XLIV—1.12.88), 258.

Purchase of fishing trawlers by Small Enterprises (XLIV—2.12.88), 336.

Representation for Assistance to Lobster Fishing (XLIII—18.11.88), 117.

Research Projects for Improving Productivity of Steel Plants (XLIII—9.11.88), 181.

Reservoir Fisheries Development Project (XLIV—1.12.88), 284.

Review of Fish Farmers Development Agency Programmes (XLIV—4.12.88), 278.

Sharp Boiling in A.P. (XLIV—2.12.88), 33.

Shrimp Fishing in Andhra Coast (XLIV—1.12.88), 120.

Socio-Economic Development of Fishermen (XLIII—24.11.88), 291-296.

Upliftment of Andhra Pradesh fishermen (XLIII—17.11.88), 67-69.

FISHING

Assisting small companies with Chartered Fishing Permits (XLIII—17.11.88), 360.

Assistance to Shrimp Fishing Industry along East Coast (XLIV—1.12.88), 215.

Berthing of Fishing Trawlers in Fishing Harbour (XLIII—17.11.88), 147.

Cold Storages and refrigerated transport system linking fishing harbours (XLIV—1.12.88), 118.

Commercial production of Trout Fish in U.P. (XLIII—17.11.88), 329-30.

Deep-Sea Fishing Trawlers (XLIII—24.11.88), 112-113.

Development of Fishing Harbours (XLIII—24.11.88), 298-302.

Development of Fishing Industry in A & N Islands (XLIII—17.11.88), 159-60.

Development of Thankasserri Harbour (XLIII—17.11.88), 309-310.

Distance restrictions for operation of Joint Venture Companies for exploitation of Deep Sea Prawn Resources (XLIII—17.11.88), 359-60.

Illegal Fishing (XLIII—17.11.88), 380-81.

Indo-Soviet co-operation in fishing (XLIII—17.11.88), 410.

Invitation to Representative of small Entrepreneurs in Fishing Field for Consultation (XLIII—24.11.88), 38.

SCICI Loans for Construction of Deep Sea Fishing Trawlers (XLIV—25.11.88), 103.

FIVE YEAR PLAN

Discussion on growth rate in Eighth Plan (XLIII—21.11.88), 100.

Suggestion from Block and District Officers on 8th Five Year Plan (XLIV—28.11.88), 71-72.

FLATS

Allotment of flats under Self-financing Scheme 1982 (XLIV—7.12.88), 307-8.

News item captioned "Flat owners tell tale of Woe" (XLIV—7.12.88), 358.

Possession of flats in Kishangarh (XLIV—7.12.88), 165-72.

FLOOD

Advance Flood Forecasting Centre in Orissa (XLIV—25.11.88), 242.

Amount spent on Flood Relief (XLIII—18.11.88), 298.

Assistance Offered by World Bank on Flooded Rivers in India and Neighbouring Countries (XLIV—25.11.88) 66.

Assistance to Maharashtra for Relief Works (XLIII—17.11.88), 424.

Bangladesh media reports accuse India for Floods (XLIII—17.11.88), 133.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Central Team for Study on Damages of Floods in Gujarat (XLIV—25.11.88), 132-133.

Committee on Floods (XLIV—25.11.88), 205.

Composition of Central Teams for Flood Relief (XLIV—1.12.88), 17.

Comprehensive Plan for flood protection (XLIII—4.11.88), 243-244.

Damage caused to Foodgrains by Floods (XLIII—3.11.88), 20-27.

Discussions with neighbouring countries to tackle Flood Menace (XLIII—18.11.88), 111.

Flood Control by Union Government (XLIII—4.11.88), 297-298.

Flood Control Plan on Mahananda Basin (XLIV—25.11.88), 243-244.

Flood Control Schemes in Andhra Pradesh (XLIII—18.11.88), 45.

Floods in Delhi (XLIII—4.11.88), 96-97.

- Indo-Bangladesh Force on flood situation (XLIII—4.11.88), 194-195.**
- Loss due to Floods (XLIII—18.11.88), 285.**
- Ravage caused by floods (XLIII—3.11.88), 69.**
- Ravage caused by floods in Delhi (XLIII—3.11.88), 184.**
- Relief to farmers affected by floods (XLIII—17.11.88), 324-25.**
- Special Task Force to Assess Flood Damage (XLIV—25.11.88), 73-74.**
- Toll of human lives due to floods in Punjab J&K and Himachal Pradesh (XLIV—7.12.88), 211-12.**
- FLOWERS**
- Export of Flowers (XLIII—4.11.88), 195-196.**
- DEBATES**
- Demand for steps for prevention of perennial floods and drought in Orissa (Under Rule 377) (XLIII—24.11.88), 351.**
- Need to divert spare water of Rapti river to save Basti, Gorakhpur, Gonda and Baharaich from floods (Under Rule 377). (XLIV—30.11.88) 469-70.**
- Need to pay compensation to the people of Ganganagar district in Rajasthan affected by floods in Punjab (Under Rule 377), (XLIII—17.11.88), 444-45.**
- FLOURIDS**
- Need to ban use of Flouride in tooth-pastes (Under Rule 377) (XLV—16.12.88), 31.**
- FLY-ASH**
- Utilisation of fly-ash in cement Industry (XLIII—22.11.88), 346.**
- FODDER**
- Scarcity of Fodder in Bihar (XLIV—1.12.88), 254.**
- FOOD**
- Food demanded by Maharashtra Government (XLIV—7.12.88), 24-26.**

FOOD ADULTERATION

- Development of Food Adulteration Test Kit (XLIV—7.12.88), 293.**
- Sale of peas coated with non-permissible Dyes (XLIV—7.12.88), 355-56.**
- Use of artificial colours and flavour in food articles (XLIV—30.11.88), 242-43.**

FOOD COLOURS NATURAL

- Developmental technology for making Natural Food Colours (XLIV—30.11.88).**

FOOD & NUTRITION BOARD

- Transfers in Food and Nutrition Board (XLIII—16.11.88), 156.**

FOOD PRESERVATION

- Food Irradiation Plants (XLIV—5.12.88), 87-88.**

FOOD PROCESSING

- Action Plan to promote Food Processing Units (XLIII—3.11.88), 193.**
- Approval of Projects of Foods Processing Industry (XLIII—3.11.88), 102.**
- Discussion with US Delegation re. Patent Law applicable to Food Processing Industries (XLIV—1.12.88), 121.**
- Exports of Food Processing Industries (XLIII—17.11.88), 377-79.**
- Food Processing as major thrust Industry (XLII—17.11.88), 292.**
- High Cost raw materials makes Food Processing Uneconomic (XLIV—1.12.88), 122.**
- Measures for development of Food Processing Industries (XLIII—17.11.88), 193-94.**
- Modernisation and Development of Food Processing units under Central Government (XLIII—17.11.88), 287.**
- Setting up of Food Processing Industries with Foreign Know-how (XLIII—17.11.88) 112.**
- Use of flavours and colours (XLIV—1.12.88), 368.**

FOOD EXPORT DEVELOPMENT ANTHAN

Action Plan by APEDA (XLIV—25.11.88), 69-70.

FOODGRAINS

Damage caused to Foodgrains by Floods (XLIII—3.11.88), 20-27.

Damage of Foodgrains (XLIV—30.11.88), 292-93.

Foodgrains production in Kerala (XLIII—3.11.88), 107.

Hike in storage and transit losses (XLIV—30.11.88), 350-51.

Import of foodgrains (XLIII—2.11.88), 48.

Inspection of food items sold during Diwali (XLIII—16.11.88), 374.

Off-loading of imported foodgrains (XLIII—16.11.88), 355.

Per capita consumption of foodgrains (XLIII—24.11.88), 332.

Procurement of Foodgrains (XLIII—16.11.88), 84.

Procurement Price of Foodgrains (XLIII—24.11.88), 106-107.

Production stock and import of foodgrains (XLIV—7.12.88), 329-30.

Reduction in Food subsidy (XLIV—30.11.88), 423-24.

Short Term Strategy for Food Grains Targets (XLIV—5.12.88), 302-303.

Shortage of Foodgrains (XLIII—16.11.88), 182.

Stock of foodgrains (XLIII—16.11.88) 616.

Supply of foodgrains to Kerala (XLIII—16.11.88), 34.

Supply of Foodgrains and Rice to Retailers Direct from Depot by F.C.I. (XLIV—7.12.88), 239-40.

Supply of foodgrains to States (XLIV—30.11.88), 154-166.

Supply of Foodgrains to States (XLIII—16.11.88), 208.

Supply of foodgrains to tribal areas of Uttar Pradesh (XLIII—16.11.88).

107.

Supply of quality foodgrains to consumers under PDS (XLIV—7.12.88) 247-48.

Supply of subsidized Foodgrains to people below Poverty Line (XLIII—16.11.88), 183.

Support prices of rice wheat and Sugarcane (XLIII—17.11.88), 134-35.

Target of Foodgrains Production (XLIII—3.11.88), 219.

FOOTWEAR

Foreign tie-up for manufacture of Footwear (XLIV—29.11.88), 208.

FORBION AID

British Aid (XLIII—18.11.88), 268.

Foreign assistance to combat Water Borne and other diseases (XLIII—10.11.88), 148.

Foreign Funds received by Voluntary Organisations (XLIII—21.11.88), 150.

World Bank and Asian Development Bank aid for Indian Road Sector (XLIII—3.11.88), 57.

FOREIGN CHARTERS

Policy on Foreign Charters (XLIII—21.11.88), 214.

FOREIGN COLLABORATION

Agreement between C.M.C. Ltd. and I.C.I. (XLIV—5.12.88), 171-72.

Automobile Industries set up with foreign collaboration (XLIII—22.11.88), 294.

Collaboration for Development of Light Combat Aircraft (XLIV—5.12.88), 279.

Dutch assistance to Horticulture Project (XLIII—17.11.88), 260-61.

Foreign Collaboration and investment (XLIV—29.11.88), 108.

Foreign collaboration proposals (XLIV—6.12.88), 281-82.

Indo-Japanese Economic Collaboration (XLIII—22.11.88), 288.

Indo-Jordan cooperation in Manpower (XLIII—2.11.88), 114.

Indo-Italian Collaboration (XLIV—29.11.88), 369.

DEBATES

Decision of Government of India to set up a joint venture in collaboration with M/s. PepsiCo Ind., USA (CA) (XLIV—6.12.88), 422-53.

Proposal of Punjab Agro Industries Corporation for setting up a Joint Venture in Punjab with M/s Volkas and in Collaboration with M/s PEPSICO (St.) (XLIII—3.11.88), 235-43.

FOREIGN COUNTRIES

Improvement of relations with Bhutan (XLIII—17.11.88), 206-207.

Issue of Bonds in Foreign Countries (XLIII—18.11.88), 36.

FOREIGN DEBT (XLIII—18.11.88), 41.

Foreign Debt (XLIV—25.11.88), 216.

Foreign Debt (XLIII—4.11.88), 101-102.

FOREIGN DELEGATION

Visit of a Trade Delegation to Singapore (XLIV—2.12.88), 148.

Visit of Afghan Delegation (XLIV—2.12.88), 91.

Visit of Chinese Delegation (XLIII—21.11.88), 30.

Visit of Indian Trade and Industry Delegation to Rumania (XLIV—2.12.88), 256.

Visit of Mr. Corbachev General Secretary of the Central Committee of the CPSU and President of the Presidium of Supreme Soviet to India (St) (XLIII—21.11.88), 290-292.

FOREIGN EXCHANGE

Decline in foreign exchange reserves (XLIII—4.11.88), 94.

Drop in Foreign Exchange Reserves (XLIII—4.11.88), 39-40.

FOREIGN INVESTMENT POLICY

(XLIII—29.12.88), 417.

FOREIGN LOANS

Soviet Loans to Private Firms (XLIT—25.11.88), 249-251.

FOREIGN MISSION(S)

Reopening of Chinese Mission at Calcutta (XLIV—1.12.88), 104.

FOREIGN MISSIONARIES (XLIV—28.11.88), 79-80.

FRUIT PROCESSING INDUSTRY

Need to set up a fruit processing industry in Mithila region of Bihar (Under Rule 377) (XLV—13.12.88), 22-23.

FOREIGN REMITTANCES

Fall in Remittances from Abroad (XLIII—18.11.88), 64.

FOREIGN STUDENTS

Bhutanese students in Indian Universities Medical and Engineering Colleges (XLIII—17.11.88), 61-63.

FOREIGN TRADE

Decasification of more items (XLIII—18.11.88), 99.

Diversification of trade with Hong Kong (XLIII—18.11.88), 239.

Engagement of Foreign Liaison Offices in Trading Activities (XLIII—18.11.88), 164.

Indian investment in Joint ventures abroad (XLIII—18.11.88), 247.

Indo-Danish Trade (XLIV—25.11.88), 248.

Indo-Egypt Joint Commission Meet (XLIII—18.11.88), 267.

Indo-UK Economic Relations (XLIII—18.11.88), 157.

Joint Ventures with China (XLIII—18.11.88), 288.

Joint Ventures with Hungary (XLIII—18.11.88), 233.

Official level trade talks between India and US (XLIII—18.11.88), 282.

Trade agreement with Hungary (XLIII—18.11.88), 138.

Trade with China (XLIII—18.11.88), 264.

Trade with Pakistan (XLIII—18.11.88) 155.

FOREIGN VISITS

Foreign Visits of Ministers (XLIV—2.12.88), 251.

New Scheme for Checking Visitors to India (XLIII—4.11.88), 80.

Selection of journalists accompanying P.M. President Vice President on foreign tours (XLIII—15.11.88), 110.

FOREST PRODUCE PLANTATION PROGRAMME

Minor Forest Produce Plantation Programme (XLIV—7.12.88), 620.

FOREST PRODUCE SCHEMES

Tribal Development and Development of Minor Forest Produce Scheme (XLIII—16.11.88), 147.

FORESTS

Decrease in forest cover in Orissa (XLIII—16.11.88), 321.

Denudation of Forests (XLIV—30.11.88), 192-195.

Forest Area destroyed by Fire (XLIV—30.11.88), 215-216.

Forest clearance schemes in H.P. (XLIII—2.11.88), 91.

Forest cover (XLIV—7.12.88), 43-48.

Forest Development Corporation (XLIII—16.11.88), 170.

Protected forest in south of Qutab Hotel, Delhi (XLIV—7.12.88), 89-90.

Shrinkage expansion of green cover area (XLIII—2.11.88), 147.

Survey of protected Forests (XLIV—7.12.88), 97-98.

Views of U.N. Experts about decrease in Forest Cover (XLIV—7.12.88), 182-82.

FORWARD TRADING

Associations conducting forward trading (XLIV—7.12.88), 124-32.

Permission for Forward Trading (XLIII—16.11.88), 199.

FOURTH PAY COMMISSION

Implementation of Fourth Pay Commission's recommendations by Family Planning Association of India (XLIV—7.12.88), 308-9.

Implementation of recommendation of Fourth Pay Commission (XLIII—18.11.88), 291.

FRANCE

Export of Alcohol to France (XLIV—6.12.88), 276.

Technical assistance from France for CIL's Subsidiaries (XLIV—6.12.88), 255-56.

FREEDOM FIGHTERS

Committee to scrutinise freedom fighters Pension cases in the Eastern Region (XLIV—5.12.88), 225-27.

Freedom Fighters Pension cases (XLIV—5.12.88), 175-77.

Freedom fighters pension to participants of Kallarua Pangode struggle (XLIV—5.12.88), 63.

Pending cases for freedom fighter's pension from Assam (XLIII—21.11.88), 22.

Pending cases of freedom fighters pension (XLIV—28.11.88), 173-178.

Pensions to Freedom Fighters (XLIII—21.11.88), 84.

Rail Pass to Freedom Fighters (XLIV—5.12.88), 253.

FREIGHT EQUALISATION SCHEME

Freight Equalisation Scheme (XLIV—1.12.88), 365.

FREIGHT TRAFFIC

Freight Traffic Performance (XLIII—18.11.88), 44.

FRENCH BROADCASTS

French Broadcasts to India (XLIV—6.12.88), 265-66.

FRUITS AND VEGETABLES

Fixation of prices for temperate fruits

(XLIII—3.11.88), 112.

Increasing production of fruits and vegetables (XLIII—17.11.88), 194-95.

Research Centre for Pineapple in Karnataka (XLIII—17.11.88), 128-29.

FUEL

Use of Alcohol as substitute Fuel (XLIII—22.11.88), 3-2.

FUND(S)

Raising of funds to meet future requirements (XLIV—5.12.88), 140.

Transfer of funds from Centre to States (XLIII—4.11.88), 97-98.

G

GATT

GATT deliberations at Uruguay (XLIV 2.12.88), 116.

Trade with GDR (XLIII—11.4.88), 98-100.

G.N.L.F.

Surrender of Arms by GNLF activists (XLIII—21.11.88), 65.

Discovery of Minerals and Precious metals by GSI (XLIII—3.11.88), 88.

GAMES AND SPORTS

Pay of Coaches (XLIV—1.12.88), 292.
Tour of British Cricket Team (XLIII—3.11.88), 75.

GANDAK RIVER

Need to check smuggling on the borders of Nepal Bihar and U.P. via Gandak river (under rule 377) (XLV—16.12.88) 37-38.

GANGA

Cleaning of Ganga (XLIV—7.12.88), 311-13.

Dutch aid for Ganga Action Plan (XLIV—30.11.88), 254-55.

Need to timely completion of the Ganga cleaning project and taking up such projects for other rivers

(Under Rule 377) (XLIII—22.11.88), 381.

GANG NAHAR

Demand for clearance to scheme submitted by D.R.D.A. for construction of cemented drains in Gang Nahar and Bhakbra Nahar areas of Ganganahar in Rajasthan—(Under Rule 377) (XLIV—29.11.88), 484.

GANGA-YAMUNA RESOT AREA PROJECT

(XLIII—21.11.88), 118.

Progress in Ganga Action Plan (XLIV—30.11.88), 256-58.

GANGANAHAR

Demand for clearance to scheme submitted by D.R.D.A. for construction of cemented drains in Gang Nahar and Bhakbra Nahar areas of Ganganagar in Rajasthan—(Under Rule 377) (XLIV—29.11.88), 484.

GARMENTS

Export of Garments (XLIII—16.11.88), 228.

Exports of Garments (XLIV—30.11.88), 255-56.

Export of Garments and Textiles (XLIV—30.11.88), 299-302.

GAS(ES)

Completion of HBJ GAS Pipeline Project (XLIV—29.11.88), 352.

Discovery of Helium Gas in Rajasthan (XLIII—22.11.88), 204.

Erection of branch line from main gas trunk pipeline in Maharashtra (XLIV—29.11.88), 138.

Leakage of Chlorine Gas Cylinder in Madurai (XLIV—7.12.88), 134-35.

Hazira Gas Cracker Plant (XLIV—29.11.88), 260.

Laying of gas pipeline through Bangladesh (XLIV—29.11.88), 345.

Manufacture of Gas Cylinders (XLIV—29.11.88), 373.

- Production of Gas from Krishna Godavari basin by 1950 (XLIII—22.11.88), 117.
- Revision of Gas Prices (XLIV—29.11.88), 243.
- Scheme for Exploitation of Natural Gas (XLIII—15.11.88), 34.
- Supply of gas through pipelines (XLIII—15.11.88), 267-68.
- Use of gas as substitute for Oil (XLIII—15.11.88), 263-64.
- Utilisation of gas in A. P. (XLXII—22.11.88), 189.
- Need to lay gas pipe line from Orallya to Agra via Faizabad (Under Rule 377) (XLIII—17.11.88), 446-47.
- GAS BASED NAPHTHA CRACKER UNIT**
- Setting up of Gas based Naphtba cracker unit at Visakhapatnam (XLIII—15.11.88), 408-9.
- GAS NETWORK**
- Trans-Asian Gas Network (XLII—15.11.88), 204.
- GAS PIPELINE**
- Pipelines from Kandla to Bhatinda (XLIII—22.11.88), 214.
- GEM(S)**
- Export of Gems and Jewels (XLIII—18.11.88), 286.
- GENERAL INSURANCE CORPORATION**
- Demands of Employees of General Insurance Corporation (XLIV—25.11.88), 82.
- Finalisation of Landless Labour life Insurance Corporation (XLIV—25.11.88), 244-245.
- Fraud in Subsidiaries of GIC (XLIV—25.11.88), 162-63.
- Outstanding Claims of GIC (XLIV—25.11.88), 202.
- GIFT CHEQUES**
- Encashment of Gift Cheques (XLIII—18.11.88), 201.
- Air Service to and from Goa (XLIV—28.11.88), 60-64.
- Allocation of funds Under Command Area Development Programme to Goa (XLIV—25.11.88), 207-208.
- Backyard Poultry Production units for Women in Goa (XLII—24.11.88), 160-161.
- Central Assistance to Goa Under Centrally Sponsored Scheme (XLIV 25.11.88), 102-103.
- Credit camps held in Goa (XLIII—4.11.88), 148-149.
- Development of Fisheries in Goa (XLIII—24.11.88), 161.
- Free Trade Zone in Goa (XLIII—4.11.88), 51.
- Mail Services in Goa (XLIII—15.11.88) 228.
- Navodaya Vidyalaya in North Goa (XLIII—3.11.88), 140.
- News item captioned Kai Dastavej Goa Shipyard Se Gayeb Kiye Gaye' 28.11.88), 130-131.
- Passenger Steamer service between Bombay and Goa (XLIII—17.11.88), 55-56.
- Postal delivery vans in Goa (XLIV—29.11.81), 90.
- Repair of National Highways in Goa (XLIII—8.11.88), 210.
- Speed Post Service in Goa (XLIII—22.11.88), 60-62.
- Sprinklers and Drip Irrigation System in Goa (XLIV—25.11.88), 206-207.
- Upgradation of Goa Postal Division (XLIII—22.11.88), 200.
- Warehouse at Goa Airport (XLIII—24.11.88), 19.
- Water Resources positions in Goa (XLIII—4.11.88), 159.
- Water Sports in Goa (XLIII—24.11.88), 251-52.
- Wind Energy Programme in Goa (XLIV—29.11.88), 371.

Demand for a separate postal circle for Goa and improvement in a postal services (Under Rule 377) (XLIV—29.11.88), 481-82.

Need to upgrade the Agricultural Research Complex at Elia, Old Goa, into a full-fledged institute (Under Rule 377) (XLIII—3.11.88), 246-47.

GOBAR GAS

Gas from Carbage at Timarpur, Delhi (XLIII—22.11.88), 97.

GODAVARI RIVER

Projects on Godavari River (XLIII—4.11.88), 274.

GODOWNS

Construction of rural godowns (XLIII—17.11.88), 58-59.

GOLD

Export of Gold by MMTG (XLIV—25.11.88), 63-64.

Gold for Savings (XLIV—25.11.88), 25.11.88), 37-38.

Gold requirement (XLIV—2.12.88), 315.

Modification of Gold Control Act (XLIV—25.11.88), 154-155.

Proposal to lift Ban on Gold Imports (XLIV—25.11.81), 246-47.

Sale of seized Gold (XLIV—2.12.88), 332.

Seizure of Gold in Bombay (XLIV—2.12.88), 373.

Relaxation in Gold (Control) Act, 1968 (XLIV—2.12.88), 37.

Show cause Notice to Jewellers by Gold Control Authority (XLIV—2.12.88), 96.

GOLD EXPLORATION

(XLIII—3.11.88), 43.

GOLD LOANS

(XLIII—18.11.88), 283.

Gold Loans (XLIV—2.12.88), 128.

GOLD POLICY

Liberalisation of Gold Policy (XLIII—18.11.88), 2.

CORBACHEV, SHRI

Visit of Mr. Corbachev, General Secretary of the Central Committee of the CPSU and President of the Presidium of Supreme Soviet to India (St) (XLIII—21.11.88), 290-92.

GOVERNMENT ACCOMODATION

Basic Amenities in Government Quarters (XLIV—7.12.88), 304-305.

Construction of servant quarters for M.S. flats on Baba Kharag Singh Marg (XLIII—16.11.88), 367.

Demolition of Chumeries in Gole Market, New Delhi (XLIV—30.11.88), 239-40.

Glazing of Verandahs in Government Quarters (XLIII—16.11.88), 370.

Separate Accommodation Pools (XLIII—16.11.88), 176.

Treatment of N.P.A. as Pay for allotment of Govt. accommodation (XLIV—30.11.88), 92-94.

Unhygienic Conditions in Central Govt. staff Colony, Bombay (XLIV—30.11.88), 22-25.

Vacation of Govt. accommodation by ex-ministers (XLIII—2.11.88), 170.

GOVT. BORROWING

Government Borrowing (XLIV—25.11.88), 126.

BUILDINGS

Working of lifts in Govt. buildings (XLIV—30.11.88), 287-88, 287-88.

GOVT. DEPTT.(S)

Complaints of malpractices in protector of Emigrants Office (XLIV—7.12.88), 77-78.

GOVT. EMPLOYEES

Accommodation to Central Government Employees at Visakhapatnam (XLIV—7.12.88), 125-26.

Bonus to Central Govt. employees

Setting up of Growth Centres in Backward Areas (XLIII—15.11.88), 344-45.

GROWTH RATE

Growth rate with Foreign Investment (XLIII—21.11.88), 234.

GUJARAT

Blow up of Oil and Gas from ONOC Well at Broach (Gujarat) (XLIII—22.11.88), 179.

Central Team for Study on Damages of Floods in Gujarat (XLIV—25.11.88), 132-133.

Consumption of power in Gujarat (XLIII—22.11.88), 314.

Development of Tourist Places in Gujarat (XLIV—28.11.88), 105-107.

Employment benefit to local people in public sector units in Gujarat (XLIII—15.11.88), 104.

Employment to local people in ONGC Units in Gujarat (XLIII—22.11.88), 34.

Establishment of Wind Farms in (XLIV—6.12.88), 292-93.

Extraction of coal in Gujarat (XLIII—22.11.88), 177.

Opening of auto exchanges in Districts of Gujarat (XLIV—6.12.88), 210-211.

Power Generation cost in Gujarat (XLIII—22.11.88), 313.

Production and utilisation of Gas in Western Region (Gujarat) (XLIV—6.12.88), 302-304.

Replacement of Telephone Exchanges into Electronic Exchanges in Gujarat (XLIV—6.12.88), 353-54.

Resumption of Train Service on Narrow Gauge Line in Gujarat (XLIV—25.11.88), 226-227.

Setting up of New Power Plants in Gujarat (XLIII—22.11.88), 127.

STD facility in Limbdi in Surendra-nagar District (Gujarat) (XLIII—22.11.88), 74.

S.T.D. facility in Gujarat (XLIV—6.12.88), 224-25.

Strikes and lockouts in Gujarat (XLIII—16.11.88), 157.

Supply of essential commodities to Gujarat (XLIII—16.11.88), 63.

T.V. Relay Centres in Gujarat (XLIV—29.11.88), 185.

DEBATES

Discovery of Oil at Nanda in Cambay Basin of Gujarat (St.) (XLIV—6.12.88), 418-27.

Need to construct wall on the sea coast in Gujarat to save the houses of fishermen from tidal waves (Under Rule 377) (XLV—16.1.88), 32.

Need to have a broad gauge railway line from Gandhi Dham to Bhoj in Gujarat (Under Rule 377) (XLV—16.12.88), 38-39.

GUJARAT

Need to provide passenger or shuttle trains in Gujarat—Saurashtra region (under rule 377), (XLIV—1.12.88), 410.

GULF COUNTRIES

Employment opportunities in Gulf countries (XLIII—16.11.88), 103.

Joint Venture with Gulf countries for Fertilizer Production (XLIII—24.11.88), 40-41.

GULF SECTOR ROUTES

Profit on Gulf Sector Routes (XLIV—28.11.88), 91-92.

GUNNY BAGS

Reduction in Weight of Gunny Bags (XLIII—16.11.88), 299.

GUWAHATI

Crashing of an Indian Airlines Aircraft at Amendment and A Vaydoot Aircraft near GUWAHAT on 10th October, 1988 (St.) (XLIII—2.11.88), 194-97.

GUWAHATI HIGH COURT

Cases pending in Guwahati High Court (XLIII—4.11.88), 219-222.

H

HAL

Export of products of HAL (XLIV—Manufacture of Dornier by HAL (XLIV—5.12.88), 325-26.

Memorandum from HAL Employees Union regarding corruption (XLIV—5.12.88), 69-70.

Housing loan scheme of HDFC (XLIV 7.12.88), 79-80.

HEC

Need for the Department of Steel to buy the blast furnace from H.B.C. instead of importing a secondh and blast furnace—(Under Rule 377) (XLIV—30.11.88), 472-73.

HMT

D. version of HMT Ltd. in Food Processing Industries (XLIV—29.11.88), 331.

Expansion and Development Schemes of H.M.T. Ltd. (XLIII—22.11.88), 208.

HMT WATCH FACTORY

Hunger Strike in HMT Watch Factory Tumkur (XLIII—15.11.88), 103-104.

HPCL

Commissioning of Bottling Plants by IOC and HPCL (XLIV—29.11.88), 261.

Petrochemical unit of HPCL at Visakhapatnam (XLIII—22.11.88), 264.

HUDCO

Financial support to HUDCO (XLIV—7.12.88), 136.

HUDCO assistance for Flood victims (XLIII—16.11.88), 330.

HUDCO assistance to Andhra Pradesh for Housing Schemes (XLIII—16.11.88), 160.

New Mode of Allotment of Flats under New Pattern HUDCO

Scheme, 1979 (XLIV—30.11.88), 213-14.

Schemes sanctioned by HUDCO for M.P. (XLIV—30.11.88), 135-38.

HAI

Purchase of more ships to carry Haj passengers (XLIII—17.11.88), 368.

HALF AN HOUR DISCUSSION

Ban on communal organisations (XLIV—5.12.88), 474-96.

Impementation of Desert Development Programme (XLIV—28.11.88), 333-34.

HALDIA FERTILIZER PROJECT

Cost over-run in Haldia Fertilizer Project (XLIV—1.12.88), 100.

HALDIA PETROCHEMICAL PROJECT

Haldia Petro-Chemical Project (XLIII—15.11.88), 321-22.

HANDICAPPED

Assistance to disabled suffering from Cerebralpalsy (XLIII—21.11.88), 55.

Central Assistance for Physically Handicapped (XLIV—28.11.88), 86-88.

Promotion of Education Among Handicapped (XLIV—5.12.88), 291-301.

Census of Handloom Industry (XLIV—30.11.88), 411-12.

Crisis in Handloom Sector (XLII—2.11.88), 79.

Handloom Training Institute in M.P. (XLIII—16.11.88), 317.

HANDLOOM WEAVERS

Need to take steps to enhance the earning of handloom weavers, particularly those of Nagpur region (Under Rule 377) (XLIII—21.11.88) 275.

HARYANA

Industrial units in Haryana (XLIII—22.11.88), 93-94.

Setting up of Electronic Telephone Exchanges at Kandlik (Madhya Pradesh) (XLIV-6.12.88), 151-52.

Setting up of sugar mills in Madhya Pradesh (XLIV-20.11.88), 171.

Vayudoot Service to Hissar, Haryana (XLIII-21.11.88), 156.

Purchase of motor cars (XLIV-11.11.88), 208.

DEBATES

Need to increase the representation of Harijan/Adivasi students (Under Rule 177) (XLIV-1.12.88), 411-12.

Implication of Government of India (XLIV-11.11.88), 251-52.

Need to rehabilitate bawkes uprooted by the local authorities by constructing (Under Rule 177) (XLIV-12.88), 455-56.

HAZARDOUS GAS CRACKER PROJECT (XLIV-12.88), 455-56.

HAIRDA Regional Occupational Health Centres (XLIV-7.12.88), 28.

HAIRDA Regional Occupational Health Centres in Health Care Dehra (XLIV-7.12.88), 49.

HEALTH RESEARCH CENTRES Setting up of Tribal Health Research Centres (XLIV-30.12.88), 268.

HEALTH SERVICES Promotion of Health Services in Buildings for Health Services in Patnagarh (XLIV-7.12.88), 238-39.

Health services for the aged and infirm (XLIV-16.11.88), 200.

HEALTH ATMENT Heart Diagnosis before Birth (XLIV-4.12.88), 241-42.

HEART CARE FOUNDATION Survey conducted by Heart Care Foundation re. heart attack and high blood pressure (XLIII-20.11.88), 165.

HEART DISEASES Demand for a bench of Madhya Pradesh High Court in Jabalpur (Under Rule 377) (XLV-15.12.88), 15.

HELICOPTER Helicopter Service to Pilgrim Centres (XLIII-21.11.88), 35.

Helicopters with Pawan Hans Limited (XLIV-21.11.88), 171.

Loss of Pawan Hans Ltd. on maintenance of Westland Helicopters (XLIV-28.11.88), 47-48.

Soviet MI-35 Helicopters of India (XLIV-28.11.88), 103-4.

HIGH COMMISSIONS High Commission Office London (XLIV-12.88), 97.

HIGH COURT Cases pending in Allahabad High Court (XLIII-4.11.88), 165-66.

Cases pending in Delhi High Court (XLIII-18.11.88), 255.

Filling up of the Posts of Chief Justices and Judges in High Courts (XLIII-4.11.88), 284-90.

Filling up of Posts of Judges of Andhra Pradesh High Court (XLIII-18.11.88), 255.

Vacancies of Judges in Calcutta High Court (XLIV-25.11.88), 121-22.

DEBATES Demand for a bench of Madhya Pradesh High Court in Jabalpur (Under Rule 377) (XLV-15.12.88), 15.

from Delhi High Court (XLIII—2.11.88), 185-89

HIGHER STUDIES
 Post-Graduate Science Students going Abroad for Higher Studies (XLIV—28.11.88), 71.

HIGHWAYS
 Improvement of Highway Technology (XLIII—24.11.88), 276-77.

HILL AREAS
 Development of Lakes of Hill Areas (XLIII—24.11.88), 16.
 Evaluation of priorities of sub Plan in Hill Areas (XLIII—2.11.88), 90.
 Hill Concession Tickets (XLIV—28.11.88), 16.
 Identification of New Hill areas (XLIV—5.19.88), 266.
 Research of Hill Areas (XLIII—2.11.88), 170-172.
 Studies, Guidance in Hill Areas of N.E. States (XLIII—24.11.88), 166.

DEBATES
 Demand of road assistance to the State Govt. for the repair of roads in H.P. (XLIV—16.11.88), 38.
 Need for road assistance to the State Govt. for the repair of roads in H.P. (XLIV—16.11.88), 38.

HIMALAYAN MAGNESITE
 Expansion of Himalayan Magnesite Ltd. (XLIV—6.12.88), 306-37.

HIMALAYAN REGIONS LTD
 Film Documentary on Scenic Beauty of Himalayan Regions (XLIV—12.88), 252-253.

HIMALAYAS
 Ecology Seminar on Environmental Problems in Himalayas (XLIV—15.11.88), 159-160.
 Unit at Cochin (XLIII—12.11.88), 200.

HINDI
 Central Board of Secondary Education in North Eastern States for promotion of Hindi (XLIII—11.11.88), 208.

HIMACHAL PRADESH
 Construction of postal buildings in Himachal Pradesh (XLIV—6.12.88), 320-32.
 Direct Telephone links in Himachal Pradesh (XLIII—22.11.88), 65-66.
 Electronics Development Centre in Himachal Pradesh (XLIII—2.11.88), 43.
 Forest Clearance schemes in H.P. (XLIII—2.11.88), 111(X).

Industrial Licences granted in H.P. (XLIII—15.11.88), 415-16.

Installation of Public Call Offices in H.P. (XLIII—15.11.88), 206-8.

Installation of Public Call Offices under Multi Access Radio System in H.P. (XLIII—22.11.88), 173.

Nathpe-Kjarkri Project (XLIII—15.11.88), 416-17.

Opening of New Post Offices in H.P. (XLIII—15.11.88), 13-19.

Role of Lead Banks in H.P. (XLIII—4.11.88), 126, 127.

Swan Channelisation Project of Himachal Pradesh (XLIV—28.11.88), 96.

Toll of human lives due to floods in Punjab, J&K and Himachal Pradesh (XLIV—28.11.88), 166.

DEBATES
 Demand for sanding of roads in Himachal Pradesh to assess damage caused by heavy rains in the State and to provide necessary assistance (Under Rule 377) (XLIV—16.11.88), 482.
 Proposal for road assistance to the State Govt. for the repair of roads in H.P. (XLIV—16.11.88), 377).

HINDUSTAN
 Demand for sanding of roads in Himachal Pradesh to assess damage caused by heavy rains in the State and to provide necessary assistance (Under Rule 377) (XLIV—16.11.88), 482.

- Delivering of Speech in Hindi in U.N. General Assembly (XLIII—34.11.88), 118-119.**
- Recognition of Hindi in U.N. General Assembly (XLIII—24.11.88), 199-200.**
- Use of Hindi in High Courts (XLIV—5.12.88), 339-40.**
- Use of Hindi in Oil and Natural Gas Commission (XLIV—6.12.88), 264-65.**
- HINDUSTAN COPPER LTD.**
(XLIV—1.11.88), 106.
- DEBATES**
- Steps needed to encourage the use of Hindi and other regional languages (Under Rule 377) (XLV—13.12.88), 15-16.**
- HINDUSTAN FERTILISER CORP.**
- Closure of Four Units of Hindustan Fertiliser Corp. Ltd. (XLIII—3.11.88), 109.**
- Re-opening of Haldia Units of HFC (XLIII—16.11.88), 16-20.**
- HINDUSTAN LATEX LTD.**
- Proposal to expend Hindustan Latex Ltd. (XLIII—16.11.88), 86.**
- HINDUSTAN LEVER**
- Infiltration of saxalites in Union activities in Hindustan Lever (XLIV—7.12.88), 81.**
- Lock-out in Hindustan Lever Limited (XLIV—25.11.88), 68.**
- HINDUSTAN NEWSPRINT LTD.**
- Shortage of Raw Material in Hindustan Newsprint Ltd. Kerala (XLIV—6.12.88), 347-48.**
- HINDUSTAN ORGANIC CHIMICAL LTD.**
- Hindustan Organic Chemicals Ltd. Unit at Cochin (XLIII—12.11.88), 209.**
- HINDUSTAN SHIPYARD LTD.**
- Capital Restructuring proposal of Hindustan Shipyard Ltd. (XLIII—3.11.88), 208.**
- HIRAKUND PROJECT**
- Installation of Hirakund Stage III Power Project (XLV—6.12.88), 75-77.**
- HOLIDAY(S)**
- Declaration of Va'miki's Birthday as Public Holiday (XLIV—5.12.88), 270.**
- DEBATES**
- Need to declare the birthday of Mahariabl Valmiki as a National Holiday (Under Rule 377) (XLIII—4.11.88), 363.**
- HOMOEOPATHIC**
- Popularisation of Ayurvedic and Homoeopathic system of medicines (XLIV—7.12.88), 178-79.**
- HORTICULTURE**
- Dutch assistance to Horticulture Project (XLIII—17.11.88), 260-261.**
- HOSPITALS**
- Babies Picked up from Hospitals by Dogs (XLIII—16.11.88), 372.**
- Demand of Operation Theatre Technical Employees of Delhi Administration Hospitals (XLIV—7.12.88), 97.**
- Financial assistance to Private Hospitals (XLIV—30.11.88), 48-69.**
- Infrastructure Laboratories in Hospitals (XLIV—30.11.88), 285.**
- New-Born Boy Exchanged in Safdarjung Hospital (XLIII—16.11.88), 381.**
- News item captioned 'Few Hospitals for Burn Cases' (XLIV—30.11.88), 203-204.**
- Open tender system for purchase of medicines by Government Hospitals (XLIII—16.11.88), 99.**
- Opening of New Hospitals in Delhi (XLIII—16.11.88), 23-32.**
- Opening of New Hospitals in Tamil Nadu (XLIII—2.11.88), 23.**
- Postmortem after sunset in Hospitals (XLIII—16.11.88), 306.**

Procurement of Sub-standard Supplies of Equipments for Clinical Labs Delhi Hospitals (XLIII—2.11.88), 34.

Proposal to regulate functioning of Private Hospitals (XLIV—7.12.88), 271.

Setting up of ESI hospitals in Andhra Pradesh (XLIII—16.11.88), 57.

Supply of Spurious and Substandard sterilising agent to Government Hospitals (XLIII—2.11.88), 17.

T.B. hospital for beedi workers at Aurangabad (West Bengal) (XLIII—16.11.88), 156.

T.B. Hospital for Beedi workers at Jhanda District Purila (XLIII—16.11.88), 341.

Visit of Sub-Committee to E.S.I. Hospitals in Kerala (XLIV—7.12.88), 210-11.

DEBATES

Demand for reviewing the policy of charging high fees from public by the hospitals run by Public Undertakings (under rule 377) (XLIII—16.11.88), 402.

Need to impress upon hospitals the need to provide prompt attention to accident victims (under rule 377) (XLIII—21.11.88), 278.

HOSTEL (S)

Scheduled Caste Girls Hostels in Orissa (XLIV—5.12.88), 124-25.

Shortage of Girls Hostels (XLIII—17.11.88), 146.

Tribal hostels in Tamil Nadu (XLIV—5.12.88), 195.

Working Women Hostels (XLIV—1.12.88), 298.

HOTEL

Construction of ITDC Hotel at Nandi Hills (XLIII—21.11.88), 202.

Demands of Employees of Hotel Centaur (XLIV—5.12.88), 286-87.

Effect of Hotel Rooms Shortage on Tourism (XLIV—5.12.88), 249-51.

Floating Hotel at Chilka Lake (XLIII—21.11.88), 257.

Hotel accommodation (XLIV—5.12.88), 26-36.

Hotels in Orissa (XLIII—21.11.88), 174.

Loss to Hotel Corporation of India (XLIV—5.12.88), 201-202.

Participation of foreign hoteliers in Indian hotel establishments (XLIV—28.11.88), 146-147.

Payment of Licence fees by Meridien and Bharat Hotels (XLIV—30.11.88), 354-55.

Protest against serving of liquor in restaurants (XLIV—5.12.88), 202.

Safety Measures for Revolving Restaurant at Pitampura, Delhi (XLIV—6.12.88), 1-6.

Shortage of hotels in Capital (XLIV—28.11.88), 172-173.

Stay of Crew of A.I. in Centaur Hotel (XLIV—5.12.88), 314-15.

HOUSE BUILDING CO-OPERATIVE SOCIETIES

Cloth supplied by NCCF to Health/House Building Cooperative Societies (XLIV—7.12.88), 223-25.

HOUSES

Houses for Weaker Sections of Society (XLIV—7.12.88), 172-74.

Permission to construction of houses in Rohini (XLIV—7.12.88), 180.

Shortage of dwelling units (XLIV—7.12.88), 345-50.

HOUSING

Low Cost Housing Technology by Austria (XLIV—30.11.88), 82.

Housing schemes for fishermen (XLIII—17.11.88), 360-64.

Housing Scheme of Unit Trust of India (XLIII—18.11.88), 9.

Housing Scheme of Unit Trust of India (XLIV—25.11.88), 27-28.

Proposal for Introduction of New Housing Scheme (XLIII—4.11.88), 42-43.

Floating Hotel at Chilla Lake (XLI)
HOUSING LOAN SCHEMES

Housing loan scheme of HDFC
— VIIX (XLIV—5.12.88), 79, 80

HUMAN RIGHTS COMMISSION
(88.11.11—XLI) (XLIV—22.11.88)

Report of Human Rights Commission
on Harjane Entry into Temples
— VIIX (XLIV—5.12.88), 227, 228

DEBATES

Participation of Women in
Universal Declaration of Human Rights
— VIIX (XLIV—7.12.88), 372-74

Payment of Interest on
Hungarian Loan
— VIIX (XLIV—3.11.88), 192, 234-235, 236

Protection against
Hungarian Loan for
— VIIX (XLIV—3.11.88), 234

Joint Ventures with Hungary (XLI)
— VIIX (XLIV—3.11.88), 233

HYDEL POWER
— VIIX (XLIV—5.12.88), 173

Clearance of hydel power projects
— VIIX (XLIV—5.12.88), 89, 95

Clearance of Hydel Project at Bahal-
gam (J&K) (XLIV—30.11.88),
216, 220, 221, 222, 223, 224

Clearance of Hydel Project at
Pooyamkudy, Kerala (XLI)
— VIIX (XLIV—22.11.88), 273

Contract for Bahal Hydel Project
(XLI) (XLIV—5.12.88), 173

Development of hydroelectric power
— VIIX (XLIV—5.12.88), 260

Gap in generation of power in Hydel
and Thermal Sector (XLIV—
— VIIX (XLIV—5.12.88), 260

Hydel Project at Bahal in J&K
(XLI) (XLIV—30.11.88), 216, 220, 221, 222, 223, 224

Pooyamkudy Hydel Project in Kerala
(XLI) (XLIV—22.11.88), 273

DEBATES

Need for Hydroelectric Power
Under
(88.11.11—XLI) (XLIV—22.11.88), 376

HYDERABAD

Procurement of sub-standard supplies
Hyderabad
(88.11.11—XLI) (XLIV—5.12.88), 173

LRTS for Hyderabad and Secundera-
bad
(88.11.11—XLI) (XLIV—5.12.88), 173

Private Hospitals
HYDRO POWER PROJECTS

Execution of Hydroelectric Power
Projects
(88.11.11—XLI) (XLIV—5.12.88), 173

Supply of Spunouts
— VIIX (XLIV—5.12.88), 265

Mini and Micro Hydro-Elec-
tricity
(88.11.11—XLI) (XLIV—5.12.88), 234

T.B. Hospital for
— VIIX (XLIV—3.11.88), 192, 234-235, 236

Hyperplane Project
(88.11.11—XLI) (XLIV—5.12.88), 173

T.B. Hospital for
— VIIX (XLIV—3.11.88), 192, 234-235, 236

IAAI
— VIIX (XLIV—28.11.88), 90, 91

Advisor Body for IAAI/NAA
(XLIV—28.11.88), 90, 91

IAP
DEBATES

Acquisition of Advanced
(XLIV—5.12.88), 173

Crash of IAP Helicopter in
Punjab and
Haryana (XLI) (XLIV—28.11.88),
204, 205, 206, 207

I.A.P. Helicopters engaged in relief
operations in Bangladesh (XLI)
— VIIX (XLIV—28.11.88), 204, 205, 206, 207

IAP plane crashed near
and Nafagarh (XLI) (XLIV—28.11.88),
195-196

News items regarding nuclear
weapons with Indian Air Force
(XLI) (XLIV—28.11.88), 204, 205, 206, 207

IAS
— VIIX (XLIV—5.12.88), 203-206

Dowry offers to
(XLIV—5.12.88), 203-206

Working Women
(88.11.11—XLI) (XLIV—5.12.88), 203-206

IARI
Development of High Yielding Variety
Rice by IARI (XLI) (XLIV—7.12.88), 7

Construction of
(88.11.11—XLI) (XLIV—5.12.88), 173

ICAE
Admission to
(88.11.11—XLI) (XLIV—5.12.88), 173

Joint Research Project by
— VIIX (XLIV—5.12.88), 173

DEBATES

- Need to retain Central Plantation Crop Research Institute, Nirohalli Tumkur with ICAR itself (Under Rule 377) (XLIII—22.11.82), 376-77.
- ICCR**
- Expenditure Incurred by ICCR on Publicity of Programmes (XLIII—24.11.88), 117.
- ICCR's cultural programmes (XLIV—1.11.88), 331.
- Post created/vacant in ICCR (XLIV—1.22.81), 228.
- ICDS**
- Facilities to Women and Children under ICDS (XLIII—24.11.88), 89-90.
- ICDS Projects (XLIII—17.11.88), 227-54.
- ICDS successful implementation (XLIII—17.11.88), 261-62.
- Implementation of ICDS in Karnataka (XLIII—3.11.88), 123.
- Performance of Integrated Child Development Service Scheme (XLIII—3.11.88), 203.
- ICMR**
- Survey for HIV by I.C.M.R. (XLIV—7.12.88), 260-61.
- IDBI**
- IDBI Assistance (XLIV—2.12.88), 296.
- IDBI assistance scheme (XLIII—4.11.88), 121-124.
- IDBI Loan to Spinning Mills (XLIII—2.11.88), 47.
- IDPL**
- Harmonal Imbalance among Employees of IDPL (XLIII—16.11.88), 166.
- Import of Potassium Penicillin (G) by IDPL (XLIV—29.11.88), 139.
- Suggestion for improvement of plants of Indian Drugs and Pharmaceuticals Ltd. (XLIV—29.11.88), 398.
- IFCI**
- Development of Tourism with IFCI Assistance (XLIV—28.11.88), 41-42.
- IFCI Assistance to High Risk Technology Dept. Industries (XLIV—2.12.88), 289.
- IISCO**
- Opposition to Modernisation of IISCO (XLIV—1.12.88), 294.
- Performance Appraisal Scheme at IISCO (XLIV—1.12.88), 295.
- Streamlining of Indian Iron and Steel Company Units (XLIII—17.11.88), 132-33.
- INSAT-IB**
- Alternative to INSAT-IB (XLIV—5.12.88), 208.
- INSAT-IC**
- Snag in INSAT-IC (XLIII—21.11.88), 93.
- INSAT-II**
- Soviet Offer to launch INSAT-II (XLIV—5.12.88), 290-91.
- IOC**
- Commissioning of Bottling Plants by IOC and HPCL (XLIV—29.11.88), 261.
- Perspective plan of IOC (XLIII—15.11.88), 320-21.
- Pipelines from Kandle to Bhetinds (XLIII—22.11.88), 214.
- IPCL**
- Supply of Indothene and Polypropylene by IPCL (XLIV—6.12.88), 359-60.
- IPICOL**
- Setting up of Magnelm Metal Project by IPICOL (XLIV—6.12.88), 269-70.
- IPKF**
- Assistance given to Families of Deceased IPKF Personnel (XLIV—28.11.88), 83-85.
- Expenditure on IPKF (XLIII—21.11.88), 140.
- Help to the disabled IPKF Personnel (XLIV—28.11.88), 131-133.
- IPKF Role in Sri Lanka (XLIII—3.11.88), 79.

IPKF's Stay in Sri Lanka (XLIII—24.11.88), 219-20.

Withdrawal of IPKF in Sri Lanka (XLIII—3.11.88), 176.

IPS

Complaints against IPS Officers of U.P. and Rajasthan (XLIV—5.12.88), 214-18.

Separate examination for IPS (XLIII—21.11.88), 202.

IRDP

Direct Assistance to Beneficiaries under I.R.D.P. (XLIV—25.11.88), 119-120.

Gram Panchayat loans under IRDP (XLIII—17.11.88), 1-10.

Per capita investment on beneficiaries under IRDP (XLIV—1.12.88), 117.

Setting up of National level organisation to promote marketing of goods produced under IRDP (XLIII—24.11.88), 262-265.

DEBATES

Need to postpone the recovery of loans given under IRDP (Under rule 377) (XLIII—17.11.88), 445.

IRE

Performance of IRE Ltd. (XLIV—18.11.88), 82-83.

ITDC

ITDC Units in North Eastern States (XLIII—21.11.88), 221.

ITDP

Irregularities in ITDP (XLIV—30.11.88), 390-91.

ITI

ITI Unit at Palghat (XLIV—29.11.88), 320.

IMPHAL

Amalgamation of Samphelat Exchange with Imphal Exchange (XLIII—22.11.88), 341.

Financial assistance for construction of a Ring Road around Imphal City (XLIII—3.11.88), 169.

T.V. Centre at Imphal (XLIII—22.11.88), 76.

IMPORTS

Ban on Import of DMT (XLIII—15.11.88), 304.

Export Linked Import Transactions (XLIII—4.11.88), 10-16.

Import of Coal from USSR (XLIV—1.12.88), 267.

Import of Cotton (XLIV—7.12.88), 334-35.

Import of foodgrains (XLIII—2.11.88), 48.

Import of Iron Ore fines by Japan (XLIII—18.11.88), 297.

Import of Locomotives (XLIII—18.11.88), 151.

Import of Potassium penicillin V first crystal (XLIV—29.11.88), 107.

Import of Printing Machinery (XLIII—18.11.88), 104.

Import of Rice from Thailand (XLIV—7.12.88), 95.

Import of Seeds Under OGL (XLIII—24.11.88), 8-14.

Import of Train sets from a British Firm (XLIII—18.11.88), 147.

PHDCCI Suggestion for Liberalisation of Imports (XLIV—25.11.88), 212-213.

Panel to ensure import on F.O.B. Basis (XLIII—3.11.88), 141.

Proposal to lift Ban on Gold Import (XLIV—25.11.88), 246-247.

REP Imports (XLIV—25.11.88), 245-246.

Subsidiary Licences for Imported Goods (XLIV—2.12.88), 167.

Tasting of samples of Food Imports (XLIV—7.12.88), 314.

DEBATES

Demand for continuing import of Refampicin medicine used for treatment of T.B. patients (Under Rule 377) (XLIV—7.12.88), 411.

IMPORT DUTY

Increase in Import Duty on Newsprint (XLIII—18.11.88), 105.

Increase in Import Duty on Pulses and other items (XFIII—4.11.88), 19-24.

IMPORT LICENCE

Import Licence to Aerated Waters Company (XLIII—18.11.88), 300.

Supplementary Import Licences (XLIV—25.11.88), 241.

INCENSE STICKS

Incense Sticks Production (XLIV—6.12.88), 185.

Action Plan for Income Tax Departments (XLII—4.11.88), 163-164.

Amendment in Income Tax Act (XLIV—25.11.88), 211.

Appointment of Income Tax Inspectors (XLIV—2.12.88), 347.

INCOME TAX

Calculation of Income Tax of Employed Husband & Wife (XLIV—2.12.88), 284.

Collection of advance Income Tax from Arrack Licences (XLIII—18.11.88), 181.

Disparity between rural and urban incomes (XLIV—28.11.88), 163-166.

Exemption from Income Tax to Delhi Stock Exchange Association Limited (XLIV—25.11.88), 226.

Expenditure on Senior Income Tax Officers (XLIV—2.12.88), 260.

Income Tax arrears (XLIII—4.11.88), 102-104.

Income Tax Arrears against Film Stars (XLIV—25.11.88), 210-211.

Income Tax Assesses in Delhi (XLIV—25.11.88), 203-204.

Income Tax Exemption on the Interest earned on National Saving Certificates (XLIII—18.11.88), 49.

Income Tax exemption to Political Parties (XLIII—18.11.88), 112.

Income Tax Outstanding against Bombay based Film Producers etc. (XLIII—4.11.88), 57-60.

Income Tax Raids (XLIII—4.11.88), 41-42.

Income Tax Relief to Film Stars (XLIV—25.11.88), 31-32.

Notice to Cooperative Houses Building Society in East Delhi by Income Tax Department (XLIV—2.12.88), 42.

Raids conducted by Income Tax Department (XLIII—18.11.88), 193.

Raids in Kerala (XLIII—18.11.88), 229.

Raids on Industrial and Commercial Premises in Punjab, Himachal Pradesh and Haryana (XLIV—25.11.88), 126-127.

Raid on the Premises of Officers of Income Tax Department (XLIV—25.11.88), 218.

Rearrangement of IT Wards/Circles in Delhi (XLIV—2.12.88), 259.

Recovery of Income Tax Arrears (XLIII—4.11.88), 280-281.

Reward to Income tax staff (XLIV—2.12.88), 38.

Security and conveyance for Search Parties (XLIV—2.12.88), 269.

Share of Income Tax to total revenue (XLIII—4.11.88), 228-229.

Steps to widen Income Tax Base (XLIII—4.11.88), 263.

Streamlining of Income Tax Department (XLIII—4.11.88), 55-56.

Surcharge on Income Tax (XLIV—25.11.88), 95-96.

Target for Income Tax (XLIV—2.12.88), 127.

Tax Evasion Cases of Film Stars (XLIII—18.11.88), 296.

Working of Income Tax Department (XLIII—4.11.88), 281-83.

INDIANS ABROAD

Discrimination against persons of

Indian origin in Fiji (XLIII—3.11.88), 77.

Evacuation of Indians from Burma (XLIII—3.11.88), 193.

INDIAN AIRLINES

Aircraft on lease for Indian Airlines (XLIV—5.12.88), 288-89.

Appointment of Helper/Peons in Indian Airlines (XLIV—5.12.88), 120-121.

Ban on recruitment in Indian Airlines/Air India (XLIV—5.12.88), 169-70.

Catering service of Indian Airlines (XLIV—5.12.88), 211-12.

Committee to study fare structure of Indian Airlines (XLIV—5.12.88), 75-78.

Delay in IA flights (XLIV—28.11.88), 149.

Delay of Indian Airlines flights at Palam (XLIV—5.12.88), 213-14.

Indian airlines flights to Kabul (XLIV 5.12.88), 203.

Indian Airlines service between Bangalore New Delhi (XLIV—5.12.88), 86.

Loss to IA/AI due to free travel (XLIV—5.12.88), 219.

Shortage of Indian Airlines Planes (XLIII—21.11.88), 137.

DEBATES

Crashing of Indian Airlines Aircraft at Ahmedabad and A Vayudoot Aircraft near Guwahati on 19th October 1988 (St.) (XLIII—2.11.88), 194-97.

One-day taken strike by employees of Indian Airlines resulting in dislocation of air services and inconvenience to passengers (CA) (XLIV—28.11.88), 223-46.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.) (XLIV—30.11.88) 369-74.

INDIAN COUNCIL FOR CULTURAL RELATIONS

Thefts in Indian Council for Cultural Relations (XLIV—1.12.88) 111.

INDIAN ECONOMIC SERVICE

Cadre Review in Indian Economic Service (XLIV—25.11.88), 222-223.

INDIAN EXPRESS

Financial Irregularities in Indian Express Pvt. Ltd. (XLIII—4.11.88), 227-228.

Transfer of Bank Loans by Indian Express Group (XLIII—18.11.88), 293.

Unauthorised use of newspaper by Express group of Newspapers (XLIII—22.11.88), 200.

INDIAN INSTITUTE OF FOREST MANAGEMENT

Research conducted by Indian Institute of Forest Management Bhopal (XLIV—7.12.88), 282-86.

INDIAN NAVY

Study on support cost system in Indian Navy (XLIII—21.11.88), 46.

INDIAN PATENTS ACT

Amendments to Indian Patents Act (XLIII—15.11.88), 39.

Indo-U.S. talks on Indian Patent Law (XLIV—28.11.88), 115-116.

INDIAN RED CROSS SOCIETY

Corruption in Indian Red Cross Society (XLIV - 7.12.88), 88-89.

INDIAN TOXICOLOGY RESEARCH CENTRE

Indian Toxicology Research Centre (XLIV—7.12.88), 139.

INDIAN TRADE FACILITATION COUNCIL (XLIII—4.11.88), 233-234.

INDIGENOUS SYSTEM OF MEDICINES

New Pay scales for doctors of indigenous system of medicines (XLIV—7.12.88), 79.

Study regarding effectiveness of Traditional Medicines for cure of diseases

- (XLIV-7.12.88), 160-62.
- INDIGENOUS TECHNOLOGY**
- Development of Indigenous Technology to manufacture Scanners (XLIV-7.12.88), 157-58.
- INDIRA AWAS YOJANA**
- Amount allocation to U.P. under Indira Awas Yojana (XLIII-3.11.88), 182.
- Construction of Houses under Indira Awas Yojana (XLIV-1.12.88), 260.
- Implementation of Indira Awas Yojana (XLIII-3.11.88), 66.
- INDIRA GANDHI CANAL**
- Demand for regular supply of water from the Command area (Under Rule 377) (XLIV-7.12.88), 410-11.
- INDIRA GANDHI CANAL PROJECT** (XLIII-4.11.88), 81-82.
- INDIRA GANDHI OPEN UNIVERSITY**
- Centres of Indira Gandhi Open University (XLIII-24.11.88), 260-262.
- INDIRA GANDHI RASHTRIYA URAN AKADEMY** (XLIcI-21.11.88), 120.
- INDIRA SAGAR PROJECT**
- Indira Sagar Project of Maharashtra (XLIV-2.12.88), 45.
- INDIRA VICAS PATRA**
- Indira Vikas Patra (XLIV-25.11.88), 76.
- INDO-EBC EDUCATION PROGRAMME** (XLIV-1.12.88), 285.
- INDO-PAK JOINT COMMISSION**
- Promotion of Trade by Indo-Pak Joint Commission (XLIII-18.11.88) 40.
- INDO-SRI LANKA ACCORD**
- Sri Lanka proposal re. Indo-Sri Lanka Accord (XLIII-3.11.88), 32.
- INDORE**
- Night landing facility at Indore Airport (XLIV-3.12.88), 284.

- INDRAVATI HYDRO POWER PROJECT**
- Construction of Upper Indravati Hydro-Electric Power Project (XLIV-6.12.88), 298-99.
- INDUSTRIES**
- Ancillary Industries to Cement Plants in M.P. (XLIV-29.11.88), 169.
- Automobile Industries set up with foreign collaboration (XLIII-22.11.88), 294.
- Bank money locked up in closed Industries (XLIII-18.11.88), 107.
- Closure of Industrial Units due to Pollution (XLIV-7.12.88), 291-93.
- Compensation to accident victims in Hazardous Industries (XLIV-30.11.88), 261.
- Completion of dossiers on big units (XLIII-4.11.88), 239.
- Effects of modernisation of industries on employment (XLIV-33.11.88), 182-82.
- Environmental clearance to Industries in Orissa (XLIV-30.11.88), 306-14.
- Establishment of Industries in Jt. Sector (XLIII-22.11.88), 197.
- Generation of Power by Industrial Units (XLIII-22.11.88), 218.
- Identification of Industries suitable for North East Region (XLIV-6.12.88), 34-69.
- Incentives for setting up Industries in T.N. (XLIII-15.11.88), 289.
- Industrial Growth Rate (XLIII-15.11.88), 389.
- Industrial Licences to large Industrial Houses (XLIV-2.12.88), 390.
- Industrial Units closed down (XLIII-16.11.88), 307.
- Industrial units in Haryana (XLIII-22.11.88), 93-94.
- Industries owned by Govt. of India in Kerala (XLIII-22.11.88), 43.
- Inspection of Industries (XLIV-7.12.88), 289-92.

- Inter-action between Education and Industry (XLIII—17.11.88), 301.
- Licences for setting up of Industries in backward districts in Orissa (XLIII—22.11.88), 56-58.
- Loan from Danish Industrialisation Fund (XLIII—18.11.88), 119.
- Maximisation of Production Potential of Industries (XLIII—21.11.88), 143.
- Mechanisation of Tea Industry (XLIII—18.11.88), 235.
- Merger of Sick Industries with Healthy Industries (XLIII—15.11.88), 55-56.
- Modernisation and Technological Upgradation (XLIII—15.11.88), 11-13.
- Non-fulfilment of export obligations by big Industrial houses (XLIII—4.11.88), 315-316.
- Report of Indo-US Scientific Committee on growth of Micro electronics industry (XLIV—5.12.88), 66-67.
- Setting up of Industries in A.P. with Italian Collaboration (XLIII—15.11.88), 78.
- Setting up of industries in Tamil Nadu (XLIV—29.11.88), 257.
- Shifting of Industries from metropolitan cities (XLIII—22.11.88), 159.
- Sick Industries in Orissa (XLIII—18.11.88), 212.
- Strengthening of Research and Development Base by Industrial Units (XLIV—29.11.88), 221.
- Study of Industries in Cooperative Sector (XLIII—21.11.88), 299.
- Supply of gas to gas based Industries in Guna District MP (XLIII—15.11.88), 151.
- Technology upgradation schemes for capital goods industry (XLIV—29.11.88), 97.
- Visit of Industrial Mission to USA (XLIII—22.11.88), 307.
- Working capital for Small Scale Industries (XLIII—4.11.88), 95-96.

INDUSTRIAL ESTATE

- Badli Industrial Estate (XLIII—15.11.88), 262-63.

INDUSTRIAL HOUSES

- Assets of Top Industrial Houses (XLIII—15.11.88), 88-94.

INDUSTRIAL LABOUR

- Strike by Industrial Labour in Delhi (XLIV—7.12.88), 240-41.

INDUSTRIAL LICENCES

- Grant of Industrial Licences for Manufacture of Steel (XLIII—3.11.88), 79.
- Industrial Licences granted in H.P. (XLIII—15.11.88), 415-16.

INDUSTRIAL POLICY

- Impact of Liberalisation of Industrial Policy (XLIV—6.12.88), 136-137.
- Proposal to restrict Liberalisation Policy (XLIII—22.11.88), 186.

DEBATES

- Need to amend the industrial policy keeping in view the Supreme Court Judgement in the Kamani Tubes Pvt. Ltd. case (Under Rule 377) (XLIII—17.11.88), 442-43.

INDUSTRIAL SICKNESS

- Call for Tracking Industrial Sickness (XLIII—4.11.88), 245-246.
- Industrial Sickness (XLIII—22.11.88), 85-86.

DEBATES

- Need to constitute a team to study the causes of industrial sickness in West Bengal and suggest remedial measures (Under Rule 377) (XLIII—28.11.88), 251.

INDUSTRIAL TRIBUNALS

- Labour Courts Industrial Tribunals (XLIII—16.11.88), 229.

- INDUSTRIAL UNITS (XLIV—6.12.88), 101-106.

INFANT FOOD

- Infant milk and weaning foods (XLIII—17.11.88), 180-88.

Use of foreign trade name by infant food manufacturers (XLIV—1.12.88) 361.

INFILTRATION

Infiltration from Burma (XLIII—2.11.88), 77.

INFLATION

Rate of Inflation (XLIV—2.12.88), 31.

Rate of Inflation (XLIII—4.11.88), 300-302.

Rate of Inflation (XLIII—18.11.88), 278.

World Bank Warning about Inflation in India (XLIV—25.11.88), 217.

INLAND WATERWAYS

Comprehensive Development of Inland Waterways (XLIII—24.11.88), 238-239.

Development of Inland Waterways with Soviet Assistance (XLIV—1.12.88), 259.

Inland water transport vessels (XLIII—24.11.88), 57-58.

INSTITUTE OF PUBLIC HEALTH AND HYGIENE

Diplomas issued by Institute of Public Health and Hygiene (XLIV—7.12.88), 105.

Recognition to Diploma in Public Health and Sanitation Technology of Institute of Public Health and Hygiene (XLIV—7.12.88), 245-46.

INSTRUMENTATION LTD.

Expansion of Instrumentation Ltd. Palghat (XLIII—15.11.88), 236.

INSURANCE

Hut Insurance Scheme (XLIII—18.11.88), 208.

Insurance claims of the two aircrafts (XLIV—5.12.88), 287-88.

Rural Hut Insurance Scheme (XLIII—4.11.88), 297-98.

INTEGRATED WATERSHED DEVELOPMENT PROJECT (XLIII—17.11.88), 147-150

INTERNATIONAL CONFERENCE

International Conference of Kampuchea (XLIV—1.12.88), 287.

INTERNATIONAL RUBBER AGREEMENT (XLIV—2.12.88), 182.

INVESTMENT SUBSIDY

Central Investment Subsidy Scheme (XLIII—15.11.88), 323-24.

IRAQ

Financial assistance to Iraq for post-war development (XLIV—1.12.88), 59.

Undertaking of developmental work in Iraq (XLIII—3.11.88), 186.

IRRIGATION

Additional Central Assistance for Irrigation Projects (XLIV—25.11.88) 227-229.

Clearance of Irrigation Project by Central Water Commission (XLIII—18.11.88), 62.

Clearance of Irrigation Projects of Andhra Pradesh (XLIV—25.11.88), 81-82.

Digging of Wells to Increase Irrigation Potential (XLIII—17.11.88), 370-74.

Drip Irrigation Scheme in Andhra Pradesh (XLIII—18.11.88), 160.

Erosion in Irrigation Structures (XLIV—25.11.88), 163-164.

Evaporation loss from Reservoirs of Irrigation Projects (XLIII—18.11.88) 199.

Examining of Techno-economic viability of Major Medium Irrigation Project (XLIV—2.12.88), 331.

Fund involved in irrigation potential in Orissa (XLIV—2.12.88), 335.

Indo-USSR Cooperation in Irrigation Sector (XLIII—18.11.88), 177.

Irrigation potential in N.E. States (XLIV—2.12.88), 281.

Irrigation Projects in. M.P. (XLIV—2.12.88), 131.

Madhya Pradesh Irrigation Schemes pending approval (XLIII—18.11.88) 136.

Mahanadi-Chitrotpala Irrigation project of Orissa (XLIII—4.11.88), 196-197.

Modernisation of Major and Medium Irrigation Projects (XLIII—4.11.88) 248-262.

On-going Irrigation Projects of Gujarat (XLIII—2.12.88), 242.

Pending Irrigation Schemes of M.P. (XLIII—11.4.88), 129.

Plastic materials to suit Irrigation Needs (XLIV—6.12.88), 95-96.

Setting up of major and medium Irrigation Project of Orissa (XLIV—2.12.88), 140.

Sprinklers and Drip Irrigation System in Goa (XLIV—25.11.88), 206-207.

Utilisation of Funds for Irrigation (XLIII—21.11.88), 144.

DEBATES

Demand for regular supply of water from the Indira Gandhi Canal for Irrigation in the Command area (Under Rule 377) (XLIV—7.12.88), 410-11.

IRRIGATIONS OF PROJECTS

Need to clear the Mohane Dam and Pimpum Dargha Irrigation Projects of Bihar (Under Rule 377) (XLIV—28.11.88), 250.

IRAN

Probe into the Matter of Sale of Scrap Iron (XLIV—1.12.88), 291.

IRON ORE

Export of iron ore from Paradip Port (XLIV—2.12.88), 45.

Export of Iron Ore to Japan (XLIV—1.12.88), 315.

Iron Ore Export (XLIV—25.11.88), 69.

Port-wise export of iron ore (XLIII—18.11.88), 240.

Procurement of iron ore from Non-captive mines by SAIL (XLIII—

3.11.88), 139.

Production and Export of Iron-ore, Ore Concentrates and Pellets (XLIII—4.11.88), 324-326.

Production export and import of iron ore (XLIII—17.11.88), 59-61.

Setting up of Industries Based on Iron Ore in Goa (XLIV—1.12.88), 296.

J

JMDC

Loss in JMDC (XLIV—7.12.88), 209-10.

JAYAPRAKASH NARAYAN

Documentary on Shri Jaysprakash Narayan (XLIII—15.11.88), 31.

JAISALMER

Setting up of Office of Superintendent of Post Offices at Jaisalmer (XLIII—15.11.88), 78-79.

JAMMU & KASHMIR

Citizenshiprights to refugees settled in J & K (XLIV—5.12.88), 52-53.

Clearance of Hydel Project at Pahalgam (J & K) (XLIV—30.11.88), 216.

Construction of Bridges over Nallahs on Pathankot Jammu Road (XLIII—21.11.88), 128.

Development of Tourist Spots in Jammu and Kashmir (XLIV—5.12.88), 128-30.

Hydel Project at Pahalgam in J & K (XLIII—15.11.88), 235.

India's offer to Pakistan for Joint survey of disputed points in J & K region (XLIII—21.11.88), 68.

Nomination of a Member from J&K on MCI (XLIV—30.11.88).

Pakistan Trained Gang in J & K (XLIII—21.11.88), 248.

Pak plan to create Disturbances in J & K (XLIII—21.11.88), 235.

Raising of Kashmir issue in U.N. by Pakistan (XLIII—24.11.88), 42-43.

Settlement of claims of Refugees from

Pak-occupied areas of Jammu and Kashmir (XLIII—21.11.88), 68.

Widening of Jammu Poonch Road (XLIII—21.11.88), 128.

DEBATES

Need to make available essential data of 1981 census and rectify the mistake of bracketing Pahari and Gojri in Mirdi group of languages in Jammu and Kashmir (Under Rule 377) (XLIII—22.11.88), 380.

JAPAN

Export of Autoparts to Japan (XLIII—18.11.88), 231.

Export of Footwear to Japan and Australia (XLIV—25.11.88), 31.

Financial assistance from Japan (XLIII—4.11.88), 169-172.

Import of Iron Ore fines by Japan (XLIII—18.11.88), 297.

Indo-Japanese Economic Collaborations (XLIII—22.11.88), 288.

Loan from Japan and Switzerland for modernisation of NTC Mills (XLIV—30.11.88), 184-85.

JAUNPUR

Jaunpur Town Protection Scheme (XLIII—4.11.88), 204.

JAWAHARLAL NEHRU AGRICULTURAL AND RESEARCH INSTITUTE

Assistance provided to Jawaharlal Nehru Agricultural and Research Institute (XLIII—17.11.88), 353.

JEWELLERY

Concessions for exporters of Gems & Jewellery (XLIV—2.12.88), 283.

Licences of Export of Jewellery (XLIII—18.11.88), 56.

Problems of Jewellery Manufacturers and Exporters (XLIV—25.11.88), 101.

JHUGGIS DWELLERS

Jhuggis in Premises of Delhi Administration Schools (XLIV—1.12.88), 58.

JODHPUR

Need to construct a railway line between Bar (District Pali) and Bilara (District Jodhpur) (Under Rule 377) (XLIV—6.12.88), 457-58.

JOINT VENTURES

Establishment of Industries in Jt. Sector (XLIII—22.11.88), 197.

Indo-Danish jt. venture (XLIII—22.11.88), 50-51.

Joint Ventures with Singapore (XLIV—25.11.88), 240-241.

Jt. Ventures with Soviet Union (XLIII—22.11.88), 201.

JOURNALISTS

Pension Scheme for Journalists (XLIII—2.11.88), 85.

Report of Wage Boards for working Journalists and non-journalists (XLIII—16.11.88), 42.

Representation of Journalists on the Board of Directors (XLIV—6.12.88), 78.

Selection of journalists accompanying P.M. President Vice President on foreign tours (XLIII—15.11.88), 110.

DEBATES

Need to ensure that the Report of the wage Board for Journalists and Non Journalists is submitted by the due date (Under Rule 377) (XLV—16.12.88), 28-29.

JUDGES

Elevation of Judges of Calcutta High Court to Supreme Court (XLIII—18.11.88), 294.

Filling up of Posts of Judges of Andhra Pradesh High Court (XLIII—18.11.88), 267.

Judges in Aurangabad Bench of Bombay High Court (XLIV—2.12.88), 275.

Vacancies of Judges in Calcutta High Court (XLIV—25.11.88), 128-129.

Vacancies of judges in High Courts

and Supreme Court (XLIV—2 12 88)
274.

Vacancies of Judges in Supreme Court
and High Courts (XLIII—18.11.88),
38.

Vacant post of Judges in Bihar High
Court (XLIII—18.11.88), 112.

JUTE

Consultative machinery for Jute Indus-
try (XLIII—16.11.88), 40.

Export of Jute Goods (XLIII—
16.11.88), 167.

Export of Jute to USSR (XLIII—
16.11.88), 315.

Export of Jute to USSR (XLIV—
30.11.88), 355-60.

FAO Report on Jute (XLIV—7.12.88),
261-62.

Import of raw jute (XLIV—30.11.88),
348-49.

Increase in production of jute bags
(XLII—2.11.88), 177.

Internal Market Assistance Scheme
for Jute Products (XLIV—30.11.88),
102.

International Conference on Jute
(XLIV—30.11.88), 383-86.

Production of Jute (XLIII—24.11.88),
94-95.

Purchase of jute by Government Agen-
cies (XLIII—16.11.88), 65.

Shortage of Jute Bags (XLIII—
16.11.88), 157.

Supply of yarn for manufacture of jute
lended items (XLIV—30.11.88), 385-
86.

JUTE MILLS

Export Committee for Jute Mills (XLIV
—7.12.88), 50-51.

Take over of jute mills in West Bengal
(XLIII—16.11.88), 197.

K

KABUL

Indian airlines flights to Kabul (XLIV
—5.12.88), 203.

KANHO SHRI K.

Obituary Reference Death of for
member Sh (XLIII—18.11.88),
1.

KAILASH PRAKESH SHRI

Obituary Reference Death of Shri
(XLIV—7.12.88), 1-2.

KALA AZAR

Spread of Kala Azar in Bihar (XLIV
—30.11.88), 137-138.

KANYAKUMARI

Boycott of Assembly Elections by
Karni Tribals in Kanyakumari
(XLIV—25.11.88), 152.

KARNATAKA POWER CORPORATION LTD.

Demand for handing over the con-
struction of proposed Thermal
Power Plant at Mangalore to Kar-
nataka Power Corporation Ltd.,
(Under Rule 377) (XLIV—30.11.88),
468.

KAPAS

Forward trading in Kapas (XLIV—
30.11.88), 233.

KAPOOR-MITTAL COMMITTEE

Kapoor-Mittal Committee Report
(XLIII—21.11.88), 201.

KARNAL

Land acquisition for Refinery in
Karnal (XLIII—22.11.88), 211.

New subjects introduced at NDRI
Karnal (XLIII—24.11.88), 310-312.

Non-implementation of Rules by
UNDRI, Karnal (XLIII—24.11.88),
245-246.

KARNAL REFINERY

Karnal Refinery Project (XLIII—
15.11.88), 406-7.

Karnal Refinery Project (XLIV—
6.12.88), 16-18.

KARNATAKA

AIR Studio at Markara in Karnataka
(XLIV—29.11.88), 315.

Assistance for Small and Medium

- Towns of Karnataka (XLIV—7.12.88), 107-108.
- Clearance to Power Projects in Karnataka (XLIII—22.11.88), 7-19.
- Clearance Tourism projects in Karnataka (XLIV—28.11.88), 161-62.
- Disbursement of loans to flood affected people in Karnataka (XLIII—4.11.88), 167.
- Exception of Hdry-electric projects in Karnataka (XLIV—29.11.88), 103.
- Execution of Ghatapara Hydro-Electric Power Project in Karnataka (XLIII—22.11.88), 122.
- Expansion of PDS in Karnataka (XLIV—30.11.88), 343.
- Expansion Programme of Telecom Quality Assurance Circle, Karnataka (XLIII—15.11.88), 322.
- I.D.S.M.T. scheme for Karnataka (XLIV—30.11.88), 341.
- Implementation of ICDS in Karnataka (XLIII—3.11.88), 123.
- Implementation of scheme under OP Flood III in Karnataka (XLIV—1.12.88), 104.
- Irrigated Lank in Karnataka (XLIII—24.11.88), 97-99.
- Opening of C.G.H.S. Dispensaries in Karnataka (XLIV—7.12.88), 81-82.
- Plan for Development of Minor Ports from Karnataka (XLIII—24.11.88), 188-189.
- Poor Recovery Rate of Loans in Karnataka (XLIII—4.11.88), 56-57.
- Research Centre for Pineapple in Karnataka (XLIII—17.11.88), 128-29.
- Setting up of AIR Stations at Hassan, Chitradurga and Horket Karnataka (XLIII—18.11.88), 350.
- Social Forestry schemes in Karnataka (XLIV—30.11.88), 185-186.
- Special status to Raichur, Bidar and Gulbarga regions of Karnataka (XLIV—28.11.88), 167.
- Starting of the Vijya Nagar Steel Plant in Karnataka (XLIII—3.11.88), 81.
- STD connection between Dharmastala and Bangalore (XLIII—22.11.88), 289.
- STD facility in Karkala, Karnataka (XLIII—22.11.88), 253.
- Super Thermal Power Station in Karnataka (XLIV—6.12.88), 383.
- Supply of Agricultural inputs to Karnataka (XLIII—17.11.88), 284-85.
- Supply of imported Tur Dal unfit for human consumption in Karnataka (XLIV—30.11.88), 341-43.
- Study in Architectural Treasure at Hampi (XLIII—17.11.88), 266-67.
- T.V. Transmitter at Hubli, Karnataka (XLIII—15.11.88), 301-302.
- KANGASABATI PROJECT**
- Modernisation of Kangasabati Project (XLIII—21.11.88), 87.
- KELTRON**
- Taking Over of Keltron, Kerala by Government (XLIV—28.11.88), 70-71.
- KENDRIYA VIDYALAYS**
- Appointment of post graduate teachers by Kendriya Vidyalaya Sangathan (XLIII—3.11.88), 114.
- Disciplinary proceedings against Employees of Kendriya Vidyalaya Sangathan (XLIV—1.12.88), 275.
- Kendriya Vidyalayas in U.P. in 1988-89 (XLIII—24.11.88), 215-216.
- Kendriya Vidyalaya Sangathan's National Games/Sports 1988 (XLIII—3.11.88), 119.
- Meeting of the Council under JCM Scheme of Kendriya Vidyalaya Sangathan (XLIII—17.11.88), 144.
- National Cadet Corps training in Kendriya Vidyalayas (XLIII—3.11.88), 80.
- Posts of Laboratory Assistants in Kendriya Vidyalayas (XLIII—24.11.88), 104-105.

- Recommendations made by Review Committee of Kendriya Vidyalaya Sangathan (XLIII—24.11.88), 291.
- Surplus teachers in Kendriya Vidyalaya Sangathan (XLIII—3.11.88), 49.
- Visits to Kendriya Vidyalaya by Asstt. Commissioners (XLIII—3.11.88), 74.

KERALA

- Acquisition of land for township at Kayamkulam, Kerala (XLIII—22.11.88), 305.
- Allocation of Power from National Grid to Kerala (XLIV—6.12.88), 223.
- Allocation for Tribal Hostels in Kerala (XLIV—28.11.88), 64-68.
- Allocation to Kerala for production of non-conventional energy (XLIII—15.11.88), 109-110.
- Allotment of forest land to Scheduled Castes/Scheduled Tribes to Kerala (XLIII—16.11.88), 133.
- Application for telephone connection in Kerala (XLIII—22.11.88), 338.
- Cases of Central Excise Evasion in Kerala (XLIV—25.11.88), 219-222.
- Central assistance to Kerala (XLIII—3.11.88), 87.
- Clearance of Fisheries Project in Kerala (XLIII—17.11.88), 97.
- Clearance to Hydrel Project at Pooya mkutty, Kerala (XLIII—22.11.88), 273.
- Construction and improvement of National Highways in Kerala (XLIII—17.11.88), 310-318.
- Construction of Vypeen-Ernakulam Bridge in Kerala (XLIII—17.11.88), 325-26.
- Damage caused to National Highways in Kerala (XLIII—3.11.88), 80.
- Demand for LPG in Palghat District, Kerala (XLIV—6.12.88), 214-15.
- Depletion of area under cultivation of paddy in Kerala (XLIII—24.11.88), 281-83.
- Development of AIR Station Calicut, Kerala (XLIII—15.11.88), 399.
- Development of Cashew Industry in Kerala (XLIII—17.11.88), 275-76.
- Development of Coconut Plantations in Kerala (XLIII—3.11.88), 52.
- Development of Mumambam Fisheries Harbour (XLIII—3.11.88), 181.
- Expansion of Telephone Exchanges in Iduki and Pathanamathitta, Kerala (XLIII—15.11.88), 154-58.
- Ex-service men in Kerala to be rehabilitated (XLIV—5.12.88), 282-83.
- External funding of fishery project in Kerala (XLIII—17.11.88), 85-86.
- FCI Godowns in Kerala (XLIV—7.12.88), 293-98.
- Foodgrains production in Kerala (XLIII—3.11.88), 107.
- I.L.T. Exchanges in Kerala (XLIV—29.11.88), 31.
- Implementation of Central Sector Scheme of minikit of rice in Kerala (XLIII—24.11.88), 283-284.
- Implementation of Social Forestry Scheme in Kerala (XLIV—30.11.88),
- Imprisonment of Women from Kerala in Qatar (XLIV—7.12.88), 215.
- Industries owned by Govt. of India in Kerala (XLIII—22.11.88), 43.
- Kerala Map in Survey of India Maps (XLIV—5.12.88), 127-28.
- Kerala suggestion on Product Development Fund (XLIII—11.4.88), 91.
- Kurlarkutty-Karapara Project (XLIII 4.11.88), 115.
- Loans Advanced by IDBI in Palghat, Kerala (XLIV—25.11.88), 153-154.
- Lower Power Transmitter at Pathanamathitta (XLIII—22.11.88), 257.
- LPG agencies in Kerala (XLIII—22.11.88), 107.
- LPG facility in Kerala (XLIII—22.11.88), 810.
- Malayalam TV programmes in Kerala (XLIII—22.11.88), 145.

- Model Rly. Stations in Kerala (XLIII—4.11.88), 229.
- Modernisation/Expansion of Public Undertakings in Kerala (XLIII—22.11.88), 255.
- Modernisation of telephone exchange in Kerala (XLIII—15.11.88), 163-64.
- Navodaya Vidyalaya at Palghat, Kerala (XLIII—24.11.88), 65-66.
- New Research and Development Centres for Silk in Kerala (XLIV—30.11.88), 106-107.
- Ninth Finance Commission Allocation for Kerala (XLIV—25.11.88), 82-83.
- Overdrafts by Kerala (XLIII—18.11.88), 270.
- Pending applications for telephone connections in various districts of Kerala (XLIII—15.11.88), 157-62.
- Petrol pumps in Kerala (XLIV—29.11.88), 95.
- Pooyamkutty Hydel Project in Kerala (XLIV—7.12.88), 34.
- Power requirement in Kerala (XLIV—29.11.88), 373.
- Procurement of Cashewnuts in Kerala (XLIV—25.11.88), 191-92.
- Project Report for Development of Cochin City (XLIII—21.11.88), 249.
- Proposal for Integrated Development of Surface Transport in Kerala (XLIII—3.11.88), 224.
- Public Sector Undertakings in Kerala (XLIII—15.11.88), 300-302.
- Public Undertakings in Kerala (XLIII—22.11.88), 216.
- Request from Government of Kerala for Financial Assistance (XLIII—17.11.88), 131-132.
- Reservation of seats in Medical Colleges in Kerala (XLIII—16.11.88), 336.
- Setting up of Major and Medium Irrigation Schemes in Kerala (XLIII—4.11.88), 75-76.
- Setting up of Units for extraction and tinning of Coconut Oil in Kerala (XLIV—7.12.88), 185-86.
- Socio-economic Development of Workers in Kerala (XLIV—30.11.85), 341.
- STD calls facility in Group Dialling areas in Kerala (XLIII—22.11.88), 319.
- STD facility in Alleppey District, Kerala (XLIV—6.12.88), 367-368.
- Stoppage of Kerala Express at Faridabad (XLIII—4.11.88), 302.
- Supply of foodgrains to Kerala (XLIII—16.11.88), 34.
- Supply of Kerosene to Kerala (XLIII—22.11.81), 48-50.
- Supply of Palmolein to Kerala (XLIII—16.11.88), 166.
- Telephone connections in Cannanore, Wynad and Kasargod Districts of Kerala (XLIV—29.11.88), 323.
- Telephone system in Kerala (XLIV—6.12.88), 147-148.
- Tourism Development Projects in Kerala (XLIV—5.12.88), 193-99.
- Tourism schemes in Kerala (XLIV—28.11.88), 187-189.
- Transmission and Distribution losses in Maharashtra and Kerala (XLIII 15.11.88), 399-404.
- TV coverage in Kerala (XLIII—22.11.88), 146.
- Visit of Sub-Committee to E.S.I. Hospitals in Kerala (XLIV—7.12.88), 210-11.
- Wayside amenities at certain places in Kerala (XLIV—5.12.88), 223.

DEBATES

Assaults on Member by the Police in Kerala on November 17, 1988—(Under Rule 377) (XLIV—7.12.88), 416-17.

Demand for research by Spices Board in order to check the 'Quick Wilt' disease affecting papper crop in Kerala and to pay compensation to

the affected farmers—(Under Rule 377) (XLIV—29.11.88), 481.

Sta'g on Co ac'h Cref Demand aface rala) SNI in Cannanore (Koenr (Under Rule 377) (XLIII—2.11.88), 201.

Need to sat up units for processing cashew apples in Cannanore, Kasaragod and Calicut districts of Kerala (Under Rule 377) (XLIV—30.11.88), 473-74.

KEROSENE

Shortage of rice and kerosene in Kerala (XLIV—7.12.88), 35-36.

Supply of Kerosene to Kerala (XLIII—22.11.88), 48-50.

KHADI & VILLAGE INDUSTRIES COMMISSION

CBI cases against KVIC officials (XLIV—29.11.88), 105.

Setting up of Regional Office of KVIC Pithoragarh, UP (XLIV—29.11.88), 314.

KHARAGPUR

Passenger Amenities at Girimaidan in Kharagpur (XLIV—25.11.88), 165-165.

KHUDIRAM BOSE

Need to issue postage stamps in the memory of Shahid Khudiram Bose and Profulla Kumar Chak (Under Rule 377) (XLV—16.12.88), 36.

KIOSKS

Need to rehabilitate hawkers uprooted by the local authorities by constructing Kiosks—(Under Rule 377) (XLIV—6.12.88), 455-50.

KOLAB HYDRO-ELECTRIC PROJECT

Upper Koiab-Electric Project, Orissa (XLIV—6.12.88), 300-302.

KOLAR GOLD FIELDS

Closing of Mines in Kolar Gold Fields (XLIV—1.2.88), 333.

KONARK TEMPLE

Need to take appropriate steps to save Konark Sun temple and

Jagannath temple in Orissa from the effects of erosion (Under Rule 377) (XLIII—22.11.88), 377-78.

KONKAN

Demand for introducing Hovercraft service along the Konkan Region (Under Rule 377) (XLIII—24.11.88), 356.

KORBA THERMAL POWER

Ancillary industries programmes by Korba Thermal Power Station (XLIV—6.12.88), 358-359.

KRISHNA BASIN

Clearance of Projects in Krishna Basin (XLIII—18.11.88), 27.

Delineation and Reservoir Engineering Studies in Cauvery and Krishna Godavari Basins (XLIII—15.11.88), 346-48.

Outsine labour in Krishna-Godavari basin (XLIII—15.11.88), 167.

Production of Gas from Krishna Godavari basin by 1990 (XLIII—22.11.88), 117.

KUDREMUKH IRON ORE COMPANY LIMITED

(XLIII—17.11.88), 308-309.

Liquid-gas based Sponge Iron Project of Kudremukh Iron Ore Co. Ltd. (XLIII—17.11.88), 307-308.

KUSMUNDA GBBRA COAL MINES

Compensation of Kusmunda Gebra Coal Mines (XLIII—15.11.88), 146.

L

L&DO

Recruitment rules for L&DO (XLIV—7.12.88), 323-24.

LIC

LIC Housing Schemes (XLIII—4.11.88) 63-68.

Branches of Life Insurance Corporation of India in Rural areas of Andhra Pradesh (XLIV—25.11.88), 241-42.

Business Turnover of LIC (XLIII—

- 4.11.88), 293-95.
- Collection of Premium by LIC from Assam (XLIII—18.11.88), 200.
- Jeevan Dhara Scheme (XLIII—24.11.88), 223-24.
- Modification in Loan Sanction Rules by LIC (XLIII—4.11.88), 61.
- Opening of Accounts and Policies by Banks and LIC in Names of Children (XLIV—25.11.88), 74-75.
- Schemes of Life Insurance Corporation for common people (XLIII—18.11.88), 139.
- LPG**
- LPG agencies and petrol pumps in Orissa (XLIV—29.11.88), 294.
- LPG agencies in Kerala (XLIII—22.11.88), 107.
- LPG Agencies in Madhya Pradesh to SCs/STs (XLIV—29.11.88), 214.
- LPG Bottling Plants (XLIV—6.12.88), 141-42.
- LPG Bottling Plant in Bangalore (XLIV—29.11.88), 145.
- LPG connections (XLIII—22.11.88), 155.
- LPG connections and agencies in Bihar District of Gujarat (XLIV—6.12.88), 209-10.
- LPG connections in Maharashtra (XLIII—15.11.88), 60-64.
- LPG connections in Punjab (XLIV—29.11.88), 379.
- LPG connections in U.P. (XLIV—6.12.88), 114-20.
- LPG connection in West Bengal (XLIII—22.11.88), 317.
- LPG extraction Plant in Madhya Pradesh (XLIII—22.11.88), 213.
- LPG facility in Kerala (XLIII—22.11.88), 310.
- LPG facility in Rajkot, Gujarat (XLIV—6.12.88), 209.
- LPG Facility in Tamil Nadu (XLIII—15.11.88), 371-72.
- Allotment of LPG Agencies and Petrol Pumps in Bihar (XLIII—22.11.88), 39-40.
- Allotment of LPG connections to distributors (XLIV—6.12.88), 340-42.
- Allotment of LPG Distributorships in Hilly Areas (XLIV—29.11.88), 355.
- Allotment of Petrol Pumps and LPG agencies in H.P. (XLIII—15.11.88), 417-20.
- Allotment of New LPG Connections (XLIV—6.12.88), 354-55.
- Demand and supply of LPG cylinders in Punjab (XLIV—29.11.88), 381.
- Distribution of LPG cylinders (XLIV—29.11.88), 288.
- Leakage of LPG Cylinders (XLIV—6.12.88), 273-75.
- Non-Domestic LPG Consumers in Bangalore City (XLIV—6.12.88), 350.
- Orders For LPG Cylinders (XLIV—6.12.88), 373.
- Pending Applications for LPG connections in Cochin City (XLIV—29.11.88), 153.
- Pending cases for allotment of LPG and Petrol/Diesel Outlets in H.P. (XLIII—15.11.88), 224-25.
- Priority in allotment of LPG distributorship in Desert area, Rajasthan (XLIV—6.12.88), 342-43.
- Production and demand of LPG (XLIV—6.12.88), 320-21.
- Reduction in price of LPG for hilly areas (XLIII—15.11.88), 123.
- Setting up of LPG Bottling Plants by Bharat Petroleum Corporation Ltd. (XLIV—6.12.88), 188-90.
- Shortage of LPG in Bombay (XLIV—6.12.88), 189-90.
- SMALL LPG Cylinders (XLIV—29.11.88), 327.
- Supply of cooking gas to villages (XLIV—29.11.88), 115.

Supply of LPG in North West Region (XLIII—15.11.88), 346.

Telephone clearing machine for LPG distributors (XLIII—22.11.88), 52-53.

Training programmes and better service conditions for LPG deliverymen (XLIV—6.12.88), 63.

LTC

LTC to Govt. employees (XLIV—28.11.88), 143.

Need to commission GII terminal at Paradeep Port and set up LPG bottling plant at Balasore early (Under Rule 377) (XLV—16.12.88), 30.

LAND

Need to pay higher compensation to the farmers of Delhi for the land acquired by Delhi Administration—(Under Rule 377) (XLIV—6.12.88), 460.

LAB-TO-LAND PROGRAMME (XLIII—17.11.88), 209-27.

LABORATORIES

Infrastructure Laboratories in Hospitals (XLIV—30.11.88), 285.

Pay scales of Lab Technicians in C.G.H.S. Dispensaries (XLIV—7.12.88), 93-95.

LABOUR

Cheating of Emigration Labour from Orissa (XLIII—16.11.88), 253.

Constitution of Labour Committees (XLIII—16.11.88), 299.

Labour Courts/Industrial Tribunals (XLIII—16.11.88), 299.

Migration of rural agricultural labour (XLIII—2.11.88), 47.

National commission on Rural Labour (XLIII—2.11.88), 115.

Uniform Labour Laws (XLIV—30.11.88), 45-46.

LAC

Production of Lac in Bilaspur (XLIII—18.11.88), 186.

LAKSHADWEEP

Assessment of Tourism Potential in Lakshadweep (XLIII—21.11.88), 221.

Food Processing Units in Lakshadweep Islands (XLIII—3.11.88), 95.

Health Centres in Lakshadweep (XLIII—2.11.88), 84.

Setting up of a Satellite Communication System for Lakshadweep (XLIII—22.11.88), 259.

Introduction of Sea Plane Service in Lakshadweep (XLIII—21.11.88), 233.

Vessel for inter-Island Ferry Transport Service in Lakshadweep (XLIII—3.11.88), 200.

LAND

Allotment of Land to Cooperative Group Housing Societies in Pappankalan (XLIII—16.11.88), 151.

Allotment of Land to S.D. Education Society Karol Bagh (XLIII—16.11.88), 175.

Extension of Desert Land (XLIII—16.11.88), 38.

Illegal possession of Govt. Land in Karol Bagh, Delhi (XLIV—30.11.88), 327.

Land Grabbing cases in Delhi (XLIV—5.12.88), 132-33.

LAND HOLDINGS (XLIII—17.11.88) 304-6.

Land to Vivekanand Educational Society (XLIV—30.11.88), 112-118.

Removal of encroachment of public land (XLIII—2.11.88), 180.

LAND AND DEVELOPMENT OFFICE

Recovery of dues by land and development office (XLIV—7.12.88), 248-49.

LANDLESS LABOURERS

Distribution of land to landless people (XLIII—24.11.88), 91.

LANDLESS LABOURERS

Houses to landless labourers in Delhi (XLIV—30.11.88), 326-27.

Life Insurance of landless labourers (XLIII—11.4.88), 111-14.

Maternity Benefit scheme for landless women labourers (XLIV—30.11.88), 347-48.

LANGUAGES

Expenditure on Development of Languages (XLIV—1.12.88), 119.

National Language Policy (XLIII—3.11.88), 202.

Selection of languages for UPSC Examinations (XLIV—5.12.88), 53-54.

DEBATES

Need to make available essential data of 1981 census and rectify the mistake of bracketing Pahari and Gojri in Hindi group of languages Jammu and Kashmir (Under Rule 377) (XLIII—22.11.88), 380.

LARGE BUSINESS HOUSES

Concessions to Large Business Houses (XLIII—4.11.88), 264-66.

LARSEN AND TOUBRO

Take over of Larsen and Toubro (XLIV—6.12.88), 390-91.

LASER

Laboratories for research in the Field of lasers (XLIII—21.11.88), 213.

Recommendations of S.A.C. regarding Laser Technology (XLIII—21.11.88) 51.

LAW AND ORDER

Reported atrocities on women in different parts of the country and steps taken by Government in that regard—(CA) (XLIV—29.11.88), 429-80.

LEAD

Production of Zinc, Lead and Silver (XLIV—1.12.88), 233.

LEATHER TECHNOLOGY

Leather Technology Upgradation

(XLIII—21.11.88), 61.

LEAVE OF ABSENCE

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE (XLIV—7.12.88), 408-9.

LEPROSY

Central assistance to States for Eradication of Leprosy (XLIV—30.11.88) 351-53.

Introduction of Leprosy ; Control Programme in States (XLIII—16.11.88), 308.

Joint Project for Rehabilitation of leprosy Patients (XLIII—21.11.88), 14.

Rise in Leprosy cases and vaccine (XLIV—30.11.88), 148.

LIBRARIES

Mobile Libraries in Punjab (XLIV—1.12.88), 85.

Pay scales to Librarians in Colleges (XLIV—1.12.88), 157.

LICENCING

Impact of licensing liberalisation (XLIII—15.11.88), 203-4.

LIME STONE

Lime stone quarries in Dehra Door valley (XLIV—30.11.88), 452.

LINER CONFERENCE

Review Meeting of UN Code of Conduct for Liner Conference held in Geneva (XLIII—24.11.88), 173-74.

LIQUERS AND WINE

Protest against serving of Liquor in restarunts (XLIV—5.12.88), 202-03.

LITERACY

Assistance to Voluntary Organisations to Increase Literacy (XLIII—17.11.88), 292-96.

Literacy under National Literacy Mission (XLIII—17.11.88), 43-50.

Strategies to promote Literacy (XLIII—17.11.88), 277-80.

UNESCO meeting to promote Literacy

- In India (XLIII—24.11.88), 235-37.
- Use of Video Cassette Players under National Literacy Mission (XLIII—17.11.88), 354-55.
- LIVER-LIPTON DEAL**
- LIVER-LIPTON DEAL 1983-84 (XLIV—6.12.88), 370-71.
- LOANS**
- Agricultural Loans (XLIV—2.12.88), 305.
- Assistance to West Bengal in the form of Grant on Loan (XLIV—5.12.88), 243-44.
- Accounting Unit for loan and Disbursement Transactions (XLIII—18.11.88), 130.
- Bank Loans for construction of Houses in Rural Area (XLIII—18.11.88), 98.
- Bank loans for House Building (XLIII—18.11.88), 54.
- Bank Loans for Housing (XLIV—25.11.88), 182-84.
- Bank loans to Public Sector Undertakings (XLIV—2.12.88), 115.
- Ceiling for Composite loans under Differential rates of Interest Scheme (XLIII-4.11.88), 208-209.
- Commercial Loans (XLIV—25.11.1988), 135.
- Conversion of loans into Equity Shares of Companies (XLIII—18.11.1988), 128.
- Conversion of short term loan into medium term loan (XLIV—1.12.88), 365.
- Detection of Bogus loan networks (XLIII—11.4.88), 193-194.
- IDBI loans to Cooperative Spinning Mills in Maharashtra (XLIV—2.12.88), 46.
- LIC Loans for Construction of Houses in Orissa (XLIV—2.12.88), 346.
- Loans Advanced by Financial Institutions (XLIV—25.11.1988), 201.
- Loans against Security of Jewellery (XLIV—2.12.88), 371.
- Loans Advanced by IDBI in Pithat, Kerala (XLIV—25.11.1988), 153-154.
- Loans advanced by State Bank of Indore (XLIV—2.12.88), 320.
- Loans from International Development Association (XLIV—2.12.88), 171.
- Loans by banks in flood affected areas of H.P., Punjab, J & K and Haryana (XLIII—4.11.88), 232-233.
- Loan from Netherlands), (XLIV—2.12.88), 341.
- Loan given to drug companies from Drug Prices Equalisation Account (XLIV—29.11.88), 395.
- Loans to Agriculture Sector by Nationalised Banks (XLIV—2.12.88), 215.
- Loans to Farmers (XLIV—2.12.88), 222.
- Loans to Unemployed Graduates in Madhya Pradesh (XLIV—25.11.1988), 44-46.
- Outstanding Loans of Banks and Financial Institutions (XLIV—25.11.1988), 169.
- Procedure for loan from drug prices Equalisation Account (XLIV—29.11.88), 394.
- Rate of Interest on Agricultural Loans (XLIV—25.11.1988), 169-170.
- Rate of Interest on bank loans to farmers (XLIV—2.12.88), 129.
- Representation from Press Associations for grant of loans for purchase of vehicles under Professionals Category (XLIV—2.12.88), 82.
- Recommendations of Committee of Bankers re. sanctioning of loans (XLIV—2.12.88), 30.
- Recovery of Agricultural Loans (XLIV 25.11.1988), 215.
- Representations for Agricultural loans (XLIV—2.12.88), 9.
- Sanction of loans by Banks (XLIV—2.12.88), 25.

Transfer of Bank Loans by Indian Express Group (XLIII—18.11.1988), 245.

Uniform Policy re. loans to Farmers (XLIV—2.12.88), 97.

UCO Bank loan to H. P. Road Transport Corp. (XLIV—2.12.88), 387.

Women beneficiaries of loans in T. N. (XLIV—2.12.88), 83.

World Bank loan to Oil India (XLIV—2.12.88), 235.

Writing off loans (XLIV—3/4 2.12.88), 343.

Writing off of loans given to farmers in Maharashtra (XLIV—2.12.88), 340.

DEBATES

Demand for directives to nationalised and cooperative Banks to grant loans farmers etc. affected by heavy rains (Under Rule 377) (XLIII—2.11.88), 199.

Demand for ensuring that the benefit of lower interest rate on loans is passed on to the farmers as announced in the last budget (Under Rule 77) (XLV—14.12.88), 11-12.

LOCK-OUT

Lock-out in Hindustan Lever Limited (XLIV—25.11.1988), 68.

HOCOMOTIVES

Import of Locomotives (XLIII—18.11.1988), 151.

Import of Locomotives from USSR (XLIII—4.11.88), 173.

Performance of Locomotives (XLIII—4.11.88), 90-91.

LOK-ADALATS

Popularity to lock Adalats (XLIV—2.12.88), 141.

Setting up of 'Jan Adalats' in Uttar Pradesh (XLIV—25.11.1988), 93-94.

LoK SABHA SECRETARIET

References on the working of Lok Sabha Secretariat (XLIV—2.12.88), 1-3.

LOKTAK LAKE

Measure to check deterioration of Loktak Lake (XLIV—30.11.88), 323-24.

Production of power at Loktak project (XLIII—22.11.88), 341.

LOOMS

Modernisation and installation of looms in Orissa (XLIII—16.11.1988), 62.

LOTTERY

One digital lottery system (XLIII—21.11.88), 70.

LYMPHOCYTES LEUKEMIA

Drug for treatment of Lymphocytes Leukemia (XLIII—16.11.1988), 353.

M

MADAGASCAR

Safeguarding of Indian Community in Madagascar (XLIII—24.11.88), 174-175.

MADHYA PRADESH

AIR Stations in Madhya Pradesh (XLIV—29.11.88), 213.

Allocation to Madhya Pradesh (XLIII—18.11.88), 264.

Approval of power projects of M.P. (XLIII—15.11.88), 109.

Availability of yarn in M.P. (XLIV—30.11.88), 209.

Bhainsatori Irrigation Scheme of M.P. (XLIII—4.11.88), 178-179.

Completion of Sanjay Gandhi Power Project in M.P. (XLIV—29.11.88), 55.

Co-operative Spinning Mills in M.P. (XLIII—16.11.88), 318.

Cracker Unit and Propylene/Poly Propylene Unit in Madhya Pradesh (XLIII—17.11.88), 353-54.

Electrification of villages in M.P. with Solar Energy (XLIII—15.11.88), 127-32.

Establishment of police academy in Sagar (MP) (XLIV—5.12.88), 145-47.

Exploration in M.P. (XLIV—29.11.88) 146.

Flood lighting of monuments of historical importance in Madhya Pradesh (XLIV—5.12.88), 289-90.

Handloom Training Institute in M.P. (XLIII—16.11.88), 317.

Heat Treatment Plant for Polyester Cloth in Madhya Pradesh (XLIII—16.11.88), 318.

LPG extraction Plant in Madhya Pradesh (XLIII—22.11.88), 213.

Loans to Unemployed Graduates in Madhya Pradesh (XLIV—25.11.88), 44-46

Long distance Public Call Offices in M.P. in 7th Plan (XLIII—22.11.88), 120.

Oil find at Damoh in M.P. (XLIII—15.11.88), 33.

Opening of Post Offices in M.P. (XLIII—15.11.88), 80-81.

Opening of post offices in hilly areas of Madhya Pradesh (XLIV—6.12.88) 166.

Plantation in Chambal Division and Karhal (M.P.) (XLIV—30.11.88), 153.

Provision of safe drinking water to villages in M.P. (XLIII—24.11.88), 62-63.

Schemes sanctioned by HUDCO for M.P. (XLIV—30.11.88), 135-38.

Setting up of Ayurvedic college at Sagar (XLIV—30.11.88), 90-91.

Setting up of Coal Stock Yards by CIL in M.P. (XLIII—22.11.88), 147.

Setting up of Industries in No Industry Districts in Madhya Pradesh (XLIV—6.12.88), 190-91.

Setting up of Oil Refinery in Sagar, M.P. (XLIV—29.11.88), 83.

Shortage of trained personnel for Tribal Development Schemes (XLIV—5.12.88), 284.

Supply of gas to gas based industries in Guna District MP (XLIII—15.11.88), 151.

T.V. Relay Centres in Madhya Pradesh (XLIV—29.11.88), 252.

Tourist potential in Madaya Pradesh (XLIII—21.11.88), 179.

Tourist spots in M.P. (XLIV—28.11.88), 80-81.

Water scarcity in Madhya Pradesh (XLIII—17.11.88), 95-97.

Welfare of Limestone and Dolomite Colliery Workers in Madhya Pradesh (XLIII—16.11.88), 297.

World Bank Loan for Hasev Bango Dam in Madhya Pradesh (XLIV—25.11.88), 80-81.

DEBATES

Demand for a bench of Madhya Pradesh High Court in Chhatisgarh region (Under Rule 377) (XLIII—2.11.88), 200-201.

Need to augment railway facilities in Bilaspur (Madhya Pradesh) (Under Rule 377) (XLV—15.12.88), 20-21.

Need to increase the quota of essential commodities for M.P. (Under Rule 377) (XLIII—16.11.88), 406.

Need to take steps for getting World Bank aid for a comprehensive plan on river Narmada/Bina to solve the water scarcity in Sagar (Madhya Pradesh) (Under Rule 377), 22.

MAHANADI BARRAGE PROJECT

Construction of Mahanadi Barrage Project (XLIII—18.11.88), 19.

MAHANADI RIVER

Re-organisation of down stream units of Mahanadi River (XLIII—18.11.88), 241.

MAHARASHTRA

Assistance to Maharashtra for Relief Works (XLIII—17.11.88), 424.

Construction of Aerodrome at Shirdi (XLIV—5.12.88), 98.

Digging of shallow tubewells and wells in Maharashtra (XLIII—24.11.88), 182-87.

Erection of branch line from main gas

- trunk pipeline in Maharashtra (XLIV—29.11.88), 138.
- Export of cotton from Maharashtra (XLIV—30.11.88), 234.
- Gas Based Power Station in Maharashtra (XLIV—29.11.88), 332.
- Implementation of 20 Point Programme by Maharashtra (XLIII—21.11.88), 225.
- Improvement in T.V. reception in Maharashtra (XLIV—29.11.88), 117.
- Irrigation Project pending for approval of Maharashtra (XLIII—4.11.88) 283-84.
- LPG connections in Maharashtra (XLIII—15.11.88), 60-64.
- Licences issued for no industry districts in Maharashtra (XLIV—29.11.88), 103.
- NRI proposals for Industries in Maharashtra (XLIII—22.11.88), 179-80.
- Opening of Post Offices in Maharashtra (XLIV—29.11.88), 147.
- Production of Cotton in Maharashtra (XLIII—17.11.88), 117-118.
- Setting up of Bharat Aluminium Plant in Maharashtra (XLIII—24.11.88), 217-18.
- Shortage of petrol in Pune Maharashtra (XLIV—29.11.88), 297.
- Special Mining Projects in Maharashtra (XLIV—29.11.88), 120.
- Statutory Development Boards for Different Regions in Maharashtra (XLIII—21.11.88), 1.
- Supply of edible oils to Maharashtra (XLIV—30.11.88), 275.
- Supply of essential commodities to Maharashtra (XLIV—30.11.88), 147-48.
- Telephone service in Raigad District, Maharashtra (XLIV—6.12.88), 164-65.

DEBATES

- Need to give clearance to the cotton procurement scheme submitted by the Government of Maharashtra

and also to ensure remunerative price for cotton (Under Rule 377) (XLV—15.12.88), 16-17.

Need to increase the quota of edible oil to Maharashtra (Under Rule 377) (XLIII—3.11.88), 248-49.

Advertisement before telecast of Maharashtra Serial (XLIII—22.11.88), 320.

TV Serial Mahabharat (XLIII—22.11.88), 190.

MAHARISHI VALMIKI

Need to declare the birthday of Maharishi Valmiki as a National Holiday (Under Rule 377) (XLIII—4.11.88), 363.

MALARIA

Increase in incidence of Malaria (XLIII—16.11.88), 185.

Increase in incidence of Malaria (XLIII—16.11.88), 291.

Setting up of Malaria Research Centre in Nadiad (XLIII—16.11.88), 279.

MALAYSIA

Construction of Airport in Malaysia (XLIV—28.11.88), 22-24.

DEBATES

Welcome to Malaysia Parliamentary Delegation (XLIV—5.12.88), 1-2.

MALDIVES

Bilateral relations with Maldives (XLIV—1.12.88), 126.

Expenditure on Indian Defence personnel sent to Maldives (XLIV—5.12.88), 48.

Medical facilities to Maldives (XLIV—30.11.88), 259.

MALNUTRITION

Prevention of malnutrition and blindness amongst children (XLIV—7.12.88), 275-76.

MANDAL(S)

Need to consider 'Mandal' as the defined area in place of 'Taluka' for crop insurance benefits (Under Rule 377) (XLIV—6.12.88), 456-57.

MANDAL COMMISSION REPORT

Need to amend the Constitution to add/delete communities from SC/ST list and to implement Mandal Commission Report (Under Rule 377) (XLV—13.12.88), 23.

MANGALORE

Opening of Passport Liaison Office at Mangalore (XLIII—3.11.88), 190.

MANGO(ES)

Decline in export of Mangoes (XLIII—4.11.88), 321-22.

Mango Plantation (XLIII—17.11.88), 376-77.

MANIPUR

Applicants for Telephone connection in Manipur (XLIII—22.11.88), 350.

Increase in Capacity of Telephone exchanges in Manipur (XLIII—22.11.88), 352.

Increasing the number of seats in trains for Manipur (XLIII—4.11.88) 209-10.

Proposal for setting up Paper/Pulp Industries in Manipur (XLIV—6.12.88), 294-95.

Separate High Court for Manipur (XLIII—4.11.88), 78-79.

Supply of cheap Yarn to Weavers in Manipur (XLIII—16.11.88), 279.

Survey for Oil and Gas in Manipur (XLIV—6.12.88), 297-98.

MANPOWER

Availability of Technical Manpower (XLIII—21.11.88), 95.

MANPOWER EXPORT

Manpower Export to West Asia (XLIV—7.12.88), 219-20.

MANUGURU PROJECT

Clearance to Manuguru Project A.P. (XLIII—15.11.88), 419-22.

MARINE PRODUCTS

Export of Marine Products (XLIV—2.12.88), 319.

MARINE RESOURCES

Tapping Marine Resources (XLIV—

1.12.88), 363.

MARKET YARDS (XLIII—3.11.88), 100.

MARUTI CAR(S)

Export of Maruti cars (XLIII—22.11.88), 293.

MARUTI UDYOG, LTD.

Floating of subsidiary company by Maruti Udyog Ltd. (XLIV—29.11.88).

MATHEMATICS, ADVANCED

Development of advance Mathematics (XLIV—5.12.88), 133.34.

MATHURA REFINERY

Fire in Mathura Refinery (XLIII—15.11.88), 151-53.

MATTERS UNDER RULE 377

Assault on Member by the Police in Kerala on November 17, 1988 (XLIV—7.12.88), 416-17.

Conversion of Bandel Katwa section of Eastern Railway into double line and its electrification (XLIV—1.12.88), 415.

Demand for a bench of Madhya Pradesh High Court in Chhatisgarh region (XLIII—2.11.88), 200-201.

Demand for a full-fledged studio at Nagpur Doordarshan Kendra (XLIII—15.11.88), 443-44.

Demand for a Navodaya Vidyalaya in Bhargain town in Etah district of Uttar Pradesh (XLIV—29.11.88), 485-86.

Demand for a separate postal circle for Goa and improvement in postal services (XLIV—29.11.88), 481-82.

Demand for a State Coaching Centre of NIS in Cannanore (Kerala) (XLIII—2.11.88), 201.

Demand for a Uniform Education Policy throughout the country (XLIII—15.11.88), 439-40.

Demand for acceptance of the principle payment of pension to ex-servicemen on the basis of One-Rank—

- One Pension (XLIV—7.12.88), 412-13.
- Demand for adequate financial assistance for proper maintenance of museums in the country (XLIII—24.11.88), 354-55.
- Demand for allotting waste land to the landless poor after making it cultivable (XLIV—29.11.88), 480.
- Demand for assistance to Rajasthan Government to enable it to cope with the drought conditions in Barmer, Jaisalmer and Jodhpur district (XLIII—15.11.88), 442-43.
- Demand for Central Government's taking over Ramacast Limited Mothihari (Bihar) (XLIV—7.12.88), 419.
- Demand for classifying Ramanathapuram town in Tamil Nadu as C' class city (XLIV—29.11.88), 486-87.
- Demand for clearance to scheme submitted by D.R.D.A. for construction of cemented drains in Gang Nabar and Bhakhra Nabar areas of Ganganagar in Rajasthan (XLIV—29.11.88), 484.
- Demand for construction of a National Highway from Hijipur to Betla via Vaishali (XLIV—7.12.88), 413.
- Demand for continuing import of Rifampicin, a medicine used for treatment of T.B. patients (XLIV—7.12.88), 411.
- Demand for conversion of Miraj Belgaum railway line into broad gauge early (XLIV—7.12.88), 415.
- Demand for conversion of State Highway between Kadiri and Anantapur into a National Highway (XLIV—5.12.88), 378.
- Demand for directives to nationalised and cooperative Banks to grant loans farmers etc. affected by heavy rains (XLIII—2.11.88), 199.
- Demand for directives to State Governments to rescue the poor people from exploitation by money lenders (XLIII—15.11.88), 441.
- Demand for enquiry into hike in prices of certain imported drugs whose landed cost is much low (XLV—14.12.88), 10-11.
- Demand for enquiry into reasons for delay in recovering the amounts over-charged by drug manufacturing companies (XLIII—15.11.88), 440.
- Demand for ensuring equal price of cane to all cane-growers in Uttar Pradesh (XLIV—7.12.88), 417-18.
- Demand for ensuring that farmers get a minimum of Rs. 1000/- as price for a quintal of 'Narma Cotton' (XLV—14.12.88), 12-13.
- Demand for ensuring that the benefit of lower interest rate on loans is passed on to the farmers as announced in the last budget (XLV—14.12.88), 11-12.
- Demand for establishment of a subsidiary coal company under Coal India Limited in the coal belt of Orissa (XLV—14.12.88), 9-10.
- Demand for extending the Bakhtiarpur Rajgir railway line upto Bodh Gaya and conversion of Fatwa-Islampur railway line into broad gauge (XLIV—7.12.88), 414-15.
- Demand for extending the micro-wave link upto Mangalore so that people of Cannanore Waynad and Kasargod may see Malayalam T.V. Programme (XLIII—24.11.88), 351-52.
- Demand for extension of the Barhan Etah Railway line upto Farrukhabad (U.P.) (XLIV—7.12.88), 419-20.
- Demand for filling up vacant posts in Regional Oil Seeds Research Station Kadiri in Anantapur district (Andhra Pradesh) (XLIII—2.11.88), 201-202.
- Demand for financial and other assistance to U.P. Government to meet drought situation in certain parts of the State (XLIV—28.11.88), 483.
- Demand for financial assistance to cotton growers of Guntur and Prakasam districts of Andhra Pradesh (XLV—14.12.88), 16-17.

- Demand for further amendment of the Wakf Act, 1954 and in the meantime, the universally accepted provisions of the 1938 Act enforced immediately (XLV—14.12.88), 18-19.
- Demand for further research on the use of Ramie, a staple fibre and its popularisation in the country (XLIV—29.11.88), 484-85.
- Demand for handing over the construction of proposed Thermal Power Plant at Mangalore to Karnataka Power Corporation Ltd. (XLIV—30.11.88), 468.
- Demand for initiating action to promote permanent friendship and lasting peace with the people and Government of China (XLIV—7.12.88), 411-12.
- Demand for installing a powerful TV transmission booster in Chittoor (XLIII—16.11.88), 404.
- Demand for installing telephone meters beside telephone instruments at the users' place instead of keeping all meters in telephone exchanges (XLIII—24.11.88), 356-57.
- Demand for introducing Hovercraft service along the Konkan region (XLIII—24.11.88), 356.
- Demand for issuing a commemorative stamp in memory of late Shri M.G. Ramachandran (XLIV—7.12.88), 414.
- Demand for over-all development of Banswara Doongarpur region of Rajasthan (XLV—14.12.88), 13-14.
- Demand for proper preservation of historical places and antiquities especially those found in Moradabad district (XLIII—2.11.88), 197-98.
- Demand for regular supply of water from the Indira Gandhi Canal for Irrigation in the Command area (XLIV—7.12.88), 410-11.
- Demand for re-scheduling the timings of 2 JPR and 5 JPR railway trains (XLIII—24.11.88), 354.
- Demand for re-scheduling timings of trains running between Barmer and Agra Fort (XLIII—2.11.88), 199-200.
- Demand for research by Spices Board in order to check the 'Quick Wilt' disease affecting pepper crop in Kerala and to pay compensation to the affected farmers (XLIV—29.11.88), 481.
- Demand for resolving the problems of agitating dock workers at New Mangalore Port (XLIII—2.11.88), 198-99.
- Demand for re-starting Kamala Mill Bombay promptly (XLIII—24.11.88), 355-56.
- Demand for restoration of quota of berths from Nagpur in various trains and restoration of capacity of bogies in trains running from Delhi to South India and Vice-versa (XLV—14.12.88), 11.
- Demand for restoring the original timings of the Mahalakshmi Express starting from Bangalore (XLIII—2.11.88), 202-203.
- Demand for reviewing the policy of charging high fees from public by the hospitals run by Public Undertakings (XLIII—16.11.88), 402.
- Demand for revision of rate of royalty on oil to Assam (XLV—15.12.88), 18.
- Demand for sending Central team to Himachal Pradesh to assess damage caused by heavy rains in the State and to provide necessary assistance (XLIV—29.11.88), 482.
- Demand for steps for prevention of perennial floods and drought in Orissa (XLIII—24.11.88), 351.
- Demand for sufficient power supply to Small scale industries and farmers in Bihar (XLIII—15.11.88), 441-42.
- Demand to abolish the taxes and levies on the musical instruments (XLIII—24.11.88), 353-54.
- Demand to reduce the running period of Chitrakut Express between Lucknow and Jabalpur and to attach an air-conditioned sleeper coach and a

- bigger first class coach with it (XLIV—28.11.88), 247.
- Demand to sanction the Mohane river project in Bihar (XLIII—24.11.88), 352-53.
- Issue of "no objection certificate" by Railway authorities, Bombay to the slum dwellers living on land owned by Railway to avail the civic amenities provided by Municipal Corporation (XLIV—28.11.88), 251.
- Need for a techno-economic survey of the hilly regions of U.P. for their proper development (XLIV—1.12.88), 408-09.
- Need for cancellation of Memorandum of Understanding between the Govt. of India and M/s Samtel-Corning (XLIII—21.11.88), 277.
- Need for immediate financial and other assistance to the people of West Bengal affected by the recent cyclone (XLIV—1.12.88), 413-14.
- Need for improvement in communication and transport system in Mau (UP) (XLIV—30.11.88), 471-72.
- Need for providing relief to the drought affected people of Mirzapur district in Uttar Pradesh (XLIII—22.11.88), 381-82.
- Need for referees in Judicial system (XLIV—16.12.88), 31.
- Need for separate recruitment for class III and IV posts by the Divisional Headquarters, Vishakhapatnam for proper representation of tribales from Orissa and Andhra Pradesh (Under Rule 28.11.88), 247-48.
- Need for the Department of Steel to buy the blast furnace from H.E.C. instead of importing a seconding blast furnace (XLIV—30.11.88), 472-73.
- Need to adhere to the Three Language Formula (XLIV—1.12.88), 413.
- Need to allocate sufficient funds for the timely completion of Lakshmi-kantapur-Namkhana Rly. Line (XLIII 16.11.88), 398-99.
- Need to amend the Constitution to add/delete communities from SC/ST list and to implement Mandal Commission Report (XLV—13.12.88), 23.
- Need to amend the industrial policy keeping in view the Supreme Court Judgement in the Kamani Tubes Pvt. Ltd. case (XLIII—17.11.88), 442-43.
- Need to approve the project for establishment of non-formal Primary Education Centres for Children of fishermen in Orissa (XLIV—7.12.88), 413-14.
- Need to augment railway facilities in Bilaspur (Madhya Pradesh) (XLV—15.12.88), 20-21.
- Need to ban use of Fluoride in tooth pastes (XLV—16.11.88), 31.
- Need to check drug trafficking (XLIVV—6.12.88), 456-57.
- Need to check illegal felling of trees in the country particularly in Orissa (XLIII—3.11.88), 2-8.
- Need to check smuggling on the borders of Nepal, Bihar and U.P. via Gandak river (XLV—16.12.88), 37.
- Need to check the spread of heart ailments, particularly amongst the youth in the country (XLV—15.12.88), 15.
- Need to clear the Mohane Dam and Punpun Dargha Irrigation Projects of Bihar (XLIV—28.11.88), 250.
- Need to clear the proposal submitted by M/s Century Spinning Manufacturing Company Ltd for setting up ammonia and Urea Project at Paradeep (XLIII—16.11.88), 397-98.
- Need to commission Oil terminal at Paradeep port and set up LPG bottling plant at Balasore early (XLV—16.12.88), 30.
- Need to complete Manmad Indore railway line to make it possible to open a third railway line between

- Delhi and Bombay (XLIV—6.12.88), 458.
- Need to complete the Hydel Power Project Indravati on time (XLIII—22.11.88), 376.
- Need to complete the remaining portion of rail link between Daltari and Banaspali in Orissa (XLIII—22.11.88), 378-79.
- Need to consider 'Mandal' as the defined area in place of 'Taluka' for crop insurance benefits (XLIV—6.12.88), 457.
- Need to consider sympathetically the demands of the striking officers of public sector undertakings (XLIII—16.11.88), 404-405.
- Need to constitute a team to study the causes of industrial sickness in West Bengal and suggest remedial measures (XLIV—28.11.88), 251.
- Need to construct a railway line between Bar (District Puri) and Bilara (District Jodhpur) (XLIV—6.12.88), 457-58.
- Need to construct bridges to connect Vypeea Vallabhadram and Mulavacadu Islands with the mainland (XLIV—30.11.88), 473.
- Need to construct well on the sea coast in Gujarat to save the houses of fishermen from tidal waves (XLIV—16.11.88), 32.
- Need to continue the 12 bogies train running between Dadar and Vihar of Western Ry. (XLIII—16.11.88), 403.
- Need to convert narrow gauge railway line between Rupia and Bangri Post into broad gauge and to extend it to Badampahad mines (XLIV—28.11.88), 252.
- Need to declare Chambel Complex as National Park (XLIII—21.11.88), 275.
- Need to declare Dr. Hoshi Singh Gaur University, Sagar as a Central University (XLIV—1.12.88), 414.
- Need to develop 'Haridwar' areas a pilgrim centre in Bihar (XLIII—17.11.88), 445-46.
- Need to direct Banks and Financial Institutions to make available credit on soft terms to entrepreneurs in Rayachota region of A.P. (XLIII—21.11.88), 276.
- Need to direct NALCO, BALCO and SECL to provide jobs to one person from each family displaced by the execution of their projects in Orissa (XLV—13.12.88), 26-27.
- Need to direct the Government of Rajasthan to ensure proper representation in jobs to backward classes (XLV—15.12.88), 13-14.
- Need to divert spare water of Rapti river to save Basti, Gorakhpur, Gonda and Baharainch from floods (XLV—20.11.88), 469-70.
- Need to enquire in to the import of pest infected wheat from U.S.A. (XLV—13.12.88), 24-25.
- Need to ensure payment of minimum wages to agricultural labour (XLIV—1.12.88), 411.
- Need to entrust the erstwhile Tagore hospital of Dandakaranya Project to the National Institute of Communicable Diseases Delhi (XLIV—5.12.88), 377.
- Need to expand communication and transport facilities in Mirzapur district (XLIII—4.11.88), 862.
- Need to find out a way to check the entry of wild elephants in Salboni and Nisapur area of W.B. (XLV—16.12.88), 39-40.
- Need to formulate an action plan for the Birth Centenary Celebrations of Dr. Ambedkar (XLV—13.12.88), 21-22.
- Need to fulfil demands of industrial workers of Delhi and Uttar Pradesh who propose to go on strike from 22nd November, 1988 (XLIII—22.11.88), 362.
- Need to give clearance to the cotton procurement scheme submitted by the Government of Maharashtra and also to ensure remunerative price for cotton (XLV—15.12.88), 16-17.
- Need to give recognition to post Vamana by issuing a postal stamp,

- opening a Faculty and publishing authoritative translations of his works (XLIV—1.12.88), 412.
- Need to have a broad gauge railway line from Gandhi Dham to Bhuj in Gujarat (XLV—16.12.88), 38-39.
- Need to have a separate coal mining company for Orissa with headquarters at Sambalpur (XLV—13.12.88), 29.
- Need to impress upon hospitals the need to provide prompt attention to accident victims (XLIII—21.11.88), 278.
- Need to impress upon the Govt. of New Zealand not to entertain the English cricket team in view of certain players having South African connections (XLV—13.12.88), 36.
- Need to include Aluminium Phosphide and the Analgesic in Scheduled Drugs to avoid their misuse (XLIV—21.11.88), 274.
- Need to include cultural troupes from Assam in the Festivals of India held abroad (XLIV—5.12.88), 378.
- Need to include Rajghar in the list of SCs (XLV—16.12.88), 40-41.
- Need to increase domestic production of crude oil to meet the indigenous Demand (XLIII—21.11.88), 277.
- Need to increase the amount of Scholarship for Harijans/Adivasi students (XLIV—1.12.88), 41-42.
- Need to increase the honorarium of Nambardars in Punjab (XLV—16.12.88), 34.
- Need to increase the quantum of assistance to the victims of Bhopal Gas Tragedy (XLIII—22.11.88), 379.
- Need to increase the quota of edible oil to Maharashtra (XLIII—3.11.88), 248-49.
- Need to increase the quota of essential commodities for M.P. (XLVII—16.11.88), 406.
- Need to inquire into the role of Bhakra Management Board in releasing water without any pre-warning during recent floods in Punjab (XLIII—3.11.88), 251.
- Need to introduce Boeing air-services from Belgaum to Goa, Bombay and Bangalore (XLIII—2.11.88), 724.
- Need to issue postage stamps in the memory of Shabid Khudiram Bose and Profulla Kumar Chak (XLV—16.12.88)
- Need to lay gas pipe line from Orailya to Agra via Faizabad (XLIII—17.11.88), 446-47.
- Need to look into the affairs of the Aligarh Muslim University (XLIV—6.12.88), 459-60.
- Need to make available essential data of 1981 census and rectify the mistake of bracketing Pahari and Gojri in Hindi group of languages in Jammu and Kashmir (XLIII—22.11.88), 380.
- Need to modernise Sindri Fertiliser Factory and to set up a big factory in that area (XLIII—4.11.88), 364.
- Need to pay compensation to the people of Gaunanagar district in Rajasthan affected by floods in Punjab (XLIII—17.11.88), 444-45.
- Need to pay higher compensation to the farmers of Delhi for the land acquired by Delhi Administration (XLIV—6.12.88), 460.
- Need to postpone the recovery of loans given under IRDP (XLIII—17.11.88), 445.
- Need to provide adequate assistance to Bihar for giving relief to people affected by recent earthquake (XLIII—16.11.88), 405-406.
- Need to provide basic amenities to the people living in slums in metropolitan cities and to take steps for environmental improvement there (XLIII—17.11.88), 443-44.
- Need to provide Central aid for the Village Health Guides in the State of Orissa (XLIV—1.12.88), 409-10.
- Need to provide early adequate assistance to the people of Bihar who-

- were affected by recent earthquakes (XLV—16.12.88), 29.
- Need to provide essential commodities and financial assistance to the cyclone affected people of Andaman and Nicobar Islands (XLV—13.12.88), 25-26.
- Need to provide financial assistance to the State Govt for the repair of roads in H P. damaged due to heavy rains (XLV—16.12.88), 38.
- Need to provide funds to Orissa for the treatment of Patients affected by mental disorders (XLV—16.12.88), 41-42.
- Need to provide passenger or shuttle trains in Gujarat Saurashtra region (XLIV—1.12.88), 410.
- Need to provide stoppage for the express trains at Khalikote Khurda Road Orissa (XLIII—17.11.88), 441-42.
- Need to provide telephone facilities in Mahabera in Dhenkal district in Orissa (XLIV—30.11.88), 470.
- Need to rationalise the fares according to distance from Bangalore to Gooty and Bangalore to Anantapur (XLIV—28.11.88), 249-50.
- Need to rehabilitate hawkers uprooted by the local authorities by constructing Kiosks (XLIV—6.12.88), 455-56.
- Need to remove the disparity in the levy price of sugar (XLV—15.11.88) 18-19.
- Need to repair the Sona Canal with World Bank aid (XLIV—5.12.88), 376-77.
- Need to restore the old timings of Nisanchal and Delhi Part Express Trains and restoration of withdrawn trains passing through Orissa (XLIII—3.11.88), 24-30.
- Need to resume credit flow from NABARD to the farmers (XLV—16.12.88)
- Need to retain Central Plantation Crop Research Institute, Hireballi Tumkur with ICAR itself (XLIII—22.11.88), 376-77.
- Need to review the decision to discontinue the Central Investment subsidy to non-manufacturing units (XLV—15.12.88), 19-20.
- Need to review the implementation of Urban Land (Ceiling) Act and to make suitable amendments in the Act (XLIII—4.11.88), 364.
- Need to sanction and complete the second stage of Sri Ram Sagar Project (Andhra Pradesh) (XLIV—6.12.88), 458-59.
- Need to sanction construction of a bridge over river Siharhans in Bihar in the next year's plan (XLV—15.12.88), 14.
- Need to set up a big industry in Saran (North Bihar) to remove regional imbalance (XLIV—28.11.88), 248-49.
- Need to set up a Development Board for economically and socially backward areas (XLV—16.12.88),
- Need to set up a nuclear power plant in Orissa (XLIV—30.11.88), 470-71.
- Need to set up a TV Transmitter at Bhadrak (Orissa) (XLV—16.12.88), 85.
- Need to set up electroic industries in Mithila region of Bihar (XLIV—5.12.88), 378.
- Need to set up paper mills in Phulbani districts of Orissa (XLIV—5.12.88), 380.
- Need to set up thermal Plants at Kapurdi and Jalepa for meeting the shortage of electricity in desert areas of Rajasthan (XLIV—5.12.88), 379-80.
- Need to set up units for processing cashew apples in Cannanore, Kasargod and Calicut districts of Kerala (XLIV—30.11.88), 473-74.
- Need to start train from Fatua to Bodh Gaya in Bihar (XLV—16.12.88),
- Need to take appropriate steps to

save Konark Sun temple and Jagannath temple in Orissa from the effects of erosion (XLIV—22.11.88), 377-78.

Need to take measures to check the population growth in the country (XLIII—4.11.88), 366.

Need to take steps for early completion of on-going power projects in Andhra Pradesh to meet the power shortage (XLV—13.12.88), 24.

Need to take steps for getting World Bank aid for a comprehensive plan on river Narmada/Bina to solve the water scarcity in Sagar (Madhya Pradesh) (XLV—13.12.88), 22.

Need to take steps to enhance the earnings of handloom weavers, particularly those of Nagpur region (XLIII—21.11.88), 275.

Need to take steps to help the Engineering Industry in the country to overcome the crisis caused due to shortage of raw material, etc. (XLIII—3.11.88), 247-48.

Need to take steps to improve the financial position of handloom weavers (XLIII—4.11.88), 363.

Need to timely completion of the Ganga cleaning project and taking up such projects for other rivers (XLIII—22.11.88), 381.

Need to upgrade the Agricultural Research Complex at Ella, Old Goa, into a full-fledged institute (XLIII—3.11.88), 246-47.

Need to urgently set right the Telephone system in Tamil Nadu (XLIII 3.11.88), 250.

Steps needed to check dengue fever and Encephalitis in Gorkhpur Division of UP (XLIII—3.11.88), 245-46.

Steps needed to encourage the use of Hindi and other regional languages (XLV—15.12.88), 15-16.

MAURITIUS

Joint ventures with Mauritius (XLIII—18.11.88), 106.

Tirupati Devasthanam Loan to Mauritius (XLIV—25.11.88), 38.

MAVALANKAR SHRI G.V.

Tributes to Shri G.V. Mavalankar on the occasion of his Birth Centenary (XLV—25.11.88), 1-4.

MEASLES VACCINE

Deaths due to anti-measles Vaccine (XLIII—16.11.88), 46.

MEDAK

Low Power Transmitter/T.V. Relay Centre at Medak (XLIV—6.12.88), 357-58.

MEDIA

Policy on Standard of Media (XLIII—22.11.88), 276.

MEDICAL AID

Scheme for free medical aid for SC&ST (XLIV—30.11.88), 169-70.

MEDICAL COLLEGE (S)

Central aid for Govt. Homoeopathy Medical College, Calicut (XLIII—2.11.88), 182.

Medical Colleges in Private Sector (XLIII—2.11.88), 82.

New Medical Colleges opened (XLIV—20.11.88), 230-32.

Reservation of seats in Medical Colleges in Kerala (XLIII—16.11.88), 336.

Seats in Regional Medical Colleges (XLIV—30.11.88), 277.

Turn out of graduates from medical colleges (XXIII—16.11.88), 33b.

Upgradation of Ophthalmic Department of Medical Colleges/Hospitals in Punjab (XLIV—7.12.88), 277-78.

MEDICAL COUNCIL OF INDIA

Nomination of a Member from J&K on MCI (XLIV—30.11.88),

Non-recognition of Medical Degree of African Universities by Medical of India (XLIV—7.12.88), 177-78.

MEDICAL DEGREE (S)

Non-recognition of Medical Degree of African Universities by Medical

Council of India (XLIV—7.12.88), 177-78.

MEDICAL EXAMINATION (S)

Medical examinations in all recognised languages (XLIV—30.11.88), 33-34.

Pre-flight fitness certificate to pilots (XLIV—5.12.88), 80-81.

MEDICAL FACILITIES

Medical facilities to Maldives (XLIV—30.11.88), 259.

Setting up of National Institute of Maternal and Child Health at Tutundrum (XLIII—2.11.88), 183.

MEDICAL PRACTITIONERS

Regularisation of practices by Unqualified Medical Practitioners (XLIII—16.11.88), 182.

MEDICAL RESEARCH

Projects for Indo-US Joint Medical Research (XLIV—30.11.88), 278-84.

MEDICAL UNIVERSITY (IES)

Medical Universities in States (XLIV—7.12.88), 265-67.

MEDICINES

Delay in getting medicines prescribed by Specialists in C.G.H.S. Dispensaries (7.11.88), 306-7.

Role of Ayurvedic, Unani and Homoeopathic systems of medicine in Family Planning (XLIV—30.11.88), 182.

MEHBOOB SHRI GULBARGA MILLS

Closure of MSK Mills Gulbarga (XLIV—30.11.88), 151-52.

MEMBERS OF PARLIAMENT

Letters from MPs (XLIV—30.11.88), 288-89.

Letters written by M.Ps (XLIII—25.11.88), 64.

Letters written by MPs (XLIV—5.12.88), 153-54.

DEBATES

Assault on Member by the Police in

Kerala on November 17, 1988 under Rule (XLIV—7.12.88), 416-17.

MEMORIAL (S)

Memories and their locations in Delhi (XLIV—30.11.88), 257-58.

MESOTHELIOMA

Mesothelioma in Sugarcane Workers (XLIV—7.12.88), 218-19.

MESSAGE FROM RAJYA SABHA

Banking Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill, 1988 Agreeing to the Bill without any Amendment (XLIV—13.12.88), 17.

Commissions of Inquiry (Amendment) Bill, 1988 Informing Lok Sabha re. agreeing to the Said Bill as passed by Lok Sabha (XLIV—5.12.88), 351.

Committee on Public Account Re. Agreeing to nominate one Member from Rajya Sabha to associate with the Said Committee of the Lok Sabha (XLIV—7.12.88), 406-07.

Committee on Public Account Re. Election of Shri Jagdish Desai Member Rajya Sabha to the Said Committee of Lok Sabha (XLIV—7.12.88), 407.

Constitution (Sixth Amendment) Bill, 1988 Re. passing of the Said Bill by Rajya Sabha without any amendment (XLIV—7.12.88), 406.

Enclosing Delhi Prohibition of Evicting Bill, 1988 as passed Bill R.S. (XLV—25.11.88), 277.

Indian contract (Amendment) Bill, 1988 as passed by Rajya Sabha) Re. Enclosing the Bill (XLIII—22.11.88), 371-72.

Joint Committee on officers of Project Re. Concurring in the recommendation of Lok Sabha to elect two members of Rajya Sabha to the Said Committee (XLIV—30.11.88), 465-66.

Monopolies and Restrictive Trade Practices (Amendment) Bill Informing Lok Sabha re. agreeing to the Said

- Bill as passed by Lok Sabha (XLIV—21.2.88), 409.
- National Highway Authority of India Bill, 1988 Re. Agreeing to the Said Bill without any amendment (XLIV—7.12.88), 107.
- Punjab Appropriation (No 3) Bill, 1988 communicating that R. S. has no recommendation to make in regard to the Bill (XLV—13.12.88), 17.
- Sixth Schedule to the Constitution (Amendment) Bill, 1988 Re. Agreeing to the Said Bill without any amendment (XLIV—7.12.88), 407.
- Tamil Nadu Appropriation (No 3) Bill 1988 communicating that Rajya Sabha has no recommendation to make in regard to the Bill (XLV—13.12.88), 17.
- Warehousing Corporations (Amendment) Bill, 1988 Re. Enclosing a copy of the Said Bill as passed by Rajya Sabha (XLIII—21.11.88), 271.
- METAL (S)**
- Demand and supply of zinc, copper and other non-ferrous metals (XLIII—24.11.88), 252-54.
- Increase in prices of metals (XLIII—24.11.88), 211-213.
- METER (S)**
- Demand for installing telephone meters beside telephone instruments at the users' place in view of keeping all meters in telephone exchanges (XLIII—24.11.88), 356-57.
- METEORITES** (XLIII—17.11.88), 124-25.
- METEOROLOGY**
- Need to update Weather Forecasting (XLIII—21.11.88) 123.
- METRO RAILWAY SYSTEM**
- Soviet assistance for Metro Railway (XLIV—7.12.88), 19-26.
- MICA**
- Production and Export of Mica (XLIII—3.11.88), 221.
- MICA INDUSTRY** (XLIV—1.12.88),

283.

MICROWAVE

Microwave link between Sambalpur and Bhanuapattana (XLIII—15.11.88), 325-26.

Microwave system in Sikkim (XLIII—15.11.88), 111.

MILK

Increase in Milk production (XLIII—24.11.88), 241-42.

Per capita availability of milk products (XLIII—24.11.88), 176-80.

Supply of Milk by Delhi Milk Scheme (XLIII—17.11.88), 137-39.

MILLET

Support Price of Millet (XLIII—17.11.88), 121-22.

MILLION WELLS' SCHEME

Beneficiaries under 'Million Wells' Scheme (XLIV—1.12.88), 214.

MINE (S)

Mining Operation Programme in Jamshedpur (XLIII—21.11.88), 94.

Special Mining Projects in Maharashtra (XLIV—29.11.88), 120.

MINER (S)

Pension Scheme for Miners (XLIV—7.12.88), 242.

MINERALS AND METALS

Discovery of Minerals and Precious metals by GSI (XLIII—3.11.88), 88.

Incidence of Royalty and Tax on Minerals (XLIV—1.12.88), 334.

Shortage of Aluminium (XLIII—3.11.88), 49.

MINERALS AND METALS TRADING CORPORATION

Export of Gold by MMTC (XLIV—25.11.88), 63-64.

Losses Incurred by MMTC on Export of Pig Iron (XLIV—25.11.88), 229.

Performance of MMTC and STC (XLIV—25.11.88), 225.

Purchase of minerals in Orissa by MMTC (XLIII—4.11.88), 147-48.

MINERALS ENGINEERING

Proposal by America for Research in Minerals engineering through Bacterial leaching (XLIII—3.11.88), 188.

MINERAL POLICY, NATIONAL

Draft on National Mineral Policy (XLIII—3.11.88), 47.

MINIMUM WAGES ACT

Amendment to the Minimum Wages Act and the Employees State Insurance Act (XLIV—7.12.88), 179-80.

MINING PROJECT (S)

Launching of Mining projects (XLIII 24.11.88), 210-11.

Wages of labour in Mining Operation (XLIV—30.11.88), 104-106.

MINISTER (S)

Tours by Union Ministers (XLIII—21.11.88), 221.

Steps to curb Expenditure in Central Ministries (XLIII—4.11.88), 2-10.

MINORITY (IES)

Credit Flow to Minorities (XLIV—2.12.88), 212.

Report of Dr. Gopal Singh Panel on Minorities (XLIII—21.11.88), 171.

MIRZAPUR

Need to expand communication and transport facilities in Mirzapur district (Under Rule 377) (XLIII—4.11.88), 362.

MISSILE (S)

Chinese missiles in Tibet (XLIV—5.12.88), 173-74.

MIZOROM

Approval of President's Proclamation in Relation to the State of Mizoram (St. Res.) XLIII—2.11.88, 203-74.

MOBIL OIL

Scarcity of 60 ml Pouches of Mobil Oil (XLIII—22.11.88), 75.

MOBIE FOOD AND NUTRITION EXTENSION UNITS

Education Imparied by Mobile Food and Nutrition Extension Units in Orissa (XLIV—30.11.88), 138-42.

Model Teachers Training Colleges (XLIII—24.11.88), 120-21.

MOHANE RIVER PROJECT

Demand to sanction the Mohane river project in Bihar (Under Rule 377) (XLIII—24.11.88), 352-53.

MONEY LENDERS

Demand for directives to State Governments to rescue the poor people from exploitation by money lenders (Under Rule 377) (XLIII—15.11.88), 441.

MONOPOLIES RESTRICTIVE TRADE PRACTICES ACT

Extension of MRTP Act to building contractors (XLIII—22.11.88), 355.

Relaxation in MRTP Act (XLIII—22.11.88), 35.

Registration of producers of detergent washing powder under MRTP Act (XLIV—29.11.88), 19.

MONOPOLIES RESTRICTIVE TRADE PRACTICES COMMISSION

Cases of Immovable Property before MRTP Commission (XLIV—6.12.88), 273.

Memorandum by consumer Associations to MRTP Commission (XLIII—22.11.88), 143.

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES COMPANY (IES)

Delicensing Facility to MRTP and FERA Companies (XLIII—1.5.88), 296-97.

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES HOUSES

Joint Ventures Abroad by MRTP Houses (XLIV—2.12.88), 148.

MONUMENT (S)

Centrally Protected Monuments in Orissa (XLIV—1.12.88), 217.

- Flood lighting of monuments of historical importance in Madhya Pradesh (XLIV—5.12.88), 289-90.
- Protection of Monuments (XLIII—17.11.88), 331-32.
- MORADABAD**
- Demand for proper preservation of historical places and antiquities especially those found in Moradabad (Under Rule 377) (XLIII—2.11.88), 197-98.
- MOROCCO**
- Restoration of Diplomatic Relations with Morocco (XLIII—34.11.88), 125.
- MORSE CODE SYSTEM**
- Abolition of Morse Code System (XLIV—6.12.88), 263-64.
- MOSCOW**
- Teachers posted in Kendriya Vidyalaya, Moscow (XLIII—24.11.88), 111-12.
- MOSQUITO (ES)**
- Bradication of Mosquitoes in Delhi (XLIII—2.11.88), 88.
- MOTHER DAIRY**
- Opening of Mother Dairy Booths (XLIV—1-12.88), 60.
- MOTILAL NEHRU COLLEGE**
- Shifting of Vegetable Market from Motilal Nehru College (XLIV—7.12.88), 304.
- MATTER UNDER RULE 388**
- suspension of Rule 67 Adopted (XLV—13.12.88), 18-19.
- MOTOR VEHICLES**
- Fuel-efficiency norms for Commercial Vehicles (XLIV—29.11.88), 244.
- MOUNTAIN (S)**
- Biological extinction of mountains (XLIII—16.11.88), 159.
- MOUNTAINBERING**
- Setting up of rescue team for Mountaineering Institute in Manali (Himachal Pradesh) (XLIII—17.11.88), 263-64.
- MULBERRY (IES)**
- Area under Mulberry cultivation (XLIII—2.11.88), 106.
- MULTINATIONAL COMPANY (IES)**
- Prosecution of multi-national companies under PFA (XLIV—30.11.88), 224-25.
- Relaxation to multinational company for further expansion of its Baby Food manufacturing capacity (XLIII—17.11.88), 145-46.
- Tripartite Committee on role of multinational enterprises (XLIII—16.11.88), 48.
- MULTI-STORY BUILDING (S)**
- Construction of multi-story buildings in Metropolitan Cities (XLIV—7.12.88), 294-95.
- MUSEUM, NATIONAL**
- Missing items from National Museum in Delhi (XLIII—17.11.88), 205-06.
- Muzaffarpur Meteorite (XLIII—17.11.88), 124-125.
- MUSEUM (S)**
- Demand for adequate financial assistance for proper maintenance of museums in the country (Under Rule 377) (XLIII—24.11.88), 354-55.
- MUSHROOM (S)**
- Technology for Preservation of Mushrooms (XLIII—24.11.88), 108.
- MUSICAL INSTRUMENTH**
- Demand to abolish the taxes and levies on the musical instruments (Under Rule 377) (XLIII—24.11.88), 353-54.
- MYSORE**
- Ropeway to Chamundi hills in Mysore (XLIV—5.12.88), 21-23.
- N
- NABARD**
- NABARD Assistance for scheme in Gujarat (XLIII—18.11.88), 176.

DEBATES

- Need to resume credit flow from NABRAD to the farmers (u/r 377) (XLV—16.12.88), 32-33.
- NALCO**
- Export of Atamnia by NALCO (XLIII—3.11.88), 186
- DABATES**
- Need to direct NALCO, BALOO and SBCL to provide jobs to one person from each family displaced by the execution of their projects in Orissa Under Rule 377) (XLV—13.12.88), 26-27.
- NBGR**
- Collaboration between USAID and NBGR (XLIV—1.12.88), 62.
- NCC**
- National Cadet Corps training in Kendriya Vidyalayas (XLIII—3.11.88), 80.
- NCCF**
- Aid to NCCF for Tea Blending Units (XLIV—30.11.88), 252-53.
- Appointment of Managing Director of NCCF (XLIV—30.11.88), 251-52.
- Authorisations issued by NCCF (XLIV—7.12.1918) 51-52.
- Bank Loans to NCCF (XLIV—25.11.88), 33-34.
- Delegation of Powers by Administrator. NCCF to Managing Director (XLIV—7.12.1988), 225.
- Economy measure. in NCCF (XLIV—7.12.88), 221-23.
- National Textile Corporation claims against National Consumer Cooperative Federation (XLIV—7.12.1988) 90-91.
- Sale of Goods at exorbitant premium by NCCF in Bombay (XLIV—7.12.1988), 207-9.
- Statutory Auditors of NCCF (XLIV—30.11.88), 110.
- NCDC**
- Projects cleared by NCDC (XLIII—17.11.88), 101-10.
- NCERT**
- Fire in NCERT Bldg. in Delhi (XLIII—3.11.88), 63.
- Sale of NCERT Books (XLIII—17.11.88), 322-23.
- NDRI**
- Deemed University Status to NDRI, Karnal (XLIII—24.11.88), 111.
- NFDC**
- Export and Import of films by NFDC (XLIV—6.12.88), 153-57
- N.F.L.**
- Discharge of Effluents by N.F.L. (XLIII—16.11.88), 82.
- N.I.M.H.A.N.S.**
- Opening of a Units NIMHANS at Hubli (XLIV—7.12.88), 280.
- N.M.E.P.**
- N.M.E.P. assistance to Punjab (XLIII—16.11.88), 340.
- N.P.C.C.**
- De-centralisation of N.P.C.C. (XLIV—6.12.88), 331-32.
- NPCC**
- Functioning of NPCC in Andhra Pradesh (XLIV—29.11.88), 69.
- NREP**
- Employment generated under NREP (XLIII—17.11.88), 86-92.
- NSD**
- New Stations under NSD and ISD systems (XLIV—6.12.88), 245-50.
- NADAR SH. P. THANULINGAM**
- Obituary References Death of former member (XLIII—2.11.88), 4-5.
- NAPALAND**
- Gaehati High Court order on writ petition challenging President's Proclamation under article 356 of the constitution in relation to the state of Nagaland (St.) (XLV—13.12.88), 143-46.

NAGPUR

Expansion of Nagpur Airport (XLIV—5.12.88), 281-82.

Nagpur TV Kendra (XLIII—22.11.88), 219.

Shifting of Government offices to Nagpur (XLIII—16.11.88), 87.

DEBATES

Demand for a full-fledged studies at Nagpur Doordarshan Kendra (under Rule 377) (XLIII—15.11.88), 443-44.

Need to take steps to enhance the earnings of handloom weavers, particularly those of Nagpur region (Under Rule 377) (XLIII—21.11.88), 275.

NAGARJUNA SAGAR PROJECT

Clearance of Nagarjuna Sagar Project (XLIV—30.11.88), 192.

Diversion of Assistance meant for Nagarjuna Sagar Hydro-Electric Power Project (XLIII—22.11.88), 83-84.

NARCOTIC DRUGS

Amendments in Narcotic Drugs and Psychotropic Substances Act, 1985 (XLIII—18.11.88), 159.

Newsitem captioned "Novel ways of drug smuggling unearthed" (XLIII—18.11.88), 211.

Seizure of Heroin on Indo-Pak Border in Punjab (XLIII—18.11.88), 14.

Seizure of Narcotics in Delhi and Punjab (XLIII—18.11.88), 259.

Seizure of Narcotics in Kerala (XLIV—2.12.88), 75.

Seizure of Narcotic drugs on Indo-Barma border (XLIII—4.11.88), 220-323.

NAMBARDARS

Need to increase the honorarium of Nambardars in Punjab (U/R 377) (XLV—16.12.88), 37.

NARMADA VALLEY PROJECT

Memorandum on Narmada Valley

Project (XLIII—18.11.88), 39.

Progress of Narmada Project (XLIII—18.11.88), 215.

National Agricultural Communication Project (XLIII—17.11.88), 329-50.

NATIONAL BICYCLE CORPORATION OF INDIA

Wage Agreement between National Bicycle Corporation of India Limited and its Union (XLIV—6.12.88), 69-72.

NATIONAL BOOK TRUST

Proposal to set up all India Book Marketing Coop. Society (XLIII—3.11.88), 183.

NATIONAL CALAMITY (IES)

Central assistance to Orissa on Natural Calamities (XLIV—1.12.88), 63.

NATURAL CAPITAL REGION

Allocation of funds for N.C.R. Plan (XLIII—16.11.88), 158.

Road/Rail transport system in N.C.R. (XLIII—16.11.88), 80.

Implementation of N.C.R. Plan (XLIII—16.11.88), 70.

Meeting of NCR Planning Board (XLIV—30.11.88), 380.

Conference on Disaster Management (XLIII—16.11.88), 347-53.

NATIONAL COMMISSION ON URBANISATION

Recommendations of National Commission on Urbanisation (XLIII—2.11.88), 116.

Report of National Commission on Urbanisation submitted to Government in August, 1988—(St.) (XLIV—7.12.1988), 500-03.

NATIONAL CONFERENCE OF ENGINEERS (XLIII—21.11.88), 59,**NATIONAL CONSUMER COOPERATIVE FEDERATION**

DA to Employees of National Consumers Cooperative Federation (XLIII—16.11.88), 74.

NATIONAL COOPERATIVE CONSUMERS FEDERATION

Cloth supplied by NCCF to Health/ House Building Cooperative Societies (XLIV—7.12.88).

NATIONAL COUNCIL

Functioning of National Council (XLIV—5.12.88), 54-55.

NATIONAL DOORDARSHAN COUNCIL (XLIV—29.11.88), 106.

NATIONAL EMPLOYMENT GUARANTEE SCAEMB (XLIV—5.12.88), 314.

NATIONAL ENVIRONMENT POLICY (XLIII—16.11.88), 85.

NATIONAL FLAG

Complaints about selling of Erroneous National Flag (XLIII—21.11.88), 92.

DEBATES

National Forest Policy—(St.) (XLIV—7.12.88), 5-0—42.

NATIONAL HEALTH PROGRAMME

Purchase of drugs under National Health Programme (XLIV—7.12.88), 358-60.

NATIONAL HIGHWAY (S)

Allocation per kilometre for maintenance of National Highway (XLIII—17.12.88), 84-55.

Assistance for repairs of Flood damaged National Highway and Roads (XLIV—1.12.88), 42.

Assistance for repair of flood damaged National Highways in A.P. (XLIII—3.11.88), 55.

Construction and Improvement of National Highways in Kerala (XLIII—17.11.88), 310-28.

Construction of Bye-Pass on National Highway No. 7 in Bangalore (XLIII—3.11.88), 86.

Damage caused to National Highways in Kerala (XLIII—3.11.88), 80.

Damage to National Highways in Punjab due to Floods (XLIII—17.11.88), 123-24.

Development of National Highways in Tamil Nadu (XLIII—(3.11.88), 223.

Four laneing of Cuttack-Bhubaneswar section of National Highway No. 5 (XLIII—24.11.88), 213.

Four laneing of National Highway No. 1 between Murthal and Karnal (XLIII—24.11.88), 246-47.

Improvement of National Highways (XLIII—17.11.88), 139-140.

Identification of rivers for declaration as National Waterways (XLIII—24.11.88), 44-46.

National Highways passing through Towns (XLIII—17.11.88), 65-66.

National Highway Patrolling Scheme (XLIII—3.11.88), 73.

Passenger oriented wayside amenities along National Highways (XLIII—17.11.88), 53.

Programme for restoration of damages caused to National Highways (XLIII—24.11.88), 72-74.

Proposal for a bye-pass on National Highway No. 46 (XLIII—17.11.88), 285-86.

Proposal for declaration of New National Highways (XLIII—3.11.88) 140.

Proposals for declaration of State Roads in Orissa as National Highways (XLIII—17.11.88), 283.

Proposal for Redi-Rewas National Highway (XLIII—17.11.88), 291.

Proposal to Link Ranchi and Jabalpur with National Highway (XLIII—24.11.88), 43.

Reconstruction of Bridges between Guntur and Nellore on National Highway No. 5 (XLIII—17.11.88), 93.

Removing of Damages caused to National Highways by Floods (XLIII—24.11.88), 167-170.

Repair of National Highway No. 31 between O-Point Barauti and Purnia (XLIV—1.12.88), 116.

Repair of National Highway in Goa (XLIII—3.11.88), 210.

Roads added to National Highway Network (XLIII—24.11.88), 123-24.

DEBATES

Demand for construction of a National Highway from Hajipur to Betia via Velshahi (Under Rule 377) (XLIV—7.12.88), 413.

Demand for conversion of State Highway between Kadiri and Anantapur into a National Highway (Under Rule 377) (XLIV—5.12.88), 378.

NATIONAL HOUSING BANK

National Housing Bank (XLIII—18.11.88), 110.

NATIONAL HYDRO ELECTRIC POWER CORPORATION

Agreement for supply of equipment to National Hydro-Electric Power Corporation (XDIII—22.11.88), 43-44.

Development of hydro electric power potential by National Hydro-electric Power Corp. (XLIII—15.11.88), 260.

Setting up of power projects by NTPC and NHPC (XLIII—22.11.88), 296

NATIONAL INCOME

Share of Farm Sector in total Domestic Product and National Income (XLIV—5.12.88), 233-35.

NATIONAL INSTITUTE OF DISASTER MANAGEMENT (XLIV—1.12.88).

NATIONAL INSTITUTE OF FASHION TECHNOLOGY

Misappropriation of Funds in Fashion Institute (XLIV—30.11.88), 212-213.

NATIONAL INTEGRATION COUNCIL

Meeting of National Integration Council (XLIV—5.12.88), 103.

NATIONAL INSTITUTE OF TRANSLATION

Proposal to set up National Institute of Translation (XLIII—3.11.88).

202.

NATIONAL INSTITUTE OF SPORTS

Demand for a State Coaching Centre of NIS in Cannanors (Kerala) (Under Rule 377) (XLXII—2.11.88), 201.

NATIONAL INVESTMENT BANK

Setting up of a National Investment Bank (XLIV—28.11.88), 88-89.

NATIONAL LITERACY MISSION

Recommendations made by the Report on National Literacy Mission (XLIV—1.12.88), 221.

NATIONAL NURSING INSTITUTE

Proposal for starting a National Nursing Institute (XLIII—16.11.88), 342.

NATIONAL PARK(S)

Conversion of Bhitir Kanika as National Park in Orissa (XLIV—30.11.88), 235-36.

National Parks and Sanctuaries (XLIII—16.11.88), 357.

DEBATES

Need to declare Chambal Complex as National Park (Under Rule 377) (XLIII—21.11.88), 275.

NATIONAL PARK AND SANCTUARIES

Development of National Parks and Sanctuaries (XLIV—7.12.88), 137-54.

NATIONAL PERSONALITIES

Taking Over of the Houses of National Personalities by Government (XLIII—24.11.88), 18-24.

NATIONAL RESEARCH CENTRE FOR SPICES

Appointment of Director National Research Centre for Spices Calicut (XLIV—1.12.88), 59.

NATURAL RESOURCE(S)

Royalty to States for Exploitation of Natural Resources (XLIII—18.11.88) 286.

NATIONAL SAVINGS CERTIFICATES

Income Tax Exemption on the interest earned on National Savings Certificates (XLIII—18.11.88), 49.

NATIONAL SAVINGS SCHEME

New Schemes under National Savings Scheme (XLIII—18.11.88), 97.

NATIONAL SEEDS CORPORATION

Achievements of NSC (XLIV—1.12.88) 324.

Import of hybrid seeds by National Seeds Corporation (XLIII—17.11.88) 43.

Procurement of seeds by National Seeds Corporation (XLIII—17.11.88), 341-44.

Quality of seeds supplied by NSC (XLIII—3.11.88), 220.

Seeds supplied by National Seeds Corporation (XLIII—3.11.88), 112.

NATIONAL SMALL INDUSTRIES CORPORATION LTD.

Losses suffered by National Small Industries Corp. Ltd. (XLIII—22.11.88), 287.

NATIONAL TEXTILE CORPORATION

Closure of NTC Mill in Rajasthan (XLIV—30.11.88), 305-06.

Effects of Rise in Cost on NTC Contractors (XLIV—7.12.88), 54-55.

Export of Cloth to USSR by NTC (XLIV—10.11.88), 266.

Export of Textiles by NTC (XLIII—16.11.88), 66.

Financial Assistance to National Textile Corporation for production of cheap Saris (XLIV—7.12.88), 241-42.

Loan from Japan and Switzerland for modernisation of NTC Mills (XLIV—30.11.88), 184-85.

Loans granted by public financial institutions to NTC (XLIV—2.12.88), 34.

Losses in mills under NTC (XLIII—16.11.88), 137.

Loss in National Textile Corporation

(XLIV—30.11.88), 420-21.

Mismanagement in NTC (XLIII—16.11.88), 97.

Modernisation of NTC Mills (XLIII—2.11.88), 59.

National Textile Corporation claims against National Consumer Cooperative Federation (XLIV—7.12.88), 90-91.

National Textile Corporation dues against National Consumer Cooperative Federation (XLIV—7.12.88), 31-37.

Non-utilisation of funds by NTC (XLIV—30.11.88), 153-54.

Outstanding processing charges in India United Mills No. 6 (XLIV—30.11.88), 319.

Workers rendered jobless in NTC (XLIII—16.11.88), 74.

NATIONAL THERMAL POWER CORPORATION

Aluminium quota for NTPC Projects (XLIV—1.12.88), 127.

Appointment to oustees by National Thermal Power Corp. (XLIII—22.11.88), 251.

Global Tenders by NTPC for Smaller Equipments (XLIV—6.12.88), 377-78.

Liquidation of outstanding dues of NTPC to wards State Electricity Boards (XLIV—29.11.88), 336.

NTPC for Joint Undertaking from Foreign Collaborators for Power Equipment (XLIV—6.12.88), 378-79.

New Power projects by National Thermal Power Corp. (XLIII—15.11.88), 49-52.

Power generation by National Thermal Power Corp. in Eighth Plan (XLIII—15.11.88), 306.

Setting up of power projects by NTPC and NHPC (XLIII—22.11.88), 296.

NATIONAL TRANSMISSION CORPORATION

- Settling up of National Transmission Corporation (XLIH—15.11.88), 19-21.
- National Wasteland Development Board (XLIV—30.11.88), 267-74.
- Review of performance of the National Wasteland Development Board (XLIV—7.12.88), 181-82.
- NATIONAL WATER POLICY**
(XLIH—18.11.88), 43.
- NATIONAL WATERWAY**
Declaration of West Coast Canal as National Waterway (XLIH—17.11.88), 423.
- NATURAL GAS**
Availability of Natural Gas (XLIH—22.11.88), 245.
Plan for Exploration of Natural Gas (XLIV—6.12.88), 267.
Use of Natural Gas instead of Petrol (XLIH—21.11.88), 217.
Utilisation of Natural Gas by Industry (XLIV—6.12.88), 335.
- NAVAL ACADEMY**
Naval Academy Ezhimala (XLIH—21.11.88), 229.
- NAVAL BHSE(S)**
Development of Naval bases along the West Coast (XLIV—5.12.88) 72.
- NAVIGATION COMPANIES**
Navigation companies closed down (XLIH—4.11.88), 164-166.
- NAVODAYA VIDYALAYA(S)**
Admission of students to Navodaya Vidyalaya in Rajasthan (XLIV—1.12.88), 158.
Amount sanctioned for Navodaya Vidyalayas in Kerala (XLIV—1.12.88), 107.
Food provided in Navodaya Vidyalaya Canacons, Goa (XLIV—1.12.88), 61.
- NAVODAYA VIDYALAYAS (XLIV 1.12.88), 67.**
Navodaya Vidyalaya at Kalukhera, Distt. Ratlam (MP) (XLIH—3.11.88)
- 187.
- Navodaya Vidyalaya at Mulli, Distt. Surendranagar (Gujarat) (XLIH—24.11.88), 68-69.
- Navodaya Vidyalayas during 1989-90 (XLIH—24.11.88), 173.
- Navodaya Vidyalaya in North Goa (XLIH—3.11.88), 140.
- SC/ST students in Navodaya Vidyalayas (XLIV—1.12.88), 244.
- Three language formula in Navodaya Vidyalayas (XLIH—24.11.88), 59-60.
- DEBATES**
Demand for a Navodaya Vidyalayas in Bhergaon town in Etah district of Uttar Pradesh (Under Rule 377) (XLIV—29.11.88), 485-86.
- NAXALITES**
Infiltration of naxalites in Union activities in Hindustan Lever (XLIV—7.12.88), 81.
- NEEM DUST**
Commercial Production of Neem Dust (XLIV—1.12.88), 57.
- PT. JAWAHAR LAL NEHRU**
Trips for celebration of Birth Centenary of Pt. Jawahar Lal Nehru (XLIV—2.12.88), 143.
- NEHRU CENTNARY**
Guidelines to Public Sector Undertakings for Nehru Centenary Celebrations (XLIV—6.12.88), 293-94.
NEHRU YUVA KENDRAS (XLIH—17.11.88), 415-21.
- NEPAL**
Indo-Nepal Joint Commission Meet (XLIH—3.11.88), 177.
Outcome of discussions held with King of Nepal (XLIH—3.11.88), 77.
Trade Treaty with Nepal (XLIV—25.11.88), 71.
- DEBATES**
Need to set up a Development Board for economically and ecclially backward areas (Under Rule 377) (XLV—16.12.88), 37-38.

NETHERLANDS

Assistance from Netherlands for Education for Women's equality (XLIII—3.11.88), 32.

Dutch aid for Ganga Action Plan (XLIV—30.11.88), 254-55.

NEW DELHI MUNICIPAL COMMITTEE

Letters written by MPs to NDMC Administrator (XLIV—5.12.88), 45-46

NEW INDIA ASSURANCE CO. LTD.

Claim Inspectors in New India Assurance Co. Ltd. (XLIII—4.11.88), 62.

NEW MIGRANT WELFARE ASSOCIATION

Memorandum for New Migrant Welfare Association (XLIV—5.12.88), 119.

NEWSPAPERS

Advertisements given to newspapers by DAVP (XLIII—15.11.88), 102-03.

Distribution of News to Hindi and English newspapers (XLIV—29.11.88), 321.

Incentives to Small and Medium Newspapers in Orissa (XLIV—6.12.88), 6-12.

Registration of Newspapers and periodicals (XLIV—29.11.88), 3 1.

Scheme to encourage small medium and vernacular Newspapers (XLIII—22.11.88), 344.

Tax/dues from Indian Express Newspapers (Bombay) Pvt. Ltd. (XLIII—11.4.88), 92-93.

NEWSPAPER EMPLOYEES

Chairman of Wage Boards for Working Journalists and non-journalist Newspaper Employees (XLIII—16.11.88), 316.

Wage Board for Journalist and non-Journalists Newspaper Employees (XLIII—16.11.88), 226.

NEWSPRINT

Allocation of Newsprints (XLIV—

6.12.88), 328.

Production of Newsprint (XLIV—6.12.88), 111-12.

Requirement and production of Newsprint (XLIV—6.12.88), 327-28.

Unauthorized use of newsprint by Indian Express group of Newspapers (XLIII—22.11.88), 200.

NEWSPRINT POLICY

Kelkar Committee on Newsprint Policy (XLIV—29.11.88), 125.

Long Term Newsprint Policy (XLIV—29.11.88), 409.

Newsprint Policy and increase in Import Duty on Newsprint (XLIII—15.11.88), 336-43.

NEYVELI LIGNITE CORPORATION

Contract for supply and erection of equipment in Neyveli Lignite Corporation (XLIV—6.12.88), 143-144.

Extension to contractors by Neyveli Lignite Corp. (XLIV—29.11.88), 143.

Spreader Project of Neyveli Lignite Corp. Ltd. (XLIII—22.11.88), 37-38.

NEW ZEALAND

Need to impress upon the Govt of New Zealand not to entertain the English cricket team in view of certain players having South African connections (U/r 377) (XLV—16.12.88), 26.

NIGERIAN AIRLINES

Amount due from Nigerian Airlines (XLIV—28.11.88), 170.

Nigiri-Biosphere Reserve Area (XVIV—20.11.88), 373-78.

NO INDUSTRY DISTRICT(S)

No Industry Districts in Maharashtra (XLIII—15.11.88), 352-53.

NON-CONVENTIONAL ENERGY

Allocation to Kerala for production of non-conventional energy (XLIII—15.11.88), 109-10.

NON-RESIDENT INDIANS

Import of Capital Goods by NRI (XLIV—25.11.88), 246.

Interest Rate of Foreign Currency Accounts of Non-resident Indians (XLIV—25.11.88), 219-20.

NRIs' Deposits in Banks (XLIII—18.11.88), 47.

NRI Investment (XLIV—2.12.88), 184.

NRI proposals for Industries in Maharashtra (XLIII—22.11.88), 79-80.

NON-RESIDENT INDIANS

NRI Representations Regarding Procedural Problems (XLIV—25.11.88), 146.

SBI Bonds for N.R.I.s (XLIII—18.11.88), 194.

Setting up of industries by NRI in AP (XLIII—22.11.88), 276.

Survey of NRIs (XLIV—1.12.88), 141.

NON-PLAN EXPENDITURE

Curtailment of non-plan expenditure (XLIII—4.11.88), 107-08.

Non Plan Expenditure (XLIV—5.12.88) 271-72.

Rise in Non-Plan Expenditure (XLIV—2.12.88), 273.

NORTH-EASTERN STATE(S)

Central assistance to various Institutions in Eastern States for propagation of Hindi (XLIII—3.11.88), 169.

Exploration activities in North-Eastern Region (XLIII—22.11.88), 71.

Power potential NE States (XLIV—6.12.88), 276-282.

Shifting Cultivation in hill area of NE States (XLIII—3.11.88), 166.

Specialised Treatment Facilities in North Eastern States (XLIII—2.11.88), 10.

Telephone facilities in North Eastern States (XLIV—6.12.88), 295-96.

NORTH-SOUTH KOREA

Direct Shipping Service between Indian and North-South Korea (XLIII—

24.11.88), 285-86.

Nuclear Medicines (XLIV—28.11.88), 68-69.

NUCLEAR POWER

Nuclear Power Capacity (XLIV—28.11.88), 170-72.

NUCLEAR POWER PLANT(S)

Enucation about Narora Nuclear Power Plant (XLIV—5.12.88), 210-11.

Fear complex regarding Nuclear Power Stations (XLIV—5.12.88), 229-30.

Radiation from nuclear power plant (XLIV—5.12.88), 59-61.

Safety to Nuclear Power Plants (XLIV—28.11.88), 203-04.

Need to set up a nuclear power plant in Orissa (Under Rule 377) (XLIV—30.11.88), 470-71.

NUCLEAR TECHNOLOGY

Application of Nuclear Technology (XLIV—5.12.88), 220-21.

NUCLEAR WEAPONS

Newes-Item regarding Nuclear Weapons with Indian Air Force (XLIII—21.11.88), 29.

NUTRITION PROGRAMME

Implementation of Nutrition Programme (XLIII—2.11.88), 79.

NURSE(S)

Ban on Indian Nurses to go to USA (XLIV—30.11.88), 121.

Need for Nurses (XLIV—30.11.88), 225.

Shortage of Nurses (XLIII—16.11.88), 105.

O**ONGC**

Blow up of Oil and Gas from ONGC Well at Broach (Gujarat) (XLIII—22.11.88), 179.

Construction of bridges by ONGC (XLIII—15.11.88), 319-20.

Drilling Operation by ONGC in Daksharamam, A.P. (XLIV—29.11.88),

- 87.
- Employment to local people in ONGC Units in Gujarat (XLIII—22.11.88), 34.
- Exploration by Transient Electro-Magnetic Method (XLIV—6.12.88), 352-53.
- New areas for oil and gas discovery by ONGC (XLIII—22.11.88), 289.
- ONGC's contracts for manufacture of chemicals (XLIV—29.11.88), 60.
- ONGC contract to companies having retired officers in their employment (XLIV—6.12.88), 187.
- ONGC deal with South Korean firm (XLIII—15.11.88), 304-06.
- Panvol Complex of Oil and Natural Gas commission (XLIV—29.11.88), 253.
- Procurement of Woollen Dress Materials by O.N.G.C. (XLIV—6.12.88), 266-67.
- Production of crude oil by Oil & Natural Gas Commission (XLIII—15.11.88), 297-98.
- Profits earned by ONGC (XLIII—15.11.88), 148-50.
- Retroactive financing of ONGC Projects by World Bank (XLIV—6.12.88), 308-09.
- Settlement of Accounts between ONGC and Suppliers of Woollen Cloth (XLIV—6.12.88), 137-38.
- Shifting of ONGC Regional Office from Madras (XLIV—6.12.88), 215-16.
- Supply of Aircraft/Helicopters to ONGC (XLIV—6.12.88), 372-74.
- Traders for Exploration of Oil & Natural Gas by ONGC (XLIV—6.12.88), 260.
- OBSERVATORY(IES)**
- Shimla Observatory (XLIII—21.11.88), 100.
- OCEAN DEVELOPMENT**
- Survey for Ocean Development in

Andhra Pradesh (XLIII—21.11.88), 127.

OCTROI

Abolition of Octroi (XLIV—30.11.88), 120-21.

OBITUARY REFERENCE(S)

(XLIII—2.11.88), 1-6.

Obituary References Death Shri Asant Prasad Sharma former member (XLIII—2.11.88), 5.

OBITURARY REFERENCE

Death of Shri Kallash Parkash (XLIV—7.12.88), 1-2.

Obituary References Death of Karm Singh former M.P.(XLIII—2.11.88), 2-3.

Obituary References Death of Shri. Lakhia Bhadwani former member (XLIII—2.11.88), 4.

Obituary Reference (Death of Dr. Nagendra Singh (XLIV—12.12.88), 1-4.

Obituary Reference Death of Shri Nitiraj Choudhary (XLIV—24.11.88), 1-2.

OBITUARY REFERENCES

Death of Sh. Thalingam Nadas former member (XLIII—2.11.88), 4-5.

Obituary Reference Death of Shri R.D. Bhandare former M.P.(XLIII—2.11.88), 1-2.

Obituary References Death of Sh. S B.P. Pattabhi Rama Rao former member (XLIII—2.11.88), 3-4.

OIL

Availability of Oil and Gas (XLIV—6.12.88), 325-26.

Decline in Oil Production at Bombay High North (XLIV—29.11.88), 59.

Import and production of oil (XLIV—29.11.88), 353.

Import of Crude Oil from Nigeria (XLIV—29.11.88), 257.

Oil Production (XLIV—6.12.88), 207-208.

Pipeline from Bombay High to Hazira (XLIV—29.11.88), 347.

Production of Oil from Nahorkotiya and Moran Oilfields (XLIV—29.11.88), 345.

Royalty on Crude Oil and Gas to States (XLV—29.11.88), 343.

DEBATES

Demand for revision of rate of royalty on oil to Assam (Under Rule 377) (XLV—15.12.88), 28.

Discovery of Oil at Nada in Cambay Basin of Gujarat (St.) (XLIV—6.12.88), 418-22.

OIL COMPAN

Profits earned by Oil Companies (XLIII—22.11.88), 291.

OIL EXPLORATION

Delineation and Reservoir Engineering Studies in Cauvery and Krishna Godavari Basins (XLIII—15.11.88), 340-48.

Exploration activities in North-Eastern Region (XLIII—22.11.88), 71.

Exploration in M.P. (XLIV—29.11.88), 146.

Exploration of oil (XLIV—29.11.88), 95.

Multinational companies for Oil Exploration (XLIV—6.12.88), 163.

Oil exploration by Soviet Experts (XLIV—29.11.88), 145.

Oil exploration in West Bengal (XLIII—22.11.88), 162.

Outside labour in Krishna-Godavari basin (XLIII—15.11.88), 167.

Soviet Cooperation in Oil Exploration (XLIII—22.11.88), 62-63.

Technology Mission for Oil Extraction (XLIII—22.11.88), 78.

OIL INDIA LTD.

Marine Geochemical Survey by Oil India Limited in Bay of Bengal (XLIV—6.12.88), 167-168.

OIL PALM

Report of the Working Group on Oil

Palm production (XLIII—24.11.88), 232-35.

OIL REFINERIES

Expansion of Cochin Refineries (XLIV—29.11.88), 341.

Expenditure on Mangalore Refinery Project (XLIV—29.11.88), 316.

Fire in B.P.C.L. Refinery at Bombay (XLIV—6.12.88), 199.

Gushing of Kerosene from refinery (XLIV—6.12.88), 275.

Land acquisition for Refinery in Karnal (XLIII—22.11.88), 211.

Mangalore Refinery Project (XLIV—6.12.88), 289.

Setting up of Oil Refinery in Sagar, M.P. (XLIV—29.11.88), 83.

Setting up of Oil Refinery in Tamil Nadu (XLIV—29.11.88), 253.

OIL WELL(S), SICK

Increase in Number of Sick Oil Wells (XLIII—15.11.88), 79-80.

OIL FIELD(S)

Offshore Development Scheme (XLIII—22.11.88), 71-72.

OILSEED(S)

Development of Seed for pulses and Oil Seed (XLIII—17.11.88), 276-78.

Estimated Production of Oil Seeds (XLIII—24.11.88), 304-05.

Increase in production of Oil Seeds (XLIII—17.11.88), 289-90.

National Technology Mission on Oil-seeds (XLIII—17.11.88), 57-58.

Production of Oil Seeds (XLIII—17.11.88), 319-21.

Relaxation in stock limits of edible oil/oilseeds (XLIV—30.11.88), 69-70.

Self-sufficiency in oil seeds (XLIII—24.11.88), 306-08.

OLD PERSONS

Indo-Ministerial Committee on Aged (XLIII—21.11.88), 243.

Plan for the aged (XLIV—5.12.88), 51-52.

OLYMPIC GAMES

Dismal performance of Indian sportsmen in Seoul Olympic Games (Disc.) (XXLV—16.12.88), 177-186.

OPERATION BLACK BOARD

Implementation of Operation black-board (XLIII—24.11.88), 200-08.

OPIUM

Cultivation of Opium (XLIII—4.11.88), 46-47.

OPHTHALMIC DEPARTMENT(S)

Upgradation of Ophthalmic Department of Medical Colleges/Hospitals in Punjab (XLIV—7.12.88), 277-78.

OPTICAL FIBRE CABLE PROJECT(S)

Optical Fibre Cable Project in Orissa (XLIII—22.11.88), 31-32.

Setting up of Optical Fibre Plant in Orissa (XLIII—15.11.88), 228-29.

ORANGE CROP(S)

Damage caused to Orange crops in Maharashtra (XLIV—1.12.88), 284.

ORDNANCE FACTORIES

Promotional avenues for engineering graduates in Ordnance Factories (XLIV—28.11.88), 120-21.

ORISSA

Advance Flood Forecasting Centre in Orissa (XLIV—25.11.88), 242.

Allocation of Petrol and Petroleum Products to Orissa (XLIV—6.12.88), 318-20.

Assistance to Small and Marginal Farmers under Special Programme in Orissa (XLIII—3.11.88), 136.

Baladev Jain Temple in Orissa (XLIII—3.11.88), 191.

Bearing of fish in tribal areas of Orissa (XLIII—3.11.88), 198.

Closure of petrol pump at Bhanjanagar, Orissa (XLIV—6.12.88), 147.

Coal Production in Orissa (XLIII—15.11.88), 96-98.

Construction of multi-purpose river

valley projects in Orissa (XLIII—4.11.88), 169.

Construction of Rural Link Roads in Orissa (XLIII—17.11.88), 375-76.

Construction of Sea Beaches in Orissa (XLIV—7.12.88), 134.

Construction of Tourist Hotels in Orissa (XLIII—21.11.88), 126.

Conversion of Bhitarkanika as National Park in Orissa (XLIV—30.11.88), 235-36.

Cooperative Spinning Mill in Keonjhar, Orissa (XLIV—30.11.88), 152-53.

Cooperative Spinning Mill in Non-Industry District of Orissa (XLIV—30.11.88), 211.

Conversion of Automatic Telephone Exchanges into electronic Orissa (XLIII—15.11.88), 168-200.

Crisis in Spinning Mill in Sonepur, Orissa (XLIV—30.11.88), 389-90.

Dairy Development Programme in Orissa under OF II (XLIII—3.11.88), 199.

Decrease in forest cover in Orissa (XLIII—16.11.88), 321.

Development of Coal resources in Orissa (XLIII—21.11.88), 116.

Development of places for Tourism in Orissa (XLIII—21.11.88), 101.

Development of Travel Circuits in Orissa (XLIII—21.11.88), 256.

Environmental clearance to Industries in Orissa (XLIV—30.11.88), 306-14.

Execution of Hydro-Electric Power Projects in Orissa (XLIII—22.11.88), 265.

Extension of TV Network to Tribal Areas in Orissa (XLIV—29.11.88), 287.

Functioning of lower power TV centres at Balasore and Banjpada, Orissa (XLIII—15.11.88), 202-3.

Funds for Developmental Works at Phalibani in Orissa (XLIII—18.11.88), 275.

- Funds sanctioned to Orissa (XLIII—18.11.88), 60.
- HP T.V. Transmitter in Tribal Areas of Orissa (XLIV—6.12.88), 343-44.
- Hotels in Orissa (XLIII—21.11.88), 174.
- Improvement in telecommunication services in Orissa (XLIII—15.11.88), 199-202.
- Integrated Tribal Development Agencies in Orissa (XLIV—5.12.88), 236-42.
- LPG agencies and petrol pumps in Orissa (XLIV—29.11.88), 294.
- Land for IB Thermal Plant in Orissa (XLIV—6.12.81), 26-27.
- Licences for setting up of industries in backward districts in Orissa (XLIII—22.11.88), 56-58.
- Low production due to Acidity of Soil in Orissa (XLIII—17.11.88), 283-84.
- Mining of Coal from Gopalpur Col-field in Orissa (XLIII—22.11.88), 260.
- Misutilisation of Grants by Pragati Pathagar Bellaguntha (XLIII—24.11.88), 69-70.
- Modernisation and installation of looms in Orissa (XLIII—16.11.88), 62.
- Opening of branch post offices and Upgradation of post offices in Puri District, Orissa (XLIII—15.11.88), 368-70.
- Opening of CIL Office in Orissa (XLIII—15.11.88), 143-46.
- Optical Fibre Cable Project in Orissa (XLIII—22.11.88), 31-32.
- Orissa proposal for inclusion of new project under Central Road Fund (XLIII—3.11.88), 37.
- Proposals for declaration of State Roads in Orissa as National Highways (XLIII—17.11.88), 283.
- Rare Plan leaf manuscript in Orissa State Museum (XLIII—24.11.88), 46-47.
- Regional Programmes of Doordarshan in Orissa (XLIII—15.11.88), 274-75.
- Revival of sick units in Orissa (XLIII—22.11.88), 349.
- Rice Mills in Orissa (XLIII—17.11.88), 205.
- Road bridges in Orissa with Central assistance (XLIII—17.11.88), 377-78.
- Rural Electrification in Orissa (XLIII—22.11.88), 252.
- Scheduled Caste Girls Hostels in Orissa (XLIV—5.12.88), 124-25.
- Scheme for soil conservation in Orissa (XLIII—17.11.88), 287-88, 287-88.
- Setting up of Automatic Electronic Telephone Exchange in Orissa (XLIII—22.11.88), 261.
- Setting up of major pig iron plant in Orissa (XLIII—17.11.88), 51-52.
- Setting up of Optical Fibre Plant in Orissa (XLIII—15.11.88), 228-29.
- Setting up of pig Iron Plant in Orissa (XLIII—3.11.88), 165.
- Setting up of Tin Metal Project in Bhubaneswar (XLIII—17.11.88), 410-11.
- Setting up of T.V. Centre at Phulbani, Orissa (XLIII—15.11.88), 368.
- Setting up of Tyre and Tube Project at Balesore, Orissa (XLIII—22.11.88), 154.
- Smuggling activities in Sunabeda areas in Orissa (XLIII—18.11.88), 103.
- Smuggling of Gold, Heroin etc. in Orissa (XLIII—18.11.88), 232.
- Spinning Mill in Cuttack, Orissa (XLIV—30.11.88), 92.
- Step to popularise in Tribal areas, Orissa (XLIII—15.11.88), 230-32.
- Subarnarekha Project of Orissa (XLIII—17.11.88), 263.
- TV Studio at Sambalpur, Orissa (XLIII—22.11.88), 185.
- Telecommunication Development Pro-

- gramme in Orissa (XLIV—6.12.88), 328-30.
- Tourist complexes in Orissa (XLIV—28.11.88), 196.
- Tourism in Orissa (XLIII—21.11.88), 94.
- Trunk line between Cuttack and Bhubaneswar (XLIV—6.12.88), 330.
- Voluntary agencies for Non-Formal Education in Orissa (XLIII—24.11.88), 125-26.
- PGC Assistance to B Ed. Colleges in Orissa (XLIII—17.11.88), 319.
- UGC Grants to private affiliated 17.11.88), 133-34.
- Yatri Niwas in Orissa (XLIV—5.12.88), 123-24.

DEBATES

- Damage due to cyclone in the States of West Bengal, Orissa and Union Territory of Andaman and Nicobar Islands (Disc) (XLV—16.12.88,, 186-202.
- Demand for establishment of a subsidiary coal company under Coal India Limited in the coal belt of Orissa (Under Rule 377) (XLV—14.12.88), 9-10.
- Need for separate recruitment for class III and IV posts by the Civilisnical Headquarters, Visakhapatnam for proper representation of tribals from Orissa and Andhra Pradesh— (Under Rule 28.11.88), 24-48.

ORISSA

- Need to approve the project for establishment of non-formal Primary Education Centres for Children of fishermen in Orissa (Under Rule 377) (XLIV—7.12.88), 413-14.
- Need to check illegal felling of trees in the country, particularly in Orissa (Under Rule 377) (XLIII—3.11.88), 248.
- Need to complete the Hydel Power Project, Indravati on time (Under Rule 377) (XLIII—22.11.88), 376.
- Need to complete the repairing portion

of rail link between Baltari and Banaspali in Orissa (Under Rule 377) (XLIII—22.11.88), 378-79.

Need to direct NALCO and SECL to provide jobs to one person from each family displaced by the execution of their projects in Orissa (Under Rule 377) (XLV—13.12.88), 26-27.

Need to have a separate Coal mining company for Orissa with headquarters at Sambalpur (Under Rule 377) (XLV—13.12.88), 21.

Need to provide Central aid for the Village Health Guides in the State of Orissa (Under Rule 377) (XLIV—1.12.88), 409-10.

Need to provide funds to Orissa for the treatment of Patients affected by mental disorders (Under Rule 377) (XLV—16.12.88), 41-42.

Need to provide stoppage for the express trains at Khaitkote Khorda Road Orissa (Under Rule 377) (XLIII—17.11.88), 441-42.

Need to provide telephone facilities in Mahabarod in Dhenkanal district in Orissa (Under Rule 377) (XLIV—30.11.88), 470-47..

Need to restore the old timings of Nilanchal and Delhi Puri Express Trains and restoration of Withdrawn trains passing through Orissa (Under Rule 377) (XLIII—3.11.88), 249-50.

Need to set up a nuclear power plant in Orissa (Under Rule 377) (XLIV—30.11.88), 410-7.

Need to set up a TV Transmitter at Bhadrak (Orissa) (Under Rule 377) (XLV—16.12.88), 35.

Need to take appropriate steps to save Kenark Sun temple and Jagannath temple in Orissa from the effects of resin (Under Rule 377) (XLIII—22.11.88), 377-78.

ORISSA STATE ELECTRICITY BOARD

Approval to schemes sent by Orissa State Electricity Board (XLIV—29.11.88), 174.

ORISSA SYNTHETICS LTD. (XLIV—6.12.88), 87.

ORPHAN CENTRE(S)

Orphan centres in the country (XLIV—28.11.88), 189-90.

OSWAL AGRO MILLS LTD. MESSRS

Memorandum of Understanding between Union Carbide India Ltd. and Oswal Agro Mills Ltd. (XLIV—29.11.88), 58.

OVERDRAFT(S)

Overdrafts by Kerala (XLIII—18.11.88) 270.

OVERSEAS PROJECT(S)

Subsidy to Indian firms in Overseas Projects (XLIV—2.12.88), 257.

OWNERSHIP RIGHT(S)

Ownership right to residents of Nehru Nagar Market (XLIV—7.12.88), 87-88.

P**PDR YEMEN**

Welcome to PDR Yemen Parliamentary Delegation (XLIII—24.11.88), 2-3.

P F, CONTRIBUTORE (S)

Group Housing Scheme for P.F. contributors (XLIV—7.12.88), 158-59.

PHDOCI

Suggestion by PHDCCI for development of food processing industries (XLIII—24.11.88), 209-10.

PHO

PHO Work at Silinguri (XLIV—25.11.88), 65.

PTA

Rise in prices of DMT and PTA (XLIII—15.11.88), 323.
(XLIV—29.11.88), 330.

PACKAGING

Study in Packaging Costs (XLIII—24.11.88), 192.

PADDY

Discouraging Hullers for Processing Paddy (XLIII—17.11.88), 119.

Procurement of damaged Paddy (XLIII—16.11.88), 297.

Procurement of paddy by millers (XLIV—30.11.88), 422.

PAEDIATRICS

Workshop on Advances in Paediatrics (XLIII—16.11.88), 229.

PAKISTAN

P.M.'s visit to Pakistan (XLIV—1.12.88), 329.

Pak troops on Borders (XLIV—28.11.88), 148-149.

Pakistan's allegation on India for Recent Disturbances in Sind Province (XLIII—3.11.88), 147.

Rail Link with Pakistan (XLIV—25.11.88), 16-18.

Sealing of border by Pakistan (XLIII—21.11.88), 87.

Talks with Pakistan re. Assistance to Terrorists (XLIII—3.11.88), 16-20.

DEBATES

Espionage Activities of two Officials of Pakistan Embassy (St) (XLIV—1.12.88), 453-4.

Recognition to Newly declared State of Palestine (St) (XLIII—13.11.88), 67.

PALI

Need to construct a railway line between Bar (District Pali) and Bilara (District Jodhpur) (Under Rule 377) (XLIV—6.12.88), 457-58.

PALN OIL

Oil Palm cultivation (XLIII—24.11.88), 30-32.

Rise in Price of Palm Oil (XLIII—16.11.88), 171.

PALMOLEIN OIL

Price of bleached Palmolein Oil (XLIII—16.11.88), 103.

Supply of Palmolein to Kerala (XLIII—16.11.88), 166.

PAN MASALA

Carcinogenic substance in Pan Masala
(XLIV—30.11.88), 213.

PANCHAYAT DAL

Panchayat Dal Sewak Scheme (XLIV—6.12.88), 260-63.

PANCHAYATI RAJ

Committee for Panchayati Raj (XLIV—1.12.88), 72.

Conference on Panchayati Raj system
(XLIV—28.11.88), 134-35-

PAPER

Production of Paper (XLIII—15.11.88), 74-76.

Rise in price of paper (XLIV—29.11.88), 76.

PAPERS LAID

Aluminium (Control) Amendment order, 1988 (XLIII—24.11.88), 254.

Andaman and Nicobar Island khadi and Village Industries Board Regulation, 1988 (XLIV—29.11.88), 426.

Annual Accounts of Employees Provident Fund Organization, New Delhi in 87-88 (XLV—15.12.88), 12.

Annual Accounts of university of Hyderabad for 1987-88 (XLIV—7.12.88), 393-94.

Annual Account, Review on the Accounts of Delhi Development Authority for 1986-87 and Statement for delay in laying these papers (XLIV—30.11.88), 459.

Annual Account of and Review on the Audited Accounts of the Himalayan Mountaineering Institute Darjeeling for 86-87 and statement in delay in laying these papers (XLIV—20.11.88), 213-14.

Annual Accounts and Review on the Audited Accounts of Madras Ports Trust for 1987-88 (XLV—16.12.88), 14-15.

Annual Accounts of and Review on the Audited Accounts of the Nehru Institute of Mountaineering Uttarkashi for 86-87 and Statement for delay in laying these papers (XLIV—

29.11.88), 114.

Annual Accounts and Review on the working of khadi and village Industries Commission Bombay for 1987-88 (XLIV—7.12.88), 393.

Annual Administrative Report of Andaman and Nicobar Administration for 1985-86 (XLIV—5.12.88), 351.

Annual Administrative Report and Review on the Working of Tuticorin Post Trust for 1987-88 (XLV—16.12.88), 14.

Annual Administrative Report of Punjab State Electricity Board for 1987-88 and Review on the working of Punjab Electrically Board for 1987-88 etc. (XLIV—6.12.88), 406-07.

Annual Administrative Report and Review on the working of Mormugao Port Trust for 1987-88 (XLV—16.12.88), 13-14.

Annual Report of and Annual Accounts of the Employees State Insurance Corporation for 87-88 (XLV—15.12.88), 12.

Annual Report of Ahmedabad Textile Industry's Research Association, Ahmedabad for 1987-88 (XLV—16.12.88), 21.

Annual Report of Bombay Textile Research Association, Bombay for 1987-88 (XLV—16.12.88), 21.

Annual Reports of Central Institute of Hindi Agra for 1984-85, 1985-86, 1986-87 and Annual Accounts of Kendriya Hindi Shiksha Mandal, Agra for 1984-85, 1985-86, 1986-87 etc. (XLIV—7.12.88), 394-85.

Annual Report of Employees Provident Fund Organisation for 1987-88 (XLIV—7.12.88), 406.

Annual Report of Indian Institute of Astrophysics, Bangalore for 1987-88 (XLV—14.12.88), 5.

Annual Report of the National Institute of Naturopathy, Pune for 87-88 (XLV—15.12.88), 16.

Annual Report of the Northern India

- Textile Research Association, Ghaziabad for the year 1987-88 (XLV—16.12.88) 21.
- Annual Report of the South India Textile Research Association, Coimbatore for 1987-88 (XLV—16.12.88), 21.
- Annual Report of Wildlife Institute of India for 1987-88 (XLV—16.12.88), 11.
- Annual Report and review on the working Andaman and Nicobar Islands Forest and plantations Development Corporation Ltd. for 1987-88 (XLV-16.12.88), 11.
- Annual Report of and Review on the working of the Andrew Yub and Company Limited, Calcutta for 1987-88 (XLV—13.12.88), 7.
- Annual Report and Review on the Working of Apparel Export Promotion Council, New Delhi for the year ended 31.12.87 and Statement for delay in laying these papers (XLIV—30.11.88), 462-63.
- Annual Report and Review on the working of Bal Bhawan Society of India, New Delhi for 1987-88 (XLV-16.12.88), 19.
- Annual Report of and Review on the working of the Bharat Ophthalmic Glass Limited, Durgapur for 87-88 (XLV—15.12.88), 9.
- Annual Report of and Review on the working of the Bharat Yantra Nigam Limited for 1987-88 (XLV—16.12.88), 10.
- Annual Report of and Review on the working of the Bengal Immunity Limited Calcutta, for 87-88 (XLIII-22.11.28), 363.
- Annual Report and Review of Board of Apprenticeship Training, Kanpur for 1987-88 (XLV—16.12.88), 19.
- Annual Report of and Review on the working of the Bongaigaon Refinery and Petro-chemicals Limited for 87-88 (XLIII—22.3.88), 366.
- Annual Report and Review on the working of Bureau of Indian Standards, New Delhi for 1987-88 (XLIV—7.12.88), 404-05.
- Annual Report of and Review on the working of the Cancer Institute, Madras for 87-88 (XLV—13.12.88), 16.
- Annual Reports and Reviews on the working of Carpet Export Promotion Council for 1986-87, Silk and Art Mills' Research Association, Bombay for 1987-88, Textile Committee for 1987-88 etc. (XLIV—7.12.88), 398-99.
- Annual Report and Review on the working of Centre for Environment Education, Ahmedabad for 1987-88 XLIV—7.12.88), 383-84.
- Annual Reports and Reviews on the working of Central Institute of Nyles Trilatan Studies (Post Graduate Reching and Research) Sarnath for 1987-88, Regional Institute of Technology, Jamshedpur for 1987-88 etc. (XLIV—1.12.88), 381-83.
- Annual Report of and Review on the working of the Central Institute of Tool Design Hyderabad for 87-88 (XLV—13.12.88), 12.
- Annual Report, Annual Accounts and Review on the working of Central Board for the Prevention and Central of water Pollution, New Delhi for 1987-88 (XLIV—30-11-88), 459-60.
- Annual Report of and Review on the working of the Central Council for Research in Homeopathy, New Delhi 87-88 (XLV—13.12.88), 15
- Annual Report of and Review on the working of the Central Tool Room Ludhiana for 87-88 (XLV—13.12.88) 13.
- Annual Report and Review on the working of Central Vigilance Commission, New Delhi for year ending December, 1987 (XLV—16.12.88), 20
- Annual Report and Review on the working of Central Warehousing Corporation for 1987-88 (XLV—30.11.88), 465.
- Annual Report and Review on the

- working of Central Social Welfare Bond for 1987-88 etc. (XLIV—6.12.88), 413.
- Annual Report and Review on the working of the Central Tool Room and Training Centre, Calcutta for 87-88 (XLV—13.12.88), 12.
- Annual Report and Review on the working of Cochin Dock Labour Board, Cochin for 1987-88; Delhi Motor Vehicles (Amendment) Rules, 1988 etc. (XLIV—7.12.88), 384-85.
- Annual Report of and Review on the working of the Coir Board, Cochin for 87-88 (XLV—13.12.88), 12-13.
- Annual Report and Review on the working of Council Advancement of People's Action and Rural Technology, New Delhi for 1987-88 (XLIV—1.12.88), 380.
- Annual Report and Review on the working of Development Council for Sugar Industry for 1987-88 (XLV—30.11.88), 464-65.
- Annual Report of and Review on Diamond Institute, Surat, for 1987-88 (XLV—25.11.88), 276-77.
- Annual Report and Review on the working Dredging Corporation of India Ltd. for 1987-88 (XLV—16.12.88), 13.
- Annual Report of and Review on the working of the Electronics for 87-88 (XLIV—28.11.88), 215-16.
- Annual Report of and Review on the working of the Engineering Export Promotion Council, Calcutta for 86-87 and Statement for delay in laying these papers (XLV—13.12.88), 14.
- Annual Report of and Review on the working of the Engineering Promotion Council, Calcutta for 87-88 (XLV—15.12.88), 11-12.
- Annual Report of and Review on the working of the Engineering Project (India) Limited, New Delhi for 87-88 (XLV—15.12.88), 8-9.
- Annual Report, Annual Accounts and Review on the working of Film and Television Institute of India Puna for 1987-88 (XLIV—29.11.88), 424.
- Annual Report and Review on the working of Fertilizer Corporation of India for 1987-88 (XLV—16.12.88), 23-24.
- Annual Report and Review on the working of Fertilizers and Chemicals Travancore Ltd, Cochin for 1987-88 (XLV—16.12.88), 23.
- Annual Report of and Review on the working of the Goa Shipyard Limited Goa for 87-88 (XLV—13.12.88), 10.
- Annual Report and Review on the working of Gujarat Agro-Industries Corporation, Ahmedabad for 1985-86 and a statement showing reasons for delay (XLV—16.12.88), 2-26.
- Annual Report and Review on the working of the Heavy Engineering Corporation Ltd. for 1987-88 (XLV—16.12.88), 10-11.
- Annual Report and Review on the working of Hindustan Fertilizer Corporation Ltd, New Delhi for 1987-88 (16.12.88), 22.
- Annual Report of and Review on the working of the Hindustan Organic Chemicals Limited for 87-88 (XLV—13.12.88), 7-8.
- Annual Report of Review on the working of the Hindustan Teleprinters Ltd, Madras for 87-88 (XLV—13.12.88), 11-12.
- Annual Report of and Review on the working of Hoogly Dock and Post Engineers Limited, Calcutta for 1985-86 (XLIII—3.11.88), 291-32.
- Annual Report of and Review on the working of the Indian Institute of Foreign Trade, New Delhi for 87-88 (XLV—13.12.88), 14.
- Annual Report of and Review on the working of the Indian Institute of Mass Communication, New Delhi for 87-88 (XLV—13.12.88), 8.
- Annual Report and Review on the working of Indian Institute of Public Administration for 1987-88 (XLV—16.12.88), 20-21.

- Annual Report and Review on the working of Indian Institute of Technology Kanpur for 1987-88 (XLV—16.12.88), 18.**
- Annual Report of and Review on the working of the Indian Telephone Industries Ltd. Bangalore for 87-88 (XLV—13.12.88), 11.**
- Annual Report and Review on the working of Industrial Reconstruction Bank of India for 1987-88 (XLIV—2.12.88), 404.**
- Annual Report and Review on the working Institute for Defence Studies and Analysis for 1987-88 (XLV—16.12.88), 17.**
- Annual Report and Review on the working of Institute of Applied Manpower Research, New Delhi for 1987-88 (XLIV—5.12.88), 343-44.**
- Annual Reports and Reviews on the working of Indian Institute of Management Bangalore for 1987-88, Board of Apprenticeship Training (Southern Region) Madras for 1987-88, Indira Gandhi National Open University for 1986-87 etc. (XLIV—6.12.88), 408-13.**
- Annual Report of and Review on the working of the Institute of Physics, Bhubaneswar for 87-88. (XLIV—28.11.88), 216.**
- Annual Report of and Review on the working of the Instrumentation Limited, Kota for 87-88 (XLV—15.12.88), 9.**
- Annual Report and Review on the working of International Airports Authority of India for 1987-88 (XLV—16.12.88), 15.**
- Annual Reports and Reviews on the working of International Institute for Population Sciences, Bombay for 1987-88, Annual Report on the Accounts of International Institute of Population Science, for 1986-87 etc. (XLV—7.12.88) 399-400.**
- Annual Report and Review on the working of Kandle Dock Labour Board for 1987-88 (XLV—16.12.88), 13.**
- Annual Report of and Review on the working of the Life Insurance Corporation of India for 87-88 (XLV—13.12.88), 10-11.**
- Annual Report of and Review on Council for Leather Exports, Madras, for 1987-88 (XLV—25.11.88), 276.**
- Annual Report of and Review on the working of the Lubrizo: India Ltd. Bombay for 87-88 (XLIII—22.11.88), 366.**
- Annual Report and Review on the working of Madras Fertilizers Ltd. for 1987-88 (XLV—16.12.88), 22-23.**
- Annual Report and Review on the working of Manmade Textile Research Association, Surat for 1987-88 (XLIV—30.11.88), 4. 3.**
- Annual Report of and Review on Marine Products Export Development Authority, Cochin, for 1987-88 (XLV—25.11.88), 270.**
- Annual Report of and Review on the working of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad for 87-88 (XLIV—28.11.88), 217.**
- Annual Report of and Review on the working of the Mining and Allied Machinery Corporation Limited, Durgapur for 87-88 (XLV—15.13.88), 217.**
- Annual Report of and Review on the working of the Mining and Allied Machinery Corporation Limited, Durgapur for 87-88 (XLV—15.12.88) 9.**
- Annual Report and Review on the working of Modern Food Industries for 1987-88 (XLV—16.12.88), 12.**
- Annual Report and Review on the working of Motilal Nehru Regional Engineering College, Allahabad for 1987-88 (XLV—16.12.88), 18-19.**
- Annual Report of and Review on the working of the National Aluminium Company Ltd. Bhuban for 87-88 (XLIII—17.11.88), 433.**
- Annual Report and Review on the**

- working of National Fertilizers Ltd, New Delhi for 1987-88 (XLV—16.12.88), 24.
- Annual Report of and Review on the working of the National Institute of Health and Family welfare, New Delhi for 87-88 (LLV—13.12.88), 15-16.
- Annual Reports and Reviews on the working of National Institute of Homoeopathy, Calcutta for 1986-87 etc. (XLIV—7.12.88) 400-01.
- Annual Report of and Review on the working of the National Instruments Limited, Calcutta for 87-88 (XLV—15.12.88), 10.
- Annual Report of and Review on the working of the Oil India Limited, Duliajau for 87-88 (XLIII—15.11.88) 428.
- Annual Report and Review on the working of Paradeep Phosphate Ltd, Bhubaneswar for 1987-88 (XLV—16.12.88), 23.
- Annual Report of and Review on Plastics and Livaleon Export Promotion Council, Bombay for 1987-88 (XLV—25.11.88), 275-76.
- Annual Report and Review on the working of Projects Development India Ltd., New Delhi for 1987-88 (XLV—16.12.88), 24.
- Annual Report of and Review on the working of Punjab State Electricity Board for 1986-87 (XLIII—22.11.88), 367-68.
- Annual Report and Review on the working of Pyrites Phosphates and Chemicals Ltd. for 1987-88 (XLV—16.12.88), 23.
- Annual Report of and Review on the working of the Raj Ghat Samadhi Committee for 87-88 (XLV—15.12.88), 10.
- Annual Report and Review on the working of Rashtriya Chemicals and Fertilizers Bombay, for 1987-88 (XLV—16.12.88), 22.
- Annual Report and Review on the working of Rashtriya Manav Sangrahalaya, Bhopal for 1985-86 and Statement for delay in laying these papers (XLV—24.11.88), 349.
- Annual Report and Review on the working Rashtriya Manav Sangrahalaya for 1986-87 a statement showing reasons for delay in laying these papers (XLV—16.12.88), 18.
- Annual Reports and Reviews on the working of Regional Computer Centre, Chandigarh for 1987-88 and Centre for Electronics Design and Technology, Imphal for 1987-88 (XLIII—21.11.88), 266.
- Annual Report on the working of Regional Engineering College, Warangal for 1987-88 (XLIV—7.12.88), 394.
- Annual Report of and Review on the working of the Rehabilitation Industries Corporation Limited, Calcutta for 87-88 (XLV—15.12.88), 8.
- Annual Report of and Review on the working of for Research in Homoeopathy, New Delhi for 87-88 (XLV—13.12.88), 15.
- Annual Report of and Review on the working of the Saha Institute Nuclear Physics, Calcutta for 87-88 (XLIV—28.11.88), 216-17.
- Annual Report and Review on the working of Society for promotion of Wastelands Development, New Delhi for 1987-88 (XLIV—30.11.88), 460.
- Annual Report of and Review on the working of the State Trading Corporation, New Delhi for 87-88 (XLV—13.12.88), 13.
- Annual Report of and Review on the working of the Steel Authority of India Ltd, New Delhi for 87-88 (XLV—13.12.88), 8-9.
- Annual Report of and Review on the working of the Synthetic and Rayon Textiles Export Promotion Council, Bombay for 87-88 (XLV—14.12.88), 5-6.
- Annual Report of and Review on the working of the Tata Memorial Cen-

- the Bomby for 87-88 (XLV—28.11.88), 217.
- Annual Report and Review on the working of Technical Teachers Training Institute Bhopal for 1987-88 (XLV—16.12.88), 19.
- Annual Report of and Review on the working of Uranium Corporation of India Limited, Singhbela for 87-88 (XLIV—28.11.88), 216.
- Annual Statement of Accounts of the Punjab State Electricity Board, Patiala for 86-87 and Statement for delay in laying these papers (XLIII—22.11.88), 368.
- Apprenticeship (Amendment) Rules, 1988 (XLIV—30.11.88), 458.
- Audited Accounts of National Capital Region Planning Board, New Delhi for 1987-88 (XLIV—7.12.88), 398.
- Chandigarh Juvenile Justice Rules, 1987 (XLV—13.12.88), 16.
- Coast Guard (Ceremonial) Rules, 1988 (XLIV—5.12.82), 344.
- Coffee (Amendment) Rules, 1988 (XLIII—18.11.88), 309.
- Coffee (Second Amendment) Rules 1988 (XLV—13.12.88), 13.
- Delhi Development Authority (Disposal of Developed or Land) Amendment Rules, 1988 (XLIII—16.11.88), 390.
- Dock workers (Regulation of Employment) Amendment Rules, 1988 (XLIII—17.11.88), 439.
- Draft Notifications regarding exemption to Certain Government Companies from requirements of the Companies Act, 1956 under its section 520 (XLIII—7.11.88), 190.
- Eighth Annual Report of Commission for Scheduled Castes and Scheduled Tribes for 1985-86 and Memorandum of Action to be taken on the recommendations contained in the Report (XLIII—21.11.88), 265-266.
- Employee's State Insurance (General) (Amendment) Regulations, 1988 (XLIII—16.11.88), 294.
- Food Corporations (Amendment) Rules, 1988 (XLIII—16.11.88), 393-94.
- Income-tax (Tenth Amendment) Rules, 1988 (XLV—13.12.88), 9-10.
- Indian Administrative Service (Appointment by Promotion) Amendment Regulation, 1988 (XLV—16.12.88), 20.
- Indian Telegraph (Eleventh Amendment) Rules, 1988 (XLIII—22.11.88), 367.
- Insecticides (Amendment) Rules, 1988 (XLIV—7.12.88), 404-05.
- Kandla Post Employees (Reimbursement) of Tuition Fees (Amendment) Regulations, 1988 (XLIII—3.11.88), 232.
- Law Commission's 127th and 128th Reports (XLIII—18.11.88), 308.
- Memorandum explaining reasons for Non-acceptance of Central Vigilance Commission; advice in certain cases mentioned in the report (XLV—16.12.88), 20.
- Merchant Shipping (Levy of Oil Pollution) Rules, 1988 (XLIII—17.11.88), 433.
- Mineral Conservation and Development Rules, 1989 (XLIV—1.12.88), 373-74.
- National Capital Region Planning Board (Amendment) Regulations, 1988 (XLIII—16.11.88), 371.
- National Housing Bank General Regulations, 1988 (XLIV—2.12.88), 403.
- National Youth Policy (XLIV—1.12.88), 382-83.
- Notification No. GSR 909 (E) of 7.9.88 Containing Corrigendum to Notification No. GSR 783 (E) of 13.7.88, (XLIII—22.11.88), 371.
- Notification re., Exemption from payment of foreign travel tax to delegation from Angola (XLIV—18.11.88), 365.

- Notifications under Administrative Tribunals Act, 1985 (XLIII—21.11.88), 269.
- Notifications under Air Corporation Act, 1933 (XLIV—7.12.88), 385-86.
- Notifications under All India Services Act, (XLIII—21.11.88), 267-69.
- Notifications under All India Service Act, 1951 (XLIV—5.12.88), 350-51.
- Notifications under All India Services Act, 1951 (XLIV—7.12.88), 396-97.
- Notifications under Banking Companies (Acquisition and Transfer of Undertakings) Act (XLIV—25.11.88) 270.
- Notifications under Bureau of Indian Standards Act, 1986 (XLIV—30.11.88), 463.
- Notifications under Central Excises and Salt Act, 1944 (XLIII—4.11.88), 333.
- Notifications under Central Excises and Salt Act, 1944 (XLIII—15.11.88) 434-36.
- Notifications under Central Excises and Salt Act (XLIV—25.11.88), 267-68.
- Notifications under Central Excises and Salt Act, 1944 (XLIV—30.11.88) 460-62.
- Notifications under Central Excises and Salt Act, 1944 (XLIV—7.12.88), 388-91.
- Notifications under Central Industrial Security Force Act, 1968 (XLIII—21.11.88), 267.
- Notifications under the Central Industrial Security Force (Second Amendment) Rules, 1988 (XLIV—28.11.88) 219.
- Notifications under Central Reserve Police Force Act, 1949 (XLIII—21.11.88), 269-70.
- Notifications under Central Reserve Police Force Act, 1949 (XLIV—28.11.88), 217-18.
- Notifications under Central Reserve Police Force Act 1949 (XLIV—6.12.88), 350-51.
- Notifications under Central Reserve Police force Act, 1949 (XLIV—7.12.88), 396.
- Notifications under Coinage Act, 1906 (XLIII—18.11.88), 305.
- Notifications under the Coinage Act, 1906 (XLIV—2.12.88), 403.
- Notifications under Companies Act, 1956 (XLIII—13.11.88), 437.
- Notifications under Companies Act, 1956 (XLIII—22.11.88), 368-70.
- Notifications under Companies Act, 1956 (XLIII—22.11.88), 370.
- Notifications under Companies Act, 1956 (XLIII—22.11.88), 371.
- Notifications under Companies Act, 1956 (XLV—15.12.88), 10-11.
- Notifications under Companies (Amendment) Act, 1988 (XLIII—22.11.88), 370.
- Notifications under Customs Act, 1962 (XLIII—4.11.88), 332.
- Notifications under Customs Act, 1962 (XLIII—15.11.88), 430-34.
- Notifications under Customs Act, (XLIV—25.11.88), 261-67.
- Notifications under Customs Act, 1.62 (XLIV—2.12.88), 399-401.
- Notifications under Customs Act, 1962 (XLV—13.12.88), 9.
- Notifications under Customs Act, 1962 (XLV—16.12.88), 15-16.
- Notifications under Consumer Protection Act, 1986 (XLIV—30.11.88), 464.
- Notifications under Delhi Rent Control (Amendment) Act, 1988 (XLIV—7.12.88), 382.
- Notifications under Drugs and Cosmetics Act, 1940 and statement for delay in laying these papers (XLV—13.12.88), 15.
- Notifications under Drugs and Cosmetics Act, 1940 and statement for delay in laying these papers (XLIII—16.11.88), 393.

- Notifications under Employees State Insurance Act, 1948 (XLIV—7.12.88) 405-06.
- Notifications under Environment (Production) Act, 1986 (XLIII—16.11.88), 390-91.
- Notifications under Essential Commodities Act, 1955 (XLIII—24.11.88).
- Notifications under Essential Commodities Act, 1955 Reviews on the working of and Annual Reports of Bharat Heavy Electricals Ltd. New Delhi for 1987-88 National Newsprint and Paper Mills Ltd. Nepanagar for 1987-88 Bengal Chemicals Pharmaceuticals Ltd. Calcutta for 1987-88 etc. (XLIV—6.12.88), 396-400.
- Notifications under Finance Act, 1979 (XLIII—4.11.88), 330.
- Notifications under Finance Act, 1987 (XLIII—4.11.88), 344.
- Notifications under Finance Act, 1979 re : Exemption from Payment of Foreign Travel Tax (XLIII—22.11.88), 366-67.
- Notifications under Finance Act, 1979 and Customs Act 1962 (XLIV—7.12.88), 386-88.
- Notifications under General Insurance Business (Nationalisation) Act, 1972 (XLIII—18.11.88), 306.
- Notification under General Insurance Business (Nationalisation) Act, (XLIV—25.11.88), 268-69.
- Notifications under General Insurance Business (Nationalisation) Act, 1972 (XLIV—2.12.88), 403.
- Notifications under High Court Judges (Conditions of Service) Act, 1954 (XLIII—18.11.88), 307.
- Notifications under Income Tax Act, 1961 (XLIII—4.11.88), 334.
- Notifications under Income Tax Act, 1961 (XLIII—15.11.88), 429-430.
- Notification under Indian Railways Act, 1890 (XLV—14.12.88), 6.
- Notification under Imports and Export (Control) Act, 1947 (XLIII—4.11.88) 358.
- Notifications under Imports and Exports (Control) Act, 1947 (XLIII—18.11.88), 309.
- Notifications under Imports and Exports (Control) Act, (XLIV—25.11.88), 274-75.
- Notifications under Import and Export (Control) Act, 1947 (XLIV—2.12.88) 404-6.
- Notifications under Indian Telegraph Act, 1988 (XLIV—29.11.88), 425.
- Notifications under Justice Act, 1986 etc (XLIII—21.11.88), 270.
- Notifications under Life Insurance Corporation Act (XLIV—25.11.88), 268-69.
- Notifications under Mater Posts Trusts Act, 1963 (XLIII—17.11.88), 438-39.
- Notification under Major Port Trusts Act, 1963 (XLV—16.12.88), 12-13.
- Notifications under Merchant Shipping Act, 1958 (XLIV—1.12.88), 377-78.
- Notifications under Mines and Minerals (Regulation and Development) Act (XLIII—24.11.88), 344.
- Notifications under Monopolies and Restrictive Trade Practice Act, 1961 Company Secretaries (Amendment) Regulation 1988 Company Secretaries (Second Amendment) Regulations 1988, Notification under Chartered Accountants Act, 1949 etc. (XLIV—6.12.88), 413-17.
- Notifications under Multi-State Cooperative Societies Act, 1984 (XLIII—24.11.88), 347-48.
- Notifications under Navy Act, 1957 28.11.88).
- Notifications under Prevention of Food Adulteration Act, 1954 and statement for delay in laying these papers (XLIII—16.11.88), 391-92.
- Notifications under Rampur Raza Lihany Act, 1975 (XLIV—1.12.88), 381.

- Notification under Rubber Act, 1947 (XLIII—18.11.88), 308-09.
- Notification under Regional Rural Banks Act, (XLIV—25.11.88), 270.
- Notifications under Supreme Court Judges (Conditions of Service) Act, 1958 (XLIII—18.11.88), 307-08.
- Notification under Pamil Nadu Cooperative Societies Act, 1983 (XLIV—1.12.88), 384.
- Notification Published in Tamil Nadu Gazette dt 14.9.88 nominating ten women as Members of the Academic Committee of the Mothers Teresa Women's University Kodalkanal for a period of three years wef 12.8.88 (XLIV—6.12.88), 407.
- Notification under Tamil Nadu General Sales Tax Act, 1959 (XLIV—2.12.88), 402.
- Notification under Tamil Nadu Recognised Private Schools Act (XLV—16.12.88), 17.
- Oil Industry Development Board (Employees Travelling Allowance) Amendment Rules, 1988 (XLIII—22.11.88), 365-66.
- One hundred Twenty-fifth Report on the Supreme Court A First Look (XLIV—2.12.88), 404.
- One Hundred Twenty Sixth Report on Government and Public Sector Undertaking Litigation Policy and Stategoat (XLIV—2.12.88), 404.
- Order dated 7.9.88 made by the President in pursuance of sub clause (f) of clause (c) of the President proclamation in relation to the State of Mizoram (XLIII—2.11.88), 190.
- Proclamation dated 7.9.88 issued by the President under Article 356 of the Constitution in relation to the State of Mizoram (XLIII—2.11.88), 189.
- Production Sharing Contract dated 22.7.88 between Government of India and oil and Natural Gas Commission and BHP Petroleum (India) Inc. for Block KK-OS-VI (XLIII—15.11.88), 428-29.
- Production Sharing Contract dated 18.4.88 between Govt of India and oil India Limited and Chevron International Limited Tax Co. Exploration India Inc. for Block MN-OS-I (XLIII—15.11.88), 429.
- Production Sharing Contract dated 4.6.88 between Govt of India and oil and Natural Gas Commission and Shell India Production Development for Blocks KK-OS-II and KK-OS-IV (XLIII—15.11.88), 429.
- Pulses Edible oil seeds and Edible oils (Storage Control) Third Amendment Order 1988 (XLIII—16.11.88), 394.
- Punjab Contingency Fund (Amendment) Act, 1988 (XLIV—2.12.88), 402.
- Punjab Panchyat Samet is and Zila Parishade (Temporary Supercession) Amendments Act, 1988 (XLIV—7.12.88), 391-92.
- Punjab and Sind Bank (Officers) Service Regulations 1982 Industrial Reconstruction Bank of India (Employees Provident Fund Rule, 1988 etc. (XLIV—6.12.88), 404-06.
- Report of Allahabad Kshetriya Gramin Bank for 1987 with Accounts and Auditors Report (XLIII—4.11.88), 352.
- Report of the Arunachal Pradesh Rural Bank for 1987 with Accounts and Auditors Report (XLIII—4.11.88), 353.
- Report of the Balasore Gramiya Bank for 1987 with Accounts and Auditors Report (XLIII—4.11.88), 353.
- Report of the Ballia Kshetriya Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 346.
- Report of the Bhagalpur Bank Kshetriya Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 354.

- Report of Metallurgical Engineers Consultants (India) Ltd. for 1987-88 and Metal Scrap Trade Corporation Ltd. Calcutta for 1987-88 etc. (XLIV—7.12.88), 380-81.
- Reviews on the working of and Annual Report of National Building Construction Corporation Ltd. New Delhi for 1987-88, Hindustan Prefab Ltd. New Delhi for 1987-82 etc. (XLIV—7.12.88), 382-83.
- Review on the working of and Annual Report by National Film Development Corporation Ltd. 1987-88 (XLIV—6.12.88), 400-01.
- Review on the working of and Annual Report of Neyveli Lignite Corporation Ltd for 1987-88 and Singareni Collieries Co. Ltd. for 1987-88 (XLIV—6.12.88), 404.
- Review on and Annual Report etc. of Projects and Equipment Corporation of India Ltd., New Delhi for 1987-88 (XLIV—25.11.88), 275.
- Reviews on the working of and Annual Report of Punjab Poultry Development Corporation Ltd. Chandigarh for 1980-81, 1982-83, 1983-84, 1984-85, 1985-86 and 1986-87 etc. (XLIV—1.12.88), 384-85.
- Reviews on the working of and Annual Reports of Shipping Corporation of India, Bombay for 1986-87, Mugal Line Ltd. Bombay for 1985-86, Cochian Ship yard Ltd. for 1987-88 etc. (XLIV—1.12.88), 378-80.
- Reviews on the working of and Annual Reports of Smit Stanistreet Pharmaceuticals Ltd. Calcutta for 1987-88 and Hindustan Antibiotics Ltd. Pune for 1987-88 (XLIV—29.11.88), 423-24.
- Review on and Annual Report, of Spices Trading Corporation Ltd. Bangalore for 1987-88 (XLIV—25.11.88), 275.
- Reviews on the working of and Annual Reports of Trade Fair Authority of India, New Delhi for 1987-88 etc. (XLIV—7.12.88), 397-98.
- Review on the working of and Annual Report of the Telecommunications Consultants India Ltd. for 1987-88 (XLIV—6.12.88), 406.
- Review on the working of and Annual Report of Water and Power Consultancy Services (India) Ltd. New Delhi for 1987-88 (XLIV—2.12.88), 399.
- Size and Nature of Tyres (Amendment) Rules 1988 (XLIV—1.12.88), 386-87.
- Statement Correcting Answer to USQ No. 500 dt. 15.11.88 re. Allocation of Kerala for production of on-Conversional Energy (XLIV—7.12.88), 379-80.
- Statement Correcting reply given on 30.8.88 to USQ/7 425 re. allotment of Petrol pumps in Madhya Pradesh and Statement for in delay laying the same (XLIV—15.11.88), 429.
- Statement Correcting Answer of USQ No. 2791 dt. 30.11.88 re. Import and requirement of Coconut Oil (XLIV—7.12.88), 405.
- Statements correcting answer to USQ No. 2503 by Shri Amarzign Raitawa regarding reports of forms and agricultural products and giving reasons for dela in correcting the reply (HLV—25.11.88), 277.
- Statement Correcting Answer to USQ No. 2403 at 29.11.88 re. TV Coverage to ministers (XLIV—7.12.88), 380.
- Statement Correcting Answer to USQ No. 460 dt. 29.8.1988 re. unnamed Railway Level Crossing on Eastern Railway and Statement giving reasons for delay (XLIV—2.12.88), 408-09.
- Statement for delay in laying the Annual Report and Audited Account of Tamil Nadu Himalayan Zoological Park, Deenrajgar for 1980-87 (XLIV—30.11.88), 400.
- Statement re. Result of Market Loans floated in NOV 1988 (XLIV—29.11.88), 425.
- Statements showing action taken by Government on various Assurances, Promises and undertakings

given by Ministers during 5th, 6th, 7th, 8th, 9th, 10th and 11th sessions of 8th Lok Sabha (XLIII—4.11.88), 358.

Statement Showing action take by Government on Various Assurances, Promises and undertakings given by Ministers during Various Sessions of Lok Sabha (XLIV—7.12.88), 403-04.

Tamil Nadu Agricultural Service Co-op. Societies (Appointment of Special officers) Second Amendment Act, 1988 (XLIV—1.12.88), 383-84.

Tamil Nadu Contingency Fund (Amendment) Act, 1988 (XLIV—2.12.88), 402.

Tamil Nadu Cooperation Societies (Appointment) of Special officers) Second Amendment Act, 1988 (XLIV—1.12.88), 384.

Tamil Nadu Municipal Corporation Loans (Amendment) Act, 1988 (XLIII—16.11.88), 389-90

Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1988 (XLIII—21.12.88), 267.

Urban Land (Ceiling and Regulation) Amendment, 1988 (XLIII—16.11.82), 390.

Wealth-Tax (Fourth Amendment) Rules, 1988 (XLIII—15.11.88), 436.

White paper on adult performance of IDPL (XLIII—15.11.88), 428.

PAPER MILL (S)

Assistance to agro based paper mills (XLIV—6.12.88), 321-22.

Titagarh Paper Mills (XLIV—29.11.88), 217.

DEBATES

Need to set up paper mills in Pbal-districts of Orissa (Under rule 377) (XLIV—5.12.88), 380.

PARADEEP PHOSPHATE

Shifting of M/s Pradeep Phosphate Limited from New Delhi (XLIII—

17.11.88), 487-88.

PARADIP PORT

Cargo traffic at Paradip Port (XLIII—3.11.88), 197.

Establishment of Paradip Fishing Harbour (XLIII—24.11.88), 213-214.

Financial assistance for improvement of existing Iron-Ore Berth and Ore-Handling Plant at Paradip Port (XLIV—1.12.88), 123.

Supply of rakes for Paradeep Port (XLIII—18.11.88), 217.

DEBATES

Need to clear the proposal submitted by M/s Century Spinning Manufacturing Ltd. for setting up ammonia and Urea Project at Paradeep (u/r 377) (XLIII—16.11.88), 391-98.

PARA-MEDICAL AND HEALTH EDUCATION

NDMC grant for promotion of para-medical health education (XLIV—7.12.88), 246-47.

PARIS CONVENTION (XLIV—20.11.88), 67.

PARK

Gem Park in Orissa (XLIII—18.11.88), 231.

PARLIAMENT

Acts of Parliament (XLIII—18.11.88), 124.

PARLIAMENTARY DELEGATION (S)

Welcome to the Cyprus Parliamentary Delegation (XLIV—29.11.88), 1-2.

Welcome to Malaysia Parliamentary Delegation (XLIV—5.12.88), 1-2.

Welcome to PDR Yemen Parliamentary Delegation (XLIII—24.11.88), 2-3.

Welcome to the European Parliamentary Delegation (XLIII—22.11.88), 1-2.

PASSPORT (S)

Delay in issue of passports from

- Report of the Bilaspur Raipur Kshetriya Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 351.
- Report of Comptroller and Auditor General of India for 1987-88 Union Government (Commercial) Part VII (XLIV—29.11.88), 423.
- Report of CAG of India for 1987 union Govt. (Commercial) Part VIII Hindustan Aeronautics Ltd. (XLIII—15.11.88), 436.
- Report of Dhenkanal Gramya Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 351.
- Report of Durg-Rajnandgaon Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 350-51.
- Report of the Gaur Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 351.
- Report of Golconda Gramseena Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 353.
- Report of the Governor of Mizoram to the President (XLIII—2.11.88), 190.
- Report of Jaipur Nagaur Anchalik Gramin Bank for 1987 and accounts and Auditor's Report (XLIII—4.11.88), 346.
- Report of Kakathrya Gramseena Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 351.
- Report of Kamraj Rural Bank for 1987 and Accounts and Auditor's Report (XLIII—4.11.88), 346.
- Report of Kapurthala Ferozpur Kshetriya Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 346.
- Report of the Lakhmi Gaoria Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 352.
- Report of Magadh Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 354.
- Report of Monghyr Kshetriya Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 352.
- Report of the Nagaland Rural Bank for 1987 (XLIII—4.11.88), 345.
- Report of the Panchmahal Vadodua Gramin Bank for 1987 (XLIII—4.11.88), 345.
- Report of the Partapgarh Kshetriya Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 352.
- Report of Rai Bareilly Kshetriya Gramin Bank for 1987 (XLIII—4.11.88), 345.
- Report of Raigarh Kshetriya Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 351.
- Report of the Ranchi Kshetriya Gramin Bank for 1987 (XLIII—4.11.88), 344-45.
- Report of the Rayalaseema Gramseena Bank for 1987 and Accounts and Auditor's Report (XLIII—4.11.88), 346.
- Report of Sagar Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 345-46.
- Report of Samrat Kshetriya Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 352-53.
- Report of the Saryu Gramin Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 353-54.
- Report of Sri Sathavahana Gramseena Bank for 1987 with Accounts and Audit Report (XLIII—4.11.88), 345.
- Report of Sriganaganar Kshetriya Gramseena Bank for 1987 with Accounts and Auditor's Report (XLIII—4.11.88), 353.
- Report of the Shahdole Kshetriya Gramin Bank for 1987 with Accounts and Auditors Report

- (XLIII - 4.11.88). 346.**
- Report of Sharda Gramin Bank for 1987 with Accounts and Auditors Report XLIII—4.11.88). 352.**
- Report of the Shekawatli Gramin Bank for 1987 with Accounts and Auditors Report (XLIII—4.11.88), 354.**
- Report of the Shevalak Kshetriya Gramin Bank for 1987 with Accounts and Auditors Reports (XLIII—4.11.88). 352.**
- Report of the Sutanpur Kshetriya Gramin Bank for 1987 with Accounts and Auditors Report (XLIII—4.11.88), 352.**
- Report of the Tungabhadra Gramin Bank for 1987 (XLIII—4.11.88), 345.**
- Report of the Varada Gramin Bank for 1987 (XLIII—4.11.88), 344.**
- Report of Shri Venkateshwara Gramin Bank for 1987 with Accounts and Auditors Report (XLIII—4.11.88), 351.**
- Report on the General Elections to the Legislat in Assemblies of Andhra Pradesh, Assam, Bihar, Gujarat etc. for 84-85 Vol. I to III (Statistical (XLIII—18.11.88), 308.**
- Review on the working of Ahmedbad Textile Industry Reseach Association Ahmedabad, Bombay Textile Research Association, Bombay South India Textile Research Association Combators and Northern India Textile Research Association Ghaziabad for the year 1987-88 (XLV—16.12.88), 21-22.**
- Review on the working of and Annual Report of Bharat Aluminium Co-Ltd. New Delhi for 1987-88, Visakhapatnam Steel Project (Rashtriya/Spat Nigam Ltd for 1987-88, Vijaynagar Steel Ltd. for 1987-88 etc. (XLIV—1.12.88), 374-76.**
- Review on the working of and Annual Reports of the Bihar Fruit and Vegetable Development Corporation Ltd. for 1986-87, North Eastern Regional Agricultural Marketing Corporation Ltd. Guwahati for 1987-88 etc. (XLIV—1.12.88), 376-77.**
- Reviews of on the working of and Annual Report of CMC Ltd. for 1986-87 Semi-Conductor Complex Ltd. for 1987-88, Electronics Trade and Technology Development Corporation for 1987-88 etc. (XLIV—7.12.88), 392-93.**
- Reviews on the working of and Annual Reports of Cochin Refineries Ltd, Engineers India Ltd, New Delhi Indian Oil Corporation Ltd, Bombay etc. for 1987-88 (XLIV—6.12.88), 401-04.**
- Reviews on the working of and Annual Report of Export Credit Guarantee Corporation of India Ltd. Bombay for 1987 Indian Council of Arbitration, New Delhi for 1987-88 etc. (XLIV—2.12.88), 406-8.**
- Reviews on the working of and Annual Report of Garden Reach Shipbuilders and Engineers Ltd, Calcutta for 1987-88, Mazaga Dech Ltd. Bombay for 1987-88, Bhart Earth Movers Ltd. Bangalore for 1987-88 etc. (XLIV—5.12.88), 344-46.**
- Review on the working of and Annual Report of Hindustan Aeronatics Ltd. for 1987-88 (XLIV—7.12.88), 391.**
- Reviews on the working of and Annual Report of Hindustan Latex Ltd. for 1987-88, Hospital Service Consultancy Corporation (India) Ltd. for 1987-88 etc. (XLIV—7.12.88), 401-03.**
- Reviews on the working of and Annual Report of Indian Rare Earth's Ltd. Bombay for 1987-88, Indian National Science Academy New Delhi for 1987-88 Indian Acadants of Sciences, Bangalore for 1987-88 etc. (XLIV—5.12.88), 346-50.**
- Review on the working of and Annual Report of the Indian Renewable Energy Development Agency for 1987-88 (XLIV—6.12.88), 395.**
- Reviews on the working of Annual**

Allotment of MS/HSD retail outlets in Bihar (XLIV—29.11.88), 302.

Marketing and distribution of petroleum products (XLIV—29.11.88), 218.

Substitutes of petroleum products (KLIV—29.11.88), 299.

PHYSICIAN(S)

Training of Physicians for AIDS Cure (XLIV—7.12.88), 12.16.

PIG IRON

Losses Incurred by MMTOX on Export of Pig Iron (XLIV—25.11.88), 119.

Setting up of a major Pig iron plant in Orissa (XLIII—17.11.88), 51-52.

Setting up of Pig iron Plant in Orissa (XLIII—3.11.88), 165.

Shortage of pig-iron (XLIII—3.11.88), 93.

Supply of pig iron to States (XLIII—3.11.88), 39.

PILOTS

Pre-flight fitness certificate to pilots (XXIV—3.12.88), 80-81.

Training of Indian Airlines Pilots in France (XLIII—21.11.88), 257.

PLAN EIGHTH

Crude Oil Production in 8th Plan (XLIII—22.11.88), 221.

Eighth Five Year Plan (XLIII—11.4.88), 113-115.

Financial Reforms to Mobilise Resources for Eighth Plan (XLIII—18.11.88), 124.

Priority Industries for Eighth Plan (XLIV—6.12.88), 112.

Rise in post Service (XLIV—5.12.88), 79.

PLANT(S)

Indigenous Plants of India (XLIV—1.12.88), 65.

Plantation in Chambal Division and Kherai (M.P.) (XLIV—30.11.88), 153.

PLANTATION LABOUR ACT

Implementation of Plantation Labour Act (XLIV—7.12.88), 96-97.

PLASTIC

Prices of Plastic raw material (XLIII—15.11.88), 21-26.

Production of Plastic and Plastic made goods (XLIV—29.11.88), 218.

POLICE

Dowry cases reported in Delhi Police Women's Cell (KLIV—5.12.88), 39-43.

Guide Lines to Delhi Police (XLIV—5.12.88), 255-56.

Hiring of Cars by Delhi Police for VIPs security (XLIV—28.11.88), 57-58.

Resentment amongst Union Territory Cadre Police officials (KLIV—23.11.88), 58-60.

Workshop on 'Police-Community Relations (XLIII—21.11.88), 30.

POLICE ACADEMY

Establishment of police academy in Sagar (NP) (XLIV—5.12.88), 145-47.

POLIO

Prevention from Polio (XLIV—7.12.88), 277-79.

POLIO VACCINE

Requirement of polio vaccine (XLIV—7.12.88), 869-70.

Samples of Polio Vaccine (XLIII—16.11.88), 75.

Setting up of Polio Vaccine Factory in Bulandshar (XLIII—31.11.88), 258.

POLLUTION

Coastal Pollution Survey (XLIV—7.12.88), 335-36.

Compensation to Victims of Pollution (XLIV—7.12.88), 297.

Computerised pollution Control stations (XLIV—7.12.88), 333-34.

Environmental pollution at Thermal Power Station in Talcher (XLIII—

- 16.11.88), 50.
- Financial assistance to Voluntary Organisations for Pollution Control (XLIV—30.11.88), 302-06.
- Persons affected by pollution in Raniganj Jharla area (XLIII—16.11.88), 83.
- Pollution around Patalganga (XLIV—30.11.88), 277-78.
- Pollution caused by vehicles (XLIII—16.11.88), 322.
- Pollution caused in Raniganj-Jharla Coal Belt (XLIII—15.11.88), 390.
- Pollution from Badarpur Thermal Power Plant (XLIV—30.11.88), 87-88.
- Pollution in Bombay (XLIII—16.11.88), 200.
- Pollution in Delhi (XLIII—16.11.88), 337.
- Pollution in Hazira Complex in Gujarat (XLIV—7.12.88), 342.
- Pollution in Space (XLIV—28.11.88), 44-45.
- Water pollution in Rajasthan (XLIII 16.11.88), 1-6.
- POLYESTER**
- Clearance to Polyester Filament Yarn Projects (XLIV—6.12.88), 199-200.
- Heat Treatment Plant for Polyester Cloth in Madhya Pradesh (XLIII—16.11.88), 318.
- Prices of Polyester Staple Fibre and Polyester Filament Yarn (XLIV—29.11.88), 84.
- Increase in prices of Polymers and Synthetic Fibres (XLIII—22.11.83), 159.
- POLYPROPYLENE FILM**
- Joint Venture to manufacture Biaxially oriented Polypropylene Film (XLIV 6.12.88), 86-87.
- POLYTECHNICS**
- Private Polytechnics in Tamil Nadu (XLIII—17.11.88), 343-45.
- PONG DAM OUSTEES**

- Rehabilitation of Oustees from Pong Dam (XLIII—15.11.88), 223-24.
- POOJAPURA REGIONAL AYURVEDIC RESEARCH CENTRE**
- Proposal to upgrade Poojapura Regional Ayurvedic Research Centre, Trivandrum (XLIV—7.12.88), 83-84.

POPULATION

- Rise in population of Delhi (XLIII—2.11.88), 90.

PORT(S)

- Construction of Nhava Sheva Port (XLIII—17.11.88),
- Container Terminals at Ports (XLIII—XLIII—17.11.88), 373-75.
- Dredgers of Cochin Port Trust (XLIV—1.12.88), 53.
- Hike in Port Charges (XLIV—1.12.88), 279.
- Holding Company Concept for Reorganisation of Major Ports (XLIV—1.12.88), 220.
- Improvement of Infrastructural Facilities in Visakhapatnam Port (XLIII 17.11.88), 327-28.
- Monitoring Cell to tackle congestion at ports (XLIII—24.11.88), 47.
- New Dredgers for Cochin Port (XLIII 17.11.88), 423-24.
- Recommendation of major ports reforms Committee (XLIII—3.11.88), 108.
- Satellite Port at Gangavaram (XLIII 3.11.88), 208.
- Separate Security Organisation for patrolling Ports and ships (XLIII—24.11.88), 231-32.
- Stockpiling of imported coking coal at Visakhapatnam Port (XLIII—17.11.88), 49-50.

PORTUGAL

- Gold Ornaments of Goan people held in Portuguese Bank (XLIII—3.11.88), 111.

POSTS AND TELEGRAPHS, DEPARTMENT

Regional Passport Office, (XLIII—3.11.88), 225.

Issue of Passports from Regional Passport Office, Delhi (XLIII—24.11.88), 58-60.

Opening of Passport Liaison Office at Mangalore (XLIII—3.11.88), 190.

Passport applications in regional passport office, Cochin (XLIII—17.11.88), 326-27.

Seizure of Fake Passports (XLIV—28.11.88), 204-05.

PASSPORT ADALATS (XLIV—1.12.88), 243.

PAY COMMITTEE

Interim Report of High Power Pay Committee XLIII—22.11.88), 105-106.

PAY SCALES

New Pay scales for doctors of indigenous system of medicines (XLIV—7.12.88), 79.

Pay Scale of Telegram Messengers (XLIV—30.11.88), 247-209.

PEERLESS COMPANY

Demand for nationalisation of Peerless Company (XLIII—4.11.88), 199.

PEERLESS GENERAL FINANCE AND INVESTMENT COMPANY LTD.

Inspection of Peerless General Finance and Investment Company Limited by RBI (XLIII—18.11.88), 358.

PENCH VALLEY

Water supply project in Pench Valley (XLIII—24.11.88), 281-82.

PENICILLIN

Import Licences for Penicillin (XLIV—25.11.88), 40-41.

Price of Penicillin (XLIII—15.11.88), 275-76.

Production of Penicillin (XLIII—15.11.88), 350-52.

Use of Penicillin drugs (XLIV—29.11.88), 383.

PENSION

Demand for one rank-one Pension

(XLIII—21.11.88), 180.

Freedom fighters pension to participants of Kallara-Pangode struggle (XLIV—5.12.88), 63.

Guidelines to States about pension (XLIN—28.11.88), 1-3.

Pension Scheme for Miners (XLIV—7.12.88), 242.

Pensions to Freedom Fighters (XLIII—21.11.88), 84.

pension to LIC employees from erstwhile Travancore-Cochin State Govt. Insurance Department (XLIV—2.12.88), 36.

Pension to persons below poverty line (XLIII—17.11.88), 50-51.

DEBATES

Demand for acceptance of the principle of payment of pension to ex-servicemen on the basis of One-Rank-One Pension—(Under Rule 377) (XLIV—7.12.88), 412-13.

PENSIONERS

Medical relief to Pensioners (XLIV—30.11.88), 225-26.

PEPPER

Production and Export of Pepper (XLIV—2.12.88), 167.

DEBATES

Demand for research by Spices Board in order to check the 'Quick Wilt' disease affecting pepper crop in Kerala and to pay compensation to the affected farmers (XLIV—29.11.88), 481.

PEPSICO

Pepsico Project (XLIV—1.12.88), 327.

DEBATES

Decision of Government of India to set up a joint venture in collaboration with M/s. Pepsico Ind., U.S.A. (CA) (XLIV—6.12.88), 422-53.

Proposal of Punjab Agro Industries Corporation for setting up a Joint Venture in Punjab with M/s PEPSICO (St.) XLIII—3.11.88), 235-43.

PER CAPITA INCOME

Per capita income of Scheduled Castes/
Scheduled Tribes (XLIV—5.12.88),
125.

States per capita income (XLIV—
5.12.88), 2-8.

PERMIT(S)

Gang issuing fake permits in Delhi
(XLIII—24.11.88), 237-38.

Pestricted area permits in Assam
(XLIV—5.12.88), 82.

PERSION GULF

Casafira in Persian Gulf (XLIII—
3.11.88), 223.

Personal Explanation by Minister
(XLIII—15.11.88), 534-39.

PBST

Pest control (XLIII—17.11.88), 357-
58.

PESTICIDES

ICAR Study on presence of Pesticides
in Food (XLIV—1.12.88), 236.

Import of Pesticide (XLIII—17.11.88),
122-23.

Pesticide discovered by Regional
Research Laboratory, Hyderabad
(XLIII—21.11.88), 136.

Resistance of Germs to Pesticides
(XLIV—7.12.88), 59-60.

Shortage of Pesticides (XLIV—
29.11.88), 416.

Spraying of Pesticide by Vayudoot
(XLIII—21.11.88), 236.

Use of pesticides during storage of
grains, fruits and vegetable (XLIV
30.11.88), 123-26.

PEFTION(S)

Privatisation of B.E.L.—Taloja unit
unit (XLV—15.12.88), 13.

PETRO-CHEMICALS

Demand and availability of Petro-
chemicals Pesticides and chemicals
(XLIII—15.11.88), 289.

Export of Petrochemicals (XLIV—

6.12.88), 357.

Jt. venture Petrochemical Projects in
West Asia (XLIII—13.11.88), 204-
5.

Petrochemical Complex in Algeria
(XLIII—22.11.88), 80.

Petrochemical Projects in collabora-
tion with Saudi Arabia (XLIII—
22.11.88), 144.

Raw material bank for Petrochemical
Products (XLIV—6.12.88), 134-35.

Setting up of Petrochemical Projects
(XLIV—29.11.88), 208.

Shortage of petrol in Pusa, Maha-
rashtra (XLIV—29.11.88), 297.

Use of Tetra lead in Petrol (XLIII—
22.11.88), 119.

PETROL PUMP(S)

Allotment of LPG Agencies and Petrol
Pumps in Bihar (XLIII—22.11.88),
39-40.

Allotment of Petrol Pumps and LPG
agencies in H.P. (XLIII—15.11.88),
417-20.

Allotment of Petrol pumps in A.P.
(XLIII—22.11.88), 301.

Functioning of petrol/diesel pumps
(XLIV—29.11.88), 313.

Petrol Pumps in East Delhi (XLIV—
29.11.88), 183.

Petrol pumps in Kerala (XLIV—
29.11.88), 95.

PETROLEUM

Allotment of dealerships to unemployed
graduates for Path Diwan, Rajas-
than (XLIII—15.11.88), 149-51.

Discovery of Oil in Tamil Nadu (XLIII
—15.11.88), 58-60.

Oil find at Dumoh in M.P. (XLIII—
15.11.88), 33.

Pending cases for allotment of LPG
and Petrol/Diesel Outlets in H.P.
(XLIII—15.11.88), 224-25.

Pipeline between Bangalore and Man-
galyre (XLIV—6.12.88), 390-93.

PETROLEUM PRODUCTS

Carrier system in Hamirpur and Una Telegraph Sub-Divisions of H.P. (XLIV—29.11.88), 211.

Closing of Public Call Offices (XLIV—29.11.88), 215.

Construction of Postal Bldgs. and Staff Quarters in Orissa (XLIV—29.11.88), 171.

POST AND TELEGRAPH DEPARTMENT

Creation of New Postal Divisions (XLIII—22.11.88), 260.

Criteria/norms for providing postal facilities (XLIII—22.11.88), 151.

DELIVERY of Postal Dak in NOIDA (XLIII—15.11.88), 365.

Development of Postal and Telegraph Services in Midnapore, West Bengal (XLIv—29.11.88), 140.

Direct Telegraph Service between Calcutta and Balurghat, W. B. (XLIV—29.11.88), 220.

Employment on Compassionate grounds in departments of Posts and Telecommunications (XLIV—29.11.88), 155.

Installation of Public Call Offices in H.P. (XLIII—15.11.88), 206-8.

Installation of Public Call Offices under Multi Access Rural Radio System in H.P. (XLIII—32.11.88), 173.

Issue of Commemorative stamp of Shri Barkat-Ullah Bhopali (XLIV—29.11.88), 184.

Issue of Commemorative stamp of Shri Barkat-Ullah Bhopali (XLIV—29.11.88), 184.

Long distance Public Call Offices in M.P. in 7th Plan (XLIII—22.11.88), 120.

P & T DEPRIT.

Mail Services in Goa (XLIII—15.11.88), 228.

Money Order Service (XLIII—22.11.88), 285.

Pay scales telegraphmen Group D (XLIII—22.11.88), 175.

Postal delivery vans in Goa (XLIV—29.11.88), 90.

RTP Employees under Central Telegraph Office, New Delhi (XLIII—22.11.88), 185.

Setting up of New Post Offices and Telegraph Offices in Orissa (XLIV—29.11.88), 291.

Speed Post Service (XLIII—15.11.88), 65-70.

Speed Post Service in Goa (XLIII—22.11.88), 60-62.

Telegraph Offices (XLIV—29.11.88), 29.11.88), 330.

Upgradation of Goa Postal Division (XLIII—22.11.88), 200.

DEBATES

Demand for a separate to postal circle for Goa and improvement in postal services—(Under Rule 377) (XLIV—29.11.88), 481-82.

POST AND TELEGRAPHS EMPLOYEE(S)

Appointment of Branch Postmasters in Hill States (XLIII—15.11.88), 417.

Pay Scale of Telegram Messengers (XLIV—30.11.88), 207-209.

POST OFFICE(S)

Opening of branch post offices and sub-post offices in Almora and Pithoragarh District, UP. (XLIV—29.11.88), 309.

Opening of branch post offices and Upgradation of post offices in Puri District, Orissa (XLIII—15.11.88), 368-70.

Opening of New Post Offices in H.P. (XLIII—15.11.88), 13-19.

Opening of Post Offices during 1988-89 (XLIV—20.11.88), 63.

Opening of Post Offices in M.P. (XLIII—15.11.88), 80-81.

Opening of Post Offices in Maharashtra (XLIV—29.11.88), 47.

Post offices in Jaunpur District, U.P. (XLIV—29.11.88), 407.

Post Office Small Saving Scheme

- (XLIII—22.11.88), 164.
- Setting up of Office of Superintendent of Post Offices at Jaisalmer (XLIII—15.11.88), 78-79.
- Unclaimed money in Post Offices (XLIV—6.12.88), 110-11.
- Upgradation of Branch Post Office in Rajasthan (XLIV—6.12.88), 355-57.
- POSTAL LIFE INSURANCE**
- Popularisation of Postal Life Insurance (XLIII—22.11.88), 165.
- POSTAL STATIONERY**
- Need to issue postage stamps in the memory of Shahid Khudiram Bose and Prof. A. K. Kumar Chak (Under Rule 377) (XLV—16.12.88), 36.
- POTATO**
- Potato Farm at Gambhir, Pithoragarh (XLIV—7.12.88), 238.
- POULTRY**
- Poultry Farming (XLIV—25.11.88), 253-254.
- POVERTY**
- Failure of anti-poverty steps to improve public health (XLIV—30.11.88), 301-33.
- Pension to persons below poverty line (XLIII—17.11.88), 90-91.
- Population below Poverty Line (XLIV—5.12.88), 251-52.
- Scheduled castes/scheduled tribes below Poverty Line in Tamil Nadu (XLIV—5.12.88), 48-50.
- Survey about persons below poverty line (XLIV—5.12.88), 199-200.
- POVERTY ALLEVIATION PROGRAMMES**
- All location of Funds for Poverty Alleviation Programmes (XLIV—1.12.88), 224.
- Additional Target for Hydro-Electric Power Capacity (XLIV—29.11.88), 415.
- Change in norms for sharing of Power (XLIV—29.11.88), 207.
- Collapse of Transmission Towers (XLIV—6.12.88), 360-61.
- Consumption of power in Gujarat (XLIII—22.11.88), 314.
- Cost of Power (XLIII—22.11.88), 254.
- Cost of Power Generation (XLIV—29.11.88), 266.
- Deficit in Power Generation (XLIII—15.11.88), 306-8.
- Distribution of power from Central Power Projects in Southern States (XLIII—22.11.88), 69-72.
- Gap in power supply position to engineering industry (XLIII—15.11.88), 258-59.
- Generation of Power by Industrial Units (XLIII—22.11.88), 218.
- Generation of Power through Solar Energy in Private Sector (XLIV—29.11.88), 348.
- High Power Transmitters at Barmer, Jaisalmer and Kots (XLIV—6.12.81), 355.
- Hydro-Electric Power Generation (XLIV—22.11.88), 86-88.
- Import of know-how for Tidal Power Development (XLIV—29.11.88), 258.
- Import of Power Generation Equipment (XLIV—6.12.88), 375-76.
- Investment plan in Power Sector (XLIII—22.11.88), 285.
- Loss of Production due to Power shortage (XLIV—29.11.88), 34-43.
- Performance of Power Stations (XLIV—6.12.88), 226-244.
- Power cuts in Delhi (XLIII—15.11.88), 353-54.
- Power Generation at Korba Super Thermal Power Station (XLIV—29.11.88), 57.
- Power Generation at Panki and Obra Thermal Power Stations (XLIV—6.12.88), 371-72.
- Power generation by National Thermal Power Corp. in Eighth Plan (XLIII—15.11.88), 306.

- Power Generation cost in Gujarat (XLIII—22.11.88), 313.
- Power generation target (XLIII—15.11.88), 264-67.
- Power requirement in Kerala (XLIV—29.11.88), 373.
- Requirement of Power Equipments (XLIV 6.12.88), 330-31.
- Setting up of Transmission Projects (XLIII—15.11.88), 247-48.
- Supply of electricity to Cold Storages in Delhi (XLIV—29.11.88), 193.
- Supply of power to Core Sector from Central Power Stations (XLIV—6.12.88), 306-07.
- Transmission and Distribution losses in Maharashtra and Kerala (XLIII 15.11.88), 399-404.
- Transmission Losses in DESU (XLIII 15.11.88), 335-36.
- Transmission losses in Power Sector (XLIV—29.11.88), 348.
- Transmission Losses in States (XLIII—15.11.88), 365-67.
- Utilisation of Natural Gas for Electricity Generation (XLIV—29.11.88), 317.
- Voltage Fluctuations in Delhi (XLIV—29.11.88), 277.
- Wind power generation at Tamil Nadu Agriculture University, Coimbatore (XLIV—29.11.88), 154.
- Wind Power Generation in Gujarat, Karnataka and T. M. (XLIV—29.11.88), 342.

DEBATES

- Demand for sufficient power supply to small scale industries and farmers in Bihar (Under Rule 377) (XLIII—15.11.88), 441-42.
- Need to take steps for early completion of on-going power projects in Andhra Pradesh to meet the power shortage (Under Rule 377) (XLV—13.12.88), 24.

POWER GRID

- Introduction of Integrated power grid

(XLIII—15.11.88), 367-68.

POWER PLANTS

- Approval of New Power Plants (XLIV 6.12.88), 175.
- Manufacture of equipments for Power Units (XLIII—22.11.88), 212.
- Mini Power Plants in Uttar Pradesh (XLIV—6.12.88), 285.
- Proposal for Gas-based Thermal Power Plant in Punjab (XLIV—29.11.88), 257.
- Renovation of Power Plants (XLIV—6.12.88), 80-84.
- Setting up of New Power Plants in Gujarat (XLIII—22.11.88), 127.
- Setting up of Power Plants and import of Power Generation Equipment (XLIII—22.11.88), 19-24.
- Supply of inferior quality of coal to Power Generating Units (XLIII—22.11.88), 106-107.

POWER PROJECTS

- Approval to Gauriganga and Dhaultganga Power Projects in U.P. (XLIII—22.11.88), 123.
- Approval of power projects of M.P. (XLIII—15.11.88), 109.
- Central Assistance to pending Power Projects in U.P. (XLIII—22.11.88), 33.
- Clearance to Kaym Kuam Thermal Project (XLIII—16.11.88), 300.
- Clearance to pending power projects of UP (XLIII—22.11.88), 334.
- Clearance to Power Projects in Karnataka (XLIII—22.11.88), 7-19.
- Completion of Sanjay Gandhi Power Project in M.P. (XLIV—29.11.88), 1.
- Construction of Tunnel for Chamera Hydel Project (XLIII—22.11.88), 124.
- Dohrihat Thermal Project, UP (XLIV—29.11.88), 397.
- Establishment of Mini-Hydro-Electric Power Projects (XLIII—22.11.88),

- 187.
- Exception of Hdry-electric projects in Karnataka (XLIV—29.11.88), 108.
- Execution to Ghatapara Hydro-Electric Power Project in Karnataka (XLIII—22.11.88) 122.
- Execution of Power Projects with Asian Development Bank loan (XLIII—15.11.88), 299-300.
- Financial assistance to Kerala for Power Projects (LXIV—29.11.88), 370.
- Financial Power projects by Power Finance Corp. (XLIV—29.11.88), 133.
- Hydro Electric Power Projects in Kerala (XLIII—15.11.88), 405-06.
- National Fund for Rehabilitation of retrenched employees of Irrigation/Power Projects (XLIV—30.11.88), 229-230.
- New Power projects during Eighth Plan (XLIV—29.11.88), 371.
- Power Projects in Private Sector (XLIV—29.11.88), 291.
- Production of power at Loktak project (XLIII—22.11.88), 341.
- Setting up of power projects by NTPC and NHPC (XLIII—22.11.88), 296.
- Setting up of power projects in private sector (XLIII—15.11.88), 345-46.
- Small Power Projects in hill areas of U.P. (XLIV—29.11.88), 313.
- Super Thermal Power Project at Talcher (XLIII—22.11.88), 215.
- Tenders for Riband Phase-II Power Project (XLIV—29.11.88), 216.
- Uri Hydel Project (XLIV—29.11.88), 206.
- POWER STATION(S)**
- Expansion of Thermal Power Station at Talcher (XLIV—29.11.88), 360.
- Gas Based Power Station in Maharashtra (XLIV—29.11.88), 332.
- Global tenders for Farakka Power Station (XLIV—29.11.88), 127.

- Guidelines for Renovation and Modernisation of Thermal Power Stations (XLIII—22.11.88), 229.
- Performance of Thermal Power Station at Chandrapur (Bihar) (XLIV—29.11.88), 78.
- Super Thermal Power Station at Talcher (XLIV—29.11.88), 168.
- Upgradation, Modernisation and Renovation of Hydro-electric Power stations (XLIII—15.11.88), 133.
- World Bank Loan for Thermal Power Stations (XLIV—29.11.88), 279.
- POWER TILLERS (S)**
- Manufacture of Power Tillers (XLIV—6.12.88), 90-94.
- POWERLOOM (S)**
- Closure of powerlooms (XLIII—16.11.88), 334.
- Growth in Powerloom Sector (XLIV—30.11.88), 185-86.
- Raw material for Powerlooms (XLIV—7.12.88), 236-31.
- Supply of raw material to powerlooms (XLIV—30.11.88), 371-72.
- POWERLOOM CO-OPERATIVE SOCIETIES**
- Financial Assistance to Powerloom Cooperative Societies (XLIV—7.12.88), 232-34.
- PRAWN**
- Improvement in Prawn Production (XLIII—24.11.88), 193-195.
- PRESIDENT'S PROCLAMATION (S)**
- Approval of President's Proclamation in Relation to the State of Mizoram (St. Res.) (XLIII—2.11.88), 263-74.
- Approval of Continuance in force of President's proclamation in Relation to the State of Punjab (St. Res.) (XLIII—2.11.88), 274-98.
- Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 251-52.

- Gauhati High Court order on writ petition challenging President's Proclamation under article 356 of the constitution in relation to the state of Nagaland (St.) (XLV—13.12.88), 145-46.
- PRESS AND REGISTRATION OF BOOKS ACT,**
- Amendment to Press and Registration of Books Act, 1967 (XLIV—6.12.88), 18-20.
- PREVENTION OF FOOD ADULTERATION ACT**
- Finitive action under Prevention of Food Adulteration Act (XLIV—7.12.88), 313-14.
- PRICES**
- Hike in price of essential Commodities (XLIV—30.11.88), 131-136.
- Increase in prices of Bengal gram, Rice and Edible Oil (XLIII—16.11.88), 154.
- Protest against Malda Price Hike (XLIV—1.12.88), 7.
- Rise in price of essential commodities (XLIII—16.11.88), 37.
- DEBATES**
- Demand for ensuring equal price of cane to all cane-growers in Uttar Pradesh (Under Rule 377) (XLIV—7.12.88), 417-18.
- Rise in prices of essential commodities (Disc.) (XLIII—24.11.88), 404-52.
- PRICE INDEX**
- Introduction of New Price Index (XLIII—16.11.88), 41.
- Rise in Consumer Price Index (XLIV—25.11.88),
- Rise in Wholesale Price Index (XLIII 18.11.88), 58.
- PRICE STABILISATION FUND**
- Price Stabilisation Fund (XLIV—7.12.88), 163.
- PRIMARY EDUCATION CENTRE (S)**
- Need to approve the project for establishment of non-formal primary Education Centres for Children of fisherman in Orissa (Under Rule 377) (XLIV—7.12.88), 413-14.
- PRIMARY HEALTH CENTRE (S)**
- Facilities in Primary Health Centres (XLIII—16.11.88), 330.
- Functioning of Primary Health Centres (XLIV—30.11.88), 94-100.
- Private Security Agencies (XLIV—5.12.88), 135.
- PRIVATE SECTOR**
- Encouragement of Private Sector Coldstorage (XLIV—1.12.88), 246.
- Private sector in development of National Highways (XLIII—17.11.88), 53.
- PRIVATISATION**
- Privatisation Process (XLIV—7.12.88), 80-81.
- PROCESSED FOOD**
- Testing of samples of Processed Food (XLIV—7.12.88), 314-16.
- PROCUREMENT PRICE**
- Procurement price fixed for wheat and rice (XLIV—7.12.88), 319-20.
- PRODUCTION BASE**
- Shifting of production base of USA, Japan etc. to India (XLIV—6.12.88), 365-366.
- PROJECT (S)**
- Annual Project Management Audit of Major Projects (XLIV—28.11.88), 58.
- Cost of Projects to Develop MET and LCA (XLIV—5.12.88), 280.
- Monitoring of Various Central Projects (XLIV—5.12.88), 008-09.
- PROJECT ELEPHANT PLAN (XLIII—16.11.88), 104.**
- Propellant factories (XLIV—5.12.88), 61-62.
- PROPELLANT PLANT**
- Setting up of a Propellant Plant at

- Warangal (XLIII—21.11.88), 133.
- PROPERTY CIES**
- Mutation of properties (XLIV—7.12.88), 204-205.
- PROPHET MOHAMMAD'S**
- Declaration of Prophet Mohammad's Birthday as Public Holiday (XLIII—21.11.88), 56.
- PROVIDENT FUND**
- Provident Fund facilities to School Staff in Delhi (XLIV—1.12.88), 151.
- PUBLIC DISTRIBUTION SYSTEM**
- Affixing of photos of head of family on Ration Cards (XLIV—7.12.88), 281-82.
- Expansion of PDS in Karnataka (XLIV—30.11.88), 343.
- Guidelines for effective implementation of PDS (XLIV—7.12.88), 249.
- Supply of quality foodgrains to consumers under PDS (XLIV—7.12.88), 247-48.
- Uniform Price Structure for Public Distribution System (XLIV—5.12.88), 151-52.
- Working Group report on working of PDS (XLIV—5.12.88), 329-38.
- PUBLIC FINANCE INSTITUTION (S)**
- Letting up of new Public Financial Institutions (XLIV—2.12.88), 318.
- PUBLIC FINANCE**
- World Development Report on Public Finance Policies (XLIII—4.11.88), 322-23.
- PUBLIC HOLIDAY**
- Declaration of Prophet Mohammad's Birthday as Public Holiday (XLIII—21.11.88), 56.
- PUBLIC SECTOR**
- Agitation by Officers Associations of Central Public Sector Undertakings (XLIII—22.11.88), 82.
- Assistance by Public Sector Coal Companies in Bangalore City (XLIII—15.11.88), 349.
- Autonomy to Public Sector Enterprises (XLIII—22.11.88), 102-03.
- Central Public sector investment in Bihar (XLIII—15.11.88), 279.
- Employment benefit to local people in public sector units in Gujarat (XLIII—15.11.88), 104.
- Improvement in performance of Public Sector Units (XLIII—22.11.88), 43-43.
- Interim Report of High Power Pay Committee (XLIII—22.11.88), 106-06.
- Policy on offering shares to Public by Public Sector Units (XLIII—22.11.88), 248.
- Stoppage of Interim Relief in Public Sector Units (XLIV—6.12.88), 185-85.
- Voluntary Retirement Scheme in Public Sector Enterprises (XLIII—22.11.88), 97-98.
- White Paper on Public Sector (XLIII—22.11.88), 254.
- PUBLIC SECTOR UNDERTAKING (S)**
- Ban on recruitment in Public Sector Undertakings (XLIII—15.11.88), 254-55.
- Contract labour in Public Sector Undertakings (XLIII—1.11.88), 134.
- Contract labour in Public Sector Undertakings (XLIV—30.11.88), 74-76.
- Delegation of more Powers to Enterprises (XLIII—15.11.88), 29-35.
- Disbursement of Sums by the Public Sector Corporations (XLIV—6.12.88), 368-369.
- Employment to Members of the Displaced families in Public Sector Undertakings (XLIII—15.11.88), 410-11.
- Exports by Public Sector Undertakings (XLIII—15.11.88), 34-37.
- House Building loan conditions in Public Sector Undertakings (XLIV—6.12.88), 125.

- Memorandum of understanding with Public Sector Enterprises (XLIV—29.11.88), 239.
- Modernisation/Expansion of Public Undertakings in Kerala (XLIII—22.11.88), 255.
- New Pay Scales in Central Government Public Undertakings (XLIV—6.12.88), 386-87.
- Nomination on board of directors of public enterprises (XLIII—15.11.88), 261-62.
- Per capita investment in Public sector Industrial Enterprises (XLIV—29.11.88), 122.
- Plan expenditure of Public Sector Undertakings (XLIII—22.11.88), 307.
- Profit/loss of public Sector enterprises (XLIII—15.11.88), 259
- Public Sector Undertakings in Kerala (XLIII—15.11.88), 300-02.
- Public Undertakings in Kerala (XLIII 22.11.88), 216.
- Sickness in Public Sector Industries (XLIV—29.11.88), 205.
- Strategy to make Public Sector Enterprises Cost effective (XLIII—15.11.88), 94-95.
- Suggestion to Scrap Price and purchase preference in Public Sector Enterprises (XLIII—16.11.88), 4:2-12.
- Super Managers for Public Sector Undertakings (XLIII—15.11.88), 93-94.
- Utilisation of equipment Lying with Public Sector Units (XLIV—29.11.88), 219.
- Voluntary retirement scheme in Public Sector Undertakings (XLIII—15.11.88), 111.116.

DEBATES

- Need to consider sympathetically the demands of the striking officers of public sector undertakings (under rule 377) (XLIII—16.11.88), 404-05.

PUBLICATION AND PERIODICALS

- Publication of Swagat (XLIV—28.11.88), 169.

PULSESES

- Hike in prices of Pulses (XLIII—2.11.88), 140.
- Production of Pulses (XLIII—3.11.88), 46.
- Rise in prices of Pulses (XLIII—17.11.88), 129-31.
- Supply of Imported Tur Dal unfit for human consumption in Karnataka (XLIV—30.11.88), 341-43.

PUMP SET (S)

- Energisation of Pump sets (XLIV—6.12.88), 325.
- Installation of new pump sets in States (XLIV—29.11.88), 164.
- Modern Pump Sets (XLIII—18.11.88), 153.

PUNJAB

- Compensation to victims of terrorist activities in Punjab (XLIV—28.11.88), 161-63.
- Constitution of district Telephone Advisory Committees in Punjab (XLIII—15.11.88), 105.
- Damage to National Highways in Punjab due to Floods (XLIII—17.11.88), 123-24.
- Demand and supply of LPG cylinders in Punjab (XLIV—29.11.88), 351.
- Electronics Units proposed by BEL in Punjab (XLIV—28.11.88), 67.
- Financial Assistance for Electrical Projects in Punjab (XLIV—6.12.88), 139.
- Foodgrains Production in Punjab (XLIII—24.11.88), 290.
- LPG connections in Punjab (XLIV—29.11.88), 379.
- Modernisation of telecommunication system in Punjab (XLIII—22.11.88), 331.
- Opening of Post Offices in Punjab (XLIV—6.12.88), 324.

Proposal for Gas-based Thermal Power Plant in Punjab (XLIV—29.11.88), 257.

Rural Institutes in Punjab (XLIII—3.11.88), 183.

Seizure of Heroin on Indo-Pak Border in Punjab (XLIII—18.11.88), 14.

Telecommunication System in Punjab (XLIV—6.12.88), 387-88.

Terrorist Activities in Punjab (XLIV—5.12.88), 273-78.

Waiting List for telephone connections in Punjab (XLIII—22.11.88), 323.

DEBATES

Approval of Continuance in force of President's Proclamation in Relation to the State of Punjab (St. Res.) (XLIII—2.11.88), 274-98.

Approval of continuance in Force of President's Proclamation in Relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 251-327.

Need to increase the honorarium of Members in Punjab (under rule 377) (XLV—16.12.88), 34.

Need to Inquire into the role of Bhakra Management Board in releasing water without any pre-warning during recent floods in Punjab (Under Rule 377) (XLIII—3.11.88), 251.

PUNJAB ACCORD

Implementation of Punjab Accord (XLIII—21.11.88), 257.

PUNJAB AGRO INDUSTRY

Progress of certain projects of Punjab Agro Industries Corporation (XLIV—6.12.88), 385-86.

DEBATES

Proposal of Punjab Agro Industries Corporation for setting up a Joint Venture in Punjab with M/s Voltas and in Collaboration with M/s PEPSICO (St.) (XLIII—3.11.88), 235-43.

PUNJABI

Punjabi as third language in Delhi Schools (XLIII—17.11.88), 301-

302.

PUSHKAR

Development of Pushkar as Tourist Spot (XLIV—28.11.88), 135.

R

RLEGP

Allocation of funds under RLEGP (XLIV—1.12.88), 248.

Amount allocated to U.P. under RLEGP (XLIII—24.11.88), 101-102.

Construction of Roads under RLEGP in Uttar Pradesh (XLIII—17.11.88), 193.

RABICS

Shortage of Anti-Rabics Vaccines (XLIV—30.11.88), 180-181.

RADAR(S)

Development of Sky-Wave Radars (XLIV—28.11.88), 60.

RAGI

Production of Ragi (XLIV—1.12.88), 114.

RAID(S)

Raids in Delhi and Punjab to unearth illicit liquor distilleries (XLIII—21.11.88), 69.

Raids on Ball Pen Companies (XLIV—25.11.1988), 248-250.

RAIL INDIA TECHNICAL AND ECONOMICS SERVICES

Projects Undertaken by Rail India Technical and Economics Services Abroad (XLIV—25.11.1988), 1.6-118.

RAILWAYS

Amount spent on the Great Indian Rover (XLIII—4.11.88)—50.

Appointment on Compassionate Ground in N.F. Railway (XLIV—25.11.1988), 190-192.

Attachment of Coaches in Trains between Hyderabad and Mahboob Nagar (XLIV—25.11.1988), 73.

Bomb Explosion in Hyderabad-Madras Express (XLIII—4.11.88), 277-274.

- Calculation of Trains on Western Railway (XLIV—25.11.1988), 79.
- Cases of Embezzlement in Nationalised Banks in N. Delhi (XLIII—4.11.88) 271-273.
- Computerisation in Railways (XLIV—2.12.88), 6.
- Concrete Sleeper Unit at Palghat (XLIII—4.11.88), 300.
- Conversion of Bangalore-Mysore Track (XLIII—4.11.88), 33-34.
- Demand for an Additional Passenger Train between Kharagpur and Tata Nagar on S.E. Ry. (XLIII 4.11.88), 143.
- Development of Ancillary Industries in Railways (XLIII—4.11.82), 34-35.
- Development of Railway Stations in UP (XLIII—4.11.88), 223.
- Development of Railway Technology (XLIV—2.12.88), 172.
- Disconnection of 1st Class Coaches in Samastipur Div. on N.E. Ry. (XLIV—2.12.88), 271.
- Doubling of Ernakulam-Trivandrum Ry. Line (XLIII—4.11.88), 300.
- Doubling of Jalandhar Jammu-Tawi Railway Line (XLIII—4.11.88), 229-230.
- Electrification in Railways (XLIII—18.11.1988), 236.
- Electrification of Karjat-Khopoli Route (Maharashtra) (XLIV—25.11.1988), 123-24.
- Electrification of Vijayawada-Guntur-Tenali Line (XLIII—4.11.88), 160.
- Environmental precautions for Railway Development Projects (XLIV—2.12.88), 93.
- Ernakulam-Alleppey Ry. line (XLIII—4.11.88), 94-95.
- Hill Concession Tickets (XLIV—25.11.1988), 141-142.
- Import of high speed coaches (XLIII—4.11.88), 315.
- Installation of Height measuring Instruments at Level Crossings (XLIV—2.12.88), 372.
- Introduction of a new express/fast passenger train from Bhubaneswar to Howrah (XLIII—4.11.88), 203-204.
- Introduction of a New Train from N. Delhi to Kerala (XLIII—4.11.88), 298-99.
- Introduction of fast/super fast trains between New Delhi and A P. (XLIII 4.11.88), 175.
- Introduction of superfast trains on Rajkot to Ahmedabad Route (XLIII 4.11.88), 230.
- Koraput-Raygada Ry. Project Orissa (XLIII—4.11.88), 159-160.
- LRTS from Hyderabad and Secunderabad (XLIV—30.11.88), 121-22.
- Library facility in A P. Express (XLIII 18.11.1988), 122.
- Major Accidents/Derailments of Trains (XLIII—4.11.88), 36-38.
- Malpractices in Reservations at Samastipur (XLIV—25.11.1988), 71-73.
- Modernisation and Traffic Performance of Railways (XLIV—25.11.1988), 168.
- Over-bridges at Alwar and between Level Crossings 114-115 on Delhi-Ahmedabad Route (XLIV—25.11.1988), 77-78.
- Over bridge at Tiruppappuliyur Ry. Station (XLIII—4.11.88), 237.
- Passenger Amenities At Girimaidan in Kharagpur (XLIV—25.11.1988), 165-167.
- Passenger amenities on Delhi-Puri bound trains (XLIII—4.11.88), 191.
- Percentage of SC/ST employees in LRTS Cadre (XLIV—2.12.88), 147.
- Private Agents for Railway Recreations (XLIII—18.11.1988), 198.
- Proposal for a Super fast Train between Patna and Delhi (XLIII—4.11.88), 142-143.
- Quota of Berths at Rajkot (XLIV—25.11.1988), 79-80, 190.

- Rail-cum-road reservation at Bageshwar, Lohaghat and Dharaboola (U.P.) (XLIII—18.11.1968), 207.
- Rail Pass to Freedom Fighters (XLIV-5.12.68), 253.
- Rail-road Crossing on Karibar-New Jalpaiguri Sector (XLIV—25.11.68), 115-116.
- Rail Travel Agents (XLIII—18.11.68), 293.
- Rail Yatri Niwas (XLIV—25.11.1968), 223-223.
- Railway Enquiry Services (XLIV—2.12.68), 197.
- Railway Lines in M. P. (XLIII—4.11.68), 103-104.
- Railway over-bridge at Segar (XLIV—2.12.68), 173.
- Railway Projects in Gwalior Region (XLIV—2.12.68), 333.
- Railway Projects in Karnataka (XLIII-18.11.1968), 163.
- Railway and Nalgunda-Mayurbhanj Road Passenger Hafts (XLIII—4.11.68), 143-44.
- Recruitment of Doctors for South Eastern Railway Hospitals (XLIV—25.11.68), 167.
- Recruitment of Tribals in Jamalpur and Chittaranjan Ry. Workshops (XLIII—4.11.68), 71.
- Replacement of Steam Engines in Khurda Road Division (XLIV—25.11.68), 225-226.
- Representation for provision of an Alternative Mail Train from Dooars to Calcutta (XLIII—4.11.68), 49-50.
- Reservation quota at Morena (MP) (XLIV—2.12.68), 101.
- Reservation Quota for Railway Board (XLIV—25.11.68), 251-252.
- Tambalpur Ry. Division (XLIV—2.12.68), 47.
- Soviet Assistance for Ry. Projects (XLIII—4.11.68), 16-19.
- Special Railway Claims Tribunal (XLIII—18.11.1968), 237.
- Task Force for Ticketless Travelling and Chain Pulling Incidents (XLIV-2.12.68), 50.
- Thefts between Kharagpur and Midnapur on S.E. Railway (XLIII—18.11.1968), 46.
- Third Ry. Line in Bhisaper Division and Doubling of Bhisaper-Katal Railway Line (XLIII—11.4.68), 38-39.
- Ticketless Travelling on Railways in Punjab (XLIII—19.11.68), 25.
- Traffic disruption on Haldia-Panakura Route (XLIII—18.11.68), 143.
- Upgradation of Howrah-Delhi Ry. Route (XLIII—4.11.68), 48.
- Conversion of Bandel-Katwa section of Eastern Railway into double line and its electrification (Under Rule 377) (XLIV—1.12.68), 415.
- Demand to reduce the running period of Chitrakut Express between Lucknow and Jabalpur and to attach an air-conditioned sleeper coach and a bigger first class coach with it—(Under Rule 377) (XLIV—25.11.68) 247.
- Need to augment railway facilities in Bhisaper (Mandhya Pradesh) (Under Rule 377) (XLV—15.12.68), 20-21.
- Need to Continue the 12 bogie train running between Duder and Vindor of Eastern Ry. (nr 377) (XLIII—16.11.68).
- Situation arising pt of withdrawal of number of trains by Eastern and South Eastern Railway (CA) (XLV-16.12.68), 125-151.
- Railway Accidents (XLIV—2.12.68), 227.
- Common Causes of Train Accidents (XLIV—25.11.68), 171-72.
- Enquiry Report on Train Accident at Qidron in Kerla (XLIII—4.11.68), 72-73.
- Railway Accidents on Western Railway (XLIV—25.11.68), 94-96.

Passenger amenities on S. C. Railway (XLIII—18.11.88), 48.

Poor amenities in 33UP-34DN Jammu Mail (XLIII—18.11.1988), 152.

RAILWAYS BOARDS

Reservation Quota for Railway Board (XLIV—25.11.88), 251-252.

RAILWAY CATERING

Pay Scale of Railway Caterers (XLIII 18.11.88), 219.

Upgradation benefits to Catering Staff of Northern Ry. (XLIV—2.12.81), 84.

Use of disposable containers (XLIII—18.11.88), 237.

RAILWAY EMPLOYEES

Compensation to deceased Railway Employees on N. Ry. (XLIV—2.12.88), 202.

Ex-gratia payment to widows of Railway employees (XLIV—2.12.88), 235.

RAILWAY FREIGHT AND FAREST

Need to rationalise the fares according to distance from Bangalore to Gooty and Bangalore to Anantapur—(Under Rule 377) (XLIV—28.11.88), 249-50.

RAILWAY LAND

Issue of 'no objection certificate's by Railway authorities, Bombay to the shan dwellers living on land owned by Railway to avail the civic amenities provided by Municipal Corporation (Under Rule 377) (XLIV—29.11.88), 251.

RAILWAY LINES

Additional Railway Lines on Kharagpur Pasakura-Saotragachi Route (XLIII 18.11.88), 145.

Behrampur-Bilaspur Broad Gauge Ry. Line (XLIV—2.12.88), 201.

Closure of Uneconomic Ry Line (XLIV—2.12.88), 289.

Conversion and Doubling of Railway Lines in Rajasthan (XLIV—25.11.88.), 25-27.

Conversion of Ahmedabad-Delhi route (XLIII—18.11.88), 296.

Conversion of Bhatni-Varanasi and Jaunpur Aurihar Railway Lines (XLIV—25.11.1988), 127-128.

Conversion of Daurala-Maharajganj Railway Route (XLIV—25.11.1988), 93.

Conversion of Guantar-Dronachalam route (XLIII—18.11.1988), 62.

Conversion of Kanpur-Lucknow line (XLIII—18.11.1988), 209.

Conversion of Railway Line between Bangarpet to Yelashanka (XLIII—18.11.1988), 249.

New Railway Lines as Deposit Works (XLIII—18.11.88), 152.

Direct Rail Link between Delhi/New Delhi to State Capitals (XLIII—18.11.1988), 233.

Electrification of Corba-Champa Ry. line and direct service between Bilaspur and Korba (XLIV—2.12.88) 317.

Electrification of Railway Lines (XLIII 18.11.1988), 134.
(XLIV—25.11.88), 214-15.

Electrification of Railway Tracks in Tamil Nadu (XLIV—25.11.1988) 122-23.

Expansion of Tracks and Shifting of Goods Terminal at Delhi and New Delhi (XLIV—25.11.1988), 100-101.

Jagdalpur-Dalli-Rajbara Ry. Line (XLIV—2.12.88), 136.

Laying of New line between Latur and Latur Road (XLIV—2.12.88), 106.

Medta-Pushkar Railway Line (XLIV. 25.11.1988), 194.

Plantation along Barmer-Balotra Railway Line (XLIV—25.11.1988), 160-61.

Quality of Grits supplied for tracks (XLIV—2.12.88), 254.

Rail Link with Pakistan (XLIV—25.11.1988), 16-18.

Railway Line between Kamasamara and Marikuppam (XLIII—18.11.88) 123.

Railway lines for transportation of Minerals in Orissa (XLIV—2.12.88), 195.

Railway Link to Agartala (XLIII—18.11.88), 222.

Rajkot-Veraval Railway Route (XLIV—25.11.88), 212.

Rampur Kathgodam Railway Line (XLIII—18.11.88), 266.

Silchar-Jiribam Rly. Line (XLIV—2.12.88), 113.

Survey for Ramnagar-Chaukhutia Railway Line (XLIII—18.11.88), 41.

Tanakpur-Ghat-Bageswar Rly. Line (XLIV—2.12.88), 281.

West-Coast Rly. Project and conversion of Manmad-Mudkhed Rly. Line (XLIV—2.12.88), 330.

DEBATES

Conversion of Bandel-Katwa section of Eastern Railway into double line and its electrification (Under Rule 377) (XLIV—1.12.88), 415.

Demand for conversion of Miraj-Belgaum railway line into broad gauge early (Under Rule 377) (XLIV—7.12.88), 415.

Demand for extending the Bakhtiarpur Rajgir railway line upto Bodh Gaya and conversion of Fatwa-Islampur railway line into broad gauge (Under Rule 377) (XLIV—7.12.88), 414-15.

Demand for extension of the Barban-Etah Railway line upto Farrukhabad (U.P.) (Under Rule 377) (XLIV—7.12.88), 419-20.

Need to allocate sufficient funds for the timely completion of Lakshmi-kanta-pur-Namkhana Rly. Line (Under Rule 377) (XLIII—16.11.88), 398-99.

Need to complete Manmad-Indore railway line to make it possible to open a third railway line between Delhi and Bombay (Under Rule 377)

(XLIV—6.12.88), 438.

Need to complete the remaining portion of rail link between Daitari and Banespali in Orissa (Under Rule 377) (XLIII—22.11.88), 378-79.

Need to construct a railway line between Bar (District Pali) and Bilara (District Jodhpur) (Under Rule 377) (XLIV—6.12.88), 457-58.

Need to convert narrow gauge railway line between Rupia and Bangri Post into broad gauge and to extend it to Badampahad mines (Under Rule 377) (XLIV—29.11.88), 292.

Need to have a broad gauge railway line from Gandhi Dham to Bhuj in Gujarat (Under Rule 377) (XLV—16.12.88), 38-39.

RAILWAY PROJECT(S)

Cutting Down of Targets of Railway Projects (XLIV—25.11.88), 40.

Progress of railway projects in Orissa (XLIV—2.12.88), 28.

Projects Undertaken by Rail India Technical and Economic Services Abroad (XLIV—25.11.88), 116-118.

States' Contribution for Railway Projects (XLIV—25.11.88), 98-97.

RAILWAY PROTECTION FORCE

Bonus to Railway Protection Force Personnel (XLIII—18.11.88), 237.

Increase in Powers of Railway Protection Force (XLIV—25.11.88), 129.

RAILWAY RESERVATION

Demand for restoration of quota of berths from Nagpur in various trains and restoration of capacity of bogies in trains running from Delhi to South India and Vice-versa (Under Rule 377) (XLV—14.12.88), 11.

RAILWAY STATION(S)

Cuttack Railway Station (XLIII—18.11.88), 163.

Fruits Trolleys at New Delhi Railway Station (XLIII—18.11.88), 60.

- Funds for Model Railway Stations (XLIV—25.11.88), 122.
- Halt at Ranichak on Haldia-Panskura Section (XLIII—18.11.88), 65.
- Model Railway Stations on S.E. Railway (XLIII—18.11.88), 145.
- Modernisation of Samastipur Railway Station (XLIII—18.11.88), 284.
- Nagpur Railway Station (XLIV—2.12.88), 135.
- Offer from Uluberia Municipality (XLIII—18.11.88), 100.
- Passenger amenities at Jaunpur city rly. station (XLIII—4.11.88), 204-205.
- Railway Stations between Jaunpur and Aurihar (XLIII—18.11.88), 97.
- Rajabmundry Rly. Station (XLIII—4.11.88), 63.
- Stoppage of Bombay-Howrah Express at Jetha and Baradwar Railway Stations (XLIII—18.11.88), 2.5.
- Vadodara Railway Station (XLIV—25.11.88), 227-228.

RAILWAY LINC TABLE

- Demand for re-scheduling timings of trains running between Barmer and Agra Fort (Under Rule 377), (XLIII—2.12.88), 199-200.
- Demand for restoring the original timings of the Mahalakshmi Express starting from Bangalore (Under Rule 377) (XLIII—2.11.88), 202-203.

RAILWAY TRAINS

- Change in Timings of Puri-Bound Trains (XLIV—25.11.88), 239-240.
- Demand for Daily Running of Marwar Express (XLIV—25.11.88), 161.
- Demand for Restoration of Shimla Mail and Ranchi Express (XLIII—18.11.88), 153.
- Demand for Supre Fast Train between Delhi and Moradabad (XLIII—18.11.88), 291.
- Derailment of Brindavan Express

(XLIII—11.2.88), 177-178.

- Diesel trains between Kolar Gold Fields and Bangalore (XLIII—18.11.88), 249.
- Dissemination of Mail/Express Trains (XLIII—18.11.88), 151.
- Direct Fast Train between Sholapur and Bangalore (XLIII—18.11.88), 197.
- Direct trains between Bangalore & Jammu-Tawi (XLIV—2.12.88), 278.
- Discontinuation of Local Trains on Western suburban of Bombay (XLIV—2.12.88), 36.
- Extens.on of Mithilanchal Express running between Samastipur and Jaynagar upto Varanasi (XLIV—2.12.88), 272.
- First class coaches in Bangalore-Triavndrum Express Train (XLIV—2.12.88), 276.
- Gap in fare for Mail and Express Trains (XLIII—19.11.88), 205.
- Halt at Ranichak on Haldia-Panskura Section (XLIII—18.11.88), 65.
- Import of Train sets from a British Firm (XLIII—18.11.88), 147.
- Inconvenience to passengers due to changing in time of trains (XLIV—2.12.88), 329.
- Introduction of a Direct Express Train between Delhi and Ram Nagar (XLIV—25.11.88), 197.
- Introduction of a Fast Passenger Train between Raygada and Rourkele (XLIII—18.11.88), 226.
- Introduction of A New Train Between Bangalore and Gauhati (XLIV—25.11.88), 35-36.
- Introduction of a New Train between Delhi and Puri (XLIII—18.11.88), 275.
- Introduction of a new train from Bhatinda to Deira (XLIV—2.12.88) 315.
- Introducing of a new train from Cochin, Mangalore and Trivandrum (XLIII—18.11.88), 219.

Introduction of a Super Fast Train between Visakhapatnam and Delhi (XLIV—25.11.88), 204.

Introduction of Additional Super Fast Train between Delhi and Ahmedabad (XLIV—25.11.88), 47.

Introduction of an Additional Passenger Train between Bangalore and Maddur (XLIV—25.11.88), 200-201.

Introduction of Direct Train between Dibrugarh and Bombay (XLIII—18.11.88), 46.

Introduction of more high speed Trains between Major Cities (XLIII—18.11.88), 262.

Introduction of New Superfast Trains (XLIV—2.12.88), 345.

Kalindi Express timings (XLIV—2.12.88), 26.

Late running of A.P. Express (XLIV—2.12.88), 145.

More Passenger Trains on Londa-Vasco-Gama Route (XLIII—18.11.88), 158.

Proposals for B.M.U. trains on Vadodra-Ahmedabad of Surat Section (XLIII—18.11.88), 140.

Proposal for running of Nilachal Express at Old Romics (XLIV—2.12.88), 345.

Puri super fast Express and Neelachal Express (XLIII—18.11.88), 158.

Restoration of Ahmedabad Bhopal Passenger train (XLIV—2.12.88), 166.

Resumption of Train Service on Narrow Gauge Line in Gujarat (XLIV—25.11.88), 226-227.

Stoppage of 131/132 Trains at Vetapalam (XLIV—25.11.88), 57.

Superfast Train between Bhubaneswar and Bangalore (XLIII—18.11.88), 276.

Survey re. more trains like Shatabdi Express on different routes (XLIV—2.12.88), 313.

DEBATES

Demand for re-scheduling the timetable of 2 JPR and JPR railway trains (Under Rule 377) (XLIII—24.11.88) 354.

Demand to reduce the running period of Chitrakut Express between Lucknow and Jabalpur and to attach an air-conditioned sleeper coach and a bigger first class coach with it (Under Rule 377) 247.

Need to continue the 12 bogie train running between Dadar and Virar on Western Ry. (Under Rule 377) (XLIII—16.11.88), 403.

Need to provide passenger or shuttle trains in Gujarat Saurashtra region (Under Rule 377) (XLIV—1.12.88), 410.

Need to provide stoppage for the express trains at Rballikote Khurda Road Orissa (Under Rule 377) (XLIII—17.11.88), 441-42.

Need to restore the old timings of Nilachal and Delhi-Puri Express Trains and restoration of withdrawn trains passing through Orissa (Under Rule 377) (XLIII—3.11.88), 249-50.

Need to start train from Fatus to Boda Gaya in Bihar (Under Rule 377) (XLV—16.12.88), 39.

Railway Wagons (XLIV—25.11.88), 37.

Tempering of seats of railway wagons (XLIII—16.11.88), 164.

RAINS

Demand for sending Central team to Himachal Pradesh to assess damage caused by heavy rains in the State and to provide necessary assistance (Under Rule 377) (XLIV—29.11.88), 482.

RAJASTHAN

Allotment of dealerships to unemployed graduates for Pali District Rajasthan (XLIII—15.11.88), 149-51.

Assistance to Rajasthan for completion of drought relief scheme (XLIII—17.11.88), 36-37.

Closure of NTC Mill in Rajasthan (XLIV—30.11.88), 305-06.

Development of Keradu Tourist spot in Barmer (Rajasthan) (XLIV—5.12.88), 233-44.

Development of tourism in Haroti region of Rajasthan (XLIV—5.12.88), 64.

Discovery of Helium Gas in Rajasthan (XLIII—22.11.88), 284.

Drought Relief to Rajasthan (XLIII—3.11.88), 215.

Electronic Telephone system in Barmer District of Rajasthan (XLIII—22.11.88), 87-92.

Financial Assistance to Rajasthan (XLIII—21.11.88), 238.

Financial position of Rajasthan (XLIV—2.12.88), 134.

Conversion and Doubling of Railway Lines in Rajasthan (XLIV—25.11.88), 25-27.

Performance of Rajasthan atomic power plant (XLIV—5.12.88), 65-66.

Problem areas for drinking water in Rajasthan (XLIII—24.11.88) 80.

Promotion of Tourism in Rajasthan (XLIII—21.11.88), 160.

Proposals for New Power Projects in Rajasthan (XLIV—6.12.88), 131-134.

Provision of drinking water to new villages in Rajasthan (XLIII—24.11.81), 195-200.

Repair of Roads in Border Areas of Rajasthan (XLIV—28.11.88), 70.

STD facility in Rajasthan (XLIII—15.11.88), 310.

Setting up AIR stations in Rajasthan (XLIII—15.11.88), 310-18.

Setting up of Solar Energy Plant in Rajasthan (XLIII—15.11.88), 319.

Telecommunication facilities in Tribal areas in Rajasthan (XLIII—22.11.88), 332.

Tourism schemes of Rajasthan (XLIV—5.12.88), 280-81.

Water pollution in Rajasthan (XLIII—16.11.88), 1-6.

Wild Life Sanctuaries in Rajasthan (XLIV—30.11.88), 197.

DEBATES

Demand for assistance to Rajasthan Government to enable it to cope with the drought conditions in Barmer, Jaisalmer and Jodhpur district (Under Rule 377) (XLIII—15.11.88) 442-43.

Demand for clearance to scheme submitted by D.R.D.A. for construction of cemented drains in Gang Nahar and Bhakhra Nahar areas of Ganganagar in Rajasthan (Under Rule 377) (XLIV—29.11.88), 484.

Demand for over-all development of Banswara Doongarpur region of Rajasthan (Under Rule 377) (XLV—14.12.88), 13-14.

Need to direct the Government of Rajasthan to ensure proper representation in jobs to backward classes (XLV—15.12.88), 13-14.

Need to pay compensation to the people of Ganganagar district in Rajasthan affected by floods in Punjab (Under Rule 377) (XLIII—17.11.88), 444-45.

RAJASTHAN CANAL

Supply of drinking water from Rajasthan Canal (XLIII—24.11.88), 222-23.

RAM JANAM BHOOMI-BABRI MASJID ISSUE (XLIII—21.11.88), 91.

RAM SAGAR PROJECT

Need to sanction and complete the second stage of Sri Ram Sagar Project (Andhra Pradesh) (Under Rule 377) (XLIV—6.12.88), 458-59.

RAMACAST LTD. MOTIHARI

Demand for Central Government's taking over Ramacast Limited Motihari (Bihar) (Under Rule 377) (XLIV—7.12.88), 418-19.

RAMACHANDRAN M.G.

Demand for issuing a commemorative

- stamp in memory of late Shri M.G. Ramachandran (XLIV—7.12.88), 414.
- RAMANATHAPURAM**
- Demand for classifying Ramanathapuram town in Tamil Nadu as 'C' class city (Under Rule 377) (XLIV—29.11.88), 486-87.
- RAMIE**
- Demand for further research on the use of Ramie a staple fibre, and its popularisation in the country (Under Rule 277) (XLIV—2.11.88), 484-85.
- RANGER(S)**
- Rangers Training Colleges (XLIV—30.11.88), 373-74.
- RAPE**
- Rape cases (XLIV—5.12.88), 140-44.
- RAO SH. S.B.P. PATTABHI RAWA**
- OBITUARY REFERENCES Death of former member Sh. (XLIII—2.11.88), 3-4.
- RAXAUL**
- Illegal foreign exchange transaction at Raxaul Town bordering Nepal (XLIII—4.11.88), 99-101.
- REFORMS**
- Need for reforms in Judicial system (Under Rule 377) (XLV—16.12.88), 31-32.
- REFUGEE(S)**
- Chakma Tribal Refugees (XLIII—3.11.88), 82.
- Refugees from Foreign countries (XLIII—3.11.88), 44.
- Settlement of claims of Refugees from Pak-occupied areas of Jammu and Kashmir (XLIII—21.11.88), 68.
- REGIONAL LANGUAGE(S)**
- Steps needed to encourage the use Hindi and other regional languages (Under Rule 377) (XLV—15.12.88), 15-16.
- REGIONAL OIL SEEDS RESEARCH STATION**
- Demand for filling up vacant posts in Regional Oil Seeds Research Station Kadiri in Anantapur district (Andhra Pradesh) (Under Rule 377) (XLIII—2.11.88), 201-202.
- RELIANCE INDUSTRY M/S**
- CBI Findings in Reliance Industry Affairs (XLIV—25.11.88), 69.
- RELIEF MEASURES**
- Damage from Cyclone in West Bengal Orissa and Andaman and Nicobar Islands on November 29, 1988 and Relief Measures Undertaken (St) (XLIV—7.12.88), 528-35.
- RESEARCH**
- Indo-US Agreement for Research (XLIII—21.11.88), 41.
- Research on Lord Krishna (XLIV—1.12.88), 50.
- Research to eliminate Nutritional Disorder (XLIII—2.11.88), 165.
- RESERVE BANK OF INDIA**
- New Credit Policy of RBI (XLIII—4.11.88), 267-269.
- Service Conditions of Staff Thrift and Credit Societies of RBI (XLIV—25.11.88), 229-230.
- RESOLUTION**
- Implementation of New 20 Point Programme (XLIII—18.11.88), 284-430.
- Implementation of New 20 Point Programme (XLIV—2.12.88), 479-528.
- REVENUE**
- Earning of Highest amount of Revenue (XLIII—4.11.88), 323-324.
- Seizure operation by Directorate of Revenue Intelligence (XLIII—18.11.88), 53.
- RICE**
- Development of High Yielding Variety Rice by IARI (XLIII—3.11.88), 7-11.
- Development of new variety of Rice (XLIII—3.11.88), 45.
- Hike in rice quota to tribals (XLIII—2.11.88), 172.

Implementation of scheme for propagation of improved rice production in Kerala (XLIV—1.12.88), 172.

Import of Rice from Thailand (XLIV—7.12.88), 95.

Increase in production and export of Basmati Rice (XLIII—3.11.88), 87.

Levy on Basmati Rice (XLIV—30.11.88), 414-418.

Levy on processed rice (XLIII—16.11.88), 43.

Levy on sale of Basmati Rice (XLIV—30.11.88), 334-35.

Liberalisation of specifications for procurement levy rice in Punjab (XLIII—16.11.88), 343.

Modernisation of rice mills (XLIV—1.12.88), 330.

Pre-shipment inspection of exported basmati rice (XLIII—4.11.88), 77.

Pre-shipment inspection of Rice (XLIV—25.11.88), 151-152.

Procurement import & export of rice (XLIII—2.11.88), 103.

Procurement/issue price of Rice (XLIII—16.11.88), 300.

Rice production (XLIII—3.11.88), 187.

Sale of Export surplus rice (XLIII—16.11.88), 217.

Shortage of rice and kerosene in Kerala (XLIV—7.12.88), 35-36.

RICE MILL(S)

Rice Mills in Orissa (XLIII—17.11.88), 205.

RIFAMPICIN

Recovery of Amount over Charged by Rifampicin Formulators (XLIV—6.12.88), 378-380.

RINDERPEST

Eradication of Rinderpest (XLIII—3.11.88), 180.

RIOT(S)

Bank Loans to 1984 Riot Victims (XLIV—25.11.88), 34-35.

RIOT VICTIM(S) VICTIMS

Compensation to Nov. 84 Riots Victims (XLIV—5.12.88), 125-27.

Rehabilitation of Nov. 84, riots victims (XLIV—5.12.88), 84-85.

RIVER(S)

Action Plan for cleaning river Krisan (XLIV—30.11.88), 409-411.

Allocation of Water to States under Bachawat Award (XLIII—18.11.88), 283.

Cleaning of Yamuna River (XLIV—30.11.88), 204.

Navigability of major Rivers (XLIII—17.11.88), 414-15.

DEBATES

Need to divert spare water of Rapti river to save Basti, Gorakhpur, Gonda and Baharainch from floods (Under Rule 377) (XLIV—30.11.88), 469-70.

Need to timely completion of the Ganga cleaning project and taking up such Projects for other rivers (Under Rule 377) (XLIII—22.11.88), 31.

RIVER PROJECT(S)

Central Clearance to Inter-State River Projects (XLIII—18.11.88), 196.

RIVER WATER DISPUTE

Bangladesh's river water problem with India (XLIII—17.11.88), 412.

Bilateral talks on Cauvery Water dispute (XLIII—4.11.88), 200.

Cauvery Water Dispute (XLIII—18.11.88), 183.

ROAD(S)

Assistance for Repair/Construction of Roads in Punjab (XLIV—1.12.88), 276.

Construction of high Kerbs in Delhi Roads (XLIII—17.11.88), 355-56.

Construction of Roads under RLEGP in Uttar Pradesh (XLIII—17.11.88), 193.

Construction of Rural Link Roads in Orissa (XLIII—17.11.88), 373.

- Funds to States for Rural Roads in Tribal Areas (XLIII—3.11.88), 53.
- Implementation of the Recommendation of Study Group on Road Safety (XLIII—24.11.88), 106.
- Improvement of Dimapur-Moreh and Slichar-Imphal National Highways (XLIII—21.11.88), 259.
- Repair of Jal Jivi-Madkot-Munsari Motor Route (XLIV—5.12.88), 254-55.
- Repair of Roads in Border Areas of Rajasthan (XLIV—28.11.88), 70.
- Survey of Tawaghat Jipti Road (XLIII—21.11.88), 166.
- Widening of Jammu Poonch Road (XLIII—21.11.88), 128.
- World Bank and Asian Development Bank aid for Indian Road Sector (XLIII—3.11.88), 157.
- DEBATES**
- Demand for conversion of State Highway between Kadiri and Anantapur into a National Highway (Under Rule 377) (XLIV—5.12.88), 378.
- Need to allot separate funds for development of roads in Hilly regions (Under Rule 377) (XLV—16.12.88), 27-28.
- ROAD ACCIDENTS**
- Road accidents in Delhi (XLIII—3.11.88), 200.
- ROAD TAX**
- Road Tax payment records in Delhi Transport Authority (XLIII—17.11.88), 129.
- ROLLER FLOUR MILL(S)**
- Roller Flour Mills in W. Bengal (XLIII—2.11.88), 141.
- ROPEWAY(S)**
- Ropeway to Chamundi hills in Masore (XLIV—5.12.88), 21-23.
- ROURKELA STEEL PLANT**
- Modernisation of R.S.P. by West German Financial Corporation (XLIII—24.11.88), 66-67.

RAYAL SEEMA

Need to direct Banks and Financial Institutions to make available credit on soft terms to entrepreneurs in Rayalseema region of A.P. (Under Rule 377) (XLIII—21.11.88), 276.

RUBBER

Assistance to Rubber Cultivators (XLIV—25.11.88), 75-76.

Production consumption and Price of Natural Rubber (XLIII—18.11.88), 179.

Scheme for welfare of Rubber cultivators (XLIV—2.12.88), 95.

Rules of Procedure and Conduct of Business of Lok Sabha Suspension of Rule 67 (Motion) (XLV—13.12.88) 18-19.

RUPEE EXCHANGE RATE

Exchange Rate of Rupee vis-a-vis Rouble (XLIV—25.11.88), 152-153.

External Value of Rupee (XLIV—25.11.88), 148-149.

RURAL AREA(S)

Credit schemes for rural areas (XLIII—4.11.88), 163.

Development of Modern Information Technology for Rural Development (XLIV—5.12.88), 329-38.

Drinking water problem villages (XLIII—17.12.88), 295-300.

Financial assistance in Rural Areas (XLIV—2.12.88), 175.

Problem of alcoholism and drug addiction in Rural areas (XLIII—21.11.88), 253.

RURAL COMMUNICATION

Technology transfer by a Japanese Firm for Rural Communication (XLIII—21.11.88), 72.

RURAL CREDIT

Timely Rural Credit (XLIV—1.12.88), 139.

RURAL DEVELOPMENT PROGRAMME(S)

Association of MPs with implementation of Rural Development Programmes (XLIV—1.12.88), 98.

Impact of Rural Development Programmes on Nutrition Status of People (XLIV—1.12.88), 87.

Investment under Rural Development Programmes (XLIV—1.12.88), 46.

RURAL ECONOMY

Restructuring of Rural Economy (XLIII—21.11.88), 262.

RURAL ELECTRIFICATION

Allocation for rural electrification in States (XLIII—22.11.88), 277.

Effect of losses in State Electricity Boards on Rural Electrification and Production in Industries (XLIV—20.11.88), 65.

Electrification of villages in Jaunpur, U.P. (XLIII—15.11.88), 147.

Electrification of villages in M.P. with Solar Energy (XLIII—15.11.88), 127-32.

Rural Electrification in Orissa (XLIII—22.11.88), 252.

Rural electrification in U.P. (XLIII—29.11.88), 271.

Rural electrification of Bihar (XLIII—15.11.88), 268-69.

RURAL ELECTRIFICATION CO-OPERATION

Energisation of pump sets by Rural Electrification Corp. in Maharashtra (XLIV—29.11.88), 85.

RURAL EMPLOYMENT

Technology Mission for Rural Employment (XLIII—21.11.88), 211.

RURAL HEALTH

Gandhigram Institute of Rural Health and Family Welfare Ambathural (XLIV—7.12.88), 58-59.

S

SAARC

Conference on Disaster Management (XLIII—17.11.88), 347-53.

Measures for development of Food Processing Industries (XLIII—17.11.88), 196-97.

Meeting of Standing Committee of SAARC (XLIII—8.11.88), 122.

Observation made by SAARC on Working Children (XLIV—7.12.88), 156-57.

SAARC Recommendations re. Compulsory Primary Education (XLIII—24.11.88), 67.

Construction of New Yard for SAIL in Kerala (XLIII—24.11.88), 309.

New Scheme for Supply of Steel by SAIL (XLIII—24.11.88), 100-101.

Opening of a Consignment Agency Stock Yard in Bhopal by SAIL (XLIII—3.11.88), 81.

Procurement of Iron ore from Non-captive mines by SAIL (XLIII—3.11.88), 139.

Profit & Loss of SAIL (XLIII—3.11.88), 75.

Setting up of Raw Material Directorates by SAIL (XLIII—24.11.88), 281.

Supply of hot rolled coils by SAIL (XLIII—17.11.88), 345-46.

Supply of Steel pipes by SAIL (XLIII—24.11.88), 188.

Taking over of VISL by SAIL (XLIII—24.11.88), 182-183.

World Bank Report on the Working of SAIL (XLIII—3.11.99), 221.

SECL

Need to direct NALCO, BALCO and SECL to provide jobs to one person from each family displaced by the execution of their projects in Orissa (Matter Under Rule 377) (XLV—13.12.88), 26-27.

SALES

Questionnaire on Model Sales Tax (XLIV—2.12.88), 343.

Sales Tax and other concessions in Tamil Nadu (XLIII—18.11.88), 166.

SALINE LANDS

- Reclamation of Saline Lands in Orissa (XLIV—1.12.88), 105.
- Saline land (XLIII—17.11.88), 83-84.
- SALT**
- Lodised Salt (XLIV—29.11.88), 319.
- Production and export of Lodised Salt (XLIII—22.11.88), 150.
- Reconstitution of Regional Salt Advisory Boards (XLIII—22.11.88), 76-78
- Samples drawn for various brands of lodised salt (XLIV—30.11.88), 345-46.
- Salt Export (XLIII—4.11.88), 70-72.
- SAMTEL-CORNING**
- Need for cancellation of Memorandum of Understanding between the Govt. of India and M/s Samtel-Corning (Under Rule 377)(XLIII—21.11.88), 271.
- SAND DUNES**
- Prevention of advancement of Sand Dunes (XLIV—30.11.88), 245-246.
- SANITATION**
- Sewage and sanitation programme for towns (XLIV—30.11.88), 315-20.
- SANSAD SAMIKSHA'**
- Time slot for 'Sansad Samiksha' (XLIII—22.11.88), 103-104.
- SANSKRIT**
- Financial assistance to indigent scholars of Sanskrit (XLIII—24.11.88), 54-56.
- Study of Sanskrit under 10+2 system (XLIII—3.11.88), 51.
- Teaching of Sanskrit under Central Board of Secondary Education (XLIV—1.12.88), 155.
- Sardar Sarovar Project (XLIII—4.11.88), 84-85.
- World Bank Assistance for Sardar Sarovar Project in Gujarat (XLIV—25.11.88), 228.
- SARISKA TIGER PROJECT**
- Stretch of National Highway No. 8 proposed to be closed for Sariska Tiger project (XLIV—1.12.88), 87.
- SARIS**
- Financial Assistance to National Textile Corporation for production of cheap Saris (XLIV—7.12.88), 241-42.
- SARKARIA COMMISSION**
- Action taken on Sarkaria Commission Report (XLIII—21.11.88), 111.
- STATELLITES**
- Lunch of 150 kg. Satellite (XLIV—5.12.88), 263.
- Manned Indian Satellite (XLIV—5.12.88), 119-20.
- R&D on low cost satellite (XLIV—5.12.88), 224-25.
- Remote sensing Satellites to locate underground water resources (XLIV—5.12.88), 270-71.
- SATELITE TOWN**
- Satellite town near Bombay (XLIV—30.11.88), 119.
- SAUDI ARABIA**
- Joint Venture in Saudi Arabia and Algeria (XLIII—15.11.88), 56-57.
- Petrochemical Projects in collaboration with Saudi Arabia (XLIII—22.11.88), 144.
- SAVINGS**
- Gold for Savings (XLIV—25.11.88), 37-38.
- Post Office Small Saving Scheme (XLIII—22.11.88), 164.
- SCHEDULED CASTES AND SCHEDULED TRIBES**
- Allotment of forest land to Scheduled Castes/Scheduled Tribes in Kerala (XLIII—16.11.88), 133.
- Amount Spent on Upliftment of Scheduled Tribes in Bihar (XLIV—5.12.88), 235.
- Area inhabited by Scheduled Tribes in Uttar Pradesh (XLIII—21.11.88), 166.
- Atrocities against Scheduled Castes/

- Scheduled Tribes (XLIV—5.12.88),** 316-26.
- Atrocities on SC/ST (XLIII—21.11.88),** 106.
- Atrocities on SCs in Kerala (XLIV—28.11.88),** 152-160.
- Backlog of Vacancies of SC/ST Employees in DDA (XLIV—7.12.88),** 105-106.
- Central Assistance to SCs/STs in Uttar Pradesh (XLIV—5.12.88),** 248-50.
- Development of Scheduled Castes/Scheduled Tribes in Uttar Pradesh (XLIII—21.11.88),** 168.
- Employment/promotion on fake SC/ST certificates in NDMC, Delhi Administration and Delhi Municipal Corporation (XLIV—5.12.88),** 56.
- Filing up of Posts reserved for SC/ST (XLIII—21.11.88),** 106.
- Financial Assistance to SC/ST from SC/ST Development Corps. (XLIV—28.11.88),** 85-86.
- Inclusion of Certain Castes of Orissa in Scheduled Caste List (XLIII—21.11.88),** 40.
- Inclusion of Hill Tribes of North East in the List of Scheduled Castes/Scheduled Tribes (XLIV—5.12.88),** 326-27.
- Inclusion of Kudumbi community in the list of Scheduled Castes and Scheduled Tribes (XLIV—5.12.88),** 197-98.
- Inclusion of Tharu in Scheduled Tribes list (XLIV—28.11.88),** 187-188.
- L.P.G. Agencies in Madhya Pradesh to SCs/STs (XLIV—29.11.88),** 214.
- New Schemes to uplift Socio-Economic conditions of Tribals (XLIII—21.11.88),** 57.
- Panika caste in the list of Scheduled Caste/Scheduled Tribe (XLIV—(XLIV—5.12.88),**
- Per capita Income of Scheduled Castes/Scheduled Tribes (XLIV—5.12.88),** 125.
- Population of SC/ST (XLIV—5.12.88),** 103-118.
- Programmes for Welfare of Scheduled Castes/Scheduled Tribes (XLIV—5.12.88),** 208-209.
- Reservation for Scheduled Castes and Scheduled Tribes in Banks (XLIV—25.11.88),** 231-238.
- Reservation for SCs/STs in Judiciary Appointments (XLIII—18.11.88),** 50.
- Reservation for Scheduled Castes and Scheduled Tribes in New Bank of India (XLIV—25.11.88),** 46-47.
- Reserved Vacancies for Scheduled Tribes in Assistant's Grade (XLIII—21.11.88),** 58.
- Scheduled Caste and Scheduled Tribe Officers in Banks (XLIV—25.11.88),** 52.
- Scheduled Caste Girls Hostels in Orissa (XLIV—5.12.88),** 124-25.
- Scheduled castes/scheduled tribes below Poverty line in Tamil Nadu (XLIV—5.12.88),** 58-50.
- Scheme for free medical aid for SC & ST (XLIV—30.11.88),** 168-69.
- Scheme of Book Bank for Scheduled Caste/Scheduled Tribes (XLIV—5.12.88),** 309-14.
- Scheme to raise scholarship amount for SCs/STs (XLIV—5.12.88),** 137.
- SC/ST daily wage employees in DDA (XLIV—30.11.88),** 183-84.
- SC/ST employees in AIR (XLIII—15.11.88),** 63-64.
- SC/ST in Directorate of Social Welfare (XLIV—5.12.88),** 137-139.
- SC/ST quota for fertilizer dealership (XLIV—1.12.88),** 100.
- SC/ST quota for petroleum products agencies/dealerships (XLIV—29.11.88),** 293.
- SC and ST Sfs Karamcharis in DDA (XLIV—30.11.88),** 353-54.
- Selection Grade to SC/ST teachers of Delhi Admn. (XLIV—1.12.88),** 15.

Shortage of Scheduled caste scheduled tribe candidates (XLIV—5.12.88), 207-208.

Shortfall of SC/ST candidates in central services (XLIV—5.12.88), 5.12.88), 58-60.

Special Projects in Districts having large Scheduled Castes Population (XLIII—21.11.88), 122.

Vacancies of SC/ST in AIR/TV in Punjab, Haryana and Delhi (XLIII 22.11.88), 146.

Voluntary Organisation in the Welfare of Scheduled Castes/Scheduled Tribes (XLIV—5.12.88), 245-48.

DEBATES

Need to include Rajghar in the list of SCs (u/r 377) (XLV—16.12.88), 40-41.

SCHOLARSHIPS

British Scholarships for Indian Students (XLIII—17.11.88), 28-42.

Scheme to raise scholarship amount for SCs/STs (XLIV—5.12.88), 137.

DEBATES

Need to increase the amount of scholarship for Harijan/Adivasi students (Under Rule 377) (SLIV—1.12.88), 411-12.

SCHOOL(S)

Land to MCD for primary school in Vasant Vihar (XLIV—30.11.88), 239.

Misappropriation of P.T.A. Funds by Delhi Administration Schools (XLIII—17.11.88), 290-91.

Punjabi as third language in Delhi Schools (XLIII—17.11.88), 301-302.

Shortage of staff in Delhi schools (XLIII—17.11.88), 47.

SCIENCE ADVISORY COUNCIL

Recommendations of S.A.C. regarding Laser Technology (XLIII—21.11.88), 51.

SCIENCE AND TECHNOLOGY

Development of remote sensing Tech-

nology (XLIII—21.11.88), 176.

Import of Micron Technology (XLIII 21.11.88), 263.

Non-aligned movement centre for Science and Technology (XLIII—21.11.88), 173.

Science advisory committee on Biotechnology (XLIII—21.11.88), 215.

SCIENCE AGE

Closure of Publication of 'Science Age' (XLIII—21.11.88), 97.

Science Congress (XLIV—5.12.88), 122-23.

SCINDIA STEAM NAVIGATION CO.

Rehabilitation of Scindia Steam Navigation Co. (XLIII—18.11.88), 44.

SEA BEACHES

Construction of Sea Beaches in Orissa (XLIV—7.12.88), 134.

SEA-EROSION

Centrally sponsored scheme to check Sea-erosion (XLIV—2.12.88), 94.

SEAFOOD

Impact of Seafood Export on Domestic Supply (XLIII—4.11.88), 59-60.

SEED(S)

Development of Gwar Seeds (XLIII—17.11.88), 69-83.

Import of hybrid seeds by National Seeds Corporation (XLIII—17.11.88), 43.

Import of Seeds (XLIV—1.12.88), 219.

Import of seeds (XLIV—1.12.88), 328.

Import of seeds on Open General Licences (XLIV—1.12.88), 149.

New Seed Policy (XLIII—8.11.88), 11-16.

New Seeds Import Policy (XLIII—3.11.88), 166.

Policy for sale of good quality seeds to farmers (XLIII—24.11.88), 247-48.

Prices of seeds (XLIII—17.11.88), 358-59.

- Quality of seeds supplied by NSC (XLIII—3.11.88), 220.
- Setting up of expert group for seed production (17.11.88), 20-28.
- Shortage of Wheat and Gram seeds (XLIII—3.11.88), 189.
- Supply of substandard seeds to M.P. (XLIV—1.12.88), 129.
- SECURITIES**
- Representations on Securities and Exchange Board of India (XLIV—2.12.88), 103.
- SEIZURE**
- Seizure of Chinese Arms (XLIII—21.11.88), 70.
- Seizure of Heroin on Indo-Pak Border in Punjab (XLIII—18.11.88), 14.
- Seizure of Taiwanese Trawlers (XLIII—21.11.88), 134.
- Seizure operation by Directorate of Revenue Intelligence (XLIII—18.11.88), 53.
- SEMINARS**
- Seminar on Media organised by SARRC (XLIV—29.11.88), 172.
- SELF-FINANCING SCHEME**
- Allotment of flats under Self-financing Scheme, 1982 (XLIV—7.12.88), 307-8.
- SEOUL OLYMPICS**
- Expenditure incurred on Seoul Olympics (XLIII—3.11.88), 29-32.
- Performance of India at Seoul Olympics (XLIII—3.11.88), 27-29.
- DEBATES**
- Dismal performance of Indian sportsmen in Seoul Olympic Games (Disc) (XLIV—1.12.88), 492-530.
- Dismal Performance of Indian Sportman in Seoul Olympic Games (Dis) (XLV—15.12.88), 125-144.
- SERICULTURE**
- Proposal to shift Sericulture Research Station (XLIV—7.12.88), 49-50.
- Sericulture in North-Eastern Region (XLIII—16.11.88), 144.
- SHARE-HOLDERS**
- Supply of copies of Companies' Annual Reports to Small Shareholders (XLIII—15.11.88), 55.
- SHARES**
- Conversion of loans into Equity Shares of Companies (XLLI—18.11.88), 128.
- Ranking of Old and New Shares (XLIII—18.11.88), 150.
- SHARMA SH. ANANT PRASAD**
- OBITUARY REFERENCES** Death of former member Sh. (XLIII—2.11.88), 5.
- SHIP (S)**
- Purchase of more ships to carry Haj Passengers (XLIII—17.11.88), 368.
- SHIPBUILDING INDUSTRY**
- Measures for revitalising shipbuilding industry (XLIV—1.12.88), 254.
- SHIP BREAKING YARDS (XLIII—17.11.88), 59-60.**
- SHIP BREAKING**
- Ship breaking Industry in Gujarat (XLIII—24.11.88), 261.
- SHIPPING**
- Amount spent on Development of Shipping Industry (XLIII—24.11.88), 284-85.
- Measures for revival of Shipping Industry (XLIII—17.11.88), 268-70.
- Private proposal for starting Hovercraft service between Bombay and Goa (XLIII—17.11.88), 206-209.
- Proposal to allow shipping companies to acquire vessels on lease (XLIII—24.11.88), 214.
- Trial Run of V.V. Sanjeevani (XLIII—24.11.88), 113-114.
- SHIPPING CORPORATION OF INDIA**
- Shipping Corporation of India's Feeder Service in Bay of Bengal (XLIV—1.12.88), 90.

SHPYARD (S)

Construction of Third Aircraft Carrier in Cochin Shpyard (XLIII—17.11.88), 326.

SHOPS AND ESTABLISHMENTS

ESI facilities to the Employees of Shops and Establishments (XLIV—7.12.88).

SHORT SERVICE COMMISSION

Candidates Selected for Short Service Commission (XLIII—21.11.88), 42.

SHREENIWAS COTTON MILLS

Takeover of Shreeniwas Cotton Mills (XLIV—30.11.88), 262-63.

SIACHEN

Indo-Pak talks on Siachen (XLIV—28.11.88), 133-134.

Indo-Pak talks on Siachen (XLIII—21.11.88), 169.

SICK INDUSTRIES

Amount locked up in Sick and Closed Industries (XLIV—25.11.88), 194-195.

SICK UNITS

Assistance to Retrenched Workers of Sick Units (XLIII—4.11.88), 67.

Number of Sick Units (XLIII—4.11.88), 295-97.

Re-employment of Retrenched Employees of Sick Industrial Units (XLIII 16.11.88), 295.

Rehabilitation of sick industrial units (XLIV—2.12.88), 278.

Rehabilitation of Small Sick Units (XLIV—2.12.88), 140.

Reverse merger of Sick Companies (XLIV—6.12.88), 333-34.

Revival of sick units in Orissa (XLIII—22.11.88), 349.

Sharing of Responsibility between Banks and Financial Institutions for Revival of sick Units (XLIII—4.11.88), 41.

Sick Industrial Units (XLVI—29.11.88), 22-34.

Sick Industrial units in T.N. (XLIII—4.11.88), 237-238.

Sick Industries in U.P. (XLIII—22.11.88), 25-31.

Sick Textile Mills (XLIV—7.12.88), 234-36.

DEBATES

Need to constitute a team to study the causes of industrial sickness in West Bengal and suggest remedial measures (Under Rule 377) (XLIV—28.11.88) 251.

SILK

Area under Mulberry cultivation (XLIII—2.11.88), 160.

Export of Silk (XLIII—16.11.88), 80.

Impact of imposition of export duty on silk by China (XLIV—30.11.88), 128.

Modernisation of Silk Industry (XLIII—2.11.88), 35.

New Research and Development Centres for Silk in Kerala (XLIV—30.11.88), 106-107.

Production of silk (XLIII—16.11.88), 325.

Encouragement to silk worm rearing (XLIII—2.11.88), 142.

SILVER

Smuggling of Silver (XLIII—18.11.88), 148.

Smuggling of Silver (XLIII—18.11.88), 161.

Production of Silver Paste (XLIII—21.11.88), 32.

SINDRI FERTILISER FACTORY

Need to modernise Sindri Fertiliser Factory and to set up a big factory in that area (Under Rule 377) (XLIII—4.11.88), 364.

SINGAPORE

Joint Ventures with Singapore (XLIV—25.11.88), 241-241.

Visit of Industrial Mission to Singapore (XLIII—22.11.88), 126.

SINGH DR KARNI

Obituary Reference Dath of former member (XLIII—2.11.88), 2-3.

SINGH DR NAGENDRA

Obituary Reference (Death of Dr. Nagendra Singh) (XLIV—12.12.88), 1-4.

SINO-INDIAN TRADE

Sino-Indians Trade Relations (XLIII—4.11.88), 325-326.

SINO-SOVIET SUMMIT

Sino-Soviet Summit Meet (XLIII—24.11.88), 119-120.

SLUM

Slum upgradation in Bombay (XLIV—30.11.88), 321.

SMALL SAVINGS

Public Deposits in Small Savings (XLIII—4.11.88), 291-94.

SMALL SCALE INDUSTRIES

Criteria for Registration of small scale Industries with PSIDC (XLIV—29.11.88), 99.

Establishment of Small Scale Industrial units in Hilly Areas (XLIII—15.11.88), 329-36

Financial help to Small Scale Industries and State Small Scale Industries Corp. (XLIII—15.11.88), 71-72.

Interests of Small Scale Industries in Food Processing (XLIII—24.11.88), 14-18.

Investment Limit of Small Scale and Ancillary Industrial Undertakings (XLIII—15.11.88), 83-84.

Manufacture of matches in Tamilnadu (XLIII—15.11.88), 106.

Promotion of Small Scale Industries (XLIV—28.11.88), 3-39.

Reservation of items for manufacture by Small Scale Units (XLIV—6.12.88), 213.

Sickness in small scale sector (XLIII—18.11.88), 299.

Small Industries Development Bank

(XLIII—18.11.88), 279.

SMUGGLING

Arrest of Smugglers in Border Districts of Rajasthan (XLIII—18.11.88), 225.

Auction of Gold seized from Smugglers (XLIV—2.12.88), 371.

Gold smuggling (XLIII—4.11.88), 105-106.

Man-power engaged in anti-smuggling operations (XLIV—2.12.88), 17.

Operation to detain Financers and Organisers of Smuggling etc. (XLIII 18.11.88), 235.

Plan to combat smuggling (XLIV—2.12.88), 179.

Release of Smugglers on failure to file complaints in the Court (XLIII—18.11.88), 252.

Smuggling activities in Sunabeda areas in Orissa (XLIII—18.11.88), 103.

Smuggling Activities on Indo-Nepal Border (XLIII—4.11.88), 73-75.

Smuggling in Heroin (XLIII—18.11.88), 102.

Smuggling of Gold, Hbrota etc. in Orissa (XLIII—18.11.88), 232.

Smuggling of gold in Punjab (XLIV—21.2.88), 236.

Smuggling of Goods from Gulf Countries and Pakistan (XLIII—18.11.88), 156.

Smuggling of Heroin in the country (XLIV—25.11.88), 83-84.

Smuggling of Narcotic Drugs (XLIV—25.11.88), 120-122.

Smuggling of Silver (XLIII—18.11.88), 148.

Smuggling of Silver (XLIII—18.11.88), 161

Smuggling of Synthetic Textile Goods (XLIII—18.11.88), 108.

Smuggling of Uranium on Indo-Nepal Border (XLIII—21.11.88), 41.

DEBATES

- Need to check smuggling on the borders of Nepal, Bihar and U.P. via Gandak river (u/r 377) (XLV—16.12.88), 37.
- SOCIAL FORESTRY**
- Implementation of Social Forestry Project with Swedish Assistance (XLIV—30.11.88), 236-238.
- Implementation of Social Forestry Scheme in Kerala (XLIV—30.11.88).
- Social Forestry schemes in Karnataka (XLIV—30.11.88), 185-186.
- Financial assistance to tribals under Social Forestry Schemes (XLIII—16.11.88), 161.
- SOCIAL WELFARE PROGRAMME**
- Assistance for Social Welfare Programme (XLIV—5.12.88), 256-64.
- SOCIETIES REGISTRATION ACT**
- Proposal for amendment in Societies Registration Act (XLIV—5.12.88), 387.
- SOFTWARE**
- Software conference (XLIII—21.11.88), 237.
- Low production due to Acidity of Soil in Orissa (XLIII—17.11.88), 283-84.
- Salinity in Soil (XLIII—24.11.88), 227-229.
- Scheme for soil conservation in Orissa (XLIII—17.11.88), 287-88.
- SOILED CURRENCY NOTES**
- Re-issue of Soiled Notes (XLIV—25.11.88), 91-92.
- SOLAR ENERGY PLANT**
- Setting up of Solar Energy Plant in Rajasthan (XLIII—15.11.88), 319.
- SOLAR POWER UNITS** (XLIV—29.11.88), 14-21.
- SOLIATUM FUND**
- Utilisation of Soliatum Fund (XLIII—3.11.88), 191.
- SONA CANAL**
- Need to repair the Sona Canal with World Bank aid (Under Rule 377) (XLIV—5.12.88), 376-77.
- SOUTH ASIAN REGIONAL TRADE UNION COUNCIL**
- Proposal of South Asian Regional Trade Union Council (XLIII—16.11.88), 227.
- SOUTH KOREA**
- Trade relations with South Korea (XLIII—4.11.88), 197-98.
- SOVIET REPUBLIC OF ARMENIA**
- Condolences on Loss of Life on Account of Earthquake in the Soviet Republic of Armenia (XLV—13.12.88), 1-7.
- SOVIET UNION**
- Exhibitions by Soviet Foreign Trade Organisation (XLIV—25.11.88), 76-77.
- Jt. Ventures with Soviet Union (XLIII—22.11.88), 201.
- MI-28 Helicopter Gunships from Soviet Union (XLIV—28.11.88), 125-126.
- Soviet Cooperation in Oil Exploration (XLIII—22.11.88), 162-63.
- SOYABEAN**
- Rajfed Soybean Project (XLIII—24.11.88), 221-222.
- SPACE**
- Participation in Space flights undertaken by US and USSA (XLIV—28.11.88), 117.
- SPASTIC**
- Rehabilitation of Spastic persons (XLIII—21.11.88), 46.
- SPEED TRUNK SERVICE**
- Introduction of Speed Trunk Service (XLIII—15.11.88), 95-96.
- SPICE**
- Canalisation of Spice Imports (XLIII—4.11.88), 246.

Export Earnings from Spices (XLIV—25.11.88), 18-25.

Export of Pepper to US (XLIV—25.11.88), 113-114.

National Committee for Spice Exports (XLIV—25.11.88), 215-216.

SPICE BOARD

Demand for research by Spices Board in order to check the 'Quick Wilt' diseases affecting pepper crop in Kerala and to pay compensation to the affected farmers (Under Rule 377) XLIV—29.11.88), 481.

SPINNING MILLS

Cooperative Spinning Mill in Keonjhar, Orissa (XLIV—30.11.88), 152-53.

Co-operative Spinning Mills in Non-Industry District of Orissa (XLIV—30.11.88), 211.

Crisis in Spinning Mill in Sonepur, Orissa (XLIV—30.11.88), 389-90.

Grant of Licence to Spinning Mills (XLIII—16.11.88), 65.

Replacement of old machinery in Chirala Co-operative spinning mills, Andhra Pradesh (XLIII—16.11.88), 353.

Retrenchment in Mysore Spinning Mills (XLIII—16.11.88), 305.

Spinning Mill in Chitakaluripet, A.P. (XLIV—30.11.88), 188-89.

Spinning Mill in Cuttack, Orissa (30.11.88), 92.

Spinning Mills in A.P. (XLIV—30.11.88), 85-87.

Spinning Mills in Kesinga (XLIV—7.12.88), 342.

Spinning Mills in Punjab (XLIV—7.12.88), 88.

Synthetic Spinning Mill at Phulbani in Orissa (XLIII—16.11.88), 295.

Working of Inkolli Spinning Mill (XLIII—16.11.88), 75.

SPONGE IRON

Import of Sponge Iron (XLIII—24.11.88), 297-298.

Increase in sponge iron production (XLII—17.11.88), 57.

SPORTS

Financial Assistance for Sport Complex in Sagar (M.P.) (XLIV—1.12.88), 321.

Number of selected children under Nurturing of Sports Talent Scheme (XLIV—1.12.88), 265.

Promotion of Sports Activities by Tea Board (XLIV—25.11.88), 19.

Scheme for development of sports in rural areas (XLIV—1.12.88), 557.

SPORTSMEN

Preference to sportsmen in recruitment CISE (XLIII—21.11.88), 185.

DEBATES

Dismal performance of Indian sportsmen in Seoul Olympic Games (Disc) (XLIV—1.12.88), 492-500.

Dismal Performance of Indian Sportsmen in Seoul Olympic Games (Disc) (XLIV—13.12.88), 123-144.

SPURIOUS MOBILE OIL (XLIV—6.12.88), 374-75.

SPYING

Rise in spying in India by Foreign Agencies (XLIV—5.12.88), 149.

SRI LANKA

Citizenship to Stateless Persons in Sri Lanka (XLIV—17.11.1988) 93-95.

Citizenship to Tamil Stateless persons in Sri Lanka (XLIII—17.11.1988), 288-89.

Credit to Sri Lanka (XLIV—2.12.88), 145.

Implementation of Indo-Sri Lanka Accord (XLIII—17.11.1988), 53-55.

Indo Sri Lankan efforts to boost tea exports (XLIII—4.11.88), 95.

IPKF Role in Sri Lanka (XLIII—3.11.88), 79.

Sri Lanka proposal re. Indo-Sri Lanka Accord (XLIII—3.11.88), 32.

Sri Lankan Refugees (XLIII—21.11.88)

44.
Tamil activists killed in Sri Lanka (XLIII—21.11.88), 128.
Withdrawal of IPKF in Sri Lanka (XLIII—3.11.88), 176.
- DEBATES**
- Recent Provincial Council Elections in the North Eastern Province of Sri Lanka—(St.) (XLIII—22.11.88), 437-40.
- SRI RAM SAGAR PROJECT**
Sri Ram Sagar Project (Stage II) (XLIV—2.12.88), 136.
- STANDARDISATION AND QUALITY SYSTEM**
Panels on quality system and standardisation (XLIV—30.11.88), 217-218.
- STANDARDISATION TRAINING PROGRAMME**
International training programme in Standardisation (XLIV—30.11.88), 412-14.
- STAPLE FIBRE**
Demand for further research on the use of Ramie, a staple fibre, and its popularisation in the country—(Under Rule 377) (XLIV—29.11.88), 484-485.
- STATE BANK OF BIKANER AND JAIPUR**
Court cases filed by Staff Members of State Bank of Bikaner and Jaipur (XLIV—2.12.88), 231.
- STATE BANK OF INDIA**
Opening of SBI Branches at Chhliyanoid and Paisia in Himora District (XLIII—18.11.1988), 207.
Opening of Agricultural Development Branches of State Bank of India (XLIV—25.11.1988), 139-14.
Pre-examination Training to Minority Communities by State Bank of India (XLIV—25.11.88), 221-222.
- STATE BANK OF INDORE**
Cases filed in Court by Employees of State Bank of Indore (XLIV—7.12.88), 213.
Complaints against officials of State Bank of Indore (XLIV—4.11.88), 225.
CBI Inquiry against officials of State Bank of Indore (XLIII—4.11.88), 98.
Deposits in State Bank of Indore (XLIII—18.11.1988), 248.
Frauds in branches of State Bank of Indore in Tamil Nadu (XLIII—18.11.88), 112.
Raids on the premises of Senior Officers of State Bank of Indore (XLIII 4.11.88), 224-225.
Transfer of Officials in State Bank of Indore (XLIII—18.11.88), 123.
- STATE CADRES**
Creation of sub-cadres in selected department (XLIV—5.12.88), 57-58.
- STATE CIVIL SUPPLIES CORPORATION**
Loans to State Civil Supplies Corporation for Construction of Godowns (XLIV—7.12.88), 297-98.
State Domestic Product (XLIV—5.12.88), 52.
- STATE ELECTRICITY BOARDS**
Central Assistance to State Electricity Boards (XLIV—6.12.88), 347.
Operational efficiency of State Electricity Boards (XLIII—15.11.88) 285-88.
Performance of State Electricity Board (XLIV—6.12.88), 332-333.
Plant load factors of State Electricity Boards (XLIV—6.12.88), 107-109.
- STATE FINANCE CORPORATION**
Co-ordination between State Finance Corporations and State Industrial Corporations (XLIII—1.11.1988), 289.
- STATE FOREST SERVICE COLLEGE**
Shifting of State Forest Service College Dehradun (XLIV—30.11.88), 12-18.
- STATE INDUSTRIAL CORPORATION**

Co-ordination between State Finance Corporations and State Industrial Corporations (XLIII—18.11.1988), 289.

STATE TRADING CORPORATION

Export of Molasses by State Trading Corporation (XLIV—25.11.1988), 247.

Export of Tobacco by STC (XLIV—2.12.88), 142.

Foreign Assignments of STC Officials (XLIV—2.12.88), 204.

Memorandum between STC and Bofors (XLIII—11.4.88), 180-181.

Performance of MMTC and STC (XLIV—25.11.88), 22.

Profits earned by STC (XLIII—4.11.88), 125.

Profit earned by STC (XLIV—2.12.88) 25.

Tours of Managers to Directors of STC (XLIV—2.12.88), 39.

STD FACILITY

Disconnection of STD facility (XLIV—6.12.88), 112-113.

STD calls facility in Group Dialling areas in Kerala (XLIII—22.11.88), 319.

STD connection between Dharmastala and Bangalore (XLIII—22.11.88), 289.

S.T.D. facility between Almora-Pithoragarh and Ranikhet-Nainital (XLIV—6.12.88), 283-84.

STD facility in Karkala, Karnataka (XLIII—22.11.88), 253.

STD facility in Limbdi in Surendranagar District (Gujarat) (XLIII—22.11.88), 74.

STATE WAKF BOARD

Loan to State Wakf Boards (XLIV—5.12.88), 91-94.

Allocation of Imported Edible Oils to Vanaspathi Industry Statement (5) (XLIII—21.11.88), 271-72.

Crashing of an Indian Airlines Aircraft at Ahmedabad and a Vayudoot

Aircraft near Guwahati on 19th October, 1988 (XLIII—2.11.88), 194-97.

Damage from Cyclone in West Bengal, Orissa and Andaman and Nicobar Islands on November 2r, 1988 and Relief Measures Under taken (XLIV 7.12 88), 328-35.

Discovery of Oil at Nada in Cambay Basin of Gujarat (XLIV—6.12.88), 418-22.

Espionage Activities of two Officials of Pakistan Embassy (XLIV—1.12.88), 453-54.

Fire in Loading Areas and Aromatic Plant of Mahul Refinery of Bharat Petroleum Corporation Ltd., Bony, on 9.11.1988 (XLIII—15.11.88), 438-39.

Gauhati High Court order on writ petition challenging President's Proclamation under article 356 of the constitution in relation to the state of Nagaland (XLV—13.12.88), 145-46.

National Forest Policy (XLIV—7.12 88), 540-42.

Proposal of Punjab Agro Industries Corporation for Setting up a Joint Venture in Punjab with M/S Voitas and a Collaboration with M/S PEPSICO (XLIII—3.11.88), 235-243.

Recent Provincial Council Elections in the North Eastern Province of Sri Lanka (XLIII—22.11.88), 437-40.

Recognition to Newly declared State of Palestine (XLIII—13.11.88), 467.

Report of National Commission on Urbanisation submitted to Government in August, 1988 (XLIV—7.18.88), 500.03.

Visit of Mr. Gorbachev, General Secretary of the Central Committee of the CPSU and President of the Presidium of Supreme Soviet India (XLIII—2.11.88).

STATES

Additional Aid to States (XLIII—17,

11.88), 280-84.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Development of special category States (XLIV—5.12.88), 54-55.

Resources of States for Financing Developmental Programme (XLIII—4.11.88), 1-6.

States affected by the Earthquake (XLIII—3.11.88), 83.

Trade Fair Centres in States (XLIII—4.11.88), 67-68.

STATUS

Status of Mahatma Gandhi in Delhi (XLIV—30.11.88), 46-47.

Approval of President's Proclamation in Relation To the State of Mizoram Statutory Resolution (XLIII—2.11.88), 203-74.

Approval of Continuance in force of President's Proclamation in Relation to the State of Punjab (XLIII—2.11.88), 274-98.

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (XLIII—3.11.88), 251-328.

STEAMER SERVICE

Passenger Steamer service between Bombay and Goa (XLIII—17.11.88), 53-56.

STEEL

Freight Equalisation Scheme for Steel (XLIII—24.11.88), 303-304.

Grant of Industrial Licence for Manufacture of Steel (XLIII—3.11.88), 79.

Increase in sponge iron production (XLIII—17.11.88), 57.

India's position re. price of Indian Steel (XLIII—24.11.88), 1.8.

Loss in Small and Medium size Steel Units (XLIV—1.12.88), 317.

Manufacture of special type of steel (XLIII—24.11.88), 259-60.

Nippon Denro Ispal Group (XLIV—1.12.88), 292.

Permission for Additional Steel Mak-

ing capacities based on Sponge Iron (XLIII—3.11.88), 188.

Production of Flat steel products (XLIII—24.11.88), 191.

Recruitment in Steel Units (XLIII—17.11.88), 140.41.

Steel production (XLIII—24.11.88), 252.

STEEL METTING SCRAP

Shortage of Carbon Steel Metting Scrap (XLIV—1.12.88), 2.8.

STEEL PIPES

Thin Walled Coupling Steel Pipes injurious to health (XLIV—30.11.88), 109.

STEEL PLANTS

Evaluation of bids for modernisation of Durgapur Steel Plant (XLIII—17.11.1988), 356-58.

Import of Coking Coal by Integrated Steel Plants (XLIV—1.12.88), 156.

Import of scraps for steel plants (XLIII—3.11.88), 98.

Modernisation of Steel Plants (XLIII—3.11.88), 144.

Modernisation of Steel Plants (XLIII—17.11.88), 10-16.

Number of Mini Steel plants (XLIV—1.12.88), 362.

Oxygen Units in the Steel Plants (XLIV—1.12.88), 281.

Research Projects for improving Productivity of Steel Plants (XLIII—3.11.88), 179.

Setting up of Steel Plant at Wardha (XLIV—1.12.88), 286.

Starting of the Vijya Nagar Steel in Karnataka (XLIII—3.11.88), 81.

Targets of production for steel plants (XLIV—1.12.88), 115.

Use of coke breeze in Steel Plants (XLIII—24.11.88), 67-68.

STOCK EXCHANGES

Income Tax exemptions to Stock Exchanges (XLIV—2.12.88), 74.

Norms for Marketable Lots of Shares (XLIV—25.11.88), 172-173.

Private Stock Exchanges (XLIII—131.

STRIKES

Loss of Mandays due to strikes and Lockouts (XLIII—16.11.88), 219.

DABATES

Need to consider sympathetically the demands of the striking officers of public sector undertakings (u/r 377) (XLIII—16.11.88), 404-405.

Need to fulfil demands of industrial workers of Delhi and Uttar Pradesh who propose to go on strike (Under Rule 377), (XLIII—22.11.88), 382.

Recent strike by workers of industrial establishment in Delhi and nearby areas-(CA) (XLIV—5.12.88), 351-57.

SUBARNAREKHA PROJECT

Subarnarekha Project of Orissa (XLIII—17.11.88), 263.

SUBSIDY

Subsidy paid to Bihar State Handloom Unions (XLIII—16.11.88), 98.

SUB-SOIL WATER

Salination of Sub-Soil Waters in Coastal Areas (XLIV—7.12.88), 263-64.

SUBSIDY(S)

Need to review the decision to discontinue the Central Investment subsidy to non-manufacturing units (Under Rule 377) (XLV—15.12.88), 19-20.

SUGAR

Additional quota of Sugar for sale through Fair Price Shops (XLIV—7.12.88), 225-27.

Allocation of sugar to States (XLIV—7.12.88), 63-68.

Production of Sugar (XLIII—2.11.88), 54.

New Sugar Policy (XLIV—30.11.88), 83-84.

Production of sugar (XLIV—7.12.88), 351-56.

DEBATES

Need to remove the disparity in the levy price of sugar (Under Rule 377) (XLV—15.12.88), 18-19.

SUGAR CANE

Demand for ensuring equal price of cane to all cane-growers in Uttar Pradesh—(Under Rule 377) (XLIV—7.12.88), 417-18.

SUGAR CANE-GROWERS

Demand for ensuring equal price of cane to all cane-growers in Uttar Pradesh—(Under Rule 377) (XLIV—7.12.88), 417-18.

SUGAR FACTORY

Closure of sugar factory (XLIV—30.11.88), 130-131.

Incentives to Sugar Factories (XLIV—7.12.88), 55-56.

Involvement of sugar factories in National Family Planning (XLIV—30.11.88), 167-68.

New Sugar factories (XLIII—16.11.88), 52.

Setting up of Sugar Factories in Maharashtra (XLIV—7.12.88), 303.

SUGAR MILLS

Closure of sugar mills (XLIV—30.11.88), 233-34.

Setting up of sugar mills in Haryana (XLIV—30.11.88), 127.

Setting up of sugar mills in Orissa (30.11.88), 122-123.

Sick sugar mills (XLIV—30.11.88).

SUGARCANE

Development of Sugarcane (XLIV—1.12.88), 55.

FAO award to Indian farmer for innovation in sugarcane cultivation (XLIII—17.11.88), 52-53.

Increasing production of Sugarcane (XLIV—1.12.88), 130.

Support prices of rice, wheat and

- Sugarcane (XLIII—17.11.88), 134-35.
- Support price of sugarcane (XLIV—30.11.88), 249-51.
- Sugarcane dues (XLIV—7.12.88), 92-94.
- SUNFLOWER**
- Cultivation of Sunflower (XLIII—24.11.88), 239-40.
- SUN TEMPLE**
- Cracks in the Sun temple, Puri (XLIII—24.11.88), 88-89.
- SUPER CONDUCTOR**
- Demand for Super Conductor (XLIV 28.11.88), 109-111.
- SUPER THERMAL POWER PLANT**
- Completion of Super Thermal Power Plant in Kahlgaon, Bihar (XLIII—15.11.88), 269-70.
- Setting up of Thermal Power Plants and Super Thermal Power Plants (XLIII—15.11.88), 372-88.
- SUPER THERMAL POWER STATION**
- Setting up of Super Thermal Power Station at talcher (XLIII—15.11.88), 326-28.
- Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 461-571.
- Statement presented (XLIV—2.12.88), 410.
- Statement-presented (XLIV—30.11.88), 466.
- Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.12.88), 389-408.
- Supplementar Demands for Grants Punjab 1988-89 (XLIV—5.12.88), 414-72.
- Statement presented (XLIV—29.11.88), 426-29.
- Supplementary Demands for Grants (Tamil Nadu) 1988-89 (XLIV—2.12.88), 448-78.
- SUPREME COURT**
- Newstom Captioned Court blames

Films for Murder" (XLIII—17.11.88), 267-68.

DEBATES

Need to amend the Industrial policy keeping in view the Supreme Court Judgement in the Katmani Tubes Pvt. Ltd. case (u/r 377) (XLIII—17.11.88), 442-43.

SURVEY OF INDIA

Preparation of maps for survey data by Survey on India (XLIII—21.11.88), 212.

SWADESH COTTON MILLS

Compensation to Swadeshi Group of Mills (XLIV—30.11.88), 324-25.

Litigation re. assets of M/s Swadeshi Cotton Mills (XLIV—30.11.88), 245.

SWAN PROJECT

Swan Channelisation Project of Himachal Pradesh (XLIV—25.11.88), 38-39.

SWEDEN

Implementation of Social Forestry Project with Swedish Assistance (XLIV—30.11.88), 236-38.

SWISS BANK DEPOSITS

Rise in Swiss Bank deposits held by Indians (XLIII—11.4.88), 88-90.

SWISS BANKS

Deposits in Swiss Banks (XLIII—4.11.88),

Government check on deposits by Indians in Swiss banks (XLIII—4.11.88), 317-318.

SWITCHING EQUIPMENT

Manufacture of switching equipment Companies other than I.T.I. (XLIII—21.11.88), 133.

SYMPOSIA

Symposium on Drug and Alcohol Abuse (XLIII—16.11.88), 69.

SYNTHETIC FIBRES

Increase in prices of Polymers and Synthetic Fibres (XLIII—22.11.88), 159.

Licences for setting up of Synthetic

SINGH DR KARNI

Obituary Reference Date of former member (XLIII—2.11.88), 2-2.

SINGH DR NAGENDRA

Obituary Reference (Death of Dr. Nagendra Singh) (XLIV—12.11.88), 1-4.

SINO-INDIAN TRADE

Sino-Indian Trade Relations (XLIII—4.11.88), 325-326.

SINO-SOVIET SUMMIT

Sino-Soviet Summit Meet (XLIII—24.11.88), 119-120.

SLUM

Slum upgradation in Bombay (XLIV—30.11.88), 321.

SMALL SAVINGS

Public Deposits in Small Savings (XLIII—4.11.88), 291-94

SMALL SCALE INDUSTRIES

Criteria for Registration of small scale industries with PSIDC (XLIV—29.11.88), 99.

Establishment of Small Scale Industries and State Small Scale Industries Corp. (XLIII—15.11.88), 1-72.

Interests of Small Scale Industries in Food Processing (XLIII—24.11.88), 14-18.

Investment Limit of Small Scale and Ancillary Industrial Undertakings (XLIII—15.11.88), 83-84.

Manufacture of matches in Tamilnadu (XLIII—15.11.88), 106.

Promotion of Small Scale Industries (XLIV—28.11.88), 38-39.

Reservation of items for manufacture by Small Scale Units (XLIV—6.12.88), 213.

Sickness in small scale sector (XLIII—18.11.88), 299.

Small Industries Development Bank (XLIII—18.11.88), 279.

SMUGGLING

Arrest of Smugglers in Border Districts of Rajasthan (XLIII—18.11.88), 225.

Auction of Gold seized from Smugglers (XLIV—2.12.88), 371.

Gold smuggling (XLIII—4.11.88), 105-106.

Man-power engaged in anti-smuggling operations (XLIV—2.12.88), 17.

Operation to detain Financers and Organisers of Smuggling etc. (XLIII—18.11.88), 235.

Plan to combat smuggling (XLIV—2.1.88), 197.

Release of Smugglers on failure to file complaints in the Court (XLIII—18.11.88), 252.

Smuggling activities in Sunabeda areas in Orissa (XLIII—18.11.88), 103.

Smuggling Activities on Indo-Nepal Border (XLIII—4.11.88), 73-75.

Smuggling in Heroin (XLIII—18.11.88), 102.

Smuggling of Gold, Heroin etc. in Orissa (XLIII—18.11.88), 232.

Smuggling of gold in Punjab (XLIV—21.2.88), 236.

Smuggling of Goods from Gulf Countries and Pakistan (XLIII—18.11.88), 156.

Smuggling of Heroin in the country (XLIV—25.11.88), 83-84.

Smuggling of Narcotic Drugs (XLIV—25.11.88), 120-122.

Smuggling of Silver (XLIII—18.11.88), 148.

Smuggling of Silver (XLIII—18.11.88), 161.

Smuggling of Synthetic Textile Goods (XLIII—18.11.88), 108.

Smuggling of Uranium on Indo-Nepal Border (XLIII—21.11.88), 41.

DEBATES

Need to check smuggling on the bor-

ders of Nepal, Bihar and U.P. via Gandak river (u/r 377) (XLV—16.12.88). 37.

SOCIAL FORESTRY

Implementation of Social Forestry Project with Swedish Assistance (XLIV—30.11.88), 236-238.

Implementation of Social Forestry Scheme in Kerala (XLIV—30.11.88).

Social Forestry schemes in Karnataka (XLIV—30.11.88), 185-186.

Financial assistance to tribals under Social Forestry Schemes (XLIII—16.11.88), 161.

SOCIAL WELFARE PROGRAMME

Assistance for Social Welfare Programme (XLIV—5.12.88), 256-64.

SOCIETIES REGISTRATION ACT

Proposal for amendment in Societies Registration Act (XLIV—5.12.88), 387.

SOFTWARE

Software conference (XLIII—21.11.88), 237.

Low production due to Acidity of Soil in Orissa (XLIII—17.11.88), 283-84.

Salinity in soil (XLIII—24.11.88), 227-229.

Scheme for soil conservation Orissa (XLIII—17.11.88), 227-88.

SOILED CURRENCY NOTES

Re-issue of Soiled Notes (XLIV—25.11.88), 91-92.

SOLAR ENERGY PLANT

Setting up of Solar Energy Plant in Rajasthan (XLIII—15.11.88), 319.

SOLAR POWER UNITS (XLIV—29.11.88), 14-21.

SOLIATIUM FUND

Utilisation of Solatium Fund (XLIII—3.11.88), 191.

SONA CANAL

Need to repair the Sona Canal with World Bank aid (Under Rule 577) (XLIV—5.12.88), 376-77.

SOUTH ASIAN REGIONAL TRADE UNION COUNCIL

Proposal of South Asian Regional Trade Union Council (XLIII—16.11.88), 227.

SOUTH KOREA

Trade relations with South Korea (XLIII—4.11.88), 197-98.

SOVIET REPUBLIC OF ARMENIA

Condolences on Loss of Life on Account of Earthquake in the Soviet Republic of Armenia (XLV—13.11.88), 1-2.

SOVIET UNION

Exhibitions by Soviet Foreign Trade Organisation (XLIV—25.11.88), 76-77.

Jt. Ventures with Soviet Union (XLIII—22.11.88), 201.

MI-28 Helicopter Gunships from Soviet Union (XLIV—28.11.88), 125-126.

Soviet Cooperation in Oil Exploration (XLIII—22.11.88), 162-63.

SOYABEAN

Rajfed Soybean Project (XLIII—24.11.88), 221-222.

SPACE

Participation in Space flights undertaken by US and USSA (XLIV—28.11.88), 117.

SPASTIC

Rehabilitation of Spastic persons (XLIII—21.11.88), 46.

SPEED TRUNK SERVICE

Introduction of Speed Trunk Service (XLIII—15.11.88), 95-96.

SPICE

Canalisation of Spice Imports (XLIII—4.11.88), 246.

Co-ordination between State Finance Corporations and State Industrial

Corporations (XLIII—18.11.88), 289.

STATE TRADING CORPORATION

Export of Molasses by State Trading Corporation (XLIV—25.11.88), 247.

Export of Tobacco by STC (XLIV—2.12.88), 142.

Foreign Assignments of STC Officials (XLIV—2.12.88), 204.

Memorandum between STC and Bidders (XLIII—11.4.88), 180-181.

Performance of MMTC and STC (XLIV—25.11.88), 220.

Profits earned by STC (XLIII—4.11.88), 125.

Profit earned by STC (XLIV—2.12.88), 2-5.

Tours of Managers to Directors of STC (XLIV—2.12.88), 39.

STD FACILITY

Disconnection of STD facility (XLIV—6.12.88), 112-113.

STD calls facility in Group Dialling areas in Kerala (XLIII—22.11.88), 319.

STD connection between Dharmstala and Bangalore (XLIII—22.11.88), 289.

S.T.D. facility between Almora-Pithora garh and Ranikhet-Nainital (XLIV—6.12.88), 283-84.

STD facility in Karkala, Karnataka (XLIII—22.11.88), 253.

STD facility in Limbdi in Surendranagar District (Gujarat) (XLIII—22.11.88), 74.

STATE WAKF BOARD

Loan to State Wakf Boards (XLIV—5.12.88), 91-94.

Allocation of Imported Edible Oils to Vanaspati Industry Statement (5) (XLIII—21.11.88), 271-72.

Crashing of an Indian Airlines Aircraft at Ahmedabad and a Vayudoot Aircraft near Guwahati on 19th

October, 1988 (XLIII—2.11.88), 194-97.

Damage from Cyclone in West Bengal, Orissa and Andaman and Nicobar Islands on November 2r, 1988 and Relief Measures Under taken (XLIV 7.12.88), 528-35.

Discovery of Oil at Nada in Cambay Basin of Gujarat (XLIV—6.12.88), 418-22.

Espionage Activities of two Officials of Pakistan Embassy (XLIV—1.12.88), 4 3-54.

Fire in Loading Area and Atomic Plants of Manul Refinery of Bharat Petroleum Corporation Ltd. Bomy. on 9.11.1988 (XLIII—15.11.88), 438-39.

Guahati High Court order on writ petition under article 356 of the constitution in relation to the state of Nagaland (XLV—13.12.88), 145-46.

National Forest Policy (XLIV—7.12.88), 540-42.

Proposal of Punjab Agro Industries Corporation for Setting up a Joint Venture in Punjab with M/S Voltas and a Collaboration with M/S PEPSICO (XLIII—3.11.88), 235-243.

Recent Provincial Council Elections in the North Eastern Province of Sri Lanka (XLIII—22.11.88), 437-40.

Recognition to Newly declared State of Palestine (XLIII—13.11.88), 467.

Report of National Commission on Urbanisation submitted to Government in August, 1988 (XLIV—7.12.88), 500-03.

Visit of Mr. Gorbachev, General Secretary of the Central Committee of the CPSU and President of the Presidium of Supreme Soviet India (XLIII—2.11.88).

STATES

Additional Aid to States (XLIII—17.11.88), 280-84.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Development of special category States (XLIV—5.12.88), 55-55,

Resources of States for Financing Development Programme (XLIII—4.11.88), 146.

State affected by the Earthquake (XLIII—3.11.88), 83.

Trade Fair Centres in States (XLIII—4.11.88), 68-68.

STATUB

Statue of Mahatma Gandhi in Delhi (XLIV—30.11.88), 46-47.

Approval of President's Proclamation in Relation to the State of Mizoram Statutory Resolution (XLIII—2.11.88), 203-04.

Approval of Continuance in force of President's Proclamation in Relation to the State of Punjab (XLIII—2.11.88), 274-98.

Approval of continuance in Force of President's Proclamation relation to the State of Punjab (XLIII—3.11.88), 251-328.

STEAMER SERVICE

Passenger Steamer service between Bombay and Goa (XLIII—17.11.88), 45-56.

STEEL

Freight Equalisation Scheme for Steel (XLIII—20.11.88), 303-304.

Grant of Industrial Licence for Manufacture of State (XLIII—3.11.88), 79.

Increase in sponge iron production (XLIII—17.11.88), 57.

India's position re. price of Indian Steel (XLIII—24.11.88), 118.

Loss in Small and Medium size Steel Units (XLIV—1.12.88), 317.

Manufacture of special type of steel (XLIII—24.11.88), 259-60.

Nippon Denro Ispal Group (XLIV—1.12.88), 292.

Permission for Additional Steel Making capacities based on Spongy Iron

(XLIII—3.11.88), 188.

Production of Fiat steel products (XLIII—24.11.88), 191.

Recruitment in Steel Units (XLIII—17.11.88), 140-41.

Steel production (XLIII—24.11.88), 252.

STEEL METTING SCRAP

Shortage of Carbon Steel Metting Scrap (XLIV—1.12.88), 218.

STEEL PIPES

This Walled Coupling Steel Pipes injurious to health (XLIV—30.11.88), 109.

STEEL PLANTS

Evaluation of bids for modernisation of Durgapur Steel Plant (XLIII—17.11.88), 456-58.

Import of Coking Coal by Integrated Steel Plants (XLIV—1.12.88), 156.

Import of scraps for steel plants (XLIII—3.11.88), 98.

Modernisation of Steel Plants (XLIII—3.11.88), 144.

Modernisation of Steel Plants (XLIII—17.11.88), 10-16.

Number of Mini Steel plants (XLIV—1.12.88), 362.

Oxygen Units in the Steel Plants (XLIV—1.12.88), 281.

Research Projects for improving Productivity of Steel Plants (XLIII—3.11.88), 179.

Setting up of Steel Plant at Wardha (XLIV—1.12.88), 286.

Starting of the Vijaya Nagar Steel in Karnataka (XLIII—3.11.88), 81.

Targets of production for steel plants (XLIV—1.12.88), 115.

Use of coke breeze in Steel Plants (XLIII—24.11.88), 67-68.

STOCK EXCHANGES

Income Tax exemptions to Stock Exchanges (XLIV—2.12.88), 74.

Licences for setting up of Synthetic

Fibre Units (XLIV—29.11.88), 190.

Production of Good Quality of Synthetic Fibres (XLI—22.11.88), 356.

Raw material for Manufacturing Synthetic Fibre (XLIV—20.11.88), 66.

SYNTHETIC RUBBER

Production and Price of Synthetic Rubber (XLIV—6.12.88), 146.

T

T.B.

Hospital beds for T.B. patients (XLIV—7.12.88), 262-63.

Tuberculosis in Tribal areas of Orissa, Madhya Pradesh & Bihar (XLIII—16.11.88), 341.

DEBATES

Demand for continuing import of Rifampicin, a medicine used for treatment of T.B. patients (Under Rule 377) (XLIV—7.1.88), 411.

TISCO

Import of Blast Furnace by TISCO (XLIII—24.11.88), 181-82.

TFAI

Orders secured by TFAI at Narrobi Fair (XLIII—18.11.88), 241.

TALUKA(S)

Need to consider 'Nandal' as the defined area in place of 'Taluka' for crop insurance benefits (Under Rule 377) (XLIV—6.12.88), 456-57.

TAMIL NADU

Bride Burning Cases in Tamil Nadu (XLIII—21.11.88), 150.

Central Assistance to T.N. State Electricity Board (XLIII—15.11.88), 369-70.

Development of National Highways in Tamil Nadu (XLIII—3.11.88), 223.

Discovery of some Pre-historic sites in T.N. (XLIII—15.11.88), 58-60.

Discovery of some Pre-historic sites in T.N. (XLIII—24.11.88), 179.

Doubling of Rly. tracks in T.N. (XLIII—4.11.88), 238-239.

Electricity connections to agriculturists in Tamil Nadu (XLIV—6.12.88), 149-150.

Electrification of Railway Tracks in Tamil Nadu (XLIV—25.11.88), 122-123.

Gas based Thermal Station at Cuddalore, Tamil Nadu (XLIV—6.12.88), 340.

Grants and loans to T.N. (XLIII—4.11.88), 236-238.

Grievances of phone users in Tamil Nadu (XLIV—6.12.88), 144-145.

Holding of Assembly Elections in Tamil Nadu (XLIV—25.11.88), 66-67.

Implementation of New Education Policy in T.N. (XLIII—3.11.88), 117.

Improvement of Old Lakes and Tanks in T.N. (XLIII—4.11.88), 68-70.

Incentives for setting up Industries in T.N. (XLIII—15.11.88), 289.

Industrial growth in Tamil Nadu (XLIV—6.12.88), 388-90.

LPG Facility in Tamil Nadu (XLIII—15.11.88), 371-72.

Manufacture of matches in Tamil Nadu (XLIII—15.11.88), 106.

Mini refinery at Thaaajavur in Tamil Nadu and in Andhra Pradesh (XLIV—6.12.88), 303-05.

Opening of New Hospitals in Tamil Nadu (XLIII—2.11.88), 23.

Private Polytechnics in Tamil Nadu (XLIII—17.11.88), 343-45.

Progress made by Tamil Nadu in one family one job (XLIII—24.11.88), 87.

Proposals for expansion of FCI godowns in Tamil Nadu (XLIV—7.12.88), 171.

Scheduled castes/scheduled tribes below Poverty Line in Tamil Nadu (XLIV—5.1.88), 48-50.

Self-employment scheme for educated unemployed youth in Tamil Nadu (XLIV-6.12.88), 354-66.

Setting up of Beach Resorts in T.N. (XLIV-28.11.88), 91-92.

Setting up of Industries in Tamil Nadu (XLIV-29.11.88), 257.

Setting up of Oil Refinery in Tamil Nadu (XLIV-29.11.88), 287.

Setting up of Penicillin Factory at Cuddalore (Tamil Nadu) (XLIV-6.12.88), 324.

Setting up of telephone exchanges in South Arcot District (Tamil Nadu) (XLIII-15.11.88), 372.

T.V. Relay Centres in Tamil Nadu (XLIII-15.11.88), 369-71.

Tribal hostels in Tamil Nadu (XLIV-5.12.88), 195.

Venues Problem in Tamil Nadu (XLIII-21.11.88), 251.

DEBATES

Demand for classifying Ramanathapuram town in Tamil Nadu as 'C' class city (Under Rule 377) (XLIV-29.11.88), 486-87.

Need to urgently set right the Telephone system in Tamil Nadu (Under Rule 377) (XLIII-3.11.88), 250.

TAPIOCA

Production of power alcohol from Tapioca (XLIII-24.11.88), 39-40.

TARAPUR ATOMIC POWER STATION

Engineers found missing from Tarapur atomic power station (XLIV-28.11.88), 147-148.

TAXES

Collection of Direct and Indirect Taxes (XLIV-25.11.88), 177-182.

Incentives to Tax Payers (XLIV-25.11.88), 145-146.

New item captioned 'Hindi Lever Plays Ducks and Drakes with taxes' (XLIV-2.12.88), 375.

Prosecutions for tax dues against Film persons (XLIII-4.11.88), 149-158.

Recovery of direct taxes (XLIII-

4.11.88), 198-199.

Remission of Fine imposed on Cine Stars for violating Tax Laws (XLIII-4.11.88), 330.

Representation of Voluntary Social Service Societies against Heavy Taxation (XLIII-18.11.88), 51.

Revenue Collection from Direct Taxes (XLIII-4.11.88), 246-247.

Revised Procedure for Tax Collection (XLIV-25.11.88) 45-46.

Share of Kerala's Receipt from Central Tax Revenue (XLIV-2.12.88), 88.

Tax Arrears against Top Industrial Houses (XLIII-4.11.88), 24-32.

Tax arrears pending realisation (XLIII-18.11.88), 131.

Tax concessions for Research in Paper Technology (XLIV-2.12.88), 209.

Tax dues against Coca Cola Corporation (XLIV-2.12.88), 44.

Tax Evasions by Professionals (XLIV-25.11.88), 149.

Tax Exemption to Nationalised Banks having Foreign Deposits (XLIV-25.11.88), 149-150.

Tax Evasion in Textiles (XLIV-2.12.88), 203.

DEBATES

Demand to abolish the taxes and levies on the musical instruments (Under Rule 377) (XLIII-24.11.88) 353-54.

TEA

Aid to NCCF for Tea Blending units (XLIV-30.11.88), 252-53.

International Tea Promotion Association (XLIII-4.11.88), 174-175.

Lifting curbs on tea dealers (XLIII-4.11.88), 234.

Production and Export of Tea (XLIII-18.11.1988), 227.

Tea Export to Iran (XLIII-4.11.88), 311.

TEA BOARD

Composition of Tea Board (XLIV—2.12.88), 90.

Financial Assistance by Tea Board for Welfare Activities (XLIV—25.11.88), 143-45.

Promotion of Sports Activities by Tea Board (XLIV—25.11.88), 49.

R & D Training by Tea Board (XLIV—25.11.88), 142-44.

Reservation of seats by Tea Board for Tea Garden Students (XLIV—2.12.88), 43.

Welfare Programme by Tea Board for Tea Garden workers' Children (XLIII—18.11.88), 144.

TEACHERS

Demands made by Primary School Teachers (XLIV—1.12.88), 90.

Evaluation of Teachers Performance (XLIV—1.12.88), 54.

GPB/CPF accounts of teachers of Delhi schools (XLIII—27.11.88), 64-65.

Manufacture/Export/Price of Tractors (XLIII—22.11.88), 41-42.

Pay scales for teachers (XLIV—1.12.88), 51.

Private tuitions by teachers (XLIII—3.11.88), 63.

Revised pay scales for the teachers of Regional Engineering Colleges (XLIII—24.11.88), 230.

SAARC Teachers' convention (XLIII—17.11.88), 16-97.

Surplus teachers in Kendriya Vidyalaya Sangathan (XLIII—3.21.88), 49.

Vacant posts of Teachers in Delhi Schools (XLIV—1.12.88), 11.

Vacant posts of teachers in Girls Schools in Delhi (XLIII—17.11.88), 159.

TECHNICIANS

Agitation by Telecommunication Technicians (XLIII—15.11.88), 82-83.

Demand of Operation Theater Tech-

nical Employees of Delhi Administration Hospitals (XLIV—7.12.88), 97.

TECHNOLOGY

Agreements with foreign countries for Technology (XLIV—1.12.88), 97.

Export of Fertilizer Plants and Technology (XLIV—1.12.88), 49.

Inclusion of State Technology Councils in the Working of Technology Missions (XLIV—5.12.88), 272-73.

Review of Technology Missions (XLIV—28.11.88), 11-22.

Technology Data Bank (XLIV—28.11.88), 55-56.

Technology Finance and Development Scheme (XLIV—25.11.88), 174-175.

Technology Mission for Petro Chemical Refineries and Pharmaceuticals (XLIII—21.11.88), 43.

TEHRI DAM PROJECT (XLIV—6.12.88), 361-62.

TEH BAZARI

Collection of 'Teh Bazari' (XLIV—7.12.88), 303-304.

TELECOMMUNICATIONS

Allocation of Telecommunication Divisions in H.P. (XLIV—29.11.88), 209.

Deterioration in Telecom Services (XLIV—6.12.88), 267-69.

Expansion Programme of Telecom Quality Assurance Circle, Karnataka (XLIII—15.11.88), 322.

Improvement in telecommunication services in Orissa (XLIII—15.11.88), 192-202.

Improvement of Telecommunication facilities (XLIII—15.11.88), 225-26.

Production of Telecommunication Equipment (XLIV—29.11.88), 307.

Telecom Technology Mission Projects for A.P. (XLIII—15.11.88), 913-15.

Telecommunication facilities in Tribal areas in Rajasthan (XLIII—22.11.88), 332.

Transmission system for Telecommunication (XLIV—28.11.88), 128-129.

Telecommunication system in Calicut District, Kerala (XLIV—29.11.88), 322.

TELECOMMUNICATIONS BOARD

Replacement of the Telecommunication Board by four-Member Commission (XLIII—15.11.88), 255-56

TELEGRAMS

Delivery of Telegrams (XLIV—6.12.88), 79-80.

TELEPHONES

Application for telephone connection in Kerala (XLIII—22.11.88), 338.

Applicants for Telephone connections in Manipur (XLIII—22.11.88), 350.

Arrears of Telephone Bills (XLIV—29.11.88), 143.

Complaints re. wrong billing of telephones in Patna (XLIV—29.11.88), 116.

Constitution of Telephone Advisory Committees (XLIII—22.11.88), 124.

Customer Service Centre in Bangalore City (XLIII—22.11.88), 103-104.

Defective telephone service in North Bihar (XLIII—15.11.88), 106-107.

Direct Telephone links in Himachal Pradesh (XLIII—22.11.88), 65-67.

Economy Measures for Government Telephones (XLIV—25.11.88), 30-31.

Electronic Telephone System in Barmer District of Rajasthan (XLIII—22.11.88), 87-92.

Excessive Telephone Bills of Members of Parliament (XLIII—15.11.88), 101.

Inclusion of New Bombay in Bombay Telecommunication Zone (XLIII—22.11.88), 115.

Installation of C-DOT Exchanges (XLIV—6.12.1988), 97-102.

Installation of Telephone Surveillance System (XLIII—22.11.88), 94-96.

Irregular transfer of telephones in Bangalore City (XLIV—6.12.1988), 88.

Joint Venture for Manufacture of Electronic Main Telephone Exchanges (XLIV—6.12.88), 139-40.

Linking of districts with Calcutta by Microwave System (XLIV—29.11.88), 89.

Linking of Foreign countries by ISD Facility (XLIV—29.11.88), 43-51.

Modernisation of telecommunication system in Punjab (XLIII—22.11.88), 331.

National Telephone Network in Orissa (XLIV—6.12.88), 211-12.

New Bombay telephone system in Local Dialing System of Greater Bombay (XLIV—6.12.88), 254.

New Telephone connections (XLIV—6.12.88), 286-290.

New Telephone Connection in A.P. (XLIII—22.11.88), 171.

New Telephone Connections in Metropolitan Cities (XLIII—28.11.88), 44-48.

Opening of Long Distance Public Call Offices in R & G Tams in H.P. (XLIV—29.11.88), 79.

Out of order telephone in East Delhi (XLIII—22.11.88), 103-104.

Opening of Public Call Offices in Almora and Pithoragarh districts in U.P. (XLIV—29.11.88), 312.

Pending applications for telephone connections in Mehboob Nagar AP (XLIV—29.11.88), 169.

Pending applications for telephone connections in various districts of Kerala (XLIII—15.11.88), 157-62.

Performance of Public Telephones in Pune (XLIV—29.11.88), 224.

Price Reduction of Push Button Telephones (XLIII—15.11.88), 57.

Production of C-Dot Exchanges (XLIV 28.11.88), 129-130.

- Protests against Dead Telephones** (XLIII—15.11.88), 116-122.
- Satellite teasing time for telecommunication network** (XLIV—28.11.81), 167.
- Scheme for new telephone lines and Telex lines** (XLIII—22.11.88), 257.
- Shifting of telephones from Bombay to New Bombay** (XLIV—6.12.88), 119-21.
- Shifting of Telephones of Journalists** (XLIII—15.11.88), 297.
- STD Facility at Bapatla and Nidubrolu Towns in A.P.** (XLIII—15.11.88), 79.
- STD facility in Rajasthan** (XLIII—15.11.88), 310.
- Talkal Telephone** (XLIV—6.12.88), 109-110.
- Telephone connections in Bangalore** (XLIV—6.12.88), 338-39.
- Telephone connections in Cannanore, Wynad and Kasargod Districts of Kerala** (XLIV—29.11.88), 323.
- Telephone connections in Ernakulam** (XLIII—15.11.88), 110-11.
- Telephone facilities in Police Stations under Operation Siddarth in Bihar** (XLIII—15.11.88), 149.
- Waiting List for Telephone Connections** (XLIV—6.12.88), 125-130.
- Waiting list for telephone connections in Alleppey District, Kerala** (XLIV—6.12.88), 203-208.
- Waiting list for telephone connections in Delhi** (XLIV—29.11.88), 267.
- Waiting list for telephone connection in Janakpuri, N. Delhi** (XLIV—29.11.88), 393.
- Waiting List for Telephone Connection in Metropolitan Cities and State Capitals** (XLIII—15.11.88), 81-84.
- Waiting List for telephone connections in Punjab** (XLIII—22.11.88), 323.
- Waiting list for telephone Connections in Vijayanagar and Shankarpur in Bangalore City** (XLIV—29.11.88), 314.

DEBATES

Demand for installing telephone meters beside telephone instruments at the users place instead of keeping all meters in telephone exchanges (Under Rule 377) (XLIII—24.11.88), 3-5-56.

Need to provide telephone facilities in Mahabarak in Dhenkanal district in Orissa (Under Rule 377) (XLIV—30.11.88), 470-71.

Need to urgently set right the Telephone system in Tamil Nadu (Under Rule 377) (XLIII—3.11.88), 250.

TELEPHONE ADVISORY COMMITTEES

Constitution of district Telephone Advisory Committees in Punjab (XLIII—15.11.88), 105.

TELEPHONE DIRECTORY

Bombay Telephone Directory (XLIV—29.11.88), 9-13.

Supply of Telephone Directory in Kharagpur, Midnapur etc. (XLIII—15.11.88), 236-37.

TELEPHONE EXCHANGES

Amalgamation of Sambhalat Exchange with Imphal Exchange (XLIII—22.11.88), 341.

Complaints re. Telephone Exchanges at Kharagpur and Midnapore, West Bengal (XLIII—15.11.88), 237-38.

Conversion of Ghaztabad 84 Cross-bar Exchange (XLIII—22.11.88), 72-73.

Conversion of Manual Telephone Exchanges into automatic exchanges (XLIII—22.11.88), 273.

Conversion of Manual Telephone Exchanges into auto Exchanges in A.P. (XLIII—15.11.88), 248.

Conversion of Automatic Telephone Exchanges into electronic in Orissa (XLIII—15.11.88), 168-200.

Expansion of 84 exchange of Ghaztabad (XLIII—22.11.88), 53-56.

Expansion of Telephone Exchanges in Idukki and Pathanamthitta, Kerala

- (XLIII—15.11.88), 154-58.
- Expansion of telephone exchanges in Mavelikkara, Chengannur, Kayamkulam and Thiruvalla (XLIII—15.11.88), 397-98.
- Expansion of telephone exchange in Vadora (XLIII—15.11.88), 165-66.
- ILT Exchanges in Kerala (XLIV—29.11.88), 91.
- Increase in Capacity of Telephone exchanges in Manipur (XLIII—22.11.88), 352.
- Manufacture of Telephone Exchanges (XLIII—15.11.88), 163-64.
- Manufacture of ILT Exchanges (XLIV—29.11.88), 137.
- Manufacture of integrated local and Trunk Exchanges in ITI Unit, Palghat (XLIV—29.11.88), 185.
- Paperless Trunk Exchanges in A.P. (XLIII—22.11.88), 345
- Performance of telephone exchanges in UP and Bihar (XLIV—29.11.88), 220.
- Replacement of automatic telephone exchanges with Electronic Exchanges (XLIV—29.11.88), 329.
- Setting up of Automatic Telephone Exchanges at District Headquarters (XLIII—22.11.88), 108.
- Setting up of Electronic Telephone (XLIII—15.11.88), 40-50.
- Setting up of an Electronic Telephone Exchange at Bhojpur in Nagonda District (Andhra Pradesh) (XLIII—22.11.88), 199.
- Setting up of Electronic Telephone Exchanges in Hyderabad (XLIII—15.11.88), 76-77.
- Setting up of electronic telephone exchanges in Karnataka (XLIV—29.11.88), 38.
- Setting up of Automatic Electronic Telephone Exchange in Orissa (XLIII—22.11.88), 201.
- Setting up of telephone exchanges in South Arcot District, Tamil Nadu (XLIII—15.11.88), 372.

Setting up of Electronic telephone exchanges in U.P. (XLIII—15.11.88) 124-27.

Setting up of Rural Telephone Exchanges and long distance public telephones (XLIII—15.11.88), 133-42.

Telephone Exchange at Phaphamu, Allahabad (XLIII—15.11.88), 154.

TELEPRINTERS

Development of Urdu Teleprinters (XLIII—22.11.88), 176.

TELEVISION

Advertisements before telecast of Mahabharat Serial (XLIII—22.11.88), 320.

Station/TV Centre in Gaya, Bihar (XLIV—29.11.88), 383.

AIR/TV Relay Centres in Kerala (XLIII—22.11.88), 93-4.

AIR/TV Transmitters at Hamirpur, H.P. (XLIII—22.11.88), 169.

Application for telephone connections in West Bengal (XLIV—6.12.88), 145-46.

Autonomy for AIR/TV (XLIII—22.11.88), 98-99.

Avoidance of Telecast of Violent scenes (XLIV—29.11.88), 319.

Change in Timings of Programmes on National Channel (XLIII—15.11.88), 424-25.

Coverage by Trivandrum TV Centre (XLIII—22.11.88), 274.

Criteria for Films shown on T.V. (XLIV—29.11.88), 52.

Damage to AIR/TV Relay Centres Studios by Hooligans (XLIV—29.11.88), 372.

Disturbances on Delhi TV (XLIV—6.12.88), 83-84.

Disturbances on TV sets in West and North Delhi (XLIII—22.11.88), 189.

Dress for Doordarshan News Readers (XLIV—6.12.88), 212.

- Expenditure on 'Chitrabari' and 'Chitramala' programme and selection of films (XLIV—6.12.88), 322-23.
- Expenditure on TV Tower Pitampura (XLIII—22.11.88), 159.
- Extension of TV Network to Tribal Areas in Orissa (XLIV—29.11.88), 287.
- Failure of HPT Tower at Simbachalam covering Visakhapatnam (XLIV—29.11.88), 1.9.
- Functioning of lower power TV centres at Balasore and Baripada Orissa (XLIII—15.11.88), 202-3.
- High Power TV Tower for A.P (XLIV 29.11.88), 408.
- Impact of TV Programmes on agriculture, family planning, education etc. (XLIII—22.11.88), 332.
- Import of picture tubes by TV Manufacturers (XLIV—5.12.88), 147-48.
- Improvement in TV reception in Maharashtra (XLIV—29.11.88), 117.
- Improvement of Children Educational Programme over Television (XLIII—17.11.88), 299-301.
- Installation of TV Transmitters/Radio Stations/Field Publicity Units in special category States (XLIII—15.11.88), 207.24.
- Introduction of televisions without picture tubes (XLIV—28.11.88), 189.
- Linking of Rajkot-Ahmedabad TV Centres (XLIII—22.11.88), 248.
- Malayam TV programmes in Kerala (XLIII—22.11.88), 145.
- Manufacture of Colour Picture Tubes in A.P. (XLIII—21.11.88), 74.
- Measures to promote Educational Programmes on TV (XLIII—22.11.88), 202.
- Microwave link between Trivandrum TV Centre and Calicut (XLIV—29.11.88), 156.
- Nagpur TV Kendra (XLIII—22.11.88), 219.
- National Pool of TV Programmes (XLIII—15.11.88), 263.
- New C.T.V. by E. T & T. (XLIV—21.11.88), 60.
- Popularisation of AIR/TV programmes (XLIII—22.11.88), 153.
- Poor Production at Trivandrum T.V. Studio (XLIII—22.11.88), 144.
- Price of T.V. Sets (XLIII—21.11.88), 73.
- Round the clock broadcasting (XLIII—15.11.88), 273-74.
- Safety Measures for T.V. Tower at Pitampura, Delhi (XLIV—6.12.88), 8-86.
- Setting up of TV Relay Centres and AIR Stations in North Bengal and Sikkim (XLIII—15.11.88), 233-35.
- Setting up of Radio and T.V. Transmitters at Indo-Pak Border (XLIV—6.12.88), 25-34.
- Special Tulu programmes by TC Centre Bangalore (XLIV—29.11.88), 108.
- Study re. High Definition TV (XLIV—29.11.88), 418.
- Sub-Title of T.V. Serial 'Mahabharat' in Kannada (XLIV—6.12.88), 351.
- Supply of V.C.R/C.T.V. at Low Rates (XLI(II)—21.11.88), 34.
- Survey of school T.V. Programmes (XLIV—29.11.88), 75.
- Telecast of cheap films (XLIV—6.12.88), 135.
- Telecast of films and other regional programmes with English/Hindi subtitles (XLIV—6.12.88), 337.
- Telecast of Hindi Translation of Regional Films by Delhi Doordarshan (XLIV—6.12.88), 257-58.
- Telecast of Kannada Films by Bangalore Doordarshan (XLIII—15.11.88) 347-49.
- Telecast of "Ramayan" (XLIV—6.12.88), 214.
- Telecast of T.V. Films on Indian History (XLIV—29.11.88), 244.

Telecast of TV Serial Mahabharat (XLIII—15.11.88), 276-77.

Telecast of Telugu Serials from Hyderabad TV Centre (XLIII—15.11.88), 77-78.

Telecast of films on TV (XLIII—22.11.88), 191.

T.V. Centre at Impbal (XLIII—22.11.88), 76

TV coverage in Kerala (XLIII—22.11.88), 146.

T.V. Coverage to Ministers (XLIV—29.11.88), 179.

TV Programmes for Teachers and Parents (XLIII—22.11.88), 246.

TV Programme Production Centre Hyderabad and Rayalseema (XLIII—22.11.88), 195.

TV Reception in Konkan region of Maharashtra (XLIV—29.11.88), 89.

TV Regional Programmes on National Network (XLIII—22.11.88), 105.

T.V. Relay Centre at Nandurbar (XLIV—29.11.88), 117.

T.V. relay centre at Rourkela (XLIV—6.12.88) 137.

T.V. Relay Centres in Gujarat (XLIV—29.11.88), 188.

T.V. Relay Centres in M.P. (XLIV—29.11.88), 244.

T.V. Relay Centres in Madhya Pradesh (XLIV—29.11.88), 252.

T.V. Relay Centres in Tamil Nadu (XLIII—15.11.88), 369-71.

T.V. Serial Mahabharat (XLIII—22.11.88), 190.

TV Serial Ramayan (XLIV—29.11.88), 357.

TV Studio at Sambalpur, Orissa (XLIII—22.11.88), 185.

TV Studio in Andhra Pradesh (XLIV—29.11.88), 187.

TV Tower in Pitampura, Delhi (XLIII—15.11.88), 205-6.

TV Transmission Centre at Santbal

Parganas, Bihar (XLIII—22.11.88), 86.

TV Transmitters (XLIV—6.12.88), 77-78.

TV transmitters at Dharchula, U.P. (XLIV—6.12.88), 254-55.

TV Transmitter at Hubli, Karnataka (XLIII—15.11.88), 301-302.

Upgradation of TV Studios and setting up of Low Power Transmitters in A.P. (XLIV—6.12.88), 156-57.

Vacancies in SC/ST in AIR/TV in Punjab, Haryana and Delhi (XLIII—22.11.88), 146.

DEBATE

Demand for extending the micro-wave link upto Mangalore so that people of Cannanore, Waynad and Kasargod may see Malayalam TV Programme (Under Rule 377) (XLIII—24.11.88), 352-53.

Demand for installing a powerful TV transmission booster in Chittoor (U/R 377) (XLIII—16.11.88), 404.

Need to set up a TV Transmitter at Bhadrak (Orissa) under rule 377 (XLV 16.12.88), 35.

TELUGU

TV News in Telugu (XLIV—6.12.88), 305-06.

TELUGU GANGA PROJECT

Environmental clearance to Telugu-Ganga Project (XLIII—16.11.88), 79.

Clearance to Telugu Ganga Project with in the Framework of Bechawat Award (XLIV—18.11.88), 196.

Talks on Telugu Ganga Project (XLIII—4.11.88), 319.

Telugu Ganga Project (XLIV—25.11.88), 104-105.

Tendu leaves (XLIV—30.11.88),

TERRITORIAL ARMY

Recruitment to Territorial Army (XLIII—21.11.88), 52.

Territorial Army Battalions for Envi-

ronmental Protection (XLIV—5.12.88), 102.

TERRORISTS

British Assurance to Tackle Activities of Terrorists (XLIV—1.12.88), 35.

Financial Assistance to Haryana to Combat Terrorism (XLIII—21.11.88) 153.

Rewards for killing terrorists (XLIV—5.12.88), 206-207.

Special grant to States to deal with terrorism (XLIV—2.12.88), 389.

Talks with Pakistan re. Assistance to Terrorists (XLIII—3.11.88), 16.20.

TERRORIST ACTIVITIES (XLIV—28.11.88), 193-194.

Terrorists activities in Punjab (XLIII—21.11.88), 156.

Terrorist Activities in Punjab (XLIV—5.12.88) 273-78.

Terrorist attacks in Delhi (XLIII—21.11.88), 240.

TEXT BOOKS

Engineering and Medical Text Books in Official and Regional Languages (XLIII—3.11.88), 207.

TEXTILES

Amount spent on modernisation of textile industry (XLIV—30.11.88), 30-35.

Ban on Import of Textile Machinery (XLIV—30.11.88), 88-89.

Capacity enhancement in Textile Mills Concessions to Textile Industry and their benefits to Consumers (XLIV—7.12.88), 16-19.

Denotification of Textile Industry (XLIII—16.11.88), 62.

Export of Garments and Textiles (XLIV—30.11.88), 299-302.

Funds provided to Nedal Agency for modernisation of Textile Industry (XLIV—30.11.88), 335-40.

Modrnisation of textile mills in U.P. (XLIV—7.12.88), 321-322.

Plan to merge non-viable textile mills (XLIII—2.11.88), 179.

Setting up of Textile Mills (XLIV—7.12.88), 186.

Sick Textile Mills in Gujar at (XLIII—2.11.88), 48.

Slow modernisation of Textile Mills (XLIII—2.11.88), 116.

Strategy for improvement of performance in Textile Sector (XLIV—30.11.88), 70-72.

Supply of Coal to Textile Mills in Nagpur (XLIII—15.11.88), 101-102.

Textile exports to non-quota countries (XLIII—2.11.88), 178.

Textile mills in A.P. (XLIII—16.11.88) 144.

TEXTILE PROCESSING CORPORATION OF INDIA M/S

Take over of Textile Processing Corporation of India (XLIII—16.11.88) 198.

TEXTILE POLICY

Report of the Committee to review the Textile Policy (XLIII—16.11.88), 361.

Tripartite Committee for Textile Policy (XLIV—30.11.88), 91-92.

TEXTILE WORKERS

Textile workers Rehabilitation Fund (XLIV—30.11.88), 265-266.

THAILAND

Visit of Confederation of Engineering Industry of India Delegation to Thailand (XLIII—4.11.88), 54-55.

THAR DESERT

Expansion of Thar Desert (XLIV—7.12.88), 98-99.

THEFT(S)

Thefts of documents from Army Headquarters Office (XLIV—5.12.88), 212-13.

Incidence of House Burglary in Trans-Yamuna Area (XLIV—5.12.88), 129. 31.

Thefts in Hotels Centaur, Delhi (XLIV—5.12.88), 303-04.

THERMAL POWER STATION

Bombay Suburban Electric Supply Thermal Power Station (XLIII—15.11.88), 257-58.

Guidelines for Renovation and Modernisation of Thermal Power Stations (XLIII—22.11.88), 229.

Pollution from Badarpur Thermal Power Plant (XLIV—30.11.88), 87-88.

Renovation and Modernisation of Thermal Stations and Generating Units (XLIV—22.11.88), 222.

Setting up of Thermal Power Plants and Super Thermal Power Plants (XLIII—15.11.88), 372-88.

DEBATES

Demand for handing over the construction of proposed Thermal Power Plant at Mangalore to Karnataka Power Corporation Ltd. (Under Rule 377) (XLIV—30.11.88), 468.

Need to set up thermal plants at Kapardi and Jalepa for meeting the shortage of electricity in desert areas of Rajasthan (Under Rule 377) (XLIV—5.12.88), 379-80.

THERMAL SPRINGS

Thermal Springs in Orissa and M.P. (XLIV—28.11.88), 121-122.

THREE LANGUAGE FORMULA

Need to adhere to the Three Language Formula (Under Rule 377) (XLIV—1.12.88), 413.

TIBET

Chinese missiles in Tibet (XLIV—5.12.88), 173-74.

Letter from MPs re. Tibet Issue (XLIV—12.88), 103.

TIBETAN NATIONAL AND HERBAL TREATMENT

Setting up of Chamber of Tibetan Natural and Herbal treatment at Calcutta (XLIV—30.11.88), 322.

TIDAL POWER

Tidal power development in W. Bengal (XLIII—22.11.88), 135.

TIDAL WAVE

Tidal Wave Projects (XLIV—6.12.88), 79

TIRABER

Conservation of Forest Resources for recycling of timber-based products (XLIV—30.11.88), 387.

Import of Timber (XLIV—30.11.88), 102-103.

TIN METAL PROJECT

Setting up of Tin Metal Project in Bhubaneswar (XLIII—17.11.88), 410-11.

TOBACCO

Reconstruction of Tobacco Board (XLIV—25.11.88), 105-112.

Study re. suffering of Tobacco workers (XLIV—30.11.88), 346-47.

TOOTH PASTE

Need to ban use of Flouride in tooth-pastes (Under Rule 377) (XLV—16.12.88), 31.

TOXIC WASTES

Dumping of Dangerous Toxic Wastes (XLIV—7.12.88), 184-85.

Export of Toxic Wastes (XLIII—24.11.88), 90-91.

TORTS

Law of Torts (XLIV—2.12.88), 73.

TOURISM

Assistance for Introduction of Tourist Motor (XLIV—5.12.88), 252-53.

Assistance for Small and Medium Towns (XLIV—7.12.88), 237-38.

Assessment of Tourism Potential in Lakshdweep (XLIII—21.11.88), 221.

Committee to Monitor Implementation of Recommendations of National Tourism Committee (XLIV—5.12.88), 720-31.

Concession on South Central Rly. to tourists (XLIII—4.11.88), 173-174.

- Construction of Tourist Hotels in Orissa (XLIII—21.11.88), 126.
- Cooperation between India and USSR in Tourism and Civil Aviation (XLIV—28.11.88), 45-47.
- Development of Kemmangundi as Tourist spot (XLIV—5.12.88), 172-73.
- Development of Keradu Tourist spot in Barmer (Rajasthan) (XLIV—5.12.88), 25-54.
- Development of places for Tourism in Orissa (XLIII—21.11.88), 101.
- Development of Patattamanal-Vaikom-Kumarakom Circuit in Kerala (XLIII—21.11.88), 92.
- Development of Travel Circuits in Orissa (XLIII—21.11.88), 256.
- Development of tourism along Hooghly (XLIII—21.11.88), 201.
- Development of Tourist Beach (XLIII—21.11.88), 89.
- Development of Tourism in Delhi (XLIII—21.11.88), 62.
- Development of tourism in Haroti region of Rajasthan (XLIV—5.12.88), 64.
- Development of Tourist Spots in Jammu and Kashmir (XLIV—5.12.88), 128-30.
- Effect of Hotel Rooms Shortage on Tourism (XLIV—5.12.88), 249-51.
- Expenditure incurred in Promoting Tourism during 1988-89 (XLIV—5.12.88), 283.
- Floating Hotel at Chilka Lake (XLIII—21.11.88), 257.
- Incentives for investment in Tourism Projects (XLIII—21.11.88), 238.
- Improvement of heritage sites (XLIII—21.11.88), 40.
- Issue of I.A. Ticket against Dollars to Foreign Tourists (XLIV—28.11.88), 81-82.
- Market Development Fund for Tourism (XLIV—28.11.88), 57.
- Promotion of tourism in A.P. (XLIV—5.12.88), 83-84.
- Promotion of Tourism in Rajasthan (XLIII—21.11.88), 160.
- Recommendations of National Committee on Tourism (XLIII—21.11.88) 123.
- Recommendations of 26th Congress on promotion of Tourism and Hotel Industry (XLIII—21.11.88), 244.
- Removal of barriers of permits for carrying tourists in private buses and cars (XLIII—24.11.88), 53.
- Rooms reserved for ITDC Officers in ITDC Hotels (XLIII—21.11.88), 66.
- Schemes to attract Foreign Tourists (XLIII—21.11.88), 162.
- Tourism as a leading industry (XLIV—28.11.88), 49-52.
- Tourism between India and USSR (XLIII—21.11.88), 253.
- Tourism Development Projects in Kerala (XLIV—5.12.88), 198-99.
- Tourism in Orissa (XLIII—21.11.88), 94.
- Tourism schemes of Rajasthan (XLIV—5.12.88), 280-281.
- Tourist centres in West Bengal (XLIII—21.11.88), 116.
- Tourist Accommodation in Digha (XLIV—28.11.88), 190-91.
- Tourist Facilities in Pithoragarh District (XLIV—5.12.88), 247-48.
- Tourist potential in Madhya Pradesh (XLIII—21.11.88), 179.
- VIDEO Library on Tourism (XLIII—28.11.88), 202.
- Wayside amenities at certain places in Kerala (XLIV—5.12.88), 223.
- World Tourism Day (XLIII—21.11.88) 208.
- Yatri Niwas in Kerala (XLIII—21.11.88), 172.

TRADE

- Diversification of trade between India and USSR (XLIV—2.12.88), 48.

- Expansion of trade with Canada (XLIV—2.12.88), 118.
- Illegal Fur Trade (XLIV—30.11.88), 387-89.
- Indo-South Korean Trade (XLIII—4.11.88), 168-169.
- International training programme in Standardisation (XLIV—30.11.88), 412-14.
- Projects to be set up under Indo-EEC trade promotion programme (XLIV—2.12.88), 32.
- Proposal to set up trade centre in Singapore (XLIV—2.12.88), 16
- Setting up of tool manufacturing industry in Malaysia (XLIV—2.12.88), 139.
- Suggestion for setting up of Trading Houses (XLIV—2.12.88), 233.
- Trade agreement with Poland (XLIV—2.12.88), 241.
- Trade Deficit during Current Financial Year (XLIII—4.11.88), 226-227.
- Trade during April September 1988 (XLIII—4.11.88), 291.
- Trade Treaty with Nepal (XLIV—25.11.88), 71.
- Trade with China (XLIV—2.12.88), 181.
- Visit of Denmark Trade Delegation (XLIII—15.11.88), 134-35.
- Visit of Trade Delegation of USSR (XLIV—25.11.88), 188-189.
- TRADE MARKS PATENTS AND DESIGNS**
- Delay in registration of Trade Marks, Patents and Designs (XLIII—15.11.88), 254.
- TRADE UNIONS**
- Special leave/TA/DA facilities to office bearers of the recognised unions (XLIV—7.12.88), 344-45.
- TRANSPORT**
- Constitution of a Combined Transport Operator Agency (XLIV—1.12.88), 139.

Criteria for Forecasting Demand for Goods Transport by Road and Rail (XLIII—21.11.88), 146.

Prospective Plan for future transport needs (XLIII—21.11.88), 172.

DEBATES

Need for improvement in communication and transport system in Mau (UP) (Under Rule 377) (XLIV—30.11.88), 471-72.

Reorientation of pricing structure for Transport Sector (XLIII—24.11.88), 230-31.

TRAVEL CONCESSIONS

Travel Concession to the Deaf (XLIV—25.11.88), 201.

TREE PLANTATION

Plantation of Oak trees at Mount Abu (XLIV—7.12.88), 106-107.

Silvipastoral Plantation Programme (XLIV—7.12.88), 202-203.

Survival rates of trees/saplings (XLIII—2.11.88), 147.

Rural Fuelwoods Plantation Programme (XLIV—7.12.88), 109-116.

TREKKERS

Casualties amongst Trekkers (XLIII—21.11.88), 96.

Increase in Incidence of Casualties amongst Trekkers (XLIII—21.11.88), 10.

TREMORS

Tremors in Idukki District of Kerala (XLIV—1.12.88), 245.

TRIBAL AREAS

Assistance to Karnataka for construction of roads in Tribal Areas (XLIV—1.12.88), 71.

Bearing of fish in tribal areas of Orissa (XLIII—3.11.88), 198.

Conversion of Tribal Advisory Committee into Development Council (XLIV—5.12.88), 306.

Creation of sub-cadres in selected department (XLIV—5.12.88), 87-88.

Family Oriented Programme for Scattered Tribals (XLIV—28.11.88), 107-110.

Funds to States for Rural Roads in Tribal Areas (XLIII—3.11.88), 53.

Implementation of Tribal Welfare schemes (XLIV—5.12.88), 12-21.

Integrated Tribal Development Agencies in Orissa (XLIV—5.12.88), 236-42.

International Hunger Project for Tribals (XLIV—1.12.88), 129.

Land to landless under Tribal Sub-Plan (XLIII—21.11.88), 78.

Shortage of trained personnel for Tribal Development Schemes (XLIV—5.12.88), 284.

Tribal hostels in Tamil Nadu (XLIV—5.12.88), 195.

DEBATES

Need for separate recruitment for class III and IV posts by the Divisional Headquarters, Vishakhapatnam for proper representation of tribals from Orissa and Andhra Pradesh (Under Rule 377) (XLIV—28.11.88), 247-49.

TRIVANDRUM

Coverage by Trivandrum TV Centre (XLIII—22.11.88), 274.

Poor Production at Trivandrum T.V. Studio (XLIII—22.11.88), 144.

TUBE WELLS

Installation of tube wells (XLIII—24.11.88), 48-52.

TUNGSTEN

Exploitation of Tungsten (XLIII—3.11.88), 178.

TWENT POINT PROGRAMME

Allocation to W.B. for 20-Point Programme (XLIV—5.12.88), 244.

Implementation of 20 Point Programme by Maharashtra (XLIII—21.11.88), 225.

Review of Implementation of 20-point Programme (XLIII—21.11.88)

124.

DEBATES

Implementation of New 20 Point Programme (Res) (XLIV—2.12.88), 479-528.

Implementation of New 20 Point Programme (Res.) (XLIII—18.11.88), 384-430.

TYRE PRICES

Hike in tyre prices (XLIII—15.11.88), 26-29.

Import of Tyres (XLIII—22.11.88),

Price Control on Tyre Industry (XLIII—22.11.88), 345.

Rise in prices of Automobiles and Tyres (XLIII—22.11.88), 81.

Setting up of Tyre and Tube Project at Balasore Orissa (XLIII—22.11.88), 154.

U

UGC.

Failure of States to implement UGC Pay scales (XLII—24.11.88), 305-306.

UGC Assistance to B.Ed. Colleges in Orissa (XLII—17.11.88), 319.

UGC Grants to Garhwal University (XLIV—1.12.88), 88.

UGC Grants to private affiliated Colleges in Orissa (XLIII—17.11.88), 133-34.

UGC recommendations regarding University Examination System (XLIII—17.11.88), 143-43.

UNESCO

UNESCO's Programme for the Development of Communication (XLII—22.11.88), 78-79.

UNESCO Working Group Meet in Delhi (XLIV—1.12.88), 1.

U.N.O.

Pakistan's plea to Review mandates of UN Peace Keeping Operations (XLIII—24.11.88), 249-250.

U.N. Assistance for Drug Abuse

(XLIV—25.11.88), 252-254.

DEBATES

Fortieth Anniversary of the Universal Declaration of Human Rights (XLIV—7.12.88), 372-74.

Need to enquire into the import of post infected wheat from U.S.A. (Under Rule 377) (XLV—13.12.88), 24-25.

U.P.S.C.

Selection of language for UPSC Examinations (XLIV—5.12.88), 53-54.

UPSC Committee on Selection Process (XLIV—28.11.88), 151-52.

USA

Anti-cancer drug invented by Indian scientist in USA (XLIV—30.11.88), 422-23.

Ban on Indian Nurses to go to USA (XLIV—0.11.88), 121.

Export of Pepper to US (XLIV—25.11.88), 113-114.

Import of U.S. Technology (XLIV—5.12.88), 185.

Loss of Green Card and Passports of Indian Immigrants/visitors in USA (XLIII—17.11.88), 264-65.

Projects for Indo-US Joint Medical Research (XLIV—30.11.88), 278-84.

U.S. Films Interest in India (XLIV—6.12.88), 141.

Visit of Industrial Mission to USA (XLIII—22.11.88), 307.

USAID

Collaboration between USAID and NBGR (XLIV—1.12.88), 62.

Joint Research Project by ICAR and USAID (XLIII—17.11.88), 387.

USSR

Export of Cloth to USSR by NTC (XLIV—30.11.88), 266.

Export of Jute to USSR (XLIII—16.11.88), 315.

Export of Jute to USSR (XLIV—30.11.88), 355-60.

Indo-Soviet Technological Corporation (XLIV—29.11.88), 288.

Indo-Soviet co-operation in fishing (XLIII—17.11.88), 410.

Indo-USSR Steering Committee meet (XLIII—11.4.88), 91-92.

Soviet assistance for mass transit system (XLIII—2.11.88), 137.

Soviet Assistance for Super Thermal Power Station (XLIV—29.11.88), 369.

Visit of Trade Delegation of USSR (XLIV—25.11.88), 188-189.

Visit of Mr. Grobachev, General Secretary of the Central Committee of the CPSU and President of the Presidium of Supreme Soviet to India (St) (XLIII—21.11.88), 292-93.

UNANI MEDICINES

Non-availability of medicines in Unani Dispensaries (XLIV—7.12.88), 330-32.

Purchase of Unani Medicines (XLIV—7.12.88), 52-54.

Purchase of Unani Medicines for CGHS Dispensaries (XLIV—30.11.88), 77-82.

Unemployment (XLIV—30.11.88), 89-90.

Jobs to unemployed (XLIV—7.12.88), 39-40.

Strategy to solve unemployment (XLIV—30.11.88), 433.

Unemployed in the Country (XLIII—16.11.88), 235.

Unemployment due to closure of textile Mills (XLIII—16.11.88), 233.

Unemployment Allowance to Jobless (XLIII—16.11.88), 227.

UNIT TRUST OF INDIA

Housing Scheme of Unit Trust of India (XLIV—16.11.88), 9.

Housing Scheme of Unit Trust of India (XLIV—25.11.88), 27-28.

UNION CARBIDE, M/s

Chemicals lying in Union Carbide Plant, Bhopal (XLIV—29.11.88), 356.

Memorandum of Understanding between Union Carbide India Ltd. and Oswal Agro Mills Ltd. (XLIV 29.11.88), 58.

US GILLETTE CO. M/s

Equity held by US Gillette Company (XLIV—29.1.88), 142.

UNIVERSITY (IES)

Accommodation to the Lectures of Delhi University (XLIII—17.11.88), 195-96.

Central University in Assam (XLIII—17.11.88), 207-208.

Correspondence course of Delhi University (XLIII—24.11.88), 89.

Institutes given Demand to be Universities states (XLIII—3.11.88), 204.

Job oriented course in Industrial Relation and Personnel Management in Delhi University (XLIII—24.11.88), 288-90.

Nursing University for Kerala (XLIII—16.11.88), 350.

Proposal to declare Guru Ghasidas University, Bilaspur as a Central University (XLIII—3.11.88), 133.

Protest by students of Delhi University on Irregularities in conduct of Examination Branch (XLIII—24.11.88), 183-184.

Withholding of result of M. Phil Examination of Delhi University (XLIV—1.12.88), 332.

Need to look into the affairs of the Aligarh Muslim University—(Under Rule 377) (XLIV—6.12.88 459-60.

Upper Indravati Project (XLIII—4.11.88), 44.

URBAN AREAS

Urban basic services schemes (XLIV—

30.11.88),

URBAN BASIC SERVICE PROGRAMMES

Urban Basic Service Programme (XLIV—7.12.88), 67-77.

URBAN DEVELOPMENT

Development of Towns (XLIII—2.11.88), 33.

Fund from foreign countries for Urban Development (XLIII—16.11.88), 150.

Rapid growth of Urbanisation (XLIV 7.12.88), 255-60.

URBAN LAND CEILING ACT

Need to review the implementation of Urban Land (Ceiling) Act and to make suitable amendments in the Act (Under Rule 577) (XLIII—4.11.88), 364.

URDU

Bureau for promotion of Urdu (XLIII—17.11.88), 389-408.

Development of Urdu Teleprinters (XLIII—22.11.88), 176.

Survey committee on Urdu Bureau (XLIII—17.11.88), 51.

UTTAR PRADESH

AIR Station at Pithoragarh, UP (XLIII—22.11.88), 310.

Amount allocation to U.P. under Indira Awas Yojana (XLIII—3.11.88), 182.

Approval to Gauriganga and Dhaultiganga Power Projects in U.P. (XLIII—22.11.88), 123.

Areas inhabited by Scheduled Tribes in Uttar Pradesh (XLIII—21.11.88), 166.

Central Assistance to pending Power Projects in U.P. (XLIII—22.11.88), 33.

Central Assistance to SCs/STs in Uttar Pradesh (XLIV—248-30.

Clearance of Projects in Almorah District (U.P.) (XLIII—16.11.88), 367.

Clearance to pending power projects of UP (XLIII—22.11.88), 334.

Commercial production of Trout Fish in U.P. (XLIII—17.11.88), 3-29 30.

Corruption charges against IPS Officers in Uttar Pradesh (XLIII—21.11.88), 168.

Development of lakes of Hill areas Uttar Pradesh (XLIII—21.11.88), 167.

Development of Scheduled Castes/ Scheduled Tribes in Uttar Pradesh (XLIII—21.11.88), 168.

Electrification of villages in Jaunpur, U.P. (XLIII—15.11.88), 147.

Electrification of villages Moradabad, UP (XLIII—22.11.88), 152.

Forced sterilization cases in U.P. (XLIII—16.11.88), 319.

Houses for E.W.S. in U.P. (XLIII—16.11.88), 133.

Loans for mini Projects in Hilly Areas of Uttar Pradesh (XLIV 6.12.88), 12-16.

Opening of Public Call Offices in Almora and Pithoragarh district in U.P. (XLIV—29.11.88), 312.

Petro-chemical Complex and Colour X-ray Film Industry in Almora District, U.P. (XLIV—29.11.88), 137.

Railway bridges in U.P. (XLIII—4.11.88), 79-80.

Rural electrification in U.P. (XLIV—29.11.88), 271.

Setting up of Electronic telephones exchanges in U.P. (XLIII—15.11.88), 124-27.

Setting up of 'Jan Adalats' in Uttar Pradesh (XLIV—25.11.88), 92-94.

Setting up of mini cement plants in hilly areas of U.P. (XLIII—22.11.88), 195.

Setting up of Polio Vaccine Factory in Bulandshar (XLIII—21.11.88), 258.

Sick Industries in U.P. (XLIII—22.11.88), 25-31.

Small Power Projects in hill areas of U.P. (XLIV—29.11.88), 313.

Village connected by Roads to District Headquarters in Eastern U.P. (XLIII—24.11.88), 120.

DEBATES

Demand for ensuring equal price of cane to all cane-growers in Uttar Pradesh—(Under Rule 377) (XLIV—7.12.88), 417-18.

Demand for extension of the Barban-Etah Railway line up to Farrukhabad (U.P.)—(Under Rule 377) (XLIV—7.12.88), 419-20.

Demand for financial and other assistance to U.P. Government to meet drought situation in certain parts of the State—(Under Rule 377) (XLIV—29.11.88), 483.

Demand for a Navodaya Vidyalaya in Bhargain town in Etah district of Uttar Pradesh—(Under Rule 377) (XLIV—29.11.88), 485-86.

Need for providing relief to the drought affected people of Mirzapur district in Uttar Pradesh (Under Rule 377) (XLIII—22.11.88), 381-82.

Need for a techno-economic survey of the hilly regions of U.P. for their proper development (Under Rule 377) (XLIV—1.12.88), 408-09.

Need to check smuggling on the borders of Nepal, Bihar and U.P. viz Candak river (u/r 377) (XLV—16.12.88), 37-38.

Steps needed to check dengue fever and Encephalitis in Gorakhpur Division of UP (Under Rule 377) (XLIII—3.11.88), 245-46.

V

VCR

Know-how import for VCR/VCP (XLIV—28.11.88), 196-197.

Supply of V.C.P./C.T.V. at low Rates (XLIII—21.11.88), 84.

VACCINATION

Vaccination against dreaded diseases and deaths of Children (XLIV—7.12.88), 249-51.

VAISHALI

Demand for construction of a National High way from Hajipur to Betia via Vaishali—(Under Rule 877), (XLIV—7.12.88), 413.

VANASPATI

Alleged adulteration in Vanaspati Ghee by Wanesh Flour Mill (XLIV—30.11.88), 108.

Hike in price of Vanaspati (XLIV—30.11.88), 407.

Issue of Vanaspati manufacturing licence grohres cooperatives (XLIV—30.11.88), 47-48.

Grant of industrial licences for Vanaspati Units (XLIV—7.12.88), 293-94.

DEBATES

Allocation of imported Edible Oils to Vanaspati Industry (S) (XLIII—21.11.88), 271-72.

VANNIAR(S)

Vannians Problem in Tamil Nadu (XLIII—21.11.88), 251.

VAYUDOOT

Indication of Airlines Liability on Vayudoot Tickets (XLIV—28.11.88), 32-33.

Plan to make Vayudoot an independent company (XLIV—5.12.88), 93.

Purchase of Soviet Planes for Vayudoot (XLIII—21.11.88), 91.

Russian Aircraft for Vayudoot (XLIII—21.11.88), 141.

Vayudoot Service between Calcutta and Balurghat (XLIV—28.11.88), 56-57.

Vayudoot Service from Indore (XLIV 5.12.88), 131-32.

Vayudoot Service for Jaisalmer (XLIV—5.12.88), 255.

VEDIC MATHEMATICS

Workshop on Vedic Mathematics (XLIII—24.11.88), 265-274.

VEGETABLES

High price of Vegetables in Delhi (XLIII—3.11.88), 43.

Hike in price of Vegetables (XLIV—1.12.88), 152.

Shifting of Vegetable Market from Motilal Nehru College (XLIV—7.12.88), 304.

VEMANA SHRI

Need to give recognition to poet Vemana by issuing a postal stamp, opening a Faculty and publishing authoritative translations of his works (Under Rule 377), (XLIV—1.12.88), 412

VESSEL (S)

Distance restrictions for operation of Joint Venture Companies for exploitation of Deep Sea Prawan Resources (XLIII—17.11.88), 259-60.

Operation of Foreign Vessels on Indian Coastline (XLIII—17.11.88), 373.

Policy in allowing acquisition of vessels (XLIV—1.12.88), 126.

VICE CHANELLORS

Vice Chanellors' Visits to Foreign Countries (XLIII—24.11.88), 99-100.

VIDEO PIRACY

Steps to prevent Video Piracy (XLIII 17.11.88), 121.

VIDYA SAGAR UNIVERSITY

Recognition of Vidya Sagar University (XLIII—24.11.88), 157.

VIDYALAYA SWASTHYA YOJNA (XLIII—16.11.88), 201.

VIKRAM SARABHAI SPACE CENTRE

Expansion of Vikram Sarabhai Space Centre (XLIV—5.12.88).

VILLAGES

Ownership rights to the people of

village Purani Nangal, Delhi (XLIV 3.12.88), 56-57.

DEBATES

Need to provide Central aid for the village Health Guides in the State of Orissa (Under Rule 377) (XLIV -1.12.88), 409-10.

VIRAL FEVER

Ulral Fever in Delhi Delhi (XLIII—16.12.81), 296.

VISA

Parley between Pakistan and India for Liberalisation of Visa Rules (XLIII—21.11.88), 261.

VISAKHAPATNAM

Petrochemicals unit of HPCL at Visakhapatnam (XLIII—22.11.88), 264.

Master plans for Visakhapatnam Port (XLIII—17.11.88), 69.

VISAKHAPATNAM PORT TRUST

Satellite port at Gangavaram (XLIII—3.11.88), 208.

VISHVA HINDI VIDYAPRETH

Proposal to set up Vishv Hindi Vidya-preeth (XLII₁—24.11.88), 275-276.

VISIT BANGLADESH

Visit of Bangladesh President (XLIII 4.11.88), 168.

Expenditure incurred on P.M.'s visit abroad (XLIII—17.11.88), 131.

Outcome of External Affairs Minister's visit to Nepal (XLIII—17.11.88), 267.

Prime Minister's visit to Bhutan (XLIII—17.11.88), 146-47.

Visit of Officers of AEPO to EEC Countries and U.S.A. (XLIII—(XLIII—16.11.88), 374.

VITAMINS

Rise in Prices of bulk vitamins (XLIII —22.11.88), 180.

VITAMINS

Self-sufficiency in Vitamin A (XLIV—29.11.88), 223-

VIVEKANAND EDUCATION SOCIETY

Land to Vivekanand Educational Society (XLIV—30.11.88), 112-118.

VOCATIONAL TRAINING

Diversification of Vocational Training with World Bank Assistance (XLIII—3.11.88), 12-24.

Population education in Vocational Training Scheme (XLIII—24.11.88), 63-64.

Vocational Schools in Delhi (XLIV—1.12.88), 244.

VOLUNTARY ORGANISATIONS

Meeting of Voluntary Organisations in Health Sector (XLIII—16.11.88), 282.

Registered and Unregistered Voluntary Agencies Working in Health Sector (XLIV—7.12.88), 231.

Role of Voluntary Organisations in Health Care Delivery (XLIV—7.12.88), 49.

VOLUNTARY RETIREMENT SCHEMES

Voluntary retirement scheme in public sector undertakings (XLIII—15.11.88), 111-116.

VOTINGS AGE (XLIII—4.11.88), 318-319.

Voting Age (XLIII—18.11.88), 34.

W

WHO

WHO assistance for Research on AIDS (XLIII—2.11.88), 137.

WAGONS

Allotment of wagons to M.P. (XLIV—2.12.88), 77.

Real Wages and Money Wages of (XLIV—30.11.88), 101.

Revision of minimum wages (XLIV—30.11.88), 226-230.

Revision of Wages of Coal Miners (XLIII—22.11.88), 2.7.

Wages of labour in Mining Operation (XLIV—30.11.88), 104-06.

DEBATES

WAGES

Need to ensure payment of minimum wages to agricultural labour (Under Rule 377) (XLIV—1.12.88), 411.

WAGE BOARD

Need to ensure that the Report of the Wage Board for Journalists and Non-Journalists is submitted by the due date—(under rule 377) (XLIV—16.12.88), 28-29.

WAKF COMPLEX

Assistance to Mohammadia Wakf Complex Kurnool (XLIV—5.12.88), 227.

WAKF BOARDS

Financial assistance to State Wakf Boards (XLIV—5.12.88), 228-229.

WAR WIDOWS

Concessions to War Widows (XLIII—21.11.88), 121.

WAREHOUSE

Warehouse at Goa Airport (XLIII—21.11.88), 20.

WASHING MACHINES

Manufacture of Washing Machines (XLIV—6.12.88), 202-203.

Reclamation of Waste Land (XLIV—30.11.88) 327-332.

Technology Mission on Wasteland (XLIII—16.11.88), 196.

Wasteland Development Project (XLIII—16.11.88), 31-32.

DEBATES

Demand for allotting waste land to the landless poor after making it cultivable—(Under Rule 377) (XLIV—29.11.88), 480.

WATCHES

Manufacture of Automatic/Electronic Watches (XLIV—6.12.88), 217-22.

WATER

Control of Exploitation of Water (XLIII—18.11.88), 172.

Drinking water problem villages (XLIII—17.11.88), 295-300.

Funds for rain harvesting structures for water conservation (XLIII—17.11.88), 421-22.

Integrated drinking water supply Schemes (XLIII—17.11.88), 253-58.

Potable Water and Health Care for Residents of Resettlement Colonies (XLIII—2.11.88), 184.

Supply of drinking water to Bhubaneswar (XLIII—16.11.88), 307.

Water scarcity in Madhya Pradesh (XLIII—17.11.88), 95-97.

Water supply in Delhi (XLIII—2.11.88), 58.

DEBATES

Need to take steps for getting World Bank aid for a comprehensive plan on river Narbda/Dies to solve the water scarcity in Digr (Madhya Pradesh) (Under Rule 377) (XLV—13.12.88), 22.

WATER RESOURCES

Remote sensing Satellites to locate underground water resources (XLIV—5.12.88), 270-71.

WATER SPORTS

Introduction of water sports in Tungabhadra Dam (XLIV—5.12.88), 36-39.

WATER SUPPLY

Conference on Rural Water Supply (XLIII—17.11.88), 2-8-75.

LIC Loans for Urban Water Supply Schemes and Drainage Projects (XLIV—25.11.88), 42-43.

Rural Water Supply Schemes from Assam (XLIV—1.12.88), 121.

Supply of Fluorosis contaminated Water in Rajasthan (XLIV—1.12.88), 40.

Water supply in Delhi—7.12.88, 78-79.

Water supply by melting Himalayan Glaciers (XLIII—18.11.88), 104.

WATER TREATMENT PLANTS

Micro-Processor controlled Automa-

tion (XLIV—30.11.88), 211-212.

WATERWAYS

Development of Allahabad-Patna Stretch of Waterway (XLIII—24.11.88), 55-57.

National Workshop on Inland Waterways (XLIII—17.11.88), 111-12.

Proposal for Development of Inland ways in A.P. (XLIII—3.11.88), 142.

Transportation of Goods through Waterways (XLIII—3.11.88), 145.

WEAKER SECTIONS

Houses for Weaker Sections of Society (XLIV—7.12.88), 172-74.

Pre-examination training centres for weaker sections (XLIV—28.11.88), 3-7.

Upliftment of weaker sections in Bihar (XLIV—5.12.88), 87-82.

WEALTH TAX

Exemption to Cine Artists under Wealth Tax Act, 1957 (XLIII—18.11.88), 135.

WEAVERS

Survey on condition of Handloom weavers in Andhra Pradesh (XLIII—16.11.88), 349

WEAVERS

Need to take steps to improve the financial position of handloom weavers (Under Rule 377) (XLIII—4.11.88), 363.

WEIGHTS AND MEASURES

Registration of users of weights and measures (XLIV—30.11.88), 128-129.

Welcomes to the European Parliamentary Delegation (XLIII—22.11.88), 2.

WELFARE SCHEMES

Implementation of Tribal Welfare schemes (XLIV—5.12.88), 12-21.

New Child Welfare Schemes (XLIII—17.11.88), 125-26.

WEST BENGAL

Allocation to W.B. for 20-Point Programme (XLIV—5.12.88), 244.

Assistance to West Bengal in the form of Grant on Loan (XLIV—5.12.88), 243-44.

Border check posts in West Bengal (XLIV—5.12.88), 194-35.

Closure of Petrol Pump in Raiganj (West Bengal) (XLIV—6.12.88), 124-125.

Direct Telegraph Service between Calcutta and Balurghat, W. B. (XLIV—29.11.88), 220.

PG connection in L West Bengal (XLIII—22.11.88), 317.

Modernisation of Kangsabati Project (XLIII—21.11.88), 87.

Oil exploration in West Bengal (XLIII—22.11.88), 162.

Protection of Coastal Wildlife in Sunderbans (W. Bengal) (XLIV—30.11.88), 214-215.

Roller Flour Mills in W. Bengal (XLIII—2.11.88), 141.

Schemes for disabled children in W.B. (XLIV—28.11.88), 111-116

Tidal power development in W. Bengal (XLIII—22.11.88), 55.

Tourist centres in West Bengal (XLIII—21.11.88), 116.

Development of Western Ghats (XLIV—30.11.88), 87.

DEBATES

Damage due to cyclone in the States of West Bengal, Orissa and Union Territory of Andaman and Nicobar Islands (Disc) (XLV—16.12.88), 186-202.

Damage from Cyclone in West Bengal, Orissa and Andaman and Nicobar Islands on November 29, 1988 and Relief Measures Undertaken—(St.) (XLIV—7.12.88), 528-35.

Need to constitute a team to study the causes of industrial sickness in West Bengal and suggest remedial measures—(Under Rule 377) (XLIV—28.11.88), 251.

Need to find out a way to check the entry of wild elephants in Salboni and Ninapur area of W.B. (a/r 377) (XLV—16.12.88), 39-40.

WHEAT

New Varieties of Wheat Released (XLIII—24.11.88), 24-30.

Shortage of Wheat and Gram seeds (XLIII—3.11.88), 189.

DEBATES

Need to enquire into the import of pest infected wheat from U.S.A. (Under Rule 377) (XLV—13.12.88), 24-25.

WIDOWS

Financial Assistance to Widows (XLIV—5.12.88), 328.

Protection of Coastal Wildlife in Sunderbans (W. Bengal) (XLIV—30.11.88), 2, 4-215.

WILDLIFE SANCTUARY

Assistance for Guddaph Wildlife Sanctuary (XLIV—7.12.88), 240.

Wild Life Sanctuaries (XLIV—30.11.88), 101-102.

Wild Life Sanctuaries in Rajasthan (XLIV—30.11.88), 197.

WIND MILLS

Establishment of Wind Mills (XLIII—15.11.88), 6-11.

WINDPOWER UNITS

Imported windpower units at Dairy Institute, Audugudi, Bangalore (XLIII—15.11.88), 423.

WOMEN

Assistance from Netherlands for Education for Women's equality (XLIII—3.11.88), 32.

Centre for Women's Development (XLIV—1.12.88), 150.

Corporations for Women Development (XLIII—24.11.88), 114-118.

Discrimination against women in Employment (XLIII—16.11.88), 370.

Dowry cases reported in Delhi Police

Women's Cell (XLIV—5.12.88), 39-43.

Imprisonment of Women from Kerala in Qatar (XLIV—7.12.88), 215.

Maternity Benefit scheme for landless women labourers (XLIV—30.11.88), 347-48.

National Perspective Plan for Women 3.11.88), 134.

Placement of Women Officers in Senior Positions (XLIV—5.12.88), 102-103.

Recommendation of National Commission on Women (XLIII—17.11.88), 365-67.

Reservation of seats for women (XLIV—5.12.88), 222.

Reservation of seats for Women in Central and State Legislatures (XLIV—2.12.88), 200.

Schemes for the benefit of Women (XLIV—1.12.88), 140.

Study on Occupational Health hazard faced by Women (XLIV—30.11.88), 343-45.

Women involved in Criminal Cases (XLIII—21.11.88), 45.

DEBATES

Reported atrocities on women in different parts of the country and steps taken by Government in that regard—(CA) (XLIV—29.11.88), 429-80.

Development of Wool Industry for providing additional Employment (XLIII—16.11.88), 203.

WORLD BANK

Assistance Offered by World Bank on Flooded Rivers in India and Neighbouring Countries (XLIV—25.11.88), 66.

Assistance to Wool Banks (XLIV—7.12.88), 52.

Diversification of Vocational Training with World Bank Assistance (XLIII—3.11.88), 224.

Loan Assistance by World Bank (XLIV—25.11.88), 161-162.

- Loan from World Bank (XLIII—4.11.88), 207.
- World Bank aid for construction of roads (XLIV—2.12.88), 305.
- World Bank Aid to India for Anti-poverty Programme (XLIII—18.11.88), 175.
- World Bank Aid for West Bengal Projects (XLIII—18.11.88), 141.
- World Bank Aided Horticultural Project (XLIV—1.12.88), 49.
- World Bank Assistance to Developing Countries (XLIV—25.11.88), 168-169.
- World Bank Assistance for Sardar Sarovar Project in Gujarat (XLIV—25.11.88), 228.
- World Bank Assistance for Slum Improvement (XLIII—2.11.88), 50.
- World Bank Assistance for slum up-gradation (XLIII—16.11.88), 324.
- World Bank disbursements to developing countries (XLIII—4.11.88), 234-236.
- World Bank Finance for Northern Region Transmission System (XLIII—22.11.88), 82-83.
- World Bank Funds for Environment Projects (XLIV—2.12.88), 203.
- World Bank Loan for Hasdev Bango Dam in Madhya Pradesh (XLIV—25.11.88), 80-81.
- World Bank Loan for Thermal Power Stations (XLIV—29.11.88), 279.
- World Bank observation on drought conditions in India (XLIII—4.11.88), 274-275.
- World Bank Report on the Working of SAIL (XLIII—3.11.99), 221.
- World Bank Loan to Electronics Sector (XLIII—18.11.88), 234.
- World Bank Suggestion on Devaluation of Rupee (XLIII—18.11.88), 203.
- DEBATES**
- Need to repair the Sona Canal with World Bank aid (Under Rule 377)

(XLIV—5.12.88), 376-77.

Need to take steps for getting World Bank aid for a comprehensive plan on river Narmada/Bina to solve the water scarcity in Sagar (Madhya Pradesh) (Under Rule 377) (XLV—13.12.88), 22.

WORLD THRIFT DAY

Observance of World Thrift Day (XLIII—18.11.88), 292.

WORKERS

- Bonus to Daily Wage workers (XLIV—29.11.88), 340.
- Female workers in CIL (XLIII—15.11.88), 143-45.
- Real Wages and Money Wages of Workers (XLIV—30.11.88), 101.
- Regulation of Services of Daily Wage Workers in Departments of Posts & Telecommunications (XLIII—15.11.88), 99-101.
- Rehabilitation relief to Textile Workers in Gujarat (XLIII—16.11.88), 225.
- Socio-economic Development of workers in Kerala (XLIV—30.11.88), 341.
- Wages of Industrial Workers in Delhi (XLIII—16.11.88), 319.
- Wages of workers engaged in Scheduled Employments (XLIV—7.12.88), 67.
- Welfare of Limestone and Dolomite Colliery Workers in Madhya Pradesh (XLIII—16.11.88), 297.

Y

YAMUNA

Cleaning of Yamuna River (XLIV—30.11.88), 204.

YARN

- Availability of yarn in M. P. (XLIV—30.11.88), 209.
- Supply of cheap Yarn to Weavers in Manipur (XLIII—16.11.88), 279.

YATRI NIWAS

Construction of Yatri Niwas (XLIV

-28.11.88), 126.

Yatri Niwas in Orissa (XLIV—
5.12.88), 123-24.

YOGA

Research centres Yoga (XLIII—
2.11.88), 60.

YOUTH

Establishment of a National Institute
of Youth Development (XLIII—
3.11.88), 142.

Nehru Yuva Kendra Sangathan (XLIV
—1.12.88), 317.

Selection of Students for Youth Festi-
val Abroad (XLIV—1.12.88), 297.

Youth Hostels in A.P. (XLIV—
1.12.88), 99.

DEBATES

Need to check the spread of heart
ailments, particularly amongst the
youth in the country (Under Rule
377) (XLV—15.12.88), 15.

Z

ZINC

Production of Zinc, Lead and Silver
(XLIV—1.12.88), 233.

ZOO

Shifting of Trichur State Zoo (XLIV
—7.12.88), 217.

PART II—NAME INDEX

A

ABDULLAH, BEGUM AKBAR JOHAN

Leave of Absence from the Sittings of the House (XLIV—7.12.88), 408-09.

ACHARIA, SHRI BASUDEB

Amount spent on modernisation of of textile industry (XLIV—30.11.88), 34.

Construction of Tailpool Dam near Panchet Reservoir (XLIII—22.11.88), 148.

Encroachment in Basant Village, Delhi (XLIV—7.12.88), 317-18.

Female workers in CIL (XLII—15.11.88), 143-45.

Increase in Agricultural Labour (XLIV—7.12.88), 30.

Modernisation of Kangasabati Project (XLIII—21.11.88), 89.

Pre-shipment inspection of exported basmati rice (XLIII—4.11.88), 77.

Price of Plastic raw material (XLIII—15.11.88), 25-26.

Proposal to shift Sericulture Research Station (XLIV—7.12.88), 49-50.

Raising height of Parchet Dam of DVC (XLIII—22.11.88), 345.

Re-opening of Haldia Unit of HPC (XLIII—17.11.88), 16-20.

Revision of wages of Coal Mines (XLIII—22.11.88), 3-7.

Sanction of loans by Banks (XLIV—2.12.88), 25.

Sick Industrial Units (XLIV—29.11.88), 29-30.

T.B. hospital for beedi workers at Aurangabad (West Bengal) (XLIII—16.11.88), 156.

T.B. Hospital for Beedi workers at Jhanda District Purulia (XLIII—16.11.88), 341.

DEBATES

National Highways Authority of India Bill—Consid. (XLIII—24.11.88).

400-04.

(XLIV—25.11.88), 295-97.

Need for cancellation of Memorandum of Understanding between the Govt. of India and M/s Samtel-Corning (Under Rule 377), (XLIII—21.11.88) 277.

Need for the Department of Steel to buy the blast furnace from H.E.C. instead of importing a second hand blast furnace (Under Rule 377) (XLIV—30.11.88), 472-73.

Privatisation of B.E.L.—Taloja unit (Pet) (XLV—15.12.88), 13.

AGARWAL, SHRI JAI PRAKASH

DTC bus service for West Delhi (XLIII—17.11.88), 55.

Demands of Employees of Hotel Centaur (XLIV—5.12.88), 286-87.

Dorwry cases reported in Delhi Police Women's cell (XLIV—5.12.88), 42.

Growth of Jhuggies in Delhi (XLIII—16.11.88), 19-20.

Pay scales of Lab. Technicians in C.G.H.S. Dispensaries (XLIV—(XLIV—7.17.88), 93-95.

Removal of Jhuggies from Janakpuri (XLIV—30.11.88), 204-205.

Report Cadre Review Committees (XLIV—7.12.88), 316-37.

Stay of Crew of A.I. in Centaur Hotel (XLIV—5.12.88), 374-75.

Thefts in Hotels Centaur, Delhi (XLIV—5.12.88), 303-304.

DEBATES

Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 98-99.

AHMAD, SHRI SARFARAZ

Bulldozers for houses for Bihar (XLIV 7.12.88), 95-96.

Central Assistance to Flood affected States (XLIII—3.11.88), 147.

Development of Buddhist Pilgrims (XLIII—21.11.88), 55.

Employment/promotion on false SC/ST certificates in NDMC%, Delhi Administration and Delhi Municipal Corporation (XLIV—5.12.88), 56.

Indo-Pak talks on slaches (XLIII—21.11.88), 169.

Installation of tube wells (XLIII—24.11.88), 48-52.

Sharing of Power from Damodar Valley Corporation Projects (XLIV 6.12.88) 113-114.

Shortage of staff in Delhi schools (XLIII—17.11.88), 49-59.

Surplus teachers in Kendriya Vidyalaya Sangathan (XLIII—3.11.88), 49.

Telephone clearing machine for LPG distributors (XLIII—22.11.88), 52-53.

Vacant post of Judges in Bihar High Court (XLIII—18.11.88), 112.

Wages revision in FCI (XLIII—16.11.88), 153.

AKHTAR HASAN SHRI

Demands for Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 355-56.

ALVA, SHRIMATI M.

Dismal performance of Indian sportsmen in Seoul olympic Games (Disc) (XLV—16.12.88), 181-86.

Reported atrocities on women in different parts of the country and steps taken by Government in that regard—(CA) (XLIV—29.11.88), 429-33 478-80.

ANJIAH SHRIMATI MANEMMA

Discussion on growth rate in Eighth Plan (XLIII—21.11.88), 100.

Exported of Garments and Textiles (XLIV—30.11.88), 299-302.

New Schemes under National Savings Scheme (XLIII—18.11.88), 97.

Telugu Ganga Project (XLIV—25.11.88), 104-105.

DEBATES

Sad plight of cotton growers in various

parts of the country (Ca) (XLV—16.11.88), 168.

ANNANABI SHRI R.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 508-70.

ANSARI, SHRI Z.R.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha—Consid (XLIV—7.12.88), 420-24.

Forest (Conservation) Amendment Bill Consid. (XLIV—13.12.88), 91-107.

Motion to Pass (XLV—13.11.88), 125.

National Forest Policy—(St.) (XLIV—7.12.88), 540-42.

ANTONY SHRI P.A.

Cancellation of Delhi Goa—Cochin Trivandram flights (XLIV—21.11.88), 65.

Clearance of Fisheries Project in Kerala (XLIII—17.11.88), 97.

Declaration of West Coast Canal as National Waterway (XLIII—17.11.88), 421.

Development of Thankasteri Harbour (XLIII—17.11.88), 302-310.

Export of manpower to Gulf countries (XLIII—7.12.88), 319-21.

Hotel Accomodation (XLIV—5.12.88), 35.

New Research and Development Centres for silk in Kerala (XLIV—30.11.88), 106-107.

Proposal to up grade Poojapura Regional Ayurvedic Research Centre, Trivandum (XLIV—7.12.88), 83-84.

Request from Government of Kerala for Financial Assistance (XLIII—17.11.88), 131-32.

Seizure of Narcotics in Kerala (XLIV 2.12.88), 75.

Termination of services of Defence Nurses on Marriag. (XLIII—21.11.88), 102.

DEBATES

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 5.12-15.

ATAUR RAHMAN, SHRI

Demand for further research on the use of Ramise, a staple fibre, and its popularisation in the country—(Under Rule 377) (XLIV—29.11.88), 484-85.

National Highway Authority of India Bill—Consid. (XLIV—28.11.88), 260-63.

AWASTHI, SHRI JAGDISH

Demand for directives to State Governments to rescue the poor people from exploitation by money lenders (Under Rule 377) (XLIII—15.11.88), 441.

AZAD, SHRI GHULAM NABI

Commission reported to have been paid by M/s. Bofors in Howitzer Gun Deal (Disc.) (XLIII—15.11.88), 512-519.

B**BAIRAGI, SHRI BAL KAVI**

Concessions to Textile Industry and their benefits to Consumers (XLIV 7.12.88), 17-18.

Liberalisation of Gold Policy (XLIII—18.11.88), 5.

Seizure of Heroin on Indo-Pak Border in Punjab (XLIII—18.11.88), 16.

DEBALES

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 114-20.

Demand of Farmers and Agricultural Labour—Disc (XLIII—4.11.88), 398.

National Highways Authority of India Bill—Consid. (XLIV—28.11.88), 307-309.

Representation of the People (Amendment). Bill—Consid. (XLV—(148,128), 114-20.

BAIRWA, SHRI BANWARI LAL

Appointment of Helper/Peons in Indian Airlines (XLIV—5.12.88), 120-21.

Exploitation by Public Schools in Delhi (XLIII—24.11.88), 70-72.

New Promotion Policy for Officers in Indian Overseas Bank (XLIV—2.12.88), 207.

Pay scale of Income Tax Inspectors (XLIV—2.12.88), 198.

Reservation for Scheduled Castes and Scheduled Tribes in Banks (XLIV—25.11.88), 231-38.

Reservation for STs in Indian Overseas Bank (XLIV—2.12.88), 284.

Scheduled Caste and Scheduled Tribe Officers in Banks (XLIV—25.11.88), 52.

Stretch of National Highway No.8 proposed to be closed for Sariska Tiger Project (XLIV—1.12.88), 87.

BAITHA, SHRI D.L.

Rise in prices of essential commodities—(Disc.) (XLIII—24.11.88), 447-52.

BALA GOUD, SHRI T.

Allotment of Petrol pumps in A.P. (XLIII—22.18.88), 301.

Assistance for repair of floods damaged National Highways in (XLIII—3.11.88), 55.

Conversion of Manual Telephone Exchanges into auto Exchanges in A.P. (XLIII—15.11.88), 248.

Distribution of power from Central Power Projects in Southern States (XLIII—22.11.88), 69-72.

Electricification of platforms in A.P. (XLIII—4.11.88), 53-54.

Electricification of Vijayawada-Guntur-Tenali Line (XLIII—4.11.88), 160.

Establishment of a National Institute of Youth Development (XLIII—3.11.88), 142.

Functioning of NPCC in Andhra Pradesh (XLIV—29.11.88), 69.

- Import of Condoms (XLIII—4.11.88), 313-315.
- Proposal for Development of Inland waterways in A.P. (XLIII—3.11.88), 142.
- Purchase of jute by Government Agencies (XLIII—16.11.88), 65.
- Representation for Assistance to Lobster Fishing (XLIII—18.11.88), 117.
- Setting up of Electronic Telephone Exchanges in Hyderabad (XLIII—15.11.88),
- Setting up of Power Projects by NTPC and NHPC (XLIII—22.11.88), 296.
- Setting up of Transmission Projects (XLIII—15.11.88), 247-48.
- Shrimp fishing in A.P. (XLIV—2.12.88), 33.
- Shrimp Fishing of Anchar Coast (XLIV—1.12.88), 129.
- Study of Industries in Cooperative Sector (XLIII—22.11.88), 299.
- Telecom Technology Mission Projects for A.P. (XLIII—15.11.88), 413-15.
- Training Research and Development Organisations (XLIII—15.11.88), 248-52.
- BALI, SHRIMATI VYJAYANTHIMALA**
- Leave of Absence from the Sittings of the House (XLIV—7.11.88), 408-09.
- BANATWALLA, SHRI G.M.**
- Conversion of Gheziabad 84 Crossbar Exchange (XLIII—22.11.88), 72-73.
- Development of Urdu Teleprinters (XLIII—22.11.88), 176.
- News Item captioned 'Few Hospitals for Burn Cases' (XLIV—30.11.88), 203-204.
- Profit on Gulf Sector Routes (XLIV—28.11.88), 91-92.
- Survey Committee on Urdu Bureau (XLIII—17.11.88), 51.
- Uniformity in Bank Charges (XLIV—25.11.88), 48.
- Urdu Computers (XLIII—21.11.88), 75.
- Commission of Inquiry (Amendment) Bill Consid. (XLIII—22.11.88), 457-64.
- Constitution (Sixtieth Amendment) Bill Consid. (XLIV—30.11.88), 514-17.
- Constitution (Sixty-Second Amendment) Bill Consid. (XLIV—14.12.88) 171-76
- Need to review the decision to discontinue the Central Investment subsidy to non-manufacturing units (Under Rule 377) (XLIV—15.12.88), 19-20.
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 72-76
- BANERJEE, KUMARI MAMATA**
- Denotification of Textile Industry (XLIII—16.11.88), 62.
- Funds for Model Railway Stations (XLIV—25.11.88), 122.
- Increase in Incidence of Casualties amongst Trekkers (XLIII—21.11.88) 12.
- Inspection of Peerless General Finance and Investment Company Limited by RBI (XLIII—18.12.88), 238.
- Jadavpur Flyover (Calcutta) (XLIII—18.11.88), 59.
- Merger of Sick Industries with Healthy Industries (XLIII—15.11.88) 55-56.
- Pre-examination Training to Minority Communities by State Bank of India (XLIV—25.11.88), 221-22.
- Re-opening of Haldia Unit of HFC (XLIII—17.11.88), 16-20.
- Retirement age of Air-Hostesses (XLIII—21.11.88), 52.
- Setting up of rescue team for Mountaineering Institute in Manali (Himachal Pradesh) (XLIII—17.11.88), 263-64.

Sick Industries in Uttar Pradesh (XLIII—22.11.88), 28-31.

Sick Industrial Units (XLIV—29.11.88) 32.

DEBATES

Constitution (Amendment) Bill (Amendment of Article Bill) Consid. (XLIII—4.11.88), 470-71.

Constitution (Sixtieth Amendment) Bill Consid. (XLIV—80.11.88), 521-23.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88) 185-90.

Damage due to cyclone in the States of West Bengal, Orissa and Union Territory of Andaman and Nicobar Island (Disc) (XLV—16.12.88), 186-88.

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consid.) (XLIII—21.11.88), 321-24.

Mdnopolies and Restrictive Trade Practices (Amendment) Bil Consid. (XLIII—22.11.88), 416-20.

Narcotic Drugs and Psychotropic Substance (Amendment) Bill Consid. (XLV—16.12.88), 96-98.

Need to constitute a team to study the causes of industrial sickness in West Bengal and suggest remedial measures (Under Rule 377) (XLIV—28.11.88), 251.

Reported atrocities on women in different parts of the country and steps taken by Government in that regard (CA) (XLIV—29.11.88), 451-57.

Representation of the People (Amendment) Bill Consid. (XLIV—14.12.88) 185-90.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 504-09.

Supplementary Demands for Grants Punjab, 1988-89 (XLIV—5.12.81), 440-42.

Unorganised Labour Welfare Fund Bill by Shri Balasaheb Vikhe Patil Consid. (XLIV—25.11.88), 361-66.

BARMAN SHRI PALAS

Direct Telegraph service between Calcutta and Balurghat, W.B. (XLIV—29.12.88), 220.

Linking of districts with Calcutta by Microwave System (XLIV—29.11.88) 89.

Vayudoot Service between Calcutta and Balurghat (XLIV—28.11.88), 56-57.

BASAVARAJESHWARI SHRIMATI

Areas identified for industry space collaboration (XLIII—21.11.88), 209.

Broadbanding scheme for electric fans (XLIII—15.11.88), 320.

Closure of Four Units of Hindustan Fertiliser Corp. Ltd. (XLIII—3.11.88), 109.

Construction of bridges by ONCC (XLIII—15.11.88), 319-20.

Construction of task force for SSI units (XLIII—11.4.88), 192-93.

Container Terminals at Ports (XLIII—17.11.88), 373-75.

Deaths due to Sterilisation Operations (XLIII—2.11.88), 89.

Delay in registration of Trade Marks, Patents and Designs (XLIII—15.11.88), 254.

Digging of Wells to Increase Irrigation Potential (XLIII—17.11.88), 370-74.

Export chemicals and Petro-chemicals (XLIII—15.11.88), 32.

Gold for Savings (XLIV—25.11.88), 37-38.

Housing Scheme of Unit Trust of India (XLIII—18.11.88), 9.

Impact of Integration of EEC into a Single Market (XLIV—25.11.88), 173-74.

Implementation of New Education Policy in T. N. (XLIII—3.11.88), 85.

Indo-USSR Steering Committee meet

(XLIII—II.4.88), 91-92.

Indian Trade Facilitation Council (XLIII—4.1.88), 233-34.

International Conference on Jute (XLIV—30.8.88), 383-86.

Internal Market Assistance Scheme for Jute Products (XLIV—30.11.88), 102.

Joint Projects for Rehabilitation of Leprosy Patients (XLIII—21.11.88), 19.

Lifting curbs on tea dealers (XLIII—4.11.88), 234.

Measures for revival of Shipping Industry (XLIII—17.11.88), 368-70.

Mechanisation of Tea Industry (XLIII 18.11.88), 235.

Incentives to boost Softwear Exports (XLIII—21.11.88), 79.

National Court of Direct Taxes (XLIII—18.11.88), 234.

Operation of Foreign Vessels on Indian Coastline (XLIII—17.11.88), 373.

Operation to detain Financers and Organisers of Smuggling etc. (XLIII 18.11.88), 235.

People suffering from Sickle Cell Anaemia (XLIII—16.11.88), 202.

Permission for Additional Steel Making capacities based on Spence Iron (XLIII—3.11.88), 188.

Perspective plan of IOC (XLIII—15.11.88), 320-21.

Policy on Foreign Charters (XLIII—21.11.88), 214.

Proposal by America for Research in Minerals engineering through Bacterial leaching (XLIII—3.11.88), 188.

Report submitted by Task Force on Electronic Components (XLIII—21.11.88), 211.

Revised Export Target During Current Year (XLIV—25.11.88), 4-10.

Shortage of Wheat and Gram seeds (XLIII—9.11.88), 189.

Short Term Strategy for Food Grains Targets (XLIV—5.12.88), 302-303.

Streamlining of Indian Iron and Steel Company Units (XLIII—17.11.88), 132-83.

Technology Mission for Rural Employment (XLIII—21.11.88), 211.

UNESCO's Programme for the Development of Communication (XLIII—22.11.88), 78-79.

Use of Natural Gas instead of Petrol (XLIII—22.11.88), 217.

World Bank disbursements to developing countries (XLIII—4.11.88), 234-36.

World Bank Loan to Electronics Sector (XLIII—18.11.88), 234.

DEBATES

Banning of Sex Determination Tests Bill by Shrimati Basavarajeswari Int. (XLIII—4.11.88), 423.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 488-92.

Married Women (Protection of Rights) Bill Int. (XLIII—4.11.88), 423.

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha Consid. (XLIII—21.11.88), 297-302.

National Highways Authority of India Bill Consid. (XLIV—25.11.88), 297-302.

Need to consider 'Mandal' as the defined area in place of 'Taluka' for crop insurance benefits (Under Rule 377) (XLIV—6.12.88), 456-57.

BASAVARAJU SHRI G.S.

Action Plan to promote Food Processing Units (XLIII—3.11.88), 193.

Airworthiness Certificate (XLIV—28.11.88), 145-46.

Amendment to Press and Registration Books Act, 1967 (XLIV—6.12.88), 18-20.

Approval to proposals for Deep Sea Fishing Ventures (XLIV—1.12.88), 9-11.

- Bangladesh's river water problem with India (XLIII—17.11.88), 412.
- Bombay Suburban Electric Supply Thermal Power Station (XLIII—15.11.88), 257-58.
- Bonded Labour (XLIII—2.11.88), 35.
- Capacity enhancement in Textile Mills (XLIII—2.11.88), 114.
- Ceiling for composite loans under Differential rates of Interest Scheme (XLIII—4.11.88), 208-209.
- Committee to check decline in prices of agricultural products (XLIII—17.11.88), 409-10.
- Conference of State Labour Ministers (XLIII—16.11.88), 178.
- Conference on AIDS (XLIII—16.11.88), 371.
- Conference on Rural Water Supply (XLIII—17.11.88), 268-73.
- Consultative machinery for Jute Industry (XLIII—16.11.88), 42.
- Container Corporation (XLIV—25.11.88), 33.
- Control of Exploitation of Water (XLIII—18.11.88), 172.
- Crime Against Women (XLIII—21.11.88), 24.
- Development of hydro electric power potential by National Hydro-electric Power Corp. (XLIII—15.11.88), 260.
- Dutch aid for Ganga Action Plan (XLIV—30.11.88), 254-55.
- EBPC Foreign Offices (XLIV—2.12.88), 235.
- Electronic Industry (XLIV—28.11.88), 43-44.
- Export Committee for Jute Mills (XLIV—7.12.88), 50-51.
- Export of Alcohol to France (XLIV—6.12.88), 276.
- Export of Garments (XLIII—16.11.88), 228.
- Exports of Chemicals and Petrochemicals (XLIII—15.11.88), 32.
- Financial Assistance to Powerloom Cooperative Societies (XLIV—7.12.88), 232-34.
- Fuel-efficiency norms for Commercial Vehicles (XLIV—29.11.88), 244.
- Gap in power supply position to engineering industry (XLIII—15.11.88), 258-59.
- Help to the disabled IPKF Personnel (XLIV—28.11.88), 131-33.
- Import of Microlight Aircraft (XLIV—5.12.88), 223-24.
- Improvement of Infrastructural Facilities in Visakhapatnam Port (XLIII 17.11.88), 327-28.
- Incentive Package for Dyestuff Industry (XLIV—2.12.88), 3.
- Indo-Jordan cooperation in Manpower (XLIII—2.11.88), 114.
- Incentives for investment in Tourism Projects (XLIII—21.11.88), 238.
- Joint Venture with Gulf countries for Fertilizer Production (XLIII—24.11.88), 40-41.
- Kapoor-Mittal Committee Report (XLIII—21.11.88), 201.
- LPG Extraction plant in Madhya Pradesh (XLIII—22.11.88), 213.
- Lower rate of Female Literacy (XLIII—3.11.88), 98.
- Mangalore Refinery Project (XLIV—6.12.88), 289.
- Measures to increase exports during current financial year (XLIII—4.11.88), 77-78.
- Meeting of Chief Electrical Officers (XLIII—4.11.88), 239-43.
- Modernisation and Traffic Performance of Railways (XLIV—25.11.88), 168.
- NABARD Assistance for schemes in Gujarat (XLIII—18.11.88), 176.
- National commission on Rural Labour (XLIII—2.11.88), 115.
- National Technology Mission for

- Electric Power (XLIV—29.11.88), 243.
- New Telephone connections (XLIV—6.12.88), 286-90.
- Norms for Marketable Lots of Shares (XLIV—25.11.88), 172-73.
- Participation of foreign hoteliers in Indian hotel establishments (XLIV—28.11.88), 146-147.
- Power Equipment Orders for BHEL (XLIII—22.11.88), 99-100.
- Profit/loss of public sector enterprises (XLIII—15.11.88), 259.
- Projects cleared by NCDC (XLIII—17.11.88), 101-110.
- Projects to be set up under Indo-EEC trade promotion programme (XLIV—2.12.88), 32.
- Reorientation of pricing structure for Transport Sector (XLIII—24.11.88), 230-31.
- Report of the Working Group on Oil Palm production (XLIII—4.11.88), 232-35.
- Revision of Gas Prices (XLIV—29.11.88), 243.
- Rise in bank frauds (XLIII—4.11.88), 205-207.
- Rise in debt service (XLIV—5.12.88), 79.
- Safe landing of Airbus at Madras Airport (XLIII—21.11.88), 160.
- Scheme to encourage small, medium and vernacular Newspapers (XLIII 22.11.88), 344.
- Sealing of Border by Pakistan (XLIII—21.11.88), 87.
- Separate Security Organisation for patrolling Ports and ships (XLIII—24.11.88), 231-32.
- Service Conditions of Staff Thrift and Credit Societies of RBI (XLIV—25.11.88), 229-230.
- Setting up of Regional Rural Banks (XLIII—18.11.88), 295.
- Sick Textile Mills (XLIV—7.12.88), 234-36.
- Slow modernisation of Textile Mills (XLIII—2.11.88), 16.
- Smuggling of gold in Punjab (XLIV—21.2.88), 236.
- Special grant to States to deal with terrorism (XLIV—2.12.88), 389.
- Statutory obligation for packing cement in jute bags (XLIV—30.11.88), 2c0.
- Strategy for Development of Textile Industry (XLIV—7.12.88), 236.
- Strategy for improvement of performance in Textile Sector (XLIV—30.11.88), 70-72.
- Super Thermal Power Project at Talcher (XLIII—22.11.88), 215.
- Tax Evasion Cases of Film Stars (XLIII—18.11.88), 296.
- Telecast of T.V. Films on Indian History (XLIV—29.11.88), 244.
- These of documents from Army Headquarters office (XLIV—5.12.88), 213-14.
- Trade agreement with Poland (XLIV—2.12.88), 241.
- Trade Deficit during Current Financial Year (XLIII—4.11.88), 226-27.
- UNESCO meeting to promote Literacy in India (XLIII—24.11.88), 235-37.
- Utilisation of Solatium Fund (XLIII—3.11.88), 191.
- Visit of High Power Delegation to China (XLIII—3.11.88), 173.
- Water supply by melting Himalayan Glaciers (XLIII—18.11.88), 104.
- World Bank Assistance to Developing Countries (XLIV—25.11.88), 168-69.
- World Bank Finance for Northern Region Transmission System (XLIII—22.11.88), 82-83.
- World Bank loan to Oil India (XLIV—2.12.88), 235.
- Workshop on Advances in Paediatrics (XLIII—16.11.88), 229.

DEBATES

Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 329-31.

Need to retain Central Plantation Crop Research Institute, Hireballi, Tumkur with ICAR itself (Under Rule 377) (XLIII—22.11.88), 376-77.

Demand for resolving the problems of agitating dock workers at New Magalore Port (Under Rule 377) (XLIII—2.12.88), 198-99.

BASHEER SHRI T

Application for telephone connection in Kerala (XLIII—22.11.88), 338.

Change in the Schedule of Indian Airlines (XLIII—21.11.88), 115.

Check on Violence in Films (XLIII—24.11.88), 92-94.

Development of Coconut Plantations in Kerala (XLIII—3.11.88), 32.

Expansion of Vikram Sarabhai Space Centre (XLIV—5.12.88), 147.

External funding of fishery project in Kerala (XLIII—17.11.88), 85-86.

Fall in Remittances from Abroad (XLIII—18.11.88), 64.

Freedom fighters pension to participants of Kailara-Pangode struggle (XLIV—5.12.88), 63.

Hydro Electric Power Projects in Kerala (XLIII—15.11.88), 405-406.

Kerala suggestion on Product Development Fund (XLIII—11.4.88), 91.

LLT Exchanges in Kerala (XLIV—29.11.88), 91.

Naval Academy Ezhimala (XLIII—21.11.88), 229.

Nursing University for Kerala (XLIII—16.11.88), 350.

Public to create Disturbances in J&K (XLIII—21.11.88), 235.

Public Undertakings in Kerala (XLIII

—22.11.88), 216.

Reduction in Food Study (XLIV—30.11.88), 423-24.

Seizure of Contraband Goods (XLIV—2.12.88), 132.

Simplification of emigration procedure (XLIV—30.11.88), 169-70.

Shortage of scheduled caste/scheduled tribe candidate (XLIV—5.12.88), 207-08.

Supply of foodgrains to Kerala (XLIII—16.11.88), 34.

Supply of Kerosene to Kerala (XLIII—22.11.88), 48-50.

Supply of Palmolein in Kerala (XLIII—16.11.88), 166.

Targets for Adult Education (XLIII—24.11.88), 220-21.

BASU SHRI ANIL

FERA violation by Jyotsna Holdings (XLIV—2.12.88), 222)

Improvement in performance of Public Sector Units (XLIII—22.11.88), 42-43.

Sanction of loans by Banks (XLIV—2.12.88), 25.

U.S. Films Interest in India (XLIV—6.12.88), 141.

DEBATES

Situation arising out of withdrawal of number of trains by Eastern and South Eastern Railway (CA) (XLV—16.12.88), 134-38.

BHAGAT, SHRI B.R.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.) (XLIV—30.11.88), 582-85.

BHAGAT, SHRI H.K.L.

Business of the House (XLIV—25.11.88) 278, 284.

Business of the House (XLIV—2.12.88), 116.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 132-44.

Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 132-44.

Salary, Allowances and Pension of Members of Parliament (Amendment) Bill Int. (XLIII—3.11.88), 328-32.

Salary, Allowances and Pension of Members of Parliament (Amendment) Bill Consid. (XLIII—4.11.88), 366-86.

BHAJAN LAL, SHRI

Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 361-83.

Reported pollution of river Brahmaputra due to a peculiar disease afflicting fish and vegetable plants in Assam (CA) (XLIN—1.12.88), 388-90, 399-405.

Sad plight on cotton growers in various parts of the country (CA) (PLV—16.12.88), 151-155, 167-177.

BHAKTA, LHRI MANORANJAN

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 65-69.

Need to provide essential commodities and financial assistance to the cyclone affected people of Andaman and Nicobar Islands (Under Rule 377) (XLV—13.12.88), 25-26.

BHANDARI, SHRIMATI D.K.

Allotment of Flats to residents of Slum areas in Delhi (XLIII—16.11.88), 293.

Appointment of Home Delivery Agents by DMS (XLIII—3.11.88), 96.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Committee on Air Safety (XLIV—28.11.88), 93.

Constitution of Telephone Advisory Committees (XLIII—22.11.88), 124.

Development of Grenade launchers by China (XLIV—5.12.88), 96-97.

Ecology seminar on Environmental

Problems in Himalayan (XLIV—30.11.88), 149-51.

Foreign Collaboration and Investments (XLIV—29.11.88), 108.

Grounding of Boeing 737 (XLIV—28.11.88), 201-202.

Implementation of Operation Black Board (XLIII—24.11.88), 276-80.

Introduction of 'Snoozers' Flights (XLIII—21.11.88), 114.

Measure to check deterioration of Loktak Lake (XLIV—30.11.88), 323-24.

Microwaves system in Sikkim (XLIV—15.11.88), 111.

New Atomic Power Plants (XLIV—28.11.88), 199-200.

Observance of World Thrift Day (XLIII—18.11.88), 292.

Reservation Quota for Railway Board (XLIV—25.11.88), 251-52.

Restoration of Diplomatic Relations with Morocco (XLIII—24.11.88), 125.

Price of bleached Palmolein Oil (XLIII—16.11.88), 103.

SAARC Teachers' convention (XLIII 17.11.88), 196-97.

Science advisory committee on Biotechnology (XLIII—21.11.88), 215.

Setting up of Chamber of Tibetan Natural and Herbal treatment at Calcutta (XLIV—30.11.88), 322.

Soviet Assistance for Rty. Projects (XLIII—4.11.88), 16-19.

States affected by the Earthquake (XLIII—3.11.88), 83.

Supply of Milk for functions by D.M.S. (XLIII—3.11.88), 201.

Telecast of "Ramayan" (XLIV—6.12.88), 214.

TV Serial 'Mahabharat' (XLIII—22.11.88), 190.

Trade agreement with Hungary (XLIII—18.11.88), 138.

Trade Treaty with Nepal (XLIII—

25.11.88), 71.

Vasectomy of Lions (XLIV—30.11.88), 322-323

BHARAT SINGH, SHRI

Power Connections in Extended Lal Dora Areas of Delhi (XLIV—6.12.88), 384-85.

Sale of Commercial Apartments (XLIV—7.12.88), 84.

Special Pay to Under Secretary/D.S./ Director of Central Sectt. Service (XLIV—7.12.88), 119.

Theft of electricity in Delhi (XLIII—15.11.88), 147-48.

DEBATES

Demands of Farmers and Agricultural (Disc.) (XLIII—18.11.88), 358-60.

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 57-59.

Need to pay higher compensation to the farmers of Delhi for the land acquired by Delhi Administration (Under Rule 377) (XLIV—6.12.88), 460.

BHARDWAJ SHRI PARASRAM

Animal and Bird Sacrifices (XXIV—1.12.88), 45.

Couples in reproductive age protected by Family Planning Methods (XLIV—30.11.88), 334-50.

Creation of sub-cadres in selected department (XLIV—5.12.88), 57-58.

Creches in premises of Government offices (XLIII—21.11.88), 170.

Decline in export of Mangoes (XLIII—4.11.88), 321-22.

Expenditure on 'Chitrabar' and 'Chitramala' programme and selection of films (XLIV—6.12.88), 322-23.

Failure to Repay Loan by Companies (XLIII—4.11.88), 51-52.

Financial Assistance to SC/ST from SC/ST Development Corps. (XLIV—

28.11.88), 85-86.

Foreign Missionaries (XLIV—28.11.88), 79-80.

Heart Attack due to Indiscriminate use of Birth Control Pills (XLIII—2.11.88), 85.

Hike in rice quota to tribals (XLIII—2.11.88), 172.

I.A.F. Helicopters engaged in relief operations in Bangladesh (XLIII—3-11.88), 35.

Increase in prices of Drug Formulations (XLIV—6.12.88), 96-97.

Licences for setting up of Synthetic Fibre Units (XLIV—29.11.88), 190.

Loans to Unemployed Graduates in Madhya Pradesh (XLIV—25.11.88), 44-46.

Long distance Public Call Offices in M.P. in 7th Plan (XLIII—22.11.88), 120.

Newsitem captioned 'Anti-India Propaganda Gains Momentum Abroad' (XLIV—1.12.88), 160.

Per capita Consumption of Cloth (XLIII—16.11.88), 46.

Pilot Projects for use of Natural Gas in Automobiles (XLIII—15.11.88), 39-40.

Power Generation at Korba Super Thermal Power Station (XLIV—29.11.88), 57.

Rape cases (XLIV—5.12.88), 140-44.

Real Wages and Money Wages of workers (XLIV—30.11.88), 107.

Recommendations of S.A.C. regarding Laser Technology (XLIII—21.11.88), 51.

Selection of Voluntary agencies for Rehabilitation of Bonded Labour (XLIII—16.11.88), 206.

Shortage of trained personnel for Tribal Development Schemes (XLIV—5.12.88), 284.

Supply of substandard seeds to M.P. (XLIV—1.12.88), 129.

Tourist potential in Madhya Pradesh

(XLIII—21.11.88), 179.

BHATIA, SHRI R.L.

Composition of Central Teams for Flood Relief (XLIV—1.12.88), 35.

Development of High Yielding Variety Rice by IARI (XLIII—3.11.88), 11.

DEBATES

Approval of Continuance in force of President's Proclamation in Relation to the State of Punjab (St. Res.) (XLIII—2.11.88), 279-86.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.) (XLIV—30-11.88), 598-601.

Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.12.88), 419-28.

BHOI, DR. KRUPASINDHU

Airlink to State Capitals (XLIII—21.11.88), 176.

Allocation of Newsprints (XLIV—6.12.88), 328.

Bird-strike accidents (XLIII—21.11.88), 175.

Central Assistance for Physically Handicapped (XLIV—28.11.88), 86-88.

Coal Production in Orissa (XLIII—15.11.88), 96-97.

Creation of New Postal Divisions (XLIII—22.11.89), 200.

Crop Insurance Scheme (XLIII—3.11.88), 159.

Demarcation and identification of villages for provision of Bank Credit (XLIV—2.12.88), 329.

Development of Coal resources in Orissa (XLIII—22.11.88), 116.

Development of remote sensing Technology (XLIII—21.11.88), 170.

Education imparted by Mobile Food and Nutrition Extension Units in Orissa (XLIV—30.11.88), 138-142.

Engagement of Foreign Liaison Offices

in Trading Activities (XLIII—18.11.88), 164.

Environmental clearance to Industries in Orissa (XLIV—30.11.88), 306-14.

Export of Diamonds (XLIV—25.11.88), 153.

Export of products of HAL (XLIV—28.11.88), 165.

Financial assistance for common service and facility centre (XLIV—29.11.88), 355.

Financial Power projects by Power Finance Corp. (XLIV—29.11.88), 133.

Hazira Gas Cracker Plant (XLIV—29-11.88), 260.

Hotels in Orissa (XLIII—21.11.88), 174.

Housing Scheme of Unit Trust of Indian (XLIV—25.11.88), 27-28.

Improvement in financial performance of AI (XLIV—5.12.88), 282.

Indo Sri Lankan efforts to boost tea (XLIII—4.11.88), 95.

Indo-South Korean Trade (XLIII—4.11.88), 168-69.

Inspection of Industries (XLIV—7.12.88), 289-92.

Japanese loan for BHEL (XLIV—6.12.88), 364.

Land for IB Thermal Plant in Orissa (XLIV—6.12.88), 326-27.

Low production due to Acidity of Soil in Orissa (XLIV—17.11.88), 283-84.

Microwave Hak between Sambalpur and Bhawanipatna (XLIII—15.11.88), 325-26.

Mining of Coal from Gopalpur Coal field in Orissa (XLIII—22.11.88), 260.

Modernisation of Major and Medium Irrigation Projects (XLIII—4.11.88), 248-262.

National Environment Policy (XLIII—16.11.88), 85.

News Item Captioned 'Air India may SHp into the Red' (XLIV—5.12.88), 170-71.

Orissa proposal for inclusion of new project under Central Road Fund (XLIII—3 11.88), 37.

Port-wise export of iron ore (XLIII—18.11.88), 240.

Price of Penicillin (XLIII—15.11.88), 275-76.

Production of Telecommunication Equipment (XLIV—29.11.88), 307.

Promotion of Trade Indo-Pak Joint Commission (XLIII—18.11.88), 40.

Proposals for declaration of State Roads in Orissa as National Highways (XLIII—17.11.88), 283.

Re-organisation of down stream units of Mahanadi River (XLIII—18.11.88), 241.

Requirement and production of Newsprint (XLIV—6.12.88), 323-28.

Rural Fuelwood Plantation Programme (XLIV—7.12.88), 109-16.

Scandal in Drug purchase in DESU (XLIV—6.12.88), 123-24.

Setting up of Automatic Electronic Telephone Exchange in Orissa (XLIII—22 11.88), 261.

Setting up of a major pig iron plant in Orissa (XLIII—17.11.88), 51-52.

Setting up of Super Thermal Power station at Talcher (XLIII—15.11.88), 326-28.

Setting up of tool manufacturing industry in Malaysia (XLIV—2.12.88), 139.

Sino-Indian Relations (XLIII—3.11.88), 176.

Suggestion by PHDCCI for development of food processing industries (XLIII—24.11.88), 209-10.

Supplementary Import Licences (XLIV—25.11.88), 241.

Supply of Instruments for Family Welfare Programme (XLIV—

7.12.88), 10-11.

Trade relations with South Korea (XLIII—4.11.88), 197-98.

Tourism in Orissa (XLIII—21.11.88), 94.

Withdrawal of IPKF in Sri Lanka (XLIII—3.11.88), 176.

Working Women Hostels (XLIV—1.12.88), 298.

Yatri Niwas in Orissa (XLIV—5.12.88), 123-24.

DEBATES

Business of the House (XLIV—2.12.88), 413.

Need to have a separate Coal mining company for Orissa with headquarters at Sambalpur (Under Rule 377) (XLV—13.12.88), 21.

Need to take steps to help the Engineering Industry in the country to overcome the crisis caused due to shortage of raw material, etc. (Under Rule 377) (XLIII—13.12.88), 247-48.

One-day token strike by employees of Indian Airlines resulting in dislocation of air services and inconvenience to passengers (CA) (XLIV—28.11.88), 237-39.

BHOOPATHY, SHRI G.

Agreement between C.M.C. Ltd, and I.C.I. (XLIV—5.12.88), 171-72.

Allocation for rural electrification in States (XLIII—22.11.88), 277.

Allocation of Fund to A.P. out of Control Road Fund (XLIII—24.11.88), 121-22.

Bio-gas Plant (XLIV—29.11.88), 156.

Boycott of Assembly Elections by Karni Tribals in Kanyakumari (XLIV—25.11.88), 152.

Collection of Direct and Indirect Taxes (XLIV—25.11.88), 177-82.

Communication facilities in Andhra Pradesh (XLIII—22.11.88), 120.

- Export of Molasses by State Trading Corporation (XLII—25.11.88), 247.
- Grants to States (XLIV—25.11.88), 196-78.
- Issue of letters of intent to Andhra Pradesh (XLIII—22.11.88), 278.
- Kalpakkam Atomic Power Station (XLIV—5.12.88), 152-51.
- Karnal Refinery Project (XLIV—6.12.88), 16-18.
- Loan for Dash Industrialisation Fund (XLIII—18.11.88), 119.
- National Equity Fund (XLIII—18.11.88), 237.
- Scheme for free medical aid for SC&ST (XLIV—30.11.88), 169.
- Setting up of industries by NRI in A.P. (XLIII—22.11.88), 276.
- Shimla Observatory (XLIII—21.11.88), 100.
- T.V. Regional Programmes on National Network (XLIII—22.11.88), 105.
- Tirupati Devasthanam Loan to Maulius (XLIV—25.11.88), 88.
- Visit of Afghan Delegation (XLIV—2.12.88), 52.

DEBATES

- Forest (Conservation) Amendment Bill Cons'd. (XLV—13.13.88), 41-43.
- Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consid) (XLIII—21.11.88), 281.

BHOSALE PRATAP RAO B.

- BBC shootings on Indian Cinema (XLIV—1.12.88), 95.
- Ceasefire in Persian Gulf (XLIII—3.11.88), 223.
- Committee for Planning Computerisation in Banking Industry (XLIV—25.11.88), 111-113.
- Committee on Trade Margins of Chemist and Druggists (XLIII—22.11.88), 355.

- Course on cardiology and critical care nursing (PLIII—2.11.88), 187.
- Eighth Five Years Plan (XLIII—11.4.88), 113-15.
- Fire in B.P.C.L. Refinery at Bombay (XLIV—6.12.88), 199.
- Implementation of 20 Point Programme by Maharashtra (XLIII—21.11.88), 235.
- Improvement of Highway Technology (XLIII—24.11.88), 276-77.
- Increase in China in Maritime Defence Activities (XLIV—5.12.88), 327.
- International Conference on Jute (XLIV—30.8.88), 383-86.
- Issue of Bonds in Foreign Countries. (XLIII—18.11.88), 36.
- Meeting of standing Committee of SAARC (XLIII—3.11.88), 122.
- Manned Indian Satellite (5.12.88), 122.
- Manned Indian Satellite (XLIV—5.12.88), 119-20.
- Medicine to cure conjunctivitis, Diarrhoea, ulcers and gastroenteritis is developed by German Homoeopaths (XLIV—7.12.88), 343-44.
- Plan expenditure of Public Sector Undertakings (XLIV—22.11.88), 307.
- Production of Cotton in Maharashtra (XLIII—17.11.88), 117-18.
- Production of Jute (XLIII—24.11.88), 94-95.
- Rail Travel Agents (XLIII—18.11.88), 293.
- Rise in population of Delhi (XLIII—2.11.88), 90.
- Science Congress (XLIV—5.12.88), 122-23.
- Schemes of Life Insurance Corporation for common people (XLIII—18.11.88), 139.
- Seizure of Gold in Bombay (XLIV—2.12.88), 373.
- Seminar of Media organised by SAARC (XLIV—29.11.88), 172.

- Short films on Doordarshan regarding Family Planning (XLIII—16.11.88), 347.
- Study on Doses of Drugs (XLIV—30.11.88), 209-11.
- 12th International Film Festival of India (XLIII—15.11.88), 164-65.
- Views of U.N. Experts about decrease in Forest Cover (XLIV—7.12.88), 182-84.
- Visit of Industrial Mission to Singapore (XLIII—22.11.88), 126.
- Visit of Industrial Mission to USA (XLIII—22.11.88), 307.
- Visit of a Trade Delegation to Singapore (XLIV—2.12.88), 148.
- World Administrative Radio Conference (XLIII—22.11.88), 308.
- World Calligraphy Exhibition in Delhi (XLIV—1.12.88), 360.
- BHOYE SHRI R.M.**
- Action Plan for Income Tax Departments (XLIII—4.11.88), 163-64.
- A.I.R. Stations in Backward Areas, Maharashtra (XLIV—6.12.88), 168-76.
- Appointment of Consultants to suggest Means and Ways for the purchase of Airbus (XLIV—28.11.88), 67-68.
- Assistance by term lending Financial Institutions (XLIV—2.12.88), 184.
- Assistance to Maharashtra for Relief Works (XLIII—17.11.88), 424.
- Artistic Assurance to Tackle Activities of Terrorists (XLIV—1.12.88), 36.
- Child Labour (XLIII—2.11.88), 144.
- Electronic Centres (XLIV—5.12.88), 266-70.
- Englisement of pump sets by Rural Electrification Corp. in Maharashtra (XLIV—29.11.88), 85.
- Export of cotton from Maharashtra (XLIV—30.11.88), 234-35.
- Financial help to Small Scale Industries and State Small Scale Industries Corp. (XLIII—15.11.88), 71, 72.
- Financial support to HUDCO (XLIV 7.12.88) 196.
- Fulfilment of Reservation Backlog by Nationalised Banks (XLIII—4.11.88), 275.
- Import of Capital Goods by NRI (XLIV—25.11.88), 246.
- Income Tax Exemption on the Interest earned on National Savings Certificates (XLIII—18.11.88), 49.
- Indian Vessel Nirvan Vishm Languishing in Colombo Port (XLIII—3.11.88), 133.
- National Employment Guarantee Scheme (XLIV—5.12.88), 314.
- National Technology Mission on Oilseeds (XLIII—17.11.88), 57-58.
- New Seed Policy (XLIII—3.11.88), 11-16.
- No Industry Districts in Maharashtra (XLIII—15.11.88), 352-52.
- Production of Plastic and Plastic made goods (XLIV—29.11.88), 218.
- Recommendations made by Advisory Board of Energy (XLIV—1.12.88), 318.
- Requirement of Steel to Meet Export Target of Engineering Goods (XLIV 25.11.88), 43-44.
- Scheme for new telephone lines and Telex lines (XLIII—22.11.88), 257.
- Setting up of Polio Vaccines Factory in Bulandshar (XLIII—21.11.88), 258.
- Shortage of Certified Cotton Seeds (XLIII—24.11.88), 43-44.
- Soviet Cooperation in Oil Exploration (XLIII—22.11.88), 62-63.
- Supply of essential commodities in Maharashtra (XLIV—80.11.88), 147-48.
- U.S. Collaboration for L.C.A. Project (XLIII—21.11.88), 182.
- U.S. Films Interest in India (XLIV—6.12.88), 141.

Use of Video Cassette Players under National Literacy Mission (XLIII—17.11.88), 354-55.

Utilisation of equipment lying with Public Sector Units (XLIN—29.11.88), 219.

SHRI DILEEP SINGH

Alternative to INSAT-IB (XLIV—5.12.88), 208.

Investment in atomic power plant (XLIV—5.12.88), 74-6.

Programmes for Welfare of Scheduled Castes Scheduled Tribes (PLIV—5.12.88), 208-09.

Restoration of Ahmedabad Bhopal Passenger train (XLIV—2.12.88), 106.

Review of Nationalization Policy (XLIV—6.12.88) 282.

Thermal Power Station and Fertilizer Plant based on HBJ Pipeline Gas in Madhya Pradesh (XLIV—6.12.88), 72-75.

BIRBAL, SHRI

Demand for clearance to scheme submitted by D.R.D.A. for construction of cemented drains in Gang Nahar and Ehakhra Nahar areas of Ganganagar in Rajasthan (Under Rule 377) (XLIV—29.11.88), 484.

Demand for ensuring that farmers get a minimum of Rs. 1000/- as price for a quintal of 'Naram Cotton' (Under Rule 377) (XLV—14.11.88), 12-13.

Demand for regular supply of water from the Indira Gandhi Canal for Irrigation in the Command area (Under Rule (377) (XLIV—7.12.88), 410-11.

Demands of Farmers and Agricultural Labour (Bisc.) (XLIII—18.11.88), 356-58.

Need to pay compensation to the people of Ganganagar district in Rajasthan affected by floods in Punjab (under Rule 377) (XLIII—444-45.

BIRINDER SINGH, SHRI

Indira Gandhi Canal Project (XLIII—4.11.88), 81-82.

Ravage caused by floods (XLIII—3.11.88), 69.

Stock of foodgrains (XLIII—16.11.88), 13.

Telugu Ganga Project (XLIV—25.11.88), 104-05.

DEBATES

Need to include Aluminium Phosphide and EDC Ampules in Schedule Drugs to avoid their misuse (Under Rule 377) (XLIII—21.11.83), 274.

BISWAS, SARI AJAY

Chakma Tribal Refugees (XLIII—3.11.88), 82

Drop in Foreign Exchange Reserves (XLIII—14.11.88), 39-40.

Export of non-basmati rice to East European countries (XLIII—11.14.88), 180.

Import of Rice from Thailand (XLIV—7.12.88), 95.

Memorandum between STC and Bofors (XLIII—14.11.88), 180-181.

DEBATES

Recent strike by workers of industrial establishments in Delhi and nearby areas (CA) (XLIV—5.12.88), 357-60.

Situation arising out of withdrawal of number of trains by Eastern and South Eastern Railways (CA) (XLV 16.12.88), 138-39.

Sixth schedule to the constitution (Amendment) Bill (XLIV—29.11.88),

Motion to Pass (XLIV—29.11.88), 561-62.

Supplementary Demands for Grants (General) 1988-89 (XLIV—6.12.88), 419-82.

Supplementary Demands for Grants (Punjab), 1988-89 437-40.

BRAHMA DUTT, SHRI

Discovery of Oil at Nada in Cambay

Basin of Gujarat (St.) (XLIV—6.12.88), 418-22.

Fire in Loading Areas and Aromatic Plant of Mahul Refinery of Bharat Petroleum Corporation Ltd. Bombay on 9-11-1988 (St.) (XLIII—15.11.88), 438-39.

BUTA SINGH S.

Approval of Continuance in force of President's Proclamation to the State of Punjab (St. Res.) (XLIII—2.11.88), 274-77.

Approval of President's Proclamation in Relation To the State of Diseres (St. Res.) (XLIII—2.11.88), 203.06, 262-74.

Commission reported to have been paid by M/s. Bofors in Howitzer Gun Deal (D.sc.) (XLIII—15.11.88), 249-56.

Commission reported to have been paid by M/s. Bofors in the Howitzer Gun Deal (Dia) ; (XLIII—16.11.88), 407-445.

Gauhati High Court order on writ petition challenging President's Proclamation under article 3:6 of the constitution in relation to the state of Nagaland (St.) (XLV—13.12.88), 145-46.

C

CHALIHA, SHRI PARAG

Claim Inspector in New India Assurance Co. Ltd. (XLIII—4.11.88), 62.

DABATES

Dismal Performance of Indian iportsoen in Seul Olympic Games (Dis) (XLV—13 12 88), 134-38.

Need to include cultural troupes from Assam in the Festivals of India held abroad (Under Rule 377) (XLIV—5.12.88), 378.

CHALES, SHRI A

His Accidents (XLIII—21.11.88), 183.

Amount sanctioned for Navodaya Vidya'ayas in Kerala (XLIV—1.12.88), 107.

Amount spent on modernisation of

textile industry (XLIV—30.11.88), 30-35.

Development of Fishing Industry in A & N Islands (XLIII—17.11.88), 159-60.

Failure of ASLVs (XLIV—5.12.88), 90-91.

Freedom Fighter Pension Cases (XLIV—5.12.88), 175-97.

Pension to LIC employees from erst-while Travancore-Cochin State Govt. Insurance Department (XLIV—2.12.88), 36.

Technology for Preservation of Mush-rooms (XLIII—24.11.88), 108.

CHATTERJEE SHRI SOMNATH

British Offer for Modernisation of Durgapur Steel Plant (XLIII—3.11.88), 211.

DEBATES

Commissions of Inquiry (Amendment) Bill-Consid (XLIII—24.11.88), 357-65.

Commission reported to have been paid by M/s. Bofors in Novitter Gun Deal-(Disc.) (XLIII—15.11.88), 501-12.

Constitution (Sixty-Second Amend-ment) Bill Consid. (XLV—14 12.88), 52-68.

Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—22.11.88), 350-401.

Representation of the People (Amendment) Bill Consid. (XLV—14-11.88), 52-68.

Rise in prices of Essential Commedi-ties (Disc.) (XLIV—25.11.88), 291-93.

CHATURVED, SHRI NARESH CHAN-DRA

Approval of Continuance in force of President's Proclamation in Relation to the State of Punjab (St. Res.) (XLIII—2.11 88), 294-97.

CHAUDHRY, SHRI KAMAL

Amount utilised for Environmental

- Protection (XLIV-7.12.88), 340-41.
- Assistance for Repair/Construction of Roads in Punjab (XLIV-1.12.88), 276.
- Assistance to small and marginal farmers in Punjab (XLIV-75-78).
- Central Assistance to Flood Affected States (XLIII-3.11.88), 147.
- Constitution of district Telephone Advisory Committees in Punjab (XLIII-15.11.88), 105.
- Criteria for Registration of small scale industries with PSIDC (XLIV-29.11.88), 99.
- Damage to National Highways in Punjab due to Floods (XLIII-17.11.88), 123-24.
- Delivery of Postal Dak in NOIDA (XLIII-15.11.88), 365.
- Demand and supply of LPG Cylinders in Punjab (XLIV-29.11.88), 381.
- Doubling of Jalandhra Jammu-Tawi Railway Line (XLIII-4.11.88), 229-30.
- Draw of lots by Coop-Group Housing Societies (XLIV-30.11.88), 244.
- Drinking water problem villages (XLIII-17.11.88), 295-300.
- Electronics Units proposed by BEL in Punjab (XLIV-28.11.88), 67.
- Energisation of Pump sets (XLIV-6.12.88), 325.
- Financial Assistance for Electrical Projects in Punjab (XLIV-6.12.88), 139.
- Foodgrains Production in Punjab (XLIII-24.11.88), 290.
- Implementation of Punjab Accord (XLIII-21.11.88), 257.
- Increasing production of fruits and vegetables (XLIII-17.11.88), 194.
- LPG connections in Punjab (XLIV-29.11.88), 379.
- Loans sanctioned to Ex-servicemen by Delhi Finance Corporation (XLIII-21.11.88), 218.
- Mobile Libraries in Punjab (XLIV-1.12.88), 85.
- Modernisation of telecommunication system in Punjab (XLIII-22.11.88), 331.
- Monitoring of Various Central Projects (XLIV-5.12.88), 308-09.
- N.M.E.P. assistance to Punjab (XLIII-16.11.88), 340.
- Opening of CGHS Dispensary at NOIDA (XLIV-30.11.88), 105-06.
- Opening of Post Offices in Punjab (XLIV-6.12.88), 324.
- Ownership right to allottees of shops in Sarojini Nagar Market, New Delhi (XLIII-16.11.88), 139.
- Payment of DA to Central Govt. employees (XLIII-11.4.88), 87-88.
- Power cuts in Delhi (XLIII-15.11.88), 353-54.
- Profit & Loss of SAIL (XLIII-3.11.88), 75.
- Progress made towards the implementation of New Education Policy in Punjab (XLIII-24.11.88), 303.
- Raids in Delhi and Punjab to unearth illicit liquor distilleries (XLIII-21.11.88), 69.
- Raids on Industrial and Commercial Premises in Punjab, Himachal Pradesh and Haryana (XLIV-25.11.88), 126-27.
- Rural Institutes in Punjab (XLIII-3.11.88), 183.
- Seizure of Narcotics in Delhi and Punjab (XLIII-18.11.88), 295.
- Special leave/TA/DA facilities to office bearers of the recognised unions (XLIV-7.12.88), 344-45.
- Spinning Mills in Punjab (XLIV-7.12.88), 88.
- Supply of Essential Commodities to Punjab (XLIII-16.11.88), 309.
- TV/AIR Programmes for Communal Harmony (XLIII-15.11.88), 853-64.
- Telecommunication System in Punjab (XLIV-6.12.88), 387-88.

- Terrorist activities (XLIV—28.11.88), 193-94.
- Ticketless Travelling on Railways in Punjab (XLIII—18.11.88), 125.
- Tours by Union Ministers (XLIII—21.11.88), 221.
- Upgradation of Ophthalmic Department of Medical Colleges/Hospitals in Punjab (XLIV—7.12.88), 277-78.
- Vacancies of SC/ST in AIR/TV in Punjab, Haryana and Delhi (XXIII 22.11.88), 146.
- Waiting List for telephone connections in Punjab (XLIII—22.11.88), 323.
- DEBATES**
- Serious situation arising out of recent accidents involving Indian Airlines Aircraft—(Adj. M.) (XLIV—30.11.88), 625-26.
- CHAVAN, SHRI ASHOK SHAN. KARRAO**
- Committee to Monitor Implementation of Recommendations of National Tourism Committee (XLIV—5.12.88), 330-31
- Conservation of Energy (XLIV—25.12.88), 217-218.
- Distribution of Shallow and Dugwells to small and Marginal Farmers (XLIII—17.11.88), 412-13.
- Ganga-Yamuna Resort area Project (XLIII—21.11.88), 118.
- News captioned "Row over diversion of Central funds" (XLIII—17.11.88), 63-64.
- Passenger amenities on S.C. Railway (XLIII—18.11.88), 43.
- Plan to make Vayudoot an independent company (XLIV—5.12.88), 93.
- Profit/Loss of Airlines (XLIII—142.
- Projects Undertaken by Rail India Technical and Economic Services Abroad (XLIV—25.11.88), 116-18.
- Railway Link to Agartala (XLIII—

- 18.11.88), 222.
- Technical Services Bank Branches to Young Entrepreneurs (XLIII—18.11.88), 221.
- Training of Indian Airlines Pilots in France (XLIII—21.11.88), 257.
- Vayudoot services to Nanded (XLIII—21.11.88), 117.
- Visit of Chinese Delegation (XLIII—21.11.88).
- CHAVAN, SHRI S.B.**
- Banking, Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill Consid. (XLIV 30.11.88), 566-68, 650-5.
- (XLIV—1.12.88), 487-92.
- (XLIV—2.12.88), 416-29.
- CHOUDHARY SHRI JAGANNATH**
- Constitution (Sixty-Second Amendment) Bill Consid. (XLIV—14.12.88), 176-79.
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 176-79.
- L.P.G. Agencies in Madhya Pradesh to SCs/STs (XLIV—29.11.88), 214.
- CHOUDHARY, SARI NANDLAL**
- AIR Stations in Madhya Pradesh (XLIV—9.11.88), 213.
- Agriculture Colleges in M.P. (XLIV—1.12.88), 67.
- Clearance to Bina River Irrigation Project (XLIV—2.12.88), 49.
- Drinking water to Sagar City (XLIV—7.12.88), 203
- Engine Factories of Bharat Earthmovers Limited (XLIV—5.12.88), 213.
- Establishment of Police academy in Sagar (HP) (XLIV—5.12.88), 145-47.
- Financial Assistance for sports Complex in Sagar (M.P.) (XLIV—1.12.88), 321.
- Hospital for Beedi Workers at Sagar, Madhya Pradesh (XLIV—7.12.88), 56-57.

Need to declare Dr. Hari Singh Gaur University, Sagar as a Central University (Under Rule 377) (XLIV—1.12.88), 414.

Need to take steps for getting World Bank aid for a comprehensive plan on river Narmada/Bina to solve the water scarcity in Sagar (Madhya Pradesh) (Under Rule 377) (XLV—13.12.88), 22.

New Medical Colleges opened (XLIV 30.11.88), 230-32.

Opening Coal Stock Yard in Sagar, M.P. (XLIV—6.12.88), 95.

Permanent lease of defence lands to farmers in Sagar Cantonment (XLIV—5.12.88), 143-45.

Propellant factories (XLIV—5.12.88), 61-62.

Railway over-bridge at Sagar (XLIV—2.12.88), 173.

Setting up of Ayurvedic college at Sagar (XLIV—30.11.88), 90-91.

Setting up of Oil Refinery in Sagar, M.P. (XLIV—29.11.88), 83.

Motion to Pass (XLIV—2.12.88), 431-40.

Constitution (Sixtieth Amendment) Bill—Consid (XLIV—30.11.88), 474-76.

Motion to Pass (XLIV—30.11.88), 530-38.

Rise in prices of Essential Commodities (Disc.) (XLIV—25.11.88), 285-94.

CHIDAMBARAM, SHRI P.

Approval of Continuance in force of President Proclamation in relation to the state of Punjab (St Res.) (XLII—3.11.88), 321-27.

Ban on communal organisations—(HAH Dis) (XLIV—5.12.88), 479-82, 491-90.

Commission of Inquiry (Amendment) Bill—Consid. (XLIII—24.11.88), 374-84.

Motion to Pass (XLIII—24.11.88), 385.

Constitution (Amendment) Bill (Amendment) of Article 311) Consid. (XLIII—4.11.88), 471-80.

CHOUBEY SHRI NARAYAN

Additional Railway Lines on Kharagpur-Panakura-Santragachi Route (XLIII—18.11.88), 145.

Agitation by Telecommunication Technicians (XLIII—15.11.88), 32-33.

Atrocities on SC/ST (XLIII—21.11.88), 106.

Closure of Delhi Cloth Mills (XLIII 16.11.88), 3:7.

Complaints re. Telephone Exchanges at Kharagpur and Midnapore, West Bengal (XLIII—15.11.88), 237-38.

Demand for an Additional Passenger Train between Kharagpur and Tata Nagar on S.E. Ry. (XLIII—4.11.88), 143.

Diversions of Bhagirathi at Farakka (XLIV—25.11.88), 32-33.

House Building loan conditions in Public Sector Undertakings (XLIV 6.12.88), 125.

Import of Raw Jute (XLIV—30.11.88), 348-49.

Introduction of new Price Index (XLIII—16.11.88), 41.

Loss to Delhi Electric Supply Undertaking (XLIII—15.11.88), 260-61.

Major Accidents/Derailments of Trains (XLIII—4.11.88), 26-38.

Model Railway Stations on S.E. Railway (XLIII—18.11.88), 145.

Nomination on board of directors of public enterprises (XLIII—15.11.88), 261-62.

Passenger Amenities At Girmaidan in Kharagpur (XLIV—25.11.88), 165-167.

Recruitment of Doctors for South Eastern Railway Hospitals (XLIV—25.11.88), 167.

Service Assistance for Railway Project (XLIII—4.11.88), 16-19.

Supply of Telephone Directory in Kharagpur, Midnapur etc. (XLIII—15.11.88), 236-37.

Thefts between Kharagpur and Midnapur on S.E. Railway (XLIII—18.11.88), 46.

DEBATES

Sixth Schedule to the constitution (Amendment) Bill—Consld. (XLIV—29.11.88), 529-30.

CHOUDHARI, SHRIMATI USHA

Land Grabbing cases in Delhi (XLIV—5.12.88), 132-33.

UNESCO Working Groups Meet in Delhi (XLIV—1.12.88), 6.

DEBATES

Demand for directives to nationalised and cooperative Banks to grant loans to farmer etc. affected by rains heavy (Under Rule 377) (XLIII—2.11.88), 199.

Demands of Farmers and Agricultural Labour (Disc) (XLII—17.11.88), 276-79.

Need to give clearance to the cotton procurement scheme submitted by the Government of Maharashtra and also to ensure remunerative price for cotton (Under Rule 377) (XKIV—15.12.88), 16-17.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 552.

CHOUDHARY, SHRI SAMAR BRAHMA

Posts of Laboratory Assistants in Kendriya Vidyalayas (XLIII—24.11.88), 104-05.

CHOUDHARY, SHRI SAIFUDDIN

Composition of Central Teams for Flood Relief (XLIV—1.12.88), 34.

Compensation to Nov. 84 Riots Victims (XLIV—5.12.88), 125-27.

Exemption from Income Tax to Delhi Stock Exchange Association Limited (XLIV—2.11.88), 226.

Government Borrowing (XLIV—25.11.88), 126.

Import of Rice from Thailand (XLIV—7.12.88), 95.

DEBATES

Approval of continuance in force of President's Proclamation in Relation to the State of Punjab (St. Res.) (XLIII—2.11.88), 286-94.

Business of the House (XLIV—2.12.88), 414-15.

Conversion of Bandel—Katwa section of Eastern Railway into double line and its electrifications (Under Rule 377), (XLIV—1.12.88), 145.

Dismal performance of Indian sportsmen in Seoul Olympic Games (Disc) (XLIV—1.12.88), 512-17.

Need to consider sympathetically the demands of the striking officers of public sector undertakings (Under Rule 377) (XLIII—16.11.88), 404-05.

Need to impress upon the Govt of New Zealand not to entertain the English cricket team in view of certain players having south African connections (u/r 377) (XLIV—16.12.88), 36.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft—(Adj. M.) (XLIV—30.11.88), 595-98.

D

DANDEVATE, PROF. MADHU

Commission of Inquiry (Amendment) Bill (Amendment) of Section 5) Int. (XLIII—4.11.88), 429.

Constitution (Sixty-Second Amendment) Bill Consld. (XLV—14.11.88), 88-109.

Crop Insurance Corporation Bill by Prof. Madhu Dandavate Int. (XLIV—25.11.88), 322.

Demands of Farmers and Agricultural Labour—Disc (XLIII—4.11.88), 386-90.

Oilseeds and Edible Oils Production Bill by Prof. Madhu Dandavate Int. (XLIV—25.11.88), 323.

Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 88-109.

Trubrits to shri G V. Marankaron the occasion of his Birth Centuary (XLIV—25.11.88), 13.

Commission reported to have been paid by M/s. Bofors in Howitzer Gun Deal—(Disc.) (XLIII—15.11.88), 448-551 467-78.

DAS MUNSI, SHRI PRIYA RANJAN

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 77-89.

Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 77-80

DATTA, SHRI AMAL

Banking Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill—Consid. (XLIV 1,12.88), 432-37.

Damage due to cyclone in the states of West Bengal, Orissa, and Union Territory of Andaman and Nicobar Islands (Disc) (XLV—16.12.88), 190-92.

Representation of the People (Amendment) Bill Consid. (XLV—15.12.88), 98-100.

DENNIS, SHRI, N

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 523-25.

DEO, SHRI V. KISHORE CHANDRA

Commission reported to have been paid by M/s Bofors in the Howitzer Gur Deal (Disc) (XLIII—16.11.88), 482-87.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—15.12.88), 72-77

Expres entation of the people (Amendment) Bill Consid (XLV—15.12.88), 72-77.

DEV, SHRI SONTOSH MOHAN

Commission of Inquiry (Amendment) Bill Consid. (XLIII—22.11.88), 446-

49.

Sixth schedule to the constitution (Amendment) Bill—Consid. (XLIV 29.11.88), 487-89 538-44.

Motion to Pass (XLIV—29.11.88), 546-47.

DEVI, PROF. CHANDRA BHANU

Demands for sufficient power supply to small scale industries and farmers in Bihar (Under Rule 377) (XLIII—15.11.88), 441-42.

DHARIWAL, SHRI SHANTI

Business of the House (XLIII—18.11.88), 313-14.

Business of the House (XLIV—25.11.88), 284.

Demand for allotting waste land to the landless poor after making it cultivable—(Under Rule 377) (XLIV—29.11.88), 480

Forests (Conservation) Amendment Bill Consid. (XLV—13.12.88), 44-46.

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consd) (XLIII—21.11.88), 311-12.

Monopolies and Restrictive Trade Practices (Amendment), Bill Consid. (XLIII—22.11.88), 422-24.

National Highways Authority of India Bill—Consid. (XLIV—28.11.88), 314-16.

Reported atrocities on women in different parts of the country and steps taken by Government in that regard—(CA) (XLIV—29.11.88), 429, 433-44.

DHILLON, DR. G.S.

Approval of continuance in Force of President's proclamation in relation to the State of the Punjab (St. Res.) (XLIII—3.11.88), 264-75.

Business of the House (XLIV—25.11.88), 279.

Salary, Allowances and Pension of Members of Parliament (Amendment) Bill Consid. (XLIII—4.11.88), 378-79.

Supplementary Demands for Grants (Punjab) 1988-89 (XLIV—5.12.88), 455-63.

DIGAL, SHRI RADHAKANTA

Need to check illegal felling of trees in the country, particularly in Orissa (Under Rule 377) (XLIII—3.11.88), 248.

Need to set up paper mills in Phulbani districts of Orissa (Under Rule 377) (XLIV—5.12.88), 380.

DIGHE SHRI SHARAD

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res. (XLIII—3.11.88), 281-84.

Approval of President's Proclamation in Relation to the State of Mizoram (St. Res.) (XLIII—2.11.88), 223-27.

Banking Public financial institutions and Negotiable Instruments Laws (Amendment) Bill—Consid. (XLIV—1.12.88), 439-41.

Constitution (Sixtieth Amendment) Bill—Consid. (XLIV—30.11.88), 480-82.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 144-49.

Demand for re-starting Kamala Mill, Bombay promptly (Under Rule 377) (XLIII—24.11.88), 355-56.

Dismal performance of Indian sportsmen in Seoul Olympic Games (Disc) (XLIV—1.12.88), 525-27.

Issue of no objection certificate's by Railway authorities, Bombay to the slum dwellers living on land owned by Railway to avail the civic amenities provided by Municipal Corporation—(Under Rule 377) (XLIV—28.11.88), 251.

Need to increase the quota of edible oil to Maharashtra (Under Rule 377) (XLIII—3.11.88), 248-49.

Representation of the People (Amendment) Bill Consid. (XLV—14.11.88), 144-49.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft—(Adj. M.) (XLIV—30.11.88), 574-77.

DIGVIJAY SINGH, SHRI

Banning of books (XLIV 29.11.88), 302.

Couple Protection Rate (XLIV—7.12.88), 159-60.

Dismal performance of Indian sportsmen in Seoul Olympic Games (Disc) (XLIV—1.12.88), 509.11.

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 47-51.

Navodaya Vidyalaya at Mull, Distt. Surendranagar (Gujarat) (XLIII—24.11.88), 68-69.

Per capita investment in Public sector Industrial Enterprises (XLIV—122.

Research on Lord Krishna (XLIV—1.12.88), 50.

STD facility in Limbdi in Surendranagar District (Gujarat) (XLIII—22.11.88), 74.

Setting up of family courts (XLIV—2.12.88), 332.

Setting up of New Power Plants in Gujarat (XLIII—22.11.88), 127.

DIKSHIT, SHRIMATI SHEILA

Business of the House (XLIII—18.11.88), 310-11, 16.

Business of the House (XLIV—2.12.88), 410-11.

DORA, SHRI H.A.

Commission reported to have been paid by M/s Bofors in the Howitzer Gun Deal (Disc) (XLIII—16.11.88), 456 61.

DUBB, SHRI BHISHMA DEO,

Demand to reduce the running period of Chitrakut Expresses between Lucknow and Jabalpur and to attach an air-conditioned sleeper coach and a bigger first class coach with it—(Under Rule 377) (XLIV—28.11.88), 247.

DUBBY, SHRI BINDESHWARI

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consd) (XLIII—29.11.88), 279-80, 340-49.

Recent strike by workers of Industrial establishment in Deibi and near by areas—(CA) (XLIV—5.12.88), 352-55, 369-26.

DABLI, SHRI AJIT SINGH

Aluminium quota for NTPC Projects (XLIV—1.12.88), 127.

DOMOR, SHRI SOMJ/BHAI

Appointment of Income Tax Inspectors (XLIV—2.12.88), 347.

Computers in Income Tax Department (XLIV—2.12.88), 146.

Import Licences for Penicillins (XLIV—25.11.88), 40-41.

Import of potassium penicillin V first crystal (XLIV—29.11.88), 101.

Items of Income Tax Employees pending with Joint Council (XLIV—2.12.88), 380.

One Distal Lottery system (XLIII—21.11.88), 70.

Persons Crippled in Shelling in Artillery Range Near Itarsi (XLIV—5.12.88), 306-308.

Supplementary Import Licences (XLIV 25.11.88), 241.

DANAVATE, PROF. MADHU

Adult Education Programmes in Orissa (XLIII—24.11.88), 80-86.

Alarming increase in Spurious Drugs (XLIII—2.11.88), 31.

Approval to Proposals for Deep Sea Fishing Ventures (XLIV—1.12.88), 11.

Atomomy for AIR TV (XLIII—22.11.88), 98-99.

Birth Centenary Celebrations of outstanding personalities (XLIII—21.11.88), 24.

Bonus to Railway Protection Force Personnel (XLIV—18.11.88), 237.

Cadre review in CPWD (XLIV—30.11.88), 319-20.

Discouraging Hullers for Processing Paddy (XLIII—17.11.88), 119.

Bivorce for persons suffering from Epilepsy (XLIII—16.11.88), 61.

Electrification in Railways (XLIII—18.11.88), 236.

Excessive Telephone Bills of Members of Parliament (XLIII—15.11.88), 101-

Fear complex regarding Nuclear Power Stations (XLIV—5.12.88), 229-30.

Food Processing as major thrust Industry (XLIII—17.11.88), 292.

Gas Based Power Station in Maharashtra (XLIV—29.11.88), 332.

Handing over of Air India counters to British Airways at Heathrow Airport (XLIV—5.12.88), 70-71.

Hospital beds for T.B. patients (XLIV 7.12.88), 262-63.

IDBI loans to Cooperative Sping Mills in Maharashtra (XLIV—2.12.88), 46.

IPKF's Stay in Sri Lanka (XLIII—24.11.88), 219-20.

Inclusion of New Bombay in Bombay Telecommunication Zone (XLIII—22.11.88), 1-5.

Gandhigram Institute of Rural Health and Family Welfare, Ambathural (XLIV—7.12.88), 58-59.

Litigation re assets of M/s Swadeshi Cotton Mills (XLIV—30.11.88), 245.

Maintenance of Aircraft of Indian Airlines (XLIII—21.11.88), 148.

New Bombay telephone system in Local Dialing System of Greater Bombay (XLIV—6.12.88), 254.

Opening of Accounts and Policies by Banks and LIC in Names of Children (XLIV—25.11.88), 74-75.

Outstanding processing charges in India United Mills No. 6 (XLIV—30.11.88), 319.

- Pilots in Indian Airlines/Vayudoot (XLIII—21.11.88).
- Proposal for Redi-Rewas National Highway (XLIII—17.11.88), 291.
- Rail Pass to Freedom Fighters (XLIV—5.12.88), 253.
- Representation of Journalists on the Board of Directors (XLIV—6.12.88), 78.
- Selection of Students for Youth Festival Abroad (XLIV—1.12.88), 297.
- Setting up of Bharat Aluminium Plant in Maharashtra (XLIII—24.11.88), 217-18.
- Setting up of development agency for brackish land (XLIII—24.11.88), 218-19.
- Smuggling of Synthetic Textile Goods (XLIII—18.11.88), 108.
- Statutory Development Boards for Different Regions in Maharashtra (XLIII—21.11.88), 7.
- TV Reception in Konkan region of Maharashtra (XLIV—29.11.88), 89.
- Taking Over of the Houses of National Personalities by Government (XLIII—24.11.88), 23-24.
- Tax concessions for Research in Paper Technology (XLIV—2.12.88), 209.
- Tripartite Committee for Textile (XLIV—30.11.88), 91-92.
- DANDAVATE PROF. MADHU**
- Use of disposable containers (XLIII—18.11.88), 237.
- West-Coast Rly. Project and conversion of Manmad-Mudked Rly. Line (XLIV—2.12.88), 330.
- World Bank Assistance for slum up-gradation (XLIII—16.12.88), 324.
- DARDI SH. TEJA SINGH**
- Approval of Projects of Foods Processing Industry (XLIII—3.11.88), 102.
- Concer by use of 'Pan Macchia' (XLIII—16.11.88) 204.
- Concessions to Export Oriented Units (XLIV—25.11.88), 84-92.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Construction of Defective Houses by DDA (XLIII—16.11.88), 43.
- Cost of Power Generation (XLIV—29.11.88), 266.
- Decline in foreign exchange reserves (XLIII—4.11.88), 94.
- Development of Wool Industry for providing additional Employment (XLIII—16.11.88), 203.
- Enquiry Report on Train Accident at Quilon in Kerala (XLIII—4.11.88), 72-73.
- Foreign collaboration proposals (XLIV—6.12.88), 281-82.
- Gap in generation of power in Hydel and Thermal Sector (XLIV—6.12.88), 291-92.
- Gold requirement (XLIV—2.12.88), 315.
- Hike in storage and transit losses (XLIV—30.11.88), 350-51.
- Karnal Refinery Project (XLIII—15.11.88), 46-7.
- Import of raw jute (XLIV—3.11.88), 348-49.
- Increase in prices of Land by DDA (XLIV—7.12.88), 328-29.
- Interests of Small Scale Industries in Food Processing (XLIII—24.11.88), 14-18.
- Introduction of new train from Bhandu to Delhi (XLIV—2.12.88), 315.
- Losses suffered by Bharat Ophthalmic Glass Limited (XLIV—6.12.88), 290-91.
- Manufacture of matches in Tamilnadu (XLIII—15.11.88), 106.
- Measures to Promote Educational Programmes on TV (XLIV—22.11.88), 202.
- ONGC deal with South Korean firm (XLIII—13.11.88), 304-306.

- Oil extracted from rice bran (XLIV—7.12.88), 361-62.
- Autonomy for AIR/TV (XLIII—22.11.88), 98-99.
- Production of Cotton (XLIII—17.11.88), 113.
- Rate of interest on bank loans to farmers (XLIV—2.12.88), 129.
- Raw material for Powerlooms (XLIV—7.12.88), 230-31.
- Reduction in Food subsidy (XLIV—30.11.88), 423-24.
- Rehabilitation of Nov. 84, riots victims (XLIV—5.12.88), 85-85.
- Rise in Non-development Expenditure (XLIII—18.11.88), 251.
- Smuggling of Uranium on Indo-Nepal Border (XLIII—21.11.88), 41.
- Soviet Loans to Private Firms (XLIV—25.11.88), 249-251.
- Subsidy on Pesticides (XLIII—24.11.88), 184-186.
- Supply of Water to Bhartiya Kisan Union Rally (XLIV—5.12.88), 304-05.
- Tidal Wave Projects (XLIV—6.12.88), 79.
- Trade Deficit during Current Financial Year (XLIII—4.11.88), 226-227.
- Withdrawal of DIC buses from Private schools (XLIII—24.11.88), 189-190.
- Withdrawal of subsidy on Edible Oils (XLIV—30.11.88), 349-50.
- Working Group report on working of PDS (XLIV—5.12.88), 329-38.
- DAS, SHRI ANADI CHARAN**
- Allocation of funds under RLEGP (XLIII—1.12.88), 248.
- Approval of New Power Plants (XLIV—6.12.88), 175.
- CGHS Dispensary at Bhubaneswar and facilities to Central Govt. employees (XLIV—30.11.88), 205-206.
- Fixation of Royalty Rates on Coal (XLIV—6.12.88), 344-48.
- Inclusion of Certain Castes of Orissa in Scheduled Caste List (XLIII—21.11.88), 40.
- Loss of Production due to Power shortage (XLIV—29.11.88), 34-48.
- Pension to persons below poverty line (XLIII—17.11.88), 50-51.
- Private Financial Institutions (XLIII—18.11.88), 276.
- Private Stock Exchanges (XLIII—18.11.88), 131.
- Sambalpur Div. Division (XLIV—2.12.88), 47.
- Setting up of Coal Washeries (XLIV—6.12.88), 373-74.
- Special Projects in Districts having large Scheduled Castes Population (XLIII—21.11.88), 122.
- State Domestic Product (XLIV—5.12.88), 52.
- DAS SHRI R.P.**
- Import of Rice from Thailand (XLIV—7.12.88), 95
- Production, Demand and Import of Steel (XLIII—3.11.88), 51.
- DEARA, SHRI MURLI**
- Cleanance to Power Projects in Karnataka (XLIII—22.11.88), 18-19.
- DEVI, SHRIMATI CHANDRA BHANU**
- Amount spent on Upliftment of Scheduled Tribes in Bihar (XLIV—5.12.88), 235.
- Communal Riots (XLIII—21.11.88), 36.
- Delivering of Speech in Hindi in U.N. General Assembly (XLIII—24.11.88), 118-119.
- Documentary on Shri Jayaprakash Narayan (XLIII—15.11.88), 31.
- Dress for Doordarshan News Readers (XLIV—6.12.88), 212.
- Electronics industry in Bihar (XLIV—5.12.88), 101-02.

- Implementation of three Language Formula (XLIII—24.11.88), 257-259.
- Land to Vivekanand Educational Society (XLIV—30.11.88), 112-18.
- Opening of another Collectorate at Ranchi, Bihar (XLIII—18.11.88), 130.
- Out of order telephone in East Delhi (XLIII—22.11.88), 103-04.
- Petrol Pumps in East Delhi (XLIV—29.11.88), 183.
- Profits earned by STC (XLIII—4.11.88), 125.
- Raids conducted by Income Tax Department (XLIII—18.11.88), 193.
- Seizure of goods on Indo-Nepal border (XLIII—4.11.88), 316-317.
- Shortage of Girls Hostels (XLIII—17.11.88), 146.
- Smuggling Activities on Indo-Nepal Border (XLIII—4.11.88), 73-75.
- Telecast of TV Serial 'Mahabhart' (XLIII—15.11.88), 276-77.
- DHARIWAL, SHRI SHANTI**
- Admission of students to Navodaya Vidyalaya in Rajasthan (XLIV—1.12.88), 150.
- Amendment in Indian Companies Act, 1968 (XLIII—22.11.88), 219.
- Appointment of Members on the National Commission for safeguarding the interests of consumers (XLIV—7.12.88), 288.
- Auction of Gold seized from Smugglers (XLIV—2.12.88), 371.
- Balance of Payments (XLIV—25.11.88), 192-194.
- Birth after Vasectomy/Tubectomy Operations (XLIV—30.11.88), 107.
- Closure of NIC Mill in Rajasthan (XLIV—30.11.88), 305-06.
- Closure of powerlooms (XLIII—10.11.88), 334.
- Collaps of Transmission Towers (XLIV—6.12.88), 360-61.
- Constitution of a Combined Transport Operators Agency (XLIV—1.12.88), 139.
- Cracks in the Sun temple, Puri (XLIII—24.11.88), 80-89.
- Declaration of Agriculture as Industry (XLIII—24.11.88), 224.
- Development of Pushkar as Tourist Spot (XLIV—28.11.88), 135.
- Encashment of Gift Cheques (XLIII—18.11.88), 201.
- Export of Garments and Textiles (XLIV—30.11.88), 299-06.
- Export and Import of films by N.F. D.C. (6.12.88), 153-157.
- Extension of MRTP Act building contractors (XLIII—22.11.88), 355.
- Financial Assistance to Rajasthan (XLIII—21.11.88), 238.
- Financial assistance to Voluntary Organisations for Pollution Control (XLIV—30.11.88), 302-06.
- Fire in Mathura Refinery (XLIII—15.11.88), 151-53.
- Generation of Power by Industrial Units (XLIII—22.11.88), 218.
- Growth rate with Foreign Investment (XLIII—21.11.88), 234.
- Implementation of Tribal Welfare schemes (XLIV—5.12.88), 12-21.
- Installation of Height measuring Instruments at Level Crossings (XLIV—2.12.88), 372.
- Issue of Bonds in Foreign Countries (XLIII—18.11.88), 36.
- Jeevan Dhara Scheme (XLIII—24.11.88), 223-24.
- Know-how import for VCR/VCP (XLIV—28.11.88), 196-97.
- Loans against Security of Jewellery (XLIV—2.12.88), 371.
- Media-Pushkar Railway Line (XLIV—25.11.88), 194.
- Navigability of major Rivers (XLIII—17.11.88), 414-15.

- Non-completion of Coal Projects (XLIV—29.11.88), 237.
- Pay scales to Librarians in Colleges (XLIV—1.12.88), 139.
- Plantation of Oak trees at Mount Abu (XLIV—7.12.88), 106-07.
- Pre-examination training centres for weaker sections (XLIV—28.11.88), 3-7.
- Procurement of Gold by Jewellery manufacturers from SBI (XLIV—2.12.88), 270.
- Production of Benzene (XLIII—22.11.88), 161.
- Rajed Soyabean Project (XLIII—24.11.88), 221-22.
- Relief to farmers affected by floods (XLIII—17.11.88), 324-25.
- Report of Human Rights Commission on Harijans Entry into Temples (XLIV—5.12.88), 327-28.
- Representations on Securities and Exchange Board of India (XLIV—2.12.88), 103.
- Schemes to attract Foreign Tourists (XLIII—21.11.88), 162.
- Shortage of Jute Bags (XLIII—16.11.88), 157.
- Smuggling of Heroin in the country (XLIV—25.11.88), 83-94.
- Supply of drinking water from Rajasthan Canal (XLIII—24.11.88), 222-23.
- Supply of Fluorosis contaminated Water in Rajasthan (XLIV—1.12.88), 40.
- Survey of NRIS (XLIV—1.12.88), 141.
- Technology Mission for Petro Chemicals Refineries and Pharmaceuticals (XLIII—21.11.88), 45.
- Tourism schemes of Rajasthan (XLIV—5.12.88), 280-81.
- Unemployment due to closure of textile Mills (XLIII—16.11.88), 33.
- Utilisation of Hydrocarbons in Rajasthan (XLIV—29.11.88), 2-6.
- Working of Censor Board (XLIII—17.11.88), 120.
- DHILLON, DR. G.S.
- Birth Centenary Celebrations of outstanding personalities (XLIII—21.11.88), 28.
- British Assurance to tackle Activities of Terrorists (XLIV—1.12.88), 39.
- DIGAL, SHRI RADHAKAMLA
- Bio-gas Plant (XLIV—27.11.88), 156.
- Construction of Postal Bldgs and Staff Quarters in Orissa (XLIII—27.11.88), 171.
- Credit to Sri Lanka (XLIV—2.12.88), 145.
- Crisis in Spinning Mill in Sonapur, Orissa (XLIV—30.11.88), 389-90.
- Dairy Development Programme in Orissa under of II (XLIII—3.11.88), 159.
- Development of places for Tourism in Orissa (XLIII—21.11.88), 101.
- Electronic units (XLIII—21.11.88), 187.
- Expansion of Thermal Power Station at Talcher (XLIV—29.11.88), 360.
- Export of Petrochemicals (XLIV—6.12.88), 375.
- Funds for Developmental Works at Phulbani in Orissa (XLIII—18.11.88), 275.
- Gushing of Kerosene from refinery (XLIV—6.12.88), 275.
- Incentive to Small and Medium Newspapers in Orissa (XLIV—6.12.88), 6-12.
- Indo-Pak talks on Siachen (XLIII—21.11.88), 169.
- Introduction of a Fast Passenger Train between Kayagada and Rourkela (XLIII—18.11.88), 276.
- Introduction of New Train between Delbi and Puri (XLIII—18.11.88), 275.
- Irregularities in ITDP (XLIV—30.11.88), 390-91.

- LIC Loans for construction of Houses in Orissa (XLIV-3.12.88), 346.
- Maceo Plantation (XLIII-17.11.88), 376-77.
- Measures for development of Food Processing Industries (XLIII-17.11.88), 193-94.
- Petrochemical Projects in collaboration with Saudi Arabia (XLIII-22.11.88), 144
- National Parks and Sanctuaries (XLIII-16.11.88), 397.
- Opening of CIL Office in Orissa (XLIII-15.11.88), 145-46.
- Passenger amenities on Delhi-Pune bound trains (XLIII-4.11.88), 191.
- Pay Limit for Payment of Bonus to Central Govt. Employees (XLIII-4.11.88), 40.
- Petrochemical Projects in collaboration with Saudi Arabia (XLIII-22.11.88), 144.
- Phasing out of Harmful Chemicals (XLIII-3.11.88), 195.
- Policy in allowing acquisition of vessels (XLIV-1.12.88), 128.
- Project Elephant Plan (XLIII-15.11.88), 104.
- Proposals for running of Nilachal Express at Old Routes (XLIV-2.12.88), 347.
- Bearing of fish in tribal areas of Orissa (XLIII-3.11.88), 198.
- Rehabilitation of Weak and Sick Wholesale Cooperative Stores (XLIV-30.11.88), 391-406.
- Revitalisation of District Industries Centres (XLIV-6.12.88), 283.
- Revival of sick units in Orissa (XLIII-349).
- Road bridges in Orissa with Central assistance (XLIII-17.11.88), 377-78.
- Scheduled Caste girls Hostels in Orissa (XLIV-5.12.88), 124-25.
- Setting up of Bio-Gas Plants during 7th Plan (XLIV-29.11.88), 307.
- Setting up of sugar mills in Orissa (XLIV-30.11.88), 122-23.
- Shortage of pig-iron (XLIII-3.11.88), 93.
- Smuggling activities in Sundabeda areas in Orissa (XLIII-18.11.88), 103.
- Special fund for export projects (XLIII-11.4.88), 191.
- Superfast Train between Bhubaneswar and Bangalore (XLIII-18.11.88), 276.
- Thermal springs in Orissa and M.P. (XLIV-28.11.88), 121-22.
- Tourist complexes in Orissa (XLIV-28.11.88), 196.
- Training programmes and better service conditions for LPG deliverymen (XLIV-6.12.88), 363.
- Tuberculosis in Tribal areas of Orissa, Madhya Pradesh & Bihar (XLIII-16.11.88), 341.

DIGHE SH. SHARAD

- Liberalization of Gold Policy (XLIII-18.11.88), 92.
- Memorandum of Understanding between Union Carbide India Ltd. and Oswal Agro Mills Ltd. (XLIV-29.11.88), 58.
- Rehabilitation of Small Sick Units (XLIV-2.12.88), 140.
- Short take off and landing airport at Bombay (XLIII-21.11.88), 99.
- States' Contribution for Railway Projects (XLIV-25.11.88), 96-97.
- Statutory Development Boards for Different Regions in Maharashtra (XLIII-21.11.88), 5.
- Take over of Shreejiwas cotton mills (XLIV-30.11.88), 262-63.
- Unhygienic Conditions in Central Govt. staff Colony, Bombay (XLIV-30.11.88), 22-25.
- Wage Agreement between National Corporation of India Limited and its Union (XLIV-6.12.88), 69-72.

Forward trading in Kapas (XLIV—30.11.88), 233.

Uniform Acceptance of Family Planning Norms (XLIV—30.11.88), 18-22.

Income Tax exemptions to Stock Exchanges (XLIV—2.12.88), 74.

G

GADGIL, SHRI V.N.

Commission reported to have been paid by M/s. Bofors in Howitzer Gun Deal—(Disc.) (XLIII—15.11.88), 487-92.

Constitution (Sixty-Second Amendment) Bill Consid. (XLIV—14.12.88), 40-51.

Representation of the People (AMENDMENT) Bill Consid. (XLV—14.12.88), 40-51.

GADHVI, SHRI B.K.

Appropriation (No. 5) Bill, 1 88 Int. (XLIV 6.12.88), 571.

Consid. (XLIV—6.12.88), 571-72.

Motion to Pass (XLIV—6.12.88), 673.

Punjab Appropriation (No. 3) Bill, 1988-89—Int. (XLIV—5.12.88), 472-73.

Consid. (XLIV—5.12.88), 473.

Motion to Pass (XLIV—5.12.88), 474.

Supplementary Demands for Grants (General), 1989-89.

(XLIV—6.12.88), 563-71.

Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.12.88), 403-08.

Supplementary Demands for Grants (Punjab), 1989-89 (XLIV—5.12.88), 5.12.88), 465-72.

Tamil Nadu Appropriation (No. 3) Bill, 1988 89 Int. (XLIV—5.12.88), 411-12.

Consid. (XLIV—5.12.88), 413.

Motion to Pass (XLIV—5.12.88), 414.

GAEKWAD, SHRI RANJIT SINGH

Chinese Missiles in Tibet (XLIV—5.12.88), 173-74.

Completion of HBJ Gas Pipeline Project (XLIV—26.11.88), 352.

Computerisation in Railways (XLIV—2.12.88), 6.

Concessions to Textile Industry and their benefits to Consumers (XLIV 7.12.88), 16-19.

Consumption and demand of Fertilizers (XLIII—17.11.88), 200-06.

Consumption of power in Gujarat (XLIII—22.11.88), 314.

Conversion of Ahmedabad-Delhi route (XLIII—18.11.88), 294.

Development of Tourist Places in Gujarat (XLIV—28.11.88), 105-07.

Expansion of telephone exchange in Vadora (XLIII—15.11.88), 165-66.

Facility in AIR Vadodara, Gujarat (XLIV—29.11.88), 165.

Family Welfare Programme in Gujarat (XLIV—7.12.88), 300-02.

Funds provided to Nodal Agency for modernisation of Textile Industry (XLIV—30.11.88), 335-40.

Import and production of oil (XLIV—29.11.88), 353.

Jodhpur Discounts (XLIV—5.12.88), 46-47.

Leakage of LPG Cylinders (XLIV—6.12.88), 273-75.

On-going Irrigations Projects of Gujarat (XLIV—2.12.88), 242.

Power Generation cost in Gujarat (XLIII—22.11.88), 313.

Production and utilisation of Gas in Western Region (Gujarat) (XLIV—6.12.88), 302-4.

Production of Groundnut (XLIV—1.12.88), 68.

Production, requirement and supply of edible oils (XLIV—7.12.88), 337-39.

Proposals for E.M.U. trains on Vadodara—Ahmedabad of Surat Section (XLIII—18.11.88), 140.

Raising of Kashmir issue U.N. by Pakistan (XLIII—24.11.88), 42-43.
Ratio of Broadcasting of A.I.R. Baroda Programme (XLIV—6.12.88), 301-02.

Rehabilitation of Speastic persons (XLIII—21.11.88), 46.

Resumption of Train Service on Narrow Gauge Line in Cujarat (XLIV—25.11.88), 226-27.

Rewards for killing terrorists (XLIV—5.12.88), 206-07.

Setting up of New Power Plants in Gujarat (XLIII—22.11.88), 127.

Smuggling of Narcotic Drugs (XLIV—25.11.88), 120-122.

Steps to bring down the birth rate (XLIV—7.12.88), 364-68.

Utilisation of HBJ Pipeline Gas (XLIV—6.12.88), 84-85.

Vadodara Railway Station (XLIV—25.11.88), 227-28.

World Bank Assistance for Sardar Sarovar Project in Gujarat (XLIV—25.11.88), 228.

DEBATES

Need to provide passenger or shuttle trains in Gujarat—Saurashtra region (under rule 377) (XLIV—1.12.88), 410.

GAMIT, SHRI C.D.

Cancellation of Trains on Western Railway (XLIV—25.11.88), 79.

Concessions for exporters of Gems & Jewellery (XLIV—2.12.88), 283.

Jobs to unemployed (XLIV—7.12.88), 39-40.

Letter from MPs re. Tibet Issue (XLIV 1.12.88), 103.

Linking of Rajkot-Ahmedabad TV Centres (XLIII—22.11.88), 249.

Opening of auto exchanges in Districts of Gujarat (XLIV—6.12.88), 210-11.

GANDHI, SHRI RAJIV

Constitution (Sixty-Second (Amend-

ment) Bill Consid. (XLIV—15.11.88), 59-67.

Recent Developments in Maldives—(St.) (XLIII—4.11.88), 370-75.

Representation of the people (Amendment) Bill Consid. (XLV—15.12.88), 59-67.

Visit of Mr. Gorbachan, General Secretary of the Central Committee of the CPSU and President of the Presidium of Supreme Soviet to India (St.) (XLIII—29.11.88), 290-92.

GAHGA RAM, SHRI

Detective Agencies in Delhi (XLIV—7.12.88), 91-92.

Private Security Agencies (XLIV—5.12.88), 135.

DEBATES

Need to formulate an action plan for the Birth Centenary Celebrations of Dr. Ambedkar (Under Rule 377) (XLIV—13.12.88), 21, 22.

Need to lay gas pipe line from Orallya to Agra via Faizabad (under rule 377) (XLV—17.11.88), 446-47.

GAVALI, SHRI SITARAM J

Appointment of SC/ST officers in ASI (XLIV—1.12.88), 358.

Licences for opening of branches of State Cooperative Banks (XLIV—2.12.88), 257.

News item captioned "Air India may slip into the red" (XLIV—5.15.88), 170-71.

Peons in Public Sector Banks (XLIV—2.12.88), 377.

Relaxation in Gold (Control) Act, 1968 (XLIV—2.12.88), 37.

Reservation Rosters for SC/ST in ASI (XLIV—1.12.88), 123.

Safety Measures for T.V. Tower at Pitampure, Delhi (XLIV—6.12.88), 85-86.

Shortage of Anti-Rabies vaccines (XLIV—30.11.88), 180-81.

Strategy to solve unemployment
(XLIV—30.11.88), 433.

GAVIT, SHRI MANIKRAO HODLYA

Fraud in Subsidiaries of General Insurance Corporation (XLIV—25.11.88), 162-63.

T.V. Realy Centre at Nandurbar
(XLIV—29.11.88), 117.

DEBATES

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 72-75.

GHOLAP, SHRI S. G.

Annual Percentage Growth of Exports
(XLIII—18.11.88), 126.

Availability of Natural Gas (XLIII—22.11.88), 245.

Cutting Down of Targets of Railway Projects (XLIV—25.11.88), 40.

Delay in I.A. Flights (XLIV—28.11.88), 149.

Discussion on growth rate in Eighth Plan (XLIII—21.11.88), 100

Hike in price of essential commodities
(XLIV—30.11.88), 131-36.

New Atomic Power Plants (XLIV—28.11.88), 159-200.

Provision made for Communication in 8th Plan (XLIII—22.11.88), 100-101

Salt Export (XLIII—4.11.88), 70-72.

DEBATES

Constitution (Sixtieth Amendment) Bill—Consid. (XLIV—33.11.88), 505-06.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 494-97.

GHOSH GOSWAMI, SHRIMATI BIBHA

Maternity Benefit (Amendment) Bill passed by Rajya Sabha Consid. (XLIV—29.11.88), 284-86.

GILL, SHRI M.S.

Road Tax payment records in Delhi

Transport Authority (XLIII—17.11.88) 129.

Vacancies of Stenographers carried forward to subsequent years (XLIV 28.11.88), 72-76.

GOSWAMI, SHRI DINESH

Disbursement of Sums by the Public Sector Corporations (XLIV—6.12.88), 368-69.

Export of Cement (XLIV—25.11.88), 53-54.

Granulated Slag (XLIII—17.11.88), 98-100.

Investment Limit of Small Scale and Ancillary Industrial Undertakings (XLIII—15.11.88), 83-84.

Possession of flats in Kiebaograh (XLIV—7.12.88), 165-72.

Proposal for Tiny VSK Cement Plants (XLIII—22.11.88), 335.

Seizure of Heroin on Indo-Pak Border in Punjab (XLIII—18.11.88), 18.

Specialised Treatment Facilities in North Eastern States (XLIII—2.12.88), 14.

Supply of coke breeze to Cement Plants (XLIII—22.11.88), 337.

Technologies Developed for production of Cement (XLIII—22.11.88), 335.

Use of coke breeze in Steel Plants (XLIII—24.11.88), 67-68.

Utilisation of fly-ash in cement industry (XLIII—22.11.88), 346.

Utilisation of Jhama Coal Reserve in Jharia (XLIII—22.11.88), 73-74.

DEBATES

Commission reported to have been paid by M/s Bofors in the Howitzer Gun Deal (Dis) (XLIII—16.11.88), 467-7..

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 120-32.

Demand for revision of rate of royalty on oil to Assam (Under Rule 377), (XLV—15.12.88), 207.

- Reported pollution of river Brahmaputra due to peculiar disease affecting fish and vegetable plants in Assam (CA) (XLIV—1.12.88), 395-98.
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88) 120-32.
- Serious situation arising out of recent accidents involving Indian Airlines Aircraft—(Adj. M.) (XLIV—30.11.88) 609-15.
- Sixth Schedule to the constitution (Amendment) Bill—Consid (XLIV—29.11.88), 504-09.
- GOWDA, SHRI H.N. NANJE**
- Air Accident (XLIII—21.11.88), 183.
- Amendments in FERA (XLIII—18.11.88), 33.
- Catering service of Indian Airlines (XLIV—5.12.88), 211-12.
- Commission in HBJ pipeline deal (XLIII—15.11.88), 51-53.
- Control of Exploitation of water. (XLIII—18.11.88), 172.
- Corruption in Indian Red Cross Society (XLIV—7.12.88), 88-89.
- Death due to dengue fever in AIIMS (XLIV—30.11.88), 179-80.
- Extension to contractors by Neyveli Lignite Corporation (XLIV—29.11.88), 143.
- Modernisation of Steel Plants (XLIII—17.11.88), 10-16.
- Non-utilisation of funds by MTC (XLIV—153-54).
- Refencing of Indo-Pak Border (XLIII—21.11.88), 160.
- Selling of coffee in open market by Coffee Growers in Karnataka (XLIV—2.12.88), 105.
- Soviet assistance for mass transit system (XLIII—2.11.88), 137.
- Special Task Force to Assess Flood Damage (XLIV—25.11.88), 73-74.
- Spreader Project of Neyveli Lignite Corporation Ltd. (XLIII—22.11.88), 37-38.
- Talks in Telgu Ganga Project (XLIII—4.11.88), 319.
- Terrorists Accidents in Punjab, (XLIII—21.11.88), 156.
- Unemployment Allowances to Jobless (XLIII—16.11.88), 227.
- GUHA, DR. PHULRENU**
- Allocation to W.B. for 20-Point Programme (XLIV—5.12.88), 244.
- Assistance to West Bengal in the form of Grant on Loan (XLIV—5.12.88), 243-44.
- Association of MPs with implementation of Rural Development Programme (XLIV—1.12.88), 98.
- Bengal Chemicals and Pharmaceuticals Ltd. (XLIV—29.11.88), 329.
- Capacity utilisation by Bengal Immunity Ltd. (XLIII—22.11.88), 143.
- Crafts Exhibition by Voluntary Organisation (XLIV—5.12.88), 245.
- Development of Postal and Telegraph Services in Midhapore, West Bengal (XLIV—29.11.88), 140.
- Development of Tourist Beach (XLIII 21.11.88), 89.
- Elevation of Judges of Calcutta High Court to Supreme Court (XLIII—18.11.88), 294.
- International Seminar on Adoption of Children (XLIV—28.11.88), 205-06.
- Introduction of New Superfast Trains XLIV—2.12.88), 347.
- LPG connection in West Bengal (XLIII—22.11.88), 317.
- Memorandum for New Migrant Welfare Association (XLIV—5.12.88), 119.
- National Drugs and Pharmaceuticals Authority (XLIV—7.12.88), 369.
- Number of selected children under Nurturing of Sports Talent Scheme (XLIV—1.12.88), 265.
- Popularity to Lok Adalats (XLIV—

- 2.12.88), 141.
- Problems of alcoholism and drugs addition in Rural areas (XLIII—21.11.88), 253.
- Production of Cooking Oils (XLIV—7.12.88), 2-6.
- Proposal for Setting up Export Authority (XLIV—25.11.88), 257.
- Recognition of Vidya Sagar University (XLIII—24.11.88), 157.
- Scheme for disabled children in W.B. (XLIV—11.16).
- Telegraph Offices (XLIV—29.11.88), 330.
- Tourist Accommodation in Digha (XLIV—28.11.88), 190-91.
- Tourist centres in West Bengal (XLIII 21.11.88), 116.
- Vacancies of Judges in Calcutta High Court (XLIV—25.11.88), 128-29.
- World Bank Aid for West Bengal Projects (XLIII—18.11.88), 141.

DEBATE

- Need to check drugs trafficking (Under Rule 377) (XLIV—6.12.88), 456-57.

GUPTA, SHRI INDRAJIT

- Arrest of VIPs by Customs Officers at (XLIV—2.12.88), 84.
- Closure of Delhi Cloth Mills (XLIII—16.11.88), 192-199.
- Licensing Facility to MRTP and FERA Companies (XLIII—15.11.88), 296-97.
- Discussion with US Delegation re. Patent Law applicable to Food Processing Industries (XLIV—1.12.88), 121.
- Harmonial Imbalance among Employees of IDPL—(XLIII—16.11.88), 106.
- Hike in tyre prices (XLIII—15.11.88), 26-29.
- Indo-U.S. talks on Indian Patent Law (XLIV—28.11.88), 115-16.
- New Seeds Import Policy (XLIII—8.11.88), 16.

- Norms of relief for drought and flood (XLIII—24.11.88), 87-88.
- Opening of New Post Offices in H.P. (XLIII—15.11.88), 17.
- Performance of India at Seoul Olympics (XLIII—3.11.88), 27-29.
- Rise in Swiss Bank deposits held by Indians (XLIII—11.4.88), 88-90.
- Share of Income Tax to total revenue (XLIII—4.11.88), 228-29.
- Steps to curb expenditure in Centre Ministries (XLIII—4.11.88), 2-10.

DEBATES

- Approval of President's Proclamation in Relation To the State of Mizoram (St. Res.) (XLIII—2.11.88), 245-52.
- Banking Public financial Institutions and Negotiable Instrument Laws (Amendment) Bill—Consid. (XLIV—1.12.88), 454-60.
- Commission reported to have been paid by M/s Bofors in the Howitzer Gun Deal (Disc) (XLIII—16.11.88), 446-56.
- Constitution (Sixty-Second Amendment) Bill Consid. (XLV—15.12.88) 22-36.
- Damage due to cyclone in the States of West Bengal, Orissa and Union Territory of Andaman and Nicobar Islands (Disc) (XLV—16.12.88), 188-90.
- Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—22.11.88), 424-33.
- Representation of the people (Amendment) Bill Consid. (XLV—15.12.88), 22-36.
- Rise in prices of Essential Commodities (Disc.) (XLIV—25.11.88), 290-94.
- Serious situation arising out of recent accidents involving Indian Airlines Aircraft—(Adj. M.) (XLIV—30.11.88), 577-82.
- GUPTA, SHRI JANAK RAJ
- Central Assistance to Flood Affected States (XLIII—2.11.88), 147.

Construction of Bridges over Nallahs on Pathankot-Jammu Road (XLIII—21.11.88), 128.

Guidelines re requirement of Staff for Operating computers (XLIII—21.11.88), 67.

Registration of producers of detergent washing powder under MRTP Act (XLIV—29.11.88) 91.

Vocationalisation of Secondary Education (XLIII—24.11.88), 224-27.

Widening of Jammu Poonch Road (XLIII—21.11.88), 128.

DEBATES

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 469-91.

National Highways Authority of India Bill—Consid. (XLIV—28.11.88), 316-18.

GUPTA SHRIMATI PRABHAWATI

Atomic Power Plant in Bihar (XLIV—28.11.88), 7-11.

Dowry cases reported in Delhi Police women's Cell (XLIV—5.12.88), 391-43.

Illegal and Hazardous Factories in Delhi (XLIV—30.11.88), 261-62.

Implementation of consumer protection Act (XLIII—16.11.88), 184.

Indo-Pak talks on Siachen (XLIV—28.12.88), 133-34.

Infrastructure Laboratories in Hospitals (XLIV—30.11.88), 285.

Insufficient stock of blood in Blood Banks (XLIV—7.12.88), 104.

Literacy under National Literacy Mission (XLIII—17.11.88), 43-50.

MIG flats at Lawrence Road, Delhi (XLIII—16.11.88), 364.

National Employment Guarantee Scheme (XLIV—5.12.88), 314.

Opening of New Hospitals in Delhi (XLIII—16.11.88), 23-32.

Solar Power Units (XLIV—29.11.88), 14-22.

Telecast of two Hindi films in a week (XLII—15.11.88), 108.

Vacant posts of Teachers in Delhi Schools (XLIV—1.12.88), 11-13.

Viral Fever Patients in Delhi Hospitals (XLIV—30.11.88), 244.

DABETES

Demand for Central Government's taking over Ramacast Limited, Mothari (Bihar)—(Under Rule 377) (XLIV—7.12.88), 418-19.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 436-39.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill—Consid. (XLV—16.12.88), 64-67.

National Highway Authority of India Bill—Consid. (XLIV—28.11.88), 276-80.

Need to sanction construction of a bridge over river Sikarhasa in Bihar in the next year's plan (Under Rule 377) (XLV—16.12.88), 14.

Unorganised Labour Welfare Fund Bill by Shri Balaseeb Vikhe Patil Consid. (XLIV—25.11.88), 346-51.

GURADDI, SHRI S.M.

Call for Tracking Industrial Sickness (XLIII—4.11.88), 245-46.

Comprehensive Plan for flood protection (XLIII—4.11.88), 243-244.

Customs Duty evasion racket at Indira Gandhi International Airport (XLIV—2.12.88), 213.

Delay of Indian Airlines flights at Pa'am (XLIV—5.12.88), 213-14.

EEPC Foreign Offices (XLIV—2.12.88), 235.

Engineers found missing from Tarapur atomic power station (XLIV—28.11.88), 147-48.

Environmental precautions for Railway Development Projects (XLIV—2.12.88), 93.

Excise and Customs Duty on Capital

Goods (XLIV—25.11.88), 29-30.

Export of Alcohol to France (XLIV—6.12.88), 276.

Export of Fertilizer Plants and Technology (XLIV—1.12.88), 49.

FAO Report on Jute (XLIV—7.12.88), 261-62.

Hazira Gas Cracker Plant (XLIV—29.11.88), 260.

Import of Coking Coal by Integrated Steel Plants (XLIV—1.12.88), 157.

IndoNepal Commission Meet (XLIII—3.11.88), 177.

Kapoor-Mittal Committee Report (XLIII—21.11.88), 201.

LIC Housing Schemes (XLIII—4.11.88), 63-68.

Long Term Newspaper Policy (XLIV—29.11.88), 409.

Lower rate of Female Literacy (XLIII—3-11.88), 98.

Memorandum of understanding with Public Sector Enterprises (XLIV—29.11.88), 239.

Minimum economic size for Chemical Making Units (XLIV—6.12.88), 307-08.

Modernisation of Nit Mills (XLIII—2.11.88), 59.

National Workshop on Inland Waterways (XLIII—17.11.88), 11-12.

ONGC's contracts for manufacture of chemicals (XLIV—29.11.88), 60.

Outcome of External Affairs Minister's visit to Nepal (XLIII—17.11.88), 267.

Proposal to set up trade centre in Singapore (XLIV—2.12.88), 16.

Revision of Gas Prices (XLIV—29.11.88), 243.

Rise in debt service (XLIV—5.12.88), 79.

Seizure of Chinese Arms (XLIII—21.11.88), 70.

Setting up of Tribal Health Research

Centres (XLIV—30.11.88), 263.

Spread of Conjunctivitis in Delhi (XLIII—2.11.88), 183.

Statutory obligation for packing cement in jute bags (XLIV—30.11.88), 260.

Sugar Cane dues (XLIV—7.12.88), 92-94.

Teachers posted in Kendriya Vidyalaya, Moscow (XLIII—24.11.88), 111-12.

Theft of documents from Army Headquarters Office (XLIV—5.12.88), 212-13.

UCO Bank loan to H.P. Road Transport Corporation (XLIV—2.12.88), 387.

Uniform Labour Laws (XLIV—30.11.88), 45-46.

DEBATES

Constitution (Amendment) Bill (Amendment of article 155) by Int. (XLIII—4.11.88), 424.

Constitution (Amendment) Bill (Substitution of new article for article 26S) Int. (XLIII—4.11.88), 424.

H

HALDER, PROF. M. R.

Need to allocate sufficient funds for the timely completion of Lakshmi-kanta-pur-Namkhana Rly. Line (Under Rule 377) (XLIII—16.11.88), 398-99.

HANNAN MOLLAH, SHRI

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Clearance to Lower Damodar reclamation and Drainage Scheme (XLIII 18.11.88), 172.

Composition of Central Teams for Flood Relief (XLIV—1.12.88), 34.

Deposits in Nationalised Banks (XLIII 4.11.88), 181-90.

Electoral Reforms (XLIII—4.11.88), 40.

Industrial Units (XLIV—6.12.88), 101-06.

Next Common wealth Games (XLIII—
3.11.88), 226.

Offer from Uluberia Municipality
(XLIII—18.11.88), 100.

Supply of Coke to States (XLIII—
15.11.88), 84-87.

Supply of pig iron to States (XLIII—
3.11.88), 39.

Victims of Epidemics (XLIII—2.11.88),
77.

HANSDA, SHRI MATILAL

Reconstitution of Coir Board
(XLIII—22.11.88), 206.

DEBATES

Need to find out a way to check the
entry of wild elephants in Salboni
and Ninapur area of W.B. (Under
Rule 577) (XLV—16.12.88), 39-40.

HET RAM, SHRI

Bus accidents at Bhakra Canal
(XLIII—17.11.88), 198-200.

Criteria/Norms for providing postal
facilities (XLIII—22.11.88), 151.

Houses for Weaker Sections of Society
(XLIV—7.12.88), 172-74.

Per Capita Income of Scheduled Castes
Scheduled Tribes (XLIV—5.12.88),
125.

DEBATES

Approval of continuance in Force of
President's Proclamation in relation
to the State of Punjab (St. Res.)
(XLIII—3.11.88), 297-301.

Banking, Public financial Institutions
and Negotiable Instruments Laws
(Amendment) Bill-Consid. (XLIV—
1.12.88), 49-84.

Demands of Farmers and Agro-cultural
Labour (etc.) (XLIII—18.11.88),
337-40.

IYER, SHRI V.S. KRISANA

Acquisition of Advanced Jet Liners
(XLIV—5.12.88), 173.

Affixing of photos of head of family
on Ration Cards (XLIV—7.12.88),
281-82.

AIR Studio at Markara in Karnataka
(XLIV—29.11.88), 315.

Appointment of Kannada Teacher in
Lal Bahadur Shastri National Acad-
emi of Administration, Mussoorie
(XLIII—21.11.88), 103.

Assistance by Public Sector Coal
Companies in Bangalore City (XLIII
15.11.88), 349.

Ban on Child Marriage (XLIV—
2.12.88), 88.

Beneficiaries under 'Million Wells'
Scheme (XLIV—1.12.88), 44.

Central Assistance for setting up of
Abattoirs (XLIII—17.11.88), 236.

Central Assistance to Flood Affected
States (XLIII—3.11.88), 147.

Clearance of Mail in Bangalore (XLIV
6.12.88), 187-88.

Clearance to Power Projects in Karn-
ataka (XLIII—22.11.88), 16-19.

Closure of CGHS Dispensary, Shivaji-
nagar, Bangalore (XLIV—30.11.88),
167.

Coconut Research (XLIII—24.11.88),
3-5.

Coffee Board Depots in Bangalore
(XLIII—4.11.88), 177.

Commemorative Stamp on Dr. B.M.
Sreekantiah (XLIII—15.11.88), 349-
50.

Compensation to Nov. 84 Riots
Victims (XLIV—5.12.88), 125-127.

Construction of Aerodrom at Gang-
tok (XLIII—21.11.88), 204.

Construction of LTDC Hotel at
Nandi Hills (XLIII—21.11.88), 202.

Conversion of Bangalore-Mysore Track
(XLIII—4.11.88), 33-34.

Conversion of Railway Line between
Bangarpet to Yelahanka (XLIII—
18.11.88), 249.

Customer Service Centre in Bangalore
City (XLIII—22.11.88), 104-35.

Day and night service in IA office at
Bangalore (XLIV—28.11.88), 166-
67.

- Derailment of Brindavan Express** (XLIII—4.11.81), 177-78.
- Development of Kemmangundi as Tourist spot** (XLIV—5.12.88), 172-73.
- Defence Land required for Road Widening in Bangalore** (XLIV—28.11.88), 88.
- Development grants to Colleges in Bangalore** (XLIV—1.12.88), 263.
- Diesel trains between Kolar Gold Fields and Bangalore** (XLIII—18.11.88), 249.
- Direct trains between Bangalore & Jammu-Tawi** (XLIV—2.12.88), 278.
- E.S.I. Hospital Bangalore** (XLIV—7.12.88), 279-80.
- Environmental clearance to Teigu-Ganga Project** (XLIII—16.11.88), 79.
- Exclusive Hospital for CGHS employees at Bangalore** (XLIV—7.12.88), 341.
- Exemption of Cold Storage Plants from Customs Duty** (XLIV—2.12.88) 277.
- Expenditure on Mangalore Refinery Project** (XLIV—29.11.88), 316.
- First Class Coaches in Delhi-Bangalore Trains** (XLIV—25.11.88), 95.
- Hunger Strike in HMT Watch Factory Tumkur** (XLIII—15.11.88), 103-04.
- I.D.S.M.T. scheme for Karnataka** (XLIV—30.11.88), 341.
- Implementation of scheme under OP Flood III in Karnataka** (XLIV—1.12.88), 104.
- Import of Coal from Australia and other Countries** (XLIV—6.12.88), 349-50.
- Introduction of an Additional Passenger Train between Bangalore and Maddur** (XLIV—25.11.88), 200-01.
- Introduction of water sports in Tungabhadra Dam** (XLIV—5.12.88), 36-39.
- Kendriya Vidyalaya Sangathan's National Games/Sports 1988** (XLIII—3.11.88), 86.
- Non-Domestic LPG Consumers in Bangalore City** (XLIV—6.12.88), 350.
- Opening of Passport Liaison Office at Mangalore** (XLIII—3.11.88), 190.
- Opening of a Unit of NIMHANS at Hubli** (XLIV—7.12.88), 280.
- Pipeline between Bangalore and Mangalore** (XLIV—6.12.88), 350-51.
- Plan for Development of Minor ports from Karnataka** (XLIII—24.11.88), 188-89.
- Postmortem after sunset in Hospitals** (XLIII—16.11.88), 306.
- Proposal for a bye-pass on National Highway No. 46** (XLIII—17.11.88), 255-56.
- Publication of Swagat** (XLIV—28.11.88) 168.
- Railway Line between Kamasamudra and Marikuppam** (XLIII—18.11.88), 123.
- Receipt of cases by Central Administrative Tribunal in Bangalore Bench** (XLIV—5.12.88), 152-53.
- Retrenchment in Mysore Spinning Mills** (XLIII—16.11.88), 305.
- Ropeway to Chamundi hills in Mysore** (XLIV—5.12.88), 21-23.
- STD facility in Karkala, Karnataka** (XLIII—22.11.88), 253.
- Second Airstrip at Bajpe Airport** (XLIII—21.11.88), 203.
- Selection of candidates for clerical posts in State Bank of Travancore** (XLIV—2.12.88), 277.
- Separate examination for IPS** (XLIII—21.11.88), 202.
- Setting up of AIR Stations at Heasan, Chitradurga and Hoospet, Karnataka** (XLIII—15.11.88), 350.
- Soviet assistance for Metro Railway System** (XLIV—7.12.88), 19-26.
- Special status to Raichur, Bidar and**

- Gulbarga regions of Karnataka (XLIV—28.11.88), 167.
- Special Tulu programmes by TC Centre Bangalore (XLIV—29.11.88), 108.
- Stainless Steel Coins (XLIII—18.11.88), 250.
- Supply of Imported Tur Dal unfit for human consumption in Karnataka (XLIV—30.11.88), 341-43.
- Supply of Steel pipes by SAIL (XLIII—24.11.88), 188.
- Sub-Title of T.V. Serial 'Mahabharat' in Kannada (XLIV—6.12.88), 351.
- Taking over of VISL by SAIL (XLIII—24.11.88), 182-83.
- Telecast of Kannada Films by Bangalore Doordarshan (XLIII—15.11.88) 347-49.
- Travel Concession to the Deaf (XLIV—25.11.88), 201.
- Waiting list for telephone Connections in Vijayanagar and Shankarapur in Bangalore City (XLIV—29.11.88), 314.

DEBATES

- Constitution (Amendment) Bill (Amendment of articles 80) by Shri V.S. Krishna Iyer. INT. (XLIV—25.11.88) 321.
- Constitution (Amendment) Bill (Amendment of Eighth Schedule) by Shri V.S. Krishna Iyer. INT. (XLIV—25.11.88) 323-24.
- Constitution (Sixtieth Amendment) Bill Consid. (XLIV—30.11.88), 492-96.
- Construction Workers (Regulation of Employment and Conditions of Service) Bill by Shri V.S. Krishna Iyer INT. (XLIV—25.11.88), 324.
- Demand for restoring the original timings of the Mahalakshmi Express starting from Bangalore (Under Rule 377) (XLIII—2.11.88), 202-203.
- Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 488-92.
- Supplementary Demands for Grants Punjab 1988-89 (XLIV—5.12.88), 428-33.

J

JADEJA, SHRI D.P.

- Advisory Body for IAAI/NAA (XLIV—28.11.88), 90-91.
- Assisting small companies with Chartered Fishing Permits (XLIII—17.11.88), 360.
- Avoidance of Telecast of Violent scenes (XLIV—29.11.88), 319.
- Berthing of Fishing Trawlers in Fishing Harbour (XLIII—17.11.88), 147.
- Conservation of Forest Resources for recycling of timber-based products (XLIV—30.11.88), 357.
- Delivery of Telegrams (XLIV—6.12.88), 79-80.
- Distance restrictions for operations of Joint Venture Companies for exploitation of Deep Sea Prawn Resources (XLIII—17.11.88), 359.60.
- Drinking water problem in Coastal Gujarat (XLIV—1.12.88), 119.
- Establishment of Wind Farms in Gujarat (XLIV—6.12.88), 292,93.
- Exploration of oil (XLIV—29.11.88), 95.
- Housing schemes for fishermen (XLIII—17.11.88), 360-64.
- Illegal Fishing (XLIII—17.11.88), 380-81.
- Import of Timber (XLIV—30.11.88), 102-03.
- Invitation to Re-entrant of Small Entrepreneurs in Fishing Field for Consultation (XLIII—24.11.88), 38.
- Placement of Women Officers in Senior Positions (XLIV—5.12.88), 102-03.
- Plan to popularise Coffee abroad (XLIV—2.12.88), 269.
- Ratio between development and administrative expenditure in States (XLIV—2.12.88), 98.
- Popularisation of Coffee in the Country (XLIV—25.11.88), 208-09.

- Representation for Assistance to Lobster Fishing (XLIII—18.11.88), 117.
- SCICI Loans for Construction of Deep Sea Fishing Trawlers (XLIV—25.11.88), 103.
- Shortage of hotels in Capital (XLIV—28.11.88), 172-73.
- Utilisation of Natural Gas for Electricity Generation (XLIV—29.11.88), 316.
- JAIN, SHRI DAL CHANDER**
- Allotment of Plots to Registered Applicants instead of Auction in Rohini (XLIV—7.12.88), 299.
- Construction of multi-storey buildings in Metropolitan Cities (XLIV—7.12.88), 294-95.
- Grant of Industrial Licences for Vanaspati Units (XLIV—7.12.88), 293-94.
- Increase in Agricultural Labour (XLIV—7.12.81), 26-33.
- Oil find at Damoh in M.P. (XLIII—15.11.88), 33.
- Utilisation of amount earmarked for Health and Family Welfare (XLIV—7.12.88), 309-10.
- Waiting List for Telephone Connections (XLIV—6.12.88), 125-30.
- JAIN, SHRI NIHAL SINGH**
- Need to rehabilitate hawkers uprooted by the local authorities by constructing Kiosks (Under Rule 377) (XLIV 6.12.88), 455-56.
- JAIN, SHRI VIRDHI CHANDER**
- AIR Station at Jaisalmer (XLIV—29.11.88), 118.
- Agricultural Research (XLIII—3.11.88), 213.
- Allotment of LPG connections to distributors (XLIV—6.12.88), 340-42.
- Arrest of Smugglers in Border Districts of Rajasthan (XLIII—18.11.88), 225.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Central assistance to States for Eradication of Leprosy (XLIV—30.11.88), 351-53.
- Cigarette Advertisements in Swagat (XLIII—2.11.88), 59.
- Circulation of Black Money (XLIII—18.11.88), 35.
- Committee to Central Govt. Expenditure (XLIII—4.11.88), 319-20.
- Conversion and Doubling of Railway Lines in Rajasthan (XLIV—25.11.88), 25-27.
- Demand for daily Running of Marwar Express (XLIV—25.11.88), 161.
- Demurrage paid by Food Corporation of India (XLIII—2.11.88), 143.
- Development of Gwar Seeds (XLIII—17.11.88), 69-83.
- Development of Keradu Tourist spot in Barmer (Rajasthan) (XLIV—5.12.88), 253-54.
- Discovery of Helium Gas in Rajasthan (XLIII—22.11.88), 204.
- Drought Relief to Rajasthan (XLIII—3.11.88), 218.
- Electronic Telephone System in Barmer District of Rajasthan (XLIII—22.11.88), 87-92.
- Establishment of Wind Mills (XLIII—15.11.88), 11.
- Expansion of Thar Desert (XLIV—7.12.88), 98-99.
- Freedom Fighters pension Cases (XLIV 5.12.88), 175-77.
- High Power Transmitters at Barmer, Jaisalmer and Kota (XLIV—6.12.88 335.
- Implementation of Desert Development Programme (XLIII—17.11.88), 333-40.
- Implementation of Indira Awas Yojana (XLIII—3.11.88), 66.
- Implementation of Operation black bord (XLIII—24.11.88), 200-208.
- Increase in incidence of Malaria (XLIII—16.11.88), 291.
- Loss to FCI due to Theft, Pilferage,

etc. (XLIII—16.11.88), 107.

More Assistance to Drought Affected Areas (XLIV—2.12.88), 388.

New varieties of bajra seeds (XLIII—24.11.88), 32-36.

News-Item Captioned "Malkhane main Rakhi Heroin Wa Charas Gayab" (XLIV—25.11.88), 159-60.

Nuclear Power Capacity (XLIV—28.11.88), 170-72.

Plantation along Barmer Balotra Railway Line (XLIV—25.11.88), 160-61.

Priority in allotment of LPG distributorship in Desert area, Rajasthan (XLIV—6.12.88), 342-43.

Procurement of seeds by National Seeds Corporation (XLIII—17.11.88) 341-44.

Promotion of Teachers of Kendriya Vidyalayas (XLIV—1.12.88), 324.

Proposals for New Power Projects in Rajasthan (XLIV—6.12.88), 131-34.

Provision of drinking water to new villages in Rajasthan (XLIII—24.11.88), 195-900.

Quality of Crops (XLIV—1.12.88), 109.

Rail Link with Pakistan (XLIV—25.11.88), 16-18.

Recognition of Hindi in U.N. General Assembly (XLIII—24.11.88), 199-200.

Repair of Roads in Border Areas of Rajasthan (XLIV—28.11.88), 70.

Review of Comprehensive Crop Insurance Scheme (XLIII—3.11.88), 4-7.

Role of Ayurvedic, Unani and Homoeopathic systems of medicine in Family Planning (XLIV—30.11.88), 182.

STD facility in Rajasthan (XLIII—15.11.88), 310.

Setting up AIR stations in Rajasthan (XLIII—15.11.88), 310-18.

Setting up of Offices of Superintendent of Post Offices at Jaisalmer (XLIII-

15.11.88), 78-79.

Setting up of Solar Energy Plant in Rajasthan (XLIII—15.11.88), 319.

Steps to curb Expenditure in Central Ministries (XLIII—4.11.88), 2-10.

Steps to widen Income Tax Base (XLIII—4.11.88), 26?

Supply of Foodgrains and Rice to Retailers Direct from Depot by F.C.I. (XLIV—7.12.88) 239-40.

Target of Foodgrains Production (XLIII—3.11.88), 219.

Upgradation of Branch Post Office in Rajasthan (XLIV—6.12.88), 355-57.

Utilisation of Hydrocarbons in Rajasthan (XLIV—29.11.88), 5.

Vayudoot Service for Jaisalmer (XLIV—5.12.88), 255.

Visit of Bangladesh President (XLIII—4.11.88), 168.

Water pollution in Rajasthan (XLIII—16.11.88), 5.

DEBATES

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 29-22.

Ban on communal organisations—(HAH Dis.) (XLIV—5.12.88), 486-88.

Business of the House (XLIII—18.11.88), 315.

Business of the House (XLIV—2.12.88), 412-13.

Commission of Inquiry (Amendment) Bill Consid. (XLIII—22.11.88), 467-78.

Constitution (Sixtieth Amendment) Bill Consid. (XLIV—30.11.88), 459-90.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 179-81.

Demand for assistance to Rajasthan Government to enable it to cope with the drought conditions in

- Barmer, Jaisalmer and Jodhpur district (Under Rule 377) (XLIII—15.11.88), 442-43.
- Demand for re-scheduling timings of trains running between Barmer and Agra Fort (Under Rule 377) (XLIII-2.11.88), 199-200.
- Demands of Farmers and Agricultural Labour (XLIII—17.11.88), 532-34.
- Dismal Performance of Indian sportsmen in Seul Olympic Games (Dis.) (XLV—13.12.88), 131-34.
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 452-54.
- Implementation of Desert Development Programme (HAH DISC.) (XLIV—28.11.88), 328-88.
- Implementation of New 20 Point Programme (Res.) (XLIII—18.11.88), 399-406.
- Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consid) (XLIII—21.11.88), 252-53.
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid (XLV—16.12.88), 79-82.
- National Highways Authority of India Bill Consid. (XLIII—24.11.88), 357-400.
- Need to set up thermal plants at Kapardi and Jalapa for meeting the shortage of electricity in desert areas of Rajasthan (Under Rule 377) (XLIV—5.12.88), 379-80.
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88) 179-81.
- Rise in prices of essential commodities (Disc.) (XLIII—24.11.88), 429-31.
- Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 473-77.
- Unorganised Labour Welfare Fund Bill by Shri Balasheb Vikhe Patil Consid. (XLIV—25.11.88), 366-71.

JANARTHANAN KADAMBUR

Export of cotton (XLIV—7.12.88), 252-53.

Grievances of phone users in Tamil Nadu (XLIV—6.12.88), 144-45.

DEBATES

Need to urgently set right the Telephone system in Tamil Nadu (Under Rule 377) (XLIII—3.11.88), 250.

JATAV, SHRI KAMMOJILAL

Approval of power projects of M.P. (XLIII—15.11.88), 109.

Exploration in M.P. (XLIV—29.11.88) 146.

Opening of Post offices in hilly areas of Madhya Pradesh (XLIV—6.12.88), 166.

Plantation in Chambal Division and Karhal (M.P.) (XLIV—30.11.88), 153.

Reservation quota at Morena (M.P.) (XLIV—2.12.88), 101.

Rly Lines in M.P. (XLIII—11.4.88), 103-104.

Seizure of Fake Passports (XLIV—28.11.88), 262-64.

Time slot for 'Sanskad Samakha' (XLIII—22.11.88), 103-04.

Tourist spots in M.P. (XLIV—28.11.88) 80-81.

DEBATES

Business of the House (XLIII—18.11.88), 312-13.

JEEVARATHINAM, SHRI

Banking, Public financial institutions and Negotiable Instruments Laws (Amendment) Bill Consid. (XLIV—1.12.88), 451-53.

Supplementary Demands for Grants (Tamil Nadu) 1988-89 (XLIV—2.12.88), 463-64.

JENA, SHRI CHINTAMANI

A.I.R. Station at Balasore, Orissa (XLIV—6.12.88), 259.

A.I.R. Station at Dist. Headquarters (XLIV—6.12.88), 256-59.

- Benefits of Electronic Goods to common man (XLIV—28.11.88), 135-37.
- Bridge at Nuagan-Mayurbhanj Road passenger halt (XLIV—2.12.88), 197.
- CBI raids (XLIV—5.12.88), 165-67.
- Cases of murder in Delhi (XLIV—28.11.88), 137-38.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Closure of Uneconomic Rly. Line (XLIV—2.12.88), 280.
- Cold Storage Capacity (XLIII—17.11.88), 113-18.
- Conversion of Automatic Telephone Exchanges into electronic in Orissa (XLIII—15.11.88), 168-200.
- Crop Insurance Scheme (XLIII—3.11.88), 159.
- Deaths due to anti-measles Vaccine (XLIII—16.11.88), 46.
- Development of new variety of Rice (XLIII—3.11.88), 45.
- Development of Fishing Harbours (XLIII—24.11.88), 298-302.
- Development of Tourism with IFCI Assistance (XLIV—28.11.88), 41-42.
- Development of Tourist Beach (XLIII—21.11.88), 89.
- Electric Arc Furnace and Re-rolling Mills (XLIII—17.11.88), 363-64.
- Establishment of Wind Mills (XLIII—15.11.88), 6-11.
- Exhibitions by Soviet Foreign Trade Organisation (XLIV—25.11.88), 76-77.
- Export of Defence Items (XLIII—21.11.88), 163.
- Export of Fabrics (XLIV—7.12.88), 264-66.
- Export of Flowers and Mushrooms (XLIII—4.11.88), 144-45.
- Export of iron ore from Paradip Port (XLIV—2.12.88), 45.
- Fixation of Royalty Rates on Coal (XLIV—6.12.88), 344-48.
- Foreign Brand Names (XLIV—29.11.88), 298.
- Functioning of lower power TV centres at Balasore and Baripada, Orissa (XLIII—15.11.88), 202-03.
- Functioning of Primary Health Centres (XLIV—30.11.88), 94-100.
- Import of Seeds (XLIV—1.12.88), 219.
- Import of edible oils by FCI FCI (XLIII—2.11.88), 105.
- Import of food grains (XLIII—2.11.88) 48.
- Import of Seeds Under OGL (XLIII—24.11.88), 5-14.
- Improvement in telecommunication services in Orissa (XLIII—15.11.88) 199-202.
- International Conference on Jute (XLIV—30.11.88), 383-86.
- Introduction of a new express/fast passenger train from Bhubaneswar to Howrah (XLIII—4.11.88), 203-204.
- MI-28 Helicopter Gunships from Soviet Union (XLIV—28.11.88), 125-126.
- Manned Indian Satellite (XLIV—5.12.88), 119-20.
- Manufacture of equipments of Power Units (XLIV—22.11.88), 212.
- Manufacture of Telephone Exchanges (XLIII—22.11.88), 171.
- National Perspective Plan for Women (XLIII—3.11.88), 135.
- Opening of Branches of Foreign Trade Bank of Soviet Union in India (XLIII—18.11.88), 222.
- Opening of procurement centres by FCI (XLIII—2.12.88), 101.
- Per capita availability of milk and milk products (XLIII—176-180).
- Power generation by National Thermal Power Corp. in Eighth Plan (XLIII 15.11.88), 306.
- Procurement Import & export of rice (XLIII—2.11.88), 103.

Production and Export of Tea (XLIII—18.11.88), 227.

Protection of migratory birds (XLIII—16.11.88), 382.

Puri super fast Express and Nalancal Express (XLIII—18.11.88), 138.

REP Imports (XLIV—25.11.88), 245-246.

Railway Enquiry Services (XLIV—2.12.88), 197.

Railway lines for transportation of Minerals in Orissa (XLIV—2.12.88), 195.

Raising of funds to meet the future requirements (XLIV—5.12.88), 140.

Rajghat and Nuaga-Mayurbhanj Road Passenger Halts (XLIII—4.11.88), 143-147.

Raw material for Manufacturing Synthetic Fibre (XLIV—20.11.88), 66.

Registration of Newspapers and periodicals (XLIV—29.11.88), 301.

Review of Functioning of Institutions for the Blind (XLIII—124-125).

Salination of Sub-Soil Waters in Coastal Areas (XLIV—7.12.88), 263-64.

Separate Accommodation Pools (XLIII—16.11.88), 176.

Sickness in Public Sector Industries (XLIV—29.11.88), 205.

Smuggling of Coal from Talcher Coal Mines (XLIV—6.12.88), 238.

Soviet Offer to Launch INSAT II (XLIV—5.11.88), 290-91.

States per capita income (XLIV—5.11.88), 208.

Substitutes of petroleum products (XLIV—29.11.88), 299.

Supply of Foodgrains to States (XLIII—16.11.88), 28.

Survey for Coal Deposits (XLIII—22.11.88), 67-69.

Take over of jute mills in West Bengal (XLIII—16.11.88), 157.

Trades for Exploration of Oil

Natural Gas by ONGC. (XLIV—6.12.88), 260.

UNESCO Working Group Meet in Delhi (XLIV—1.12.88), 1-4.

Unclaimed money in Post Offices (XLIV—6.11.88), 110-11.

Upgradation of Howrah-Delhi Ry. Route (XLIII—4.11.88), 48.

Urban Basic Service Programme (XLIV—7.12.88), 67-77.

Visit of Bangladesh President (XLIII—4.11.88), 168.

Visit of High Power Delegation to China (XLIII—3.11.88), 173.

DEBATES

Business of the House (XLIV—4.11.88), 412.

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88) 75-77.

National Highways Authority of India Bill Consid. (XLIV—25.11.88), 311-15.

Need to approve the project for establishment of non-formal Primary Education Centres for Children of fishermen in Orissa (Under Rule 377) (XLIV—7.12.88), 413-14.

Need to provide Central aid for the Village Health Guides in the State of Orissa (Under Rule 377) (XLIV—1.12.88), 409-10.

Need to provide funds to Orissa for the treatment of Patients affected by mental disorders (under rule 377) (XLV—16.12.88), 41-42.

Situation arising out of withdrawal of number of trains by Eastern and South Eastern Railways (CA) (XLV—10.12.88), 12.

JHANSI LAKSHMI SHRIMATI NP

Allocation of Funds for Poverty Alleviation Programmes (XLI—1.12.88), 264.

Assistance for repairs of Flood damaged National Highways and Roads (XLIV—1.12.88), 42.

Declassification of more Items (XLIII—18.11.88), 99.

Expansion of trade with Canada (XLIV—2.12.88), 118.

HP T.V. Transmitter in Tribal Areas of Orissa (XLIV—6.12.88), 343-44.

IRCI Assistance to High Risk Technology Deptt. Industries (XLIV—2.12.88), 287.

Promotion of tourism in A.P. (XLIV—5.12.88), 83-84.

Supersession of Junior Engineers in CPWD (XLIV—30.11.88), 69.

Upgradation of T.V. Studios and setting up of low Power Transmitters in A.P. (XLIV—6.12.88), 186-187.

DEBATES

Demand for installing a powerful TV transmission booster in Chittoor (wr 37) (XLIII—16.11.88), 404.

JHUKRAM SHRI ML

Completion of Sanjay Gandhi Power Project in M.P. (XLIV—29.11.88), 55.

Denudation of Forests (XLIV—30.11.88), 192-95.

Development of Towns (XLIII—2.11.88), 33.

Electrification of villages in M.P. with Solar Energy (XLIII—15.11.88), 127-32.

Electrification of Railway Lines (XLIII—15.11.88), 134.

Loan to State Wakf Boards (XLIV—5.12.88), 91-94.

Mass Rapid Transit System for Delhi (XLIII—16.11.88), 48.

Performance of Locomotives (XLIII—4.11.88), 90-91.

States affected by the Earthquake (XLIII—3.11.88), 83.

T.V. Relay Centres in Madhya Pradesh (XLIV—29.11.88), 252.

DEBATES

Need to all separate to funds for deve-

lopment of roads in Hilly regions (under rule 377) (XLV—16.12.88), 27-28.

Supplementary Demands for Grants (General, 1588-89) (XLIV—6.12.88), 259-60.

JITENDER PRASAD

Committee for Panchayati Raj (XLIV 1.12.88), 72.

Manned Indian Satellite (XLIV—5.12.88), 19-20.

JHUJHAR SINGH, SHRI

Development of tourism in Haroti region of Rajasthan (XLIV—5.12.88), 64.

Disconnection of STD facility (XLIV 6.12.88), 112-113.

Wild Life Sanctuaries in Rajasthan (XLIV—30.11.88), 197.

DEBATES

Implementation of New 20 Point Programme (Res) (XLIV—2.12.88), 496-504.

Need to declar Chambal Complex as National Park (Under Rule 377) (XLIII—21.11.88), 275.

K

KABULI, SHRI ABDUL RASHID

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—15.12.88), 94-95.

National Highway Authority of India Bill Consid. (XLVI—28.11.88), 270-76.

Representation of the People (Amendment) Bill Consid. (XLV—15.12.88), 94-95.

Sixth Schedule to the constitution (Amendment) Bill—Consid. (XLIV—29.11.88), 53-36.

KAKADE, SHRI SAMBHAJI RAO

Voluntary Retirement Scheme in Public Sector Enterprises (XLIII—22.11.88), 97-98.

KALANIDHI, DR. A,

Training of Physicians for AIDS Cure (XLIV—7.12.88), 14-15.

DEBATES

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 479-82.

KALPANA DEVI, DR. T.

Export Development Councils in States (XLIV—25.11.88), 70.

Increase in Number of Sick Oils wells (XLIII—15.11.88), 79-80.

Involvement of sugar factories in National Family Planning (XLIV—30.11.88), 167-68.

Offshore Development Scheme (XLIII 22.11.88), 71-72.

Roads added to National Highway Network (XLIII—24.11.88), 123-124.

Samples of Public Vaccine (XLIII—16.11.88), 75.

World Bank Warning about Inflation India (XLIV—25.11.88), 217.

KAMAL NATH, SHRI

Accident prone airports (XLIV—5.12.88), 219-220.

Credit to Farmers for purchase of Tractors (XLIV—2.12.88), 219.

Establishment of major accident Hazard Control System (XLIII—16.11.88), 98.

Expenditure on I.P.K.E. (XLIII—21.11.88), 140.

Export of Indian Defence Equipments (XLIII—21.11.88), 140.

Implementation of Tribal Welfare Schemes (XLIV—5.12.88), 20.

News-item regarding Nuclear Weapons with Indian Air Force (XLIII—21.11.88), 29.

Notice to Corporative House Building Society in East Delhi by Income Tax Department (XLIV—2.12.88), 42.

Opening of Mother Dairy Booths (XLIV—1.12.88), 66.

Outcome of discussions held with King of Nepal (XLIII—3.11.88), 77.

Passenger Buses built on Cargo Chassis (XLIII—24.11.88), 105.

Proposal to set up A.I. India Book Marketing Coop. Society (XLIII—2.11.88), 183.

Russian Aircraft for Vayudoot (XLIII 21.11.88), 141.

Shifting of State Forest Service College, Dehradun (XLIV—30.11.88), 12-18.

Smuggling in Heroin (XLIII—18.11.88), 102.

Soviet Offer to launch INSAT-II (XLIV—5.12.88), 250-91.

Water supply project in Pench Valley (XLIII—24.11.88), 281-82.

Withdrawal of Industrial Liberalisation for FERA and other Large Companies (XLIII—22.11.88), 118.

KAMAT, SHRI GURUDASS

Credit schemes for rural areas (XLIII—4.11.88), 163.

Exports to US, UK and USSR (XLIV—25.11.88), 352-64.

Foreign Debt (XLIII—11.4.88), 101-102.

Forest cover (XLIV—7.12.88), 43-48.

Pricing Policy on Fertilizers (XLIV—1.12.88), 126.

Restructuring of Rural Economy (XLIII—21.11.88), 267.

Target for Income Tax (XLIV—2.12.88), 127.

Transfer Policy re. Women Officers and Clerks (XLIII—4.11.88), 61.

KAMBLE, SHRI ARVIND TULSI-RAM

Judges in Aurangabad Bench of Bombay High Court (XLIV—2.12.88), 275.

Laying of new line between Lature and Lature Road (XLIV—2.12.88), 106.

KAUSHAL, SHRI JAGAN NATH

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—15.12.88), 36-53.

Representation of the people (Amendment) Bill Consid. (XLV—15.12.88), 36-53.

KEN SHRI LALA RAM

Acquisition of Land by DDA (XLIII 16.11.88), 332.

Allotment of Land to Cooperative Group Housing Societies in Pappankalan (XLIII—16.11.88), 157.

Conversion of Special Bus Trips into Limited Service by DTC (XLIII—17.11.88), 97-98.

Implementation of Cadre Management Plan (XLIV—25.11.88), 41-42.

Misappropriation of P.T.A. Funds by Delhi Administration Schools (XLIII—17.11.88), 290-91.

New registration for Houses by DDA (XLIII—16.11.88), 118.

Permission for construction of houses in Rchins (XLIV—7.12.88), 180.

Promotions from Clerical Cadre to Officers Cadre in New Bank of India (XLIV—25.11.88), 57-99.

Reward to income tax staff (XLIV—2.12.88), 38.

Security and conveyance for Search Parties (XLIV—2.12.88), 269.

UGC Grants Garhwal University (XLIV—1.12.88), 88.

Unauthorized Construction by Allottees of DDA Flats (XLIV—30.11.88), 143-46.

KEYUR BHUSHAN, SHRI

Approval of continuance in force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 311-14.

Demands of Farmers and Agricultural Labour (Disc) (XLIII), 515-19.

Implementation of New 20 Point Programme (Res) (XLIV—2.12.88), 525-28.

SHRI KHAN, SHRI KHWSHID ALAM

Soviet assistance for Metro Railway System (XLIV—7.12.88), 23.

KHAN, SHRI MOLD AYUB

Development of Tourist Spots in Jammu and Kashmir (XLIV—5.12.88), 128-30.

Solar Power Units (XLIV—29.11.88), 21.

Survey for Hydel Power Potential in Chenab Basin (XLIV—6.12.88), 130-131.

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 284-86.

Narcotic Drugs and Psychotropic Substance (Amendment) Bill—Consid. (XLV—16.12.88), 90-92.

National Highway Authority of India Bill—Consid. (XLIV—28.11.88), 263-66.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 495-8, 501-04.

KHAN SHRI MOHD MAHFOOZ ALI

Appointment of Consultants to suggest Means and Way for the purchase of Airbus (XLIV—28.11.88), 67-68.

Central assistance to Flood Affected States (XLIII—3.11.88), 147.

Corruption in Indian Red Cross/Society (XLIV—7.12.88), 88-89.

Discovery of minerals and precious metals by GSI (XLIII—3.11.88), 88.

Documentary on Sri Jayprakash Narayan (XLIV—15.11.88), 31.

Electrical appliances (Quality Control) Order, 1988 (XLIV—15.11.88), 256-57.

Enquiry Report on Train Accidents at quilon in Kerala (XLIII—4.11.88), 72-73.

Functioning of CBPC (XLIII—16.11.88), 87.

- Gold smuggling (XLIII—4.11.88), 105-106.
- Import of Micron Technology (XLIII—21.11.88), 283.
- Import of Microlight Air craft (XLIV 3.12.88), 223-24.
- Pollution caused by vehicles (XLIV—16.11.88), 322.
- Revision of Pay scales of Agricultural Scientists (XLIV—4.12.88), 112.
- Shortage of Wheat and Gram Seeds (XLIII—3.11.81), 189.
- Threat to Bhakra Dam (XLIII—22.11.81), 51-52.

DEBATES

- Demand for a Navodaya Vidyalaya in Bhargain town in Etah district of Uttar Pradesh—(Under Rule 377) (XLIV—29.11.88), 285-86.
- Demand for extension of the Barhan-Etah Railway line upto Farrukhabad (U.P.)—(Under Rule 377) (XLIV—7.12.88), 419-20.
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 192-94.
- Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consid) (XLIII—21.11.88), 324-25.
- Narcotic Drugs Psychotropic Substances (Amendment) Bill—Consid. (XLV—16.12.88), 105.
- KHURSHID AHMED, CHOUDHARY**
- Bus accidents at Bhakra Canal (XLIII 17.11.88), 198-200.
- Coca-Cola proposal to enter India (XLIII—17.11.88), 205-06.
- Corruption in Indian Red Cross Society (XLIV—7.12.88), 88-89.
- Criteria/norms for providing postal facilities (XLIII—22.11.88), 151.
- Road/Rail transport system in N.C.R. (XLIII—16.11.88), 86.
- Threat to Bhakra Dam (XLIII—22.11.88), 51-52.
- Voting age (XLIII—4.11.88), 240-219.

DEBATES

- Commission reported to have been paid by M/s. Bofors in the Howitzer Gun Deal (Disc) (XLIII—16.11.88), 474-77.
- Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 149-53.
- Demands of Farmers and Agricultural Labour (XLIII—17.11.88), 334-37.
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88) 149-53.
- Rise in prices of essential commodities —(Disc.) (XLIII—24.11.88), 424-28.

KIDWAI, SHRIMATI MOHSINA

- Report of National Commission on Urbanisation submitted to Government in August, 1988—(St) (XLIV 7.12.88), 500-03

KOLANDAIVELU, SHRI P.

- Ban on import of DMT (XLIII—15.11.88), 304.
- Bilateral talks on Cauvery Water dispute (XLIII—4.11.88), 200.
- Conversion of loans into Equity Shares of Companies (XLIII—18.11.88), 128.
- Financial irregularities in Indian Express Pvt Ltd. (XLIII—4.11.88), 227-28.
- Licences for Tax facility (XLIII—15.11.88), 35-96.
- ONGC deal with South Korea firm (XLIII—15.11.88), 304-306.
- Restructuring of Bank lending rates (XLIII—4.11.88), 83-84.
- Setting up of AIR stations in rural areas (XLIII—15.11.88), 302-303.
- Soviet assistance for Metro Railway System (XLIV—7.11.88), 22-23.
- Transfer of Bank Loans by Indian Express Group (XLIII—16.11.88), 296.
- Unauthorized use of newspaper by Indian Express group of Newspapers (XLIII—22.11.88), 200.

Upgradation benefits to Catering Staff Northern Ry. (XLIV—2.12.88), 84.

Use of alcohol in place of petrol in automobiles (XLIII—15.11.88), 303-304.

DEBATES

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—13.12.88), 53-59.

Demand for classifying Ramanathapuram towns in Tamil Nadu as 'C' class city (Under Rule 577) (XLIV—29.11.88), 486-87.

National Highways Authority of India Bill Consid. (XLIV—25.11.88), 318-20.

Representation of the people (Amendment) Bill Consid. (XLV—13.12.88), 58-59.

KRISHAN SING, SHRI

Ferrying of lone passenger by AI (XLIV—5.12.88), 286.

Flood fighting of monuments of historical importance in Madhya Pradesh (XLIV—5.12.88), 189-90.

Newscam Captioned "Air India may slip into the Red" (XLIV—5.12.88), 170-71.

Uniform to class IV employees (XLIV—5.12.88), 66-67.

KUCHAN, SHRI GANGADHAR S.

Leave of Absence from the Sittings of the House (XLIV—7.12.88), 408-09.

KUJUR, SHRI MAURICE

T.V. relay at Ryurkela (XLIV—6.12.88), 137.

KUMARAMANGALAM, SHRI P.R.

Application of green manure (XLIII—3.11.88), 65.

Commercial Production of Neem Dust (XLIV—1.12.88), 57.

Congress on Rural Water Supply (XLIII—17.11.88), 269-76.

Conversion of Sugarcane Juice to Power Alcohol (XLIII—16.11.88), 383.

Dumping of Dangerous Toxic Wastes (XLIV—7.12.88), 184-84.

Establishment of major accident Hazard Control System (XLIII—16.11.88), 98.

Heart Diagnosis before Birth (XLIV—7.12.88), 231-32.

Impact of Seafood Export on Domestic Supply (XLIII—4.11.88), 59-60.

Import of Pesticide (XLIII—17.11.88), 122-23.

International Hunger Project for Tribals (XLIV—1.12.88), 129.

Iron Ore Export (XLIV—25.21.88), 69.

Non-extension of royalty period by Indian Companies (XLIV—29.11.88), 418.

Production of power alcohol from Tapioca (XLIII—24.11.88), 39-40.

Recommendation of National Commission on Urbanisation (XLIII—2.11.88), 117.

Registered and Unregistered Voluntary Agencies Working in Health Sector (XLIV—7.12.88) 231.

Role of Voluntary Organisations in Health Care Delivery (XLIV—7.12.88), 4.

Strength of Engineers in CPWD (XLIV—30.11.88), 35-44.

Symposium on Drug and Alcohol Abuse (XLIII—16.11.88), 69.

Use of Alcohol as substitute Fuel (XLIII—29.11.88), 342.

Use of Tetra lead in Petrol (XLIII—22.11.88), 119.

Water supply in Delhi (XLIII—2.11.88), 58.

Wind power generation at Tamil Nadu Agriculture University, Coimbatore (XLIII—29.11.88), 154.

Wind Power Generation in Gujarat, Karnataka and T.N. (XLIV—29.11.88), 342.

KUNJAMBU, SHRI K.

AIR news bulletins in regional languages on medium wave (XLIII—22.11.88), 321.

Allotment of forest land to Scheduled Castes/Scheduled Tribes in Kerala (XLIII—16.11.88), 183.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Modernisation of telephone exchanges in Kerala (XLIII—15.11.88), 163-64.

Naval Academy Ezhimala (XLII—21.11.88), 229.

Policy on Standard of Media (XLIII—22.11.88), 276.

Oil Production (XLIV - 6.12.88), 207-08.

Participation in Space flights undertaken by US and USSR (XLIV—22.11.88), 117.

Report of the working Group in Oil Pats Production (XLIII—24.11.88), 2-2-35.

Scheme to increase cashewnut production (XLIV—1.12.88), 367.

Setting up of Food Processing Industries with Foreign Know-how (XLIII—17.11.88), 112.

TV coverage in Kerala (XLIII—22.11.88), 146.

KUPPUSWAMY, SRRI C K.

Bilateral Talks in Cauvery water dispute (XLIII—2.11.88), 200.

Citizenship to Tamil Strables persons in Sri Lanka (XLIII—17.11.88), 288-89.

Discovery of Oil in Tamil Nadu (XLIII—15.11.88), 58-60.

Functioning of Delhi Bengal Hindu Cooperative Housing Society (XLIV—7.12.88), 53-54.

Industrial growth in Tamil Nadu (XLIV—6.12.88), 388-90.

Schedule for Electric ty Bills in DESU (XLIV—6.12.88), 122.

Sri Lankan Refugees (XLIII—21.11.88), 44.

TV Toner in Pitampura, Delhi (XLIII—15.11.88), 205-06.

Supplementary Demands fo Grants (Tamil Nadu) 1988-89 (XLIV—2.12.88), 470-74.

KURIEN, PROF. P.J.

Air Accidents (XLIII—21.11.88), 183.

Amendment to the Plantation Labour Act (XLIV—30.11.88),

Atrocities on SCs in Kerala (XLIV—28.11.88), 152-160.

Ban on Communal Organisations (XLIV—28.11.88), 39-41.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Coconut Research (XLIII—24.11.88), 3-8.

Compensation to Victims of Pollution (PLIV—7.12.88), 297.

Damage caused to National Highways in Kerala (XLIII—3.11.88), 80.

Deep-Sea Fishing Trawls (XLIII—24.11.88), 112-113.

Doubling of Ernakul in Trivandram Railway Line (XLIII—4.11.88), 300.

Eradication of Mosquitoes in Delhi (XLIII—2.11.88), 88.

Expansion of Telephone Exchanges in Iduki and Pathanamthitta, Kerala (XLIII—15.11.88), 154-58.

Export Earnings from Spices (XLIV—25.11.88), 18-25.

Export of pepper to US (XLIV—25.11.88), 113-114.

Export of spices (XLIII—4.11.88), 115-120.

Failure of States to implement UGC Pay scales (XLIII—2.11.88), 305-306.

FCI Godowns in Kerala (XLIV—7.12.88), 295-98.

Import of Liberalisation of Industrial Policy (XLIV—6.12.88), 136-137.

Implementation of Social Forestry Scheme in Keral (XLIV—30.11.88).

Loans to State Civil Supplies Corporation for Construction of Godowns (XLIV—7.12.88), 297-93.

Low Power Transmitter at Pathanamthitta (XLIII—22.11.88), 257.

LPG agencies in Kerala (XLIII—22.11.88), 107.

Modernisation/Expansion of Public Undertakings Kerala (XLIII—22.11.88), 255.

Non-recognition of Medical Degree of African Universities by Medical Council of India (XLIV—7.12.88), 177-78.

Pending applications for telephone connections in Unions districts of Kerala (XLIII—15.11.88), 157-62.

Per capita investment on beneficiaries under IRDP (XLIV—1.12.88), 117.

Percentage of Atomic Power Production (XLIV—28.11.88), 160-161.

Production of coconut (XLIII—24.11.88), 250-51.

Rate of Inflation (XLIII—24.11.88), 250-51.

Rate of Inflation (XLIII—4.11.88), 300-302.

Share of Kerala's Receipt from Central Tax Revenue (XLIV—2.12.88), 88.

Shortage of Indian Airlines Planes (XLIII—21.11.88), 137.

Stoppage of Kerala Express at Faridabad (XLIII—4.11.88), 302.

Supply of foodgrains to Kerala (XLIII—16.11.88), 34.

Tremors in Idukki District of Kerala (XLIV—1.12.88), 245.

Undertaking of developmental work in Iraq (XLIII—3.11.88), 186.

DEBATES

Constitution (Amendment) Bill (Amendment of article 16) by (Int. (XLIII—4.11.88), 422.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 153-57.

Demand for research by Spices Board in order to check the 'Quick Wilt' disease affecting pepper crop in Kerala and to pay compensation to the affected farmers (XLIV—29.11.88), 481.

Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 153-57.

Scheduled Caste Converts (Reservation of Posts and other Benefits) Bill Int. (XLIII—4.11.88), 422.

KURUP, SARI SURESH

Purchases by Bofors (XLIII—4.11.88), 45-46.

DEBATES

Constitution (Amendment) Bill (Amendment of Article 311) by Shri Shahabuddin Consid. (XLIII—4.11.88), 431-36.

Supplementary Demands for fruits (Tamil Nadu) 1988-89 (XLIV—2.12.88), 474-75.

M

MADHUREE SINGH SHRIMATI

Civic Amenities in Mayur Vihar, Delhi (XLIII—2.11.88), 49.

Commercial application of Biotechnology (XLIV—5.12.88), 88-90.

Comprehensive law on prevention of beggary (XLIII—21.11.88), 254.

Farm Research (XLIII—17.11.88), 126-28.

Fire in Plastic Factory in Delhi (XLIII—21.11.88), 89.

Guidelines to States about panchayat (XLIV—28.11.88), 1-3.

Mining Operation Programme in Jamsheedpur (XLIII—21.11.88), 94.

- Oil exploration by Soviet Experts (XLIV—29.11.88), 145.
- Power production in Seventh Plan (XLIV—29.11.88), 224.
- Punjabi as third language in Delhi Schools (XLIII—17.11.88), 301-02.
- Recommendations of National Commission on Urbanisation (XLIII—2.11.88), 117.
- Representation from Press Association for grant of loans for purchase of vehicles under Professionals Category (XLIV—2.12.88), 82.
- R & D on low cost satellite (XLIV—5.12.88), 224-25.
- Revision of Wages of Coal Miners (XLIII—22.11.88), 2-7.
- Rural electrification of Bihar (XLIII—15.11.88), 268-69.
- Satellite leasing time for telecommunication network (XLIV—29.11.88), 167.
- Setting up of Cellular Mobile Radio Telephone Network by Private Sector (XLIII—22.11.88), 195.
- Smuggling Activities on Indo-Nepal Border (XLIII—4.11.88), 73-75.
- Spread of Kala Azar in Bihar (XLIV—30.11.88), 137-138.
- Supply of gas through pipe lines (XLIII—15.11.88), 267-68.
- Tourism between India and USSR (XLIII—21.11.88), 255.
- MAHAJAN SHRI Y.S.**
- Computerisation in Banks (XLIV—25.11.88), 155-58.
- Decline in oil Production at Bombay High North (XLIV—29.11.88), 59.
- Financing agency for Electronics Industry (XLIV—5.12.88), 209-210.
- Import of Crude Oil from Nigeria (XLIV—29.11.88), 257.
- Import of know-how for Tidal Power Development (XLIV—29.11.88), 258.
- Integrated Energy Plan (XLIV—29.11.88), 256.
- Loan from Japan and Switzerland for modernisation of NTC Mills (XLIV—30.11.88), 84-85.
- Malpractice in EOUs (XLIV—25.11.88) 159.
- Manufacture of Aircraft in Private Sector (XLIV—5.12.88), 210.
- Modification of Go'd Control Act 155-55.
- Navigational Aids at Airports (XLIV—28.11.88), 24-26.
- Production and Price of Synthetic Rubber (XLIV—6.12.88), 146.
- Project Report of Kalpakkam Atomic Power Station (XLIV—5.12.88), 149-50.
- Proposal for Gas-based Thermal Power Plant in Punjab (XLIV—29.11.88), 257.
- Report of Indo-US Scientific Committee on growth of Micro-electronics industry (XLIV—5.12.88) 71-72.
- Rise in Consumer Price Index (XLIV—25.11.88), 28-29.
- Steel production (XLIII—24.11.88), 252.
- Supply of raw material to powerlooms (XLIV—30.11.88), 371-73.
- DEBATES**
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Council (XLIV—7.12.88), 484-86.
- Rise in prices of essential commodities (Disc.) (XLIII—24.11.88), 412-17.
- MAHENDRA SINGH, SHRI**
- Allotment of wagons to M.P. (XLIV—2.12.88), 77.
- Ancillary Industries programmes by Korba Thermal Power Station (XLIV—6.12.88), 358-59.
- Ancillary Industries to Cement Plants in M.P. (XLIV—29.11.88), 169.
- Availability of yarn in M. P. (XLIV—30.11.88), 209.
- Co-operative Spinning Mills in M.P. (XLIII—16.11.88), 318.

- Cracker Unit and Propylene/Poly Propylene Unit in Madhya Pradesh (XLIV—6.12.88), 369-70.
- Discharge of Effluents by N.F.L. (XLIII—16.11.88), 82.
- Drilling machines for drinking water (XLIV—1.12.88), 127.
- Financial Distance to Powerloom Co-operative Societies (XLIV—7.12.88) 232-34.
- Frauds in branches of State Bank of Indore in Tamil Nadu (XLIII—18.11.88), 112.
- Handloom Training Institute in M.P. (XLIII—16.11.88), 317.
- Heat Treatment Plant for Polyester Cloth in Madhya Pradesh (XLIII—16.11.88), 318.
- Janata Sarees (XLIV—7.12.88), 287.
- Madhya Pradesh Irrigation Schemes pending approval (XLIII—18.11.88), 136.
- Navodaya Vidyalaya at Kalukhera, Dist. Ratlam (MP) (XLIII—3.11.88), 187.
- Opening of a Consignment Agency Stock Yard in Bhopal by SAIL (XLIII—3.11.88), 81.
- Price Stabilisation Fund (XLIV—7.12.88), 165.
- Relaxation to multinational company for further expansion of its Baby Food manufacturing capacity (XLIII—17.11.88), 145-146.
- States affected by the Earthquake (XLIII—3.11.88), 83.
- Supply of Indothene and Polypropylene by IPCL (XLIV—6.12.88), 359-60.
- Visit of High Power Delegation to China (XLIII—3.11.88), 173.
- MALIK, SHRI DHARAM PAL SINGH**
- Air Service to and from Goa (XLIV—28.11.88), 60-64.
- Baloon Experiment from Hyderabad (XLIV—5.12.88), 8-12.
- Bombay Telephone Directory (XLIV—29.11.88), 9-13.
- Cancellation of 8-SSD and 8-SSD trains between Delhi-Saharanpur (XLIII—18.11.88), 65.
- Charges against a retired army Officer under the Official Secrets Act (XLIV—5.12.88), 168-69.
- Development of Sky-Wave Radars (XLIV—29.11.88), 60.
- Development of Viral Cenes (XLIV—30.11.88), 260-61.
- Distribution of News to Hindi and English newspapers (XLIV—29.11.88), 327.
- Expenditure on Senior Income Tax Officers (XLIV—2.12.88), 260.
- Import Licences for Penicillin (XLIV—25.11.88), 40-41.
- ITI Unit at Palghat (XLIV—29.11.88), 320.
- Juggles in Premises of Delhi Administration Schools (XLIV—1.12.88), 58.
- Leakage of Chlorine Gas Cylinder in Madurai (XLIV—7.12.88), 134-35.
- Licenses for Coal Depots (XLIV—7.12.88), 270-78.
- Licenses for opening of branches of State Coop. Banks (XLIV—2.12.88) 257.
- Loss due to Bird strike incidents (XLIV—5.12.88), 167-68.
- Misappropriation of P.T.A. Funds by Delhi Administration Schools (XLIII—17.11.88), 290-91.
- NRI Investment (XLIV—2.12.88), 184.
- One Digital Lottery system (XLIII—21.11.88), 70.
- Persons appointed to Group 'D' posts in A & N Islands Administration (XLIV—5.12.88), 139.
- Policy for Import of Penicillin-V (XLIV—25.11.88), 65-66.
- Production Target Petroleum Products for 7th plan (XLIV—29.11.88), 253.

Rearrangement of IT Wards/Circles in Delhi (XLIV—2.12.88), 239.

Referecing of Indo-Pak Boarder (XLIII 21.11.88), 160.

Relaxation in Gold (Control) Act, 1968 (XLIV—2.12.88), 37.

Separate examination for IRS (XLIII-21.11.88), 202.

Setting up of Electronic Telephone Exchange at Kundli (Haryana) (XLIV—6.12.88), 151-52.

Shortage of Anti-Rabies vaccines (XLIV—30.11.88), 180-81.

Shortage of Senior Selection Grade Officers for posting in A & N Island Administration (XLIV—3.12.88), 139-40.

Soviet MI-35 Helicopters for India (XLIV—28.11.88), 103-104.

Strategy to solve unemployment (XLIV—30.11.88), 433.

Surrender of Arms by GNIF activists (XLIII—21.11.88), 65.

Vacant posts of teachers in Girls Schools in Delhi (XLIII—17.11.88), 159.

VIDEO Library on Tourism (XLIV—28.11.88), 202.

Demands of Farmers Agricultural Labour (Disc.) (XLIII—17.11.88), 328-30.

Reported atrocities on women in different parts of the country and steps taken by Government in that regard (CA) (XLIV—29.11.88), 457-71.

National Highways Authority of India Bill Consid. (XLIV—28.11.88), 311-13.

DEBATES

Demand for re-scheduling the timings of 2 JPR and 5 JPR railway trains (Under Rule 377) (XLIII—24.11.88), 354.

ALIK, SHRI PURNA CHANDRA

Closure of Four Units of Hindustan Fertilizer Corporation Limited (XLIII—3.11.88), 109.

Funds to States for Rural Roads in Tribal Areas (XLIII—3.11.88), 53.

Performance Appraisal Scheme at IISCO (XLIV—1.12.88), 295.

DEBATES

Recent strike by workers of industrial establishments in Delhi and near by areas (CA) (XLIV—5.12.88), 366-68.

MALLICK, SHRI LAKSHMAN

Allocation of Petrol and Petroleum Products to Orissa (XLIV—6.12.88), 318-20.

Assistance to disabled suffering from Cerebralpalsy (XLIII—21.11.88), 55.

Ban on sale of some fixed dose combinations of drugs (XLIII—16.11.88) 49.

Changes in Customs and Excise Duty Structure (XLIV—25.11.88), 150-51.

Computer Education in Schools (XLIII—24.11.88), 96-98.

Constitution of Task force for S.S.I. Units (XLIII—4.11.88), 192-193.

Delegation of more Powers to Public Enterprises (XLIII—15.11.88), 53-55.

Dowry Deaths (XLIV—5.12.88), 177-84.

Expenditure on T.V. Tower Pitampura (XLIII—22.11.88), 59.

Export of Carpets (XLIV—7.12.88), 60-62.

Extension of Wet-Lease Agreement for Il-62M Aircraft (XLIII—21.11.88) 123.

Financial assistance to SC/ST Development Corps. (XLIV—2.11.88), 85-86.

Incentives to Sugar Factories (XLIV—7.12.88), 55-56.

Inspection of establishments by EPF authorities in Delhi (XLIV—7.12.88).

Installation of Telephone Surveillance

System (XLIII—22.11.88), 94-96.

Labour Courts/Industrial Tribunals (XLIII—16.11.88), 229.

Loss due to Floods (XLIII—18.11.88), 285.

Marketing and distribution of petroleum products (XLIV—29.11.88), 218.

National Technology Mission for Electric Power (XLIV—29.11.88), 243.

Pesticides in Edible Oils (XLIV—7.12.88), 251-52.

Plant load factors of State Electricity Boards (XLIV—6.12.88), 107-07.

Prices of Polyester Staple Fibre and Polyester Filament Yarn (XLIV—29.11.88), 84.

Production and demand of LPG (XLIV—6.12.88), 320-21.

Proper care of Gifted children (XLIV—5.12.88), 135-37.

Recommendations of National Committee on Tourism (XLIII—21.11.88), 123.

Regional Occupation Health Centres (XLIV—7.12.88), 251.

Rehabilitation of bonded labourers (XLIV—30.11.88), 1-12.

Rise in Consumer Price Index (XLIV—25.11.88), 28-29.

Rural Bank Branches in Orissa (XLIII—4.11.88), 86-88.

SC/ST quota for fertilizer dealership (XLIV—1.12.88), 100.

SC/ST quota for petroleum products agencies/dealerships (XLIV—29.11.88), 293.

Setting up of Growth Centres in Backward Areas (XLIII—15.11.88), 444-45.

Shortage of Pesticides (XLIV—29.11.88), 416.

Supply of raw material to powerlooms (XLIV—30.11.88), 371-73.

Tax Exemption to Nationalised Banks

having Foreign Deposits (XLIV—25.11.88), 149-150.

Unemployed in the Country (XLIII—16.11.88) 235.

Use of Video Cassette Players under National Literacy Mission (XLIII—17-11.88), 354-55.

DEBATES

Need to clear the proposal submitted by M/s Century Spinning Manufacturing Company Ltd for setting up ammonia and Urea Project at Paradeep (under rule 377) (XLIII—16.11.88), 397-98.

MALVIYA, SHRI BAPU LAL

Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 360-61.

National Highways Authority of India Bill Consid. (XLIV—28.11.88), 319-20.

MANDAL, SHRI SANAT KUMAR

Allocation of Funds to Eastern Region (XLIV—28.11.88), 54-55.

Allotment of flats under Self-financing Scheme, 1962 (XLIV—7.12.88), 307-8.

Appointment of Non-Officials on Boards of Directors of Financial Institutions (XLIV—25.11.88), 148.

Change in norms for Sharing of Power (XLIV—29.11.88), 207.

Coal reserves blocked by Jharia (XLIII—22.11.88), 161.

Compensation to accident victims in Hazardous industries (XLIV—30.11.88), 261-62.

Development of Fishing Industry in Andaman and Nicobar Islands (XLIII—17.11.88), 60.

Development of tourism along Hooghly (XLIII—21.11.88), 201.

Dumping of Fuel Oil in Sea by AI Planes (XLIII—21.11.88), 222.

Exchange Racket at Airports (XLIV—2.11.88), 170.

- Expenditure on Indian Defence Personal sent to Maldives (XLIV—5.12.88), 48.
- External Value of Rupee (XLIV—25.11.88), 148-49.
- Ferrying of lone passenger by AI (XLIV—5.12.88), 286.
- Fire in a Plastic Factory in Delhi (XLIII—2.11.88), 89.
- Firms manufacturing Artificial Colours (XLIV—30.11.88), 84-85.
- Fish processing units (XLIII—17.11.88), 83.
- Foreign tie-up for manufacture of Footwear (XLIV—29.11.88), 208.
- Freight Equalisation Scheme (XLIV—1.12.88), 365.
- French Broadcasts to India (XLIV—0.12.88), 265-66.
- Government check on deposits by Indians in Swiss banks (XLIII—4.11.88), 317-318.
- Guidelines to Public Sector undertakings for Nehru Centenary Celebrations (XLIV—6.12.88), 293-94.
- Haldia Petrol-Chemical Project (XLIII—15.11.88), 321-22.
- Health services for the aged and infirm (XLIII—16.11.88), 206.
- Implementation of Fourth Pay Commission's recommendations by Family Planning Association of India (XLIV—7.12.88), 308-9.
- Import of Blast Furnace by TISCO (XLIII—24.11.88), 181-182.
- Import of Coal from USSR (XLIV—1.12.88), 367.
- Import of floating drydocks (XLIII—(XLIII—24.11.88), 181.
- Illegal and Hazardous Factories in Delhi (XLIV—30.11.88), 261-62.
- Imposition of cess to finance export losses (XLIII—15.11.88), 167-68.
- Income Tax Outstanding against Bombay based Film Producers etc. (XLIII—4.11.88), 57-60.
- Indo-Bangladesh Task Force in Flood Situation (XLIII—11.4.88), 194-195.
- Introduction of new Price Index (XLIII—16.11.88), 41.
- Laying of gas pipeline through Bangladesh (XLIV—29.11.88), 345.
- Leather Technology Upgradation (XLIII—21.11.88), 61.
- Liberalisation of Gold Policy (XLIII 18.11.88), 12.
- Losses and repair of ships in Cochin Shipyard (XLIII—24.11.88), 64-65.
- New Mode of Allotment of Flats under New Pattern HUDCO scheme, 1979 (XLIV—30.11.88), 213-214.
- Oil exploration in West Bengal (XLIII 22.11.88), 162.
- Opening of Branches of Foreign Banks (XLIV—25.11.88), 147.
- Operation of Charter Flights by Foreign Airlines (XLIV—5.12.88), 285-86.
- Opposition to Modernisation of IISCO (XLIV—1.12.88), 294.
- People suffering from Sickle Cell Anaemia (XLIII—16.11.88), 202.
- Performance of Thermal Power Station at Chandrapur (Bihar) (XLIV—29.11.88), 78.
- Private Courier Service (XLIII—22.11.88), 210.
- Privatisation Process (XLIV—7.12.88), 80-81.
- Procurement of paddy by millers (XLIV—30.11.88), 422.
- Protection of Coastal Wildlife in Sunderbans (W. Bengal) (XLIV—30.11.88), 214-215.
- Railway Wagons (XLIV—25.11.88), 37.
- Revamping of Vayudoot (XLIII—21.11.88), 255.
- Rise in Price of Palm Oil (XLIII—16.11.88), 171.

- Setting up of National level organisation to promote marketing of goods produced under IRDP (XLIH—24.11.88), 263-65.
- Shipping Corporation of India's Feeder Service in Bay of Bengal (XLIV—1.12.88), 90.
- Smuggling of Silver (XLIH—18.11.88), 161.
- Supply of copies of Companies' Annual Reports of Small Shareholders (XLIH—15.11.88), 55.
- Supply of Gas Turbines by Bharat Heavy Electricals Limited (XLIV—6.12.88), 122-123.
- Supply of Raped Oil to West Bengal (XLIV—7.12.88), 291.
- Take over and merger of industrial houses/companies (XLII—22.11.88), 160.
- Tapping Marine Resources (XLIV—1.12.88), 363.
- Tax Evasions by Professionals (XLIV—25.11.88), 149.
- Tidal power development in West Bengal (XLIH—22.11.88), 55.
- Tours of Managers to Directors of STC (XLIV—2.12.88), 39.
- Visit of High Power Delegation to China (XLIH—3.11.88), 173.
- Withdrawal of Freighter Service by Air India (XLIV—5.12.88), 285.
- MANE, SHRI MURLIDHAR**
- Earning of Highest Amt. of Revenue (XLIH—4.11.88), 323-324.
- Modification in Loan Sanction Rules by LIC (XLIH—4.11.88), 61.
- MANORAMA, SINGH SHRIMATI**
- Fire safety Measures in high rise Buildings (XLIV—5.12.88), 86-87.
- Inclusion of Tharu in Scheduled Tribes list (XLIV—28.11.88), 187-188.
- Indo-Pak talks on siachen (XLIH—21.11.88), 169.
- Irregularities in Provident Fund by DCM (XLIV—30.11.88), 421-22.
- Loss due to Bird Shrike Incidents (XLIV—5.12.88), 167-68.
- National Conference of Engineers (XLIH—21.11.88), 39.
- News item captioned 'Kal Dastavej Goa Shipyard Se Gayeb Kiye Gaye' (XLIV—28.11.88), 130-131.
- Plan to Integrate Engineering Education with Technical Needs (XLIH—24.11.88), 41-42.
- Pollution in Delhi (XLIH—16.11.88), 337.
- Recruitment of Tribals in Jamalpur and Chittaranjan Rly. Workshops (XLIH—4.11.88), 71.
- Resentment amongst Union Territory Cadre Police officials (XLIV—28.11.88), 58-60.
- Suggestion by PHDCCI for development of food processing industries (XLIH—24.11.88), 209-210.
- Supply of electricity to Cold Storages in Delhi (XLIV—29.11.88), 183.
- Telephone clearing machine for LPG distributors (XLIH—22.11.88), 52-53.
- Treatment of Communicable Disease (XLIH—16.11.88), 52.
- MANVENDRA SINGH, SHRI**
- Expenditure of Officers of State Bank of Indore on Travels (XLIV—2.12.88), 127.
- Import of Penicillin V and G (XLIV—2.12.88), 379.
- Opening of Regional Offices of State Bank of Indore (XLIV—2.12.88), 304.
- MASUDAL HOSSAIN, SHRI SYED**
- Import of Rice from Thailand (XLIV—7.12.88), 95.
- DEBATES**
- Rise in price of essential commodities (Disc.) (XLIH—24.11.88), 444-46.
- NAVANI, SMT. PAME RAMABEN RAMJIBHAI**

CBI Raids on premises of Officers of Ministry of Communications (XLIII-22.11.88), 36-37.

Chinese Missiles in Tabat (XLIV-5.12.88), 173-74.

Computerisation in Railways (XLIV-2.12.88), 6.

Concessions for exporters of Gams & Jewellery (XLIV-2.12.88), 283.

Concessions to Textile Industry and their benefits to Consumers (XLIV-7.12.88), 16-19.

Contract Labour system in Public Sector Undertakings (XLIV-30.11.88), 74-76.

Family welfare Programme in Gujarat (XLIV-7.12.88), 300-302.

Income Tax Raids (XLIII-4.11.88), 41-2.

Jodhpur Detenus (XLIV-5.12.88), 46-47.

Linking of Rajkot-Ahmedabad TV Centers (XLIII-22.11.88), 248.

LPG facility in Rajkot, Gujarat (XLIV-6.12.88), 209.

Quota of Berths at Rajkot (XLIV-25.11.88), 79-80.

Quota of Berths at Rajkot (XLIV-25.11.88), 190.

Raising of Kashmir issue in U.N. by Pakistan (XLIII-24.11.88), 42-43.

Rewards for killing terrorists (XLIV-5.12.88), 206-07.

Strikes and lockouts in Gujarat (XLIII-16.11.88), 157.

DEBATES

Constitution (Sixty-Second Amendment) Bill Consid (XLV-14.11.88), 183-85.

Demand for adequate financial assistance for proper maintenance of museums in the country (Under Rule 377, (XLIII-24.11.88), 354-55.

Need to construct wall on the sea coast in Gujarat to save the houses

of fishermen from tidal waves (u/r 377) (XLV-16.11.88), 32.

Representation of the People (Amendment) Bill Consid. (XLV-14.12.88), 183-85.

MEHTA SHRI HAROOBHAI

Employment benefit to local people in public sector units in Gujarat (XLIII-15.11.88), 104.

Employment to local people in ONGC Units in Gujarat (XLIII-22.11.88), 34.

Exemptions under Urban Land Ceiling Act (XLIII-16.11.88), 225.

Opening of New Post Offices in H.P. (XLIII-15.11.88), 17.

Pending applications for electricity connections in Mayur Vihar (Phase-2), Delhi (XLIII-15.11.88), 30-31.

Rehabilitation relief to Textile Workers in Gujarat (XLIII-16.11.88), 225.

Report of Boards for working journalists and non-journalists (XLIII-16.11.88), 42.

Representation from Press Associations for grant of loans for purchase of vehicles under Professionals Category (XLIV-2.12.88), 82.

Talks with Pakistan re. Assistance to Terrorists (XLIII-3.11.88), 16-20.

Wage Board for Journalist and non-Journalists Newspaper Employees (XLIII-15.11.88), 226.

DEBATES

Right to work Bill Int. (XLIII-4.11.88), 425.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M) (PLIV-30.11.88), 605-09.

Supplementary Demands for Grants (General), 1988-89 (XLIV-6.12.88), 562-63.

Textile Industry (Taking over of Management) Bill by Shri Haroo-bhai Mehta Int. (XLIV-25.11.88), 825.

MISHRA NITYANAND SHRI

Development of Seed for pulses and Oil Seed (XLIII—17.11.88), 276-78.

Foreign assistance to combat Water Borne and other diseases (XLIII—16.11.88), 148.

Import of hybrid seeds by National Seeds Corporation (XLIII—17.11.88), 43.

Transfer of staff in E.P.F. Organisation (XLIV—7.12.88), 133-34.

MISHRA, DR. PRABHAT KUMAR

Air Accidents (XLIII—21.8.1.88), 183.

Allocation to Madhya Pradesh (XLIII 18.11.88), 264.

Assistance provided to Jawaharlal Nehru Agricultural and Research Institute (XLIII—17.11.88), 353.

Baradwar Steel and Dolomite Quarry (XLIII—17.11.88), 143-44.

Compensation of Kusmunda Gobra Coal Mines (XLIII—15.11.88), 146.

Drought Assistance to Madhya Pradesh (XLIII—17.11.88), 353-54.

Electrification of Korba-Champa Rly. line and direct service between Bilaspur and Korba (XLIV—2.12.88), 317.

Extension of Desert Land (XLIII—16.11.88), 38.

Import of Seeds Under OGL (XLIII—24.11.88), 8-14.

Irrigation Projects in M.P. (XLIV—2.12.88), 131.

Losses suffered by Akaltara Unit of Cement Corp. of India. (XLIII—22.11.88), 149.

Migration of rural agricultur all about (XLIII—2.11.88), 47.

Production of fac in Bilaspur (XLIII—18.11.88), 106.

Proposal to Link Ranchi and Jabipur

with National Highway (XLIII—24.11.88), 43.

Recognition of Electropathy System of Medicines (XLIII—16.11.88), 78.

Report on CTolera Epidemic in Delhi (XLIII—2.11.88), 23.

Stoppage of Bombay-Howrah Express at Jetha and Baradwar Railway Stations (XLIII—18.11.88), 265.

Thrd Rly. Line in Bilaspur Division and Doubling of Bilaspur-Katal Rly. Line (XLIII—4.11.88), 38-39.

Viral Fever in Delhi (XLIII—16.11.88), 246.

Welfare of Limestone and Dolomite Colliery Workers in Madhya Pradesh (XLIII—16.11.88), 297.

World Bank Loan for Hasdev Bengo Dam in Madhya Pradesh (XLIV—25.11.88), 80-81.

DEBATES

Demand for a bench of Madhya Pradesh High Court in Chhatiaergh region (Under Rvle 377) (XLIII—2.11.88), 200-201.

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 35-37.

Need to augment railway facilities in Bilaspur (Madhya Pradesh) (Under Rule 377) (XLV—15.12.88), 20-21.

MISHRA, SHRI RAM NAGINA

Demand for ensuring equal price of cane to alt cane-growers in Uttar Pradesh (Under Rule 377) (XLIV—7-12.88), 417-18.

Need to include Rejghar in list of SCs (Under Rule 377) (XLV—6.12.88), 40-21.

MISHRA, SHRI SATYAGOPAL

Halt at Raniebak on Haldia-Panskura Section (XLIII—18.11.88), 65.

Import of Rice from Thailand (XLIV—7.12.88), 95.

Purchases by Bofore (XLIII—4.11.88), 45-46.

Workers rendered jobless in NTC
(XLIII—16.11.88), 74.

MISHERA, SHRI UNAKANT

Demand for financial and other assistance to U P. Government to meet drought situation in certain parts of the State (Under Rule 377) (XLIV 28.11.88), 483.

Demand of Farmers and Agricultural Labour (Disc) (XLIII—18.11.88), 352-55.

MODI, SHRI VISHNU

Applications for Manufacture of Potable Alcohol (XLIII—15.11.88), 87-88.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

National Corps training in Kendriya Vidyalayas (XLIII—3.12.88), 80.

Procurement of Sub-standard Supplies of Equipments for Clinical Labs in Delhi Hospitals (XLIII—2.11.88), 34.

Transfers Food and Nutrition Board (XLIII—16.11.88) 156.

DEBATES

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 89-91.

MOHANDAS, SHRI K.

Amount spent on Flood Relief (XLIII—18.11.88), 298.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Development of Naval bases along the West Coast (XLIV—5.12.88), 72.

Disease affecting coconut in Kerala (XLIII—24.11.88), 159-160.

Expenditure incurred in Promoting Tourism during 1988-89 (XLIV—5.12.88), 283.

Ex servicemen in Kerala to be rehabilitated (XLIV—5.12.88), 282-83.

Import and requirement of coconut oil (XLIV—20.11.88), 451.

Import of Coconut Oil under KEP Licence (XLIII—4.11.88), 123-124.

Naval Academy Ezhimala (XLIII—21.11.88), 229.

Pending applications for telephone connections in various districts of Kerala (XLIII—15.11.88), 157-62.

Foot Production at Trivandrum T.V. Studio (XLIII—22.11.88), 141.

Proposal for Integrated Development of Surface Transport in Kerala (XLIII—3.11.88), 224.

Selection of Films for Indian Panorama (XLIV—29.11.88), 185.

Surcharge on Income Tax (XLIV—25.11.88), 95-96.

Telecast of cheap Films (XLIV—6.12.88), 135.

DEBATES

Need to construct bridges to connect Vypren, Vallarpadam and Mala-vacadu Islands with the mainland (Under Rule 377) (XLIII—30.11.88), 473.

MOHANTY, SHRI BRAJ MOHAN

Amendment of Acts to improve the position of Hindu Women (XLIV—25.11.88), 10-15.

Assets of Top Industrial Houses (XLIII—15.11.88), 88-94.

Bangladesh media reports accuse India for Floods (XLIII—17.11.88), 133.

British Assurance to Take Activities of Terrorists (XLIV—1.12.88), 36-38.

Commonwealth Finance Minister's Conference (XLIII—18.11.88), 129.

Construction of Sea Beaches in Orissa (XLIV—7.12.88), 134.

Decision taken at commonwealth Finance Ministers Conference (XLIII—4.11.88), 81-83.

Discrimination against persons of Indian origin in Fiji (XLIII—3.11.88), 77.

Discrimination against women in Employment (XLIII—16.11.88), 370.

Distribution of imported Edible Oils (XLIII—16.11.88), 188.

Exchange Rate of Rupee vis-a-vis Rouble (XLIV—25.11.88), 152-153.

Export to Nepal (XLIV—2.12.88), 105.

Infiltration from Pr o ma (XLIII—21.11.88), 77.

Loss of Production due to Power shortage (XLIV—29.11.88), 34-43.

Opening of branch post offices and Upgradation of post offices in Puri District, Orissa (XLIII—15.11.88), 368-70.

Opening of New Post Offices in H.P. (XLIII—15.11.88), 16.

Production of Cooking Oils (XLIV—7.12.88), 4-5.

Proposa to restrict Liberalisation Policy (XLIII—22.11.88), 186.

Relaxation in MRTP Act (XLIII—22.11.88), 35.

Setting up of T.V. Centre at Phulbani, Orissa (XLIII—15.11.88), 368.

Sino-Soviet Summit Meet (XLIII—24.11.88), 119-120.

Stock of foodgrains (XLIII—16.11.88), 6-16.

Talks with Pakistan Regarding Assistance to Terrorists (XLIII—3.11.88), 18-20.

Trade with China (XLIII—18.11.88), 264.

Vaccination against dreaded diseases and deaths of Children (XLIV—7.12.88), 249-51.

Voting rights of Third World Countries in Commonwealth (XLIII—18.11.88), 263

DEBATES

Constitution (Sixty-second Amendment Bill Consid. (XLV—13.12.88), 96-98.

Diesel performance of Indian sportsmen in Seoul Olympic Games Disc. (XLIV—1.12.88), 518-21.

Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—22.11.88), 387-90.

Need to restore the old timings of Nilanchal and Delhi-Puri Express Trains and restoration of withdrawn trains passing through Orissa (Under Rule 377) (XLIII—3.11.88), 249-50.

Need to take appropriate steps to save Konark Sun temple and Jagannath temple in Orissa from the effects of erosion (Under Rule 377) (XLIII—22.11.88), 377-78.

Representation of the People (Amendment) Bill Consid. (XLV—15.12.88), 96-98.

MORE PROF. RAM KRISHNA

Air Accidents (XLIII—21.11.88), 183.

Amendment to the Minimum Wages Act and the Employees State Insurance Act (XLIV—7.12.88), 179-80.

Committee to study fare structure of Indian Airlines (XLIV—5.12.88), 75-78.

Licences issued for no industry districts in Maharashtra (XLIV—29.11.88) 103.

Modernisation of BSF (XLIV—28.11.88) 144.

Performance of Public Telephones in Pune (XLIV—29.11.88), 224.

Refencing of Indo Pak Border (XLIII—21.11.88), 110.

Shortage of petrol in Pune, Maharashtra (XLIV—29.11.88), 297.

Suggestion of National Institute of Virology to Control Japanese Encephalitis (XLIV—30.11.88), 190-91.

Thin walled Coupling Steel Pipes Injurious to health (XLIV—30.11.88) 109.

MUKHERJEE, SHRIMATI GESTA

Crude Oil Production in Eighth Plane (XLIII—22.11.88), 221.

Death due to Dengue fever in Alms (PLIV—30.11.88), 179-80.

Disciplinary proceedings against Employees of Kendriya Vidyalaya Sangathan (XLIV—1.12.88), 275.

Discussion on Cholera Epidemic in Delhi in International meeting (XLIV—7.12.88), 187.

ESI facilities to the Employees of Shops and Establishments (XLIV—7.12.88), 212-213.

GATT deliberations at Uruguay (XLIV 8.12.88), 1-6.

Haldia Petro-Chemical Project (XLIII-15.11.88), 321-22.

Increase in Import Duty on Pulses and other items (XLIII—4.11.88), 19-24.

Increase in Incidence of Casualties amongst Trekkers (XLIII—21.11.88) 13.

Increase in rate of arrears of EPF Dues (XLIII—16.11.88), 44.

Joint Venture for Manufacture of Electronic Main Telephone Exchanges (XLIV—6.12.88), 139-40.

Liver-Lipton Deal 1983-84 (XLIV—6.12.88), 370-71.

Lock-out in Hindustan Lever Limited (XLIV—25.11.88), 68.

Meeting of the Council under JCM Scheme of Kendriya Vidyalaya Sangathan (XLIII—17.11.81), 144.

Mesothelioma in Sugarcane Workers (XLIV—7.12.88), 218-19.

New Seed Policy (XLIII—3.11.88), 11-16.

News item captioned 'Hindi Lever Plays and Drakes with taxes (XLIV-2.12.88), 375.

Paris Convention (XLIV—20.11.88), 67.

Ravages caused by floods in Delhi (XLIII—3.11.88), 184.

Resistance of Germs to Pesticides

(XLIV—7.12.88), 59-60.

Revenue Collection from Direct Taxes (XLIII—4.11.88), 246-247.

Revision of wages of coal Miners (XLIII—22.11.88), 4-7.

Special Railway Claims Tribunal (XLIII—18.11.88), 257.

Tehri Dam Project (XLIV—6.12.88), 361-62.

Termination of services of Defense Nurses on marriage (XLIII—21.11.88), 102.

Vacancies of Judges in Supreme Court and High Courts (XLIII—18.11.88), 38.

Visit to Sweden by DESU General Manager (XLIV—6.12.88), 370.

DEBATES

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 275-81.

Constitution (Sixtieth Amendment) Bill Consd. (XLIV—30.11.88), 502-05.

Demand of Farmers and Agricultural Labour (Disc.) (XLIII—17.11.88), 464-69.

Dismal performance of India sportsmen in Seoul Olympic Games Disc. (XLIV—528-30.

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha Consd. (XLIII—29.11.88), 302-07.

Need for immediate financial and other assistance to the people of West Bengal affected by the recent cyclone (Under Rule 377) (XLIV—1.12.88), 413-14.

MUNDACKAL SHRI GEORGE JOSEPH

Assistance to Rubber Cultivators (XLIV—25.11.88), 75-76.

Coconut Research (XLIII—24.11.88), 3-8.

DEBATES

National Highways Authority of India

Bill Consid. (XLIV—28.11.88), 300-07.

MURNUE, SHRI SODHALAL

Need to convert narrow gauge railway line between Rupsa and Bangri Post into broad gauge and to extend it to Badampabad mines (Under Rule 377) (XLIV—29.11.88), 252.

MURTY SHRI BHATLAM

Action plan for cleaning river Krishna (XLIV—30.11.81), 409-11.

Agreement with Switzerland to book economic offenders (XLIII—4.11.88) 200-1.

Availability of Technical Manpower (XLIII—21.11.88), 95.

Bank money locked up in closed industries (XLIII—18.11.88), 107.

Capital Restructuring proposal of Hindustan Shipyard Ltd. (XLIII—3.11.88), 208.

Census of Handloom Industry (XLIV—30.11.88), 411-12.

Clearance of Irrigation Projects of Andhra Pradesh (XLIV—25.11.88), 81-82.

Clearance of Nagarjuna Sagar Project (XLIV—30.11.88), 192.

Contract labour in Public Sector Undertakings (XLIII—16.11.88), 134.

Employment to Members of the Displaced families in Public Sector Undertakings (XLIII—15.11.88), 410-11.

Excise duty evasion by cigarette companies (XLIII—18.11.88), 245.

Failure of HPT Tower at Simbachalam covering Visakhapatnam (XLIV—29.11.88), 119.

Foreign Debt (XLIII—4.11.88), 101-02.

Growth Centres (XLIII—15.11.88), 409-10.

Indian investment in Joint ventures abroad (XLIII—18.11.88), 247.

Industrial Units closed down (XLIII—16.11.88), 307.

Loss in National Textile Corporation (XLIV—30.11.88), 420-21.

Measures for safety in hazardous chemical process industries (XLIV—30.11.88), 449-50.

Petrochemical units of HPCL at Visakhapatnam (XLIII—22.11.88), 264.

Production of Gas from Krishna Godavari basin by 1990 (XLIII—22.11.88) 117.

Recommendation of major ports reforms Committee (XLIII—3.11.88) 108.

Satellite Port at Gangavaram (XLIII—3.11.88), 208.

Setting up of Gas based Naphtha cracker unit at Visakhapatnam (XLIII—15.11.88), 408-09.

Sri Ram Sagar Project (Stage II) (XLIV—2.12.81), 136.

Stockpiling of imported coking coal Visakhapatnam Port (XLIII—17.11.88), 49-53.

Sugarcane dues (XLIV—7.12.88), 92-94.

Taking Over of the Houses of National Personalities by Government (XLIII—24.11.88), 18-24.

Voluntary retirement scheme in public sector undertakings (XLIII—15.11.88) 111-16.

Welfare of Women in Brothels (XLIII—24.11.88), 190-91.

World Bank and Asian Development Bank and for India's road sector (XLIII—3.11.88), 57.

DEBATES

Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.) (PLIV—30.11.88) 585-90.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 463-73.

MURTHY, SHRI M.V. CHANDRA-SEKHRA

- Achievement of Afforestation targets by National Wetland Development Board (XLIII—2.11.88), 36.
- Action plan to Boost Exports to West (XLIII—4.11.88), 225-26.
- Bank loans to Public Sector Undertakings (XLIV—2.12.88), 115.
- Basic Amenities in Government Quarters (XLIV—7.12.88), 304-05.
- Blow up Oil and Gas from ONGC Well at Broach (Gujarat) (XLIII—22.11.88), 179.
- Complaints against IPS Officers of U.P. and Rajasthan (XLIV—5.12.88), 214-18.
- Delay in Payment by Companies (XLIV—6.12.88), 138.
- Environment & Forest clearance of Development projects (XLIII—2.11.88), 126.
- Exploration by Transient Electro-Magnetic Method (XLIV—6.12.88), 352-53.
- Import of Gas Turbines by Damodar Valley Corp. (XLIV—29.11.88), 56.
- Improvement of National Highways (XLIII—17.11.88), 139-40.
- Indo-US Agreement for Research (XLIII—21.11.88), 41.
- Inspection of food items sold during Diwali (XLIII—16.11.88), 374.
- Introduction of Speed Truck Service (XLIII—15.11.88), 95-96.
- Issue of new one rupee Notes to MPs (XLIV—2.12.88), 776.
- Laying of pipelines for carrying Coal (XLIV—29.11.88), 25+.
- Mismanagement in NTC (XLIII—16.11.88), 97.
- Monitoring Cell to tackle Congestion at ports (XLIII—2+.11.88), 47.
- National Textile Corporation claims against National Consumer Co-

operative Federation (XLIV—7.12.88 90-91).

- National Textile Corporation dues against National Consumers' Cooperative Federation (XLIV—7.12.88), 316-17.
- New Scheme for Checking Visitors to India (XLIII—4.11.88), 80.
- Pak plan to create disturbances in J&K (XLIII—21.11.88) 235.
- Payments to Contractors (XLIV—7.12.88), 55.
- Pollution in Space (XLIV—28.11.88), 44-45.
- Production of crude oil in Southern Region (XLIII—15.11.88), 283-96.
- Recommendations of National Commission on 'Urbanisation' (XLIII—2.11.88), 117.
- Representation of Voluntary Social Service Societies against Heavy Taxation (XLIII—18.11.88), 51.
- Setting up of electronic telephone exchanges in Karnataka (XLIV—29.11.88), 384.
- Setting up of Power Plants and import of Power Generation Equipment (XLIII—22.11.88), 19-24.
- Timings of C.G.H.S. Dispensaries (XLIV—7.12.88), 305-306.
- Trade Deficit during Current Financial Year (XLIII—4.11.88), 22-27.
- Treatment of N.P.A as Pay for allotment of Govt. accommodation (XLIV—30.11.88), 92-94.
- Uri Hydel Project (XLIV—29.11.88), 206.
- MUSHRAN, SHRI AJAY**
- Establishment of Wind Mills (XLIII—15.11.81), 10.
- Loss to Pawan Haps Ltd. due to accident on 12.8.88 (XLIV—5.12.88), 85-86.
- Promotional avenues for engineering graduates in Ordnance Factories (XLIV—28.11.88), 120-21.
- Services of Ex-servicemen in Tannery

and Footwear Corporation of India, Kanpur (XLIV—6.12.88), 191-92.

DEBATES

Dismal performance of Indian sportsmen in Seoul Olympic Games (Disc.) (XLIV—1.12.88), 498-535.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 454-55.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 49-53.

MUTTEMWAR, SHRI VILAS

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Clearance of Irrigation Project by Central Water Commission (XLIII—18.11.88), 62.

Closure of Sugar Mills (XLIV—30.11.88), 233-34.

Examining of Techno-economic viability of Major/Medium Irrigation Project (XLIV - 2.12.88) 331.

Food demanded by Maharashtra Government (XLIV—7.12.88).

Hiring of Cars by Delhi Police for VIPS security (XLIV—28.11.88), 57-58.

Indira Sagar Project of Maharashtra (XLIV—2.12.88), 45.

Indo-Pak talks on siachen (XLIII—21.11.88), 169.

Irrigation Projects pending for approval of Maharashtra (XLIII—4.11.88) 283-84.

Medical examinations in all recognised languages (XLIV—30.11.88), 333-34.

New Sugar Policy (XLIV—30.11.88), 83-84.

Procurement Price of Foodgrains (XLIII—24.11.88), 106-07.

Setting up of Sugar Factories in Maharashtra (XLIV—7.12.89), 303.

Special Mining Projects in Maharashtra (XLIV—29.11.88), 120.

Talks with Pakistan Regarding Assistance to Terrorists (XLIII—3.11.88) 16-20.

Trade Fair Centres in States (XLIII—67-68).

Terrorists Activities in Punjab (XLIII—21.11.88), 156.

N

NAIK, SHRI G. DEVARAYA

Research Centre for Pineapple in Karnataka (XLIII—17.11.88), 128-29.

Supply of subsidized Foodgrains to people below Poverty Line (XLIII—16.11.88), 183.

T.V. Transmitter at Hubli, Karnataka (XLIII—15.11.88), 301-302.

NAIK SHRI SHANTARAM

Additional Programme on Round the Clock AIR Broadcasting (XLIII—15.11.88), 58.

Allocation of funds Under Command Area Development Programme to Goa (XLIV—25.11.88), 207-208.

Amendments in Narcotic Drugs and Psychotropic Substances Act, 1985 (XLIII—18.11.88), 159.

Backyard Poultry Production units for Women in Goa (XLIII—24.11.88), 160-61.

Central Assistance to Goa Under Centrally Sponsored Scheme (XLIV 25.11.88), 102-03.

Centrally sponsored scheme on animal disease (XLIII—24.11.88), 53-54.

Cleaning of Yamuna River (XLIV—30.11.88), 204.

Corporations for Women Development (XLIII—24.11.88), 114-18.

Credit Camps held in Goa (XLIII—4.11.88), 148-49.

Damage to AIR/TV Rely Centres Studios by Hooligans (XLIV—29.11.88), 372.

Development of Fisheries in Goa (XLIII—24.11.88), 161.

Draft on National Mineral Policy

- (XLIII—3.11.88), 47.
- Establishment of Consumer Protection Councils/District Councils (XLIII—16.11.88), 168.
- Excision of Bulk Drugs from Price Control (XLIV—6.12.88), 264.
- Export of Textiles by N.T.C. (XLIII—16.11.88), 66.
- Food provided in Navodaya Vidyalaya Canacona, Goa (XLIV—1.12.88), 61.
- Foreign fishing trawlers caught by Coast Guards (XLIII—21.11.88), 115.
- Forest Development Corporation (XLIII—16.11.88), 169.
- Free Trade Zone in Goa (XLIII—4.11.88), 51.
- Improvement of Telecommunication facilities (XLIII—15.11.88), 225-26.
- Mail Services in Goa (XLIII—15.11.88 228.
- More Passenger Trains on Londa-Vasco-de-Gama Route (XLIII—18.11.88), 158.
- Navodaya Vidyalaya in North Goa (XLIII—3.11.88), 140.
- Passenger steamer service between Bombay and Goa (XLIII—17.11.88) 55-56.
- Postal delivery vans in Goa (XLIV—29.11.88), 90.
- Priority Industries for Eighth Plan (XLIV—6.12.88), 112.
- Private proposal for starting Hovercraft service between Bombay and Goa (XLIII—17.11.88), 208-209.
- Prosecutions for tax dues against Film persons (XLIII—4.11.88), 149-58.
- Repair of National Highways in Goa (XLIII—3.11.88), 210.
- Setting up of Industries Based on Iron Ore in Goa (XLIV—1.12.88), 296.
- Setting up of new AIR studio at Panaji (XLIII—15.11.88), 226-28.
- Speed Post Service in Goa (XLIII—22.11.88), 60-62.
- Sprinklers and Drip Irrigation System in Goa (XLIV—25.11.88), 206-207.
- Talks with Pakistane assistance to Terrorists (XLIII—3.11.88), 19-20.
- Upgradation of Goa Postal Division (XLIII—22.11.88), 200.
- Voting Age (XLIII—18.11.88), 34.
- Warehouse at Goa Airport (XLIII—21.11.88), 19.
- Water Resources positions in Goa (XLIII—4.11.88), 159.
- Water Sports in Goa (XLIII—24.11.88 257-52.
- Wind Energy Programme in Goa (XLIV—29.11.88), 371.

DEBATES

- Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.), (XLIII—3.11.88), 301-304.
- Ban on Communal Organisation—(HAB Dis.) (XLIV—5.12.88), 482-84.
- Commissions of Inquiry (Amendment) Bill Consid. (XLIII—24.11.88), 369-71.
- Constitution (Amendment) Bill (Amendment of article 141) Int. (XLIII—4.11.88), 426.
- Constitution (Amendment) Bill (Amendment of article 143) Int. (XLIII—4.11.88), 427.
- Constitution (Amendment) Bill (Amendment of Article 311) by Shri Shahabuddin Consid. (XLIII—4.11.88), 448-53.
- Constitution (Amendment) Bill (Amendment of article 344 etc.) Int. (XLIII 4.11.88), 426.
- Constitution (Sixtyeth Amendment) Bill Consid. (XLIV—30.11.88), 499-502.
- Decision of Government of India to set up a joint venture in collaboration with M/S PepsiCo Ind., U.S.A. (CA) (XLIV—6.12.88), 436-40.

- Officers' Association (XLV—28.11.88), 117-18.
- NETAM, SHRI ARVIND**
- Centre for mine Environment Studies (XLIV—30.11.88), 122.
- Construction of Tunnel for Chamara Hydel Project (XLIII—22.11.88), 124.
- Exemption to Cine Cine Artists under Wealth Tax Act, 1957 (XLIII—18.11.88), 135.
- Indira Vihas Patra (XLIV—25.11.88), 76.
- Private sector in development of National Highways (XLIII—17.11.88), 53.
- Proposal to declare Guru Ghasidas University, Bilaspur as a Central University (XLIII—3.11.88), 133.
- Telecommunication facilities in Tribal areas in Rajasthan (XLIII—22.11.88) 332.
- Tribal Development and Development of Minor Forest Produce Schemes (XLIII—16.11.88), 147.
- NIHAL SINGH SHRI**
- Re-employment of retired officers in D.D.A. (XLIV—30.11.88), 103-04.
- O
- OWAISI, SULTAN SALAHDDIU**
- Constitution (Sixty-Second Amendment Bill Consid. (XLV—15.12.88), 80-82.
- Representation of the People (Amendment) Bill Consid. (XLV—15.12.88) 80-82.
- Demand for a separate postal circle for Goa and improvement in postal services (Under Rule 377) (XLIV—29.11.88) 481-82.
- Forest (Conservation) Amendment, Bill Consid. (XLV—13.12.88), 27-30.
- Implementation of Desert Development Programme (HAH Disc.) (XLIV—28.11.88), 333-34.
- Implementation of New 20 Point Pro-

gramme (Res.) (XLIII—18.11.88), 415-21.

Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—21.11.88), 368-72.

Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—22.11.88), 383-87.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 94-95.

National Highway Authority of India Bill Consid. (XLIV—28.11.88), 266-70.

Need to upgrade the Agricultural Research Complex at Ella, Old Goa, into a full-fledged Institute (Under Rule 377) (XLIII—3.11.88), 246-47.

NAIKAR, SHRI D. K.

Freedom Fighters Pension Cases (XLIV—5.12.88), 175-77.

Poor Recovery Rate of Loans in Karnataka (XLIII—4.11.88), 56-57.

Reservation for SCs/STs in Judiciary Appointments (XLIII—18.11.88), 50.

NATARAJAN, SHRI K R.

Demand for issuing a commemorative stamp in memory of late Shri M.G. Ramachandran (Under Rule 377), (XLIV—7.12.88), 414.

NBEKHRA, SHRI RAMBESHWAR

Ownership right to residents of Nehru Nagar Market (XLIV—7.12.88), 87-88.

P

PALAKONDRA YUDU, SHRI S.

Community biogas plants in A.P. (XLIII—22.11.88), 47-48.

Drilling Operating by ONGC in Daksharamam, A.P. (XLIV—29.00.88), 87.

Drip Irrigation Scheme in Andhra Pradesh (XLIII—18.11.88), 160.

Electronic Industries in Andhra Pradesh (XLIII—21.11.88), 62.

- Family Court (XLII—18.00.88), 160.
- Flood Control Schemes in Andhra Pradesh (XLIII—18.11.88), 45.
- Funds to Andhra Pradesh for Small and Marginal Farmers (XLIII—17.11.88), 59-60.
- HUDCO assistance to Andhra Pradesh for Housing Schemes (XLIII—16.11.88), 160.
- Nationalised Banks' branches in Andhra Pradesh (XLIV—25.11.88), 50-52.
- New Telephone connections in A.P. (XLIII—22.11.88), 171.
- Setting up of ESI hospitals in Andhra Pradesh (XLIII—16.11.88), 57.
- Spinning Mills in A.P. (XLIV—30.11.88), 85-87.
- Survey for Ocean Development in Andhra Pradesh (XLIII—21.11.88), 127.
- Survey on condition of Handloom weavers in Andhra Pradesh (XLIII 16.11.88), 349.
- Telecast of Telugu Serials from Hyderabad TV Centre (XLIII—15.11.88), 77-78.
- Youth Hostels in A.P. (XLIV—1.12.88) 99.
- PANDEY, SHRI DAMODAR**
- Modernisation of Steel Plants (XLIII—17.11.88), 15.
- Revision of wages of Coal Miners 22.11.88), 6-7.
- DEBATES**
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill—Consid. (XLV—16.18.88), 89-90.
- PANDEY, SHRI KALI PRASAD**
- Amount spent on Development of Shipping Industry (XLIII—24.11.88), 285-85.
- Bank Loans for Housing (XLIV—25.11.88), 182-184.
- CBI cases against KVIC officials 29.11.88), 107.
- Casualties amongst Trekkers (XLIII—21.11.88), 96.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Complaints about selling of Erroneous Notional Flag (XLIII—21.11.88), 92.
- Concessions to Large Business Houses (XLIII—4.11.88), 264-66.
- Coordination between State Finance Corporations and State Industrial Corporations (XLIII—18.11.88), 289.
- Compensation for Indians killed in Aircraft Accident at Don Muea Airport, Bangkok (XLIII—3.11.88), 205.
- Crash of IAF Planes in Punjab and Haryana (XLIV—28.11.88), 118.
- Cure for Encephalitis (XLIII—2.11.88) 144.
- Customs duty Evasion on Coloured Photo Films, etc. (XLIII—4.11.88), 266.
- Demands made by Primary School Teachers (XLIV—1.12.88), 90.
- Demands of Bank employees (XLIII—4.11.88), 263-64.
- Derailment of Brindavan Express (XLIII—4.11.88), 177-78.
- Distribution of Land to landless people (XLIII—24.11.88), 91.
- Dowry deaths (XLIV—5.12.88), 197-84.
- Electoral Reforms (XLIII—11.4.88), 40.
- IAF Plan crashes near Muzaffarnagar and Najafgarh (XLIV—28.11.88), 195-196
- Increase in Encephalitis Cases (XLIII 2.11.88), 38.
- Increases in Incidence of Casualties amongst Trekkers (XLIII—21.11.88) 10.
- Indo-Pak talks on Slocobon (XLIII—21.11.88), 169.

- International training programme in Standardisation (XLIV—30.11.88), 412-14.
- Levy on Basmati Rice (XLIV—30.11.88), 414-18.
- Losses Incurred by MMTC on Export of Pig Iron (XLIV—25.11.88), 119.
- Loss of Green Card and Passports of Indian Immigrants/visitors in USA (XLIII—17.11.88), 264-65.
- News item captioned "Ab Same As Raje Hain Nau Crore Ke Chaple" (XLIV—5.12.88), 67-69.
- Newsprint Policy and increase in Import Duty on Newsprint (XLIII—15.11.88), 336-43.
- Orders secured by TFAI at Nairobi Fair (XLIII—18.11.88), 241.
- Pending maps of Coop. Group Housing Societies (XLIV—30.11.88), 155-96.
- Performance of telephone exchanges in UP and Bihar (XLIV—29.11.88), 220.
- Pollution in Bombay (XLIII—16.11.88), 200.
- Popularisation of Ayurvedic and Homoeopathic system of medicines (XLIV—12.88), 178-79.
- Radio Therapy facility for treatment of cancer in hospitals (XLIII—2.11.88), 145.
- Raid on the Premises of Officers of Income Tax Department (XLIV—25.11.88), 218.
- Recommendations made by the Central Advisory Board (XLIII—17.11.88), 302-04.
- Regulation of services of Daily wage workers in Departments of Posts & Telecommunications (XLIII—15.11.88), 99-101.
- Reinstatement of DTC employees removed from service due to strike (XLIV—1.12.88), 86.
- Report of Wage Boards for working journalists and non-journalists (XLIII—16.11.88), 42.
- Rise in prices of Pulses (XLIII—17.11.88), 129-31.
- Setting up of Radio and T.V. Transmitters at Indo-Pak Border (XLIV—6.12.88), 25-34.
- States affected by the Earthquake (XLIII—3.11.88), 53.
- Subsidiary Licences for Importers Goods (XLIV—2.12.88), 167.
- Support price of sugarcane (XLIV—30.11.88), 249-57.
- Tamil activists killed in Sri Lanka (XLIII—21.11.88), 128.
- Unearthing of Black Money (XLIII—18.11.88), 244.
- Use of Hindi in Oil and Natural Gas Commission (XLIV—6.12.88), 264-65.
- Wage boards of journalist and Non-Journalist newspaper employees (XLIII—16.11.88), 794.
- Vidyalays Swasthya Yojna (XLIII—16.11.88), 201.
- Wages of Workers of Regional Rural Banks (XLIII—18.11.88), 120.
- Withdrawal of PKF in Sri Lanka (XLIII—3.11.88), 176.

DEBATES

- Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 319-20.
- Constitution (Sixty-Second Amendment) Bill Consid. (XLV—15.12.83) 82-85.
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIII—7.12.88), 525-28.
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 92-94.
- National Highways Authority of India Bill—Consid. (XLIV—28.11.88), 309-11.
- Representation of the People (Amendment) Bill Consid. (XLV—15.12.88), 82-85.

Supplementary Demands for Grants (General), 1988-89.

Supplementary Demands for Grants (Punjab) 1988-89 (XLIV—5.12.88), 463-65.

PANDEY, SHRI MADAN

Conservation and Doubling of Railway Lines in Rajasthan (XLIV—25.11.88), 25-27.

Conversion of Tribal Advisory Committee into Development Council (XLIV—5.12.88), 306.

Propping of English as Compulsory Paper from Civil Services Examination (XLIII—2.11.88), 33.

Fishermen Missing from Bombay (XLIII—21.11.88), 151.

Import of Printing Machinery (XLIII 18.11.88), 104.

Laying of pipelines for carrying Coal (XLIV—29.11.88), 254.

Modernisation and Technological Upgradation (XLIII—15.11.88), 11-13.

Modernisation of Gorakhpur Unit of FCI (XLIII—24.11.88), 100.

Modernisation of Steel Plants (XLIII 17.11.88), 10-16.

Opposition to purchase of Airbus A-320 (XLIII—21.11.88), 153.

Promotional prospects of Grade B Officers (XLIV—2.12.88), 76.

Import on children Epidemic in Delhi (XLIII—2.11.88), 24.

Spread of Encephalitis in UP from Nepal (XLIII—15.11.88), 95.

DEBATES

Business of the House (XLIII—18.11.88), 312.

Need to amend the industrial policy keeping in view the Supreme Court Judgement in the Kamal Tubes Pvt. Ltd. cases (Under Rule 377) (XLIII—17.11.88), 442-43.

Steps needed to check dengue fever and Encephalitis in Gorakhpur Division

of UP (Under Rule 377) (XLIII—3.11.88), 245-46.

Steps needed to encourage the use of Hindi and other regional languages (Under Rule 377) (XLV—15.12.88), 15-16.

PANDEY, SHRI MANOJ

Damage Caused to Foodgrains by Floods (XLIII—3.11.88), 26-27.

Diplomas issued by Institute of Public Health and Hygiene (XLIV—105.

NDMC grant for promotion of para-medical and health education (XLIV—7.12.88), 246-47.

Recognition to Diploma in Public Health and Sanitation Technology of Institute of Public Health and Hygiene (XLIV—7.12.88), 245-46.

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 451-56.

Implementation of New 20 Point Programme (Res) (XLIV—2.12.88), 516-21.

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consd) (XLIII—29.11.88), 328-30.

National Highway Authority of India Bill—Consid. (XLIV—28.11.88), 280-85.

PANIGRAHI, SHRI SRIBALLAV

Action taken on Sarkaria Commission Report (XLIII—21.11.88), 111.

Allocation for Telecommunication during 8th and ninth Plans (XLIV—29.11.88), 357.

Balance of payment position (XLIV—2.12.88), 334.

Ban on First Class Travel (XLIII—21.11.88), 119.

Bio-sphere Reserves (XLIV—30.11.88) 206-206.

Centrally Protected Monument in Orissa (XLIV—1.12.88), 277.

Change in Timings of Puri-Bound Trains (XLIV—25.11.88), 239-240.

- Chemicals laying in Union Carbide Plant, Bhopal (XLIV—29.11.88), 356.
- Citizenship to Tamil State less persons in Sri Lanka (XLIII—17.11.88), 288-89.
- Construction of multi-purpose river valley projects in Orissa (XLIII—4.11.88), 169.
- Construction of Upper Indravati Hydro-Electric Power Projects (XLIV—6.12.88), 298-99.
- Demand for Super Conductor (XLIV—28.11.88), 109-111.
- Development and use of Bio-Fertilizer (XLIII—17.11.88), 163-192.
- Diamond Industry (XLIII—15.11.88), 74.
- Direct Shipping Service between Indian and North-South Korea (XLIII—24.11.88), 285-86.
- Environmental pollution at Thermal Power Station in Talchar (XLIII—16.11.88), 50.
- Export of Autoparts to Japan (XLIII—18.11.88), 231.
- Export of Gold by MMTC (XLIV—25.11.88), 63-64.
- Export of Jute Goods (XLIII—16.11.88), 167.
- Financial assistance for improvement of existing Iron-Ore Berths and Ore-Handling Plant at Paradip Port (XLIV—1.12.88), 123.
- Financial assistance from Japan (XLIII—4.11.88), 169-72.
- Gam Park in Orissa (XLIII—18.11.88), 231.
- Hike in Port Charges (XLIV—1.12.88), 279.
- Increase in production and export of Basmati Rice (XLIII—3.11.88), 87.
- Indo-Pak Nepal Joint Commission Meet (XLIII—3.11.88), 177.
- Indo-South Korean Trade (XLIII—168-69).
- Industrial Growth Rate (XLIII—15.11.88), 369.
- Installation of Hirakud Stage-III Power Project (XLIV—6.12.88), 75-77.
- Joint Ventures with Hungary (XLIII—18.11.88), 233.
- Joint Ventures with Singapore (XLIV 25.11.88), 240.
- Minor Forest Produce Plantation Programme (XLIV—7.12.88), 62.
- New Atomic Power Plants (XLIV—8.11.88), 199-200.
- New registration for Houses by DDA (XLIII—16.11.88), 218.
- Optical Fibre Cable Project in Orissa (XLIV—22.11.88), 31-32.
- Orphan centres in the country (XLIV 28.11.88), 189-190.
- Pak plan to create Disturbances in J & K (XLIII—21.11.88), 235.
- Per capita investment on beneficiaries under IRDP (XLIV—1.12.88), 117.
- Pollution of Hgzira Complex in Gujarat (XLIV—7.12.88), 342.
- Production of Quality of Synthetic Fibres (XLIII—22.11.88), 356.
- Recommendations of 26th Congress on promotion of Tourism and Hotel Industry (XLIII—21.11.88), 214.
- Review of Fish Farmers Development Agency Programmes (XLIV—1.12.88), 278.
- Seizure operation by Directorate of Revenue Intelligence (XLIII—18.11.88), 53.
- Setting up of major and medium Irrigation Project of Orissa (XLIV—2.12.88), 140.
- Setting up of National Small Unit Banks (XLIII—4.11.88), 125-126.
- Setting up of Raw Material Directorates by SAIL (XLIII—24.11.88), 281.
- Setting up of Thermal Power Plants and Super Thermal Power Plants (XLIII—15.11.88), 372-88.

- Setting up of tool manufacturing industry in Malaysia (XLIV—2.12.88), 139.
- Settlement of Border Issue with China (XLIII—3.11.88), 165.
- Silvipastoral Plantation Programme (XLIV—7.12.88), 202-03.
- Smuggling of Gold Heroin etc. in Orissa (XLIII—18.11.88), 232.
- Spinning mills in Keatinga (XLIV—7.12.88), 342.
- Steps to curb Expenditure in Central Ministries (XLIII—4.11.88), 2-10.
- Super Thermal Power Station at Tancher (XLIV—29.11.88), 168.
- Supply of quality foodgrains to consumers under PDS (XLIV—7.12.88), 247-48.
- Technology Mission for Oil Extraction (XLIII—22.11.88), 178.
- Training of Physicians for AIDS Cure (XLIV—7.12.88), 1-0.
- Upper Kolab Hydro-Electric Project, Orissa (XLIV—6.12.88), 300-302.
- Voluntary agencies for Non-Formal Education in Orissa (XLIII—24.11.88), 125-156.

DEBATES

- Banking, Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill: Considered. (XLIV—1.12.88), 475-79.
- Commissions of Inquiry (Amendment) Bill—Considered. (XLIII—24.11.88), 371-75.
- Constitution (Sixtieth Amendment) Bill—Considered. (XLIV—30.11.88), 496-99.
- Demand for establishment of subsidiary coal company under Coal India Limited in the coal belt of Orissa (Under Rule 377) (XLV—14.12.88), 9-10.
- Demand for reviewing the policy of charging high fees from public by the Public Undertakings (under rule 377) (XLIII—16.11.88), 462.

- Demands of Formers and Agricultural Labour (Disc.) (XLIII—17.11.88), 504-07.
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Considered. (XLIV—7.12.88), 514-17.
- Implementation of New 20 Point Programme (Res.) (XLIII—18.11.88), 421-28.
- Monopolies and Restrictive Trade Practices (Amendment) Bill Considered. (XLIII—22.11.88), 406-409.
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill Considered. (XLV—16.12.88), 82-86.
- Need to provide telephone facilities in Mahaberood in Dhenkani district in Orissa (Under Rule 377) (XLIV—30.11.88), 471.
- Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 534-38.

PANIKA, SHRI RAM PYARE

- Achievement of Afforestation targets by National Wasteland Development Board (XLIII—2.11.88), 36.
- Application for telephone connections in West Bengal (XLIV—6.12.88), 145-46.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Child exploitation (XLIII—2.11.88), 135.
- Employment opportunities in Gulf countries (XLIII—16.11.88), 103.
- Export Linked Import Transactions (XLIII—4.11.88), 10-16.
- Failure of anti-poverty steps to improve public health (XLIV—30.11.88), 381-83.
- Gram Panchayat loans under IRDP (XLIII—17.11.88), 7.
- IPKP Role in Sri Lanka (XLIII—3.11.88), 79.
- Loan for mini Projects in Hilly Areas of Uttar Pradesh (XLIV—6.12.88), 15-16.

Meeting of National Integration Council (XLIV—5.12.88), 103.

Nauodaya Vidyalayas (XLIV—1.12.88), 67.

Price of T.V. Sets (XLIII—21.11.88), 73.

Profit/loss of public sector enterprises (XLIII—15.11.88), 259.

Ram Janam Bhoomri-Babri Masjid Issue (XLIII—21.11.88), 91.

Re-vitalization of Functioning of Gram Panchayats (XLIII—17.11.88), 375-76.

Selection Grade to SC/ST teachers of Delhi Admn. (XLIV—1.12.88) 17.

Setting up of National Transmission Corporation (XLIII—15.11.88), 19-21.

Supply of gas through pipelines (XLIII—15.11.88), 267-68.

Wages of labour in Mining Operation (XLIV—30.11.88), 104-106.

Withdrawal of PKF in Sri Lanka (XLIII—3.11.88), 176.

DABATES

Commission reported to have been paid by M/s Bafors in the Howitzer Gun Deal (Dis) (XLIII—16.11.88), 461-66.

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 427-502.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 517-20.

Implementation of New 20 Point Programme (Res) (XLIV—2.12.88), 485-96.

National Highways Authority of India Bill-Consid. (XLIV—28.11.88), 301-304.

Need for providing relief to the drought affected people of Mirzapur district in Uttar Pradesh (Under Rule 377) (XLIII—22.11.88), 381-82.

Need to expand communication and

transport facilities in Mirzapur district (Under Rule 377) (XLIII—4.11.88), 36.

Rise in prices of essential commodities-(Disc.) (XLIII—24.11.88), 417-24.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 523-28.

PANJA, SHRI A.K.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 42-47, 105-22.

PANT, SHRI K.C.

Recognition to New'y declared State of Palestine (Dt) (XLIII—13.11.88), 487-516.

PARASHAR, PROF. NARAIN CHAND

AIR/TV Transmitters at Hamirpur, H P. (XLIII—22.11.88), 169.

Allotment of Land to S.D. Education Society, Karol Bagh (XLIII—16.11.88), 175.

Appeals against judgements of Central Administrative Tribunal (XLIV—5.12.88), 146-47.

Autonomy to ICAR (XLIII—17.11.88), 66.

Behrampur-Bilaspur Broad Gauge Rly. Line (XLIV—2.12.88), 201.

Carrier system in Hamirpur and Una Telegraph Sub-Divisions of H P. (XLIV—29.11.88), 211.

Checking of DDA Houses (XLIII—16.11.88), 175.

Closing of Public Call Offices (XLIV—29.11.88), 213.

Compensation to deceased Railway Employees on N. Rly. (XLIV—2.12.88), 202.

Concern over construction of big dams (XLIV-2.12.88), 391.

Concessions to War Widows (XLIII—21.11.88), 121.

Construction of postal buildings in Himachal Pradesh (XLIV—6.12.88), 280-82.

- Construction of Road/Bridge in Punjab and H.P. (XLIV—1.12.88), 64.
- Construction of Yatri Niwas (XLIV—28.11.88), 126.
- Coordination between Indian Airlines/Vayudoot Schedules (XLIII—21.11.88), 181.
- Corporate Plan (XLIII—18.11.88), 34.
- Creation of Telecommunication Divisions on H.P. (XLIV—29.11.88), 209.
- Demand for one rank-one Pension (XLIII—21.11.88), 180.
- Demand for Restoration of Shimla Mail and Ranchi Express (XLIII—18.11.88), 153.
- Demands made by Primary School Teachers (XLIV—1.12.88), 90.
- Deterioration in Telecom Services (XLIV—6.12.88), 267-269.
- Development of Buddhist places of pilgrimage (XLIV—28.11.88), 127.
- Development of special category States (XLIV—5.12.88), 54-55.
- Dieselisation of Mail/Express Trains (XLIII—18.11.88), 151.
- Direct Telephone links in Himachal Pradesh (XLIII—22.11.88), 65-67.
- Facilities in Primary Health Centres (XLIII—16.11.88), 330.
- Film/Documentary on Scenic Beauty of Himalayan Regions (XLIV—6.12.88), 253-54.
- Financial assistance to indigent scholars of Sanskrit (XLIII—24.11.88), 54-56.
- Food Corporation of India Godown in Una (XLIII—2.11.88), 56.
- Forest clearance schemes in H.P. (XLIII—2.11.88), 91.
- Guidelines for Opening New Regional Offices of Banks (XLIII—4.11.88), 47-48.
- Mill Concession Tickets (XLIV—25.11.88), 141-42.
- HUDCO assistance for Flood victims (XLIII—16.11.88), 330.
- ICDS Projects (XLIII—17.11.88), 227-54.
- Identification of New Hill areas (XLIV—5.12.88), 206.
- Implementation of N.C.R. Plan (XLIII—16.11.88), 70.
- Indian entries for International Film Festivals at Chicago, USA (XLIV—29.11.88), 210.
- Indira Gandhi Rashtriya Uran Akademy (XLIII—21.11.88), 120.
- Installation of C.DOT Exchanges (XLIV—6.12.88), 97-102.
- Installation of Public Call Offices in H.P., 206-8.
- Installation of Public Call Offices under Multi Access Rural Radio System in H.P. (XLIII—22.11.88), 173.
- Installation of TV Transmitters/Radio Stations/Field Publicity Units in special category States (XLIII—207-24.
- Institutions given Deemed to be Universities' Status (XLIII—3.11.88), 204.
- Integrated drinking water supply Schemes (XLIII—17.11.88), 253-58.
- Introduction of Credit Cards by Commercial Banks (XLIV—25.11.88), 141.
- New Stations under NSD and ISD systems (XLIV—6.12.88), 245-250.
- Lab-to-land Programme (XLIII—17.11.88), 209-27.
- Ligilation regarding services of Domestic Workers (XLIV—7.12.88), 57-58.
- Loans by banks in flood affected areas of H.P., Punjab J&K and Haryana (XLIII—4.11.88), 232-33.
- National Fund for Rehabilitation of retrenched employees of Irrigation/

- Power Projects (XLIV—30.11.88), 229-30.
- National Language Policy (XLIII—3.11.88), 202.
- Navodaya Vidyalayas during 1989-90 (XLIII—24.11.88), 173.
- New Credit Policy (XLIV—25.11.88), 136-139.
- New Railway Lines as Deposit Works (XLIII—18.11.88), 152.
- Newsitem Captioned "Supreme Court blames Films for Murder" (XLIII—17.11.88), 267-68.
- Opening of Agricultural Development Branches of State Bank of India (XLIV—25.11.88), 139-41.
- Opening of Long Distance Public Call Offices in R&G Terms in H.P. (XLIV—29.11.88), 79.
- Opening of new branches of nationalised banks in H.P. (XLIII—4.11.88), 127-42.
- Opening of New Post Offices in H.P. (XLIII—15.11.88), 13-19.
- Pending cases for allotment of LPG and Petrol/Diesel Outlets in H.P. (XLIII—15.11.88), 224-25.
- Pension Scheme for Bank Employees (XLIV—2.12.88), 200.
- Performance of Integrated Child Development Service Scheme (XLIII—3.11.88), 203.
- Poor amenities in 33UP-34DN Jammu Mall (XLIII—18.11.88), 152.
- Popularisation of Postal Life Insurance (XLIII—22.11.88), 165.
- Population below Poverty Line (XLIV—5.12.88), 251-52.
- Post Office Small Saving Scheme (XLIII—22.11.88), 164.
- Production of C-DOT Exchanges (XLIV—28.11.88), 129-130.
- Proposal to set up National Institute of Translation (XLIII—3.11.88), 202.
- Quality control of DM's products (XLIII—24.11.88), 166-168.
- Rapid growth of Urbanisation (XLIV—7.12.88), 255-60.
- Recommendations of Fra Sebzian Committee (XLIII—4.11.88), 230-32.
- Regularisation of Unauthorised colonies in Delhi (XLIII—2.11.88), 101.
- Rehabilitation of Ousters from Pong Dam (XLIII—15.11.88), 223-24.
- Reservation of seats for Women in Central and State Legislatures (XLIV—2.12.88), 200.
- Restoration of Damages caused to National Highways by Flood (XLIII 24.11.88), 167-170.
- Review of Technology Missions (XLIV—28.11.88), 11-22.
- Revision of minimum wages (XLIV—30.11.88), 226-30.
- Role of Lead Banks in advancing loans in H.P. (XLIII—4.11.88), 126-27.
- Setting up Special Cell for Research for Development of Hill Area (XLII—24.11.88), 170-72.
- Setting up of Textile Mills (XLIV—7.12.88), 186.
- Sewage and sanitation programme for towns (XLIV—30.11.88), 315-20.
- Sharing of Family Pension by the Parents with the Widow (XLIII—21.11.88), 53.
- Shrinkage/expansion of green cover area (XLIII—2.11.88), 149.
- Study of Sanskrit under 10-2 system (XLIII—3.11.88), 51.
- Survey for HIV by I.C.M.R. (XLIV—7.12.88), 260-61.
- Survival rates of trees/saplings (XLIII—2.11.88), 47.
- Swan Channelisation Project of Himachal Pradesh (XLIV—25.11.88), 38-39.
- Toll of human lives due to floods in Punjab, J&K and Himachal Pradesh

(XLIV—7.12.88), 21-12.

Transmission system for Telecommunication (XLIV—28.11.88), 128-29.

Unemployment (XLIV—30.11.88), 89-90.

Voluntary Retirement Scheme for Central Government Employees (XLIV—5.12.88), 1*2.

DEBATES

Demand for acceptance of the principle of payment of pension to ex-servicemen on the basis of One-Rank-One Pension (Under Rule 377) (XLIV—7.12.88), 412-13.

Forest Conservation (Amendment) Bill as Passed by Rajya Sabha Consid (XLIV—7.12.88), 447-51.

National Highway Authority of India Bill Consid. (XLIV—28.11.88), 225-57.

PARDHI, SHRI KESHAORAO

Agreement by companies engaged in property dealings in Delhi (XLIV—6.12.88), 148-49.

Cases of Immovable Property before MRTP Commission (XLIV—6.12.88), 273.

Growth of Juggies in Delhi (XLIII—16.11.88), 16-23.

Import Licences for penicillin (XLIV—25.11.88), 4.

Import of Penicillin V and G (XLIV—2.12.88), 379.

Memorandum by consumer Associations to MRTP Commission (XLIII—22.11.88), 143.

Policy for Import of Penicillin-V (XLIV—25.11.88), 65-66.

Reduction in customs duty on pyrazinamide and chloroampenicil (XLIV—29.11.88), 108.

Use of Penicillin drugs (XLIV—29.11.88), 383.

DEBATES

Forest Conservation (Amendment) Bill as passed by Rajya Sabha

Consid. (XLIV—7.12.88), 470-80.

PASWAN, SHRI RAM BHAGAT

Arrears from Aluminium Companies (XLIII—3.11.88), 18.

Chitauri-Bagha Rail-Road Bridge (XLIII—18.11.88), 135.

Companies whose drugs found Sub-standard (XLIII—2.11.88), 153.

Defective telephone service to North Bihar (XLIII—15.11.88), 106-87.

Electrification of Villages (XLIV—6.12.88), 150-51.

Extension of Mithlanchal Express running between Samastipur and Jaynagar upto Varanasi (XLIV—2.12.88), 272.

Disconnection of 1st Class coaches in Samastipur Div. on N.E. Ry. (XLIV—2.12.88), 271.

Grant of Industrial Licences for Manufacture of Steel (XLIII—3.11.88), 79.

Hardships to litigants in Delhi Courts (XLIII—4.11.88), 176.

Increase in the price of Aluminium (XLIII—3.11.88), 184.

Malpractices in Reservations at Samastipur (XLIV—25.11.88), 72-73.

Modernisation of Samastipur Railway Station (XLIII—18.11.88), 294.

Posts of Additional Director General of Health Services (XLIV—7.12.88), 218.

Show cause notices to the Companies of Birla and Tata Group (XLIV—2.12.88), 78.

Supply of Instruments for Family Welfare Programme (XLIV—7.12.88) 5-12.

Supply of Superior and Substandard sterilising agent to Government Hospitals (XLIII—2.11.88), 21.

Supply of sub-standard drugs to Flood affected areas (XLIII—2.11.88), 153.

Tax Arrears against Top Industrial

Houses (XLIII—4.11.88), 34-82.

DEBATES

Business of the House (XLIV—25.11.88), 283-84.

Demands of Formers and Agricultural Labourers (Disc) (XLIII—17.11.88), 322-24.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Considered (XLIV—7.12.88), 335-37.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill Considered (XLV—16.12.88), 5-25.

Need to provide early adequate assistance to the people of Bihar who were affected by recent earthquake (under rule 377) (XLV—16.12.88), 29.

Supplementary Demands for Grants (General), 1983-84 (XLIV—6.12.88), 561-67.

PATEL, DR. A K.

Agricultural Loans (XLIV—2.12.88), 305.

Aid to NCCF for Tea Blending Units (XLIV—30.11.88), 252-53.

Allotment of LPG Distributorships in Hilly Areas (XLIV—29.11.88), 335.

Allotment of MIG/LIG Flats by DDA (XLIII—16.11.88), 96.

Appointment of Managing Director of NCCF (XLIV—30.11.88), 251-52.

Arrears of Telephone Bills (XLIV—29.11.88), 143.

Assistance to Retrenched Workers of Sick Units (XLIII—4.11.88), 67.

Bank Loans to NCCF (XLIV—25.11.88), 33-34.

British Offer for Modernisation of Durgapur Steel Plant (XLIII—3.11.88), 211.

Cloth supplied by NCCF to Health/Housing Building Cooperative Societies (XLIV—7.12.88), 223-25.

Collaboration agreements by Bharat

Heavy Electricals Ltd. (XLIV—29.11.88), 339.

Crime Against Women (XLIII—21.11.88), 245.

Data Generation and Standardisation of Ayurvedic Drugs (XLIV—28.11.88), 42-43.

Delegation of Powers by Administration, NCCF to Managing Director (XLIV—7.12.88), 215.

Economy measures in NCCF (XLIV—7.12.88), 221-23.

Electric Arc Furnace and Re-rolling Mills (XLIII—17.11.88), 363-64.

Enquiry report on spread of cholera in Delhi (XLIII—2.11.88), 113.

Espionage Cases (XLIV—5.12.88), 231-33.

Experiments on Strands of Algae (XLIII—21.11.88), 75.

Gold Loans (XLIV—2.12.88), 128.

Gold Ornaments of Goan people held in Portuguese Bank (XLIII—3.11.88), 111.

Growth Rate in production of Cereals (XLIII—3.11.88), 211.

Increase in Agricultural Labour (XLIV 7.12.88), 26-33.

India's position re. price of Indian Steel (XLIII—24.11.88), 118.

Indo-Ministerial Committee on Aged (XLIII—21.11.88), 243.

Integrated Watershed Development Project (XLIII—17.11.81), 147-50.

Liquidation of outstanding dues of N.T.P.C. towards State Electricity Boards (XLIV—29.11.88), 336.

Memorandum from HAL Employees Union regarding corruption (XLIV—5.12.88), 69-70.

Memories and their locations in Delhi (XLIV—30.11.88), 257-58.

Number of Sick Units (XLIII—5.11.88), 295-17.

ONDC contract to companies having retired officers in their employment

- (XLIV—6.12.88), 187.
- ONGC deal with South Korean firm (XLIII—15.11.88), 304-306.
- Outstanding Loans of Banks and Financial Institutions (XLIV—25.11.88), 169.
- Passenger oriented wayside amenities along National Highway (XLIII—17.11.88), 367-68.
- Pilot scheme to issue identity cards in border areas (XLIV—28.19.88), 140-41.
- Progress in Ganga Action Plan (XLIV 30.11.88), 256-58.
- Prosecution in Delhi murders (XLIV-28.11.88), 139-40.
- Rate of Interest on Agricultural Loans (XLIV—25.11.88), 169-70.
- Recommendations of Chari Committee on problems of Coal Industry (XLIII—22.11.88), 101-02.
- Recommendation of National Commission on women (XLIII—17.11.88), 365-67.
- Report of Sukthanker and S.K. Singh Committees (XLIII—16.11.88), 379.
- Research Centres for Yoga (XLIII—2.11.88), 61.
- Revision of pay scales of Agricultural Scientists (XLIV—1.12.88), 113.
- Rural branches of Commercial Banks (XLIV—2.12.88), 314.
- Sale of Goods at exorbitant premium by NCCF in Bombay (XLIV—7.12.88), 207-9.
- Setting up of Malaria Research Centre in Nadiad (XLIII—16.11.88), 274.
- Share of Farm Sector in total Domestic Product and National Income (XLIV—5.12.88), 233-35.
- State owned Dairies/dairy farms (XLIII 24.11.88), 255-58.
- Statutory Auditors of NCCF (XLIV—30.11.88), 1A0.
- Survey re. more trains like Shatabdi Express on different routes (XLIV—2.12.88), 313.

- Transfer of Dandakarenya Project (XLIV—28.11.88), 142-43.
- With holding of result of M. phil Examination of Delhi University (XLIV 1.12.88), 332.
- Workshops on Vedic Mathematics (XLIII—24.11.88), 265-274.

DEBATES

- Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 181-83.
- Need for timely completion of the Ganga cleaning project and taking up such projects for other rivers (Under Rule 377) (XLIII—22.11.88), 381.
- Need to enquire into the import of post infected wheat from U.S.A. (Under Rule 377) (XLV—13.12.88), 24-25.
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 181-83.
- Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.) (XLIV—30.11.88 626-27.
- PATEL, SHRI H.M.**
- Allocation for R & D in Seventh Plan (XLIV—28.11.88), 89-90.
- Autonomy for AIR/TV (XLII—22.11.88), 98-99.
- Loans Advanced by Financial Institutions (XLIV—25.11.88), 201.
- Maintenance of Aircraft of Indian Airlines (XLIII—21.11.88), 148.
- Progress made under district level planning (XLIV—5.12.88), 73-74.
- Writing off of Excise Dues (XLIV—25.11.88), 99.
- PATEL, SHRI MOHAN BHAI**
- Air Accidents (XLIII—21.11.88), 183.
- Anti-cancer drugs (XLIV—6.12.88), 223.
- Bomb Explosions (XLIV—28.11.88), 26-32.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

- Central Team for Study on Damages of Floods in Gujarat (XLIV—25.11.88), 132-33.
- Check on quality of imported drugs (XLIV—7.12.88), 190-201.
- Closure of Uneconomic Ry. Line (XLIV—2.12.88), 280.
- Crop Insurance Scheme (XLIII—3.11.88), 159.
- Draths in Bhopal Gas Tragedy (XLIII—15.11.88), 205.
- Development of High Yielding Variety Rice by IARI (XLIII—3.11.88), 8-11.
- Distribution of Anti-cancer Drugs (XLIV—7.12.88), 57.
- Establishment of Wind Mills (XLIII—15.11.88), 6-11.
- Exchange of Films with foreign countries (XLIII—22.11.88), 63-66.
- Export of African countries (XLIII—4.11.88), 161-62.
- Export of Electronic Goods (XLIV—28.11.88), 122-23.
- Freedom Fighters Pension Cases (XLIV—5.12.88), 175-77.
- Hydro-Electric Hower Generation (XLIII—22.11.88), 86-88).
- Import of cotton against export of cloth (XLIII—16.11.88), 187.
- Import of Train gets from a British Firm (XLIII—18.11.88), 147.
- Increase in Incidence of Malaria (XLIII—16.11.88), 185.
- Inland water transport vessels (XLIII—24.11.88), 57-58.
- Interest on Bank Loans (XLIV—25.11.88), 213-14.
- Introduction of Additional Super Fast Train between Delhi and Ahmedabad (XLIV—25.11.88), 47.
- Introduction of superfast trains on Rajkot to Ahmedabad Route (XLIII—4.11.88), 230.
- Manufacture of Automatic/Electronic Watches (XLIV—6.12.88), 217-22.
- Medical Universities in States (XLIV—7.12.88), 265-67.
- Method to detect AIDS affected persons (XLIV—7.12.88), 187-90.
- NRIs' Deposits in Banks (XLIII—18.11.88), 47.
- New CTV by ET & T. (XLIII—21.11.88), 60.
- New-Item captioned Funds Paucity hits Education Targets (XLIII—3.11.88), 141.
- Opening of Branches of Foreign Trade Bank of Soviet Union in India (XLIII—18.11.88), 222.
- PHDCCI Suggestion for Liberalisation of Imports (XLIV—25.11.88) 212-13.
- Pak plan to create disturbances in J&K (XLIII—21.11.88), 235.
- Power generation target (XLIII—15.11.88), 264-67.
- Production export and import of Iron ore (XLIII—17.11.88), 59-61.
- Quality Testing of Cement (XLIV—29.11.88), 72.
- Rajkot-Veraval Railway Route (XLIV—25.11.88), 212.
- Registration of Newspapers and periodicals (XLIV—29.11.88), 307.
- Renovation of Power Plants (XLIV—6.12.88), 80-84.
- Replacement of automatic telephone exchanges with Electronic Exchanges (XLIV—29.11.88), 229.
- Rise in price of essential commodities (XLIII—16.11.88), 37.
- Ship breaking Industry in Gujarat (XLIII—24.11.88), 261.
- Shortage of Coins and Small Currency Notes (XLIV—2.12.88), 199.
- Smuggling of Narcotic Drugs (XLIV—25.11.88), 120-22.
- Smuggling of Silver (XLIII—18.11.88), 148.
- TV Tower in Pitampura, Delhi (XLIII—15.11.88), 205-6.

Tempeting of seats of railway wagons (XLIII—16.11.88), 164.

UNESCO working Group Meet in Delhi (XLIV—15.11.88), 263-64.

Visit of Confederation of Engineering Industry of India Delegation to Thailand (XLIII—4.11.88), 54-55.

Wild Life Sanctuaries (XLIV—30.11.88) 101-02

PATEL, SHRI RAM PUJAN

Central Assistance to pending Power Projects in U.P. (XLIII—22.11.88), 20.

Concession to import fibre yarn (XLIV 7.12.88), 327-30.

Contract Labour (XLIV—25.11.88), 218-19.

Crime against children (XLIV—28.11.88), 48-50.

Crimes against Children in Delhi (XLIII—21.11.88), 230.

DA to Employees of National Consumers Cooperative Federation (XLIII 16.11.88), 74.

Direct Assistance to Beneficiaries under I.R.D.P. (XLIV—25.11.88), 119-20.

Drug for treatment of lymphocytes Leukemia (XLIII—16.11.88), 353.

Ex-gratia payment to widows of Railway employes (XLIV—2.12.88), 35.

Export of carpets (XLIV—30.11.88), 253-54.

Land to MCD for primary school in Vasant Vihar (XLIV—30.11.88), 239.

Leakage of water pipes in Vasant Vihar Compl.x (XLIV—7.12.88), 276.

Leases in DESU (XLIV—29.11.88), 6-9.

Non-availability of medicines in Unani Dispensaries (XLIV—7.12.88), 30-32.

Production, stock and import of food-

grains (XLIV—7.12.88), 829-80.

Purchase of Unani Medicines (XLIV—7.12.88), 52-54.

Quality on Grits supplied for tracks (XLIV—2.12.88), 254.

TV Serial Ramayan (29.11.88), 357.

Telephone Exchange at Phaphaman, Allahabad (XLIII—15.11.88), 154.

Treatment of N.P.A. as Pay for allotment of Govt. accommodation (XLIV—30.11.88), 92-94.

DEBATES

Demand for a Uniform Education Policy throughout the country (Under Rule 377) (XLIII—15.11.88), 439-40.

PATEL, SHRI SHANTILAL PURUSHOTTAMBHAI

Aurworthiness Certificates (XLIV—28.11.88), 145-46.

Amendment to Press and Registration of Books Act, 1867 (XLIV—6.12.88) 18-20.

Amnesty International Report (XLIII-3.11.88), 175.

Aromatics Project of Cochin Refiners (XLIII—22.11.88), 213.

Bombay Suburban Electric Supply Thermal Power Station (XLIII—15.1.88), 257-58.

Call for Tracking Industrial Sickness (XLIII—4.11.88), 245-46.

Castor seeds import under advance Licensing Scheme to promote Export of Castor Oil (XLIII—4.11.88), 244-45.

Change in Audit System (XLIV—2.12.88), 232.

Comprehensive Plan for flood protection (XLIII—4.11.88), 842-844.

Conference on Rural Water Supply (XLIII—17.11.88), 268-75.

Container Corporation (XLIV—25.11.81), 33.

Control of Exploitation of Water (XLIII—18.11.88), 172.

- Cooperation between India and USSR in Tourism and Civil aviation (XLIV 28.11.88), 45-47.
- Delay of Indian Airlines flights at Palam (XLIV—5.12.88), 213-14.
- Energy consumption of Thal Vaishet Fertilizer Plant (XLIII—24.11.88), 209.
- Engineers found missing from Tarapur atomic power station (XLIV—28.11.88), 147-148.
- Expansion of T.V./A.I.R. network (XLIII—15.11.88), 162.
- Export Committee for Jute Mills (XLIV 7.12.88), 50-51.
- Exports from Eastern Region (XLIII—18.11.88), 38.
- Export of Alcohol to France (XLIV—6.12.88), 276.
- Export of Fertilizer Plants and Technology (XLIV—1.12.88), 49.
- Export of Garments (XLIV—30.11.88), 255-56.
- FAO Report on Jute (XLIV—7.12.88), 261-62.
- Financial Assistance to Powerloom Co-operative Societies (XLIV—7.12.88), 232-34.
- Foster Parent's Scheme to Promote Girls' Education (ALIII—17.11.88), 307.
- Fuel-efficiency norms for Commercial Vehicles (XLIV—29.11.88), 244.
- Gap in power supply position to engineering industry (XLIII—15.11.88), 258-59.
- Impact of Decanalisation of Leather Items on STC (XLIV—25.11.88), 189-190.
- Import of Edible Oils (XLIII—18.11.88), 173.
- Import of Microlight Air Craft (XLIV 5.12.88), 223-24.
- Incentive Package for Dy-stuff Industry (XLIV—2.12.88), 3.
- Incident of Robberies and Dacoities in Delhi (XLIII—21.11.88), 236.
- Indo-USSR Cooperation in Irrigation Sector (XLIII—18.11.88), 177.
- Inefficient processing facilities of Edible Oils (XLIII—16.11.88), 313.
- LIC Housing Schemes (XLIII—4.11.88), 63-68.
- LPG extraction Plant in Madhya Pradesh (XLIII—22.11.88), 243.
- Liquid-gas based Sponge Iron Project of Kudremukh Iron Ore Co. Ltd. (XLIII—17.11.88), 307-08.
- Literacy under National Literacy Mission (XLIII—17.11.88), 43-50.
- Loss of Green Card and Passports of Indian Immigrants/visitors in USA (XLIII—17.11.88), 264-65.
- Meeting of Chief Electrical Officers (XLIII—4.11.88), 239-243.
- Memorandum of understanding with Public Sector Enterprises (XLIV—29.11.88), 259.
- Mica Industry (XLIV—1.12.88), 283.
- Minimum economic size for Chemical Making Units (XLIV—6.12.88), 307-08.
- Modernisation and Traffic Performance of Railways (XLIV—25.11.88), 168.
- NABARD Assistance for schemes in Gujarat (XLIII—18.11.88), 176.
- New Telephone connections (XLIV—6.12.88), 286-290.
- Participation of foreign hoteliers in Indian hotel establishments (XLIV 28.11.88), 146-147.
- Permission for Forward Trading (XLIII—16.11.88), 199.
- Pipelines from Kandla to Bhatinda (XLIII—22.11.88), 214.
- Project for manufacture of soluble coffee (XLIV—2.12.88), 282.
- Proposal to set up trade centre in Singapore (XLIV—2.12.88), 16.
- Reorientation of pricing structure for Transport Sector (XLIII—24.11.88), 240-31.

Report of the Working Group on Oil Palm production (XLIII—24.11.88), 2.2-35.

Retroactive financing of ONGC Projects by World Bank (XLIV—6.12.88), 308-09.

Revision of Gas Prices (XLIV—29.11.88), 243.

Rise in debt service (XLIV—5.12.88), 79.

Roller Flour Mills in W. Bengal (XLIII—2.11.88), 141.

Safe landing of Airbus at Madras Airport (XLIII—21.11.88), 161.

Schemes for the benefit of Women (XLIV—1.12.88), 140.

Sealing of border by Pakistan (XLIII—21.11.88), 87.

Separate Security Organisation for patrolling Ports and ships (XLIII—24.11.88), 231-32.

Sick Textile Mills (XLIV—7.12.88), 234-36.

Silk Textile Mills in Gujarat (XLIII—2.11.88), 48.

Smuggling of gold in Punjab (XLIV—21.2.88), 236.

Software conference (XLIII—21.11.88), 237.

Special grant to States to deal with terrorism (XLIV—2.12.88), 389.

Statutory obligation for packing cement in jute bags (XLIV—30.11.88), 260.

Sugarcome docs (XLIV—7.12.88), 92-94.

Super Thermal Power Project at Talcher (XLIII—22.11.88), 215.

Uniform Labour Laws (XLIV—30.11.88), 81-82.

Use of Alcohol as Motor Fuel (XLIII—22.11.88), 35-36.

Visit of High Power Delegation to China (XLIII—3.11.88), 173.

Visit of Trade Delegation of USSR (XLIV—25.11.88), 188-89.

Wasteland Development Project (XLIII—16.11.88), 31-32.

Workshop on Small Family (XLIII—16.11.88), 198.

PATEL, SHRI U.H.

CBI Raids on premises of Officers of Ministry of Communications (XLIII—22.11.88), 36-37.

Chinese Merciles in Tibet (XLIV—5.12.88) 173-74.

Contract labour system in Public Sector Undertakings (XLIV—30.11.88), 74-76.

Development of Tourist Places in Gujarat (XLIV—28.11.88), 103-107.

IPG connections and agencies in Bular District of Gujarat (XLIV—6.12.88), 229-10.

Letter from MPs re. Tibet Issue (XLIV—1.12.88), 103.

Railway Accidents on Western Railway (XLIV—25.11.88), 94-96.

Strikes and lockouts in Gujarat (XLIII—16.11.88), 157.

Vice Chancellors' Visits to Foreign Countries (XLIII—24.11.88), 99-100.

DEBATES

Demand to abolish the taxes and levies on the musical instruments (Under Rule 377), (XLIII—24.11.88), 353-54.

Forest (Conservation) Amendment Bill Consid (XLV—13.11.88), 83-85.

PATBAK, SHRI ANANDA

Clearance to Polyester Filament Yarn Projects (XLIV—6.12.88), 19-200.

Exports of Food Processing Industries (17.11.88), 377-79.

Import Licence to Aerated Waters Company (XLIII—18.11.88), 300.

Improvement in performance of Public Sector Units (XLIII—22.11.88), 42-43.

Joint Ventures Abroad by MRTF Houses (XLIV—2.12.88), 148.

POH Work at Siliguri (XLIV—25.11.88), 65.

Progress of certain projects of Punjab Agro Industries Corporation (XLIV—6.12.88), 385-86.

Representation for provision of an Alternative Mail Train from Dooars to Calcutta (XLIII—4.11.88), 49-50.

DEBATES

Salary, Allowances and Pension of Members of Parliament (Amendment) Bill Consid. (XLIII—4.11.88), 370.

PATIL, SHRI BALASAHEB VIKHE

Accounting Unit for loan and Disbursement Transactions (XLIII—18.11.88), 130.

Allocation of sugar to States (XLIV—7.12.88), 63-68.

Anti-cancer drug invented by Indian scientist in USA (XLIV—30.11.88), 422-23.

Ban on the book "The Satanic Verses" (XLIII—21.11.88), 135.

Cadre Review in Indian Economic Service (XLIV—25.11.88), 222-23.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Centre for Women's Development (XLIV—1.11.88), 150.

Committee on working of News Network (XLIV—29.11.88), 223.

Committee to Curtail Govt. expenditure (XLIII—4.11.88), 319-20.

Construction of Aerodrome at Shridi (XLIV—5.12.88), 98.

Compton in Indian Red Cross Society (XLIV—7.12.88), 88-89.

Cultivation cost of Food Crops (XLIV—1.12.88), 152.

Delay in test-firing of Agni (XLIV—28.11.88), 150-51.

Disturbances on TV sets in West and

North Delhi (XLIII—22.11.88), 189.

Environmental clearance to Teigu-Ganga Project (XLIII—16.11.88), 79.

Establishment of major accident Hazard Control System (XLIII—16.11.88), 58.

FICCI's suggestions for exports increase (XLIII—4.11.88), 320-21.

Filling up of vacancies of field publicity officers (XLIII—15.11.88), 407-8.

Focus on Child Centred Education (XLIII—17.11.88), 135-36.

Formulation of Energy Conservation Policy (XLIII—22.11.88), 38-39.

Identification of rivers for declaration as National was (XLIII—24.11.88), 44-46.

Improvement of heritage sites (XLIII—21.11.88), 40.

Indo-Bangladesh take force on flood situation (XLIII—11.4.88), 194-95.

Interests of Small Scale Industries in Food Processing (XLIII—24.11.88), 14-18.

Karnal Refinery Project (XLIII—15.11.88), 406-7.

Loss in JMDC (XLIV—7.12.88), 209-10.

Maximisation Production Potential of Industries (XLIII—21.11.88), 143.

National Doordarshan Council (XLIV—29.11.88), 106.

Negotiation for Technology by BHEL (XLIII—15.11.88), 406.

New Sugar factories (XLIII—16.11.88), 52.

Prevention of advancements of Sand Dunes (XLIV—30.12.88), 245-46.

Re-employment of Retrenched Employees of Sick Industrial Units (XLIII—16.11.88), 295.

Regularisation of practice by Unquali-

- fed Medical Practitioners (XLIII—16.11.88), 182.
- Sardar Sarovar Project (XLIII—4.11.88), 84-85.
- Setting up of Institute for Legislative Drafting and Research (XLIV—25.11.88), 124-25.
- Share of Income Tax to total revenue (XLIII—4.11.88), 228-29.
- Sickness in scale sector (XLIII—18.11.88), 299.
- Study re. High Definition TV (XLIV—20.11.88), 418.
- Synthetic Spinning Mill at Phulbani in Orissa (XLIII—16.11.88), 295.
- Tamil activists killed in Sri Lanka (XLIII—21.11.88), 128.
- UPSC Committee on Selection Process (XLIV—28.11.88), 151-52.
- Vigilance Cases in Delhi Police (XLIV—28.11.88), 78-80.
- Workshop on "Police-Community Relations" (XLIII—21.11.88), 30.

DEBATES

- Business of the House (XLIV—25.11.88), 282-83.
- Demand for ensuring that the benefit of lower interest rate on loans is passed on to the farmers as announced in the last budget (Under Rule 377) (XLV—14.12.88), 11-12.
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 505-08.
- Unorganised Labour Welfare Fund Bill by Shri Balasahab Vikhe Patil Consid. (XLIV—25.11.88), 331-41.
- PATIL, SHRI D.B.**
- Assistance for repairs of Flood damaged National Highways and Roads (XLIV—1.12.88), 42.
- Bogus cases under Family Planning Programme (XLIV—30.11.88), 170-80.
- Electrification of Karjat-Khopoli

- Route (Maharashtra) (XLIV—25.11.88), 123-24.
- Improvement in T.V. reception in Maharashtra (XLIV—29.11.88), 117.
- Telephone service in Raigad District, Maharashtra (XLIV—6.12.88), 164-65.

DEBATES

- Constitution (Sixty-Second Amendment) Bill Consid. (XLIV—15.11.88), 78-80.
- Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 33-35.
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 86-88.
- Representation of the people (Amendment) Bill Consid. (XLV—15.12.88), 78-80.
- PATIL, SHRI H.B.**

- Bilateral talks on Cauvery Water dispute (XLIII—4.11.88), 280.
- Bio gas Plants (XLIV—6.12.88), 348-49.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Clearance to Tourism projects in Karnataka (XLIV—161-62).
- Conversion of short term loan into medium term loan (XLIV—1.12.88), 365.
- Creches in premises of Government offices (XLIII—21.11.88), 170.
- Criteria for Fitness shown on T.V. (XLIV—29.11.88), 52.
- Decline in Hydrol-Thermal Mix in Energy System (XLIII—15.11.88), 324-25.
- Demolition of Chummeries in Gole Market, New Delhi (XLIV—30.11.88), 239-40.
- Disbursement of loans to flood affected people in Karnataka (XLIII 4.11.88), 167.
- BPF Amount Lying Unclaimed (XLIII 16.11.88), 167.

- Expansion Programme of Telecom Quality Assurance Circle, Karnataka (XLIII—15.11.88), 322.**
- Export of Carpets (XLIV—7.12.88), 63-62.**
- Export of Cashew Kernel (XLIII—4.11.88), 48-49.**
- Gold Exploration (XLIII—3.11.88), 43.**
- Grant of Licence to Spinning Mills (XLIII—16.11.88), 65.**
- Illegal Fur Trade (XLIV—30.11.88), 387-89.**
- Impact of Rural Development Programmes on Nutrition Status of people (XLIV—1.12.88), 87.**
- Incentives for investment in Tourism Project (XLIII—31.11.88), 238.**
- Installation of Telephone Surveillance System (XLIII—22.11.88), 94-96.**
- Land to landless under Tribal Sub-Plan (XLIII—21.11.88), 78.**
- Low Cost Housing Technology by Austria (XLIV—30.11.88), 83.**
- Manufacture of Power Tillers (XLIV—6.12.88), 90-94.**
- Pilot projects for use of Natural Gas in Automobiles (XLIII—15.11.88), 39-40.**
- Population education in Vocational Training Scheme (XLIII—24.11.88), 63-64.**
- Recommendations of National Commission on Urbanisation (XLIII—2.11.88), 117.**
- Super Thermal Power Station in Karnataka (XLIV—5.12.88), 383.**
- Telecast of Hindi Translation of Regional Films by Delhi Door-darshan (XLIV—6.12.88), 257-58.**
- Technology Data Bank (XLIV—28.11.88), 35-36.**
- Timely Rural Credit (XLIV—1.12.88), 139.**
- U.S. Films Interest in India (XLIV—6.12.88), 141.**
- Voluntary retirement Scheme in Public Sector Undertakings (XLIII—15.11.88), 111-116.**
- PATIL, SHRI PRAKASH V.**
- Agreement with Switzerland to book economic offenders (XLIII—4.11.88), 200-201.**
- Alarming increase in Spurious Drugs (XLIII—2.11.88), 29.**
- Allotment of Flats in Vasant Kunj (XLIII—16.11.88), 197.**
- Amendment in Income Tax Act (XLIV 25.11.88), 211.**
- Assistance Offered by World Bank on Flooded Rivers in India and Neighbouring Countries (XLIV—25.11.88), 66.**
- Assistance to Voluntary Organisations to Increase Literacy (XLIII—17.11.88), 292-96.**
- Bada Pokhran Hatchery in Maharashtra (XLIV—1.12.88), 293.**
- Ban on First Class Travel (XLIII—21.11.88), 119.**
- Bank loans for House Building (XLIII—18.11.88), 54.**
- Blindness due to Malnutrition (XLIV—7.12.88), 155-56.**
- Brackish Water. Fish Farmers Development Agency (XLIV—1.12.88), 88.**
- Calorie deficiency among children (XLIV—7.12.88), 268-69.**
- Carcinogenic substance in Pan Masala (XLIV—30.11.88), 215.**
- Clearance to hydel power projects (XLIV—5.12.88), 64-65.**
- Consultative machinery for Jute Industry (XLIII—16.11.88), 40.**
- Crude Oil Production in Eighth Plan (XLIII—22.11.88), 221.**
- Cultivation of Sunflower (XLIII—24.11.88), 239-40.**
- Deaths due to abortion (XLIV—7.12.88), 342-43.**
- Digging of shallow tubewells tubes;**

- wells and wells in Maharashtra (XLIII—24.11.88), 185-87.
- Discovery of minerals and precious metals by GSI (XLIII—3.11.88), 88.
- Duty Free-High Speed Diesel Oil to Smaller Mechanised Fishing Crafts (XLIV—1.12.88), 283.
- Enquiry report on spread of cholera in Delhi (XLIII—2.11.88), 13.
- Exploration activities in North-Eastern Region (XLIII—22.11.88), 71.
- Export of Gems and Jewels (XLIII—18.11.88), 287.
- Extraction of coal in Gujarat (XLIII—22.11.88), 177.
- Hike in price of Vegetables (XLIV—1.12.88), 152.
- IDBI loans to Cooperative Spinning Mills in Maharashtra (XLIV—2.12.88), 46.
- Impact of TV Programmes on agriculture, family planning, education etc. (XLIII—22.11.88), 332.
- Implementation of National Programme for Control of Blindness (XLIV—7.12.88), 269-70.
- Import of Power Generation Equipment (XLIV—6.12.88), 375-76.
- Improvement in Coal Sector (XLIII—22.11.88), 304.
- Income Tax Arrears against Film Stars (XLIV—25.11.88), 210-211.
- Indo-Bangladesh Force on flood situation (XLIII—4.11.88), 194-95.
- Infiltration from Prmana (XLIII—21.11.88), 77.
- Introduction of Integrated power grid (XLIII—15.11.88), 367-68.
- Liberalisation of credit policy (XLIII—4.11.88), 201-203.
- Modern Pump Sets (XLIII—18.11.88), 153.
- National Highway, passing through Towns (XLIII—17.11.88), 65-66.
- National Wasteland Development Board (XLIV—30.11.88), 267-74.
- New Bombay telephone system in Local Dialing System of Greater Bombay (XLIV—6.12.88), 254.
- New Child Welfare Schemes (XLIII—17.11.88), 125-26.
- News item Captioned "Air India may slip into the Red" (XLIV—5.12.88), 170-71.
- Non Plan Expenditure (XLIV—5.12.88), 271-72.
- ONGC deal with South Kolam film (XLIII—15.11.88), 304-06.
- People suffering from Anemia in rural areas (XLIV—7.12.88), 267-68.
- Power production in Seventh Plan (XLIV—29.11.88), 224.
- Provident Fund facilities to School Staff in Delhi (XLIV—1.12.88), 151.
- Quality of seeds supplied by NSC (XLIII—3.11.88), 220.
- Recruitment to Territorial Army (XLIII—21.11.88), 51.
- Removal of barriers of permits for carrying tourists in private buses and cars (24.11.88), 53.
- Rise in floor area in Delhi (XLIII—16.11.88), 195.
- Royalty States for Exploitation of Natural Resources (XLIII—18.11.88), 286.
- Seeds supplied by National Seeds Corporation (XLIII—3.11.88), 112.
- Self-sufficiency in Vitamin A (XLIV—29.11.88), 225.
- Setting up of National Transmission Corporation (XLIII—15.11.88), 19-21.
- Shifting of telephone from Bombay to New Bombay (XLIV—6.12.88), 119-21.
- Smuggling of Narcotic Drugs (XLIV—25.11.88), 121-22.
- Spurious Mobile Oil (XLIV—6.12.88),

374-75.

- Statue of Mahatma Gandhi in Delhi (XLIV—30.11.88), 46-47.
- Survey on the course of Ganga due to Earth-Quake (XLIII—18.11.88), 154.
- TV serial on Pt. Govind Ballav Pant (XLIV—29.11.88), 107.
- Taking over of VISL by SAIL (XLIII—24.11.88), 182-83.
- Talks on Telugu-Ganga Project (XLIII 4.11.88), 319.
- Technology Mission on Waste land (XLIII—16.11.88), 196.
- Terrorist attacks in Delhi (XLIII—21.11.88), 240.
- Textile workers Rehabilitation Fund (XLIV—30.11.88), 265-66.
- Transmission losses in Power Sector (XLIV—29.11.88), 348.
- Transmission Losses in States (XLIII-15.11.88), 365-67.
- U.N. Assistance for Drug Abuse (XLIV—25.11.88), 252-54.
- Uniform Price Structure for Public Distribution System (XLIV—5.12.88) 151-52.
- Wage boards for journalist and Non-Journalist newspapers employees (XLIII—16.11.88), 194.
- World Bank Report on the Working of SAIL (XLIII—3.11.99), 221.

PATIL, SHRI SHIVRAJ V.

- Crashing of an Indian Airlines Air craft at Ahmedabad and a Vayudoot Aircraft near Guwahati on 19th October, 1988, (St.) (XLIII—2.11.88 194-97.
- One-day token strike by employees of Airlines resulting in dislocation of air services and inconvenience to passengers (CA) (XLIV—28.11.88), 240-56.
- Serious Situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.) (XLIV—30.11.88) 629-46.

PATIL, SHRI VEERENDRA

- Central Clearance to Inter-State River Projects (XLIII—18.11.88), 196.
- Change in time of Mahalakshmi Express (XLIII—18.11.88), 197.
- Clearance of Projects in Krishna Basin (XLIII—18.11.88), 27.
- Clearance to Power Projects in Karnataka (XLIII—22.11.88), 7-19.
- Clearance to Telugu Ganga Project with in the Framework of Bachwat Award (XLIII—18.11.88), 196.
- Closure of M & K Mills Gulbarga (XLIV—30.11.88), 151-52.
- Direct Fast Train between Sholapur and Bangalore (XLIII—18.11.88), 197.
- Hubli Airport (XLIII—21.11.88), 98.
- Modernisation of Steel Plants (XLIII—17.11.88), 14.

DEBATES

- Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88) 68-76.
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88) 68-77.

PATIL, SHRIVIJAY N.

- Assistance to agro based paper mills (XLIV—6.12.88), 321-22.
- Assistance to Indigenous Automobiles manufacturers (XLIII—22.11.88), 57-59.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Committee on Floods (XLIV—25.11.88 205.
- Conference of Chief Justices (XLIII—(XLIII—18.11.88), 26.
- Deficit in Power Generation (XLIII—15.11.88), 306-8.
- Delhi Urban Art Commission (XLIII-16.11.88), 45.
- Development of advance Mathematics (XLIV—5.12.88), 133-34.

- Discretion to Branch Managers for Extending Credit to SSI Units (XLIII—4.11.88), 277-78.
- Diversification of trade with Hong Kong (XLIII—18.11.88), 23.
- Draws for allotment of DDA flats/plots (XLIII—16.11.88), 347.
- Export of non-traditional items by small and Medium enterprises (XLIII—4.11.88), 102.
- Export of Seafood (XLIII—4.11.88), 277-78.
- Facilities to Diamond exporters (XLIV 2.12.88), 134.
- Food production from dry land (XLIII 24.11.88), 61-62.
- Investment of Gold in Government Securities (XLIII—18.11.88), 49.
- LPG connections in Maharashtra (XLIII—15.11.88), 60-64.
- Losses in Aro Furnace Industry (XLIV 1.12.88), 106.
- Loss in Small and Medium size Steel Units (XLIV—1.12.88), 144.
- Multinational companies for Oil Exploration (XLIV—6.12.88), 163.
- Pending Cases with Administrative Tribunal (XLIV—5.12.88), 150-66.
- Pollution around Paralgaonga (XLIV—30.11.88), 277-78.
- Problems of Jewellery Manufacturers and Exporters (XLIV—23.11-88), 101.
- Procurement of Advanced Jet Trainer (XLIV—28.11.88), 149-50.
- Production of Oil in the next ten years (XLIII—22.11.:8), 247.
- Projects for Indo-US Joint Medical Research (XLIV—30.11.88), 278-84.
- Proposal to lift Ban on Go'd Imports (XLIV—25.11.88), 246-47.
- Proposal to start a Computer Consultancy Organisation (XLIII—21.11.88 104.
- Relaxation in stock limits of edible oil/olseeds (XLIV—30.11.88), 69-70.
- Review of Comprehensive Crop Insurance Scheme (XLIII—9;11.88), 1-7.
- Rise in price of Cotton of different Staples and Synthetic Fibres (XLIII 16.11.88), 285.
- Safety Measures for Revolving Restaurant at Pitampara Delhi (XLIV—6.12.88), 4.
- Salinity in Soil (XLIII—24.11.88), 227-229.
- Setting up of Desalination Plants 4.11.88), 278-79.
- Setting up of new Public Financial Institutions (XLIV—2.12.88), 318.
- Shortage of Carbon Steel Melting Scrap (XLIV—1.12.88), 218.
- Subsidy on air-freight for Cardamom (XLIII—18.11.88), 171.
- Survey of School T.V. Programmes (XLIV—29.11.88), 75.
- TV Programmes for Teachers and Parents (XLIII—22.11.88), 246.
- Training of Physicians for AIDS Care (XLIV—7.12.88), 12-16.
- Transportation of Goods through Waterways (XLIII—3.11.88), 145.
- Use of Sorghum for energy purposes (XLIII—15.11.88), 308-10.

DEBATES

- Banking Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill Consid. (XLIII—1.12.88), 434-36.
- Constitution (Amendment) Bill (Amendment of Article 311) by Shri Sahabuddin Consid. (XLIII—4.11.88 436-40.
- Decision of Government of India to set up a joint venture in collaboration with M/s. PepsiCo Ind. U.S.A. (CA) (XLIV—6.12.88), 434-36.
- Demands of Farmers and Agricultural Labour (DISC) (XLIII—17.11.88), 494-97.
- Forest Conservation (Amendment)

- Bill as passed by Rajya Sabha Consd. (XLIV—7.12.88), 469-71.
- Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consd.) (XLIII—2.11.88), 318-21.
- National Highways Authority of India Bill Consd. (XLIV—28.11.88), 320-21.
- Need to increase domestic production of crude oil to meet the indigenous demand Under Rule 377) (XLIII—21.11.88), 277.
- Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.) (XLIV—30.11.88 615-17.
- Sixth schedule to the constitution (Amendment) Bill Consd. (XLIV—29.11.88), 517-18.

PATNAIK SHRIMATI JAYANTI

- Action Plan for Exporters by TDA (XLIV—25.11.88), 125-26.
- Assistance from Netherlands for Education for Women's equality (XLIII 3.11.88), 32.
- Assistance to Small and Marginal Farmers under Special Programme in Orissa (XLIII—3.II.88), 136.
- CWC circle office at Bhubaneswar (XLIII—4.11.88), 196.
- Canalised and non-canalised exports (XLIV—2.12.88), 335.
- Cargo traffic at Paradip Port (XLIII—3.II.88), 137.
- Centrally sponsored scheme to check Sea-erosion (XLIV—212.88), 94.
- Coastal Pollution Survey (XLIV—7.12.88), 335-36.
- Committee on Air Safety (XLIV—28.II.88), 93.
- Computerised pollution control stations (XLIV—7.12.88), 333-34.
- Construction of Mahanadi Barrage Project (XLIII—18.II.88), 20.
- Construction of rural godowns (XLIII—17.II.88), 58-59.
- Construction of Tourist Hotels in Orissa (XLIII—21.II.88), 126.
- Conversion of Bhitarkanika as National Park in Orissa (XLIV—30.II.88 235-36.
- Conversion of Manual Telephone Exchange into automatic exchanges (XLIII—22.II.88), 273.
- Credit Policy (XLIV—25.11.88), 223-24.
- Cuttack Railway Station (XLIII—18.II.88), 163.
- Development of National Parks and Sanctuaries (XLIV—7.12.88), 136-54.
- Development of Travel Circuits in Orissa (XLIII—21.II.88), 256.
- Diversification of traditional pattern of Agriculture (XLIV—1.12.88), 258.
- Education for fisherman children (XLIII—24.II.88), 256-57.
- Establishment of Paradip Fishing Harbour (XLIII—24.II.88), 213-14.
- Execution of Hydro-Electric Power Projects in Orissa (XLIII—22.II.88 265.
- Financial assistance to Iraq for post-war development (XLIV—1.12.88), 29.
- Floating Hotel at Chilka Lake (XLIII—21.II.88), 257.
- Four laning of Cuttack-Bhubaneswar section of National Highway No. 5 (XLIII—24.II.88), 213.
- Fund involved in irrigation potential in Orissa (XLIV—2.12.88), 335.
- Funds sanctioned to Orissa (XLIII—18.II.88), 60.
- Guids lines to Delhi Police (XLIV—5.12.88), 255-56.
- Implementation of Social Forestry Project with Swedish Assistance (XLIV—30.II.88), 236-38.
- Import of Cotton (XLIV—7.12.88), 334-35.
- Incentives for investment in Tourism Projects (XLIII—21.II.88), 238.

- Inclusion of State Technology Councils in the Working of Technology Missions (XLIV—5.12.88), 272-73.
- Indo-Danish Jt. venture (XLIII—22.11.88), 50-51.
- Introduction of Leprosy Control Programme in States (XLIII—16.11.88), 308.
- Iodised Salt (XLIV—29.11.88), 319.
- Koraput Rayagada Rly. project Orissa (XLIII—4.11.88), 159-60.
- Mahanadi-Chitrotpala Irrigation project of Orissa (XLIII—4.11.88), 196-97.
- Modernisation and installation of looms in Orissa (XLIII—16.11.88), 62.
- Modernisation of Ferrochrome Plant at Jaipur Road (XLIII—17.11.88), 3.7-19.
- National Parks and Sanctuaries (XLIII 16.11.88), 357.
- Need to update Weather Forecasting (XLIII—21.11.88), 125.
- New technology in Communication (XLIV—29.11.88), 400.
- Nuclear Power Capacity (XLIV—28.11.88), 1:0-72.
- Orissa Synthetics Ltd. (XLIV—6.12.88), 87.
- Parity in assistance to displaced persons of Dandakarenya Project (XLIV—5.12.88), 79-80.
- Performance of Electronic Industry (XLIII—21.11.88), 59.
- Performance of MMTC and STC (XLIV—25.11.88), 225.
- Popularisation of AIR/TV programme (XLIII—22.11.88), 153.
- Post-Catch Fish Losses (XLIV—1.12.88), 158.
- Problems in Export of Agricultural Products (XLIV—2.12.88), 221.
- Procurement of iron ore from Non-captive mines by SAIL (XLIII—3.11.88), 139.
- Proposal for declaration of new National Highways (XLIII—3.11.88) 140.
- Race Plan leaf manuscript in Orissa State Museum (XLIII—24.11.88), 46-47.
- Replacement of Steam Engines in Khurdha Road Division (XLIV—25.11.88), 225-226.
- Requirement of Power Equipments (XLIV—6.12.88), 330-31.
- Rice Mills in Orissa (XLIII—17.11.88) 205.
- Rural Fuelwood Plantation Programme (XLIV—7.12.88), 109-16.
- Selection of Scientists for Research in Biotechnology (XLIV—28.11.88), 191-93.
- Setting up of EPZs (XLIV—2.12.88), 334.
- Setting up of Magnesium Metal Project by IPICOL (XLIV—6.12.88), 269-70.
- Setting up of optical Fibre Plant in Orissa (XLIII—15.11.88), 228-29.
- Setting up of Primary Health Centres (XLIII—16.11.88), 302.
- Setting up of sugar mills in Orissa (XLIV—30.11.88), 122-23.
- Setting up of Super Thermal Power Station at Talcher (XLIII—15.11.88), 326-28.
- Setting up of Tyre and Tube Project at Balasore, Orissa (XLIII—22.11.88), 154.
- Settlement of Border Issue with China (XLIII—3.11.88), 165.
- Shifting of M/s Paradeep Phosphate Limited from New Delhi (XLIII—17.11.88), 387-88.
- Socio-Economic Development of Fishermen (XLIII—24.11.88), 191-96.
- Spinning Mill in Cuttack, Orissa (XLIV—30.11.88), 92.
- Strategy for Leather Exports (XLIII—4.11.88), 52-54.
- Supply of cooking gas to villages (XLIV—29.11.88), 115.

Delimitation of Constituencies (XLIII—18.11.88), 182.

Export of Bulk Drugs (XLIII—15.11.88), 93.

Export of Turn-Key Cement making projects (XLIII—15.11.88), 252-54.

Four laning of Cuttack-Bhubaneswar section of National Highway No. 5 (XLIII—24.11.88), 213.

Funds for rain harvesting structures for water conservation (XLIII—17.11.88), 421-22.

Incentives for Investment in Tourism Projects (XLIII—21.11.88), 239.

LPG agencies and petrol pumps in Orissa (XLIV—29.11.88), 294.

Legal status to Central Social Welfare Board (XLIII—3.11.88), 93.

Licences for setting up of Industries in Backward districts in Orissa (XLIII—22.11.88), 56-58.

Merge of Sick Industries with Healthy Industries (XLIII—15.11.88), 55-56.

Misutilisation of funds allocated for adults Education (XLIII—3.11.88), 195.

National Telephone Network in Orissa (XLIV—6.12.88), 211-12.

Power Project in Private Sector (XLIV 29.11.88), 291.

Pre-examination training centres for weaker sections (XLIV—28.11.88), 3-7.

Progress of railway projects in Orissa (XLIV—2.12.88), 28.

Purchase of drugs under National Health Programme (XLIV—7.12.88) 358-60.

Reconstruction of Tobacco Board (XLIV—25.11.88), 105.

Rural Electrification in Orissa (XLIII 22.11.88), 252.

Scheme for soil conservation in Orissa (XLIII—17.11.88), 287-88.

Security Measures taken for AIR and Doordarshan Kendras in State

(XLIII—22.11.88), 175.

Sericulture in North-Eastern Region (XLIV—16.11.88), 144.

Setting up of Health Survey Units in Remote Areas (XLIII—2.12.88), 53.

Setting up of New Post Offices and Telegraph Offices in Orissa (XLIV—29.11.88), 291.

Sickness in small scale sector (XLIII—11.11.88), 299.

Subarnarekha Project of Orissa (XLIII (XLIII—17.11.88), 2-3.

Transfer of Dandakarenya Project (XLIV—28.11.88), 142-43.

Under staffing in Public Sector Banks (XLIII—4.11.88), 85-86.

Use of Energy in Cement Plants (XLIII—22.11.88), 249.

DEBATES

National Highway Authority of India Bill Consid. (XLIV—28.11.88), 257-60.

Need for separate recruitment for class III and IV posts by the Divisional Headquarters, Visakhapatnam for proper representation of tribals from Orissa and Andhra Pradesh—(Under Rule 377) (XLIV—28.11.88) 247-48.

PRAKASH CHANDRA, SHRI

Amendments to Indian Patents Act (XLIII—15.11.88), 39.

Cauvezry water Dispute (XLIII—18.11.88), 183.

Charges against a retired army Officer under the Official Secrets Act (XLIV—5.12.88), 168-69.

Child Mortality in India (XLIII—16.11.88), 191.

Crude Oil Prices (XLIII—22.11.88), 198.

Delay in IA fights (XLIV—28.11.88), 149.

Derailment of Brindavan Express (XLIII—4.11.88), 177-178.

Distribution of News to Hindi and English newspapers (XLIV—29.11.88), 327.

Dog Bite in Delhi (XLIV—2.11.88), 90.

Expenditure on Indian Defence personnel sent to Maldives (XLIV—5.12.88), 48.

Export of Toxic Wastes (XLIII—24.11.88), 90-91.

Fire in a Plastic Factory in Delhi (XLIII—21.11.88), 39.

Fraud in Subsidiaries of General Insurance Corporation (XLIV—25.11.88), 162-163.

GPF/CPF accounts of teachers of Delhi schools (XLIV—17.11.88), 64-65.

Group Housing Scheme for P.P. contributors (XLIV—7.1.12.88), 158-59.

ITI Unit at Paigbat (XLIV—29.11.88) 320.

Import of seeds (XLIV—1.12.88), 328.

Increase in Import Duty on Newsprint (XLIV—18.11.88), 105.

Indication of Airlines liability on Vayudoot Tickets (XLIV—28.11.88), 32-33.

Industrial Sickness (XLIII—22.11.88), 85-86.

Infiltration from Burma (XLIII—21.11.88), 77.

Loss due to bird strike incidents (XLIV—5.12.88), 161-68.

New Atomic Power Plants (XLIV—199-200).

Newsitem captioned "HIV infects someone every minute" (XLIV—30.11.88), 293-96.

Nuclear Medicines (XLIV—28.11.88), 68-69.

One digital Lottery system (XLIII—21.11.88), 70.

Overcrowding in AIIMS OPD (XLIV

16.11.88), 193.

Owning of Sea Beaches by Private Companies (XLIII—16.11.88), 194.

P.M.'s visit to Pakistan (XLIV—1.12.88), 329.

Pak troops on Borders (XLIV—28.11.88), 148-149.

Peons in Public Sector Banks (XLIV—2.12.88), 377.

Price of penicillin (XLIII—15.11.88), 275-76.

Private tuitions by teachers (XLIII—3.11.88), 63.

Production and Consumption of Energy (XLIII—15.11.88), 277-84.

Reopening of Chinese Mission at Calcutta (XLIV—1.12.88), 104.

Rise in spying in India by Foreign Agencies (XLIV—5.12.88), 149.

Rise in Swiss Bank deposits held by Indians (XLIII—11.4.88), 88-90.

Safety Measures for T.V. Tower at Pitampura, Delhi (XLIV—6.12.88), 83-86.

Sales Tax and other concessions in Tamil Nadu (XLIII—18.11.88), 166.

Seizure of Tainamse Travelers (XLIII—21.11.88), 134.

Shortage of Anti-Rabies vaccines (XLIV—30.11.88), 180-81.

Strategy to solve Unemployment (XLIV—30.11.88), 433.

Technology transfer by a Japanese Firm for Rural Communication (XLIII—21.11.88), 72.

Telecast of TV Serial Mahabharat (XLIII—15.11.88), 276-77.

Violation of bye laws by high rise builders in Delhi (XLIII—16.11.88), 39.

PUROHIT, SHRI BANWARI LAL

Banking Service Commission (XLIV—25.11.88), 230.

Bima Niwas Yojna (XLIII—18.11.88), 179.

Supply of drinking water to Bhubaneswar (XLIII—16.11.88), 307.

Supply of rakes for Paradeep Port (XLIII—18.11.88), 217.

Telecommunication Development Programme in Orissa (XLIV—6.12.88), 328-30.

Tourism as a leading Industry (XLIV—28.11.88), 49-52.

Trade relations with South Korea (XLIV—4.11.88), 197-98.

Trunk line between Cuttack and Bhubaneswar (XLIV—6.12.88), 330.

Voluntary Organisation in the Welfare of Scheduled Castes/Scheduled Tribes (XLIV—5.12.88), 245-48.

DEBATES

Narcotic Drugs and Psychotropic Substances (Amendment) Bill—Consid. (XLV—16.12.88), 67-70.

Need to commission Oil Terminal at Paradeep Port and set up LPG bottling plant at Balasore early (under rule 377) (XLV—16.12.88), 30.

PATTNAIK, SHRI JAGANNATH

Damage caused to Foodgrains by Floods (XLIII—3.11.88), 20-27.

Death Sentence (XLIV—5.12.88), 236.

Demarcation and identification of villages for provision of Bank Credit (XLIV—2.12.88), 329.

Economy Measures for Government Telephones (XLIV—25.11.88), 30-31.

Establishment of mini-Hydro-Electric Power Projects (XLIII—22.11.88), 187.

Financial assistance for computerisation of Employment Exchanges (XLIV—30.11.88), 408-10.

Five per cent rise on average allocations (XLIV—5.12.88), 62-63.

Impact of Introduction of Computers in Government Departments on

Employment (XLIII—21.11.88), 139.

Improvement of children educational Programme over Television (XLIII 17.11.88), 299-01.

Increase in Incidence of Casualties amongst Trekkers (XLIII—21.11.88), 10.

Investment under Rural Development Programmes (XLIV—1.12.88), 46.

Market Development Fund for Tourism (XLIV—28.11.88), 57.

Modifications in Duty Draw Back Scheme (XLIII—18.11.88), 57.

Order For LPG Cylinders (XLIV—6.1.88), 373.

Plastic materials to suit Irrigation Needs (XLIV—6.12.88), 95-96.

Production of Oil Seeds (XLIII—17.11.88), 319-21.

Purchase of minerals in Orissa by MMTC (XLIII—4.11.88), 147-48.

Resources of States for Financing Developmental Programme (XLIII—4.11.88), 146.

Revised Procedure for Tax Collection (XLIV—25.11.88), 45-46

Setting up of pig iron Plant in Orissa (XLIII—3.11.88), 165.

Shut Down of Paracetamol Manufacturing Units (XLIII—15.12.88), 73-74.

Smuggling of Goods from Gulf Countries and Pakistan (XLIII—18.11.88) 156.

Spread of AIDS (XLIV—30.11.88), 189.

Survey of protected Forests (XLIV—7.12.88), 97-98.

Task Force for Ticketless Travelling and Chain Pulling Incidents (XLIV—2.12.88), 30.

Timely Rural Credit (XLIV—1.12.88), 139.

Upper Indravati Project (XLIII—4.11.88), 44.

DABETES

Business of the House (XLIII—18.11.88), 311.

Forest (Conservation) Amendment Bill Considered. (XLV—13.12.88), 81-83.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill—Considered. (XLV—16.12.88), 96.

Need to complete the Hydel Power Project, Indravati on time (Under Rule 377) (XLIII—22.11.88), 376.

Need to set up a Development Board for economically and socially backward areas (u/r 377) (XLV—16.12.88), 34.35.

PILOT, SHRI RAJESH

National Highways Authority of India Bill—Considered. (XLIII—24.11.88), 386-89.

(XLIV—28.11.88), 323.

(XLIV—29.11.88), 377-90

Motion to Pass (XLIV—29.11.88), 293, 596-98.

POOJARY, SHRI GAURDHANA

Implementation of Desert Development Programme (FAH Disc.) (XLIV—28.11.88), 328-31.

POTDUKHE, SHRI SHANTARAM

Satellite town near Bombay (XLIV—30.11.88), 119.

Tour of British Cricket Team (XLIII—3.11.88), 75.

PRADHAN, SHRI K N.

Nan on communal organisations (XLIV—28.11.88), 39.41.

Issue of Commemorative stamp of Sri Barkat-Ullah Bhopali (XLIV—29.11.88), 184.

LIC Loans for Urban Water Supply Schemes and Drainage Projects (XLIV—25.11.88), 42-43.

Opening of Post Offices in M.P. (XLIV—25.11.88), 80-81.

Provision of safe drinking water to villages in M.P. (XLIII—24.11.88),

62-63.

Schemes sanctioned by HUDCO for M.P. (XLIV—30.11.88), 135-38.

Setting up of Coal Stock Yards by CIL in M.P. (XLIII—22.11.88), 147.

Water scarcity in Madhya Pradesh (XLIII—17.11.88), 95-97.

DEBATES

Business of the House (XLIV—25.11.88), 280-81.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Considered. (XLIV—7.12.88), 465-69.

Need to increase the quantum of assistance to the victims of Bhopal Gas Tragedy (Under Rule 377) (XLIII—22.11.88), 379.

Need to increase the quota of essential Commodities for M.P. (Under Rule 377), (XLIII—22.11.88), 406.

PRADHANI, SHRI K.

Allocation per kilometre for maintenance of National Highways (XLIII 17.11.88), 84-85.

Appointment to ousteees by National Thermal Power Corp. (XLIII—22.11.88), 251.

Assistance to Shrimp Fishing Industry along East Coast (XLIV—1.12.88), 215-

Central assistance to Orissa on Natural Calamities (XLIV—1.12.88) 63.

Centre for Farm machinery training and Testing (XLIII—17.11.88), 262-63.

Cleaning of Airport Vicinities (XLIV—28.11.88), 77.

Cold Storages and refrigerated transport system linking fishing harbours (XLIV—1.12.88), 118.

Committee for monitoring prices of Man-made fabrics and yarns (XLIV—29.11.88), 289.

Decrease in forest cover in Orissa (XLIII—16.11.88), 321.

- Power Projects (XLIV—29.11.88), 370.
- Floods Control by Union Government (XLIV—4.11.88), 297-98.
- Foodgrains production in Kerala (XLIII—3.11.88), 107.
- Generators in Rural Areas based on Renewable Sources of Energy (XLIII—15.11.88), 423-24.
- Growth Centres (XLIII—15.11.88), 409-10.
- Hydro-Electric Power Generation (XLIII—22.11.88), 86-88.
- Import of Monopoly procurement in Kerala on Cashew Exports (XLIII—18.11.88), 261.
- Implementation of Central Sector Scheme of minikit of rice in Kerala (XLIII—24.11.88), 283-84.
- Implementation of scheme propagation of improved rice production in Kerala (XLIV—1.12.88), 112.
- Import of high speed coaches (XLIII—4.11.88), 315.
- Import of microlight Aircraft (XLIV—5.12.88), 223-24.
- Imprisonment of Women from Kerala in Qatar (XLIV—7.12.88), 215.
- Indo-Italian Collaboration (XLIV—29.11.88), 869.
- Interest Rate of Foreign Currency Accounts of Non-resident Indians (XLIV—25.11.88), 219-20.
- Introduction of more high speed Trains between Major Cities (XLIII 18.11.88), 262.
- Introduction of television without picture tubes (XLIV—28.11.88), 189.
- Joint ventures with Mauritius (XLIII—18.11.88), 106.
- Joint Ventures with Soviet Union (XLIII—22.11.88), 201.
- LPG facility in Kerala (XLIII—22.11.88), 310.
- Manpower Export to West Asia (XLIV—7.11.88), 212-20.
- Measures to promote Educational Programmes on TV (XLIII—22.11.88), 202.
- Microwave link between Trivandrum TV Centre and Callout (XLIV—29.11.88), 156.
- Non-fulfilment of export obligations by big Industrial houses (XLIII—4.11.88), 315.16.
- Passports Adalats (XLIV—1.12.88), 243.
- Production and Export of Pepper (XLIV—2.12.88), 167.
- Rail Yatri Niwas (XLIV—25.11.88), 223-24.
- Requests from Government of Kerala for Financial Assistance (XLIII—17.11.88), 131-32.
- LBI Bonds for N.R.I. (XLIII—18.11.88), 194.
- STD facility in Alleppey District, Kerala (XLIV—6.12.88), 367-68.
- Self-sufficiency in oil seeds (XLIII—24.11.88), 336-08.
- Setting up of a National Investment Bank (XLIV—28.11.88), 88-89.
- Setting up of Filaria Research Centre in Alleppey (XLIII—2.12.88), 6.
- Setting up of Major and Medium Irrigation Schemes in Kerala (XLIII—4.11.88), 75-76.
- Setting up of National Institute of Maternal and Child Health at Trivandrum (XLIII—2.12.88), 183.
- Shortage of Burses (XLIII—16.11.88), 105.
- Shortage of rice and kerosene in Kerala (XLIV—7.12.88), 35-36.
- Socio-economic Development of workers in Kerala (XLIV—30.11.88) 341.
- Soviet Assistance for Super Thermal Power Station (XLIV—29.11.88), 369.
- Supply of foodgrains to States (XLIV—30.11.88), 154-66.

Tourism schemes in Kerala (XLIV—28.11.88), 187-89.

Upgradation, Modernisation and Renovation of Hydro-electric power stations (XLIII—15.11.88), 133.

Visit of Sub-Committee to E.S.I Hospitals in Kerala (XLIV—7.11.88), 210-11.

Waiting list for telephone connections in Alleppey District, Kerala (XLIV—6.12.88), 203-05.

Wayside amenities at certain places in Kerala (XLIV—5.12.88), 223.

Yatri Niwas in Kerala (XLIII—21.11.88), 172.

Q

QURESHI, SHRI AZIZ

Business of the House (XLIV—28.1.82).

Demand for initiating action to promote permanent friendship and lasting peace with the people and Government of China—(Under Rule 377) (XLIV—7.12.88), 411-12.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 510-14.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 71-73.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 528-32.

Supplementary Demands for Grants Punjab 1988-89 (XLIV—5.12.88), 433-37.

R

RAI, SHRI RAJKUMAR

RTP Employees under Central Telegraph Office, New Delhi (XLIII—22.11.88), 185.

Air pollution in Delhi (XLIV—7.12.88) 361-63.

Amount allocation to Uttar Pradesh under Indira Awas Yojana (XLIII—3.11.88), 182.

Bank deposits (XLIV—2.12.88), 321,

CBI investigation into affairs of State Bank of Indore (XLIV—2.12.88), 85.

Cases filed in Court by Employees of State Bank of Indore (XLIV—7.12.88), 213.

Committee to identify drugs for control of Diseases (XLIV—7.12.88), 212-15.

Complaints against officials of State Bank of Indore (XLIII—4.11.88), 225.

Construction of Roads under RLEGP Uttar Pradesh (XLIII—17.11.88), 193.

Corruption charges against IPS Officers in Uttar Pradesh (XLIII—21.11.88), 168.

Deposits of Banks in Raipur (XLIII—18.11.88), 247.

Deposits in State Bank of Indore (XLIII—18.11.88), 248.

Declaration of Valmiki's Birthday as public Holiday (XLIV—5.12.88), 270.

Dohrihat Thermal Project, UP (XLIV—29.11.88), 397.

Departmental Enquiries against DDA Officials (XLIII—16.11.88), 305.

Development of Railway Stations in UP (XLIII—4.11.88), 223.

Employment on Compassionate ground in departments of Posts and Telecommunications (XLIV—29.11.88), 155.

Expenditure Incurred by ICCR on Publicity of Programmes (XLIII—24.11.88), 117.

Expenditure Incurred by State Bank of Indore in Litigations (XLIV—25.11.88), 187-188.

Houses for E.W.S in U.P. (XLIII—16.11.88), 133.

ICCR's cultural programmes (XLIV—1.12.88), 331.

Irregularities in branches of State Bank of Indore in Delhi (XLIII—4.11.88), 223-224.

- CBI Raids (XLIV—28.11.88), 144-45.
- Catering service of Indian Airlines (XLIV—5.12.88), 211-12.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Coca-Cola proposal to enter India (XLIII—17.11.88), 265-66.
- Committee to study fare structure of Indian Airlines (XLIV—5.12.88), 75-78.
- Constitution of task force for SSI units (XLIII—11.4.88), 192-93.
- Control of Exploitation of water (XLIII—18.11.88), 172.
- Crude Oil production in 8th Plan (XLIII—22.11.88), 221.
- Damage caused to Orange crops in Maharashtra (XLIV—1.12.88), 284.
- Detection of Bogus loan networks (XLIII—11.4.88), 193-94.
- Developments in Renewable and Decentralised Energy Technology (XLIV—29.11.88), 70.
- Development of High Yielding Variety Rice by IARI (XLIII—3.11.88), 9-11.
- Disturbances on Delhi T.V. (XLIV—6.12.88) 83-84.
- Erection of branch line from main gas trunk pipeline in Maharashtra (XLIV—29.11.88), 138.
- Expansion of Commercial Banks branches in North-Eastern States (XLIII—18.11.88), 180.
- Expansion of Nagpur Airport (XLIV—5.12.88), 281-82.
- Export of Indian Defence Equipments (XLIII—21.11.88), 140.
- Financial assistance for computerization of Employment Exchanges (XLIV—30.11.88), 408-10.
- Foreign Visit by D.E.S.U. Officers (XLIV—6.12.88), 378.
- Gold Exploration (XLIII—3.11.88), 43.
- Hike in prices of pulses (XLIII—2.11.88), 140.
- Housing Scheme of Unit Trust of India (XLIII—18.11.88), 9.
- IDBI Loan to Spinning Mills (XLIII—2.11.88), 47.
- Indo-Pak talks on stachen (XLIII—21.11.88), 169.
- Manpower Export to West Asia (XLIV—7.12.88), 219-20.
- Modernisation of BSF (XLIV—28.11.88), 144.
- Nagpur Railway Station (XLIV—2.12.88), 135.
- Nagpur TV Kendra (XLIII—22.11.88), 219.
- Navigational Aids at Airports (XLIV—28.11.88), 24-26.
- Negotiation for Super Computer (XLIII—21.11.88), 153.
- New Power projects during Eighth Plan (XLIV—29.11.88), 371.
- Proposal of South Asian Regional Trade Union Council (XLIII—16.11.88), 227.
- Rise in AIDS cases (XLIII—2.11.88), 138.
- Schemes offered by European Economic Community for construction of Energy (XLIII—15.11.88), 343-44.
- Setting up of expert group for seed production and distribution (XLIII—17.11.88), 20-28.
- Setting up of Growth Centres in Backward Areas (XLIII—15.11.88), 344-45.
- Setting up of Power Plants and import of Power Generation Equipment (XLIII—22.11.88), 19-24.
- Setting up of power projects in private sector (XLIII—15.11.88), 3-5-46.
- Sharing of Responsibility between Banks and Financial Institutions for Revival of sick units (XLIII—4.11.88), 41.
- Shifting of Government offices to Nagpur (XLIII—16.11.88), 87.

- Show cause Notice Jewellers by Gold Control Authority (XLIV—2.12.88), 96.
- Soviet assistance for mass transit system (XLIII—2.11.88), 137.
- Special Task Force to Assess Flood Damage (XLIV—25.11.88), 73-76.
- Spurious Gas Regulators Factory Unearthed in Delhi (XLIV—6.12.88), 362.
- Strategies to promote Literacy (XLIII—17.11.88), 270-80.
- Strength of I.T. Tribunal Members, Nagpur Bench (XL V—2.12.88), 318.
- Suggestion of National Institute of Virology to Control Japanese Encephalitis (XLIV—30.11.88), 190-91.
- Supply of Coal to Textile Mills in Nagpur (XLIII—15.11.88), 101-02.
- Supply of LPG in North West Region (XLIII—15.11.88), 346.
- Talks on Telugu-Ganga Project (XLIII—4.11.88), 319.
- Unemployment Allowance to Jobless (XLIII—16.11.88), 227.
- Voluntary Retirement Scheme in Public Sector Enterprises (XLIII—22.11.88), 27-98.
- WHO assistance for Research on AIDS (XLIII—2.11.88), 137.

DEBATES

- Demand for a full-fledged studio at Nagpur Doordarshan Kendra (Under Rule 377) (XLIII—15.11.88), 443-44.
- Demand for restoration of quota of berths from Nagpur in various trains and restoration of capacity of bogies in trains running from Delhi to South India and Vice-versa (Under Rule 377) (XLV—14.12.88), 11.
- Need to take steps to enhance the earnings of handloom weavers, particularly those of Nagpur region (Under Rule 377) (XLIII—21.11.88) 275

PURUSHOTHMAN, SHRI VAROM

- AIDS cases and deaths (XLIII—2.11.88), 181.
- Acquisition of Land for township at Kayamkulam, Kerala (XLIII—22.11.88), 305.
- Approval of New Power Plants (XLIV 6.12.88), 175.
- Aquatic Recreation Centre at Alleppey (XLIV—28.11.88), 104-105.
- Assistance for Construction of Aroor Arukutty Bridge in Kerala (XLIV—1.12.88), 241.
- Block on air ticket for Calicut-Bombay Sector (XLIV—5.12.88), 71.
- Cases of Central Excise Evasion in Kerala (XLIV—25.11.88), 219-22.
- Central aid for Govt. Homoeopathy Medical College, Calicut (XLIII—2.11.88), 182.
- Construction and Improvement of National Highways in Kerala (XLIII—17.11.88), 310-18.
- Construction of family quarters for professors of fisheries college, Panangad (XLIII—24.11.88), 79-80.
- Copra processing Unit in Kerala (XLIII—24.11.88), 240.
- Decline in sterilization and use of oral pills (XLIV—30.11.88), 425-30.
- Delay in issue of Passports from Regional Passport office, (XLIII—3.11.88), 225.
- Development of Food Adulteration Test Kit (XLIV—7.12.88), 293.
- Development of High yielding Variety Rice by IARI (XLIII—3.11.88), 7-11.
- Development of Pathiramanal-Vaikom-Kumarakom Circuit in Kerala (XLIII—21.11.88), 92.
- Development of Thankaseeri Harbour (XLIII—17.11.88), 309-10.
- Diversification of Vocational Training with World Bank Assistance (XLIII—3.11.88), 224.
- Financial assistance to Kerala for

- Irregularities in State Bank of Indore** (XLIV—25.11.88), 186-88.
- Loans advanced by State Bank of Indore** (XLIV—2.12.88), 320.
- Loan given to drug companies from Drug Prices Equalisation Account** (XLIV—29.11.88), 395.
- Need for improvement in communication and transport system in Nau (UP) (Under Rule 377)** (XLIV—30.11.88), 471-72.
- Need to take measures to check the population growth in the country (Under Rule 377)** (XLIII—4.11.88), 366.
- Newsitem captioned 'Bina Gaban Kiyat 36 Lakh Kha Gayan'** (XLIV—1.12.88), 326.
- News item captioned Phir Kabar Dha Sakta Hai Yeh Bukhar** (XLIII—2.11.88), 78.
- Opening of branches of nationalised banks in Tehma in Azamgarh District of U.P.** (XLIV—2.12.88), 327.
- Pay scales of telegraphmen Group D** (XLIII—22.11.88), 175.
- Pay Scale of Telegram Messengers** (XLIV—30.11.88), 207-09.
- Post created/vacant in ICCR** (XLIV—1.12.88), 238.
- Procedure for loan from drug prices Equalisation Account** (XLIV—29.11.88), 394.
- Publishing of Diaries and Calendars by Banks** (XLIV—25.11.88), 78-79.
- Purchase of more ships to carry Haj Passengers** (XLIII—17.11.88), 368.
- Raids on the premises of Senior Officers of State Bank of Indore** (XLIII 4.11.88), 224-25.
- Railway accidents** (XLIV—2.12.88), 327.
- Railway bridges in U.P.** (XLIII—4.11.88), 79-80.
- Ram Jagan Bhoomi-Babri Masjid Issue** (XLIII—21.11.88), 91.
- Recovery of Amount over Charged by Rifampicin Formulators** (XLIV—5.12.88), 378-80.
- Recovery under Drug Prices Equalisation Account** (XLIV—6.12.88), 270-74.
- Recovery of unintended Benefit by Indian Drugs and Pharmaceuticals Ltd. and Hindustan Antibiotics Ltd.** (XLIV—6.12.88), 140-41.
- Reduction in prices of medicines Based on Rifampicin** (XLIII—15.11.88), 135-36.
- Reduction in prices of Rifampicin** (XLIII—22.11.88), 347.
- Regularisation of daily wage employees in DDA** (XLIII—16.11.88), 304.
- Requirement and Import of coconut oil and copra** (XLIV—7.12.88), 370.
- Rise in Prices of bulk vitamins** (XLIII 22.11.88), 180.
- Sick Industries in U.P.** (XLIII—22.11.88), 25-31.
- Suspension of DDA Officials** (XLIII—16.11.88), 303.
- Thefts in Indian Council for Cultural Relations** (XLIV—1.12.88), 111.
- Transfer of Officials in State Bank of Indore** (XLIII—18.11.88), 123.
- Transfer rules in Central Telegraph Office, New Delhi** (XLIV—6.12.88), 333.
- Visits to Kendriya Vidyalayas by Asstt. Commissioners** (XLIII—3.11.88), 74.

DEBATES

- Demand for enquiry into hike in prices of certain imported drugs whose landed cost is much low (Under Rule 377)** (XLV—14.12.88), 10-11.

RAJHANS DR. G. S.

- Autonomous Status in Colleges in Bihar** (XLIII—3.11.88), 97.
- Ban on Communal Organisations—**

- (HAH Dis.) (XLIV—5.12.88), 474-79.
- Business of the House (XLIV—2.12.88 413-14.
- Commission of Inquiry (Amendment) Bill Consid. (XLIII—22.11.88), 474-76.
- Comprehensive law on prevention of beggary (XLIII—21.11.88), 254.
- Constitution (Amendment) Bill Amendment of Article (Bill) by Shri Shahabuddin Consid. (XLIII—4.11.88), 453-57.
- Constitution (Sixtieth Amendment) Bill Consid. (XLIV—30.11.88), 512-14.
- Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 194-28.
- Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 482-86.
- Dismal Performance of Indian Sportsmen in Seoul Olympic Games (Dis.) (XLV—13.12.88), 138-41.
- Engineering and Medical Text Books in Official and Regional Languages (XLIII—3.11.88), 207.
- Farm Research (XLIII—17.11.88), 126-28.
- Fire in a Plastic Factory in Delhi (XLIII—21.11.88), 89.
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 471-74.
- Implementation of Desert Development Programme (HAH Disc.) (XLIV—28.11.88), 331-33.
- Increase in Encephalitis Cases (XLIII—2.11.88), 38.
- Issue of New Series of Coins (XLIII—18.11.88), 42.
- Management of Growth Centres in Backward Areas (XLIV—6.12.88), 20-21.
- Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consid) (XLIII—29.11.88), 257-59.
- Modernisation and Technological Upgradation (XLIII—15.11.88), 11-13.
- Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—22.11.88), 401-406.
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 38-61.
- National Highways Authority of India Bill Consid. (XLIV—25.11.88), 315-18.
- Need to provide adequate assistance to Bihar for giving relief to the people affected by recent earthquake (Under Rule 377) (XLIII—16.11.88) 405-06.
- Need to set up a fruit processing industry in Mithila region of Bihar (Under Rule 377), 22-23.
- Need to set up electronic Industries in Mithila region of Bihar (Under Rule 377) (XLIV—5.12.88), 377-78.
- Newsitem captioned "Novel ways of drug smuggling unearthed" (XLIII—18.11.88), 211.
- Oil exploration by Soviet Experts (XLIV—29.11.88), 145.
- Power production in Seventh Plan (XLIV—29.11.88), 224.
- Promotion of Small Scale Industries (XLIV—28.11.88), 33-39.
- Recommendations of National Commission on Urbanisation (XLIII—2.11.88), 116.
- Reported atrocities on women in different parts of the country and steps taken by Government in that regard—(CA) (XLIV—29.11.88), 444-50.
- Representation of the People (Amendment) Bill Consid. (XLIV—14.12.88), 194-98.
- Revision of Wages of Coal Miners (XLIII—22.11.88), 2-7.
- Rural electrification of Bihar (XLIII—15.11.88), 268-69.

Setting up of Cellular Mobile Radio Telephone Network by Privata Sector (XLIII—22.11.88), 195.

Smuggling Activities on Indo-Nepal Border (XLIII—4.11.88), 73-75.

Spread of Kala Bazar in Bihar (XLIV—30.11.88), 137-38.

States affected by the Earthquake (XLIII—3.11.88), 83.

Suggestion by PHDCCI for Development of food Processing Industries (XLIII—24.11.88), 209-10.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 477-79.

Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.12.88), 398-401.

Supply of gas through pipelines (XLIII 15.11.88), 446-48.

Tourism between India and USSR (XLIII—21.11.88), 253.

Unorganised Labour Welfare Fund Bill by Shri Balasaheb Vekhe Patil Consid. XLIV—25.11.88), 351-55.

DEBATES

Approval of President's Proclamation in Relation to the State of Mizoram (St. Res.) (XLIII—2.11.88), 233-37.

RAJU, SHRI ANANDA GAJAPATHI

Import of Seeds Under OGL (XLIII—24.11.88), 8-14.

Stock of foodgrains (XLIII—16.11.88), 12.

RAJU, SHRI VIJAYA KUMAR

Supplementary Demands for Grants (Tamil Nadu) 1988-89 (XLIV—2.12.88), 468.70.

RAM, SHRI RAMSWAROOP

Air Station/TV Centre in Gaya, Bihar (XLIV—29.11.88), 383.

Atomic Power Plant in Bihar (XLIV—28.11.88), 7-11.

Atrocities on SC/ST (XLIII—21.11.88) 106.

CBI Findings in Reliance Industry

Affairs (XLIV—25.11.88), 69.

Filing up of Posts reserved for SC/ST (XLIII—21.11.88), 106.

Foreign Assignment of STC Officials (XLIV—2.12.88), 204.

Freedom Fighters Pension Cases (XLIV—5.12.88), 175-77.

Increase in Agricultural Labour (XLIV 7.12.88), 31.

Joint Projects for Rehabilitation of Leprosy Patients (XLIII—21.11.88), 18.

Law of Torts (XLIV—2.12.88), 73.

Opening of New Post Offices in H.P. (XLIII—15.11.88), 18.

Provision of employment in Damodar Valley Corporation (XLIII—22.11.88 81-82.

Requirement in Steel Units (XLIII—17.11.88), 190-91.

Racket in Janta flats at Lawaence Road, New Delhi (XLIV—7.12.88),

Solar photovoltaic powered lighting system at Gaya and Bodhgaya in Bihar (XLIV—29.11.88), 102.

DEBATES

Implementation of New 20 Point Programme (Res) (XLIV—2.12.88), 509-16.

Sad plight of cotton growers in various parts of the country (CA) (XLV—16.12.88), 164-67.

Telephone facilities in Polico Stations under Operation Siddharth in Bihar (XLIII—15.11.88), 149.

World Tourism Day (XLIII—21.11.88) 208.

SHRI RAM BAHADUR SINGH

Civic Amenities in Mayur Vihar Delhi (XLIII—2.11.88), 49.

Election to managing committee of Delhi School Teachers Cooperative House Building Society (XLIII—16.11.88), 97.

Trustees of Slums in Bombay (XLIII—16.11.88), 281.

DEBATES

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Con. sid. (XLIV—7.12.88), 451-54.

Need to develop Harihar area, a pilgrim centre in Bihar Under Rule 377) (XLIII—17.11.88), 445-46.

RAM PRAKASH, CH.

Constitution(Sixty-Second Amendment) Bill Consid. (XLV—15.12.88), 85-87.

Representation of the People (Amendment) Bill Consid. (XLV—15.12.88) 85-87.

RAM SAMUJHAWAN, SHRI

Conversion of Bhatni-Varensi and Jaunpur Aurihar Railway Lines (XLIV—25.11.88), 127-28.

Formation of Group Housing Societies by registrants of New Pattern HUDCO Scheme, 1979 (XLIV—7.12.88), 175-77.

Guide lines re-requirement of Staff for operating computers (XLIII—21.11.88), 67.

Maintenance of Government Quarters (XLIII—16.11.88), 380.

Railway Stations between Jaunpur and Aurihar (XLIII—18.11.88), 97.

RAMCHANDRAN, SHRI MULLAPALLY

AIDS Virus in Donors Blood (XLIII-16.11.88), 116.

Allocation for Tribal Hostels in Kerala (XLIV—28.11.88), 64-68.

Allocation of Power from National Grid to Kerala (XLIV—6.12.88), 223.

Appointment of Coffee Board Chairman (XLIII—18.11.88), 111.

Appoinment of Director, National Research Centre for Spices, Calicut (XLIV—1.12.88), 59.

Bank Loans to 1984 Riot Victims (XLIV—25.11.88), 34-35.

Ban on the Novel 'The Satanic Verses' (XLIII—18.11.88), 119.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Central assistance to Kerala (XLIII—3.11.88), 87.

Citizenship to Tamil Stateless persons in Sri Lanka (XLIII—17.11.88), 288-89.

Clearance of Hydel Project at Pabalgam (J & K) (XLIV—30.11.88), 216.

Clearance to Hydel Project at Pooyam Kutty, Kerala (XLIII—22.11.88), 273.

Commissioning of AIR Station, Cannore (XLIII—22.11.88), 55-56.

Common Causes of Train Accidents (XLIV—25.11.88), 171-72.

Compensatree to accident Victims in Hazardous industries (XLIV—30.11.88), 261-62.

Construction of Vypeen—Erakkulam Bridge in Kerala (XLIII—17.11.88), 325-26.

Coverage by Trivandrum TV Centre (XLIII—22.11.88), 274.

Credit and deposits of Nationalised Banks (XLIV—2.12.88), 328.

Deaths due to Encephalitis (XLIV—7.12.88), 220-22.

Declaration of Prophet Mohammad's Birthday as Public Holiday (XLIII-21.11.88), 156.

Development of Western Ghats (XLIV 30.11.88), 87.

Edible Oil traged in Calcutta (XLIV—7.12.88), 203-04.

Effect of T.V. on AIR (XLIII—15.11.88 235-36.

Enquiry Report on Train Accident at Quilon in Kerala (XLIII—4.11.88), 72-73.

Expansion of AIR station of Calcut (XLIII—22.11.88), 275.

Expansion of Instrumentalm Ltd. Palghat (XLIII—15.11.88), 236.

- Flying hours of Boeings (XLIII—21.11.88), 251.
- Forest Area destroyed by Fire (XLIV—30.11.88), 215-216.
- Freight Traffic Performance (XLIII—18.11.88), 44.
- Hydel Project at Pabalgam in J & K (XLIII—15.11.88), 235.
- Increase in Powers of Railway Protection Force (XLIV—25.11.88), 129.
- Increase in production of Oil Seeds (XLIII—17.11.88), 289-90.
- Indo-EEC Education Programme (XLIV—1.12.88), 285.
- Indo-Pak talks on Slachen (XLIV—28.11.88), 133-134.
- Losses repair of ships in Cochin Shipyard (XLIII—24.11.88), 64-65.
- Manufacture of Gas Cylinders (XLIV—29.11.88), 373.
- Medical facilities to Maldives (XLIV—30.11.88), 259.
- National Debate on protection against defamation (XLIII—15.11.88), 38-39.
- Pakistan's allegation on India for Recent Disturbances in Sind Province (XLIII—3.11.88), 147.
- Panel on quality system and standardisation (XLIV—30.11.88), 217-218.
- Petrol pumps in Kerala (XLIV—29.11.88), 95.
- Policy on Standard of Media (XLIII—22.11.88), 275.
- Pooyamkutty Hydel Project in Kerala (XLIV—7.12.88), 34.
- Power requirement in Kerala (XLIV—29.11.88), 373.
- Production and Export of Tea (XLIII—18.11.88), 227.
- Progress made under district level planning (XLIV—5.12.88), 73-74.
- Public Sector Undertakings in Kerala (XLIII—15.11.88), 300-302.
- Raids in Kerala (XLIII—18.11.88), 229.
- Requirement of polio vaccine (XLIV—7.12.88), 369-70.
- Safety to Nuclear Power Plants (XLIV—28.11.88), 203-04.
- Scheme for early disposal of cases (XLIV—2.12.88), 329.
- Setting up of Steel Plant at Wardha (XLIV—1.12.88), 286.
- Setting up Units for extraction and tinning of Coconut Oil in Kerala (XLIV—7.12.88), 185-86.
- Shifting of Trichur State Zoo (XLIV—7.12.88), 217.
- States affected by Earthquake (XLIII—3.11.88), 83.
- Structural Faults in Boeings (XLIII—21.11.88), 205.
- Subsidy on Fertilizers (XLIII—17.11.88), 100-101.
- T.V. Transmitters (XLIV—6.12.88), 77-78.
- Taking Over of Keltron, Kerala by Government (XLIV—28.11.88), 70-71.
- Talks on Telgu-Gongh Project (XLIII—4.11.88), 319.
- Telecommunication system in Calicut District, Kerala (XLIV—29.11.88), 322.
- Telephones connections in Cannanore, Wynad and Kasargod Districts of Kerala (XLIV—29.11.88), 323.
- Terrorists activities in Punjab (XLIII—21.11.88), 156.
- Vannax Problem in Tamil Nadu (XLIII—21.11.88), 251.

DEBATES

Demand for a State Coaching Centre of NIS in Dhananore (Keral) (Under Rule 3/7) (XLIII—2.11.88), 201.

Need to set up units for processing cashew apples in Cannanore, Kasargod and Calicut districts of

- Karala (Under Rule 377) (XLIV—30.11.88), 473-74.
- RAMAIAH, SHRI B.B.**
- Approval of Continuance in force of President's Proclamation in Relation to the State of Punjab (St. Res.) (XLIII—2.11.88), 277-79.
- Supplementary Demands for Grants for (General), 1988-89 (XLIV—6.12.88), 545-48.
- RAMAIAH, SHRI SODE**
- Development charges for laying sewer lines in East Delhi (XLIV—1.12.88), 295-96.
- Incidence of House Burglary in Trans-Yamuna Area (XLIV—5.12.88), 123-31.
- Enforce action under Prevention of Food Adulteration Act (XLIV—7.12.88), 313-14.
- Reconstitution of Regional Salt Advisory Boards (XLIII—22.11.88), 76-78.
- Survey by Desert Medicine Research Centre, Jodhpur on status of malnutrition (XLIV—1.12.88), 84-87.
- Testing of samples of Food Imports (XLIV—7.12.88), 314.
- Testing of samples of Processed Food (XLIV—7.12.88), 314-16.
- RAMAMURTHY, SHRI K.**
- Aid to Art Colleges (XLIII—17.11.88), 346.
- Aerial Spray (XLIII—31.11.88), 247.
- Associations conducting forward trading (XLIV—7.12.88), 124-32.
- Check-off Facility to Registered Trade Union in Public Sector Banks (XLIV—25.11.88), 206.
- Chief Executives and Executive Directors of Public Sector Banks (XLIV—25.11.88), 205-206.
- Clearance of Passage for Emigrants (XLIV—30.11.88), 297-99.
- Clearance to Power Projects in Karnataka, (XLIII—22.11.88), 18-19.
- Closure of Publication of 'Science Age' (XLIII—21.11.88), 97.
- Commissioning Bottling Plants by IOC and HPCL (XLIV—29.11.88), 261.
- Completion of Lajkura Open Cast Coal Project (XLIV—29.11.88), 260.
- Conference on Disaster Management (XLIII—17.11.88), 347-53.
- Cost over-run in Haldia Fertilizer Project (XLIV—1.12.88), 100.
- Decline in export of Coir (XLIV—30.11.88), 248.
- Delay in completion of expansion of BSP (XLIV—1.12.88), 331.
- Engineering Colleges aided by Government (XLIII—17.11.88), 140.
- Equipment supply to Narora Atomic Power Plant from B.H.E.L. (XLIV 5.12.88), 97-98.
- Eradication of Rinderpest (XLIII—3.11.88), 188.
- Exploitation of Tungsten (XLIII—3.11.88), 178.
- Expansion of Bhilai Steel Plant (XLIV—1.12.88), 221.
- Facilities to All India State Bank Officers Association (XLIV—2.12.88), 378.
- Financial assistance to Private Hospitals (XLIV—30.11.88), 48-68.
- Gram Panchayat loans under IEDP (XLIII—17.11.88), 4.
- Guidelines for effective implementation of PDS (XLIV—7.12.88), 249.
- Guidelines for Renovation and Modernisation of Thermal Power Stations (XLIII—22.11.88), 229.
- Implementation of Nutrition Programme (XLIII—2.11.88), 79.
- Import of cotton against Advance

- Licences (XLIV—30.11.88), 296-98.
- Income Tax arrears (XLIII—4.11.88), 102-104.
- Manpower assessment in coal production (XLIV—29.11.88), 398.
- Meetings to remove weaknesses in implementation of programmes (XLIV—5.12.88), 315-16.
- Micro, Mini and Small Hydro-Electric Power Stations (XLIII—22.11.88), 234.
- Misappropriation of Funds in Fashion Institute (XLIV—30.11.88), 212-213.
- Modernisation of rice Mills (XLIV—1.12.88), 330.
- Moonidih Underground Coal Project Dhanbad (XLIV—6.12.88), 351-52.
- National Highway Patrolling Scheme (XLIII—3.11.88), 73.
- National Water Policy (XLIII—18.11.88), 43.
- Office of All India State Bank Officers Association at Bangalore (XLIV—2.12.88), 128.
- Open tender system for purchase of medicines by Government Hospitals (XLIII—16.11.88), 99.
- Private Polytechnics in Tamil Nadu (XLIII—17.11.88), 343-45.
- Rajrappa Opencast Coal Project, Hazaribagh (XLIV—6.12.88), 383-84.
- Recommendations made by the Report on National Literacy Mission (XLIV—1.12.88), 221.
- Recovery of Income Tax Arrears (XLIII—4.11.88), 280-81.
- Rehabilitation of Bonded Labourers (XLIV—30.11.88), 11-12.
- Renovation and Modernisation of Thermal Stations and Generating Units (XLIII—22.11.88), 222.
- Rest-a-Plant Scheme of Vayudoot (XLIII—21.11.88), 183.
- Research Projects for improving Productivity of Steel (XLIII—9.11.88), 183.
- Resource Allocation for Agricultural Sector (XLIII—21.11.88), 260.
- Scheme for Incentive to State Electricity Boards (XLIII—22.11.88), 221.
- Setting up of LPG Bottling Plants by Bharat Petroleum Corporation Ltd. (XLIV—6.12.88), 188-190.
- Setting up of Rural Telephone Exchanges and long distance public telephones (XLIII—15.11.88), 196-42.
- Sick Industries in Orissa (XLIII—18.11.88), 212.
- Study on Coir Industry (XLIII—22.11.88), 84-85.
- Strikes in Public Sector Banks (XLIV—25.11.88), 101-102.
- Suggestion for improvement of plants of Indian Drugs and Pharmaceuticals Ltd. (XLIV—29.11.88), 398.
- Supply of hot rolled coils by SAIL (XLIII—17.11.88), 345-46.
- Working of Income Tax Department (XLIII—4.11.88), 281-83.
- World Development Report on Public Finance Policies (XLIII—4.11.88), 322-323.

DEBATES

- Banking, Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill-Consid. (XLIV—1.12.88), 446-50.
- RAMESH RAY PRASAD SINGH, SHRI
Accommodation to the Lectures of Delhi University (XLIII—17.11.88), 195-97.
- Asthma victims exposed to cane smoke (XLIV—7.12.88), 315-16.
- Birla Institute of Technology, Mesra, Ranchi (XLIV—1.12.88), 275.
- Collection of 'Teh Bazar' (XLIV—7.12.88), 303-304.
- Construction of servant quarters for M.S. flats on Baba Kharag Singh

- Marg (XLIII—16.11.88), 369.
- Correspondence course of Delhi University (XLIV—1.12.88), 89.
- Customs Clearance Development at Delhi Cargo Airport (XLIII—18.11.88), 66.
- Deposits of Public Sector Undertakings in Nationalised banks (XLIII—11.4.88), 93.
- Disciplinary proceedings against Employees of Kendrya Vidyalaya Sangathan (XLIV—1.12.88), 275.
- Excess Demurrage Charged at Indira Gandhi International Airport, Delhi (XLIII—21.11.88), 233.
- Financial Assistance to Widows (XLIV—5.12.88), 328.
- Glazing of Verandahs in Government Quarters (XLIII—16.11.88), 370.
- Grants to Birla Institute of Technology, Mesra (XLIV—1.12.88), 364.
- Funds to States under Dairy Development (XLIV—1.12.88), 271.
- Housing loan schemes of HDFC (XLIV—7.12.88), 179-80.
- Import of Homoeopathic Medicine *Cinacraia Maritima Succosa* (XLIII 2.11.88), 56.
- Inactive Eye Banks (XLIII—16.11.88), 369.
- Job oriented course in Industrial Relation and Personnel Management in Delhi University (XLIII—24.11.88), 288-90.
- Licenses for Coal Depots (XLIV—7.12.88), 276-78.
- Maintenance of Government Quarters (XLIII—16.11.88), 380.
- One digital lottery system (XLIII—21.11.88), 70.
- Ownership rights to the people of village Purani Nangal, Delhi (XLIV—5.12.88), 56-57.
- Phased Manufacturing Programme by Large Scale Drug Units (XLIII—15.11.88), 73.
- Pollution from Badarpur Thermal Power Plant (XLIV—30.11.88), 87-88.
- Price of Penicillin (XLIII—15.11.88), 275-76.
- Production of Penicillin (XLIII—15.11.88), 350-52.
- Promotions of Peons in New Bank of India (XLIV—25.11.88), 130-131.
- Purchase of Homoeopathic Medicine *Cinacraia Maritima Succosa* (XLIII—2.11.88), 179.
- Refund of deposits by Standard Motor Company, Madras (XLIV—6.12.88), 88-89.
- Reservation for Scheduled Castes and Scheduled Tribes in New Bank of India (XLIV—25.11.88), 46-47.
- Setting up of milk booths in Kalkaji Extension (XLIII—24.11.88), 61.
- Shifting of Vegetable Market from Motilal Nehru College (XLIV—7.12.88), 304.
- Special Assistants in New Bank of India (XLIV—25.11.88), 129-130.
- Spread of 'Kala Arar' in Bihar (XLIV—30.11.88), 137-38.
- Sweepers in New Bank of India (XLIV 25.11.88), 131-132.
- Tax Evasion Cases of Film Stars (XLIII—16.11.88), 296.
- Business of the House (XLIV—2.12.88), 415-16.
- Constitution (Amendment) Bill (Amendment of Article 311) Considered, (XLIII—4.11.88), 461-64.
- Forest (Conservation) Amendment Bill Considered. (XLIV—13.11.88), 51-54.
- Mtatumey benefit (Amendment) Bill (As passed by Rajya Sabha) Considered, (XLIII—21.11.88), 338-40.
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill Considered. (XLV—16.12.88), 73-76.
- National Highways Authority of India Bill, Considered. (XLIV—26.11.88), 313-14.

- Need to clear the Mohao Dam and Pampun Dargha Irrigation Projects of Bihar (Under Rule 377) (XLIV—28.II.88), 250.**
- Need to start from Fatus to Bodh Gaya in Bihar (u/r 377) (XLV—16.II.88), 39.**
- One-day totesa strike by employees of Indian Airlines resulting in dislocation of air services and inconvenience to passengers (CA) (XLIV—28.II.88), 229-31.**
- Supplementary Demands for Grants (General), 1988-89 (XLIV—6.II.88), 498-501.**
- Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.II.88), 401-03.**
- RAMOOWALIA, SHRI BALWANT SINGH**
- Additional quota of Sugar for sale through Fair Price Shops (XLIV—7.II.88), 225-27.**
- Approval of Projects of Foods Processing Industry (XLIII—3.II.88), 102.**
- Autonomy for AIR/TV (XLIII—22.II.88), 98-99.**
- British Assurance to tackle Activities of Terrorists (XLIV—1.II.88), 38.**
- Cancer by use of 'Pan Masala' (XLIII—16.II.88), 204.**
- Central Assistance to Flood Affected States (XLIII—3.II.88), 147.**
- Concessions to Export Oriented Units (XLIV—25.II.88), 84-92.**
- Conference of Chief Justices (XLIII—18.II.88), 21.**
- Construction of Defective Houses by DDA (XLIII—16.II.88), 43.**
- Cost of Power Generation (XLIV—29.II.88), 266.**
- Decline in foreign-exchange reserves (XLIII—4.II.88), 94.**
- Development of Wool Industry for providing additional Employment (XLIII—16.II.88), 203.**
- Enquiry Report on Train Accidents at Quilon in Kerala (XLIII—4.II.88), 72-73.**
- Foreign Collaboration proposals (XLIV—6.II.88), 281-82.**
- Gap in generation of power in Hydel and Thermal Sector (XLIV—6.II.88), 291-92.**
- Generation of Electricity by D.E.S.U. and acquisition from other sources (XLIV—6.II.88), 21-24.**
- Gold requirement (XLIV—2.II.88), 315.**
- Guidelines to Public Sector Undertakings for Nehru Centenary Celebrations (XLIV—6.II.88), 293-94.**
- Hike in storage and transit losses (XLIV—30.II.88), 350-51.**
- Import of raw jute (XLIV—30.II.88), 348-49.**
- Increase in prices of Land by DDA (XLIV—7.II.88), 228-29.**
- Interests of Small Scale Industries in Food Processing (XLIII—24.II.88), 14-18.**
- Introduction of a new train from Bhatinda to Delhi (XLIV—2.II.88), 315.**
- Karnal Refinery Project (XLIII—15.II.88), 406-7.**
- Losses suffered by Bharat Ophthalmic Glass Limited (XLIV—6.II.88), 292-91.**
- Manufacture of matches in Tamil Nadu (XLIII—15.II.88), 106.**
- Measures to Promote Educational Programmes on TV (XLIII—22.II.88), 202.**
- ONGC deal with South Korean film (XLIII—15.II.88), 304-306.**
- Production of Cotton (XLIII—17.II.88), 113.**
- Production of Sobhagya Saris (XLIV—7.II.88), 227-28.**
- Rate of interest on bank loans to farmers (XLIV—2.II.88), 129.**

- Raw material Powerlooms (XLIV—7.12.88), 230-31.
- Reduction in Food subsidy (XLIV—30.II.88), 423-24.
- Rehabilitation of Nov. 84, riots victims (XLIV—5.12.88), 84-85.
- Rise in Non-development Expenditure (XLIII—18.11.88), 251.
- Rise in price of wheat in Delhi (XLIV—7.12.88), 42.
- Smuggling of Uranium on Indo-Nepal Border (XLIII—21.II.88), 41.
- Soviet Loans to Private Firms (XLIV—25.11.88), 249-251.
- Subsidy on Fertilizers (XLIII—24.11.88), 184-186.
- Supply of Water to Bhartiya Kisan Union Rally (XLIV—5.12.88), 304-305.
- Trade Deficit during Current Financial Year (XLIII—4.11.88), 226-227.
- Withdrawal of DTC buses from Private schools (XLIII—24.11.88), 189-90.
- Withdrawal of subsidy on Edible Oils (XLIV—30.11.88), 349-50.
- Working Group report on working of PDS (XLIV—5.12.88), 329-38.

DEBATES

- Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 315-19.
- Approval of President's Proclamation in Relation to the State of Mizoram (St. Res.) (XLIII—2.11.88), 260-62.
- Business of the House (XLIII—18.11.88), 311-12.
- Constitution (Sixty-Second Amendment) Bill Consid (XLV—15.12.88), 70-72.
- Decision of Government of India to set up a joint venture in collaboration with M/s. Pepsico Ind., U.S.A. (CA) (XLIV—6.12.88), 444-47.
- Forest (Conservation) Amendment

Bill Consid. (XLV—13.12.88), 83-87.

Need to increase the honorarium of Nambardars in Punjab (Under rule 377) (XLV—16.12.88), 34.

Need to inquire into the role of Bhakra Management Board in releasing Water without any pre-warning during recent floods in Punjab (Under Rule 377) (XLIII—3.11.88), 251.

Representation of the people (Amendment) Bill Consid (XLV—15.12.88), 70-72.

Sixth Scheduled to the constitution (Amendment) Bill—Consid. (XLIV 29.11.88), 536.

Supplementary Demands for Grants (Punjab) 1988-89 (XLIV—5.12.88), 448-55.

RAMUULE SHRI H G.

Bank loans to Public Sector Undertakings (XLIV—2.12.88), 115.

Clearance Tourism projects in Karnataka (XLIV—28.11.88), 161-62.

Delay in getting medicines prescribed by Specialists in C.G.H.S. Dispensaries (XLIV—7.12.88), 306-7.

Exception of Hdry-electric projects in Karnataka (XLIV—29.11.88), 103.

Import of Aluminium Ingots (XLIII—17.11.88), 424-25.

Opening of C.G.H.S. Dispensaries in Karnataka (XLIV—7.12.88), 81-82.

Price Reduction of Push Button Telephones (XLIII—15.11.88), 7.

Representation of Voluntary Social Service Societies against Heavy Taxation (XLIII—18.11.88), 51.

Shortage of Aluminium (XLIII—3.11.88), 49.

DEBATES

Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 321-29.

RANGA. PROF. N G.

UNESCO Working Group Meet in

- Delhi (XLIV—1.12.88), 6.
- Birth Centenary celebrations of outstanding Personalities (XLIII—21.11.88), 28.
- Clearance of Projects in Krishna Basin (XLIII—18.11.88), 29.
- Liberalisation of Gold Policy (XLIII—18.11.88), 7.
- Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 30-33.
- RAO, SHRI A.J.V.B. MAHESHWARA**
- Narcotic Drugs Psychotropic Substances (Amendment) Bill Consid (XLV—16.12.88), 103-105.
- RAO, DR. G. VIJAYA RAMES**
- Additional Aid to States (XLIII—17.11.88), 280-84.
- Allocation of Bangalows to Andhra Pradesh (XEIII—16.11.88), 85.
- Availability of Oil and Gas (XLIV—6.12.88), 325-26.
- Clearance to Manuguru Project, A.P. (XLIII—15.11.88), 419-22.
- Collection of advance Income Tax from Arrack Licences (XLIII—18.11.88), 101.
- Construction of high Kerbs in Delhi Roads (XLIII—17.11.88), 355-56.
- Development of Biological Agents (XLIV—1.12.88), 235.
- Development of Eastern Ghats (XLIII—21.11.88), 97.
- Export of Buffalo Offal (XLIII—XLIII—4.11.88), 164.
- Food Irradiation Plants (XLIV—5.12.88), 87-88.
- Gas from Garbage at Timarpur, Delhi (XLIII—22.11.88), 97.
- Green White and Blue Revolutions (XLIII—3.11.88), 178.
- High price of Vegetables in Delhi (XLIII—3.11.88), 43.
- ICAR Study on presence of Pesticides in Food (XLIV—1.12.88), 236.
- Implementation of the Recommendation of Study Group on Road Safety (XLIII—24.11.88), 106.
- Imported windpower units at Dairy Institute, Audugudi, Bangalore (XLIII—15.11.88), 423.
- Inconvenience to passengers due to changing in time of trains (XLIV—2.12.88), 329.
- Increase in Milk production (XLIII—24.11.88), 241-42.
- Indigenous Plants of India (XLIV—1.12.88), 65.
- Industrial ventures floated by Engineers/Professionals in A.P. (XLIV—6.12.88), 165-166.
- Maternity Benefit scheme for landless women labourers (XLIV—30.11.88), 347-48.
- Proposal for amendment in Societies Registration Act (XLIV—6.12.88), 387.
- Protected forest in south of Qutab Hotel, Delhi (XLIV—7.12.88), 89-90.
- Purchase of Hyderabad House (XLIII—17.11.88), 117.
- Report on Cholera Epidemic in Delhi (XLIII—2.11.88), 22.
- Rise in price of paper (XLIV—29.11.88), 70.
- Samples drawn for various brands of iodised salt (XLIV—30.11.88), 345-346.
- Smuggling in Heroin (XLIII—18.11.88), 102.
- Super Thermal Power Project at Talcher (XLIII—22.11.88), 215.
- Streamlining of Income Tax Department (XLIII—4.11.88), 552-56.
- Streamlining the purchase procedures of D.F.S. & D. (XLIII—18.11.88), 174.
- Study on Occupational Health hazard faced by Women (XLIV—20.11.88), 343-45.
- Study re. suffering of Tobacco workers

(XLIV—30.11.88), 346-47.

Use of brand names (XLIII—15.11.88), 123-24.

Use of pesticides during storage of grains, fruits and vegetables (XLIV 30.11.88), 123-126.

DEBATES

Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consd. (XLV—16.12.88), 47-49.

Need to ban use of Flouride in tooth-pastes (Under rule 377) (XLV—16.12.88), 31.

RAO, SHRI J VENGALA

Monopolies and Restrictive Trade Practices (Amendment) Bill—Consd. (XLIII—21.11.88), 362-72.

Motion to Pass (XLIII—22.11.88), 446.

RAO, SHRI K.S.

Complaints of malpractices in protector of Emigrants Office (XLIV—7.12.88), 77-78.

Composition of Central Teams for Flood Relief (XLIV—1.12.88), 35-36.

Foreign Funds received by Voluntary organisations (XLIII—21.11.88), 136.

Housing Scheme of Unit Trust of India (XLIII—18.11.88), 13.

Import of scraps for steel plants (XLIII—3.11.88) 97.

Inactive Eye Banks (XLIII—16.11.88), 369.

ONGC deal with South Korean firm (XLIII—15.11.88), 304-306.

Operational efficiency of State Electricity Boards (XLIII—15.11.88), 285-88.

Permission for Additional Steel Making capacities based on Sponge Iron (XLIII—3.11.88), 188.

Police Harassment to Travellers at Airports (XLIV—28.11.88), 79.

Review of Comprehensive Crop In-

surance Scheme (XLIII—3.11.88), 4-7.

Rise in AIDS cases (XLIII—2.11.88), 138.

Setting up of power projects in private sector (XLIII—15.11.88), 345-46.

Simplification of Export Procedures (XLIV—25.11.88), 39-40.

Small Scale Acrylic Plastic Product Units (XLIII—22.11.88), 67.

Stock of foodgrains (XLIII—16.11.88), 15-16.

DEBATES

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 512-15.

RAO, SHRI P.V. NARASIMHA

Espionage Activities of two Officials of Pakistan Embassy (St) (XLIV—1.12.88), 453-54.

Recent Provincial Council Elections in the North Eastern Province of Sri Lanka—(St.) (XLIII—23.11.88), 437-40.

Recognition to Newly declared State of Palestine (St) (XLIII—13.11.88), 467.

RAO, SHRI SRI HARI

Assistance to A.P. for I.D.S.M.T./Urban Basic Service Scheme (XLIII—16.11.88), 87.

Branches of Life Insurance Corporation of India in Rural areas of Andhra Pradesh (XLIV—25.11.88), 241-242.

Casual Labourers working in FCI (XLIV—30.11.88), 82-83.

Computerisation of Nationalised Banks' Branches in Andhra Pradesh (XLIV—25.11.88), 48-49.

Conversion of Guntur-Dronachalam route (XLIII—18.11.88), 62.

Master plan for Visakhapatnam Port (XLIII—17.11.88), 69.

National Institute of Disaster Management (XLIV—1.12.88), 96.

- Outside labour in Krishna godanau Basin (XLIII—15.11.88), 167.
- Rajshwamundry Rly. Station (XLIII—4.11.88), 63.
- Rise in prices of Automobiles and Tyres (XLIII—22.11.88), 81.
- Satellite Purchase Centres by CCI (XLIV—30.11.88), 248-30.
- Shifting of ONGC Regional Office from Madras (XLIV—6.12.88), 215-16.
- T.V. Studios in Andhra Pradesh (XLIV—29.11.88), 187.
- RAO, SHRI V. KRISHNA**
- Andhra Pradesh proposal for Mobilising Funds for State Public Enterprises (XLIII—4.11.88), 279-80.
- Appointment of local people in Doordarshan Kendra, Bangalore (XLIII—15.11.88), 351.
- Area under Mulberry cultivation (XLIII—2.11.88), 106.
- 'Buy Big' Credit Scheme (XLIV—2.12.88), 117.
- Calculation of Income Tax of Employed Husband & Wife (XLIV—2.12.88), 284.
- Child Labour (XLIII—2.11.88), 31.
- Civic Amenities in the flats of Co-operative Group Housing Societies (XLIII—16.11.88), 326.
- Closing of Mines in Kolar Gold Fields (XLIV—1.1.2.88), 333.
- Closure of sugar factory (XLIV—30.11.88), 130-131.
- Conversion of Bangalore-Mysore Track (XLIII—4.11.88), 33-34.
- Demand for more Kannada programmes from Doordarshan Kendra, Bangalore (XLIII—15.11.88), 104-105.
- Demolition of Brindavan Express (XLIII—11.4.88), 177-78.
- Expansion of PDS in Karnataka (XLV 30.11.88), 343.
- Export of Silk (XLIII—16.11.88), 80.
- FAO award to Indian farmer for innovation in sugarcane cultivation (XLIII—17.11.88), 52-53.
- Incense Sticks Production (XLIV—6.12.88), 185.
- Indian Airlines service between Bangalore-New Delhi (XLIV—5.12.88), 86.
- Indian Toxicology Reserch Centre (XLIV—7.12.88), 159.
- Introduction of A New Train Between Bangalore and Gaubail (XLIV—25.11.88), 35-36.
- Irrigated Land in Karnataka (XLIII—24.11.88), 97-99.
- Kudremukh Iron Ore Company Limited (XLIII—17.11.88), 308-309.
- LPG Bottling Plant in Bangalore (XLIV—29.11.88), 145.
- LTC to Govt. employees (XLIV—28.11.88), 143.
- Payment of Bonus of Central Government Employees (XLIII—18.11.88), 127.
- Production of Ragi (XLIV—1.12.88), 114.
- Production of silk (XLIII—16.11.88), 325.
- Progress on Kaiga Atomic Power Plant (XLIII—21.11.88),
- Reservation of seats for women (XLIV—5.12.88), 222.
- Rice production (XLIII—3.11.88), 187.
- Six-day week in Government Offices (XLIV—28.11.88), 45.
- Starting of the Vijaya Nagar Steel Plant in Karnataka (XLIII—3.11.88), 81.
- Study in Architectural Treasure at Hampi (XLIII—17.11.88), 66-67.
- Supply of Agricultural Inputs to Karnataka (XLIII—17.11.88), 284-85.
- T. V. Regional Programmes on National Network (XLIII—22.11.88), 105.

Telephone connections in Bangalore (XLIV—6.12.88), 338-39.

Transfer of deputationists during middle of academic year (XLIV—5.12.88), 221-22.

DEBATES

Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 342-44.

RAO, SHRI V. SOBHANADRESWARA

Annual Loss due to rinderpest (XLIII—17.11.88), 160-64.

Autonomy to Public Sector Enterprises (XLIII—22.11.88), 102-103.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Closure of Four Units of Hindustan Fertilizer Corporation Limited (XLIII—3.11.88), 109.

Floating of subsidiary company by Maruti Udyog Ltd. (XLIV—29.11.88) 163.

Increase in Agricultural Labour (XLIV—7.12.88), 32-33-

Increase in prices of Bengal gram, Rice and Edible Oil (XLIII—16.11.88), 154.

Library facility in A.P. Express (XLIII—18.11.88), 122.

Life Insurance of Landless labourers (XLIII—11.4.88), 111-114.

Manufacture of Colour Picture Tubes in A.P. (XLIII—21.11.88), 74.

Review of Comprehensive Insurance Scheme (XLIII—3.11.88), 5-7.

National Council of Higher Education (XLIII—3.11.88), 121.

Policy on offering shares to Public by Public Sector Units (XLIII—22.11.88), 248.

Reservation of items for manufacture by Small Scale Units (XLIV—6.12.88), 213.

Rural Hut Insurance Scheme (XLIII—4.11.88), 297-98.

Setting up of a Propellant Plant at

Warangal (XLIII—21.11.88), 133.

Setting up of export group for seed production and distribution (XLIII 17.11.88), 27.

Sick Industrial Units (XLIV—29.11.88) 31.

Strategy to make Public Sector Enterprises Cost Effective (XLIII—15.11.88), 94-95.

DEBATES

Ban on Communal Organisation—(HAH Dis.) (XLIV—5.12.88), 488-91.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—15.12.88), 92-94.

Demands of Farmers and Agricultural Labour—Disc. (XLIII—4.11.88), 414-21.

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 68-72.

Implementation of New 20 Point Programme (Res.) (XLIII—18.11.88), 384-92.

National Highways Authority of India Bill—Consid. (XLIV—28.11.88), 285-92.

National Highways Authority of India Bill—Consid. (XLIV—28.11.88), 321-23.

Representation of the People (Amendment) Bill Consid. (XLV—15.12.88), 92-94.

Sad plight of cotton growers in various parts of the country (CA) (XLV—16.12.88), 151.

RATH, SHRI SOMNATH

UGC Grants to private affiliated Colleges in Orissa (XLIII—17.11.88), 133-34.

UGC Assistance to B.Ed. Colleges in Orissa (XLIII—17.11.88), 319.

Air Accident (XLIII—21.11.88), 183.

Alleged adulteration in Vanaspathi Ghee by Ganesh Flour Mill (XLIV 30.11.88), 108.

- Approval to schemes sent by Orissa State Electricity Board (XLIV—29.11.88), 174.
- Assistance to Shrimp Fishing Industry along East Coast (XLIV—1.12.88), 215.
- Breaking of Seal of Azad Papers (XLIII—3.11.88), 91.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Cheating of Emigration Labour from Orissa (XLIII—16.11.88), 253.
- Closure of petrol pump at Bhanjanagar, Orissa (XLIV—6.12.88), 147.
- Construction of Mahanadi Barrage Project (XLIII—18.11.88), 19.
- Cultural activities and tours for youth (XLIII—17.11.88), 321-22.
- Delay of Indian Air lines flights at Palam (XLIV—5.12.88), 212-14.
- Delay in implementation of Integrated Fishery Project (XLIV—1.12.88), 217.
- Demand for Simplification of Procedure for Submission of Returns (XLIV—25.11.88), 71-72.
- Failure of States to implement UGC Pay scales (XLIII—24.11.88), 335-306.
- Financial irregularities in Nationalised Banks in Delhi (XLIII—4.11.88), 311-314.
- Generation in Rural Areas based on Renewable Sources of Energy (XLIII—15.11.88), 423-24.
- Himalayan Institute for Environment and Development (XLIII—16.11.88) 88.
- Illegal foreign exchange transaction at Raxaul Town bordering Nepal (XLIII—11.4.88), 99-101.
- Import of Sponge Iron (XLIII—24.11.88), 297-298.
- Long cancer cases due to smoking cigarettes (XLIII—16.11.88), 150.
- India's offer to Pakistan for Joint survey of disputed points in J & K region (XLIII—21.11.88), 67.
- Misutilisation of Grants by Pragati Parbagar Bellagunta (XLIII—24.11.88), 69-70.
- New Method of stop Pregnancy (XLIII—2.12.88), 87.
- Pakistan Trained Gang in J & K (XLIII—21.11.88), 248.
- Production and export of Iodised Salt (XLIII—22.11.88), 150.
- Profits earned by ONGC (XLIII—15.11.88), 148-50.
- Purchase of fishing trawlers by Small Entrepreneurs (XLIV—2.12.88), 336.
- Production of Oil Seeds (XLIII—17.11.88), 319-21.
- Raids conducted by Customs Department (XLIII—18.11.88), 193.
- Raids conducted by Income Tax Department (XLIII—18.11.88), 193.
- Reclamation of Saline Lands in Orissa (XLIV—1.12.88), 105.
- Revised pay scale for the teachers of Regional Engineering Colleges (XLIII—24.11.88), 230.
- Sale of NCERT Books (XLIII—17.11.88), 322-33.
- Setting up of Filaria Research Centre in Alleppey (XLIII—2.11.88), 10.
- Settlement of claims of Refugees from Pak-occupied areas of Jammu and Kashmir (XLIII—21.11.88), 68.
- Soviet assistance for Metro Railway System (XLIV—7.12.88), 19-26.
- World Bank observation on drought conditions in India (XLIII—4.11.88) 214-215.

DEBATES

- Booking Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill—Consid. (XLIV—1.12.88), 437-39.
- Business of the House (XLIII—(XLIII—18.11.88), 313.

- Commission of Inquiry (Amendment) Bill Consid. (XLIII—22.11.88), 455-71.
- Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88) 69-71.
- Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 447-51.
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 476-78.
- High Court of Orissa (Establishment of a Permanent Branch at Berhampur) Bill Int. (XLIII—4.11.88), 425.
- Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consd) (XLIII—29.11.88), 307-10.
- Need to direct NALCO, BALCO and SECL to provide jobs to one person from each family displaced by the execution of their projects in Orissa (Under Rule 377) (XLV—13.12.88), 26-27.
- Need to provide stoppage for the express trains at Khallikote, Khurda Road, Orissa (u/r 377) (XLIII—17.11.88), 441-42.
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 169-71.
- Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 486-88.
- RATHAWA SHRI AMARSINH**
- Air Accidents (XLIII—21.11.88), 183.
- Allotment of New LPG Connections (XLIV—6.12.88), 354-55.
- Atomic minerals in sea-bed (XLIV—5.12.88), 47-48.
- CGHS Dispensaries in rented bldgs. in Delhi (XLIV—30.11.88), 218-224.
- Check on quality of imported drugs (XLIV—7.12.88), 190-201.
- Credit schemes for rural areas (XLIII—4.11.88), 163.
- Cultivation of Opium (XLIII—4.11.88) 46-47.
- Development of domestic Airports for leading of International Flights (XLIII—21.11.88), 119.
- Development of Sugarcane (XLIV—1.12.88), 55.
- Establishment of New Cement Plants and policy for 8th Plan (XLIII—15.11.88), 238-46.
- Export of Electronic Goods (XLIV—28.11.88),
- Export of Marine Products (XLIV—2.12.88), 319.
- Freedom Fighters Pension cases (XLIV—5.12.88), 175-77.
- Financial assistance in Rural Areas (XLIV—2.12.88), 175.
- Financial assistance to tribals under Social Forestry Schemes (XLIII—16.11.88), 161.
- Helicopter Service to Pilgrim Centres (XLIII—21.11.88), 35.
- Import of picture tubes by TV Manufacturers (XLIV—5.12.88), 147-48.
- Import of substandard drugs (XLIV—9.12.88), 201-202.
- Incentives to Tax Payers (XLIV—25.11.88), 145-146.
- Increase in Incidence of Malaria (XLIII—16.11.88), 185.
- Increase in prices of Polymers and Synthetic Fibres (XLIII—22.11.88), 159.
- Inspection of Industries (XLIV—7.12.88), 289-92.
- Insufficient stock of blood in Blood Banks (XLIV—7.12.88), 104.
- Intensive Fertilizer Promotion Campaign (XLIII—24.11.88), 162-166.
- LPG connections (XLIII—22.11.88), 155.
- Licences for Export of Jewellery (XLIII—18.11.88), 56.
- Missing Items from National Museum in Delhi (XLIII—17.11.88), 206-206.

- NRI Representations Regarding Procedural Problems (XLIV—25.11.88), 146.
- Navigation companies closed own (XLIII—4.11.88), 164-166.
- Number of Mini steel plants (XLIV—1.12.88), 362.
- Opening of Post offices during 1988-89 (XLIV—20.11.88), 63.
- Performance of Power Stations (XLIV—6.12.88), 226-244.
- Production of Paper (XLIII—15.11.88) 74-76.
- Production of Sugar (XLIII—2.11.88), 54.
- Progress of Narmada Project (XLIII—18.11.88), 215.
- Plan to combat smuggling (XLIV—2.12.88), 179.
- Prosecution of multi-national companies under PFA (XLIV—30.11.88) 224-225.
- Power generation target (XLIII—15.11.88), 264-67.
- REP Import (XLIV—25.11.88), 245-246.
- Rail Link with Pakistan (XLIV—25.11.88), 26-18.
- Rehabilitation of bonded labourers (XLIV—30.11.88), 1-12.
- Replacement of Telephone Exchanges into Electronic Exchanges in Gujarat (XLIV—6.12.88), 353-54.
- S.T.D. facility in Gujarat (XLIV—6.12.88), 224-25.
- Safety to Nuclear Power Plants (XLIV—28.11.88), 203-04.
- Setting up of children's rescue homes (XLIV—5.11.88), 328-29.
- Scheme to encourage small, medium and vernacular Newspapers (XLIII 22.11.88), 344.
- Setting up Public Sector Units in Backward Areas (XLIV—6.12.88), 96.
- Ship Breaking yards (XLIII—17.11.88) 59-60.
- SMALL LPG Cylinders (XLIV—29.11.88), 327.
- Smuggling of Narcotic Drugs (XLIV—25.11.88), 120-122.
- Steps to promote production & Export of shrimp (XLIII—4.11.88), 162.
- Supply of essential commodities to Gujarat (XLIII—16.11.88), 63.
- T.V. Relay Centres in Gujarat (XLIV—29.11.88), 188).
- Targets for Adult Education (XLIII—24.11.88), 220-221.
- Tax dues against Coca Cola Corporation (XLIV—2.12.88), 44.
- Trade with China (XLIV—2.12.88), 181.
- Trade with Pakistan (XLIV—18.11.88) 155.
- Use of Alcohol as Motor Fuel (XLIII 22.11.88), 35-36.
- Welfare of beedi workers (XLIII—2.11.88), 170.
- World Bank Aid to India for Anti-proverty Programme (XLIII—18.11.88), 175.

RATHOD, SHRI UTTAM

- Business Turnover of LIC (XLIII—4.11.88), 293-95.
- Change in Timings of Programmes on National Channel (XLIII—15.11.88), 424-25.
- Curtailment of non-plan expenditure (XLIII—11.4.88), 107-108.
- Financial Reforms to Mobilise Resources for Eighth Plan (XLIII—18.11.88), 124.
- Generators in Rural Areas based on Renewable Sources of Energy (XLIII—15.11.88), 423-24.
- High Rise Buildings in Delhi (XLIII—2.11.88), 86.
- Indo-Pak talks on Sichen (XLIII—21.11.88), 169.
- Intention of Doctors of Central Ser-

vice to revive strike (XLIV—7.12.88)
155.

*Maintenance of Aircraft of Indian
Airlines* (XLIII—21.11.88), 148.

*New Telephone Connections in Metro-
politan Cities* (XLIII—22.11.88),
144-48.

*Non-aligned movement centre for
Science and Technology* (XLIII—
21.11.88), 173.

*Perspective plan for production of
energy* (XLIV—29.11.88), 107.

Plan to merge non-viable textile mills
(XLIII—2.11.88), 179.

*Prospective Plan for future transport
needs* (XLIII—21.11.88), 147.

*Rates of Advertisements on Door-
darshan* (XLIII—15.11.88), 133-34.

*Recommendations of National Com-
mission on Urbanisation* (XLIII—
2.11.88), 117.

Snag in INSAT-IC (XLIII—21.11.88),
93.

*Sri Lanka proposal re. Indo-Sri Lanka
Accord* (XLIII—3.11.88), 132.

*Streamlining of of Indian Iron and
Steel Company Units* (XLIII—
17.11.88), 132-33.

DEBATES

*Demands of Farmers and Agricultural
Labour (Disc.)* (XLIII—18.11.88),
18.11.88), 350-52.

*Forest (Conservation) Amendment
Bill Consid.* (XLV—13.12.88), 38-
41.

*Need to amend the Constitution to
add/delete communities from SC/CT
list and to implement Mandal Com-
mission Report (Under Rule 377),*
(XLV—13.12.88), 23.

RATNAM, SHRI N. VENKATA

*Constitution (Sixtieth Amendment)
Bill Consid.* (XLIV—30.11.88), 476-
79.

*Demand for installing telephone metres
beside telephone instruments at the
users place instead of keeping all
metres in telephone exchanges*

(Under Rule 377) (XLIII—24.11.88),
356-57.

RAVANI SHRI NAVIN

*Jt. venture proposal of Agro Products
Export India Ltd. with PEPSICO*
(XLIII—3.11.88), 105.

RAWAT, SHRI HARISH

AIR Station at Pithoragarh, UP
(XLIII—22.11.88), 310.

Amt. allocated to U.P. under RLEGF
(XLIII—24.11.88), 101-02.

*Approval to Gauriganga and Dhauhi-
ganga Power Projects in U.P.*
(XLIII—22.11.88), 123.

*Areas inhabited by Scheduled Tribes
in Uttar Pradesh* (XLIII—21.11.88),
166.

Assistance to Wool Banks (XLIV—
7.12.88), 52.

*Automobile Industries set up with
foreign collaboration* (XLIII—
22.11.88), 294.

Bharat Refractories in Devalthai
(XLIII—17.11.88), 136-37.

Bird strike accidents (XLIII—21.11.88)
175.

Bonus to Employees of Govt. Press
(XLIV—30.11.88), 246-47.

*Buildings for Health Services in Pitho-
ragarh* (XLIV—7.12.88), 238-39.

*Central Assistance to Flood Affected
States* (XLIII—3.11.88), 147.

*Circuit Benches of Allahabad High
Court in Dehradun and Agra* (XLIII
4.11.88), 172.

*Clearance of Projects in Almora
District (U. P.)* (XLIII—16.11.88),
367.

*Commercial production of Trout
Fish in U.P.* (XLIII—17.11.88), 329-
30.

*Central Assistance to SC/STs in
Uttar Pradesh* (XLIV—5.12.88), 248
50.

*Construction of Artificial Lake in
Pithoragarh* (XLIV—5.12.88), 235-
36.

- Conversion of Almora Air Station into Studio cum radio Relay Centre (XLIII—15.11.88), 327-29.
- Demand of Operation Theater Technical Employees of Delhi Administration Hospitals (XLIV—7.12.88), 97.
- Establishment of Small Scale Industrial units in Hilly Areas (XLIII—15.11.88 329-35).
- Evaluation of priorities of sub Plan in Hill Areas (XLIII—21.11.88), 90.
- FCI Godowns in Almora and Pithoragarh, Uttar Pradesh (XLIII—16.11.88 298).
- Fixation of prices for temperate fruits (XLIII—3.11.88), 112.
- Hill allowance to employees (XLIV—2.12.88), 107.
- Introduction of a Direct Express Train between Delhi and Ram Nagar (XLIV—25.11.88), 197.
- Kendriya Vidyalayas in UP in 1988-89 (XLIII—24.11.88), 215-216.
- Loan for mini Projects in Hilly Areas of Uttar Pradesh (XLIV—6.12.88), 12-16.
- Mini Power Plants in Uttar Pradesh (XLIV—6.12.88), 285.
- Modernisation of Textiles mills in Uttar Pradesh (XLIV—7.12.88), 321-22.
- Opening of branch post offices and sub-post offices and sub-post offices in Almora and Pithoragarh District U.P. (XLIV—29.11.88), 309.
- Opening of branches of Regional Rural Bank in Almora District (XLIV—25.11.88), 197-200.
- Opening of new Campus by Pany Nagar Agriculture University (XLIII—17.11.88), 328-29.
- Opening of Public Call Offices in Almora and Pithoragarh districts in Uttar Pradesh (XLIV—29.11.88), 312.
- Opening of SBI Branches at Chhityanola and Palsia in Almora District (XLIII—13.11.88), 207.
- Petro-chemical Complex and Colour X-ray Film Industry in Almora District U. P. (XLIV—29.11.88), 137.
- Potato Farm at Gambhir, Pithoragarh (XLIV—7.12.88), 238.
- Procurement of damaged Paddy (XLIII 16.11.88), 297.
- Production of Flowers for export (XLIV—2.12.88), 281.
- Provision of Astroturf in the National Stadium (XLIII—24.11.88), 216.
- Purchase of Transformers by Delhi Electric Supply Undertaking (XLIII-15.11.88), 7-98.
- Rail-cum-road reservation at Bageshwar, Lohaghat and Dharchoola V.P. (XLIII - 18.11.88), 207.
- Regional Office of Song and Drama Division at Pithoragarh, UP (XLIV-6.12.88), 255-56.
- Remission of Fine imposed on Cine Stars for violating Tax Laws (XLIII-4.11.88), 33.
- Repair of Jal Jivi-Madkot-Munsiari Motor Route (XLIV—5.12.88), 254-55.
- S.T.D. facility between Almora Pithoragarh and Ranisbet Nainital (XLIV 6.12.88), 253-54.
- Setting up of 'Jan Adalats' in Uttar Pradesh (XLIV—25.11.88), 93-94.
- Setting up of mini cement plants in hilly areas of U.P. (XLIII—22.11.88) 295.
- Setting up of processing units in Apple producing areas (XLIII—24.11.88), 214-15.
- Setting up of Regional Office of KVIC in Pithoragarh, UP (XLIV—29.11.88 314).
- Small Power Projects in hill areas of Uttar Pradesh (XLIV—29.11.88), 313.
- Strength of Engineers in CPWD (XLIV 30.11.88), 35.43.
- Supply of foodgrains to tribal of Uttar Pradesh (XLIII—16.11.88), 107.

- Survey of Tawaghat-Pipli Road (XLIII—21.11.88), 166.
- Survey for Rammagar-Chaukhutia Railway Line (XLIII—18.11.88), 34.
- Tanakpur Ghat Bageshwar Rly. Line (XLIV—2.12.88) 281.
- Territorial Army Battalions for Environmental protection (XLIV—5.12.88), 102.
- Tourist Facilities in Pitboraigarh District (XLIV—5.12.88), 247-48.
- World Bank Aided Horticultural Project (XLIV—1.12.88), 49.
- TV Transmitters at Dharchula, U.P. (XLIV—6.12.88), 284-85.
- Transmission Losses in DESU (XLIII—15.11.88).

DEBATES

- Ban on Communal Organisations—(HAH Dis.) (XLIV—5.12.88), 484-86.
- Business of the House (XLIII—18.11.88), 315-15. (XLIV—2.12.88), 415.
- Constitution (Amendment) Bill (Amendment of Article 311) Consid. (XLIII—4.11.88), 468-70.
- Constitution (Sixtieth Amendment) Bill Consid. (XLIV—30.11.88), 526-27.
- Decision of Government of India to set up a joint venture in collaboration with M/s. Pepsico Industries U.S.A. (CA) (XLIV—6.12.88), 440-44.
- Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 316-19.
- Dismal Performance of Indian Sportsmen in Seoul Olympic Games (Dis.) (XLV—13.12.88), 141-44.
- Forest Conservation (Amendment) Bill as Passed by Rajya Sabha Consid. (XLIV—7.12.88), 429-36.
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill Consid. (XLV—16.12.88), 101.02.

Need for a techno-economic survey of the hill regions of U.P. for their proper development (Under Rule 377) (XLIV—1.12.88), 408-09.

Need to declare the birthday of Mahatma Gandhi as a National Holiday (Under Rule 377) (XLIII—4.11.88), 363-64.

Need to ensure that the Report of the Wage Board for Journalists & Non Journalists is submitted by the due date (Under Rule 377) (XLV—16.12.88), 28-29

Need to postpone the recovery of loan given under IRDP (Under Rule 377) (XLIII—17.11.88), 445.

Recent strike by workers of industrial establishments in Delhi and nearby areas—(CA) (XLIV—5.12.88), 360-63.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 538-40.

RAWAT, SHRI KAMLA PRASAD

- Advertisements given to newspapers by DAVP (XLIII—15.11.88), 102-03.
- Civic Amenities in East Delhi Colonies (XLIII—16.11.88), 67.
- Demands of Bank employees (XLIII—4.11.88), 263-64.
- Eve-teasing and molestation of Girl students in DTC Buses (XLIII—3.11.88), 106.
- Fruits Trolleys at New Delhi Railway Station (XLIII—18.11.88), 60.
- Infant milk and weaning foods (XLIII—17.11.88), 150-58.
- Job awards by Central Bank of India (XLIII—18.11.88), 165.
- Measures to combat Viral Fever in Delhi (XLIII—2.11.88), 57.
- Meeting of Voluntary Organisation in Health Sector (XLIII—16.11.88), 282.
- Number of bank dacoities (XLIII—11.4.88), 108-12.
- Recovery of direct taxes (XLIII—4.11.88), 198-199.

- Rise in Leprosy cases and vaccine (XLIV—30.11.88), 148.
- Shortage of Foodgrains (XLIII—16.11.88), 182.
- Supply of inferior quality of coal to Power Generating Units (XLIII—22.11.88), 106-07.
- Use of foreign trade name by infant food manufacturers (XLIV—1.12.88) 361.
- RAWAT, SHRI PRABHU LAL**
- Demand for over-all development of Banswara Doongarpur region of Rajasthan (Under Rule 377) (XLV—14.12.88), 13-14.
- RADDY SHRI C. MADHAVE**
- Air worthiness certificates (XLIII—21.11.88), 179.
- Amendment of Acts to improve the position of Hindu Women (XLIV—25.11.88), 10-15.
- Balloon Experiment from Hyderabad (XLIV—5.12.88), 8-12.
- Ban on recruitment in Indian Airlines Air India (XLIV—5.12.88), 69-70.
- Bombay Telephone Directory (XLIV—29.11.88), 9-13.
- Cauvery Water Dispute (XLIII—18.11.88), 183.
- Child Mortality in India (XLIII—16.11.88), 191.
- Charges against a retired army Officer under the Official Secrets Act (XLIV 5.12.88), 168-69.
- Composition of Central Teams for Flood Relief (XLIV—1.12.88), 17-33.
- Concessions to Textile Industry and their benefits to Consumers (XLIV-7.12.88), 18.
- Crime Data Bank (XLIII—21.11.88), 178.
- Damage of Foodgrains (XLIV—30.11.88), 292-93.
- Delimitation of Constituencies (XLIII-18.11.88), 182.
- Derailment of Srindavan Express (XLIII—4.11.88), 177-78.
- Development of Viral Genes (XLIV—30.11.88), 260-61.
- Export of Toxic Wastes (XLIII—24.11.88), 90-91.
- Foreign Funds received by Voluntary Organisations (XLIII—21.11.88), 136.
- Fraud in Subsidiaries of G.I.C (XLIV-25.11.89)
- Import of seeds (XLIV—1.12.88), 328.
- Improvement in Prawn Production (XLIII—24.11.88), 193-95.
- Income-Tax Relief to Film Stars (XLIV—25.11.88),
- Industrial Sickness (XLIII—22.11.88), 85-86.
- Infiltration from Burma (XLIII—21.11.88), 77.
- Irregularities in Birla Provident Fund Trust (XLIV—30.11.88), 291.
- LRTS for Hyderabad and Secunderabad (XLIV—30.11.88), 121-22.
- Loss due to bird strike incidents (XLIV—5.12.88), 167-68.
- News item captioned 'Air India may slip into the red' (XLIV—5.12.88), 170-71.
- Nuclear Medicines (XLIV—28.11.88), 68-69.
- Oil Palm cultivation (XLIII—24.11.88) 30-52.
- Overcrowding in AIIMS OPD (XLIII-16.11.88), 123.
- Owning of Sea Beaches by Private Companies (XLIII—16.11.88), 194.
- Panel Complex of Oil and Natural Gas commission (XLIV—29.11.88), 253.
- Poultry Farming (XLIV—25.11.88), 243-54.
- Prices of Plastics raw material (XLIII-15.11.88), 24-25.
- Production Target Petroleum Products

- for 7th Plan (XLIV—29.11.88), 253.
- Recruitment of Armed Guards in Bank (XLIV—2.12.88), 233.
- Reopening of Chinese Mission at Calcutta (XLIV—1.12.88), 104.
- Representations for Agricultural loans (XLIV—2.12.88), 9.
- Rise in Swiss Bank Deposits held by Industries (XLIII—4.11.88), 88-90.
- Safety Measures for Revolving Restaurant at Pitampura, Delhi (XLIV—6.12.88), 1-6.
- Sales tax and other Concessions in Tamil Nadu (XLIII—18.11.88), 166.
- Seizure of Taiwanese Trawlers (XLIII—21.11.88), 134.
- Seizure of Heroin on Indo-Pak Border in Punjab (XLIII—18.11.88), 14.
- Setting up of Electronic Telephone Exchanges (XLIII—15.11.88), 40-50.
- Shortage of 500 Rupee Denomination Notes (XLIV—2.12.88), 234.
- Storage of Edible Oils (XLIV—30.11.88 29-92).
- Toware of chakma tribals by security forces of Bangladesh (XLIII—24.11.88), 192-93.
- Vacant seats of Lok Sabha and Assemblies (XLIII—18.11.88), 184.
- Violation of bye laws by high rise builders in Delhi (XLIII—16.11.88), 39.

DEBATES

- Banking Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill-Consid. (XLIV—1.12.88), 415-23.
- Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 28-40.
- Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—21.11.88), 262-72.
- National Highways Authority of India

Bill Consid. (XLIII—24.11.88), 389-94.

Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 28-40.

REDDY, SHRI B. N.

Demand for financial assistance to cotton growers of Guntur and Prakasam districts of Andhra Pradesh (Under Rule 377) (XLIV—14.12.88), 16-17.

Need to sanction and complete the second stage of Sri Ram Sagar Project (Andhra Pradesh) (Under Rule 377) (XLIV—6.12.88), 458-59.

Representation of the People (Amendment) Bill Motor to pass (XLV—15.12.88), 318-20.

REDDY, SHRI C. JANGA

Abolition of Octroi (XLIV—30.11.88), 120-21.

Amount locked up in Sick and Closed Industries (XLIV—25.11.88), 194-195.

Banning of books (XLIV—5.12.88), 200-01.

Cadre review in CPWD (XLIV—30.11.88), 319-20.

Citizenship rights to refugees settled in J&K (XLIV—5.12.88), 52-53.

Complaints against officials of State Bank of Indore (XLIII—4.11.88), 225.

Compensation to Swadeshi Group of mills (XLIV—30.11.88),

Committee for unauthorised colonies of Delhi (XLIV—7.12.88), 351.

Conference on Panchayat Raj system (XLIV—28.11.88), 134-135.

Conversion of Kanpur-Lucknow line (XLIII—18.11.88), 209.

Cost of Power (XLIII—22.11.88), 254.

Court cases filed by Staff Members of State Bank of Bikaner and Jaipur (XLIV—2.12.88), 231.

- Elections of Delhi Metropolitan Council** (XLIII—21.II.88), 113.
- Executive Director of Union Bank of India** (XLIII—19.II.88), 211.
- Expenditure incurred on P.M.'s visit abroad** (XLIII—17.II.88), 131.
- Farming Techniques on Dry Land to increase cultivated Area** (XLIII—3.II.88), 101.
- FERA violations by M/s Concord International** (XLIV—2.12.88), 170.
- Floods in Delhi** (XLIII—4.II.88), 96-97.
- Foreign Debt** (XLIII—18.II.88), 41.
- Forest cover** (XLIV—7.12.88), 43-48.
- Global Tenders by N.T.P.C. for Smaller Equipments** (XLIV—6.12.88), 377-78.
- Global tenders for Farakka Power Station** (XLIV—29.II.88), 121.
- Hut Insurance Scheme** (XLIII—18.II.88), 208.
- Implementation of Crop Insurance Scheme at Village Level** (XLIV—1.12.88), 237.
- Import of seeds on Open General Licences** (XLIV—1.12.88), 149.
- Interim Report of High Power Pay Committee** (XLIII—105.106).
- Issue of Coins with Bust of National Leaders** (XLIV—25.II.88), 195-197.
- Kalladi Express timings** (XLIV—2.12.88), 26.
- Land Holdings** (XLIII—17.II.88), 304-306.
- Loss in export of rice through Kandla Port** (XLIV—7.12.88), 363-64.
- Loans to Farmers** (XLIV—2.12.88), 222.
- Loss to Hotel Corporation of India** (XLIV—5.12.88), 201-202.
- Loss to Pawan Hans Ltd. on maintenance of Westland Helicopters** (XLIV—28.11.88), 47-48.
- Mass Rapid Transit System for Delhi** (XLIII—16.II.88), 48.
- NUJ demand for revision of tentative proposal made by Bachawat Wage Boards** (XLIII—2.11.88), 126.
- N.T.P.C. for Joint Undertaking from Foreign Collaborators for Power Equipment** (XLIV—6.12.88), 378-79.
- Pay scales for teachers** (XLIV—1.12.88), 51.
- Pension Scheme for Journalists** (XLIII 2.II.88), 85.
- Performance of State Electricity Boards** (XLIV—6.12.88), 332-333.
- Procurement of Steam Generators and Electrostatic Precipitators for Farakka Power Station** (XLIV—6.12.88), 166-167.
- Progress made under Different Schemes of Education** (XLIII—24.11.88), 311-330.
- Proposal to set up Vishva Hindi Vidyapeeth** (XLIII—24.11.88), 275-76.
- Recommendations of High Powered Committee for Cotton Growing Farmers** (XLIII—24.11.88), 122-723.
- Recovery of dues by land and development office** (XLIV—7.12.88), 248-49.
- Regularisation of AIR/Doordarshan artistes** (XLIII—15.11.88), 403-405.
- Re-issue of Soiled Notes** (XLIV—25.11.88), 91-92.
- Removal of encroachment of public land** (XLIII—2.11.88), 180.
- Report of Sukthankar and S.K. Singh Committees** (XLIII—16.II.88), 379.
- Sale of Export surplus rice** (XLIII—16.II.88), 217.
- Selection of journalists accompanying P.M. President, Vice President**

- on foreign tours (XLIII—15.11.88), 110.
- Shortage of dwelling units (XLIV—7.12.88), 345-50.
- Survey about persons below poverty line (XLIV—5.12.88), 199-200.
- Transmission and Distribution losses in Maharashtra and Kerala (XLIII—15.11.88), 399-404.
- Unauthorized construction in Delhi (XLIII—16.11.88), 215.
- Unauthorized Export of skulls and skeletons to Bangladesh (XLIV—2.12.88), 231.
- Vacation of Govt. accommodation by ex-ministers (XLIII—2.11.88), 170.
- White Paper on Public Sector (XLIII 22.11.88), 254.
- Workshops on Vedic Mathematics (XLIII—24.11.88), 265-274.

DEBATES

- Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 309-311.
- Constitution (Sixtieth Amendment) Consid. (XLIV—30.11.88), 527-28.
- Demands of farmers and Agricultural Labour (Disc.) (XLIII—3.11.88), 334-46.
- Dismal performance of India sportsmen in Seoul Olympic Games (Disc.) (XLIV—1.12.88), 492-97.
- Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 520-23.
- National Highways Authority of India Bill Motion to Pass (XLIV—29.11.88), 594-96.
- Sixth Schedule to the constitution (Amendment) Bill Consid. (XLIV—29.11.88), 537-38.
- Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 515-20.

REDDY SHRI D.N.

- Bird-strike accidents (XLIII—21.11.88), 175.
- Cancer Drug discovered in China (XLIII—16.11.88), 323.
- Casualties amongst Trekkers (XLIII—21.11.88), 96.
- Expenditure incurred on Seoul Olympics (XLIII—3.11.88), 29-32.
- Medical Colleges in Private Sector (XLIII—2.11.88), 82.
- Petrochemical Complex in Algeria (XLIII—22.11.88), 80.
- Pre-natal Sex Determination Techniques (XLIII—16.11.88), 146.
- Research to eliminate Nutritional Deficiency Disorder (XLIII—2.11.88), 165.
- Threat to Bhakra Dam (XLIII—22.11.88), 151-52.
- Vaccine for Family Planning (XLIV—30.11.88), 187.

DEBATES

- Rise in prices of essential commodities (Disc.) (XLIII—24.11.88), 405-12.
- Allocation of Water to States under Bachawat (XLIII—18.11.88), 283.
- Assistance to Mohammadia Wafk Complex Kurnool (XLIV—5.12.88), 227.
- Bomb Explosion in Hyderabad-Madras Express (XLIII—4.11.88), 273-274.
- British Assurance to tackle Activities of Terrorists (XLIV—1.12.88), 39.
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.
- Compensation to victims of terrorist activities in Punjab (XLIV—28.11.88), 161-63.
- Centres of Indira Gandhi Open University (XLIII—24.11.88), 260-62.
- Derailment of Brindavan Express (XLIII—4.11.88), 177-178.

- Doctors left for abroad (XLIV—30.11.88), 127-28.
- Crime cases in Panjab & Delhi (XLIV—28.11.88), 163.
- Damage Caused to Foodgrains by Floods (XLIII—3.11.88), 26-27.
- Development of Indigenous Technology to manufacture Scanners (XLIV 7.12.88), 157-58.
- Disparity between rural and urban incomes (XLIV—28.11.88), 163-166.
- Enforcement of Wakf (Amendment) Act 1982 (XLIV—5.12.88), 227-28.
- Expenditure incurred on Seoul Olympics (XLIII—3.11.88), 29-32.
- Export of Footwear to Japan and Australia (XLIV—25.11.88), 31.
- Fear complex regarding Nuclear Power Stations (XLIV—5.12.88), 229-230.
- Financial assistance to State Wakf Boards (XLIV—5.12.88), 228-29.
- Gas based Thermal Station at Cuddalore, Tamil Nadu (XLIV—6.12.88), 340.
- Holding of Assembly Elections in Tamil Nadu (XLIV—25.11.88), 152.
- Import of pesticides by A.P. (XLIII—24.11.88), 311.
- Incentives to States to achieve Family Planning Targets (XLIV—7.12.88), 271-75.
- Indo-Pak talks on Siachen (XLIII—21.11.88), 169.
- Incidence of Royalty and Tax on Minerals (XLIV—1.12.88), 334.
- Installation of Multi-Fuel Thermal Power Plant with Soviet aid on Eastern Coast (XLIV—6.12.88), 339-40.
- Loan Assistance by World Bank (XLIV—25.11.88), 161-162.
- Loan from Islamic Development Bank (XLIII—4.11.88), 175-176.
- Manufacture/Export/Price of Tractors (XLIII—22.11.88), 41-42.
- Manufacture of special type of steel (XLIII—24.11.88), 259-60.
- Model Teachers Training Colleges (XLIII—24.11.88), 120-121.
- New entrants in Electronics Industry (XLIII—21.11.88), 75.
- Post-Graduate Science Students going Abroad for Higher Studies (XLIV—28.11.88), 71.
- Projects on Godavari River (XLIII—4.11.88), 274.
- Project MBT (XLIII—21.11.88), 182.
- Prevention of malnutrition and blindness amongst children (XLIV—275-76).
- Proposal to regulate functioning of Private Hospital (XLIV—7.12.88), 271.
- Rise in Non-Plan Expenditure (XLIV 2.12.88), 273.
- SC/ST students in Navodaya Vidyalayas (XLIV—1.12.88), 244.
- Setting up of expert group for seed production and distribution (XLIII—17.11.88), 42.
- Sleeper manufacturing factory in Bangladesh (XLIV—2.12.88), 275.
- States per capita income (XLIV—5.12.88), 6.
- Supply of Spurious and Substandard sterilising agent to Government Hospitals (XLIII—2.11.88), 17.
- TV Programme Production Centre Hyderabad and Rayalseema (XLIII—22.11.88), 195.
- TV Serial Mehabharat (XLIII—22.11.88), 190.
- Talks with Pakistan Regarding Assistance to Terrorists (XLIII—3.11.88), 18-20.
- Targets of production for steel plants (XLIV—1.12.88), 115.
- Telecast of films on TV (XLIII—22.11.88), 191.

Telecast of "Ramayan" (XLIV—6.12.88), 214.

Tax arrears pending realisation (XLIII—18.11.88), 131.

REDDY, SHRI E. AYYAPU

Trade with GDR (XLIII—4.11.88), 98-100.

Textile mills in A.P. (XLIII—16.11.88), 144.

U.S. Collaboration for L.C.A. Project (XLIII—21.11.88), 182.

Uniform Policy re. loans to Farmers (XLIV—2.12.88), 97.

Utilisation of gas in A.P. (XLIII—22.11.88), 189.

Vacancies of judges in High Courts and Supreme Court (XLIV—2.12.88), 274.

Visit of High Power Delegation to China (XLIII—3.11.88), 173.

DEBATES

Approval of President's Proclamation in Relation to the State of Mizoram (St. Sec.) (XLIII—2.11.88), 206-14.

Banking, Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill Cons'd. (XLIV—1.12.88), 493-91.

Motion to Pass (XLIV—2.12.88), 441-46.

Commission of Inquiry (Amendment) Bill Cons'd. (XLIII—22.11.88), 441-4.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Cons'd. (XLIV—7.12.88), 422-29.

Implement of New 20 Point Programme (Res.) (XLIV—2.12.88), 504-09.

Need to review the implementation of Urban Land (Ceiling) Act and to make suitable amendments in the Act. (Under Rule 377) (XLIII—4.11.88), 364.

Sixth schedule to the constitution

(Amendment) Bill Cons'd. (XLIV—29.11.88), 531-33.

Encouragement to silk worm rearing (XLIII—2.11.88), 142.

Import of coal from Poland (XLIV—24.11.88), 331-332.

Inferior quality of raw silk (XLIV—30.11.88), 117-19.

Panel to ensure import on F.O.B. Basis (XLIII—3.11.88), 41.

Recommendations of National Commission on Urbanisation (XLIII—2.11.88), 116.

REDDY, SHRI K. RAMCHANDRA

Working capital for Small Scale Industries (XLIII—4.11.88), 95-96.

World Bank Assistance for Slum Improvement (XLIII—2.11.88), 50.

Demand for filling up vacant posts in Regional Oil Seeds Research Station, Kadiri in Anantapur district (Andhra Pradesh) Under Rule 377 (XLIII—2.11.88), 201-202.

Need to rationalise the fares according to distance from Bangalore to Gooty and Bangalore to Anantapur (Under Rule 377) (XLIV—28.11.88), 249-50.

Need to take steps for early completion of on-going power projects in Andhra Pradesh to meet the power shortage (Under Rule 377) (XLV—13.12.88), 24.

Representation of the People (Amendment) Bill Motion to Pass (XLV—15.11.88), 317-18.

Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.12.88), 415-19.

REDDY, SHRI M RASHMA

AIR India's Flight to Japan and US West Coast (XLIII—21.11.88), 277.

Cauvery Water Dispute (XLIII—18.11.88), 183.

Charges against a retired Army Officer

- under the Official Secrets Act (XLIV—5.12.88), 168-69.
- Child Mortality in India (XLIII—16.11.88), 191.
- Composition of Central Teams for Flood Relief (XLIV—1.12.88), 17.
- Crude Oil Prices (XLIII—22.11.88), 198.
- Delay in IA flights (XLIV—28.11.88), 149.
- Delimitation of Constituencies (XLIII—18.11.88), 182.
- Derailment of Brindavan Express (XLIII—4.11.88), 177-178.
- Development of Viral Cones (XLIV—30.11.88), 20-61.
- Erosion in Irrigation Structures (XLIV—25.11.88), 163-164.
- Export of Toxic waste (XLIII—24.11.88), 60-91.
- Foreign Funds received by Voluntary Organisations (XLIII—21.11.88),
- Fraud in Subsidiaries of G.I.C. (XLIV—25.11.88),
- Improvement in Prawn Production (XLIII—24.11.88), 194-195.
- Increase in Import Duty on Newsprint (XLIII—18.11.88), 105.
- Industrial Sickness (XLIII—22.11.88), 85-86.
- Infiltration from Purnma (XLIII—21.11.88), 77.
- Irregularities in Birla Provident Fund Trust (XLIV—30.11.88), 291.
- LRTS for Hyderabad and Seemderabad (XLIV—30.11.88), 121-122.
- Loans to Agriculture Sector by Nationalised Banks (XLIV—2.12.88), 215.
- Loss due to Bird strike accidents (XLIV—5.12.88), 17-68.
- Nationalisation of Scheduled Banks (XLIV—25.11.88), 165.
- New Atomic Power Plants (XLIV—28.11.88), 199-200.
- New Seed Policy (XLIII—3.11.88), 13-16.
- News item captioned "HIV Infects Someone Every Minute" (XLIV—30.11.88), 293-96.
- Nuclear Medicines (XLIV—28.11.88), 68-69.
- Owning of Sea Beaches by Private Companies (XLIII—16.11.88), 194.
- Pak troops on Borders (XLIV—28.11.88), 148-149.
- Panel Complex of Oil and Natural Gas commission (XLIV—29.11.88), 251.
- Poultry Farming (XLIV—25.11.88), 253-264.
- Production and Consumption of Energy (XLIII—15.11.88), 277-4.
- Production of Cooking Oils (XLIV—7.12.88), 5.
- Rate of Inflation (XLIV—2.12.88), 31.
- Recruitment of Armed Guards in Banks (XLIV 2.12.88), 233.
- Review of Technology Missions (XLIV—28.11.88), 19-22.
- Rise in spying in India by Foreign Agencies (XLIV—5.12.88), 149.
- Rise in Swiss Bank Deposits held by Indians (XLIII—4.11.88), 88-90.
- Sales tax and other Concessions in Tamil Nadu (XLIII—18.11.88), 166.
- Seizure of Brown Sugar (XLIV—25.11.88), 164.
- Seizure of Taiwanese Trawlers (XLIII—21.11.88), 134.
- Setting up of a Electronic Telephone Exchange at Bhongir in Nalgonda District A.P. (XLIII—22.11.88), 199.
- Setting up of Electronic Telephone Exchanges (XLIII—15.11.88), 40-50.
- Setting up of new AIR Stations in A.P. (XLIII—15.11.88), 143-44.
- Shortage of 500 Rupee Denomination Notes (XLIV—2.12.88), 234.

Stock of foodgrains (XLIII—16.11.88), 13.

(XLIII—24.11.88), 192-193.

T.V. Coverage to Ministers (XLIV—29.11.88), 179.

Technology transfer by a Japanese Firm for Rural Communication (XLIII—21.11.88), 72.

Telecast of TV Serial Mahabharat (XLIII—15.11.88), 276-77.

Upgradation of A. I. R. Station, Hyderabad (XLIV—6.12.88), 216.

Vacant seats of Lok Sabha and Assemblies (XLIII—18.11.88), 184.

DEBATES

REDDY, SHRI M. RAGHUMA

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 471-76.

Dismal performance of Indian sportsmen in Seoul Olympic Games (Disc) (XLIV—1.12.88), 506-08.

REDDY, SHRI M. SUBBA

Improvement in Prawn Production (XLIII—24.11.88), 193-95

Indication of Airlines liability on Vayudoot Tickets (XLIV—28.11.88), 32-33.

Nuclear Medicines (XLIV—28.11.88), 68-69.

Oil Palm cultivation (XLIII—24.11.88), 30-32.

Poultry Farming (XLIV—25.11.88), 253-254.

Recommendations made by Review Committee of Kendriya Vidyalaya Sangathan (XLIII—24.11.88), 291.

Safety Measures for Revolving Restaurant at Pitampura, Delhi (XLIV—6.12.88), 1-6.

Torture of chakma tribals by security forces Bangladesh (XLIII—24.11.88), 192-193.

DEBATES

REDDY, SHRI M. SUBBA

Demands of Farmers and Agricultural

Labour (Disc) (XLIII—18.11.88), 344-49.

REDDY, SHRI MANIK

"Area Projects" in States (XLIV—7.12.88), 161-66.

Bilateral relations with Maldives (XLIV—1.12.88), 126.

Chattopadhyaya Commission Report (XLIV—1.12.88), 359.

Crude Oil Prices (XLIII—22.11.88), 198.

Damage of Foodgrains (XLIV—30.11.88), 292-93.

Erosion in Irrigation Structures (XLIV—25.11.88), 163-164.

Fraud in Subsidiaries of General Insurance Corporation (XLIV—25.11.88), 162-63.

Income-Tax Relief to Film Stars (XLIV—25.11.88), 31-32.

Industrial Sickness (XLIII—22.11.88), 85-86.

Infiltration from Ponoma (XLIII—21.11.88), 77.

Irregularities in Birla Provident Fund Trust (XLIV—30.11.88), 291.

Kendriya Vidyalaya Sangathan's National Games/Sports 1988 (XLIII—3.11.88), 119.

Late running of A.P. Express (XLIV—2.12.88), 145.

Loans to Agriculture Sector by Nationalised Banks (XLIV—2.12.88), 215.

Low Power Transmitter/T.V. Relay Centre at Medak (XLIV—6.12.88), 257-58.

Nationalisation of Scheduled Banks (XLIV—25.11.88), 165.

New Atomic Power Plants (XLIV—28.11.88), 199-200.

News captioned 'Air Pollution damaging Forests' (XLIV—30.11.88), 81-82.

News item captioned HIV Infects Someone Every Minute (XLIV—30.11.88), 293-96.

- P.M.'s visit to Pakistan (XLIV—1.12.88), 329.
- Pak troops on Borders (XLIV—28.11.88), 148-49.
- Research conducted by Indian Institute of Forest Management Bhopal (XLIV—7.12.88), 282-86.
- Rise in spying in Indian by Foreign Agencies (XLIV—5.12.88), 149.
- Sales Tax and other concessions in Tamil Nadu (XLIII—18.11.88), 166.
- Seizure of Brown Sugar (XLIV—25.11.88), 164.
- Seizure of Heroin on Indo-Pak Border in Punjab (XLIII—18.11.88), 14.
- Setting up of a Electronic Telephone Exchange at Bhongir in Nalgonda District A.P. (XLIII—22.11.88), 199.
- Setting up of new AIR Stations in A.P. (XLIII—15.11.88), 143-44.
- Storage of Edible Oils (XLIV—30.11.88), 291-92.
- T.V. Coverage to Ministers (XLIV—29.11.88), 179.
- REDDY, SHRI S. JAIPAL**
- Hike in Tyre prices (XLIII—15.11.88), 29.
- Price Reduction of Push Button Telephones (XLIII—15.11.88), 57.
- Shifting of Telephones of Journalists (XLIII—15.11.88), 297.
- UNESCO Working Group Meet in Delhi (XLIV—1.12.88), 5.

DEBATES**REDDY SHRI S. JAIPAL**

Decision of Government of India to set up a joint venture in collaboration with M/s. PepsiCo Ind., U.S.A (CA) (XLIV—6.12.88), 422-34.

Need to resume credit flow from NABARD to the farmers (u/c 377) (XLV—16.12.88), 32-33.

RIYAN, SHRI BAJU BAN

Import of Rice from Thailand (XLIV—7.12.88), 95.

DEBATES**RIYAN, SHRI BAJU BAN**

Approval of President's Proclamation in Relation To the State of Mizoram (St. Res.) (XLIII—2.11.88), 227-33.

Recent strike by workers of industrial establishments in Delhi and nearby areas-(CA) (XLIV—5.12.88), 351-57.

Sixth schedule to the constitution (Amendment) Bill—Consid. (XLIV—29.11.88), 493-504.

ROY, DR. SUDHIR

American Collaboration in Energy Sector (XLIII—22.11.88), 39-41.

Directions by Central Board of Secondary Education Regarding Three Language Formula (XLIII—24.11.88), 37.

FERA violation by Jyoisna Holdings (XLIV—2.12.88), 222.

Import of Rice from Thailand (XLIV—7.12.88), 95.

Recommendations of Committee of Bankers re. sanctioning of loans (XLIV—2.12.88), -0.

DEBATES**ROY, DR. SUDHIR**

Constitution (Sixtieth Amendment) Bill—Consid (XLIV—30.11.88), 487-89.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill—Consid (XLV—16.12.88), 55-58.

ROYPRADHAN, SHRI AMAR

Closure of Industrial Units due to Pollution (XLIV—7.12.88), 291-93.

Manufacture of Cheap Cloth (XLIV—7.12.88), 173-76.

DEBATES**ROY-PRADHAN, SHRI AMAR**

Demands Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 519-22.

National Highways Authority of India
Bill—Consid. (XLIV—28.11.88),
304-06.

S

SAHA, AJIT KUMAR

Production of Pulses (XLIII—3.11.88),
96.

DEBATES

Need to fulfil demands of industrial
workers of Delhi and Uttar Pradesh
who propose to go on strike from
22nd November, 1988 (Under Rule
377) (XLIII—22.11.88), 382.

SAHA, SHRI GADADHAR

Forest Conservation (Amendment)
Bill Consid. (XLIV—7.12.88), 440-
43.

SAHU, SHRI PRASAD

Night landing facility at Ranchi Air-
port (XLIV—5.12.88), 95.

SARKIA, SHRI M.R.

Appointment of post graduate teachers
by Kendriya Vidyalaya Sangathan
(XLIII—3.11.88), 114.

Pay scales for teachers (XLIV—
1.12.88), 51.

Posts of Laboratory Assistants in
Kendriya Vidyalayas (XLIII—
24.11.88), 104-105.

Teachers posted in Kendriya Vidya-
laya, Moscow (XLIII—24.11.88),
111-112.

DEBATES

Demands of Farmers and Agricultural
Labour (D sc.) (XLIII—18.11.88),
319-21.

Reported pollution of river Brahma-
putra due to a peculiar disease
afflicting fish and vegetable plants
in Assam (A) (XLIV—1.12.88), 387,
390-92.

SALALUDDIN, SHRI

Subsidy paid to Bihar State Handloom
Unions (XLIII—16.11.88), 98.

T.V. Transmission Centre at Santal

Parganas, Biber (XLIII—22.11.88),
86.

SAMANT, DR. DATTA

AIDS among blood donors (XLIV—
7.12.88), 332-33.

Auditing of Accounts of Political
Parties (XLIV—25.11.88), 247.

Closure of Industrial Units due to
Pollution (XLIV—7.12.88), 291-93.

Development of Dharavi Slum in
Bombay (XLIV—7.12.88), 34-35.

Development Schemas in Bombay
(XLIV—7.12.88), 215-16.

Hazira Gas Cracker Project (XLIV—
5.12.88), 381-83.

Hike in Tyre prices (XLIII—15.11.88),
29.

Holding of Assembly Elections in Tamil
Nadu (XLIV—25.11.88), 66-67.

Inclusion of trades under Appren-
ticeship Act (XLIV—30.11.88), 199-102.

Internal and External Debts (XLIII—
18.11.88), 204.

Liberalisation of Gold Policy (XLIII—
18.11.88), 7.

Memorandum on Narmada Valley
Project (XLIII—18.11.88), 39.

NRI proposals for Industries in Maha-
rashtra (XLIII—22.11.88), 79-80.

Portraits of National leaders in Indian
High Commission Office London
(XLIV—1.12.88), 97.

Railway Project in Gwalior Region
(XLIV—2.12.88), 333.

Rehabilitation of sick industrial units
(XLIV—2.12.88), 278.

Revised Export Target During Current
Year (XLIV—25.11.88), 410.

Revision of wages of Coal Mines
(XLIII—22.11.88), 3-7.

Shortage of Indian Airlines Planes
(XLIII—21.11.88), 157.

Sick Industrial Units (XLIV—29.11.88)
22-34.

Sick Industries in Uttar Pradesh

(XLIII—22.11.88), 30-31.

Statutory Development Board for Different Region in Maharashtra (XLIII—21.11.88), 1.

Stoppage of Interim Relief in Public Sector Units (XLIV—6.12.88), 185-186.

Take over of Largen Toubao (XLIII—6.12.88), 340-41.

UGC recommendations regarding University Examination System (XLIII—17.11.88), 142-43.

World Bank Suggestion on Devaluation of Rupee (XLIII—18.11.88), 203.

Write-off of loans given to farmers in Maharashtra (XLIV—2.12.88), 340.

DEBATES

Constitution (Sixtieth Amendment) Bill—Consid. (XLIV—30.11.88), 523-26.

Demand for Introducing Hovercraft service along the Konkan Region (Under Rule 377) (XLIII—24.11.88) 356.

Demand of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 524-28.

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consd) (XLIII—21.11.88), 330-37.

Monopolies and Restrictive Trade Practices (Amendment) Bill Consd. (XLIII—22.11.88), 433-35.

Rise in prices of essential commodities—(Disc) (XLIII—24.11.88), 442-44.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft—(Adj. M.) (XLIV—30.11.88), 569-70.

SAMBU, SHRI C.

Reconstruction of Bridges between Guntur and Nellore on National Highway No. 5 (XLIII—17.11.88), 93.

Replacement of old machinery in

Chitrala Co-operative spinning mills, Andhra Pradesh (XLIII—16.11.88), 353.

STD Facility at Bapatla and Nidubrolu Town in A.P. (XLIII—15.11.88), 79.

Setting up of a Museum in Prakasam District of Andhra Pradesh (XLII—24.11.88), 103-104.

Shelters in Coastal areas of A.P. (XLIV—30.11.88), 407-408.

Spinning Mill in Chilakaluripet, A.P. (XLIV—30.11.88), 188-189.

Stoppage of 131/132 Trains at Vetapalem (XLIV—25.11.88), 97.

Working of Inkolli Spinning Mill (XLIII—16.11.88), 75.

SANYAL, SHRI MANIK

Import of Rice from Thailand (XLIV—7.12.88), 95.

Pepsico Project (XLIV—1.12.88), 328.

SATHE, SHRI VASANT

Commission reported to have been paid by M/s. Bofors in Howitzer Gun Deal (Disc) (XLIII—15.11.88), 539-48.

SAYEED SHRI P.M.

Additional Aid to States (XLIII—17.11.88), 280-84.

Agitation by Officers Association of Central Public Sector Undertakings (XLIII—22.11.88), 82.

Anomolous Committee (XLIII—21.11.88), 129.

Assessment of Tourism Potential in Lakshdweep (XLIII—21.11.88), 221.

British Scholarships for Indian Students (XLIII—17.11.88), 28-42.

Cancellation of light by AI, IA and Vayudoot (XLIV—28.11.88), 138-39.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Civic amenities in regularised colonies (XLIV—7.12.88), 270.

- Construction of Airport in Malaysia (XLIV—28.11.88), 22-24.
- DTC Inter-State Services (XLIV—17.11.88), 38-86.
- Demonstration at Narora Atomic Power Plant (XLIV—5.12.88), 43-46.
- Employees covered under ESI Act (XLIII—16.11.88), 172.
- Facilities to Indian Exporters to China (XLIV—25.11.88), 209-210.
- Fire in Intelligence wing of Customs Collectorate Bombay (XLIII—4.11.88), 35-36.
- Food Processing Units in Lakshadweep Islands (XLIII—3.11.88), 95.
- Gram Panchayat loans under IRDP (XLIII—17.11.88), 5.
- Health Centres in Lakshadweep (XLIII—2.11.88), 84.
- Hike in price of Vanaspathi (XLIV—3.11.88), 407.
- Hungarian loan for augmentation of energy resources (XLIV—22.11.88), 259.
- Hyperplane Project (XLIV—21.11.88), 34.
- Identification of Beedi workers in Kaliachak sub-division (West Bengal) (XLIV—7.12.88),
- Impact of Integration of EEC into a Single Market (XLI—25.11.88), 173-174.
- Indian airlines flights to Kabul (XLIV 5.12.88), 203.
- Introduction of Sea Plane Service in Lakshadweep (XLIII—21.11.88), 233.
- Launch of 150 kg. Satellite (XLIV—3.12.88), 265.
- Levy on processed rice (XLII—16.11.88), 40.
- Liberalisation of Gold Policy (XLIII—18.11.88), 8.
- Lime stone quarries in Dehra Doon valley (XLIV—30.11.88), 452.
- Linking of Foreign countries by ISD Facility (XLIV—22.11.88), 48-57.
- Memorandum on Narmada Valley Project (XLIII—18.11.88), 39.
- National Court of Direct Taxes (XLIII—18.11.88), 234.
- Negotiation of Super Computer (XLIII 21.11.88), 153.
- News item captioned "Flat owners tell tale of Woe" (XLIV—7.12.88), 358.
- Non-conventional sources of Energy (XLIV—29.11.88), 255.
- Observation made by SAARC on Working Children (XLIV—7.12.88), 156-57.
- Pakistan's plea to Review mandates of UN Peace Keeping Operations (XLIII—24.11.88), 249-50.
- People suffering from Sickle Cell Anaemia (XLIII—16.11.88), 202.
- Production of Crude Oil (XLIII—15.11.88),
- Protests against Dead Telephones (XLIII—15.11.88), 116-122.
- Protest against Maida Price Hike (XLIV—1.12.88), 7-9.
- Protest against serving of liquor in restaurants (XLIV—5.12.88), 202.
- Protest by students of Delhi University on Irregularities in conduct of Examination Branch (XLIII—24.11.88), 183-184.
- Recognition of Political Parties by Election Commission (XLIII—4.11.88), 302-312.
- Recommendations made by D.W.C.D. (XLIII—24.11.88), 248-49.
- Redevelopment proposal of DCM Land (XLIV—7.12.88), 331-33.
- Registration of users of weights and measures (XLIV—30.11.88), 128-129.
- Restriction on Expenditure by Political Parties during Election (XLIV—25.11.88), 103-104.
- SAARC Recommendations re. Compulsory Primary Education (XLIII—24.11.88), 67.

- Sale of peas coated with non-permissible Dyes (XLIV—7.12.88), 355-56.
- Setting up of a Satellite Communication System for Lakshadweep (XLIII—22.11.88), 259.
- Setting up of Distillation Plant in Cauvery Basin (XLIV—6.12.88), 129-130.
- Setting up of Quality Testing Labour in Delhi (XLIII—22.11.88), 259.
- Shelters at platforms on Delhi and New Delhi Rly. stations (XLIII—247-248).
- Smuggling in Heroin, (XLIII—18.11.88), 102.
- Special Railway Claims Tribunal (XLIII—18.11.88), 257.
- Spurious Gas Regulative Factory unearthed in Delhi (XLIV—6.12.88) 362.
- Study of USA Elections by Chief Election Commissioner (XLIV—2.12.88), 138.
- Suggestions to scrap Price and purchase performance in Public Sector Enterprises (XLIII—15.11.88), 412-13.
- Survey conducted by Heart Care Foundation re. heart attack and high blood pressure (XLIII—2.12.88), 169.
- Teaching of Sanskrit under Central Board of Secondary Education (XLIV—1.12.88), 155.
- Vessel for inter-Island Ferry Transport Service in Lakshadweep (XLIII—3.11.88), 200.
- Voting age (XLIII—4.11.88), 318-319.
- SELVENDRAN, SHRI P.**
- Supplementary Demands for Grants (Punjab), 1988-89. (XLIV—5.12.88), 392-98.
- SETHI, SHRI ANANT PRASAD**
- Bank Loans for construction of Houses in Rural Areas (XLIII—18.11.88), 98.
- Closure of Industrial Units due to Pollution (XLIV—7.12.88), 219-29.
- Conference of State Secretaries In-charge of Agricultural/Irrigation/Command Areas in Delhi (XLIV—25.11.88), 239.
- Cooperative Spinning Mills in Non-Industry District of Orissa (XLIV—30.11.88), 211.
- Effect of losses in State Electricity Board on Rural Electrification and Production in Industries (XLIV—20.11.88), 65.
- Evaluation of Teachers Performance (XLIV—1.12.88), 54.
- Family/Community Biogas Plants set up in Seventh Plan (XLIV—6.12.88) 179-184.
- Foreign Missionaries (XLIV—28.11.88), 79-80.
- Full Blown AIDS case (XLIV—30.11.88), 77.
- Impact of Rural Development Programmes in Nutrition Status of People (XLIV—1.12.88), 87.
- Integrated Tribal Development Agencies in Orissa (XLIV—5.12.88), 236-42.
- Issue of I.A. Ticket against Dollars to Foreign Tourists (XLIV—28.11.88), 81-82.
- Male contraceptive (XLIV—7.12.88), 318-19.
- Modernisation of R.S.P. West Germany Financial Corporation (XLIII—24.11.88), 66-67.
- Population of SC/ST (XLIV—5.12.88), 103-118.
- Rooms reserved for IIDC Officers in IIDC Hotels (XLIII—21.11.88), 66.
- Scheme to raise scholarship amount for SCs/STs (XLIV—5.12.88), 137.
- Social Forestry Schemes (XLIV—7.12.88), 242-45.
- Telecast of films and other regional programmes with English/Hindi subtitles (XLIV—6.12.88), 337.

Upgradation of Cities (XLIV—25.11.88), 52-53.

Wages of workers engaged in scheduled Employments (XLIV—7.12.88), 67.

Waiting List for Telephone Connections in Metropolitan Cities and State Capitals (XLIII—15.11.88), 81-84.

World Bank Loan for Thermal Power Stations (XLIV—29.11.88), 279.

DEBATES

Need to set up a TV Transmitter at Bhadrak (Orissa) (under rule 377) (XLV—16.12.88), 35.

Situation arising out of withdrawal of number of trains by Eastern and South Eastern Railway (CA) (XLV—16.12.88), 139-143.

SHAH, SHRI ANOUPCHAND

Allotment of All India Permits for Passenger Buses (XLIII—17.11.88), 197.

Discontinuation of Local Trains on Western suburban of Bombay (XLIV—2.12.88), 36.

Food demand for Maharashtra Government (XLIV—7.12.88), 24-26.

Issue of Vanaspathi manufacturing licence to growers cooperatives (XLIV—30.11.88), 47-48.

Opening of Post Offices in Maharashtra (XLIV—29.11.88), 147.

Shortage of LPG in Bombay (XLIV—6.12.88), 189-190.

Storage Foodgrains in FCI Godowns in Bombay (XLIV—30.11.88), 275-76.

DEBATES

Constitution (Sixtieth Amendment) Bill—Consid. (XLIV—30.11.88), 306-10.

Need to continue the 12 bogie train running between Dadar and Virar of Western Rly. (Under Rule 377) (XLIII—16.11.88), 403.

Supplementary Demands for Grants

(General), 1988-89 (XLIV—6.12.88), 509-12.

SHAHABUDDIN, SHRI SYED

Advance Flood Forecasting Centre in Orissa (XLIV—25.11.88), 242.

Allotment of Land by DDA for Institutional areas (XLIII—16.11.88), 77.

Allotment of MS/HSD retail outlets in Bihar (XLIV—29.11.88), 302.

Amendment of Haj Committee Act (XLIII—3.11.88), 117.

Amount spent on relief and rehabilitation of Bhopal Gas Victims (XLIII—15.11.88), 270-74.

Appeals in stopping construction of big dams (XLIV—2.12.88), 303.

Arrears of EPF (XLIII—2.11.88), 155.

Atrocities against Scheduled Castes/Scheduled Tribes (XLIV—5.12.88), 316-26.

Bureau for promotion of Urdu (XLIII—17.11.88), 388-408.

Central Public sector investment in Bihar (XLIII—15.11.88), 270.

Citizenships to Stateless Persons in Sri Lanka (XLIII—17.11.88), 93-95.

Collaboration for Development of Light Combat Aircraft (XLIV—5.12.88), 279.

Communal Incidents (XLIII—21.11.88), 240.

Companies regarding under Companies Act (XLIV—29.11.88), 304.

Completion of Super Thermal Power Plant in Dabalgaoon, Bihar (XLIII—15.11.88), 269-70.

Construction of SKY-scrapers in Delhi (XLIII—16.11.88), 354.

Cost of Projects to Develop MBT and LCA (XLIV—5.12.88), 280.

Credit Deposit Ratio (XLIII—18.11.88), 67.

Credit Flow to Minorities (XLIV—2.12.88), 212.

- Crisis in Handloom Sector (XLII—2.11.88), 79.**
- Deposits in Swiss Banks (XLIII—4.11.88), 106-07.**
- Directors on Boards of Nationalised Banks (XLIV—25.11.88), 242-43.**
- Elephantiasis Prone Districts (XLIV—7.12.88), 115-24.**
- Emigration clearance for Employment Abroad (XLIV—30.11.88), 361-62.**
- Expenditure by C.S.I.R. (XLIV—5.12.88), 121-22.**
- Export of Jute to USSR (XLIV—30.11.88), 355-60.**
- Exports by Public Sector Undertakings (XLIII—15.11.88), 34-37.**
- Filling up of the Posts of Chief Justices and Judges in High Courts. (XLIII—4.11.88), 284-90.**
- Finalisation of Landless Labour Life Insurance Claims by General Insurance Corporation (XLIV—25.11.88 244-45.**
- Flood Control Plan on Mahananda Basin (XLIV—25.11.88), 243-44.**
- Foreign Debt (XLIV—25.11.88), 216.**
- Frauds in Banks (XLIV—2.12.88), 119.**
- Growth of Jhuggies in Delhi (XLIII—16.11.88), 21.**
- Helicopters with Pawan Hans Limited (XLIII—21.11.88), 171.**
- Holidays observed by Educational Institutions (XLIV—1.12.88), 52.**
- IDBI Assistance (XLIV—2.12.88), 296.**
- Inspection of Drugs under Manufacture and on Sale (XLIV—30.11.88), 363-72.**
- Inter-ministerial committee on development of backward areas (XLIV—29.11.88), 303.**
- Kelkar Committee on Newspaper Policy (XLIV—29.11.88), 125.**
- Navigability of major Rivers (XLIII—17.11.88), 414-15.**
- Nehru Yuva Kendras (XLIII—17.11.88 415-21.**
- Objectives and functions of C-DOT (XLIII—21.11.88), 71.**
- Payment of Licence free of Meridien and Bharat Hotels (XLIV—30.11.88 354-55.**
- Pending cases of freedom fighters pension (XLIV—28.11.88), 173-78.**
- Position of Fijians of Indian origin under new Constitution (XLIII—24.11.88) 243-44.**
- Price of Light Middle East Crude Petroleum (XLIII—22.11.88), 108.**
- Procurement price fixed for wheat and rice (XLIV—7.12.88), 319-20.**
- Production and Export of Iron-ore, Ore Concentrates and Pellets (XLIII—4.11.88), 324-26.**
- Production and Export of Mica (XLIII—3.11.88), 221.**
- Profit earned by STC (XLIV—2.12.88) 295**
- Public Deposits in Small Savings (XLIII—4.11.88), 291-94.**
- Rail-road Crossing on Katihar-New Jalpaiguri Sector (XLIV—25.11.88), 115-16.**
- Rate of Inflation (XLIII—18.11.88), 278.**
- Ratio of work-days lost (XLIII—16.11.88), 361.**
- Recruitment in Air India, Indian Air lines (XLIV—28.11.88), 93-104.**
- Report of Dr. Gopal Singh panel on Minorities (XLIII—21.11.88), 171.**
- Report of the Committee to review the Textile Policy (XLIII—16.11.88), 361.**
- Revised Export Target During Current Year (XLIV—25.11.88), 4-10.**
- Special Programme on Id-Miladun Nabi on A.I.R. and T.V. (XLIV—6.12.88), 142-43.**
- Supply of essential commodities to Bihar (XLIII—16.11.88), 354.**

Supply of Free Samples of Cereal Foods to Hospitals (XLIV—1.12.88) 322.

Talks with Pakistan re assistance to Terrorists (XLIII—3.II.88), 19-20.

Tendu leaves (XLIV—30.II.88), 111.

Terrorist Activities in Punjab (XLIV—5.12.88), 273-78.

Trade during April September, 1988 (XLIII—4.II.88.), 291.

Training of Group A Officers abroad (XLIV—28.II.88), 177-86.

Three Language Formula by Central Board of Secondary Education (XLIII—24.II.88) 108-10.

Violation of the Drugs (Prices Control Order, 1987 (XLIII—15.II.88), 273.

Approval of President's Proclamation in Relation to the State of Mizoram (St. Res.) (XLIII—2.II.88), 237-41.

Banking, Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill Consid. (XLIV—1.12.88), 442-46.

Business of the House (XLIV—2.12.88) 414.

Constitution (Scheduled Castes) Order (Amendment) Bill Int. (XLIII—4.II.88), 428.

Demand for further amendment of the Wakf Act, 1954 and in the meantime, the universally accepted provisions of the 1988 Act enforced immediately (Under Rule 377) (XLV 14.12.88), 18-19.

Foreign Visits by the President and Members of the Council of Ministers Bill Int. (XLIII—4.II.88), 428.

Indian Telegraph (Amendment) Bill (Amendment of Section 5) Int. (XLIII—4.II.88), 430.

National Highways Authority of India Bill Consid. (XLIV—25.II.88), 306-II.

Need to adhere to the Three Language Formula (Under Rule 377) (XLIV—1.12.88), 413.

Need to look into the affairs of the Aligarh Muslim University (Under Rule 377) (XLIV—6.12.88), 459-60.

Official Languages (Amendment) Bill (Amendment of Section 3) Int. (XLIII—4.II.88), 428.

Sixth Schedule to the constitution (Amendment) Bill Consid. (XLIV—29.II.88), 524-29.

SHAJLASH DR. B.L.

Abolition of Morse Code System (XLIV—6.12.88), 263-64.

Aircraft on lease for Indian Airlines (XLIV—5.12.88), 288-89.

Aircraft on lease from Japan (XLIII—21.II.88), 118.

Allocation of funds for N.C.R. Plan (XLIII—16.II.88), 158.

Amendments to Indian Plants Act (XLIII—15.II.88), 39.

Amt. due from Nigerian Airlines (XLIV—28.II.88), 170.

Amt. spent of the Great Indian Rover (XLIII—4.II.88), 50-51.

Annual Project Management Audit of Major Projects (XLIV—28.II.88), 58.

Application of Section 630 of the Companies (XLIV—29.II.88), 84.

Archaic Laws Referred to New Law Commission (XLIV—25.II.88), 134-36.

Biological extinction of mountains (XLIII—16.II.88), 158.

Bridge burning cases in Delhi (XLIII—28.II.88), 168-70.

Calcutta Metro (XLIII—18.II.88), 149

Cases pending in Allahabad High Court (XLIII—4.II.88), 145-46.

Central Assistance to Flood Affected States (XLIII—3.II.88), 147.

Cleaning of Ganga (XLIV—7.12.88), 311-13.

Clearance to pending power projects

- of up (XLIII—22.II.88), 334.
- Closure of Four Units of Hindustan Fertilizer Corporation Limited (XLIII—3.II.88), 109.
- Collaboration in Computerised Reservation System (XLIV—28.II.88), 123-24.
- Commercial Loans (XLIV—25.II.88), 135.
- Compilation of dossiers on big units (XLIII—4.II.88), 239.
- Computerisation of Riv. Information System (XLIV—2.II.88), 183.
- DDA demand from Government Servants Cooperative House Building Society Ltd., Vasant Vihar (XLIV—7.II.88), 309-12.
- DDT Deposits in Fatty Tissues of Indians (XLIII—2.II.88), 58.
- Development and use of Bio-Fertilizer (XLIII—17.II.88), 167-92.
- Development of Allahabad-Patna Stretch of Waterway (XLIII—24.II.88), 55-57.
- Developmental technology for making Natural Food Colours (XLIV—30.II.88), 25-30.
- Discovery of some Pre-historic sites in T.N. (XLIII—24.II.88), 175.
- Dutch assistance to Horticulture Project (XLIII—17.II.88), 260-61.
- Epidemics in Delhi (XLIII—16.II.88), 375.
- Female Infanticides (XLIII—21.II.88), 252.
- Flights cancelled by AIR India (XLIII 21.II.88), 207.
- Foreign Investment Policy (XLIV—29.II.88), 417.
- Grazing Policy (XLIV—7.II.88), 205-206.
- Grounding of Air India Planes (XLIII —2.II.88), 206.
- Guidelines on Debenture Redemption Reserve (XLIV—25.II.88), 135-136.
- Holding Company Concept for Reorganisation of Major Port (XLIV—1.II.88), 220.
- IAF Plan crashes near Muzaffarnagar and Najafgarh (XLIV—28.II.88), 195-196.
- ICDS successful implementation (XLIII—17.II.88), 261-62.
- Impact of licensing liberalisation (XLIII—15.II.88), 203-4.
- Import of Iron Ore fines by Japan (XLIII—18.II.88), 297.
- Import of Locomotives (XLIII—18.II.88), 151.
- Increase in production of bamboo (XLIV—30.II.88), 243-44.
- India Airlines Flights to Kobul (XLIV 5.II.88), 203.
- Inefficient processing facilities of Edible Oils (XLIII—16.II.88), 313.
- International Conference on Kampuchea (XLIV—1.II.88), 287.
- Insurance claims of the two aircrafts (XLIV—5.II.88), 287-88.
- Jt. venture Petrochemical Projects in West Asia (XLIII—15.II.88), 204-5.
- Manufacture of Dornier by HAL (XLIV—5.II.88), 325-26.
- Micro-Processor controlled Automation (XLIV—30.II.88), 211-212.
- Mutation of properties (XLIV—7.II.88), 204-205.
- Nippon Denro Ispat Group (XLIV—1.II.88), 292.
- Outcome of talks held with Bangladesh President (XLIII—24.II.88), 175-176.
- Panchayat Dal Sewak Scheme (XLIV —6.II.88), 260-63.
- Plan for the aged (XLIV—5.II.88), 51-52.
- Pre-Shipment Inspection of Rice (XLIV—25.II.88), 151-152.
- Probe into the Matter of Sale of Scrap Iron (XLIV—1.II.88), 291.

Production of Newspaper (XLIV—6.12.88), 111-112.

Protection to consumers interests (XLIV—7.12.88) 39-41.

Quotations of India Growth Funds and India Fund in US and UK (XLIV—2.12.88), 27

Ranking of Old and New Shares (XLIII—18.11.88), 150.

Rehabilitation of Scindia Steam Navigation Co. (XLIII—18.11.88), 44.

Reverse merger of Sick Companies (XLIV—6.12.88), 333-34.

Review Meeting of UN Code of Conduct for Limer Conference held in Geneva (XLIII—24.11.88), 173-174.

Royalty on Crude Oil and Gas to States (XLV—29.11.88), 343.

Safeguarding of India Community in Managascar (XLIII—24.11.88), 174-175.

Saline land (XLIII—17.11.88), 83-84.

Shifting of industries from metropolitan cities (XLIII—22.11.88), 159.

Shortage of Pesticides (XLIV—29.11.88), 416.

Simplification of Export Procedures (XLIV—25.11.88), 39-40.

Study on support cost system in Indian Navy (XLIII—21.11.88), 46.

Studies in spoken languages and Dialects by Central Institute of Indian Languages (XLIV—1.12.88), 62.

TV Serial "Mahabharat" (XLIII—22.11.88), 190.

Tenders for Riband Phase-II Power Project (XLIV—29.11.88), 216.

Threat to Bhakra Dam (XLIII—22.11.88), 51-52.

Titagar Paper Mills (XLIV—29.11.88), 217.

Trans-Asian Gas Network (XLII—

15.11.88), 204.

Transmission Losses in States (XLIII—15.11.88), 363-67.

Tripartite Committee on rôle of multinational enterprises (XLIII—16.11.88), 48.

Tour of British Cricket Team (XLIII—3.11.88), 75.

Urban basic services schemes (XLIV—30.11.88).

Use of artificial colours and flavour in food articles (XLIV—30.11.88), 241-43.

Use of flavours and colours (XLIV—1.12.88), 368.

Visit of High Power Delegation to China (XLIII—3.11.88), 173.

World Bank Funds for Environment Projects (XLIV—2.12.88), 203.

SHAKTAWAT, PROF. NIRMALA KUMARI

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 486-89.

SHAMINDER SINGH, SHRI

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

DEBATES

Constitution (Sixth-Secord Amendment) Bill Consid. (XLV—13.12.88), 90-92.

Representation of the People (Amendment) Bill Consid. (XLV—15.12.88), 90-92.

SHANKARLAL, SHRI

Allotment of dealerships to unemployed graduates for Pali District, Rajasthan (XLIII—15.11.88), 149-51.

Assistance to Rajasthan for completion of drought relief scheme (XLIII—17.11.88), 56-57.

Guidelines to States about pension (XLIV—28.11.88), 1-3.

Water pollution in Rajasthan (XLIII—16.11.88), 6.

DEBATES

- Banking, Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill Consid.** (XLIV—1.12.88), 465-68.
- Forest (Conservation) Amendment Bill Consid.** (XLV—13.12.88), 87-89.
- Implementation of New 20 Point Programme (Res.)** (XLIII—18.11.88), 428-30.
- National Highways Authority of India Bill Consid.** (XLIV—28.11.88), 318-9.
- Need to construct a railway line between Bar (District Pali) and Bilara (District Jodhpur) (Under Rule 377).** (XLIV—6.12.88), 457-58.
- Need to direct the Government of Rajasthan to ensure proper representation in jobs to backward classes (Under Rule 377)** (XLV—15.12.88), 13-14.
- Supplementary Demands for Grants (General), 1988-89** (XLIV—6.12.88), 520-23.
- SHANKARANAND, SHRI B.**
- Constitution (Sixty-Second) Amendment Bill Int.** (XLV—13.12.88), 19-20.
- Constitution (Sixty-Second Amendment) Bill Consid** (XLV—14.12.88), 19-28.
- Constitution (Sixty-Second Amendment) Bill Consid.** (XLV—15.12.88) 100-125.
- Motion to Pass** (XLV—15.12.88), 141-42.
- Personal Explanation by Minister** (XLIII—15.11.88), 534-39.
- Representation of the People (Amendment) Bill Int.** (XLV—13.12.88), 20-21.
- Representation of the People (Amendment) Bill Consid.** (XLV—14.12.88), 19-28.
- Representation of the people (Amendment) Bill Consid.** (XLV—15.12.88),

- 100-125.
- Motion to Pass** (XLV—15.12.88), 317, 321-322.
- Suppression of Rule 67 (Motion)** (XLV—13.12.88), 18-19.
- SHANMUGAM, SHRI A. C.**
- Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.)** (XLIII—3.11.88), 287-90.
- SHANTI DEVI, SHRIMATI**
- Department promotions in C.S.I.R.** (XLIV—5.12.88), 5-96.
- SHARMA, SHRI CHIRANJI LAL**
- Candidates Selected for Short service Commission** (XLIII—21.11.88), 42.
- Deemed University Status to NDRI, Karnal** (XLIII—24.11.88), 111.
- Financial Assistance to Haryana to Combat Terrorism** (XLIII—21.11.88), 15.
- Four landing of National Highway No. 1 between Kurthal and Karnal** (XLIII—24.11.88), 246-47.
- Industrial units in Haryana** (XLIII—22.11.88), 93-94.
- Jobs to Educated Unemployed Youth** (XLIV—25.11.88), 67-68.
- LPG Bottling Plants** (XLIV—6.12.88), 141-142.
- Land acquisition for Refinery in Karnal** (XLIII—22.11.88), 211.
- Levy on sale of Basmati Rice** (XLIV—30.11.88), 234-35.
- New subjects introduced at NRI Karnal** (XLIII—24.11.88), 310-312.
- Non-implementation of Rules by UNDRI, Karnal** (XLIII—24.11.88), 245-46.
- Ovar Bridges in Sonapat and Panipat** (XLIII—18.11.88), 121.
- Pensions to Freedom Fighters** (XLIII 21.11.88), 84.
- Policy for sale of good quality seeds**

to farmers (XLIII—24.11.88), 247-48.

Setting up of sugar mills in Karyana (XLIV—30.11.88), 127.

Terrorists activities in Punjab (XLIII—21.11.88), 156.

Vayudoot Service to Hissar, Haryana (XLIII—31.11.88), 156.

SHAMA, SHRI PRATAP BHANU

Thermal Power Station and Fertilizer Plant based on HBJ Pipeline Gas in Madhya Pradesh (XLIV—6.12.88), 75.

DEBATES

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 166-68.

National Highway Authority of India Bill Consid. (XLIV—28.11.88), 292-96.

Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 166-68.

SHERVANI, SHRI SALEEM I.

Infiltration of naxalites in Union activities in Hindustan Lever (XLIV—7.12.88), 81.

SHUKLA, SHRI VIDYA CHARAN

Recruitment rules for L&DO (XLIV—7.12.88), 323-24.

SIDDIQ, SHRI HAFIZ MOHD

Bazar on Wheels (XLIV—30.11.88), 290-91.

Demand for Super Fast Train between Delhi and Moradabad (XLIII—18.11.88), 2-1.

Electrification of villages in Moradabad, UP (XLIII—22.11.88), 152.

Formation of Group Housing Societies by registration of New Pattern HUDCO Scheme, 1979 (XLIV—175-77).

Implementation of recommendation of Fourth Pay Commission (XLIII—18.11.88), 291.

Letters from MPs (XLIV—30.11.88), 288-89.

Maintenance of Government Quarters (XLIII—16.11.88), 380.

New-Born Boy Exchanged in Safdarjung Hospital (XLIII—16.11.88), 387.

Opening of Unani CGHS Dispensaries (XLIV—30.11.88), 289-90.

Payment of no claim bonus by Insurance Companies (XLIII—18.11.88), 137.

Purchase of Unani Max Medicines for CGHS Dispensaries (XLIV—30.11.88), 77-82.

Recruitment rules for Private Secretary to Secretaries (XLIII—21.11.88), 113.

Setting up of Electronic telephone exchanges in U.P. (XLIII—15.11.88), 124-27.

Traffic light on crossings/Chowks in Delhi (XLIV—5.12.88), 98-101.

Trips for celebration of Birth Centenary of Pt. Jawayar Lal Nebrua (XLIV—2.12.88), 143.

Unani and Ayurvedic Doctors (XLIII 16.11.88), 100.

Vacant posts of Teachers in Delhi Schools (XLIV—1.12.88), 11.

Working of lifts in Govt. buildings (XLIV—30.11.88), 287-88.

DEBATES

Demand for proper preservation of historical places and antiquities especially those found in Moradabad district (Under Rule 377) (XLIII—197-98).

SIDNAL, SHRI S.B.

Action Plan to promote Food Processing Units (XLIII—3.11.88) 193.

Additional Target for Hydro-Electric Power Capacity (XLIV—29.11.88), 415.

Approval to proposals for Deep Sea Fishing Ventures (XLIV—1.12.88), 9.

Aromatics Project of Cochin Refiners (XLIII—22.11.88), 213.

- Ceiling for composite loans under Differential rates of Interest Scheme (XLIII—4.11.88), 208-209.**
- Change in Audit System (XLIV—2.12.88), 232.**
- Conference of State Labour Ministers (XLIII—16.11.88), 178.**
- Conference on AIDS (XLIII—16.11.88), 371.**
- Customs Duty evasion racket at Indira Gandhi International Airport (XLIV—2.12.88), 213.**
- Delineation and Reservoir Engineering Studies in Cauvery and Krishna Godavari Basins (XLIV—15.11.88), 346-48.**
- Designing consumer fertilizer pride (XLIII—17.11.88), 411-12.**
- Dutch Aid for Ganga Action Plan (XLIV—30.11.88), 254-55.**
- Electronic Industry (XLIV—28.11.88), 43-44.**
- Energy consumption of Thal Valsbet Fertilizer Plant (XLIII—24.11.88), 209.**
- Expansion of TV/AIR network (XLIII 15.11.88), 102.**
- Export from Eastern Region (XLIII—18.11.88), 38.**
- Export of Garments (XLIV—30.11.88), 255-56.**
- Evacuation of Indians from Burma (XLIII—3.11.88), 193.**
- External Financing (XLIII—21.11.88), 88.**
- Guidelines for imports by export oriented units (XLIII—207-208).**
- Impact of Decanalisation of Leather Items on STC (XLIV—25.11.88), 189-190.**
- Import of Coking Coal by Integrated Steel Plants (XLIV—1.12.88), 857.**
- Import of Edible Oils (XLIII—18.11.88), 173.**
- Indo-Danish Trade (XLIV—25.11.88), 248.**
- Joint Venture with Gulf countries for Fertilizer Production (XLIII—24.11.88), 40-41.**
- Kudremukh Iron Ore Company Limited (XLIII—17.11.88), 308-309.**
- Loan from World Bank (XLIII—4.11.88), 207.**
- Measures to increase exports during current financial year (XLIII—4.11.88), 77-78.**
- Mica Industry (XLIV—1.12.88), 283.**
- Modernisation of Ntc Mills (XLIII—2.11.88), 59.**
- National commission on Rural Labour (XLIII—2.11.88), 115.**
- National Technology Mission for Electric Power (XLIV—28.11.88), 243.**
- ONGC's contracts for manufacture of chemicals (XLIV—29.11.88), 60.**
- Official level trade talks between India and US (XLIII—18.11.88), 202.**
- Outcome of External Affairs Minister's visit to Nepal (XLIII—17.11.88), 267.**
- Plan for Export of plastic (XLIV—2.12.88), 29.**
- Potable Water and Health Care for Residents of Resettlement Colonies (XLIII—2.11.88), 184.**
- Price Control on Type Industry (XLIII—22.11.88), 345.**
- Price of Levy cement (XLIII—22.11.88), 163.**
- Production of paddy by millers (XLIV 30.11.88), 422.**
- Production of Crude Oil from Cauvery and K.G. Basins (XLIII—15.11.88), 426.**
- Profit/Lon of Public Sector enterprises**

(XLIII—15.11.88), 259.

Projects cleared by NCDC (XLIII—17.11.88), 101-110.

Power Equipment Orders for BHEL (XLIII—22.11.88), 99-100.

Retroactive financing of ONGC Projects by World Bank (XLIV—6.12.88), 308-09.

Rise in bank frauds (XLIII—4.11.88), 205-207.

Restructuring and Reconstitution of High Courts (XLIII—18.11.88), 205-207.

Restructuring and Reconstitution of High Court (XLIII—18.11.88), 222.

Schemes for the benefit of Women (XLIV—1.12.88), 140.

Setting up of Tribal Health Research Centres (XLIV—30.11.88), 263.

Setting up of Growth Centres in Backward Areas (XLIII—15.11.88), 344-45.

Silk Textile Mills in Gujrat (XLIII—2.11.88), 48.

Sino-Indians Trade Relations (XLIII—4.11.88), 325-326.

Slow modernisation of Textile Mills (XLIII—2.11.88), 116.

Strengthening of Research and Development Base by Industrial Units (XLIV—29.11.88), 221.

Sugarcane dues (XLIV—7.12.88), 92-94.

Tax Evasion in Textiles (XLIV—2.12.88), 203.

Theft of documents from Army Head quarters Office (XLIV—5.12.88), 212-13.

Upliftment of weaker schemes in Bihar (XLIV—5.12.88), 81-82.

Utilisation of Solatium Fund (XLIII—3.11.88), 191.

Wage boards for journalist and Non-

Journalist newspapers employees (XLIII—16.11.88), 94.

Water supply by melting Himalayan Glaciers (XLIII—18.11.88), 104.

Workshop on Advances in Paediatrics (XLIII—16.11.88), 229.

Workshop on Small Family (XLIV—16.11.88), 198.

World Bank and Asian Development Bank aid for Indian Road Sector (XLIII—3.11.88), 57.

World Bank Assistance to Developing Countries (XLIV—25.11.88), 168-169.

DEBATES

Demand for conversion of Miraj-Belgaum railway line into broad gauges early (Under Rule 377) (XLIV—7.12.88), 415.

Need to Introduce Boeing air-services from Belgaum to Goa, Bombay and Bangalore (Under Rule 377) (XLIII—21.11.88), 274.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 557-59.

Supplementary Demands for Grants (Tamil Nadu) 1988-89 (XLIV—2.12.88), 458-63.

SINGH, SHRI KAMLA PRASAD

Accommodation to Central Government Employees at Visakhapatnam (XLIV—7.12.88), 325-26.

Acts of Parliament (XLIII—18.11.88), 124.

Allocation/Release of amount to AIIME (XLIV—30.11.88), 197-99.

Allotment of houses by DDA (XLIV—7.12.88), 324.

Allotment of land to Cooperative Group Housing Societies (XLIV—7.12.88), 326-27.

Applicability of ban orders on recruitment (XLIII—18.11.88), 252.

- Babies Picked up from Hospitals by Dogs (XLIII—16.11.88), 322.
- Bank Frauds (XLIII—18.11.88), 253.
- Cases pending in Delhi High Court (XLIII—18.11.88), 255.
- Compilation of Central Administrative Tribunal Judgements (XLIV—5.12.88), 155-56.
- Electrification of villages in Jaunpur, U.P. (XLIII—15.11.88), 147.
- Expansion of at Delhi and New Delhi (XLIV—25.11.88), 100-101.
- Facilities to C.G.H.S. beneficiaries to consult senior doctors in Dr. R.N.L. Hospital (XLIV—7.12.88), 82-83.
- Facilities to CGHS beneficiaries to consult Orthopaedic doctors in Hospitals (XLIII—16.11.88), 362.
- Functioning of National Council (XLIV—5.12.88), 154-55.
- Hunger deaths (XLIII—3.11.88), 199.
- Income Tax Assesses in Delhi (XLIV—25.11.88), 305-207.
- Introduction of a Super Fast Train between Visakhapatnam and Delhi (XLIV—25.11.88), 204.
- Jaunpur Town Protection Scheme (XLIII—4.11.88), 204.
- LPG connections in U.P. (XLIV—6.12.88), 114-120.
- Letters written by M.Ps (XLIII—21.11.88), 64.
- Letters written by MPs (XLIV—5.12.88), 153-54.
- Letters written by MPS to NDMC Administrator (XLIV—5.12.88), 45-46.
- Linking of All Defence Offices with one Telephone Exchange (XLIV—23.11.88), 47.
- Outstanding Claims of GIC (XLIV—25.11.88), 202.
- Passenger amenities at Jaunpur city rly. station (XLIII—4.11.88), 204-205.
- SINGH KAMLA PRASAD**
- Pending cases with Central Administrative Tribunal (XLIV—5.12.88), 156-66.
- Post offices in Jaunpur District, U.P. (XLIV—29.11.88), 407.
- Questionnaire on Model Sales Tax (XLIV—2.12.88), 343.
- Raids on Ball Pen Companies (XLIV—25.11.88), 248-50.
- Release of Smugglers on failure to file complaints in the Court (XLIII—18.11.88), 252.
- Removal of Not roadworthy buses (XLIII—3.11.88), 94.
- Revision in Pay Scales of Bank Employees (XLIII—4.11.88), 76-77.
- Rice in price of essential commodities (XLIII—16.11.88), 37.
- Road accidents in Delhi (XLIII—3.11.88), 200.
- Rural electrification in U.P. (XLIV—29.11.88), 271.
- Sale of Controlled Cloth (XLIII—16.11.88), 254.
- Scarcity of 60 ml Puches of Mobile Oil (XLIII—22.11.88), 75.
- Security measures taken for AIR and Doordarshan Kendras in States (XLIII—22.11.88), 175.
- Shops under Directorats of Estates (XLIV—7.12.88), 324-25.
- Shortage of staff in Delhi Schools (XLIII—17.11.88), 49.
- Street Lighting in Delhi (XLIII—22.11.88), 246.
- Villages connected by Roads to District Headquarters in Eastern U.P. (XLIII—24.11.88), 20.
- Voltage Fluctuations in Delhi (XL IV—29.11.88), 277.

Waiting list for telephone connections in Delhi (XLIV—29.11.88), 267.

Widening of Approaches to Bhakra Canal (XLIII—15.11.88), 426.

SINGH, KRISHNA PRATAP

Agreements with foreign countries for Technology (XLIV—1.12.88), 97.

Complaints re. wrong billing of telephones in Patna (XLIV—29.11.88), 116.

Conversion of Daurala-Maharajganj Railway Route (XLIV—25.11.88), 93.

Estimated Production of Oil Seeds (XLIII—24.11.88), 304-305.

Scarcity of Fodder in Bihar (XLIV—1.12.88), 254.

Setting up Industries in Bihar (XLIV—6.12.88), 121-22.

DEBATES

Demands of Farmers and Agricultural Labour (Disc) (XLIII—18.11.88), 340-42.

SINGH, SHRI KRISHNA PRATAP

Need to set up a big industry in Saran (North Bihar) remove regional imbalance—(Under Rule 28.11.88), 248-49.

Afforestation in North Eastern and other Himalayan States (XLIII—16.11.88), 89.

All-India Medical Service of Specialists (XLIV—7.12.88), 206-208.

Amalgamation of Samphelat Exchange with Imphal Exchange (XLIII—22.11.88), 341.

Applicants for Telephone connections in Manipur (XLIII—2.11.88), 330.

Assistance for Small and Medium Towns (XLIV—7.12.88), 237-38.

Assistance for Social Welfare Programme (XLIV—5.12.88), 256-64.

Asylum to Burmese refugees (XLIII—24.11.88), 331.

Authorisations issued by NCGP (XLIV—7.12.88), 51-52.

Branch of the Central Institute of Indian Language in the North-East (XLIV—1.12.88), 246.

Cases pending in Guwahati High Court (XLIII—4.11.88), 219-222.

Central assistance to various Institutions in North Eastern States for propagation of Hindi (XLIII—3.11.88), 169.

Development of Imphal Aerodrome (XLIII—21.11.88), 255.

Expenditure on Development of Languages (XLIV—1.12.81), 119.

Export of Handloom items from North Eastern States (XLIV—7.12.88), 216-17.

Financial assistance for construction of a Ring Road around Imphal City (XLIII—3.11.88), 169.

Financial Assistance to Private Hospitals (XLIV—30.11.88), 48-68.

Hotel accommodation (XLIV—5.12.88), 26-36.

ITDC Units in North Eastern States (XLIII—21.11.88), 222.

Identification of Industries suitable for North East Region (XLIV—6.12.88), 34-69.

Improvement of Dimapur-Moreh and Slicher-Imphal National Highways (XLIII—21.11.88), 259.

Inclusion of Hill Tribes of North East in the List of Scheduled Castes/Scheduled Tribes (XLIV—5.12.88), 326-27.

Increase in Capacity of Telephone exchanges in Manipur (XLIII—22.11.88), 352.

Increasing the number of seats in trains for Manipur (XLIII—4.11.88), 209-210.

Irrigation potential in N.E. States (XLIV—2.12.88), 281.

Opening of more rural banks in North-East (XLIII—4.11.88), 210-218.

Power potential in NE States (XLIV—6.12.88), 276-282.

- Production of power at Loktak project (XLIII—22.11.88), 341.
- Programme for restoration of damages caused to National Highways (XLIII—24.11.88), 72-74.
- Proposal for setting up Paper/Pulp Industries in Manipur (XLIV—6.12.88), 294-95.
- Purchase of books for the Defence Forces (XLIV—5.12.88), 186-94.
- Safeguards for economically and educationally backward communities (XLIV—5.12.88), 185-86.
- Seats in Regional Medical Colleges (XLIV—30.11.88), 277.
- Seizure of Narcotic drugs on Indo-Burma border (XLIII—4.11.88), 220-223.
- Separate High Court for Manipur (XLIII—4.11.88), 78-79.
- Shifting Cultivation in hill areas of N.E. States (XLIII—3.11.88), 166.
- Silchar-Jiribam Rly. Line (XLIV—2.12.88), 113.
- Specialised Treatment Facilities in North Eastern States (XLIII—2.11.88), 10.
- Supply of cheap Yarn Weavers in Manipur (XLIII—16.11.88), 279.
- Survey for Oil and Gas in Manipur (XLIV—6.12.88), 297-98.
- T.V. Centre at Imphal (XLIII—22.11.88), 76.
- Telephone facilities in North Eastern States (XLIV—6.12.88), 295-98.
- Uniformity in standard of education (XLIII—3.11.88), 33.
- Upgradation of status of FCI units (XLIV—7.12.88), 236-37.
- Use of Hindi in High Courts (XLIV—5.12.88), 339-40.

DEBATES

- Approval of President's Proclamation in Relation to the State of Mizoram (St. Res.) (XLIII—2.11.88), 215-23.
- Banking, Public financial institutions and Negotiable Instruments Law

(Amendment) Bill—Consid. (XLIV—1.12.88), 463-71.

Commissions of Inquiry (Amendment) Bill—Consid. (XLIII—24.11.88), 367-69.

Constitution (Amendment) Bill (Amendment of Article 311) by Shri Shahabuddin Consid. (XLIII—4.11.88), 457.

Constitution (Sixtieth Amendment) Bill—Consid (XLIV—30.11.88), 484-87.

Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 335-37.

Dismal Performance of Indian Sportsmen in Seul Olympic Games (Dis) (XLV—13.12.88), 12-30.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 486-87.

Narcotic Drugs and Psychotropic Substances (Amendment) Bill—Consid. (XLV—16.12.88), 76-79.

National Highways Authority of India Bill Consid. (XLIV—25.11.88), 302-06

Rise in prices of essential commodities-(Disc.) (XLIII—24.11.88), 440-52.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft—(Adj. M) (XLIV—30.11.88), 621-23.

Sixth Schedule to the constitution (Amendment) Bill—Consid. (XLIV—29.11.88), 509-13.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 482-86.

Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.12.88), 384-87.

SINGH, SHRI RAM NARAIN

Constitution (Sixtieth Amendment) Bill—Consid. (XLIV—30.11.88), 510-12.

Demands Farmers and Agricultural

Labour (Disc) (XLIII—17.11.88), 491-94.

Monopolies and Restrictive Trade Practices (Amendment) Bill Consid (XLIII—22.11.88), 435-36.

Need to remove the disparity in the levy price of sugar (Under Rule 377) (XLV—15.12.88), 18-19.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 532-34.

Supplementary Demands for Grants Punjab 1988-89 (XLIV—5.12.88), 442-46.

SINGH SHRI SD

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Fire safety measures in high rise buildings (XLIV—5.12.88), 86-87.

Import of microlight aircraft (XLIV—5.12.88), 223-24.

Installation of tube wells (XLIII—24.11.88), 48-52.

New Pay Scales in Central Government Public Undertakings (XLIV—6.12.88), 386-87.

Pak plan to create disturbances in J&K (XLIII—21.11.88), 235.

Pollution in Delhi (XLIII—16.11.88), 337.

Telephone Clearing Machine for LPG Distributors (XLIII—22.11.88), 52-53.

Water supply in Delhi (XLIV—7.12.88), 78-79.

DEBATES

Need to modernise Sindri Fertiliser Factory and to set up a big factory in that area (Under Rule 377) (XLIII—4.11.88), 354.

Vacant post of Judges in Bihar High Court (XLIII—18.11.88), 112.

LINGH, SHRI SANTOSH KUMAR

Agreement with DTC Employees (XLIII—24.11.88), 38-39.

Allotment of L.I.G. flats in Paschim Puri (XLIII—16.11.88), 82.

Import of raw materials by Drug manufacturers (XLIV—2.12.88), 137.

Increase in Excise Duty on Bamboo Industry (XLIV—25.11.88), 92-93.

Nehru Yuva Kendra Sangathan (XLIV 1.12.88), 317.

Replacement of Boeing 737 Aircrafts (XLIV—28.11.88), 77-78.

DEBATES

Demand for continuing import of Refampicin, a medicine used for treatment of T.B. patients (Under Rule 377) (XLIV—7.12.88), 411.

Demand for Enquiry into reasons for delay in recovering the amounts over-charged by drug manufacturing companies (Under Rule 377) (XLIII-15.11.88), 440.

Need to enquiry into the recovery of less amount from Drug Companies respect of Baraigone Ketone (Under Rule 377) (XLV—16.12.88), 28.

SINGH VISHWANATH PRATAP

Commission reported to have been paid by M/S. Borors in Howitzer Gun Deal (Disc-) (XLI I—15.11.88), 519-33.

SINGH DEO, SHRI K.P.

Dismal performance of Indian sportmen in Seoul Olymic Games (Disc) (SLV 16.12.88), 178-81.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 458-69.

Need to set up a nuclear power plant in Orissa (Under Rule 377) (XLIV—30.11.88), 470-71.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft—(Adj. M.) (XLIV—30.11.88), 590-93.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 548-52.

SINHA, SHRI ATISH CHANDRA

- Committee to scrutinise freedom fighters Pension cases in the Eastern Region (XLIV—5.12.88), 225-27.
- Compensation to Swadeshi Group of mills (XLIV—30.11.88),
- Contract for Dulhasti Hydel Project (XLIV—6.12.88), 89-90.
- Dankuni Coal Complex (XLIV—29.11.88), 57.
- Effects of Rise in Cost on NTC Contractors (XLIV—7.12.88), 54-55.
- Failure of ASLVs (XLIV—5.12.88), 90-91.
- Gram Panchayat loans under IRDP (XLIII—17.11.88), 1-10.
- Loans granted by public financial institution to NTC (XLIII—2.12.88), 34.
- National Textile Corporation claims against National consumer Co-operative Federation (XLIV—7.12.88), 90-91.
- Power Generation at Panki and Obra Thermal Power Stations (XLIV—6.12.88), 371-72.
- Recruitment for A.I.R. Station at Berhampur, West Bengal (XLIV—6.12.88), 315.
- Trial Run of M.V. Sanjeevani (XLIII—24.11.88), 113-14.

SINHA, SMT. KISHORI

- Ban on recruitment in Public Sector Undertakings (XLIII—15.11.88), 254-55.
- Caprolactum Project in Bihar (15.11.88) 275.
- Central Assistance for Rabi Crops (XLIII—3.11.88), 36.
- Computers in Rural Areas (XLIII—21.11.88), 154.
- Concern over Construction of Big dams (XLIV—30.11.88), 285-88.
- Demand and supply of zinc, copper and other non-ferrous metals (XLIII—24.11.88), 252-54.

- Dowry deaths in Delhi (XLIV—5.12.88) 203.
- Dowry offers to IAS Probationers (XLIV—5.12.88), 203-06.
- Expansion of Barauni Refinery (XLIV—6.12.88), 366-67.
- Import of Locomotives from USSR (XLIII—4.11.88), 173.
- Improvement of Children Educational Programme over Television (XLIII—17.11.88), 299-301.
- Inefficient processing facilities of Edible Oils (XLIII—16.11.88), 313.
- Inter-action between Education and Industry (XLIII—17.11.88), 301.
- Manufacture of ILT Exchanges (XLIV—29.11.88), 137.
- Manufacture of Washing Machines (XLIV—6.12.88), 202-03.
- Muzaffarpur Meteorite (XLIII—17.11.88), 124-25.
- National Debate on protection against defamation (XLIII—15.11.88), 38-39.
- Plan to Intergrate Engineering Education with Technical Needs (XLIII—24.11.88), 41-2.
- Posts of AIR Station Directors (XLIV—29.11.88), 308.
- Prevention from Polio (XLIV—7.12.88) 277-79.
- Regular supply of imported edible oils (XLIV—30.11.88), 76-77.
- Rural electrification of Bihar (XLIII—15.11.88), 268-69.
- Scheme for processing of waste products of abattoirs (XLIII—24.11.88) 254.
- Selection of language for UPSC Examinations (XLIV—5.12.88), 53-54.
- Soviet Assistance for Projects (XLIII—4.11.88), 16-19.
- Study regarding effectiveness of Traditional Medicines for cure of diseases

(XLIV—7.12.88), 160-62.

Supply of V.C.R /C.T.V. at Low Rates (XLIII—21.11.88), 34.

Voluntary Retirement Scheme in Public Sector Enterprises (XLIII—22.11.88) 97-98.

DABETES

Demand for construction of a National High way from Hajipur to Betia via Vaishali (Under Rule 377) (XLIV—7.12.88), 413.

National Highways Authority of India Bill Consid. (XLIII—24.11.88), 394-95.

SINHA, SHRI SATYENDRA NARAYAN

Capacity utilisation in the gas based fertilizer plants (XLIV—1.12.88), 357.

Central Investment Subsidy Scheme (XLIII—15.11.88), 323-24.

Coal-based Power Plant in Coastal Areas (XLIV—6.12.88), 200-01.

Communal Riots (XLIII—21.11.88), 36.

Conference of Chief Justices (XLIII—18.11.88), 21.

Central Assistance to Flood Affected States (XLIII)—3.11.88), 147.

Damage Caused to Foodgrains by Floods (XLIII—3.11.88), 20-27.

Decline in Hydel-Thermal Mix in Energy System (XLIII—15.11.88), 324-25.

Diversification of HMT Ltd. in Food Processing Industries (XLIV—29.11.88), 331.

Education about Narora Nuclear Power Plant (XLIV—5.12.88), 210-11.

Effect of Hotel Rooms Shortage on Tourism (XLIV—5.12.88), 249-51.

Effects of modernisation of industries on employment (XLIV—30.11.88), 182-83.

Equity held by US Gillette Company

(XLIV—29.11.88), 142.

Export of Alumina by NALCO (XLIII—3.11.88), 186.

Export of Engineering Goods (XLIII—4.11.88), 269-71.

High Cost raw materials makes Food Processing Uneconomic (XLIV—1.12.88), 122.

Hike in tyre prices (XLIII—15.11.88), 26-29.

Increase in sponge iron production (XLIII—17.11.88), 57.

Issue of I.A. Ticket against Dollars to Foreign Tourists (XLIV—23.11.88), 81-82.

Manufacture of PTA and DMT (XLIV 29.11.88), 330.

Manufacture of witching equipment by Companies other than I.T.I. (XLIII 21.11.88), 133.

New Credit Policy of RBI (XLIII—4.11.88), 267-269.

New Varieties of Wheat Released (XLIII—24.11.88), 24-30.

Outcome of talks held with Bangladesh President (XLIII—26.11.88), 175-76.

Pending Cases with Central Administrative Tribunal (XLIV—5.12.88), 155-56.

Production of Flat steel products (XLIII—24.11.88), 191.

Remote sensing Satellites to locate underground water resources (XLIV .12.98), 270-71.

Rise in prices of DMT and PTA (XLIII—15.11.88), 323.

SBI Bonds for N.R.I.s (XLIII—18.11.88), 193.

Selections of languages for UPSC Examination (XLIV—3.12.88), 53-54.

Shifting of production base of USA, Japan etc. to India (XLIV—6.12.88), 365-66.

Soviet offer to launch INSAT—II (XLIV—5.12.88), 290-91.

Study in Packaging Costs (XLIII—24.11.88), 192.

Transfer of funds from Centre to States (XLIII—4.11.88), 97-98.

DEBATES

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 2 2-66.

Constitution (Sixty-Second Amendment) Bill Cons'd (XLV—15.12.88), 87-90.

Implementation of New 20 Point Programme (Res.) (XLIII—18.11.88) 392-99.

Need to ensure payment of minimum wages to agricultural labour (Under Rule 377) (XLIV—1.12.88), 411.

Representation of the People (Amendment) Bill Consid. (XLV—15.12.88) 87-90.

SODI, SHRI MANKURAM

Export of Iron Ore to Japan (XLIV—1.12.88), 315.

Jagdalpur-Dalli-Rajhera Rly. Line (XLIV—2.12.88), 136.

DEBATES

Business of the House (XLIII—18.11.88), 314-15.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 503-05.

SOLANKI, SHRI NATVARISINGH

Import of DMT plant by Bombay Dyeing (XLIV—2.12.88), 85.

Tax/dues from Indian Express Newspapers (Bombay) Pvt. Ltd. (XLIII—11.4.88), 92-93.

SOMU, SHRI N.V.N.

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 314-15.

Constitution (Sixtieth Amendment) Bill Consid. (XLIV—30.11.88), 519-21.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 190-94.

Representation of the People (Amendment) Bill Consid. (XLV—14.12.88) 190-94.

Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.), (XLIV—30.11.88) 627-29.

Supplementary Demands for Grants (Tamil Nadu) 1988-89 (XLIV—2.12.88), 451-58.

SOREN, SHRI HARIHAR

Arrest of Indian fishermen by Pak forces (XLIII—24.11.88), 157-58.

Baladev Jain Temple in Orissa (XLIII—3.11.88), 191.

Construction of Rural Link Roads in Orissa (XLIII—27.11.88), 375.

Development of Modern Information Technology for Rural Development (XLIV—5.12.88), 338-3.

Development of Inland waterways with Soviet Assistance (XLIV—1.12.88), 259.

Development of Rly. Technology (XLIV—2.12.88), 172.

Discovery of Minerals and Precious metals by GSI (XLIII—3.11.88), 88.

Distribution of LPG cylinders (XLIV 29.11.88), 288.

Diversification of trade between India and USSR (XLIV—2.12.88), 48.

Dowry less marriages (XLIII—15.11.88) 287-88.

Expansion of Doordarshan and AIR in 7th Plan (XLIII—15.11.88), 38.

Export of Flowers (XLIII—4.11.88), 195-96.

Export of Garments and Textiles (XLIV—30.11.88), 299-02.

Extension of TV Network to Tribal Areas in Orissa (XLIV—29.11.88), 287.

Family Oriented Programme for

Scattered Tribals (XLIV—28.11.88), 107-10.

Financial Reforms to Mobilise Resources for Eighth Plan (XLIII—18.11.88), 124.

Indo-Bangladesh Force on flood situation (XLIII—4.11.88), 194-95.

Indo-Soviet Technological Cooperation (XLIV—29.11.88), 288.

Indo-UK Economic Relations (XLIII—18.11.88), 157.

Laboratories for research in the Field of lasers (XLIII—21.11.88), 213.

Loans from International Development Association (XLIV—2.12.88), 171.

National Employment Guarantee Scheme (XLIV—5.12.88), 314.

New Schemes to uplift Socio-Economic conditions of Tribals (XLIII—21.11.88), 57.

Opening of Coal Mines in Orissa (XLIV—6.12.88), 255-257.

Plan for exploration of Natural Gas (XLIV—6.12.88), 261.

Proposal for Introduction of New Housing Scheme (XLIII—4.11.88), 42-43.

Regional Programmes of Doordarshan in Orissa (XLIII—15.11.88), 274-75.

Review of Implementation of 20-point Programme (XLIII—21.11.88), 124.

Review of performance of the National Wasteland Development Board (XLIV—7.12.88), 181-82.

Rise in Wholesale Price Index (XLIII—18.11.88), 58.

Rounding the clock broadcasting (XLIII—15.11.88), 273-74.

Scheme of Book Bank for Scheduled Caste/Scheduled Tribes (XLIV—5.12.88), 309-14.

Setting up of a major pig iron plant in Orissa (XLIII—17.11.88), 51-52.

Setting up of National level organisation to promote marketing of good

under produced IRDP (XLIII—24.11.88), 263-65.

Shortfall of SC/ST candidates in central services (XLIV—5.12.88), 58-60.

Shortage of Wheat and Gram seeds (XLIII—3.11.88), 189.

Spraying of Pesticide by Vayudoot (XLIII—21.11.88), 235.

Tatkal Telephone (XLIV—6.12.88), 109-110.

Technical assistance from France for CIL's Subsidiaries (XLIV—6.12.88), 255-56.

Trifurcation of DDA (XLIII—16.11.88), 143.

Victims of Dengue Fever (XLIV—7.12.88), 339-40.

Water sports in Chilka Lake (XLIII—21.11.88), 124.

Withdrawal of Subsidy on Edibleoils (XLIV—30.11.88), 349-50.

DEBATES

Need to complete the remaining portion of rail link between Dattari and Banaspani in Orissa (Under Rule 377) (XLIII—22.11.88), 378-79.

Situation arising out of withdrawal of number of trains by Eastern and South Eastern Railway (CA) (XLV—16.12.88), 143-42.

SOZ PROF. SAIFUDDIN

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res. (XLIII—3.11.88), 230-21.

Commission reported to have been paid by M/s Bofore in the Mowlizerous Deal (Disc.), (XLIII—16.11.88), 477-82.

Constitution (Sixty-Second Amendment Bill Consid. (PLV—14.12.88), 162-66.

Demands of Farmers and Agricultural Labour (Disc.) (XLIII—17.11.88), 507-II.

Forest (Conservation) Amendment Bill, Consid. (XLV—13.12.88), 77-81.

- Implementation of New 20 Point Programme (Res) (XLIV—2.12.88), 321-25.**
- Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—22.11.88), 420-22.**
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill-Consid. (XLV—16.12.88), 99-100.**
- Need for reforms in Judicial system (Under Rule 377) (XLV—16.12.88), 31.**
- Need to make available essential data of 1981 census and rectify the mistake of bracketing Pahari and Gojri in Hindi group of languages in Jammu and Kashmir (Under Rule 377) (XLIII—22.11.88), 380.**
- Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 162-66.**
- Salary, Allowances and Pension of Members of Parliament (Amendment) Bill Consid. (XLIII—4.11.88) 375-78.**
- Serious situation arising out of recent accidents involving Indian Airlines Aircraft (Adj. M.) (XLIV—30.11.88) 617-21.**
- Unorganised Labour Welfare Fund Bill by Shri Balasaheb Vikhe Patil Consid. (XLIV—25.11.88), 355-61.**
- SRREENIVASA PRASAD, SARI V.**
- Action Plan to Boost Exports to West (XLIII—4.11.88), 225-26.**
- Central Assistance to Flood Affected States (XLIII—3.11.88), 147.**
- Compensation to Swadeshi Group of mills (XLIV—30.11.88).**
- Environment & Forest clearance of Developmental projects (XLIII—2.11.88), 126.**
- Evaluation of bids for modernisation of Durgapur Steel Plant (XLIII—17.11.88), 356-58.**
- Hindustan Copper Ltd. (XLIV—1.12.88), 106.**
- Improvement of National Highways (XLIII—17.11.88), 139-40.**
- Inspection of food items sold during Diwali (XLIII—16.11.88), 374.**
- Introduction of Speed Trunk Service (XLIII—15.11.88), 95-96.**
- Joint Project for Rehabilitation of leprosy Patients (XLIII—21.11.88), 14.**
- Laying of pipelines for carrying Coal (XLIV—29.11.88), 254.**
- Losses in mills under N.T.C. (XLIII—16.11.88), 137.**
- Modernisation of Silk⁺ Industry (XLIII—2.11.88), 35.**
- Monitoring Cell to tackle congestion at ports (XLIII—24.11.88), 47.**
- National Textile Corporation claims against National Consumer Cooperative Federation (XLIV—7.12.88), 90-91.**
- News captioned 'Air Pollution damaging Forests' (XLIV—30.11.88), 81-82.**
- New Scheme for Checking Visitors to India (XLIII—4.11.88), 80.**
- NUJ demand for revision of tentative proposal made by Bachwat Wage Boards (XLIII—2.11.88) 126.**
- Pak plan to create disturbances in J. & K. (XLIII—21.11.88), 235.**
- Pollution in Space (XLIV—20.11.88), 44-45.**
- Private sector in Development National highways (XLIII—17.11.88), 53.**
- Production of Crude Oil in Southern Region (XLIII—15.11.88), 289-96.**
- Procurement of Woollen Dress Materials by O.N.G.C. (XLIV—6.12.88), 266-67.**
- Recommendations of National Commission on Urbanisation (XLIII—2.11.88), 116.**
- Review of Comprehensive Crop Insurance Scheme (XLIII—3.11.88), 1-7.**
- Selling of coffee in open market by**

Coffee Growers in Karnataka (XLIV—2.12.88), 105.

Settlement of Accounts between ONGC and Suppliers of Woollen Cloth (XLIV—6.12.88), 137-138.

Trade Deficit during Current Financial Year (XLIII—4.11.88), 226-227.

DEBATES

Demand for handing over the construction of proposed Thermal Power Plant at Mangalore to Karnataka Power Corporation Ltd. (Under Rule 377) (XLIV—30.11.88), 468.

SUKH RAM, SHRI

Allocation of Imported Edible oils to Vanaspathi Industry (St) (XLIV—21.11.88), 271-72.

SULTANPURI, SHRI K. D.

Allotment of Petrol Pumps and LPG agencies in H.P. (XLIII—15.11.88), 417-20.

Appointment of Branch Postmasters in Hill States (XLIII—15.11.88), 417.

Arrests on the Charges of Having Black Money (XLIV—25.11.88), 99-100.

Assistance given to Families of Deceased IPKF Personnel (XLIV—28.11.88), 83-85.

Electronics test and Development Centres in Himachal Pradesh (XLIII—21.11.88), 83.

Industrial Licences granted to N.P. (XLIII—15.11.88), 415-16.

Nashpa-Kjakti Project, M.P. (XLIII—15.11.88), 416-17.

Procurement of Foodgrains (XLIII—16.11.88), 84.

Reduction in price of LPG for hilly areas (XLIII—15.11.88), 123.

DEBATES

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 296-99.

Demand for sending Central team to

Himachal Pradesh to assess damage caused by heavy rains in the State and to provide necessary assistance —(Under Rule 377) (XLIV—29.11.88), 482.

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 62-65.

Need to provide financial assistance to the State Govt for the repair of roads in H. P. damaged due to heavy rains (Under rule 377) (XLV—16.12.88), 38.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88), 555-57.

SUMAN, SHRI R. P.

Backlog of Vacancies of SC/ST Employees in DDA (XLIV—7.12.88), 105-106.

SC/ST daily wage employees in DDA (XLIV—30.11.88), 183-84.

SC and ST Safai Karamcharis in DDA (XLIV—30.11.88), 353-54.

Selection Grade to SC/ST teachers of Delhi Admn. (XLIV—1.12.88), 15-16.

SUN DERARAJ, SHRI N.

Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.12.88), 387-92.

Implementation of the pension scheme for CCRT Employees (XLIII—3.11.88), 56.

SURENDRA PAL SINGH, SHRI

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88), 57-62.

Representation of the People (Amendment) Bill Consid. (XLV—14.12.88), 157-62.

SURYAWANSHI SHRI NARSING

Ban on Import of Textile Machinery (XLIV—30.11.88), 88-89.

Clearance of externally aided agricultural Scheme (XLIII—17.11.88), 257-59.

Comprehensive Law on Prevention of Beggary (XLIII—21.11.88), 264.

- Control of exhalitation of water. (XLIII—18.11.88), 172.
- Currency Chest facilities to Private Banks (XLIII—18.11.88), 63.
- Joint Venture in Saudi Arabia and Algeria (XLIII—15.11.88), 56-57.
- Medical relief to Pensioners (XLIV—30.11.88), 225-226.
- Need for Nurses (XLIV—30.11.88), 225.
- Pak plan to create disturbances in J & K (XLIII—21.11.88), 235.
- Popularisation of Chemical Agaragar (XLIII—17.11.88), 67.
- Promotion of Small Scale Industries (XLIV—20.11.88), 33-39.
- Railway Projects in Karnataka (XLIII 18.11.88), 163.
- Three language formula in Navodaya Vidyalayas (XLIII—24.11.88), 59-61.
- SWAMY, SHRI KATURI NARAYANA**
- Setting up of Industries in A.P. with Italian Collaboration (XLIII—15.11.88), 78.
- SWELL, SHRI G.G.**
- Sixth Schedule to the constitution (Amendment) Bill—Consid. (XLIV—29.11.88), 518-23.
- T
- TANTI, SHRI BHADRESWAR**
- Agricultural Research (XLIII—17.11.88), 330-31.
- Alcohol from Sugarcane (XLIV—29.11.88), 419.
- Badi Industrial Estate (XLIII—15.11.88), 262-63.
- CBI Raids (XLIV—28.11.88), 144-45.
- Circulation of Black Money (XLIII—18.11.88), 35.
- Collection of Premium by L.I.C. from Assam (XLIII—18.11.88), 200.
- Computerisation in Government Departments (XLIII—21.11.88), 145.
- Criteria for Forecasting Demand for Goods Transport by Road and Rail (XLIII—21.11.88), 146.
- Electrification of Railway Lines (XLIV—25.11.88), 214-215.
- Energy consumption plans by Coal India Ltd. (XLIV—6.12.88), 336.
- Evaporation loss from Reservoirs of Irrigation Projects (XLIII—18.11.88), 199.
- Failure of anti-poverty steps to improve public health (XLIV—30.11.88), 38-83.
- Fertilizers allocated to Assam (XLIII 17.11.88), 137-38.
- Financial position of cement industry (XLIII—15.11.88), 262.
- Freight Equalisation Scheme for Steel (XLIII—24.11.88), 303-304.
- Funds from foreign countries for Urban Development (XLIII—16.11.88), 150.
- Growth in Powerloom Sector (XLIV 30.11.88), 185-86.
- Implementation of Plantation Labour Act (XLIV—7.12.88), 96-97.
- Indo-Japanese Economic Collaboration (XLIII—22.11.88), 288.
- Installation of new pump sets in States (XLIV—29.11.88), 154.
- International Conference on Jute (XLIV—30.11.88), 383-86.
- International Cooperation for Development of Agro-based Industries (XLIII—17.11.88), 331.
- Investment plan in Power Sector (XLIII—22.11.88), 285.
- Issue of Short Term Commercial Paper by State Bank of India (XLIV—2.12.88), 254.
- Losses suffered by National Small Industries Corp. Ltd. (XLIII—22.11.88), 287.
- Low Technology Consumer Electronic Products (XLIII—21.11.88), 144.
- Man-power engaged in anti-smuggling operations (XLIV—2.12.88), 17.

- National Committee for Spice Exports (XLIV—25.11.88), 215-216.
- National Employment Guarantee Scheme (XLIV—5.12.88), 374.
- National Housing Bank (XLIII—18.11.88), 110.
- National Pool of TV Programmes (XLIII—15.11.88), 263.
- New Scheme for Supply of Steel by SAIL (XLIII—24.11.88), 100-101.
- Generation of Power through Solar Energy in Private Sec (XLIV—29.11.88), 348.
- Farley between Pakistan and India for Liberalisation of Visa Rules (XLIII—21.11.88), 261.
- Pending cases for freedom fighter's pension from Assam (XLIII—21.11.88), 22.
- Per capita consumption of food: raris (XLIII—24.11.88), 332.
- Pipeline from Bombay High to Merira (XLIV—29.11.88), 347.
- Private Agents for Railway Reservations (XLIII—18.11.88), 198.
- Protection of Monuments (XLIII—17.11.88), 331-32.
- Price list of drugs under Drugs (Prices Control) Order 1987 (XLIII—22.11.88), 121.
- Production of Oil from Nahorkotiya and Moran Oilfields (XLIV—29.11.88), 345.
- Proposal to allow shipping companies to acquire vessels on lease (XLIII—24.11.88), 214.
- Raw material bank for Petrochemical Products (XLIV—6.12.88), 334-35.
- Recommendations of Ganguly Committee for Energy Saving (XLIV—29.11.88), 347.
- Recovery of Agricultural Loans (XLIV—25.11.88), 215.
- Restricted area permits in Assam (XLIV—5.12.88), 82.
- Rural water Supply Schemes from Assam (XLIV—1.12.88), 121.
- Schemes for Exploitation of Natural Gas (XLIII—15.11.88), 34.
- Shifting of Early Production System 'Sagar Lakshmi' (XLIV—6.12.88), 335-36.
- Sick Industrial Units (XLIV—29.11.88), 33.
- Marine Geochemical Survey by Oil India Limited in Bay of Bengal (XLIV—6.12.88), 167-68.
- Market Yards (XLIII—3.11.88), 180.
- Measures for revitalising shipbuilding industry (XLIV—1.12.88), 254.
- Measures to Boost Engineering Exports (XLIII—18.11.88), 196.
- Meeting of NCR Planning Board (XLIV—30.11.88), 380.
- Money Order Service (XLIII—22.11.88), 285.
- Simplification of Procedure for Export Brand Rates (XLIV—25.11.88), 114.
- Specialised treatment facilities in N.E. State (XLIII—2.11.88), 15.
- Subsidy to Indian firms in Overseas Projects (XLIV—2.12.88), 257.
- Supply of Foodgrains to States (XLIII—16.11.88), 208.
- Supply of yarn for manufacture of jute Elended items (XLIV—30.11.88), 385-86.
- Tea Gardens in Assam (XLIII—4.11.88), 44-46.
- Trade with EBC and Japan (XLIV—2.12.88), 255.
- Treatment of drug addicts in Delhi Hospitals (XLIV—7.12.88), 253-54.
- Use of Calcium Sand for Cement manufacturing (XLIII—15.11.88), 256.
- Utilisation of Funds for Irrigation (XLIII—21.11.88), 144.

Utilisation of Natural Gas by Industry (XLIV—6.12.88), 335.

Visit of Indian Trade and Industry Delegation to Rumania (XLIV—2.12.88), 256.

DEBATES

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 304-305.

Approval of President's Proclamation in Relation To the State of Mizoram (St. Res.) (XLIII—2.11.88), 256-60.

Banking Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill—Consid. (XLIV 1.12.88) 471-75.

Constitution (Sixtieth Amendment) Bill—Consid. (XLIV—30.11.88), 328-29.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 484-86.

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha Consid. (XLIII—29.11.88), 316-18.

Reported pollution of river Brahmaputra due to a peculiar disease afflicting fish and vegetable plants in Assam (CA) (XLIV—1.12.88), 392-93.

TEWARY, PROF K K.

Commission reported to have been paid by M/s. Bofors in Howltizer Gun Deal—(Disc.) (XLIII—15.11.88), 478-86, 492-500.

THAKKAR, SHRIMATI USHA

Linking of Foreign countries by ISD Facility (XLIV—29.11.88), 5.

New Seed Policy (XLIII—3.11.88), 16.

Talks with Pakistan re. assistance to Terrorists (XLIII—3.11.88), 19-20.

DEBATES

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consid) (XLIII—21.11.88), 337-38.

Need to have a broad gauge railway line from Gandhi Dham to in Guj-arat (u/r 377) (XLIV—16.12.88), 38-39.

Supplementary Demands for Grants (General) 1988-89 (XLIV—6.12.88), 342-45.

THAKUR, SHRI C.P.

Supply of Instruments for Family Welfare Programme (XLIV—7.12.88), 11-12.

DEBATES

Need to entrust the cretwhille Tagore Hosptai of Dandkarany Project of the National Institute of Commun cable Diseases, Delhi (Under Rule 377) (XLIV—7.12.88), 377.

THANGARAJU, SHRI S.

Forest Conservation (Amendment) Bill as Passed by Rajya Sabha Consid. (XLIV—7.12.88), 463-65.

THOMAS, PROF K.V.

AIR/TV Relay Centres in Kerala (XLIII—22.11.88), 93.

Air Accidents (XLIII—21.11.88), 183.

Ban on Indian Nurses to go to USA (XLIII—30.11.88), 121.

Benefit to Employees of Indian Naval Canteen Service (XLIII—21.11.88), 99.

Botanical Garden, Trivandrum (XLIV—7.12.88), 92.

C.S.I.R.-University Centres (XLIV—5.12.88), 50-51.

Cable Video System (XLIV—29.11.88) 342.

Canalisation of Spice Imports (XLIII 4.11.88), 246.

Cashew nut factories in Kerala (XLIV—1.12.88), 366.

Central assistance to State Electricity

- Boards (XLIV—6.12.88), 347.
- Central Fisheries University (XLIII—24.11.88), 110-11.
- Construction on New Yard for SAIL in Kerala (XLIII—24.11.88), 309.
- Construction of Third Aircraft Carrier in Cochin Shipyard (XLIII—17.11.88), 326.
- Construction of Vypeea-Ernakulam Bridge in Kerala (XLIII—17.11.88), 325-26.
- Design of Varapuzha-Eloor Bridge (XLIII—3.11.88), 181.
- Development of Cashew Industry in Kerala (XLIII—17.11.88), 275-76.
- Development of Mumambam Fisheries Harbour (XLIII—3.11.88), 181.
- Developmental Schemes for Co'r Villages (XLIII—22.11.88), 204.
- Dredgers of Cochin Port Trust (XLIV 1.12.88), 53.
- Ernakulam-Alleppey Rly. line (XLIII—4.11.88), 94-95.
- Expansion and Development Schemes of H.M.T. Ltd. (XLIII—22.11.88), 208.
- Expansion of Cochin Refineries (XLIV—29.11.88), 341.
- Factory for manufacture of Rocket Parts (XLIII—21.11.88), 219.
- Foot path over Peruman Bridge (XLIII—11.11.88), 101.
- Functioning of Atomic Reactors (XLIV—5.12.88), 195-97.
- Gold Loans (XLIII—18.11.88), 283.
- Hindustan Organic Chemicals Ltd. Unit at Cochin (XLIII—22.11.88), 209.
- Hydro Electric Power Project in Kerala (XLIII—25.11.88), 405-06.
- Inclusion of Kudumbi community in the list of Scheduled Castes and Scheduled Tribes (XLIII—4.12.88), 197-98.
- Link road connecting Cochin bye-pass and Cochin Port (XLIII—24.11.88), 244-45.
- Ninth Finance Commission Allocation of Kerala (XLIV—25.11.88), 82-83.
- Off-loading of imported foodgrains (XLIII—16.11.88), 335.
- Overdrafts by Kerala (XLIII—18.11.88), 270.
- Overseas trading offices of Indian firms to promote exports (XLIV—2.12.88), 387.
- Pending Applications for LPG connections in Cochin City (XLIV—29.11.88), 150.
- Performance of India at Seoul Olympics (XLIII—3.11.88), 27-29.
- Performance of IRB Ltd. (XLIV—28.11.88), 82-83.
- Procurement of Cashewnuts in Kerala (XLIV—2.11.88), 191-92.
- Production, consumption and Price of Natural Rubber (XLIII—18.11.88), 179.
- Performance to sportmen in recruitment CISF (XLIII—21.11.88), 185.
- Project Report for Development of Cochin City (XLIII—21.11.88), 249.
- Proposal for starting a National Nursing Institute (XLIII—16.11.88), 342.
- Reconstitution of Coir Board (XLIII—22.11.88), 206.
- Reservation of seats in Medical Colleges in Kerala (XLIII—16.11.88), 336.
- Scheme for welfare of Rubber cultivators (XLIV—2.12.88), 95-
- Setting up of National Consumer Dispute Redressal Commission (XLIII—16.11.88), 141.
- Shortage of Raw Material in Hindustan Newsprint Ltd., Kerala (XLIV—6.12.88), 847-48.

- Small Industries Development Bank (XLIII—18.11.88), 279.
- Steps to prevent Video Piracy (XLIII—17.11.88), 121.
- Telephone connections in Ernakulam (XLIII—15.11.88), 110-111.
- Telephone system in Kerala (XLIV—6.12.88), 147-48.
- Tourism Development Projects in Kerala (XLIV—5.12.88), 98-99.
- Turn out of graduates from medical colleges (XLIII—16.11.88), 36.
- THOMAS, SHRI, THAMPAN**
- Agreement between DVC and its employees (XLIV—6.12.88), 164.
- Cash crop cultivation in Southern Region (XLIII—18.11.88), 220.
- Casual Labour in Kerala (XLIII—18.11.88), 217.
- Ceiling of Bonus (XLIII—18.11.88), 52.
- Clearance to Kaym Kulam Thermal Project (XLIII—16.11.88), 300.
- Constitution of Labour Committees (XLIII—16.11.88), 299.
- Development of AIR Station Calicut, Kerala (XLIII—15.11.88), 399.
- Development of Bombay (XLIV—30.11.88), 149.
- Draw of lots for allotment of plots under Robin! Residential Scheme (XLIII—16.11.88), 108.
- Electricity rates in various States (XLIII—15.11.88), 391-96.
- Expansion of telephone exchanges in Mavelikkara, Chengamndr, Kayamkulam and Thiruvalla (XLIII—15.11.88), 397-98.
- Export Earnings from Spices (XLIV—25.11.88), 18-25.
- Export Linked Import Transactions (XLII—4.11.88), 10-16.
- Extra Departmental Employees (XLIII—15.11.88), 392.
- Hotel accommodation (XLIV—5.11.88), 34-35.
- Implementation of Indo-Sri Lanka Accord (XLIII—17.11.88), 53-55.
- Impact of Tyres (XLIII—22.11.88), 178.
- Industries owned by Government of India in Kerala (XLIII—22.11.88), 43.
- Introducing of a new train from Cochin, Mangalore and Trivandrum (XLIII—18.11.88), 219.
- Joint Project for Rehabilitation of leprosy Patients (XLIII—21.11.88), 17.
- Modernisation and Development of Food Processing units under Central Government (XLIII—17.11.88), 227.
- Pay Scales of Railway Caterers (XLIII—18.11.88), 219.
- Flying hours of Boeings (XLIII—21.11.88), 252.
- Procurement/issue price of Rice (XLIII—16.11.88), 302.
- Reduction in Weight of Gunny Bags (XLIII—16.11.88), 299.
- Refund of security deposits of Emigrants (XLIII—2.11.88), 92.
- Slum upgradation in Bombay (XLIV—30.11.88), 321.
- Termination of services of Defence Nurses on marriage (XLIII—21.11.88), 102.
- DABATES**
- Approval of Continuance Inform of President's Proclamation in Relation to the State of Punjab (St. Res.) XLIII—2.11.88), 297-98.
- Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 252-57.
- Commission of Inquiry (Amendment) Bill Consid. (XLIII—22.11.88), 471-74.

- Constitution (Amendment) Bill (Amendment of Article 311) by Shri Shahabuddin Consid. (XLIII—4.11.88), 440-448.
- Dismal Performance of Indian sportsmen in secal Glyapic Cases (Disc.) (XLIV—1.12.88), 522-24.
- Indian Penal Code (Amendment) Bill (Substitution of new section 500, etc.) by Shri Thampan Thomas Int. (XLIV—25.11.88), 324-25.
- Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consid) (XLIII—21.11.88), 293-96.
- Monopolies and Restrictive Trade Practices (Amendment) Bill Consid. (XLIII—22.11.88), 409-16.
- Narcotic Drugs and Psychotropic Substances (Amendment) Bill—Consid. (XLV—16.12.88), 61-64.
- Representation of the People (Amendment) Bill Motion to Pass (XLV—15.12.88), 320-21.
- Serious situation arising out of recent involving Indian Airlines Aircraft (Adj. M.) (XLIV—30.11.88), 601-05.
- Supplementary Demands for Grants (Punjab), 1988-89 (XLIV—5.12.88), 381-84.
- THUNGON, SHRI P.K.**
- Percentage of SC/ST employees in LRTS Cadre (XLIV—2.12.88), 147.

DEBATES

- Implementation of New 20 Point Programme (Res) (XLIII—18.11.88), 407-409.
- Sixth Schedule to the constitution (Amendment) Bill Consid. (XLIV—29.11.88), 513-17.
- TIRAKY, SHRI PIYUS**
- Allotment of plots under Rohini Residential Scheme (XLIII—2.11.88), 136.
- Amendment to the Plantation Labour

- Act (XLIV—30.11.88), 386-87.
- Appointment on Compassionate Ground in N.F. Railway (XLIV—25.11.88), 190-192.
- Ban on the Novel 'The Satanic Verses' (XLIII—18.11.88), 119.
- Bhutessece student in India Universities, Medical and Engineering Colleges (XLIII—17.11.88), 61-63.
- Central University in Assam (XLIII—17.11.88), 207-08.
- Collaboration between USAID and NBGR (XLIV—1.12.88) 62.
- Composition of Tea Board (XLIV—2.12.88), 90.
- Draw of lots under Rohini Residential Scheme (XLIII—2.11.88), 37.
- Financial Assistance by Tea Board for Welfare Activities (XLIV—25.11.88), 143-45.
- Improvement of relations with Bhutan (XLIII—17.11.88), 206-207.
- Indo-US Collaboration in Electronics (XLIV—28.11.88), 52-54.
- Industrial Licences to large Industrial Houses (XLIV—2.12.88), 390.
- Introduction of Direct Train between Dibrugarh and Bombay (XLIII—18.11.88), 46.
- Issue of passports from Regional Passport Office, Delhi (XLIII—24.11.88), 58-60.
- Payment due from African Countries (XLIV—2.12.88), 172.
- Promotion of Sports Activities by Tea Board (XLIV—25.11.88), 49.
- R&D Training by Tea Board (XLIV—25.11.88), 59-61.
- Reservation of seats by Tea Board for Tea Garden Students (XLIV—2.12.88), 43.
- Reserved Vacancies for Scheduled Tribes in Assistant's Grade (XLIII 21.11.88), 58.

- SC/ST employees in AIR (XLIII—15.11.88), 63-64.
- Setting up of TV Relay Centres and AIR Stations in North Bengal and Sikkim (XLIII—15.11.88), 233-35.
- Step to popularise in Tribal areas, Orissa (XLIII—15.11.88), 230-32.
- Traffic disruption on Haldia-Panskura Route (XLIII—18.11.88), 143.
- Welfare Programme by Tea Board for Tea Garden workers' Children (XLIII—18.11.88), 144.
- DEBATES*
- Approval of continuance in Force of President's Proclamations in relation to the State of Punjab (St. Res.) (XLIII—3.11.88) 305-308.
- Banking, Public financial institutions and Negotiable Instruments Laws (Amendment) Bill Consid. (XLIV—1.12.88), 484-87.
- Committee on Private Members' Bills and Resolutions Fifty-Seventh Report-Adopted (XLIII—18.11.88), 409-15.
- Demands of Farmers and Agricultural Labour (Disc.) (XLIII—18.11.88), 331-33.
- Forest (Conservation) Amendment Bill Consid (XLV—13.12.88), 59-62.
- Serious situation arising out of recent accidents involving India Airlines Aircraft (Adj. M.) (XLIV—30.11.88) 623-25.
- TOMAR, SHRIMATI USHA RANI**
- Need to impress upon hospitals the need to provide prompt attention to accident victims (under rule 377) (XLIII—21.11.88), 278.
- TRIPATHI, DR. CHANDRA SHEKHAR**
- Agreement for supply of equipment to National Hydro-Electric Power Corporation (XLIII—22.11.88), 43-44.
- Arms manufacturing factory unearthed in Delhi (XLIV—5.12.88), 23-26.
- Assistance to U.P. for Development of Medical Facilities (XLIII—16.11.88), 142.
- Bonus to Daily Wage workers (XLIV—29.11.88), 340.
- Committee to Curtail Gov. expenditure (XLIII—4.11.88), 319-320.
- Comprehensive Development of Indian Waterways (XLIII—24.11.88), 238-39.
- Demand for nationalisation of Peerless Company (XLIII—4.11.88), 199.
- Demands of Employees of General Insurance Corporation (XLIV—25.11.88), 82.
- Detection of Adulteration in DMS Milk (XLIII—3.11.88), 34.
- Development of Scheduled Castes/Scheduled Tribes in Uttar Pradesh (XLIII—21.11.88), 168.
- Developmental technology for making Natural Food Colours (XLIV—30.11.88), 29.
- Dowry deaths (XLIV—5.12.88), 177-84.
- Electricity Bills in Delhi (XLIII—22.11.88), 196.
- Employees in Parliament Catering Units of Railways (XLIV—2.12.88), 86.
- Establishment of Industries in Jt. Sector (XLIII—22.11.88), 197.
- Facilities to Women and Children under ICDS (XLIII—24.11.88), 89-90.
- Fire incident in Rati Bhavan (XLIII—18.11.88), 207.
- Forced sterilization cases in U.P. (XLIII—16.11.88), 319.
- Foreign visits Chairman and Managing Director of India Drugs and Pharmaceuticals Limited (XLIV—6.12.88), 158-62.
- Functioning of petrol/diesel pumps (XLIV—29.11.88), 393.
- Gang issuing fake permits in Delhi (XLIII—24.11.88), 237-38.

- Gap in fare for Mail and Express Trains (XLIII—19.11.88), 206.
- Houses to Indias labourers in Delhi (XLIV—30.11.88), 326-27.
- Illegal possession of Govt. Land in Karol Bagh, Delhi (XLIV—30.11.88) 327.
- Import of U.S. Technology (XLIV—5.12.88), 185.
- Incentives for investment in Tourism Projects (XLIII—21.11.88), 238.
- Indo-Pak talks on Siachen (XLIII—21.11.88), 169.
- Loss suffered by DMS (XLIV—17.11.88), 333.
- Major Accidents/Derailments of Trains (XLIV—4.11.88), 36-38.
- Meeting of Departmental Promotion Committee (XLIII—16.11.88), 387.
- Performance of Delhi Electric Supply Undertaking (XLIII—15.11.88), 425-26.
- Phased Manufacturing Programme of Drugs (XLIV—6.12.88), 317-18.
- Production of Drugs from Intermediates (XLIV—29.11.88), 350.
- Production of Zinc, Lead and Silver (XLIV—1.12.88), 233.
- Profits earned by EPCL (XLIII—22.11.88), 197.
- Promotion of Trade by Indo-Pak Joint Commission (XLIII—18.11.88), 40.
- Purchase of Soviet Planes for Vayudoot (XLIII—21.11.88), 91.
- Reclamation of Waste land (XLIV—30.11.88), 327-32.
- Recovery of direct taxes (XLIII—6.12.88), 310-16.
- Recovery of unintended Benefit by Indian Drugs and Pharmaceuticals Ltd. and Hindustan Antibiotics Ltd. (XLIV—6.12.88), 140-41.
- Regularisation of Unauthorized colonies (XLIV—7.12.88), 36-39.
- Regulation of Services of Daily wage Workers in Departments of Posts & Telecommunications (XLIII—15.11.88), 99-101.
- Remuneration to news readers in Doordarshan (XLIV—29.11.88), 148.
- Specialised Treatment Facilities in N.E. States (XLIII—2.11.88), 14.
- State of Mahatma Gandhi in Delhi (XLIV—30.11.88), 46-47.
- Suggestion from Block and District Officers on 8th Five Year Plan (XLIV—28.11.88), 71-72.
- Supplementary report of Kalkar Committee (XLIII—22.11.88), 319.
- Supply of Milk by Delhi Milk Scheme (XLIII—1.11.88), 24-32.
- Team to assess amount due under Drugs Prices Equalisation Account (XLIV—6.12.88), 309-10.
- Tirupati Devasthanam Loan to Mauritius (XLIV—25.11.88), 38.
- Visit of Denmark Trade Delegation (XLIII—15.11.88), 134-35.
- Visits of Officers of AEPC to EEC Countries and U.S.A. (XLIII—16.11.88), 379.
- Wages of Industrial Workers in Delhi (XLIII—16.11.88), 319.
- Waiting list for telephone connection in Janakpuri, New Delhi (XLIV—29.11.88), 393.
- World Bank aid for construction of roads (XLIV—2.12.88), 305.

DEBATES

- Demands of Farmers and Agricultural Labour Disc. (XLIII—4.11.88), 409-14.
- Maternity Benefit (Amendment) Bill as passed by Rajya Sabha (Consd) (XLIII—1.11.88), 312-16.
- Need to check the spread of heart ailments, particularly amongst the youth in the country (Under Rule 377) (XLV—15.12.88), 15.
- Need to divert spare water of Rapti river to save Basti, Gorakhpur,

- Gonda and Baharsah from floods (Under Rule 377) (XLIV—30.11.88), 464-70.
- Need to provide basic amenities to the people living in slums in metropolitan cities and to take steps for environmental improvement there (under rule 377) (XLIII—17.11.88), 443-44.
- Need to take steps to improve the financial position of handloom weavers (Under Rule), 377) (XLIII—4.11.88), 363.
- TULSIRAM, SHRI V.**
- AIDS Virus in Donors Blood (XLIII—16.11.88), 106.
- Accident prone airports (XLIV—5.12.88), 219-20.
- Application of Nuclear Technology (XLIV—5.12.88), 220-21.
- Arrears due to Coal India Ltd. from State Electricity Board (XLIV—29.11.88), 358.
- Assistance by Banks to Drought Hit Farmers (XLIV—25.11.88), 181-182.
- Assistance for Cuddapah Wildlife Sanctuary (XLIV—7.12.88), 240.
- Assistance for Introduction of Tourist Motor (XLIV—5.12.88), 252-53.
- Attachment of Coaches in Trains between Hyderabad and Mahboob Nagar (XLIV—25.11.88), 73.
- Award for One Daughter Family (XLIV—7.12.88), 99-103.
- Bank Loans for Housing (XLIV—25.11.88), 182-84.
- British Aid (XLIII—18.11.88), 268.
- Chairman of Wage Boards for Working Journalists and non-journalist Newspaper Employees (XLIII—16.11.88), 316.
- Closure of Four Units of Hindustan Fertilizer Corp. Ltd. (XLIII—3.11.88), 109.
- Committee to find out causes of Viral Fever (XLIII—2.11.88), 86.
- Committee to find out Magnetic Power in Indian Soil (XLIII—21.11.88), 165.
- Compensation to Victims of Air and road accidents (XLIII—24.11.88), 187-88.
- Concession on South Central Rly. to tourists (XLIII—4.11.88), 173-74.
- Deaths due to Brain Fever (XLIII—16.11.88), 140.
- Delay in settlement of EPF cases (XLIII—2.11.88), 174.
- Diversion of Assistance meant for Nagarjuna Sagar Hydro-Electric Power Project (XLIII—22.11.88), 83-84.
- Expansion of Himalayan Magnesite Ltd. (XLIV—6.12.88), 306-07.
- Export of Jute to USSR (XLIII—16.11.88), 315.
- Export of Maruti cars (XLIII—22.11.88), 293.
- Export of Pineapples to West European countries (XLIV—1.12.88), 125.
- Export of Tobacco by STC (XLIV—2.12.88), 142.
- Filling up of Posts of Judges of Andhra Pradesh High Court (XLIII—18.11.88), 267.
- Financial Assistance to National Textile Corporation for production of cheap Saris (XLIV—7.12.88), 241-42.
- High Power TV Tower for A.P. (XLIV—29.11.88), 408.
- Impact of imposition of export duty on silk by China (XLIV—30.11.88), 128.
- Implementation of Tribal Welfare Schemes (XLIV—5.12.88), 18-19.
- Import of Locomotives from USSR (XLIII—4.11.88), 173.
- Import of vaccines to prevent AIDS (XLIII—2.11.88), 174.
- Incentives for setting up industries in

- T.N. (XLIV—15.11.88), 289.
- Increase in Import Duty on Pulses and other Items (XLIII—4.11.88), 19-24.
- Increase in prices of metals (XLIII—24.11.88), 211-13.
- Increase in production of jute bags (XLIII—2.11.88), 177.
- Indo-Egypt Joint Commission Meet (XLIII—18.11.88), 269.
- International Tea Promotion Association (XLIII—4.11.88), 174-75.
- Introduction of fast/superfast trains between New Delhi and A.P. (XLIII—4.11.88), 175.
- Introduction of Integrated Energy Pricing System (XLIV—29.11.88), 71.
- Joint Venture to manufacture Biaxially oriented Polypropylene Film (XLIV—6.12.88), 86-87.
- Launching of Mining projects (XLIII—24.11.88), 210-11.
- Liberatisation of Gold Policy (XLIII—18.11.88) 5.
- Loan from Netherlands (XLIV—2.11.88), 241.
- Loss to IA/AI Cus to free travel (XLIV—5.12.88), 219.
- Measures suggested to States for boosting up of food processing units (XLIII—17.11.88), 413-14.
- Mineral refinery at Thanjavur in Tamil Nadu and in Andhra Pradesh (XLIV—6.12.88) 303-05.
- Modernisation of Steel Plants (XLIII—3.11.88), 144.
- New Alarm Chain System (XLIV—25.11.88), 184-186.
- New areas for oil and gas discovery by ONGC (XLIII—22.11.88), 209.
- New Atomic Power Plants (XLIV—28.11.88), 199-200.
- Operational efficiency of State Electricity Boards (XLIII—15.11.88), 285-88.
- Oxygen Units in the Steel Plants (XLIV—1.12.88), 281.
- Pending applications for telephone connections in Mehboob Nagar (A.P.) (XLIV—29.11.88), 169.
- Pension Scheme for Miner (XLIV—7.12.88), 242.
- Post control (XLIII—17.11.88), 357-58.
- Pesticide discovered by Regional Research Laboratory, Hyderabad (XLIII—21.11.88), 136.
- Pre-flight fitness certificate to pilots (XLIV—5.12.88), 80-81.
- Price of Aluminium (XLIII—3.11.88), 209.
- Prices of Plastic raw material (XLIII—15.11.88), 21-26.
- Prices of seeds (XLIII—17.11.88), 358-59.
- Prime Minister's visit to Bhubaneswar (XLIII—17.11.88), 146-47.
- Production of Crude Oil in Southern Region (XLIII—15.11.88), 289-96.
- Questionnaire on Model Sales Tax (XLIV—2.12.88), 343.
- Rampur Kathgodam Railway Line (XLIII—18.11.88), 266.
- Recommendations made by the Chemical Engineer of U.S.A., now appointed in C.S.I.R. (XLIII—21.11.88), 14.
- Replacement of the Telecommunication Board by four-Member Commission (XLIII—15.11.88), 255-56.
- Reports of Enquiry Committee on Aircrashes (XLIII—21.11.88), 165.
- Sale of seized Gold (XLIV—2.12.88), 342.
- Setting up of a compact Disc Manufacturing Plant (XLIII—21.11.88), 74.
- Setting up of Fertiliser Plant in Bahrain (XLIII—17.11.88), 414.

- Setting up of Petrochemical Projects (XLIV—29.11.88), 360.
- Shifting of State Forest Service College, Dehradun (XLIV—30.11.88), 12-18.
- Shortage of pig-iron (XLIII—3.11.88), 93.
- Staff strength for Eradi Commission (XLIII—18.11.88), 108.
- Strike by Industrial Labour in Delhi (XLIV—7.12.88), 240-41.
- Study on Development of Port Sector by Asian Development Bank (XLIII—24.11.88), 45-46.
- Supply of power to Core Sector from Central Power Stations (XLIV—6.12.88), 306-07.
- T.V. News in Telugu (XLIV—6.12.88), 305-06.
- Textile exports to non-quota countries. (XLIV—2.12.88), 178.
- Writing off of loans (XLIV—2.12.88), 343.

DEBATES

- Cinematograph (Amendment) Bill (Amendment of section 58) Int. (XLIV—25.11.88), 322.
- Demand of Farmers and Agricultural Labour (Disc) (XLIV—17.11.88), 17.11.88, 489-90.
- National Highways Authority of India Bill Motion to Pass (XLIV—29.11.88), 313-15.
- Reference on the working of Lok Secretariat (XLIV—2.12.88), 1-3.
- TUR, S. TARLOCHAN SINGH**
- Additional quota of sugar for sale through fair price shops (XLIV—7.12.88), 225-27.
- Generation of Electricity by D.E.S.U. and acquisition from other sources (XLIV—6.12.88), 6.12.88) 21-24.
- Guidelines to Public Sector Undertakings for Nehru Centary Celebrations (XLIV—6.12.88), 293-94.

- Manpower Export to West Asia (XLIV—7.12.88), 219-20.
- Production of Sobhagya Saris (XLIV—7.12.88), 227-28.
- Rise in price of wheat in Delhi (XLIV—7.12.88), 42.

TYTLER, SHRI JAGDISH

- Decision of Government of India to set up joint venture in collaboration with (M/s. Pepsico Ind.. U.S.A. (CA) (XLIV—6.12.88), 623-34, 447-53.
- Proposal of Punjab Agro Industries Corporation for setting up a Joint Venture in Punjab with M/s Voltas and in Collaboration with M/s PEPSICO (St.) (XLIII—3.11.88),

U

UNNIKRISHNAN, SHRI K.P.

- Kerala Map in Survey of India Maps (XLIV—5.12.88), 127-28.

V

VENKATESAN, SHRI P.R.S.

- Bride Burning Cases in Tamil Nadu (XLIII—21.11.88), 150.
- Calcutta Metro (XLIII—18.11.88), 149.
- Central Assistance to T.N. State Electricity Board (XLIII—15.11.88), 369-70.
- Cold Storages and refrigerated transport system linking fishing harbours (XLIV—1.12.88), 118.
- Crisis in Tamil Film Industry (XLIV—29.11.88), 53.
- Development of National Highways in Tamil Nadu (XLIII—3.11.88), 223.
- Doubling of Rly. tracks in T.N. (XLIII—4.11.88), 238-39.
- Electricity connections to agriculturists in Tamil Nadu (XLIV—6.12.88), 149-50.
- Electrification of Railway Tracks in Tamil Nadu (XLIV—25.11.88), 122-23.
- Encouragement of Private Sector Cold-storage (XLIV—1.12.88), 246.

Freedom Fighters Pension cases (XLIV 5.12.88), 175-77.

Gas based Thermal Station at Cuddalore, Tamil Nadu (XLIV—6.12.88), 345.

Grants and loans to T.N. (XLIII—4.11.88), 236-38.

Implementation of New Education Policy in T.N. (XLIII—3.11.88), 117.

Improvement of Old Lanks and Tank in T. N. (XLIII—5.11.88), 68-70.

LPG Facility in Tamil Nadu (XLIII—15.11.88), 371-72.

Opening of New Hospitals in Tamil Nadu (XLIII—2.11.88), 26.

Over-bridge at Tiruppappuliyur Rly. Station (XLIII—4.11.88), 237.

Production of Silver Paste (XLIII—21.11.88), 32.

Progress made by Tamil Nadu in one family one job (XLIII—24.11.88), 87.

Proposals for expansion of FCI godowns in Tamil Nadu (XLIV—7.12.88) 171.

Scheduled Caste/Scheduled Tribes below poverty Line in Tamil Nadu (XLIV—5.12.88), 48-50.

Scheme for development of sports in rural areas (XLIV—1.12.88), 357.

Self-employment scheme for educated unemployed youth in Tamil Nadu (XLIV—6.12.88), 364-66.

Setting up of Beach Resorts in T.N. (XLIV—28.11.88), 91-92.

Setting up of Industries in Tamil Nadu (XLIV—29.11.88), 257.

Setting up of Oil Refinery in Tamil Nadu (XLIV—29.11.88), 257.

Setting up of Penicillin Factory at Cuddalore (Tamil Nadu) (XLIV—6.12.88), 324.

Setting up of telephone exchanges in South Arcot District, Tamil Nadu (XLIII—15.11.88), 372.

Sick Industrial units in T.N. (XLIII—

4.11.88), 237-38.

Super managements for Public Sector Undertakings (XLIII—15.11.88), 93-94.

TV Relay Centre in Tamil Nadu (XLIII—15.11.88), 369-71.

Women beneficiaries of Loans in T.N. (XLIV—2.12.88), 83.

Supplementary Demands for Grants (Tamil Nadu) 1988-89 (XLIV—2.12.88), 476-78.

VENKATESH, DR. V.

CBI Inquiry against officials of CCI (XLIV—30.11.88), 110-11.

Complaints against IPS Officers of UP and Rajasthan (XLIV—5.12.88), 214-18.

Contract for supply and erection of equipment in Neyveli Light Corporation (XLIV—6.12.88), 143-44.

Contract labour system in Steel Industry (XLIII—24.11.88), 254-55.

Foreign Visits of Ministers (XLIV—2.12.88), 251.

Loans granted by public financial institutions to NTC (XLIV—2.12.88), 34.

Nuclear danger from Narora Atomic Power Plant (XLIV—5.12.88), 93-95.

Power Generation at Korba Super Thermal Power Station (XLIV—29.11.88), 57.

Supply of Aircraft/Helicopter to ONGC (XLIV—6.12.88), 372-74.

VERMA, SHRIMATI USHA

Road Tax payment records in Delhi Transport Authority (XLIII—17.11.88), 129.

VIJAYARAGHAVAN, SHRI V.

Advertisements before telecast of Mahabharat Serial (XLIII—22.11.88) 320.

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Concrete Sleeper Unit at Palghat (XLIII—4.11.88), 300.

Demand for LPG in Palghat District, Kerala (XLIV—6.12.88), 214-15.

Discovery of minerals and precious metals by G.S.I. (XLIII—3.11.88), 88.

Expansion of Doordarshan and A.I.R. in 7th Plan (XLIII—15.11.88), 38.

Financing of Election by the State (XLIV—25.11.88), 96.

Introduction of a New Train from N. Delhi to Kerala (XLIII—4.11.88), 298-99.

International Flights from Calicut (XLIII—21.11.88), 227.

Kuriarkutty-Karapara Project (XLIII—4.11.88), 115.

Loans Advanced by IDBI in Palghat, Kerala (XLIV—25.11.88), 153-54.

Malayalam TV programmes in Kerala (XLIII—22.11.88), 145.

Manufacture of integrated local and Trunk Exchanges in ITI Unit, Palghat (XLIV—29.11.88), 185.

Model Ry. Stations in Kerala (XLIII—4.11.88), 299.

Navodaya Vidyalaya at Palghat, Kerala (XLIII—24.11.88), 65-66.

Production of coconut (XLIII—24.11.88), 250-51.

Proposal to expand Hindustan Latex Ltd. (XLIII—16.11.88), 86.

STD Calls facility in Group Dialling areas in Kerala (XLIII—22.11.88), 319.

DEBATES

Assault on Member by the Police in Kerala on November 17, 1988 (Under Rule 377) (XLIV—7.12.88), 416-17.

VIR SEN, SHRI

Regional Managers in State Bank of India in Delhi (XLIV—2.12.88), 344.

SC/ST employees in State Bank of India, Local Head Office, Delhi (XLIV—2.12.88), 144.

SC/ST in Directorate of Social Welfare (XLIV—5.12.88), 137-39.

DEBATES

Approval of President's Proclamation in Relation To the State of Mizoram (St. Res.) (XLIII—2.11.88), 252-56.

VYAS, SHRI GIRDHARI LAL

Liberalisation of Gold Policy (XLIII—18.11.88), 7.

Sick Industrial Units (XLIV—29.11.88) 28-29.

DEBATES

Banking, Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill-Consid. (XLI—1.12.88), 460-65.

Constitution (Sixtieth Amendment) Bill Consid (XLIV—30.11.88), 517-19.

Forest (Conservation) Amendment Bill Consid. (XLV—13.12.88), 54-67.

National Highway Authority of India Bill Consid. (XLIV—28.11.88), 296-300.

W

WADIYAR, SHRI SRIKANTA DATTA NARASIMHARAJA

Additional Central Assistance for Irrigation Projects (XLIV—25.11.88), 227-29.

Air Accidents (XLIII—21.11.88), 183.

Assistance for Small and Medium Towns of Karnataka (XLIV—7.12.88), 107-08.7

Assistance to Karnataka for construction of roads in Tribal Areas (XLIV—1.12.88), 71.

Balance of payment position (XLIV—333-34.

Bio-sphere project in Nanda Devi area of Himalayan ranges (XLIII—16.11.88), 342.

Council for Population Research (XLIII—16.11.88), 41.

Crop Insurance Scheme (XLIII—3.11.88), 159.

- Demand and availability of Petro-chemicals Pesticides and chemicals (XLIII—15.11.88), 299.**
- Development of Tourism in Delhi (XLIII—21.11.88), 62.**
- Discussions with neighbouring countries to tackle Flood Menace (XLIII—18.11.88), 111.**
- Employment generated under NREP (XLIII—17.11.88), 86-92.**
- Execution of Ghatapara Hydro-Electric Power Projects in Karnataka (XLIII 22.11.88), 112.**
- Execution of Power Projects with Asian Development Bank loan (XLIII—15.11.88), 299-300.**
- Failure of ASLVS—5.12.82), 90-91.**
- IDBI assistance scheme (XLIII—4.11.88), 121-24.**
- Implementation of ICBS in Karnataka (XLIII—3.11.88), 123.**
- Improvement in education standard (XLIII—17.11.88), 379.**
- Indo-Netherland on Environment (XLIV—30.11.88), 379-80.**
- Indo-Pak talks on slashia (XLIII—21.11.88), 169.**
- Irregular transfer of telephones in Bangalore City (XLIV—6.12.88), 88.**
- Joint Research Project by ICAR and USAID (XXIV—17.11.88), 387.**
- Joint Ventures with Ghana (XLIII—18.11.88), 288.**
- Liberalisation of specifications for procurement leavy rice in Punjab (XLIII—16.11.88), 343.**
- Mangalore Refinery Project (XLIV—6.12.88), 289.**
- Modernisation of airports (XLIV—28.11.88), 197-99.**
- National Agricultural Communication Project (XLIII—17.11.88), 379-80.**
- Nationalisation of Coal Mines (XLIV—29.11.88) 377.**
- New areas for oil and gas discovery by ONGC (XLIII—22.11.88), 289.**
- New Power projects by National Thermal Power Corporation (XLIII—15.11.88), 49-52.**
- Nilgiri-Bisphere Reserve Area (XLIV—30.11.88), 375-78.**
- Preparation of maps for survey data by Survey of India (XLIII—21.11.88), 212.**
- Production and export of Tea (XLIII—18.11.88), 227.**
- Production of crude oil by Oil and Natural Gas Commission (XLIII—15.11.88), 297-98.**
- Profit/Lon of Public Sector Enterprises (XLIII—15.11.88), 259.**
- Profits earned by Oil Companies (XLIII—22.11.88), 291.**
- Promotion of Education Among Handicapped (XLIII—5.12.88), 291-301.**
- Rangers Training Colleges (XLIV—30.11.88), 373-74.**
- Regularisation of Encroachments in Catchment Areas (XLIII—24.11.88), 102-03.**
- Reservoir Fisheries Development Project (XLIV—1.12.88), 280.**
- Revised Export Targets During Current Year (XLIV—25.11.88), 410.**
- Schemes to attract Foreign Tourists (XLIII—21.11.88), 162**
- Scheme to encourage Small, Medium and Vernacular Newspapers (XLIII—22.11.88), 334.**
- Social Forestry schemes in Karnataka (XLIV—30.11.88), 185-186.**
- STD connection between Dharmastata and Bangalore (XLIII—22.11.88), 289.**
- Supply of coal to cement industry (XLIV—22.11.88), 355.**
- Take over of Textile Processing Corporation of India (XLIII—16.11.88) 196.**
- Tea Export to Iron (XLIII—4.11.88), 311.**

Technology upgradation schemes for capital goods industry (XLIV—29.11.88), 97.

Training programmes and better service conditions for LPG deliverymen (XLIV—6.12.88), 363.

Vocationalisation of Secondary Education (XLIII—24.11.88), 224-27.

DEBATES

Recent strike by workers of industrial establishment in Delhi and near by areas—(CA) (XLIV—5.12.88), 363-66.

Reported pollution of river Brahmaputra due to a peculiar disease afflicting fish and vegetable plants in Assam (CA) (XLIV—1.12.88), 393-95.

WALIA, SHRI CHARANJIT SINGH.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—15.12.88) 76-70.

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 502-504.

Representation of the people (Amendment) Bill Consid. (XLV—15.12.88), 67-70.

WASNIK, SHRI MUKUL

Pending applications for electricity connections in Mayur Vihar (Phase—2), Delhi (XLIII—15.11.88) 30-31.

Shifting of Telephones of Journalists (XLIII—15.11.88), 297.

Statutory Development Boards for Different Regions in Maharashtra (XLIII—21.11.88), 9.

Constitution (Sixty-Second Amendment) Bill Consid. (XLV—14.12.88) 109-114.

Representation of the People (AMENDMENT) Bill Cons'd. (XLV—14.12.88), 109-114.

Y

YADAV, SHRI MAHABIR PRASAD

Grant to Birla Institute of Technology, Mesra Ranchi (XLIII—17.11.88), 197-98.

Repair of National Highway No. 311 between 20 Point Barauni and Purnia (XLIV—1.12.88), 116.

DEBATES

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 308-309.

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 530-32.

Maternity Benefit (Amendment) Bill as passed by Rajya Sabha Consid. (XLIII—29.11.88), 325-27.

Supplementary Demands for Grants (General). 1988-89 492-95.

YADAV, SHRI RAM SINGH

Amount spent on Export Incentives (XLIII—18.11.88), 132.

Decline in foreign Exchange Reserves (XLIII—4.11.88), 94.

Export linked Import Transaction (XLIII—4.11.88), 10-16.

Financial position of Rajasthan (XLIV—2.12.88), 134.

Housing Scheme of Unit Trust of India (XLIII—18.11.88), 13.

Lung cancer cases due to smoking cigarettes (XLIII—16.11.88), 150.

Over-bridges at Alwar and between Level Crossing 114.115 on Delhi-Ahmedabad Route (XLIV—25.11.88), 77-78.

Problem areas for drinking water in Rajasthan (XLIII—24.11.88), 80.

Soviet Mi-35 Helicopters for India (XLIV—28.11.88), 103-104.

Support prices Cereals (XLIII—24.11.88), 229-30.

Support Price of Millet (XLIII—17.11.88), 121-22.

DEBATES

Smoking Public financial Institutions and Negotiable Instruments Laws (Amendment) Bill—Consid. (XLIV 427-32.

Commission of Inquiry (Amendment)

Bill Consid. (XLIII—22.11.88), 464-71.

Demands of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 460-64.

YADAV, SHRI SUBHASH

Night landing facility at Indore Airport (XLIV—5.12.88), 28.

Vayudoot Service from Indore (XLIV 5.12.88), 131-32.

YADAV, SHRI SHYAM LAL

Damage due to cyclone in the states of West Bengal, Orissa and Union Territory of Andaman and Nicobar Islands (Disc) (XLIV—16.12.88), 192-195.

Damage from Cyclone in West Bengal, Orissa and Andaman and Nicobar Islands on November 22, 1988 and Relief Measures Undertaken—(St.) (XLIV—7.12.88), 528-34.

YADAV, SHRI VIJOY KUMAR

Central Assistance to Flood Affected States (XLIII—3.11.88), 147.

Conversion of BEL's Talaja Unit into a joint venture company (XLIII—21.11.88), 114.

Direct Rail Link between Delhi/ New Delhi to State Capitals (XLIII—18.11.88), 233.

Fire in Intelligence wing of Customs Collectorate, Bombay (XLIII—4.11.88), 35-36.

Import of Potassium Penicillin (G) by IDPL (XLIV—29.11.88), 139.

Increase in Compensation (XLIII—21.11.88), 239.

Minimum wages of workers in Export Inspection Council (XLIV—2.12.88) 131.

Proposal for a Superfast Train between Patna and Delhi (XLIII—4.11.88), 142-143.

Recommendations of Jain Bannerjee Panel (XLIV—5.12.88), 301-02.

Setting up of a Automatic Telephone Exchanges at District Headquarters (XLIII—22.11.88), 108.

Speed Post Service (XLIII—15.11.88), 65-70.

Study report on Cholera Epidemic in Delhi (XLIV—7.12.88), 90.

Vacancies of Judges in Supreme Court and High Courts (XLIII—18.11.88), 38.

DEBATES

Demand for extending the Bakhtnagar-Rajgir railway line upto Bodh Gaya and conversion of Patna-Islampur railway line into broad gauge—(Under Rule 377) (XLIV—7.12.88), 414-15.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 174-76.

Implementation of New 20 Point Programme (Res.) (XLIV—2.12.88), 479-85.

Supplementary Demands for Grants (General), 1988-89 (XLIV—6.12.88) 552-55.

Unorganised Labour Welfare Fund Bill by Shri Balasaheb Vikhe Patil Consid. (XLIV—25.11.88), 342-46.

YADAV, SHRI D P.

Expansion of 84 exchange of Ghazabad (XLIII—22.11.88), 53-56.

YAZDANI, DR. GOLAM

Border Check posts in West Bengal (XLIV—5.12.88), 134-35.

Closure of Petrol Pump in Raiganj (West Bengal) (XLIV—6.12.88), 124-25.

YOGESH, SHRI YOGESHWAR PRASAD

Allocation for welfare of employees in collieries (XLIV—15.11.88), 107-108.

Cases filed in Administrative Tribunal against CWC (XLIV—2.11.88), 138.

Drying up of wells and Tanks near Coal Fields (XLIII—15.11.88), 391.

Increase in production of Oil Seeds (XLIII—17.11.88), 289-90.

Loss of Mandays due to strikes and

Lockouts (XLIII—16.11.88), 219.

Pending cases with Central Administrative Tribunal (XLIV—5.12.88), 156-66.

Persons affected by pollution in Raniganj—Jharia area (XLIII—16.11.88) 83.

Pollution Caused in Raniganj-Jharia Coal Belt (XLIII—15.11.88), 390.

Power generation target (XLIII—15.11.88), 264-67.

Shortfall in Fertilizer Production (XLIII—17.11.88), 323-24.

Support prices of rice wheat and Sugarcane (XLIII—17.11.88), 134-35.

DEBATES

Approval of President's Proclamation in Relation To the State of Mizoram (St. Res.) (XLIII—2.11.88), 241-44.

Constitution (Amendment) Bill

(Amendment of Article 311) Consid. (XLIII—4.11.88), 465-68.

Constitution (Sixtieth Amendment) Bill Consid. (XLIV—30.11.88), 490-92.

Demand to sanction the Mohane river project in Bihar (Under Rule 377) (XLIII—24.11.88), 352-53.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 497-98.

Z

ZAINAL ABUDDIN, SHRI

Demand of Farmers and Agricultural Labour (Disc) (XLIII—17.11.88), 456-60.

Approval of continuance in Force of President's Proclamation in relation to the State of Punjab (St. Res.) (XLIII—3.11.88), 259-64.

Forest Conservation (Amendment) Bill as passed by Rajya Sabha Consid. (XLIV—7.12.88), 443-47.